

NOTICE

Dated:07.07.2025

It is for the information of all the Ld. Advocates/Party-in-person, that under the "Mediation for the Nation" campaign launched across India, this High Court is listing all the matters in which there exists an element of settlement before Hon'ble Judges w.e.f. 08.07.2025.

Thus, all the Ld. Advocates/Party-in-person are requested to provide the details of cases in which there exists an element of settlement in the concerned Judicial Branches on or before 19.07.2025, so that the same could be referred for Mediation.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

List of Zoom Meeting ID's of Hybrid VC System for the Hon'ble Courts

Sr. No.	C.R. No.	Name of User	Meeting Link	Meeting ID
1	1	Punjab and Haryana - Court Room 01	https://zoom.us/my/vcphhc01	383 029 6344
2	2	Punjab and Haryana - Court Room 02	https://zoom.us/my/vcphhc02	682 434 3859
3	3	Punjab and Haryana - Court Room 03	https://zoom.us/my/vcphhc03	835 308 1950
4	4	Punjab and Haryana - Court Room 04	https://zoom.us/my/vcphhc04	359 261 6548
5	5	Punjab and Haryana - Court Room 05	https://zoom.us/my/vcphhc05	450 536 0549
6	6	Punjab and Haryana - Court Room 06	https://zoom.us/my/vcphhc06	726 597 8601
7	7	Punjab and Haryana - Court Room 07	https://zoom.us/my/vcphhc07	875 839 8656
8	8	Punjab and Haryana - Court Room 08	https://zoom.us/my/vcphhc08	682 434 3859
9	10	Punjab and Haryana - Court Room 10	https://zoom.us/my/vcphhc10	202 592 4427
10	11	Punjab and Haryana - Court Room 11	https://zoom.us/my/vcphhc11	268 658 1986
11	12	Punjab and Haryana - Court Room 12	https://zoom.us/my/vcphhc12	297 361 4925
12	13	Punjab and Haryana - Court Room 13	https://zoom.us/my/vcphhc13	415 698 6368
13	14	Punjab and Haryana - Court Room 14	https://zoom.us/my/vcphhc14	634 675 2612
14	15	Punjab and Haryana - Court Room 15	https://zoom.us/my/vcphhc15	681 728 2813
15	16	Punjab and Haryana - Court Room 16	https://zoom.us/my/vcphhc16	820 252 5125
16	17	Punjab and Haryana - Court Room 17	https://zoom.us/my/vcphhc17	802 684 2518
17	18	Punjab and Haryana - Court Room 18	https://zoom.us/my/vcphhc18	966 091 5985
18	19	Punjab and Haryana - Court Room 19	https://zoom.us/my/vcphhc19	921 282 5114
19	20	Punjab and Haryana - Court Room 20	https://zoom.us/my/vcphhc20	507 527 4635
20	21	Punjab and Haryana - Court Room 21	https://zoom.us/my/vcphhc21	989 448 1625
21	22	Punjab and Haryana - Court Room 22	https://zoom.us/my/vcphhc22	374 074 5363
22	23	Punjab and Haryana - Court Room 23	https://zoom.us/my/vcphhc23	397 897 0320
23	24	Punjab and Haryana - Court Room 24	https://zoom.us/my/vcphhc24	454 613 3408
24	25	Punjab and Haryana - Court Room 25	https://zoom.us/my/vcphhc25	505 780 7058
25	26	Punjab and Haryana - Court Room 26	https://zoom.us/my/vcphhc26	776 881 4617
26	27	Punjab and Haryana - Court Room 27	https://zoom.us/my/vcphhc27	463 217 5285
27	28	Punjab and Haryana - Court Room 28	https://zoom.us/my/vcphhc28	988 149 3072
28	29	Punjab and Haryana - Court Room 29	https://zoom.us/my/vcphhc29	487 432 5018
29	30	Punjab and Haryana - Court Room 30	https://zoom.us/my/vcphhc30	427 018 3704
30	31	Punjab and Haryana - Court Room 31	https://zoom.us/my/vcphhc31	478 122 3872
31	33	Punjab and Haryana - Court Room 33	https://zoom.us/my/vcphhc33	695 837 7716
32	34	Punjab and Haryana - Court Room 34	https://zoom.us/my/vcphhc34	978 115 6943
33	36	Punjab and Haryana - Court Room 36	https://zoom.us/my/vcphhc36	899 784 4927
34	38	Punjab and Haryana - Court Room 38	https://zoom.us/my/vcphhc38	980 320 7324
35	40	Punjab and Haryana - Court Room 40	https://zoom.us/my/vcphhc40	639 153 8896
36	41	Punjab and Haryana - Court Room 41	https://zoom.us/my/vcphhc41	410 431 5674
37	42	Punjab and Haryana - Court Room 42	https://zoom.us/my/vcphhc42	652 179 7658
38	44	Punjab and Haryana - Court Room 44	https://zoom.us/my/vcphhc44	679 230 8525
39	45	Punjab and Haryana - Court Room 45	https://zoom.us/my/vcphhc45	453 292 8905
40	47	Punjab and Haryana - Court Room 47	https://zoom.us/my/vcphhc47	546 706 0119
41	49	Punjab and Haryana - Court Room 49	https://zoom.us/my/vcphhc49	208 028 3631
42	50	Punjab and Haryana - Court Room 50	https://zoom.us/my/vcphhc50	813 254 9641
43	51	Punjab and Haryana - Court Room 51	https://zoom.us/my/vcphhc51	648 565 8389
44	52	Punjab and Haryana - Court Room 52	https://zoom.us/my/vcphhc52	584 503 3767
45	53	Punjab and Haryana - Court Room 53	https://zoom.us/my/vcphhc53	364 241 4939
46	54	Punjab and Haryana - Court Room 54	https://zoom.us/my/vcphhc54	583 959 7637
47	56	Punjab and Haryana - Court Room 56	https://zoom.us/my/vcphhc56	556 572 2027
48	57	Punjab and Haryana - Court Room 57	https://zoom.us/my/vcphhc57	476 584 1483
49	58	Punjab and Haryana - Court Room 58	https://zoom.us/my/vcphhc58	677 065 3224
50	61	Punjab and Haryana - Court Room 61	https://zoom.us/my/vcphhc61	599 905 1504
51	62	Punjab and Haryana - Court Room 62	https://zoom.us/my/vcphhc62	416 614 1467
52	63	Punjab and Haryana - Court Room 63	https://zoom.us/my/vcphhc63	808 557 0445
53	64	Punjab and Haryana - Court Room 64	https://zoom.us/my/vcphhc64	514 492 2339
54	65	Punjab and Haryana - Court Room 65	https://zoom.us/my/vcphhc65	374 089 9343
55	66	Punjab and Haryana - Court Room 66	https://zoom.us/my/vcphhc66	307 414 6848
56	67	Punjab and Haryana - Court Room 67	https://zoom.us/my/vcphhc67	988 155 5082

57	68	Punjab and Haryana - Court Room 68	https://zoom.us/my/vcphhc68	642 052 7103
58	69	Punjab and Haryana - Court Room 69	https://zoom.us/my/vcphhc69	269 928 4051

Dedicated Email ID for receiving request of hearing case(s) through Video Conferencing in all Hon'ble Courts:
vcphhc70@gmail.com

NOTE

It is for the information of all the Ld. Advocates/Litigants that the below mentioned proforma is required to be submitted regarding awarding compensation in FAO MACT cases at the time of filing in fresh cases and in the Civil Revision Branch in old pending cases.

PROFORMA TO BE SUBMITTED BY LD. ADVOCATES/LITIGANTS IN FAO MACT CASES

FAO NO. _____ OF _____.

APPELLANT HEREIN: CLAIMANT(S)/INJURED/INSURANCE
COMPANY/DRIVER/OWNER

DATE OF ACCIDENT: _____

NATURE OF CASE: DEATH/INJURY/DAMAGE TO VEHICLE

AGE OF DECEASED/INJURED: _____

DRIVING LICENCE/ROUTE PERMIT/INSURANCE: _____

DETAILS OF RELIEF GRANTED/CLAIMED

DETAILS	BEFORE THE TRIBUNAL	Compensation claimed as per judgments of Sarla Verma, Pranay Sethi & Magma General Insurance
Income	Monthly:	Monthly:
	Annual:	Annual:
Deduction		
Future prospects		
Multiplier		
Loss of estate		
Funeral expenses		
Loss of consortium	Parental- Filial- Spousal's-	
Total compensation		
Interest		

Dated: _____

Name & Signatures of Advocate with P.No. _____

Guidelines for E-filing of cases in Punjab & Haryana High Court w.e.f. 07.01.2025

Following guidelines are in addition to the Rules & Orders as contained in “Part- J – The Electronic Filing (E-FILING) RULES” and in modification to earlier circulated guidelines issued from time to time, which shall be followed by all the stakeholders/e-filers:

1. In order to facilitate the Ld. Advocates and Litigants, Mandatory e-filing of all cases, published vide order dated 16.10.2024 is relaxed/optional till 10.03.2025. However, mandatory e-filing shall continue for the existing categories.

Writ petitions pertaining to “Land Laws: Single Bench” if e-filed only through the new e-filing software, then hard copy will be dispensed with, in said cases w.e.f. 07.01.2025.

- Moreover, the Writ Petitions pertaining to Land Laws: Single Bench which are approved and registered by the registry, e-filer will submit the original signed Vakalatnama/Power of Attorney, Special Power of Attorney or General Power of Attorney (if any), Resolution/Authorization Letter, Certified Copies of orders and Affidavits alongwith the e-filing acknowledgement slip showing approval and registration of the case at the filing counter in DRR Section from 10:00 A.M. to 04:00 P.M. The said documents will be retained as “Part B” of the case.
2. The cases which have been re-filed through e-filing after objection on the same day will be scrutinized in the next slot/day i.e. after all the cases which are required to be scrutinized on the same day have been exhausted.
3. No printout/original paperbook or original signed Vakalatnama/Power of Attorney, Special Power of Attorney or General Power of Attorney (if any), Resolution/Authorization Letter, Certified Copies of Orders and Affidavits will be accepted in cases which are pending for scrutiny or lying in objection.
4. The cases in which printout/ original paperbook or original signed Vakalatnama/Power of Attorney, Special Power of Attorney or General Power of Attorney (if any), Resolution/Authorization Letter, Certified Copies of Orders and affidavits alongwith e-filing acknowledgement slip generated through e-filing portal after registration of the case are submitted in the DRR Section from 10:00 A.M. to 04:00 P.M. will be listed after a gap of one working day.

However, Regular Bails and Applications for Suspension of Sentence will continue to be listed as per existing procedure, subject to receipt of the said documents.

Further, applications will only be listed after the addition of main cases from the concerned Judicial Branch after receipt of required printout/original paperbook.

N O T E

The Punjab and Haryana High Court Bar Association is requested to encourage Advocates to adopt virtual mode for appearing in cases fixed before the Hon'ble Courts.

BY ORDER OF HON'BLE THE CHIEF JUSTICE
22.11.2024

N O T E

All the Ld. Advocates/Counsels and party-in-person are requested that while affixing adjournment slip on case file(s), it is necessary to mention that on whose behalf the same is being filed i.e. appellant/petitioner or respondent.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

N O T I C E

It is for the information of Ld. Advocates/Counsels and petitioners that request letter along with following document(s) is/are required to be submitted in concerned Judicial Branches, in the cases wherein applicant(s) has/have attained the age of 91 years or more, for getting the cases to be listed on priority basis.

Birth certificate/Matriculation certificate/Aadhar Card/PAN Card/ Senior Citizen Identity Card or any other Government approved Identity Card containing the Date of Birth of the Applicant. In case of illiterate persons an affidavit, duly sworn in, by the applicant.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

N O T I C E

Dated:29.10.2024

Sale of Weeded out bound volumes of All India Reporters lying with Judges' Library for the year 1914-2006.

Under the orders of Hon'ble the Chief Justice and Hon'ble Judges, old bound volumes of All India reporters of High Court Judges' Library have been Ordered to be weeded out. Some sets of AIR are still available for sale:

Name of the Reporter/Journal	Condition of the book	Proposed price for sale (per book)	Year wise (as per availability)
AIR	Very Good	150/-	1914-2006
AIR	Good	130/-	1914-2006
AIR	Average (damaged Spine)	120/-	1914-2006
AIR	Bad (without Binding)	10/-	1914-2006
AIR	Very Bad (Without binding,missing	5/-	1914-2006

pages)

It is clarified that some volumes/books of the sets of All India Reporter are missing. If anyone is interested to buy the above mentioned sets of AIR books at the price mentioned against each book, an intimation be given through the mail ID- Supdt.library-phc@aij.gov.in and thereafter, the buyer may visit the High Court Judges' Library on any working day between 11.30 A.M. to 01.00 P.M. This offer is extended upto 15.01.2025.

NOTICE

It is being informed to all the Advocates/Litigants that henceforth, the caste or religion of parties shall not be mentioned in the memo of parties of a petition/proceeding filed before this Court, irrespective of whether any such details have been furnished before the Courts below; in view of the directions issued by Hon'ble The Supreme Court of India in Transfer Petition (Civil) No. 1957 of 2023 vide order dated 10.01.2024.

BY ORDER HON'BLE THE ACTING CHIEF JUSTICE

NOTICE

It is being informed to all the advocate/Litigants that as and when any case is filed by person affected from HIV, the fact should be given below the index of the said case at the time of filling in the registry; in view of the directions issued by Hon'ble The Supreme Court of India in Civil Appeal No. 7175 of 2021 vide judgement dated 26.09.2023. Further, cases relating to HIV affected persons will be given priority.

BY ORDER HON'BLE THE ACTING CHIEF JUSTICE

N O T E

It is hereby notified for the information of all the below concerned:-

i) The office of Additional Solicitor General of India/Standing Counsel of Union of India.

ii) Advocates General for the State of Punjab and Haryana, Office of Senior Standing Counsel/ Standing Counsel/Public Prosecutor/Additional Public Prosecutor of U.T. Chandigarh.

iii) Ld. Advocates and

iv) General Public (Party-in-person)

That---

1. Punjab and Haryana High Court is under the process of migration of e-filing software from version 1.0 to 3.0

2. Accordingly, the e-filing requests of fresh cases shall be accepted only till 14.02.2024.

3. E-filing for fresh cases shall remain unavailable from 15.02.2024 till 22.02.2024 and the cases shall only be filed through physical mode during these days.

4. The pending petition(s) in the respective e-filing 1.0 accounts of the e-files are required to be cleared till 17.02.2024. Accordingly-

a) The e-filers(Advocates/Litigants/Government Organizations) are requested to Complete any pending petitions in their e-filing accounts under the 'Drafts' folder as the same will be migrated to the new version(version 3.0) of the e-filing and all the data related to the case(s) will be erased.

b) The e-filing users are requested to clear all the cases under Objection stage presented in the 'Not Accepted' folder by re-filing the petitions without any further Objections so that the cases can be scrutinized by the DRR admin officials and a CNR number is assigned to the cases. It is informed that the cases pending in the 'Not Accepted' folder of any e-filing user will not be migrated to the new version of e-filing portal and all the history of the case will be erased permanently, leadig to loss of exemption of limitation and delay of days also.

c) The e-filing users are requested to provide the hard copy pf the petition(s) e-filed by them in the DRR Section so that the case can be scutinized successfully by the DRR Admin officials and a CNR number is assigned to the case(s) as the cases pending in the 'New Filing','Re-filing' and 'Transfer to Section' stage at the Admin user account will be migrated to the version 3.0 of e-filing portal and e-filing user will have to again e-file petition(s) freshly in the new version on e-filing portal as all the previous data of the e-filed cases will not be last permanently.

5. The process of migration of e-filing 1.0 to 3.0 shall require a downtime of four days from 19.02.2024 till 22.02.2024, whereby no e-filer shall be able to access his/her e-filing account in e-filing version 1.0.

6. E-filing through e-filing 3.0 portal shall resume from 23.02.2024, however, mandatory e-filing shall be optional for the first 15 working days till 14.03.2024

7. Thereafter, the mandatory e-filing for the office of Additional Solicitor Gernal of India/ Standing Counsel of Union of India, Advocates General for the State of Punjab and Haryana, Office of Senior Standing Counsel/Standing Counsel/Public Prosecutor/Additional Public Prosecutor of U.T Chandigarh and various other matters such as Writ Petitions pertaining to Land Revenue Act, Tax Matters, Arbitration Petitions filed u/s 11 of Arbitration and Conciliation Act, Commercial Disputes, Writ Petitions pertaining to SARFAESI Act (Division Bench) shall resume from 15.03.2024 through e-filing 3.0 software.

8. The guidelines issued vide Ordr no.124/RG/Spl./Misc dated 08.01.2022, note dated 04.12.2023 uploaded on the website of this Court and Electronic Filing(E-filing) Rules in Volume V, Chapter 1, Part J be complied with, for e-filing of cases.

BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE

N O T E

It is being informed to all the Advocates/Litigants that henceforth, the caste or religion of parties shall not be mentioned in the memo of parties of a petition/proceeding filed before this Court, irrespective of whether any such details have been furnished before the Courts below; in view of the directions issued by Hon'ble The Supreme Court of India in Transfer Petition (Civil) No. 1957 of 2023 vide order dated 10.01.2024.

N O T E

It is being informed to all the advocate/Litigants that as and when any case is filed by person affected from HIV, the fact should be given below the index of the said case at the time of filling in the registry; in view of the directions issued by Hon'ble The Supreme Court of India in Civil Appeal No. 7175 of 2021 vide judgement dated 26.09.2023.

Further, cases relating to HIV affected persons will be given priority.

BY ORDER HON'BLE THE ACTING CHIEF JUSTICE

N O T E

It is for the information of all the Ld. Advocates and Petitioner-in-Person that

a note be given by the Ld. Counsels below the index in all the Bail Petitions filed wherein Sections

under Unlawful Activities (Prevention) Act are involved in FIR:

"Whether Unlawful Activities (Prevention) Act is deleted/added on behalf of

the petitioner or not? If Yes, Date of Deletion/ Addition"

In case of non-compliance, objections will be raised by the registry.

N O T E

It is for the information of all the Advocates/Litigants that all the pending

registered RSAs (Service matters) which were kept in abeyance for listing for want of completion

of formalities/ directions in compliance of orders dated 06.02.2020 and 24.02.2020 passed in

RSA-510-2020 and RSA-27-2018, respectively, may be listed before Hon 'ble Bench as per rules and roster.

However, the freshly filed RSAs are continued to be filed in compliance of the directions

issued vide orders dated 06.02.2020 and 24.02.2020 passed in RSA-510-2020 and RSA-27-2018, respectively;

otherwise, the objections shall be raised by the registry.

Sd/-
OSD Judicial (Listing)
10.07.2023

N O T E

"It is for the information of Ld. Advocates/Counsels that an online mechanism has been designed

in their e-diary accounts under the TAB 'Infructuous Cases Marking' to enter the details pertaining to cases

which are infructuous/ not live."

Sd/-
OSD Judicial (Listing)
23.03.2023

N O T E

"It is for the information of all the Ld. Advocates/Party-in-person, that w.e.f. 19.01.2023,

it is mandatory to mention 'Claim Value' below the index of the petition, in all the Arbitration Cases under

Section 11 of the Arbitration & Conciliation Act, 1996. In case of non-compliance thereof, objection will be

raised by the Registry to that effect.

Further, in respect of pending Arbitration Cases under Section 11 of the Arbitration &

Conciliation Act, 1996, Ld. Advocates/Party-in-person shall provide the 'Claim Value' to the concerned

Dealing Assistant of the Judicial/Civil Revision Branch before their respective listing date."

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
OSD Judicial (Listing)
18.01.2023

N O T E

Sr. No.	Case Type	Case No.	Case Year
1.	RSA	1292	1990
2.	RSA	1109	1990
3.	RSA	2194	1990
4.	RSA	2348	1990
5.	RSA	1772	1990
6.	RSA	662	1989
7.	RSA	828	1990
8.	RSA	1071	1988
9.	RSA	903	1990
10.	RSA	1762	1989

The case mentioned above pertaining upto the year 1990, the concerned Counsel are requested

to file list of events and synopsis in their respetive aforesaid cases for necessary compliance of orders

as earlier passed by Hon'ble Mr. Justice Rajiv Narain Raina vide orders dated 06.02.2022 in RSA-510-2020

and orders dated 24.02.2020 in RSA-27-2018 so as these cases may be listed before appropriate Benches for

its early disposal.

N O T E

ALL THE LD. ADVOCATES/COUNSELS ARE REQUESTED TO PROVIDE THE LIST OF CASES WHICH MAY NOT

LIVE/INFRUCTUOS IN DRR/CRC BRANCH WITHIN A PERIOD OF 15 DAYS.

BY ORDER OF HON'BLE THE CHIEF JUSTICE.

01.09.2022

NOTICE

ALL THE LD. COUNSELS AND PETITIONER/APPELLANT IN PERSON MIGHT BE REQUESTED TO PROVIDE

THE LIST IN DRR SECTION WITHIN 7 DAYS REGARDING ALL THE PENDING CASES IN WHICH ANY SITTING/FORMER

MP/MLAs ARE INVOLVED.

SD/-
OSD JUDICIAL (LISTING)
27.08.2021

NOTICE

ALL THE LD. COUNSELS MIGHT BE REQUESTED TO GIVE FOLLOWING NOTE AT THE BOTTOM OF THE INDEX

IN ALL THE FRESH CASES TO BE FILED "WHETHER ANY SITTING/FORMER MP/MLAs IS INVOLVED IN THE CASE OR NOT....YES/NO.

IN CASE SUCH INFORMATION IS NOT PROVIDED BY THE LD. COUNSEL, AN OBJECTION WILL BE RAISED BY THE REGISTRY.

SD/-
OSD JUDICIAL (LISTING)
27.08.2021

CORRECTION SLIP

NO. 184 Rules/II.D4 dated 25/11/2019

Rule 3 and Rule 11(2) of Chapter- 4 Part - F of the Rules and Orders of Punjab and Haryana, Volume-V, are amended as under:-

"3. A Petition for the issuance of a Writ in the nature of habeas corpus or any petition challenging order of punishment passed in pursuance to any proceedings before a Court Martial or its equivalent tribunal, matters pertaining to Protection of Life and Liberty (Protection Matters), Parole, Furlough, Pre-mature release shall be styled as "Criminal Writ Petition".

11(2) If the Court, on the other hand, is of the opinion that a prima facie case for granting the petition is made out, a notice, by electronic mode or any other means, in form Cr.W.P. 1 shall be issued calling upon the person or persons against whom Writ is sought, to appear on a day to be named therein to show cause why such Writ should not be issued and at the same time to produce in the Court, the body of the persons or person alleged to be illegally or improperly detained then and there to be dealt with according to law. In that case a notice also be issued to the Advocate General of the State concerned in form Cr.W.P. 2."

BY ORDER OF HON'BLE THE CHIEF JUSTICE AND JUDGES

Sd/-
Registrar (Rules)
for Registrar General
25.11.2019

CORRECTION SLIP

NO. 183 Rules/II.D4 dated 25/11/2019.

Chapter - 2 part - C of the Rules and Orders of Punjab and Haryana, Volume-V, is substituted as under:-

'PREPARATION OF PAPER-BOOKS IN LETTERS PATENT APPEALS'

1. The paper-book in such appeals shall ordinarily consist of :-
 - (a) The memorandum of appeal;
 - (b) A copy of the judgment/order Impugned.
 - (c) A copy of the judgment/order and documents which were before the Single Judge.
2. No Appeal under clause 10 of the Letters Patent will be received by the office of Registrar (Judicial) unless it is accompanied by two sets of following:-

- (a) Memorandum of Appeal (typed/printed);
- (b) Certified copy of Judgment/order Impugned.

In case of exemption, downloaded copy from the official website of this Court or printed/typed/ photocopy attested by the counsel as true copy.

(c) Photocopy of the complete paper-book which was before the Single Judge including the Writ Petition,Written Statement, Replication/Rejoinder (if any), with Annexures and Documents in two Identical sets attested by the counsel as true copy.

3. In case appeal is filed by the State or any statutory body, it shall mention, as to whether any other appeal(s) arising out fo the Judgment in bunch matter and/or earlier judgment relied upon, has been filed or not.

If yes, the status thereof."

The aforesaid amendment will be effective from 02.12.2019.

BY ORDER OF HON'BLE THE CHIEF JUSTICE AND JUDGES

Sd/-
Registrar (Rules)
for Registrar General
25.11.2019

N O T E

All the Ld. Counsels are intimated that in future the Counsel would be informed through E-mail where Court has given them direction to appear in a case.

sd/-
OSD Judicial (Listing)
05.09.2019

NOTICE

In view of the amendment/insertion of Rule 16 below Rule 15 of Part A (a) of Chapter 1 of the Rules and Orders of Punjab and Haryana High Court, Volume-V, all the Ld. Advocates and Litigants are hereby informed that in view of the orders passed by Hon'ble the Chief Justice, name of the following advocate as Standing Counsels of Pepsu Road Transport Corporation (PRTC) for the Punjab region be got noted :

Mr. Anupam Singla, Advocate
Kothi 2, Sector 18, Panchkula-134109
Ph. 91-1172-2596600. 2597600
CELL:9855004440, 7696704440
Email-anupamsingla@hotmail.com

NOTICE

Vide Correction Slip No. 176 rules/II.D4 dated 16.11.2018, Rule 16 has been amended/inserted below Rule-15 in High Courts Rules & Orders Vol. V, in chapter I Part A(a), the same reads as under:-

Rule 16 Supply of Advance copy: Where the petition is against the state Government, Central Government, any local or other authority of any of their officers, the petitioner shall serve a copy of the petition together with annexures and the application for interim relief, if any, in advance to the Advocate General's office, advocate authorized to accept service on behalf of the Central Government or any such local or other authority or any of its officers, as the case may be. The advocate who has been so served shall acknowledge receipt of the same by endorsement on the original petition, writing his full name

and enrolment number below the signature. Such acknowledgment together with a declaration in following format shall be filed with the petition.

DECLARATION

The Copies, as required by rule 16 of Chapter 1 Part A(a) of the Rules and Orders of Punjab and Haryana High Court, Volume-V, have been served upon.....(the person upon whom the copies have been served) at..... (time) on.....(date) in.....(place).

Advocate for the petitioner

On filing such acknowledgment and declaration, name of the advocate, so served, shall be published in the cause list.

No petition shall be accepted in the Filing Centre without such acknowledgment and declaration except where the counsel for a party certifies under his signature that the counsel for the opposite party has refused to sign the acknowledgment.

Sd/-
REGISTRAR(JUDICIAL)
01.12.2018

NOTICE

Hon'ble The Chief Justice has been pleased to order that :

Every pleading(s) including application(s), annexure(s) etc. in the High Court shall be in English language duly typed in black ink on both side of superior quality legal size paper of 80 GSM and above. The font shall be Thorndale or Times New Roman in size 14 with double space. Margins on the top and bottom of the page shall be 1.25 inches and 0.75 inch, respectively. The left side and right side margins shall be 1.25 inches. The numbering shall be at the top middle of each page and will run through both sides of the page, in accordance with Rule 2(a) Chapter-1, Part A(a) High Court Rules and Orders Volume-V.

The certified copy(ies) on both sides of pages shall be permitted to be filed. However, the certified copy(ies)/ photocopy(ies) dim printed/not legible shall also be filed with Legible printed/Typed copy of Annexure(s)/Judgment(s)/Order(s).

Index/Application/Appeal/Revision/Petition should be fairly typed and should not be dim printed or illegible.

N O T I C E

This is for the information of all the Advocates/litigants that as per the decision of Hon'ble the Computer committee dated 16.08.218, duly approved by Hon'ble the Chief Justice, a petition in the nature of Habeas Corpus [or any petition challenging order of punishment passed in pursuance to any proceedings before a Court Martial] [or its equivalent tribunal] shall be styled as "Criminal Writ Petition" in view of Rule 3, Chapter IV, part F of High Court Rules and Orders, Volume V and furthermore, the petition filed for grant of Parole/Furlough/Premature Release in future shall be entertained by the Registry as Civil Writ Petition under Article 226/227 of the Constitution of India and earlier Criminal Writ Petitions filed for Premature Release and Parole/Furlough shall be treated as Civil Writ Petitions.

sd/-
Registrar Judicial

N O T E

"It is for the information of all the Ld. Advocates/litigants that while filing anticipatory/regular bails, quashing petitions, Sections of the Act are usually mentioned wrongly in the petitions like Section 61/85 of NDPS Act, 61/1/14 Excise Act, 25/27/54/59 Arms Act etc. This create anomaly while passing orders on bail applications. While mentioning Sections, Counsel also mention the number and year of the Act as Sections of the Act." Learned Advocates/litigants are requested to mention Sections of the Act in the anticipatory, regular bail applications and quashing petitions etc. correctly.

sd/-
Registrar Judicial
09.08.2018

DAILY I D.B. MOTION PETITION FOR THE WEDNESDAY DATED 23/07/2025 CR NO 1				
HON'BLE THE CHIEF JUSTICE				
HON'BLE MR. JUSTICE SANJIV BERRY				
Dedicated VC Link for Hybrid Hearing: https://zoom.us/my/vcphhc01 Meeting ID is 383 029 6344				
Note ==== All the members of the Bar are requested that no written statement/pleadings will be accepted in Court in any case fixed on the date of hearing. In case the written statement/pleadings are filed on the date of listing of the case, the same may be accepted by imposing appropriate costs. All concerned to please note.				
NOTE ==== 1. MISCELLANEOUS APPLICATIONS WILL BE TAKEN UP WITH THE MAIN CASE. 2. THE WRITTEN STATEMENTS, AFFIDAVITS OR OTHER DOCUMENTS, SOUGHT TO BE PRESENTED BY LITIGANTS OR THEIR ADVOCATES SHOULD BE PRESENTED IN THE REGISTRY IN VIEW OF RULE CONTAINED IN PART-A(a), CHAPTER-1, VOLUME-V OF RULES AND ORDER OF PUNJAB AND HARYANA HIGH COURT AND IN VIEW OF ORDER PASSED IN CIVIL WRIT PETITION NO. 16074 OF 2024. NO DOCUMENTS SHALL BE ACCEPTED IN THE COURT DURING THE COURSE OF HEARING. 3. THE MATTERS PERTAINING TO JUDICIAL OFFICERS LISTED IN ORDINARY LIST SHALL BE TAKEN UP IMMEDIATELY AFTER URGENT MATTERS. ALL CONCERNED TO PLEASE NOTE.				
201 ***	LUDHIANA [19-JUL-25]	CWP-11908-2022 (FCUOI) (OTHER)	M/S PARAM STEEL INDUSTRIES AND OTHERS V/S M/S RELIANCE HOME FINANCE LIMITED	AALOK JAGGA, , MR. VIPUL DHARMANI, ADVOCATE FOR THE RESPONDENT. , AALOK JAGGA, AJAY PAL SINGH MADAAN, DEEPSHIKHA GUPTA, HARKIRAT SINGH JAGDEV, PURU GUPTA, VIPUL DHARMANI
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202 ***	MOHALI (SAS NAGAR) [19-JUL-25]	CWP-29105-2022 (FCUOI) (OTHER)	SURINDER KAUR KOHLI V/S AUTHORIZED SIGNATORY/ BRANCH MANAGER INDIAN OVERSEAS BANK AND OTHERS	ASHOK KUMAR KHUNGER, A.G. PUNJAB, GAURAV GOEL , ADITYA SHARDA, DAG, PUNJAB., GAURAV GOEL, Gaurav Goel, MR.AFTAB SINGH KHARA, SENIOR DAG, PUNJAB, MS. R. AKANSHA, R. KARTIKEYA, R. Kartikeya, RIDHI BANSAL, ROHIT BANSAL, SAHIL KHUNGER, SANDEEP JAIN, ADDITIONAL A.G. PUNJAB, SAURAV GOYAL, , SIDHI BANSAL, TARLOK
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203 ***	UT-CHANDIGARH [19-JUL-25]	CWP-2517-2023 (FCUOI) (OTHER)	ARUN KUMAR (RANA) AND ORS V/ S YES BANK LIMITED AND ORS	VIVEK SETHI, Gaurav Goel , ARAV GUPTA, BHARAT B. SETHI, HARINDER PAL SINGH, HARSH CHOPRA, MR. ARAV GUPTA,, MR. GURMANDEEP SINGH SULLAR,, PREETI, SUNIL KUMAR DAHIYA, VIVEK SETHI
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204 ***	UT-CHANDIGARH [19-JUL-25]	CWP-17530-2024 (EDU UT OTHERS)	DILSHANVEER SINGH BACHHAL V/S PANJAB UNIVERSITY AND ANR	VISHAL AGGARWAL, SHUBHAM VEER SINGH , AAYUSH GOYAL,MANJOT SINGH RAI, ABHIMANYU BALYAN,. RAINA GODARA, AKSHAY KUMAR GOEL, AKSHAY KUMAR GOEL,, ARVIND GALAV, D.S.RANDHAWA, D.V. SHARMA,SUNDER KUMARI, DHARMINDER SINGH RANDHAWA, DINESH KUMAR, DIVANSHI SHARMA,D.V.SHARMA,, H.P.S. ISHAR, . JAGRAJ SINGH,, H.P.S.ISHAR, H.P.S.RAHI, MANJOT SINGH, NAVEEN KAUSHIK, NAVEEN KAUSHIK,D.S. RANDHAWA, RAINA GODARA, ABHIMANYU BALYAN,SUNDER KUMARI, RISHAV JAIN, RITIK MOHINDROO,ROHIT MITTAL,, ROHIT MITTAL, RITIK MOHINDROO,VIKAS BAIRAGI, SHIVANI SHARMA
		WITH CWP-21128-2024	VINAYAK JOSHI V/S PANJAB UNIVERSITY AND ANOTHER	NAVEEN KAUSHIK, , AJAY KUMAR SHARMA, VISHAL JOLLY

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		WITH CM-14913-CWP-2024 (IMPLEAD)	VINAYAK JOSHI V/S PANJAB UNIVERSITY AND ANOTHER	NAVEEN KAUSHIK,
205 ***	GURGAON [19-JUL-25]	CWP-17888-2014 (GREEN)	M/S NESTLE R& D CENTRE INDIA PVT LTD AND ORS V/S UNION OF INDIA AND ORS	ARSHDEEP SINGH CHEEMA, , ARSHDEEP SINGH CHEEMA, DEEPAK BALYAN, GURMOHAN SINGH BEDI, GEHNA VAISHNAVI, JAGPREET SINGH, NEELAM NEHRA, KARAN BHARDWAJ, DEEPAK BALYAN, , PANKAJ MULWAI, DAG., HARYANA, RAJESH BATRA, A S CHEEMA, INSHAN KHETARPAL, RAJESH BATRA, SATISH SHARMA, MAHI PAL SINGHBIST, SATISH SHARMA, BHUPENDER SINGH, VICKY CHAUHAN, VICKY CHAUHAN, DEEPAK BALYAN, VIVEK SINGLA
		(BODT. 01/05/25)		
206 ***	UT-CHANDIGARH [19-JUL-25]	CWP-13932-2016 (PIL)	DIPTI SINGH V/S UT OF CHANDIGARH ADMINISTRATION AND ORS.	RANJAN LAKHANPAL, , ABHINAV PUNJ, TANMOY GUPTA, AMIT JHANJI, AMIT SHARMA, AMIT SHARMA,, ASEEM KAUSHAL, ABHINAV PUNJ, ASHU KAUSHIK, DEEPALI PURI, GAURAV MOHUNTA, GAURAV MOHUNTA,ASEEM KAUSHAL,SORABH SHARMA, H.P.S.RAHI, MOLLY A. LAKHANPAL, MR. GAURAV MOHUNTA, RANJAN LAKHANPAL, RANJAN LAKHANPAL,SHUBHKARMAN SINGH SANDHU, ROHIT VERMA, SATYA PAL JAIN, ADDL. SOLICITOR GENERAL OF INDIA, SATYENDRA KUMAR, GAURAV MOHUNTA, SATYENDRA YADAV,PRATYUSH SOOD,NISHANT ARORA, SIMRAN SINGH GURU, NISHANT ARORA, , SORABH SHARMA, ANMOL PANDIT, SUMEET JAIN, TANMOY GUPTA, TANMOY GUPTA, NISHANT ARORA
		WITH CM-1282-CWP-2018 (OTHER)	DIPTI SINGH V/S UT OF CHANDIGARH ADMINISTRATION AND ORS.	RANJAN LAKHANPAL,
		WITH CM-18499-CWP-2018 (EXEMPTION)	DIPTI SINGH V/S UT OF CHANDIGARH ADMINISTRATION AND ORS.	DEEPALI PURI,
		CM-18500-CWP-2018 (POR)		DEEPALI PURI,
		CM-15897-CWP-2022 (POR)		GAURAV MOHUNTA, RANJAN LAKHANPAL
		WITH CM-14238-CWP-2021 (PREPONE)	DIPTI SINGH V/S UT OF CHANDIGARH ADMINISTRATION AND ORS.	RANJAN LAKHANPAL, , GAURAV MOHUNTA, RANJAN LAKHANPAL
		WITH CWP-PIL-124-2021 (OTHER)	AMIT SHARMA V/S MUNICIPAL CORPORATION, CHANDIGARH	PETITIONER IN PERSON, , GAURAV MOHUNTA, TANMOY GUPTA
		WITH CM-32-CWPIL-2022 (OTHER)	AMIT SHARMA V/S MUNICIPAL CORPORATION, CHANDIGARH	PETITIONER IN PERSON,
		CM-33-CWPIL-2022 (OTHER)		PETITIONER IN PERSON,
		WITH CM-43-CWPIL-2023 (DIRECTION)	AMIT SHARMA V/S MUNICIPAL CORPORATION, CHANDIGARH	PETITIONER IN PERSON, , GAURAV MOHUNTA
		WITH CM-17-CWPIL-2024 (DIRECTION)	AMIT SHARMA V/S MUNICIPAL CORPORATION, CHANDIGARH	PETITIONER IN PERSON,
207 ***	UT-CHANDIGARH [19-JUL-25]	CWP-30590-2019 (FCUOI) (OTHER)	CANARA BANK AND ANOTHER V/S DEBT RECOVERY APPELLATE TRIBUNAL ND OTHERS	RAKESH GUPTA, , AALOK JAGGA, C.S. PASRICHA, SUSHIL K. BHARDWA, H.S. JAGDEV,, RAKESH GUPTA, S.S. BAJAJ, AALOK JAGGA, PUNIT JAIN, SURINDER SINGH CHAHAL
		WITH CM-11200-CWP-2023 (DISPOSAL)	CANARA BANK AND ANOTHER V/ S DEBT RECOVERY APPELLATE TRIBUNAL ND OTHERS	AALOK JAGGA,
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3 of 120

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208 ***	JALANDHAR [19-JUL-25]	CWP-5579-2020 (FCUOI) (OTHER)	BALBIR SINGH V/S ADDITIONAL DISTRICT MAGISTRATE JALANDHAR AND OTHERS	ARUN NEHRA, ADVOCATE GENERAL PUNJAB , C.S.PASRICHA, PURU GUPTA, R.S. PANDHER, SR. DAG, PUNJAB, RAHUL VERMA, , SANDEEP JAIN, ADDITIONAL A.G. PUNJAB, SANDEEP JAIN, ADDL. A.G., PUNJAB, SANT KASHYAP, C.S. PASRICHA, SATINDER PAL SINGH, C.S. PASRICHA, SUNIL K. BHARDWAJ, SUSHIL BHARDWAJ, VISHAL AHUJA, VIPUL DHARMANI SANT KASHYAP,
		CM-11493-CWP-2024 (POR REPLI) ()		
209 ***	BATHINDA [19-JUL-25]	CWP-14902-2020 (VIRES EDUCATION) (OTHER)	ADESH UNIVERSITY AND ANR V/S STATE OF PUNJAB AND ANOTHER	JATINDER SINGH GILL, ADVOCATE GENERAL PUNJAB , AMIT SHARMA, ANUPAM GUPTA, GAUTAM PATHANIA, , GAUTAM PATHANIA, GURMINDER SINGH, GURNOOR SINGH, JATINDER SINGH, JATINDER SINGH GILL, MANPREET SINGH LONGIA, NAVDEEP CHHABRA, SR. DAG, PUNJAB, NIMANYU GAUTAM, NITIN KAUSHAL, NITIN KAUSHAL,AJIT SINGH,A.P.S. SANDHU, Nitin Kaushal, R.P.S BARA, RAVI SHARMA, RAVI SHARMA, STANDING COUNSEL, FOR RESPONDENT NO. , SAURAV KHURANA, ADDL. A.G., PUNJAB, VIKAS MOHAN GUPTA, ADDL.A.G.PB., VISHAL SHARMA, VIVEK THAKRAL GAUTAM PATHANIA, ADVOCATE GENERAL PUNJAB , ANUPAM GUPTA, J.S. GILL B.B.S. SOBTI, , ABINASHI SINGH, AG PUNJAB, D.S.SOBTI , GURMINDER SINGH, , J.S. GILL, AG HY, TARUN KUMAR, JATINDER SINGH GILL, MANPREET SINGH LONGIA, NITIN KAUSHAL, M.S. LONGIA , RAVI SHARMA,, ROHAN MARKANDA, KAMAL KUMAR , SAHIL KUMAR, NITIN KAUSHAL
		CM-19976-CWP-2022 (VACATE STAY)		
		WITH CWP-19217-2019 (OTHER)	DAYANAND MEDICAL COLLEGE AND HOSPITAL AND ANR V/S STATE OF PUNJAB AND OTHERS	
		WITH CWP-16254-2020 (OTHER)	DAYANAND MEDICAL COLLEGE AND HOSPITAL AND ANOTHER V/ S STATE OF PUNJAB AND OTHERS	B.B.S. SOBTI, ADVOCATE GENERAL PUNJAB , AG PB , DAMANBIR SINGH SOBTI, Guninder Singh Brar, M N JAJORIA, MANPREET SINGH LONGIA, Nitin Kaushal
		WITH CWP-19762-2020 (OTHER)	GIAN SAGAR EDUCATION AND CHARITABLE TRUST V/S STATE OF PUNJAB AND ANOTHER	YAGYADEEP, ADVOCATE GENERAL PUNJAB , Harpreet Kaur Athwal, Nitin Kaushal, SANJAY KAUSHAL SR.ADV.
		WITH CWP-26527-2021 (OTHER)	GIAN SAGAR EDUCATIONAL AND CHARITABLE TRUST V/S STATE OF PUNJAB AND ANOTHER	YAGYADEEP, ADVOCATE GENERAL PUNJAB
		WITH CWP-962-2022 (OTHER)	ADESH UNIVERSITY AND ANOTHER V/S STATE OF PUNJAB AND OTHERS	JATINDER SINGH GILL, A.G. PUNJAB , JATINDER SINGH GILL, JIMMY SINGLA
		WITH CWP-7941-2020 (OTHER)	ADESH UNIVERSITY AND ANOTHER V/S STATE OF PUNJAB AND ANOTHER	JATINDER SINGH GILL, ADVOCATE GENERAL PUNJAB , AS CHADHA,, GURMINDER SINGH, AGPB., RAMANPREET SINGH., JATINDER SINGH GILL, Manoj Kumar Sharma, PANKAJ GUPTA, PARDHUMAN GARG, RAJINDER SHARMA, D.S.PATWALIA,
		WITH CWP-963-2022 (OTHER)	ADESH UNIVERSITY AND ANOTHER V/S STATE OF PUNJAB AND OTHERS	JATINDER SINGH GILL, A.G. PUNJAB , JATINDER SINGH GILL, Nitin Kaushal
		WITH CWP-24455-2022 (OTHER)	ADESH UNIVERSITY AND ANOTHER V/S STATE OF PUNJAB AND OTHERS	JATINDER SINGH GILL, AG PUNJAB , JATINDER SINGH GILL
		WITH CWP-23101-2022	ADESH UNIVERSITY AND ANR V/ S STATE OF PUNJAB AND OTHERS	JATINDER SINGH GILL, ADVOCATE GENERAL PUNJAB , GURMINDER SINGH, JATINDER SINGH GILL, PARAMJIT BATTA, LEARNED ADDITIONAL A.G., PUNJAB

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		WITH CWP-15844-2023 (OTHER)	ADESH UNIVERSITY AND ANOTHER V/S STATE OF PUNJAB AND OTHERS	JATINDER SINGH GILL, ADVOCATE GENERAL PUNJAB , GURMINDER SINGH, , NITIN KAUSHAL, , Nitin Kaushal, SAURABH KAPOOR, ADDL. A.G., PUNJAB
		WITH CM-12776-CWP-2023 (PREPONE)	ADESH UNIVERSITY AND ANOTHER V/S STATE OF PUNJAB AND OTHERS	JATINDER SINGH GILL, ADVOCATE GENERAL PUNJAB , NAVDEEP CHABRA, SR. DAG, PUNJAB, NITIN KAUSHAL
		WITH CWP-17034-2023 (OTHER)	GIAN SAGAR EDUCATIONAL AND CHARITABLE TRUST V/S STATE OF PUNJAB AND ANOTHER	NANDAN JINDAL, A.G. PUNJAB , ABHAYPAL SINGH GILL, DAG, PUNJAB, NANDAN JINDAL
		WITH CWP-13688-2023 (OTHER)	ADESH UNIVERSITY AND ANR V/ S STATE OF PUNJAB AND OTHERS	JATINDER SINGH GILL, A G PUNJAB , ARJUN SHEORAN, DAG, PUNJAB, GURMINDER SINGH,, KARMANBIR SINGH, NITIN KAUSHAL, SAURABH CHAWLA, Nitin Kaushal
		WITH CWP-17969-2023 (OTHER)	GIAN SAGAR EDUCATIONAL AND CHARITABLE TRUST V/S STATE OF PUNJAB AND ANOTHER	NANDAN JINDAL, A.G. PUNJAB , NANDAN JINDAL
		WITH CWP-20467-2024	ADESH UNIVERSITY AND ANOTHER V/S STATE OF PUNJAB AND OTHERS	VARDAAN SETH, A.G. PUNJAB , Amit Puri, GAURAV CHOPRA, JATINDER SINGH GILL, Nitin Kaushal, SALIL SABHLOK, SENIOR DAG, PUNJAB
		WITH CWP-17009-2018	DR SANDEEP KUMAR GUPTA V/S STATE OF PUNJAB AND OTHERS	SARDAVINDER GOYAL, , APS SANDHU, S.S.BRAR, B.D.SHARMA, ASHISH KAUSHIK, A.P.S. SANDHU, BHRIGU DUTT SHARMA, DIYA SODHI, ASST.AG, PUNJAB, GUMMANJIT SINGH, , GURMINDER SINGH, , J.S. GILL, K.S. SANDHU, BHRIGHU AGNIHOTRI, JATINDER SINGH GILL, KARAN SINGH SANDHU, KUNAL MULWANI, AG PB, ROHAN MARKANDA, LAVANYA PAUL, DAG, PUNJAB., PANKAJ GUPTA, ADDITIONAL ADVOCATE GENERAL,, RANDHIR SINGH, ADDITIONAL ADVOCATE GENERAL, HARYAN, RITVIK GAGR, , SALIL SABHLOK, SENIOR DAG, PUNJAB, SAMARTH SAGAR, ADDL. A.G. HARYANA., SARDAVINDER GOYAL, SARWINDER GOYAL, VIKAS THAKUR, GAUTAM PATHANIA
		WITH CWP-32064-2024	ADESH UNIVERSITY AND ANOTHER V/S STATE OF PUNJAB AND OTHERS	MOHIT GIRI, A.G. PUNJAB , Nitin Kaushal, VARDAAN SETH
		WITH CWP-32418-2024	GIAN SAGAR EDUCATIONAL AND CHARITABLE TRUST V/S STATE OF PUNJAB AND OTHERS	NANDAN JINDAL, A.G. PUNJAB
		WITH CWP-18210-2025	ADESH UNIVERSITY AND ANOTHER V/S STATE OF PUNJAB AND OTHERS	JATINDER SINGH GILL, A.G. PUNJAB
210 ***	UT-CHANDIGARH [19-JUL-25]	CWP-PIL-119-2020 (PIL)	SATBIR SINGH WALIA V/S UNION OF INDIA AND OTHERS	FERRY SOFAT, SATYA PAL JAIN, A G PUNJAB , AASHIR GULATI, SHUBRA SINGH, AKASHDEEP SINGH, AMIT SHUKLA, ARSHDEEP SINGH, ARUN GOSAIN, AMIT SHUKLA, AVNEET AVASTHI, AAG, PUNJAB, FERRY SOFAT, HARNEET SINGH OBEROI, LAVANYA PAUL, DAG, PUNJAB., MANJU GOEL, MEGHNA MALIK , MR. AKASHDEEP SINGH, SPECIAL PUBLIC PROSECUTOR, S.P.S.TINNA, ADDL. A.G., PUNJAB, SUMEET GOEL, , SAIGEETA SRIVASTAVA, SAIGEETA SRIVASTAVA, S.P JAIN, SANJIV KUMAR YADAV, SEHAJBIR SINGH AULAKH, AAG PUNJAB, SHOBIT PHUTELA, SHOBIT PHUTELA FOR RESP.NO.1 AND 7
211 ***	UT-CHANDIGARH [19-JUL-25]	CM-19408-CWP-2021 (FCUOI) (STAY)	KOTAK MAHINDRA BANK LIMITED V/S DISTRICT MAGISTRATE, PATIALA, PUNJAB AND OTHERS	TAPISH KUMAR GUPTA, D.K. SINGAL , AMIT SHARMA, D.K. SINGAL, DR. ANAND KUMAR

			BISHNOI, DR. ANAND KUMAR BISHNOI LEGAL AID COUNSEL, LALIT RISHI, Lalit Rishi, RAGHUBIR NIJJER, SANDEEP JAIN, ADDITIONAL A.G. PUNJAB TAPISH KUMAR GUPTA, , DR. ANAND KUMAR BISHNOI, Lalit Rishi	
CM-19409-CWP-2021 (RECALLING)				
IN CWP-11635-2021 (OTHER)			D.K. SINGAL, , D.K. SINGAL, LALIT RISHI, RAHUL GARG, SHIREESH GUPTA, SR. DAG PUNJAB	
212 ***	LUDHIANA [19-JUL-25]	CWP-3735-2021 (FCUOI) (OTHER)	M/S H.K NARANG HOSIERY PVT. LTD. AND ORS V/S STATE OF PUNJAB AND ORS	AMAN PAL, A.G. PUNJAB , ANJU ARORA AAG PUNJAB, , MAYUR KARKRA, NAVDEEP CHHABRA, DAG, PUNJAB, RAKESH GUPTA, RAKSHIT GUPTA, RAKESH GUPTA,
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213 ***	UT-CHANDIGARH [19-JUL-25]	CWP-15116-2021 (FCUOI) (OTHER)	M/S. ABHIMANU VISIONS EDUCATIONAL PRIVATE LIMITED V/S PUNJAB NATIONAL BANK	VAIBHAV SAHNI, , ANAND CHIBBAR, ATEEVRAJ SANDHU, C.S.PASRICHA, HARSH VASU GUPTA, KHYATI AVNISH, C.S. PASRICHA, RANJIT CHAWLA, SUKRITI RAI, SHIKHAR SARIN, SUSHANT KAREER, VAIBHAV SAHNI
		WITH CM-16566-CWP-2024 (EXEMPTION(CC))	M/S. ABHIMANU VISIONS EDUCATIONAL PRIVATE LIMITED V/S PUNJAB NATIONAL BANK	C.S.PASRICHA,
		WITH CM-16567-CWP-2024 (POR)	M/S. ABHIMANU VISIONS EDUCATIONAL PRIVATE LIMITED V/S PUNJAB NATIONAL BANK	C.S.PASRICHA,
		WITH CM-16568-CWP-2024 (STAY PROCEED)	M/S. ABHIMANU VISIONS EDUCATIONAL PRIVATE LIMITED V/S PUNJAB NATIONAL BANK	C.S.PASRICHA,
		()		
214 ***	SANGRUR [19-JUL-25]	CWP-18565-2021 (GREEN-MP/MLA) (OTHER)	JASINDER SEKHON AND ORS V/S STATE OF PUNJAB AND OTHERS	MOHAN SINGH CHAUHAN, A.G. PUNJAB , AARUSHI GARG, ABHEY PAL SINGH, DAG, PUNJAB, ALOK JAIN, AMAR JEET, K.S. KANG, SR. DAG, PUNJAB, ANJU ARORA, ANJU ARORA , ALISHA ARORA, AVINIT AVASTHI, AAG, PUNJAB., D.S. SIDHU,, ISHAN GUPTA, ISHANT ARORA, MOHIT SADANA, MOHAN SINGH CHAUHAN, MOHIT SADANA, NAVDEEP CHHABRA, SENIOR DAG, PUNJAB, R S BAINS, RAJVINDER SINGH BAINS, RANDEEP S. DHULL, ROHIT NAGPAL, HARDEEP SINGH, SALIL SABLOK, SR. DAG, PUNJAB, SHANTANU BANSAL, SHUBHAM KASHYAP, MOHIT SADANA SUSHANT KAREER, RAVINDER SINGH BAINS, A.G. PUNJAB , ALOK JAIN, RAJVINDER SINGH BAINS
		CM-14966-CWP-2021 (IMPLEAD)		
		CM-15944-CWP-2021 (IMPLEAD)		AMAN DHIR, A.G. PUNJAB , ALOK JAIN
		CM-16942-CWP-2021 (POR)		MOHAN SINGH CHAUHAN, A.G. PUNJAB , AKHILESH BARAK, AMAN DHIR, MOHAN SINGH CHAUHAN, MOHIT SADANA, R S BAINS, VIVIEK VIKAS SINGH, SANJAY KAUSHAL, AMAN DHIR, AKSHAY BHAN, SUMEET MAHAJAN
		CM-8610-CWP-2022 (POR)		MOHAN SINGH CHAUHAN, A.G. PUNJAB , AKSHAY BHAN, AMAN DHIR, RAJVINDER SINGH BAINS
		CM-8611-CWP-2022 (IMPLEAD)		MOHAN SINGH CHAUHAN, A.G. PUNJAB
		CM-14403-CWP-2022 (POR)		ADVOCATE GENERAL PUNJAB, MOHAN SINGH CHAUHAN , ALOK JAIN, MOHIT SADANA, RAJVINDER SINGH BAINS
		CM-14404-CWP-2022 (POR)		ADVOCATE GENERAL PUNJAB, MOHAN SINGH CHAUHAN , MOHAN SINGH CHAUHAN

		WITH CM-19759-CWP-2022 (POR)	JASINDER SEKHON AND ORS V/S STATE OF PUNJAB AND OTHERS	ARUSHI GARG, A.G. PUNJAB , ALOK JAIN
		CM-3810-CWP-2025 (IMPLEAD)		SUSHANE PURI, , MOHAN SINGH CHAUHAN
		CM-3811-CWP-2025 (MODIFICATION)		SUSHANE PURI, , MOHAN SINGH CHAUHAN
		CM-5362-CWP-2025 (POR)		ADVOCATE GENERAL PUNJAB, , MOHAN SINGH CHAUHAN
		CM-6863-CWP-2025 (OTHER :CONTEMPT)		AARUSHI GARG,
		(BE TAKEN UP IMMEDIATELY AFTER URGENT LIST)		
215 ***	ROHTAK [19-JUL-25]	CWP-23261-2021 (FCUOI) (OTHER)	M/S KARNATAKA BANK LTD. V/S HARYANA AGRICULTURAL MARKETING BOARD, PANCHKULA AND ORS	C.S.PASRICHA, , C.S.PASRICHA, PADAM KANT DWIVEDI, PADAMKANT DWIVEDI
		WITH CM-5643-CWP-2023 (DIRECTION)	M/S KARNATAKA BANK LTD. V/S HARYANA AGRICULTURAL MARKETING BOARD, PANCHKULA AND ORS	C.S.PASRICHA, PADAM KANT DWIVEDI
		()		
216 **	ROHTAK [19-JUL-25]	LPA-1012-2021 (GEN MISC) (CWP-18586-2021) (OTHER)	VISHNU KUMAR MITTAL AND ORS V/S STATE OF HARYANA AND OTHERS	VAIBHAV NARANG, A.G. HARYANA , LOKESH SHARMA, Lokesh Sharma, Nitin Bansal, RAJNI GUPTA, ADDL. A.G. HARYANA, SAPNA KHURANA
		CM-2388-LPA-2021 (POR)		VAIBHAV NARANG, A.G. HARYANA
		CM-2389-LPA-2021 (STAY (CONV))		VAIBHAV NARANG, A.G. HARYANA
		(BOHCJ DT.23.04.2025)		
217 ***	GURGAON [19-JUL-25]	CWP-12787-2022 (FCUOI) (OTHER)	M/S HANNESBERRIE AND ANR V/S RBI AND ANR	MANISH JAIN, , HARSH GARG, HARSHIT GARG, MANVI ARORA, MAYUR KANWAR, RAKSHIT GUPTA, PRAJWAL CHAUHAN, PULKIT GOYAL, SIDDHANT JAIN, HARSH GARG,
		WITH CM-9512-CWP-2022 (DIRECTION)	M/S HANNESBERRIE AND ANR V/ S RBI AND ANR	MANISH JAIN,
		()		
218 **	JODHPUR [19-JUL-25]	CWP-13395-2022 (FOREIGN EXCHANGE ACT) (OTHER)	M/S TOSHNIWAL IMPEX PRIVATE LIMITED AND ORS V/S UNION OF INDIA AND ANRS	PANKAJ SHARMA, SATYA PAL JAIN , J.S. LALLI,, JAGJOT SINGH LALLI, PRATEEK GATTANI
		CM-11701-CWP-2022 (POR)		SATYA PAL JAIN (SR. ADV.), PANKAJ SHARMA , JAGJOT SINGH LALLI
219 ***	FATEHGARH-SAHIB [19-JUL-25]	CWP-17570-2022 (FCUOI) (OTHER)	SARBJEET KAUR V/S STATE OF PUNJAB AND OTHERS	NIRMAL SINGH KANDHOLA, A.G. PUNJAB , ARJUN SHEORAN, DAG, PUNJAB, DEEPIKA MITTAL, PANKAJ GUPTA, ADDL. AG, PUNJAB
		WITH CM-17596-CWP-2023 (POR)	SARBJEET KAUR V/S STATE OF PUNJAB AND OTHERS	DEEPIKA MITTAL, A.G. PUNJAB , NIRMAL SINGH KANDHOLA
		WITH CM-17599-CWP-2023 (VACATE STAY)	SARBJEET KAUR V/S STATE OF PUNJAB AND OTHERS	DEEPIKA MITTAL, A.G. PUNJAB
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220 ***	PANIPAT [19-JUL-25]	CWP-17921-2022 (FCHY) (OTHER)	SONU KUMAR V/S AAWAS FINANCE LTD. AND ANR.	RAJESH GOYAL, A.G. HARYANA , ASHISH PUNDHIR, DEEPAK GREWAL, DAG, HARYANA, DINESH SAINI, , GAGAN DEEP TONI, RAJESH GOYAL, SATYA VEER SINGH
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221 ***	YAMUNA-NAGAR [19-JUL-25]	CWP-20976-2022 (FCUOI) (OTHER)	M/S. NEW TECH DRYING INDUSTRY AND ORS. V/S STATE BANK OF INDIA AND ANR.	ANSHUL MANGLA, Akshay Jain , ANSHUL MANGLA, ATUL BHATIA, CHETAN GOYAL, ATUL BHATIA, DAVNEET SANGWAN, SHIV KUMAR
		CM-9988-CWP-2023 (VACATE STAY)		ATUL BHATIA, ANSHUL MANGLA , ANSHUL MANGLA, ATUL BHATIA

		CM-9989-CWP-2023 (:dismissing)		ATUL BHATIA, AKSHAY JAIN , ANSHUL MANGLA
		WITH CWP-11904-2022 (OTHER)	M/S NEW TECH DRYING INDUSTRY AND OTHERS V/S STATE OF BANK AND INDIA AND ANOTHER	ANSHUL MANGLA, Gaurav Goel , ANSHUL MANGLA, ATUL BHATIA, SHIV KUMAR
		CM-13742-CWP-2022 (STAY PROCEED)		ANSHUL MANGLA, Gaurav Goel
		CM-9948-CWP-2023 (:dismissing)		ATUL BHATIA, ANSHUL MANGLA
		()		
222 ***	LUDHIANA [19-JUL-25]	CWP-22591-2022 (FCUOI) (OTHER) ()	REKHA GROVER V/S KARNATKA BANK LTD AND ANR.	SANJIV GUPTA, , S.K.DHIR, SUNAYANA DHIR,, SANJIV GUPTA, TUSHAR WADHWA
223 ***	BATHINDA [19-JUL-25]	CWP-23641-2022 (FCPB) (OTHER) WITH IOIN-CM-16162-CWP-2023 WITH IOIN-CWP-23641-2022 ()	KIRNA DEVI V/S THE BATHINDA CENTRAL CO-OPERATIVE BANK LTD. AND ANR. KIRNA DEVI V/S THE BATHINDA CENTRAL CO-OPERATIVE BANK LTD. AND ANR. KIRNA DEVI V/S THE BATHINDA CENTRAL CO-OPERATIVE BANK LTD. AND ANR.	KARAN GARG, , KARAN GARG, PANKAJ K. KAKKAR, SAURABH KHURANA, HARJOT SINGH BEDI, KARAN GARG KARAN GARG,
224 ***	PANCHKULA [19-JUL-25]	CWP-24121-2022 (FCUOI) (OTHER) CM-5411-CWP-2023 (DIRECTION) ()	RAMESH KUMAR SAINI AND ORS V/S UNION OF INDIA AND ORS	MANISH JAIN, , MANISH JAIN, MAYUR KANWAR, SATYA PAL JAIN, SAURAV GOYAL, MANISH JAIN, SHOBHIT PHUTELA, SHWETA NAHATA, GAURAV GOEL, MANISH JAIN, SATYA PAL JAIN (SR. ADV.) , GAURAV GOEL
225 ***	UT-CHANDIGARH [19-JUL-25]	CWP-24795-2022 (FCUT) CM-16376-CWP-2023 (DIRECTION) WITH CWP-21553-2023 (OTHER) WITH CWP-26761-2023 (OTHER) WITH CWP-2435-2024 (OTHER)	DEBTS RECOVERY TRIBUNAL BAR ASSOCIATION V/S UOI AND ORS. RANDHIR SINGH BADHRAN V/S DEBTS RECOVERY TRIBUNAL-II AND ANR. JAMES HOTEL LTD. V/S DEBTS RECOVERY TRIBUNAL-II, CHANDIGARH AND ORS. VARDEY DEVI EDUCATION SOCIETY AND OTHERS V/S MS DEWAN HOUSING FINANCE	AMIT RISHI, SATYA PAL JAIN (SR. ADV.) , AMIT RISHI, ANAND CHHIBBAR, AMIT RISHI, SUMIT BATRA, ANAND CHHIBBAR, SEEMA, C.M. MUNJAL, SEEMA ARORA, SAJJAN SINGH, GAURAV GOEL AND MR. AMIT RISHI, GAURAV GOEL, SEEMA, GAURAV KHERA, IQBAL, R. KARTIKEY, JANGJIT SINGH DAHIYA, K.P.S. DHILLON, MR.R. AKAHNSHA, KARAN NEHRA, MONIKA SHARMA, KULJIT SINGH, SEEMA ARORA, , LEKHRAJ SHARMA, PANKAJ GUPTA, PARDEEP SINGH MIRPUR, PAVAN MALIK, R.S. BHATIA, ATUL SHARMA, , RAJ KUMAR MALIK, SANDEEP KUMAR, SAJJAN SINGH, SANTOKHWINDER SINGH GREWAL, SATYA PAL JAIN, C.M. MUNJAL, SEEMA ARORA, SATYA PAL JAIN, DHEERAJ JAIN, SUMIT BATRA, SUMIT BATRA, G.S. ANAND, SURENDER PAL, H.S. SAHU, SURENDER PAL, DHEERAJ JAIN, SURENDER PAL, H.N. SAHOO, TAJINDER SINGH, VAIBHAV SAHNI, R. KARTIKEYA, VIKRANT RANA AMIT RISHI, SATYA PAL JAIN (SR. ADV.) , PARDEEP SINGH MIRPUR, SUMIT BATRA BALDEV SINGH, , ALISHA BADHRAN, BALDEV SINGH, RIDHI BANSAL, SATYA PAL JAIN, DHEERAJ JAIN, SHIVANI KHAREEDI NITISH KUMAR VASUDEVA, SATYA PAL JAIN, GAURAV GOEL , RIDHI BANSAL, SATYA PAL JAIN, DHEERAJ JAIN,, SHIVANI KHAREEDI FOR UOI SOURABH BHORIA, , SOURABH BHORIA

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CORPORATION LTD. AND ORS				
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226 ***	KAPURTHALA [19-JUL-25]	CWP-PIL-45-2022 (PIL) (OTHER)	SUBHASH CHANDER V/S STATE OF PUNJAB AND OTHERS	RAJINDER SHARMA, A.G. PUNJAB , ABHAY PAL SINGH GILL, DAG, PUNJAB, AVINIT AVASTHI, AAG, PUNJAB, D.S.PHERUMAN, MONICA CHHIBBER SHARMA, SR. DAG, PUNJAB, MR.SALIL SABHLOK, SR. DAG, PUNJAB, NEERAJ GOEL, RAMANDEEP SINGH PANDHER
227 ***	GURGAON [19-JUL-25]	CWP-PIL-110-2022 (PIL) (OTHER)	LT. COL. SARVADAMAN SINGH OBEROI V/S STATE OF HARYANA AND OTHERS	SHREENATH A. KHEMKA, A.G.HARYANA, SATYA PAL JAIN , ASHISH RAWAL, DEEPAK BALYAN, ADDL. ADVOCATE GENERAL, HARYANA, SATYA PAL JAIN, , SHREENATH A. KHEMKA
228 ***	BATHINDA [19-JUL-25]	CWP-PIL-129-2022 (PIL)	DISTRICT BAR ASSOCIATION BATHINDA V/S UNION OF INDIA AND OTHERS	HIMMAT SINGH SIDHU, SATYA PAL JAIN, ANIL MEHTA, AG PUNJAB , AASHNA GILL, ABHISHEK KUMAR SHUKLA, AKASHDEEP SINGH, GAURAV VIR SINGH BEHL, ARUN BENIWAL, D.A.G., HARYANA, BALTEJ SINGH SIDHU, BALTEJ SINGH SIDHU,, CHANDAN SINGH, DIVIJ DATT, JOHNY, AKASHDEEP SINGH,POOJA JAGLAN, NAGESH PAUL, AASHNA GILL,, NAVNEET SINGH, YUVRAJ SHANDILIYA, S P JAIN, PANKAJ GAUTAM, R.K. HOODA,VIJAYVEER SINGH,S.S. SANDHU, S S SANDHU, S.P.JAIN, DHEERAJ JAIN, SUKHDEEP SINGH SANDHU, V.G.JAUHAR, ADDITIONAL A.G., PUNJAB
229 ***	LUDHIANA [19-JUL-25]	CM-98-CWPIL-2023 (PIL)	AMELIORATING INDIA V/S STATE OF PUNJAB	RAJINDER GHAI, A.G. PUNJAB , ANIMESH SHARMA, ADVOCATE FOR PSEGS, ANURAG CHOPRA, ADDITIONAL ADVOCATE GENERAL, PUNJAB, SAURAV KHURANA AAG PB.
		& O&M CWP-PIL-126-2023 (OTHER)		RAJINDER GHAI, A.G. PUNJAB , NARESH GHAI
		WITH CM-107-CWPIL-2024 (POR)	AMELIORATING INDIA V/S STATE OF PUNJAB	RAJINDER GHAI,
230 ***	AMBALA [19-JUL-25]	CWP-478-2023 (FCUOI) (OTHER) ()	M/S BALAJI TRADING COMPANY V/S AU SMALL FINANCE LTD AND ANR	IVAN SINGH KHOSA, , NITIN THATAI, NITIN THATHAI, SHIVAM GROVER, AMIT KUMAR GARG
231 ***	UT-CHANDIGARH [19-JUL-25]	CWP-3376-2023 (GREEN)	ADITYAJIT SINGH CHADHA V/S UNION TERRITORY OF CHANDIGARH AND OTHERS	GAURAVJIT SINGH PATWALIA, ANIL MEHTA , AMIT JHANJI,, DIYA SODHI, DIYA SODHI, ADVOCATE FOR RESPONDENT NO.2-MC, CHD., GAURAVJIT SINGH PATWALIA, J.S. CHANDAIL, J.S.CHANDAIL, ADDL. STANDING COUNSEL FOR UT, CHD., KUNAL MULWANI, PETITIONER-IN- PERSON, LAGAN KAUR SIDHU, NISHANT INDAL, RANDEEP SINGH, DIYA SODHI, SEHAJ SANDHAWALIA, SHRUTI RATHOUR, SUMEET JAIN, SUMEET JAIN, IRVANNEET KAUR, , , ANIL MEHTA, JAIVEER CHANDEL, BALTEJ WALIA, , CHETAN MITTAL, DIYA SODHI, DIYA SODHI, SUMEET JAIN, JAIVEER CHANDEL, DIVYA SODHI, NISHAN JINDAL, JYOTI KUMARI, SEHAJ SANDHAWALIA, KUNAL MULWANI, SUNPREET SINGH, RIYA SODHI
		WITH CWP-PIL-66-2022 (OTHER)	KUNAL MULWANI V/S CHANDIGARH ADMINISTRATION AND OTHERS	
232 **	KAITHAL [19-JUL-25]	CWP-15490-2023 (MISCDB) (OTHER)	RAM KARAN SINGH AND OTHERS V/S STATE OF HARYANA AND OTHERS	PRATEEK RATHEE, A.G. HARYANA , AMAN BAHRI, ADDL.A.G, HARYANA, AMIT JHANJI, AMIT JHANJI, ELIZA GUPTA,, ANIL KUMAR RANA, ANIL KUMAR RANA, RAJ KUMAR CHAUHAN,

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				ASHISH AGGARWAL,, GOBIND CHAUHAN, BHANU PRATAP SINGH, GOVIND CHAUHAN, PARTAP SINGH, PRATEEK RATHEE, Prateek Rathee, SANDEEP GORSI, ANMOL RATTAN SIDHU, UDEYVEER SINGH, UDIT GARG, UDIT GARG, PREM CHAND, VISHAL SINGH, VIVEK GOYAL
				UDIT GARG, A.G. HARYANA , PREM CHAND, UDIT GARG
				UDIT GARG,
233 ***	GURGAON [19-JUL-25]	CWP-28841-2023 (GREEN) (OTHER)	DECORA KITCHEN INTERIORS PVT LTD V/S STATE OF HARYANA AND OTHERS	SARVESH MALIK, A.G. HARYANA , DEEPAK BALYAN, DEEPAK BALYAN, ADDL. ADVOCATE GENERAL, HARYANA, RUPINDER SINGH KHOSLA,SARVESH MALIK,, YOGENDER VERMA
234 ***	PANIPAT [19-JUL-25]	CWP-PIL-69-2023 (PIL) (OTHER)	MAHABIR SINGH V/S STATE OF HARYANA AND OTHERS	SANDEEP SHARMA, A G HARYANA , CHIRAG GIRDHAR, DEEPAK BALYAN, ADDL. ADVOCATE GENERAL, HARYANA., PARAMJEET, PARDEEP KUMAR SEHRAWAT, Sunil Kumar Dhanda
		CM-85-CWPIL-2025 (IMPLEAD)		RAJESH LAMBA,
235 ***	UT-CHANDIGARH [19-JUL-25]	CWP-PIL-99-2023 (PIL) (OTHER)	VIPUL SUD V/S STATE OF PUNJAB AND OTHERS	SAURAV BHATIA, A.G. PUNJAB , ABHAY PAL SINGH GILL, DAG, PUNJAB, GAGANDEEP S. WASU, J P RANA, Jaspal Singh Khara, KARAN S. GILL, MANVEEN NARANG, SALIL SABLOK, SR. DAG, PUNJAB, SAURAV BHATIA, SAURAV KHURANA, ADDL. ADVOCATE GENERAL, PUNJAB, SEHAJBIR SINGH AULAKH, AAG, PUNJAB, TARUN SHARMA, GAGANDEEP SINGH WASU
236 ***	LUDHIANA [19-JUL-25]	CM-9021-CWP-2025 (FCUOI) (PREPONE)	TARVINDER SINGH V/S HINDUJA LEYLAND FINANCE LTD AND ORS	VIPUL BABUTA,
		CM-9022-CWP-2025 (STAY)		VIPUL BABUTA,
		CM-9023-CWP-2025 (IMPLEAD)		VIPUL BABUTA,
		IN CWP-8063-2024 (OTHER)		VIPUL BABUTA, , ER. SANDEEP SURI, SANDEEP SURI
237 ***	BATHINDA [19-JUL-25]	CWP-361-2024 (FCUOI) (OTHER)	GURSHAAN SINGH SIDHU V/S STATE OF PUNJAB AND ORS	Atul Sharma, GAURAV GOEL, A.G. PUNJAB , ARJUN SHEORAN, D.A.G. PUNJAB, CL PAWAR, GAURAV GOEL, SANDEEP JAIN, ADDITIONAL A.G. PUNJAB, TEGJEET SINGH
238 ***	HISSAR [19-JUL-25]			
		CWP-2012-2024 (GREEN) (OTHER)	FLY ASH BRICKS ASSOCIATION V/ S STATE OF HARYANA AND OTHERS	VISHWAJEET, ADVOCATE GENERAL HARYANA , BALDEV RAJ MAHAJAN, DEEPAK BALYAN, DEEPAK BALYAN, AAG, HARYANA, DIGVIJAY, VISHWAJEET
239 ***	LUDHIANA [19-JUL-25]	CWP-12363-2024 (FCUOI)	STATE BANK OF INDIA V/S STATE OF PUNJAB AND ORS	CHANDEEP SINGH, A.G. PUNJAB, SATYA PAL JAIN , G.P.S. GHUMAN, MR. BHAWAN DEEP JINDAL, MR. DEEPAK BHARDWAJ, DAG, HARYANA, MR. NITIN THATAI, MR. PANKAJ MIDHA, MR. VIVEK GOYAL, URVASHI DHUGGA
		WITH CWP-2545-2025	SREI EQUIPMENT FINANCE LTD V/S DISTRICT MAGISTRATE, UT CHANDIGARH	BHAWAN DEEP JINDAL, AMIT JHANJI , ANIL KUMAR SHARMA, JASHAN PREET SINGH

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			WITH CWP-9580-2025	AU SMALL FINANCE BANK LIMITED V/S STATE OF HARYANA THROUGH CHIEF SECRETARY AND ORS	NITIN THATAI, A.G. HARYANA , KARAN SHARMA, MONICA THATAI, NITIN THATAI, S.C.THATAI, SHRUTI SHARMA
			WITH CWP-18615-2025	STATE BANK OF INDIA V/S STATE OF PUNJAB AND ORS	CHANDEEP SINGH, A.G. PUNJAB , SIMRANJEET KAUR
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240 ***	MOHALI (SAS NAGAR) [19-JUL-25]	CWP-14537-2024 (FCUOI)		DASHMESH SINGH V/S PUNJAB NATIONAL BANK AND OTHERS	PRASHANT PURI, , GAUTAM PATHANIA, PRATEEK GUPTA, PRIDHI JASWINDER SANDHU, SANDEEP SINGH, SHASHKAN SHEKHAR SHARMA
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241 ***	MOGA [19-JUL-25]	CWP-16514-2024 (FCUOI)		ANJANA JAISWAL V/S DCB BANK LTD AND OTHERS	PIYUSH SETIA, A.G. PUNJAB , ABHISHEK KUMAR, ANKUSH THAKRAL, NITIN THATAI, S.C.THATAI
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242 ***	FEROZEPUR [19-JUL-25]	CWP-17157-2024 (FCUOI)		SONU PUNCHHI ALIAS SONU V/S PUNJAB NATIONAL BANK	RAHUL BHARGAVA, A.G. PUNJAB , GAURAV GOEL, SAURAV GOEL, Gaurav Goel, KASHAV CHADHA,PRIKSHIT THAKUR, RIDHI BANSAL
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243 ***	BILASPUR [19-JUL-25]	CWP-19313-2024 (FCUOI)		ARVIND KUMAR V/S INSOLVENCY AND BANKRUPTCY BOARD OF INDIA AND ANOTHER	SURJEET BHADU, , AGAM BANSAL, ARUN GOSAIN, DEEPAK BAJAJ, RAHUL RANA, RICHA AHUJA, SANYA THAKUR, VEER SINGH
		CM-20759-CWP-2024 (POR)			ARUN GOSAIN,
		CM-257-CWP-2025 (OTHER :VACATION OF EX PARTY STAY)			ARUN GOSAIN,
		()			
244 ***	GURDASPUR [19-JUL-25]	CWP-20995-2024 (FCUOI)		PUNJAB NATIONAL BANK V/S STATE OF PUNJAB AND OTHERS	HIMANSHU SHARMA, A.G. PUNJAB , HIMANSHU SHARMA
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245 ***	YAMUNA-NAGAR [19-JUL-25]	CWP-21016-2024 (FCUOI)		RAJESH KUMAR AND OTHERS V/S PUNJAB NATIONAL BANK AND OTHERS	JATINDER SINGH CHAHAL, , GAURAV GOEL
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246 ***	UT-CHANDIGARH [19-JUL-25]	CWP-21836-2024 (FCUOI)		M/S NORTH AGRO INDUSTRIES PVT LTD AND OTHERS V/S PUNJAB AND SIND BANK	AALOK JAGGA, , A.B.S.SIDHU, AALOK JAGGA, AJAY PAL SINGH MADAN, HARKIRAT JAGDEV,SAHIL LOHAN, KARANINDER SINGH
		WITH CM-17755-CWP-2024 (PREPONE)		M/S NORTH AGRO INDUSTRIES PVT LTD AND OTHERS V/S PUNJAB AND SIND BANK	AALOK JAGGA,
		()			
247 **	PANCHKULA [19-JUL-25]	CWP-22891-2024 (MONEY LAUNDERING ACT)		M/S MALBROS INTERNATIONAL PVT LTD AND ANR V/S UNION OF INDIA AND OTHERS	VIBHAV JAIN, , ABHISHEK MALHOTRA, ASHOK AGGARWAL, SR ADV, VIPUL AGGARWAL, SATYA PAL JAIN, MEGHNA MALIK,, UDAY AGNIHOTRI
		CM-15042-CWP-2024 (STAY)			VIBHAV JAIN,
248 ***	FARIDABAD [19-JUL-25]	CWP-23593-2024 (FCUOI)		MANOJ BHATIA AND ANOTHER V/ S DISTRICT MAGISTRATE, FARIDABAD AND OTHERS	JOHAN KUMAR, , AKSHIT
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249 ***	LUDHIANA [19-JUL-25]	CWP-24921-2024 (FCUOI)		ASHOK KUMAR GARG V/S INDIAN OVERSEAS BANK	GOURAV GOEL, GOURAV GOEL , AMAN GOYAL, GAURAV GOEL,, Gaurav Goel, TARLOK SINGH
		()			
250 ***	LUDHIANA [19-JUL-25]	CWP-27756-2024 (FCUOI)		M/S BALAK AUTOMOTIVES PRIVATE LTD AND OTHERS V/S BANK OF INDIA AND OTHERS	SANDEEP WADHAWAN, , ANUPAM BHARDWAJ, GAURAV GOEL, GURJOT SINGH, Gaurav Goel, HARSH GARG
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251 ***	SONEPAT [19-JUL-25]	CWP-28012-2024 (FCUOI) ()	AJIT SINGH V/S THE DISTRICT MAGISTRATE SONIPAT AND OTHERS	SAURABH DALAL, A.G. HARYANA , ER. SANDEEP SURI, O.P. DUHAN, SUSHEN, SANDEEP SURI, SAURABH DALAL
252 ***	MOGA [19-JUL-25]	CWP-32678-2024 (FCUOI) ()	DILBAGH SINGH AHLUWALIA V/S AU SMALL FINANCE AND ANOTHER	KARAN BHARDWAJ, , DEEPIKA MITTAL, SHAKTI BHARDWAJ
253 ***	DELHI [19-JUL-25]	CWP-35230-2024 (FCUOI) ()	GARIMA GOEL V/S PUNJAB NATIONAL BANK AND OTHERS	BALKAR SINGH, GAURAV GOEL , D.K GUPTA GARMIA GUPTA
254 ***	TARANTARAN [19-JUL-25]	CWP-PIL-157-2024 (PIL)	BALRAJ SINGH SANDHU V/S STATE OF PUNJAB AND ORS	GURNOOR SINGH SANDHU, SATYA PAL JAIN (SR. ADV.) , DR. RAU P.S. GIRWAR, J.S. GILL, ADDL. ADVOCATE GENERAL, PUNJAB, SAIGEETA SRIVASTAVA, SATYA PAL JAIN,
255 ***	PANIPAT [19-JUL-25]	CM-8902-CWP-2025 (FCUOI) (PREPONE) IN CWP-92-2025	M/S RITIKA FARMS AND ANOTHER V/S DEBTS RECOVERY TRIBUNAL II CHANDIGARH AND OTHERS	SUKESH KUMAR JINDAL, B B BAGGA, , GAURAV GOEL, TEGINDER SINGH, Gaurav Goel, KOMAL JINDAL, SONIA BOHAT, SUKESH KUMAR JINDAL, V.K. SACHDEVA, VARINDER KUMAR DEWAN
256 ***	PALWAL [19-JUL-25]	CWP-3733-2025 (FCUOI) ()	SUBHASH CHAND MANGLA V/S STATE OF HARYANA & ORS	DEEP KARAN SINGH DALAL, A.G. HARYANA , DEEPKARAN DALAL, HARMANJIT SINGH JUGAIT, LALIT SHARMA, YOGINDER SINGH RANA
257 ***	LUDHIANA [19-JUL-25]	CWP-12361-2025 (FCUOI) ()	ASREC INDIA LIMITED V/S STATE OF PUNJAB, DEPARTMENT OF REVENUE	KAMALPREET SINGH, A.G. PUNJAB , A.S. KHARA, SR. DAG, PUNJAB, AFTAB SINGH KHARA, SR. DAG, PUNJAB, SAMIR RATHAUR
258 ***	MOHALI (SAS NAGAR) [19-JUL-25]	CWP-13573-2025 (FCUOI) ()	VIJAY KUMAR V/S LD DISTRICT MAGISTRATE SAS NAGAR MOHALI AND ORS	B.S. MAKAR, , NITESH JHAJHRIA

DAILY II D.B. MOTION PETITION FOR THE WEDNESDAY DATED 23/07/2025CR NO 2

HON'BLE JUSTICE (TO BE NOMINATED)

HON'BLE MR. JUSTICE KULDEEP TIWARI

Dedicated VC Link for Hybrid Hearing: <https://zoom.us/my/vcphhc02>
Meeting ID is 682 434 3859

201 ***	JIND [19-JUL-25]	LPA-1842-2011 (SERVICE HRY) (CWP-13609-2010)	SHIV KUMAR KAUSHIK V/S STATE OF HARYANA	R.B.MALIK, RAJ BALA MALIK, , VIJAY DAHIYA, AG. HRY., MS.RENU, R.K.MALIK., SAMRAT MALIK, SAMRAT MALIK, SANGRAM MALIK, SURYA PARKASH R.B.MALIK,
		CM-4933-LPA-2011		
		CM-4934-LPA-2011		R.B.MALIK,
202 ***	PANCHKULA [19-JUL-25]	CM-4702-LPA-2024 (SERVICE HRY) (DELAY(F)) CM-4701-LPA-2024 (EXEMPTION)	HARYANA SCHOOL TEACHER SELECTION BOARD V/S SWATI GUPTA AND OTHERS	AG HARYANA, , SANJEEV KAUSHIK, ADDL. A.G. HARYANA.
		CM-4703-LPA-2024 (STAY PROCEED)		AG HARYANA,
		& O&M LPA-1983-2024		AG HARYANA,
		WITH LPA-229-2024	SECRETARY, HARYANA STAFF SELECTION COMMISSION AND ANOTHER V/S KASAM KHAN AND ANOTHER	ADVOCATE GENERAL HARYANA, , HARLOVE SINGH RAJPUT
		WITH LPA-196-2025	HARYANA STAFF SELECTION COMMISSION V/S KRISHAN KUMAR AND OTHERS	AG HARYANA, , RAHIL MAHAJAN, SUNIL KUMAR NEHRA
		CM-455-LPA-2025 (EXEMPTION)		AG HARYANA,
		CM-456-LPA-2025 (DELAY(F))		AG HARYANA, , SUNIL KUMAR NEHRA, RAHIL MAHAJAN, VIREN NEHRA, VIVEK CHAUHAN, ADDL. A.G., HARYANA
		WITH LPA-424-2025	HARYANA STAFF SELECTION COMMISSION AND ANOTHER V/S SHAKIR AND ANOTHER	AG HARYANA,
		CM-1085-LPA-2025 (EXEMPTION(CC))		AG HARYANA,
		CM-1086-LPA-2025 (DELAY(F))		AG HARYANA,
		CM-1087-LPA-2025 (STAY PROCEED)		AG HARYANA,
		(TO BE TAKEN UP IMMEDIATELY AFTER THE URGENT LIST.)		
203 **	PANCHKULA [19-JUL-25]	CWP-19495-2015 (STREET VENDOR)	FOOT PATH WORKER SWAROJGAR BACHAO SANGHARSH SAMITI PANCHKULA V/S STATE OF HARYANA	RAJIV DHAWAN, , ABHAY GUPTA, NEHA RATHI, , AG HR R 1, AMAR VIVEK ADV R 3, ANSHUL JAIN, D.S. NIGHA, DEEPAK BALYAN , DEEPAK SHARMA, MANOJ KUMAR, GUNJAN MEHTA, HITESH PANDIT, ADDL. A.G., HARYANA, INDERJIT SINGH, MANDEEP SINGH JANGU, MAYANK SHARMA, MR. ANKUR MITTAL, MR. ARVIND SETH, MR. GURPREET SINGH DHILLON, MR. JIVTESH SINGH NAGI, MR. PARDEEP BAJAJ, MR. PRITAM SINGH SAINI, MR. SANJEEV KAUSHIK, ADDL. A.G. HARYANA, PADAM KANT DWIVEDI, PADAMKANT DWIVEDI, R.S.MALIK, RAJIV DHAWAN, SANDEEP MODGIL R 2, SANDEEP S. MAJITHIA
		WITH CM-3188-CWP-2023 (EXT OF TIME)	FOOT PATH WORKER SWAROJGAR BACHAO SANGHARSH SAMITI PANCHKULA V/S STATE OF HARYANA	PADAM KANT DWIVEDI, A.G. HARYANA , RAJIV DHAWAN
		CM-14524-CWP-2015		RAJIV DHAWAN,

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CM-1602-CWP-2016		RAJIV DHAWAN, SANDEEP MODGIL, AMAR VIVEK,, , A.G. HARYANA
CM-18645-CWP-2019 (OTHER)		RAJIV DHAWAN,
CM-3645-CWP-2016		SANDEEP MOUDGIL, RAJEEV D.,
WITH COCP-3227-2016	FOOT PATH WORKER SWAROJGAR BACHAO SANGHARSH SAMITI, PANCHKULA THROUGH ITS DESIGNATED OFFIC V/S VIRAT, HCS SECRECTARY, H.U.D.A., & ORS	RAJIV DHAWAN,
WITH COCP-4173-2019	FOOT PATH WORKER SWAROHGAR BACHAO SANGHARSH SAMITI V/S RAJESH JOGPAL AND OTHERS	RAJIV DHAWAN,
WITH CWP-10165-2017	REHDI FADDI ROAZGAR SAMITI SECTOR-19, PANCHKULA V/S STATE OF HARYANA & ORS	GURPREET SINGH DHILLON, , AG,HY, BALDEV RAJ MAHAJAN, PADAM KANT DWIVEDI, PRITAM SAINI
CM-12672-CWP-2017		NAVEEN SINGH PANWAR, GURPREET SINGH DHILLON
CM-2627-CWP-2018 (POR)		GURPREET SINGH DHILLON, N.S. PANWAR, AG HARYANA
CM-8488-CWP-2017 (IMPLEAD)		NAVEEN SINGH PANWAR, A.G. HARYANA
WITH CWP-10223-2016	REHRI FARHI ROJGAR BACHAO SANGHARSH SMITI, PANCHKULA V/S STATE OF HARYANA AND ORS	RAJIV DHAWAN, , AG,HY PADAMKANT DWIVEDI, BALDEV RAJ MAHAJAN, GUNJAN MEHTA, PADAM KANT DWIVEDI, SANDEEP MOUDGIL
WITH CWP-1108-2017	PANCHKULA ON ROAD WORKERS ROJGAR BACHAO SANGHARSH ASSOCIATION V/S STATE OF HARYANA & ORS	SUNIL K.SAHORE, , AG,HY SANDEEP MOUDGIL PADAMKANT DWIVEDI, BALDEV RAJ MAHAJAN, PADAM KANT DWIVEDI
CM-2358-CWP-2018 (POR ANNX)		SUNIL K.SAHORE, A.G. HARYANA
WITH CWP-1121-2018	SHAMBHU AND OTHERS V/S STATE OF HARYANA & ORS	SHILAK RAM HOODA, , LALIT KUMAR YADAV, PADAM KANT DWIVEDI
WITH CWP-14756-2018	DINESH AND ORS V/S STATE OF HARYANA AND ORS	MANOJ KUMAR, , PADAM KANT DWIVEDI
WITH CWP-15554-2017	CHANDER SHEKHAR & ORS V/S STATE OF HARYANA & ORS	RAHUL GARG, , AG,HY, AJAY AGGARWAL, ANKUR MITTAL, AJAY AGGARWAL, PADAM KANT DWIVEDI
WITH CWP-2396-2017	RAMA KANT V/S STATE OF HARYANA AND OTHERS	GITISH BHARDWAJ, , AG,HY SANDEEP MOUDGIL PADAMKANT DWIVEDI, PADAM KANT DWIVEDI
WITH CWP-25904-2021 (OTHER)	ONKAR SINGH AND ORS V/S STATE OF HARYANA AND OTHERS	JIVTESH SINGH NAGI, ADVOCATE GENERAL HARYANA
WITH CWP-27103-2016	PANCHKULA REHRI FARI WORKERS SWAROJGAR BACHAO SANGARSH SAMITI PANCHKULA V/S STATE OF HARYANA AND OTHERS	MANOJ KUMAR, , AG,HY, PADAM KANT DWIVEDI
WITH CWP-27177-2016	PRAMOD SHAH & ORS V/S STATE OF HARYANA & ORS.	RAJIV DHAWAN, , AG,HY, SANDEEP MOUDGIL, AMANDEEP CHHABRA, PADAM KANT DWIVEDI, S.P. SHARMA, PADAMKANT DWIVEDI, SHILAK RAM HOODA
CM-14787-CWP-2018 (OTHER :FOR AMENDMENT OF VENDING LOCATIONS)		RAJIV DHAWAN,
CM-14991-CWP-2017 (IMPLEAD)		RAJIV DHAWAN, A.G. HARYANA, PADAM KANT DWIVEDI, SANDEEP MOUDGILL
WITH CWP-29647-2017	SHANKAR MOCHI AND ORS V/S STATE OF HARYANA AND ORS	PARDEEP BAJAJ, , ARVIND SETH, PADAM KANT DWIVEDI, PARDEEP BAJAJ, PEEUSH GAGNEJA, HARPAL SINGH, SANDEEP BAJAJ,

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		WITH CWP-7084-2019 (OTHER)	GAGANDEEP SINGH V/S STATE OF HARYANA AND OTHERS	SUNIL K.SAHORE, A.G. HARYANA , ARVIND SETH, PADAM KANT DWIVEDI
		WITH CWP-7377-2017	SURESH SON OF GIRDHARI SHAH AND OTHERS V/S STATE OF HARYANA AND OTHERS	RAJIV DHAWAN, , AG,HY, PADAM KANT DWIVEDI, SANDEEP MOUDGIL(R2) PADAMKANT DWIVEDI(R3)
		WITH CWP-915-2017	PAPPU SON OF JAGDISH & ORS V/S STATE OF HARYANA & ORS.	RAJIV DHAWAN, , AG,HY SANDEEP MOUDGIL PADAMKANT DWIVEDI, ANKIT JOSHI, BALDEV RAJ MAHAJAN, PADAM KANT DWIVEDI
		WITH CWP-16906-2022 (OTHER)	RAMDEV SINGH PATEL AND OTHERS V/S STATE OF HARYANA AND OTHERS	RAJIV DHAWAN, ADVOCATE GENERAL HARYANA , A.G.HARYANA, , B.R.MAHAJAN, P.K.DWIVEDI, PADAM KANT DWIVEDI, PALIKA MONGA, DAG, HARYANA.
		(BO DT 29.01.2024/)		
204 *	FATEHGARH-SAHIB [19-JUL-25]	LPA-596-2016 (LAND LAWS) (CWP-26809-2014)	BHAJAN SINGH V/S STATE OF PUNJAB AND ORS	ARIHANT JAIN, , AG PB, ISHTBIR SINGH SIDHU, ARUN JINDAL, HOSHIAR SINGH, VARUN JAIN, RISHAV JAIN, MANVEER NARANG, HOSHIAR SINGH , RISHAV JAIN, ARIHANT JAIN, RISHAV JAIN, SUNINT KAUR, A.A.G. PUNJAB, ROHIT AHUJA, DAG, PUNJAB, SACHIN LUTHRA, B.S MANN, , SALINA CHALANA, DEEPALI PURI, ADDL. A.G. PUNJAB, SANJEEV SHARMA, VAIBHAV SHARMA, ARIHANT JAIN,
		CM-1258-LPA-2016		
		CM-5088-LPA-2017 (STAY)		ARIHANT JAIN, A.G. PUNJAB, I.S. SIDHU
		WITH LPA-604-2016	KISHORI LAL AND ORS V/S STATE OF PUNJAB AND ORS	ARIHANT JAIN, , AG PB, ISTBIR SINGH SIDHU, SANJEEV SHARMA
		CM-1269-LPA-2016		ARIHANT JAIN,
		CM-445-LPA-2018 (STAY)		ARIHANT JAIN,
		WITH LPA-609-2016	HARNEK SINGH V/S STATE OF PUNJAB & ORS	ARIHANT JAIN, , AG PB, ISHTBIR SINGH SIDHU , SANJEEV SHARMA
		CM-1278-LPA-2016		ARIHANT JAIN,
		CM-457-LPA-2018 (STAY)		ARIHANT JAIN,
		WITH LPA-610-2016	KRISHAN KUMAR V/S STATE OF PUNJAB & ORS	ARIHANT JAIN, , AG PB, ISTBIR SINGH SIDHU, SANJEEV SHARMA
		CM-1280-LPA-2016		ARIHANT JAIN,
		CM-446-LPA-2018 (STAY)		ARIHANT JAIN,
		WITH LPA-611-2016	AMAR NATH V/S STATE OF PUNJAB & ORS	ARIHANT JAIN, , AG PB, ISTBIR SINGH SIDHU, SANJEEV SHARMA
		CM-1281-LPA-2016		ARIHANT JAIN,
		CM-447-LPA-2018 (STAY)		ARIHANT JAIN,
		WITH LPA-613-2016	MEHAR PAL SINGH V/S STATE OF PUNJAB AND ORS	ARIHANT JAIN, , AG PB, ISHTBIR SINGH SIDHU , SANJEEV SHARMA
		CM-1283-LPA-2016		ARIHANT JAIN,
		CM-452-LPA-2018 (STAY)		ARIHANT JAIN,
		WITH LPA-615-2016	SURJIT PAL GUPTA V/S STATE OF PUNJAB AND ORS	ARIHANT JAIN, , AG PB, ISTBIR SINGH SIDHU, SANJEEV SHARMA
		CM-1285-LPA-2016		ARIHANT JAIN,
		WITH LPA-620-2016	DARBARA SINGH V/S STATE OF PUNJAB & ORS	ARIHANT JAIN, , AG PB, ISHTBIR SINGH SIDHU , SANJEEV SHARMA
		CM-1291-LPA-2016		ARIHANT JAIN,

16 of 120

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205 **	JALANDHAR [19-JUL-25]	LPA-2531-2016 (GEN MISC) (CRWP-1568-2016)	NAVJIMRAT KAUR V/S STATE OF PUNJAB AND ANR	LOVEKIRAT S. CHAHAL, , ABHAYPAL SINGH GILL, DAG, PUNJAB., AMAN DHIR, DAG, PUNJAB, ASHISH GUPTA, C.K. SINGLA, ASHISH GUPTA, CHANCHAL K. SINGLA, GURPREET SINGH, ADDITIONAL A.G., PUNJAB, HARPREET S. MULTANI, S.P.S. TINNA, ADDL. AG, PUNJAB, SURINDER SINGH DUHAN, BAHU SINGH BENIWAL
		WITH CM-2517-LPA-2017 (MODIFICATION)	NAVJIMRAT KAUR V/S STATE OF PUNJAB AND ANR	LOVEKIRAT S. CHAHAL, A.G. PUNJAB, C.K. SINGLA
		WITH CM-3875-LPA-2023 (DIRECTION)	NAVJIMRAT KAUR V/S STATE OF PUNJAB AND ANR	RAVINDER SINGH RANDHAWA, ASHISH GUPTA , ASHISH GUPTA
		CM-3876-LPA-2023 (OTHER :dismissal)		RAVINDER SINGH RANDHAWA, , ASHISH GUPTA

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206 *	SONEPAT [19-JUL-25]	CM-632-LPA-2017 (LAND LAWS) (<i>DELAY(F)</i>)	KISHAN DUTT & ORS V/S JODHA RAM (DECEASED) THR LRS & ORS	GAGANDEEP RANA, , A.S.TALWAR, DEEPAK GOLLEN, RAMAN GAUR, , AMANDEEP SINGH TALWAR, DIVYA BAJAJ, , HITESH PANDIT, ADDL. A.G., HARYANA, PARVEEN KAUSHIK, SUSHANT KAREET, , PUNEET BALI, UDAY AGNIHOTRRI, ROHIT NAGPAL, BIRENDER SINGH RANA, , SACHIN JAIN, SUSHIL JAIN, AMIT JAIN, B.S.RANA, AKSHAY BHAN, , TANISHA PESHAWARIA, DAG, HARYANA
		WITH CM-1866-LPA-2022 (<i>OTHER :deposit rent</i>)	KISHAN DUTT & ORS V/S JODHA RAM (DECEASED) THR LRS & ORS	AMANDEEP SINGH TALWAR, A.G. HARYANA
				GAGANDEEP RANA, , HARPARTEEEK SINGH SANDHU, MR AMANDEEP S TALWAR , MR AMIT JAIN , SACHIN JAIN , MR BIRENDER SINGH RANA , MR DEEPAK BALYAN AAG HARYANA, MR DEEPAK GOLLEN, MR DIVYA BAJAJ, MR NAYANDEEP RANA , MR PARVEEN KAUSHIK , MR PUNEET BALI , MR RAJINDER PAUL , MR RAMAN GAUR , MR A S TALWAR, MR ROHIT NAGPAL, MR SHIVAM SHARMA, MR SHUBHAM SINGH GANGOLA, MR SUSHANT KAREER , MR UDAY AGNIHOTRI , MS ARUSHI LAMBA , MS RAJNI GUPTA , MS SHUBHRA SINGH AAG HARYANA, MS TANISHA PESHWARIA DAG HARYANA, R.S.MALIK, SHRUTI JAIN GOYAL , VISHAL GARG, AAG HARYANA
		& O&M LPA-300-2017		
		WITH CM-633-LPA-2017 (<i>DELAY(F)</i>)	KISHAN DUTT AND ORS. V/S OM PARKASH AND ORS	GAGANDEEP RANA,
		& O&M LPA-301-2017		GAGANDEEP RANA,
		WITH CM-634-LPA-2017 (<i>DELAY(F)</i>)	KISHAN DUTT AND ORS V/S LEKH RAM (DECEASED) THR LRS AND ORS	GAGANDEEP RANA,
		& O&M LPA-302-2017		GAGANDEEP RANA, , R.S.MALIK
		WITH LPA-303-2017	KISHAN DUTT AND ORS V/S JODHA RAM AND ORS	GAGANDEEP RANA, , R.S.MALIK
		WITH CM-635-LPA-2017 (<i>DELAY(F)</i>)	KISHAN DUTT AND ORS V/S LEKH RAM (DECEASED) THR LRS AND ORS	GAGANDEEP RANA,
207 *	REWARI [19-JUL-25]	CM-2933-LPA-2023 (LAND LAWS) (<i>IMPLEAD</i>)	DALIP SINGH (DECEASED) THR LR JAIPAL & ANR V/S RAM KANWAR & ORS	RAM DARSHAN YADAV, PARDEEP SINGH POONIA , A.G. HARYANA, P.S. CHAUHAN
		IN LPA-827-2017		PARDEEP SINGH POONIA, , Manoj Yadav, PRASHANT SINGH CHAUHAN
		(MAIN AT REGULAR BOARD)		
208 **	GURGAON [19-JUL-25]	CM-3941-LPA-2017 (HUID HR) (<i>DELAY(F)</i>)	HARYANA URBAN DEVELOPMENT AUTHORITY AND ORS. V/S M/S CENTURION REAL ESTATE DEVELOPERS PVT. LTD.	DEEPAK BALYAN, , AASHISH CHOPRA, ARUN JAIN, SANJEEV AILAWADI, NEELAM NEHRA, , DINESH GROVER, ADVOCATE AND MR. VARUN SHARMA, HITESH PANDIT, ADDL. A.G., HARYANA, RUPA PATHANIA, RUPA PATHANIA, VIRESH DAHIYA, SANJIV VIJ, SUDARSHAN KUMAR, SANJAY VIJ, SUNIL SHARMA,
		WITH CM-1866-LPA-2018 (<i>POR ANNX</i>)	HARYANA URBAN DEVELOPMENT AUTHORITY AND ORS. V/S M/S CENTURION REAL ESTATE DEVELOPERS PVT. LTD.	DEEPAK BALYAN,
		CM-3942-LPA-2017 (<i>STAY</i>)		DEEPAK BALYAN,

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		& O&M LPA-1835-2017		DEEPAK BALYAN, , AMIT JAIN, ARUN JAIN, NEELAM NEHRA,, DEEPAK BALYAN, RUPA PATHANIA
209 **	MOGA [19-JUL-25]	CM-248-CWP-2025 (VIRES GEN MISC) (REVIVAL)	PUNJAB PETROLEUM DEALERS ASSOCIATION AND OTHERS V/S UNION OF INDIA AND OTHERS	M S RANA,
		IN CWP-27105-2017		ALOK MITTAL,ASHISH KAPOOR, , ASHISH KAPOOR, RAMAN SHARMA
		WITH CM-235-CWP-2025 (DISPOSAL)	PETROL PUMP DEALERS ASSOCIATION V/S UNION OF INDIA AND OTHERS	MAHIPAL SINGH RANA,
		IN CWP-26252-2017		ANIL MALHOTRA, , ALOK MITTAL, ASHISH KAPOOR, RAMAN SHARMA, SUNIL KUMAR SHARMA
		WITH CM-241-CWP-2025 (REVIVAL)	PETROLEUM DEALERS WELFARE ASSOCIATION AND ANOTHER V/S UNION OF INDIA AND OTHERS	MAHIPAL SINGH RANA,
		IN CWP-27060-2017		R. KARTIKEYA IYER, , ASHISH KAPOOR, R. Kartikeya, RAMAN SHARMA, SAURABH KAPOOR
210 *	KAPURTHALA [19-JUL-25]	LPA-76-2017 (LAND LAWS) (CWP-26168-2013)	BALWANT SINGH V/S FINANCIAL COMMISSIONER REVENUE PUNJAB CHD & ORS	KASHMIR SINGH, , MONIKA JALOTA, DAG, PUNJAB, , P.S. BATTA, ADDL. A.G., PUNJAB, RAKESH GUPTA, RAKESH GUPTA, RAKSHIT GUPTA, VIVEK K. THAKUR
		CM-134-LPA-2017		KASHMIR SINGH,
		WITH LPA-127-2017	GURUDWARA/DHARAMSHALA PARBANDHAK COMMITTEE JATIKE V/S FINANCIAL COMMISSIONER REVENUE PUNJAB CHD & ORS	G.S. NAGRA, , ABHISHEK SHARMA, , KUL BHUSHAN SHARMA, VIVEK K. THAKUR
		CM-254-LPA-2017		G.S. NAGRA,
211 ***	REWARI [19-JUL-25]	LPA-214-2017 (SCOSBHR) (CWP-11176-1993)	URMIL RANI V/S STATE OF HARYANA & ORS.	DHIRAJ CHAWLA, , ASHISH AGGARWAL, AAKRITI MALIK, ADITYA YADAV , VAIBHAV MITTAL, AMIT RAO, SHIVAM MALIK, ANURAG GOYAL, Amit Rao, GOVIND CHAUHAN, HITESH PANDIT, ADDL. A.G., HARYANA, KULWANT SINGH, PALIKA MONGA, DAG, HARYANA, RAM DARSHAN YADAV, SAMRAT MALIK, AMIT RAO, SAT NARAIN YADAV, SAT NARAIN YADAV, SUNIL HOODA, VIJAY S KAJLA, AG HRY, SUNIL HOODA
		WITH CM-717-LPA-2017 (POR ANNEX)	URMIL RANI V/S STATE OF HARYANA & ORS.	GOVIND CHAUHAN,
		WITH CM-912-LPA-2017 (PREPONE)	URMIL RANI V/S STATE OF HARYANA & ORS.	GOVIND CHAUHAN,
		CM-913-LPA-2017 (POR ANNEX)		GOVIND CHAUHAN,
		CM-914-LPA-2017 (STAY)		GOVIND CHAUHAN,
212 **	MOHALI (SAS NAGAR) [19-JUL-25]	LPA-296-2017 (GEN MISC) (CWP-24861-2016)	M/S BLUE PEAKS FLORICULTURE LTD V/S STATE OF PUNJAB AND ORS	RAGHUJEET SINGH MADAN, , ABHAY PAL SINGH GILL, DAG, PUNJAB, Nirbhay Garg, S.P.S. TINNA, ADDL. A.G., PUNJAB, SONIA MADAN, VISHAL SODHI
		CM-629-LPA-2017 (DELAY (REF))		RAGHUJEET SINGH MADAN,
		WITH CM-1516-LPA-2017 (POR ANNEX)	M/S BLUE PEAKS FLORICULTURE LTD V/S STATE OF PUNJAB AND ORS	RAGHUJEET SINGH MADAN,
		WITH CM-1308-LPA-2018 (POR ANNEX)	M/S BLUE PEAKS FLORICULTURE LTD V/S STATE OF PUNJAB AND ORS	RAGHUJEET SINGH MADAN,

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213 ***	KAITHAL [19-JUL-25]	CM-1580-LPA-2023 (POR)	VISHAL SODHI,	
		LPA-513-2017 (SERVICE HRY) (CWP-5382-1995)	SHISHPAL SINGH AND OTHERS V/	RAJKAPOOR MALIK, , DEEPAK
			S STATE OF HARYANA AND OTHERS	BALYAN, ADDITIONAL A.G. HARYANA, HITESH PANDIT, ADDL. A.G., HARYANA, KULDEEP SHEORAN, AG HY , NANDEN KUMAR,ANJUM AHMED, NARESH KUMAR, NAVEEN DARYAL, Naresh Kumar, R.K. MALIK,, RANJIT SAINI, RANJIT SAINI, GAURAV SINGLA, RANJIT SAINI,SANJIV GUPTA, RK MALIK, , SANJIV GUPTA, SANJIV GUPTA, ANJUM AHMED, TUSHAR WADWA, SANJIV GUPTA
214 *	BHIWANI [19-JUL-25]	CM-2273-LPA-2018 (IMPLEAD)	NAVEEN DARYAL, A.G. HARYANA	
		WITH CM-44-LPA-2020 (EXEMPTION)	SHISHPAL SINGH AND OTHERS V/S STATE OF HARYANA AND OTHERS	SANJIV GUPTA, A.G. HARYANA, RAJ KAPOOR MALIK
215 ***	AMRITSAR [19-JUL-25]	LPA-1810-2017 (LAND LAWS) (CWP-18907-2017)	RAM AVTAR V/S STATE OF HARYANA AND OTHERS	RAJESH LAMBA, , AAKASH DALAL, AG HY, ANKUR MITTAL, ADDL. AG, HARYANA, HITESH PANDIT, ADDL. A.G., HARYANA, LAJPAT RAI SHARMA, LALAIT PRADHAN, LAJPAT RAI SHARMA, , LALIT PARDHAN, MONISHA LAMBA., SANJEEV K. SHARMA, , SAURABH MAGO, AAG, HARYANA, TANISHA PESHAWARIA, DEPUTY ADVOCATE GENERAL, HARYA
		CM-3872-LPA-2017 (STAY)	RAJESH LAMBA,	
216 ***	UT-CHANDIGARH [19-JUL-25]	CWP-3832-2018 (CAT)	POSTAL PENSIONERS ASSOCIATION REGD AND ANR V/S UNION OF INDIA & ORS	MADAN MOHAN, , INDERJIT SHARMA, PUNITA SETHI, PANKAJ SHUKLA, ARCHANA VASHISHT, PAWAN KUMAR LONGIA, PUNEETA SETHI
		CM-6696-CWP-2019 (OTHER)	MADAN MOHAN, P.K.LONGIA	
217 ***	JIND [19-JUL-25]	CWP-11455-2018 (CAT)	POSTGRADUATE INSTITUTE OF MEDICAL EDUCATION AND RESEARCH V/S RAMESH KUMAR ARORA AND OTHERS	NIMRATA SHERGILL, , ABHISHEK K. PREMI, , AMIT JHANJI, ASHHWANI KUMAR MUNJAL, , DIVYA SHARMA, IPS DOABIA ADDL AG PUNJAB, VIPIN KUMAR, , KARAN SINGLA, , MR.AMIT JHANJI, SUNDEEP KUMAR, , NAMIT KUMAR, ALANKRIT BHARDWAJ, , RAJESH GARG, , RAJIV SHARMA(HISARWALE), SIMRANJIT SINGH SIDHU, VIPIN KUMAR
		CM-8996-CWP-2018 (VACATE STAY)	ASHWANI KUMAR MUNJAL (IN PERSON), NIMRATA SHERGILL , NAMIT KUMAR, ABHISHEK K. PREMI, RAJESH GARG, NIMRATA SHERGILL, SUNDEEP KUMAR	
		CM-7368-CWP-2020 (REVIVAL)	PETITIONER IN PERSON, AMIT JHANJI , AG PB., AMIT JHNAJI, , ALANKRIT BHARDWAJ, NAMIT KUMAR, ASHWANI KUMAR MUNJAL, , VIPIN KUMAR,	
217 ***	JIND [19-JUL-25]	CWP-17992-2018 (VIRES GOVT SERVICE HRY)	SUKHJINDER SINGH AND OTHERS V/S STATE OF HARYANA AND ANOTHER	SURYA PARKASH, , ANANT KATARIA, DEPUTY ADVOCATE GENERAL, HARYANA, ANIL CHAWLA, ARJUN PARTAP ATMA RAM, BHUPINDER KAUR, GAGANDEEP S. WASU, ADDITIONAL A.G. HARYANA., HITESH PANDIT, ADDL.A.G., HARYANA, K.K GUPTA, BHUPINDER KAUR, MR. K.K. GUPTA, RAJESH GAUR, ADDL. AG, HARYANA, MR. MANISH SAINI,, MR. R.K. SAINI,, Manoj Kumar Sharma, RAVINDER SINGH DHULL, SHRUTI JAIN GOYAL, DAG,

			CM-15820-CWP-2018 (STAY)		HARYANA, SURYA PARKASH, VIRAT RANA, VAIBHAV GUPTA SURYA PARKASH,
			WITH CWP-21406-2018	RAKESH KUMAR V/S STATE OF HARYANA AND ORS	RAM KUMAR SAINI, , MANISH SAINI, RAVINDER SINGH DHULL
			WITH CWP-22016-2018	SUBHASH CHAND & OTHERS V/S STATE OF HARYANA & ANOTHER	NARESH KUMAR,
218 **	PANCHKULA [19-JUL-25]		LPA-308-2018 (GEN MISC) (CWP-2298-2018)	WINKEY SHARMA AND ANR V/S CHANDIGARH ADMINISTRATION AND ORS	GHULAM NABI MALIK, , ARVINDER PAL SINGH, ATUL LAKHANPAL, G.N. MALIK , GOVINDER MITTAL, KULDIP SINGH, MOHAMMAD IMRAN KHAN, P.S. KAUL, , SANJIV GHAI, SUKHAM CHAUDHARY
219 **	SONEPAT [19-JUL-25]		LPA-345-2018 (GEN MISC) (CWP-26731-2017)	HINDUSTAN DOWIAT (EVEREST) MAJDOOR UNION V/S STATE OF HARYANA & ORS	AMIT AGGARWAL, , ANKUR MITTAL, ADDL. AG, HARYANA, ASHWANI TALWAR, GANDHARAV MALHOTRA, , RAMESH GOYAT, RUPINDER KAUR, SAURABH MAGO, AAG, HARYANA, TANISHA PESHAWARIA, DAG, HARYANA
			CM-860-LPA-2018 (STAY)		AMIT AGGARWAL,
			CM-1820-LPA-2022 (POR)		ASHWANI TALWAR,
220 ***	AMBALA [19-JUL-25]		LPA-1243-2018 (SERVICE-UT-UOI) (CWP-26286-2015)	GIAN CHAND V/S UNION OF INDIA AND ORS	RAKESH SOBTI, , ANIL CHAWLA, MALIKA SETHI SOBTI, PUNEETA SETHI, MS. RANJANA SHAHI, PARVESHINDER SINGH SIDHU, PUNEETA SETHI, PUNEETA SETHI, SENIOR PANEL COUNSEL FOR UOI.
221 **	AMBALA [19-JUL-25]		CM-1460-LPA-2019 (GEN MISC) (<i>DELAY(F)</i>)	RAGHAVINDER DASS AND ANOTHER V/S UNION OF INDIA AND OTHERS	PAWAN KUMAR MUTNEJA, , ABHISHEK JOON, ABHISHEK SINDHU, AJAYPAL SINGH SANDHU, NIKHIL CHOPRA, Nikhil Chopra
			CM-1461-LPA-2019 (<i>DELAY (REF)</i>)		PAWAN KUMAR MUTNEJA,
			WITH CM-4253-LPA-2019 (POR)	RAGHAVINDER DASS AND ANOTHER V/S UNION OF INDIA AND OTHERS	PAWAN KUMAR MUTNEJA, NIKHIL CHOPRA , Nikhil Chopra
			WITH CM-4326-LPA-2019 (POR)	RAGHAVINDER DASS AND ANOTHER V/S UNION OF INDIA AND OTHERS	PAWAN KUMAR MUTNEJA, , Nikhil Chopra
			WITH CM-463-LPA-2022 (DISPOSAL)	RAGHAVINDER DASS AND ANOTHER V/S UNION OF INDIA AND OTHERS	VIRANJEET SINGH MAHAL, SATYA PAL JAIN (SR. ADV.) , Nikhil Chopra, P.K. MUTNEJA, NIKHIL CHOPRA,
			WITH CM-2387-LPA-2023 (POR)	RAGHAVINDER DASS AND ANOTHER V/S UNION OF INDIA AND OTHERS	VIRANJEET SINGH MAHAL, SATYA PAL JAIN (SR. ADV.) , Nikhil Chopra
222 ***	JIND [19-JUL-25]		& O&M LPA-616-2019		PAWAN KUMAR MUTNEJA, , NITIKA GARG, V S MAHAL, SHAILANDRA SINGH, Nikhil Chopra, Vibhor Bansal
			CM-1573-LPA-2019 (SERVICE HRY) (<i>DELAY(F)</i>)	MANAGEMENT COMMITTEE HINDU KANYA MAHAVIDYALYA JIND V/S STATE OF HARYANA AND OTHER	RAM NIWAS SHARMA, A.G. HARYANA , DEEPAK BALYAN, LEARNED ADDITIONAL ADVOCATE GENERAL, SURENDER PAL
			CM-1574-LPA-2019 (QUASH EX-PO)		RAM NIWAS SHARMA, A.G. HARYANA
			& O&M LPA-659-2019		RAM NIWAS SHARMA, A.G. HARYANA , ASHWANI GAUR, PARTEEK , PRERRNA GAUR, SURENDER PAL

		WITH CM-1575-LPA-2019 (<i>DELAY(F)</i>)	MANAGEMENT COMMITTEE HINDU KANYA MAHAVIDYALAYA JIND V/S STATE OF HARYANA AND OTHERS	RAM NIWAS SHARMA, A.G. HARYANA
		CM-1576-LPA-2019 (<i>QUASH EX-PO</i>)		RAM NIWAS SHARMA, A.G. HARYANA
		& O&M LPA-660-2019		RAM NIWAS SHARMA, A.G. HARYANA , ASHWANI GAUR, PRERRNA GAUR, SURENDER PAL
		WITH LPA-213-2020	STATE OF HARYANA AND ANR V/ S DUDHNATH RAM AND ORS	A.G. HARYANA, , SURENDER PAL
		CM-571-LPA-2020 (<i>DELAY (REF)</i>)		A.G. HARYANA,
		CM-572-LPA-2020 (<i>EXEMPTION(CC)</i>)		A.G. HARYANA,
		CM-573-LPA-2020 (<i>STAY</i>)		A.G. HARYANA,
		WITH LPA-223-2020	STATE OF HARYANA AND ANR V/ S PAWAN KUMAR AND ORS	A.G. HARYANA, , MR. SANDEEP MOUDGIL, ADDL. A.G.HARYANA., SURENDER PAL
		CM-605-LPA-2020 (<i>DELAY (REF)</i>)		A.G. HARYANA,
		CM-606-LPA-2020 (<i>EXEMPTION(CC)</i>)		A.G. HARYANA,
		CM-607-LPA-2020 (<i>STAY</i>)		A.G. HARYANA,
223 ***	PANCHKULA [19-JUL-25]	CM-3369-LPA-2019 (SCOSBHR) (<i>DELAY(F)</i>) CM-3370-LPA-2019 (<i>STAY</i>)	UTTAR HARYANA BIJLI VITRAN NIGAM LTD. AND OTHERS V/S SIRI PAL	DEEPAK BALYAN, DEEPAK BALYAN, DEEPAK BALYAN, , DEEPAK BALYAN, SURESH AHLAWAT
224 ***	PATIALA [19-JUL-25]	CWP-2634-2019 (CAT) (<i>OTHER</i>)	RANJIT SINGH V/S UNION OF INDIA AND OTHERS	ARVINDER SINGH, , DEEPAK JINDAL, Deepak Jindal (Dr.), RAJEEV KAWATRA, RAJINDER YADAV, DEEPAK JINDAL, Rajeev Kawatra, SATISH SAINI
225 ***	UT-CHANDIGARH [19-JUL-25]	CWP-18432-2019 (VIRES GOVT SERVICE HRY)	VED PARKASH DHULL AND OTHERS V/S STATE OF HARYANA	KANNAN MALIK, A.G. HARYANA , ALISHA SHARDA, DEEPAK BALYAN, ADDITIONAL ADVOCATE GENERAL, HARYAN, DS PATWALIA,, HITESH PANDIT, ADDL. AG. HARYANA, KANNA MALIK, ADITYAJIT SINGH CHADHA, KESHAV GUPTA
226 ***	JALANDHAR [19-JUL-25]	CWP-21537-2019 (CAT) (<i>OTHER</i>)	RAJINDER SINGH VERMA V/S UNION OF INDIA AND OTHERS	K.B. SHARMA, Satya Pal Jain (Sr. Adv.) , KARMINDER SINGH, ANGREJ KUMAR, NIHARIKA GUPTA, PANKAJ MOHAN KANSAL, SAIGEETA SRIVASTAVA
227 ***	KARNAL [19-JUL-25]	CWP-24001-2019 (VIRES GOVT SERVICE HRY)	NARENDER KUMAR V/S HARYANA PUBLIC SERVICE COMMISSION AND ORS.	MANHAR S. SAINI, A.G. HARYANA , DR. NEHA AWASTHI, HITESH PANDIT, ADDL. A.G. HARYANA, NAVNEET JINDAL, NAVNEET JINDAL, NEHA AWASTHI
228 ***	FEROZEPUR [19-JUL-25]	CWP-27405-2019 (CAT) CM-6657-CWP-2022 (<i>STAY</i>)	GARRISON ENGINEER V/S CENTRAL ADIMINISTRATIVE TRIBUNAL AND ORS	ROHIT VERMA, J.R SYAL , J R SYAL CAVEATOR, Rohit Verma, SATYA PAL JAIN, SUDESH KUMAR PANDEY ROHIT VERMA,

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229	**	JALANDHAR [19-JUL-25]	CWP-31731-2019 (VIRES GEN MISC) (OTHER)	PALWINDER SINGH V/S STATE OF PUNJAB AND OTHERS	B.S. GULIANI, Puneet Kaur Sekhon , ABHAY PAL SINGH, DAG, PUNJAB, ANU PAL, SR. DAG, PUNJAB, AVINIT AVASTHI, ASSISTANT ADVOCATE GENERAL, PUNJAB, DIKSHA, PS GULIANI, M S VIRK, Nikhil Chopra, PUNEET KAUR SEKHON, PUNEET KAUR SEKHON, MRIGANK SHARMA,
230	**	UT-CHANDIGARH [19-JUL-25]	CWP-33593-2019 (STREET VENDOR) (OTHER)	KAMLA DEVI AND OTHERS V/S STATE OF U.T CHANDIGARH AND OTHERS	RAVINDER SINGH RANDHAWA, DEEPALI PURI , AMAN PAL, Anil Mehta, CHANCHAL K. SINGLA, INDERPREET SINGH, DEEPALI PURI, SUMAN DEVI SAXENA, TEJINDER KATARIA,
231	**	PANCHKULA [19-JUL-25]	LPA-1605-2019 (GEN MISC) (CWP-24030-2012) CM-3589-LPA-2019 (STAY)	UTTAR HARYANA BIJLI VITRAN NIGAM AND OTHERS V/S JAIPAL AND OTHERS	LOKESH SINHAL, , AMIT KUMAR GOYAL, ANKUR MITTAL, ADDL.A.G., HARYANA, DEEPAK BALYAN, KARAN JINDAL, AAG, HARYANA, LOKESH SINHAL LOKESH SINHAL,
232	***	UT-CHANDIGARH [19-JUL-25]	LPA-1608-2019 (SERVICE HRY) (CWP-2135-2016) CM-3597-LPA-2019 (STAY)	STATE OF HARYANA AND OTHERS V/S MANGAT RAM	ADVOCATE GENERAL HARYANA, , JAI BHAGWAN SHARMA, , KULDEEP SHARMA, RD SHARMA DAG ADVOCATE GENERAL HARYANA,
233	***	AMBALA [19-JUL-25]	CWP-151-2021 (CAT) (OTHER)	THE MANAGER CENTRAL BANK OF INDIA AND ANR V/S VED PARKASH CHAWLA AND ORS	DEEPAK JINDAL (DR.), SATYA PAL JAIN (SR. ADV.) , Deepak Jindal (Dr.), GAURAV KUMAR, MR. PANKAJ GUPTA, SUNIL KUMAR, PANKAJ GUPTA, SEEMA GUPTA, SHAILENDRA SHARMA, VISHAL MITTAL
234	***	AMRITSAR [19-JUL-25]	LPA-232-2021 (SCOSBUTUOI) (CWP-30609-2019) CM-1389-LPA-2021 (VACATE STAY) CM-637-LPA-2021 (STAY) WITH LPA-247-2021 CM-678-LPA-2021 (STAY) WITH LPA-257-2021 CM-697-LPA-2021 (EXEMPTION(CC)) CM-698-LPA-2021 (STAY) WITH LPA-260-2021 CM-713-LPA-2021 (STAY) WITH LPA-261-2021 CM-714-LPA-2021 (STAY) WITH LPA-262-2021	INDIAN INSTITUTE OF MANAGEMENT, AMRITSAR V/S MUNISH GAIND AND ANR NODAL OFFICER INDIAN INSTITUTE OF MANAGEMENT AMRITSAR AND ANR V/S RAGHU RAJ AND ANR NODAL OFFICER INDIAN INSTITUTE OF MANAGEMENT AMRITSAR AND ANR V/S LALIT BHALLA AND ANR INDIAN INSTITUTE OF MANAGEMENT AMRITSAR V/S AMIT GAIND AND ANR INDIAN INSTITUTE OF MANAGEMENT AMRITSAR V/S RESHAM SINGH AND ANR INDIAN INSTITUTE OF MANAGEMENT AMRITSAR V/S PARVESH BHALLA AND ORS	VIVEK SINGLA, SATYA PAL JAIN (SR. ADV.) , AMARJIT SINGH, VIKAS THAKUR AMARJIT SINGH, VIVEK SINGLA VIVEK SINGLA, VIVEK SINGLA, , AMARJIT SINGH, CHETAN MITTAL VIVEK SINGLA, VIVEK SINGLA, SATYA PAL JAIN (SR. ADV.) , AMARJIT SINGH VIVEK SINGLA, VIVEK SINGLA, VIVEK SINGLA, , AMARJIT SINGH VIVEK SINGLA, VIVEK SINGLA, , AMARJIT SINGH VIVEK SINGLA,

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		CM-715-LPA-2021 (STAY)		VIVEK SINGLA,
		WITH LPA-273-2021	NODAL OFFICER, INDIAN INSTITUTE OF MANAGEMENT, AMRITSAR AND ANR V/S SARBJEET SINGH AND ANR	VIVEK SINGLA, SATYA PAL JAIN (SR. ADV.) , AMARJIT SINGH
		CM-732-LPA-2021 (EXEMPTION(CC))		VIVEK SINGLA,
		CM-733-LPA-2021 (STAY)		VIVEK SINGLA,
235 ***	FAZILKA [19-JUL-25]	LPA-869-2021 (RTI) (CWP-10752-2020)	ASHOK KUMAR WATTS V/S PUNJAB STATE INFORMATION COMMISSION AND OTHERS	PEEUSH GAGNEJA, A.G. PUNJAB , HARPAL SINGH, HARPAL SINGH, KULJIT SINGH, PEEUSH GAGNEJA
236 *	YAMUNA-NAGAR [19-JUL-25]	CM-2096-LPA-2022 (LAND LAWS) (DELAY(F))	KRISHAN LAL V/S STATE OF HARYANA AND OTHERS	R S MAMLI, AG HARYANA , ASHISH AGGARWAL, , PUNEET SHARMA, OSHIN SWAMI, , R.S. MAMLI, KARAN SINGLA, SHUBHRA SINGH, ADDL. A.G., HARYANA, Saurabh Mago, TANISHA PESHAWARIA, D.A.G., HARYANA
		CM-221-LPA-2023 (OTHER)		R S MAMLI, AG HARYANA
		& O&M LPA-872-2022		R S MAMLI, AG HARYANA , BHAVDEEP SINGH MAMLI, LIPIKA DAHIYA MAMLI, PUNEET SHARMA, PUNEET SHARMA, OSHIN SWAMI, , R S MAMLI, SURINDER KAUR MAMLI, DEEPAK KUMAR
237 ***	AMBALA [19-JUL-25]	CM-2608-LPA-2022 (SERVICE HRY) (RESTORATION)	SATPAL V/S STATE OF HARYANA AND OTHERS	LALIT MOHAN BRARA, ADVOCATE GENERAL HARYANA , DEEPAK BALYAN, ADDL. ADVOCATE GENERAL, HARYANA, GYAN PARKASH SAINI, SALEEM AKHTER
		IN LPA-933-2022 (OTHER)		LALIT MOHAN BRARA, ADVOCATE GENERAL HARYANA , SALEEM AKHTER
		(RESTORATION)		
238 *	YAMUNA-NAGAR [19-JUL-25]	CM-2488-LPA-2022 (LAND LAWS) (DELAY(F))	KRISHAN LAL V/S STATE OF HARYANA AND OTHERS	R S MAMLI, ADVOCATE GENERAL HARYANA , ASHISH AGGARWAL, R.S. MAMLI, KARAN SINGLA, Saurabh Mago, TANISHA PESHAWARIA, D.A.G., HARYANA
		CM-222-LPA-2023 (OTHER)		R S MAMLI, ADVOCATE GENERAL HARYANA
		& O&M LPA-1032-2022 (OTHER)		R S MAMLI, ADVOCATE GENERAL HARYANA , BHAVDEEP SINGH MAMLI, LIPIKA DAHIYA MAMLI, PUNEET SHARMA, R S MAMLI, SURINDER KAUR MAMLI, DEEPAK KUMAR
239 ***	UT-CHANDIGARH [19-JUL-25]	CWP-7388-2022 (VIRES GOVT SERVICE HRY) (OTHER)	SHIV KUMAR AND ORS. V/S STATE OF HARYANA AND OTHERS	SUNIL KUMAR NEHRA, A.G. HARYANA , DUSHYANT SAHARAN, AAG, HARYANA, HARPARTEEK SINGH SANDHU, HITESH PANDIT, ADDL. A.G., HARYANA., MAZLISH KHAN, MEGHNA NEHRA, SUNIL KUMAR NEHRA, YASH PAL SHARMA
		WITH CWP-12419-2022 (OTHER)	RAJENDER SINGH AND ORS V/S STATE OF HARYANA AND OTHERS	SUNIL KUMAR NEHRA, A.G. HARYANA , SUNIL KUMAR NEHRA, TANISHA PESHAWARIA, DAG, HARYANA., VARLIN GARG
		WITH CWP-26229-2022 (OTHER)	MONIKA AND ORS V/S STATE OF HARYANA AND OTHERS	SUNIL KUMAR NEHRA, A.G. HARYANA , PALIKA MONGA, DAG, HARYANA, SURYAVEER SINGH SURJEWALA, Saurabh Mago
		WITH CWP-9263-2024 (OTHER)	PINTU AND OTHERS V/S STATE OF HARYANA AND OTHERS	TEJPAL DHULL, A.G. HARYANA , SANJEEV KAUSHIK, ADDL. A.G. HARYANA, SNEHA JAKHAR, TEJPAL DHULL

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240 **	MOHALI (SAS NAGAR) [19-JUL-25]	WITH CWP-16856-2024	MANDEEP SINGH AND OTHERS V/S STATE OF HARYANA AND OTHERS	ANKUR SIDHAR, A.G. HARYANA , ANKUR SIDHAR, SANJEEV KAUSHIK, ADDL. A. G., HARYANA
		CWP-26669-2022 (STREET VENDOR) (OTHER)	MARKET WELFARE ASSOCIATION V/S STATE OF PUNJAB AND OTHERS	Ish Puneet Singh, AG PUNJAB , AMAN DHIR, DAG, PUNJAB, BIRINDER PAL, BIRINDER PAL SINGH, CHANDAN DEEP SINGH, CHANDANDEEP SINGH, H.S GILL, Ish Puneet Singh, JAGMEET SINGH MOUDGILL, M.S.BEDI, KANIKA AHUJA,, RAVINDER SINGH, ROHIT AHUJA, DAG, PUNJAB, SUMIT JAIN
		WITH CWP-27894-2022 (OTHER)	NAVNEET KAUR AND OTHERS V/ S STATE OF PUNJAB AND OTHERS	KARAN BHARDWAJ, A.G. PUNJAB , ABHAY PAL SINGH GILL DAG PUNJAB, JAGMEET SINGH MOUDGILL, MJS BEDI, SUMIT JAIN
241 ***	UT-CHANDIGARH [19-JUL-25]	WITH CWP-29021-2022 (OTHER)	NARSINGH AND OTHERS V/S STATE OF PUNJAB AND OTHERS	HARMURAD SINGH GILL, A.G. PUNJAB , ARJUN SHEORAN, DAG, PUNJAB,, Arjun Sheoran, JAGMEET SINGH MOUDGILL, M.S.BEDI, ROHIT AHUJA, DAG, PUNJAB, SUMIT JAIN
		LPA-118-2022 (SERVICE HRY) (CWP-15700-2016) (OTHER)	STATE OF HARYANA AND ANOTHER V/S SHIV CHARAN RAWAL	ADVOCATE GENERAL HARYANA, , DEEPAK BALYAN, ADDL. ADVOCATE GENERAL, HARYANA, SAURABH MAGO AAG HRY, SURYAKANT GAUTAM
		CM-292-LPA-2022 (EXEMPTION)		ADVOCATE GENERAL HARYANA,
242 ***	HISSAR [19-JUL-25]	CM-293-LPA-2022 (STAY PROCEED)		ADVOCATE GENERAL HARYANA,
		LPA-517-2022 (SERVICE HRY) (CWP-26524-2016)	BHUP SINGH V/S STATE OF HARYANA AND OTHERS	VIJAY K. JINDAL, A.G. HARYANA , ABHISHEK KAUSHIK, DEEPAK BALYAN, ADDL. ADVOCATE GENERAL, HARYANA, VIPUL JINDAL, VISHAL KHATRI
243 ***	UT-CHANDIGARH [19-JUL-25]	LPA-528-2022 (SERVICE HRY) (CWP-5316-2021) (OTHER)	STATE OF HARYANA AND OTHERS V/S ANGOORI DEVI	ADVOCATE GENERAL HARYANA, , DEEPAK BALYAN, ADDL. ADVOCATE GENERAL, HARYANA, RAJESH KUMAR JANGRA, , SAURABH MAGO AAG HRY, WAZIR SINGH, WAZIR SINGH,
		CM-1205-LPA-2022 (DELAY (REF))		ADVOCATE GENERAL HARYANA,
		CM-1206-LPA-2022 (EXEMPTION)		ADVOCATE GENERAL HARYANA,
244 **	PATIALA [19-JUL-25]	CM-1207-LPA-2022 (STAY PROCEED)		ADVOCATE GENERAL HARYANA,
		LPA-848-2022 (GEN MISC) (CWP-911-2022)	AJIT SINGH V/S SUB DIVISIONAL-CUM-MAINTENANCE TRIBUNAL AND OTHERS	ANIL SHUKLA, AG PUNJAB , AMIT GOYAL, ADDL.A.G., PUNJAB, ANGREJ SINGH SARWARA, ANGREJ SINGH, SURAJ KAUNDAL, DEEPALI PURI, ADDL. A.G., PUNJAB, NAVDEEP CHHABBRA, SR. DAG, PUNJAB, S.S. GREWAL, , UDAY PRATAP SINGH
		CM-2031-LPA-2022 (EXEMPTION)		ANIL SHUKLA, AG PUNJAB
245 ***	NEW-DELHI [19-JUL-25]	LPA-1113-2022 (SERVICE-UT-UOI) (CWP-21490-2017)	UNION OF INDIA AND OTHERS V/S VIKRAM SINGH	PUNEETA SETHI, , BHIM SEN SEHGAL, RAJESH SEHGAL, , JASLEEN KAUR, . RAJESH SEHGAL
		CM-2707-LPA-2022 (STAY (CONV))		PUNEETA SETHI,
246 ***	ROHTAK [19-JUL-25]	CM-1952-LPA-2023 (SERVICE HRY) (DELAY(F))	SHAMSHER SINGH V/S STATE OF HARYANA AND OTHERS	CHANDERHAS YADAV, A.G. HARYANA , ANSHUL BAGHLA, AMANDEEP SINGH

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			CM-1951-LPA-2023 (EXEMPTION(CC))	CHANDERHAS YADAV, A.G. HARYANA
			CM-1953-LPA-2023 (STAY PROCEED)	CHANDERHAS YADAV, A.G. HARYANA
			& O&M LPA-759-2023	CHANDERHAS YADAV, A.G. HARYANA , DEEPAK BALYAN, ADDL. A.G., HARYANA
247 ***	BHIWANI [19-JUL-25]		CM-2978-LPA-2023 (SERVICE HRY) (DELAY(F))	PRAMILA V/S STATE OF HARYANA AND OTHERS
			& O&M LPA-1164-2023	BABBAR BHAN, A G HARYANA , DEEPAK BALYAN, AAG, HARYANA, HITESH PANDIT, AAG HARYANA, JAGDEEP S. RANA, KSHITIJ SHARMA, MEHAK SAWHNEY, SANJEEV KAUSHIK, ADDL. A.G. HARYANA., SUBHKARMAN SINGH GILL, VIVEK CHAUHAN, ADDL. A.G., HARYANA BABBAR BHAN, A G HARYANA , Kshitij Sharma, SHUBHKARMAN SINGH GILL, SUBHKARAMAN SINGH GILL FOR KSHITIJ SHARMA, VIVEK CHAUHAN, AAG HARYANA
248 ***	ROHTAK [19-JUL-25]		CM-3527-LPA-2023 (SCOSBHR) (DELAY(F))	AMAR NATH V/S STATE OF HARYANA AND OTHERS
			CM-3528-LPA-2023 (POR)	PETITIONER IN PESRON, A.G. HARYANA , DEEPAK BALYAN, LEARNED ADDITIONAL ADVOCATE GENERAL, HARMANJOT SINGH GILL, HARMANJOT SINGH GILL, RAJNI BALA, SANJEEV MAJRA, S.S.VERMA,, SHOKEEN SINGH VERMA, PETITIONER IN PESRON, A.G. HARYANA
			& O&M LPA-1384-2023	PETITIONER IN PERSON, A.G. HARYANA , HARMANJOT SINGH GILL, HITESH PANDIT, ADDL.A.G., HARYANA, SHOKEEN SINGH VERMA, SHOKEEN SINGH VERMA,
249 ***	SONEPAT [19-JUL-25]		LPA-485-2023 (SERVICE HRY) (CWP-9221-2017)	SUSHMA RANI V/S STATE OF HARYANA AND OTHERS
			CM-1322-LPA-2023 (STAY (CONV))	JANGJIT SINGH DAHIYA, A G HARYANA , DEEPAK BALYAN, ADDITIONAL ADVOCATE GENERAL, HARYAN, JANGJIT SINGH DAHIYA, MR.SANDEEP DHULL, SAMRAT MALIK, R N LOHAN, R.N.LOHAN, SAMRAT MALIK JANGJIT SINGH DAHIYA, A G HARYANA
			WITH LPA-528-2023 (OTHER)	SUSHMA JAGGA V/S DHARAMVIR SINGH DAHIYA AND ORS.
			CM-1405-LPA-2023 (STAY PROCEED)	JANGJIT SINGH DAHIYA, , ANAS AHMED, R.N.LOHAN, JANGJIT SINGH DAHIYA, SAMRAT MALIK, JANGJIT SINGH DAHIYA,
250 ***	YAMUNA-NAGAR [19-JUL-25]		LPA-837-2023 (SCOSBUTUOI) (CWP-11273-2022)	SANGEETA V/S BANK OF BARODA AND ORS
				S.S.DINARPUR, , C.S. PASRICHA, C.S.PASRICHA, LALIT RISHI, R.S.MALIK, S.S.DINARPUR, SUSHIL K. BHARDWAJ, C.S. PASRICHA
251 ***	PANCHKULA [19-JUL-25]		LPA-890-2023 (SCOSBHR) (CWP-29701-2018)	SUPERINTENDING ENGINEER/ ADMINISTRATION II , HVPNL AND ANOTHER V/S NIDHI BHATT AND ANR
			CM-2286-LPA-2023 (STAY PROCEED)	DEEPAK BALYAN, A.G. HARYANA , DEEPAK BALYAN, R.A.SHEORAN, Sushil Sheoran
			WITH LPA-894-2023	SUPERINTENDING ENGINEER/ ADMINISTRATION-II, HVPNL AND ANR V/S RAVI KANT AND ANR
			CM-2297-LPA-2023 (STAY PROCEED)	DEEPAK BALYAN, A.G. HARYANA , DEEPAK BALYAN, Sushil Sheoran DEEPAK BALYAN, A.G. HARYANA

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		WITH LPA-978-2023	SUPERINTENDING ENGINEER/ ADMINISTRATION II, HVPNL AND ANOTHER V/S HIRA LAL AND ANOTHER	DEEPAK BALYAN, A.G. HARYANA , DEEPAK BALYAN, Sushil Sheoran
		CM-2510-LPA-2023 (STAY PROCEED)		DEEPAK BALYAN,
252 ***	UT-CHANDIGARH [19-JUL-25]	LPA-1573-2023 (SERVICE HRY) (CWP-5509-2017) (OTHER)	STATE OF HARYANA AND OTHERS V/S BIMLA AND OTHERS	ADVOCATE GENERAL HARYANA, , NEELAM NEHRA
		CM-5907-LPA-2024 (VACATE STAY)		SHVETANSHU GOEL, , NEELAM NEHRA, SHVETANSHU GOEL
		CM-4024-LPA-2023 (STAY PROCEED)		ADVOCATE GENERAL HARYANA,
253 **	UT-CHANDIGARH [19-JUL-25]	LPA-1805-2023 (GEN MISC) (CWP-19606-2023) (OTHER)	STATE OF PUNJAB AND OTHERS V/S M/S LUXMI SARASWATI AGRO PVT. LTD.	ADVOCATE GENERAL PUNJAB, , R.S. PANDHER, SR. DAG, PUNJB, SANDEEP KUMAR YADAV
		CM-4528-LPA-2023 (EXEMPTION)		ADVOCATE GENERAL PUNJAB,
		CM-4532-LPA-2023 (STAY PROCEED)		ADVOCATE GENERAL PUNJAB,
		CM-4533-LPA-2023 (POR)	STATE OF PUNJAB AND OTHERS V/S M/S TANUSH EXPORTERS KURALI AND ANOTHER	ADVOCATE GENERAL PUNJAB,
		WITH LPA-1808-2023 (OTHER)		ADVOCATE GENERAL PUNJAB,
		CM-4538-LPA-2023 (EXEMPTION)		ADVOCATE GENERAL PUNJAB,
		CM-4539-LPA-2023 (STAY PROCEED)		ADVOCATE GENERAL PUNJAB,
254 ***	PANIPAT [19-JUL-25]	LPA-1939-2023 (SERVICE HRY) (CWP-12033-2019) (OTHER)	SURESH KUMAR DECEASED THROUGH HIS LR V/S STATE OF HARYANA AND OTHERS	RAJE RAM KAUSHIK, A.G. HARYANA , DEEPAK BALYAN, ADDL. AG, HARYANA, LAXMAN CHOUDHARY, RAJE RAM KAUSHIK, YOJIT KAUSHIK
		CM-4853-LPA-2023 (EXEMPTION)		RAJE RAM KAUSHIK, A.G. HARYANA
255 *	BATHINDA [19-JUL-25]	LPA-1952-2023 (LAND LAWS) (CWP-24331-2019) (OTHER)	DARSHAN SINGH V/S STATE OF PUNJAB AND OTHERS	G.L. BAJAJ, A.G. PUNJAB , DEEPALI PURI, AAG, PUNJAB, K.B.S. MANN, K.B.S. MANN, P.P.S. BRAR, , VINAY BAJAJ
		CM-4880-LPA-2023 (STAY PROCEED)		G.L. BAJAJ, A.G. PUNJAB
256 ***	UT-CHANDIGARH [19-JUL-25]	CM-1061-LPA-2024 (SERVICE HRY) (DELAY(F))	STATE OF HARYANA AND ANOTHER V/S NAVEEN KUMAR	ADVOCATE GENERAL HARYANA,
		CM-1059-LPA-2024 (EXEMPTION)		ADVOCATE GENERAL HARYANA,
		CM-1060-LPA-2024 (DELAY (REF))	STATE OF HARYANA AND ANOTHER V/S ARVIND AND OTHERS	ADVOCATE GENERAL HARYANA,
		CM-1062-LPA-2024 (STAY PROCEED)		ADVOCATE GENERAL HARYANA,
		& O&M LPA-441-2024		ADVOCATE GENERAL HARYANA, , BIKRAMJIT SINGH PATWALIA
		WITH CM-1065-LPA-2024 (DELAY(F))		ADVOCATE GENERAL HARYANA,
		CM-1063-LPA-2024 (EXEMPTION(CC))		ADVOCATE GENERAL HARYANA,
27 of 120		7/19/2025, 7:37 PM		

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			CM-1064-LPA-2024 (DELAY (REF))	ADVOCATE GENERAL HARYANA,
			CM-1066-LPA-2024 (STAY PROCEED)	ADVOCATE GENERAL HARYANA,
			& O&M LPA-442-2024	ADVOCATE GENERAL HARYANA, , BIKRAMJIT SINGH PATWALIA, LALIT KUMAR NARANG, ROHIT SUD
			WITH CM-1632-LPA-2024 (DELAY(F))	STATE OF HARYANA AND OTHERS V/S PAYEL CHOWDHURY KARMAKAR A.G. HARYANA,
			CM-1630-LPA-2024 (EXEMPTION(CC))	A.G. HARYANA,
			CM-1631-LPA-2024 (DELAY (REF))	A.G. HARYANA,
			CM-1633-LPA-2024 (STAY PROCEED)	A.G. HARYANA,
			& O&M LPA-668-2024	A.G. HARYANA,
			WITH CM-1810-LPA-2024 (DELAY(F))	STATE OF HARYANA AND ANOTHER V/S ASHOK A.G. HARYANA,
			CM-1808-LPA-2024 (EXEMPTION(CC))	A.G. HARYANA,
			CM-1809-LPA-2024 (DELAY (REF))	A.G. HARYANA,
			CM-1811-LPA-2024 (STAY PROCEED)	A.G. HARYANA,
			& O&M LPA-734-2024	A.G. HARYANA,
			WITH CM-1823-LPA-2024 (DELAY(F))	STATE OF HARYANA AND ANOTHER V/S SANDEEP DANGI AND ANOTHER A.G. HARYANA,
			CM-1821-LPA-2024 (EXEMPTION)	A.G. HARYANA,
			CM-1822-LPA-2024 (DELAY (REF))	A.G. HARYANA,
			CM-1824-LPA-2024 (STAY)	A.G. HARYANA,
			& O&M LPA-737-2024	A.G. HARYANA,
			WITH CM-2113-LPA-2024 (DELAY(F))	STATE OF HARYANA AND OTHERS V/S AMIT KUMAR AG HARYANA,
			CM-2111-LPA-2024 (EXEMPTION)	AG HARYANA,
			CM-2112-LPA-2024 (DELAY (REF))	AG HARYANA,
			CM-2114-LPA-2024 (STAY PROCEED)	AG HARYANA,
			& O&M LPA-866-2024	AG HARYANA,
257 **	HISSAR [19-JUL-25]	CM-1626-LPA-2024 (GEN MISC)	RAMESH V/S IFFCO TOKIO GENERAL INSURANCE COMPANY LTD AND OTHERS	VIPUL SHARMA, , KAMALJIT KAUR, TARRANUM MADAN
		CM-1625-LPA-2024		VIPUL SHARMA,
		CM-1627-LPA-2024		VIPUL SHARMA,
		& O&M LPA-666-2024		VIPUL SHARMA, , INDERJIT SINGH
258 ***	PANIPAT [19-JUL-25]	CM-3171-LPA-2024 (SCOSBHR) (DELAY(F))	GORDHAN DASS V/S MANAGING DIRECTOR, UHBVNL AND OTHERS	SHVETANSHU GOEL,

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		& O&M LPA-1328-2024 (OTHER)		SHVETANSHU GOEL, A.G. HARYANA , J.K. GOEL, SHREY GOEL, SHVETANSHU GOEL
259 ***	KARNAL [19-JUL-25]	CM-3184-LPA-2024 (SCOSBHR) (DELAY(F)) & O&M LPA-1336-2024 (OTHER)	RULDU RAM V/S UHBVN AND OTHERS	NARINDER SINGH BEHGAL, , DEEPAK BALYAN NARINDER SINGH BEHGAL, A.G. HARYANA , NAMAN JAIN
260 ***	ROHTAK [19-JUL-25]	CM-3194-LPA-2024 (SCOSBHR) (DELAY(F)) & O&M LPA-1340-2024	TARMENDER V/S STATE OF HARYANA AND OTHERS	SACHIN GUPTA (LADWA), A.G. HARYANA , HIMANSHU BANSAL SACHIN GUPTA (LADWA), A.G. HARYANA , ASHISH KUMAR, HIMANSHU BANSAL
261 ***	PATHANKOT [19-JUL-25]	CM-3550-LPA-2024 (SERVICE-UT-UOI) (DELAY(F)) & O&M LPA-1515-2024	SMT MANJU DEVI V/S UNION OF INDIA AND ORS	BALWINDER SINGH, SATYA PAL JAIN (SR. ADV.) , KUNAL CHOKSI BALWINDER SINGH, SATYA PAL JAIN (SR. ADV.) , KUNAL CHOKSI
262 ***	UT-CHANDIGARH [19-JUL-25]	CM-4074-LPA-2024 (SERVICE-UT-UOI) (DELAY(F)) CM-4075-LPA-2024 (STAY PROCEED) CM-4076-LPA-2024 (POR) & O&M LPA-1723-2024	UNION TERRITORY OF CHANDIGARH THROUGH THE ADMINISTRATOR AND OTHERS V/ S RAVINDER @ RAVINDER SINGH	MADHU DAYAL, , SHEETAL RANA,, SHIBA JOSHI, DIVYA SHARMA, SHUBREET KAUR MADHU DAYAL, MADHU DAYAL, MADHU DAYAL, DIVYA SHARMA , DIVYA SHARMA, SHUBREET KAUR
263 ***	BHIWANI [19-JUL-25]	CM-5372-LPA-2024 (SCOSBHR) (DELAY(F)) CM-5373-LPA-2024 (EXEMPTION) CM-5374-LPA-2024 (OTHER :ADDITIONAL EVIDENCE) CM-5375-LPA-2024 (OTHER :INTERIM DIRECTION) & O&M LPA-2249-2024	VIJAY SINGH V/S STATE OF HARYANA AND OTHERS	JASBIR MOR, A.G. HARYANA , HARINDER SINGH, VIRENDER GILL JASBIR MOR, JASBIR MOR, JASBIR MOR, JASBIR MOR, A.G. HARYANA , HARINDER SINGH
264 ***	UT-CHANDIGARH [19-JUL-25]	CM-7933-LPA-2024 (SERVICE HRY) (DELAY(F)) CM-7932-LPA-2024 (EXEMPTION(CC)) CM-7934-LPA-2024 (STAY PROCEED) & O&M LPA-3220-2024	STATE OF HARYANA AND OTHERS A.G. HARYANA, V/S MAGGAR SINGH AND OTHERS	 A.G. HARYANA, A.G. HARYANA, AG HARYANA,
265 **	GURDASPUR [19-JUL-25]	CWP-9587-2024 (VIRES GEN MISC)	VISHV INDU OHRI AND OTHERS V/ S STATE OF PUNJAB AND OTHERS	AJAIVIR SINGH, A.G. PUNJAB , KANWALJIT SINGH, MR.SALIL SABHLOK, SR.DAG, PUNJAB., SAURAV KHURANA, LEARNED ADDITIONAL ADVOCATE GENERA
266 ***	UT-CHANDIGARH [19-JUL-25]	CWP-12041-2024 (CAT) (OTHER)	VIRESH KUMAR BHAWRA V/S CENTRAL ADMINISTRATIVE TRIBUNAL, CHD. AND OTHERS	BIKRAMJIT SINGH PATWALIA, A.G. PUNJAB , ARJUN PARTAP ATMA RAM, ARJUN PRATAP ATMA RAM, BIKRAMJIT SINGH PATWALIA, D.S. PATWALIA, , DHEERAJ JAIN, SAHIL GARG, GAGNESHWAR WALIA,

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			CM-13682-CWP-2024 (POR)	GAGNESHWAR WALIA, ADDL.AG, PUNJAB, RAGHAV SHARMA, RAJIV ATMA RAM,, SUKHMANI T PATWALIA, SUMBHAV PARMAR ARJUN PARTAP ATMA RAM,
267 ***	NEW-DELHI [19-JUL-25]	CWP-25741-2024 (CAT)	UNION OF INDIA AND OTHERS V/S RAVI AND ANOTHER	RAVINDER SINGH, , G.P.S. BAL, . SANDEEP SINGH SANGWA, RAVINDER PAL SINGH, SR. PANEL COUNSEL FOR UOI
		WITH CWP-25766-2024	UNION OF INDIA THROUGH ITS SECRETARY V/S MANOJ KUMAR	RAVINDER SINGH, , SHIV KUMAR
		WITH CWP-25778-2024	UNION OF INDIA AND OTHERS V/ S SANDEEP KOHAR AND ANOTHER	RAVINDER SINGH, SANDEEP SINGH SANGWAN
		WITH CWP-25987-2024	UNION OF INDIA AND OTHERS V/ S ROBIN KUMAR AND ANOTHER	RAVINDER SINGH, , RAKESH KUMAR
		WITH CWP-26070-2024	UNION OF INDIA AND OTHERS V/ S PARDEEP KUMAR AND ANOTHER	RAVINDER SINGH,
		WITH CWP-26101-2024	UNION OF INDIA AND OTHERS V/ S ANKIT SINGH AND ANOTHER	RAVINDER SINGH, , SHIV KUMAR
		WITH CWP-28067-2024	UNION OF INDIA AND OTHERS V/ S AMIT KUMAR AND ANOTHER	RAVINDER SINGH, , SANDEEP SINGH SANGWAN, Surmukh Singh
268 ***	GURGAON [19-JUL-25]	LPA-234-2024 (SCOSBUTUOI) (CWP-10756-2022) (OTHER)	RAKESH SETHI V/S UNION OF INDIA AND OTHERS	JOHAN KUMAR, SATYA PAL JAIN (SR. ADV.) , ASHWANI TALWAR, MR. BHARAT BHUSHAN SHARMA, PAWAN KUMAR JANGRA, AKSHIT MEHTA, Satpal Dhamija, VIBHOR BANSAL JOHAN KUMAR, Satya Pal Jain (Sr. Adv.)
269 *	KURUKSHETRA [19-JUL-25]	LPA-599-2024 (LAND LAWS) (CWP-3553-2024) (OTHER)	JANAK RAJ V/S FINANCIAL COMMISSIONER, HARYANA AND OTHERS	SATISH SAINI, A.G. HARYANA , ANKUR MITTAL, ADDITIONAL A.G., HARYANA, RAHUL SHARMA, SAURABH MAGO, SUMIT NARANG, TANISHA PESHWARIA, DAG, HARYANA SATISH SAINI, A.G. HARYANA
270 *	AMRITSAR [19-JUL-25]	LPA-709-2024 (LAND ACQ) (CWP-26607-2023) (OTHER) CM-1737-LPA-2024 (EXEMPTION)	NATIONAL HIGHWAYS AUTHORITY OF INDIA V/S HARBHAJAN SINGH AND OTHERS	KANWALVIR SINGH KANG, , K.S. KANG, KANWALVIR SINGH KANG, RAJ KARAN SINGH, KANWALVIR SINGH KANG,
		CM-1738-LPA-2024 (STAY PROCEED)		KANWALVIR SINGH KANG,
271 ***	GURGAON [19-JUL-25]	LPA-744-2024 (SCOSBHR) (CWP-20772-2021) (OTHER)	MUKUL GUPTA V/S MANAGEMENT DEVELOPEMENT INSTITUTE AND ANOTHER	JASMEET SINGH BHATIA, SIDDHARTH BATRA , ABHINAV SOOD, ANMOL GUPTA, ARCHANA YADAV, NEETIKA BAJAJ, SIDDHANT PURI, SIDDHARTH BATRA
272 **	ROHTAK [19-JUL-25]	LPA-1122-2024 (GEN MISC) (CRWP-3039-2024) CM-2708-LPA-2024 (POR)	ANUSHKA AND ANR V/S STATE OF HARYANA AND OTHERS	VISHAL GOEL, A.G.HARYANA , AKASH MANOCHA, AKASHDEEP SINGH, AMIT KUMAR GOYAL, ADDL. AG PUNJAB, GOURAVE BHAYYIA GILHOTRA, KHALID, RAHUL MAKKAR, SANJEEV KAUSHIK, ADDL. A.G. HARYANA, VISHAL GOEL VISHAL GOEL,

30 of 120

7/19/2025, 7:37 PM

31 of 120

7/19/2025, 7:37 PM

			CM-4651-LPA-2025 (OTHER :FOR FILING APPEAL BEING AFFECTED PARTY)		KUNAL MULWANI,
			CM-4653-LPA-2025 (POR)		KUNAL MULWANI,
			CM-4654-LPA-2025 (OTHER :ADDITIONAL EVIDENCE)		KUNAL MULWANI,
			CM-4655-LPA-2025 (STAY PROCEED)		KUNAL MULWANI,
			& O&M LPA-1882-2025		KUNAL MULWANI, A.G. HARYANA, SARTHAK GUPTA , RAJAT MOR, S.S. MOR, RITVIK GARG, RATIK KAPUR, SARTHAK GUPTA
			CM-4643-LPA-2025 (OTHER :FILING APPEAL BEINGH AFFECTED PARTY)		SUNIL KUMAR NEHRA,
			CM-4644-LPA-2025 (EXEMPTION)		SUNIL KUMAR NEHRA,
			CM-4645-LPA-2025 (DELAY(F))		SUNIL KUMAR NEHRA, A.G. HARYANA , RAHIL MAHAJAN, MEGHNA NEHRA, VIREN NEHRA
			CM-4646-LPA-2025 (STAY PROCEED)		SUNIL KUMAR NEHRA,
			& O&M LPA-1881-2025		SUNIL KUMAR NEHRA, A.G. HARYANA , RAHIL MAHAJAN, MEGHNA NEHRA, VIREN NEHRA, SARTHAK GUPTA, SUNIL KUMAR NEHRA
			WITH CWP-18424-2025	JAIPAL V/S STATE OF HARYANA AND OTEHRS	RAVINDER SINGH DHULL, A.G. HARYANA
			WITH CWP-17948-2025	SUMIT GAHLAWAT AND ANOTHER V/S STATE OF HARYANA AND OTHERS	RAJAT MOR, A.G. HARYANA , Rajat Mor, VIKRANT PAMBOO, AAG HARYANA
			WITH CWP-18060-2025	NAVEEN KUMAR AND OTHERS V/ S STATE OF HARYANA AND OTHERS	AJIT SINGH, A.G. HARYANA
			WITH CWP-18954-2025	JOGENDER SINGH AND OTHERS V/S STATE OF HARYANA AND OTHERS	R S SANGWAN, A.G. HARYANA , MONIKA SANGWAN, TAPAN KUMAR, DAG, HARYANA, VIKAS SANGWAN
			(TO BE TAKEN UP IMMEDIATELY AFTER URGENT.BODT. 03/07/25)		
	280 **	MOHALI (SAS NAGAR) [19-JUL-25]	CM-3932-LPA-2025 (GEN MISC) (DELAY(F))	UNION OF INDIA AND ANOTHER V/ S SYNTHIMED LABS PRIVATE LIMITED	SOURABH GOEL,
			CM-3933-LPA-2025 (STAY PROCEED)		SOURABH GOEL,
			& O&M LPA-1604-2025		SOURABH GOEL, , ANJU BANSAL,GEETIKA SHARMA,AKASH KHURANA, M N JAJORIA, SOURABH GOEL, VIBHU AGNIHOTRI
			WITH CM-3935-LPA-2025 (DELAY(F))		SOURABH GOEL,
			CM-3936-LPA-2025 (STAY PROCEED)		SOURABH GOEL,
	281 **	OTHER-DISTRICT [19-JUL-25]	& O&M LPA-1605-2025	CROP CARE FEDERATION OF INDIA V/S STATE OF PUNJAB AND ANOTHER	SOURABH GOEL, A.G. PUNJAB , ANJU BANSAL,GEETIKA SHARMA,AKASH KHURANA, M N JAJORIA, VIBHU AGNIHOTRI
				CROP CARE FEDERATION OF INDIA V/S STATE OF PUNJAB AND ANOTHER	PRADEEP SHARMA, A.G. PUNJAB , JASNEET KAUR,HIMANI MAKKAD, RAMANDEEP SINGH PANDHER, ROHIT SUD

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282 **	YAMUNA-NAGAR [19-JUL-25]	LPA-493-2025 (GEN MISC) (CWP-18373-2021)	SANT SINGH V/S STATE OF HARYANA AND OTHERS	AKSHAY JINDAL, A.G. HARYANA , AKSHAY JINDAL	
283 ***	UT-CHANDIGARH [19-JUL-25]	LPA-872-2025 (SCOSBUTUOI) (CWP-32248-2024) CM-2177-LPA-2025 (DELAY (REF)) CM-2178-LPA-2025 (OTHER)	GAURAV TYAGI V/S PUNJAB ENGINEERING COLLEGE CHANDIGARH AND ANOTHER	H.S. SAINI, H.S. SAINI, H.S. SAINI,	
284 ***	ROHTAK [19-JUL-25]	LPA-1255-2025 (SCOSBUTUOI) (CWP-21789-2019) CM-3083-LPA-2025 (EXEMPTION) CM-3084-LPA-2025 (STAY PROCEED)	DR SUCHETA AND ANR V/S UNION OF INDIA AND ANOTHER	D.S. MALIK, SATYA PAL JAIN (SR. ADV.) , SUDHIR NAR (FOR UOI), Sudhir Nar, VED PRIYA MALIK D.S. MALIK, D.S. MALIK,	
285 ***	KURUKSHETRA [19-JUL-25]	LPA-1286-2025 (SCOSBHR) (CWP-12895-2020) CM-3165-LPA-2025 (STAY PROCEED)	KURUKSHETRA UNIVERSITY, KURUKSHETRA V/S DR. ASHOK KUMAR AND ANOTHER	AMARJIT SINGH VIRK, , AMARJIT SINGH VIRK AMARJIT SINGH VIRK,	
286 ***	FARIDABAD [19-JUL-25]	LPA-1320-2025 (SCOSBHR) (CWP-4510-2023) CM-3238-LPA-2025 (STAY PROCEED)	DR. ZAFAR HUSSAIN V/S INSTITUTE OF LAW AND RESEARCH, JASANA AND OTHERS	AMIT PARASHAR, , MOHAK BHADANA,RP KAUSHIK AMIT PARASHAR,	
287 ***	MAHENDERGARH [19-JUL-25]	LPA-1957-2025 (SERVICE HRY) (CWP-17852-2024) CM-4836-LPA-2025 (EXEMPTION) CM-4837-LPA-2025 (DELAY(F)) CM-4838-LPA-2025 (OTHER :FOR FILING LPA BEING AFFECTED PARTY) CM-4839-LPA-2025 (STAY PROCEED)	SANJAY KUMAR AND OTHERS V/S STATE OF HARYANA AND OTHERS	NISHANT MAINI, A.G. HARYANA , MUNISH SHARMA, DAG, HARYANA, RATIK KAPUR NISHANT MAINI, NISHANT MAINI, A.G. HARYANA , RATIK KAPUR NISHANT MAINI, NISHANT MAINI,	
288	PANCHKULA [19-JUL-25]	CWP-21382-2014 (AFTCIV)	RANDEEP SINGH GULERIA V/S UNION OF INDIA & ORS	NAVDEEP SINGH, , ANIL CHAWLA, ANIL CHAWLA,, ARUN SINGLA, NAVDEEP SINGH, NAVDEEP SINGH,, RAJESH SEHGAL	
289	AMRITSAR [19-JUL-25]	CWP-9985-2015 (AFTCIV)	DEVINDER SINGH V/S UNION OF INDIA AND ORS	MANISH PRABHAKER, , BHARAT BHUSHAN SHARMA, BHARAT BHUSHAN, N K VASHIST, ANIL CHAWLA, JASNEET KAUR, HIMANI MAKKAR, KRISHAN SHARMA, NAVDEEP SINGH, MANISH PRABHAKER, NARENDER KUMAR VASHISTH	
290	ROHTAK [19-JUL-25]	CWP-10234-2023 (AFTCIV) (OTHER) WITH CWP-25929-2021 (OTHER)	KAMLESH KUMARI V/S UNION OF INDIA AND ORS SUMER SINGH V/S UNION OF INDIA AND OTHERS	NAVDEEP SINGH, SATYA PAL JAIN (SR. ADV.) , ASHUTOSH BHARDWAJ, HIMANI MAKKAD, JASNEET KAUR, AKANKSHA DUVEDI, PARVESH K. SAINI, PARVESH K. SAINI, SENIOR PANEL COUNSEL FOR RESPOND, PARVESH SAINI, SRISHTI SHARMA,ROOPAN ATWAL, VINOD KUMAR SANDEEP BANSAL, SATYA PAL JAIN (SR. ADV.) , ROHIT VERMA	

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291	HOSHIARPUR [19-JUL-25]	CWP-15666-2023 (AFTCIV) (OTHER)	RANO DEVI V/S UNION OF INDIA AND ORS	SANDEEP BANSAL, Satya Pal Jain (Sr. Adv.) , ANUBHAV BANSAL, ARUN BANSAL
292	PANCHKULA [19-JUL-25]	CWP-25101-2023 (AFTCIV) (OTHER)	SUBEDAR JATINDER SINGH V/S UNION OF INDIA AND OTHERS	LT COL P.K. SARAN, Satya Pal Jain (Sr. Adv.) , JASJIT SINGH,, RAVI BADYAL, ROHIT VERMA, , SHANTNU SINGH
293	SONEPAT [19-JUL-25]	CWP-25724-2023 (AFTCIV) (OTHER)	RAJENDER SINGH SHARMA V/S UNION OF INDIA AND OTHERS	SANDEEP BANSAL, Satya Pal Jain (Sr. Adv.) , ANUBHAV BANSAL, ARUN BANSAL, SUTIKSHAN SHARMA, ROHIT VERMA
		WITH CWP-26517-2023 (OTHER)	RATTAN SINGH V/S UNION OF INDIA AND ORS.	SANDEEP BANSAL, Satya Pal Jain (Sr. Adv.) , ARUN BANSAL, ANUBHAV BANSAL
294	NEW-DELHI [19-JUL-25]	CWP-597-2024 (AFTCIV) (OTHER)	UNION OF INDIA AND OTHERS V/S RAM PHAL SINGH AND ANOTHER	ROHIT VERMA, , AKASH KUNDU, Akash Kundu
295	PATIALA [19-JUL-25]	CWP-5275-2024 (AFTCIV)	NARENDRA SINGH V/S UNION OF INDIA AND OTHERS	NAVDEEP SINGH, , AJAY SHEORAN, APOORVA PUSHKARNA, ROOPAN ATWAL, ROHIT VERMA,
296	PANCHKULA [19-JUL-25]	CWP-16553-2024 (AFTCIV)	JASPREET SINGH V/S UNION OF INDIA AND ORS.	NAVDEEP SINGH, , ANUJ RAINA, APOORVA PUSHKARNA, JASNEET KAUR, NAVDEEP SINGH, NAVDEEP SINGH, . ROOPAN ATWAL, ROHIT VERMA, ROOPAN ATWAL, SRISHTI SHARMA, SUTIKSHAN SHARMA, ROHIT VERMA
		CM-317-CWP-2025 (POR)		ROHIT VERMA,
297	UT-CHANDIGARH [19-JUL-25]	CRWP-4196-2025 (AFTCRL)	COL VIKAS PANDEY V/S UNION OF INDIA AND ORS	MANSANGAT SINGH KOHLI, , MS. BHAVNA DATTA, SR. PANEL COUNSEL
		CRM-W-552-2025 (OTHER :NOR)		AAKASH PAUL,
(TO BE TAKEN UP JUST AFTER THE URGENT CASES.)				
298	ROPAR [19-JUL-25]	CWP-12574-2025 (AFTCIV)	BALKAR SINGH V/S UNION OF INDIA AND OTHERS	UJWAL ANAND, SATYA PAL JAIN (SR. ADV.) , ARYAN SINGH
299	AMBALA [19-JUL-25]	CWP-13354-2025 (AFTCIV)	OM PARKASH SHARMA V/S UNION OF INDIA AND ORS	NAVDEEP SINGH, , BHARAT BHUSHAN SHARMA, JASNEET KAUR, ROOPAN ATWAL,SRISHTI SHARMA

35 of 120

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DAILY III D.B. MOTION PETITION FOR THE WEDNESDAY DATED 23/07/2025CR NO 5

HON'BLE MRS. JUSTICE LISA GILL

HON'BLE MRS. JUSTICE MEENAKSHI I. MEHTA

Dedicated VC Link for Hybrid Hearing: <https://zoom.us/my/vcphhc05>
Meeting ID is 450 536 0549

201 I	NAWAN-SHAHAR(SBS NAGAR) [19-JUL-25]	CRM-6048-2025 (SOS :FIFTH SOS) IN CRA-D-1114-DB-2015 (MAIN CASE ON REGULAR BOARD)	GURMUKH SINGH V/S STATE OF PUNJAB	PARVINDER SINGH, A.G. PUNJAB , BALJINDER SINGH, MUNISH KHANNGWAL, PARVINDER SINGH SARJU PURI, , AMISH SHARMA,MS TIWANA,IPS DOABIA, MR. SARTAJ SINGH GILL, SENIOR D.A.G. PUNJAB. , PARVINDER SINGH, PARVINDER SINGH,, YASH PAL SHARMA
202 I	FEROZEPUR [19-JUL-25]	CRM-38723-2024 (SOS) IN CRA-D-1180-2024 (SAME FIR CASE CRA-D-1329-DB-2014 ON REGULAR BOARD)	GURBHEJ SINGH V/S STATE OF PUNJAB	RAJ KUMAR MALIK, A.G. PUNJAB , RUPENDER HOODA RAJ KUMAR MALIK, A.G. PUNJAB , MR. SARTAJ S. GILL, SR. DAG, PUNJAB., RAJ KUMAR MALIK, RUPENDER HOODA
203 V	PANCHKULA [19-JUL-25]	CRWP-5274-2025 (PAR) (SAME FIR CASE CRA-D-657-DB-2016 PENDING)	AJAY ALIAS AJJU V/S STATE OF HARYANA AND OTHERS	GAGANDEEP KAUR, , GAGANDEEP KAUR, MR. P.P. CHAHAR, SENIOR DAG, HARYANA.
204 I	PATHANKOT [19-JUL-25]	CRA-D-1037-DB-2016 (CAW(SEXUAL OFFENCES)) WITH CRM-23616-2024 (SOS :SECOND SOS OF HARWINDER SINGH@BITTU (mentioned as third sos)) WITH CRA-S-4208-SB-2016	XXXXX V/S XXXXX HARWINDER SINGH ALIAS BITTU V/S STATE OF PUNJAB ANITA V/S STATE OF PUNJAB	D P S RANDHAWA, , KARANJEET SINGH BRAR, VIKRAM MANAK, MONITA MEHTA, SANT PAL SINGH SIDHU, Tarun Vir Singh Lehal MONITA MEHTA, D P S RANDHAWA, , ANANT MODGIL, SHIV CHARAN BHOLA,
205 II	ROHTAK [19-JUL-25]	CRM-8356-2024 (SOS :fifth sos of app. no. 2 anoop) WITH CRM-35510-2018 (SOS :third sos of app. no. 2 anoop) WITH CRM-8888-2019 (SOS :third sos of app. no. 1 surrender) IN CRA-D-746-DB-2014 (MAIN CASE ON REGULAR BOARD)	SURENDER AND OTHERS V/S STATE OF HARYANA SURENDER AND OTHERS V/S STATE OF HARYANA SURENDER AND OTHERS V/S STATE OF HARYANA	SANSAR KUNDU, RANDEEP S. DHULL, , SANJEEV MAJRA SANSAR KUNDU, SAMEER SACHDEVA, , A.G.HARYANA, SACHIN LUTHRA, A.S.SHEORAN, ANIL KUMAR , DEEPINDER BRAR, VIKRAM SINGH , GAGANDEEP KAUR, GAUTAM DUTT, KARAN PATHAK, H.P.S.AULAKH, ANKUR MITTAL, JAGDIP SINGH, RANDEEP S. DHULL, RANDEEP S. DHULL, SANJEEV MAJRA, SANSAR KUNDU, SANJEEV MAJRA, SATPAL DHAMIJA, SHWETA NAHATA
206 **	REWARI [19-JUL-25]	CWP-8355-2002 (MISCTAXHY)	SONY INDIA (P) LTD V/S STATE OF HARYANA AND ORS	RAJESH BINDAL, RAJAT KHANNA, , RAJAT KHANNA, AK GANGULY. P.P./ ROA SR. ADV., ARJUN PARTAP ATMA RAM, ASHUTOSH, AVNEESH JHINGAN., VIJAY DHAIYA, DIVYANSHU RAI, VIJAY PRATAP SINGH, MAMTA SINGLA TALWAR, DAG, HARYANA, RAJAT KHANNA, RAJAT KHANNA, DIVYANSHU RAI, RAJESH BINDAL, J.S. SIDHU, RAJIV ATMA RAM, NIKHIL NAYYAR, RAJIV ATMA RAM, RAJAT KHANNA, S.S.PANNU, DAG, HARYANA, SARFRAJ HUSSAIN, SHARAN SETHI, ADDL. A.G.,

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				HARYANA
		CM-8180-CWP-2024 (STAY)		RAJAT KHANNA, , RAJAT KHANNA
		CM-10016-CWP-2003		RAJESH BINDAL,
		& CM-10017-CWP-2003		RAJESH BINDAL,
		& CM-13029-CWP-2004		RAJESH BINDAL,
		CM-15827-2002		RAJESH BINDAL,
		CM-21184-CWP-2004		RAJESH BINDAL,
		CM-29453-2002		RAJESH BINDAL,
		CM-7182-CWP-2004		RAJESH BINDAL,
		(BO DT 18/05/2022)		
207 ***	UT-CHANDIGARH [19-JUL-25]	ITA-223-2013 (SAIT HRY)	NAMDHARI RICE & GENERAL MILLS V/S COMMISSIONER OF INCOME TAX ROHTAK	PANKAJ JAIN, , D.K GOYAL, DEEPAK SINGLA, DIVYA SURI SACHIN BHARDWAJ, Gauri Neo Rampal, RAJESH KATOCH, RAKESH JAIN , TEJINDER JOSHI, VARUN ISSAR
		(BO DT 18/05/2022)		
208 ***	GURGAON [19-JUL-25]	CWP-19019-2016 (TAX VIRES HRY)	M/S THREE C SHELTERS PVT LTD V/S STATE OF HARYANA AND ORS	SAURABH KAPOOR, , ABHISHEK BOOB, AG,HARYANA, ASHOK AGGARWAL, HITESH PANDIT, ADDL. A.G., HARYANA, RISHAB SINGLA, M.P DEVNATH, RISHABH KAPOOR,, SANDEEP GOYAL, PUNEET AGGARWAL, SAURABH KAPOOR, SHARAN SETHI, ADDL. AG, HARYANA, SHRUTI JAIN GOYAL, DAG, HARYANA
		WITH CWP-19171-2016	M/S THREE C SHELTERS PVT LTD V/S STATE OF HARYANA AND ORS	SAURABH KAPOOR, , AG,HY, SAURABH KAPOOR
		WITH CWP-19188-2016	M/S THREE C SHELTERS PVT LTD V/S STATE OF HARYANA AND ORS	SAURABH KAPOOR, , AG,HY, SAURABH KAPOOR
		WITH CWP-23311-2016	M/S EMAAR MGF LAND PVT LTD V/S STATE OF HARYANA AND ORS	PUNEET AGRAWAL, , AG,HY, D.S. NIGHA, RISHABH KAPOOR, SAURABH KAPOOR
		CM-831-CWP-2023		SAURABH KAPOOR, , SAURABH KAPOOR
		WITH CWP-14226-2018	M/S EMAAR MGF LAND PVT. LTD. V/S STATE OF HARYANA & ORS	SAURABH KAPOOR, , AG HY, ASHOK AGGARWAL, PUNEET AGGARWAL, PURVI SINHA, SAURABH KAPOOR, RISHABH KAPOOR
		WITH CWP-22606-2018	M/S OMAXE LTD. V/S STATE OF HARYANA AND ANR.	SAURABH KAPOOR, , RISHABH KAPOOR, SAURABH KAPOOR
		CM-851-CWP-2023		SAURABH KAPOOR, A.G. HARYANA , SAURABH KAPOOR
		WITH CWP-23533-2019 (OTHER)	M/S UMANG REALTECH PRIVATE LIMITED V/S STATE OF HARYANA AND OTHERS	SAURABH KAPOOR, A.G. HARYANA , RISHABH KAPOOR, SAURABH KAPOOR
		WITH CWP-24601-2019 (OTHER)	M/S REVITAL REALITY PRIVATE LIMITED V/S STATE OF HARYANA AND ANOTHER	SAURABH KAPOOR, ADVOCATE GENERAL HARYANA , RISHABH KAPOOR
		CM-1311-CWP-2023		SAURABH KAPOOR, ADVOCATE GENERAL HARYANA
		WITH CWP-8923-2019 (OTHER)	M/S EMAAR MGF LAND LTD V/S STATE OF HARYANA AND ANR	SAURABH KAPOOR, A.G. HARYANA , RISHABH KAPOOR
		CM-18573-CII-2019 (DELAY (REF))		SURJEET BHADU, ADVOCATE GENERAL HARYANA
		CM-18574-CII-2019 (STAY PROCEED)		SURJEET BHADU, ADVOCATE GENERAL HARYANA
		WITH CWP-7855-2020 (OTHER)	ASTER INFRAHOME PRIVATE LIMITED V/S STATE OF HARYANA AND OTHERS	SANDEEP GOYAL, A.G. HARYANA , AMAN BAHRI, RISHABH SINGLA, , AVNEET SINGH,, NAVDEEP MONGA, CHETAN SOOD, , RISHAB SINGLA

38 of 120

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			WITH CWP-12413-2020 (OTHER)	M/S EMAAR MGF LAND LTD V/S STATE OF HARYANA AND ANR	SAURABH KAPOOR, ADVOCATE GENERAL HARYANA , ASHOK AGGARWAL, AG HARYANA , PUNEET AGGARWAL, RISHABH KAPOOR, PURVI SINHA, SAURABH KAPOOR
			CM-18901-CWP-2022 (OTHER)		SAURABH KAPOOR, ADVOCATE GENERAL HARYANA
			CWP-32295-2019 (OTHER)		SAURABH KAPOOR, ADVOCATE GENERAL HARYANA , RISHABH KAPOOR
			CWP-32318-2019 (OTHER)		SAURABH KAPOOR, ADVOCATE GENERAL HARYANA , RISHABH KAPOOR
			CM-850-CWP-2023		SAURABH KAPOOR, ADVOCATE GENERAL HARYANA
			CWP-32292-2019 (OTHER)		SAURABH KAPOOR, ADVOCATE GENERAL HARYANA , RISHABH KAPOOR
			WITH CWP-18965-2020 (OTHER)	M/S REVITAL REALITY PVT. LTD. V/S STATE OF HARYANA AND ANR	SAURABH KAPOOR, , ASHOK AGGARWAL,, MR. ANKUR MITTAL, ADDITIONAL ADVOCATE GENERAL, HAR, RISHABH KAPOOR, SAURABH KAPOOR
			CM-873-CWP-2023		SAURABH KAPOOR,
			WITH CWP-16399-2020 (OTHER)	M/S EMAAR MGF LAND LTD V/S STATE OF HARYANA AND ANOTHER	SAURABH KAPOOR, ADVOCATE GENERAL HARYANA , AG HARYANA, ASHOK AGGARWAL SR.ADV. FOR PETITIONER, MR. PUNEET AGGARWAL, RISHABH KAPOOR
			WITH CWP-3814-2022	M/S EMAAR INDIA LTD V/S STATE OF HARYANA	SAURABH KAPOOR, A.G. HARYANA
			WITH CWP-24085-2021 (OTHER)	M/S UPPAL HOUSING PVT LTD V/ S STATE OF HARYANA AND ORS	SAURABH KAPOOR, A.G. HARYANA , CHETAN KUMAR SHUKLA, MAMTA SINGLA TALWAR, DAG, HARYANA, PUNEET AGRAWAL, SAURABH KAPOOR, , PURI SINHA, CHETAN KUMAR SHUKLA, SHARAN SETHI, ADDL. AG, HARYANA, SHRUTI JAIN GOYAL, DAG, HARYANA
209 **	GURGAON [19-JUL-25]	CWP-9260-2017 (PROPERTY TAX HRY)		SILVERSKILLS PRIVATE LTD AND ANR V/S STATE OF HARYANA AND ORS	VIBHAV JAIN, , ADITYA SHIORAN, BHAWNA CHAUDHARY, VISHAVJEET BENIWAL, CHHAVI SHARMA, MAMTA SINGLA TALWAR, DAG, HARYANA, SATISH SINGLA , P.S.CHAUHAN, PUNEET BALI, CHHAVI SHARMA, RUCHITA GARG, SHRUTI JAIN GOYAL, DAG, HARYANA, VIBHAV JAIN, VISHAL GARG, VIVEK SAINI, ADDL. AG HARYANA
210 **	GURGAON [19-JUL-25]	CWP-33479-2019 (GST CWP HY) (OTHER)		JNS INSTRUMENTS LTD V/S UNION OF INDIA AND ORS	AMRINDER SINGH, , AJAY KALRA, AJAY KALRA, , AMAR PRATAP SINGH, AMRINDER SINGH, AMRINDER SINGH,, PARSHANT RANA, RISHAB SINGLA,
211 ***	UT-CHANDIGARH [19-JUL-25]	LPA-86-2019 (EMP COURT) (CWP-26910-2015)		ISHWAR SINGH AND OTHERS V/S GAURAV BHARDWAJ AND ANR	SAMRAT MALIK, , , AMRIT PAUL, PAUL S. SAINI, PAUL S. SAINI, KOMAL JIT KAUR, R.K. MALIK, SUNIL HOODA, GEETA SHARMA, SANJAY KAUSHAL, SANJAY KAUSHAL, . AMIT RAO,, SUNIL HOODA
212 **	PANCHKULA [19-JUL-25]	CWP-8771-2020 (GST CWP HY) (OTHER)		HARYANA POLICE HOUSING CORPORATION LTD V/S STATE OF HARYANA AND OTHERS	MALKIAT SINGH, ADVOCATE GENERAL HARYANA , 000, ADVOCATE GENERAL, HARYANA., DEEPAK BALYAN, ADDL. A.G., HARYANA., RAJAT TURKA, RAKSHA RAGHAV, SHUBHRA SINGH, ADDL.A.G., HARYANA

39 of 120

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213 **	YAMUNA-NAGAR [19-JUL-25]	CM-11255-CII-2021 (CEA) (<i>DELAY(F)</i>)	GISF ENGINEERING PRIVATE LTD. V/S COMMISSIONER OF CENTRAL EXCISE AND GST, HARYANA	NAVEEN KUMAR BINDAL, NAVEEN KUMAR BINDAL, TAJENDER K. JOSHI , G.S. SAINI, AMAN GARG, SOURABH GOEL
		& O&M CEA-22-2021		
		CM-3322-CII-2022 (<i>DELAY (REF)</i>)		Naveen Kumar Bindal, TAJENDER JOSHI
		CM-3323-CII-2022 (<i>DELAY(F)</i>)		NAVEEN KUMAR BINDAL, TAJENDER JOSHI
214 **	MOHALI (SAS NAGAR) [19-JUL-25]	CWP-1742-2021 (GST CWP PB) (<i>OTHER</i>)	AERIAL TELECOM SOLUTIONS PVT. LTD. V/S COMMISSIONER, CGST AND ORS	JAGMOHAN BANSAL, , CHETAN JAIN, MUKUL SINGLA, RISHABH KAPOOR, SANJIV KUMAR, VIKAS SINGH
		WITH CWP-11098-2021	DATTANA INTERNATIONAL V/S UNION OF INDIA AND ORS	CHETAN JAIN, SATYA PAL JAIN (SR. ADV.) , SOURABH GOEL
		WITH CWP-16981-2022 (<i>OTHER</i>)	DHRUV INDUSTRIES LIMITED V/S UNION OF INDIA AND ORS	Chetan Jain, Satya Pal Jain (Sr. Adv.) , RISHABH KAPOOR, BIMAL JAIN
		WITH CWP-3205-2022 (<i>OTHER</i>)	M/S PANNA LAL RAJEEV KUMAR V/S UNION OF INDIA AND ORS	BRIJENDER KAUSHIK, Satya Pal Jain (Sr. Adv.) , RISHABH KAPOOR
215 ***	DELHI [19-JUL-25]	CWP-2141-2021 (TAX VIRES HRY) (<i>OTHER</i>)	VIRENDER SINGH AND ORS V/S STATE OF HARYANA AND ORS	RIPUDAMAN SINGH SIDHU, ADVOCATE GENERAL HARYANA , JASWINDER SINGH, MAMTA SINGLA TALWAR, DAG, HARYANA, MANJIT SINGH KHAIRA, , R.S. KHAIRA, SHRUTI JAIN GOYAL, DAG, HARYANA, RAMAN K. SHARMA, ADDL.A.G., HARYANA.
216 ***	FARIDABAD [19-JUL-25]	ITA-172-2021 (SAIT PB)	THE PRINCIPAL COMMISSIONER OF INCOME TAX FARIDABAD V/S M/S JX NIPPON TWO LUBRICANTS INDIA PVT. LTD.	TAJENDER K. JOSHI, , VARUN ISSAR
		CM-436-CII-2022 (<i>POR</i>)		TAJENDER K. JOSHI,
217 ***	BATHINDA [19-JUL-25]	CM-1266-LPA-2022 (EMP COURT) (<i>DELAY(F)</i>)	PARKASH SINGH V/S STATE OF PUNJAB AND ANR	AMARPREET SINGH, A.G. PUNJAB , GOVIND TANWAR, KANWAL GOYAL, KANWAL GOYAL, , MONICA CHHIBBER SHARMA, SR. DAG, PUNJAB
		& O&M LPA-564-2022		AMARPREET SINGH, A.G. PUNJAB , AMARPREET SINGH, KANWAL GOYAL, , RAMANDEEP SINGH PANDHER, V.G. JAUHAR, ADDITIONAL ADVOCATE GENERAL, PUNJAB
218 **	GURGAON [19-JUL-25]	CWP-397-2022 (INCOME TAX ACT HRY) (<i>OTHER</i>)	DHARAMVIR SINGH V/S THE UNION OF INDIA AND ORS.	MUKESH YADAV, SATYA PAL JAIN (SR. ADV.) , ANKUR MITTAL, JUGAM ARORA, ANKUR MITTAL, KUSHALDEEP KAUR, MANCHANDA, MUKESH YADAV, S.K. TRIPATHI, ANMOL DUTT SHARMA, SANTOSH KUMAR TRIPATHI, SHIVAM GARG, , SHOBIT PHUTELA, SHRUTI JAIN GOYAL, DAG, HARYANA, SIDDHARTH ARORA, SUKANT GUPTA, VARUN ISSAR, YOGESH PUTNEY, ANKUR MITTAL
		WITH CWP-14199-2022 (<i>OTHER</i>)	NEK MOHAMMAD V/S UNION OF INDIA AND ORS.	MUKESH YADAV, SATYA PAL JAIN, AG HARYANA , ANKUR MITTAL, Gauri Neo Rampal, MUKESH YADAV, SAMRIDHI JAIN, SHOBIT PHUTELA
		WITH CWP-13755-2023 (<i>OTHER</i>)	OM PARKASH YADAV V/S UNION OF INDIA AND OTHERS	MUKESH YADAV, A.G. HARYANA, SATYA PAL JAIN , ANKUR MITTAL
		(BO DT 12.03.2025)		

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219 **	FARIDABAD [19-JUL-25]	CWP-7474-2022 (GST CWP HY) (OTHER)	SAVISTA GLOBAL SOLUTIONS PRIVATE LTD. V/S UNION OF INDIA AND ORS	SANDEEP GOYAL, SATYA PAL JAIN
220 ***	FAZILKA [19-JUL-25]	CWP-12621-2022 (TENDER) (OTHER)	SANPREET SINGH V/S STATE OF PUNJAB AND OTHERS	SAURAV BHATIA, A.G. PUNJAB , ARSHDEEP SINGH ARORA, AVINIT AVASTHI, ASSISTANT ADVOCATE GENERAL, PUNJAB, Arshdeep Singh Arora, GURJOT SINGH MANGAT, K.S. KANG, SR. DAG, PUNJAB, MANASVI, SAURAV BHATIA, PANKAJ GUPTA AAG PUNJAB, SHAILESH AGGARWAL
221 **	BILASPUR [19-JUL-25]	CWP-18308-2022 (EXCISE/CUSTOM PB) (OTHER)	VIVEK SHARMA AND OTHERS V/S COMMISSIONER OF CUSTOMS	NAVEEN KUMAR BINDAL, SATYA PAL JAIN, ANSHUMAN CHOPRA , Anshuman Chopra, DEEPESH KAKKAR, ANSHUMAN CHOPRA, , G.S. SAINI, AMAN GARG
		CM-7588-CWP-2023 (PREPONE)		NAVEEN KUMAR BINDAL, SATYA PAL JAIN, ANSHUMAN CHOPRA , ANSHUMAN CHOPRA, DEEPESH KAKKAR
		WITH CM-16206-CWP-2023 (PREPONE)	VIVEK SHARMA AND OTHERS V/S COMMISSIONER OF CUSTOMS	NAVEEN KUMAR BINDAL, SATYA PAL JAIN (SR. ADV.) , ANSHUMAN CHOPRA
222 ***	LUDHIANA [19-JUL-25]	CWP-21002-2022 (MINES) (OTHER)	BHAGWANT SINGH AND ANR. V/S STATE OF PUNJAB AND OTHERS	ABDUL SHEHBAZ THIND, A.G. PUNJAB , ABDUL SHEHBAZ THIND, MANINDER SINGH, DAG, PUNJAB, PARAMJIT BATTA, ADDITIONAL ADVOCATE GENERAL, PUNJA, SANDEEP JAIN, ADDITIONAL A.G. PUNJAB, SURBHI YADAV
223 **	FARIDABAD [19-JUL-25]	CWP-26097-2022 (GST CWP HY) (OTHER)	M/S HARYANA STEEL MONGERS PVT. LTD. V/S UNION OF INDIA AND ANOTHER	NARESH CHANDER, SATYA PAL JAIN, A G HARYANA , ASHOK KUMAR BABBAR, SOURABH GOEL, BHARAT KUMAR TRIPATHI, , GAGANDEEP SINGH MALHOTRA, MAMTA SINGLA TALWAR, DAG, HARYANA, RISHABH KAPOOR, SAURABH GOEL, GITIKA SHARMA, SOURABH GOEL, SURENDRA KUMAR,
224 **	JHAJJAR [19-JUL-25]	CWP-5579-2023 (INCOME TAX ACT HRY) (OTHER)	M/S MERLIN FACILITIES PVT LTD. V/S NATIONAL E ASSESMENT CENTRE AND OTHERS	NISHA RANA, SATYA PAL JAIN (SR. ADV.) , CHANDER MOHAN SHARMA, GAURI NEO RAMPAL, Gauri Neo Rampal, NISHA RANA, PRIDHI JASWINDER SANDHU
225 **	LUDHIANA [19-JUL-25]	CWP-7181-2023 (INCOME TAX ACT PB) (OTHER)	KULDEEP SINGH GREWAL V/S CENTRAL BOARD OF DIRECT TAXES AND ORS.	DIVYA SURI, SATYA PAL JAIN (SR. ADV.) , GAURI NEO RAMPAL, Gauri Neo Rampal, PANKAJ JAIN, , SACHIN BHARDWAJ, SHAKTI SINGH, VARUN ISSAR
		WITH CWP-7218-2023 (OTHER)	KULDEEP SINGH GREWAL V/S CENTRAL BOARD OF DIRECT TAXES AND ORS.	DIVYA SURI, SATYA PAL JAIN , PANKAJ JAIN, SACHIN BHARDWAJ, SHAKTI SINGH, VARUN ISSAR
		WITH CWP-7853-2023 (OTHER)	JAGJIT SINGH GREWAL V/S CBDT AND ORS.	DIVYA SURI, SATYA PAL JAIN (SR. ADV.) , PANKAJ JAIN, SACHIN BHARDWAJ, SAMEEKSHA GUPTA,, VARUN ISSAR
		WITH CWP-7957-2023 (OTHER)	JAGJIT SINGH GREWAL V/S CENTRAL BOARD OF DIRECT TAXES AND ORS.	DIVYA SURI, SATYA PAL JAIN (SR. ADV.) , SACHIN BHARDWAJ, SAMEEKSHA GUPTA,, VARUN ISSAR
		WITH CWP-20214-2022 (OTHER)	ASHOK KUMAR HUF V/S CENTRAL BOARD OF DIRECT TAXES AND ORS.	DIVYA SURI, , AMANPREET (A.P.) SINGH, SAURABH KAPOOR, VAIBHAV GUPTA, , VARUN ISSAR
		WITH CWP-7221-2022 (OTHER)	CHARANJIT SINGH PRUTHI V/S CENTRAL BOARD OF DIRECT TAXES AND ORS.	DIVYA SURI, SATYA PAL JAIN (SR. ADV.) , CHANDER MOHAN SHARMA, GAURI NEO RAMPAL
		WITH CWP-8667-2023 (OTHER)	CHARANJIT SINGH PRUTHI V/S CENTRAL BOARD OF DIRECT TAXES AND ORS.	DIVYA SURI, SATYA PAL JAIN (SR. ADV.) , CHANDER MOHAN SHARMA, GAURI NEO RAMPAL, GUNJEET SINGH SYAL, SAMEEKSHA, Gauri Neo Rampal,

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				PANKAJ JAIN, SACHIN BHARDWAJ
226 **	DELHI [19-JUL-25]	CWP-7420-2023 (EXCISE/CUSTOM PB) (OTHER)	M/S DV RUBBER INDUSTRIES PVT LTD V/S DEPUTY DIRECTOR AND ANR	AJAY SINGH BHATTIAN, , SAGAR RATUSARIA, PRASHANT RANA, SOURABH GOEL, SOURABH GOEL, ANIKET CHAUHAN, SUNISH BINDLISH, GAGANDEEP SINGH MALHOTRA, VAIBHAV GUPTA
227 **	PANCHKULA [19-JUL-25]	CWP-7694-2023 (CWP VAT HRY) (OTHER)	M/S NANDI VARDHAN JAIN V/S UNION OF INDIA AND ORS	MALKIAT SINGH, SATYA PAL JAIN, A.G. HARYANA , GURINDERJIT SINGH,, NAMAN JAIN, RAJAT TURKA, RAKSHA RAGHAV,
228 **	NOIDA [19-JUL-25]	CWP-7707-2023 (GST CWP HY) (OTHER)	XEBIA IT ARCHITECTS INDIA PVT. LTD. V/S UNION OF INDIA AND ORS.	RISHAB SINGLA, SATYA PAL JAIN , RISHABH KAPOOR
229 **	ROHTAK [19-JUL-25]	CWP-9851-2023 (INCOME TAX ACT HRY) (OTHER)	MATA DIN V/S CENTRAL BOARD OF DIRECT TAXES AND OTHERS	DIVYA SURI, SATYA PAL JAIN , GAURI NEO RAMPAL,, Gauri Neo Rampal, PANKAJ JAIN, SACHIN BHARDWAJ, SAMEEKSHA GUPTA, VAIBHAV GUPTA, YOGESH PUTNEY
		CM-5971-CWP-2025 (POR)		DIVYA SURI,
		(BODT. 06/03/25)		
230 ***	KARNAL [19-JUL-25]	CWP-10516-2023 (MINES) (OTHER)	VEDPAL V/S STATE OF HARYANA AND OTHERS	GAGANDEEP SINGH, A.G. HARYANA , AASHISH CHOPRA, AKASH MANOCHA, ANKUR MITTAL, ADDL. AG. HARYANA, SAURABH MAGO, DAG, HARYANA, Saurabh Mago, YASH PAL SHARMA, A.A. CHOPRA & ASSOCIATES
231 **	KAITHAL [19-JUL-25]	CWP-11444-2023 (GST CWP HY) (OTHER)	M/S JINDAL STABLIZERS V/S STATE OF HARYANA AND OTHERS	SANDEEP GOYAL, A.G. HARYANA , GEETIKA SHARMA , MAMTA SINGLA TALWAR, DAG, HARYANA, NITISH BANSAL, PEYUSH PRUTHI, RIDHI BANSAL, RISHAB SINGLA, AVNEET SINGH, SOURABH GOEL, SUNISH BINDLISH, PRASHANT RANA,, Sandeep Goyal, T.K. JOSHI
		WITH CWP-11977-2023 (OTHER)	M/S FUHREN ALLOY INDUSTRIES V/S STATE OF HARYANA AND OTHERS	SANDEEP GOYAL, A.G.HARYANA , SATYA PAL JAIN , SHARAN SETHI, ADDITIONAL ADVOCATE GENERAL, HARYANA, SOURABH GOEL, SUNISH BINDLISH, PRASHANT RANA, Sandeep Goyal, TAJENDER JOSHI
		WITH CWP-12016-2023 (OTHER)	M/S PREM CHAND PAWAN KUMAR V/S STATE OF HARYANA AND OTHERS	SANDEEP GOYAL, A G HARYANA, SATYA PAL JAIN , RIDHI BANSAL, SOURABH GOEL, Sandeep Goyal
232 **	KAITHAL [19-JUL-25]	CWP-12314-2023 (GST CWP HY) (OTHER)	M/S B.B. METAL INDUSTRY V/S STATE OF HARYANA AND OTHERS	SANDEEP GOYAL, A.G HARYANA, SATYA PAL JAIN, ANIL MEHTA , MAMTA SINGLA TALWAR, DAG, HARYANA,, RISHAB SINGLA, AVNEET SINGH, PEYUSH PRUTHI, SOURABH GOEL, SUNIL BINDLISH,, Sandeep Goyal
233 ***	GURGAON [19-JUL-25]	CWP-19601-2023 (TENDER HRY) (OTHER)	M/S FOOD PROCESSING EQUIPMENTS COMPANY PRIVATE LIMITED AND ANOTHER V/S STATE OF HARYANA AND OTHERS	SHANTANU BANSAL, A G HARYANA , AKSHAY BHAN, A.S.TALWAR, ANKIT SINGLA, DEEPAK BALYAN, DEEPAK BALYAN, ADDL. A.G. HARYANA, DEEPAK BHARDWAJ, DAG, HARYANA, SHANTANU BANSAL, SUSHANT KAREER, YUGANK GOYAL
234 **	HAPUR [19-JUL-25]	CWP-20584-2023 (EXCISE/CUSTOM HRY) (OTHER)	SUPREME CORPORATION V/S COMMISSIONER OF CUSTOMS AND OTHERS	DEEPAK GUPTA, SATYA PAL JAIN (SR. ADV.) , KAPISH CHAWLA, MUKUL SINGLA, RITESH SINGH, T.K. JOSHI,

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235	**	JALANDHAR [19-JUL-25]	CWP-21596-2023 (GST CWP PB) (OTHER)	M/S MAGNA WIRES PVT LTD V/S STATE OF PUNJAB AND ANOTHER	Chetan Jain, A.G. PUNJAB, SATYA PAL JAIN , AMIT BAJAJ
236	***	LUDHIANA [19-JUL-25]	CWP-23405-2023 (TAX VIRES PB) (OTHER)	GURDIP CYCLE INDUSTRIES V/S UNION OF INDIA AND ANOTHER	NIKHIL GOYAL, SATYA PAL JAIN (SR. ADV.) , NIKHIL GOYAL, GAURI NEO RAMPAL, RADHIKA SURI, RANA GURTEJ SINGH, SIDHANT SURI, VARUN ISSAR
			WITH CWP-23406-2023 (OTHER)	GURDIP CYCLE INDUSTRIES V/S UNION OF INDIA AND ANOTHER	NIKHIL GOYAL, SATYA PAL JAIN (SR. ADV.) , RANA GURTEJ SINGH, VARUN ISSAR
			WITH CWP-23426-2023 (OTHER)	GURDIP CYCLE INDUSTRIES V/S UNION OF INDIA AND ANOTHER	NIKHIL GOYAL, SATYA PAL JAIN (SR. ADV.) , RANA GURTEJ SINGH, VARUN ISSAR
			WITH CM-21151-CWP-2023 (POR)	GURDIP CYCLE INDUSTRIES V/S UNION OF INDIA AND ANOTHER	NIKHIL GOYAL, Satya Pal Jain (Sr. Adv.) , RANA GURTEJ SINGH
237	***	NEW-DELHI [19-JUL-25]	ITA-108-2023 (SAIT HRY)	CINEPOLIS INDIA PVT. LTD. V/S DEPUTY COMMISSIONER OF INCOME TAX, TDS CIRCLE, GURUGRAM	AMITABH TEWARI, , AMITABH TEWARI, DILMRIG NAYANI, SAURABH KAPOOR, VARUN ISSAR
			CM-9897-CII-2023 (OTHER)		AMITABH TEWARI,
			CM-9898-CII-2023 (DELAY(F))		AMITABH TEWARI, , DILMRIG NAYANI, KAWAL, KAMAL ARYA, NIKHIL RANJAN, AMITABH TEWARI
			WITH ITA-107-2023	CINEPOLIS INDIA PVT. LTD. V/S DEPUTY COMMISSIONER OF INCOME TAX	AMITABH TEWARI, , AMITABH TEWARI, VARUN ISSAR
			CM-9899-CII-2023 (OTHER)		AMITABH TEWARI,
238	***	FAZILKA [19-JUL-25]	CWP-4161-2024 (TAX VIRES PB) (OTHER)	M/S KATHURIA LUBRICANTS V/S STATE OF PUNJAB AND OTHERS	SANDEEP GOYAL, A.G. PUNJAB , AAKRITI, AMAN KUMAR, MOHIT BASSI, PEYUSH PRUTHI, NITISH BANSAL, ISHAAN LOOMBA, RISHAB SINGLA, NAZUK SINGHAL, AVNEET SINGH
239	***	NAWAN-SHAHAR(SBS NAGAR) [19-JUL-25]	CWP-5442-2024 (TENDER)	M/S OM PRAKASH SHYAM SUNDER V/S PUNJAB STATE AGRICULTURAL MARKETING BOARD AND OTHERS	SARJU PURI, A.G. PUNJAB , ARJUN DHALIWAL, DEEPALI PURI, JASTEJ SINGH, DAG, PUNJAB, NASEEM YADLAPATI, SHEKHAR VERMA, ADDL. A.G. PUNJAB, VIKAS CUCCRIA
240	**	GURGAON [19-JUL-25]	CWP-5838-2024 (GST CWP HY) (OTHER) (CWP-1933-2022 STANDS DECIDED)	SAVISTA GLOBAL SOLUTIONS PVT LTD V/S UNION OF INDIA AND OTHERS	RISHAB SINGLA, SATYA PAL JAIN (SR. ADV.) , NIKHIL GUPTA, VIPIN UPADHYAY, SOURABH GOEL
241	**	AMRITSAR [19-JUL-25]	CWP-6286-2024 (CWP VAT PB) (OTHER)	M/S BABA NAGA RICE AND GENERAL MILLS V/S STATE OF PUNJAB AND ANOTHER	NAVDEEP MONGA, A.G. PUNJAB , AVNEET SINGH, RISHABH KAPOOR, ADDL. A.G., PUNJAB
242	***	FARIDABAD [19-JUL-25]	CWP-7943-2024 (TAX VIRES HRY)	M/S THE FARIDABAD EX SAINIK AND KARAMCHARI COOPERATIVE HOUSE BUILDING SOCIETY LTD V/ S UNION OF INDIA AND OTHERS	SANDEEP GOYAL, SATYA PAL JAIN (SR. ADV.) , AAKRITI,AMAN KUMAR,MOHIT BASSI, PEYUSH PRUTHI,NITISH BANSAL,ISHAAN LOOMBA, PRIDHI JASWINDER SANDHU, PRIDHI SANDHU, RIDHI BANSAL, RISHAB SINGLA,NAZUK SINGHAL,AVNEET SINGH, Sandeep Goyal
			WITH CWP-14226-2024	M/S DOUBLELIFE RUBBER IND V/ S UNION OF INDIA AND OTHERS	CHETAN JAIN, A.G.PUNJAB , RIDHI BANSAL
243	**	FARIDABAD [19-JUL-25]	CWP-8179-2024 (EXCISE/CUSTOM HRY)	MS GOUTAM AND COMPANY V/S STATE OF HARYANA AND ANR	NAND KISHORE SHARMA, A.G. HARYANA , DEEPAK GAUTAM, KAPIL GAUTAM
244	**	FARIDABAD [19-JUL-25]	CWP-8190-2024 (EXCISE/CUSTOM HRY) (OTHER)	M/S K.K. INTERNATIONAL SAFETY CO. V/S STATE OF HARYANA AND OTHERS	SANDEEP GOYAL, SATYA PAL JAIN (SR. ADV.), A.G. HARYANA , AAKRITI, AMAN KUMAR, MOHIT
43 of 120			7/19/2025, 7:37 PM		

				BASSI, ALANKRIT BHARDWAJ, PEYUSH PRUTHI, NITISH BANSAL, ISHAAN LOOMBA, RISHAB SINGLA, NAZUK SINGHAL, AVNEET SINGH
245 **	AMRITSAR [19-JUL-25]	CWP-8669-2024 (CWP VAT PB)	M/S BABA NAGA RICE AND GENERAL MILLS V/S STATE OF PUNJAB AND ANR	NAVDEEP MONGA, A.G. PUNJAB , AVNEET SINGH, SAURABH KAPOOR, ADDL. A.G., PUNJAB
246 **	LUDHIANA [19-JUL-25]	CWP-16785-2024 (PROPERTY TAX PB) (OTHER)	SURINDER PAL SINGH V/S STATE OF PUNJAB AND OTHERS	SANDEEP KUMAR, A.G. PUNJAB , S.S. HIRA, DAG, PUNJAB, SAHIL NAIN
247 **	SANGRUR [19-JUL-25]	CWP-22952-2024 (CWP VAT PB) CM-6577-CWP-2025 (POR)	M/S BHIWANI RICE MILLS V/S STATE OF PUNJAB AND ANOTHER	SANDEEP GOYAL, A.G. PUNJAB , AAKRITI, AMAN KUMAR, AVNEET SINGH, MOHIT BASSI, NAZUK SINGHAL, PEYUSH PRUTHI, RISHAB SINGLA SANDEEP GOYAL,
248 **	AMRITSAR [19-JUL-25]	CWP-23133-2024 (GST CWP PB)	MS RUDRA SALES CORPORATION V/S STATE OF PUNJAB	JASWINDER SINGH BEDI, A.G. PUNJAB
249 **	LUDHIANA [19-JUL-25]	CWP-23430-2024 (GST CWP PB)	PADAM EXIM V/S STATE OF PUNJAB AND OTHERS	RAKESH BHATIA, A.G. PUNJAB , MANPREET SINGH KANDA
250 **	PANCHKULA [19-JUL-25]	CWP-23842-2024 (EXCISE/CUSTOM HRY) WITH CWP-23574-2024	KHUKHRAIN COLD STORAGE AND ICE FACTORY V/S STATE OF HARYANA AND OTHERS M/S CHIRAG ENTERPRISES V/S STATE OF HARYANA AND OTHERS	SANDEEP GOYAL, SATYA PAL JAIN (SR. ADV.), A.G. HARYANA , AAKRITI, AMAN KUMAR, AVNEET SINGH, NAZUK SINGHAL, PEYUSH PRUTHI, RISHAB SINGLA SANDEEP GOYAL, A.G. HARYANA, SATYA PAL JAIN , AAKRITI, AMAN KUMAR, AVNEET SINGH, MOHIT BASSI, NAXUK SINGHAL, PEYSUH PRUTHI, RISHAB SINGLA
251 **	FARIDABAD [19-JUL-25]	CWP-24002-2024 (GST CWP HY)	M/S HORIZON GLOBAL LIMITED V/ S UNION OF INDIA	NAND KISHORE SHARMA, SATYA PAL JAIN (SR. ADV.) , AKHILESH VYAS, ISHA JAN JUA, KAPIL GAUTAM, PRIDHI JASWINDER SANDHU, PRIDHI SANDHU
252 **	PANCHKULA [19-JUL-25]	CWP-24209-2024 (GST CWP HY)	M/S TAKSH MEDIA PRIVATE LIMITED V/S UNION OF INDIA AND OTHERS	ADITYA GROVER, SATYA PAL JAIN (SR. ADV.) , ADITYA GROVER, ARJUN GROVER, PAWAN KUMAR, ADITYA GROVER, POOJA R SHARMA, VINISH SINGLA, VINISH SINGLA, RIDHI BANSAL, SUNISH BINDLISH
253 **	FATEHGARH-SAHIB [19-JUL-25]	CWP-24560-2024 (GST CWP PB)	MS D K INDUSTRIES V/S STATE OF PUNJAB AND OTHERS	JASWINDER SINGH BEDI, A.G. PUNJAB , RAMANDEEP SINGH PANDHER, SAURABH KAPOOR
254 **	FARIDABAD [19-JUL-25]	CWP-24653-2024 (EXCISE/CUSTOM HRY)	MS PRESTAMP ENGINEERS FARIDABAD V/S STATE OF HARYANA AND OTHERS	RAJIV AGNIHOTRI, A.G. HARYANA, SATYA PAL JAIN , BALWINDER SINGH, RAJIV AGNIHOTRI, SAGAR RAJIV AGNIHOTRI
255 **	FARIDABAD [19-JUL-25]	CWP-24668-2024 (EXCISE/CUSTOM HRY)	M/S PRESTAMP ENGINEERS, FARIDABAD V/S STATE OF HARYANA AND OTHERS	RAJIV AGNIHOTRI, A.G. HARYANA, SATYA PAL JAIN , BALWINDER SINGH, RAJIV AGNIHOTRI, SAGAR RAJIV AGNIHOTRI
256 **	FARIDABAD [19-JUL-25]	CWP-24670-2024 (EXCISE/CUSTOM HRY)	M/S PRESTAMP ENGINEERS FARIDABAD V/S STATE OF HARYANA AND OTHERS	RAJIV AGNIHOTRI, A.G. HARYANA , BALWINDER SINGH, RAJIV AGNIHOTRI
257 **	KANPUR NAGAR [19-JUL-25]	CWP-25990-2024 (GST CWP PB)	MS GOPAL ENTERPRISES V/S STATE OF PUNJAB AND OTHERS	JASWINDER SINGH BEDI, A.G. PUNJAB, SATYA PAL JAIN

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258 **	LUDHIANA [19-JUL-25]	CWP-28682-2024 (EXCISE/CUSTOM PB)	MS PRENDA CREATIONS PVT LTD V/S UNION OF INDIA AND OTHERS	SAURABH KAPOOR, SATYA PAL JAIN (SR. ADV.) , AJAY KALRA, MUSKAAN GUPTA, SAURABH KAPOOR, SHIVANI KAPOOR, SHIVANI KAPOOR,MUSKAAN GUPTA,SUNISH BINDLISH, SIDHI BANSAL, SUNISH BINDLISH, SR. STANDING COUNSEL, YAJUR SOOD
259 **	GURGAON [19-JUL-25]	CWP-30493-2024 (GST CWP HY)	M/S CHEIL INDIA PRIVATE LIMITED V/S PRINCIPAL COMMISSIONER CGST, APPEALS, GURUGRAM AND OTHERS	RISHAB SINGLA, A.G. HARYANA, SATYA PAL JAIN , KISHORE KUNAL, RUNJHUN PARE, JAYESH SITLANI, PRIDHI JASWINDER SANDHU, SOURABH GOEL, VINAY KUMAR.
260 **	GURGAON [19-JUL-25]	CWP-31768-2024 (CWP VAT HRY)	M/S IREO PVT LTD V/S STATE OF HARYANA AND OTHERS	SANDEEP GOYAL, SATYA PAL JAIN (SR. ADV.), A.G. HARYANA , MAMTA SINGLA TALWAR, DAG, HARYANA,, MOHIT BASSI, AMBIKA JINDAL, SAMEESH BASSI, PEYUSH PRUTHI, AAKRITI, AMAN KUMAR, RISHAB SINGLA, NAZUK SINGHAL, AVNEET SINGH, Sandeep Goyal
		WITH CWP-34939-2024	M/S IREO RESIDENCES COMPANY PVT LTD V/S STATE OF HARYANA AND OTHERS	SANDEEP GOYAL, SATYA PAL JAIN (SR. ADV.),AG HARYANA , Sandeep Goyal
		WITH CWP-34977-2024	M/S IREO VICTORY VALLEY PVT LTD V/S STATE OF HARYANA AND OTHERS	SANDEEP GOYAL, SATYA PAL JAIN (SR. ADV.), A.G. HARYANA , AMAN KUMAR, MOHIT BASSI, AMBIKA JINDAL, PEYUSH PRUTHI, AAKRITI, RISHAB SINGLA, NAZUK SINGHAL, AVNEET SINGH, SAMEESH BASSI, Sandeep Goyal
		WITH CWP-35167-2024	M/S IREO GRACE REALTECH PVT LTD V/S STATE OF HARYANA AND OTHERS	SANDEEP GOYAL, SATYA PAL JAIN (SR. ADV.), A.G. HARYANA , AMAN KUMAR, MOHIT BASSI, AMBIKA JINDAL, PEYUSH PRUTHI, AAKRITI, RISHAB SINGLA, NAZUK SINGHAL, AVNEET SINGH, SAMEESH BASSI, Sandeep Goyal
261 **	PANIPAT [19-JUL-25]	CWP-33215-2024 (EXCISE/CUSTOM HRY)	M/S AESHNA INDUSTRIES V/S STATE OF HARYANA AND OTHERS	NIKHIL SHARMA, SATYA PAL JAIN (SR. ADV.), A.G. HARYANA , RAJIV AGNIHOTRI
262 **	YAMUNA-NAGAR [19-JUL-25]	CWP-34517-2024 (GST CWP HY)	M/S SHREE JI ENTERPRISES V/S STATE OF HARYANA AND ORS	PEYUSH PRUTHI, A.G. HARYANA, SATYA PAL JAIN , NITISH BANSAL
263 ***	DELHI [19-JUL-25]	ITA-4-2024 (SAIT HRY)	AVANTHA CONSULTING SERVICES LIMITED V/S DEPUTY COMMISSIONER OF INCOME TAX	SHVETANSHU GOEL , , UPVAN GUPTA, VAIBHAV GUPTA
		CM-585-CII-2024 (<i>DELAY (REF)</i>) (U/FORM)		SHVETANSHU GOEL,
264 ***	UT-CHANDIGARH [19-JUL-25]	ITA-32-2024 (SAIT PB)	M/S OSHO FORGE LTD V/S COMMISSIONER OF INCOME TAX	SUNIL KUMAR MUKHI, , IQBAL, MAMTA BHARTI, RANVIJAY SINGH, VAIBHAV GUPTA
265 ***	DELHI [19-JUL-25]	ITA-145-2024 (SAIT HRY)	M/S APCA POWER PRIVATE LIMITED V/S COMMISSIONER OF INCOME TAX	ALOK MITTAL, , ISHWINDERPAL SINGH, SHUBHAM THAKUR
		CM-22653-CII-2024 (<i>DELAY (REF)</i>)		ALOK MITTAL,
266 ***	JALANDHAR [19-JUL-25]	CWP-8882-2025 (MINES)	GURTESHWAR SINGH V/S STATE OF PUNJAB AND OTHER	SATVEER SINGH BADAL, A.G. PUNJAB , CL PAWAR, HARPREET KAUR
267 **	LUDHIANA [19-JUL-25]	CWP-9655-2025 (GST CWP PB)	M/S R S MATHAROO AND SONS V/ S STATE OF PUNJAB AND OTHERS	ARVIND GALAV, A.G. PUNJAB , ARVIND GALAV, DINESH KUMAR, RAJAN GUPTA, SAURABH KAPOOR
45 of 120			7/19/2025, 7:37 PM	

			WITH CWP-12784-2025	MS KALSI CASTING AND SPARES V/S THE STATE OF PUNJAB AND OTHERS	ARVIND GALAV, A.G. PUNJAB , DINESH KUMAR,RAJAN GUPTA, SAURABH KAPOOR
268	**	LUDHIANA [19-JUL-25]	CWP-10172-2025 (GST CWP PB)	MS CARVAN TECHNICAL THROUGH PROPRIETO SH GURMEET SINGH V/S STATE OF PUNJAB THROUGH ADDITIONAL CHEIF SECRETARY AND OTHERS	ARVIND GALAV, A.G. PUNJAB , DINESH KUMAR, RAJAN GUPTA, SAURABH KAPOOR
269	**	LUDHIANA [19-JUL-25]	CWP-10231-2025 (GST CWP PB)	MS DEV ENTERPRSE THROUGH PRPRIETOR HARPREET SINGH V/ S THE STATE OF PUNJAB AND OTHERS	ARVIND GALAV, A.G. PUNJAB , DINESH KUMAR,RAJAN GUPTA, SAURABH KAPOOR
270	***	MOHALI (SAS NAGAR) [19-JUL-25]	CWP-10622-2025 (MINES)	SATINDER SINGH AND OTHERS V/ S STATE OF PUNJAB AND OTHERS	MUNISH GUPTA, A.G. PUNJAB , ANURAG CHOPRA, ADDL. A.G. PUNJAB,, MUNISH GUPTA
271	**	GURGAON [19-JUL-25]	CWP-11248-2025 (INCOME TAX ACT HRY)	BALANCEHERO INDIA PRIVATE LIMITED V/S NATIONAL FACELESS ASSESSMENT CENTRE DELHI	KUSHAGRA MAHAJAN, SATYA PAL JAIN (SR. ADV.) , SALIL KAPOOR, VARUN ISSAR
272	**	GURGAON [19-JUL-25]	CWP-11824-2025 (GST CWP HY)	MS PEE PEE MANUFACTURING COMPANY PVT LTD V/S STATE OF HARYANA AND OTHERS	VAIBHAV GOEL, SATYA PAL JAIN (SR. ADV.), A.G. HARYANA , NAVNOOR SINGH GILL, SARTHAK GUPTA, VAIBHAV GOEL
273	**	GURGAON [19-JUL-25]	CWP-11825-2025 (GST CWP HY)	M/S VASU PAPER UDYOG V/S STATE OF HARYANA AND OTHERS	VAIBHAV GOEL, A.G. HARYANA, SATYA PAL JAIN , MAMTA SINGLA TALWAR, DAG, HARYANA, NAVNOOR SINGH GILL, SARTHAK GUPTA, SARTHAK GUPTA,
274	**	GURGAON [19-JUL-25]	CWP-11826-2025 (GST CWP HY)	MS PAHUJA CORRUGATORS V/S STATE OF HARYANA AND OTHERS	VAIBHAV GOEL, A.G. HARYANA, SATYA PAL JAIN , MAMTA SINGLA TALWAR, DAG, HARYANA, NAVNOOR SINGH GILL, SARTHAK GUPTA
275	**	OTHER-DISTRICT [19-JUL-25]	CWP-12948-2025 (GST CWP HY)	KWALITY LIMITED AND OTHERS V/S STATE OF HARYANA AND OTHERS	VISHAL GUPTA, A.G. HARYANA
276	**	LUDHIANA [19-JUL-25]	CWP-17983-2025 (EXCISE/CUSTOM PB)	M/S PRENDA CREATIONS PVT LTD V/S UNION OF INDIA AND OTHERS	SAURABH KAPOOR, SATYA PAL JAIN (SR. ADV.) , SAURABH KAPOOR, SHIVANI KAPOOR

DAILY IV D.B. MOTION PETITION FOR THE WEDNESDAY DATED 23/07/2025 CR NO 7

HON'BLE MR. JUSTICE DEEPAK SIBAL

HON'BLE MS. JUSTICE LAPITA BANERJI

Dedicated VC Link for Hybrid Hearing: <https://zoom.us/my/vcphhc07>
Meeting ID is 8758398656

Application(s) seeking interim bail will be taken up after completion of the urgent list.
Learned counsel are requested to produce the MLR of the alleged victim in the cases of conviction under Sections 376/377 IPC and under the POCSO Act.

The cases listed Before the Hon'ble Division Bench under the heading -"For Referral to the Special Mediation Drive- Mediation for the Nation" shall be taken up at 1:45 P.M. after finishing of which the motion cases will be taken up till 3:15 p.m. Thereafter the Hon'ble Judges will sit in Single Benches to hear the matters listed before the respective Hon'ble Single Bench under the above mentioned heading.
All concerned to please note.

201 **	ROPAR [19-JUL-25]	CWP-4446-2000 (LANDACQ PB)	NATIONAL FERTILIZERS V/S STATE OF PUNJAB	JASKIRAT SINGH SIDHU , AKASHDEEP SETHI, SANDEEP KUMAR, AMAN BAHRI, AAG PUNJAB, ANJU ARORA, AAG PUNJAB, APS SANDHU, J S SIDHU, ARJUN PARTAP ATMA RAM, ASHOK AGGARWAL, SUBHASH GOEL, CHARU TULI, DAG PUNJAB, G S CHEEMA, SR DAG PUNJAB, GAURAV GARG DHURIWALA, SR DAG PUNJAB, GAURAV RANA, APS SANDHU, JS BRAR, DAG PUNJAB, MANVINDER DALAL, MC BERRY, DAG PUNJAB, P S BAJWA, AAG PUNJAB, R K HANDA, AAG PUNJAB, RANDEEP SINGH, VIPIN MAHAJAN, VIKRAM AGGARWAL, VIPUL AGGARWAL JASKIRAT SINGH SIDHU,
		CM-7526-2000 (EXEMPTION)		
202 **	KAITHAL [19-JUL-25]	CWP-11121-2019 (LAND) (OTHER)	BALRAJ SINGH V/S STATE OF HARYANA AND ORS	VIKRAM SINGH, A.G. HARYANA , ANKUR MITTAL, ADDL. AG HARYANA, ISHNOOR SINGH, PARDEEP PRAKASH CHAHAR, DAG, HARYANA, RAMAN KUMAR SHARMA, ADDITIONAL A.G., HARYANA, SAURABH MAGO, DAG, HARYANA, SHIVAM CHAUDHARY, VINEET CHAUDHARY, SUKHDEEP PARMAR, SR. DAG, HARYANA, Saurabh Mago, TEJAPL DHULL, RAKESH GUPTA, TEJPAL DHULL, VINEET CHAUDHARY, VINEET CHAUDHARY, TEJPAL DHULL,
203 **	PATIALA [19-JUL-25]	CWP-25892-2022 (LAND) (OTHER)	GURNAM SINGH V/S STATE OF PUNJAB AND OTHERS	AJAIVIR SINGH, A G PUNJAB , ABHINANDAN JINDAL, AJAIVIR SINGH, KANWALJEET SINGH, ANIRUDH, MANINDER SINGH, DAG PUNJAB, MONIKA JALOTA, SR. DAG, PUNJAB, NANDAN JINDAL, NEHA ANAND MAHAJAN, SANDEEP JAIN, ADDL.AG., PUNJAB
204 **	BARNALA [19-JUL-25]	CWP-9874-2025 (LAND)	MUNCIPAL COUNCIL BARNALA V/ S STATE OF PUNJAB AND OTHERS	GURVESH SINGH KHOKHAR, A.G. PUNJAB
205 I	FARIDABAD [19-JUL-25]	CRM-1843-2025 (CAW) (SOS :SECOND SOS) IN CRA-D-121-2022	XXXXX V/S XXXXX	VAIBHAV PARASHAR, , Vaibhav Parashar ALISHA SONI, A.G. HARYANA , ALISHA SONI, MAMTA SINGH TALWAR, PALIKA MONGA,, Vaibhav Parashar
206 I	BATHINDA [19-JUL-25]	CRM-9600-2022 (SOS)	NARINDER KUMAR V/S STATE OF PUNJAB	Monika Thakur, A.G. PUNJAB

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Monika Thakur, A.G. PUNJAB , MR.AMIT KUMAR GOYAL, ADDL.A.G., PUNJAB. , Monika Thakur				
IN CRA-D-198-2022				
207 I	FARIDKOT [19-JUL-25]	CRM-42502-2023 (CAW) (OTHER)	XXXXX V/S XXXXX	RAJBIR SINGH ATTRI, A.G. PUNJAB , Rajbir Singh Attri
AMANINDER SINGH SEKHON, A.G. PUNJAB , MR.RAHUL JINDAL, AAG, PUNJAB. , NITESH SHARMA, RAJBIR SINGH ATTRI, Rajbir Singh Attri, S. P. S. TINNA				
IN CRA-D-221-2022				
(SOS)				
208 I	SONEPAT [19-JUL-25]	CRM-6603-2025 (SOS :THIRD SOS)	MUSARAF V/S STATE OF HARYANA	RANDEEP S. DHULL, A.G. HARYANA , SANJEEV MAJRA
AKASHDEEP SINGH, A.G. HARYANA , BALRAJ GUJJAR, JAGDEEP SINGH BAJWA (LEGAL AID COUNSEL), RANDEEP S. DHULL, SANJEEV MAJRA				
IN CRA-D-295-2022				
209 I	GURGAON [19-JUL-25]	CRM-46001-2024 (SOS :first-app. no.2) WITH CRM-25041-2024 (SOS :FIRST SOS of app. ravinder @ ravi)	RAVINDER ALIAS RAVI AND ANOTHER V/S STATE OF HARYANA RAVINDER ALIAS RAVI AND ANOTHER V/S STATE OF HARYANA	S.S. NAIN, A.G. HARYANA , Amrindra Pratap Singh, TANYA MANISH SONI, A.G. HARYANA , MANISH SONI, MR. SANJEEV KAUSHIK, ADDL. A.G., HARYANA.
Jay Prakash Jangu, A.G. HARYANA , Amrindra Pratap Singh, HITESH PANDIT, VIVEK CHAUHAN, J.P.JANGU, , MANISH SONI, MANISH SONI, SATYAWAN SINGH NAIN, TANYA VASHIST, PALIKA MONGA, , PRADEEP PRAKASH CHAHAR, S.S. NAIN				
IN CRA-D-341-2022				
210 I	HISSAR [19-JUL-25]	CRM-39414-2022 (SOS)	PARVEEN SAINI V/S STATE OF HARYANA	SIMRANJEET SINGH SARWARA, A.G. HARYANA , MR.VIVEK CHAUHAN, ADDL.A.G., HARYANA. , SIMRANJEET SINGH SARWARA SIMRANJEET SINGH SARWARA, A.G. HARYANA , ANOOP SINGH SHEORAN, BALJINDER SINGH SAINI, KHUSHIKA SETIA, BALJINDER SINGH SAINI, MR. RANDHIR SINGH, ADDL. A. G., HARYANA. , MR. RANDHIR SINGH, ADDL. AG, HARYANA., PANKAJ NANHERA, PAWAN GIRDHAR, DIVAY SARUP, SIMRANJEET SINGH SARWARA
(SOS/ MAIN CASE ON REGULAR BOARD)				
211 I	KAPURTHALA [19-JUL-25]	CRM-26007-2025 (CAW) (SOS :THIRD SOS)	XXXXX V/S XXXXX	RAHUL ARORA,
G.S. BRAR, A.G. PUNJAB , RAHUL ARORA, VARUN SHARMA				
IN CRA-D-499-2022				
(MAIN CASE ON REGULAR BOARD)				
212 I	BHIWANI [19-JUL-25]	CRM-3661-2024 (CAW) (SOS)	XXXXX V/S XXXXX	M N JAJORIA, A.G. HARYANA , JITENDER S. CHAHAL
JITENDER S. CHAHAL, A.G. HARYANA , MR. SUKHDEEP PARMAR, SENIOR DAG, HARYANA.				
IN CRA-D-642-2022				
213 I	GURDASPUR [19-JUL-25]	CRM-2232-2025 (SOS :FIRST SOS)	SANDEEP SINGH @ SIPPA V/S STATE OF PUNJAB	MANJINDER SINGH SAINI,
MANJINDER SINGH SAINI, A.G. PUNJAB , ARJUN SHEORAN, MANJINDER SINGH SAINI				
IN CRA-D-675-2022				

50 of 120

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221 I	MEWAT (NUH) [19-JUL-25]	CRM-26992-2024 (CAW SOS) (SOS :SECOND SOS of aarif)	XXXXX V/S XXXXX	RANDEEP S. DHULL, , SANJEEV MAJRA AAZAM KHAN, A.G. HARYANA , MR. RAHUL DEV SINGH, ADDL.A.G., HARYANA. , AAZAM KHAN, Arjun Atri, RANDEEP S. DHULL
		IN CRA-S-281-2023		
222 I	FATEHGARH-SAHIB [19-JUL-25]	CRM-16997-2025 (CAW) (SOS)	XXXXX V/S XXXXX	ASHISH HANDA, A.G. PUNJAB ASHISH HANDA, A.G. PUNJAB , SANDEEP VERMANI, AAG PB
		IN CRA-D-281-2023		
223 I	SONEPAT [19-JUL-25]	CRM-47357-2023 (CAW) (OTHER)	XXXXX V/S XXXXX	SANJEEV MAJRA, A.G. HARYANA , R.S. DHULL SANJEEV MAJRA, A.G. HARYANA , RANDEEP S. DHULL, RANDHIR SINGH, S.S. NAIN
		IN CRA-D-336-2023		
		(SOS)		
224 IV	SANGRUR [19-JUL-25]	CRM-20900-2024 ((NDPS)) (SOS :FIRST SOS)	KULWINDER SINGH V/S STATE OF PUNJAB	SATNAM SINGH GILL, SATNAM SINGH GILL, A.G. PUNJAB
		IN CRA-D-342-2023		
225 I	GURGAON [19-JUL-25]	CRM-35532-2023 (SOS :FIRST APPLICATION OF SOLE APPELLANT MAHESH SAINI)	MAHESH SAINI V/S THE STATE OF HARYANA	ANOOP SINGH SHEORAN, A.G. HARYANA SUSHIL BHARDWAJ, A.G. HARYANA , ANOOP SINGH SHEORAN, DEEPAM RAGHAV, DEEPANSHU MATYA, MR. RAHUL DEV SINGH, ADDL. A.G., HARYANA. , SATISH SAINI
		IN CRA-D-402-2023		
		(SOS)		
226 I	LUDHIANA [19-JUL-25]	CRM-150-2025 (SOS :SECOND SOS OF APP. NO. 2.)	SARABJIT SINGH @ SABY AND ANR V/S STATE OF PUNJAB	ANTER PREET SINGH, A.G. PUNJAB ANTER PREET SINGH, A.G. PUNJAB , H. S. DEOL, SANDEEP VERMANI, M. S. TIWANA, MR. DHRUV DAYAL, ADDL. A.G., PUNJAB.
		IN CRA-D-511-2023		
227 I	FATEHABAD [19-JUL-25]	CRM-42918-2024 (SOS :FIRST SOS OF APP 3 ROHTASH) WITH CRM-47850-2023 (SOS :FIRST APPLICATION OF APPELLANT NO. 1 RAKESH @ MUKKI.)	RAKESH @ MUKKI AND ORS. V/S STATE OF HARYANA RAKESH @ MUKKI AND ORS. V/S STATE OF HARYANA	DEEPAK VASHISHTH, A.G. HARYANA , SUNIL BHARDWAJ DEEPAK VASHISHTH, A.G. HARYANA RANDEEP S. DHULL, A.G. HARYANA , ANAND KATARIA DAG HRY, ANIL MALIK, DEEPAK VASHISHTH, DEEPAK VASHISTH, MR. ASHOK CHAUDHARY, ADDL. A.G., HARYANA. , MR. VIKRANT PAMBOO, SR. DAG, HARYANA., SANJEEV MAJRA
		IN CRA-D-548-2023		
228 IV	UT-CHANDIGARH [19-JUL-25]	CRM-16820-2025 ((NDPS)) (SOS)	RANJIT SINGH V/S STATE OF UT CHD.	YASHPAL THAKUR, , KAMAL JIT RANA YASHPAL THAKUR, , KAMAL JIT RANA, ARSHDEEP KAUR,
		IN CRA-D-559-2023		

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229 I	PANIPAT [19-JUL-25]	CRM-11470-2024 (SOS : <i>first sos</i>) IN CRA-D-692-2023	PARVEEN V/S STATE OF HARYANA ARNAV GHAI, , ARNAV GHAI	ARNAV GHAI, A.G. HARYANA , ARNAV GHAI, BENANT NOOR SINGH MAROK, MR. ANANT KATARIA, DAG, HARYANA.
230 I	SONEPAT [19-JUL-25]	CRM-50297-2024 (CAW) (SOS : <i>1ST</i>) IN CRA-D-729-2023	XXXXX V/S XXXXX	SAHIL CHOUDHARY, A.G. HARYANA AKASHDEEP SINGH, A.G. HARYANA , DAVNEET SANGWAN, P. P. CHAHAR, SURENDER SINGH PANNU, SAHIL CHOUDHARY, SWARN SANDHIR (LEGAL AID COUNSEL)
231 I	YAMUNA-NAGAR [19-JUL-25]	CRM-33133-2024 (CAW) (SOS : <i>FIRST SOS</i>) IN CRA-D-874-2023	XXXXX V/S XXXXX	JAI PARKASH DHULL, A.G. HARYANA SARVESH MALIK, A.G. HARYANA
232 I	AMRITSAR [19-JUL-25]	CRM-11779-2025 (CAW) (SOS : <i>FIRST SOS</i>) IN CRA-D-948-2023	XXXXX V/S XXXXX	VINOD KUMAR KAUSHAL, A.G. PUNJAB NEHA JAIN, A.G. PUNJAB , NEHA JAIN, VINOD KUMAR KAUSHAL
233 I	BHIWANI [19-JUL-25]	CRM-27544-2024 (SOS : <i>FIRST SOS of krishan</i>) IN CRA-D-994-2023	KRISHAN V/S STATE OF HARYANA	AKASHDEEP SINGH, , DHARAMVIR SHARMA AKASHDEEP SINGH, A.G. HARYANA , DHARAMVIR SHARMA, MR. SUKHDEEP PARMAR, SR. DAG, HARYANA. , SANCHIT CHOUDHARY
234 I	LUDHIANA [19-JUL-25]	CRM-26063-2025 (CAW) (SOS : <i>1ST</i>) IN CRA-D-1084-2023	XXXXX V/S XXXXX	DAMANJIT SINGH SANDHU, A.G. PUNJAB CHANDAN SINGH RANA, A.G. PUNJAB
235 I	LUDHIANA [19-JUL-25]	CRM-19115-2025 (CAW) (SOS) IN CRA-D-1130-2023	XXXXX V/S XXXXX	TARUN DEEP KUMAR, A.G. PUNJAB PARUNJEET SINGH, A.G. PUNJAB , KAMALPREET BAWA, TARUN DEEP KUMAR
236 I	NAWAN-SHAHAR(SBS NAGAR) [19-JUL-25]	CRM-42286-2024 (SOS : <i>FIRST SOS// CRM</i> <i>42704-2024 IS DUPLICATE OF CRM</i> <i>42286-2024</i>) IN CRA-D-1166-2023	LAXMAN SHARMA V/S STATE OF PUNJAB	ARNAV SOOD, A.G. PUNJAB ARNAV SOOD, A.G. PUNJAB , MR. ADESHWAR SINGH PANNU, AAG, PUNJAB.
237 I	BHIWANI [19-JUL-25]	CRM-49245-2024 (SOS : <i>FIRST SOS</i>) IN CRA-D-1249-2023	ANKIT @ ANKIT BAGRI AND ANOTHER V/S STATE OF HARYANA	ARNAV GHAI, ARNAV GHAI, A.G. HARYANA , ARNAV GHAI, ASHISH PANNU, BIJENDAR DHANKHAR, KASHISH SAHNI
238 I	FEROZEPUR [19-JUL-25]	CRM-233-2025 (SOS : <i>FIRST SOS</i>)	ATMA SINGH V/S STATE OF PUNJAB	PIYUSH SHARMA,

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(AS PER ROSTER & PURSUANT TO THE OBSERVATIONS MADE BY THE HON?BLE SUPREME COURT OF INDIA IN JUDGEMENT DATED 15.05.2023 PASSED IN CRIMINAL APPEAL NO. 1503 OF 2023)				
246 IV	TARANTARAN [19-JUL-25]	CRM-346-2025 ((NDPS)) (SOS :FIRST SOS) IN CRA-D-368-2024	HARPREET SINGH ALIAS HAPPY V/S STATE OF PUNJAB	DAMANJIT SINGH SANDHU, HEMANT JAIN, , DAMAN JIT SINGH SANDHU, Damanjit Singh Sandhu, MR. AMIT KUMAR GOYAL, ADDL. A.G., PUNJAB., SEENA MAND
247 IV	JIND [19-JUL-25]	CRM-8703-2025 ((NDPS)) (SOS) IN CRA-D-394-2024	ASHOK KUMAR V/S STATE OF HARYANA	PARMINDER SINGH SEKHON, A.G. HARYANA , LAGHUINDER SINGH SEKHON, RAJDEEP SINGH GILL PARMINDER SINGH SEKHON, A.G. HARYANA , LAGHUINDER SINGH SEKHON, RAJDEEP SINGH GILL
248 I	SONEPAT [19-JUL-25]	CRM-11145-2025 (SOS :SECOND SOS) IN CRA-D-470-2024	ANKIT V/S STATE OF HARYANA	HIMANSHU SHARMA, , RAVI KANT SHARMA SAHIL CHOUDHARY, A.G. HARYANA , DAVNEET SANGWAN, HIMANSHU SHARMA
249 I	HISSAR [19-JUL-25]	CRM-29067-2024 (CAW) (SOS :FIRST SOS) IN CRA-D-489-2024	XXXXX V/S XXXXX	ANOOP SINGH SHEORAN, , SAURAV GUMBAL MANOJ KUMAR KUSH, A.G. HARYANA , ANOOP SINGH SHEORAN, DHARAMVIR SHARMA , MR. RAHUL DEV SINGH, ADDL. A.G., HARYANA. , SURESH KUMAR KAUSHIK
250 I	LUDHIANA [19-JUL-25]	CRM-21906-2025 (CAW) (SOS) IN CRA-D-544-2024	XXXXX V/S XXXXX	AMAR ASHOK PATHAK, A.G. PUNJAB AMAR ASHOK PATHAK, A.G. PUNJAB
251 II	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-34340-2024 (SOS) IN CRA-D-642-2024	RAVINDERPAL SINGH @ RAVI V/S NATIONAL INVESTIGATION AGENCY	GURSAHIB SINGH HUNDAL, , GURPARNEET SINGH, SUKHDEEP SINGH SANDHU GURSAHIB SINGH HUNDAL, , GURSAHIB SINGH HUNDAL, PREMJIT SINGH HUNDAL, SUKHDEEP SINGH SANDHU
252 I	LUDHIANA [19-JUL-25]	CRM-46581-2024 (SOS :first app. no.3) IN CRA-D-662-2024	SATISH KUMAR AND ORS V/S STATE OF PUNJAB	ANTER PREET SINGH, A.G. PUNJAB ANTER PREET SINGH, A.G. PUNJAB , DEEPENDER BRAR
253 I	FARIDABAD [19-JUL-25]	CRM-20010-2025 (SOS) IN CRA-D-691-2024	AMIT @ GAITHA V/S STATE OF HARYANA	DEVENDER KUMAR, KUNAL DAWAR, A.G. HARYANA , KRISHAN KANHA, MR. VIKRANT PAMBOO, SENIOR D. A. G., HARYANA. , ROHIT RANA, SHRUTI MANDHOTRA, SHUBHRA SINGH, AAG HRY
254 IV	TARANTARAN [19-JUL-25]	CRM-26487-2024 ((NDPS)) (SOS :FIRST SOS of jagir singh) IN CRA-D-833-2024	JAGIR SINGH V/S STATE OF PUNJAB	ROHIT KAUSHIK, A.G. PUNJAB , ROHIT KAUSHIK ROHIT KAUSHIK, A.G. PUNJAB , MR. A.S.PANNU, AAG, PUNJAB. , ROHIT KAUSHIK

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255 I	JIND [19-JUL-25]	CRM-29964-2024 (CAW) (SOS :FIRST SOS) IN CRA-D-905-2024	XXXXX V/S XXXXX	AMAN REDHU, AMAN REDHU, , MR. VIKRANT PAMBOO, SR. DAG, HARYANA.
256 II	AMBALA [19-JUL-25]	CRM-5854-2025 (SOS) IN CRA-D-967-2024	JASKIRAT SINGH V/S STATE OF HARYANA	PRATHAM SETHI, A.G. HARYANA , KRISHMA, SUVIR SIDHU PRATHAM SETHI, A.G. HARYANA , KRISHMA, MR. RAHUL DEV SINGH, ADDL. A.G., HARYANA., MR. RAHUL DEV SINGH, ADDL. A.G., HARYANA. , SAJAL BANSAL, SUVIR SIDHU
257 IV	BARNALA [19-JUL-25]	CRM-26090-2025 ((NDPS)) (SOS :1ST) IN CRA-D-969-2024	GURDARSHAN SINGH ALIAS SONI V/S STATE OF PUNJAB	PARMINDER SINGH SEKHON, A.G. PUNJAB , RAJDEEP SINGH GILL PARMINDER SINGH SEKHON, A.G. PUNJAB , HARSH GOYAL, LAGHUINDER SINGH SEKHON, RAJDEEP SINGH GILL
258 I	SONEPAT [19-JUL-25]	CRM-3959-2025 (SOS) IN CRA-D-1019-2024	MOHAMMAD AARIF @ MOHD. ARIF V/S STATE OF HARYANA	ANKUSH SINGLA, A.G. HARYANA , PARUL ANKUSH SINGLA, A.G. HARYANA , PARUL
259 IV	BARNALA [19-JUL-25]	CRM-18972-2025 ((NDPS)) (SOS) IN CRA-D-1029-2024	GURMEET SNGH V/S STATE OF PUNJAB	AMJAD KHAN, AMJAD KHAN, A.G. PUNJAB
260 I	MOGA [19-JUL-25]	CRM-26293-2025 (CAW) (SOS :FIRST SOS) IN CRA-D-1046-2024	XXXXX V/S XXXXX	J.S. JAIDKA, J.S. JAIDKA,
261 I	KURUKSHETRA [19-JUL-25]	CRM-68-2025 (CAW) (SOS :FIRST SOS) IN CRA-D-1068-2024	XXXXX V/S XXXXX	NITESH SINGHI, A.G. HARYANA , Nitesh Singhi, PRIYA SINGHI BHUPINDER SINGH KUNDRA, A.G. HARYANA , ASHOK SINGH CHAUDHARY, , BHANU PRATAP SINGH MANHAS, NIKHIL GHAI, NITESH SINGHI, Nitesh Singhi, PRIYA SINGHI
262 IV	BATHINDA [19-JUL-25]	CRM-807-2025 ((NDPS)) (SOS :FIRST SOS) IN CRA-D-1212-2024	BINDER SINGH ALIAS KALA ALIAS RAJINDER SINGH V/S STATE OF PUNJAB	PARMINDER SINGH SEKHON, , LAGHUINDER SINGH SEKHON, RAJDEEP SINGH GILL PARMINDER SINGH SEKHON, A.G. PUNJAB , KULJIT SINGH, LAGHUINDER SINGH SEKHON, NITIKA SEKHON, RAJDEEP SINGH GILL
263 I	BHIWANI [19-JUL-25]	CRM-39230-2024 (CAW) (SOS) CRM-39229-2024 (EXEMPTION :NOR) IN CRA-D-1249-2024	XXXXX V/S XXXXX	M N JAJORIA, M N JAJORIA, A.G. HARYANA M N JAJORIA, A.G. HARYANA , MR. VIKRANT PAMBOO, SR. DAG, HARYANA.

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264 IV	LUDHIANA [19-JUL-25]	CRM-20296-2025 ((NDPS)) (SOS :first SOS mentioned as second)	SHUBHAM BHALLA V/S UNION OF INDIA	RANDEEP SINGH WARAICH (RANA), RANDEEP SINGH WARAICH (RANA), , ABHISHEK SHARMA, AKASH VASHISTH, KULJIT SINGH, AKASH VASHISTH, KRISHAN SHARMA, RAJIV SHARMA(HISARWALE), RANDEEP SINGH WARAICH (RANA)
		IN CRA-D-1266-2024		
265 I	ROHTAK [19-JUL-25]	CRM-7470-2025 (SOS)	NARESH @ DABLI V/S STATE OF HARYANA	RAM KUMAR SAINI, A.G. HARYANA RAM KUMAR SAINI, A.G. HARYANA , MR. VIKRANT PAMBOO, SENIOR D. A. G., HARYANA, RAM KUMAR SAINI
		IN CRA-D-1302-2024		
266 I	BHIWANI [19-JUL-25]	CRM-6365-2025 (CAW) (SOS)	XXXXX V/S XXXXX	ADITYA SANGHI, A.G. HARYANA BHARAT ARYA, A.G. HARYANA , ADITYA SANGHI, AJAY POONIA, MR.VIKRANT PAMBOO, SR.DAG, HARYANA. , SHAMSHER SINGH TOMAR
		IN CRA-D-1320-2024 (STAY)		
267 I	FEROZEPUR [19-JUL-25]	CRM-48330-2024 (SOS)	GAURAV @ KAKA @ VARINDER V/ S STATE OF PUNJAB	ASHISH GUPTA, A.G. PUNJAB , VARUN GUPTA ASHISH GUPTA, A.G. PUNJAB , ADESHWAR SINGH PANNU,, MR. ADESHWAR SINGH PANNU, AAG, PUNJAB., VARUN GUPTA
		IN CRA-D-1349-2024		
268 IV	LUDHIANA [19-JUL-25]	CRM-23157-2025 ((NDPS)) (SOS)	ABHISHEK SHARMA V/S UNION OF INDIA	RANDEEP SINGH WARAICH (RANA), RANDEEP SINGH WARAICH (RANA), , AKASH VASHISTH, RANDEEP SINGH WARAICH (RANA)
		IN CRA-D-1356-2024		
269 I	SONEPAT [19-JUL-25]	CRM-601-2025 (SOS :FIRST SOS)	DINESH ALIAS TONI V/S STATE OF HARYANA	NEERU BANSAL, NEERU BANSAL, A.G. HARYANA , JASVINDER SINGH YADAV, ASHOK SINGH CHAUDHARY, Neeru Bansal
		IN CRA-D-1448-2024		
		(ACCUSED IN CUSTODY)		
270 I	HISSAR [19-JUL-25]	CRM-17828-2025 (CAW) (SOS)	XXXXX V/S XXXXX	AMIT CHOUDHARY, ANGAD CHAHAL, A.G. HARYANA , AMIT CHOUDHARY, GURKIRAT SINGH
		IN CRA-D-1472-2024		
271 I	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-17098-2025 (CAW) (SOS)	XXXXX V/S XXXXX	GURMOHAN SINGH BEDI, A.G. PUNJAB , AMBIKA BEDI, PAWANDEEP SINGH GURMOHAN SINGH BEDI, A.G. PUNJAB , AMBIKA BEDI, H S DEOL, SR DAG PB, JASINDER SINGH SEKHON, PAWANDEEP SINGH, RAHUL ROHILLA,
		IN CRA-D-1498-2024		
272 I	JIND [19-JUL-25]	CRM-7045-2025 (SOS :FIRST SOS)	SURESH ALIAS KALA V/S STATE OF HARYANA	KRISHAN SINGH, A.G. HARYANA , DEEP SINGH SAINI KRISHAN SINGH, A.G. HARYANA , DEEP SINGH SAINI
		IN CRA-D-1654-2024		

57 of 120

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		WITH CRM-10766-2023 (SOS :FIRST SOS)	BHAWNA V/S STATE OF UT, CHANDIGARH	M.M. PANDEY, ASHU MOHAN PUNCHHI , SUNITA NAMBIAR
		WITH CRA-D-252-2022	SARABJIT KAUR V/S UT CHANDIGARH	GAURAV SHARMA, ASHU MOHAN PUNCHHI , ASHISH RANA, AMIT GOYAL
		WITH CRA-D-261-2022	MANDEEP SINGH V/S UT CHANDIGARH	GAURAV SHARMA, , AMIT GOYAL, ASHISH RANA, , BALKARN SINGH AULAKH, GAURAV SHARMA, MR. AMIT KUMAR GOYAL, APP FOR U.T., CHANDIGARH
		WITH CRA-D-234-2022	AMARJIT SINGH V/S STATE OF UT CHANDIGARH	SAJJAN SINGH, ASHU MOHAN PUNCHHI , DHRUV DAYAL
		WITH CRA-D-633-2022	KULDEEP KAUR V/S UNION TERRRITORY OF CHANDIGARH	RAJIV JOSHI, A.G. PUNJAB , AMIT KUMAR GOYAL, GURBIR SINGH SANDHU, H.S.GHAROO.KUNAL SINGH, MR. AMIT KUMAR, GOYAL, APP, U.T. CHANDIGARH, RAJIV JOSHI
		(ACCUSED IN CUSTODY)		
284 V	AMRITSAR [19-JUL-25]	CRA-D-861-2023 (NIA ACT RB GEN)	JAGJIT SINGH V/S STATE OF PUNJAB	ASHISH AGGARWAL, A.G. PUNJAB , ANMOL, ASHISH AGGARWAL, RANJEET KUMAR JASWAL, ROOPAK BANSAL
		CRM-30059-2023 (POR)		ASHISH AGGARWAL, A.G. PUNJAB
		WITH CRM-M-20871-2023	PARMINDER SINGH @ SONA V/S STATE OF PUNJAB	ROOPAK BANSAL, A.G. PUNJAB , AMANPREET (A.P.) SINGH, ANMOL, ASHISH AGGARWAL, KARANJEET SINGH BRAR, RANJEET KUMAR JASWAL, ROOPAK BANSAL
285 V	PATHANKOT [19-JUL-25]	CRA-D-1512-2023 (NIA ACT RB GEN)	NAVISH KUMAR @ NAVI V/S STATE OF PUNJAB	AMRIK SINGH KALRA, A.G. PUNJAB , GEETIKA RANI, MR.RAHUL JINDAL, AAG, PUNJAB. , RISHU GARG
		CRM-51546-2023 (DELAY(F))		AMRIK SINGH KALRA, A.G. PUNJAB
		CRM-51549-2023 (POR)		AMRIK SINGH KALRA, A.G. PUNJAB
		(UAPA)		
286 V	CHARKHI DADRI [19-JUL-25]	CRM-43816-2024 (AGAINST ACQUITTAL) (SOS :FIRST SOS OF APP 1 RAVI@KHOTAD)	RAVI ALIAS KHOTAD AND ANR V/S STATE OF HARYANA	SUSHIL SHEORAN, , RAM AVTAR SHEORAN
		WITH CRM-44526-2024 (SOS :FIRST SOS OF APP 2 MANOJ@KASAI)	RAVI ALIAS KHOTAD AND ANR V/ S STATE OF HARYANA	SUSHIL SHEORAN, A.G. HARYANA , RAM AVTAR SHEORAN
		IN CRA-S-3548-2023		SUSHIL SHEORAN, A.G. HARYANA , JAGJEET BENIWAL, MR. VIVEK CHAUHAN, ADDL. A.G., HARYANA, RAM AVTAR SHEORAN
287 V	KURUKSHETRA [19-JUL-25]	CRA-D-70-2024 (NIA ACT RB GEN)	RAJESH @ BHURIA V/S STATE OF HARYANA	PARTAP SINGH, A.G. HARYANA , MS. SHUBHRA SINGH, ADDL. A.G., HARYANA. , EDWARD AUGUSTINE GEORGE, LALIT SINGLA, NAMIT KHURANA, PARTH SINGH, YASH PAL SHARMA
288 I	FARIDABAD [19-JUL-25]	CRM-14099-2024 (DELAY(F))	RICHHPAL V/S STATE OF HARYANA AND ANOTHER	KUNAL DAWAR, , KUNAL DAWAR
		& O&M CRR-640-2024		KUNAL DAWAR, A.G. HARYANA , KUNAL DAWAR, SHASHI KANT SINGH
		(DB CASES IN SAME FIR)		
289 V	MOHALI (SAS NAGAR) [19-JUL-25]	CRA-D-80-2025 (NIA ACT RB GEN)	NISHAN SINGH V/S STATE OF PUNJAB	SHELLY SHARMA, A.G. PUNJAB , MEDHA KAUSHAL, NEHA SONAWANE, NIDHI BISHNOI, SHELLY SHARMA
		CRM-1964-2025 (DELAY(F))		SHELLY SHARMA,

58 of 120

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290	V	MOHALI (SAS NAGAR) [19-JUL-25]	CRA-D-132-2025 (NIA ACT RB GEN)	RAJANPREET SINGH V/S NATIONAL INVESTIGATION AGENCY	BHUPINDER GHAI, , BHUPINDER GHAI, DHEERAJ KUMAR, SUKHDEEP SINGH SANDHU
291	V	MEWAT (NUH) [19-JUL-25]	CRA-D-136-2025 (NIA ACT RB GEN)	MOHAMMAD INAM V/S STATE OF HARYANA	GAUTAM DUTT, A.G. HARYANA , MS.SHUBHRA SINGH, ADDL.A.G., HARYANA. , KARAN PATHAK, MR. VIKRANT PAMBOO, SR. DAG, HARYANA., ROSI
292	V	AMRITSAR [19-JUL-25]	CRA-D-200-2025 (NIA ACT RB GEN) CRM-4593-2025 (DELAY(F)) (SAME FIR CASE CRA-D-450-2024 PENDING)	DEEPAK KUMAR ALIAS DEEPU V/S STATE OF PUNJAB	VIKRAM SATPAL ANAND, A.G. PUNJAB , MR. RAGHAV GARG, AAG, PUNJAB. VIKRAM SATPAL ANAND,
293	V	MEWAT (NUH) [19-JUL-25]	CRM-4491-2025 (NIA ACT RB GEN) (DELAY(F)) & O&M CRA-D-193-2025	AADIL V/S STATE OF HARYANA	ANMOL PARTAP SINGH MANN, ANMOL PARTAP SINGH MANN, A.G. HARYANA , BISMAN MANN, MR. ANANT KATARIA, DAG, HARYANA, MR. VIKRANT PAMBOO, SR. DAG, HARYANA., NAVJOT SINGH SIDHU
294	V	LUDHIANA [19-JUL-25]	CRM-17492-2025 (NIA ACT RB GEN) (DELAY(F)) & O&M CRA-D-638-2025 (SOS/ SAME FIR CASE CRA-D-430-2024 PENDING)	CHARANJEET SINGH V/S STATE OF PUNJAB	SANDEEP VERMA, SANDEEP VERMA, A.G. PUNJAB , RUPALI VERMA
295	V	MEWAT (NUH) [19-JUL-25]	CRM-19334-2025 (NIA ACT RB GEN) (DELAY(F)) & O&M CRA-D-693-2025	SAKEEM V/S STATE OF HARYANA	ROSI, ROSI, A.G. HARYANA
296	V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-20019-2025 (NIA ACT RB GEN) (DELAY(F)) & O&M CRA-D-721-2025	VARINDER SINGH V/S NATIONAL INVESTIGATION AGENCY NIA	ASHISH AGGARWAL, ASHISH AGGARWAL, , ASHISH AGGARWAL
297	**	PATIALA [19-JUL-25]	CWP-17723-1996 (LAND) (BODT. 03.10.2023)	GRAM PANCHAYAT VILLAGE DEOGARH V/S DIRECTOR C/H PB. ETC.	M.L.SAINI, ARIHANT JAIN, , AMARJEET MARKAN, ARIHANT JAIN, ARUN JINDAL, V.K. SANDHIR, AMARJIT MARKAN, HARKIRAT SANDHU, J.S. BHANDOHAL, JASBIR SINGH, M.L SAINI, MANINDER SINGH, DAG, PUNJAB, MANVEER KAUR, NAKUL SHARMA, P.K JAIN, S.S TIWANA, SUKHJINDER SINGH
298	**	MAHENDERGARH [19-JUL-25]	CWP-463-1997 (LAND) (IN VIEW ROSTER DT 12.01.2024)	OM PARKASH V/S UMRAO SINGH ETC.	R.S. KUNDU, , ANKUR MITTAL, ADDL. A.G., HARYANA, G.S. JASWAL, , P.P.CHAHAR, SR. DAG, HARYANA, R.P YADAV, R.S CHAUHAN, RAJ PAL YADAV, S.K JAISWAL, S.K JASWAL, S.K MITTAL, SANDEEP KUMAR YADAV, SAURABH MAGO, DAG, HARYANA, Saurabh Mago
299	**	MANSA [19-JUL-25]	CWP-7829-1998 (LAND) (AS PER ROSTER W.E.F 04.01.2024)	GRAM PANCHAYAT ATLA KALAN, MANSA V/S COMMISSIONER, FARDIKOT DIVISION, FARIDKOT AND OTHERS	ARUN SHARMA TEJPAL, , , ANU CHATRATH, ADDL. A.G., PUNJAB, B.S.SIDHU, KASHMIR SINGH,, C M MUNJAL AS TEJPAL RS CHAUHAN , C.M.MUNJAL, CHANDAN SINGH, MANINDER SINGH, SR. DAG, PUNJAB, SUNNY KUMAR SINGLA, YASH PAL SHARMA

59 of 120

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300 **	MANSA [19-JUL-25]	CWP-17594-1998 (LAND) CM-26339-1998 (AS PER ROSTER W.E.F 04.01.2024)	GRAM PANCHAYAT VILLAGE BUDHLADHA, MANSA V/S COMMISSIONER, FARIDKOT DIVISION, FARIDKOT AND OTHERS	RAMESH GOYAL, , EKLAVYA DARSHI, DAG PUNJAB, MANINDER SINGH, SAURAV SAINI, ARIHANT GOYAL RAMESH GOYAL,
301 **	SIRSA [19-JUL-25]	CWP-18466-1998 (LAND) (AS PER ROSTER W.E.F 04.01.2024)	SHISH PAL V/S THE DIRECTOR, CONSOLIDATION OF HOLDINGS HARYANA	RAJEEV GOYAL., , A.G. PUNJAB, AJAY SHARMA, AJAY SHARDA, AJIT ATRI, ANKUR MITTAL, KUSHALDEEP KAUR, SUKHDEEP PARMAR, SR. DAG, HARYANA, Saurabh Mago
302 **	JIND [19-JUL-25]	CWP-452-1999 (LAND) CM-775-1999 (AS PER ROSTER W.E.F 04.01.2024)	MANGE RAM V/S COMMISSIONER, HISSAR DIVISION HISAR AND ORS	HARI OM SHARMA, , AG HRY, NEERU BANSAL, GC GUPTA,SKS BEDI,, HARI OM SHARMA, JAGDISH MANCHANDA., PK MUTNEJA,RK MATHUR,, PT. HARI OM SHARMA, RAJINDER MATHUR, RAVI GAKHAR, SANDEEP GOYAL, SUKHDEEP PARMAR, SENIOR DAG, HARYANA HARI OM SHARMA,
303 **	AMRITSAR [19-JUL-25]	CWP-1668-1999 (LAND) CM-2805-1999 WITH COCP-861-2007 CM-11352-CII-2007 (AS PER ROSTER W.E.F 04.01.2024)	KARAJ SINGH V/S ADDL.DIRECTOR CONSOLIDATION OF HOLDING PB & ORS HARBANS SINGH AND ORS. V/S KARAJ SINGH AND ORS.	B.R.MAHAJAN, , BALDEV RAJ MAHAJAN, PAWAN KUMAR, PRATEEK MAHAJAN, R.S. PANDHER, SR. DAG, PUNJAB B.R.MAHAJAN., PREMJIT KALIA, , PRATEEK MAHAJAN PREMJIT KALIA,
304 **	PATIALA [19-JUL-25]	CWP-14275-2000 (LAND) (SENIOR CITIZENS)	JOGINDER KAUR V/S GRAM PANCHAYAT	ASHOK SINGLA, , A.G. PUNJAB, AAKASH SINGLA, ANKUSH SINGLA, M.S. SANDHU, HARMINDER SINGH, NAVNIKA TUTEJA,
305 **	KURUKSHETRA [19-JUL-25]	CWP-4386-2006 (LANDACQ HY) CM-5114-CWP-2006 CM-5394-CWP-2006	SHANTI DEVI V/S STATE OF HARYANA & ORS.	PRITAM SAINI, , A S ROHILLA, A.G. HARYANA, AMIT JAIN, ASHISH CHOPRA, D S PATWALIA, HARI OM ATTRI, MANISH BANSAL, R K JAIN, R S LONGIA, RAJNISH NARULA, S S DINARPUR, SACHIN KAPOOR, SANJEEV KAPOOR, SHALABH SINGAL, SHALIENDRA JAIN, V K JINDAL, VARUN GUPTA PRITAM SAINI, PRITAM SAINI,
306 **	KURUKSHETRA [19-JUL-25]	CWP-16570-2007 (LANDACQ HY)	PARBHA DEVI AND OTHERS V/S STATE OF HARYANA AND OTHERS	S.S. DINARPUR, , A.G.HARYANA, ASHISH CHOPRA, D.S.PATWALIA, PRITAM SAINI, ANIL KSHETERPAL, SHALABH SINGAL, SHALIENDRA JAIN
307 **	GURGAON [19-JUL-25]	CWP-17463-2007 (LANDACQ HY) & CM-3398-CWP-2014 WITH CWP-20375-2009	HARI CHAND AND ORS. V/S STATE OF HARYANA AND ORS. OM PARKASH & ANR V/S STATE OF HARYANA & ORS	ASHU M PUNCHHI, , AASHISH CHOPRA, SEVEDEMAN RATHORE, AG HY, ANUPAM BANSAL, AJAY KAUSHIK, CHETAN MITTAL, ARUN JAIN, AMIT JAIN , MUNISH JOLLY, SUDHIR MITTAL, RUPA PATHANIA, VINOD S. BHARDWAJ AASHISH CHOPRA,AG HY., ASHISH AGGARWAL, , GOURAV ARORA, AJAY NARANG, J.S. SIDHU, ARUN WALIA, SHALLIE TANEJA, MANSI BANSAL, H.S.LALLI, KULWANT SINGH, , VIJAY SINGH, AMIT SHARMA , J.S.LALLI, , VIKAS SINGH

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308 **	JALANDHAR [19-JUL-25]	CWP-674-2010 (LAND)	MADAN LAL TAHPAR V/S STATE OF PUNJAB AND ORS.	NS KANDHOLA, , A G PUNJAB, ANU PAL, C.S BRAR, ASHOK KUMAR SINGLA, MANINDER SINGH, S P SOI, MANOJ BAJAJ, SAHIL SOI
		WITH CM-13073-CWP-2022 (<i>CLARIFICATION</i>)	MADAN LAL TAHPAR V/S STATE OF PUNJAB AND ORS.	S.P.SOI,
		WITH CM-15753-CWP-2022 (<i>OTHER :considering</i>)	MADAN LAL TAHPAR V/S STATE OF PUNJAB AND ORS.	S.P.SOI, N.S. KANDHOLA
		WITH CM-3568-CWP-2023 (<i>:considering cm</i>)	MADAN LAL TAHPAR V/S STATE OF PUNJAB AND ORS.	S.P.SOI, NIRMAL SINGH KANDHOLA , MONIKA JALOTA, SR. DAG, PUNJAB
		(SOC//)		
309 **	GURGAON [19-JUL-25]	CWP-7300-2014 (LANDACQ HY)	VIKRAM SINGH AND ANR V/S STATE OF HARYANA AND ORS	NITIN JAIN, , AG HY, AJAY NARA, AJAY KUMAR KANSAL, APOORV GARG, BHAGENDER, GAURAV AGGARWAL, APPORV GARG, SHAILENDER JAIN, MANNU CHAUDHARY
		WITH CWP-9996-2014	CHANDAN LAL AND OTHERS V/S STATE OF HARYANA AND OTHERS	SHAILENDRA JAIN, , BHAGENDER, AG HY , GAURAV AGGARWAL, MANNU CHAUDHARY , A.K. KANSAL, PAWAN KUMAR GARG
310 **	UT-CHANDIGARH [19-JUL-25]	CWP-14080-2014 (LANDACQ HY)	CHANDER KANTA TALWAR AND ORS V/S STATE OF HARYANA & ORS	, , A.G.HARYANA, PAWAN GIRDHAR, , BHARAT BHUSHAN AZAD,
311 **	HISSAR [19-JUL-25]	CWP-14752-2014 (LANDACQ HY)	SHASHI KANT AND ANR V/S STATE OF HARYANA AND ORS	JASWANT JAIN, , AJAY JAIN, ANKUR MITTAL, ADDL. A.G. HARYANA, H.S. HOODA, , KAMAL SEHGAL ADDL AG HARYANA,, PALIKA MONGA, DAG, HARYANA, SHIVENDER SWAROOP, MANOJ DHANKAR AAG HARYANA,
		(BO DT 14.07.2025/HON'BLE SUPREME COURT REMAND CASE)		
312 **	GURGAON [19-JUL-25]	CWP-23417-2014 (LANDACQ HY)	SUDERSHAN GOGIA AND ORS. V/ S STATE OF HARYANA AND ORS.	A.R. TAKKAR, , A.G. HARYANA, GAURAV G.S. CHAUHAN , R.K GOYAL, SHUBHANKAR BAWEJA, ARJUN SHARMA,
313 ***	UT-CHANDIGARH [19-JUL-25]	ITA-6-2014 (SAIT UT)	SMART DISTRIBUTORS V/S COMMISSIONER OF INCOME TAX-1 CHANDIGARH	DEEPAK AGARWAL, , ADITYA MEHTANI, DEEPAK AGARWAL, URVASHI DHUGGA, VAIBHAV GUPTA
		(BO DT 18/05/2022)		
314 **	UT-CHANDIGARH [19-JUL-25]	CEA-5-2015 (CEA)	SATIA SYNTHETICS LTD V/S COMMISSIONER OF CENTRAL EXCISE	JAGMOHAN BANSAL, , DEEPAK GUPTA, DEEPAK GUPTA, SHRIYA KALRA, , MR ANURAG SHARMA, MR RAJESH KATOCH , MR SUNISH BINDLISH, MR TAJINDER K JOSHI , MS SHRIYA KALRA , SUNISH BINDLISH, T.K JOSHI , TAJENDER K. JOSHI
		CM-2445-CII-2015		JAGMOHAN BANSAL,
315 **	BHIWANI [19-JUL-25]	CM-20442-CWP-2024 (LANDACQ HY) (<i>IMPLEAD</i>)	BRIJ MOHAN LAL V/S STATE OF HARYANA AND OTHERS	RAKESH KUMAR, , KUSHALDEEP KAUR
		IN CWP-2264-2015		JAIDEEP VERMA, , KUSHALDEEP KAUR, RAJINDER SINGH RANA, SANTOSH KUMAR TRIPATHI, Saurabh Mago
316 **	PANIPAT [19-JUL-25]	CWP-1668-2015 (LANDACQ HY)	JAGDISH CHANDER DHAWAN V/S STATE OF HARYANA AND ORS	VIKRAM SINGH, , AKANSHA SAWHNEY , NAVEEN SHARMA, AG HY,
317 **	PANIPAT [19-JUL-25]	CWP-24040-2015 (LANDACQ HY)	MADAN LAL V/S STATE OF HARYANA & ORS	AJIT MALIK, , ASHWANI TALWAR
318 **	PATIALA [19-JUL-25]	CWP-14262-2016 (LANDACQ PB)	PURSHOTAM MATHUR AND ORS V/S STATE OF PUNJAB AND ORS	ANISH SETIA, , AG,PB, R.C. SETIA, SURINDER SINGH , ANU PAL, SR. DAG, PUNJAB, BHAVNA GUPTA,,

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324 **	TARANTARAN [19-JUL-25]	CWP-21115-2018 (LAND)	CHAIN SINGH AND ANR V/S JOINT DEVELOPMENT COMMISSIONER (IRD) RURAL DEVELOPMENT AND PANCHAYATS DEPT AND ORS	SANGRAM SINGH SARON, , AMBIKA BATRA, DIVYAM SINGH, VIKRAM SINGH, MANINDER SINGH, DAG, PUNJAB, NAKUL SHARMA, P.S.BAJWA, ADDL.AG.PUNJAB, VIKRAM SINGH, S.P.S. TINNA, ADDITIONAL ADVOCATE GENERAL, PUNJAB, SHUBREET KAUR SARON, SUKHJINDER SINGH, VIKRAM SINGH		
		WITH CWP-21116-2018	JAGIR SINGH V/S JOINT DEVELOPMENT COMMISSIONER (IRD) RURAL DEVELOPMENT AND PANCHAYATS DEPT AND ORS	SANGRAM SINGH SARON, , NAKUL SHARMA, SUKHJINDER SINGH		
		WITH CWP-21117-2018	JANG SINGH AND ANR V/S JOINT DEVELOPMENT COMMISSIONER (IRD) RURAL DEVELOPMENT AND PANCHAYATS DEPT AND ORS	SANGRAM SINGH SARON, , NAKUL SHARMA, SHUBREET KAUR, SUKHJINDER SINGH, VIVEK SINGLA		
		WITH CM-12590-CWP-2018 (POR ANNX)	JANG SINGH AND ANR V/S JOINT DEVELOPMENT COMMISSIONER (IRD) RURAL DEVELOPMENT AND PANCHAYATS DEPT AND ORS	SHUBREET KAUR, , SHUBREET KAUR		
		WITH CWP-21118-2018	MUKHTIAR SINGH V/S JOINT DEVELOPMENT COMMISSIONER (IRD) RURAL DEVELOPMENT AND PANCHAYATS DEPT AND ORS	SANGRAM SINGH SARON, , NAKUL SHARMA, SUKHJINDER SINGH		
		WITH CWP-21119-2018	AVTAR SINGH AND ANR V/S JOINT DEVELOPMENT COMMISSIONER (IRD) RURAL DEVELOPMENT AND PANCHAYATS DEPT AND ORS	SANGRAM SINGH SARON, , NAKUL SHARMA, SUKHJINDER SINGH		
		WITH CWP-21120-2018	SUKHBIR SINGH V/S JOINT DEVELOPMENT COMMISSIONER (IRD) RURAL DEVELOPMENT AND PANCHAYATS DEPT AND ORS	SANGRAM SINGH SARON, , NAKUL SHARMA, SUKHJINDER SINGH		
		WITH CWP-21121-2018	KULWANT SINGH AND ANR V/S JOINT DEVELOPMENT COMMISSIONER (IRD) RURAL DEVELOPMENT AND PANCHAYATS DEPT AND ORS	SANGRAM SINGH SARON, , NAKUL SHARMA, SUKHJINDER SINGH		
		WITH CWP-21122-2018	KANWALJIT SINGH AND ANR V/S JOINT DEVELOPMENT COMMISSIONER (IRD) RURAL DEVELOPMENT AND PANCHAYATS DEPT AND ORS	SANGRAM SINGH SARON, , NAKUL SHARMA, SUKHJINDER SINGH		
325 **	SONEPAT [19-JUL-25]	CWP-24974-2018 (LANDACQ HY)	INDERPRASTHA EDUCATION AND CHARITABLE SOCIETY V/S STATE OF HARYANA AND ANR	SATYAPAL KHATRI, , ANKUR MITTAL, ADDL. A.G., HARYANA, ANKUR MITTAL, KUSHALDEEP K. MANCHANDA, MR. P.P.CHAHAR, SR. DAG, HARYANA		
		326 **	REWARI [19-JUL-25]	CWP-224-2019 (LAND) (OTHER)	SHRI RAM AND OTHERS V/S STATE OF HARYANA AND OTHERS	AJAY JAIN, , ADITYA SINGH, DEEPAK BHARDWAJ, DAG HARYANA, ANMOL MALIK, DAG, HARYANA, P.P.CHAHAR, DAG, HARYANA, S.S.KHURANA,, SAMRAT SAGAR, ADDL. A.G., HARYANA, SARVJIT SINGH KHURANA
		327 **	BHIWANI [19-JUL-25]	CWP-1490-2019 (LAND) (OTHER)	BALWAN SINGH AND ANR V/S STATE OF HARYANA AND OTHERS	ANURAG JAIN, , ABHINAV BALI, PRASHANT SETHI, , ANURAG JAIN, DESHPREET SINGH LEGAL AID COUNSEL, P.P. CHAHAR, DAG, HARYANA, PARSHANT SETHI, PREETI TANEJA, SHASHANK SHARMA, RAJNI GUPTA, ADDL. A.G., HARYANA, RUPENDER SINGH RANA LEGAL AID COUNSEL, SURVHI SHARMA

63 of 120

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328 **	LUDHIANA [19-JUL-25]	CWP-10153-2019 (LANDACQ PB) (OTHER)	RAJINDER KAUR V/S UNION OF INDIA AND OTHERS	TEWARI, SWATI BATRA, KANUPRIYA
		WITH CWP-14252-2014	RAJINDER PAUL V/S STATE OF PUNJAB AND OTHERS	JASMINDER SINGH THIND, , ARUN GOSAIN, CHANDAN GADDI, DEEPALI PURI, ADDL. A. G., PUNJAB, Gurmeet Singh, JASMINDER SINGH THIND, MONIKA JALOTA, SR. DAG, PUNJAB, RUPINDER K THIND, UDIT GARG, ALANKAR NARULA, AAG, PUNJAB
		WITH CWP-16017-2016	TEHAL SINGH V/S STATE OF PUNJAB AND ORS	HITESH KAPLISH, , ARUN GOSAIN, DPS MANN, ANU PAL, SR. DAG, PUNJAB, Gurmeet Singh, HIMANSHU GUPTA, UDIT GARG, R.K. THIND, ANU PAL, SR. DAG, PUNJAB, SUVEER SHEOKAND, ADDITIONAL ADVOCATE GENERAL, PUNJ, UDIT GARG, VIVEK SINGLA
		CM-18655-CWP-2018 (OTHER)		HITESH KAPLISH, , ARUN GOSAIN, Gurmeet Singh, UDIT GARG
		WITH CWP-16027-2016	RAJINDER SINGH V/S STATE OF PUNJAB AND OTHERS	JASMINDER SINGH THIND, A.G. PUNJAB , JASMINDER SINGH THIND
329 **	ROPAR [19-JUL-25]	CWP-25200-2019 (LAND)	MANJIT SINGH V/S JOINT DEVELOPMENT COMMISSIONER AND OTHERS	HITESH KAPLISH, , ARUN GOSAIN, Gurmeet Singh, UDIT GARG, VIVEK SINGLA
		WITH CWP-17168-2021	MANJIT SINGH V/S JOINT DEVELOPMENT COMMISSIONER (IRD) AND OTHERS	GURINDER SINGH DHOT, A.G. PUNJAB, SATYA PAL JAIN , MANINDER SINGH, SR. DAG, PUNJAB
330 **	CHARKHI DADRI [19-JUL-25]	CWP-27647-2019 (LAND) (OTHER)	SATPAL AND ORS V/S STATE OF HARYANA AND ORS	PADAM KANT DWIVEDI, C.L.PREMY , C.L.PREMY, MANINDER SINGH, DAG, PUNJAB, PADAMKANT DWIVEDI, MANISH JOSHI, RAMAN REKHI, RANDEEP TANWAR, SANDEEP JAIN, ADDITIONAL A.G., PUNJAB
		WITH CWP-27665-2019 (OTHER)	SATPAL AND ORS V/S STATE OF HARYANA AND ORS	PADAM KANT DWIVEDI, A.G. PUNJAB , C.L.PREMY, MANISH JOSHI, C.L. PREMY, SANDEEP JAIN, ADDITIONAL A.G., PUNJAB
		WITH CWP-24859-2017	SATPAL AND ORS. V/S STATE OF HARYANA AND ORS.	VIKRAM SINGH, ADVOCATE GENERAL HARYANA , AASHMA AGGARWAL, VIKRAM SINGH, ANKUR MITTAL, ADDITIONAL AG, HARYANA, ANKUR MITTAL, ADDL. A.G. HARYANA, ASHISH JHAMB, HOSHIAR SINGH, GAURAV BANSAL, DEPUTY ADVOCATE GENERAL, HARYANA, HOSHIAR SINGH, RAKESH GUPTA, ISHNOOR SINGH BAINS, KARAN JINDAL, ASSISTANT ADVOCATE GENERAL, HARYANA, M.R. VERMA, VISHWAJEET, M.R. VERMA, VISHWAJEET,M.R. VERMA,, MANI RAM VERMA, VISHWAJEET SINGH, P.P.CHAHAR, DAG, HARYANA, PRADEEP PARKASH CHAHAR, DAG, HARYANA, SAURABH MAGO, DAG, HARYANA, SAURABH MAGO, DEPUTY ADVOCATE GENERAL, HARYANA, SVANEEL JASWAL, ADDITIONAL ADVOCATE GENERAL, HARYA, Saurabh Mago, TANISHA PESHAWARIA, DAG, HARYANA, VISHWAJEET SINGH,VIKRAM SINGH
331 **	MANSA [19-JUL-25]	CWP-36469-2019 (LAND) (OTHER)	DARSHAN SINGH V/S DIRECTOR LAND RECORDS PUNJAB AND ORS	VIKRAM SINGH, ADVOCATE GENERAL HARYANA
				VIKRAM SINGH, , VIKRAM SINGH

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332 ***	GURGAON [19-JUL-25]	CWP-8930-2020 (TAX VIRES HRY) (OTHER)	M/S BHARTI AIRTEL LTD. V/S UNION OF INDIA AND ORS	MAMRAJ KAUR, HARSH BUNGER, MANINDER SINGH, DAG, PUNJAB, PARITOSH VAID	
		WITH CWP-8918-2020 (OTHER)	M/S NXTRA DATA LTD V/S UNION OF INDIA AND ORS	SANDEEP GOYAL, SATYA PAL JAIN (SR. ADV.) , ISHA JAN JUA, SOURABH GOEL, Sandeep Goyal SANDEEP GOYAL, SATYA PAL JAIN (SR. ADV.) , AVNEET SINGH, CHETAN SOOD, GEETIKA SHARMA, TEJ BAHADUR, NAVDEEP MONGA, RISHAB SINGLA, SOURABH GOEL, SOURABH GOEL, SHIVANI SAHNI, SPARSH BHARGAVA, SUNISH BINDLISH, Sandeep Goyal, TARUN GULATI, SAURABH GOEL , VIPIN UPADHYAY	
		WITH CWP-8949-2020 (OTHER)	M/S AIRTEL DIGITAL LIMITED V/S UNION OF INDIA AND OTHERS	SANDEEP GOYAL, SATYA PAL JAIN (SR. ADV.) , SOURABH GOEL, Sandeep Goyal	
		WITH CWP-16738-2020 (OTHER)	M/S YSM BIOTECH INTERNATIONAL V/S COMMISSIONER, FARIDABAD AND ORS	AMRINDER SINGH, , T.K. JOSHI,	
		WITH CWP-9080-2020 (OTHER)	M/S BHARTI AIRTEL SERVICES LIMITED V/S UNION OF INDIA AND ORS	SANDEEP GOYAL, SATYA PAL JAIN (SR. ADV.) , AMIT AGGARWAL, NIKHIL SHARMA, AVNEET SINGH, CHETAN SOOD, NAVDEEP MONGA, RISHAB SINGLA, SHARAN SETHI, AJAY JAGGA, SOURABH GOEL, SPARSH BHARGAVA, SOURABH GOEL, SUNISH BINDLISH,, Sandeep Goyal, VIPIN UPADHYAY	
		WITH CWP-13436-2020 (OTHER)	M/S ANKUR TRADING COMPANY, HISSAR V/S UNION OF INDIA AND ORS	NIKHIL SHARMA, SATYA PAL JAIN (SR. ADV.) , NARESH KUMAR JOSHI, PARIKSHIT GOEL, SHARAN SETHI, SURIDNER KUMAR DAARIA	
		WITH CWP-21095-2020 (OTHER)	M/S KANWAR BUILDING MATERIAL STORE V/S UNION OF INDIA AND ORS	JASNEET MEHRA, SATYA PAL JAIN (SR. ADV.) , DEEPANJAY SHARMA, DAG, PUNJAB, SHIVANI SAHNI, TEJ BAHADUR, SHRUTI JAIN GOYAL, DAG, HARYANA, SOURABH GOEL, SOURABH GOEL, AG PB	
		WITH CWP-8925-2020 (OTHER)	OMP INDIA PRIVATE LIMITED V/S UNION OF INDIA AND OTHERS	AMIT PARSAD, SATYA PAL JAIN (SR. ADV.) , Anshuman Chopra, SANJAY BANSAL, ANSHUMAN CHORA, Sanjay Bansal (Sr. Adv.), TAJENDER JOSHI	
		WITH CWP-9057-2020 (OTHER)	M/S TELESONIC NETWORKS LIMITED V/S UNION OF INDIA AND ORS	SANDEEP GOYAL, SATYA PAL JAIN (SR. ADV.) , SOURABH GOEL, SPARSH BHARGAVA, SOURABH GOEL,, Sandeep Goyal	
		WITH CM-5556-CWP-2023 (POR)	M/S TELESONIC NETWORKS LIMITED V/S UNION OF INDIA AND ORS	SANDEEP GOYAL, SATYA PAL JAIN (SR. ADV.)	
		WITH CM-5561-CWP-2023 (AMEND (MOP))	M/S TELESONIC NETWORKS LIMITED V/S UNION OF INDIA AND ORS	SANDEEP GOYAL, SATYA PAL JAIN (SR. ADV.)	
		WITH CWP-9032-2020 (OTHER)	M/S SAGAR STEEL TRADERS V/S UNION OF INDIA AND OTHERS	DHRUV KHANNA, SATYA PAL JAIN (SR. ADV.) , DEEPAK GUPTA, SAURABH GOEL, SUNISH BINDLISH	
		WITH CWP-9203-2020 (OTHER)	M/S BHARTI TELEMEDIA LTD. V/S UNION OF INDIA AND OTHERS	SANDEEP GOYAL, SATYA PAL JAIN (SR. ADV.) , ISHA JAN JUA, SUNISH BINDLISH,, Sandeep Goyal	
		WITH CWP-23978-2021 (OTHER)	HIC INDUSTRIES RUPNAGAR V/S STATE OF PUNJAB AND ANOTHER	VIKRANT KACKRIA, A.G. PUNJAB	
(BODT. 29.04.25)					
333 **	PATIALA [19-JUL-25]	CWP-9761-2020 (LAND) (OTHER)	MAHINDER SINGH AND OTHERS V/S JOINT DEVELOPMENT COMMISSIONER AND OTHERS	ANUPAM SHARMA, ADVOCATE GENERAL PUNJAB , AMAR PREET KAUR, , ANU PAL, D.A.G., PUNJAB., ANUPAM SHARMA, SAKSHI SHARMA, , K.R SHARMA, K.R.SHARMA, , MANINDER SINGH, DAG, PUNJAB, MONIKA JALOTA, DAG, PUNJAB, MR. D.S. SUKARCHAKIA, DY. AG, PUNJAB.,	

65 of 120

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					NAKUL SHARMA, OM MALHAN, PRABHINDER SINGH PUNIA, RUBAL PAWAR, NAKUL SHARMA, S.D. SHARMA, BINDU GOEL , NAKUL SHARMA	
		WITH CM-6764-CWP-2020 (DISPOSAL)	MAHINDER SINGH AND OTHERS V/S JOINT DEVELOPMENT COMMISSIONER AND OTHERS	Anupam Sharma, ADVOCATE GENERAL PUNJAB , NAKUL SHARMA		
		WITH CM-5298-CWP-2023 (STAY)	MAHINDER SINGH AND OTHERS V/S JOINT DEVELOPMENT COMMISSIONER AND OTHERS	ANUPAM SHARMA, ADVOCATE GENERAL PUNJAB , MONIKA JALOTA, SR. DAG, PUNJAB, NAKUL SHARMA, S.D.SHARMA, SAKSHI VERMA		
		WITH CWP-6974-2024	GURJIT SINGH AND OTHERS V/S STATE OF PUNJAB AND OTHERS	AASHNA AGGARWAL, A.G. PUNJAB , MANINDER SINGH DAG PUNJAB		
		WITH CWP-6982-2024	SATPAL SINGH AND OTHERS V/S STATE OF PUNJAB AND OTHERS	AASHNA AGGARWAL, A.G. PUNJAB		
334 **	LUDHIANA [19-JUL-25]	CWP-21095-2020 (GST CWP PB) (OTHER)	M/S KANWAR BUILDING MATERIAL STORE V/S UNION OF INDIA AND ORS	JASNEET MEHRA, SATYA PAL JAIN (SR. ADV.) , DEEPANJAY SHARMA, DAG, PUNJAB, SHIVANI SAHNI, TEJ BAHADUR, SHRUTI JAIN GOYAL, DAG, HARYANA, SOURABH GOEL, SOURABH GOEL, AG PB		
		WITH CWP-8925-2020 (OTHER)	OMP INDIA PRIVATE LIMITED V/S UNION OF INDIA AND OTHERS	AMIT PARASAD, SATYA PAL JAIN (SR. ADV.) , Anshuman Chopra, SANJAY BANSAL, ANSHUMAN CHORA, Sanjay Bansal (Sr. Adv.), TAJENDER JOSHI		
		WITH CWP-9057-2020 (OTHER)	M/S TELESONIC NETWORKS LIMITED V/S UNION OF INDIA AND ORS	SANDEEP GOYAL, SATYA PAL JAIN (SR. ADV.) , SOURABH GOEL, SPARSH BHARGAVA, SOURABH GOEL,, Sandeep Goyal		
		WITH CM-5556-CWP-2023 (POR)	M/S TELESONIC NETWORKS LIMITED V/S UNION OF INDIA AND ORS	SANDEEP GOYAL, SATYA PAL JAIN (SR. ADV.)		
		CM-5561-CWP-2023 (AMEND (MOP))		SANDEEP GOYAL, SATYA PAL JAIN (SR. ADV.)		
		WITH CWP-9032-2020 (OTHER)	M/S SAGAR STEEL TRADERS V/S UNION OF INDIA AND OTHERS	DHRUV KHANNA, SATYA PAL JAIN (SR. ADV.) , DEEPAK GUPTA, SAURABH GOEL, SUNISH BINDLISH		
		WITH CWP-9203-2020 (OTHER)	M/S BHARTI TELEMEDIA LTD. V/S UNION OF INDIA AND OTHERS	SANDEEP GOYAL, SATYA PAL JAIN (SR. ADV.) , ISHA JAN JUA, SUNISH BINDLISH,, Sandeep Goyal		
		WITH CWP-23978-2021 (OTHER)	HIC INDUSTRIES RUPNAGAR V/S STATE OF PUNJAB AND ANOTHER	VIKRANT KACKRIA, A.G. PUNJAB		
		(SAME RELATION CASE CWP-8930-2020 PENDING)				
335 **	SONEPAT [19-JUL-25]	CWP-13827-2021 (LANDACQ HY) (OTHER)	GURDWARA SHREE GURU NANAK DEV ET C. V/S STATE OF HARYANA AND OTHERS	HARSH KINRA, ADVOCATE GENERAL HARYANA , ANKUR MITTAL, ADDL. A.G., HARYANA, SAURABH MAGO, NC KINRA, SAURABH MAGO, AAG, HARYANA		
336 **	BATHINDA [19-JUL-25]	CWP-18681-2021 (LAND) (OTHER)	SIKANDAR SINGH AND ANOTHER V/S DIRECTOR LAND RECORDS PUNJAB AND OTHERS	JATINDER SINGLA, A.G. PUNJAB , ASHOK SINGLA, AAKASH SINGLA, B.S.MANN, K.S.KANG, SR. DAG., PUNJAB, KRISHAN SHARMA, KRISHAN SHARMA, PIYUSH SETIA, MANINDER SINGH, DAG, PUNJAB, MONICA CHHIBBER SHARMA, SR. DEPUTY ADVOCATE GENERA, PRABHJOT SINGH CHAHAL, G.S. NAGRA		
337 **	NEW-DELHI [19-JUL-25]	CWP-25569-2021 (VIRES LAND ACQUISITION) (OTHER)	SUMAN VERMA AND OTHERS V/S STATE OF HARYANA AND OTHERS	SANDEEP SHARMA, A.G. HARYANA , ANKUR MITTAL, SANDEEP SHARMA		
338 **	UT-CHANDIGARH [19-JUL-25]	STA-9-2021 (CEA)	COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX NOW PRINCIPAL COMMISSIONER OF CENTRAL GOODS V/S M/S PUNJAB SMALL INDUSTRIES AND EXPORT CORPORATION LTD	SOURABH GOEL, , SANJEEVA K. UPPAL, SOURABH GOEL, Sandeep Goyal		

66 of 120

7/19/2025, 7:37 PM

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339 **	PANIPAT [19-JUL-25]	CM-13596-CWP-2022 (LANDACQ HY) (OTHER :taking action)	BOHTI DEVI AND ANR V/S STATE OF HARYANA AND OTHERS	SUSHIL JAIN, A.G. HARYANA , ANKUR MITTAL, ADDL. AG, HARYANA, DEEPAK SABHARWAL, ADDL. A.G. HARYANA., KUSHALDEEP KAUR, KUSHALDEEP KAUR, ANKUR MITTAL,, MAMTA SINGLA TALWAR, DAG, HARYANA, SAURABH MAGO, DAG, HARYANA, Saurabh Mago
		IN CWP-1859-2022 (OTHER)		SUSHIL JAIN, A.G. HARYANA
		(MAIN DECIDED,)		
340 **	HOSHIARPUR [19-JUL-25]	CWP-274-2022 (LANDACQ PB) (OTHER)	SATISH BAHADUR SAUL V/S STATE OF PUNJAB AND OTHERS	H.P.S.ISHAR, A.G. PUNJAB , ALANKAR NARULA, AAG, PUNJAB, ANU PAL, H.P.S.ISHAR, KULDEEP KAUR, , MANINDER SINGH, DAG, PUNJAB
		WITH CWP-14204-2025	JANG BAHADUR SAUL V/S STATE OF PUNJAB AND OTHERS	HARINDER PAL SINGH ISHAR, A.G. PUNJAB , CHINKU BAWA, MS.SAMDISHA KAUR, AAG, PUNJAB, SHEKHAR VERMA
341 **	UT-CHANDIGARH [19-JUL-25]	CWP-9014-2022 (LANDACQ HY) (OTHER)	PRITHI SINGH AND ORS V/S STATE OF HARYANA AND OTHERS	CHETAN SLATHIA, A.G. HARYANA , AMIT JAIN, ANKUR MITTAL, ADDL. A.G. HARYANA, CHETAN SALATHIA, SAURABH MAGO, AAG, HARYANA, SHARAD AGGARWAL, AAG, HARYANA, SURENDER SINGH PANNU, ADDL. AG, HARYANA
		WITH CWP-29088-2022 (OTHER)	KRISHAN KUMAR SINDWANI V/S STATE OF HARYANA AND OTHERS	CHETAN SLATHIA, A G HARYANA , AMIT JAIN, ANKUR MITTAL, PARSHANT SETHI, SAURABH MAGO, ASSISTANT ADVOCATE GENERAL, HARYANA
		WITH CWP-29096-2022 (OTHER)	SUSHIL KUMAR AND ORS. V/S STATE OF HARYANA AND OTHERS	CHETAN SLATHIA, A.G. HARYANA , ANKUR MITTAL
342 **	MOHALI (SAS NAGAR) [19-JUL-25]	CWP-11990-2022 (LANDACQ PB) (OTHER)	INDRA SHARMA V/S STATE OF PUNJAB AND OTHERS	SS RATHORE, A.G. PUNJAB , ABHAYPAL SINGH GILL, DAG, PUNJAB, ANU PAL, DEPUTY ADVOCATE GENERAL, PUNJAB,, J.S.MEHNDIRATTA, NARESH KAUSHAL, JATINDER SINGH GILL, ROHIT BHARDWAJ,
343 **	JALANDHAR [19-JUL-25]	CWP-13546-2022 (LAND) (OTHER)	SUKHDEV SINGH ALIAS SHIVDEV SINGH V/S STATE OF PUNJAB AND OTHERS	SANDEEP K. SHARMA, ADVOCATE GENERAL PUNJAB , AMANDEEP SINGH JAWANDHA, ARJUN SINGH, GURPREET SINGH, MONICA CHHIBBER SHARMA, SR. DAG, PUNJAB, P.S. CHAHAL, G.S. NAGRA, PRABHJAYOT SINGH CHAHAL, SANDEEP JAIN, ADDL.AG, PUNJAB, SANJEEV SHARMA, SANJEEV SHARMA, AMRITPAL S. SOHAL
344 **	ROHTAK [19-JUL-25]	CWP-22034-2022 (LAND) (OTHER)	RAJBIR SINGH AND OTHERS V/S STATE OF HARYANA AND OTHERS	SANDEEP PARKASH CHAHAR, A.G. HARYANA , AMIT AGGARWAL, DAG., HARYANA, ANMOL MALIK, DAG, HARYANA, JAI PARKASH SHARMA, JAI PARKASH SHARMA,, SANDEEP PARKASH CHAHAR, SMT SAVITA CHAHAR
		WITH CWP-29083-2022 (OTHER)	AJAY AND OTHERS V/S STATE OF HARYANA AND OTHERS	SANDEEP PARKASH CHAHAR, A G HARYANA , JAI PARKASH SHARMA
		WITH CWP-30061-2022 (OTHER)	MAHAVIR AND ORS V/S STATE OF HARYANA AND OTHERS	SANDEEP PARKASH CHAHAR, A.G. HARYANA , P.P.CHAHAR, DAG, HARYANA
345 **	JALANDHAR [19-JUL-25]	CWP-23379-2022 (LANDACQUOI) (OTHER)	HARJINDER SINGH V/S UOI AND OTHERS	Vijay Lath, Satya Pal Jain (Sr. Adv.) , DEEPALI PURI, ADDL. A.G., PUNJAB, NAVEEN SHARMA, P.K. SAINI FOR UOI, PARVESH SAINI, PARVESH SAINI, VIJAY LATH

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346 **	UT-CHANDIGARH [19-JUL-25]	CWP-7066-2023 (EXCISE/CUSTOM CHD) (OTHER)	M/S AMREEN DISTILLERS AND BOTTLERS PVT LTD V/S UNION TERRITORY OF CHANDIGARH AND OTHERS	BIKRAMJIT SINGH PATWALIA, , AKASH JAIN, SUMEET JAIN, ANIL MEHTA, SUMIT JAIN, , BIKRAMJIT SINGH PATWALIA, BUSHAN TILAK KAUL, MR. GAURAV JOGOTA,, SUMEET JAIN	
347 **	GURGAON [19-JUL-25]	CWP-9671-2023 (LANDACQ HY) (OTHER)	JONEY KUMAR AND ORS V/S STATE OF HARYANA AND OTHERS	SANJAY VIJ, A.G. HARYANA , ANKUR MITTAL, ANKUR MITTAL,UDAY VIJ	
348 **	NAWAN-SHAHAR(SBS NAGAR) [19-JUL-25]	CWP-9730-2023 (LAND) (OTHER)	DALAWAR SINGH V/S STATE OF PUNJAB AND OTHERS	KESHAV PRATAP SINGH, ADVOCATE GENERAL PUNJAB , D.S. WALIA, KAPIL RANA, KESHAV PRATAP SINGH, MONIKA JALOTA, SR. DAG, PUNJAB, PRATEEK PANDIT	
349 **	UT-CHANDIGARH [19-JUL-25]	CWP-11548-2023 (EXCISE/CUSTOM CHD) (OTHER)	M/S AMREEN DISTILLERS AND BOTTLERS PRIVATE LIMITED V/S UNION TERRITORY OF CHANDIGARH AND OTHERS	BIKRAMJIT SINGH PATWALIA, ANIL MEHTA , AKSHIT PATHANIA, BIKRAMJIT SINGH PATWALIA, BUSHAN TILAK KAUL, NISHANT INDAL, SHRUTI RATHOUR,SUMEET JAIN, SUMEET JAIN	
350 **	UT-CHANDIGARH [19-JUL-25]	CWP-16336-2023 (INCOME TAX ACT UT) (OTHER)	SIDHARTHA SEN V/S DEPUTY COMMISSIONER OF INCOME TAX, TDS CHANDIGARH AND ORS	RISHAB SINGLA, SATYA PAL JAIN (SR. ADV.) , AKITA PRAKASH, AMANPREET (A.P.) SINGH, CHANDER MOHAN SHARMA, PRIDHI JASWINDER SANDHU, TARUN GULATI, MANISH RASTOGI, URVASHI DHUGGA, VARUN ISSAR	
		WITH CM-5931-CWP-2025 (POR)	SIDDHARTHA SEN V/S DEPUTY COMMISSIONER OF INCOME TAX, TDS CHANDIGARH AND ORS	RISHAB SINGLA,	
351 **	MOHALI (SAS NAGAR) [19-JUL-25]	CWP-17953-2023 (LAND)	JAGDISH RAM AND OTHERS V/S JOINT DEVELOPMENT COMMISSIONER PUNJAB AND OTHERS	J.S. BHANDOHAL, A.G.PUNJAB, HARISH KUMAR BHARDWAJ , HARISH KUMAR BHARDWAJ, , HARKIRAT SINGH SANDHU, J.S. BHANDOHAL, MANINDER SINGH DAG PUNJAB, MS. ARUNDHATI KULSHRESHTHA, AAG, PUNJAB, MS. MANVEER KAUR,, ROHIT MITTAL, VIJAY KUMAR CHOUDHARY	
352 **	LUDHIANA [19-JUL-25]	CWP-28260-2023 (LAND) (OTHER)	SOBAN RAM @ SOBAN LAL AND OTHERS V/S JOINT DEVELOPMENT COMMISSIONER (IRD) PUNJAB AND ANOTHER	SARJU PURI, A.G. PUNJAB , KUDRAT SAREEN, MANINDER SINGH, DAG, PUNJAB, PARUNJEET SINGH, SARJU PURI	
353 **	UT-CHANDIGARH [19-JUL-25]	CWP-160-2024 (LAND) (OTHER)	PUNJAB WAQF BOARD V/S STATE OF PUNJAB AND OTHERS	GHULAM NABI MALIK, A.G. PUNJAB , GHULAM NABI MALIK, GURSHARAN KAUR MANN, MANINDER SINGH, DEPUTY ADVOCATE PUNJAB, SAMEY DEEN, SHAHID ANWAR CHAUDHARY	
354 **	NAWAN-SHAHAR(SBS NAGAR) [19-JUL-25]	CWP-2340-2024 (LAND) (OTHER)	PALWINDER SINGH AND ANOTHER V/S STATE OF PUNJAB AND OTHERS	ANANT BIR SINGH SIDHU, ADVOCATE GENERAL PUNJAB , AMRIK SINGH, BALWINDER SINGH, . AMRIK SINGH, INDERJIT SHARMA, MANINDER SINGH DAG PUNJAB	
355 **	HISSAR [19-JUL-25]	CWP-12959-2024 (LAND) (OTHER)	JAGMOHAN AND ANOTHER V/S THE COMMISSIONER, HISAR AND ORS.	VIVEK SINGLA, A.G. HARYANA , ANKUR MITTAL, ADDL. A.G. HARYANA, SAURABH MAGO, DAG, HARYANA, URVASHI SINGH	
356 **	NEW-DELHI [19-JUL-25]	CWP-15266-2024 (CLU) (OTHER)	KARAN GAMBHIR V/S STATE OF HARYANA AND ORS	ABHINAV SOOD, A.G. HARYANA , ABHINAV SOOD, AMIT JHANJHI, ABHINAV SOOD, ANKUR MITTAL, ANKUR MITTAL, ADDL. A.G., HARYANA, ANMOL GUPTA, ELIZA,, CHETAN MITTAL, MAYANK AGGARWAL, MAYANK AGGARWAL, NISHANT INDAL,	

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		CM-14714-CWP-2024 (DISPOSAL)	NITESH JHAJHRIA, ANMOL GUPTA, PRANJAL P CHAUDHARY, SAURABH MAGO, DAG, HARYANA MAYANK, , ABHINAV SOOD, PRANJAL P CHAUDHARY		
357	**	PATIALA [19-JUL-25]	CWP-15887-2024 (LAND)	PARDUMAN SINGH V/S STATE OF PUNJAB AND OTHERS	NANDAN JINDAL, A.G. PUNJAB , SAURAV KHURANA, ADDL. ADVOCATE GENERAL, PUNJAB, SRIANSH SINGH, SUKHJINDER SINGH
358	**	JALANDHAR [19-JUL-25]	CWP-23805-2024 (INCOME TAX ACT UT)	GURMIT SINGH V/S UNION OF INDIA AND OTHERS	RAJINDER KUMAR BAJAJ, , Rajinder Kumar Bajaj, URVASHI DHUGGA, VISHAL BAJAJ
359	**	FATEHGARH-SAHIB [19-JUL-25]	CWP-28205-2024 (LAND)	AJMER SINGH AND ORS V/S JOINT DEVELOPMENT COMMISSIONER (IRD) RURAL DEVELOPMENT AND PANCHAYAT DEPT. PUNJAB AND ORS	RAM KUMAR CHAUHAN, A.G. PUNJAB , ANKUSH CHAUHAN, RAM KUMAR CHAUHAN
360	**	NEW-DELHI [19-JUL-25]	CWP-29431-2024 (LANDACQ HY)	MANIKANT SHARMA AND ORS V/S HARYANA STATE INDUSTRIAL AND INFRASTRUCTURE CORPORATION	SUNNY NAMDEV, A.G. HARYANA , AKSHAY GOEL, DEEPAK BALYAN, DIXIT GARG, PARAS ARORA, Saurabh Mago, VISHALI NAHAR
361	**	JALANDHAR [19-JUL-25]	CWP-12676-2025 (LAND)	JASVIR SINGH AND OTHERS V/S STATE OF PUNJAB AND OTHERS	BHRIGU DUTT SHARMA, A.G. PUNJAB , AMIT KUMAR GOYAL, AAG , PB, ANKUR BANSAL

DAILY V D.B. MOTION PETITION FOR THE WEDNESDAY DATED 23/07/2025CR NO 10

HON'BLE MR. JUSTICE ANUPINDER SINGH GREWAL

HON'BLE MR. JUSTICE DEEPAK MANCHANDA

Dedicated VC Link for Hybrid Hearing: <https://zoom.us/my/vcphhc10>
Meeting ID is 202 592 4427

NOTE
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ALL BAIL MATTERS INCLUDING PAROLE SHALL BE TAKEN UP AFTER URGENT MATTERS.

201 **	FARIDABAD [19-JUL-25]	CWP-9256-2003 (HUID HY)	M/S R.L. SHARMA AND CO. V/S STATE OF HARYANA AND ORS.	LOKESH SINHAL, , AMAN BAHRI, ADDL. A.G., HARYANA, AMIT JHANJI, ELIZA GUPTA,, AMRITA NAGPAL , ANKUR MITTAL, ADDL. A.G. HARYANA, ANKUR MITTAL, ADDL. ADVOCATE GENERAL, HARYANA,, ASHISH GUPTA, ATEEVRAJ SANDHU, ATEEVRAJ SANDHU, DIPANSHU KAPUR, B S WALIA, R D BAWA, RANDHIR BAWA, KARAN JINDAL, AAG, HARYANA, KARAN JINDAL, ASSTT. AG, HARYANA, KUSHALDEEP KAUR, MR. ANKUR MITTAL, MR. GAURAV BANSAL,, MR. CHETAN SLATHIA, ADV., MR. KUNAL MULWANI, ADV. , MR. R.D BAWA, MR. ANAND CHHIBBAR, , MS. ATEEVRAJ SANDHU, MS.RAMINDER GADHOKE, NAVEEN S. BHARDWAJ, PUNEETA SETHI, SAMUEL GILL, R.D. BAWA, DIPANSHU KAPUR, R.D.BAWA, SAMUEL GILL, R.D.BAWA, SATISH SAINI , Saurabh Mago, VAIBHAV SAHNI
		WITH CM-10026-CWP-2022 (IMPLEAD)	M/S R.L. SHARMA AND CO. V/S STATE OF HARYANA AND ORS.	ISHMA RANDHAWA, LOKESH SINHAL , R.D.BAWA
		WITH RSA-2047-2022	R L SHARMA V/S LANDMARK LAND HOLDING PVT LTD	KUNAL MULWANI, , MS. MEHER KAUR CHEEMA , ANAND CHIBBER SR. ADV., CHETAN MITTAL SR. ADV., DAKSH UPPAL, PRASENJIT KESARWANI, ISHMA RANDHAWA, KUNAL MULWANI,
		CM-7143-C-2022 (EXEMPTION)		KUNAL MULWANI,
		CM-7144-C-2022 (STAY PROCEED)		KUNAL MULWANI,
		WITH CM-9061-C-2022 (VACATE STAY)	R L SHARMA V/S LANDMARK LAND HOLDING PVT LTD	ISHMA RANDHAWA, KUNAL MULWANI
		(TO BE TAKEN UP AFTER THE URGENT MATTERS.)		
202 I	HISSAR [19-JUL-25]	CRM-48612-2024 (SOS :SECOND SOS)	RAJESH @ CHOTU RAM V/S STATE OF HARYANA	ANOOP SINGH SHEORAN,
		IN CRA-D-31-DB-2017		BALRAJ SINGH RATHEE, , AMAN GODARA, ANOOP SINGH SHEORAN, BALRAJ SINGH RATHEE, S. S. DINARPUR, S. S. MANN, SUBHASH GODARA
203 I	BHIWANI [19-JUL-25]	CRM-24868-2025 (SOS :SECOND SOS)	SUNNY V/S STATE OF HARYANA	RANDEEP S. DHULL, A.G. HARYANA
		IN CRA-D-493-DB-2017		MAHARAJ KUMAR, , MR. RAHUL DEV SINGH, ADDL. A.G., HARYANA. , RANDEEP S. DHULL, VAIBHAV JAIN
204 I	TARANTARAN [19-JUL-25]	CRM-20698-2025 (SOS)	SUKHDEV SINGH @ SUKHA V/S STATE OF PUNJAB	KIRAN VERMA,
		IN CRA-D-104-DB-2018		KIRAN VERMA, , BRIJESH NANDAN, KIRAN VERMA
205 I	LUDHIANA [19-JUL-25]	CRM-20577-2025 (SOS)	NAVEEN KUMAR KESHAV V/S STATE OF PUNJAB	DAMANJIT SINGH SANDHU,

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				DHRITI J. SHARMA, , AMIT KUMAR (LEGAL AID COUNSEL), AMIT KUMAR SAINI, AMIT MEHTA, H.S SULLAR, ANU PAL, AG PB, SPS KHAIRA, DIXIT GARG, KARAN SINGLA, KARAN SINGLA, RUJHAN DHAWAN, , KUNAL R. CHOKSI, ARJUN SHEORAN, NIDHI SINGLA, J. S. BAINS, RAVI MISHRA, MONIKA JALOTA, DEEPIKA, SUMEET PAL SINGH KHAIRA, VINOD SHARMA, CHANDAN SINGH RANA
206 I	HISSAR [19-JUL-25]	CRM-21042-2025 (SOS :THIRD SOS)	SUMIT AND ANR V/S STATE OF HARYANA	ANJALI, A.G. HARYANA
		IN CRA-D-678-DB-2018		NARESH SINGH SHEKHAWAT, , ANJALI, ANKUR MITTAL, SAURABH MAGO, DEEPAK BHARDWAJ, JITENDER K SHEKHAWAT, KETAN ANTIL, S. S. PANNU, RANDHIR SINGH, SHARAN SETHI, SAHIL GUPTA, TANVIR S.GREWAL, SHUBHRA SINGH, AMAN BAHRI, SIDDHARTH, SIDDHARTH TANWAR, SIDDHARTH, DEEPAK GREWAL, VIJAY LAKSHMI
207 I	MOGA [19-JUL-25]	CRM-30635-2024 (CAW) (SOS :SECOND SOS OF APP NO.1 AND 2)	XXXXXX V/S XXXXX	NISHA RANA, , ASHU RANA, NISHA RANA, PRIYA SAHOO, PRIYANKA
		IN CRA-D-1035-DB-2018		GAGANDEEP SINGH MANKU, , ARJUNVEER SHARMA, GURINDER PAL SINGH, GURINDER PAL SINGH (LEGAL AID COUNSEL), MANVENDER CHAUHAN, MR. DHRUV DAYAL, ADDL. A.G., PUNJAB., MUKESH SINGLA, AG PB, ARJUNVEER SHARMA, NISHA RANA, PANKAJ MULWANI (LEGAL AID COUNSEL), SURYA PARKASH
		(MAIN CASE ON REGULAR BOARD)		
208 I	TARANTARAN [19-JUL-25]	CRM-19263-2025 (SOS) IN CRA-D-1159-DB-2018	SUKHJINDER SINGH @ SUKHI V/S STATE OF PUNJAB	SUSHANT KOHLI, J.S. THAKUR, , SANJEEV SHARMA
209 I	HISSAR [19-JUL-25]	CRM-29233-2024 (SOS :FIRST SOS)	RAMPAL V/S STATE OF HARYANA	TANVIR SINGH GREWAL, , ARNAV GHAI, Arjun Sheoran
		IN CRA-D-9008-2018		GAGAN PRADEEP S. BAL, , AMRITPAL SINGH MAAN, ARJUN SHEORAN, ARNAV GHAI, Arjun Sheoran, CHAND RATHI, GAGAN PRADEEP S. BAL, HITENDER ATRI, MANPREET KAUR, SANYAM BHARDWAJ, MR. ROHIT BANSAL, SR. DAG, PUNJAB., Manoj Kumar Sharma, Nirbhay Garg, ROHAN GUPTA, TEJASAVI SHEOKAND, UDAY PRATAP SINGH
210 I	SANGRUR [19-JUL-25]	CRM-19358-2025 (SOS) IN CRA-D-80-2019	GURWINDER SINGH @ BAGGA V/ S STATE OF PUNJAB	SURAM SINGH RANA, A.G. PUNJAB , ARVIND KUMAR, DIPANSHU KAPUR PARMINDER SINGH SEKHON, , L.S.SEKHON, MR. ROHIT BANSAL, SR. DAG, PUNJAB., RAJDEEP SINGH GILL
211 I	FATEHABAD [19-JUL-25]	CRM-20749-2024 (SOS :THIRD SOS) IN CRA-D-175-2019 (MAIN CASE ON REGULAR BOARD)	SURJEET SINGH @ JEET SINGH V/S STATE OF HARYANA	GAURAV GROVER, A.G. HARYANA , CHARU SHARMA, MR. ANANT KATARIA, DAG, HARYANA. GAURAV GROVER, , CHARU SHARMA, VIVEK SAINI,MR. BIJENDER DHANKHAR,

72 of 120

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212 I	HISSAR [19-JUL-25]	CRM-10492-2025 (CAW) (SOS) CRM-10490-2025 (EXEMPTION) CRM-10491-2025 (EXEMPTION) IN CRA-D-176-2019 (MAIN CASE ON REGULAR BOARD)	XXXXX V/S XXXXX	H.P.S.RAHI, H.P.S.RAHI, A.G. HARYANA H.P.S.RAHI, H.P.S.RAHI, , DOLLY SHIVANI(LEGAL AID COUNSEL,HCLSC), H.P.S.RAHI, MR. SUKHDEEP PARMAR, SENIOR DAG, HARYANA.
213 I	SRI MUKTSAR SAHIB [19-JUL-25]	CRM-28025-2024 (CAW) (SOS : <i>FIRST SOS of app 2 abhijeet singh</i>) IN CRA-D-274-2019	XXXXX V/S XXXXX	GURPAL SINGH SANDHU, , RAJWINDER KAUR SANDHU GURPAL SINGH SANDHU, , GURPAL SINGH SANDHU, MR. DHRUV DAYAL, ADDL. A.G., PUNJAB.
214 IV	BATHINDA [19-JUL-25]	CRM-18097-2025 ((NDPS)) (SOS : <i>fourth sos</i>) IN CRA-D-292-2019	BUGGAR SINGH @ JASWANT SINGH V/S STATE OF PUNJAB	GURSAHIB SINGH HUNDAL, A.G. PUNJAB , GURSAHIB SINGH HUNDAL AMARJIT SINGH AHLUWALIA, , AMARJIT SINGH AHLUWALIA, DHRUV DAYAL, AAG PB, GUNJAN MEHTA, AAG PUNJAB, GURSAHIB SINGH HUNDAL, JASHANDEEP SINGH, AAG PB, MOHIT KAPOOR, AAG PB, VIKRAMJEET SINGH, ANKUSH CHAUHAN
215 I	FARIDABAD [19-JUL-25]	CRM-17643-2024 (SOS : <i>SECOND SOS</i>) IN CRA-D-467-2019	BIJENDER V/S STATE OF HARYANA	RANDEEP S. DHULL, , KARAN JINDAL, SANJEEV MAJRA KEWAL SINGH, , KEWAL SINGH, MR. SUKHDEEP PARMAR, SR. DAG, HARYANA, RANDEEP S. DHULL, SANJEEV MAJRA
216 I	PATHANKOT [19-JUL-25]	CRM-10859-2025 (SOS : <i>FIRST SOS</i>) IN CRA-D-555-2019	RAJAN NEPALI V/S STATE OF PUNJAB	TAPINDER KAUR, , TAPINDER KAUR (LEGAL AID) AAKANKSHA SAWHNEY, , MR. DHRUV DAYAL, ADDL. A.G., PUNJAB., TAPINDER KAUR (LEGAL AID COUNSEL)
217 I	KURUKSHETRA [19-JUL-25]	CRM-22008-2024 (CAW) (SOS : <i>SECOND SOS of inderjit yadav@ballu</i>) IN CRA-D-617-2019 WITH CRM-2642-2023 (<i>OTHER</i>) IN CRA-D-518-2021	XXXXX V/S XXXXX RAJESH KUMAR ALIAS RAM DAS V/S STATE OF HARYANA	RAM BILAS GUPTA, RAM BILAS GUPTA, , MR. SUKHDEEP PARMAR, SR. DAG, HARYANA., S,K GUPTA RANDEEP S. DHULL, A.G. HARYANA SACHIN GUPTA (LADWA), A.G. HARYANA , MR. DEEPAK GREWAL, DAG, HARYANA , RANDEEP S. DHULL
218 I	PATIALA [19-JUL-25]	CRM-36637-2023 (SOS) IN CRA-D-627-2019 (SOS//BO DT. 21.01.2025)	MAHANT GOPAL DASS @ BUTA SINGH V/S STATE OF PUNJAB	KARANDEEP SINGH DESWAL, KARANDEEP SINGH DESWAL, , A.S DHALIWAL, SPS TINNA, ARJUN SHEORAN, Arjun Sheoran

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219	I	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-20155-2025 (SOS) IN CRA-D-544-2025	HARBHAJAN SINGH V/S NATIONAL INVESTIGATION AGENCY	BHANU PRATAP SINGH, , SUMIT KALYAN BHANU PRATAP SINGH, , MITUL SINGH RANA, SUKHDEEP SINGH SANDHU, SUKHDEEP SINGH SANDHU, SUMIT KALYAN
220	I	JALANDHAR [19-JUL-25]	CRA-AD-14-2022 (CAW)	XXXXX V/S XXXXX	LIAQAT ALI, A.G. PUNJAB
221	I	LUDHIANA [19-JUL-25]	CRA-AD-378-2022 (CAW)	XXXXX V/S XXXXX	HARCHAND SINGH BATTI, A.G. PUNJAB , HARCHAND SINGH BATTI
222	I	FATEHGARH-SAHIB [19-JUL-25]	CRA-AD-94-2023 (CAW)	XXXXX V/S XXXXX	DR. SUMATI JUND, A.G. PUNJAB , HARSH BEHAL
223	I	HISSAR [19-JUL-25]	CRA-AD-307-2023 (CAW)	XXXXX V/S XXXXX	ANSHUMAAN DALAL, A.G. HARYANA , INDER PAL GOYAT
224	V	GURGAON [19-JUL-25]	CRM-A-1287-MA-2015 (LEAVE TO APPEAL)	STATE OF HARYANA V/S SATBIR	A.G. HARYANA, , MOHAN SINGH RANA, RAVI KUMAR SINGLA
225	V	UT-CHANDIGARH [19-JUL-25]	CRM-A-1957-MA-2015 (LEAVE TO APPEAL) CRM-39406-2015	SAROJ DEVI V/S UT OF CHANDIGARH & ORS	JAGTAR KUREEL, HARINDER SINGH, , AMARJIT SINGH VIRK, ANKUR BALI, EKTA THAKUR, JAGTAR KUREEL JAGTAR KUREEL,
226	I	UT-CHANDIGARH [19-JUL-25]	CRA-D-446-DB-2016 WITH CRA-D-454-DB-2016 WITH CRR-2555-2023 (ON BAIL//)	NARINDER @ MAX V/S UT OF CHANDIGARH AJAY KUMAR & ANR V/S UT OF CHANDIGARH XXXXXXXXX V/S STATE OF UT CHD.	S D BANSAL, , ADDL. P.P. FOR THE STATE, GS SANDHU, AKASHDEEP SINGH, ASHISH PAL KAUSHAL, GURBIR SINGH SANDHU, PARVEEN CHAUHAN, KS CHAHAL, GOURAVE BHAYYIA, , A.P.S.SABHARWAL, VIKRAM BALI, JS CHAHAL, , MANDEEP SINGH BEDI, G.S.CHAHAL, , SUNIL DIXIT, VIPUL BABUTA, APS SABHARWAL, SANDEEP TANWAR, , AKASHDEEP SINGH, MANOJ TANWAR, AKASHDEEP SINGH
227	V	FEROZEPUR [19-JUL-25]	CRM-28751-2016 (PCA) & CRM-A-1687-MA-2016	STATE OF PUNJAB V/S SUKHDEV RAJ SHARMA AND OTHERS	ADVOCATE GENERAL PUNJAB, , ANKUR MITTAL (R-3), NAKUL SHARMA (R-2), SARANSH SABHARWAL (R-1) ADVOCATE GENERAL PUNJAB, , G. S. CHEEMA
228	V	PANIPAT [19-JUL-25]	CRM-A-783-MA-2016 (LEAVE TO APPEAL)	SURAT SINGH V/S STATE OF HARYANA & ORS	AJAY CHAUDHARY, , S. B. KAUSHIK, S.B.KAUSHIK,
229	I	JALANDHAR [19-JUL-25]	CRA-D-315-DB-2018 WITH CRM-30644-2023 (SOS)	SUNIL KUMAR V/S STATE OF PUNJAB SUNIL KUMAR V/S STATE OF PUNJAB	DEEPAK JINDAL (DR.), , MR. DHRUV DAYAL, ADDL. AG, PUNJAB. , MONITA MEHTA, RAMANDEEP SINGH PANDHER, SANDEEP ARORA, SANDEEP ARORA, DEEPAK ARORA, MONITA MEHTA, , MONITA MEHTA
230	***	NEW-DELHI [19-JUL-25]	CM-16749-CWP-2017 (MINES) (EXEMPTION)	M/S SUNDER MARKETING ASSOCIATES V/S STATE OF HARYANA & ORS	ADVOCATE GENERAL HARYANA, VIBHAV JAIN , ANAND CHIBBER, ANANT KATARIA, DEPUTY ADVOCATE GENERAL, HARYANA, ANKUR MITTAL, ANKUR MITTAL, ADDITIONAL AG, HARYANA, ANKUR MITTAL, ADDL. A.G., HARYANA, ARUN GUPTA, , ISHAN BHARDWAJ, KARANVIR SINGH KHEHAR, LOKESH SINHAL ,

74 of 120

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		CM-16750-CWP-2017 (OTHER)		SAURABH MAGO, DAG, HARYANA, Saurabh Mago, VAIBHAV SAHNI, PUNEET BALI, VIJAY PAL ADVOCATE GENERAL HARYANA, , KARANVIR SINGH KHEHAR
		WITH CM-8569-CWP-2019 (DIRECTION)	M/S SUNDER MARKETING ASSOCIATES V/S STATE OF HARYANA & ORS	VIJAY PAL, A.G. HARYANA , KARANVIR SINGH KHEHAR
		IN CWP-20986-2016		VIBHAV JAIN, , ABHISHEK MANU SINGHVI, PUNEET BALI, AMAN PAL, AMIT BHANDARI, AG HY, ARUN GUPTA, JAGDEEP SINGH RANA , NAVEEN BHARDWAJ, SIDDHARTH BATRA, VIKRAM SINGH PUNIA
		(BO DT 03.11.20231)		
231 **	FATEHGARH-SAHIB [19-JUL-25]	CWP-11376-2016 (HUID HY)	SHRI OM PARKASH BANSAL EDUCATIONA AND SOCIAL WELFARE TRUST MANDI GOBINDGARTHA AND ORS V/S STATE OF HARYANA AND RS	ALOK MITTAL, , ADRIJA DAS, ABHAY GUPTA, AKSHAY BHAN, ROHIT NAGPAL, ALOK MITTAL, AMANDEEP SING TALWAR , ANKUR MITTAL, ADDL. A.G., HARYANA, ARVIND SETH, DEEPAK BHARDWAJ, DAG, HARYANA, GAURAV BANSAL, DAG, HARYANA, JAGDEEP KAUR,, KARAN JINDAL, AAG, HARYANA, NEHA RATHI, ABHAY GUPTA, , P.P. CHAHAR, SR. DAG, HARYANA, RAJESH K. SHEORAN, ADDL. A.G. HARYANA, RASHI GOSSAIN, AMAR VIVEK, RICHA SHARMA, AMAR VIVEK,, ROHIT GUPTA, AMAR VIVEK AGGARWAL, ROHIT NAGPAL, SALINA CHALANA, AG HY, SAURABH MAGO, DAG, HARYANA, SUSHANT KAREER, SVANEEL JASWAL, ADDL. A.G., HARYANA, Saurabh Mago
(TO BE TAKEN AFTER URGENT MATTERS.)				
232 **	UT-CHANDIGARH [19-JUL-25]	CWP-21137-2017 (HUID HY)	RAM KUMAR AND ANR. V/S STATE OF HARYANA AND ORS.	SUKANT GUPTA, , AMAN BAHRI, ADDL. A.G. HARYANA,, DEEPAK BHARDWAJ, DAG, HARYANA, DEEPAK SABHERWAL, GOURAV VERMA, MANOJ SHARMA,, NITIN JAIN
233 **	PANCHKULA [19-JUL-25]	CWP-3345-2018 (HUIDPB)	ROYALE EMPIRE RESIDENTS WELFARE SOCIETY V/S STATE OF PUNJAB & OTHERS	SAPAN DHIR, , AAKANKSHA SAWHNEY, KARAN SINGLA, GAURAV DATTA, GURINDER SINGH ATTARIWALA, KARAN SINGLA, SATINDER KAUR, KARANJIT SINGH, ADDL. AG, PUNJAB, KHUSPAL SINGH DHANJU, KHUSPAL SINGH DHANJU, G.S.ATTARIWALA, MOHD SARTAJ, Nirbhay Garg, SAHIL SHARMA, DAG, PUNJAB, GAURAV DATTA, SAHIL SHARMA, DAG, PUNJAB., SAPAN DHIR, SAURABH SINGLA,NEHA RANDHAWA,SAURABH SAVARA, SHASHI KUMAR YADAV, SHEKHAR VERMA, ADDL.A.G. PUNJAB, VANSI CHAWLA, GAURAV DATTA
234 **	FARIDABAD [19-JUL-25]	CWP-12355-2018 (HUID HY)	SATINDER KUMAR AND ANR V/S STATE OF HARYANA AND ORS	KUNAL DAWAR, , ANKUR MITTAL, ADDL. A.G. HARYANA, DAKSH KHATRI, DEEPAK BALYAN, DEEPAK BALYAN, JAGJOT SINGH, KUNAL DAWAR, SUDARSHAN KUMAR
235 **	SANGRUR [19-JUL-25]	CWP-22529-2018 (HUIDPB)	M/S SANGRUR INVEST V/S STATE OF PUNJAB AND ORS	ONKAR SINGH, , ARJUN SHEORAN, DAG, PUNJAB, DUSHANT JOG, , Gaurav Rana, M.P. GOSWAMI, NAVDEEP CHHABRA, SR. DAG, PUNJAB, SHEKHAR VERMA, ADDL. AG, PUNJAB., SUVEER SHEOKAND, ADDL. A.G., PUNJAB, TARUN VIR SINGH, TARUN VIR SINGH LEHAL
236 **	GURGAON [19-JUL-25]	CWP-28347-2018 (HUID HY)	SHEORAJ AND OTHERS V/S STATE OF HARYANA AND OTHERS	PANKAJ JAIN, , ANKUR MITTAL, ANKUR MITTAL, ADDL. AG, HARYANA, DEEPAK BHARDWAJ, DEPUTY ADVOCATE GENERAL, HARYANA, KUSHALDEEP KAUR,

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				JUGAM ARORA, PUNEET BANSAL, SUMEET JAIN
237 **	SRI MUKTSAR SAHIB [19-JUL-25]	CWP-29542-2018 (HUIDPB)	M/S SURINDER KUMAR RAJPAL V/ S STATE OF PUNJAB & ORS	SUKHMANI TIWANA, , AMIT KASHYAP, , ARJUN SHEORAN, DAG, PUNJAB, GUNJEET SIGH BRAR, PARDEEP BAJAJ, RACHNA SLATH, VIKAS SINGH, SANDEEP BAJAJ, SAHIL SHARMA, DAG, PUNJAB, SAURABH SINGLA,
238 **	DELHI [19-JUL-25]	CWP-37858-2018 (HUID HY) (OTHER)	M/S COUNTRYWIDE PROMOTERS PVT. LTD.FARIDABAD V/S STATE OF HARYANA AND OTHERS	VIJAY PAL, , DEEPAK BHARDWAJ, DAG, HARYANA., DEEPAK SABHERWAL, HEMANT SAINI, RAJEEV ANAND, MR. AMAN BAHRI,, SAURABH GULIA, HEMANT SAINI
		CM-14878-CWP-2019 (PREPONE)		HEMANT SAINI, A.G. HARYANA
		CM-14880-CWP-2019 (DIRECTION)		HEMANT SAINI,
		WITH CWP-15133-2018	M/S COUNTRYWIDE PROMOTERS PVT. LTD. V/S STATE OF HARYANA AND ORS	VIJAY PAL, , AAG HARYANA, ANISHKA GUPTA, HEMANT SAINI, NIKHIL SABHARWAL, VIJAY PAL
		CM-11289-CWP-2019 (DIRECTION)		HEMANT SAINI, A.G. HARYANA
		CM-4615-CWP-2020 (OTHER)		ADVOCATE GENERAL HARYANA,
		WITH CWP-15207-2019 (OTHER)	M/S KANHAIYA COMMUNICATIONS PVT LTD V/S STATE OF HARYANA AND OTHERS	HEMANT SAINI, A.G. HARYANA , AMAN BAHRI, AG HRY, HIMANSHU MONGA
		CM-11608-CWP-2019 (POR)		HEMANT SAINI, A.G. HARYANA
		CM-18811-CWP-2019 (VACATE STAY)		ADVOCATE GENERAL HARYANA, A.G. HARYANA
		WITH CWP-12979-2020 (OTHER)	M/S COUNTRYWIDE PROMOTERS PVT. LTD. V/S STATE OF HARYANA AND OTHERS	HEMANT SAINI, A.G. HARYANA , DEEPAK SABHERWAL, HIMANSHU MONGA, SHUBREET KAUR
		WITH CWP-16183-2020 (OTHER)	M/S OCIMUM ESTATES PVT. LTD. V/S STATE OF HARYANA AND OTHERS	HEMANT SAINI, A.G. HARYANA , SANJEEV MAJRA
		WITH CWP-25586-2019 (OTHER)	M/S AERENS JAI REALTY PRIVATE LIMITED V/S STATE OF HARYANA AND OTHERS	HEMANT SAINI, ADVOCATE GENERAL HARYANA
		CM-11408-CWP-2020 (POR)		HEMANT SAINI, ADVOCATE GENERAL HARYANA
		CM-3523-CWP-2020 (VACATE STAY)		A.G. HARYANA, ADVOCATE GENERAL HARYANA
		WITH CWP-30453-2019 (OTHER)	RAMA KRISHNA BUILDWELL PVT. LTD. V/S STATE OF HARYANA AND OTHERS	HEMANT SAINI, ADVOCATE GENERAL HARYANA
239 **	SONEPAT [19-JUL-25]	CM-11449-CWP-2020 (POR)		HEMANT SAINI, ADVOCATE GENERAL HARYANA
		CM-3443-CWP-2020 (VACATE STAY)		A.G. HARYANA, ADVOCATE GENERAL HARYANA
		WITH CWP-21369-2021 (OTHER)	DLF HOME DEVELOPERS LIMITED V/S STATE OF HARYANA AND OTHERS	RAJEEV ANAND, A.G. HARYANA , MR. AMAN BAHRI, LEARNED ADDL. A.G. HARYANA, RAJEEV ANAND
		WITH CWP-4791-2022 (OTHER)	VATIKA LTD. V/S STATE OF HARYANA AND ANOTHER	GAGANDEEP SINGH, A.G. HARYANA
		WITH CWP-2149-2020 (OTHER)	M/S RAS DEVELOPMENTS PRIVATE LIMITED V/S STATE OF HARYANA AND OTHERS	HEMANT SAINI, ADVOCATE GENERAL HARYANA
239 **	SONEPAT [19-JUL-25]	CWP-37860-2018 (HUID HY) (OTHER)	ARVIND SINGH V/S STATE OF HARYANA AND OTHERS	SALIL DEV SINGH BALI, , ANKUR MITTAL, ANKUR MITTAL, ADDL. A.G., HARYANA, ANSHIKA,, DEEPAK BHARDWAJ, DAG,

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				HARYANA, HARMANJOT SINGH GILL, LOKESH SINHAL, PARVEEN MEHTA
240 ***	BARNALA [19-JUL-25]	LPA-1151-2018 (SERVICE PB) (CWP-16116-2012)	KUSUM LATA V/S STATE OF PUNJAB AND ORS	PARVEEN KUMAR GARG, , AG PB, SUKHMANI T. PATWALIA , ANIL BANSAL, DAG, PUNJAB, ASHISH VERMA, ASHISH VERMA, GAURAV SHARMA, ANIL GUPTA, , DEEPALI PURI, ADDL. A. G., PUNJAB, GAURAV SHARMA,ASHISH VERMA, PARVEEN KUMAR GARG, R.S. PANDHER, SENIOR DAG, PUNJAB, SARTAJ SINGH GILL, SR. DAG, PUNJAB, SHIREESH GUPTA, SR. DAG, PUNJAB, SUKHMANI PATWALIA, SUKHMANI PATWALIA, ABHISHEK MASIH PARVEEN KUMAR GARG, , SUKHMANI PATWALIA
		CM-4072-LPA-2023 (POR)		
241 ***	MANSA [19-JUL-25]	LPA-1646-2018 (SCOSBPB) (CWP-20085-2014)	NAVEEN SINGLA V/S PUNJAB STATE POWER CORPORATION LTD AND ORS	HARSH AGGARWAL, , AKASH YADAV, HARSH AGGARWAL, KSHITIJ SHARMA, SHOBIT SHARMA, , Kshitij Sharma, NAVEEN SHARMA, NIKUNJ DHAWAN, S.S. GILL, NAVEEN SHARMA, SHRUTI KHANNA, FARHEEN BAJWA, SHUBHKARMAN SINGH GILL, HARSH AGGARWAL,
		CM-4303-LPA-2018 (STAY)		
242 ***	MOHALI (SAS NAGAR) [19-JUL-25]	CM-637-LPA-2019 (SERVICE PB) (DELAY(F))	PREET KANWAR SINGH SANDHU V/S STATE OF PUNJAB AND OTHERS	SAMEER SACHDEVA, , AJAY PAL SINGH GILL, DAG, PUNJAB., DAVINDER SINGH , JYOTI SAREEN, DR. ANMOL RATTAN SIDHU, SR. ADVOCATE, JYOTI SAREEN, JYOTI SAREEN,SHIVANGI CHAUHAN,, JYOTIKA SETHI,, JYOTIKA SETHI, , KIRAT KAUR, JYOTI SAREEN, MR. SHREESH GUPTA, SAPAN DHIR,, PANKAJ GUPTA, VAIBHAV GUPTA, PANKAJ SAMANIA, SANDEEP KHUNGER, RAMNEEK KAUR SANDHU, PARMEET KAUR, ROHIT AHUJA, DAG, PUNJAB, S.S. GILL, SAKSHAM KHUNGER, SANDEEP KHUNGER, SANDEEP KHUNGER,SAKSHAM KHUNGER, SAPAN DHIR, SAURABH KAPOOR, ADDL. A.G., PUNJAB, VICKY SHARMA, JYOTI SAREEN SAMEER SACHDEVA, , AG PB, SAPAN DHIR, VICKY SHARMA , JYOTI SAREEN, PARMEET KAUR, RAMANDEEP SINGH PANDHER, SAMINA DHIR, SANDEEP KHUNGER, SANDEEP KHUNGER, NITIKA JAURA,
		& O&M LPA-290-2019		
243 ***	NAWAN-SHAHAR(SBS NAGAR) [19-JUL-25]	CM-3980-LPA-2019 (SERVICE PB) (DELAY(F))	VINOD KUMAR V/S STATE OF PUNJAB AND OTHERS	AMAN BAHRI, A.G. PUNJAB , G.P. VASHISHT, G.P. VASHIST, MONICA CHHIBBER SHARMA, SR. DAG, PUNJAB, ROHIT JOSHI, SHUBHAM PATHANIA, AMAN BAHRI, A.G. PUNJAB
		CM-3981-LPA-2019 (OTHER)		
		& O&M LPA-1775-2019		AMAN BAHRI, A.G. PUNJAB , G.P. VASHIST, Harpreet Kaur Athwal, KRITIKA SHARMA,AASHNA JAIN, ROHIT JOSHI
		WITH CM-4124-LPA-2019 (DELAY(F))	VINOD KUMAR V/S STATE OF PUNJAB AND OTHERS	AMAN BAHRI, A.G. PUNJAB
		CM-4125-LPA-2019 (STAY)		AMAN BAHRI, A.G. PUNJAB
		& O&M LPA-1832-2019		AMAN BAHRI, A.G. PUNJAB , AMAN BAHRI, G.P. VASHIST, KRITIKA SHARMA, AASHNA JAIN

77 of 120

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244 ***	HOSHIARPUR [19-JUL-25]	CM-4597-LPA-2019 (SERVICE PB) (<i>DELAY(F)</i>) CM-4595-LPA-2019 (<i>EXEMPTION(CC)</i>) CM-4596-LPA-2019 (<i>POR AFFD</i>) CM-4598-LPA-2019 (<i>OTHER</i>) & O&M LPA-2008-2019 (BODT. 19/04/25)	CHANDER SHEKHAR V/S STATE OF PUNJAB AND OTHERS	KRISHAN SINGH DADWAL, A.G. PUNJAB , ROHIT AHUJA, DAG, PUNJAB KRISHAN SINGH DADWAL, A.G. PUNJAB KRISHAN SINGH DADWAL, A.G. PUNJAB KRISHAN SINGH DADWAL, A.G. PUNJAB KRISHAN SINGH DADWAL, A.G. PUNJAB , NARESH KUMAR, NEHA JAIN
245 ***	GURDASPUR [19-JUL-25]	CWP-5132-2019 (VIRES GOVT SERVICE PB) (<i>OTHER</i>) CM-11655-CWP-2019 (<i>OTHER</i>) CM-4409-CWP-2019 (<i>OTHER</i>) CM-14760-CWP-2019 (<i>PREPONE</i>) CM-14761-CWP-2019 (<i>DIRECTION</i>) WITH CWP-19363-2021 (<i>OTHER</i>) CM-16432-CWP-2022 (<i>OTHER</i>) WITH CM-9363-CWP-2025 (<i>DISPOSAL</i>) WITH CWP-30035-2018 CM-11938-CWP-2019 (<i>OTHER</i>) CM-4688-CWP-2019 (<i>DIRECTION</i>) WITH CWP-22901-2023 (<i>OTHER</i>)	KAPIL SHARMA AND OTHERS V/S STATE OF PUNJAB AND OTHERS LEENA CHHABRA AND ORS V/S STATE OF PUNJAB AND ORS RENU KUMARI AND ORS V/S STATE OF PUNJAB AND ORS ABHAYA DIXIT AND OTHERS V/S STATE OF PUNJAB AND OTHERS	GAURAV RANA, , ADITYAJIT SINGH CHADHA, DILPREET SINGH GANDHI, Gaurav Rana Gaurav Rana, Gaurav Rana, GAURAV RANA, A.G. PUNJAB Gaurav Rana, KANNAN MALIK, ADVOCATE GENERAL PUNJAB , ADITYAJIT SINGH CHADHA, GURNOOR SINGH SANDHU, Gaurav Rana, SUNIL SIHAG KANNAN MALIK, NISHANT MAINI , DIVYA SHARMA, ROHIT AHUJA, DAG, PUNJAB GAURAV RANA, , GURNOOR SINGH SANDHU BALWINDER SINGH, , AAG PB, ANIL KUMAR SINGH GOYAT, BALWINDER SINGH, DIVYA SHARMA, DALJIT KAUR, HOSHIAR SINGH, KULBHUSHAN RAHEJA BALWINDER SINGH, BALWINDER SINGH, A.G. PUNJAB GAGAN DEEP GREWAL, A.G. PUNJAB , DEEPALI PURI, ADDL. A.G., PUNJAB., GURNOOR SINGH SANDHU
246 **	UT-CHANDIGARH [19-JUL-25]	CWP-19291-2019 (HUID HY) (<i>OTHER</i>)	SWARNPREET KAUR AND ANR V/ S STATE OF HARYANA AND OTHERS	AMAN PAL, A.G. HARYANA , AASHNA GILL, AASHNA GILL, NAGESH GILL, AMAN PAL, ANKUR MITTAL, ADDL. AG, HARYANA, ARUN BENIWAL, DAG, HARYANA, DEEPAK BHARDWAJ, DAG, HARYANA, NIKHIL CHOPRA, RAJIV ANAND, Nikhil Chopra, RAJEEV ANAND, RAJEEV ANAND, NIKHIL CHOPRA, UDIT GARG
247 **	MOHALI (SAS NAGAR) [19-JUL-25]	CWP-27898-2019 (HUIDPB) (<i>OTHER</i>)	CHANDER KANTA AND OTHERS V/ S STATE OF PUNJAB AND OTHERS	RAVI KANT SHARMA, ADVOCATE GENERAL PUNJAB , ALKA CHATRATH, ANU CHATRATH, DIVYA SHARMA, ARJUN SHEORAN, DAG, PUNJAB, DIVYA SHARMA, JAGMOHAN S GHUMMAN, MANOHAR LALL, V.G. JOHAR, DAG, PUNJAB
248 **	KARNAL [19-JUL-25]	CWP-32651-2019 (HUID HY) (<i>OTHER</i>)	GHANSHAM DASS GUPTA AND ANOTHER V/S STATE OF HARYANA AND OTHERS	KARAN SINGLA, ADVOCATE GENERAL HARYANA , ARUN BENIWAL, DAG, HARYANA, ASHISH GUPTA, , DEEPAK BHARDWAJ, DAG, HARYANA,

78 of 120

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					KARAN SINGLA, NIDHI SINGLA, RUJHAN DHAWAN, PRATEEK MAHAJAN, RAVI MISHRA,, TANISHA PESHAWARIA, DAG, HARYANA
249 **	UT-CHANDIGARH [19-JUL-25]	CWP-33357-2019 (HUIDPB) (OTHER)	JASPREET SINGH AND ANOTHER V/S GREATER MOHALI AREA DEVELOPMENT AUTHORITY MOHALI	GOVIND RAI VASHISHT, , KASHMIR SINGH, NIKHIL SINGH, MANU SANGWAN, ANU CHATRATH, NISHANT MAINI,VRINDA BHARGAVA	
250 **	JALANDHAR [19-JUL-25]	CWP-33652-2019 (HUIDPB) (OTHER)	SURINDER PAL SINGH V/S STATE OF PUNJAB AND OTHERS	TEJINDERBIR SINGH, , ARJUN SHEORAN, DEPUTY ADVOCATE GENERAL, PUNJAB, J.S.TOOR, KARANJIT SINGH, ADDL. AG, PUNJAB, NAVDEEP CHHABRA, SR. DAG, PUNJAB, R.P.S. BARA, RAMANPREET SINGH BARA, SHEKHAR VERMA, ADDL. AG, PUNJAB, V.G. JAUHAR,, VIPIN PAL YADAV, ADDL.A.G. PUNJAB	
251 ***	GURDASPUR [19-JUL-25]	LPA-717-2019 (SERVICE PB) (CWP-7460-2017)	RAJ KUMAR V/S STATE OF PUNJAB AND OTHERS	GAGNESHWAR WALIA, A.G. PUNJAB , BIKRAMJIT SINGH, S.S. SANDHU, FATEH SINGH DHILLON, GAGNESHWAR WALIA, ROHIT AHUJA, DAG, PUNJAB, S.S. GILL, SR. DAG, PUNJAB.	
252 ***	UT-CHANDIGARH [19-JUL-25]	LPA-1661-2019 (SERVICE PB) (CWP-21638-2014) CM-3727-LPA-2019 (STAY)	STATE OF PUNJAB AND OTHERS V/S MANOJ KUMAR	ADVOCATE GENERAL PUNJAB, , ANGAD PARMAR, VIVEK K. THAKUR, VIVEK K. THAKUR ADVOCATE GENERAL PUNJAB,	
253 ***	UT-CHANDIGARH [19-JUL-25]	CM-320-LPA-2020 (SERVICE PB) (DELAY(F)) CM-319-LPA-2020 (EXEMPTION(CC)) CM-322-LPA-2020 (POR) CM-323-LPA-2020 (STAY) & O&M LPA-115-2020	STATE OF PUNJAB AND OTHERS V/S MANPREET KAUR	ADVOCATE GENERAL PUNJAB, , ROHIT AHUJA, DAG, PUNJAB, SHREESH KAKKAR, KAPIL KAKKAR ADVOCATE GENERAL PUNJAB, ADVOCATE GENERAL PUNJAB, ADVOCATE GENERAL PUNJAB, ADVOCATE GENERAL PUNJAB, , KAPIL KAKKAR	
254 ***	UT-CHANDIGARH [19-JUL-25]	CM-2038-LPA-2020 (SCOSBPB) (DELAY(F)) CM-2039-LPA-2020 (STAY) & O&M LPA-745-2020	PUNJAB SMALL INDUSTRIES AND EXPORT CORPORATION V/S JAGDISH CHANDER AND OTHERS	VIRAJ GANDHI, , ADARSH DUBEY, MONICA CHHIBBER SHARMA, SR. DAG, PUNJAB, MUNISHA GANDHI, NAMITA TALWAR, R.K. ARORA, NEERAJ SHARMA, ADARSH DUBEY, SUKHDEEP PARMAR, SR. DAG, HARYANA VIRAJ GANDHI, VIRAJ GANDHI, , ADARSH KUMAR DUBEY, AMANDEEP SINGH, DAG HARYANA, MONICA CHHIBBER SHARMA, SR. DAG, PUNJAB, NAMITA TALWAR, R.K.ARORA, , NEERAJ SHARMA, NEERAJ SHARMA, , SALINA CHALANA, VIRAJ GANDHI	
255 **	KAITHAL [19-JUL-25]	CWP-22348-2020 (HUID HY) (OTHER) WITH CWP-337-2021	ANOOP KUMAR V/S STATE OF HARYANA AND OTHERS SUSHIL KUMAR GOYAL V/S STATE OF HARYANA AND OTHERS	ARUN BANSAL, ADVOCATE GENERAL HARYANA , ANUBHAV BANSAL, DEEPAK BALYAN, DEEPAK BALYAN, DEEPAK BHARDWAJ, D.A.G., HARYANA, RAMAN KUMAR SHARMA, AAG HARYANA, SANDEEP BANSAL ARUN BANSAL, , DEEPAK BALYAN	

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		WITH CWP-381-2021 (OTHER)	M/S MAA BHAGWATI FOODS V/S STATE OF HARYANA AND OTHERS	ARUN BANSAL, ADVOCATE GENERAL HARYANA , DEEPAK BALYAN	
		WITH CWP-721-2021 (OTHER)	MEHANGA SINGH V/S STATE OF HARYANA AND OTHERS	ARUN BANSAL, ADVOCATE GENERAL HARYANA , ANUBHAV SINGLA, DEEPAK BALYAN	
		WITH CWP-751-2021 (OTHER)	MANJINDER SINGH AND ANR V/S STATE OF HARYANA AND OTHERS	ARUN BANSAL, ADVOCATE GENERAL HARYANA , DEEPAK BALYAN	
		WITH CWP-761-2021 (OTHER)	GAURAV JAIN V/S STATE OF HARYANA AND OTHERS	ARUN BANSAL, ADVOCATE GENERAL HARYANA , DEEPAK BALYAN	
		WITH CWP-785-2021 (OTHER)	BHUPENDER SINGH V/S STATE OF HARYANA AND OTHERS	ARUN BANSAL, ADVOCATE GENERAL HARYANA , DEEPAK BALYAN	
		WITH CWP-18431-2021 (OTHER)	SARITA RANI AND ORS V/S STATE OF HARYANA AND ORS	ARUN BANSAL, A.G. HARYANA , ANUBHAV BANSAL, DEEPAK BALYAN	
		WITH CWP-1210-2021 (OTHER)	JIWAN LAL AND ANR V/S STATE OF HARYANA AND OTHERS	ARUN BANSAL, ADVOCATE GENERAL HARYANA , DEEPAK BALYAN	
256 ***	MOHALI (SAS NAGAR) [19-JUL-25]	LPA-598-2020 (SERVICE PB) (CWP-11699-2020) (OTHER)	CHARANJIT KAUR V/S STATE OF PUNJAB AND OTHERS	AMIT JHANJI, A.G. PUNJAB , ABHISHEK PREMI, AMIT JHANJI, CHANDAN SINGH , HARKANWAR JEET SINGH, Harpreet Kaur Athwal, PANKAJ GUPTA AG PUNJAB, SAHIL SHARMA, DAG, PUNJAB., SHIREESH GUPTA, SENIOR DAG, PUNJAB., ZAHEEN KAUR,	
		CM-1613-LPA-2020 (STAY PROCEED)		AMIT JHANJI, A.G. PUNJAB	
257 ***	UT-CHANDIGARH [19-JUL-25]	LPA-691-2020 (SERVICE PB) (CWP-7239-2015)	STATE OF PUNJAB V/S LABH SINGH DHALIWAL AND OTHERS	ADVOCATE GENERAL PUNJAB, A.D.S. JATTANA , ADS JATTANA, AJAIVIR SINGH, AMANDEEP SINGH JATTANA, AMIT SHARMA, ASHISH GOKLANEY, J.S THIND, ASHWANI NAGRA, BALJINDER SINGH JATANA, SUKHDEV SINGH, , GURMINDER SINGH, ADVOCATE GENERAL, PUNJAB, Harpreet Kaur Athwal, MANINDER SINGH DHINDSA, MANINDER SINGH, SR. DAG, PUNJAB, NARESH CHANDER, RAJ KUMAR MALIK, SAURABH ARORA, SAURAV VERMA, ADDITIONAL AG PUNJAB, SUNNY SINGLA, SUVIR SIDHU, VIJAY SHARMA, VIKAS CHATRATH, SUNNY SINGLA, MS.RITI AGGARWAL, VIKRAM SINGH, VINEET SEHGAL, VINEET SEHGAL, MUKESH ARORA, VISHAL NEHRA	
		WITH CM-2667-LPA-2024 (IMPLEAD)	STATE OF PUNJAB V/S LABH SINGH DHALIWAL AND OTHERS	VINEET SEHGAL, A.G. PUNJAB , AMANDEEP SINGH JATTANA, GURSHER SINGH DHILLON, SUVIR SIDHU, VINEET SEHGAL	
		CM-2841-LPA-2024 (IMPLEAD)		NARESH CHANDER, , VINEET SEHGAL	
		CM-3478-LPA-2024 (POR)		SUVIR SIDHU,	
		CM-1912-LPA-2020 (STAY)		ADVOCATE GENERAL PUNJAB,	
		CM-1913-LPA-2020 (STAY)		ADVOCATE GENERAL PUNJAB,	
		WITH CWP-9029-2021 (OTHER)	RAJPAL SINGH GREWAL AND ANR V/S STATE OF PUNJAB AND OTHERS	AMANDEEP SINGH JATTANA, ADVOCATE GENERAL PUNJAB	
		WITH LPA-101-2021	STATE OF PUNJAB AND OTHERS V/S KRISHAN PAL SHARMA	ADVOCATE GENERAL PUNJAB, , ANU PAL, DAG, PUNJAB	
		CM-231-LPA-2021 (STAY)		ADVOCATE GENERAL PUNJAB,	

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	CM-232-LPA-2021 (EXEMPTION(CC))		ADVOCATE GENERAL PUNJAB,
	WITH LPA-108-2021	STATE OF PUNJAB AND ANOTHER V/S RAJ RANI AND OTHERS	ADVOCATE GENERAL PUNJAB, , ASHISH GOKLANEY, MANINDER SINGH DHINDSA, P K GOKLANEY
	CM-250-LPA-2021 (STAY)		ADVOCATE GENERAL PUNJAB,
	CM-251-LPA-2021 (EXEMPTION(CC))		ADVOCATE GENERAL PUNJAB,
	WITH LPA-124-2021	CHIEF TOWN PLANNER, PUNJAB, CHANDIGARH AND OTHERS V/S MADAN LAL KAUSHAL AND OTHERS	ADVOCATE GENERAL PUNJAB,
	CM-282-LPA-2021 (STAY)		ADVOCATE GENERAL PUNJAB,
	CM-284-LPA-2021 (EXEMPTION(CC))		ADVOCATE GENERAL PUNJAB,
	WITH LPA-136-2021	STATE OF PUNJAB AND ANOTHER V/S KISHAN CHAND AND ANOTHER	ADVOCATE GENERAL PUNJAB, , KAVITA ARORA, MANINDER SINGH DHINDSA
	CM-327-LPA-2021 (STAY)		ADVOCATE GENERAL PUNJAB,
	CM-330-LPA-2021 (EXEMPTION(CC))		ADVOCATE GENERAL PUNJAB,
	WITH LPA-137-2021	STATE OF PUNJAB V/S AMRIT LAL KAPOOR AND OTHERS	ADVOCATE GENERAL PUNJAB, , SANJEEV SONI, VIKRAM SINGH
	CM-328-LPA-2021 (STAY)		ADVOCATE GENERAL PUNJAB,
	CM-329-LPA-2021 (EXEMPTION(CC))		ADVOCATE GENERAL PUNJAB,
	WITH LPA-138-2021	STATE OF PUNJAB AND OTHERS V/S PREM NATH GOYAL RETD AND OTHERS	ADVOCATE GENERAL PUNJAB, , NITESH SINGLA, SUNNY SINGLA
	CM-331-LPA-2021 (DELAY(F))		ADVOCATE GENERAL PUNJAB,
	CM-332-LPA-2021 (STAY)		ADVOCATE GENERAL PUNJAB,
	CM-333-LPA-2021 (EXEMPTION(CC))		ADVOCATE GENERAL PUNJAB,
	WITH LPA-139-2021	STATE OF PUNJAB AND OTHERS V/S BUA DITTA RETD. AND OTHERS	ADVOCATE GENERAL PUNJAB, , NITESH SINGLA, RITI AGGARWAL
	CM-334-LPA-2021 (DELAY(F))		ADVOCATE GENERAL PUNJAB,
	CM-335-LPA-2021 (STAY)		ADVOCATE GENERAL PUNJAB,
	CM-336-LPA-2021 (EXEMPTION(CC))		ADVOCATE GENERAL PUNJAB,
	WITH LPA-140-2021	STATE OF PUNJAB AND OTHERS V/S KAMALJIT JUNEJA RETD. AND OTHERS	ADVOCATE GENERAL PUNJAB, , PEEYUSH GAGNEJA, HARPAL SINGH, PUNEET KAUR SEKHON, PUNEET KAUR SEKHON, MRIGANK SHARMA,
	CM-337-LPA-2021 (STAY)		ADVOCATE GENERAL PUNJAB,
	CM-339-LPA-2021 (EXEMPTION(CC))		ADVOCATE GENERAL PUNJAB,
	WITH LPA-141-2021	STATE OF PUNJAB AND OTHERS V/S MOHINDER RETD. AND OTHERS	ADVOCATE GENERAL PUNJAB, , NITESH SINGLA, RITI AGGARWAL
	CM-340-LPA-2021 (DELAY(F))		ADVOCATE GENERAL PUNJAB,
	CM-341-LPA-2021 (STAY)		ADVOCATE GENERAL PUNJAB,

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CM-342-LPA-2021 (EXEMPTION(CC))		ADVOCATE GENERAL PUNJAB,
WITH LPA-142-2021	STATE OF PUNJAB AND OTHERS V/S RAJINDER SINGH RETD. AND OTHERS	ADVOCATE GENERAL PUNJAB, , NITESH RANA, SUNNY SINGLA
CM-343-LPA-2021 (DELAY(F))		ADVOCATE GENERAL PUNJAB,
CM-344-LPA-2021 (STAY)		ADVOCATE GENERAL PUNJAB,
CM-345-LPA-2021 (EXEMPTION(CC))		ADVOCATE GENERAL PUNJAB,
WITH LPA-143-2021	STATE OF PUNJAB AND OTHERS V/S ASHWANI KUMAR RETD. AND OTHERS	ADVOCATE GENERAL PUNJAB, , GUNJEET S. BRAR, A.S PANNU, NITESH SINGLA, NITESH SINGLA, VIKAS SINGH, VIKAS SINGH
CM-347-LPA-2021 (DELAY(F))		ADVOCATE GENERAL PUNJAB,
CM-348-LPA-2021 (STAY)		ADVOCATE GENERAL PUNJAB,
CM-350-LPA-2021 (EXEMPTION(CC))		ADVOCATE GENERAL PUNJAB,
WITH LPA-144-2021	STATE OF PUNJAB AND OTHERS V/S DARSHAN SINGH RETD AND OTHERS	ADVOCATE GENERAL PUNJAB, , NITESH SINGLA, RITI AGGARWAL
CM-346-LPA-2021 (DELAY(F))		ADVOCATE GENERAL PUNJAB,
CM-349-LPA-2021 (STAY)		ADVOCATE GENERAL PUNJAB,
CM-351-LPA-2021 (EXEMPTION(CC))		ADVOCATE GENERAL PUNJAB,
WITH LPA-155-2021	STATE OF PUNJAB AND OTHERS V/S MANJIT SANDHU AND OTHERS	ADVOCATE GENERAL PUNJAB, , INDERPAL SINGH PARMAR, JAIDEEP VERMA, NIRMAL SINGH, INDERPAL SINGH PARMAR
CM-385-LPA-2021 (STAY)		ADVOCATE GENERAL PUNJAB,
CM-386-LPA-2021 (EXEMPTION)		ADVOCATE GENERAL PUNJAB,
WITH LPA-168-2021	STATE OF PUNJAB AND OTHERS V/S JOGA SINGH AND OTHERS	ADVOCATE GENERAL PUNJAB, , AMRINDERJIT SINGH, INDERPAL SINGH PARMAR, NIRMAL SINGH, INDERPAL SINGH PARMAR, TAJINDER SINGH, VIKAS CHATRATH, VIKAS CHATRATH, ANUPINDER SINGH BRAR
CM-425-LPA-2021 (DELAY(F))		ADVOCATE GENERAL PUNJAB,
CM-426-LPA-2021 (STAY)		ADVOCATE GENERAL PUNJAB,
CM-427-LPA-2021 (EXEMPTION(CC))		ADVOCATE GENERAL PUNJAB,
WITH LPA-169-2021	STATE OF PUNJAB AND OTHERS V/S JARNAIL SINGH AND OTHERS	ADVOCATE GENERAL PUNJAB, , INDERPAL SINGH PARMAR, NIRMAL SINGH, R.K ARORA
CM-428-LPA-2021 (DELAY(F))		ADVOCATE GENERAL PUNJAB,
CM-429-LPA-2021 (STAY)		ADVOCATE GENERAL PUNJAB,
CM-431-LPA-2021 (EXEMPTION(CC))		ADVOCATE GENERAL PUNJAB,
WITH LPA-207-2021	STATE OF PUNJAB AND OTHERS V/S BALJINDER SINGH JATTANA	ADVOCATE GENERAL PUNJAB, GURKEETAT SINGH, AMANDEEP SINGH JATTANA , AMANDEEP SINGH JATTANA, BALJIDER SINGH JATANA

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	CM-561-LPA-2021 (STAY)	ADVOCATE GENERAL PUNJAB,
	CM-562-LPA-2021 (EXEMPTION(CC))	ADVOCATE GENERAL PUNJAB,
	CM-1320-LPA-2022 (POR)	AMANDEEP SINGH JATTANA, A.G. PUNJAB
	WITH LPA-217-2021	DIRECTOR PUBLIC INSTRUCTION, SECONDARY EDUCATION, PUNJAB AND OTHERS V/S NAMINDER SINGH AND OTHERS ADVOCATE GENERAL PUNJAB, , ALKA CHATRATH, NISHANT MAINI, , AMANDEEP SINGH JATTANA, C.M. CHOPRA
	CM-591-LPA-2021 (DELAY(F))	ADVOCATE GENERAL PUNJAB, , Harpreet Kaur Athwal
	CM-592-LPA-2021 (STAY)	ADVOCATE GENERAL PUNJAB,
	CM-593-LPA-2021 (EXEMPTION(CC))	ADVOCATE GENERAL PUNJAB,
	WITH LPA-218-2021	DIRECTOR PUBLIC INSTRUCTION (SE) AND OTHERS V/S ZORA SINGH GILL ADVOCATE GENERAL PUNJAB, , NITESH SINGLA, SUNNY SINGLA
	CM-594-LPA-2021 (DELAY(F))	ADVOCATE GENERAL PUNJAB,
	CM-595-LPA-2021 (STAY)	ADVOCATE GENERAL PUNJAB,
	CM-596-LPA-2021 (EXEMPTION(CC))	ADVOCATE GENERAL PUNJAB,
	WITH LPA-219-2021	DIRECTOR OF PUBLIC INSTRUCTIONS SECONDARY EDUCATION, PUNJAB AND OTHERS V/S JAGDISH CHANDER AND OTHERS ADVOCATE GENERAL PUNJAB, , AMANDEEP SINGH JATTANA
	CM-597-LPA-2021 (DELAY(F))	ADVOCATE GENERAL PUNJAB,
	CM-600-LPA-2021 (STAY)	ADVOCATE GENERAL PUNJAB,
	CM-601-LPA-2021 (EXEMPTION(CC))	ADVOCATE GENERAL PUNJAB,
	WITH LPA-220-2021	DIRECTOR PUBLIC INSTRUCTION SCHOOLS PUNJAB AND ANOTHER V/S MOHINDER PAUL AND OTHERS ADVOCATE GENERAL PUNJAB,
	CM-598-LPA-2021 (STAY)	ADVOCATE GENERAL PUNJAB,
	CM-599-LPA-2021 (EXEMPTION)	ADVOCATE GENERAL PUNJAB,
	WITH LPA-221-2021	DIRECTOR PUBLIC INSTRUCTION (S.E.) PUNJAB AND OTHERS V/S RANJIT SINGH AND OTHERS ADVOCATE GENERAL PUNJAB, , INDERPAL SINGH PARMAR, NIRMAL SINGH, INDERPAL SINGH PARMAR, ZUBIN CHHURA
	CM-602-LPA-2021 (DELAY(F))	ADVOCATE GENERAL PUNJAB,
	CM-603-LPA-2021 (STAY)	ADVOCATE GENERAL PUNJAB,
	CM-604-LPA-2021 (EXEMPTION(CC))	ADVOCATE GENERAL PUNJAB,
	WITH LPA-222-2021	DIRECTOR OF PUBLIC INSTRUCTION (S.E.) PUNJAB AND OTHERS V/S NIRMALA DEVI ADVOCATE GENERAL PUNJAB,
	CM-605-LPA-2021 (DELAY(F))	ADVOCATE GENERAL PUNJAB,
	CM-607-LPA-2021 (STAY)	ADVOCATE GENERAL PUNJAB,
	CM-610-LPA-2021 (EXEMPTION)	ADVOCATE GENERAL PUNJAB,

Firefox		http://10.145.28.41:8888/generate_allbench.orcl?var1=23/07/2025&va...	
	WITH CM-818-LPA-2021 (<i>DELAY(F)</i>)	PUNJAB MANDI BOARD AND ANR V/S CHARAN SINGH AND ORS	JASMINDER SINGH THIND, A.G. PUNJAB
	CM-817-LPA-2021 (<i>DELAY (REF)</i>)		JASMINDER SINGH THIND, A.G. PUNJAB
	CM-819-LPA-2021 (<i>STAY</i>)		JASMINDER SINGH THIND, A.G. PUNJAB
	& O&M LPA-311-2021		JASMINDER SINGH THIND, A.G. PUNJAB , JASMINDER SINGH THIND
	WITH LPA-360-2021	CHIEF ENGINEER (SOUTH), WATER SUPPLY AND SANITATION, PATIALA AND ANOTHER V/S TIRLOK SINGH VIRDI AND OTHERS	ADVOCATE GENERAL PUNJAB,
	CM-947-LPA-2021 (<i>STAY</i>)		ADVOCATE GENERAL PUNJAB,
	CM-948-LPA-2021 (<i>EXEMPTION(CC)</i>)		ADVOCATE GENERAL PUNJAB,
	WITH LPA-406-2021	CHIEF CONSERVATOR OF SOILS, DEPARTMENT OF SOIL AND WATER CONSERVATION, PUNJAB AND ANOTHER V/S GURDIAL SINGH AND OTHERS	ADVOCATE GENERAL PUNJAB,
	CM-1038-LPA-2021 (<i>DELAY(F)</i>)		ADVOCATE GENERAL PUNJAB,
	CM-1039-LPA-2021 (<i>STAY</i>)		ADVOCATE GENERAL PUNJAB,
	CM-1040-LPA-2021 (<i>EXEMPTION</i>)		ADVOCATE GENERAL PUNJAB,
	WITH LPA-517-2021	DIRECTOR OF PUBLIC INSTRUCTIONS E.E PUNJAB AND OTHERS V/S MOHINDER SINGH AND OTHERS	ADVOCATE GENERAL PUNJAB, , Harpreet Kaur Athwal, SUNNY SINGLA
	CM-1261-LPA-2021 (<i>EXEMPTION</i>)		ADVOCATE GENERAL PUNJAB,
	CM-1262-LPA-2021 (<i>STAY PROCEED</i>)		ADVOCATE GENERAL PUNJAB,
	WITH LPA-591-2021	STATE OF PUNJAB AND ANOTHER V/S GULZARI LAL RETD. AND OTHERS	ADVOCATE GENERAL PUNJAB, , RITI AGGARWAL
	CM-1461-LPA-2021 (<i>STAY</i>)		ADVOCATE GENERAL PUNJAB,
	CM-1462-LPA-2021 (<i>EXEMPTION</i>)		ADVOCATE GENERAL PUNJAB,
	WITH LPA-597-2021 (<i>OTHER</i>)	FINANCIAL COMMISSIONER AND ANOTHER V/S GURCHARAN SINGH DAULA AND OTHERS	ADVOCATE GENERAL PUNJAB, , C.L. SHARMA
	CM-1483-LPA-2021 (<i>EXEMPTION</i>)		ADVOCATE GENERAL PUNJAB,
	CM-1484-LPA-2021 (<i>STAY</i>)		ADVOCATE GENERAL PUNJAB,
	WITH LPA-609-2021	STATE OF PUNJAB AND ANOTHER V/S KEWAL SINGH AND OTHERS	ADVOCATE GENERAL PUNJAB, , RITI AGGARWAL, SUNNY SINGLA
	CM-1507-LPA-2021 (<i>DELAY(F)</i>)		ADVOCATE GENERAL PUNJAB,
	CM-1508-LPA-2021 (<i>STAY</i>)		ADVOCATE GENERAL PUNJAB,
	CM-1509-LPA-2021 (<i>EXEMPTION</i>)		ADVOCATE GENERAL PUNJAB,
	WITH LPA-610-2021	STATE OF PUNJAB AND ANOTHER V/S RANBIR SINGH AND OTHERS	ADVOCATE GENERAL PUNJAB, , RITI AGGARWAL
	CM-1510-LPA-2021 (<i>DELAY(F)</i>)		ADVOCATE GENERAL PUNJAB,

Firefox		http://10.145.28.41:8888/generate_allbench.orcl?var1=23/07/2025&va...	
	CM-1511-LPA-2021 (STAY)		ADVOCATE GENERAL PUNJAB,
	CM-1512-LPA-2021 (EXEMPTION)		ADVOCATE GENERAL PUNJAB,
	WITH LPA-616-2021 (OTHER)	STATE OF PUNJAB V/S GURDEV SINGH AND OTHERS	ADVOCATE GENERAL PUNJAB,
	CM-1544-LPA-2021 (STAY)		ADVOCATE GENERAL PUNJAB,
	CM-1545-LPA-2021 (EXEMPTION)		ADVOCATE GENERAL PUNJAB,
	WITH LPA-630-2021	STATE OF PUNJAB AND ANOTHER V/S GARIB SINGH AND OTHERS	ADVOCATE GENERAL PUNJAB, , RITI AGGARWAL
	CM-1567-LPA-2021 (DELAY(F))		ADVOCATE GENERAL PUNJAB,
	CM-1568-LPA-2021 (STAY)		ADVOCATE GENERAL PUNJAB,
	CM-1569-LPA-2021 (EXEMPTION)		ADVOCATE GENERAL PUNJAB,
	WITH LPA-634-2021 (OTHER)	THE DIRECTOR HEALTH AND FAMILY WELFARE AND ANOTHER V/S DR.RAMESH CHAND GUPTA AND OTHERS	ADVOCATE GENERAL PUNJAB, , MUKAND GUPTA, V.P.GUPTA,
	CM-1578-LPA-2021 (EXEMPTION)		ADVOCATE GENERAL PUNJAB,
	CM-1579-LPA-2021 (STAY PROCEED)		ADVOCATE GENERAL PUNJAB,
	WITH LPA-635-2021 (OTHER)	THE DIRECTOR HEALTH AND FAMILY WELFARE AND ORS V/S DR. HARPREET SINGH SANDHU AND OTHERS	ADVOCATE GENERAL PUNJAB, , MUKESH ARORA, PURAN CHAND ARORA
	CM-1580-LPA-2021 (STAY PROCEED)		ADVOCATE GENERAL PUNJAB,
	CM-1581-LPA-2021 (EXEMPTION)		ADVOCATE GENERAL PUNJAB,
	WITH LPA-66-2021	STATE OF PUNJAB AND ANOTHER V/S SANTOKH SINGH SOKHI AND OTHERS	ADVOCATE GENERAL PUNJAB, , ANJU ARORA, ADDITIONAL ADVOCATE GENERAL, PUNJAB.
	CM-176-LPA-2021 (EXEMPTION(CC))		ADVOCATE GENERAL PUNJAB, A.G. PUNJAB
	CM-177-LPA-2021 (DELAY(F))		ADVOCATE GENERAL PUNJAB,
	CM-178-LPA-2021 (STAY)		ADVOCATE GENERAL PUNJAB, A.G. PUNJAB
	WITH LPA-723-2021 (OTHER)	STATE OF PUNJAB AND ANOTHER V/S DR. SWINDER PAL SINGH SOHAL	ADVOCATE GENERAL PUNJAB,
	CM-1783-LPA-2021 (EXEMPTION)		ADVOCATE GENERAL PUNJAB,
	CM-1784-LPA-2021 (STAY)		ADVOCATE GENERAL PUNJAB,
	WITH LPA-749-2021 (OTHER)	STATE OF PUNJAB AND ANOTHER V/S BHAJAN SINGH AND OTHERS	ADVOCATE GENERAL PUNJAB, , DEEPAK ARORA
	WITH LPA-1025-2021 (OTHER)	STATE OF PUNJAB AND ANOTHER V/S SOM SINGH AND OTHERS	ADVOCATE GENERAL PUNJAB, , SUNNY SINGLA
	CM-1834-LPA-2021 (DELAY(F))		ADVOCATE GENERAL PUNJAB,
	CM-1835-LPA-2021 (EXEMPTION)		ADVOCATE GENERAL PUNJAB,
	CM-2414-LPA-2021 (POR)		ADVOCATE GENERAL PUNJAB,

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CM-1836-LPA-2021 (STAY PROCEED)		ADVOCATE GENERAL PUNJAB,
CM-2415-LPA-2021 (STAY PROCEED)		ADVOCATE GENERAL PUNJAB,
CM-1837-LPA-2021 (POR)		ADVOCATE GENERAL PUNJAB,
CM-2416-LPA-2021 (EXEMPTION)		ADVOCATE GENERAL PUNJAB,
WITH CM-2464-LPA-2021 (DELAY(F))	STATE OF PUNJAB AND ANOTHER V/S GURMUKH SINGH RETD. AND OTHERS	ADVOCATE GENERAL PUNJAB,
CM-2467-LPA-2021 (EXEMPTION)		ADVOCATE GENERAL PUNJAB,
CM-2468-LPA-2021 (STAY PROCEED)		ADVOCATE GENERAL PUNJAB,
& O&M LPA-1066-2021 (OTHER)		ADVOCATE GENERAL PUNJAB,
WITH LPA-1097-2021 (OTHER)	STATE OF PUNJAB AND ANOTHER V/S JODH SINGH AND OTHERS	ADVOCATE GENERAL PUNJAB,
CM-2555-LPA-2021 (STAY PROCEED)		ADVOCATE GENERAL PUNJAB,
CM-2556-LPA-2021 (EXEMPTION)		ADVOCATE GENERAL PUNJAB,
WITH LPA-1127-2021 (OTHER)	STATE OF PUNJAB V/S MOHAN LAL	ADVOCATE GENERAL PUNJAB, , JASMEET SINGH GHUMMAN
CM-2627-LPA-2021 (EXEMPTION)		ADVOCATE GENERAL PUNJAB,
CM-2628-LPA-2021 (STAY PROCEED)		ADVOCATE GENERAL PUNJAB,
WITH CM-2735-LPA-2021 (DELAY(F))	STATE OF PUNJAB AND ANOTHER V/S SURJIT SINGH AND OTHERS	ADVOCATE GENERAL PUNJAB,
CM-2736-LPA-2021 (STAY PROCEED)		ADVOCATE GENERAL PUNJAB,
CM-2737-LPA-2021 (EXEMPTION)		ADVOCATE GENERAL PUNJAB,
& O&M LPA-1172-2021		ADVOCATE GENERAL PUNJAB,
WITH LPA-940-2021	STATE OF PUNJAB AND ANOTHER V/S RAJ BANSAL AND OTHERS	ADVOCATE GENERAL PUNJAB, , SUNNY SINGLA
CM-2232-LPA-2021 (STAY PROCEED)		ADVOCATE GENERAL PUNJAB,
CM-2233-LPA-2021 (EXEMPTION(CC))		ADVOCATE GENERAL PUNJAB,
WITH LPA-145-2022 (OTHER)	STATE OF PUNJAB V/S GURCHARAN KAUR AND OTHERS	ADVOCATE GENERAL PUNJAB, , VIKAS CHATRATH
CM-356-LPA-2022 (STAY PROCEED)		ADVOCATE GENERAL PUNJAB,
CM-357-LPA-2022 (EXEMPTION)		ADVOCATE GENERAL PUNJAB,
WITH LPA-161-2022 (OTHER)	STATE OF PUNJAB V/S MADAN LAL SAINI AND OTHERS	ADVOCATE GENERAL PUNJAB,
CM-394-LPA-2022 (STAY PROCEED)		ADVOCATE GENERAL PUNJAB,
CM-395-LPA-2022 (EXEMPTION)		ADVOCATE GENERAL PUNJAB,
WITH LPA-168-2022 (OTHER)	STATE OF PUNJAB AND OTHERS V/S KULDIP SINGH AND OTHERS	ADVOCATE GENERAL PUNJAB,
CM-413-LPA-2022 (POR)		ADVOCATE GENERAL PUNJAB,

86 of 120

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Firefox		http://10.145.28.41:8888/generate_allbench.orcl?var1=23/07/2025&va...	
	CM-414-LPA-2022 (STAY PROCEED)		ADVOCATE GENERAL PUNJAB,
	CM-415-LPA-2022 (EXEMPTION)		ADVOCATE GENERAL PUNJAB,
	WITH LPA-172-2022 (OTHER)	STATE OF PUNJAB AND ANOTHER V/S BHUPINDER SINGH OTHERS	ADVOCATE GENERAL PUNJAB, , SUNNY SINGLA
	CM-427-LPA-2022 (STAY PROCEED)		ADVOCATE GENERAL PUNJAB,
	CM-428-LPA-2022 (EXEMPTION)		ADVOCATE GENERAL PUNJAB,
	WITH LPA-197-2022 (OTHER)	STATE OF PUNJAB V/S KULWANT RAI AND OTHERS	ADVOCATE GENERAL PUNJAB,
	CM-489-LPA-2022 (POR)		ADVOCATE GENERAL PUNJAB,
	CM-490-LPA-2022 (STAY PROCEED)		ADVOCATE GENERAL PUNJAB,
	CM-491-LPA-2022 (EXEMPTION)		ADVOCATE GENERAL PUNJAB,
	WITH LPA-198-2022 (OTHER)	STATE OF PUNJAB V/S SUDESH KUMARI	ADVOCATE GENERAL PUNJAB, , AMANDEEP SINGH JATTANA
	CM-492-LPA-2022 (POR)		ADVOCATE GENERAL PUNJAB,
	CM-493-LPA-2022 (STAY PROCEED)		ADVOCATE GENERAL PUNJAB,
	CM-494-LPA-2022 (EXEMPTION)		ADVOCATE GENERAL PUNJAB,
	WITH LPA-340-2022 (OTHER)	STATE OF PUNJAB AND ANOTHER V/S SUKHDEV SINGH AND OTHERS	ADVOCATE GENERAL PUNJAB,
	CM-869-LPA-2022 (STAY PROCEED)		ADVOCATE GENERAL PUNJAB,
	WITH CM-909-LPA-2022 (DELAY(F))	STATE OF PUNJAB AND ANOTHER V/S SUKHDEV SINGH AND OTHERS	ADVOCATE GENERAL PUNJAB,
	CM-910-LPA-2022 (STAY PROCEED)		ADVOCATE GENERAL PUNJAB,
	CM-911-LPA-2022 (EXEMPTION)		ADVOCATE GENERAL PUNJAB,
	& O&M LPA-362-2022		ADVOCATE GENERAL PUNJAB,
	WITH LPA-363-2022 (OTHER)	STATE OF PUNJAB AND ANOTHER V/S SATWINDER SINGH AND OTHERS	ADVOCATE GENERAL PUNJAB,
	CM-916-LPA-2022 (STAY PROCEED)		ADVOCATE GENERAL PUNJAB,
	CM-917-LPA-2022 (EXEMPTION)		ADVOCATE GENERAL PUNJAB,
	WITH LPA-367-2022 (OTHER)	STATE OF PUNJAB V/S RATTAN SINGH AND OTHERS	ADVOCATE GENERAL PUNJAB,
	CM-928-LPA-2022 (STAY PROCEED)		ADVOCATE GENERAL PUNJAB,
	CM-929-LPA-2022 (EXEMPTION)		ADVOCATE GENERAL PUNJAB,
	WITH LPA-410-2022 (OTHER)	STATE OF PUNJAB V/S SHASHI KANT AND OTHERS	ADVOCATE GENERAL PUNJAB, , VIKAS CHATRATH, VIKAS CHATRATH,
	CM-1010-LPA-2022 (STAY PROCEED)		ADVOCATE GENERAL PUNJAB,
	CM-1011-LPA-2022 (EXEMPTION)		ADVOCATE GENERAL PUNJAB,
	WITH CM-1057-LPA-2022 (DELAY(F))	STATE OF PUNJAB V/S MOHINDER PAL GARG	ADVOCATE GENERAL PUNJAB,

Firefox		http://10.145.28.41:8888/generate_allbench.orcl?var1=23/07/2025&va...	
	CM-1058-LPA-2022 (STAY PROCEED)		ADVOCATE GENERAL PUNJAB,
	CM-1059-LPA-2022 (EXEMPTION)		ADVOCATE GENERAL PUNJAB,
	& O&M LPA-436-2022 (OTHER)		ADVOCATE GENERAL PUNJAB,
	WITH CM-1240-LPA-2022 (DELAY(F))	DIRECTOR HEALTH AND FAMILY WELFARE PUNJAB AND ANOTHER V/S DEEP SINGH AND ANOTHER	ADVOCATE GENERAL PUNJAB,
	CM-1239-LPA-2022 (POR)		ADVOCATE GENERAL PUNJAB,
	CM-1241-LPA-2022 (STAY PROCEED)		ADVOCATE GENERAL PUNJAB,
	CM-1242-LPA-2022 (EXEMPTION)		ADVOCATE GENERAL PUNJAB,
	& O&M LPA-555-2022		ADVOCATE GENERAL PUNJAB,
	WITH LPA-764-2021 (OTHER)	DIRECTOR DEPARTMENT OF HEALTH AND FAMILY WELFARE AND ANOTHER V/S DR. SURESH CHAND CHADHA AND OTHERS	ADVOCATE GENERAL PUNJAB, , AMANDEEP SINGH JATTANA
	CM-1863-LPA-2021 (STAY PROCEED)		ADVOCATE GENERAL PUNJAB,
	CM-1864-LPA-2021 (EXEMPTION(CC))		ADVOCATE GENERAL PUNJAB,
	WITH CM-2129-LPA-2021 (DELAY(F))	STATE OF PUNJAB AND ANOTHER V/S DR. RAM RATTAN GUPTA	ADVOCATE GENERAL PUNJAB,
	CM-2128-LPA-2021 (POR)		ADVOCATE GENERAL PUNJAB,
	CM-2130-LPA-2021 (STAY)		ADVOCATE GENERAL PUNJAB,
	CM-2131-LPA-2021 (EXEMPTION)		ADVOCATE GENERAL PUNJAB,
	& O&M LPA-888-2021		ADVOCATE GENERAL PUNJAB,
	WITH LPA-889-2021 (OTHER)	STATE OF PUNJAB AND OTHERS V/S BODH RAJ SHARMA AND OTHERS	ADVOCATE GENERAL PUNJAB,
	CM-2132-LPA-2021 (EXEMPTION)		ADVOCATE GENERAL PUNJAB,
	CM-2133-LPA-2021 (STAY)		ADVOCATE GENERAL PUNJAB,
	WITH LPA-249-2022 (OTHER)	STATE OF PUNJAB AND ANOTHER V/S AMOLAK SINGH AND OTHERS	ADVOCATE GENERAL PUNJAB,
	CM-634-LPA-2022 (STAY PROCEED)		ADVOCATE GENERAL PUNJAB,
	CM-635-LPA-2022 (EXEMPTION)		ADVOCATE GENERAL PUNJAB,
	WITH LPA-250-2022 (OTHER)	STATE OF PUNJAB AND ANOTHER V/S KASHMIR SINGH AND OTHERS	ADVOCATE GENERAL PUNJAB,
	CM-636-LPA-2022 (STAY PROCEED)		ADVOCATE GENERAL PUNJAB,
	CM-637-LPA-2022 (EXEMPTION)		ADVOCATE GENERAL PUNJAB,
	WITH LPA-251-2022 (OTHER)	STATE OF PUNJAB AND ANOTHER V/S RAM RATTAN AND OTHER	ADVOCATE GENERAL PUNJAB,
	CM-638-LPA-2022 (POR)		ADVOCATE GENERAL PUNJAB,
	CM-639-LPA-2022 (STAY PROCEED)		ADVOCATE GENERAL PUNJAB,

Firefox		http://10.145.28.41:8888/generate_allbench.orcl?var1=23/07/2025&va...	
	CM-640-LPA-2022 (EXEMPTION)		ADVOCATE GENERAL PUNJAB,
	WITH LPA-252-2022 (OTHER)	STATE OF PUNJAB V/S SATWINDER KAUR AND ANOTHER	ADVOCATE GENERAL PUNJAB, , AMANDEEP SINGH JATTANA
	CM-641-LPA-2022 (STAY PROCEED)		ADVOCATE GENERAL PUNJAB,
	CM-642-LPA-2022 (EXEMPTION)		ADVOCATE GENERAL PUNJAB,
	WITH LPA-253-2022 (OTHER)	STATE OF PUNJAB AND ANOTHER V/S BALWINDER SINGH AND OTHERS	ADVOCATE GENERAL PUNJAB,
	CM-643-LPA-2022 (STAY PROCEED)		ADVOCATE GENERAL PUNJAB,
	CM-644-LPA-2022 (EXEMPTION)		ADVOCATE GENERAL PUNJAB,
	WITH LPA-254-2022 (OTHER)	STATE OF PUNJAB AND ANOTHER V/S AJMER SINGH KINTH AND OTHERS	ADVOCATE GENERAL PUNJAB,
	CM-645-LPA-2022 (POR)		ADVOCATE GENERAL PUNJAB,
	CM-646-LPA-2022 (STAY PROCEED)		ADVOCATE GENERAL PUNJAB,
	CM-647-LPA-2022 (EXEMPTION)		ADVOCATE GENERAL PUNJAB,
	WITH LPA-255-2022 (OTHER)	STATE OF PUNJAB V/S HARMOHINDER SINGH AND OTHERS	ADVOCATE GENERAL PUNJAB,
	CM-653-LPA-2022 (STAY PROCEED)		ADVOCATE GENERAL PUNJAB,
	CM-654-LPA-2022 (EXEMPTION)		ADVOCATE GENERAL PUNJAB,
	WITH LPA-256-2022 (OTHER)	STATE OF PUNJAB V/S KARNAIL SINGH AND OTHERS	ADVOCATE GENERAL PUNJAB,
	CM-648-LPA-2022 (STAY PROCEED)		ADVOCATE GENERAL PUNJAB,
	CM-649-LPA-2022 (EXEMPTION)		ADVOCATE GENERAL PUNJAB,
	WITH CM-650-LPA-2022 (DELAY(F))	STATE OF PUNJAB AND ANOTHER V/S BUPINDER SINGH AND OTHERS	ADVOCATE GENERAL PUNJAB,
	CM-651-LPA-2022 (STAY PROCEED)		ADVOCATE GENERAL PUNJAB,
	CM-652-LPA-2022 (EXEMPTION)		ADVOCATE GENERAL PUNJAB,
	& O&M LPA-257-2022		ADVOCATE GENERAL PUNJAB,
	WITH CM-694-LPA-2022 (DELAY(F))	STATE OF PUNJAB AND ANOTHER V/S DURLABH SINGH AND OTHERS	ADVOCATE GENERAL PUNJAB,
	& O&M LPA-274-2022		ADVOCATE GENERAL PUNJAB,
	WITH CM-2418-LPA-2022 (DELAY(F))	STATE OF PUNJAB V/S JATINDER SHARMA AND OTHERS	ADVOCATE GENERAL PUNJAB,
	CM-2417-LPA-2022 (EXEMPTION)		ADVOCATE GENERAL PUNJAB,
	WITH CM-227-LPA-2023 (DELAY(F))	STATE OF PUNJAB AND OTHERS V/S PARKASH SINGH	ADVOCATE GENERAL PUNJAB,
	CM-2419-LPA-2022 (STAY PROCEED)		ADVOCATE GENERAL PUNJAB,
	& O&M LPA-1009-2022 (OTHER)		ADVOCATE GENERAL PUNJAB, , AMANDEEP SINGH JATTANA
	CM-228-LPA-2023 (STAY PROCEED)		ADVOCATE GENERAL PUNJAB,

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			CM-229-LPA-2023 (EXEMPTION)		ADVOCATE GENERAL PUNJAB,
			& O&M LPA-72-2023 (OTHER)		ADVOCATE GENERAL PUNJAB, , Harpreet Kaur Athwal
			WITH CM-686-LPA-2023 (DELAY(F))	STATE OF PUNJAB V/S DHIAN SINGH AND ANOTHER	ADVOCATE GENERAL PUNJAB,
			CM-687-LPA-2023 (STAY PROCEED)		ADVOCATE GENERAL PUNJAB,
			CM-688-LPA-2023 (EXEMPTION(CC))		ADVOCATE GENERAL PUNJAB,
			& O&M LPA-238-2023		ADVOCATE GENERAL PUNJAB, , Arjun Sheoran, Harpreet Kaur Athwal, JASMEET SINGH GHUMMAN
			WITH CM-1010-LPA-2024 (DELAY(F))	STATE OF PUNJAB AND OTHERS V/S DR. S.C. ANEJA AND ANOTHER	ADVOCATE GENERAL PUNJAB,
			CM-1011-LPA-2024 (EXEMPTION)		ADVOCATE GENERAL PUNJAB,
			CM-1012-LPA-2024 (STAY PROCEED)		ADVOCATE GENERAL PUNJAB,
			& O&M LPA-425-2024 (OTHER)		ADVOCATE GENERAL PUNJAB, , H.K.BRINDA
258 ***	BATHINDA [19-JUL-25]		CM-127-LPA-2025 (SERVICE PB) (DISPOSAL)	PARAMDEEP KAUR AND ORS V/S STATE OF PUNJAB AND OTHERS	SAMEER SACHDEVA, SAMEER SACHDEVA, A.G. PUNJAB , ARJUN SHEORAN, LAVANYA PAUL, SALIL SABLOK,, LAVANYA PAUL, SALIL SABHLOK, NAVDEEP CHHABRA, LISHIKA MEHTA, SURINDER THAKUR, ARJUN SHEORAN, NAVDEEP CHHABRA, AVINIT AVASTHI, NITIN VERMA, AVINIT AVASTHI, SAURAV KHURANA, NITIN VERMA, SURINDER THAKUR, SAMEER SACHDEVA, VARINDER SINGH, MANINDER SINGH, SAURAV KHURANA
			IN LPA-363-2021		
			WITH CM-160-LPA-2025 (DISPOSAL)	RASHMI AND ORS V/S STATE OF PUNJAB AND ANOTHER	SAMEER SACHDEVA,
			IN LPA-367-2021		SAMEER SACHDEVA, A.G. PUNJAB
			WITH CM-161-LPA-2025 (DISPOSAL)	CHARANPREET SINGH AND ORS V/S STATE OF PUNJAB AND OTHERS	SAMEER SACHDEVA,
			IN LPA-392-2021		SAMEER SACHDEVA, A.G. PUNJAB , SAURAV KHURANA,
			WITH CM-258-LPA-2025 (DISPOSAL)	PAWAN KUMAR AND ORS V/S STATE OF PUNJAB AND ANOTHER	SAMEER SACHDEVA,
			IN LPA-413-2021 (OTHER)		SAMEER SACHDEVA, A.G. PUNJAB , SAURAV KHURANA,
			WITH CM-2092-LPA-2025 (OTHER :DECIDING THE CASE)	STATE OF PUNJAB AND ANOTHER V/S MANJU MIDHA	ABHIRAJ SINGH BAWEJA,
			IN LPA-446-2020		ADVOCATE GENERAL PUNJAB, HARPAL SINGH SIROHI CAVEATOR , ABHIRAJ SINGH BAWEJA, AG PUNJAB, AMRITA GARG, GURPREET SINGH, AMAN DHIR, ABHAY PAL SINGH GILL,, HARPAL SINGH SIROHI, Harpreet Kaur Athwal, Manoj Kumar Sharma
			(BO DATED 11.02.2025 (MAIN IN REGULAR). TO BE TAKEN UP AFTER THE URGENT LIST.)		
259 **	MOHALI (SAS NAGAR) [19-JUL-25]		CWP-6138-2021 (HUIDPB) (OTHER)	NEELAM DEVI AND ORS V/S STATE OF PUNJAB AND ORS	NIPUN MEHTA, A.G. PUNJAB , MR.VM GUPTA, ADDL.AG, PUNJAB , V.G. JAUHAR, SENIOR DAG PUNJAB

90 of 120

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260	**	GURDASPUR [19-JUL-25]	CWP-6456-2021 (HUIDPB) (OTHER)	AMANDEEP SINGH KAHLON V/S STATE OF PUNJAB AND OTHERS	INDERJIT SHARMA, A.G. PUNJAB , ASHISH GROVER, KARANJIT SINGH, ADDL. AG, PUNJAB, MANINEE LIDDO, SHEKHAR VERMA, SHEKHAR VERMA, SHIREESH GUPTA, SR. DAG, PUNJAB
261	***	SANGRUR [19-JUL-25]	CWP-17631-2021 (VIRES GOVT SERVICE PB) (OTHER)	AMRINDER SINGH AND ORS V/S STATE OF PUNJAB AND OTHERS	SARDAVINDER GOYAL, ADVOCATE GENERAL PUNJAB , DAVINDER SINGH, GURPREET SINGH, KARANJIT SINGH, ADDL. A.G., PUNJAB, SARDAVINDER GOYAL, SARWINDER GOYAL, SIMRAN GREWAL, A.A.G. PUNJAB
			WITH CWP-21281-2021 (OTHER)	AMANDEEP SINGH AND ORS V/S STATE OF PUNJAB AND OTHERS	SARDAVINDER GOYAL, ADVOCATE GENERAL PUNJAB , Harpreet Kaur Athwal, KARANJEET SINGH BRAR, SARDAVINDER GOYAL
			CM-19061-CWP-2023 (OTHER)		ADVOCATE GENERAL PUNJAB, ADVOCATE GENERAL PUNJAB , SARDAVINDER GOYAL
			WITH CWP-24155-2021 (OTHER)	ANAMIKA V/S STATE OF PUNJAB AND OTHERS	KARANJEET SINGH BRAR, A.G. PUNJAB
			CM-19060-CWP-2023 (OTHER)		ADVOCATE GENERAL PUNJAB, KARANJEET BRAR , Harpreet Kaur Athwal
			WITH CWP-22938-2021 (OTHER)	NISHU BALA V/S STATE OF PUNJAB AND OTHERS	BRAHMJOT SINGH NAHAR, ADVOCATE GENERAL PUNJAB
			WITH COCP-703-2022	AMANDEEP SINGH AND OTHERS V/S ANIRUDH TEWARI AND ORS	SARDAVINDER GOYAL, A.G. PUNJAB , AYUSH SARNA, AAG PB, Harpreet Kaur Athwal, KARANJEET SINGH BRAR, KARANJEET SINGH BRAR, HAPREET KAUR ATHAWAL, MR. ADITYA SHARDA, AAG, PUNJAB, MR. TEEVAR SHARMA, AAG, PUNJAB, SARDAVINDER GOYAL
			CM-9973-CII-2022 (POR)		SARDAVINDER GOYAL, , SARDAVINDER GOYAL
			WITH COCP-2347-2022	ANAMIKA V/S ANIRUDH TIWARI AND ORS	KARANJEET SINGH BRAR,
			CM-14448-CII-2022 (EXEMPTION)		KARANJEET SINGH BRAR,
			WITH CWP-17066-2022 (OTHER)	ANU BALA NEE KASHMIRO DEVI V/S STATE OF PUNJAB AND OTHERS	PARVEEN KUMAR GARG, ADVOCATE GENERAL PUNJAB , AAZAM KHAN, AJAY PAL SINGH GILL, DAG, PUNJAB., PARVEEN KUMAR GARG, R.S. PANDHER, SR. DAG, PUNJAB, ROHIT AHUJA, D.A.G., PUNJAB
262	**	KARNAL [19-JUL-25]	CWP-18932-2021 (HUID HY)	TARA SINGH V/S STATE OF HARYANA AND ORS	VIKRAM SINGH, A.G. HARYANA , AMAN BAHRI, ADDL. A.G., HARYANA,, DEEPAK BHARDWAJ, DAG, HARYANA, DIVYAN SINGH, RAKESH GUTPA
263	**	DELHI [19-JUL-25]	CWP-20476-2021 (HUID HY) (OTHER)	INTERACTIVE COMMUNICATION SERVICE (I) PRIVATE LIMITED V/S STATE OF HARYANA AND OTHERS	ALOK MITTAL, A.G. HARYANA , ALOK MITTAL, AMAN BAHRI, ARUN GUPTA, CHETAN MITTAL, DEEPAK BHARDWAJ, DAG HARYANA, DEVASHISH BHARUKA, MR. AMAN BAHRI,, RAJESH GOEL, RANA GURTEJ SINGH, SANDEEP SETHI, UDIT GARG
			WITH CWP-20480-2021 (OTHER)	ICONS PROJECTS INDIA PVT. LTD. V/S STATE OF HARYANA AND OTHERS	ALOK MITTAL, ADVOCATE GENERAL HARYANA , ALOK MITTAL, AMAN BAHRI, CHETAN MITTAL, DEVASHISH BHARUKA, LOKESH SINHAL, RAJESH GOEL, SANDEEP SETHI, UDIT GARG

91 of 120

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264 **	UT-CHANDIGARH [19-JUL-25]	CWP-21618-2021 (VIRES HUID UT/DOI)	JAGJIWAN JIT SINGH V/S UNION OF INDIA AND OTHERS	BHAVANA DATTA, SATYA PAL JAIN, PANKAJ JAIN , IRVANNEET KAUR, KARAN KUMAR JUND, KARAN KUMR JUND, VISHAL SODHI, MAYANK SHARMA, RAJNEESH KUMAR SHELLEY, VISHAL SODHI, S.P.JAIN, K.K.JUND	
		WITH CM-248-CWP-2023 (IMPLEAD)	JAGJIWAN JIT SINGH V/S UNION OF INDIA AND OTHERS	BHAVANA DATTA, , KARAN KUMAR JUND	
265 **	KURUKSHETRA [19-JUL-25]	CWP-21980-2021 (HUIDPB) (OTHER)	ASHOK KUMAR MANJHU V/S GREATER MOHALI AREA DEVELOPMENT AUTHORITY AND ANOTHER	SUSHIL SAINI, , ANU PAL, I.D. SINGLA, JAPSEHAJ SINGH, ANU PAL, VIVEK SINGLA	
266 **	FARIDABAD [19-JUL-25]	CWP-23845-2021 (HUID HY) (OTHER)	BIRMATI DEVI V/S HARYANA SHAHRI VIKAS PRADHIDKARAN AND OTHERS	MONISHA LAMBA, A.G. HARYANA , PRAVINDRA SINGH CHAUHAN, RAJESH LAMBA	
267 **	HISSAR [19-JUL-25]	CWP-25984-2021 (HUID HY) (OTHER)	JOGINDER SINGH V/S HARYANA SHAHRI VIKAS PRADHIKARAN AND ORS	SOURABH GOEL, A.G. HARYANA , ANIL CHAWLA, PRAVINDRA SINGH CHAUHAN, R K SAINI, ANIL CHAWLA, SOURABH GOYAL, SANJEEV KUMAR UPPAL	
268 **	YAMUNA-NAGAR [19-JUL-25]	CWP-1277-2022 (HUID HY) (OTHER)	SUBHASH CHAND AHUJA AND ORS V/S HARYANA SHEHRI VIKAS PRADHIKARAN AND ORS	SHUBHANKAR BAWEJA, A.G. HARYANA , AMAN BAHRI, ADDL. A.G., HARYANA, AMIT JAISWAL, AMIT JAISWAL, JUGRAJ SINGH, DEEPAK BHARDWAJ, Nitin Kaushal, PRAVINDRA SINGH CHAUHAN, R.K.S. BRAR, ADDL. AG, HARYANA, S.K. RANA, AMIT JAISWAL, SHUBHANKAR BAWEJA, VIVEK GOEL,	
269 **	MOHALI (SAS NAGAR) [19-JUL-25]	CWP-2879-2022 (HUIDPB) (OTHER)	VIDYA JYOTI EDUCATIONAL SOCIETY AND ORS V/S STATE OF PUNJAB AND ORS	AJAIVIR SINGH, A.G.PUNJAB, SATYA PAL JAIN , AJAIVIR SINGH, INDER PAL SINGH, R.S. MADAN, V.G. JAUHAR, SENIOR DAG PUNJAB., SATYA PAL JAIN, SUNIL KUMAR SHARMA, SHAZIA K. SINGH, Sandeep Kumar Passi	
		WITH CM-11750-CWP-2022 (DIRECTION)	VIDYA JYOTI EDUCATIONAL SOCIETY AND ORS V/S STATE OF PUNJAB AND ORS	AJAIVIR SINGH, RAGHUJEET SINGH MADAN , A.G. PUNJAB	
270 **	GURGAON [19-JUL-25]	CWP-3420-2022 (HUID HY) (OTHER)	SURAJ BHAN YADAV AND ANOTHER V/S STATE OF HARYANA AND OTHERS	SUDHANSHU MAKKAR, A.G. HARYANA , MEENA, , P.S. CHAUHAN, SR. ADDL. A.G., HARYANA,, VISHAL GARG, VISHAL GARG,	
		WITH CM-9735-CWP-2022 (POR)	SURAJ BHAN YADAV AND ANOTHER V/S STATE OF HARYANA AND OTHERS	SUDHANSHU MAKKAR, A.G. HARYANA	
271 **	PATIALA [19-JUL-25]	CWP-7671-2022 (VIRES SCOSB PB) (OTHER)	RAJINDER SINGH MAANSAHIA V/S PUNJAB STATE POWER CORPORATION LIMITED AND ORS	J.S. JAIDKA, , ABHISHEK KHULLAR, HARMANPREET SINGH, HARPINDERPAL SINGH, J.S. GILL,, J.S. JAIDKA	
272 **	UT-CHANDIGARH [19-JUL-25]	CWP-11603-2022 (HUIDUT) (OTHER)	RESIDENT WELFARE ASSOCIATION V/S CHANDIGARH ADMINISTRATION AND OTHERS	RAMESH CHAND SHARMA, ANIL MEHTA , ANIL KUMAR SHARMA, G.S.WASU, INDRESH GOEL, MAYANK SHARMA, NITIN SHARMA, RAMESH CHAND SHARMA	
		WITH CWP-20215-2022 (OTHER)	RESIDENT WELFARE ASSOCIATION THREE BHK V/S CHANDIGARH ADMINISTRATION AND OTHERS	RAMESH CHAND SHARMA, Anil Mehta , ANIL KUMAR SHARMA, INDRESH GOEL, MAYANK SHARMA, MAYANK SHARMA, GAGANDEEP WASU,, NISHANT INDAL	
		WITH CWP-8352-2022 (OTHER)	RESIDENT WELFARE ASSOCIATION V/S CHANDIGARH HOUSING BOARD AND OTHERS	GAUTAM DIWAN, ANIL MEHTA , DEEPAK KUMAR BARTIA, DEEPALI PURI, GAUTAM DIWAN, DEEPALI PURI, MAHESHINDER SINGH SIDHU, MAHESHINDER SINGH SIDHU, , R.P. DAARIA, , SHOBIT PHUTELA, SHOBIT PHUTELA,	

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273 **	UT-CHANDIGARH [19-JUL-25]	CWP-11842-2022 (HUIDUT) (OTHER)	SHAKUNTLA DEVI AND ANR. V/S CHANDIGARH ADMINISTRATION, CHANDIGARH AND OTHERS	AMAR VIVEK, , AMAR VIVEK, DEEPIKA SOOD, MADHU DAYAL, SHIVA PARASHAR, SHORYAVEER VASHIST, SHUBREET KAUR, SHUBREET KAUR,
274 **	MOHALI (SAS NAGAR) [19-JUL-25]	CWP-14263-2022 (HUIDPB) (OTHER)	AMARJIT SINGH AND ORS V/S STATE OF PUNJAB AND OTHERS	MALHAR SINGH DHAMI, A.G. PUNJAB
		WITH CWP-15595-2025	LABH SINGH AND OTHERS V/S STATE OF PUNJAB AND OTHERS	ROHIT CHOUDHARY, A.G. PUNJAB , ARUNDHATI KULSHRESHTHA, AVIN SANDHU, H. P. S. SANDHU, VIJAY SAINI
275 ***	HOSHIARPUR [19-JUL-25]	CM-1843-LPA-2023 (SERVICE PB) (DELAY(F))	HARBHAJAN SINGH V/S STATE OF PUNJAB AND OTHERS	AMIT KUMAR WALIA, ADVOCATE GENERAL PUNJAB , LAVANYA PAUL, DEPUTY ADVOCATE GENERAL, PUNJAB
		CM-1844-LPA-2023 (EXEMPTION)		AMIT KUMAR WALIA, ADVOCATE GENERAL PUNJAB
		& O&M LPA-707-2023 (OTHER)		AMIT KUMAR WALIA, ADVOCATE GENERAL PUNJAB , AMIT KUMAR WALIA, LAVANYA PAUL, DEPUTY ADVOCATE GENERAL, PUNJAB
276 **	NEW-DELHI [19-JUL-25]	CWP-11286-2023 (HUID HY) (OTHER)	MANSOOR ALI SHOKET V/S HARYANA REAL ESTATE REGULATORY AUTHORITY AND ANR	ROHIT KHANNA, , ANKUR MITTAL, KUSHALDEEP KAUR, JUGAM ARORA, SAURABH GAUTAM, SHIVAM GARG,
277 ***	BATHINDA [19-JUL-25]	CWP-20335-2023 (VIRES GOVT SERVICE PB) (OTHER)	KULVIR SINGH AND ORS V/S STATE OF PUNJAB AND OTHERS	GAURAVJIT SINGH PATWALIA, ADVOCATE GENERAL PUNJAB , ADITYAJIT SINGH CHADHA, DEEPALI PURI, ADDL. A.G. PUNJAB, GAURAVJIT SINGH PATWALIA, LAGAN KAUR SIDHU, ROHIT BANSAL, SR. DAG, PUNJAB
278 **	ROHTAK [19-JUL-25]	CWP-26576-2023 (HUID HY) (OTHER)	PARMOD KUMAR ANEJA V/S HARYANA SHEHRI VIKAS PRADHIKARAN AND OTHERS	SANJIV KUMAR AGGARWAL, , DEEPAK SABHERWAL, OJAS BANSAL, PANKAJ KUNDRA, DEEPAK SABHERWAL, TEJAS BANSAL
279 **	UT-CHANDIGARH [19-JUL-25]	CWP-28111-2023 (HUID HY) (OTHER)	DIGNITY BUILDCON PVT LTD AND ANR V/S STATE OF HARYANA AND ANOTHER	Kshitij Sharma, A.G. HARYANA , AKSHAY BHAN,KUSHALDEEP KAUR, ANKUR MITTAL, ADDITIONAL ADVOCATE GENERAL, HARYANA, ASHWANI KUMAR CHOPRA, GAURAV BANSAL, DAG, HARYANA, JAGDEEP S RANA, KARAN JINDAL, ASSTT. AG, HARYANA, KUSHALDEEP KAUR, Kshitij Sharma, MEHUL PARTI, P.P. CHAHAR, SR. DAG, HARYANA., POOJA MAHAJAN, RAJEEV ANAND, SVANEEL JASWAL, ADDL. A.G. HARYANA, VIDUL KAPOOR, KSHITIJ SHARMA, ASHWANI KUMAR CHOPRA, YUGANK GOYAL
		CM-19185-CWP-2024 (DISPOSAL)		JAGDEEP SINGH RANA,
280 **	REWARI [19-JUL-25]	CWP-28793-2023 (HUID HY) (OTHER)	RAJINDER KUMAR AND OTHERS V/S STATE OF HARYANA AND OTHERS	HEMANI SARIN, A.G. HARYANA , ANKUR MITTAL, ANKUR MITTAL, ADDL. A.G. HARYANA, KUSHALDEEP KAUR, NITIN SARIN, M.L. SARIN
281 ***	PATIALA [19-JUL-25]	LPA-919-2023 (SCOSBPB) (CWP-3948-2017) (OTHER)	UTTAM SINGH AND ANOTHER V/S THE PUNJAB STATE COOPERATIVE SUPPLY AND MARKETING FEDERATION LIMITED AND OTHERS	SHIV KUMAR, GAURAV SHARMA, A G PUNJAB , LAVANYA PAUL, DAG, PUNJAB., SAURAV KHURANA, ADDITIONAL A.G., PUNJAB
		CM-2355-LPA-2023 (STAY PROCEED)		SHIV KUMAR, GAURAV SHARMA, A G PUNJAB

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			CM-2356-LPA-2023 (POR)		SHIV KUMAR, GAURAV SHARMA, A G PUNJAB
			WITH CM-4679-LPA-2023 (OTHER :staying the proceedings)	UTTAM SINGH AND ANOTHER V/S THE PUNJAB STATE COOPERATIVE SUPPLY AND MARKETING FEDERATION LIMITED AND OTHERS	SHIV KUMAR, GAURAV SHARMA, A G PUNJAB , LOVE DEV SINGH, RAMAN KAPLISH
			WITH CM-3398-LPA-2023 (DELAY(F))	BISAKHI RAM V/S THE PUNJAB STATE COOPERATIVE SUPPLY AND MARKETING FEDERATION LIMITED AND OTHERS	SHIV KUMAR, ADVOCATE GENERAL PUNJAB
			CM-3399-LPA-2023 (STAY PROCEED)		SHIV KUMAR, ADVOCATE GENERAL PUNJAB
			WITH CM-4678-LPA-2023 (OTHER)	BISAKHI RAM V/S THE PUNJAB STATE COOPERATIVE SUPPLY AND MARKETING FEDERATION LIMITED AND OTHERS	SHIV KUMAR, ADVOCATE GENERAL PUNJAB
			& O&M LPA-1333-2023 (OTHER)		SHIV KUMAR, ADVOCATE GENERAL PUNJAB
282 ***	KAPURTHALA [19-JUL-25]		LPA-1863-2023 (SCOSBPB) (CWP-2269-2021)	JASPREET SINGH SEKHON AND OTHERS V/S STATE OF PUNJAB AND OTHERS	VIKAS CHATRATH, A.G. PUNJAB , Harpreet Kaur Athwal, JATINDER PAL SINGH, MANDHIR SINGH VIRK, MRIGANK SHARMA,, PUNEET KAUR SEKHON, RAHUL AGGARWAL, RAHUL SHARMA, RAHUL SHARMA-1,, SALIL SABHLOK, SR. DAG, PUNJAB, VIKAS CHATRATH
			CM-4690-LPA-2023 (STAY PROCEED)		VIKAS CHATRATH, A.G. PUNJAB
283 ***	LUDHIANA [19-JUL-25]		LPA-2044-2023 (SERVICE PB) (CWP-26735-2023) (OTHER) CM-5120-LPA-2023 (POR)	SHASHI BALA PURI V/S STATE OF PUNJAB AND OTHERS	SURINDER GANDHI, A.G. PUNJAB , LAVANYA PAUL, DAG, PUNJAB, SALIL SABHLOK, SR. DAG, PUNJAB SURINDER GANDHI, A.G. PUNJAB
284 ***	UT-CHANDIGARH [19-JUL-25]		CM-7559-LPA-2024 (SERVICE PB) (DELAY(F)) CM-7561-LPA-2024 (STAY PROCEED)	STATE OF PUNJAB AND ANOTHER V/S SATYA PAUL DOGRA AND OTHERS	A.G. PUNJAB, , MAYANK GUPTA(LEGAL AID), R.S. PANDHER, SR DAG PUNJAB A.G. PUNJAB,
			CM-7560-LPA-2024 (EXEMPTION(CC))		A.G. PUNJAB,
			& O&M LPA-3070-2024		ADVOCATE GENERAL PUNJAB, , RAMANDEEP SINGH PANDHER
			WITH LPA-469-2025	NISHA BHAGAT AND OTHERS V/S STATE OF PUNJAB AND OTHERS	SUNNY SINGLA, A.G. PUNJAB , VISHAL MITTAL
			CM-1212-LPA-2025 (DELAY(F))		SUNNY SINGLA,
			WITH LPA-482-2025	JAGMAIL SINGH AND OTHERS V/ S STATE OF PUNJAB AND OTHERS	SUNNY SINGLA, A.G. PUNJAB , RITI AGGARWAL
			CM-1254-LPA-2025 (DELAY(F))		SUNNY SINGLA,
			WITH LPA-177-2025	STATE OF PUNJAB AND ANOTHER V/S JAGAT SINGH AND OTHERS	ADVOCATE GENERAL PUNJAB,
			CM-415-LPA-2025 (DELAY(F))		ADVOCATE GENERAL PUNJAB,
			CM-416-LPA-2025 (EXEMPTION)		ADVOCATE GENERAL PUNJAB,
			CM-417-LPA-2025 (POR)		ADVOCATE GENERAL PUNJAB,
			CM-418-LPA-2025 (STAY PROCEED)		ADVOCATE GENERAL PUNJAB,

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285	**	SIRSA [19-JUL-25]	WITH CM-7426-LPA-2024 (<i>DELAY(F)</i>)	STATE OF PUNJAB AND ANOTHER V/S SHIVANI SHARMA AND OTHERS	A.G. PUNJAB, , S.S. GILL, SR. DAG, PUNJAB
			WITH CM-7427-LPA-2024 (<i>EXEMPTION(CC)</i>)	STATE OF PUNJAB AND ANOTHER V/S SHIVANI SHARMA AND OTHERS	A.G. PUNJAB,
			WITH CM-7428-LPA-2024 (<i>POR</i>)	STATE OF PUNJAB AND ANOTHER V/S SHIVANI SHARMA AND OTHERS	A.G. PUNJAB,
			WITH CM-7429-LPA-2024 (<i>STAY PROCEED</i>)	STATE OF PUNJAB AND ANOTHER V/S SHIVANI SHARMA AND OTHERS	A.G. PUNJAB,
			& O&M LPA-3020-2024		ADVOCATE GENERAL PUNJAB, , NITESH SINGLA, RAMANDEEP SINGH PANDHER
			WITH CM-812-LPA-2025 (<i>DELAY(F)</i>)	STATE OF PUNJAB AND ANOTHER V/S JARNAIL SINGH AND OTHERS	ADVOCATE GENERAL PUNJAB,
			WITH CM-813-LPA-2025 (<i>EXEMPTION</i>)	STATE OF PUNJAB AND ANOTHER V/S JARNAIL SINGH AND OTHERS	ADVOCATE GENERAL PUNJAB,
			WITH CM-814-LPA-2025 (<i>POR</i>)	STATE OF PUNJAB AND ANOTHER V/S JARNAIL SINGH AND OTHERS	ADVOCATE GENERAL PUNJAB,
			WITH CM-815-LPA-2025 (<i>STAY PROCEED</i>)	STATE OF PUNJAB AND ANOTHER V/S JARNAIL SINGH AND OTHERS	ADVOCATE GENERAL PUNJAB,
			& O&M LPA-326-2025		ADVOCATE GENERAL PUNJAB, , NITESH SINGLA
			& O&M LPA-367-2025		SUNNY SINGLA, A.G. PUNJAB , RAMANDEEP SINGH PANDHER, RITI AGGARWAL
			WITH CM-928-LPA-2025 (<i>DELAY(F)</i>)	ROSHAN LAL & OTHERS V/S STATE OF PUNJAB AND OTHERS	SUNNY SINGLA,
			WITH LPA-1211-2025	STATE OF PUNJAB AND ANOTHER V/S TARANJIT SINGH AND OTHERS	ADVOCATE GENERAL PUNJAB,
			CM-2959-LPA-2025 (<i>EXEMPTION</i>)		ADVOCATE GENERAL PUNJAB,
			CM-2960-LPA-2025 (<i>POR</i>)		ADVOCATE GENERAL PUNJAB,
			CM-2961-LPA-2025 (<i>STAY PROCEED</i>)		ADVOCATE GENERAL PUNJAB,
			WITH LPA-70-2025	MANMOHAN SINGH AND ORS V/S STATE OF PUNJAB AND ORS	SUNNY SINGLA, A.G. PUNJAB , Amit Puri, RAMANDEEP SINGH PANDHER, RITI AGGARWAL
			CM-155-LPA-2025 (<i>DELAY (REF)</i>)		SUNNY SINGLA,
285	**	SIRSA [19-JUL-25]	CM-12492-CWP-2024 (HUID HY) (<i>EXEMPTION :FILING WITHOUT NOR</i>) & O&M CWP-18914-2024	SAMEER KALRA V/S STATE OF HARYANA AND OTHERS	BHAVYA VATS, , ANKUR MITTAL, KUSHALDEEP KAUR, KARAN JINDAL, ASSISTANT ADVOCATE GENERAL, HARYANA BHAVYA VATS, A.G. HARYANA , ANKUR MITTAL, PANKAJ GAUTAM
286	**	ROHTAK [19-JUL-25]	CWP-981-2024 (HUID HY) (<i>OTHER</i>)	M/S ADITYA RAI AND COMPANY V/ S HARYANA STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. AND ORS.	DEEPAK GIROTRA, A.G. HARYANA , AKSHIT GROVER, ANKUR MITTAL, ANKUR MITTAL, KUSHALDEEP KAUR, Deepak Girotra
287	**	DELHI [19-JUL-25]	CWP-3750-2024 (HUID HY) (<i>OTHER</i>)	AMAR JIT SINGH SORAN V/S STATE OF HARYANA AND OTHERS	SEHEJ SANDHAWALIA, ADVOCATE GENERAL HARYANA , DEEPAK BHARDWAJ, DAG, HARYANA, DEEPAK SABHERWAL, VINEET SEHGAL
95 of 120			7/19/2025, 7:37 PM		

288	**	MANSA [19-JUL-25]	CWP-3956-2024 (HUIDPB) (OTHER)	RAKESH KUMAR V/S STATE OF PUNJAB AND OTHERS	TRIBHAWAN SINGLA, A.G. PUNJAB , ALKA CHATRATH, ANU CHATRATH, NISHANT MAINI, DEEPALI PURI, KULWINDER KAUR, MANINDER SINGH, SR. DAG, PUNJAB, MANVI SINGLA, RAJESH PUNJ, RITU PUNJ, SAHAJ PUNJ
			WITH CM-3322-CWP-2025 (DIRECTION)	RAKESH KUMAR V/S STATE OF PUNJAB AND OTHERS	RITU PUNJ, , ALKA CHATRATH, RATIK KAPUR
289	**	HISSAR [19-JUL-25]	CWP-8847-2024 (HUID HY)	SLLOCHNA BUNDANIA AND ANR V/S STATE OF HARYANA AND ORS	SHALENDER MOHAN, A.G.HARYANA , DEEPAK SABHERWAL
290	**	MOHALI (SAS NAGAR) [19-JUL-25]	CWP-9478-2024 (HUIDUT) (OTHER)	DEEPAK SINGH AND ANR V/S UT CHD AND ORS	AKSHIT PATHANIA, AMIT JHANJI , SANJIV GHAI, VIVEK K. THAKUR
291	**	GURGAON [19-JUL-25]	CWP-10299-2024 (HUID HY) (OTHER)	ANIL JAIN V/S STATE OF HARYANA AND OTHERS	ARPANDEEP NARULA, A.G. HARYANA , ANKUR MITTAL, ANKUR MITTAL, ADDL. A.G. HARYANA, ARPANDEEP NARULA, KARAN JINDAL, RAHUL SHARMA, , Saurabh Mago, UPASNA GANDHI, RAGHAV MEHTA
292	**	UT-CHANDIGARH [19-JUL-25]	CWP-10605-2024 (HUIDUT)	AMAR PREET SINGH DEOL V/S CHANDIGARH HOUSING BOARD AND OTHERS	KSHITIJ SHARMA, , INDRESH GOEL, Kshitij Sharma, SHOBIT SHARMA, SHRUTI GUPTA, SHUBHKARAMAN SINGH GILL, TAMANNA BANWALA
293	**	PANCHKULA [19-JUL-25]	CWP-11870-2024 (HUID HY) (OTHER)	VED PARKASH BALI V/S HARYANA SHEHRI VIKAS PRADHIKARAN AND ANOTHER	GAURAV BAKSHI, A.G. HARYANA , DEEPAK SABHERWAL, DEEPAK SABHERWAL,, GAURAV BAKSHI
			WITH CM-9069-CWP-2024 (POR)	VED PARKASH BALI V/S HARYANA SHEHRI VIKAS PRADHIKARAN AND ANOTHER	GAURAV BAKSHI, , DEEPAK SABHERWAL
			WITH CM-9402-CWP-2024 (POR)	VED PARKASH BALI V/S HARYANA SHEHRI VIKAS PRADHIKARAN AND ANOTHER	GAURAV BAKSHI,
294	**	SULTANPUR [19-JUL-25]	CWP-13935-2024 (HUID HY) (OTHER)	RAJDARBAR ICONIC VENTURE PVT. LTD V/S DIRECTOR, FIRE AND EMERGENCY SERVICES, PANCHKULA HARYANA AND ORS	ANIMESH SHARMA, A.G. HARYANA , KARTIK GUPTA, PUNEET BALI, VRALIKA BASSI, Saurabh Mago
295	**	JHAJJAR [19-JUL-25]	CWP-14648-2024 (HUID HY) (OTHER)	BAHADURGARH, 4B INDUSTRIAL ASSOCIATION V/S STATE OF HARYANA AND OTHERS	VIRAJ GANDHI, A.G. HARYANA , ADARSH DUBEY, AMIT JHANJI, VIRAJ GANDHI, ANKUR MITTAL, RAJESH GAUR, ADDL. AG, HARYANA., Saurabh Mago
296	**	MOHALI (SAS NAGAR) [19-JUL-25]	CWP-17295-2024 (HUIDPB)	PAWANDEEP RANDHAWA AND OTHERS V/S STATE OF PUNJAB AND OTHERS	AJAY CHAUHAN, A.G. PUNJAB , AJAY CHAUHAN, BALKAR SINGH, VIPIN PAL YADAV
297	**	UT-CHANDIGARH [19-JUL-25]	CWP-18121-2024 (HUID HY)	SUNITA V/S HARYANA SHEHRI VIKAS PRADHIKARAN AND OTHERS	INDER PAL GOYAT, A.G. HARYANA , DEEPAK SABHERWAL, INDER PAL GOYAT
298	**	HISSAR [19-JUL-25]	CWP-19712-2024 (HUID HY)	NAVDEEP JUNEJA V/S STATE OF HARYANA AND ORS	SHALENDER MOHAN, A.G. HARYANA , ARVIND SETH, DEEPAK SABHERWAL, VANEET SONI,
299	**	FARIDABAD [19-JUL-25]	CWP-21765-2024 (HUID HY)	MAHIPAL SHARMA V/S STATE OF HARYANA AND OTHERS	ONKAR RAI, , BS THAKUR, DEEPAK SABHARWAL,, DEEPAK SABHERWAL, ONKAR RAI
300	**	SONEPAT [19-JUL-25]	CWP-22302-2024 (HUID HY)	OMBIR AND OTHERS V/S STATE OF HARYANA AND OTHERS	AJIT MALIK, A.G. HARYANA , ANKUR MITTAL, ADDITIONAL ADVOCATE GENERAL, HARYANA, DEEPAK SABHERWAL, DEEPAK

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				SABHERWAL,, KUSHALDEEP KAUR, SALIL DEV SINGH BALI, Saurabh Mago
301 **	FARIDABAD [19-JUL-25]	CWP-22810-2024 (HUID HY)	MEERA BISHT AND OTHERS V/S STATE OF HARYANA AND OTHERS	AALOK JAGGA, A.G. HARYANA , AALOK JAGGA, AJAY PAL SINGH MADAAN, HARKIRAT JAGDEV, SAHIL LOHAN, Saurabh Mago
302 **	YAMUNA-NAGAR [19-JUL-25]	CWP-29161-2024 (HUID HY)	LAL SINGH V/S HARYANA SHEHRI VIKAS PRADHIKARAN AND ANR	SANJIV GHAI, , DEEPAK SABHARWAL, DEEPAK SABHERWAL, SAURABH GARG
303 **	PATIALA [19-JUL-25]	CWP-29266-2024 (VIRES SCOSB PB)	SHINGARA SINGH V/S STATE OF PUNJAB AND ANOTHER	VIDUSHI KUMAR, A.G. PUNJAB , H.S.BATH, PAWAN KUMAR, VIDUSHI KUMAR, SEEMA RANI, SEEMA RANI, VIDUSHI KUMAR
304 **	UT-CHANDIGARH [19-JUL-25]	CWP-30741-2024 (HUIDUT)	RACHHA RAM V/S SECRETARY CHANDIGARH HOUSING BOARD	MOHAN SINGH RANA, , ABHISHEK PUNDIR, AMIT JHANJI, DILRAJ SINGH BHINDER, MOHAN SINGH RANA, MOHAN SINGH,, SANJIV GHAI
305 **	LUDHIANA [19-JUL-25]	CWP-31925-2024 (HUID HY)	ROCKMAN INDUSTRIES LTD V/S DIRECTOR GENERAL TOWN AND COUNTRY PLANNING	PEEYUSHI DIWAN JAIN, A.G. HARYANA , DEEPAK BHARDWAJ, DAG HARYANA, PEEYUSHI DIWAN JAIN (MRS.), SHAILENDRA JAIN, RICHA SHARMA,, SHAILENDRA JAIN, MUNISH KUMAR, Saurabh Mago
306 ***	SANGRUR [19-JUL-25]	LPA-94-2024 (SERVICE PB) (CWP-27275-2023) (OTHER) CM-226-LPA-2024 (STAY PROCEED)	AMANDEEP SINGH RAJPUT V/S STATE OF PUNJAB	DEEPAK GOYAL, A.G. PUNJAB , Deepak Goyal, LAVANYA PPAUL, DAG, PUNJAB, S.S. GILL, SR. DAG, PUNJAB, SAURAV KHURANA, ADDL. A.G., PUNJAB Deepak Goyal, A.G. PUNJAB
307 ***	PATIALA [19-JUL-25]	LPA-156-2024 (SERVICE PB) (CWP-484-2024) (OTHER) CM-357-LPA-2024 (EXEMPTION(CC)) CM-358-LPA-2024 (STAY PROCEED) WITH CM-3649-LPA-2024 (VACATE STAY)	RAMESH KUMAR GOYAL V/S STATE OF PUNJAB AND OTHERS	ANURAG CHOPRA, A.G. PUNJAB , GURPREET SINGH, ROHIT BANSAL, SR. D.A.G. PUNJAB, S.S. GILL. SR. DAG PUNJAB., SUKHJINDER SINGH ANURAG CHOPRA, A.G. PUNJAB ANURAG CHOPRA, A.G. PUNJAB , SUKHJINDER SINGH
308 ***	AMRITSAR [19-JUL-25]	CWP-7147-2025 (VIRES GOVT SERVICE PB) WITH CM-4508-CWP-2025 (POR) CM-4509-CWP-2025 (DIRECTION) (TO BE TAKEN UP IMMEDIATELY AFTER THE URGENT MATTERS.)	DR SUNITA KUMARI V/S STATE OF PUNJAB AND OTHERS DR SUNITA KUMARI V/S STATE OF PUNJAB AND OTHERS	RAMJI BAWA, A.G. PUNJAB , MS. ARUNDHATI KULSHRESHTA, AAG, PUNJAB., R.D. BAWA, R.S. PANDHER, SR DAG PUNJAB, RANDHIR BAWA,SAMUEL GILL,RISHABH RANA RAMJI BAWA, RAMJI BAWA,
309 **	PANCHKULA [19-JUL-25]	CWP-19983-2025 (HUID HY)	PARMOD KUMAR GOEL V/S STATE OF HARYANA AND OTHERS\	NITIN SHARMA, A.G. HARYANA , VINOD SHARMA

DAILY VI D.B. MOTION PETITION FOR THE WEDNESDAY DATED 23/07/2025 <u>CR NO 54</u>				
HON'BLE MR. JUSTICE GURVINDER SINGH GILL				
HON'BLE MR. JUSTICE DEEPAK GUPTA				
Dedicated VC Link for Hybrid Hearing: https://zoom.us/my/vcphhc54 Meeting ID is 583 959 7637				
201 I	LUDHIANA [19-JUL-25]	CRM-36271-2022 (SOS :FOURTH SOS OF PARDEEP) IN CRA-D-65-2021 (SOS/ MAIN CASE ON REGULAR BOARD)	PARDEEP KUMAR V/S STATE OF PUNJAB	SHREY GOEL, A.G. PUNJAB SHREY GOEL, A.G. PUNJAB , A.G.PB., AKASHDEEP SINGH, SHVETANSHU GOEL
202 I	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-44944-2022 (CAW) (SOS) IN CRA-D-127-2021 (SOS/ MAIN CASE ON REGULAR BOARD)	XXXXX V/S XXXXX	SHAKTI MEHTA, A.G. PUNJAB NIPUN VERMA, A.G. PUNJAB , ARUN GUPTA, AG PB, SHAKTI MEHTA
203 I	GURGAON [19-JUL-25]	CRM-22373-2024 (CAW) (SOS :THIRD SOS of bimla) IN CRA-D-142-2021	XXXXX V/S XXXXX	RAHUL DESWAL, RAHUL DESWAL, A.G. HARYANA , MR. S.K. PANWAR, ADDL. A.G., HARYANA., RAHUL DESWAL
204 I	GURGAON [19-JUL-25]	CRM-22019-2022 (CAW) (SOS :THIRD SOS) IN CRA-D-173-2021 (MAIN CASE ON REGULAR BOARD)	XXXXX V/S XXXXX	JAY PRAKASH JANGU, A.G. HARYANA ABHIMANYU SINGH, A.G. HARYANA , ABHIMANYU SINGH, ANKUR MITTAL, SAURABH MAGO, J.P.JANGU, A.G.HARYANA, TRISHU SINGH, , Jay Prakash Jangu, KUSHALDEEP KAUR, MR. ANANT KATARIA, DAG, HARYANA., TRISHU SINGH, PAWAN GIRDHAR
205 I	GURGAON [19-JUL-25]	CRM-12870-2021 (CAW) (SOS) & CRA-D-234-2021 (MAIN CASE ON REGULAR BOARD)	XXXXX V/S XXXXX	GURINDER SINGH HAYER, A.G. HARYANA , ANOOP SINGH SHEORAN, ARSHDEEP SINGH BRAR, ASHOK SINGH CHAUDHARY, INDERJIT SHARMA, KEWAL KRISHAN,ANOOP SINGH SHEORAN,GURPALAK KAUR, PRADEEP PRAKASH CHAHAR,SHARAN SETHI GURINDER SINGH HAYER, A.G. HARYANA , ANOOP SINGH SHEORAN, ARSHDEEP SINGH BRAR, ASHOK SINGH CHAOUDHARY, KEWAL KRISHAN,ANOOP SINGH SHEORAN,GURPALAK KAUR, PRADEEP PARKASH CHAHAR,SHARAN SETHI, PRIYA BHATI, SHAILENDER SINGH
206 I	LUDHIANA [19-JUL-25]	CRM-10798-2024 (CAW) (SOS :FIRST SOS) IN CRA-D-580-2021	XXXXX V/S XXXXX	BRIJESH NANDAN, , ANUPAM BHANOT VIPIN YADAV, A.G. PUNJAB , BRIJESH NANDAN, MR. ADESHWAR SINGH PANNU, AAG, PUNJAB., VIPIN YADAV
207 I	SONEPAT [19-JUL-25]	CRM-25657-2025 (SOS :THIRD SOS) IN CRA-D-727-2021	SANTANU@KALA AND ORS V/S STATE OF HARYANA	ARNAV GHAI, GOVIND CHAUHAN, A.G. HARYANA , A.G.HARYANA, GAUTAM DAS, ARNAV GHAI, ARUN BENIWAL, AMAN BAHRI, HITESH PANDIT, GOVIND CHAUHAN, PALIKA MONGA, RAJESH GAUR,

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				PARDEEP PRAKASH CHAHAR, AG HRY, RANDEEP S. DHULL, SHUBHRA SINGH
208 I	PATIALA [19-JUL-25]	CRM-42336-2024 (SOS :FIRST SOS) IN CRA-D-734-2021 (AS PER ROSTER)	HARVINDER SINGH V/S STATE OF PUNJAB	GURINDER SINGH, A.G. PUNJAB GURINDER SINGH, A.G. PUNJAB , GURINDER SINGH
209 I	SIRSA [19-JUL-25]	CRM-26017-2025 (SOS :FIRST SOS) IN CRA-D-471-2025	MANJEET SINGH V/S STATE OF HARYANA	JASHANDEEP SINGH SANDHU, A.G. HARYANA JASHANDEEP SINGH SANDHU,
210 IV	FARIDABAD [19-JUL-25]	CRM-25001-2025 ((NDPS)) (SOS :SECOND SOS) IN CRA-D-501-2025	PREMPAL V/S STATE OF HARYANA	SOEB KHAN, A.G. HARYANA , ABHIMANU, SHIKHAR GOEL ABHIMANU, A.G. HARYANA , ABHIMANU, SHIKHAR GOEL, SOEB KHAN
211 I	MAHENDERGARH [19-JUL-25]	CRM-26009-2025 (SOS :FIRST SOS) IN CRA-D-682-2025	MANISH @ MANISH SHARMA V/S STATE OF HARYANA	AKASH VASHISTH, A.G. HARYANA AKASH VASHISTH, A.G. HARYANA , AKINCHAN AGGARWAL, MAYANK YADAV
212 V	JALANDHAR [19-JUL-25]	CRWP-5066-2025 (PAR)	RAGHVIR SINGH V/S STATE OF PUNJAB THROUGH ADDITIONAL CHIEF SECRETARY TO GOVERNMENT OF PUNJAB JAIL DEPARTMENT, PUNJA	DAMANJIT SINGH SANDHU, A.G. PUNJAB , MR. ADESHWAR SINGH PANNU, AAG, MR. BALJINDER SINGH SRA, ADDL. A.G. PUNJAB.
213 II	MANSA [19-JUL-25]	CRA-D-577-2021 (CAW) WITH CRM-12770-2022 (SOS) (BODT. 04/11/24 SOC//ACCUSED IN CUSTODY)	XXXXX V/S XXXXX MASTER JAGTAR SINGH V/S STATE OF PUNJAB	HIMMAT SINGH DEOL, A.G. PUNJAB , A.A PATHAK, H.S DEOL, GAURAV DATTA, GAURAV DATTA, RAJAT NARWAL, , SANDEEP KUMAR, ISHMA RANDHAWA, YASHHIKA BHATIA, SRISHTI SHARMA GAURAV DUTTA, A.G. PUNJAB , GAURAV DATTA, RAJAT NARWAL, YASHHIKA BHATIA,
214 I	LUDHIANA [19-JUL-25]	CRA-AD-315-2022 (CAW) CRM-8741-2023 (OTHER) CRM-8742-2023 (OTHER)	XXXXX V/S XXXXX	ARSHIT GOEL, , AMIT MEHTA, ARSHIT GOEL, MANUJ NAGRATH, ONKAR RAI ARSHIT GOEL, ARSHIT GOEL,
215 V	FARIDABAD [19-JUL-25]	CRM-19210-2023 (CAW) (DELAY(F)) & O&M CRM-A-557-2023	XXXXX V/S XXXXX	ADVOCATE GENERAL HARYANA, , NISCHAL CHETANYA MANCHANDA ADVOCATE GENERAL HARYANA, , DEEPAK KUMAR, NISCHAL CHETANYA MANCHANDA
216 I	JIND [19-JUL-25]	CRA-AD-309-2024 (CAW) CRM-50534-2024 (EXEMPTION)	XXXXX V/S XXXXX	PRADEEP DUHAN, A.G. HARYANA , NAVNEET SHARMA, PRADEEP DUHAN, S.S. NAIN PRADEEP DUHAN,

217 I	JALANDHAR [19-JUL-25]	CRM-1773-2025 (CAW) (DELAY(F)) & O&M CRA-AD-9-2025	XXXXX V/S XXXXX	RISHU MAHAJAN, RISHU MAHAJAN, A.G. PUNJAB , RISHU MAHAJAN
218 I	BARNALA [19-JUL-25]	CRM-13002-2025 (CAW (DOWRY DEATH)) (SOS) IN CRA-S-1056-2025 WITH CRM-13042-2025 (SOS) IN CRA-S-1067-2025 WITH CRM-15319-2025 (SOS) IN CRA-S-1270-2025 (BO DT. 19.07.2025)	XXXXX V/S XXXXX KAKA SINGH V/S STATE OF PUNJAB KULDEEP SINGH AND ANOTHER V/S STATE OF PUNJAB	MUNISH GARG, MUNISH GARG, A.G. PUNJAB , MUNISH GARG MUNISH GARG, MUNISH GARG, , MUNISH GARG MUNISH GARG, MUNISH GARG, A.G. PUNJAB , MUNISH GARG
219 V	GURGAON [19-JUL-25]	CRM-A-861-MA-2016 (LEAVE TO APPEAL) WITH CRA-AD-182-2022	MAHIPAL V/S STATE OF HARYANA & ORS STATE OF HARYANA V/S RAKESH AND OTHERS	KESHAV PRATAP SINGH , , DEEPENDER SINGH, MUNISH KUMAR GARG, NARESH KUMAR, PRADUMAN, NAVDEEP KAUR, , ROHIT KAUSHIK, JITESH BHARDWAJ, SUDHIR RANA, A.G. HARYANA,
220 I	YAMUNA-NAGAR [19-JUL-25]	CRA-D-466-DB-2017 <i>(:applicant no. 3- amit and applicant no. 4 balbir- if there is no representation on behalf of said applicants on 23.07.2025 when the appeal is listed for hearing, it may entail cancellation of relief which is being granted vide order dt. 20.03.2025)</i> WITH CRA-D-470-DB-2017 (:ON BAIL-) WITH CRA-D-443-DB-2017	MONU KUMAR & ORS V/S STATE OF HARYANA RAVI AND ANR. V/S STATE OF HARYANA JASPAL @ BUNTY @ GHORI AND ORS. V/S STATE OF HARYANA	SUNIL KUMAR NEHRA, , A.G.HARYANA, VIMAL KUMAR GUPTA, ROHIT JINDAL, ABHILAKSH GROVER, ABHILAKSH GROVER, NANDINI GUPTA, ANKIT, VISHAVJEET GILL, ANKUR MITTAL, SAURABH MAGO, RAMAN KUMAR SHARMA, B.S.KHEHAR, AMIT KUMAR, MONU KUMAR, BIRINDER SINGH KHEHAR, GARIMA MODI, YASHIKA WALIA, GRACIA JAIN, SUNIL KUMAR TANDON, HARDEEP KAUR, HARVINDER SINGH, G. S. WASU, JATINDER JIT KAUR, KAPIL AGGARWAL, SAURABH MOHUNTA, KHUSHBOO GARG, SARITA, RANVIR SINGH ARYA, MANISH DADWAL, NAVEEN S. BHARDWAJ, MANPREET, SONU KUMAR , P. P. CHAHAR, ARUN BENIWAL, P.S.PUNIA GAURAV SONI, VIJAY LAKSHMI, RAMNEEK VASUDEVA, , RAMNISH PURI, RAVISH KAUSHIK, RAHUL DEV SINGH , ROHIT JINDAL, SUNIL NEHRA, B.S. KHEHAR, ROSE GUPTA, NITIKA SINGLA,NITASHA SINGLA, ROSE GUPTA, S. P. S. SIDHU, RAJESH K. SHEORAN,VIVEK SINGLA, S. S. PANNU, SHUBHRA SINGH, SAHIL GOYAL, SHARAN SETHI, PAWAN GIRDHAR, SAROJ TANWAR, S. TANWAR, SIDDARTH, SIDDHARTH TANWAR, SUKHWINDER S PLAHA, SUNIL K. NEHRA, TANISHA PESHAWARIA, VIJAY LAKSHMI, VIVEK SAINI, APOORV GARG ARSHDEEP SINGH BRAR, , GARIMA MODI, GAURAV SONI, HARDEEP KAUR, NITASHA SINGLA, RAJESHWAR SINGH, SANJAY SINGH, ROSE GUPTA, SANT PAL SINGH SIDHU, KARANJEET SINGH, RITU DAMAN , SIDDARTH, SUKHWINDER S PLAHA, VIMAL K. GUPTA, YASHIKA WALIA SANT PAL SINGH SIDHU, , A.G.HARYANA, VIMAL KUMAR GUPTA, ANKIT JOSHI, ANKUR MITTAL, SAURABH MAGO, ARSHDEEP SINGH BRAR, ARSHDEEP SINGH BRAR, , ARUN BENIWAL, ROHIT JINDAL, GAURAV SONI, HARDEEP KAUR, JASMER SINGH ROZERA. MANOJ MAKKAR.

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					KAPIL AGGARWAL, G. S. WASU, KARANJEET SINGH BRAR, KARANJEET SINGH BRAR, RIPU DAMAN SINGH , MAMTA SINGH TALWAR, NIKHIL BHATIA, GAURAV SONI,NIKHIL BHATIA, NITIKA SINGLA,NITASHA SINGLA, GARIMA MODI, PRAVEEN BHADU, RAJESH K. SHEORAN, ARUN BENIWAL, RAJESH K. SHEORAN, G. S. SINGLE, RAJESHWAR SINGH, RAJESHWAR SINGH THAKUR, RAMAN KUMAR SHARMA, RAMNEEK VASUDEVA, VIJAY LAKSHAMI, RANDEEP S. DHULL, RAVINDER BANGAR, ROSE GUPTA, S. P. S. SIDHU, PAWAN GIRDHAR, SAHIL CHOUDHARY, SANJAY K. SAINI, SHUBHRA SINGH, SIDDARTH, SIDDHARTH, SHARAN SETHI, SUKHWINDER S PLAHA, SUNIL K. TANDON, TANVIR S. GREWAL, VIVEK SINGLA,, VIJAY LAKSHMI, VISHAVJEET GILL, YASHIKA WALIA, ZORAWAR SINGH, KETAN ANTIL
		CRM-20886-2024 (SOS :second sos (appellant-2))			RANDEEP S. DHULL, , ROSE GUPTA, SIDDARTH
		WITH CRA-D-562-DB-2017 (:on bail-)	ARUN ALIAS GUCHHA V/S STATE OF HARYANA		, , ANKIT JOSHI, GARIMA MODI, HARDEEP KAUR, NITASHA SINGLA, NITIKA SINGLA, ROSE GUPTA, SANDEEP SINGH JATTAN, SUKHWINDER S PLAHA, SUNIL KUMAR TANDON, TANVIR S. GREWAL, KETAN ANTIL, VIMAL KUMAR GUPTA, A.G.HARYANA, YASHIKA WALIA
		WITH CRA-D-596-DB-2017	VISHAL SHARMA @ VISHAL KABADI V/S STATE OF HARYANA		VIVEK SINGLA, , A.G.HARYANA, ANKIT JOSHI, GARIMA MODI, HARDEEP KAUR, JATINDER JIT KAUR, NITASHA SINGLA, NITIKA SINGLA, ROSE GUPTA, SUKHWINDER S PLAHA, VIMAL KUMAR GUPTA, YASHIKA WALIA
		CRM-19518-2017 (STAY (FINE))			VIVEK SINGLA,
		WITH CRA-D-733-DB-2017 (:on bail)	SUNNY KUMAR V/S STATE OF HARYANA		SUNIL KUMAR TANDON, , ANKIT JOSHI, GARIMA MODI, HARDEEP KAUR, JASMER SINGH ROZERA, MANOJ MAKKAR, , NITASHA SINGLA, NITIKA SINGLA, RAMNISH PURI, ROSE GUPTA, SUKHWINDER S PLAHA, SUNIL KUMAR TANDON, SUNNY KUMAR, TARUN DHINGRA, A.G.HARYANA, V.K.GUPTA, , YASHIKA WALIA
		(ON BAIL)			
221	V	KARNAL [19-JUL-25]	CRM-A-94-2019 (LEAVE TO APPEAL)	BALKAR SINGH V/S BHUPENDER SINGH AND ORS	SARTEJ SINGH NARULA, , BALJINDER SINGH , KANWARDEEP, MR. S.K. PANWAR, ADDL. A.G., HARYANA.
			WITH CRA-AD-255-2019	NARVAIR SINGH V/S STATE OF HARYANA AND OTHERS	K.S. DHALIWAL, , ANCHAL, LOVELEEN DHALIWAL, K.P.S VIRK
222	V	BATHINDA [19-JUL-25]	CRA-AD-16-2020 (AGAINST ACQUITTAL)	RAMESH V/S STATE OF HARYANA AND OTHERS	RAJESH KHANDELWAL, , HIMMAT SINGH DEOL, RAJESH KHANDELWAL
223	V	ROHTAK [19-JUL-25]	CRA-AD-103-2020 (AGAINST ACQUITTAL)	S.K.KAPOOR V/S STATE OF HARYANA AND ANOTHER	JAGMOHAN S GHUMMAN, , MR. RAVISH KAUSHIK, ADDITIONAL A.G., HARYANA.
			WITH CRA-S-439-2020	KANWAR SINGH V/S STATE OF HARYANA	SUDHIR KUMAR HOODA, , SUDHIR KUMAR HOODA
			WITH CRM-4539-2020 (SOS)	KANWAR SINGH V/S STATE OF HARYANA	SUDHIR KUMAR HOODA, , SUDHIR KUMAR HOODA
224	V	FAZILKA [19-JUL-25]	CRA-AD-163-2020 (AGAINST ACQUITTAL) CRM-12792-2020 (POR)	SUGREEV KUMAR AND ORS V/S STATE OF PUNJAB AND ORS	VIVEK LAMBA, A.G. PUNJAB
					VIVEK LAMBA, A.G. PUNJAB

102 of 120

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		WITH CRA-AD-166-2020	KIRAN AND ORS V/S STATE OF PUNJAB AND ORS	VIVEK LAMBA,
		WITH CRR-886-2022	KIRAN AND OTHERS V/S STATE OF PUNJAB AND OTHERS	VIVEK LAMBA, A.G. PUNJAB
		CRM-16777-2022 (POR)		VIVEK LAMBA, A.G. PUNJAB
		WITH CRA-D-102-2020	GURMIT SINGH V/S STATE OF PUNJAB	GURPAL SINGH SANDHU,
		WITH CRA-D-105-2020	SONU @ SUMESH V/S STATE OF PUNJAB	KDS HOODA, , GURPAL SINGH SANDHU, H.S SULLAR, RAJWINDER KAUR SANDHU
		CRM-24776-2022 (SOS)		GURPAL SINGH SANDHU,
		WITH CRM-41101-2023 (SOS)	VIKRAM GHILLA V/S STATE OF PUNJAB	GURPAL SINGH SANDHU, , RAJWINDER KAUR SANDHU, RAMANDEEP KAUR
		IN CRA-D-311-2020		AKASHDEEP SINGH, , ABHAYSHER SINGH, , AKASHDEEP SINGH, ANURAG BANSAL, H. S. SULLAR, GURPAL SINGH SANDHU, MR.AMIT KUMAR GOYAL, ADDL.A.G., PUNJAB., MR.AMIT KUMAR GOYAL, ADDL.A.G., PUNJAB. , RAJWINDER KAUR SANDHU, RAMANDEEEP KAUR, SACHIT CHOUDHARY, SATINDER KAUR, VIVEK LAMBA
225 I	KAPURTHALA [19-JUL-25]	CRA-D-86-2020	RAJWANT KAUR V/S STATE OF PUNJAB	K.S.DHILLON, , BRIJESH NANDAN, KAMALJIT SINGH DHILLON, MR. ADESHWAR SINGH PANNU, AAG, PUNJAB.
		WITH CRM-9661-2024 (SOS)	RAJWANT KAUR V/S STATE OF PUNJAB	BRIJESH NANDAN, , ANUPAM BHANOT
226 V	AMRITSAR [19-JUL-25]	CRM-10203-2020 (AGAINST ACQUITTAL)	LASHMI V/S STATE OF PUNJAB AND ANOTHER	VAIBHAV NARANG,
		O&M CRA-AD-151-2020		VAIBHAV NARANG, , SAPNA KHURANA NARANG
227 V	SONEPAT [19-JUL-25]	CRM-12164-2020 (LEAVE TO APPEAL)	STATE OF HARYANA V/S ANIL	A.G. HARYANA,
		& O&M CRM-A-614-2020		A.G. HARYANA, , SHIVANSH MALIK, TANUJ SHARMA
		WITH CRA-AD-855-2019	MAHA KAUR V/S STATE OF HARYANA AND ANOTHER	KETAN ANTIL, , KETAN ANTIL, SHIVANSH MALIK
228 I	MANSA [19-JUL-25]	CRM-25347-2023	GURMEET SINGH @ SEKHON V/S STATE OF PUNJAB	SUSHMA CHOPRA, A.G. PUNJAB
		(SOS :FIRST SOS) IN CRA-D-677-2021		SUSHMA CHOPRA, A.G. PUNJAB
229 V	PATHANKOT [19-JUL-25]	CRM-44806-2024 (LEAVE TO APPEAL) (DELAY(F))	STATE OF PUNJAB V/S RESHAM SINGH	ADVOCATE GENERAL PUNJAB, , MR. DAVINDER BIR SINGH, SR. DAG, PUNJAB.
		& CRM-A-1485-2024		ADVOCATE GENERAL PUNJAB,
230 V	GURDASPUR [19-JUL-25]	CRA-D-595-2025 (NIA ACT RB GEN)	PRABHJOT SINGH @ PRINCE V/S STATE OF PUNJAB	G.P.S. GHUMAN, A.G. PUNJAB , G.P.S. GHUMAN, GURSAHIB SINGH GHUMAN
		(CONN CRA-D-615-2025 IS DUPLICATE)		
231 **	UT-CHANDIGARH [19-JUL-25]	CM-9739-CII-2025 (MONEY LAUNDERING APP) (DELAY(F))	DIRECTORATE OF ENFORCEMENT V/S M/S VENKATESHWARA RAIL NIRMAN PVT LTD THROUGH ITS DIRECTORS	DR. NEHA AWASTHI,
		CM-9740-CII-2025 (DELAY (REF))		DR. NEHA AWASTHI,

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		& O&M PMLA-APPL-8-2025		DR. NEHA AWASTHI,
		WITH CM-9748-CII-2025 (<i>DELAY(F)</i>)	DIRECTORATE OF ENFORCEMENT V/S VIJAY SINGLA	DR NEHA AWASTHI BAN,
		CM-9749-CII-2025 (<i>EXEMPTION</i>)		DR NEHA AWASTHI BAN,
		& O&M PMLA-APPL-9-2025		DR NEHA AWASTHI BAN,
		WITH CM-9750-CII-2025 (<i>DELAY(F)</i>)	DIRECTORATE OF ENFORCEMENT V/S SUSHIL DAGA	DR. NEHA AWASTHI,
		CM-9751-CII-2025		DR. NEHA AWASTHI,
		& O&M PMLA-APPL-10-2025		DR. NEHA AWASTHI,
		WITH CM-9753-CII-2025 (<i>DELAY(F)</i>)	DIRECTORATE OF ENFORCEMENT V/S RAHUL YADAV	DR NEHA AWASTHI ,
		CM-9754-CII-2025 (<i>EXEMPTION</i>)		DR NEHA AWASTHI ,
		& O&M PMLA-APPL-11-2025		DR NEHA AWASTHI , , SUMAN
		WITH CM-9755-CII-2025 (<i>DELAY(F)</i>)	DIRECTORATE OF ENFORCEMENT CHANDIGARH ZONAL OFFICE V/S M V MURALI KRISHNA	DR NEHA AWASTHI BAN,
		CM-9756-CII-2025 (<i>EXEMPTION</i>)		DR NEHA AWASTHI BAN,
		& O&M PMLA-APPL-12-2025		DR NEHA AWASTHI BAN,
		WITH CM-9759-CII-2025 (<i>DELAY(F)</i>)	DIRECTORATE OF ENFORCEMENT V/S NARAYAN RAO MANJUNATH	DR. NEHA AWASTHI,
		CM-9760-CII-2025 (<i>EXEMPTION</i>)		DR. NEHA AWASTHI,
& O&M PMLA-APPL-13-2025		DR. NEHA AWASTHI,		
232 **	UT-CHANDIGARH [19-JUL-25]	CM-9882-CII-2025 (MONEY LAUNDERING APP) (<i>DELAY(F)</i>)	DIRECTORATE OF ENFORCEMENT V/S SANDEEP GOYAL	DR NEHA AWASTHI BAN,
		CM-9883-CII-2025 (<i>EXEMPTION</i>)		DR NEHA AWASTHI BAN,
		& O&M PMLA-APPL-14-2025		DR NEHA AWASTHI BAN,
233 ***	SONEPAT [19-JUL-25]	CWP-24171-2023 (NATIONAL CONS DISPUTE) (<i>OTHER</i>)	PI INDUSTRIES LTD. V/S SANJAY AND OTHERS	ANURAG CHOPRA, , GAURAV CHOPRA, MOHIT NEHRA, RESHABH BAJAJ, V.P. SANGWAN, VARDAAAN SETH
234 ***	UT-CHANDIGARH [19-JUL-25]	CWP-13409-2024 (NATIONAL CONS DISPUTE) (<i>OTHER</i>)	SPECIFIED UNDERTAKING OF UNIT TRUST OF INDIA AND ANOTHER V/S ASHMEET KAUR AND OTHERS	AMAN BAHRI, , AMAN BAHRI, Arjun Kundra, BAWA KARNVEER
235 ***	GURDASPUR [19-JUL-25]	CWP-17262-2024 (NATIONAL CONS DISPUTE)	TARSEM MASIH AND OTHERS V/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD AND OTHERS	EDWARD AUGUSTINE GEORGE, , EDWARD AUGUSTINE GEORGE, SIDDARTH SIHAG
236 ***	PUNE [19-JUL-25]	CWP-18895-2024 (NATIONAL CONS DISPUTE)	KION INDIA PVT. LTD. AND ANOTHER V/S NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION AND OTHERS	SANDEEP CHHABRA, , SHIV KUMAR SHARMA, MANGESH SHAH
237 ***	PANIPAT [19-JUL-25]	CWP-28738-2024 (NATIONAL CONS DISPUTE)	ANGREJ SINGH V/S NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION, NEW DELHI AND ORS	PARVEEN SHARMA, , NEHA ARORA, PARVEEN SHARMA, SANJEEV NAGPAL, YOGESH GUPTA
104 of 120		7/19/2025, 7:37 PM		

238 ***	PATIALA [19-JUL-25]	CWP-4470-2025 (NATIONAL CONS DISPUTE) CM-3730-CWP-2025 (POR)	DR HARINDER PAL SINGH AND ANOTHER V/S SMT KIRTI UPPAL AND OTHERS	PRABHDEEP SINGH BINDRA, , TARUNVIR SINGH KHEHAR PRABHDEEP SINGH BINDRA,
239 ***	YAMUNA-NAGAR [19-JUL-25]	CWP-4520-2025 (NATIONAL CONS DISPUTE)	MS SHIVAM WOOD INDUSTRIES V/ S NATIONAL CONSUMER DISPUTE REDRESSAL COMMISSION	GAURAV DEEP GOEL, RC GUPTA , ASHWANI TALWAR, MRIGANK SHARMA
240 ***	MAHENDERGARH [19-JUL-25]	CWP-5360-2025 (NATIONAL CONS DISPUTE)	SATYAWAN V/S NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION AND OTHERS	MAYUR KARKRA, , NEHA DEWAN, RAJ KUMAR BASHAMBOO, RAJIV KUMAR SAINI
241 ***	PANCHKULA [19-JUL-25]	CWP-11428-2025 (NATIONAL CONS DISPUTE)	HUDA NOW HARYANA SHEHRI VIKAS PRADHIKARAN AND ANOTHER V/S VIKAS GOYAL AND ANOTHER	PRATEEK MAHAJAN, , AAYUSH GUPTA, DAANISH MAHAJAN, PRATEEK MAHAJAN

DAILY VII D.B. MOTION PETITION FOR THE WEDNESDAY DATED 23/07/2025 CR NO 67				
HON'BLE MR. JUSTICE MAHABIR SINGH SINDHU				
HON'BLE MR. JUSTICE DEEPINDER SINGH NALWA				
Dedicated VC Link for Hybrid Hearing: https://zoom.us/my/vcphhc67 Meeting ID is 988 155 5082				
201 I	HOSHIARPUR [19-JUL-25]	CRM-6672-2025 (<i>DIRECTION</i>) IN CRM-12842-2024 (<i>DIRECTION</i>) IN CRA-D-943-DB-2007 (BO DT. 19.07.2025)	NARINDER SINGH AND ORS. V/S STATE OF PUNJAB	RAM KUMAR CHAUHAN, A.G. PUNJAB RAM KUMAR CHAUHAN, A.G. PUNJAB J B S GILL, , ARNAV GHAI
202 ***	JIND [19-JUL-25]	CM-3608-CII-2023 (MATRIMONIAL) & O&M FAO-M-62-2009	XXXXX V/S XXXXX	KARAN SINGH, MUNFAID KHAN , DINESH MAURYA AMIT PARASHAR, , AMIT KUMAR JAIN, KARAN SINGH, ARVIND KUMAR, B.K BAGRI, , DINESH MAURYA, KARAN SINGH, MONIKA SINGH, MUNFAID KHAN, MUNISH KUMAR GARG, SANJIV KODAN, SONIA G.SINGH
203 ***	LUDHIANA [19-JUL-25]	CM-18381-CII-2019 (MATRIMONIAL) (<i>OTHER</i>) IN FAO-M-13-2010 (MAIN AT REGULAR BORAD)	XXXXX V/S XXXXX	SATINDER KHANNA, MANVINDER SINGH , AMRINDER SINGH,. ISHAN GUPTA, MANVINDER SINGH, SURENDER SAINI SATINDER KHANNA, , ISHAN GUPTA, M.S. SIDHU, GBS DHILLON
204 ***	BHIWANI [19-JUL-25]	FAO-M-182-2010 (FAMILY COURT) WITH CMM-63-2012 (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX SUMAN V/S VINOD	R.A. SHEORAN, , ANIL GHANGAS, D.R BANSAL, RAJESH CHAUHAN, ASHOK KUMAR R.A. SHEORAN, , ANIL GANGAS
205 ***	AMRITSAR [19-JUL-25]	CM-23062-CII-2023 (MATRIMONIAL) (<i>ACTUAL DATE</i>) IN FAO-M-61-2014 (MAIN ON REGULAR BOARD)	XXXXX V/S XXXXX	DEEP SINGH SAINI, , DEEP SINGH SAINI VERTIKA H. SINGH (MRS.), , DEEP SINGH SAINI, S S GORAYA
206 ***	HISSAR [19-JUL-25]	FAO-495-2014 (FAMILY COURT) CM-1497-CII-2014 CM-24499-CII-2015 (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	S K VERMA, , K.L. SAINI , NAVEEN KUMAR VIVEK KHATRI S K VERMA, S K VERMA, VIVEK KHATRI,
207 ***	AMRITSAR [19-JUL-25]	FAO-M-70-2015 (MATRIMONIAL) CMM-46-2022 (<i>24-HMA</i>) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	RAHUL BHARGAVA, , Gautam Kaile, Vishal Sharma VISHAL SHARMA, RAHUL BHARGAVA , PRIKSHIT THAKUR
208 ***	MOGA [19-JUL-25]	CM-130-CII-2023 (FAMILY COURT MISC) (<i>POR</i>) IN FAO-6512-2016 (MAIN CASE AT REGULAR BOARD)	XXXXX V/S XXXXX	H.P.S.ISHAR, , VIVEK SHARMA VASHISHT SAMUEL GILL, , DHEERAJ K SHARMAL, GURCHARAN DASS, HARINDER PAL SINGH ISHAR, VIVEK SHARMA VASHISHT
209 ***	MOHALI (SAS NAGAR) [19-JUL-25]	CM-13565-CII-2024 (MATRIMONIAL) (<i>OTHER :ENHANCEMENT OF MAINTENANCE</i>)	XXXXX V/S XXXXX	IMRAN FAROOQI, , IMRAN FAROOQI

210 ***	HISSAR [19-JUL-25]	IN FAO-M-149-2017		DIPENDER SINGH KAMRA , , IMRAN FAROOQI
		(MAIN AT REGULAR BOARD)		
		FAO-2237-2017 (FAMILY COURT)	XXXXX V/S XXXXX	SUMAN JAIN, , MAN MOHAN, SANCHIT PUNIA, SANCHIT PUNIA,, SUMAN JAIN, SUMAN JAIN,SHUBHAM JAIN,KIRATBIR KAUR
		CM-23353-CII-2023 (POR)		SUMAN JAIN, SANCHIT PUNIA
		CM-7425-CII-2017 (STAY)		SUMAN JAIN,
211 ***	BHIWANI [19-JUL-25]	CM-3002-CII-2025 (POR)		SANCHIT PUNIA,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
		FAO-2560-2017 (FAMILY COURT)	XXXXX V/S XXXXX	, , ANSHUL KHURANA, KUNAL MUTHREJA, RAJIV PANGHAL, SUKESH KUMAR JINDAL
		WITH CMM-142-2018 (24-HMA)	BITU SHARMA V/S SUSHILA	AMARJIT KAUR, SANJAY VASHISHT
		CM-11118-CII-2018 (DIRECTION)		AMARJIT KAUR,
212 **	GURDASPUR [19-JUL-25]	WITH FAO-2552-2017	TAPENDER @ KALA V/S ROSHANI	SANJAY VASHISTH, , SUKESH KUMAR JINDAL
		CM-11654-CII-2018 (DIRECTION)		AMARJIT KAUR, SANJAY VASHISTH
		CMM-141-2018 (24-HMA)		AMARJIT KAUR,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
		FAO-6738-2017 (G&W)	XXXXX V/S XXXXX	DHEERAJ MAHAJAN, , INDERJEET SHARMA, , ROBIN SINGH, , VAIBHAV GOEL, KARAN CHAUDHARY
213 ***	FATEHGARH-SAHIB [19-JUL-25]	CM-21880-CII-2017 (EXEMPTION)		DHEERAJ MAHAJAN,
		CM-12108-CII-2021 (PREPONE)		DHEERAJ MAHAJAN, KARAN CHAUDHARY
		CM-21882-CII-2017		DHEERAJ MAHAJAN,
		CM-2380-CII-2020 (LR)		DHEERAJ MAHAJAN, INDERJIT SHARMA
		CM-2391-CII-2020 (E/H)		DHEERAJ MAHAJAN, INDERJIT SHARMA
214 ***	MOHALI (SAS NAGAR) [19-JUL-25]	WITH FAO-595-2016	KARAMJIT SINGH V/S DALBIR KAUR	DHEERAJ MAHAJAN, , INDERJEET SHARMA, Manoj Kumar Taya
		CM-2379-CII-2020 (E/H)		DHEERAJ MAHAJAN, INDERJIT SHARMA
		CM-2644-CII-2020 (LR)		DHEERAJ MAHAJAN,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
		FAO-M-32-2017 (MATRIMONIAL)	XXXXX V/S XXXXX	R.D.BAWA,
		CM-2019-CII-2017 (DELAY(F))		R.D.BAWA,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
		FAO-M-72-2017 (MATRIMONIAL)	XXXXX V/S XXXXX	HARISH GOYAL, , DR. SUMATI JUND, SATBIR SINGH GILL
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		

215 ***	JIND [19-JUL-25]	FAO-M-269-2017 (MATRIMONIAL) CM-23956-CII-2017 (STAY) CMM-179-2017 (24-HMA) WITH CM-226-CII-2019 (OTHER) WITH CM-10025-CII-2020 (PREPONE) WITH CM-216-CII-2021 (POR) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXXX V/S XXXXX RITU V/S SACHIN RITU V/S SACHIN RITU V/S SACHIN	BAHADUR SINGH, , RAJ KUMAR GUPTA, RAJNI, VISHAL GUPTA, VISHAL GUPTA, R.K GUPTA BAHADUR SINGH, BAHADUR SINGH, VISHAL GUPTA, R.C.GUPTA VISHAL GUPTA, RAJ KUMAR GUPTA , R.K GUPTA VISHAL GUPTA, R.K. GUPTA , RAJ KUMAR GUPTA
216 ***	GURGAON [19-JUL-25]	CMM-170-2018 (FAMILY COURT) (24-HMA) IN FAO-8495-2015 (MAIN AT REGULAR BOARD)	XXXXXX V/S XXXXX	LOKESH SINHAL, B.S.BEDI , AMRITA NAGPAL, ANIL KUMAR RANA, LOKESH SINHAL B S BEDI, , ADARSH JAIN, LOKESH SINGHAL
217 ***	MAHENDERGARH [19-JUL-25]	FAO-M-78-2018 (MATRIMONIAL) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXXX V/S XXXXX	AMAN BANSAL, , ABHILAKSH GROVER, AKSHAY BAHRI, LAKSHAY JINDAL, MANISH MEHTA, MANISH MEHTA, DIXIT GARG
218 ***	KAITHAL [19-JUL-25]	FAO-M-121-2018 (MATRIMONIAL) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXXX V/S XXXXX	SAURABH SHARMA, , ANUJ BALIAN
219 ***	YAMUNA-NAGAR [19-JUL-25]	FAO-M-185-2018 (MATRIMONIAL) CM-11279-CII-2018 (EXEMPTION) CM-11280-CII-2018 (STAY) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXXX V/S XXXXX	KARAN SINGH, , DIWAN S. ADLAKHA, KARAN SINGH KARAN SINGH, KARAN SINGH,
220 ***	KAPURTHALA [19-JUL-25]	FAO-M-334-2018 (MATRIMONIAL) CM-25375-CII-2018 (STAY) CMM-277-2018 (24-HMA) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXXX V/S XXXXX	RAKESH KUMAR, , AVTAR SINGH KHINDA, RAKESH KUMAR RAKESH KUMAR, RAKESH KUMAR,
221 ***	GURDASPUR [19-JUL-25]	FAO-M-356-2018 (MATRIMONIAL) CM-26883-CII-2018 (STAY) CMM-299-2018 (24-HMA) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXXX V/S XXXXX	TARUN VIR SINGH LEHAL, TARUN VIR SINGH LEHAL, TARUN VIR SINGH LEHAL,
222 ***	KARNAL [19-JUL-25]	CM-4678-CII-2019 (FAMILY COURT) (DELAY(F)) & O&M FAO-1512-2019	XXXXXX V/S XXXXX	MINKAL RAWAL, MINKAL RAWAL,
223 ***	SIRSA [19-JUL-25]	CM-12595-CII-2019 (FAMILY COURT) (DELAY(F)) CM-12596-CII-2019 (EXEMPTION(CC))	XXXXXX V/S XXXXX	B.S.MITTAL, B.S.MITTAL,

			CM-12597-CII-2019 (STAY PROCEED)		B.S.MITTAL,
			& O&M FAO-3539-2019		B.S.MITTAL,
			WITH CM-12581-CII-2019 (DELAY(F))	AMAR SINGH V/S MONIKA AND ANR	B.S.MITTAL,
			CM-12584-CII-2019 (OTHER)		B.S.MITTAL,
			CM-12585-CII-2019 (STAY PROCEED)		B.S.MITTAL,
224 ***	AGRA [19-JUL-25]		& O&M FAO-3533-2019		B.S.MITTAL,
			CM-20271-CII-2019 (FAMILY COURT) (DELAY(F))	XXXXX V/S XXXXX	TANU BEDI,
			CM-20270-CII-2019 (POR)		TANU BEDI,
			CM-20272-CII-2019 (STAY)		TANU BEDI,
225 ***	GURGAON [19-JUL-25]		& O&M FAO-6119-2019		TANU BEDI, , AKHIL DADWAL, PUSHP JAIN, VIBHU AGNIHORTI, PUSHP JAIN, AMANJOT S SIDHU
			FAO-65-2019 (FAMILY COURT)	XXXXX V/S XXXXX	NAVNEET SINGH, , KUNAL DAWAR, KUNAL DAWAR, JAGJOT SINGH, SHASHI KANT
			(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
226 ***	GURGAON [19-JUL-25]		FAO-1315-2019 (FAMILY COURT)	XXXXX V/S XXXXX	VAIBHAV NARANG, , SAPNA KHURANA NARANG, VAIBHAV NARANG
			CM-3999-CII-2019 (EXEMPTION(CC))		VAIBHAV NARANG,
			CM-4000-CII-2019 (POR)		VAIBHAV NARANG,
			CM-4001-CII-2019 (STAY PROCEED)		VAIBHAV NARANG,
			WITH CMM-220-2019	BHAVNA GOEL V/S SHAILESH GOEL	VAIBHAV NARANG, SARPRAJ HUSSAIN
227 ***	JIND [19-JUL-25]		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
			FAO-5368-2019 (FAMILY COURT)	XXXXX V/S XXXXX	harsh mehla, , HARSH MEHLA, Manoj Kumar Sharma, RAVINDER SINGH DHULL
			(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
228 ***	KARNAL [19-JUL-25]		FAO-6320-2019 (FAMILY COURT)	XXXXX V/S XXXXX	RAVINDER SINGH BUDHWAR, , R N LOHAN
			CM-21312-CII-2019 (DELAY(F))		RAVINDER SINGH BUDHWAR,
			(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
229 ***	AMBALA [19-JUL-25]		FAO-6505-2019 (FAMILY COURT)	XXXXX V/S XXXXX	VINEET CHAUDHARY,
			CM-22084-CII-2019 (STAY PROCEED)		VINEET CHAUDHARY,
			(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
230 ***	MOHALI (SAS NAGAR) [19-JUL-25]		FAO-M-163-2019 (MATRIMONIAL)	XXXXX V/S XXXXX	BALTEJ SINGH SIDHU, , DINESH MAURYA, HIMMAT SINGH SIDHU, SUMEETPAL SINGH SIDHU
			CM-16861-CII-2019 (STAY PROCEED)		BALTEJ SINGH SIDHU,
			WITH CMM-172-2019	GURPREET KAUR V/S GURMEET SINGH	BALTEJ SINGH SIDHU,

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(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
231 ***	SANGRUR [19-JUL-25]	CM-2745-CII-2020 (FAMILY COURT MISC) (DELAY(F))	XXXXXX V/S XXXXX	MOHIT SADANA, , PUJA CHOPRA
		CM-2746-CII-2020 (EXEMPTION(CC))		MOHIT SADANA,
		CM-2747-CII-2020 (STAY PROCEED)		MOHIT SADANA,
		& O&M FAO-1079-2020		MOHIT SADANA, , MOHIT SADANA, PUJA CHOPRA, SANDEEP CHOPRA
(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
232 ***	FARIDABAD [19-JUL-25]	FAO-1965-2020 (FAMILY COURT)	XXXXXX V/S XXXXX	SANJAY VASHISTH, , AKASH VASHISTH, KARTAR SINGH, KRISHAN SHARMA
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
233 ***	TARANTARAN [19-JUL-25]	FAO-M-2-2020 (MATRIMONIAL)	XXXXXX V/S XXXXX	AMIT ARORA, , AMIT ARORA
		WITH CM-2999-CII-2020 (POR)	MANDEEP KAUR V/S SANDEEP SINGH SANDHU @ SANDEEP SHARMA	AMIT ARORA,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
234 ***	MOHALI (SAS NAGAR) [19-JUL-25]	FAO-M-13-2020 (MATRIMONIAL)	XXXXXX V/S XXXXX	SANJEEV K. VIRK, , SARBJIT SINGH
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
235 ***	FEROZEPUR [19-JUL-25]	FAO-M-26-2020 (MATRIMONIAL)	XXXXXX V/S XXXXX	P.P.S. DUGGALL, PARVEZ CHUGH , MR. PARVEZ CHUGH,, PARVEZ CHUGH
		WITH CM-3930-CII-2020 (STAY PROCEED)	AMANDEEP KAUR V/S JAGDISH SINGH	P.P.S. DUGGALL,
		WITH CMM-36-2020	AMANDEEP KAUR V/S JAGDISH SINGH	P.P.S. DUGGALL,
		WITH CM-9544-CII-2020 (OTHER)	AMANDEEP KAUR V/S JAGDISH SINGH	P.P.S. DUGGALL, PARVEZ CHUGH
		CM-5232-CII-2021 (OTHER)		P.P.S. DUGGALL, PARVEZ CHUGH
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
236 ***	SANGRUR [19-JUL-25]	FAO-M-31-2020 (MATRIMONIAL)	XXXXXX V/S XXXXX	HARSHIT JAIN,
		WITH CRA-S-224-2019	KIRPAL SINGH V/S RAJ KAUR	HARSHIT JAIN, , HARSHIT JAIN, MANDEEP SINGH DHALIWAL
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
237	LUDHIANA [19-JUL-25]	RFA-59-2020 (RFA-FAMILY COURT)	ASHWANI KUMAR VERMA V/S AMITA AND OTHERS	GURCHARAN DASS, , NAMIT GAUTAM, NAMIT GAUTAM,, VIVEK SHARMA VASHISHT
		CM-115-CI-2020 (STAY)		GURCHARAN DASS,
(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
238 ***	BATHINDA [19-JUL-25]	FAO-814-2021 (FAMILY COURT MISC)	XXXXXX V/S XXXXX	SIDDHARTH GUPTA, , NAINA ISSAR, Nirmaljeet Singh Sidhu, SIDDHARTH GUPTA
		CM-7399-CII-2021 (EXEMPTION(CC))		SIDDHARTH GUPTA,
		CM-7400-CII-2021 (OTHER)		SIDDHARTH GUPTA,
		WITH FAO-2843-2021	GURPREET SINGH V/S RAJINDER KAUR AND OTHERS	NIRMALJEET SINGH SIDHU, , Nirmaljeet Singh Sidhu
		CM-12175-CII-2021 (EXEMPTION)		Nirmaljeet Singh Sidhu,

111 of 120

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239 ***	PATIALA [19-JUL-25]	CM-12176-CII-2021 (STAY PROCEED)		Nirmaljeet Singh Sidhu,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
		CM-18551-CII-2023 (FAMILY COURT MISC) (STAY)	XXXXX V/S XXXXX	JASKAMAL SINGH GREWAL, , JASKAMAL SINGH GREWAL
		CM-8238-CII-2022 (STAY PROCEED)		JASKAMAL SINGH GREWAL,
		IN FAO-3130-2022		JASKAMAL SINGH GREWAL, , JASKAMAL SINGH GREWAL
240 ***	AMBALA [19-JUL-25]	FAO-17-2022 (FAMILY COURT)	XXXXX V/S XXXXX	ARNAV KUMAR,
		CM-44-CII-2022 (STAY PROCEED)		ARNAV KUMAR,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
241 ***	PANIPAT [19-JUL-25]	FAO-557-2022 (FAMILY COURT)	XXXXX V/S XXXXX	BRIJENDER KAUSHIK, , BRIJENDER KAUSHIK
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
242 ***	HISSAR [19-JUL-25]	FAO-3675-2022 (FAMILY COURT)	XXXXX V/S XXXXX	BHUWAN VATS, , Bhuwan Vats, GULSHAN MEHTA
		CM-11145-CII-2022 (STAY PROCEED)		Bhuwan Vats,
		WITH FAO-2205-2023	SUJATA V/S SANJAY KUMAR MAHATA	BHUWAN VATS, , SHUBHAM BUDANIA
		CM-8075-CII-2023 (STAY PROCEED)		Bhuwan Vats,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
243 ***	ROHTAK [19-JUL-25]	FAO-3923-2022 (FAMILY COURT)	XXXXX V/S XXXXX	DALIP KUMAR TUTEJA,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
244 ***	FATEHABAD [19-JUL-25]	FAO-4236-2022 (FAMILY COURT)	XXXXX V/S XXXXX	AMAN PRIYE JAIN, , AJAY PAL SINGH REHAN, AMAN PRIYE JAIN, RAHUL VATS
		CM-12916-CII-2022 (STAY PROCEED)		AMAN PRIYE JAIN,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
245 ***	HISSAR [19-JUL-25]	FAO-4570-2022 (FAMILY COURT)	XXXXX V/S XXXXX	SURINDER SINGH DUHAN, , KAMLESH NAIN, BHAL SINGH BENIWAL, POOJA ARORA, SANCHIT PUNIA
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
246 ***	KURUKSHETRA [19-JUL-25]	FAO-5035-2022 (FAMILY COURT)	XXXXX V/S XXXXX	SHYAM SINGH CHHOKAR, , ADITYA BHUSHAN
		CM-16468-CII-2022 (STAY PROCEED)		Shyam Singh Chhokar,
		CMM-63-2022		Shyam Singh Chhokar,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
247 ***	YAMUNA-NAGAR [19-JUL-25]	FAO-5294-2022 (FAMILY COURT)	XXXXX V/S XXXXX	NAMIT KHURANA, , ISHITA JAIN, PAWAN ATTRI
		CM-17659-CII-2022 (STAY PROCEED)		NAMIT KHURANA,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
248 ***	JALANDHAR [19-JUL-25]	FAO-5580-2022 (FAMILY COURT)	XXXXX V/S XXXXX	BHRIGU DUTT SHARMA,
		WITH CMM-70-2022	GEETA AND ANR V/S SANDEEP SINGH ALIAS SABI	BHRIGU DUTT SHARMA,

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(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
249 ***	FARIDABAD [19-JUL-25]	FAO-5621-2022 (FAMILY COURT) CM-18626-CII-2022 (EXEMPTION)	XXXXX V/S XXXXX	BS TEWATIA, , BS TEWATIA, RAHUL BHARGAVA BS TEWATIA,
(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
250 ***	MOGA [19-JUL-25]	CM-12402-CII-2023 (MATRIMONIAL) (DELAY(F)) CM-12408-CII-2023 (STAY PROCEED) & O&M FAO-M-22-2023	XXXXX V/S XXXXX	KASHISH GARG, Kashish Garg, Kashish Garg, , Kashish Garg
251 ***	HOSHIARPUR [19-JUL-25]	CM-5176-CII-2023 (FAMILY COURT) (DELAY(F)) CM-5175-CII-2023 (EXEMPTION) & O&M FAO-1373-2023	XXXXX V/S XXXXX	SUKHJIT SINGH, SUKHJIT SINGH, SUKHJIT SINGH, , SUKHJIT SINGH
252 ***	BHIWANI [19-JUL-25]	CM-5412-CII-2023 (FAMILY COURT MISC) (DELAY(F)) WITH CM-14505-CII-2023 (POR) & O&M FAO-1411-2023	XXXXX V/S XXXXX SHWETA V/S NARESH SAINI	RITU PUNJ, , RITU PUNJ RITU PUNJ, RITU PUNJ, , RITU PUNJ, SUMIT SHARMA
253 ***	REWARI [19-JUL-25]	CM-9025-CII-2023 (FAMILY COURT MISC) (DELAY(F)) CM-9030-CII-2023 (STAY PROCEED) & O&M FAO-2532-2023	XXXXX V/S XXXXX	ABHISHEK YADAV, ABHISHEK YADAV, ABHISHEK YADAV, , ABHISHEK YADAV
254 ***	BHIWANI [19-JUL-25]	CM-16795-CII-2023 (FAMILY COURT) (LEAVE APPEAL) CM-16796-CII-2023 (DELAY(F)) & O&M FAO-4908-2023	XXXXX V/S XXXXX	LAKSHMAN SHARMA, LAKSHMAN SHARMA, LAKSHMAN SHARMA, , SUNIL GOSWAMI
255 ***	GURDASPUR [19-JUL-25]	CM-19499-CII-2023 (FAMILY COURT) (DELAY(F)) CM-19500-CII-2023 (EXEMPTION) CM-19501-CII-2023 (STAY (CONV)) & O&M FAO-5720-2023	XXXXX V/S XXXXX	PRATEEK SODHI, PRATEEK SODHI, PRATEEK SODHI, PRATEEK SODHI, , AHARJOT GREWAL, GAGANDEEP JAMMU, MANOJ SINGLA
256 ***	JALANDHAR [19-JUL-25]	FAO-106-2023 (FAMILY COURT) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	LAKHWINDER SINGH MANN, , JAGJOT SINGH LALLI, LAKHWINDER SINGH MANN
257 ***	ROHTAK [19-JUL-25]	FAO-623-2023 (FAMILY COURT)	XXXXX V/S XXXXX	BINDU TANWAR, , HIMANI ANAND, SAUHARD SINGH, PARTAP SINGH

113 of 120

7/19/2025, 7:37 PM

			(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	
258 ***	BHIWANI [19-JUL-25]	FAO-687-2023 (FAMILY COURT) CM-2468-CII-2023 (STAY PROCEED)	XXXXX V/S XXXXX	AJIT SIHAG, AJIT SIHAG,
		CM-2472-CII-2023 (EXEMPTION)		AJIT SIHAG,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
259 ***	SONEPAT [19-JUL-25]	FAO-759-2023 (FAMILY COURT) CM-2828-CII-2023 (STAY PROCEED)	XXXXX V/S XXXXX	VISHAL NEHRA, , BALJINDER SINGH VISHAL NEHRA,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
260 ***	KAITHAL [19-JUL-25]	FAO-761-2023 (FAMILY COURT) CM-2870-CII-2023 (STAY PROCEED)	XXXXX V/S XXXXX	RAJKAPOOR MALIK, RAJKAPOOR MALIK,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
261 ***	SIRSA [19-JUL-25]	FAO-1008-2023 (FAMILY COURT) CM-3974-CII-2023 (OTHER)	XXXXX V/S XXXXX	SATBIR GILL, SATBIR GILL,
		CMM-13-2023		,
		WITH COCP-2925-2023	SUMAN V/S RAJ KUMAR	SATBIR GILL, , SATBIR SINGH GILL
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
262 ***	PATHANKOT [19-JUL-25]	FAO-1322-2023 (FAMILY COURT)	XXXXX V/S XXXXX	VISHAL MUNJAL, , KETAN CHOPRA, VISHAL MUNJAL
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
263 ***	PATHANKOT [19-JUL-25]	FAO-1403-2023 (FAMILY COURT) WITH CM-20476-CII-2023 (POR)	XXXXX V/S XXXXX CHANCHAL SINGH SAINI V/S LALITA DEVI SAINI	MUNISH PURI, , Munish Puri, VISHAL MUNJAL Munish Puri,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
264 ***	KARNAL [19-JUL-25]	FAO-1486-2023 (FAMILY COURT MISC) CM-5594-CII-2023 (EXEMPTION)	XXXXX V/S XXXXX	VARINDER ARORA, , SANDEEP KUMAR YADAV VARINDER ARORA,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
265 ***	TARANTARAN [19-JUL-25]	FAO-1701-2023 (FAMILY COURT)	XXXXX V/S XXXXX	ABHISHEK BATTa, , ABHISHEK KUMAR, ANKUSH THAKRAL
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
266 ***	HOSHIARPUR [19-JUL-25]	FAO-1726-2023 (FAMILY COURT)	XXXXX V/S XXXXX	PARMINDER SINGH KANWAR, , Brahminder Singh Toor, SANDEEP KUMAR
		WITH CRR(F)-618-2023	SUKHWINDERPAL V/S STATE OF PUNJAB AND OTHERS	PARMINDER SINGH KANWAR, A.G. PUNJAB
		WITH CRR(F)-1144-2023	KANAV BADHAN V/S SUKHWINDERPAL	SANDEEP KUMAR, , HIMANSHU GARG, PARMINDER SINGH KANWAR
		CRM-32885-2023 (EXEMPTION)		SANDEEP KUMAR,
		CRM-32886-2023 (DELAY(F))		SANDEEP KUMAR,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		

267 ***	ROHTAK [19-JUL-25]	FAO-1847-2023 (FAMILY COURT) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	ANSHUMAAN DALAL,
268 ***	PALWAL [19-JUL-25]	FAO-1890-2023 (FAMILY COURT) CM-7278-CII-2023 (<i>STAY PROCEED</i>) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	SUSHIL SHEORAN, , R.A. SHEORAN, Sushil Sheoran Sushil Sheoran,
269 ***	GURDASPUR [19-JUL-25]	FAO-1896-2023 (FAMILY COURT) CM-7321-CII-2023 (<i>OTHER</i>) CMM-28-2023 (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	HARJOT SINGH BEDI, , AKHIL SINGH ARORA, Harjot Singh Bedi Harjot Singh Bedi, Harjot Singh Bedi,
270 ***	PANIPAT [19-JUL-25]	FAO-2259-2023 (FAMILY COURT) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	KESHAV PRATAP SINGH, , KESHAV PARTAP SINGH, KESHAV PRATAP SINGH, RAJAT SINGH, WAZIR SINGH
271 ***	FARIDABAD [19-JUL-25]	FAO-2260-2023 (FAMILY COURT) CMM-54-2024 CM-8272-CII-2023 (<i>STAY PROCEED</i>) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	SANJAY GHALAWAT, , PRADEEP SHARMA, SANJAY GHALAWAT SANJAY GHALAWAT, , SANJAY GHALAWAT SANJAY GHALAWAT,
272 ***	FARIDABAD [19-JUL-25]	FAO-2341-2023 (FAMILY COURT) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	KUNAL DAWAR, , KUNAL DAWAR, VIPUL SHARMA
273 ***	KURUKSHETRA [19-JUL-25]	FAO-2539-2023 (FAMILY COURT) WITH FAO-2889-2023 (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX NISHU V/S AMIT MANCHANDA	ASHIT MALIK, , CHANDER SHEKHAR ASHIT MALIK, , CHANDER SHEKHAR, SAGAR AGGARWAL
274 ***	GURGAON [19-JUL-25]	FAO-2853-2023 (FAMILY COURT MISC) CM-10230-CII-2023 (<i>STAY PROCEED</i>) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	DEEPAK BALYAN, , ANITA BALYAN, DEEPAK BALYAN DEEPAK BALYAN,
275 ***	PATHANKOT [19-JUL-25]	FAO-2893-2023 (FAMILY COURT) CM-10495-CII-2023 (<i>STAY PROCEED</i>) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	DR. ANAND KUMAR BISHNOI, , DR. ANAND KUMAR BISHNOI DR. ANAND KUMAR BISHNOI, , DR. ANAND KUMAR BISHNOI
276 ***	GURGAON [19-JUL-25]	FAO-3659-2023 (FAMILY COURT) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	DILPREET SINGH GANDHI, , DILPREET SINGH GANDHI, JAGJIT SAHNI, GURPREET KAUR, AMANPREET SINGH
277 ***	KARNAL [19-JUL-25]	FAO-5085-2023 (FAMILY COURT) CM-17366-CII-2023 (<i>EXEMPTION</i>) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	TANVIR SINGH ATTARIWALA, , MANOJ KUMAR PUNDIR, SEHEJ SANDHAWALIA, TANVIR SINGH ATTARIWALA TANVIR SINGH ATTARIWALA,
278 ***	BHIWANI [19-JUL-25]	FAO-5207-2023 (FAMILY COURT)	XXXXX V/S XXXXX	NAVEEN BATRA, , ANKUR LAL, BHAWESH CHAUDHARY

			(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	
279 ***	ROHTAK [19-JUL-25]	FAO-5219-2023 (FAMILY COURT MISC) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	VISHAL SHARDA, , Ashwani Kumar Antil, VISHAL SHARDA
280 ***	SONEPAT [19-JUL-25]	FAO-5405-2023 (FAMILY COURT MISC) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	RAM PAL VERMA, , ASHWARYA BAJAJ, SAURABH BAJAJ
281 ***	FARIDABAD [19-JUL-25]	FAO-5491-2023 (FAMILY COURT) CM-18576-CII-2023 (STAY PROCEED) CM-4261-CII-2024 (PREPONE) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	RITU PATHAK, , Ritu Pathak Ritu Pathak, RITU PATHAK,
282 ***	LUDHIANA [19-JUL-25]	FAO-5931-2023 (FAMILY COURT) CM-20275-CII-2023 (STAY) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	RAJVINDER KAUR SOHAL, , RANDEEP SINGH WARAICH (RANA) RAJVINDER KAUR SOHAL,
283 ***	ROHTAK [19-JUL-25]	FAO-5996-2023 (FAMILY COURT) CM-20478-CII-2023 (STAY PROCEED) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	NILESH BHARDWAJ, , ABHISHEK SOBTI, DEEPAK VASHISHTH, NILESH BHARDWAJ NILESH BHARDWAJ,
284 ***	MANSA [19-JUL-25]	FAO-6041-2023 (FAMILY COURT) CM-20828-CII-2023 (EXEMPTION) CM-20829-CII-2023 (STAY PROCEED) CMM-80-2023 (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	DR. RAU P.S. GIRWAR, , ARCHANA ARORA, DR. RAU P.S. GIRWAR, PUSHP JAIN DR. RAU P.S. GIRWAR, DR. RAU P.S. GIRWAR, DR. RAU P.S. GIRWAR,
285 ***	FEROZEPUR [19-JUL-25]	FAO-6147-2023 (FAMILY COURT) WITH CMM-21-2024 (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX BALMEET SINGH V/S SUKHPREET KAUR	PADAM KANT DWIVEDI, , PADAM KANT DWIVEDI, PARMINDER SINGH KANWAR H.S. DHINDSA, PADAMKANT DWIVEDI , LUVRAJ S DHINDSA
286 ***	SIRSA [19-JUL-25]	CM-10335-CII-2024 (FAMILY COURT) (DELAY(F)) CM-10334-CII-2024 (EXEMPTION) CM-10336-CII-2024 (STAY PROCEED) & O&M FAO-2730-2024	XXXXX V/S XXXXX	VIVEK GUPTA, VIVEK GUPTA, VIVEK GUPTA, VIVEK GUPTA, , Vivek Gupta
287 ***	AMRITSAR [19-JUL-25]	FAO-372-2024 (FAMILY COURT) WITH CMM-66-2024 CM-16678-CII-2024 (EXEMPTION(CC)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX VISHAL SHARMA V/S HEENA SHARMA	KUSHAGRA MAHAJAN, , UMESH AGGARWAL UMESH AGGARWAL, UMESH AGGARWAL, KUSHAGRA MAHAJAN

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288 ***	JIND [19-JUL-25]	FAO-849-2024 (FAMILY COURT) WITH CM-11152-CII-2024 (OTHER :CONTEMPT PROCEEDING)	XXXXXX V/S XXXXX	VISHAL GARG NARWANA, , Ashish Chaudhary
		MONIKA V/S KARAMBIR SINGH	RAJBIR SINGH,	
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
289 ***	REWARI [19-JUL-25]	FAO-1032-2024 (FAMILY COURT) CM-4070-CII-2024 (EXEMPTION)	XXXXXX V/S XXXXX	GULSHAN NANDWANI, , GULSHAN NANDWANI
		CM-4071-CII-2024 (POR)	GULSHAN NANDWANI,	
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
290 ***	REWARI [19-JUL-25]	FAO-1822-2024 (FAMILY COURT)	XXXXXX V/S XXXXX	ABHINAV GUPTA, , ABHINAV GUPTA, ADITYA SHARMA, JATINDER KUMAR, KARTIKEY CHOPRA, YASH YADAV
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
291 ***	BATHINDA [19-JUL-25]	FAO-2223-2024 (FAMILY COURT)	XXXXXX V/S XXXXX	AKSHAY CHADHA, , ABDUL AZIZ, AKSHAY CHADHA, NEERAJ YADAV, RAGHAV CHADHA
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
292 ***	AMRITSAR [19-JUL-25]	FAO-3047-2024 (FAMILY COURT)	XXXXXX V/S XXXXX	RAMNISH PURI, JOHNY , ARVIND KASHYAP, MONIKA TANWAR, RAMNISH PURI
		CM-10917-CII-2024 (STAY PROCEED)	RAMNISH PURI,	
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
293 ***	PANCHKULA [19-JUL-25]	FAO-4273-2024 (FAMILY COURT) CM-16099-CII-2024 (POR)	XXXXXX V/S XXXXX	MRIGANK SHARMA, , MRIGANK SHARMA
		MRIGANK SHARMA,		
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
294 ***	GURGAON [19-JUL-25]	FAO-4548-2024 (FAMILY COURT)	XXXXXX V/S XXXXX	SHREY GOEL, , SHVETANSHU GOEL, SUMAN JAIN
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
295 ***	JHAJJAR [19-JUL-25]	FAO-5018-2024 (FAMILY COURT)	XXXXXX V/S XXXXX	ANIL GHANGHAS,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
296 ***	LUDHIANA [19-JUL-25]	FAO-5689-2024 (FAMILY COURT) CM-21683-CII-2024 (EXEMPTION)	XXXXXX V/S XXXXX	ABHINAV SOOD, , ABHINAV SOOD, KUDRIT SRA
		ABHINAV SOOD,		
		CM-21684-CII-2024 (POR)	ABHINAV SOOD,	
297 ***	UT-CHANDIGARH [19-JUL-25]	FAO-M-18-2024 (MATRIMONIAL) CM-10244-CII-2024 (STAY PROCEED)	XXXXXX V/S XXXXX	R. KARTIKEYA, , RIDHI BANSAL
		R. KARTIKEYA,		
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
298 ***	AMBALA [19-JUL-25]	CM-3376-CII-2025 (FAMILY COURT) (DELAY(F)) CM-3375-CII-2025 (DELAY (REF))	XXXXXX V/S XXXXX	TAJENDER SINGH,
		TAJENDER SINGH,		
		& O&M FAO-1136-2025	TAJENDER SINGH,	

117 of 120

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299 ***	TARANTARAN [19-JUL-25]	FAO-1816-2025 (FAMILY COURT) CM-5688-CII-2025 (<i>EXEMPTION</i>)	XXXXX V/S XXXXX	SANDEEP SINGH DEOL, SANDEEP SINGH DEOL, SANDEEP SINGH DEOL,
(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
300 ***	KARNAL [19-JUL-25]	FAO-2224-2025 (FAMILY COURT) CM-7108-CII-2025 (<i>STAY</i>)	XXXXX V/S XXXXX	SUSHIL K SHARMA, , SWATI SHARMA SUSHIL K SHARMA,
(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
301 ***	GURDASPUR [19-JUL-25]	FAO-2743-2025 (FAMILY COURT)	XXXXX V/S XXXXX	AMARINDER PAL SINGH TUNG, , SARTAJ SINGH THAKUR, T.P.S TUNG, T.P.S.TUNG
		WITH CMM-30-2025 (<i>24-HMA</i>)	RANJIT KAUR ALIAS SONIA V/S SUKHDEEP SINGH AND ANR	AMARINDER PAL SINGH TUNG,
(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
302 ***	AMRITSAR [19-JUL-25]	FAO-2915-2025 (FAMILY COURT)	XXXXX V/S XXXXX	MANUJ NAGRATH, , SIDHANT VERMANI
		WITH FAO-2917-2025	AKANKSHA AND ANR V/S RITESH KOHLI	SIDHANT VERMANI, , A K VERMANI
		CM-9302-CII-2025 (<i>EXEMPTION</i>)		SIDHANT VERMANI,
(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
303 ***	HISSAR [19-JUL-25]	FAO-3301-2025 (FAMILY COURT)	XXXXX V/S XXXXX	SANCHIT PUNIA,
(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
304 ***	NAWAN-SHAHAR(SBS NAGAR) [19-JUL-25]	FAO-3354-2025 (FAMILY COURT)	XXXXX V/S XXXXX	SANDEEP JAIN, , DAVINDER KUMAR, SACHIN JAIN, SANDEEP JAIN
		CM-10643-CII-2025 (<i>OTHER</i>)		SANDEEP JAIN,
(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
305 ***	PANCHKULA [19-JUL-25]	FAO-3376-2025 (FAMILY COURT) CM-10752-CII-2025 (<i>STAY</i>)	XXXXX V/S XXXXX	VIPUL AGGARWAL, VIPUL AGGARWAL,
		CM-10753-CII-2025 (<i>POR</i>)		VIPUL AGGARWAL,
		WITH FAO-3378-2025	DR. RAJAN MITTAL V/S DR. ANSHIKA MITTAL	VIPUL AGGARWAL,
		CM-10756-CII-2025 (<i>STAY</i>)		VIPUL AGGARWAL,
		CM-10757-CII-2025 (<i>POR</i>)		VIPUL AGGARWAL,
(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				

DAILY VIII D.B. MOTION PETITION FOR THE WEDNESDAY DATED 23/07/2025CR NO 50

HON'BLE MRS. JUSTICE MANJARI NEHRU KAUL

HON'BLE MR. JUSTICE H.S. GREWAL

Dedicated VC Link for Hybrid Hearing: <https://zoom.us/my/vcphhc50>
Meeting ID is 813 254 9641

201 I	MOHALI (SAS NAGAR) [19-JUL-25]	CRA-AD-139-2023 (CAW)	XXXXX V/S XXXXX	VISHAL SODHI, A.G. PUNJAB , VIRESH DAHIYA, VISHAL SODHI L M GULATI, A.G. PUNJAB , AMIT SHARMA, HARPEET SINGH,KUNAL VINAYAK,RUCHIKA SABHERWAL, INDERJIT SHARMA, JASNEET MEHRA, L M GULATI, MONIKA JALOTA, VISHAL SODHI,AMISH SHARMA, VISHAL SODHI
		WITH CRA-S-2618-2022	RAMAN RANA V/S STATE OF PUNJAB	
202 V	LUDHIANA [19-JUL-25]	CRM-A-495-MA-2018 (LEAVE TO APPEAL)	HOSHIYAR SINGH V/S MANPREET SINGH & ORS	PRITAM SAINI, , ABHISHEK GOEL, DEEPAK SAINI, MANNAT ANAND, MR. RAHUL JINDAL, AAG, PUNJAB.
203 V	MAHENDERGARH [19-JUL-25]	CRM-A-1132-2024 (LEAVE TO APPEAL)	JAGDISH PRASAD V/S STATE OF HARYANA AND ANOTHER	SURINDER KUMAR DAARIA, A.G. HARYANA , MS. PALIKA MONGA, DAG-CUM-P.P., HARYANA.
204 V	JALANDHAR [19-JUL-25]	CRM-27339-2025 (NIA ACT RB GEN) (DELAY(F)) & O&M CRA-D-994-2025	JASHANPREET SINGH V/S STATE OF PUNJAB AND ANOTHER	SUMIT DUA, SUMIT DUA,
205 I	NEW-DELHI [19-JUL-25]	MRC-4-2024 (MURDER REFERENCE)	STATE OF HARYANA V/S HEMANT CHAUHAN ALIAS DHARMU ALIAS RAHUL ALIAS DHIRENDER AND OTHERS	THROUGH D&SJ PANCHKULA, , ARNAV GHAI, RAVI KAMAL GUPTA, SARFRAJ HUSSAIN
		WITH CRA-D-984-2024	HEMANT CHAUHAN @ DHARMU @ RAHUL @ DHIRENDER AND OTHERS V/S CENTRAL BUREAU OF INVESTIGATION	ABHIMANYU SINGH, , ABHIMANYU SINGH, ARNAV GHAI, MANU SACHDEVA, RAVI KAMAL GUPTA, SARFRAJ HUSSAIN, TRISHU KANWAR (MS.)
		WITH CRA-AD-272-2024	SXXX AND ORS. V/S CENTRAL BUREAU OF INVESTIGATION AND ORS.	SARFRAJ HUSSAIN, , AMARSH DUDEJA, GAGANDEEP S. WASU, RANDEEP S. DHULL, RAVI KAMAL GUPTA, SARFRAJ HUSSAIN

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 23/07/2025 CR NO 1

HON'BLE THE CHIEF JUSTICE

Dedicated VC Link for Hybrid Hearing: <https://zoom.us/my/vcphhc01>
Meeting ID is 383 029 6344

201 V	FAZILKA [19-JUL-25]	CRM-M-31796-2025 (RBPB)	JAGJIT SINGH V/S STATE OF PUNJAB	MONIKA SHARMA, A.G. PUNJAB , VIPIN PAL YADAV, ADDL. ADVOCATE GENERAL, PUNJAB., SALIL SABHLOK, SR. DAG, PUNJAB
202 ***	KARNAL [19-JUL-25]	CWP-19522-2020 (MUNPAN)	LABH SINGH V/S STATE OF HARYANA AND ORS	SANJIV GUPTA, , ABHINAV SOOD, AG HARYANA, SANJIV GUPTA, SHUBHRA SINGH, ADDL.A.G.,HARYANA, VIKRAM SINGH
		(BOHCJ DT.09.05.2022)		

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 23/07/2025CR NO 67

HON'BLE MR. JUSTICE MAHABIR SINGH SINDHU

Dedicated VC Link for Hybrid Hearing: <https://zoom.us/my/vcphhc67>
Meeting ID is 988 155 5082

201 V	AMRITSAR [19-JUL-25]	IOIN-1-CRM-M-24136-2025 (DIR) (CORRECTION)	GIAN CHAND V/S STATE OF PUNJAB AND OTHERS	AMAN PRATAP SINGH, A.G. PUNJAB
		IN CRM-M-24136-2025		AMAN PRATAP SINGH, A.G. PUNJAB , AMAN PRATAP SINGH , AMIT KUMAR SAINI, HARSHJIT SINGH
		(MAIN DECIDED)		

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 23/07/2025 CR NO 50

HON'BLE MRS. JUSTICE MANJARI NEHRU KAUL

Dedicated VC Link for Hybrid Hearing: <https://zoom.us/my/vcphhc50>
Meeting ID is 813 254 9641

NOTE
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QUASHING PETITIONS ARISING OUT OF COMPROMISE WILL BE TAKEN UP IMMEDIATELY
AFTER COMPLETION OF URGENT CASES AND THEREAFTER URGENT PASS OVER &
REMAINING ORDINARY CASES WILL BE TAKEN UP. ALL CONCERNED TO NOTE PLEASE.

201 V	UT-CHANDIGARH [19-JUL-25]	CRM-M-3187-2020 (QPCBI) WITH CRM-37151-2024 (POR) (PROCEEDING STAYED)	LALIT SHARMA AND OTHERS V/S CENTRAL BUREAU OF INVESTIGATION LALIT SHARMA AND OTHERS V/S CENTRAL BUREAU OF INVESTIGATION	ARSHDEEP SINGH CHEEMA, , R.S. CHEEMA, DEEPAK SABHERWAL, KSHITIJ SHARMA,SATISH SHARMA, Kshitij Sharma, RAVI KAMAL GUPTA KSHITIJ SHARMA,
202 V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-33265-2025 (AB PCA PB)	PARDEEP SINGH DHILLON V/S STATE OF PUNJAB	PREETINDER SINGH AHLUWALIA, A.G. PUNJAB , KEERAT SINGH DHILLON, SAUMYA AHLUWALIA
203 V	AMRITSAR [19-JUL-25]	CRM-M-21336-2025 (RBP PCA)	ASI GURJEET SINGH V/S STATE OF PUNJAB	ANMOL JEEVAN SINGH GILL, A.G. PUNJAB
204 II	SANGRUR [19-JUL-25]	CRM-12925-2024 (NDPS SOS) (SOS :SECOND APPLICATION OF APPLICANT NO.1) IN CRA-S-659-2021	KALA SINGH AND ANR V/S STATE OF PUNJAB	PARMINDER SINGH SEKHON, A.G. PUNJAB , LAGHUINDER SINGH SEKHON PARMINDER SINGH SEKHON, A.G. PUNJAB , AMISH SHARMA AAG PB, APS TUNG DAG PB,IQBAL S.MANN DAG PB, ARUN LUTHRA DAG PB, BS TEWATIA, L.S.SEKHON, RAJDEEP SINGH GILL, LAGHUINDER SINGH SEKHON, RAMANDEEP PARTAP SINGH DAG PB, SANDEEP SINGH DEOL DAG PB
205 II	PATIALA [19-JUL-25]	CRM-34909-2024 (NDPS SOS) (SOS :Third SOS) IN CRA-S-289-2022 ()	SUBHASH KUMAR V/S STATE OF PUNJAB	PARMINDER SINGH SEKHON, A.G. PUNJAB , LAGHUINDER SINGH SEKHON, RAJDEEP SINGH GILL RAJVINDER KAUR, A.G. PUNJAB , LAGHUINDER SINGH SEKHON, RAJDEEP SINGH GILL
206 II	PATIALA [19-JUL-25]	CRM-18373-2024 (NDPS SOS) (SOS) IN CRA-S-273-2023	ABDUL HAMEED V/S STATE OF PUNJAB	JASHAN JOT SINGH , JASHAN JOT SINGH, A.G. PUNJAB
207 II	LUDHIANA [19-JUL-25]	CRM-17250-2025 (NDPS SOS) (SOS) IN CRA-S-578-2023	GURJIT SINGH V/S STATE OF PUNJAB	JASHANDEEP SINGH SANDHU, , AMIT SHUKLA, DAG, PUNJAB NAVJOT SINGH, A.G. PUNJAB , JASHANDEEP SINGH SANDHU, NAVJOT SINGH
208 II	MALERKOTLA [19-JUL-25]	CRM-19134-2025 (NDPS SOS) (SOS) IN CRA-S-2083-2023	MOHD. AZAM @ RICKY V/S STATE OF PUNJAB	DR. ANJU SHARMA, A.G. PUNJAB , DR. ANJU SHARMA Anju Sharma, A.G. PUNJAB
209 II	PATIALA [19-JUL-25]	CRM-38965-2024 (NDPS SOS) (SOS :second SOS OF APP NO 2) WITH CRM-20003-2025 (SOS)	SATNAM SINGH AND ANOTHER V/ S STATE OF PUNJAB SATNAM SINGH AND ANOTHER V/ S STATE OF PUNJAB	D K PRAJAPATI, , D K PRAJAPATI D K PRAJAPATI,

		IN CRA-S-3635-2023		D K PRAJAPATI, A.G. PUNJAB , D K PRAJAPATI, SANDEEP SAINI
		()		
210 I	PANCHKULA [19-JUL-25]	CRM-13699-2025 (SOS) (SOS : <i>FIRST</i> SOS) IN CRA-S-224-2024	VISHAL SHARMA V/S STATE OF HARYANA	SAKSHAM MALHOTRA, SAKSHAM MALHOTRA, A.G. HARYANA , SAKSHAM MALHOTRA
211 II	FEROZEPUR [19-JUL-25]	CRM-49151-2024 (NDPS SOS) (SOS : <i>FIRST</i> SOS) IN CRA-S-851-2024	NIRMAL SINGH V/S STATE OF PUNJAB	RIFFI BALA BIRLA, Riffi Bala Birla, A.G. PUNJAB
212 II	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-46579-2024 (NDPS SOS) (SOS) IN CRA-S-2370-2024	ASLAM V/S STATE OF PUNJAB	PARDEEP KUMAR KAPILA, A.G. PUNJAB PARDEEP KUMAR KAPILA, , GAGAN PREET SAINI, PARDEEP KUMAR KAPILA
213 I	UT-CHANDIGARH [19-JUL-25]	CRM-47053-2024 (SOS) (SOS) IN CRA-S-2592-2024	ASHU@NATA V/S UT OF CHANDIGARH	NIKHIL VATS, , NIKHIL VATS NIKHIL VATS, , NIKHIL VATS, SUMIT JAIN
		()		
214 I	YAMUNA-NAGAR [19-JUL-25]	CRM-5766-2025 (SOS) (SOS : <i>FIRST</i> SOS) IN CRA-S-4076-2024	VIKAS ALIAS KALA AND ANOTHER V/S STATE OF HARYANA	KULWANT SINGH DHANORA, A.G. HARYANA , KULWANT SINGH DHANORA, SAHIL CHOUDHARY KULWANT SINGH DHANORA, A.G. HARYANA , KULWANT SINGH DHANORA, SAHIL CHOUDHARY
		(CONN CRM 6226-2025 IS DUPLICATE)		
215 II	HOSHIARPUR [19-JUL-25]	CRM-9617-2025 (NDPS SOS) (SOS) IN CRA-S-564-2025	GURMUKH SINGH @ GUGGU V/S STATE OF PUNJAB	PARIVARTAN SINGH, A.G. PUNJAB DIVYA SHARMA, A.G. PUNJAB , ASHUTOSH BHARDWAJ, RAJIV KUMAR SAINI
216 II	UT-CHANDIGARH [19-JUL-25]	CRA-S-1098-SB-2011 (CBI CONV UPTO 3 YRS) (SOC--ON BAIL)	RAVINDER KUMAR V/S C.B.I.	HARISH SHARMA, , ASHOK BHARDWAJ, , GAGANDEEP S. WASU, NITIN SHARMA, KARAN GOYAL, GAGANDEEP SINGH WASU, RAJEEV ANAND, VINOD SHARMA, HARISH SHARMA, AJAY KAUSHIK,
217 V	FARIDABAD [19-JUL-25]	CRM-37886-2015 (LTAPP) & CRM-A-1881-MA-2015	HARYANA STATE POLLUTION CONTROL BOARD V/S VIJAY MALIK	DEEPAK SABHERWAL, , PANKAJ KUNDRA DEEPAK SABHERWAL, , DEEPAK SABHERWAL, Gurmohan Singh Bedi
218 V	SONEPAT [19-JUL-25]	CRM-A-1567-MA-2015 (LTAPP) CRM-3446-2021 (<i>OTHER</i>) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	GULAB SINGH THRO LRS MEENU V/S M/S INDRA BUSINESS (INDIA) PVT LTD & ANR	SUSHIL JAIN, , . AKASHDEEP SINGH,, JAIVIR YADAV, JATINDER SINGH PARMINDER SINGH,
219 V	AMRITSAR [19-JUL-25]	CRM-16006-2016 (LTAPP) & CRM-A-996-MA-2016	BALDEV SINGH V/S STATE OF PUNJAB AND ORS	GURCHARAN SINGH, GURCHARAN SINGH,

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220	V	GURGAON [19-JUL-25]	CRM-39334-2016 (LTAPP) & CRM-A-2196-MA-2016	JITENDRA KUMAR V/S M/S VIGNESHWARA DEVELOPWELL & ORS	AMIT JAIN , AMIT JAIN ,
221	V	JALANDHAR [19-JUL-25]	CRM-A-1094-MA-2016 (LTAPP) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	YASH PAL SINGLA V/S SAWARAJ PAL SINGH	RISHU MAHAJAN, , SUNNY KUMAR SINGLA
222	V	FARIDKOT [19-JUL-25]	CRM-A-1447-MA-2016 (LTAPP)	SANTA SINGH V/S STATE OF PUNJAB AND ORS	AMANINDER SINGH SEKHON, , ACHIN GUPTA, AMANINDER SINGH SEKHON
223	V	GURGAON [19-JUL-25]	CRM-A-1889-MA-2016 (LTAPP) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	MAHA SINGH V/S SUNIL KUMAR	SANDEEP KOTLA, , GULSHAN NANDWANI, R.K.GIRDHWAL(FOR RESP.), SANDEEP KOTLA, VINAY SINGH RATHEE
224	V	YAMUNA-NAGAR [19-JUL-25]	CRM-A-2240-MA-2016 (LTAPP) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	USHA MALHOTRA V/S SANDEEP MALHOTRA	G.C. SHAHPURI, , NAMIT KHURANA
225	V	SRI MUKTSAR SAHIB [19-JUL-25]	CRM-7423-2017 (LTAPP) (DELAY(F)) & O&M CRM-A-449-MA-2017	DALIP SINGH V/S GURJIT SINGH & ORS	K.B.S. MANN, , JASBIR SINGH BANGER K.B.S. MANN,
226	V	JHAJJAR [19-JUL-25]	CRM-A-2197-MA-2017 (LTAPP)	STATE OF HARYANA V/S SANDEEP @ SONU AND ORS.	ADVOCATE GENERAL HARYANA, , CHANDER PAL TIWANA, SAURABH DALAL
227	V	MAHENDERGARH [19-JUL-25]	CRM-A-2514-MA-2017 (LTAPP) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	M/S RAJIV COMPUTER THRU PROP RAJIV SAINI V/S RAKESH KUMAR	NAVMOHIT SINGH,
228	II	AMRITSAR [19-JUL-25]	CRA-S-2537-SB-2018 (CONV GEN UPTO 3 YRS)	GURPAL SINGH V/S STATE OF PUNJAB	RAJVINDER SINGH BAINS, , AARUSHI GARG, MOHAN SINGH CHAUHAN, M.S. HUNDAL, RAJVINDER SINGH BAINS
229	V	KARNAL [19-JUL-25]	CRM-21560-2018 (LTAPP) (OTHER :LIMITATION ACT U/S 482) & CRM-A-1134-MA-2018 WITH CRM-22078-2018 (DELAY(F)) & CRM-A-1273-MA-2018	RAJ KUMAR V/S PARVEEN KUMAR PANKAJ BALI, RAJ KUMAR V/S PARVEEN KUMAR	PANKAJ BALI, , PANKAJ BALI PANKAJ BALI, PANKAJ BALI, , PANKAJ BALI
230	V	ROPAR [19-JUL-25]	CRM-40886-2018 (LTAPP) (DELAY(F)) & CRM-A-2544-MA-2018	KEWAL CHAND V/S BALBIR KAUR	R.D. RATTEWAL, , RAVI DANGI, ROHIT RATTEWAL R.D. RATTEWAL, , VIKAS KUMAR GUPTA
231	V	AMRITSAR [19-JUL-25]	CRM-A-833-MA-2018 (LTAPP) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	ANR MOTORS PVT LTD V/S KULWANT SINGH	KANWAR PAHUL SINGH, , KANWAR PAHUL SINGH
232	V	FARIDABAD [19-JUL-25]	CRM-A-1989-MA-2018 (LTAPP) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	MANJEET SINGH V/S RAVINDER SINGH	BHARAT BHUSHAN SHARMA,
233	V	FARIDABAD [19-JUL-25]	CRM-A-3769-MA-2018 (LTAPP) CRM-44822-2018 (OTHER :ADDITIONAL EVIDENCE)	PROVIDENT FUND INSPECTOR V/ S M/S LAKHANI INDIA LTD. AND OTHERS	RAJIV SHARMA, , NISCHAL CHETANYA MANCHANDA, RAJIV SHARMA(HISARWALE) RAJIV SHARMA,
8 of 434		7/19/2025, 9:20 PM			

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WITH CRM-A-3770-MA-2018		PROVIDENT FUND INSPECTOR V/ S M/S LAKHANI INDIA LTD. AND OTHERS	RAJIV SHARMA, , RAJIV SHARMA(HISARWALE)
CRM-44827-2018 (OTHER :ADDITIONAL EVIDENCE)			RAJIV SHARMA,
WITH CRM-A-55-2019		PROVIDENT FUND INSPECTOR V/ S M/S LAKHANI INDIA LTD. AND ORS.	RAJIV SHARMA, , RAJIV SHARMA(HISARWALE)
CRM-907-2019 (POR AFFD)			RAJIV SHARMA,
WITH CRM-A-114-2019		PROVIDENT FUND INSPECTOR V/ S M/S. LAKHANI INDIA LTD. AND OTHERS	RAJIV SHARMA, , RAJIV SHARMA(HISARWALE)
CRM-1004-2019 (POR)			RAJIV SHARMA,
WITH CRM-A-140-2019		PROVIDENT FUND INSPECTOR V/ S M/S LAKHANI INDIA LTD. ORS	RAJIV SHARMA, , RAJIV SHARMA(HISARWALE)
CRM-1053-2019			RAJIV SHARMA,
WITH CRM-A-143-2019		PROVIDENT FUND INSPECTOR V/ S M/S LAKHANI INDIA LTD AND OTHERS	RAJIV SHARMA, , RAJIV SHARMA(HISARWALE)
CRM-1052-2019			RAJIV SHARMA,
WITH CRM-A-155-2019		PROVIDENT FUND INSPECTOR V/ S M/S LAKHANI INDIA LTD. AND OTHERS	RAJIV SHARMA, , RAJIV SHARMA(HISARWALE)
CRM-1093-2019 (OTHER)			RAJIV SHARMA,
WITH CRM-A-175-2019		PROVIDENT FUND INSPECTOR V/ S M/S LAKHANI INDIA LTD. AND ORS	RAJIV SHARMA, , RAJIV SHARMA(HISARWALE)
CRM-1191-2019 (POR)			RAJIV SHARMA,
WITH CRM-A-179-2019		PROVIDENT FUND V/S M/S LAKHANI INDIA LTD. AND ORS	RAJIV SHARMA, , RAJIV SHARMA(HISARWALE)
CRM-1192-2019 (OTHER)			RAJIV SHARMA,
WITH CRM-A-183-2019		PROVIDENT FUND INSPECTOR V/ S M/S LAKHANI INDIA LTD. AND OTHERS	RAJIV SHARMA, , RAJIV SHARMA(HISARWALE)
CRM-1200-2019			RAJIV SHARMA,
WITH CRM-A-86-2019		PROVIDENT FUND INSPECTOR V/ S M/S LAKHANI INDIA LTD AND ORS	RAJIV SHARMA, , RAJIV SHARMA(HISARWALE)
CRM-1347-2019 (POR)			RAJIV SHARMA,
WITH CRM-A-5794-MA-2018		PROVIDENT FUND INSPECTOR V/ S M/S LAKHANI INDIA LTD. AND OTHERS	RAJIV SHARMA, , RAJIV SHARMA(HISARWALE)
CRM-2539-2019 (POR)			RAJIV SHARMA,
WITH CRM-A-5795-MA-2018		PROVIDENT FUND INSPECTOR V/ S M/S. LAKHANI INDIA LTD. AND OTHERS	RAJIV SHARMA, , RAJIV SHARMA(HISARWALE)
CRM-44865-2018 (OTHER :additional evidence)			RAJIV SHARMA,
WITH CRM-A-5796-MA-2018		PROVIDENT FUND INSPECTOR V/ S M/S LAKHANI INDIA LTD. & ORS	RAJIV SHARMA, , RAJIV SHARMA(HISARWALE)
CRM-44867-2018 (OTHER :additional evidence)			RAJIV SHARMA,
WITH CRM-A-5797-MA-2018		PROVIDENT FUND INSPECTOR V/ S M/S LAKHANI INDIA LTD. AND OTHERS	RAJIV SHARMA, , RAJIV SHARMA(HISARWALE)

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CRM-44869-2018 (OTHER :additional evidence)		RAJIV SHARMA,	
WITH CRM-A-5803-MA-2018	PROVIDENT FUND INSPECTOR V/ S M/S LAKHANI INDIA LTD. & ORS	RAJIV SHARMA, , RAJIV SHARMA(HISARWALE)	
CRM-45159-2018 (OTHER :ADDITIONAL EVIDENCE)		RAJIV SHARMA,	
WITH CRM-A-5804-MA-2018	PROVIDENT FUND INSPECTOR V/ S M/S. LAKHANI INDIA LTD. AND OTHERS	RAJIV SHARMA, , RAJIV SHARMA(HISARWALE)	
CRM-45163-2018 (OTHER :ADDITIONAL EVIDENCE)		RAJIV SHARMA,	
WITH CRM-A-5805-MA-2018	PROVIDENT FUND INSPECTOR V/ S M/S LAKHANI INDIA LTD. AND OTHERS	RAJIV SHARMA, , RAJIV SHARMA(HISARWALE)	
CRM-45165-2018 (OTHER :ADDITIONAL EVIDENCE)		RAJIV SHARMA,	
WITH CRM-A-5806-MA-2018	PROVIDENT FUND INSPECTOR V/ S M/S. LAKHANI INDIA LTD. AND OTHERS	RAJIV SHARMA, , RAJIV SHARMA(HISARWALE)	
CRM-45168-2018 (OTHER :ADDITIONAL EVIDENCE)		RAJIV SHARMA,	
WITH CRM-A-5807-MA-2018	PROVIDENT FUND INSPECTOR V/ S M/S LAKHANI INDIA LTD. & ORS	RAJIV SHARMA, , RAJIV SHARMA(HISARWALE)	
WITH CRM-A-231-2019	PROVIDENT FUND INSPECTOR V/ S M/S LAKHANI INDIA LTD. AND OTHERS	RAJIV SHARMA, , RAJIV SHARMA(HISARWALE)	
CRM-45172-2018 (OTHER :ADDITIONAL EVIDENCE)		RAJIV SHARMA,	
CRM-1264-2019		RAJIV SHARMA,	
WITH CRM-A-307-2019	PROVIDENT FUND INSPECTOR V/ S M/S LAKHANI INDIA LTD. AND OTHERS	RAJIV SHARMA, , RAJIV SHARMA(HISARWALE)	
CRM-2547-2019 (POR)		RAJIV SHARMA,	
WITH CRM-A-310-2019	PROVIDENT FUND INSPECTOR V/ S M/S LAKHANI INDIA LTD. AND OTHERS	RAJIV SHARMA,	
CRM-2562-2019 (POR)		RAJIV SHARMA,	
WITH CRM-A-313-2019	PROVIDENT FUND INSPECTOR V/ S M/S LAKHANI INDIA LTD.AND ORS	RAJIV SHARMA,	
CRM-2561-2019 (OTHER)		RAJIV SHARMA,	
WITH CRM-A-317-2019	PROVIDENT FUND INSPECTOR V/ S M/S LAKHANI INDIA LTD. AND OTHERS	RAJIV SHARMA,	
CRM-2568-2019 (POR)		RAJIV SHARMA,	
WITH CRM-A-320-2019	PROVIDENT FUND INSPECTOR V/ S M/S. LAKHANI INDIA LTD. AND OTHERS	RAJIV SHARMA,	
CRM-2572-2019 (POR)		RAJIV SHARMA,	
WITH CRM-A-354-2019	PROVIDENT FUND INSPECTOR V/ S M/S LAKHANI INDIA LTD.AND ORS	RAJIV SHARMA,	
CRM-3007-2019		RAJIV SHARMA,	
CRM-A-355-2019		RAJIV SHARMA,	
CRM-3009-2019		RAJIV SHARMA,	
WITH CRM-A-356-2019	PROVIDENT FUND INSPECTOR V/ S M/S. LAKHANI INDIA LTD. AND OTHERS	RAJIV SHARMA,	
10 of 434		7/19/2025, 9:20 PM	

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		CRM-3011-2019		RAJIV SHARMA,	
		WITH CRM-A-380-2019	PROVIDENT FUND INSPECTOR V/ S M/S LAKHANI LTD. AND ORS	RAJIV SHARMA,	
		CRM-3300-2019 (OTHER)		RAJIV SHARMA,	
		WITH CRM-A-440-2019	PROVIDENT FUND INSPECTOR V/ S M/S LAKHANI INDIA LTD AND OTHERS	RAJIV SHARMA,	
		CRM-4568-2019 (OTHER)		RAJIV SHARMA,	
234	II	GURGAON [19-JUL-25]	CRA-S-1958-2019 (CONV GEN >3 UPTO 5YR)	MINTU V/S STATE OF HARYANA	GURPAL KAUR DULAT,
235	V	FARIDABAD [19-JUL-25]	CRM-1533-2019 (LTAPP) & CRM-A-244-2019	PARAS NATH KUSHWAHA V/S VISHAL GAUTAM	SANDEEP VERMA, SANDEEP VERMA,
236	V	PATHANKOT [19-JUL-25]	CRM-3174-2019 (LTAPP) (DELAY(F)) & CRM-A-369-2019	DALIP CHAND V/S RAJ KUMAR AND OTHERS	RS CHAUHAN, , RS CHAUHAN RS CHAUHAN, , RS CHAUHAN
237	V	REWARI [19-JUL-25]	CRM-9330-2019 (LTAPP) & CRM-A-563-2019	PAPITA DEVI V/S MANOJ KUMAR AND ANR	SANJEEV KODAN, SANJEEV KODAN, , PRITAM SINGH SAINI
		WITH CRM-18769-2019		PAPITA DEVI AND ANR V/S MANOJ KUMAR AND ANR	SANJEEV KODAN,
		& CRM-A-1046-2019			SANJEEV KODAN, , PRITAM SINGH SAINI
238	V	ROHTAK [19-JUL-25]	CRM-23512-2019 (LTAPP) & CRM-A-1798-2019	RANBIR SINGH V/S DURGESH KUMAR SHARMA	VIKRAM SINGH, VIKRAM SINGH,
239	V	KARNAL [19-JUL-25]	CRM-A-22-2019 (LTAPP) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	KULDEEP SINGH V/S PANKAJ	RAVINDER SINGH BUDHWAR, , JYOTI CHAHAL, RAVINDER SINGH BUDHWAR
240	V	PATIALA [19-JUL-25]	CRM-A-2650-2019 (LTAPP) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	JASPAL SNGH V/S VED PRAKASH SHARMA	KAWALJYOT SINGH, , . GURSIMRAN SINGH JOSSAN, Kawaljyot Singh
241	V	ROHTAK [19-JUL-25]	CRM-A-174-2020 (LTAPP)	CHAND RAM V/S STATE OF HARYANA AND OTHERS	ROBIN SINGH HOODA,
242	V	PANIPAT [19-JUL-25]	CRM-A-517-2020 (LTAPP)	RAJENDER @ MAHENDER V/S RANBIR AND OTHERS	YASHVEER KHARB,
243	V	HISSAR [19-JUL-25]	CRM-A-619-2020 (LTAPP) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	M/S OM CREDIT AND LEASING COMPANY V/S SAJJAN KUMAR	SANDEEP KUMAR GOYAT, , VINAY KUMAR ARYA
244	V	FEROZEPUR [19-JUL-25]	CRM-32153-2021 (LTAPP) & CRM-A-493-2021	SHIVRAJ MONGA @ KAPIL V/S DEEPAK MALHOTRA @ DEEPU	TARUN SHARMA, TARUN SHARMA, , RAHUL ARORA, VINEET SACHDEVA

11 of 434

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245 V	ROHTAK [19-JUL-25]	CRM-A-230-2021 (LTAPP)	MAHAVIR V/S SUDESH	YASHDEEP NAIN,
246 V	LUDHIANA [19-JUL-25]	CRA-AS-119-2022 (ACQ)	SUVEENA RANI V/S STATE OF PUNJAB AND ANOTHER	R.D. RATTEWAL, A.G. PUNJAB
247 V	BATHINDA [19-JUL-25]	CRM-16985-2022 (LTAPP) (DELAY(F)) & CRM-A-175-2022	MAA DURGA STEEL V/S SURINDER SINGH	HARSH GOYAL, HARSH GOYAL,
248 V	TARANTARAN [19-JUL-25]	CRM-A-844-2022 (LTAPP) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	GURDEV SINGH V/S NAVNEET KAUR	RAJBIR SINGH, , RAJBIR SINGH
249 V	NAWAN-SHAHAR(SBS NAGAR) [19-JUL-25]	CRM-3577-2023 (ACQ) (DELAY(F)) & CRA-AS-15-2023	JASBIR LAL V/S STATE OF PUNJAB AND OTHERS	NAVRAJ SINGH, A.G. PUNJAB NAVRAJ SINGH, A.G. PUNJAB , NAVRAJ SINGH
250 V	PANIPAT [19-JUL-25]	CRM-15330-2023 (LTAPP) (DELAY(F)) CRM-15331-2023 (POR) & O&M CRM-A-366-2023	M/S VANI FEEDS V/S M/S MAHALUXMI POULTRY FARM AND ANR	ABHINAV AGGARWAL, ABHINAV AGGARWAL, ABHINAV AGGARWAL, , ABHINAV AGGARWAL
251 V	SANGRUR [19-JUL-25]	CRM-22679-2023 (LTAPP) (DELAY(F)) CRM-22681-2023 (POR) & O&M CRM-A-715-2023	SHAMSHER SINGH V/S GURDEEP SINGH	ASHOK GOEL, ASHOK GOEL, ASHOK GOEL,
252 V	BHIWANI [19-JUL-25]	CRM-47148-2023 (LTAPP) (DELAY(F)) & O&M CRM-A-1586-2023	PARITHVI SINGH ALIAS PRITHVI SINGH V/S MOHIT AND ANOTHER	RAMAN CHAWLA, RAMAN CHAWLA,
253 V	KURUKSHETRA [19-JUL-25]	CRM-54382-2023 (LTAPP) (DELAY(F)) & O&M CRM-A-1824-2023	SANDEEP KUMAR V/S SHISH PAL AND ANR	BHUPENDER SINGH, BHUPENDER SINGH, , BHUPENDER SINGH
254 V	FAZILKA [19-JUL-25]	CRM-54573-2023 (LTAPP) (DELAY(F)) CRM-54572-2023 (EXEMPTION) & O&M CRM-A-1839-2023	THE PRIMARY COOPERATIVE AGRICULTURE DEVELOPMENT BANK LTD V/S GURVINDER SINGH	MUKUL AGGARWAL, MUKUL AGGARWAL, MUKUL AGGARWAL, , MUKUL AGGARWAL
255 V	LUDHIANA [19-JUL-25]	CRM-A-201-2023 (LTAPP) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	M/S ADAMS KNITS V/S M/S P G WARDROBE AND ANR.	GUNINDER SINGH BRAR, , Guninder Singh Brar
256 V	SONEPAT [19-JUL-25]	CRM-A-1014-2023 (LTAPP) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	MANOJ TANEJA V/S SUBHASH SEHGAL @ SHIBU	SUSHIL JAIN,

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257 V	HISSAR [19-JUL-25]	CRM-A-1021-2023 (LTAPP)	JAWAHAR LAL SAINI V/S M/S ARIHANT FILLING STATION AND ANR	PANKAJ NANHERA,	
		CRM-31626-2023 (OTHER)		PANKAJ NANHERA,	
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)			
258 V	HISSAR [19-JUL-25]	CRM-A-1381-2023 (LTAPP) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	ISHWAR V/S AJAY GOYAL	ABHIJEET SHARMA, , ABHIJEET SHARMA	
259 V	AMRITSAR [19-JUL-25]	CRM-32423-2024 (PCA ACQ PB) (DELAY(F))	STATE OF PUNJAB V/S PATWARI MANISH KUMAR	ADVOCATE GENERAL PUNJAB,	
		& O&M CRM-A-1114-2024		ADVOCATE GENERAL PUNJAB,	
260 V	SIRSA [19-JUL-25]	CRM-36662-2024 (LTAPP) (DELAY(F))	EMPLOYEES STATE INSURANCE CORPORATION V/S RAMESH KUMAR AND ANR	H.S. BHATIA,	
		CRM-36663-2024 (EXEMPTION)		H.S. BHATIA,	
		& O&M CRM-A-1237-2024		H.S. BHATIA, , R.S. BHATIA	
261 V	BATHINDA [19-JUL-25]	CRM-40848-2024 (LTAPP) (DELAY(F))	SANTOSH SHARMA V/S GARVIT INNOVATIVE PROMOTERS LTD AND OTHERS	ANKIT JOSHI,	
		& O&M CRM-A-1333-2024		ANKIT JOSHI,	
262 V	GURDASPUR [19-JUL-25]	CRM-46390-2024 (LTAPP) (DELAY(F))	SANJIV KUMAR V/S VIKRAMJIT SINGH AND OTHERS	RITESH PANDEY,	
		& O&M CRM-A-1533-2024		RITESH PANDEY, , PAWAN SHARDA	
263 V	KURUKSHETRA [19-JUL-25]	CRM-A-207-2024 (LTAPP)	DHARAM PAL V/S RAHUL KUMAR	JAPJIT SINGH JOHAL,	
		CRM-7413-2024 (EXEMPTION(CC))		JAPJIT SINGH JOHAL,	
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)			
264 V	BARNALA [19-JUL-25]	CRM-A-1239-2024 (LTAPP)	SULAKHAN SINGH @ SUKHA V/S AMRIK SINGH @ RAVI	ONKAR SINGH BATALVI, , ASHISH GOUR, BALDEV AHUJA, DAMAN BATALVI, H S SANDHU, ONKAR SINGH BATALVI, SOURABH KAUSHIK	
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)			
265 V	GURGAON [19-JUL-25]	CRM-A-1415-2024 (LTAPP)	BRIJLAL V/S VIJAY RAGHAV	KESHAV PRATAP SINGH, , BHASKAR SOROUT	
		CRM-43205-2024 (OTHER :ADDITIONAL EVIDENCE)		KESHAV PRATAP SINGH,	
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)			
266 II	AMRITSAR [19-JUL-25]	CRA-S-438-2025 (CONV GEN >3 UPTO 5YR)	PARAMJIT SINGH V/S STATE OF PUNJAB	VINOD KUMAR KAUSHAL, A.G. PUNJAB , VINOD KUMAR KAUSHAL	
		WITH CRA-S-453-2025	GURPREET SINGH ALIAS GURPREET SINGH AULAKH V/S STATE OF PUNJAB	VINOD KUMAR KAUSHAL, A.G. PUNJAB , CHARITR KADYAN, VINOD KUMAR KAUSHAL	
		WITH CRA-S-569-2025	HARDEEP SINGH V/S STATE OF PUNJAB	H.S. DHINDSA, A.G. PUNJAB , GURPREET SINGH GURNA, LUVRAJ DHINDSA, PRAAGBIR SINGH DHINDSA, RAMANDEEP SINGH, VINOD KUMAR KAUSHAL	
		WITH CRA-S-600-2025	GURDIP SINGH V/S STATE OF PUNJAB	H.S. DHINDSA, A.G. PUNJAB , GURPREET SINGH GURNA, LUVRAJ DHINDSA, PRAAGBIR SINGH DHINDSA, RAMANDEEP SINGH, VINOD KUMAR KAUSHAL	

14 of 434

Firefox					http://10.145.28.41:8888/generate_allbench.orcl?var1=23/07/2025&va...				
278 II	FEROZEPUR [19-JUL-25]	CRA-S-1829-2024 (NDPS)	MAURA AND ANR V/S STATE OF PUNJAB	KULBHUSHAN RAHEJA, A.G. PUNJAB					
279 II	JIND [19-JUL-25]	CRA-S-2093-2024 (NDPS)	VIKAS @ BINDRA V/S STATE OF HARYANA	BALKAR SINGH, A.G. HARYANA , BALKAR SINGH					

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 23/07/2025CR NO 28

HON'BLE MR. JUSTICE HARSIMRAN SINGH SETHI

Dedicated VC Link for Hybrid Hearing: <https://zoom.us/my/vcphhc28>
Meeting ID is 988 149 3072

NOTE:-
ALL CONCERNED TO PLEASE NOTE:-

1. NO ADJOURNMENT SHALL BE GIVEN IN ANY CASE EXCEPT IN WHICH ADJOURMENT SLIP IS CIRCULATED BY THE COUNSEL AFTER INFORMING OPPOSITE COUNSEL.

2. IN THE CASES RELATING OF MAINTENANCE AND WELFARE OF PARENTS AND SENIOR CITIZENS ACT AS WELL AS INDUSTRIAL DISPUTES ACT WHEREIN IMPUGNED ORDER PASSED BY THE STATUTORY/ JUDICIAL AUTHORITY IN WHICH NO REPLY IS NEEDED, THE SAME WILL BE NOT ADJOURNED ON THE GROUND OF REPLY.

3. MAIN CASE WILL BE TAKEN UP ALONG WITH CIVIL MISC. APPLICATION LISTED IN URGENT LIST.

201 **	KURUKSHETRA [19-JUL-25]	CWP-1260-2023 (LABOUR/INDUSTRIAL) (OTHER) CM-12165-CWP-2023 (DIRECTION)	HARYANA STATE AGRICULTURAL MARKETING BOARD V/S SAHAB SINGH AND OTHERS	PADAM KANT DWIVEDI, , BHUPINDER MALIK, PADAM KANT DWIVEDI BHUPINDER MALIK,
202 **	AMRITSAR [19-JUL-25]	CWP-29227-2024 (LABOUR/INDUSTRIAL)	RAJINDER SHARMA ALIAS RAJENDRA SHARMA V/S JAGMEET SINGH AND ORS	RAGHAV SONI, A.G. PUNJAB , RAGHAV SONI, VIKAS GUPTA
203 ***	MOHALI (SAS NAGAR) [19-JUL-25]	CWP-30574-2024 (SER ENG-PB) CM-2815-CWP-2025 (DIRECTION)	HARPAL SINGH V/S STATE OF PUNJAB AND OTHERS	PUNEET GUPTA, A.G. PUNJAB , ANIL RANA, MALKIAT SINGH, DAG PUNJAB., MR. T.P.S CHAWLA, SR. DAG PUNJAB, PUNEET GUPTA, PURU JAREWAL, LEARNED AAG, PUNJAB PUNEET GUPTA,
204 **	UT-CHANDIGARH [19-JUL-25]	CWP-8538-2025 (LABOUR/INDUSTRIAL)	CENTRE FOR TRAINING AND EMPLOYMENT OF PUNJAB YOUTH V/S THE PRESIDING OFFICER INDUSTRIAL TRIBUNAL AND OTHERS	TAHAF BAINS, A.G. PUNJAB , JAGDEEP BAINS
205 ***	UT-CHANDIGARH [19-JUL-25]	CWP-33738-2019 (WELFARE PARENTS/SENIOR CITIZEN) (OTHER) CM-1368-CWP-2020 (PREPONE)	BHAGWAN DASS AND ANOTHER V/S GHISI DEVI AND OTHERS	DAVINDER LUBANA, , J.K.KHETARPAL, SANJIV GHAI,, Rohit Verma, VAIBHAV PRASHER, ROHIT VERMA, SHUBHAM CHAUDHRY DAVINDER LUBANA, SANJIV GHAI
206 ***	PATIALA [19-JUL-25]	CWP-9305-2020 (WELFARE PARENTS/SENIOR CITIZEN) (OTHER) CM-7807-CWP-2025 (IMPLEAD)	SUMIT SHARMA V/S STATE OF PUNJAB AND OTHERS	DIGVIJAY NAGPAL, ADVOCATE GENERAL PUNJAB , ABHAY PAL SINGH GILL, AAG PUNJAB, CHARAN JIT SHARMA, CHARANJIT SHARMA, DAVINDER SINGH, JUGRAJ SINGH, MANISH GILHOTRA, DIGVIJAY NAGPAL, JASLEEN KAUR SIDHU, DAG PUNJAB, MANISH SINGH, AJAY KUMAR RANA, VISHAL MITTAL,, NAVDEEP CHHABRA, DAG, PUNJAB, SUMIT NARANG, T.P.S. CHAWLA, SR. DEPUTY ADVOCATE GENERAL, PUNJAB, VISHAL MITTAL SUMIT NARANG,
207 ***	SIRSA [19-JUL-25]	CWP-3255-2022 (WELFARE PARENTS/SENIOR CITIZEN) (OTHER)	RAMKALA V/S DISTRICT MAGISTRATE CUM DISTRICT COLLECTOR, SIRSA AND ANR	P S JAMMU,

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208 ***	MANSA [19-JUL-25]	CWP-16260-2022 (WELFARE PARENTS/SENIOR CITIZEN) (OTHER)	SHISH PAL V/S APPELLATE TRIBUNAL CUM DISTRICT MAGISTRATE AND OTHERS	SHERRY K SINGLA, ADVOCATE GENERAL PUNJAB , A.P.S. SIDHU,, MOHIT KAPOOR, SR.DAG, PUNJAB, SHERRY K SINGLA, SURINDER GARG
209 ***	KURUKSHETRA [19-JUL-25]	CWP-4229-2023 (WELFARE PARENTS/SENIOR CITIZEN) (OTHER)	GURBAKSH SINGH V/S STATE OF HARYANA AND OTHERS	SAAJAN SINGLA, ADVOCATE GENERAL HARYANA , RAHUL JASWAL
210 ***	BARNALA [19-JUL-25]	CWP-6737-2023 (WELFARE PARENTS/SENIOR CITIZEN) (OTHER)	RAMANDEEP V/S DISTRICT MAGISTRATE AND ORS	PREETWINDER SINGH DHALIWAL, A.G. PUNJAB , MUNISH GARG, PREETWINDER SINGH DHALIWAL
211 ***	MALERKOTLA [19-JUL-25]	CWP-24755-2023 (WELFARE PARENTS/SENIOR CITIZEN)	BIMLA DEVI V/S APPELLATE TRIBUNAL CUM DM MALERKOTLA AND OTHERS	SURESH SINGLA, , ABHISHEK SINGLA, ANCHAL SINGLA, RAHUL VERMA, RUPENDER SINGH RANA
212 ***	AMBALA [19-JUL-25]	CWP-25605-2023 (WELFARE PARENTS/SENIOR CITIZEN) (OTHER)	RAMPHOOL V/S SUB DIVISIONAL MAGISTRATE CUM MAINTENANCE TRIBUNAL AND OTHERS	LEKHRAJ NANDAL,
213 ***	MANSA [19-JUL-25]	CWP-8725-2024 (WELFARE PARENTS/SENIOR CITIZEN) (OTHER)	AMARJIT SINGH V/S THE DISTRICT MAGISTRATE, MANSA AND OTHERS	RAJNI GUPTA, A.G. PUNJAB , ANKUR JAIN, SAURAV KUMAR MANCHANDA
214 **	FARIDABAD [19-JUL-25]	CWP-14626-1999 (LABOUR/INDUSTRIAL) CM-27074-1999 (SOC/AS PER PRESENT ROSTER: CASES UPTO THE YEAR 2000 BE LISTED IN MOTION)	RAMA NAND V/S P.O.LABOUR COURT ETC.	AMAR VIVEK, , AJAY KAUSHIK, AMAR VIVEK, , GARGI, GAURAV KATHURIA, GURINDERJIT, KARAN KAUSHAL, MANOJ BAJAJ, RASHMI GOSAIN AMAR VIVEK,
215 **	FARIDABAD [19-JUL-25]	CWP-153-2000 (LABOUR/INDUSTRIAL)	RAJ KISHAN SHARMA V/S PO ETC.	AP BHANDARI, , A.S.CHADHA,, KAMAL CHAUDHARY, KAMAL CHAUDHARY,, S.S.WALIA
216 **	SANGRUR [19-JUL-25]	CWP-17532-2000 (LABOUR/INDUSTRIAL) CM-21087-CWP-2004 CM-30660-2000 (AS PER ROSTER W.E.F. 07.01.2025)	THE RAMGARH COOP. AGRICULTURE SERVICE V/S STATE OF PUNJAB & ORS.	I S SIDHU, , ARVIND BANSAL, INDERJIT SINGH SIDHU, MANVI SINGLA, SANJEEV KAUNTAL, G S SIDHU, TRIBHAWAN SINGH, TRIBHAWAN SINGLA TRIBHAWAN SINGLA, , G.S.SIDHU, I.S.SIDHU, SANJEEV KAUNTAL IS SIDHU,
217 **	YAMUNA-NAGAR [19-JUL-25]	CWP-6954-2001 (LABOUR/INDUSTRIAL) CM-12847-2001 CM-22685-2002	SARITA MANOCHA V/S THE DEPUTY COMMISSIONER	RAJIV ATMA RAM, , AMIT THUKRAL KAMALJIT BAJWA, ARJUN PARTAP ATMA RAM, ARJUN PRATAP ATMA RAM , H.S.BAHNIWAL, JAGDISH MANCHANDA, NISCHAL CHETANYA MANCHANDA, RAMAN SHARMA, ADDL. AG, HARYANA, RAVI GAKHAR,, SANDEEP KUMAR, ARJUN PARTAP ATMA RAM, SAURABH GIRDHAR, AAG, HARYANA, SAURABH GIRDHAR, ASSISTANT ADVOCATE GENERAL, HARYA RAJIV ATMA RAM,
218 **	UT-CHANDIGARH [19-JUL-25]	CWP-8202-2003 (LABOUR/INDUSTRIAL) (SOC)	HARY.STATE MINOR IRRIGA.& TUBEWELL CORPN V/S PRESIDING OFFICER,INDL.TRIBUNAL & ANR.	NARENDER HOODA, , DHARAMVEER PHOUR, JITINDER HOODA, KARANVIR HOODA, PRITAM SINGH SAINI

18 of 434

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219 **	BATHINDA [19-JUL-25]	CWP-5923-2013 (LABOUR/INDUSTRIAL)	THE BATHINDA HOUSING COMPLEX CO-OP HOUSING BUILDING SOCIETY LTD. V/S LACHMAN RAM AND ANR.	SUKHDEEP SINGH BHINDER, , D.S.BHINDER, MANAV BAJAJ, TARUN SINGLA,	
		CM-16480-CWP-2013		RAJINDER KUMAR SINGLA, , Tarun Singla	
		WITH CWP-5964-2013	THE BATHINDA HOUSING COMPLEX CO-OP. HOUSING BUILDING SOCIETY LTD V/S SUDHIR KUMAR AND ANR.	SUKHDEEP SINGH BHINDER,	
		WITH CWP-6224-2013	THE BATHINDA HOUSING COMPLEX CO-OP HOUSING BUILDING SOCIETY LTD. V/S LALIT KUMAR AND ANR.	SUKHDEEP SINGH BHINDER,	
220 **	MOHALI (SAS NAGAR) [19-JUL-25]	CWP-20716-2013 (LABOUR/INDUSTRIAL)	B.C. SAINI V/S P.O.L.C & ORS	N.K. NAGAR, , G.S. SANDHU, D.K. NAGAR	
221 **	UT-CHANDIGARH [19-JUL-25]	CWP-24988-2013 (LABOUR/INDUSTRIAL)	PUNJAB STATE COOPERATIVE MILK PRODUCERS FEDERATION LIMITED V/S PRES. OFFICER INDU. TRIB. AND LAB COURT CHD AND ANR	D.S. PATWALIA, , LALIT RISHI, SEHAJ BIR SINGH,	
		CM-16196-CWP-2016 (POR ANNX)		AJAY MAHAJAN, B.S.PATWALIA,	
222 **	GURGAON [19-JUL-25]	CWP-23354-2014 (LABOUR/INDUSTRIAL)	ASHOK KUMAR CHOUHAN V/S PRESIDING OFFICER AND ANR	ABHA RATHORE, , AASHISH CHOPRA, AKSHAY CHADHA, DS DADWAL, HARSH AGGARWAL, RUPA PATHANIA	
223 **	FARIDABAD [19-JUL-25]	CWP-9116-2015 (LABOUR/INDUSTRIAL)	PRITAM LAL ADLAKHA V/S M/S RAJ FURNITURE AND ANR	AP BHANDARI,	
		CM-6091-CWP-2015		AP BHANDARI,	
224 **	SANGRUR [19-JUL-25]	CWP-11455-2015 (LABOUR/INDUSTRIAL)	M/S ABBOTT TRUECARE PHARMA PVT. LTD. V/S AUTHORITY UNDER PAYMENT OF WAGES ACT-CUM- ASSISTANT LABOUR COMMISSIONER, SANGRUR	ARVIND BANSAL, , AKSHIT AGGARWAL, SUNNY KUMAR SINGLA	
225 **	FARIDABAD [19-JUL-25]	CWP-27295-2015 (LABOUR/INDUSTRIAL)	MUNNA KHAN V/S PRESIDING OFFICER AND ORS	ANIL SHUKLA,	
226 **	GURGAON [19-JUL-25]	CWP-27557-2015 (LABOUR/INDUSTRIAL)	M/S CLASSIC ENGINEERING WORKS V/S PRESIDING OFFICER & ANR	RAKESH DHIMAN, , AMANDEEP RANA	
227 **	FEROZEPUR [19-JUL-25]	CWP-365-2016 (LABOUR/INDUSTRIAL)	THE PIR ASMIL KHAN WALA CASS LTD V/S THE PRESIDING OFFICER INDUSTRIAL TRIBUNAL BATHINDA & ANR	VISHAL SHARMA-II, , J.S.BHATIA	
		CM-269-CWP-2016		VISHAL SHARMA-II,	
228 ***	LUDHIANA [19-JUL-25]	CWP-1466-2016 (SER PB-ENG RETIRAL)	BRIJ MOHAN ANAND V/S STATE OF PUNJAB & ORS	GURCHARAN DASS, , MS. AKSHITA CHAUHAN, DAG, PUNJAB, VIVEK SHARMA VASHISHT	
229 **	HOSHIARPUR [19-JUL-25]	CWP-6970-2016 (LABOUR/INDUSTRIAL)	SATISH CHANDER V/S PRESIDING OFFICER INDUSTRIAL TRIBUNAL JLNDR & ORS	RAM KUMAR CHAUHAN, , ANUPAM BHANOT, BRIJESH NANDAN, NAVEEN S. BHARDWAJ, MEHAK SAWHNEY	
		CM-15085-CWP-2016 (POR)		ANUPAM BHANOT (MRS.),	
		WITH CWP-32013-2024	SATISH CHANDER V/S PRESIDING OFFICER INDUSTRIAL TRIBUNAL AND OTHERS	RAM KUMAR CHAUHAN, , ANKUSH CHAUHAN	

19 of 434

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230	***	PATIALA [19-JUL-25]	CWP-8971-2016 (SER ENG-PB)	DULARI DEVI V/S STATE OF PUNJAB AND ORS	JAGMEET SINGH MOUDGILL,
231	**	AMBALA [19-JUL-25]	CWP-13370-2016 (LABOUR/INDUSTRIAL)	PHOOL CHAND V/S PRESIDING OFFICER LABOUR COURT AMBALA & ORS	JAGRAM SINGH COONER, , JAGRAM SINGH COONER
232	**	MOHALI (SAS NAGAR) [19-JUL-25]	CWP-13449-2016 (LABOUR/INDUSTRIAL) WITH CWP-19101-2017	KISHAN NAND PANDEY V/S PRESIDING OFFICER INDUSTRIAL TRIBUNAL AND ORS M/S NEW GENERATION REAL ESTATE LIMITED V/S PRESIDING OFFICER INDUSTRIAL TRIBUNAL PATIALA & ANOTHER	RAKESH SOBTI, , HARIT SHARMA HARIT SHARMA,
233	**	UT-CHANDIGARH [19-JUL-25]	CWP-15805-2016 (LABOUR/INDUSTRIAL)	PUNEET GOEL V/S PRESIDING OFFICER CHANDIGARH AND ORS	PARMOD KUMAR CHAUHAN, , GAGNESHWAR WALIA, VIKRAM SETHI
234	**	UT-CHANDIGARH [19-JUL-25]	CWP-16261-2016 (LABOUR/INDUSTRIAL)	NARAYAN SHARMA V/S PRESIDING OFFICER LABOUR COURT AND ORS	RAM BILAS GUPTA,
235	**	FAZILKA [19-JUL-25]	CWP-17971-2016 (LABOUR/INDUSTRIAL) CM-10747-CWP-2016	SHIV RAJ V/S PRESIDING OFFICER AND ORS	ASEEM KATARIA, , VIVEK CHAUHAN ASEEM KATARIA,
236	**	LUDHIANA [19-JUL-25]	CWP-22011-2016 (LABOUR/INDUSTRIAL)	CENTRAL BANK OF INDIA V/S SUKHDEV SINGH	DEEPAK JINDAL (DR.),
237	***	HOSHIARPUR [19-JUL-25]	CWP-22012-2016 (SER PB-ENG RETIRAL)	AVTAR KAUR V/S STATE OF PUNJAB AND ORS.	VISHAL AGGARWAL, , AGPB
238	**	KAITHAL [19-JUL-25]	CWP-22544-2016 (LABOUR/INDUSTRIAL)	LAKHMI CHAND V/S PRESIDING OFFICER AND ORS	NARESH KAUSHIK,
239	**	BHIWANI [19-JUL-25]	CWP-23292-2016 (LABOUR/INDUSTRIAL)	SURINDER SINGH V/S PRESIDING OFFICER CENTRAL GOVT INDUSTRIAL TRIBUNAL CUM LABOUR COURT-II CHD AND ANR	JASMEET SINGH BEDI, , RISHAV SHARMA
240	**	PATIALA [19-JUL-25]	CWP-677-2017 (LABOUR/INDUSTRIAL)	BALWANT SINMGH V/S PRESIDING OFFICER AND ANR.	ANIL SHUKLA,
241	***	PATHANKOT [19-JUL-25]	CWP-9207-2017 (SER ENG-PB)	RAKESH KUMAR & ANR V/S STATE OF PUNJAB & ORS	SHAILENDRA SHARMA, , NAVJOT SINGH, P.S.BAJWA, ADDITIONAL A.G., PUNJAB, RAJESH KUMAR,
242	**	KAITHAL [19-JUL-25]	CWP-17707-2017 (LABOUR/INDUSTRIAL)	BAL SINGH V/S PWD & PUBLIC HEALTH AND OTHERS	DIWAN SINGH ADLAKHA, , VIKRAM RANA, SUNIL KUMAR VASHISHT, DAG, HARYANA
243	**	REWARI [19-JUL-25]	CWP-2056-2018 (LABOUR/INDUSTRIAL)	THE KOSLI RAILWAY STATION CORPORATION MARKETING CUM PROCESSING SOCIETY LTD V/S PRESIDING OFFICER LABOUR COURT GURUGRAM & ANR	ASHISH YADAV,
244	**	FARIDABAD [19-JUL-25]	CWP-9727-2018 (LABOUR/INDUSTRIAL)	M/S SHAHI EXPORTS HOUSE (PRESENTLY SHAHI EXPORTS P LTD) V/S PRESIDING OFFICER, INDUSTIRAL TRIBUNAL-CUM- LABOUR COURT LABOUR COURT- II FARIDABAD	ABHA RATHORE,
245	**	SANGRUR [19-JUL-25]	CWP-10481-2018 (LABOUR/INDUSTRIAL)	EXECUTIVE ENGINEER PWD B & R DIV NO 1 SANGRUR AND OTHERS V/S RAMESH KUMAR AND ANOTHER	ADVOCATE GENERAL PUNJAB,
20 of 434			7/19/2025, 9:20 PM		

21 of 434

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257	**	PANIPAT [19-JUL-25]	CWP-3532-2020 (LABOUR/INDUSTRIAL) (OTHER)	SANDEEP KUMAR V/S JAURASI PRIMARY AGRICULTURE COOPERATIVE SOCIETY LTD AND ORS	NARENDER KUMAR SHARMA, ADVOCATE GENERAL HARYANA
258	**	UT-CHANDIGARH [19-JUL-25]	CWP-9047-2020 (ALOTMENT GOVT HOUSES) (OTHER)	ASHOK KUMAR V/S STATE OF PUNJAB AND OTHERS	ANIRUDH NANDA, ADVOCATE GENERAL PUNJAB , AKSHITA CHAUHAN, DAG, PUNJAB., ANIRUDH RANA, SHVETANSHU GOEL
			CM-7288-CWP-2023 (POR)		SHVETANSHU GOEL, ADVOCATE GENERAL PUNJAB
			WITH CWP-8243-2020 (OTHER)	NITIKA SINGLA V/S STATE OF PUNJAB AND OTHERS	SHVETANSHU GOEL, ADVOCATE GENERAL PUNJAB , SHVETANSHU GOEL
			CM-17232-CWP-2021 (POR)		SHVETANSHU GOEL, ADVOCATE GENERAL PUNJAB , SHVETANSHU GOEL
			CM-7205-CWP-2020 (AMEND (P))		SHVETANSHU GOEL, ADVOCATE GENERAL PUNJAB
			WITH CWP-9036-2020 (OTHER)	SWEENA SHARMA V/S STATE OF PUNJAB AND ORS	SHVETANSHU GOEL, ADVOCATE GENERAL PUNJAB
			CM-7283-CWP-2023 (POR)		SHVETANSHU GOEL, ADVOCATE GENERAL PUNJAB
			WITH CWP-9055-2020 (OTHER)	MEENAKSHI ARORA V/S STATE OF PUNJAB AND OTHERS	ANIRUDH NANDA, ADVOCATE GENERAL PUNJAB , SHVETANSHU GOEL
			CM-7290-CWP-2023 (POR)		SHVETANSHU GOEL, ADVOCATE GENERAL PUNJAB
			CM-8400-CWP-2020 (AMEND (G))		SHVETANSHU GOEL, ADVOCATE GENERAL PUNJAB
			WITH CWP-9144-2020 (OTHER)	PINDERJIT SINGH V/S STATE OF PUNJAB AND OTHERS	ANIRUDH NANDA, ADVOCATE GENERAL PUNJAB
			WITH CWP-9150-2020 (OTHER)	KARAN SINGH V/S STATE OF PUNJAB AND OTHERS	ANIRUDH NANDA, ADVOCATE GENERAL PUNJAB
			CM-7286-CWP-2023 (POR)		SHVETANSHU GOEL, ADVOCATE GENERAL PUNJAB
259	**	GURGAON [19-JUL-25]	RA-CW-195-2021 (LABOUR/INDUSTRIAL) IN CWP-8443-2020 (OTHER)	CENTRAL BOARD OF TRUSTEE V/ S USHA FABS AND ANOTHER	SUMEET GOEL, SUMEET GOEL,
260	***	BARNALA [19-JUL-25]	CWP-2291-2021 (EDU UOI) (OTHER)	THE MANAGING COMMITTEE GURU GOBIND SINGH COLLEGE SANGHERA, BARNALA V/S UNION OF INDIA AND ORS	SURYA KUMAR, SATYA PAL JAIN (SR. ADV.) , AKSMITA CHAUHAN, AAG PUNJAB, ASEEM AGGARWAL, ASEEM AGGARWAL, RAVINDER CHAUDHARY, SEEMA RANI, DEEPALI PURI, AAG PUNJAB, Harpreet Kaur Athwal, PAWAN KUMAR, VIDUSHI KUMAR, PARUL DHINGRA, RAJIV VERMA, DAG PUNJAB, ROHIT BANSAL, SR DAG PUNJAB
261	***	HOSHIARPUR [19-JUL-25]	CWP-8370-2021 (EMP COURT PB) (OTHER)	SURINDER KAUR V/S STATE OF PUNJAB AND ORS	RAJEEV K. KAPILA, ADVOCATE GENERAL PUNJAB , ABHISHEK SINGLA, AJAIB SINGH, ADDL.A.G., PUNJAB, AKSHITA CHAUHAN, DAG, PUNJAB, NIHARIKA MITTAL, VIKAS CHATRATH, RAMAN KUMAR, SATPREET GREWAL KAPILA, SUNINT KAUR, AAG PB., VIKAS CHATRATH
262	***	SANGRUR [19-JUL-25]	CWP-4301-2022 (EMP COURT PB) (OTHER)	LAKHWINDER SINGH V/S STATE OF PUNJAB AND OTHERS	GOPAL SINGH NAHEL, A.G. PUNJAB,AJAIVIR SINGH , RANJIT SINGH, ROBIN GILL, AJAIVIR SINGH, AJAIVIR SINGH, HARMANPREET SINGH SEHGAL, Harpreet Kaur Athwal, KANWALJEET SINGH BRAR, SUMIT JAIN
22 of 434			7/19/2025, 9:20 PM		

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			WITH CM-15423-CWP-2022 (POR)	LAKHWINDER SINGH V/S STATE OF PUNJAB AND OTHERS	GOPAL SINGH NAHEL, A.G. PUNJAB
263	***	HISSAR [19-JUL-25]	CWP-5189-2022 (EDUHRYP) (OTHER)	BIRMANAND AND OTHERS V/S CH. RANBIR SINGH UNIVERSITY, JIND (HARYANA) AND ANOTHER	PRAVEEN GUPTA, , PRAVEEN GUPTA, SAJJAN SINGH, VISHAL PUNIA, SAJJAN SINGH
264	**	AMRITSAR [19-JUL-25]	CWP-7914-2023 (LABOUR/INDUSTRIAL) (OTHER)	AMRITSAR SUGAR MILLS MAZDOOR UNIOR REGD. V/S UNION OF INDIA AND OTHERS	ASHISH AGGARWAL, A.G. PUNAJB , SATYA PAL JAIN , AKSHITA CHAUHAN, DEPUTY ADVOCATE GENERAL, PUNJAB., AMAN DHIR, DAG, PUNJAB, ASHISH AGGARWAL, HIMANSHU MALIK, SAHIL GARG, HIMANSHU MALIK, SATYA PAL JAIN, VIPIN PAL YADAV
265	***	PATHANKOT [19-JUL-25]	CWP-18159-2023 (SER ENG-PB) (OTHER)	KASTURI LAL V/S STATE OF PUNJAB AND OTHERS	H.S. SAINI, A.G. PUNJAB
266	***	ROPAR [19-JUL-25]	CWP-20312-2023 (SER ENG-PB) (OTHER)	ABHISHEK SHARMA V/S PUNJAB PUBLIC SERVICE COMMISSION AND OTHERS	NARENDER KUMAR VASHIST, A.G. PUNJAB , NARENDER KUMAR VASHIST
267	***	MANSA [19-JUL-25]	CWP-22408-2023 (SER ENG-PB) (OTHER)	AMARJEET SINGH V/S STATE OF PUNJAB AND OTHERS	KRISHAN SINGH DADWAL, , AKSHITA CHAUHAN, DAG PB, AVINIT AWASTHI, MALKIAT SINGH, DEPUTY ADVOCATE GENERAL, PUNJAB, NARESH KUMAR, NEHA JAIN
268	***	YAMUNA-NAGAR [19-JUL-25]	CWP-5381-2024 (EMPCOURTHR)	AVTAR SINGH AND ANR V/S THE OMBUDSMAN, PENSION FUND REGULATORY AND DEVELOPMENT AUTHORITY AND ORS.	SANDEEP K. SHARMA, SATYA PAL JAIN , KIRAN PAL SINGH, AAG, HARYANA, RAJEEV ANAND , RAVISH KAUSHIK, AAG HARYANA, RITU JOSHI SHARMA, SANDEEP K. SHARMA, SHIVAM CHAUDHARY, SIMRANPREET SINGH, VANDIT JAIN, RAJEEV ANAND, VINEET CHAUDHARY
269	***	LUDHIANA [19-JUL-25]	CWP-10293-2024 (SER ENG-PB) (OTHER)	SUKHRAJ SINGH AND ORS V/S STATE OF PUNJAB AND ORS	RANJIVAN SINGH, A.G. PUNJAB , KANIKA TOOR, RANJIVAN SINGH, RIPUDAMAN SINGH ROOP, RISHAM RAAG SINGH, SUMIT GUPTA
270	**	JHAJJAR [19-JUL-25]	CWP-22477-2024 (LABOUR/INDUSTRIAL)	ALLIED STRIPS LTD V/S UNION OF INDIA AND ORS	RAGHAV KAKKAR, , AMIT JHANJI. SHASHANK SHEKHAR, RAJESH HOODA
			WITH CM-15236-CWP-2024	ALLIED STRIPS LTD V/S UNION OF INDIA AND ORS	RAGHAV KAKKAR,
271	***	FATEHGARH-SAHIB [19-JUL-25]	CWP-23765-2024 (SER ENG-PB)	BUNTY V/S STATE OF PUNJAB AND OTHERS	AMRIK SINGH, A.G. PUNJAB , AMAN DHIR, DAG, PUNJAB., HARSHPREET SINGH
272	***	SANGRUR [19-JUL-25]	CWP-25042-2024 (SER PB-ENG RETIRAL)	RAJINDER KUMAR V/S STATE OF PUNJAB AND OTHERS	MOHIT SADANA, A.G. PUNJAB , ISHANT ARORA, MOHIT SADANA, T.P.S.WALIA, LEARNED AAG, PUNJAB
273	**	ROPAR [19-JUL-25]	CWP-7431-2025 (LABOUR/INDUSTRIAL)	MOHAN SINGH V/S PRESIDING OFFICER INDUSTRIAL TRIBUNAL, JALANDHAR AND ORS	VIKAS SONIK,
274	***	CHARKHI DADRI [19-JUL-25]	CWP-10910-2025 (EDU UOI)	ABHISHEK BOORA AND OTHERS V/S UNION OF INDIA AND OTHERS	MANISH SONI, SATYA PAL JAIN (SR. ADV.) , ANIL CHAWLA, RAJESH K SHEORAN, Sudhir Nar, VIVEK SINGLA
275	**	KARNAL [19-JUL-25]	CWP-13610-2025 (ALOTMENT GOVT HOUSES)	DINESH KUMAR YADAV V/S INDIAN COUNCIL OF AGRICULTURAL RESEARCH AND OTHERS	MANOJ CHAHAL, , ASHISH CHOUDHARY, JAISHREE KAUSHIK, NAVEEN CHOPRA, SARLA CHAHAL, SHREENATH A.

23 of 434

7/19/2025, 9:20 PM

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DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 23/07/2025 <u>CR NO 69</u>				
HON'BLE MR. JUSTICE ANOOP CHITKARA				
Dedicated VC Link for Hybrid Hearing: https://zoom.us/my/vcphhc69 Meeting ID is 269 928 4051				
201 V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-29435-2023 (AB)	SUSHIL DAHRA V/S STATE OF PUNJAB AND ANOTHER	S S SIDHU, A.G. PUNJAB , IMRAN AHMED ALI, IMRAN ALI, MANSUR ALI,, S S SIDHU, SARTEJ SINGH NARULA, TUSHAAR MADAAN
		WITH CRM-M-23775-2023	SUKHCHAIN SINGH BRAR V/S UT OF CHANDIGARH AND OTHERS	MANSUR ALI, , BHUPINDER BANGA, IMRAN AHMED ALI, S S SIDHU, SARTEJ SINGH NARULA
		CRM-21334-2023 (EXEMPTION)		MANSUR ALI,
		CRM-36342-2023 (OTHER)		H.S. DEOL,
		WITH CRM-M-40344-2022	HOSHIAR SINGH AND ANR V/S STATE OF PUNJAB AND ANOTHER	AMITIJ SINGH DHALIWAL, A.G. PUNJAB , AMITIJ SINGH DHALIWAL, M.S. SAINI , , S S SANDHU, SARTEJ SINGH NARULA
		CRM-10697-2023 (WITHDRAWL)		SIMRANDEEP S. SANDHU, A.G. PUNJAB , AMITIJ SINGH DHALIWAL, SARTEJ SINGH NARULA
		WITH CRM-M-22391-2021	HOSHIAR SINGH AND ANOTHER V/S STATE OF PUNJAB AND OTHERS	ABHINAV GUPTA, A.G. PUNJAB , ABHINAV GUPTA, DEEPAK SABHARWAL FOR RESP.NO.6, MOHIT THAKUR, S S SIDHU
202 V	MEWAT (NUH) [19-JUL-25]	CRM-M-8444-2025 (AB)	HANNAN V/S STATE OF HARYANA	SANDEEP KHUNGER,
203 V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-16686-2025 (AB)	JANDEEP SINGH AND ANOTHER V/S STATE OF PUNJAB	PREETINDER SINGH AHLUWALIA, , JAGDEEP SINGH CHAHAL, JATINDER SINGH CHAHAL, SAUMYA AHLUWALIA
204 V	HOSHIARPUR [19-JUL-25]	CRM-M-25261-2025 (AB)	MAHINDER SINGH V/S STATE OF PUNJAB	BHUPINDER KUMAR, A.G. PUNJAB , KUNWARBIR SINGH, LEARNED AAG, PUNJAB
205 V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-32235-2025 (AB)	NONITA THAKUR V/S STATE OF PUNJAB	NAMIT KHURANA, A.G. PUNJAB , LALITA KASHYAP
206 V	AMRITSAR [19-JUL-25]	CRM-M-33486-2025 (AB) (BOHCJ DT 15.07.2025)	NARINDER SINGH @ CHAND V/S STATE OF PUNJAB	AMANDEEP SINGH MANAISE, , AMANDEEP SINGH MANAISE
207 V	JALANDHAR [19-JUL-25]	CRM-M-20060-2024 (RBPB)	SANJIV KUMAR V/S STATE OF PUNJAB	GURTEJ SINGH DHINDSA, , GURTEJ SINGH DHINDSA
208 V	FAZILKA [19-JUL-25]	CRM-M-40155-2024 (RBPB)	PAWAN KUMAR V/S STATE OF PUNJAB	YASEEN SETHI, A.G. PUNJAB , YASEEN SETHI
209 V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-60453-2024 (RBPB)	BAKSHSHISH SINGH V/S STATE OF PUNJAB	VINOD KUMAR KAUSHAL, , VINOD KUMAR KAUSHAL
210 V	FARIDABAD [19-JUL-25]	CRM-M-60545-2024 (RBHRY)	AJAY ALIAS MONU ALIAS MAYA V/ S STATE OF HARYANA	ASHISH AGGARWAL, A.G. HARYANA , ASHISH AGGARWAL
211 V	SANGRUR [19-JUL-25]	CRM-M-3230-2025 (RBPB)	RAJESH KUMAR SHARMA ALIAS JASSI V/S STATE OF PUNJAB	NEHA SHUKLA, A.G. PUNJAB , SUNNY KUMAR SINGLA
212 V	JHAJJAR [19-JUL-25]	CRM-M-4109-2025 (RBHRY)	SUMIT ALIAS KATU V/S STATE OF HARYANA	PARVEEN KAUSHIK, A.G. HARYANA , PARVEEN KAUSHIK, PINKI DEVI

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213 V	MOGA [19-JUL-25]	CRM-M-4546-2025 (RBPB)	GURJEPAL SINGH ALIAS GURJA V/S STATE OF PUNJAB	RANBIR SINGH SEKHON, A.G. PUNJAB , T.P.S.WALIA, AAG, PUNJAB, NACHATTER SINGH BRAR
		WITH CRM-M-14830-2025	GURPREET SINGH ALIAS GOPI V/ S STATE OF PUNJAB	ARSHDEEP SINGH BRAR, A.G. PUNJAB , ARSHDEEP SINGH BRAR
214 V	HOSHIARPUR [19-JUL-25]	CRM-M-9577-2025 (RBPB)	KHEMPAL V/S STATE OF PUNJAB	ASHU RANA, A.G. PUNJAB , T.P.S.WALIA, AAG, PUNJAB , NISHA RANA, PRIYA SAHOO, PRIYANKA
		WITH CRM-M-19044-2025	DAANVIR ALIAS DAANVEER V/S STATE OF PUNJAB	ASHU RANA, A.G. PUNJAB , NISHA RANA, PRIYA SAHOO, PRIYANKA
215 V	GURDASPUR [19-JUL-25]	CRM-M-10491-2025 (RBPB)	PRINCE SABHARWAL V/S STATE OF PUNJAB	EDWARD AUGUSTINE GEORGE, A.G. PUNJAB , STEPHAN MASIH
216 V	PANIPAT [19-JUL-25]	CRM-M-12854-2025 (RBHRY)	KRISHNA ALIAS KRISHAN KAUR V/ S STATE OF HARYANA	RAHUL JASWAL, A.G. HARYANA
217 V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-14201-2025 (RBPB)	AMIR ALIAS KALU V/S STATE OF PUNJAB	BALKAR SINGH, A.G. PUNJAB , M.S WALIA
218 V	PATIALA [19-JUL-25]	CRM-M-17311-2025 (RBPB)	LACHMI DEVI V/S STATE OF PUNJAB	SANDEEP SAINI, A.G. PUNJAB , Gursahib Singh Ghuman, PRABHJOT SINGH
		WITH CRM-M-26029-2025 (SA)	MADAN LAL ALIAS MADHI V/S STATE OF PUNJAB	GURSAHIB SINGH GHUMAN,
219 V	PANIPAT [19-JUL-25]	CRM-M-17529-2025 (RBHRY)	JONI V/S STATE OF HARYANA	SAHIL CHOUDHARY, A.G. HARYANA , MANJEET GARHWAL
220 V	JALANDHAR [19-JUL-25]	CRM-M-18985-2025 (RBPB)	CHARANJIT KAUR V/S STATE OF PUNJAB	OM MALHAN, A.G. PUNJAB , JYOTI BALA
221 V	JALANDHAR [19-JUL-25]	CRM-M-22388-2025 (RBPB)	GURPREET SINGH V/S STATE OF PUNJAB	CHANDER SHEKHAR SHARMA, , CHANDER SHEKHAR SHARMA
222 V	SRI MUKTSAR SAHIB [19-JUL-25]	CRM-M-22793-2025 (RBPB)	HARWINDER SINGH ALIAS HARVINDER SINGH ALIAS DHONI V/S STATE OF PUNJAB AND OTHERS	TAJINDER PAL SINGH MAKKAR, , SUKHWINDER SINGH
223 V	PANIPAT [19-JUL-25]	CRM-M-25709-2025 (RBHRY)	OMBIR ALIAS TUNDA V/S STATE OF HARYANA	SAHIL CHOUDHARY, A.G. HARYANA , ANKUSH SIHAG
224 V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-25714-2025 (RBPB) (CANCEL BAIL)	KULDEEPAK MITTAL V/S STATE OF PUNJAB AND OTHERS	RANJEET KUMAR JASWAL, A.G. PUNJAB , RANJEET KUMAR JASWAL
225 V	AMRITSAR [19-JUL-25]	CRM-M-25750-2025 (RBPB)	JOBANJIT SINGH V/S STATE OF PUNJAB	G.P.S. GHUMAN, A.G. PUNJAB , DURGESH GARG AG, GURSAHIB SINGH GHUMAN
226 V	TARANTARAN [19-JUL-25]	CRM-M-26130-2025 (RBPB) CRM-25341-2025 (PREPONE)	AVTAR SINGH V/S STATE OF PUNJAB	FATEH SINGH BHULLAR, , SAHAJPAUL SINGH BHULLAR SUPRIYA ARORA, A.G. PUNJAB
227 V	SIRSA [19-JUL-25]	CRM-M-26883-2025 (RBHRY)	CHANDER SHEKHAR V/S STATE OF HARYANA	RIPUDAMAN SINGH SIDHU, A.G. HARYANA , GURSEWAK SINGH
228 V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-27412-2025 (RBPB) WITH CRM-M-27534-2025	MANJEET SINGH V/S STATE OF PUNJAB DOLLY V/S STATE OF PUNJAB	KARANJEET SINGH BRAR, A.G. PUNJAB , RAJAT DOGRA RUHANI CHADHA, , KASHAV CHADHA

27 of 434

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229	V	GURDASPUR [19-JUL-25]	CRM-M-32436-2025 (RBPB)	VISHAL ALIAS PALI V/S STATE OF PUNJAB	SHOKEEN SINGH VERMA, A.G. PUNJAB , RAHUL GAHLIAN
230	V	PATHANKOT [19-JUL-25]	CRM-M-36216-2025 (RBPB)	SEETA RAM @ SUNIL @ SITA RAM V/S STATE OF PUNJAB	GAURAV PARTAP SINGH PATHANIA, A.G. PUNJAB
231	V	ROPAR [19-JUL-25]	CRM-M-37522-2025 (RBPB) (SA)	SHIVAM @ SHIVAM NANDAL V/S UNION OF INDIA THROUGH INTELLIGENCE OFFICER, NARCOTIC CONTROL BUREAU, CHANDIGARH ZONAL	PRATHAM SETHI, , KANISHK SWAROOP, SOURABH GOEL
232	V	MOGA [19-JUL-25]	CRM-M-37604-2025 (RBPB)	HARDEEP SINGH @ HONEY V/S STATE OF PUNJAB	TEJBIR SINGH HUNDAL, , JATINDER PAL SINGH
233	V	FARIDABAD [19-JUL-25]	CRM-M-37609-2025 (RBHRY)	MOHD. REZAUR REHMAN V/S STATE OF HARYANA	SALMAN AHMED, A.G. HARYANA , MOHD. ZAHID
234	V	AMRITSAR [19-JUL-25]	CRM-M-37628-2025 (RBPB) (SA)	RAJESH KAPOOR @ BITTA V/S STATE OF PUNJAB	BRIJESHWAR SINGH BHALLA, A.G. PUNJAB , SHIVENDER PAL SINGH
235	V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-37639-2025 (RBPB) (SA)	AMANDEEP JETHI V/S STATE OF PUNJAB	SUMEET PAL SINGH KHAIRA, , HARJAP SINGH, KUNAL CHOKSI
236	V	KAPURTHALA [19-JUL-25]	CRM-M-37657-2025 (RBPB)	SUKHWINDER SINGH V/S STATE OF PUNJAB	ANUPAM BHANOT (MRS.), A.G. PUNJAB , BRIJESH NANDAN
237	V	AMRITSAR [19-JUL-25]	CRM-M-37676-2025 (RBPB) (SA)	MAJOR SINGH V/S STATE OF PUNJAB	BRIJESHWAR SINGH BHALLA, A.G. PUNJAB
238	V	SRI MUKTSAR SAHIB [19-JUL-25]	CRM-M-37680-2025 (RBPB)	RAJDEEP SINGH ALIAS SABHU V/ S STATE OF PUNJAB	SHIV CHARAN BHOLA, A.G. PUNJAB , NAVDEEP KAUR
239	V	MANSA [19-JUL-25]	CRM-M-37714-2025 (RBPB) (SA)	DARSHANA V/S STATE OF PUNJAB	J.K. SINGLA, , SHIVANI SINGLA
240	V	AMRITSAR [19-JUL-25]	CRM-M-37743-2025 (RBPB)	SONIA V/S STATE OF PUNJAB	RAHUL BHARGAVA, A.G. PUNJAB , KASHAV CHADHA
241	V	AMBALA [19-JUL-25]	CRM-M-37795-2025 (RBHRY)	ABHAY V/S STATE OF HARYANA	NIKHIL MITTAL,
242	V	TARANTARAN [19-JUL-25]	CRM-M-37813-2025 (RBPB) (SA)	RAJWINDER SINGH ALIAS LABBU V/S STATE OF PUNJAB	RISHU MAHAJAN,
243	V	GURDASPUR [19-JUL-25]	CRM-M-37818-2025 (RBPB)	AHMAT ALIAS RAJA V/S STATE OF PUNJAB	SUSHMA SUMAN,
244	V	PATIALA [19-JUL-25]	CRM-M-37823-2025 (RBPB) CRM-27270-2025 (EXEMPTION)	PAVITTAR SINGH @ PITTAR SINGH V/S STATE OF PUNJAB	MOHD. YOUSAF,
245	V	ROHTAK [19-JUL-25]	CRM-M-37856-2025 (RBHRY)	SOMBIR V/S STATE OF HARYANA	VIRENDER SONI,
246	V	HISSAR [19-JUL-25]	CRM-M-37920-2025 (RBHRY)	VISHAL V/S STATE OF HARYANA	ROHTASH KUMAR,
247	V	MOGA [19-JUL-25]	CRM-M-37923-2025 (RBPB)	KULJIT SINGH V/S STATE OF PUNJAB	HARPREET KAUR,

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248 V	PANIPAT [19-JUL-25]	CRM-M-37942-2025 (RBHRY)	PARVEEN @ BHIM V/S STATE OF HARYANA	PRADEEP CHHOKER,
249 V	UT-CHANDIGARH [19-JUL-25]	CRA-S-3667-2024 (JUVENILE GEN)	XXXXX V/S XXXXX	S.K KANOJIA, , ABHINAV GUPTA, AMIT KUMAR, SURESH KUMAR DHIMAN
250 V	LUDHIANA [19-JUL-25]	CRM-M-63788-2024 (QP) (CONN. BAIL CRM-M-5568-2025)	MOHD MUJASSIN AND OTHERS V/ S STATE OF PUNJAB AND OTHERS	BALJEET BENIWAL, A.G. PUNJAB , BALJEET BENIWAL, MEGHNA, VISHAL THAKUR
251 V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-64915-2024 (QP CYBER CRIME) (SAME FIR PENDING BAIL I.E CRM-M-64023-2024)	RAJAT KAPOOR AND OTHERS V/S STATE OF PUNJAB	NARESH JAIN, A.G. PUNJAB , ANJALI KHOSLA
252 V	LUDHIANA [19-JUL-25]	CRM-M-15631-2014 (CRL ORG)	GURBIR SINGH GREWAL V/S PIRTHIPAL SINGH ETC	RAJINDER KUMAR SINGLA, , J.S.TOOR
253 V	JALANDHAR [19-JUL-25]	CRM-M-51073-2018 (CRL ORG)	ARJAN SINGH PARWANA V/S HIMMAT SINGH AND ORS	SARTEJ SINGH NARULA, , GURINDER SINGH,, Gurinder Singh Dhillon, JAIDEV SINGH BRAR , JASDEV SINGH BRAR, Vikas Chaudhary
254 V	SONEPAT [19-JUL-25]	CRM-M-32609-2024 (CRL ORG)	M/S M.R. BELTINGS V/S STEEL AUTHORITY OF INDIA LTD. AND ANOTHER	SIDDHARTH PANDIT, , CHARANPREET SINGH, PANKAJ KUMAR, SATYAM TANDON

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 23/07/2025 <u>CR NO 14</u>				
HON'BLE MR. JUSTICE SUVIR SEHGAL				
Dedicated VC Link for Hybrid Hearing: https://zoom.us/my/vcphhc14 Meeting ID is 634 675 2612				
201 ***	YAMUNA-NAGAR [19-JUL-25]	CWP-3968-2023 (COMPENSATION) (OTHER)	SHOBHA RANI V/S UTTAR HARYANA BIJLI VITRAN NIGAM LTD. AND ANR.	SUNIL KUMAR TANDON, , SUNIL KUMAR TANDON, VIVEK SAINI
202 **	LUDHIANA [19-JUL-25]	CWP-12475-2000 (ELECTRICITY DISP)	PARAMJIT SINGH V/S PUNJAB STATE ELECT. BOARD & ORS	SUNIL CHADHA, , KASHISH AGGARWAL, DEVYANI SHARMA, KASHISH AGGARWAL, SUNIL CHADHA, J S GILL, SANJAY SABHARWAL, J.S.GILL., SAURAV RANOJIA/KANOJIA, SAURAV VERMA, AAG PUNJAB
		CM-21117-2000 (EXEMPTION)		SUNIL CHADHA,
		(AS PER CURRENT ROSTER)		
203 ***	JALANDHAR [19-JUL-25]	CM-14060-CWP-2017 (WELFARE PARENTS/SENIOR CITIZEN) (REVIVAL)	SANTOKH SINGH V/S STATE OF PUNJAB & ORS	SUKHWINDER SINGH CHATRATH, A.G. PUNJAB , MEENA BANSAL, AG PB., RAMAN SHARMA, PARUL SAINI, KANCHAN SIDHU, PRITAM SINGH SAINI, S S CHATRATH, BALWINDER SINGH, S.S.TIWANA, GAURAV SAINI, PAYAL MEHTA SUKHVINDER SINGH CHATRATH, , A A PATHAK, HARPREET SINGH, GAUTAM DUTT, ANANT KATARIA, S S CHATRATH, KANCHAN SIDHU, PRITAM SINGH SAINI, T P S WALIA, MEHARDEEP SINGH, BHASKAR SHARMA, NAVDEEP KAUR, NAVRAJ SINGH MAHAL, RAMAN SHARMA, VIJAY LATH, AMIT GUPTA, I P S DOABIA, S S CHATRATH, BALWINDER SINGH, PARUL SAINI, S S TIWANA, AMRIK SINGH, M K BALI, ABHISHEK KUMAR, SANDEEP, PAYAL MEHTA, AMBIKA SOOD, CHARU SHARMA, SHIV CHARAN BHOLA, NIKHIL CHOPRA, NAVEEN SHARMA, SUKHVINDER SINGH CHATRATH, SUKHWINDER SINGH CHATRATH, P S BRAR, SUNAINA, CHETAN MITTAL, UDIT GARG, MEENA BANSAL
		IN CWP-14750-2016		
		(REVIVAL/BO DT 19.07.2025)		
204 ***	HISSAR [19-JUL-25]	CWP-4834-2017 (COMPENSATION)	SURESH KUMAR & ANR V/S STATE OF HARYANA & ORS	NARENDER KAAJLA, , AG HR., SAAJAN SINGLA, GAURAV JINDAL, PANKAJ MULWANI NARENDER KAAJLA, A.G. HARYANA
		CM-12889-CWP-2019 (POR)		
205 **	OTHER-DISTRICT [19-JUL-25]	CWP-15380-2017 (DISP INS COMPANY)	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. V/S PERMANENT LOK ADALAT (PUS), HOSHIARPUR & ANR	VISHAL AGGARWAL, , Ashdeep Singh, MANJOT SINGH, VISHAL AGGARWAL, ASHDEEP SINGH, MIKHAIL KED, ARSHDEEP SINGH VISHAL AGGARWAL, ARSHDEEP SINGH
		CM-15188-CWP-2023 (POR)		
206 **	GURGAON [19-JUL-25]	CWP-2012-2018 (DISP INS COMPANY)	GAFFAR V/S TATA AIG GENERAL INSURANCE COMPANY LTD	ADARSH JAIN, , ADARSH JAIN, SANKALP SHARMA, CHANDAN DEEP SINGH, SURESH KUMAR KAUSHIK, VANDANAA MALHOTRA
207 ***	PATIALA [19-JUL-25]	CWP-2130-2019 (COMPENSATION) (OTHER)	JOGA SINGH AND ORS V/S NATIONAL HIGHWAY AUTHORITY OF INDIA AND ORS	RAMANDEEP, , Brahminder Singh Toor, G S JAGPAL, ARKASH MANI GARG, K S KANG, KANWALVIR SINGH KANG, Rohit Verma, SAHIL R. BAKSHI, ROHIT VERMA
208 **	AMRITSAR [19-JUL-25]	CWP-5852-2019 (MISC PB) (OTHER)	SUKHJINDER SINGH RANDHAWA V/S STATE OF PUNJAB AND OTHERS	L M GULATI, , ARUNADHATI KULSHRESHTHA, HITTEN NEHRA, JASNEET MEHRA, SATVINDER SINGH, L M GULATI, KARAN MATHURA, VISHNAV GANDHI,

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					KARAN MATHARU, HITTAN NEHRA
209 **	FATEHABAD [19-JUL-25]	CWP-7045-2019 (MISC HRY) (OTHER)	PRATAP SINGH V/S STATE OF HARYANA AND OTHERS	MONISHA LAMBA, , PANKAJ MULWANI, RAJESH LAMBA, VINOD KUMAR, NARENDER PAL, PANKAJ MULWANI	
210 **	FARIDABAD [19-JUL-25]	CWP-7796-2019 (MISC HRY) (OTHER)	PANKAJ AGGARWAL V/S STATE OF HARYANA AND OTHERS	GANESH CHAND SHARMA, A.G. HARYANA , A.G. HARYANA, ABHIJEET SHARMA, BALDEV RAJ MAHAJAN, G C SHARMA, PUSHPINDER KAUR, D KHANNA, GANESH CHAND SHARMA, GANESH SHARMA, PANKAJ MULWANI, PANKAJ BAINS, JASNEET MEHRA, SURYA KUMAR, RAJESH GAUR, MUNISH KAPILA, TAPAN MASTA, RAJESH GAUR, PANKAJ MULWANI, PANKAJ BAINS, MUNISH KAPILA, RAJESH GAUR, SAFIA GUPTA, RAJBIR SINGH, SIDDHARTH SANWARIA	
211 **	UT-CHANDIGARH [19-JUL-25]	CWP-27451-2019 (DISP INS COMPANY) (OTHER)	NEW INDIA ASSURANCE COMPANY LTD. V/S GYANKUND TRUST AND ANOTHER	MANHAR S. SAINI, , D K SINGAL, SAHIL BHUTANI, PAUL S. SAINI, NITIN JAIN, VIVEK GOYAL	
212 **	AMRITSAR [19-JUL-25]	CWP-2640-2020 (MISC PB) (OTHER)	GURBHEJ SINGH AND ANR V/S STATE OF PUNJAB AND OTHERS	V.K.SANDHIR, ADVOCATE GENERAL PUNJAB , D S SOBTI, HARSIMAR SINGH SITTA, JASLEEN CHAHAL, DAMANBIR SINGH SOBTI, V K SANDHIR, VISHNAV GANDHI, V.K.SANDHIR, YAJUR SHARMA	
213 **	REWARI [19-JUL-25]	CWP-17132-2020 (MISC HRY) (OTHER)	RAJ KUMAR V/S STATE OF HARYANA AND OTHERS	DIGVIJAY SINGH YADAV, ADVOCATE GENERAL HARYANA , PANKAJ MULWANI, DAG, HARYANA,, PRINCE SAINI, RANVIJAY SINGH, PANKAJ MULWANI, VIVEK CHAUHAN	
214 **	MOHALI (SAS NAGAR) [19-JUL-25]	CWP-2321-2021 (ELECTRICITY DISP) (OTHER)	OMAXE NEW CHANDIGARH DEVELOPERS PVT, LTD. V/S PUNJAB STATE POWER CORPORATION LIMITED AND OTHERS	MANU K. BHANDARI, ADVOCATE GENERAL PUNJAB , Kshitij Sharma, MANU K. BHANDARI, MANU GAUR, HARSH THAKUR, NAVEEN S BHARDWAJ, NAVEEN SHARMA (BHARDWAJ), SANPREET SINGH, SEHAJBIR SINGH, SEHAJ BIR SINGH, SEHAJBIR SINGH, SHUBHKARMAN SINGH GILL,KSHITIJ SHARMA, VINOD BHARDWAJ, ROHIT KATARIA, MANU K BHANDARI MANU K. BHANDARI, ADVOCATE GENERAL PUNJAB	
		CM-1842-CWP-2021 (PREPONE)			
		CM-2470-CWP-2021 (STAY PROCEED)		MANU K. BHANDARI, ADVOCATE GENERAL PUNJAB	
215 **	PATHANKOT [19-JUL-25]	CWP-15054-2021 (MISC PB) (OTHER)	BALWINDER SINGH V/S UNION OF INDIA AND ORS	Munish Puri, Satya Pal Jain (Sr. Adv.) , SWATI DAYALAN,, AKSHITA CHAUHAN, DAG, PUNJAB, AMIT JHANJI, AMIT JHANJI,SIDDHARTH BHUKKAL,, RISHI KAUSHAL, SUNINT KAUR, RISHU KAUSHAL	
216 **	ROHTAK [19-JUL-25]	CWP-23011-2021 (PLOT/DWELLING DISP HRY) (OTHER)	MUNICIPAL CORPORATION V/S PERMANENT LOK ADALAT AND OTHERS	ANKUR MITTAL, , ANKUR MITTAL, JUGAM ARORA, KHUSHWANT SAHARAN, OM PAL POTLIA, AMAN MITTAL, SANKALP GEHLAWATA, SAURABH DALAL, SAURABH DALAL, VISHAL GARG, SIDDHANTH ARORA, ANKUR MITTAL, VISHAL GARG NARWANA, VIKAS BARNALA	
217 **	TARANTARAN [19-JUL-25]	CWP-26451-2021 (MISC PB) (OTHER)	PRITAM KAUR V/S STATE OF PUNJAB AND OTHERS	S.L.CHANDER SHEKHAR, A.G. PUNJAB , AKSHITA CHAUHAN, DAG, PUNJAB, S L CHANDER SHEKHAR, AKSHITA CHAUHAN	

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218 **	JIND [19-JUL-25]	CWP-1816-2022 (MISC HRY) (OTHER)	JOGINDER SINGH SHEOKAND AND ANR V/S SURENDER KUMAR AND ORS	R.P. DANGI, A.G. HARYANA , Ajay Kumar Gupta, DIVYADEEP WALIA, DIVYADEEP WALIA, R P DANGI, AJAY KUMAR GUPTA, VIVEK CHAUHAN, HRITIK GUPTA, PANKAJ MULWANI
219 **	PATIALA [19-JUL-25]	CWP-3105-2022 (ELECTION SOCITIES) (OTHER)	PUNJAB STATE POWER CORPORATION LTD. AND ANOTHER V/S SUB DIVISIONAL MAGISTRATE AND ANOTHER	BIRINDER SINGH KHEHAR, A.G. PUNJAB , B.S. KHEHAR, SUKHANDEEP SINGH, TAJINDER SINGH, VISHNAV GANDHI, AMRINDERJIT SINGH SANDHU
220 **	GURDASPUR [19-JUL-25]	CWP-9212-2022 (MISC PB) (OTHER)	VEENA KUMARI V/S BANK OF BARODA AND ORS	KHUSHBOO, GAURAV GOEL , ANURAG CHOPRA, YOGESH GOYAL, TARLOK, TEGINDER SINGH
221 **	REWARI [19-JUL-25]	CWP-11061-2022 (MISC UOI) (OTHER)	INDU SHARMA V/S UNION OF INDIA AND ANOTHER	Sushil Sheoran, SATYA PAL JAIN , SUSHIL SHEORAN, SHIVROY DHIR, PANKAJ MULWANI, Shivoy Dhir, Sushil Sheoran, VAIBHAV GUPTA, VIVEK CHAUHAN
222 **	AMRITSAR [19-JUL-25]	CWP-12439-2022 (MISC UT) (OTHER)	MALTI SAROJ V/S THE INSURANCE OMBUDSMAN CHANDIGARH AND ANR	MEHAK SAWHNEY, , SAHEJ MAHAJAN, VISHAL AGGARWAL, VISHAL AGGARWAL, ROHIT DUGGAL
223 **	AMBALA [19-JUL-25]	CWP-12456-2022 (MISC HRY) (OTHER)	RAM KUMAR V/S STATE CONSUMER DISPUTE REDRESSAL COMMISSION HARYANA AND OTHERS	SHASHANK SHEKHAR SHARMA, ADVOCATE GENERAL HARYANA , AMIT JHANJI, DR. ANAND KUMAR BISHNOI, MR. SUNEEL RANGA, DAG HARYANA, VIBHAV JAIN, VIVEK CHAUHAN, ANAND BISHNOI, ZAHEEN KAUR, RUPINDERJIT SINGH
224 **	UT-CHANDIGARH [19-JUL-25]	CWP-19172-2022 (MISC UT) (OTHER)	AJIT KAUR V/S UNION TERRITORY CHANDIGARH AND ANOTHER	AJAIVIR SINGH, ANIL MEHTA , AJAIVIR SINGH, NEHA ANAND, PARMINDER SINGH KANWAR, PARMINDER SINGH KANWAR
225 **	LUDHIANA [19-JUL-25]	CWP-23439-2022 (ELECTRICITY DISP) (OTHER)	BALBIR SINGH AND OTHERS V/S PUNJAB STATE POWER CORPORATION LTD	KARANJEET SINGH BRAR, , FERRY SOFAT, GURMANDEEP SINGH, K S BRAR, KARTIK SHARMA, PRASHANT MANCHANDA
226 **	PANCHKULA [19-JUL-25]	CWP-23538-2022 (ELEC DISP HRY) (OTHER)	UTTAR HARYANA BIJLI VITRAN NIGAM LTD. V/S PERMANENT LOK ADALAT AND ANR	PRATEEK MAHAJAN, , ASHISH GUPTA, ASHOK KUMAR JINDAL, PRATEEK MAHAJAN
227 **	GURGAON [19-JUL-25]	CWP-24790-2022 (DISP INS COMPANY) (OTHER)	MAX LIFE INSURANCE CO. LTD V/ S SINDER PAL AND OTHERS	Nitesh Singhi, , AKHIL KASHYAP, ALOK BHATARA
228 **	PANCHKULA [19-JUL-25]	CWP-26508-2022 (ELECTRICITY DISP) (OTHER)	AMIT JOLLY V/S PUNJAB STATE POWER CORPORATION AND OTHERS	ANIMESH SHARMA, , ANIMESH SHARMA, ANIMESH SHARMA, TARUN DEORA, PARSHANT MANCHANDA, FERRY SOFAT, MAYUR KARKA
		WITH CWP-28734-2022 (OTHER)	M/S IDS INFOTECH LTD V/S PUNJAB STATE POWER CORPORATION LTD AND ORS	ANIMESH SHARMA, , MAYUR KARKRA
229 **	FARIDABAD [19-JUL-25]	CWP-1146-2023 (MISC HRY) (OTHER)	MOHD RASHID V/S STATE OF HARYANA AND OTHERS	SHIV KUMAR, ADVOCATE GENERAL HARYANA , AMIT DHANDA, JASBIR MOR, JASHAN SEKHON, SHIV KUMAR, PANKAJ MULWANI, RAKHI SHARMA, RAKHI SHARMA, JASBIR MOR, SUNEEL RANGA, DAG HARYANA
230 **	FARIDABAD [19-JUL-25]	CWP-2211-2023 (PLOT/DWELLING DISP HRY) (OTHER)	ABHISHEK GUPTA AND ANR V/S THE PERMANENT LOK ADALAT AND ORS	RAJESH ARORA, , NEHA, HIMANSHU MONGA, RAJESH ARORA, HEMANT SAINI, MUNISH KHANGWAL

33 of 434

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231	**	KAPURTHALA [19-JUL-25]	CWP-5858-2023 (ELECTRICITY DISP) (OTHER)	M/S ARK INDUSTRIES PVT LTD V/ S PUNJAB STATE POWER CORPORATION LTD AND OTHERS	JIVTESH SINGH NAGI, A.G. PUNJAB
232	**	MAHENDERGARH [19-JUL-25]	CWP-7049-2023 (MISC UOI) (OTHER)	UGAM DEVI V/S UNION OF INDIA AND OTHERS	MANOJ TANWAR, A.G. HARYANA, SATYA PAL JAIN , ARIHANT GOYAL, Gehna Vaishnavi, MANOJ TANWAR, MANOJ TANWAR, SAURAV SAINI, ARIHANT GOYAL, SUNEEL RANGA, SUNEEL RANGA, DAG, HARYANA
233	**	FARIDABAD [19-JUL-25]	CWP-9710-2023 (MISC HRY) (OTHER)	PARDEEP CHOUDHARY AND ANR V/S STATE OF HARYANA AND OTHERS	AKASHDEEP SINGH, A.G. HARYANA , Gagandeep Singh, HEMANT BASSI, Sanyam Malhotra
234	**	KAITHAL [19-JUL-25]	CWP-10372-2023 (MISC HRY) (OTHER)	PREM LATA V/S STATE OF HARYANA AND OTHERS	Raj Kumar, A.G. HARYANA , PANKAJ MULWANI, DAG, HARYANA.
235	**	KARNAL [19-JUL-25]	CWP-12452-2023 (DISP INS COMPANY) (OTHER)	M/S THE NEW INDIA ASSURANCE COMPANY LTD. V/S SUBHASH GUPTA AND ANR.	RAJ KUMAR BASHAMBOO, , RAJ KUMAR BASHAMBOO, Ramesh Sindhar
236	**	FATEHABAD [19-JUL-25]	CWP-13622-2023 (MISC HRY) (OTHER)	AMAR INDER SINGH V/S STATE OF HARYANA AND OTHERS	J.S.TOOR, A.G. HARYANA , J.S.TOOR, SAMARTH SAGAR
237	**	PUNE [19-JUL-25]	CWP-15535-2023 (MISC HRY) (OTHER)	MOHIT MITTAL V/S STATE OF HARYANA AND OTHERS	YOWAN SHARMA, A.G. HARYANA , YOWAN SHARMA
238	**	MOGA [19-JUL-25]	CWP-16711-2023 (ELECTRICITY DISP) (OTHER)	BABA SARBAN DASS, PINGALWARA GAU SEWA SAMITI V/S STATE OF PUNJAB AND OTHERS	GOBIND RAI SHARMA, A.G. PUNJAB , AMARJEET KAUR, BRIJESHWAR SINGH KANWAR
239	**	UT-CHANDIGARH [19-JUL-25]	CWP-18792-2023 (MISC UT) (OTHER)	SAURAV ALIAS KITTU TANK (TRANSGENDER) V/S ADVISER TO ADMINISTRATOR , UT CHANDIGARH AND ANR	RAINA GODARA, ANIL MEHTA, A M PUNCHHI , ABHIMANYU BALYAN, NEIL ROBERTS, POOJA PANDE
240	**	GURGAON [19-JUL-25]	CWP-19011-2023 (MISC HRY) (OTHER)	ANIL THROUGH LRS V/S STATE OF HARYANA AND OTHERS	ATUL RAVISH, A.G. HARYANA , ATUL RAVISH, ATUL RAVISH, SUMIT SINGH, PANKAJ MULWANI, DAG HARYANA
241	**	MOGA [19-JUL-25]	CWP-19673-2023 (MISC PB) (OTHER)	ARYA PRATINIDHI SABHA PUNJAB V/S STATE OF PUNJAB AND OTHERS	SANT KASHYAP, A.G. PUNJAB, BIR SINGH , RAHUL VERMA
242	**	FATEHABAD [19-JUL-25]	CWP-19984-2023 (MISC HRY) (OTHER)	BANARSHI DASS V/S STATE OF HARYANA AND OTHERS	PAWAN ATTRI, A.G. HARYANA , INDERJIT SHARMA, NITIN KUMAR SHARMA, PAWAN ATTRI, SUNEEL RANGA, VIVEK SAINI
243	**	NAWAN-SHAHAR(SBS NAGAR) [19-JUL-25]	CWP-22210-2023 (MISC PB) (OTHER)	HARJAP SINGH V/S STATE OF HARYANA AND OTHERS	ANURAG CHOPRA, A.G. HARYANA , ABHILAKSH GAIND, HARMEET SINGH, ANURAG CHOPRA, SUNEEL RANGA, HIMANI JAMWAL
244	**	LUDHIANA [19-JUL-25]	CWP-22990-2023 (ELECTRICITY DISP) (OTHER)	PUNJAB STATE POWER CORPORATION LIMITED V/S M/S GANESH EXPOTRADE PVT LTD AND OTHERS	Sehajbir Singh, , BALTEJ PAL SINGH WALIA, SEHAJ BIR SINGH, DIYA SODHI, SUNPREET SINGH, KUNAL MULWANI, MAYANK MATHUR, MAYANK MATHUR, SEHAJBIR SINGH
			WITH CWP-24749-2023 (OTHER)	PUNJAB STATE POWER CORPORATION LTD V/S KRISHNA GUPTA	Sehajbir Singh, , DIYA SODHI, MAYANK MATHUR, SEHAJBIR SINGH, SUNPREET SINGH
			WITH CWP-28512-2023 (OTHER)	PUNJAB STATE POWER CORPORATION LIMITED V/S M/S GOGO FORGING AND ANOTHER	KUNAL MULWANI, , KUNAL MULWANI, ROBIN DUTT

34 of 434

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		WITH CWP-4005-2024 (OTHER)	PUNJAB STATE POWER CORPORATION LIMITED V/S M/S MUNISH INDUSTRIES	Sehajbir Singh, , DIYA SODHI, BALTEJPAL SINGH WALIA, SEHAJBIR SINGH
245 **	FARIDABAD [19-JUL-25]	CWP-23363-2023 (DISP INS COMPANY) (OTHER)	UNITED INDIA INSURANCE CO. LTD. V/S TARA CHAND SHARMA AND ANR	PAVINDER SINGH BEDI,
246 **	DELHI [19-JUL-25]	CWP-23463-2023 (MISC PB) (OTHER)	M/S D.D. CHAINS PRIVATE LIMITED V/S DISTRICT LEVEL MICRO AND SMALL FACILITATION COUNCIL LUDHIANA, PUNJAB AND ANOTHER	NAVEENDER P.K.SINGH, , AKSHITA CHAUHAN, DAG, PUNJAB, SAHIR SINGH VIRK
(NET ORDERS NOT UPDATED//)				
247 **	OTHER-DISTRICT [19-JUL-25]	CWP-23672-2023 (MISC PB) (OTHER)	M/S LEELAP CLOTHING PVT LTD, CHENNAI V/S DISTRICT LEVEL MICRO AND SMALL FICILITATION COUNCIL, LUDHIANA AND ANOTHER	NAVEENDER P.K.SINGH, , ALANKAR NARULA, MS. AKSHITA CHAUHAN, DAG, PUNJAB, SAHIR SINGH VIRK, VIVEK SAINI, ALANKAR NARULA
248 **	KURUKSHETRA [19-JUL-25]	CWP-24407-2023 (MISC HRY) (OTHER)	BITTU V/S STATE OF HARYANA AND ORS	HIMANI ANAND, A.G. HARYANA , ARSHDEEP SINGH SRA, HIMANI ANAND, ARSHDEEP SINGH SRA, VIVEK GOYAL, MOHINDER KATHURIA, PANKAJ MULWANI, PARDEEP SEHRAWAT
249 **	PANIPAT [19-JUL-25]	CWP-24933-2023 (MISC HRY) (OTHER)	ROYAL SUNDARAM GENERAL INSURANCE COMPANY LTD V/S INSURNACE OMBUDSMAN AND ANOTHER	VISHAL SHARMA, , CHARITR KADYAN, RAJESH BANSAL, VISHAL SHARMA
250 **	LUDHIANA [19-JUL-25]	CWP-25803-2023 (REL OF PAYMENT) (OTHER)	NAVTEJ SINGH KHATRA V/S STATE OF PUNJAB AND OTHERS	SHIV KUMAR, A.G. PUNJAB , AMANINDER PREET, AMANPREET (A.P.) SINGH, AMANPREET SINGH, ASHISH VERMA, MR. AJAY JAIN, GURNEET SAGOO, MR. ANIL GUPTA, ASHISH VERMA, NIHARIKA SHARMA, AAG, PUNJAB, SAVREET SINGH BRAR, T.S. SIDHU, Triptjeet Singh Sidhu
251 **	FATEHABAD [19-JUL-25]	CWP-27281-2023 (MISC HRY) (OTHER)	VIJAY GROVER V/S STATE OF HARYANA AND ANOTHER	RAVNEET SINGH JOSHI, A.G. HARYANA , BHUPENDER SINGH, MOHINDER SINGH JOSHI, R S JOSHI, PANKAJ MULWANI, SHIVAM SHARMA
252 **	UT-CHANDIGARH [19-JUL-25]	CWP-29436-2023 (MISC UOI) (OTHER) WITH CM-6637-CWP-2025 (OTHER :grant of permission)	S V/S UNION OF INDIA AND OTHERS SXXXXX V/S UNION OF INDIA AND OTHERS	MANISH KUMAR SINGLA, Satya Pal Jain (Sr. Adv.) , DINESH KUMAR, MANISH KUMAR SINGLA BHAVANA DATTA,
		WITH CM-3044-CWP-2024 (STAY)	S V/S UNION OF INDIA AND OTHERS	MANISH KUMAR SINGLA, SATYA PAL JAIN (SR. ADV.) , SHIKHA SINGLA, DINESH KUMAR
253 **	KURUKSHETRA [19-JUL-25]	CWP-1075-2024 (MISC HRY) (OTHER)	MAHABHARTIYA SANSKRITI RESEARCH TRUST V/S DEPUTY COMMISSIONER, KURUKSHETRA AND OTHERS	AAYUSH GUPTA, A.G. HARYANA , AAYUSH GUPTA, AMARJIT SINGH VIRK, MADAN GUPTA, NILESH KANT GOYAL, A.S. VIRK,, PANKAJ MULWANI, DAG, HARYANA, RAJESH GAUR, G S BHINDER, A S VIRK
254 **	BHIWANI [19-JUL-25]	CWP-7174-2024 (ELECTRICITY DISP) (OTHER)	M/S L.R. GUAR GUM @ M/S L.R. GUM AND CHEMICALS V/S DAKSHIN HARYANA BIJLI VITRAN NIGAM AND OTHERS	SUNIL KUMAR NEHRA SIRSA, A.G. HARYANA , AKSHAY GUPTA, S K NEHRA, SUNIL KUMAR NEHRA SIRSA, VIVEK SAINI,
255 **	MOHALI (SAS NAGAR) [19-JUL-25]	CWP-10036-2024 (MISC PB)	SEWA SINGH V/S STATE OF PUNJAB AND OTHERS	HARKARAN SINGH, A.G. PUNJAB , A.P. KAUSHAL, AAYUSH ARORA,, AKSHITA CHAUHAN, DAG, PUNJAB, Ashish Pal Kaushal, HARKARAN SINGH, HARKARAN SINGH, KARUNESH KAUSHAL,

				AAYUSH ARORA, Harpreet Kaur Athwal, PALLAVI BAHRE, A P KAUSHAL
256 **	SONEPAT [19-JUL-25]	CWP-11276-2024 (MISC HRY) (OTHER)	RAKESH KUMAR GUPTA AND ORS. V/S STATE OF HARYANA AND ORS.	NAVMOHIT SINGH, A.G. HARYANA , ADIT SINGAL, GAURAV MOHUNTA, SWATI SINGAL
257 **	GURGAON [19-JUL-25]	CWP-14535-2024 (MISC HRY) CM-13497-CWP-2024	SAROJ V/S STATE OF HARYANA AND OTHERS	SANJAY VERMA, A.G. HARYANA , PRAVESH BISHNOI, R.D.BAWA SANJAY VERMA, , R.D.BAWA
258 **	PANCHKULA [19-JUL-25]	CWP-20161-2024 (MISC HRY) CM-17858-CWP-2024 (DIRECTION)	RAJINDER KUMAR V/S STATE OF HARYANA AND ORS	PRABHJEET SINGH SULLAR, A.G. HARYANA , A S GULATI, P S SULLAR PRABHJEET SINGH SULLAR,
259 **	KAITHAL [19-JUL-25]	CWP-25591-2024 (MISC HRY)	NISHAN SINGH V/S STATE OF HARYANA AND ORS	JARNAIL SINGH SANETA, A.G. HARYANA , AMANDEEP SINGH, GAGANDEEP SINGH, RITU CHOUDHARY
260 **	SRI MUKTSAR SAHIB [19-JUL-25]	CWP-25841-2024 (MISC PB)	TARANDEEP SINGH V/S STATE OF PUNJAB AND ORS	HEMANT BASSI, A.G. PUNJAB , ADITYA SHARDA, DAG, PUNJAB, AMIT CHAUDHARY, HEMANT BASSI, HEMANT BASSI, PANKAJ ATTRI, RAGHAV GARG, NEELAM SHARMA, SIDDHARTH SANWARIA
261 **	LUDHIANA [19-JUL-25]	CWP-27457-2024 (MISC UOI) CM-18714-CWP-2024 (IMPLEAD) WITH CWP-18353-2024 WITH CM-2422-CWP-2025 (DIRECTION)	PUNJAB TAEKWONDO ASSOCIATION V/S UNION OF INDIA AND ORS PUNJAB TAEKWONDO ASSOCIATION V/S UNION OF INDIA AND OTHERS PUNJAB TAEKWONDO ASSOCIATION V/S UNION OF INDIA AND OTHERS	JAGDISH MANCHANDA, SATYA PAL JAIN (SR. ADV.) , BABBAR BHAN, NARENDER SINGH, DEVYANSH, SUDHIR NAR, SHAKTI KAUSHIK, JAGDISH MANCHANDA, JAGDISH MANCHANDA, TUSHAR GERA, BABBAR BHAN, NARENDER SINGH, SUDHIR NAR, Sudhir Nar NARENDER SINGH, JAGDISH MANCHANDA, SATYA PAL JAIN (SR. ADV.) , JAGDISH MANCHANDA, MR. BABBAR BHAN,, MR. SUDHIR NAR, , NARINDER SINGH,, NISCHAL CHETANYA MANCHANDA, NISHCHAL CHETANYA MANCHANDA, RUPENDER SINGH, Sudhir Nar NISCHAL CHETANYA MANCHANDA,
262 **	BHIWANI [19-JUL-25]	CWP-28596-2024 (MISC HRY) WITH CWP-32037-2024	DASHRATH V/S STATE OF HARYANA AND ANR BALA DEVI V/S STATE OF HARYANA AND OTHERS	PANKAJ NANHERA, A.G. HARYANA , PANKAJ NANHERA, PRADEEP DUHAN, UPASANA DHAWAN, AAG, HARYANA, VIVEK SAINI, ADDL. A.G., HARYANA, NITISH AGGARWAL, YOGESH VASHISTA, PANKAJ NANHERA SHWETA BAWA, A.G. HARYANA , PANKAJ NANHERA
263 **	UT-CHANDIGARH [19-JUL-25]	CWP-29237-2024 (MISC UOI) (E-FILING)	M/S CMS INFO SYSTEMS LTD V/S UNION OF INDIA AND OTHERS	ABHINAV SOOD, SATYA PAL JAIN (SR. ADV.) , ABHINAV SOOD, ABHINAV SOOD, ACHINTAYA SONI, SHREYANSI VERMA, ACHINTAYA SONI, ANMOL, DEEPAK SURI, DEEPAK SURI, PANKAJ MULWANI, NITESH JHAJHRIA, PANKAJ MULWANI, DAG, HARYANA, SHREYANSI VERMA

37 of 434

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277 **	REWARI [19-JUL-25]	CWP-15012-2025 (MISC HRY)	RAMBIR SINGH V/S STATE OF HARYANA AND ANOTHER	VIBHUTI NARANIA, A.G. HARYANA , AMANDEEP RANA, BHANU PRATAP SINGH MANHAS
278 **	FARIDKOT [19-JUL-25]	CWP-10414-2023 (MISCPB-MP/MLA) (OTHER)	MANTAR SINGH BRAR V/S STATE OF PUNJAB AND ORS	PIYUSH AGGARWAL, A G PUNJAB, GAURAV GOEL , Gaurav Goel
279 **	GURDASPUR [19-JUL-25]	CWP-25759-2024 (MISCPB-MP/MLA)	CAPT BALBIR SINGH BATH V/S STATE OF PUNJAB AND OTHERS	GURPREET SINGH THIND, , D P S RANDHAWA, GURPREET SINGH THIND, LOVEPREET HANDA

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 23/07/2025CR NO 16

HON'BLE MRS. JUSTICE ALKA SARIN

Dedicated VC Link for Hybrid Hearing: <https://zoom.us/my/vcphhc16>
Meeting ID is 820 252 5125

NOTE
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1) CM'S IN THE URGENT LIST TO BE TAKEN UP WITH MAIN CASE.

2) AFTER THE URGENT LIST CRS, FAOs AND BAIL MATTERS IN THE MOTION LIST WILL BE TAKEN UP IN SERIATIM AND THEN RSAS IN THE SAME SERIATIM.

3) NO ADJOURNMENT SHALL BE GRANTED IN CASES OF URGENT LIST UNLESS AN ADJOURNMENT SLIP IS CIRCULATED IN ADVANCE.

201 **	MAHENDERGARH [19-JUL-25]	RSA-3128-2001 CM-6110-C-2001 (STAY) CM-6111-C-2001 (LR)	SARLI ANDORS V/S GRAM PANCHAYAT FAIZABAD	R.K.GUPTA, , ASHISH GUPTA, GOBIND SHARMA, D S NIRBAN, DEVINDER SINGH, JS NIRBAN, VK SHARMA, RAJ KUMAR GUPTA R.K.GUPTA, R.K.GUPTA,
202 ***	MOHALI (SAS NAGAR) [19-JUL-25]	CR-2019-2024 ((RENT)) WITH CM-9214-CII-2024 (POR) WITH CR-2021-2024 WITH CM-9189-CII-2024 (POR AFFD) (PROCEEDING STAYED)	DINESH KUMAR V/S RAMESHWAR DASS SHARMA DINESH KUMAR V/S RAMESHWAR DASS SHARMA DINESH V/S GULSHAN KUMAR TH. HIS LRS. DINESH V/S GULSHAN KUMAR TH. HIS LRS.	ATUL AGGARWAL, ATUL AGGARWAL, ATUL AGGARWAL, ATUL AGGARWAL,
203 ***	LUDHIANA [19-JUL-25]	CR-5349-2024 (IO)	RANJIT SINGH AND ORS V/S GURPREET SINGH AND ORS	IVAN SINGH KHOSA, , MOHD. YOUSAF
204 ***	HOSHIARPUR [19-JUL-25]	CR-5409-2024 (IO)	NARESH KUMAR V/S RAJESH KUMAR AND ANOTHER	SATBIR RATHORE, , SATBIR RATHORE
205 ***	PANIPAT [19-JUL-25]	CR-5563-2024 (IO) CM-16773-CII-2024 (EXEMPTION) CM-16774-CII-2024 (STAY)	HARBANS LAL BAJAJ THROUGH HIS LRS VINEET BAJAJ V/S PURSHOTAM LAL PARUTHI AND OTHERS	ARUN LUTHRA, , SURAJ KAUNDAL ARUN LUTHRA, ARUN LUTHRA,
206 ***	FARIDABAD [19-JUL-25]	CR-2181-2025 (IO)	M/S TIER INFRASTRUCTURE PVT. LTD. V/S NEPAL SINGH AND OTHERS	A.P.S. SANDHU, , A.P.S. SANDHU, VIVEK SINGLA
207 ***	AMBALA [19-JUL-25]	CR-2352-2025 (IO)	GRAM PANCHAYAT, NAUHNI THROUGH ITS SARPANCH V/S KAPTAN SINGH AND OTHERS	TARUNVEER VASHIST, , RAKESH GUPTA
208 ***	JALANDHAR [19-JUL-25]	COCP-2149-2025 (CWP-16136-2022)	HARISH PAUL NOW DECEASDED THROUGH HIS L RS V/S SMT ANINDITA MITRA AND OTHERS	KULWINDER SINGH, A.G. PUNJAB , SUNEEL RANGA, DAG, HRY, VISHNAV GANDHI, DAG, PB
209 ***	UT-CHANDIGARH [19-JUL-25]	COCP-3284-2025 (CRM-M-24998-2024)	VIKRAM DEV SINGH SARANG V/S MANJEET SINGH AND ANR	DEEPAK KUMAR, , BINDIYA SHARMA
210 **	PATIALA [19-JUL-25]	RSA-367-1995 CM-736-C-1995 (OTHER :ADDL. EVIDENCE)	SATISH CHAND AND OTHERS V/S PIARA SINGH AND OTHERS	ARUN JINDAL, , ARIHANT JAIN, ARUN JAIN, ARUN JINDAL, KANISH JINDAL ARUN JINDAL,

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211 **	JALANDHAR [19-JUL-25]	RSA-1434-1995	MC JALANDHAR V/S SUBHASH CHANDER	A.R. TAKKAR, , A.K. SIHMAR, D.K.BHATTI, D.K.SINGAL, DUSHYANT RANA, G.S.GANDHI, K.B.BERI, PRATEEK SHARMA, R.P. DAARIA, G.S. GANDHI, SANGEET RAI SACHDEV, TARUN
		CM-2430-C-1995		,
		CM-2431-C-1995		,
212 **	KAPURTHALA [19-JUL-25]	RSA-2109-1995	WADHAWA SINGH V/S BAKSHISH SINGH	ARUN JAIN, , AJAY KAUSHIK, ARUN JAIN, AMIT JAIN, AJAY KAUSHIK, ANUPAM MATHUR, ARUN JAIN, SS SALAR, MOHAN SINGH CHAUHAN, S.S.SALAR
213 **	MANSA [19-JUL-25]	RSA-2436-1995	BHURA SINGH V/S MUKHTIAR KAUR AND OTHERS	K.K. GOEL, , ADITYA SINGH, ANKUSH BHARTI, ANMOL PURI, BHUPINDER SINGH KUNDRA, S.S.SIDHU, , SURINDER SINGH JOGA
		CM-4215-C-1995 (STAY)		K.K. GOEL,
		CM-900-C-1996 (POR REPLY)		S.S. SIDHU,
214 **	MAHENDERGARH [19-JUL-25]	CM-11352-C-2024 (RESTORATION)	RAMJILAL ETC V/S SUMER SINGH	SANDEEP KUMAR YADAV, GAURAV RANA , SANGEETA YADAV
		IN RSA-2623-1996		RK GUPTA, , B.S.RANA, BIRENDER SINGH RANA, Gaurav Rana, MUKESH VERMA, R.K. GUPTA, NARENDER YADAV, GAURAV RANA, RAJ KUMAR GUPTA, RAKESH BAKSHI, S.R.SHARMA, SANDEEP KUMAR YADAV
		(DECIDED CASE)		
215 **	LUDHIANA [19-JUL-25]	RSA-37-1996	SHER SINGH V/S BACHAN SINGH	HARBHAJAN SINGH , , GURPARTAP SINGH,, H.S. DHANDI, HARBHAJAN SINGH
		WITH RSA-38-1996	SHER SINGH V/S BACHAN SINGH ETC.	HARBHAJAN SINGH , , ARUNJEEV SINGH WALIA, HARBHAJAN SINGH, G.S.GILL
216 **	FEROZEPUR [19-JUL-25]	RSA-106-1996	MANPREET SINGH AND OTHERS V/S TEJ KAUR AND OTHERS	DES RAJ MAHAJAN & VINEY, , ,R.L.ANEJA,, A.B.SINGH WASU, D.R.MAHAJAN, J.S.BRAR, SUSHANT MAHAJAN, V.K. MAHAJAN, VINAY KUMAR MAHAJAN, VINAY MAHAJAN
217 **	JIND [19-JUL-25]	RSA-507-1996	RAMPARTAP V/S NIDARNATH	RS SHRMA, , AMIT BANSAL, AKSHAY JAIN, D.D.BANSAL, GAUTAM SEHGAL, H.B.JAIN, KAJAL, AKSHAY JAIN, KAJAL, DEEPAK JAIN, M.S.SOOD, R.K.GUPTA, MUKESH VERMA, P.S.BATTA, R.K.GUPTA, R.S.SHARMA, RAJ KUMAR GUPTA, S.K.JAIN, S.R.SHARMA, SARWAN GUPTA, SWARAN SANDHIR
		CM-4010-C-1998		RS SHRMA,
		CM-4011-C-1998		RS SHRMA,
218 **	MANSA [19-JUL-25]	RSA-561-1996	(O&M) CHAND KAUR AND ORS. V/ S AVTAR SINGH	ASHOK JINDAL,, AJAY KAUSHIK, P S DHALIWAL, , AMIT JAIN, ASHOK JINDAL, ARNAV SOOD, DEEPAK BASATIA, ARUN JAIN, N S GILL, GURJIT KAUR LATHERI, ISHAN THAKUR, LAKHWINDER SINGH SIDHU, MANPREET KAUR SIDHU, PREETWINDER SINGH DHALIWAL, R.K.ARORA, RAJINDER GOYAL, RAJINDER GOYAL, DHRUV

41 of 434

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42 of 434

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		WITH RSA-1911-1996	SUKHDEV SINGH AND OTHERS V/ S STATE OF HARYANA AND OTHERS	GURJEET SINGH BAWA, , DEEPAK KAUSHAL, VIVEK SURI
			(BO DT. 3.10.16 7 28.11.16/INCOMPLETE CASE)	
224 **	FEROZEPUR [19-JUL-25]	RSA-2051-1996	DAVINDER SINGH V/S THANA SINGH	DILRAJ BRAR, O.P. KAMBOJ, , ACHIN GUPTA, D.S.BRAR, G.S. THIND, G.S.GREWAL, H.S.GREWAL, GURPREET SINGH THIND, M.S.GILL, D.S.BRAR, O.P.KAMBOJ, DARSHAN SINGH
		CM-3304-C-1996		O.P KAMBOJ,
		CM-3585-C-1996		,
		CM-2393-C-1997		,
225 **	LUDHIANA [19-JUL-25]	RSA-2359-1996	USHA CHOPRA V/S LIC	A.S.TEWATIA, , A.S.TEWATIA, H.N.MEHTANI, R.S.KALRA, M.S. TANWAR, SURINDER DHULL,
		(SOC)		
226 **	HISSAR [19-JUL-25]	RSA-2483-1996	M/S.KUNAL CORPORATION ETC. V/S M/S.HY.CONCAST LTD.ETC.	S.P.KAUR., , AARTI GUPTA, AJAY TIWARI, O.P.SHARMA, R.K. SHARMA, R.S.MITTAL, AARTI GUPTA, R.S.MITTAL, S.P.KAUR, RAJIV SHARMA, RK SHARMA, SOURABH SINGLA, SUDHIR MITTAL, JR MITTAL
		CM-4093-C-1996		,
227 **	SANGRUR [19-JUL-25]	RSA-2932-1996	PSEB V/S JAINTI DASS	MAHESH GUPTA, , PARMINDER SINGH, R.L. SHARMA, C.L. SHARMA, R.L.SHARMA
228 **	BHIWANI [19-JUL-25]	RSA-3356-1996	HARIKISHAN AND OTHERS V/S THE BHIWANI COOPERATIVE BANK LTD. AND OTHERS	RS SANGWAN,HS DALAL, , S. S. DALAL, SURENDER SINGH DALAL
229 **	HOSHIARPUR [19-JUL-25]	CM-11772-C-2024 (DELAY(F)) CM-11773-C-2024 (RESTORATION)	SAIL SINGH AND ANOTHER V/S KABAL SINGH DECEASED THROUGH LRS AND ANOTHER	DEEPAK CHAUDHARY, , DEEPAK CHAUDHARY, PIYUSH KHANNA
		CM-11774-C-2024 (LR)		DEEPAK CHAUDHARY, , DEEPAK CHAUDHARY, PIYUSH KHANNA
		IN RSA-1551-1997		DEEPAK SURI.,,
		(DECIDED CASE)		
230 **	HOSHIARPUR [19-JUL-25]	CM-12403-C-2024 (DELAY(F)) CM-12404-C-2024 (RESTORATION)	MOHINDER KAUR V/S KABAL SINGH ETC.	R.D. RATTEWAL, , KEWAL KRISHAN, R.D. RATTEWAL
		IN RSA-2274-1997		R.D. RATTEWAL,
		(RESTORATION MAIN DISMISSED)		DEEPAK SURI., , L.M. SURI, SIDHARATH SAROOP, ARVIND KASHYAP, RC SETIA,SR. ADV
231 **	HOSHIARPUR [19-JUL-25]	RSA-211-1997	PUNJAB WAKF BOARD V/S LABH SINGH	G.S. BHATIA., , G.S.BHATIA, MANOJ K. SHARMA, MANOJ K. SHARMA, ADVOCATE FOR MR. G.S. BHATIA., SUBHJOT SINGH
		WITH RSA-212-1997	PUNJAB WAKF BOARD V/S LABH SINGH	G.S. BHATIA, , SUBHJOT SINGH
		CM-5287-C-2025		GURBACHAN SINGH BHATIA, INDERJIT
232 **	KURUKSHETRA [19-JUL-25]	RSA-559-1997	JAGAN NATH V/S SURESH KUMAR & ORS.	AJAY SHARDA, R.K. AGGARWAL, , RAJIV GOYAL., VISHAL SHARDA, VISHAL SHARMA
		CM-1043-C-1997		AJAY SHARDA,

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233 **	JIND [19-JUL-25]	RSA-1720-1997	RAM CHANDER AND ORS. V/S SUNHERI AND ORS.	J.K. GOEL, , B.D.SHARMA, J.K.GOEL, J.R.MITTAL, B.D.SHARMA, K.K.GARG, R.S.MITTAL, AARTI GUPTA, SUDHIR MITTAL KK GARG,
		CM-2902-C-1997		
234 **	PATIALA [19-JUL-25]	RSA-1770-1997	NAIB SINGH V/S GURAVTAR SINGH	RAMAN MAHAJAN, , JASJIT SINGH, DAG PUNJAB, J.S.BAJWA, MADAN LAL, RAMAN MAHAJAN, S.N.SAINI
235 **	FARIDABAD [19-JUL-25]	RSA-2203-1997	(O&M) RAJINDER SINGH V/S DAL CHAND ETC.	PRITAM SAINI, TULIKA JAIN, , , MR. O.P. GOYAL, PARUL AGGARWAL, . SANJEEV K. SHARMA, ADVOCATE FOR MR. O.P. GOYAL,, ADARSH JAIN,RAJESH ARORA, AMRINDER KAUR,SANDEEP KHUNGAR, Amandeep Singh Singhmar, DEEP KARAN DALAL, GAGAN BAJAJ, HS GHAROO, , GURDIP SINGH, KESHAV PRATAP SINGH, O.P.GOYAL, ANKIT AGGARWAL, , PARUL AGGARWAL, R.C.KHUNGAR, PRITAM SAINI, RAJESH ARORA, RAJNEESH NARULA,R.S.SIHOTA, SANJEEV K SHARMA, SHEEMA KHANNA, , YUGANK GOYAL PRITAM SAINI,
		CM-13278-C-2003		
		CM-11621-C-2005		PRITAM SAINI,
		CM-14249-C-2010		SANDEEP KHUNGER, RAJESH ARORA,
		CM-8775-C-2005		PRITAM SAINI,
236 **	SONEPAT [19-JUL-25]	RSA-2252-1997	(O&M) JIT SINGH. V/S RANBIR SINGH.	J.L.MALHOTRA,RAMAN K. , V K JAIN,I S BALHARA , , ,SUSHIL JAIN,, AJIT SINGH LAMBA, ASEEM AGGARWAL, ASEEM AGGARWAL,, HARSH AGGARWAL, ISHWAR SINGH BALHARA, J.L.MALHOTRA, KASHISH KALRA, RAMAN, SUSHIL JAIN, V.K.JAIN AJIT SINGH LAMBA, HARSH AGGARWAL , AJIT SINGH LAMBA
		CM-12444-C-2023 (IMPLEAD)		
		(SR.CITIZEN)		
237 **	SANGRUR [19-JUL-25]	RSA-2521-1997	NAZAR MOHD.KHAN V/S ARSHAD ALI KHAN	S.K.SINGLA, , GULREJ KHAN, MOHD. YOUSAF, MOHD. YOUSAF, PRADEEP SINGH, , SUNNY KUMAR SINGLA S.K.SINGLA,
		CM-4075-C-2001 (OTHER :restraining respondents)		
		CM-1228-C-2020 (POR)		MOHD. YOUSAF, SUNNY K SINGLA
238 **	JALANDHAR [19-JUL-25]	RSA-2683-1997	MOHINDER KAUR V/S KEWAL SINGH & ORS.	G.S. SANDHAWALIA, RIKHI RAM, S.C.NAGPAL, , , A.K. MITTAL, G.S.SANDHAWALIA, NEHA MATHAROO, NITIN VERMA, R.K.DHIMAN, RAJESH GARG, SUDESH KUMAR PANDEY, V.K.KAUSHAL, RAM LAL ANEJA, , V.K.KAUSHAL, S.C.NAGPAL, VISHAL VERMA RAJESH GARG, DHEERAJ JAIN,
		& CM-7200-C-2013		
		WITH RSA-1976-1997	KEWAL SINGH ETC. V/S DALJIT SINGH ETC.	S.P.JAIN, G.S.SANDHAWALIA, RIKHI RAM, R.L.ANEJA, , , R.K.DHIMAN, R.L.ANEJA, RAJESH GARG, RIKHI RAM, S.C.NAGPAL, S.P.JAIN, SATYA PARKASH JAIN, SUDESH KUMAR PANDEY
		& CM-7286-C-2013		RAJESH GARG, DHEERAJ JAIN,
44 of 434				
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239 **	HOSHIARPUR [19-JUL-25]	RSA-2730-1997	JASWANT LAL AND ORS. V/S BALBIR SINGH AND ORS.	DHIRINDER CHOPRA, , DHIRENDER CHOPRA, SURESH KUMAR
240 **	HOSHIARPUR [19-JUL-25]	RSA-2816-1997 CM-4712-C-1997	KAUSHALYA DEVI V/S SMT. MOHINDER KAUR ETC.	M.S.KANG, , AKASH MEHTA, MUNISH GUPTA, KANWALJIT SINGH KANG, Kanwaljit Singh Kang, M.S.KANG, MUNISH GUPTA, P.K.GUPTA, RAM KUMAR, RAMAN KUMAR, SATBIR RATHORE M.S.KANG,
241 **	HISSAR [19-JUL-25]	RSA-3307-1997 WITH RSA-2159-1997	STATE OF HARYANA V/S HOSHIAR SINGH ETC. NARINDER KUMAR, ETC. V/S HOSHIAR SINGH, ETC.	AG.HARYANA, B.S. BAIRAGI, KULWANT SINGH DHANORA, , , SURESH KUMAR KAUSHIK , AJAY CHAUDHARY,, AJIT SINGH LAMBA, AMAN BAHRI, AAG HRY, DEEP SHIKHA CHAUHAN, AAG, HARYANA, DHARAMVIR SHARMA, HEMLATA BALHARA AAG HARYANA, JAGDISH MANCHANDA, AAG HRY, KULWANT SINGH DHANORA, MANOJ KUMAR KUSH , N.S.BHINDER SITRICT ATTORNEY HARYANA, NAVEEN SIWACH, K.S. DHANORA, R.K.CHUGH AAG HARYANA, SUDHIR NEHRA AAG HARYANA JASWANT JAIN, B.R. GUPTA, A.G.HARYANA, , , AJAY CHAUDHARY, SURESH KUMAR KAUSHIK, AJAY JAIN, AJIT SINGH LAMBA, ANENDER SINGH LOHRA, B.S.BAIRAGI, ANENDERSINGH LOHRA, B.R.GUPTA, BHUPINDER SINGH BAIRAGI, HEMLATA BALHARA AAG HARYANA, JASWANT JAIN, MANOJ KUMAR KUSH , S.K.KAUSHIK
242 **	FEROZEPUR [19-JUL-25]	RSA-3349-1997 CM-2648-C-2023 (E/H)	JAGIR SINGH V/S LAKHA SINGH	PUNEET KANSAL, , GAURAV SINGLA, GAURAV SINGLA, ADVOCATE, FOR MR. SANJIV GUPTA, Puneet Kansal, SANDEEP PUNCHHI, SANDEEP PUNCHHI, BALWINDER PAL SINGH,, SANJEEV GUPTA, SANJEEV KUMAR,, SANJIV GUPTA, TUSHAR WADHWA, SANJIV GUPTA SANJIV GUPTA, , MR. TUSHAR WADHWA, , SANDEEP PUNCHHI
243 **	PATIALA [19-JUL-25]	RSA-3792-1997 CM-9114-C-2022 (POR)	DALIP SINGH V/S MOHD.YUSUF	GIRISH AGNIHOTRI, , B.S.BAJWA, DEEPAK AGGARWAL, DEWAN VAKUL GOYAL, G.S.BIDHAN, R.K.GUPTA, RAJ KUMAR GUPTA, RAJ KUMAR GUPTA, ASHISH GUPTA, VIKAS MOHAN GUPTA DEEPAK AGNIHOTRI, , DEEPAK AGNIHOTRI, RAJ KUMAR GUPTA
244 **	JALANDHAR [19-JUL-25]	RSA-3836-1997 CM-6713-C-1997	MOHINDER SINGH V/S MOHNI AND OTHERS	M.L.SAGGAR, , ARMAAN SAGGAR, B.P.S.NEHAL, M.L.SAGGAR, SUKHJINDER SINGH M.L.SAGGAR,
245 **	FARIDABAD [19-JUL-25]	RSA-3878-1997	THE HOUSING BOARD HARYANA ETC. V/S RESIDENT WELFARE ASSOC. ETC.	MANOJ KUMAR SANGWAN, , MALOO CHAHAL, MALOO CHAHAL (LEGAL AID COUNSEL), MANOJ KUMAR SANGWAN
246 **	FEROZEPUR [19-JUL-25]	CM-12780-C-2024 (DELAY(F)) CM-12781-C-2024 (RESTORATION) IN RSA-2623-1998	JAGIR SINGH V/S HARJINDER SINGH	RAMAN MOHINDER, J S MUNDI , PUNEET KUMAR BANSAL RAMAN MOHINDER, M.K.DOGRA, , M.K.DOGRA, P.C.MUNJAL, PARVEEN KATARIA, S.C.CHHABRA

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(DECIDED CASE)				
247 **	FARIDKOT [19-JUL-25]	RSA-327-1998	STATE OF PUNJAB V/S MADAN MOHAN	VINOD KR.KATTARIA, , ANIL SHARMA, DAG, PAWAN KUMAR, DAG PB, S.K. BHANOT, DAG PB, VINOD K. KATARIA VK KATARIA,
		CM-2321-C-2002		
		CM-7748-C-2000		VINOD KR.KATTARIA,
248 **	AMBALA [19-JUL-25]	RSA-2320-1998	H.S.E.B. V/S RAVINDER KUMAR GUPTA	U.K.AGNIHOTRI, , A.K. AGNIHOTRI, AAKASH JAIN, , AKSHIT KUMAR AGNIHOTRI, RAJ KUMAR RANA, RAJINDER CHAHAR, R.S.CHAHAR, U.K.AGNIHOTRI,
		CM-4322-C-1998		
249 **	FARIDKOT [19-JUL-25]	RSA-915-1999	DALIP SINGH AND ORS V/S NARANJAN SINGH AND ORS	G.C.JAIN, , G.S.GILL, B.S.DHILLON, RAJINDER SINGH AULAKH,, H. S. GILL, K.B.S.MAAN,, KANWALJEET SINGH BRAR
250 **	SONEPAT [19-JUL-25]	RSA-922-1999	M/S KAILASH NATH AND ASSOCIATE V/S SH.SATISH KUMAR SHARMA	A.K.CHOPRA, , ASHISH PUNDIR, ASHWANI TALWAR, GANDHARVA, ASHWANI TALWAR, JAGJIT SINGH , JAGMOHAN GHUMAN, NAVNEET KUMAR GUPTA, NEEL KAMAL CHOPRA, RUPA PATHANIA, SATYA VEER SINGH, SUMEET SINGH, D. K. SINGAL
		CM-9311-C-2024 (DIRECTION)		JAGMOHAN S GHUMMAN, , ASHWANI TALWAR
		WITH RSA-1174-1999	SATISH KUAMR SHARMA V/S M/S KAILASH NATH AND ASSOCIATE	V.A.TALWAR, , AFTAB SINGH KHAIRA, JAGJIT SINGH, ASHWANI TALWAR, NEEL KAMAL CHOPRA, RUPA PATHANIA
		CM-3435-C-2009		VEENA ASHWANI TALWAR,
251 **	FARIDABAD [19-JUL-25]	RSA-2442-1999	DHAN SINGH AND ORS V/S KISHAN SINGH AND ANR.	ARUN JAIN, , AMIT JAIN, ARYAMAN THAKUR, MANOJ CHADHA, SUBHASH GOYAL, SUDHIR AGGARWAL, VIKRAM AGGARWAL
		CM-4257-C-1999		ARUN JAIN,
(BO DT 04.01.2024 LIST ALL PENDING ADMITTED CASES UPTO YEAR 2000 IN MOTION HEARING)				
252 **	SANGRUR [19-JUL-25]	RSA-3328-1999	HARNEK SINGH V/S RANJEET SINGH	ARIHANT JAIN, , ARIHANT JAIN, ARUN JINDAL, G.S.KAURA, ARIHANT JAIN, JASBIR RATTAN, MANU RATTAN, RISHAB JAIN, S.S.SODHI
		WITH RSA-2234-2002	RANJIT SINGH V/S RANJIT KAUR	JASBIR RATTAN, , D.KHANNA, JASBIR RATTAN, MUNISH JOLLY
		CM-4564-C-2002		JASBIR RATTAN,
		CM-4565-C-2002		JASBIR RATTAN,
		CM-8884-C-2004		JASBIR RATTAN,
253 **	ROPAR [19-JUL-25]	CM-9391-C-2017 (POR) IN RSA-2940-2000	PIRTHI SINGH AND ANR. V/S SHER SINGH ETC.	R.L.SHARMA, MUNISH GUPTA , P K GUPTA,
254 **	HOSHIARPUR [19-JUL-25]	IOIN-RSA-2352-2000	BANARSI DASS V/S TARA SINGH	K.S.DADWAL, , SAHIL KOUNDAL, ADVOCATE FOR MR. K.S. DADWAL, , KS DADWAL, MANOHAR DADWAL, , NEHA JAIN, PALAK RANA, RAJINDER SHARMA, NARINDER DADWAL, K.S.DADWAL, , MANOHAR DADWAL, RAJESH K. DADWAL, RAJINDER SHARMA
		IN RSA-2352-2000		

46 of 434

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255 **	FARIDKOT [19-JUL-25]	RSA-108-2000	JASWANT KAUR V/S JAGTAR SINGH ETC.	G.C.JAIN, , AAKASH SINGLA, ANKUSH SINGLA, R.S. AULAKH, RAJINDER SINGH AULAKH, ASHOK SINGLA,, SARJU PURI, SURESH SINGLA, MUNISH SINGLA,, VISHAL MITTAL
		CM-6381-C-2002		RAJINDER SINGH AULAKH, , SURESH SINGLA
256 **	LUDHIANA [19-JUL-25]	RSA-1165-2000	NAHAR SPINNING MILLS LTD. V/S MUNICIPAL CORPORATION,LUDHIANA	DEEPAK ARORA, , ABHILAKSH GAIND, JASWINDER SINGH RANA, RUPAM K. AGGARWAL, AMARJIT SINGH, S. P. ARORA, SANDEEP ARORA, SANTOSH SHARMA
		CM-1927-C-2000		DEEPAK ARORA,
		WITH RSA-1166-2000	NAHAR SPINNING MILLS LTD. V/S MUNICIPAL CORPORATION ,LUDHIAN	DEEPAK ARORA, , ABHILAKSH GAIND
		CM-1929-C-2000		DEEPAK ARORA,
257 **	KURUKSHETRA [19-JUL-25]	RSA-2731-2000	SAROJ DEVI V/S STATE OF HARYANA	RK MALIK, , ANIL KUMAR SHARMA, NISHANT SHARMA, TANISHA PESHAWARIA, DAG, HARYANA
258 **	KARNAL [19-JUL-25]	RSA-4344-2001	JAGDISH CHANDER ARORA V/S HY AGRO INDUS CORP LTD CHD	O.P.NAGPAL ,SANJAY NAGPAL, , ., CHIRAG WADHWA, JATINDER NAGPAL, PADAM KANT DWIVEDI, PADAMKANT DWIVEDI,, RANDEEP TANWAR, S.S.RANGI, , YOGINDER NAGPAL,
259 **	KURUKSHETRA [19-JUL-25]	IOIN-RSA-3610-2007	MOHINDER SINGH V/S SURAJ MAL	SANJIV GUPTA, , NAVEEN, SANGEETA SANGWAN, SANJIV GUPTA, TUSHAR WADHWA, , UDIT JAIN
		IN RSA-3610-2007		SANJIV GUPTA, , KULDEEP TEWARI, SS.MOMI, SANJIV GUPTA,
		(BO DT. 09.11.16)		
260 **	FATEHGARH-SAHIB [19-JUL-25]	CM-12078-C-2023 <i>(OTHER)</i>	SHER SINGH AND ANR V/S JAWAHAR SINGH AND ORS	A.K.JAIN, AVNISH MITTAL , KANWALVIR SINGH KANG, NARESH PRABHAKAR
		IN RSA-3141-2008		PS DHALIWAL, , A.K.JAIN, VARUN BAANTH, ARUN, MS.SONIA,, J.S.TOOR, NARESH PRABHAKAR, R.C.SETIA, PRIKSHIT JHORAR,, SONIA, AVNISH MITTAL, IMTIAZ ALI,, SS.KAMBOJ, VARUN BAANTH
		(MAIN CASE AT REGULAR SR. NO. 427)		
261 **	YAMUNA-NAGAR [19-JUL-25]	FAO-3152-2010 (NIC (ED))	SHEELA DEVI V/S DALBIR SINGH AND ORS.	JITENDER S. CHAHAL, , ANIL KUMAR SIPAHIYA, ANUJ MALIK, J.S. CHAHAL , NEERAJ KHANNA, PAUL S. SAINI, R.K. DHIMAN, RAMESH KUMAR DHIMAN, SHIVALI JAIN , PAUL S SAINI, VIPUL SHARMA, VISHAL NEHRA
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
262 **	GURDASPUR [19-JUL-25]	FAO-4515-2010 (OI (ED))	KULWANT KAUR AND ORS. V/S BALDEV SINGH AND ANR.	VIPIN MAHAJAN, , GOPAL MAHAJAN,AMIT GUPTA, GOPAL MITTAL, J.S.CHATRATH, SANJIV PABBI, VINOD CHAUDHARI
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
263 **	PATIALA [19-JUL-25]	RSA-74-2010	SHARBESH AND ANR. V/S KRISHNA DEVI AND ANR.	RAJ KUMAR GUPTA, AMANDEEP AGNIHOTRI, , AKSHAY RAWAL, MONICA BAHL,, ASEEM AGGARWAL,, ASHWANI K. CHOPRA, SR. ADV, HARSH AGGARWAL, ROHAN JAIN,, NEEL KAMAL CHOPRA, RAJ KUMAR GUPTA, RUPA PATHANIA, S S KAMBOJ, AVNISH MITTAL, H.S.SAINI,, SUNIL KUMAR TANDON, VIDUL KAPOOR, B.S.

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			CM-7235-C-2010	NAHAR RAJ KUMAR GUPTA, AVNISH MITTAL,
			CM-306-C-2010	RAJ KUMAR GUPTA,
			WITH COCP-508-2011	SHARBESH AND ANR V/S KRISHNA DEVI AND ORS RAJ KUMAR GUPTA, , A.G., PUNJAB, SANDEEP SADHAWAN
			CM-6489-CII-2011	RAJ KUMAR GUPTA,
			(SOC. (SR.CITIZENS.))	
264 **	NAWAN-SHAHAR(SBS NAGAR) [19-JUL-25]	RSA-3241-2010	DES RAJ V/S JEETO & ORS.	VIKAS BAHL, , AMITABH TEWARI, HARSHIT JOON, DEERAJ MAHAJAN, P.S.HUNDAL, DILMRIG NAYAND, NITIN SABHARWAL, DINESH TREHAN, PREMJIT SINGH HUNDAL, PS HUNDAL, SENIOR ADVOCATE WITH MR. DINESH TREHAN, RAJENDER SINGH DUGGAL VIKAS BAHL,
265 **	HISSAR [19-JUL-25]	RSA-4931-2010	JAGDISH V/S BALWANT	VIKRAM SINGH, , ABHINAV SOOD, ADVOCATE FOR MR. VIKRAM SINGH,, AJIT SIHAG, RAKESH GUPTA, SUKHDEV SINGH VIKRAM SINGH,
		CM-14601-C-2010		
		CM-15153-C-2019 (LR)		AJIT SIHAG, VIKRAM SINGH
266 **	FARIDKOT [19-JUL-25]	RSA-4036-2011	SWARAN SINGH V/S PARGAT SINGH	NAVJOT SINGH WAHNIWAL, , ABHINAV JAIN, DIVYADEEP WALIA, , BHAVYADEEP WALIA, , MR. AMAN JOON, ADVOCATE FOR MR. RAJIV KATARIA,, RAJIV KATARIA NAVJOT SINGH WAHNIWAL,
		CM-11614-C-2011		
		CM-11615-C-2011		NAVJOT SINGH WAHNIWAL,
		WITH CM-5895-C-2016	SWARAN SINGH V/S PARGAT SINGH THRO LRS	A.K.WALIA,
		CM-5894-C-2016		A.K.WALIA,
		& XOBJJS-22-C-2016		A.K.WALIA,
		(BOHCJ DT. 29.10.19 (PASSED SEPARATELY)// SUPREME COURT REQUESTED TO DECIDED THE MATTER WITHIN SIX WEEKS.)		
267 **	KAPURTHALA [19-JUL-25]	RSA-1882-2012	PREM CHAND V/S NIRMALA DEVI AND ANR.	NARESH KAUSHIK, , DARSHAN GULATI, H.S.DHINDSA, RAMANDEEP SINGH, , NARESH KAUSHIK, NARESH KAUSHIK,
		CM-5239-C-2012		
		CM-5240-C-2012		NARESH KAUSHIK,
		WITH RSA-2036-2012	PREM CHAND V/S PREM LATA AND ORS.	NARESH KAUSHIK,
		CM-5652-C-2012		NARESH KAUSHIK,
		CM-5653-C-2012		NARESH KAUSHIK,
268 **	JALANDHAR [19-JUL-25]	RSA-2119-2012	INDERJIT SINGH AND OTHERS V/ S GURMIT SINGH AND ANOTHER	LIAQAT ALI, , NIMANYU GAUTAM, NAMIT GAUTAM, NAMIT GAUTAM LIAQAT ALI,
		CM-5869-C-2012		
269 **	PANIPAT [19-JUL-25]	RSA-3415-2012	RAMDHARI V/S ISHWAR SINGH AND ORS	AMIT JAIN, , AKSHAY JINDAL, ARMAAN, AKSHAY JINDAL, ARUN KUMAR SINGAL, ARUN SINGLA, CHETAN SALATHIA, DHRUV MITTAL, , GARIMA JINDAL, GOPAL SONI, KULBHUSHAN RAHEJA, NITIN NARULA, VARUN PARKASH, VIJAY KUMAR JINDAL, VRISHANK SURI

			CM-13127-C-2017 (POR)		AMIT JAIN,
			CM-13230-C-2017 (LR)		AMIT JAIN,
			WITH CM-7998-C-2018 (LR)	RAMDHARI V/S ISHWAR SINGH AND ORS	KULBHUSHAN RAHEJA, AMIT JAIN,
270 **	MOHALI (SAS NAGAR) [19-JUL-25]	RSA-4446-2012		GURDEEP SINGH AND ORS. V/S GURMIT KAUR	JS BRAR, , JASMAIL S. BRAR, ADVOCATE FOR THE APPELLANTS., SANDEEP K. SHARMA, SANDEEP KUMAR SHARMA,FOR RESPONDENT, YASH PAL SHARMA JASMAIL SINGH BRAR, SANDEEP K SHARMA,
			CM-12653-C-2018 (EXEMPTION(CC))		
271 **	PATIALA [19-JUL-25]	FAO-6326-2013 (NIA (EG))		PURAN SINGH V/S BALWANT SINGH AND ORS	NAND LAL SAMMI, , H.K SAMMI, NEERAJ KHANNA, R.N.SINGAL, R.N.SINGAL, NIKHIL BATTA
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)			
272 **	BATHINDA [19-JUL-25]	RSA-1143-2013		MUNICIPAL CORPORATION BATHINDA V/S KRISHAN LAL AND ORS	KUNAL MULWANI, , C.M.MUNJAL, RAJ KAUSHIK, SHIFALI GOYAL,, VISHAL GARG KUNAL MULWANI, , CM MUNJAL/ SEEMA, RAJ KAUSHIK
		CM-3044-C-2013			
		CM-3045-C-2013			KUNAL MULWANI,
		WITH RSA-910-2015		MUNICIPAL CORPORATION BATHINDA V/S HARCHARAN SINGH	SANJEEV SONI, , SANJEEV SONI
273 ***	GURDASPUR [19-JUL-25]	CR-2871-2014 (IO)		MANJIT KAUR AND ORS V/S FARIYAD SINGH AND ORS	GAGANDEEP SINGH SIRPHIKHI, , AKSHIT CHAUDHARY, GAGANDEEP SINGH SIRPHIKHI, GURPREET KAUR BHATTI, GURSHER SINGH BHANDAL, HARMINDER SINGH, MR. A.K. CHOPRA, SR. ADVOCATE, MR. B.S. MITTAL, , MR. G.S. SIRPHIKI,, MR. HARMINDER SINGH, GAGANDEEP SINGH SIRPHIKHI, N.K. CHOPRA,
		CM-13993-CII-2016			
		WITH CM-26750-CII-2017 (DISPOSAL)		MANJIT KAUR AND ORS V/S FARIYAD SINGH AND ORS	RUPA PATHANIA,
		WITH CR-2889-2014		MANJIT KAUR AND ORS V/S FARIYAD SINGH AND ORS	GAGANDEEP SINGH SIRPHIKHI, , GAGANDEEP SINGH SIRPHIKHI
		CM-13994-CII-2016			GAGANDEEP SINGH SIRPHIKHI, N.K. CHOPRA,
		WITH CR-664-2015		AMARJIT SINGH TH LRS MANJIT KAUR & ORS V/S MUKHTIAR SINGH & ORS.	GAGANDEEP SINGH SIRPHIKHI, , GAGANDEEP SINGH SIRPHIKHI
		WITH CR-717-2015		AMARJIT SINGH TH LRS MANJIT KAUR & ORS V/S VEER SAIN & ORS.	GAGANDEEP SINGH SIRPHIKHI, , GAGANDEEP SINGH SIRPHIKHI
		(STAYED CASE)			
274 ***	GURDASPUR [19-JUL-25]	CR-5836-2014 (IO)		JOGA SINGH V/S BALJIT SINGH	GAGANDEEP SINGH SIRPHIKHI, , ANKIT BISHNOI, B.B.S. RANDHAWA, Bhupinder Bir Singh Randhawa, GAGANDEEP SINGH SIRPHIKHI, KAMAL JINDAL, KANHIYA GOYAL, R.S.SIHAG, SUSHIL JAIN, BS MITTAL, RAVI K MATOO GAGANDEEP SINGH SIRPHIKHI,
		CM-18825-CII-2014			
		CM-18826-CII-2014			GAGANDEEP SINGH SIRPHIKHI,
		WITH CR-6490-2015		BALJIT SINGH V/S JOGA SINGH	T P S TUNG, , KANHIYA GOYAL
		WITH CM-20961-CII-2015		BALJIT SINGH V/S JOGA SINGH	T P S TUNG, , GS JAGPAL, TPS TUNG

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		CM-15255-CII-2019 (IMPLEAD)		BHUPINDER BIR SINGH RANDHAWA, T.P.S. TUNG , ANKIT BISHNOI, Bhupinder Bir Singh Randhawa
		CM-20960-CII-2015		T P S TUNG,
		WITH COCP-1616-2019	JOGA SINGH V/S BALJIT SINGH AND ORS	VIPIN MAHAJAN, , Bhupinder Bir Singh Randhawa
		WITH COCP-1810-2021	JOGA SINGH V/S BALJIT SINGH AND ORS	VIPIN MAHAJAN,
275 **	UT-CHANDIGARH [19-JUL-25]	FAO-7561-2014 (NIA (EG))	PUNEET BHATIA V/S RAMESH KUMARI AND ANR	JAGDISH MARWAHA, , DIDAR SINGH, MAYANK GUPTA, GAURAV SHARMA, ASEEM AGGARWAL, VINOD GUPTA, KULWANT SINGH DHANORA, , VINOD GUPTA JAGDISH MARWAHA,
		CM-20212-CII-2014		
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
276 **	REWARI [19-JUL-25]	CM-6450-CII-2015 (HDFC) & FAO-2054-2015	RAM KISHAN SHARMA AND ORS V/S JAGPAL AND ORS	ARUN YADAV, , S.S KHURANA, PARDEEP KUMAR ARUN YADAV, , PARDEEP KUMAR, Pradeep Kumar
		WITH CM-8941-CII-2015	KANTA AND ORS V/S JAGPAL AND ORS	SARVJIT SINGH KHURANA,
		& FAO-2944-2015		SARVJIT SINGH KHURANA, , Pradeep Kumar
277 ***	UT-CHANDIGARH [19-JUL-25]	CR-1718-2015 (RENT UT)	SURINDER PAL SINGH V/S HARINDER KAUR	RAJIV KATARIA, DIVANSHU JAIN, , AMAN JOON, ANKIT CHOWDHRI, DEEPSHIKHA ARORA , DIVANSHU JAIN, GURPREET SINGH, IMRAN ALI, GURKIRAT SINGH,, NEELAM CHOUDHARY, RAJIV KATARIA, SUNITA PUNIA
		CM-11921-CII-2017 (DISPOSAL)		RAJIV KATARIA, DIVYANSHU JAIN,
		CM-5015-CII-2015		RAJIV KATARIA,
		WITH CM-5927-CII-2020 (OTHER)	SURINDER PAL SINGH V/S HARINDER KAUR	SUNITA PUNIA, ANKIT CHOWDHRI , ANKIT CHOWDHRI
		CM-4429-CII-2017 (MESNE PROF)		DIVANSHU JAIN,
		CM-12462-CII-2023 (POR)		RAJIV KATARIA, ANKIT CHOWDHRI
		WITH CM-17485-CII-2023 (OTHER)	SURINDER PAL SINGH V/S HARINDER KAUR	RAJIV KATARIA, , AMAN JOON, IMRAN AHMED ALI
		WITH CM-23618-CII-2023 (OTHER)	MANMOHAN SINGH V/S HARINDER KAUR	GURPREET SINGH,
		WITH CR-1541-2017	MANMOHAN SINGH V/S HARINDER KAUR	GURPREET SINGH, NIRMAL SINGH, , ANKIT CHOWDHRI
		CM-4798-CII-2017 (STAY)		GURPREET SINGH,
		CM-4797-CII-2017 (EXEMPTION(CC))		GURPREET SINGH,
		CM-11932-CII-2017 (EXEMPTION)		NIRMAL SINGH, GURPREET SINGH, , GURPREET SINGH
		CM-11933-CII-2017 (MESNE PROF)		NIRMAL SINGH,
		CM-11879-CII-2017 (POR)		GURPREET SINGH,
		WITH CR-5935-2011	SURINDER PAL SINGH V/S HARINDER KAUR	JAGDISH MARWAHA, RAMANDEEP SINGH PANDHER, , ANKIT CHOWDHRI, DIVANSHU JAIN, R.S.PANDHER
		CM-16909-CII-2014		JAGDISH MARWAHA,

50 of 434

7/19/2025, 9:20 PM

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		CM-23589-CII-2011		JAGDISH MARWAHA,		
		CM-23590-CII-2011		JAGDISH MARWAHA,		
		CM-23591-CII-2011		JAGDISH MARWAHA,		
		CM-13439-CII-2014		DIVANSHU JAIN, JAGDISH MARWAHA,		
		CM-16910-CII-2014		JAGDISH MARWAHA,		
		CM-1254-CII-2015		JAGDISH MARWAHA,		
		CM-1255-CII-2015		JAGDISH MARWAHA,		
		CM-2286-CII-2014		JAGDISH MARWAHA,		
		CM-3092-CII-2015		DIVANSHU JAIN,		
		WITH CR-8099-2014	MANMOHAN SINGH V/S HARINDER KAUR	GURPREET SINGH, SUBHASH AHUJA, , ANKIT CHOWDHRI, SUBHASH AHUJA		
		CM-26696-CII-2014		GURPREET SINGH,		
		CM-23258-CII-2016		GURPREET SINGH,		
		CM-23259-CII-2016		GURPREET SINGH,		
		WITH CR-8153-2014	HARINDER KAUR V/S MANMOHAN SINGH	SUBHASH AHUJA, , ANKIT CHOWDHRI		
		CM-26797-CII-2014		SUBHASH AHUJA,		
278 **	FARIDABAD [19-JUL-25]	(STAYED CASE)				
		FAO-4037-2015 (UII)	UNITED INDIA INSURANCE COMPANY LTD V/S RENU GUPTA AND ORS	D.P.GUPTA, , ADITYA SANGHI, HIMANSHU GARG, ADITYA SANGHI, J.S.ROZERA, AKSHIT MEHTA, JASMER SINGH ROZERA, SAURABH SHARMA, SHAVETA SANGHI, SHAVETA SANGHI, VARUN DUTT ATTRI		
		CM-12860-CII-2015		D.P.GUPTA,		
		WITH CM-21319-CII-2015	RENU GUPTA AND ORS V/S LEKHRAM AND ORS	JASMER SINGH ROZERA,		
		& FAO-6841-2015		JASMER SINGH ROZERA, , ADITYA SANGHI, SHAVETA SANGHI		
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
		279 **	YAMUNA-NAGAR [19-JUL-25]	FAO-4572-2015 (NIC(EG))	VIDHYA RANI AND ORS V/S LAKHVINDER SINGH AND ORS	R S MAMLI, , AARTI SHARMA, HARSH AGGARWAL, ASEEM AGGARWAL, R.S. DHANDA, PULKIT DAGAR,, SUVIR DEWAN
			WITH FAO-4381-2015	NATIONAL INSURANCE COMPANY LTD V/S VIDHYA RANI AND ORS	HARSH AGGARWAL, , ASEEM AGGARWAL, ASEEM AGGARWAL, S.K.MAMLI, , HARSH AGGARWAL, PULKIT DAGAR, SURINDER SINGH, R.S.MAMLI, , R S MAMLI, R.S.DHANDA,	
			CM-14081-CII-2015		HARSH AGGARWAL,	
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
280 **	GURGAON [19-JUL-25]	CM-4905-CII-2023 (RECALLING) IN CR-1144-2016	HSIIDC V/S KAMAL SINGH AND ORS	PRITAM SINGH SAINI, , R.D.BAWA, VIBHA NAGAR		
				R.D.BAWA,		
		WITH CM-4907-CII-2023 (RECALLING)	HARYANA STATE INDUSTRIAL & INFRASTRUCTURE DEVELOPMENT CORPORATION LTD V/S SATPAL AND ORS	PRITAM SINGH SAINI,		
		IN CR-3323-2016		PRITAM SINGH SAINI, , AKSHAY JINDAL		
		WITH CM-5196-CII-2023 (RECALLING)	HSIIDC V/S RAJINDER SINGH AND ORS	PRITAM SINGH SAINI,		
	IN CR-1146-2016		R.D.BAWA,			

51 of 434

7/19/2025, 9:20 PM

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		WITH CM-5197-CII-2023 (RECALLING)	HSIIDC V/S NAURANGPAL SINGH @ NARANG PAL AND ORS	PRITAM SINGH SAINI,	
		IN CR-1142-2016		R.D.BAWA, , PRITAM SINGH SAINI, R.D.BAWA	
		WITH CM-5211-CII-2023 (RECALLING)	HSIIDC V/S JANAK SINGH AND ORS	PRITAM SINGH SAINI,	
		IN CR-1145-2016		R.D.BAWA,	
		WITH CM-5212-CII-2023 (RECALLING)	HSIIDC V/S RAKESH AND ORS	PRITAM SINGH SAINI,	
		IN CR-1147-2016		R.D.BAWA,	
		(RECALLING)			
281	**	PATIALA [19-JUL-25]	CM-12034-CII-2016 (NIA (OD))	PAWAN KUMAR V/S AMIT SHARMA AND ORS	RAJ KUMAR, , PRATEEK SHARMA, SAURABH SHARMA, MANDEEP NEHRA, VINOD CHAUDHRI, AJAY KUMAR
			CM-12033-CII-2016		RAJ KUMAR,
			CM-12035-CII-2016		RAJ KUMAR,
			WITH CM-15133-CII-2017 (POR)	PAWAN KUMAR V/S AMIT SHARMA AND ORS	SAURABH SHARMA,
			CM-15134-CII-2017 (STAY)		SAURABH SHARMA,
			& O&M FAO-3320-2016		RAJ KUMAR, , FERRY SOFAT, SAURABH SHARMA, VINOD CHAUDHRI
			(INJURY CASE)		
282	*	LUDHIANA [19-JUL-25]	CR-8301-2016 (SUCCESSION)	BALJINDER KAUR V/S NACHHATTAR KAUR & ANR	GHULAM NABI MALIK, , RAKESH KUMAR KACHURA, SUNIL AGNIHOTRI
			CM-24998-CII-2016		GHULAM NABI MALIK,
283	**	KAITHAL [19-JUL-25]	FAO-837-2016 (NIC) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	JOGINDER SINGH @ JHINDER SINGH V/S ANIL KUMAR & ORS	SUNIL POLIST,
284	**	FARIDABAD [19-JUL-25]	FAO-1370-2016 (UII)	UNITED INDIA INSURANCE CO LTD V/S ROOP CHAND AND ORS	, , VISHWAJIT BEDI, ABHINANDAN PANDHI, RAJBIR SINGH, RAJESH ARORA
			CM-4728-CII-2016		,
			CM-4729-CII-2016		,
			CM-4730-CII-2016		,
			(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
285	**	HOSHIARPUR [19-JUL-25]	FAO-1420-2016 (NIC(EG))	KANTA JAIN V/S AMRIK SINGH AND ANR	SANDEEP BANSAL, , PAUL S SAINI, VIPUL SHARMA, PAUL S. SAINI
			WITH CM-5918-CII-2016	NATIONAL INSURANCE CO. LTD. V/S KANTA JAIN AND ORS.	PAUL S. SAINI,
			CM-5919-CII-2016		PAUL S. SAINI,
			& FAO-1603-2016		PAUL S. SAINI, , PAUL S. SAINI
			(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
286	**	ROPAR [19-JUL-25]	FAO-2933-2016 (NIA)	NEW INDIA ASSURANCE CO V/S HARJINDER SINGH AND ORS	R C GUPTA, , GAGAN BAJAJ, ASHWANI ARORA, VIPUL SHARMA, GURSIMRAN S. JOSSAN, AMANDEEP KAUR
			CM-10691-CII-2016		R C GUPTA,
			WITH CM-21377-CII-2016	NEW INDIA ASSURANCE CO. LTD V/S HARJINDER SINGH AND ORS	GAGAN BAJAJ,
			CM-21378-CII-2016		GAGAN BAJAJ,
			& XOBJC-260-CII-2016		GAGAN BAJAJ,

52 of 434

7/19/2025, 9:20 PM

(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
287 **	KARNAL [19-JUL-25]	FAO-3199-2016 (NIA)	NEW INDIA ASSURANCE CO V/S SANTRO DEVI & ORS	R C GUPTA, , CHETAN KAPOOR, MAHARAJ KUMAR, NAVEEN MANDHAN, SANDEEP SINGH, PANKAJ BALI, PANKAJ BALI, A.G.HY., PARVEEN SHARMA, SANDEEP SINGH
		CM-11531-CII-2016		R C GUPTA,
		CM-11533-CII-2016		R C GUPTA,
(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
288 **	SONEPAT [19-JUL-25]	FAO-3949-2016 (OI)	THE ORIENTAL INSURANCE COMPANY LTD V/S VIPIN & ORS	D.P.GUPTA, , RISHAV JAIN, MANISH SONI, POORVI SHARMA, ARUN JINDAL, MANISH SONI, MOHAK ARORA
		CM-13418-CII-2016		D.P.GUPTA,
		WITH FAO-5603-2016	VIPIN V/S NAVEEN AND ORS	ARIHANT JAIN, , ARUN JINDAL, RISHAV JAIN, VARUN JAIN, , D.P.GUPTA, HEMANT JAIN,, KANISH JINDAL, MANISH SONI
		CM-14427-CII-2017 (POR)		ARIHANT JAIN,
(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
289 **	PATIALA [19-JUL-25]	FAO-5957-2016 (IFFTOK(EG))	RAKESH KUMAR AND ANR V/S DEEPAK KUMAR AND ORS	S.S. ANTAL, , AJAY SINGLA, JATIN KAUSHIK, PUNIT JAIN
		WITH FAO-5971-2016	RAKESH KUMAR V/S DEEPAK KUMAR AND ORS	S.S. ANTAL, , AJAY SINGLA
(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
290 **	KARNAL [19-JUL-25]	FAO-6916-2016 (NIC(EG))	SHAKUNTALA DEVI AND ORS V/S VINOD KUMAR AND ORS	SANDEEP SINGH, , S.S. SIDHU, SANDEEP SINGH
(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
291 ***	NAWAN-SHAHAR(SBS NAGAR) [19-JUL-25]	RA-CR-219-CII-2017 (IO) (REVIEW)	BALKAR SINGH V/S RASHPAL SINGH	SANJAY GUPTA, , DAVINDER KUMAR, SANDEEP JAIN, NAVEEN SHARMA, SANDEEP JAIN, SANJAY GUPTA, SARIKA GUPTA, VISHAL SHARMA
		IN CR-8746-2016		SANJAY GUPTA,
292 **	SONEPAT [19-JUL-25]	RSA-6613-2016	MEHRU @ MEHAR CHAND DECEASED THROUGH HIS LRS V/ S MALHO & ORS	ADITYA JAIN, , ADITYA JAIN, LAJPAT RAI SHARMA, LALIT PARDHAN, RAHUL VOHRA
		CM-17286-C-2016 (STAY)		ADITYA JAIN,
293 **	PATIALA [19-JUL-25]	CM-18142-CII-2017 (CHOLAM(EG)) (DELAY(F))	RAM LALI AND ORS V/S VIJAY KUMAR AND ORS	HARDEEP SINGH SAINI, , HARJIT KAUR, MS. TOOR, RAJNEESH MALHOTRA, PUNIT JAIN, RUPALI, NITIN THATAI
		CM-18143-CII-2017 (DIRECTION)		HARDEEP SINGH SAINI,
		& FAO-5569-2017		HARDEEP SINGH SAINI, , NITIN THATAI, PUNIT JAIN
294 ***	FARIDABAD [19-JUL-25]	CR-1811-2017 (IO)	MEHANT BABA BRAHMAPATI DASS SAHIB (DECEASED) V/S SUBHASH LAMBA AND ORS.	ADARSH JAIN, , YASH PAL SHARMA
295 ***	FARIDABAD [19-JUL-25]	CR-2968-2017 (RENT HRY)	M/S ELOFIC INDUSTRIES (INDIA) THROUGH ITS PARTNER V/S GOBIND KAUR (SINCE DECEASED) THROUGH HER LEGAL REPRESENTATIVES AND OTHERS	ALOK JAIN, , ADARSH JAIN, ADARSH JAIN, TULIKA JAIN, SAHIL, D.S. SIDHU, H.P.S. BHINDER, NISHA PURI, H.P.S. BHINDER, , ROBIN BANSAL, HARI OM VERMA
		CM-6229-CII-2018 (POR)		ADARSH JAIN, ALOK JAIN , H.P.S. BHINDER

			CM-9097-CII-2017 (STAY)	ALOK JAIN,	
			CM-9547-CII-2020 (PREPONE)	SAHIL, ALOK JAIN , ALOK JAIN	
			CM-9548-CII-2020 (MESNE PROF)	SAHIL,	
			CM-17747-CII-2022 (DISPOSAL)	ROBIN BANSAL, A.C. JAIN , ALOK JAIN	
			CM-10993-CII-2025 (LR)	ROBIN BANSAL, , KAVITA JOSHI, TARRANUM MADAN	
296 ***	GURDASPUR [19-JUL-25]		CR-8520-2017 (IO)	M/S BABAJI RICE MILLS V/S PUNJAB STATE GRAIN PROCUREMENT CORPORATION LTD AND ANR	MUKAND GUPTA, , VIPUL SHARMA
			CM-26121-CII-2017 (EXEMPTION(CC))		MUKAND GUPTA,
			WITH CM-1233-CII-2018 (POR)	M/S BABAJI RICE MILLS V/S PUNJAB STATE GRAIN PROCUREMENT CORPORATION LTD AND ANR	MUKAND GUPTA,
			(STAYED CASE)		
297 **	REWARI [19-JUL-25]		FAO-2797-2017 (CHOLAM(ED))	RENU BALA AND OTHERS V/S RAVINDER KUMAR AND ANR	SAURABH DALAL, , ASHWANI , DEV KUMAR AHLAWAT, Devender Arya, O.P.DUHAN, PUNIT JAIN, SARAVJIT SINGH KHURANA, PUNIT JAIN, SARVJIT SINGH KHURANA, SAURABH DALAL
			WITH FAO-2853-2017	URMILA AND OTHERS V/S RAVINDER KUMAR AND ANR	SAURABH DALAL, , O.P.DUHAN, , PUNIT JAIN, SAURABH DALAL
			WITH FAO-2859-2017	SUNITA AND OTHERS V/S RAVINDER KUMAR AND ANR	SAURABH DALAL, , O.P.DUHAN, , PUNIT JAIN, SAURABH DALAL
			(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
298 **	SANGRUR [19-JUL-25]		FAO-7606-2017 (UII (EG))	NACHHATAR SINGH V/S MUKESH KUMAR & ANR	SANJEEV GOYAL, , AMIT KUNDRA, AJAY KUMAR, RAJBIR SINGH, PALAK DEV, ABHINAV SINGH, SANDEEP SURI
			WITH IOIN-FAO-7606-2017	NACHHATAR SINGH V/S MUKESH KUMAR & ANR	SANJEEV GOYAL,
			(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
299 **	HOSHIARPUR [19-JUL-25]		FAO-8707-2017 (NIC(EG))	RAM JATI AND ANR V/S HARI MITTAR @ KALA & ORS	PARMINDER SINGH, , AVTAR SINGH BHATTI, PARMINDER SINGH, VISHWAJEET BEDI, SUJATA
			(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
300 **	YAMUNA-NAGAR [19-JUL-25]		RSA-5443-2017	YASH PAL V/S RAJ KUMAR	R.K. BAGGA, , MUNISH MITTAL, RK BAGGA
			CM-14477-C-2017 (STAY)		R.K. BAGGA,
			CM-14478-C-2017 (POR)		R.K. BAGGA,
			CM-1800-C-2018 (STAY)		R.K. BAGGA,
301 ***	FARIDABAD [19-JUL-25]		CM-11706-CII-2018 (RENT HRY) (DELAY(F))	SARLA VIRMANI & ORS V/S THE NATIONAL TEXTILE	KUNAL DAWAR, , JAGJOT SINGH., S.S. KOONER
			CM-11707-CII-2018 (EXEMPTION(CC))		KUNAL DAWAR,
			& CR-3955-2018		KUNAL DAWAR, , KUNAL DAWAR
302 **	REWARI [19-JUL-25]		CM-14942-CII-2018 (MMACT(EG)) (DELAY(F))	RAJ BALA AND ORS. V/S BABLOO AND ORS.	MANOJ YADAV, , MANVI VERMA, RAJNEESH MALHOTRA

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		& FAO-4372-2018		MANOJ YADAV, , MANVI VERMA, Manoj Yadav, RAJNEESH MALHOTRA, VANDANAA MALHOTRA	
		WITH CM-14953-CII-2018 (<i>DELAY(F)</i>)	SANWALI DEVI AND ORS. V/S BABLOO AND ORS.	MANOJ YADAV,	
		& FAO-4387-2018		MANOJ YADAV, , Manoj Yadav	
303	**	ROHTAK [19-JUL-25]	CM-28481-CII-2018 (NIC(EG)) (<i>DELAY(F)</i>) CM-28482-CII-2018 (<i>EXEMPTION</i>)	PARVEEN & ORS V/S PAWAN KUMAR & ORS	RAHUL MAKKAR,
					RAHUL MAKKAR,
				& FAO-15915-2018	RAHUL MAKKAR,
		WITH CM-28485-CII-2018 (<i>DELAY(F)</i>)	AZAD SINGH V/S PAWAN KUMAR & ORS	RAHUL MAKKAR,	
		CM-28486-CII-2018 (<i>EXEMPTION</i>)		RAHUL MAKKAR,	
		& FAO-15918-2018		RAHUL MAKKAR,	
304	***	JALANDHAR [19-JUL-25]	CR-1365-2018 (IO) (PROCEEDING STAYED)	GURMEJ KAUR AND ORS. V/S VIJAY KUMAR	BHARAT KUMAR, , AMIT KASHYAP, D.K. SINGAL, SANDEEP SHARMA
305	***	KURUKSHETRA [19-JUL-25]	CR-5061-2018 (ORD 39 HRY)	BABU RAM V/S CHUHAR SINGH & ORS.	HARSH AGGARWAL, , NITIN JAIN, PINKI BANWALA, NITIN JAIN
306	***	HISSAR [19-JUL-25]	CR-5469-2018 (IO) (STAYED CASE)	KAMAL DUTT V/S ISHWAR CHAND DECEASED THROUGH HIS LRS AND ORS	JASWANT JAIN, , AJAY JAIN, GARVIT KALRA, SUMAN JAIN
307	***	LUDHIANA [19-JUL-25]	CR-7969-2018 ((RENT)) (STAYED CASE)	RENU SHARMA V/S RAJU	KEWAL KRISHAN, , JASLEEN CHAHAL, MS. RUPALI,, NITIN THATAI
308	**	KARNAL [19-JUL-25]	FAO-57-2018 (NIC)	NATIONAL INSURANCE COMPANY LTD V/S SMT. ROSHAN DEVI AND OTHERS	DEEPAK SURI, , BRIJ BHUSHAN, NEERAJ KHANNA, BRIJ BHUSHAN SHARMA, PARMINDER SINGH, PARMINDER SINGH, SUKHDEEP SINGH
			CM-194-CII-2018 (<i>STAY</i>)		DEEPAK SURI,
			(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
309	**	FARIDKOT [19-JUL-25]	FAO-1989-2018 (MMACT(EG)) WITH FAO-2003-2018	GURMEET KAUR AND ANR V/S GURPREET SINGH AND ORS KARAMJIT KAUR AND ORS V/S GURPREET SINGH AND ORS	VIVEK GOEL, , V.K.SANDHIR, DEEPAK GUPTA VIVEK GOEL,
			WITH FAO-2006-2018	PARAMJIT KAUR AND ORS V/S GURPREET SINGH AND ORS	VIVEK GOEL, , DEEPAK GUPTA, V.K.SANDHIR
			(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
310	**	HISSAR [19-JUL-25]	FAO-6122-2018 (IFFTOK(EG)) CM-21476-CII-2018 (<i>DELAY (REF)</i>)	PUSHPA RANI V/S HANS RAJ AND ANR	HAZARA SINGH VIRK, , AJAY POONIA, SACHIN OHRI HAZARA SINGH VIRK,
			(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
311	**	PATIALA [19-JUL-25]	FAO-6537-2018 (UII)	UNITED INDIA INSURANCE CO. LTD V/S GURMEET SINGH & OTHERS	RAJ KUMAR BASHAMBOO, , KIRAT PAL DHALIWAL, KULWINDER SINGH, PRADEEP SHARMA, PRADEEP SHARMA, RAJ KUMAR BASHAMBOO, SAHEJ MAHAJAN
			CM-22823-CII-2018 (<i>DELAY (REF)</i>)		RAJ KUMAR BASHAMBOO,
			CM-22824-CII-2018 (<i>EXEMPTION</i>)		RAJ KUMAR BASHAMBOO,

55 of 434

7/19/2025, 9:20 PM

		CM-22825-CII-2018 (STAY)		RAJ KUMAR BASHAMBOO,
		WITH FAO-6543-2018	UNITED INDIA INSURANCE CO. LTD V/S GURMEET SINGH & OTHERS	RAJ KUMAR BASHAMBOO, , KIRAT PAL DHALIWAL, PRADEEP SHARMA, RAJ KUMAR BASHAMBOO
		CM-22860-CII-2018 (DELAY (REF))		RAJ KUMAR BASHAMBOO,
		CM-22861-CII-2018 (EXEMPTION)		RAJ KUMAR BASHAMBOO,
		CM-22862-CII-2018 (STAY)		RAJ KUMAR BASHAMBOO,
		WITH CM-21003-CII-2019 (173-MVA)	GURPREET SINGH AND ANOTHER V/S GURMEET SINGH AND OTHERS	PRADEEP SHARMA,
		CM-21002-CII-2019 (DELAY(F))		PRADEEP SHARMA,
		CM-21004-CII-2019 (EXEMPTION(CC))		PRADEEP SHARMA,
		CM-21005-CII-2019 (STAY)		PRADEEP SHARMA,
		& FAO-6257-2019		PRADEEP SHARMA, , PRADEEP SHARMA
		WITH CM-21092-CII-2019 (173-MVA)	GURPREET SINGH AND ANOTHER V/S GURMEET SINGH AND OTHERS	PRADEEP SHARMA,
		CM-21091-CII-2019 (DELAY(F))		PRADEEP SHARMA,
		CM-21093-CII-2019 (EXEMPTION(CC))		PRADEEP SHARMA,
		CM-21094-CII-2019 (STAY PROCEED)		PRADEEP SHARMA,
		& FAO-6267-2019		PRADEEP SHARMA, , MOHD. YOUSAF, PRADEEP SHARMA, RAJ KUMAR BASHAMBOO
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
312 **	MAHENDERGARH [19-JUL-25]	FAO-15979-2018 (IFFTOK(ED))	SUMITRA DEVI V/S SANDEEP KUMAR AND ORS	RAO D.S.NIRBAN, , DEVENDER NIRBAN
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
313 **	AMBALA [19-JUL-25]	RSA-679-2018	GUPTA (SATYA NARAIN GUPTA) PARTNER OF O.P. AGGARWAL PROPERTY DEALER V/S SURJIT KAUR AND ORS.	PIYUSH AGGARWAL, , AJAIVIR SINGH, NAVEEN SHARMA, OP GOYAL, DEEP SHIKHA, NAVEEN SHARMA, RITIKA GUPTA
		CM-1683-C-2018 (EXEMPTION)		PIYUSH AGGARWAL,
		CM-1684-C-2018 (STAY)		PIYUSH AGGARWAL,
		WITH CM-15505-C-2018 (149-CPC)	SURJIT KAUR V/S SATYA NARAIN GUPTA AND ORS.	AJAIVIR SINGH,
		CM-15504-C-2018 (DELAY (REF))		AJAIVIR SINGH,
		CM-15506-C-2018 (POR)		AJAIVIR SINGH,
		CM-15507-C-2018 (STAY)		AJAIVIR SINGH,
		& O&M RSA-5624-2018		AJAIVIR SINGH, , KANWALJIT SINGH, ABHISHEK BAJAJ,
314 **	FEROZEPUR [19-JUL-25]	RSA-1878-2018	DAVINDER SINGH AND OTHERS V/ S AJAIB SINGH AND ORS	RAJ KUMAR KAKKAR, NAKUL SHARMA , JUDGEPREET SINGH WARRING, NAKUL SHARMA, PUNEET KUMAR BANSAL

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		CM-5222-C-2018 (STAY)		RAJ KUMAR KAKKAR,
315 **	AMRITSAR [19-JUL-25]	RSA-4142-2018 CM-10938-C-2018 (EXEMPTION(CC)) CM-10939-C-2018 (STAY)	AMARJIT SINGH V/S CHANAN SINGH & ORS	RISHU MAHAJAN, , RISHU MAHAJAN, SANDEEP S. MAJITHIA RISHU MAHAJAN, RISHU MAHAJAN,
316 **	YAMUNA-NAGAR [19-JUL-25]	CM-4797-C-2025 (PREPONE) IN RSA-4574-2019 (MAIN CASE ON REGULAR BOARD AT SR. NO. 1078)	PREM LAL AND ANR V/S PAWAN KUMAR	ROHIT SINGH, PIYUSH AGGARWAL, , PIYUSH AGGARWAL, ROHIT SINGH, S.S.DINARPUR, SUMIT GUJJAR
317 **	FAZILKA [19-JUL-25]	CM-17099-C-2019 (DELAY(F)) CM-17098-C-2019 (LEAVE APPEAL) WITH CM-4908-C-2022 (POR) & O&M RSA-6020-2019	VINOD KUMARI V/S SHRI GURU ATAM VALLABH JAIN DHAM TRUST AND OTHERS VINOD KUMARI V/S SHRI GURU ATAM VALLABH JAIN DHAM TRUST AND OTHERS	ASHOK PAUL BATRA, , ASHOK PAUL BATRA, D.S.GILL, GS BAL, DILSHAD S. GILL, M.K.MADAHAR, SHIVENDER SHARMA, MR. ASHOK PAUL BATRA ASHOK PAUL BATRA, SEWA SINGH, ASHOK PAUL BATRA, , Manu Loona
318 **	ROPAR [19-JUL-25]	CM-20605-CII-2019 (UII (EG)) (DELAY(F)) & FAO-6189-2019	JEET KAUR AND OTHERS V/S ANJANI KUMAR AND OTHERS	PARAMPREET SINGH PAUL, PARAMPREET SINGH PAUL, , PARAMPREET SINGH PAUL
319 **	SONEPAT [19-JUL-25]	CM-25987-CII-2019 (NIC(EG)) (DELAY(F)) & FAO-7194-2019	KELAWATI AND OTHERS V/S JITENDER AND OTHERS	KETAN ANTIL, KETAN ANTIL, , KETAN ANTIL
320 ***	NAWAN-SHAHAR(SBS NAGAR) [19-JUL-25]	CR-977-2019 (RENT PB) CM-3411-CII-2019 (EXEMPTION) CM-3412-CII-2019 (STAY PROCEED)	NAND KISHORE V/S PARVEEN KUMAR	PARVINDER SINGH, , IBADAT S. RANDHAWA, M.K. BHARDWAJ, TEJINDER PAL SINGH PARVINDER SINGH, PARVINDER SINGH,
321 ***	YAMUNA-NAGAR [19-JUL-25]	CR-1718-2019 (RENT HRY) CM-5866-CII-2019 (EXEMPTION) CM-5867-CII-2019 (STAY PROCEED) (PROCEEDING STAYED//)	NATIONAL INSURANCE COMPANY LIMITED AND OTHERS V/S RAJESH KUMAR AND ANOTHER	A.K.JAIN, , AMIT KHARI, J.S. YADAV, RAMNISH PURI, MONIKA TANWAR, RAHUL SHARMA, RAMNISH PURI, VARUN BAANTH A.K.JAIN, A.K.JAIN,
322 ***	MOHALI (SAS NAGAR) [19-JUL-25]	CR-3455-2019 (IO) (STAY CASE)	GURDEEP SINGH AND ANOTHER V/S MANJIT SINGH AND OTHERS	GURCHARAN DASS, , RANJIT SINGH SIDHU, SATBIR S. GILL, SATBIR SINGH GILL
323 ***	UT-CHANDIGARH [19-JUL-25]	CR-5705-2019 (IO)	KANWARJIT SINGH(SINCE DECEASED) THROUGH HIS LRS V/ S MANJINDER SINGH	MUNISH GUPTA, , K.D. SACHDEVA, MANINDERJIT SINGH BEDI, MJS BEDI, MR. ARMAAN GAGNEJA, MR. MJS BEDI,, MUNISH GUPTA, N.S. GILL

57 of 434

7/19/2025, 9:20 PM

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		CM-2177-CII-2024 (IMPLEAD)	MUNISH GUPTA, , MUNISH GUPTA	
		CM-2178-CII-2024 (OTHER)	MUNISH GUPTA,	
		(STAYED CASE.)		
324 ***	BATHINDA [19-JUL-25]	CR-7590-2019 (IO)	PUSHPA @ SANDEEP AND ANOTHER V/S JAGSIR SINGH	SHIVANI SINGLA, , ABHISHEK SINGLA, MR. ABHISHEK SINGLA,, MR. J.K. SINGLA,, MR. PRINCE PUSHPINDER RANA,
325 ***	MANSA [19-JUL-25]	CR-7782-2019 (IO)	RAVINDER KUMAR V/S POHLA SINGH @ BHURA SINGH AND OTHERS	RAJINDER KUMAR SINGLA, , J.S. KHATTAR, R.K. SINGLA, R.V.S. CHUGH, RAJINDER KUMAR SINGLA
		CM-19174-CII-2023 (PREPONE)		RAJINDER KUMAR SINGLA, , RAJINDER KUMAR SINGLA
		CM-19176-CII-2023 (STAY PROCEED)		RAJINDER KUMAR SINGLA,
326 **	YAMUNA-NAGAR [19-JUL-25]	FAO-1698-2019 (MMACT(OD))	BANARSI DASS SINCE DECEASED THROUGH LRS V/S ARPIT KUMAR AND ORS	VIVEK SURI, , AKSHIT AGGARWAL, ANIL AGGARWAL, AKSHIT AGGARWAL , DARPAN BANSAL, HAMID HUSSAN, SHAHIN HUSSAN, PARVEEN CHAUHAN PARVEEN CHAUHAN, SHERRY SINGLA , AKSHIT AGGARWAL
		CM-12358-CII-2025 (STAY)		
		CM-5130-CII-2019 (EXEMPTION(CC))		VIVEK SURI,
		CM-5131-CII-2019 (STAY)		VIVEK SURI,
		CM-6389-CII-2020 (POR)		VIVEK SURI, , AKSHIT AGGARWAL, ANIL AGGARWAL, AKSHIT AGGARWAL, HAIMID HUSSAN, SHAHIN HUSSAN
		WITH FAO-2678-2019	JAMEEL KHAN V/S ARPIT KUMAR AND ORS	HAMID HUSSAN, , ANIL AGGARWAL, VIVEK SURI, SHAHIN HUSSAN, VIVEK SURI
		CM-9016-CII-2019 (POR ANNX)		HAMID HUSSAN,
		CM-9017-CII-2019 (STAY PROCEED)		HAMID HUSSAN, , ASHISH AGGARWAL
		WITH FAO-3157-2019	ARPIT KUMAR V/S JAMEEL KHAN AND ORS	SHEERY K SINGLA, , AKSHIT AGGARWAL
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
327 **	GURGAON [19-JUL-25]	FAO-5920-2019 (IFFTOK(EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	RAJBALA V/S RAMESH KUMAR AND ORS	AMANDEEP RANA,
328 **	FARIDABAD [19-JUL-25]	RSA-4313-2019	CHANDER PRAKASH NARULA V/S RADHA KRISHAN	AMIT JAIN, MUNISH BEHL , ARYAMAN THAKUR, H.C.ARORA, HARI CHAND ARORA, VISHAL AGGARWAL, VISHAL AGGARWAL, ARUN JAIN, VARUN PARKASH
		CM-12104-C-2019 (STAY PROCEED)		AMIT JAIN, MUNISH BEHL
329 **	UT-CHANDIGARH [19-JUL-25]	RSA-5217-2019	VIJAY NAGPAL V/S GL NAGPAL SINCE DECEASED THROUGH LRS AND OTHERS	KARAN NEHRA, , C.M.MUNJAL, KARAN NEHRA, MATISHA BANSAL
		CM-14768-C-2019 (STAY PROCEED)		KARAN NEHRA,
		WITH CM-1280-C-2020 (EXEMPTION)	VIPIN NAGPAL (SINCE DECEASED) THROUGH HIS LR V/S G.L. NAGPAL (SINCE DECEASED) AND ORS	KARAN NEHRA,
		CM-1282-C-2020 (STAY PROCEED)		KARAN NEHRA,
58 of 434		7/19/2025, 9:20 PM		

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		& O&M RSA-450-2020		KARAN NEHRA, , C.M.MUNJAL, KARAN NEHRA, SUDESH KUMAR PANDEY
		WITH CR-5526-2014	VIPAN CHANDER NAGPAL V/S VIJAY NAGPAL & ORS	O.P. HOSHIARPURI, , AARTI, SEEMA ARORA, S.K.ARORA, SUNITA PUNIA, , AARTI, SUNITA PUNIA, AMAN JOON, RAJIV KATARIA, ASHUTOSH HOSHIARPURI, ASHUTOSH HOSHIARPURI., C.M. MUNJAL, C.M.MUNJAL, DIVJOT SINGH, DIWAKAR JAISWAL, SEEM ARORA, KARAN NEHRA, KARAN NEHRA, C.M. MUNJAL, O.P. HOSHIARPURI, RAJIV KATARIA
		CM-16837-CII-2014		O.P. HOSHIARPURI,
		CM-24823-CII-2014		O.P. HOSHIARPURI,
		CM-24824-CII-2014		O.P. HOSHIARPURI,
		(BODT 19.03.2025)		
330 **	BHIWANI [19-JUL-25]	CM-2941-C-2020 (DELAY(F))	SATVIR SINGH V/S GRAMA PANCHAYAT VILLAGE PHOOLPURA AND ORS	VIJAY SHARMA, G.S. JASWAL , RISHABH WADHERA, SANJAY MAJITHIA (SR. ADV), SANJAY MAJITHIA, SR. ADV, VINAY GAUR
		CM-2942-C-2020 (WITHDRAWL)		VIJAY SHARMA,
		WITH CM-6879-C-2022 (POR)	SATVIR SINGH V/S GRAMA PANCHAYAT VILLAGE PHOOLPURA AND ORS	VIJAY SHARMA,
		RA-RS-18-2020		VIJAY SHARMA,
		IN RSA-3584-2009		SHAIENDRA SHARMA, , JASHANPREET SINGH, BHUPESHWAR JASWAL
		(REVIEW)		
331 **	FARIDKOT [19-JUL-25]	CM-205-CII-2020 (NIC(EG)) (DELAY(F)) & FAO-201-2020	RAJINDER SINGH AND OTHERS V/ S BALWANT SINGH AND OTHERS	S.K. CHOUDHARY, S.K. CHOUDHARY,
332 ***	JHAJJAR [19-JUL-25]	CR-861-2020 (RENT HRY) CM-11768-CII-2021 (VACATE STAY)	MEENA DEVI AND OTHERS V/S MAMCHAND	SANDEEP KOTLA, , RAVI KUMAR GIRDHWAL, SANDEEP YADAV SANDEEP YADAV, SANDEEP KOTLA
333 **	ROHTAK [19-JUL-25]	FAO-506-2020 (IFFTOK(EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	SUMAN AND OTHERS V/S IFFCO TOKIO GENERAL INSURANCE COMPANY LTD, AND OTHERS	SAURABH DALAL, , ASHOK K BAKSHI, SANKALP GEHLAWAT
334 **	MAHENDERGARH [19-JUL-25]	FAO-1092-2020 (MMACT(EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	PAWAN KUMAR AND ANOTHER V/ S OM PARKASH AND OTHERS	M.S. RANDHAWA,
335 **	MOGA [19-JUL-25]	FAO-1895-2020 (NIA (ED)) CM-5563-CII-2020 (DELAY (REF)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	CHARANJIT KAUR AND ANOTHER V/S SUMAN LATA AND OTHERS	KAMALPREET BAWA, , BRIJESHWAR SINGH BHALLA KAMALPREET BAWA,
336 **	MEWAT (NUH) [19-JUL-25]	CM-9031-CII-2021 (SRIRAM(EG)) (DELAY(F)) & FAO-1174-2021	PHOOL CHAND V/S SHAHID AND OTHERS	ASHISH GUPTA, ASHISH GUPTA, , RAKESH GUPTA
337 **	MOHALI (SAS NAGAR) [19-JUL-25]	CM-13900-CII-2021 (OI (EG)) (DELAY(F)) & FAO-3373-2021	SAROJ BALA AND ORS V/S DALER SINGH AND OTHERS	NARESH DILAWARI, NARESH DILAWARI,
59 of 434		7/19/2025, 9:20 PM		

60 of 434

Firefox	http://10.145.28.41:8888/generate_allbench.orcl?var1=23/07/2025&va...			
				JAGGA, HARSHIT ANAND
349 ***	LUDHIANA [19-JUL-25]	CR-6125-2022 (IO)	M/S BARON HOTEL PVT LTD V/S BALBIR SINGH (SINCE DECEASED) THROUGH HIS LRS AND OTHERS	RAHUL RAMPAL, , RPS CHEEMA
350 **	BATHINDA [19-JUL-25]	FAO-1355-2022 (ICILOM(OD)) CM-4010-CII-2022 (EXEMPTION)	AMANDEEP SINGH @ BAGGA V/S DALIP KAUR AND ORS	NIRMALJEET SINGH SIDHU, Nirmaljeet Singh Sidhu,
		CM-4011-CII-2022 (DELAY(F))		NIRMALJEET SINGH SIDHU,
		CM-4012-CII-2022 (STAY PROCEED)		Nirmaljeet Singh Sidhu,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
351 **	SANGRUR [19-JUL-25]	FAO-1508-2022 (TATAIG(EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	DAVINDER KAUR V/S SARDOOL SINGH AND OTHERS	SURJIT SINGH SWAICH, , SALEEM AKHTER, SURJIT SINGH SWAICH
352 **	SANGRUR [19-JUL-25]	FAO-2134-2022 (NIA (EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	RADHA AND ORS V/S AMRITPAL SINGH AND ORS	GURNAM KAUR TURKA,
353 **	YAMUNA-NAGAR [19-JUL-25]	FAO-2873-2022 (OI (EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	AASHA AND OTHERS V/S RAM CHANDER AND ORS	INDERJIT SHARMA, , ASEEM AGGARWAL, KARAN DHIMAN, MADHU SHARMA, RAGHAV SHARMA, LALIT GARG
354 **	SANGRUR [19-JUL-25]	FAO-2934-2022 (UII (EG)) CM-7608-CII-2022 (IMPLEAD) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	SAVITRI DEVI AND OTHERS V/S ANIL KUMAR AND OTHERS	HARISH GOYAL, HARISH GOYAL,
355 **	ROHTAK [19-JUL-25]	FAO-3229-2022 (NIA (OD)) CM-8676-CII-2022 (STAY PROCEED) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	ASHISH AND ANR V/S AMRIT LAL AND ORS	SHIVANSH MALIK, , ASEEM AGGARWAL, KANWALVIR SINGH KANG, SHIVANSH MALIK SHIVANSH MALIK,
356 **	REWARI [19-JUL-25]	FAO-3737-2022 (RGI (EG)) CM-11372-CII-2022 (OTHER) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	MAYA DEVI AND ORS V/S PAWAN SHARMA AND ORS	BK BAGRI, , BK BAGRI, SANDEEP KUMAR YADAV BK BAGRI,
357 **	JHAJJAR [19-JUL-25]	FAO-5065-2022 (NIA (EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	SUMITRA AND OTHERS V/S DHARAMBIR (SINCE DECEASED) THROUGH HIS LRS AND OTHERS	VIPIN YADAV,
358 **	HOSHIARPUR [19-JUL-25]	CM-7250-CII-2023 (OI (EG)) (DELAY(F)) & O&M FAO-1879-2023	GURCHARAN KAUR AND ANOTHER V/S PARAMJIT SINGH AND OTHERS	KAMLESH, KAMLESH, , KAMLESH, PARDEEP KUMAR KAPILA, PUNIT JAIN
359 **	ROHTAK [19-JUL-25]	CM-8514-CII-2023 (UII (EG)) (DELAY(F)) CM-8514-CII-2023 (DELAY(F)) & O&M FAO-2344-2023	GUDDI AND OTHERS V/S RAJPAL AND OTHERS	SURINDER KUMAR DAARIA, SURINDER KUMAR DAARIA, SURINDER KUMAR DAARIA,

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360 **	MAHENDERGARH [19-JUL-25]	CM-8708-CII-2023 (UII (EG)) (<i>DELAY(F)</i>) & O&M FAO-2423-2023	SANTOSH DEVI AND ORS. V/S VIKRAM SWAMI AND ORS.	DEVENDER ARYA, , ANJALI Devender Arya, , Devender Arya, SIDHANT MEHRA
361 **	KAPURTHALA [19-JUL-25]	CM-12662-CII-2023 (OI (EG)) (<i>DELAY(F)</i>) & O&M FAO-3842-2023	RESHMA AND ANR V/S SORAB GERA AND ANR	ANIL KUMAR SPEHIA, ANIL KUMAR SPEHIA,
362 **	SONEPAT [19-JUL-25]	CM-13835-CII-2023 (MMACT(EG)) (<i>DELAY(F)</i>) & O&M FAO-4181-2023	MONIKA AND OTHERS V/S DEEPAK AND OTHERS	PARAMJEET, PARAMJEET, , SANDEEP SHARMA
363 **	GURGAON [19-JUL-25]	CM-15327-CII-2023 (UII) (<i>DELAY(F)</i>) CM-15326-CII-2023 (<i>DELAY (REF)</i>) CM-15328-CII-2023 (<i>POR</i>) CM-15329-CII-2023 (<i>POR</i>) CM-15330-CII-2023 (<i>EXEMPTION</i>) CM-15331-CII-2023 (<i>STAY PROCEED</i>) & O&M FAO-4557-2023 WITH CM-15333-CII-2023 (<i>DELAY(F)</i>) CM-15332-CII-2023 (<i>DELAY (REF)</i>) CM-15334-CII-2023 (<i>EXEMPTION</i>) CM-15335-CII-2023 (<i>POR</i>) CM-15336-CII-2023 (<i>EXEMPTION</i>) CM-15337-CII-2023 (<i>STAY PROCEED</i>) & O&M FAO-4558-2023 WITH CM-15340-CII-2023 (<i>DELAY(F)</i>) CM-15339-CII-2023 (<i>DELAY (REF)</i>) CM-15341-CII-2023 (<i>EXEMPTION</i>) CM-15342-CII-2023 (<i>POR</i>) CM-15343-CII-2023 (<i>EXEMPTION</i>) CM-15456-CII-2023 (<i>STAY PROCEED</i>) & O&M FAO-4559-2023	UNITED INDIA INSURANCE COMPANY LIMITED V/S MANOJ AND OTHERS 	

WITH CM-15401-CII-2023 (DELAY(F))	UNITED INDIA INSURANCE COMPANY LIMITED V/S JYOTI AND OTHERS		RAJ KUMAR BASHAMBOO,
	CM-15400-CII-2023 (DELAY (REF))		RAJ KUMAR BASHAMBOO,
	CM-15402-CII-2023 (POR)		RAJ KUMAR BASHAMBOO,
	CM-15403-CII-2023 (POR)		RAJ KUMAR BASHAMBOO,
	CM-15404-CII-2023 (EXEMPTION(CC))		RAJ KUMAR BASHAMBOO,
	CM-15405-CII-2023 (STAY PROCEED)		RAJ KUMAR BASHAMBOO,
	& O&M FAO-4562-2023		RAJ KUMAR BASHAMBOO, , RAJ KUMAR BASHAMBOO
WITH CM-15411-CII-2023 (DELAY(F))	UNITED INDIA INSURANCE COMPANY LIMITED V/S MONU AND OTHERS		RAJ KUMAR BASHAMBOO,
	CM-15410-CII-2023 (DELAY (REF))		RAJ KUMAR BASHAMBOO,
	CM-15412-CII-2023 (EXEMPTION)		RAJ KUMAR BASHAMBOO,
	CM-15413-CII-2023 (POR)		RAJ KUMAR BASHAMBOO,
	CM-15414-CII-2023 (EXEMPTION(CC))		RAJ KUMAR BASHAMBOO,
	CM-15415-CII-2023 (STAY PROCEED)		RAJ KUMAR BASHAMBOO,
	& O&M FAO-4564-2023		RAJ KUMAR BASHAMBOO, , RAJ KUMAR BASHAMBOO
WITH CM-15420-CII-2023 (DELAY(F))	UNITED INDIA INSURANCE COMPANY LIMITED V/S MASTER HARSH SHARMA AND OTHERS		RAJ KUMAR BASHAMBOO,
	CM-15418-CII-2023 (DELAY(F))		RAJ KUMAR BASHAMBOO,
	CM-15421-CII-2023 (POR)		RAJ KUMAR BASHAMBOO,
	CM-15422-CII-2023 (POR)		RAJ KUMAR BASHAMBOO,
	CM-15423-CII-2023 (EXEMPTION)		RAJ KUMAR BASHAMBOO,
	CM-15424-CII-2023 (STAY PROCEED)		RAJ KUMAR BASHAMBOO,
	& O&M FAO-4566-2023		RAJ KUMAR BASHAMBOO, , RAJ KUMAR BASHAMBOO
WITH CM-15435-CII-2023 (DELAY(F))	UNITED INDIA INSURANCE COMPANY LIMITED V/S PREM RAJ AND OTHERS		RAJ KUMAR BASHAMBOO,
	CM-15433-CII-2023 (DELAY (REF))		RAJ KUMAR BASHAMBOO,
	CM-15436-CII-2023 (EXEMPTION)		RAJ KUMAR BASHAMBOO,
	CM-15437-CII-2023 (POR)		RAJ KUMAR BASHAMBOO,
	CM-15438-CII-2023 (OTHER)		RAJ KUMAR BASHAMBOO,
	CM-15459-CII-2023 (STAY PROCEED)		RAJ KUMAR BASHAMBOO,
	& O&M FAO-4571-2023		RAJ KUMAR BASHAMBOO, , RAJ KUMAR BASHAMBOO

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	WITH CM-15443-CII-2023 (DELAY(F))	UNITED INDIA INSURANCE COMPANY LIMITED V/S REENA AND OTHERS	RAJ KUMAR BASHAMBOO,
	CM-15442-CII-2023 (DELAY (REF))		RAJ KUMAR BASHAMBOO,
	CM-15444-CII-2023 (EXEMPTION)		RAJ KUMAR BASHAMBOO,
	CM-15445-CII-2023 (POR)		RAJ KUMAR BASHAMBOO,
	CM-15446-CII-2023 (OTHER)		RAJ KUMAR BASHAMBOO,
	CM-15458-CII-2023 (STAY PROCEED)		RAJ KUMAR BASHAMBOO,
	& O&M FAO-4572-2023		RAJ KUMAR BASHAMBOO, , RAJ KUMAR BASHAMBOO, SAHEJ MAHAJAN
	WITH CM-15449-CII-2023 (DELAY(F))	UNITED INDIA INSURANCE COMPANY LIMITED V/S TEK CHAND AND OTHERS	RAJ KUMAR BASHAMBOO,
	CM-15448-CII-2023 (DELAY (REF))		RAJ KUMAR BASHAMBOO,
	CM-15450-CII-2023 (EXEMPTION)		RAJ KUMAR BASHAMBOO,
	CM-15451-CII-2023 (POR)		RAJ KUMAR BASHAMBOO,
	CM-15452-CII-2023 (EXEMPTION)		RAJ KUMAR BASHAMBOO,
	CM-15453-CII-2023 (STAY PROCEED)		RAJ KUMAR BASHAMBOO,
	& O&M FAO-4573-2023		RAJ KUMAR BASHAMBOO, , RAJ KUMAR BASHAMBOO
	WITH CM-15569-CII-2023 (DELAY(F))	UNITED INDIA INSURANCE COMPANY LIMITED V/S MASTER HARSH KUMAR AND OTHERS	RAJ KUMAR BASHAMBOO,
	CM-15567-CII-2023 (DELAY (REF))		RAJ KUMAR BASHAMBOO,
	CM-15571-CII-2023 (POR)		RAJ KUMAR BASHAMBOO,
	CM-15572-CII-2023 (POR)		RAJ KUMAR BASHAMBOO,
	CM-15573-CII-2023 (EXEMPTION)		RAJ KUMAR BASHAMBOO,
	CM-15574-CII-2023 (STAY PROCEED)		RAJ KUMAR BASHAMBOO,
	& O&M FAO-4588-2023		RAJ KUMAR BASHAMBOO, , RAJ KUMAR BASHAMBOO
	WITH CM-15683-CII-2023 (DELAY(F))	UNITED INDIA INSURANCE COMPANY LIMITED V/S MEHAR CHAND AND OTHERS	RAJ KUMAR BASHAMBOO,
	CM-15682-CII-2023 (DELAY (REF))		RAJ KUMAR BASHAMBOO,
	CM-15684-CII-2023 (EXEMPTION)		RAJ KUMAR BASHAMBOO,
	CM-15685-CII-2023 (POR)		RAJ KUMAR BASHAMBOO,
	CM-15686-CII-2023 (EXEMPTION(CC))		RAJ KUMAR BASHAMBOO,
	CM-15687-CII-2023 (STAY PROCEED)		RAJ KUMAR BASHAMBOO,
	& O&M FAO-4604-2023		RAJ KUMAR BASHAMBOO, , RAJ KUMAR BASHAMBOO, SAHEJ MAHAJAN

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364	**	GURGAON [19-JUL-25]	CM-17870-CII-2023 (NIA (EG)) (DELAY(F)) & O&M FAO-5252-2023	RENU KUMARI AND ORS. V/S PRAVEEN KUMAR AND ORS. ADITYA JAIN, ADITYA JAIN,
365	**	PANCHKULA [19-JUL-25]	CM-19022-CII-2023 (BAJALI(EG)) (DELAY(F)) CM-19021-CII-2023 (DELAY (REF)) & O&M FAO-5591-2023	PRABHA KUMARI AND ORS. V/S MAFA RAM AND ORS. MOHAN SINGH RANA, MOHAN SINGH RANA, MOHAN SINGH RANA,
366	**	MEWAT (NUH) [19-JUL-25]	CM-19246-CII-2023 (TATAIG(EG)) (DELAY(F)) & O&M FAO-5669-2023	AADIL V/S RAHUL SAINI AND OTHERS ASHISH GUPTA, ASHISH GUPTA, , RAKESH GUPTA'
367	**	MAHENDERGARH [19-JUL-25]	CM-20430-CII-2023 (SRIRAM(EG)) (DELAY(F)) & O&M FAO-5975-2023	MEERA DEVI AND ORS. V/S BEER SINGH AND ANR. Devender Arya, Devender Arya, , ANJALI, ANU KUMARI, Devender Arya
368	**	MANSA [19-JUL-25]	CM-23704-CII-2023 (MMACT(OD)) (DELAY(F)) CM-23705-CII-2023 (EXEMPTION) CM-23706-CII-2023 (STAY PROCEED) & O&M FAO-6784-2023	HARDEV SINGH V/S BALVIR KAUR AND OTHERS V.K.SANDHIR, V.K.SANDHIR, V.K.SANDHIR, V.K.SANDHIR, , AMARDEEP SINGH MANN, V.K.SANDHIR
369	***	PANCHKULA [19-JUL-25]	CR-2023-2023 (IO) CM-22001-CII-2023 (IMPLEAD)	MANOHAR LAL V/S KAMLA AND ORS. ASHOK ARORA, , AKASH YADAV, Kshitij Sharma, NAVEEN SHARMA, NAVEEN SHARMA (BHARDWAJ), TAMANA, TUSHAR GERA ASHOK ARORA, KSHITIJ SHARMA , NAVEEN SHARMA (BHARDWAJ)
370	***	CHARKHI DADRI [19-JUL-25]	CR-4561-2023 (ORD 39 HRY) WITH CM-7446-CII-2024 (VACATE STAY)	KRISHAN KUMAR V/S YUDHVIR AND ORS KRISHAN KUMAR V/S YUDHVIR AND ORS SUMIT SANGWAN, , KUNAL SONI, BAANI CHHIBBER MAHAJAN, LAKSHAY GOEL, PRATEEK MAHAJAN, SHOKEEN SINGH VERMA, SUMIT SANGWAN, YOGESH GOEL, SHOKEEN SINGH VERMA YOGESH GOEL, , LAKSHAY GOEL, YOGESH GOEL
371	***	PANCHKULA [19-JUL-25]	CR-6590-2023 (IO)	M/S DHINGRA BROTHERS V/S M/S JAYANTI CONSTRUCTION CHEMICAL ADITYA GROVER, , ADITYA GROVER, ARJUN GROVER, D.K. SINGAL, DIKSHA KAKKAR, POOJA R SHARMA
372	***	FATEHABAD [19-JUL-25]	CR-6760-2023 (IO) CM-2063-CII-2024 (POR) CM-2067-CII-2024 (OTHER)	VINKAL KUMAR AND ANR V/S MAYA DEVI AND OTHERS PANKAJ NANHERA, , YOGESH VASHISTA PANKAJ NANHERA, , RAHUL GAUTAM, YOGESH VASHISTA PANKAJ NANHERA,
373	**	UT-CHANDIGARH [19-JUL-25]	FAO-2118-2023 (UII)	UNITED INDIA INSURANCE CO LTD V/S GEETA DEVI AND OTHERS PAUL S. SAINI, , PAUL S. SAINI

65 of 434

7/19/2025, 9:20 PM

		CM-7867-CII-2023 (STAY PROCEED)		PAUL S. SAINI,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
374 **	UT-CHANDIGARH [19-JUL-25]	FAO-2333-2023 (IFFTOK(EG)) CM-8446-CII-2023 (DELAY (REF))	SARITA AND ORS V/S CHAUKAS SINGH AND ORS	SUDHIR GUPTA, , R C GUPTA SUDHIR GUPTA,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
375 **	LUDHIANA [19-JUL-25]	FAO-2773-2023 (UII) CM-9942-CII-2023 (STAY PROCEED)	UNITED INDIA INSURANCE CO. LTD V/S HARKAMALPREET SINGH AND ORS	AMIT KUNDRA, Amit Kundra,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
376 **	HISSAR [19-JUL-25]	FAO-3517-2023 (NIA (EG)) CM-11662-CII-2023 (DELAY (REF)) CM-11663-CII-2023 (EXEMPTION)	ANURADA V/S RAJESH KUMAR AND OTHERS	RAM KUMAR SAINI, RAM KUMAR SAINI, RAM KUMAR SAINI,
		WITH FAO-3762-2023	ANURADA V/S RAJESH KUMAR AND OTHERS	RAM KUMAR SAINI,
		CM-12341-CII-2023 (DELAY (REF))		RAM KUMAR SAINI,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
377 **	AMRITSAR [19-JUL-25]	FAO-3910-2023 (NIC) CM-13084-CII-2023 (STAY PROCEED)	NATIONAL INSURANCE CO. LTD. V/S RAM KRISHAN AND ORS.	GOPAL MITTAL, , DILPREET SINGH GANDHI, VIBHAKTI, D.S. GANDHI, G.S. SIDHU GOPAL MITTAL,
		WITH FAO-2974-2022	NATIONAL INSURANCE COMPANY LIMITED V/S JYOTI DEVI ALIAS JYOTI AND OTHERS	GOPAL MITTAL, , DILPREET SINGH GANDHI, DILPREET SINGH GANDHI, GURBIR SINGH SIDHU, MOHIT KUMAR, VIBHAKTI, MOHIT KUMAR, , Vikas Arora
		CM-7793-CII-2022 (STAY PROCEED)		GOPAL MITTAL,
		WITH FAO-3874-2024	NATIONAL INSURANCE CO.LTD V/ S ASHA DEVI AND OTHERS	GOPAL MITTAL, , Vikas Arora
		CM-14171-CII-2024 (STAY)		GOPAL MITTAL,
		(DEATH CASE//BO DT 18.07.2025//HONBLE SUPREME COURT VIDE ORDER DT 30.04.2025 PASSED IN CIVIL APPEAL NO 6332/2025 ARISING OUT OF FAO-2974-2022 HAS REQUESTED TO DISPOSE OF THE APPEAL AS EARLY AS POSSIBLE)		
378 **	PATIALA [19-JUL-25]	FAO-5800-2023 (SRIRAM(EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	PRIYA KAPOOR V/S MANDEEP SINGH .	CHETAN GOYAL, , Nigam Kumar
379 **	JHAJJAR [19-JUL-25]	FAO-6096-2023 (OI (ED)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	PHULWATI V/S KAILASH VERMA	VIVEK SURI, , DARPAN BANSAL, VRISHANK SURI
380 **	BHIWANI [19-JUL-25]	FAO-6190-2023 (UII (EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	VIRENDER KUMAR V/S RAJESH AND ANR	GANESH KUMAR SHARMA,
381 **	REWARI [19-JUL-25]	FAO-6290-2023 (NIC(EG)) CM-21554-CII-2023 (DELAY (REF)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	UMESH V/S ATAL BIHARI PATEL AND OTHERS	ARVIND KUMAR YADAV, , ARVIND KUMAR YADAV ARVIND KUMAR YADAV,

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382	**	KARNAL [19-JUL-25]	FAO-6396-2023 (CHOLAM(EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	CHAMELI DEVI AND OTHERS SINCE DECEASED THROUGHHER LRS V/S SURJIT @ JEETA AND OTHERS	RISHI PAL SINGH GARTTAN, , GOURAV PAL, HIRENDER PAL SINGH
383	**	JALANDHAR [19-JUL-25]	RA-RS-66-2023 IN RSA-1275-1999	AMARJIT SINGH V/S JALANDHAR IMPROVEMENT TRUST JALANDHAR AND ANR	SHAILENDRA SHARMA, A.G. PUNJAB , KAVITA ARORA VIMAL KUMAR., , KAVITA ARORA, S C PATHELA, TARUN VIR SINGH LEHAL, Tarun Vir Singh Lehal
384	**	SIRSA [19-JUL-25]	RSA-2374-2023	KRISHAN LAL V/S KHAN CHAND (DECEASED) THROUGH HIS LRS AND ORS	DHEERAJ KUMAR NARULA,
385	**	MOHALI (SAS NAGAR) [19-JUL-25]	CM-4751-CII-2024 (NIA (EG)) (<i>DELAY(F)</i>) & O&M FAO-1200-2024	SUNITA AND OTHERS V/S RAJIV KUMAR AND OTHERS	SHAMLAL SAHA, SHAMLAL SAHA,
386	**	PATIALA [19-JUL-25]	CM-10792-CII-2024 (TATAIG(EG)) (<i>DELAY(F)</i>) & O&M FAO-3005-2024	SEEMA SHARMA AND ANOTHER V/S SONU SINGH AND OTHERS	SHERRY K SINGLA, SHERRY K SINGLA, , SUNNY K SINGLA
387	**	PALWAL [19-JUL-25]	CM-22851-CII-2024 (UII (EG)) (<i>DELAY(F)</i>) & O&M FAO-5986-2024 WITH CM-23000-CII-2024 (<i>DELAY(F)</i>) & O&M FAO-6021-2024 (INJURY CASE)	YOGENDER SINGH @ YOGINDER SINGH V/S DINESH SHARMA AND OTHERS MAHAVIR KASHYAP AND OTHERS V/S DINESH SHARMA AND OTHERS	KESHAV PRATAP SINGH, KESHAV PRATAP SINGH, , DIWAN S. ADLAKHA, KESHAV PRATAP SINGH, Nitin Gupta, VISHAL SINGH KESHAV PRATAP SINGH, , VIKAS SHARMA, VISHAL SINGH KESHAV PRATAP SINGH, , DIWAN S. ADLAKHA, Nitin Gupta, VISHAL SINGH
388	***	PALWAL [19-JUL-25]	CR-1007-2024 (MACT) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	SBI GENERAL INSURANCE COMPANY LTD. V/S SHYAM BATI AND OTHERS	PARAS MONEY GOYAL, , PARAS MONEY GOYAL, SUBHASH GOYAL
389	***	AMRITSAR [19-JUL-25]	CR-1729-2024 (IO) CM-5074-CII-2024 (<i>EXEMPTION</i>)	AKSHPAL BEHAL V/S TAJINDER PAL SINGH RANDHAWA AND OTHERS	RAHUL BANSAL, , Preet Harinder Singh Pannu, RAHUL BANSAL RAHUL BANSAL,
390	***	LUDHIANA [19-JUL-25]	CR-2155-2024 (FAMILYCOURT G&W) WITH CM-19487-CII-2024 (<i>RECALLING</i>) CM-15948-CII-2024 (<i>POR</i>) WITH CM-19486-CII-2024 (<i>POR</i>) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXXX V/S XXXXX CHARANJIT KAUR V/S KUNDAN SINGH AND ANOTHER CHARANJIT KAUR V/S KUNDAN SINGH AND ANOTHER	SARDAVINDER GOYAL, , TARRANUM MADAN, HARISH MARHIA, HEMANT HANS, HITESH GHAI, KULWINDER SINGH,, R.K. CHAUHAN, R.S. RANDHAWA, ROHIT DUGGAL, Rajan Singh Dadwal, SARDAVINDER GOYAL, SARWINDER GOYAL, VIVEK BAGHLA HITESH GHAI, HITESH GHAI, SARDAVINDER GOYAL HITESH GHAI,
391	*	HISSAR [19-JUL-25]	CR-2360-2024 (MISC)	SUDESH DEVI V/S ROHTASH KANWAR AND ORS	VIVEK KHATRI, , CHANDERHAS YADAV, MONIKA KHATRI
67 of 434			7/19/2025, 9:20 PM		

392 *	NEW-DELHI [19-JUL-25]	CR-3448-2024 (MISC)	M/S OMAXE LTD AND ANR. V/S KAILASH KUMARI AND ANR	KARNESH VERMA, , ANANYA WALIA, DAMANPREET SINGH, KARANJOT SINGH MAINEE
393 ***	LUDHIANA [19-JUL-25]	CR-4866-2024 (FAMLYCOURT G&W) CM-14591-CII-2024 (EXEMPTION) CM-4191-CII-2025 (POR) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	VIKAS BALI, , SUMIT JAIN, DARSHAN SINGH SIDHU, GURCHARAN DASS, VIKAS BALI VIKAS BALI, VIKAS BALI,
394 ***	FARIDABAD [19-JUL-25]	CR-4966-2024 (IO)	OM PARKASH THROUGH HIS LRS V/S PAWAN KUMAR	RESHABH BAJAJ, , JOHAN KUMAR, NARESH JAIN
395 ***	LUDHIANA [19-JUL-25]	CR-6941-2024 (IO)	PARAMJIT SINGH V/S SURJIT SINGH AND OTHERS	SHUBHAM GUPTA, , ABHISHEK SINGLA, ANCHAL SINGLA, JAGJOT SINGH LALLI, JATINDER PAL SINGH, SURESH SINGLA
396 **	FATEHGARH-SAHIB [19-JUL-25]	CM-305-CII-2025 (UII (EG)) (DELAY(F)) CM-306-CII-2025 (EXEMPTION) & O&M FAO-79-2025	VIMLA DEVI AND OTHERS V/S GURWINDER SINGH AND OTHERS	NITESH SINGHI, NITESH SINGHI, NITESH SINGHI, , PRIYA SINGHI
397 ***	BHIWANI [19-JUL-25]	CR-2055-2025 (ORD 39 HRY) CM-7340-CII-2025 (OTHER :PERMISSION)	HOSIYAR SINGH V/S AMARJEET AND OTHERS	SUMIT SANGWAN, , V.P. SANGWAN SUMIT SANGWAN,

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 23/07/2025

CR NO 56

HON'BLE MR. JUSTICE JASGURPREET SINGH PURI

Dedicated VC Link for Hybrid Hearing: <https://zoom.us/my/vcphhc56>
Meeting ID is 556 572 2027

CASES LISTED FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE
NATION WILL BE TAKEN UP AT 2 PM DAILY.

201 ***	UT-CHANDIGARH [19-JUL-25]	CWP-4733-2018 (LICENCE)	M/S HEM RAJ & SONS V/S STATE AGRICULTURAL MARKETING BOARD AND ANR.	RAKESH BHATIA, , JAIVIR SINGH CHANDAIL, JAIVIR SINGH CHANDAIL, AMAN KUMAR, Prateek Rathee
202 **	SONEPAT [19-JUL-25]	CWP-18120-2019 (STAMP DUTY/ACT) (OTHER) WITH CM-10760-CWP-2019 (OTHER)	JAIPAL AND OTHERS V/S THE COMMISSIONER, (INDIAN ADMINISTRATIVE SERVICES) AND OTHERS JAIPAL AND OTHERS V/S THE COMMISSIONER, (INDIAN ADMINISTRATIVE SERVICES) AND OTHERS	MAHAVIR SINGH, A.G. HARYANA , SHARAD AGGARWAL, DAG, HARYANA, TEJ BAHADUR YADAV, MAHAVIR S. SHARMA MAHAVIR SINGH, A.G. HARYANA
203 **	BHIWANI [19-JUL-25]	CWP-21479-2019 (STAMP DUTY/ACT) (OTHER)	ANSHU SHARMA V/S STATE OF HARYANA AND ORS	JATIN HANS, A.G. HARYANA
204 **	SONEPAT [19-JUL-25]	CWP-6484-2021 (STAMP DUTY/ACT) (OTHER)	DINESH KUMAR GUPTA AND OTHERS V/S STATE OF HARYANA AND ANOTHER	VIKAS MOHAN GUPTA, A.G. HARYANA , AMAN BAHRI, ADDL. A.G., HARYANA, V M GUPTA, NAKASHVIR S. AULAKH, SUMIT GUPTA, VIKAS MOHAN GUPTA
205 **	JIND [19-JUL-25]	CWP-21126-2021 (STAMP DUTY/ACT) (OTHER)	KHUSHHAL AND ANR V/S STATE OF HARYANA AND ORS	R N LOHAN, A.G. HARYANA , APOORVA ARYA, JAGMOHAN GHUMAN, SANDEEP YADAV, ASHISH GUPTA, GURASIS SINGH, SAURABH DALAL, ISHNOOR SINGH, RAVI SINGH, MANJIT SINGH GAHLAWAT, JASDEV SINGH THIND, PRASHANT SINGH CHAUHAN, ASHOK K. SHARMA (BHANA), PUNIT MALIK, R N LOHAN, SANJAY MITTAL, ANIL KUMAR SHARMA, R N LOHAN, SAURABH DALAL, SHAVETA SANGHI, PRADEEP BHARDWAJ, ANIL SHARMA, SHIVANSH MALIK, VIVEK SETHI, B K BAGRI, AMAN BAHRI, SUKHDEV SINGH, VIKRAM SINGH, SATISH KUMAR, UDAY PRATAP SINGH, VIKRAM SINGH, WAZIR SINGH
		WITH CWP-24446-2021 (OTHER)	PARVEEN SANGWAN AND ANOTHER V/S STATE OF HARYANA AND OTHERS	R N LOHAN, A.G. HARYANA
		WITH CWP-5689-2022 (OTHER)	SAGAR RANA V/S STATE OF HARYANA AND OTHERS	RAVI SINGH, A.G. HARYANA , RAVI SINGH
		WITH CWP-7229-2022 (OTHER)	HARI SINGH AND ORS V/S STATE OF HARYANA AND OTHERS	ASHOK KUMAR SHARMA (BHANA), A.G. HARYANA , G.S.SANDHU, KETAN ANTIL
		WITH CWP-7606-2022 (OTHER)	MOHINDER SINGH AND ORS V/S STATE OF HARYANA AND OTHERS	ASHOK KUMAR SHARMA (BHANA), A.G. HARYANA , PARDEEP SINGH MIRPUR
		WITH CWP-7939-2022 (OTHER)	KALI RAM V/S STATE OF HARYANA AND OTHERS	VIKRAM SINGH, A.G. HARYANA , JASDEV SINGH THIND, VIKRAM SINGH
		WITH CWP-19540-2022 (OTHER)	RAMESHWAR DASS GUPTA AND OTHERS V/S STATE OF HARYANA AND OTHERS	ASHOK KUMAR SHARMA (BHANA), A.G. HARYANA
		WITH CWP-20058-2022 (OTHER)	JAGDISH AND ANOTHER V/S STATE OF HARYANA AND OTHERS	PRASHANT SINGH CHAUHAN, A.G. HARYANA , PRASHANT SINGH CHAUHAN
		WITH CWP-9885-2022 (OTHER)	PARGAT SINGH AND OTHERS V/S STATE OF HARYANA AND OTHES	ASHOK KUMAR SHARMA (BHANA), A.G. HARYANA
		WITH CWP-16813-2022 (OTHER)	JAGDEV V/S STATE OF HARYANA AND OTHERS	VISHAL YADAV, A.G. HARYANA , VISHAL YADAV

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	CM-11900-CWP-2022 (PREPONE)		VISHAL YADAV, A.G. HARYANA , VISHAL YADAV
	CM-11904-CWP-2022 (POR)		VISHAL YADAV, A.G. HARYANA
	WITH CWP-10585-2022 (OTHER)	JAI BHAGWAN V/S STATE OF HARYANA AND OTHERS	VIKRAM SINGH, A.G. HARYANA
	WITH CWP-10587-2022 (OTHER)	SAHAB SINGH AND OTHERS V/S STATE OF HARYANA AND OTHERS	ASHOK KUMAR SHARMA (BHANA), A.G. HARYANA
	WITH CWP-10591-2022 (OTHER)	AMIT KUMAR AND ANOTHER V/S STATE OF HARYANA AND OTHERS	VIKRAM SINGH, A.G. HARYANA , VIKRAM SINGH
	WITH CWP-10605-2022 (OTHER)	POOJA DEVI V/S STATE OF HARYANA AND OTHERS	VIKRAM SINGH, A.G. HARYANA
	WITH CWP-11057-2022 (OTHER)	JAGBIR SINGH V/S STATE OF HARYANA AND OTHERS	SONIA G.SINGH, A.G. HARYANA
	WITH CWP-12154-2022 (OTHER)	KIRAN BALA V/S STATE OF HARYANA AND ORS	VIKRAM SINGH, A.G. HARYANA , VIKRAM SINGH
	WITH CWP-12445-2022 (OTHER)	RAJPAL ALIAS RAJPAL MALIK V/S STATE OF HARYANA AND OTHERS	R N LOHAN, A.G. HARYANA , R N LOHAN
	WITH CWP-17670-2022 (OTHER)	DUGAR SINGH V/S STATE OF HARYANA AND OTHERS	ASHISH GUPTA, A.G. HARYANA
	WITH CWP-19040-2022 (OTHER)	NANDLAL V/S STATE OF HARYANA AND OTHERS	VIKRAM SINGH, A.G. HARYANA , VIKRAM SINGH
	WITH CWP-19120-2022 (OTHER)	NANDLAL V/S STATE OF HARYANA AND OTHERS	VIKRAM SINGH, A.G. HARYANA
	WITH CWP-19124-2022 (OTHER)	SATISH KUMAR V/S STATE OF HARYANA AND OTHERS	VIKRAM SINGH, A.G. HARYANA
	WITH CWP-19400-2022 (OTHER)	RAVINDER AND ORS V/S STATE OF HARYANA AND OTHERS	R N LOHAN, A.G. HARYANA
	WITH CWP-19522-2022 (OTHER)	VIJAY SINGH V/S STATE OF HARYANA AND OTHERS	ANIL KUMAR, A.G. HARYANA
	WITH CWP-19526-2022 (OTHER)	LAKSHMI NARAYAN V/S STATE OF HARYANA AND OTHERS	VIKRAM SINGH, ADVOCATE GENERAL HARYANA
	WITH CWP-19556-2022 (OTHER)	VINOD KUMAR V/S STATE OF HARYANA AND OTHERS	VIKRAM SINGH, ADVOCATE GENERAL HARYANA
	WITH CWP-19695-2022 (OTHER)	AMIT GUPTA V/S STATE OF HARYANA AND OTHERS	VIKRAM SINGH, A.G. HARYANA
	WITH CWP-19703-2022 (OTHER)	JAI BHAGWAN V/S STATE OF HARYANA AND OTHERS	VIKRAM SINGH, ADVOCATE GENERAL HARYANA
	WITH CWP-20186-2022 (OTHER)	SHAMSHER SINGH AND ORS V/S STATE OF HARYANA AND OTHERS	VIKRAM SINGH, ADVOCATE GENERAL HARYANA
	WITH CWP-22222-2022 (OTHER)	JAI SINGH AND ORS V/S STATE OF HARYANA AND OTHERS	SHAILENDRA SHARMA, A.G. HARYANA
	WITH CWP-22871-2022 (OTHER)	NARESH KUMAR AND ANOTHER V/S STATE OF HARYANA AND OTHERS	PRASHANT SINGH CHAUHAN, ADVOCATE GENERAL HARYANA , PRASHANT SINGH CHAUHAN
	WITH CWP-24223-2022 (OTHER)	JAI SINGH V/S STATE OF HARYANA AND OTHERS	SHAILENDRA SHARMA, A.G. HARYANA
	WITH CWP-24292-2022 (OTHER)	VIRENDER ALIAS VIRENDER SINGH V/S STATE OF HARYANA AND OTHERS	R N LOHAN, A.G. HARYANA
	WITH CWP-24376-2022 (OTHER)	RAMOTAR AND OTHERS V/S STATE OF HARYANA AND OTHERS	SHAILENDRA SHARMA, A.G. HARYANA
	WITH CWP-24463-2022 (OTHER)	RAJBIR SINGH V/S STATE OF HARYANA AND OTHERS	ANIL KUMAR, AG HARYANA
	WITH CWP-24704-2022 (OTHER)	JAI PRAKASH DECEASED TH LRS V/S STATE OF HARYANA AND OTHERS	ANIL KUMAR, ADVOCATE GENERAL HARYANA
	WITH CWP-24719-2022 (OTHER)	HARISH CHANDER AND ANR V/S STATE OF HARYANA AND OTHERS	ANIL KUMAR, A.G. HARYANA
	WITH CWP-24889-2022 (OTHER)	RAMOTAR AND OTHERS V/S STATE OF HARYANA AND OTHERS	SHAILENDRA SHARMA, A G HARYANA
71 of 434			7/19/2025, 9:20 PM

WITH CWP-25947-2022 (OTHER)	HARIOM AND ANR. V/S STATE OF HARYANA AND OTHERS	ASHOK KUMAR SHARMA (BHANA), ADVOCATE GENERAL HARYANA
WITH CWP-26288-2022 (OTHER)	PRITI PAL SINGH V/S STATE OF HARYANA AND OTHERS	ASHOK AGGARWAL, A.G. HARYANA , VINAY KUMAR PANDEY
WITH CWP-27286-2022 (OTHER)	NANDLAL V/S STATE OF HARYANA AND OTHERS	VIKRAM SINGH, A G HARYANA , VIKRAM SINGH
WITH CWP-28000-2022 (OTHER)	RAJINDER SINGH MALIK AND ORS V/S STATE OF HARYANA AND OTHERS	ASHOK KUMAR SHARMA (BHANA), A.G. HARYANA
WITH CWP-29935-2022 (OTHER)	JAGDISH CHANDER V/S STATE OF HARYANA AND OTHERS	NEERAJ YADAV, A.G. HARYANA
WITH CWP-5336-2023 (OTHER)	SUGAN CHAND V/S STATE OF HARYANA AND OTHERS	ASHOK KUMAR SHARMA (BHANA), A.G. HARYANA
WITH CWP-6139-2023 (OTHER)	BIMLA V/S STATE OF HARYANA AND OTHERS	SHAVETA SANGHI, A.G. HARYANA , SHAVETA SANGHI
WITH CWP-6231-2023 (OTHER)	DILBAG V/S STATE OF HARYANA AND OTHERS	SHAVETA SANGHI, A.G. HARYANA
WITH CWP-6309-2023 (OTHER)	KALI RAM V/S STATE OF HARYANA AND OTHERS	SHAVETA SANGHI, A.G. HARYANA
WITH CWP-6316-2023 (OTHER)	MOTI RAM AND OTHERS V/S STATE OF HARYANA AND OTHERS	SHAVETA SANGHI, A G HARYANA
WITH CWP-6338-2023 (OTHER)	SATYAVIR SINGH V/S STATE OF HARYANA AND OTHERS	SHAVETA SANGHI, A.G. HARYANA
WITH CWP-6350-2023 (OTHER)	SATISH AND ANOTHER V/S STATE OF HARYANA AND OTHERS	SHAVETA SANGHI, A.G. HARYANA
WITH CWP-6426-2023 (OTHER)	RAM PAL AND ANOTHER V/S STATE OF HARYANA AND OTHERS	SHAVETA SANGHI, A.G. HARYANA , VIKAS CHATRATH
WITH CWP-6433-2023 (OTHER)	DEEPAK V/S STATE OF HARYANA AND OTHERS	SHAVETA SANGHI, A G HARYANA
WITH CWP-6456-2023 (OTHER)	BALBIR AND OTHERS V/S STATE OF HARYANA AND OTHERS	SHAVETA SANGHI, A G HARYANA
WITH CWP-6533-2023 (OTHER)	KITAB AHLAWAT V/S STATE OF HARYANA AND OTHERS	SHAVETA SANGHI, ADVOCATE GENERAL HARYANA
WITH CWP-6239-2023 (OTHER)	RAM NIWAS V/S STATE OF HARYANA AND OTHERS	SHAVETA SANGHI, A.G. HARYANA
WITH CWP-6539-2023 (OTHER)	DEEPAK V/S STATE OF HARYANA AND OTHERS	SHAVETA SANGHI, ADVOCATE GENERAL HARYANA , RAVINDER MALIK (RAVI)
WITH CWP-6586-2023 (OTHER)	KRISHAN KUMAR AND OTHERS V/S STATE OF HARYANA AND OTHERS	SHAVETA SANGHI, A.G. HARYANA
WITH CWP-6589-2023 (OTHER)	BALRAJ SINGH AND ANOTHER V/ S STATE OF HARYANA AND OTHERS	SHAVETA SANGHI, A.G. HARYANA
WITH CWP-6593-2023 (OTHER)	ANKIT AND ANR V/S STATE OF HARYANA AND OTHERS	SHAVETA SANGHI, A.G. HARYANA
WITH CWP-6594-2023 (OTHER)	ANIL KUMAR AND OTHERS V/S STATE OF HARYANA AND OTHERS	SHAVETA SANGHI, A.G. HARYANA
WITH CWP-6791-2023 (OTHER)	JAIPAL SINGH V/S STATE OF HARYANA AND OTHERS	SHAVETA SANGHI, A.G. HARYANA
WITH CWP-5362-2023 (OTHER)	ROHTASH AND ORS. V/S STATE OF HARYANA AND OTHERS	BALRAJ GUJJAR, ADVOCATE GENERAL HARYANA
WITH CWP-10494-2023 (OTHER)	SUBHASH CHANDER V/S STATE OF HARYANA AND OTHERS	ASHOK KUMAR SHARMA (BHANA), A G HARYANA
WITH CWP-11764-2023 (OTHER)	RANJIT SINGH AND OTHERS V/S STATE OF HARYANA AND OTHERS	ASHOK KUMAR SHARMA (BHANA), ADVOCATE GENERAL HARYANA
WITH CWP-12001-2023 (OTHER)	RANJIT SINGH AND ANR V/S STATE OF HARYANA AND OTHERS	ASHOK KUMAR SHARMA (BHANA), ADVOCATE GENERAL HARYANA . ABHIMANYU SINGH

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	WITH CWP-12469-2023 (OTHER)	RATTAN SINGH AND ORS V/S STATE OF HARYANA AND OTHERS	ASHOK KUMAR SHARMA (BHANA), A.G. HARYANA
	WITH CWP-22679-2023 (OTHER)	SATISH V/S STATE OF HARYANA AND OTHERS	SAURABH DALAL, A.G. HARYANA , SANKALP, SAURABH DALAL
	WITH CWP-26050-2021 (OTHER)	JITENDER AND OTHERS V/S STATE OF HARYANA AND OTHERS	R N LOHAN, A.G. HARYANA , R N LOHAN
	WITH CWP-26800-2021 (OTHER)	OMBIR AND ORS V/S STATE OF HARYANA AND OTHERS	Ajay Kumar, A.G. HARYANA
	WITH CWP-26362-2021 (OTHER)	BALWAN AND ORS V/S STATE OF HARYANA AND OTHERS	SHIVANSH MALIK, A.G. HARYANA , SHIVANSH MALIK
	WITH CWP-25018-2023 (OTHER)	OM PARKASH V/S STATE OF HARYANA AND OTHERS	JAGMOHAN S GHUMMAN, A.G. HARYANA , APOORVA ARYA, JAGMOHAN S GHUMMAN, PARDEEP PANWAR
	WITH CWP-1836-2024 (OTHER)	DHARM PARKASH AND ANR V/S STATE OF HARYANA AND OTHERS	VIVEK SETHI, A.G. HARYANA , BHARAT B SETHI
	WITH CWP-1913-2024 (OTHER)	RAJESH YADAV V/S STATE OF HARYANA AND OTHERS	SANDEEP KUMAR YADAV, A.G. HARYANA , Lokesh Sharma, SANDEEP KUMAR YADAV, SANGEETA YADAV
	WITH CWP-2039-2024 (OTHER)	RAVINDER YADAV V/S STATE OF HARYANA AND OTHERS	SANDEEP KUMAR YADAV, A.G. HARYANA , SANDEEP KUMAR YADAV, SANGEETA YADAV
	WITH CWP-2085-2024 (OTHER)	SURESH KUMAR V/S STATE OF HARYANA AND OTHERS	SANDEEP KUMAR YADAV, A.G. HARYANA , SANGEETA YADAV
	WITH CWP-2140-2024 (OTHER)	DINESH KUMAR AND OTHERS V/ S STATE OF HARYANA AND OTHERS	SANDEEP KUMAR YADAV, A.G. HARYANA , SANGEETA YADAV
	WITH CWP-24986-2023 (OTHER)	RANDHIR SINGH DESWAL AND ORS V/S STATE OF HARYANA AND ORS	R N LOHAN, A G HARYANA , AJAY KUMAR, ANAS AHMED, KULDEEP SHARMA, NEHA RANA
	WITH CWP-25424-2023 (OTHER)	CHANDER SINGH AND ORS. V/S STATE OF HARYANA AND OTHERS THROUGH ADDL. CHIEF SECRETARY AND FINANCIAL COMMISSIONER TO GOVT. OF HA	UDAY PRATAP SINGH, A.G. HARYANA
	WITH CWP-26505-2023 (OTHER)	ASGAR V/S STATE OF HARYANA AND OTHERS	ASHISH GUPTA, ADVOCATE GENERAL HARYANA , ISHNOOR SINGH BAINS
	WITH CWP-8896-2024	SANTOKH SINGH AND ORS V/S STATE OF HARYANA AND ORS	SANDEEP PUNCHHI, A.G. HARYANA , SANDEEP PUNCHHI
	WITH CWP-1970-2022 (OTHER)	MANJEET AND ORS V/S STATE OF HARYANA AND OTHERS	Ajay Kumar, A.G. HARYANA , Ajay Kumar
	WITH CWP-17378-2022 (OTHER)	JAGDISH V/S STATE OF HARYANA AND OTHERS	JASDEV SINGH THIND, A.G. HARYANA , JASDEV SINGH THIND, MR. ANANT KATARIA, DAG, HARYANA
	WITH CWP-4040-2024 (OTHER)	SURENDER SINGH V/S STATE OF HARYANA AND OTHERS	R N LOHAN, A.G. HARYANA , AJAY KUMAR, ANAS AHMED, KULDEEP SHARMA, NEHA RANA
	WITH CWP-5759-2024	BALJEET SINGH AND ANR V/S STATE OF HARYANA AND ORS	BALRAJ GUJJAR, A.G.HARYANA , SHWETA BAWA
	WITH CWP-20546-2024	JAGAT SINGH V/S STATE OF HARYANA AND OTHERS	PARDEEP PANWAR, A.G. HARYANA , PARDEEP PANWAR
	WITH CWP-8589-2024	RAVINDER YADAV AND ANR V/S STATE OF HARYANA AND ORS	BK BAGRI, A.G.HARYANA , BK BAGRI, KETAN ANTIL
	WITH CWP-4589-2025	SANTRA DEVI ALIAS SANTARA V/ S STATE OF HARYANA AND OTHERS	JAGMOHAN S GHUMMAN, A.G. HARYANA , GINNI ANAND GHUMMAN,APOORVA ARYA
	WITH CWP-2065-2025	PRITI PAL SINGH V/S STATE OF HARYANA AND OTHERS	VINAY KUMAR PANDEY, A.G. HARYANA , SHARAD AGGARWAL, DAG, HARYANA, SUBAH PANDEY, KAMALJEET SARAF, VINAY KUMAR PANDEY
	WITH CWP-2078-2025	PRITI PAL SINGH V/S STATE OF HARYANA AND OTHERS	VINAY KUMAR PANDEY, , SUBAH PANDEY, KAMALJEET SARAF, VINAY KUMAR PANDEY

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		WITH CWP-18452-2025	SURESH CHANDER AND ANOTHER V/S STATE OF HARYANA AND OTHERS	KETAN ANTIL, A.G. HARYANA , KETAN ANTIL, R.S. BUDHWAR ADDL AG HARYANA,
		WITH CWP-17654-2023 (OTHER)	HARBHAJAN SINGH AND OTHERS V/S STATE OF HARYANA AND OTHERS	HARSH MEHLA, A.G. HARYANA , HARSH MEHLA, MR. SUMIT GUPTA, ADDITIONAL A.G., HARYANA, SHARAD AGGARWAL, DAG, HARYANA.
206 ***	KAITHAL [19-JUL-25]	CWP-27638-2022 (LICENCE) (OTHER)	RAJPAL V/S STATE OF HARYANA AND OTHERS	RAJESH BANSAL, A G HARYANA , GAURAV DATTA, RAJESH BANSAL, SHARAD AGGARWAL, DAG, HARYANA, VIJAY LAKSHMI
207 ***	SANGRUR [19-JUL-25]	CWP-6184-2023 (LICENCE) (OTHER)	RAM SINGH V/S STATE OF PUNJAB AND OTHERS	GOPAL SINGH NAHEL, A.G. PUNJAB , AMRITA GARG, AAG, PUNJAB, GOPAL SINGH NAHEL
208 **	SANGRUR [19-JUL-25]	CWP-20685-2023 (STAMP DUTY/ACT) (OTHER)	SAHIL GOYAL V/S STATE OF PUNJAB AND OTHERS	VIKAS MEHSEMPURI, A.G. PUNJAB , ANIL BANSAL, DAG, PUNJAB
209 ***	SANGRUR [19-JUL-25]	CWP-23489-2023 (LICENCE) (OTHER)	SHIVAM JINDAL V/S STATE OF PUNJAB AND OTHERS	VIJAY K. JINDAL, A.G. PUNJAB , ABHISHEK KAUSHIK, AMRITA GARG, AAG, PUNJAB., VIPUL JINDAL, VISHAL KHATRI
210 ***	PANIPAT [19-JUL-25]	CWP-24152-2023 (LICENCE) (OTHER)	ANIL ALIAS KALE SHAH V/S STATE OF HARYANA AND OTHERS	RAJESH GOYAL, A.G. HARYANA , AMAN BAHRI, ADDL. A.G., HARYANA, RAJESH GOYAL
211 ***	KURUKSHETRA [19-JUL-25]	CWP-5734-2024 (LICENCE)	RAJINDER SINGH V/S STATE OF HARYANA AND OTHERS	BINDU TANWAR, A.G. HARYANA , AMAN BAHRI, ADDL. A.G. HARYANA, ARUN RANA, BINDU TANWAR, SHARAD AGGARWAL, DAG, HARYANA,
212 ***	SIRSA [19-JUL-25]	CWP-12692-2024 (LICENCE) (OTHER)	SUBHASH CHANDER V/S STATE OF HARYANA AND OTHERS	AJAY KUMAR, A.G. HARYANA , MR. AMAN BAHRI., AJAY KUMAR, KIRANPREET KAUR
213 **	KURUKSHETRA [19-JUL-25]	CWP-24271-2024 (STAMP DUTY/ACT)	BABA SURINDER SINGH V/S STATE OF HARYANA AND OTHERS	SANJAY MITTAL, A.G. HARYANA , AMAN BAHRI, ADDL.A.G., HARYANA., HARPREET PAL SINGH RAKHRA, RAVI KUMAR, SANJAY MITTAL,RAVI AMBAWATA
214 **	MAHENDERGARH [19-JUL-25]	CWP-27836-2024 (STAMP DUTY/ACT)	MANOJ DEVI AND OTHERS V/S STATE OF HARYANA AND OTHERS	SANJAY MITTAL, A.G. HARYANA , RAVI AMBAWATA
		WITH CWP-27858-2024	SURESH KUMAR V/S STATE OF HARYANA AND OTHERS	SANJAY MITTAL, A.G. HARYANA , RAVI KUMAR
		WITH CWP-27901-2024	RAKESH KUMAR V/S STATE OF HARYANA AND OTHERS	SANJAY MITTAL, A.G. HARYANA , RAVI AMBAWATA
		WITH CWP-27945-2024	PYARE LAL V/S STATE OF HARYANA AND OTHERS	SANJAY MITTAL, A.G. HARYANA , RAVI AMBAWATA
		WITH CWP-27959-2024	GHISA RAM AND OTHERS V/S STATE OF HARYANA AND OTHERS	SANJAY MITTAL, A.G. HARYANA , RAVI KUMAR
		WITH CWP-27979-2024	PYARE LAL AND ANOTHER V/S STATE OF HARYANA AND OTHERS	SANJAY MITTAL, A.G. HARYANA , RAVI AMBAWATA
		WITH CWP-27986-2024	KANWAR SINGH AND ANOTHER V/S STATE OF HARYANA AND OTHERS	SANJAY MITTAL, A.G. HARYANA , RAVI AMBA WATA
		WITH CWP-27997-2024	KANWAR SINGH AND OTHERS V/ S STATE OF HARYANA AND OTHERS	SANJAY MITTAL, A.G. HARYANA , RAVI KUMAR
		WITH CWP-28000-2024	RAJ KUMAR AND ORS V/S STATE OF HARYANA AND ORS	SANJAY MITTAL, A.G. HARYANA

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215 **	SONEPAT [19-JUL-25]	CWP-6278-2025 (STAMP DUTY/ACT)	AMAN V/S STATE OF HARYANA AND ORS	KETAN ANTIL, A.G. HARYANA
216 **	PALWAL [19-JUL-25]	CWP-6978-2025 (STAMP DUTY/ACT)	KIRAN PAL AND OTHERS V/S STATE OF HARYANA AND OTHERS	NARENDER SINGH TEWATIA, A.G. HARYANA , M.D. KHAN
217 **	AMBALA [19-JUL-25]	FAO-3686-2013 (ARB)	INDIA BULLS SECURITIES LTD. V/ S UTTAMJIT SINGH AND ORS	SANDEEP K. SHARMA, , DEEPALI PURI, DHARMINDER SINGH RANDHAWA, HANIMA GREWAL, DEEPALI PURI, M.S. KHAIRA. GURDEEP KAUR, SAURABH, RAMAN SINGH DHANDA, B.S. SEWAK, CHANDERDEEP SINGH, RANDEEP SINGH KHAIRA, M.S. KHAIRA, JASWINDER SINGH, RIPUDAMAN SINGH SIDHU SANDEEP K. SHARMA,
		CM-14947-CII-2013		
		CM-14948-CII-2013		SANDEEP K. SHARMA,
		WITH FAO-3687-2013	INDIA BULLS SECURITIES LTD AND ORS V/S KAMALJIT SINGH AND ORS	SANDEEP K. SHARMA, , DEEPALI PURI, DHARMINDER SINGH RANDHAWA
		CM-14949-CII-2013		SANDEEP K. SHARMA,
		CM-14950-CII-2013		SANDEEP K. SHARMA,
218 **	UT-CHANDIGARH [19-JUL-25]	FAO-3761-2013 (ARB)	M/S DHAANYA SEEDS PVT. LTD. V/ S PUNJAB STATE COOP. SUPPLY AND MARKT	DENESH GOYAL, , K.S. LAKHANPAL, DENESH GOYAL, KARAN GUPTA, RAKESH GUPTA, NITIN THATAI, VINAY GARG, NITIN THATAI
219 **	UT-CHANDIGARH [19-JUL-25]	FAO-456-2014 (ARB)	V. SHESHADRI V/S P.S.I.D.C. LTD	ASHWINIE KUMAR BANSAL, , ASHWINIE KUMAR BANSAL, MS. RITU NICHANI, ROHAN MITTAL, V.M.GUPTA, ANMOL PANDIT, A.K.BANSAL ASHWINIE KUMAR BANSAL,
		CM-1401-CII-2014		
220 **	JALANDHAR [19-JUL-25]	CM-3898-CII-2017 (ARB) (<i>DELAY(F)</i>) CM-3899-CII-2017 (<i>STAY</i>)	UNION OF INDIA AND ANOTHER V/ S SWARAN SINGH AND OTHERS	JATINDER JIT KAUR , , ISH PUNEET SINGH JATINDER JIT KAUR ,
		& O&M FAO-1216-2017		JATINDER JIT KAUR , , CHANDAN DEEP SINGH, Ish Puneet Singh, MANOJ KUMAR PUNDIR
		WITH CM-20524-CII-2023 (<i>DELAY(F)</i>)	SWARAN SINGH V/S UNION OF INDIA AND ORS	MANOJ KUMAR PUNDIR,
		CM-20523-CII-2023 (<i>EXEMPTION</i>)		MANOJ KUMAR PUNDIR,
		CM-20525-CII-2023 (<i>STAY PROCEED</i>)		MANOJ KUMAR PUNDIR,
		& O&M FAO-6000-2023		MANOJ KUMAR PUNDIR, , MANOJ KUMAR PUNDIR
221 **	JALANDHAR [19-JUL-25]	FAO-5540-2017 (ARB) CM-17981-CII-2017 (<i>STAY</i>)	UNION OF INDIA AND ANR V/S PARMINDER SINGH AND ORS	RAGHUJEET SINGH MADAN, , SATBIR MOR, A.K BANSAL RAGHUJEET SINGH MADAN,
		WITH FAO-7614-2017	UNION OF INDIA AND ANR V/S GRAM PANCHAYAT AND ANR	RAGHUJEET SINGH MADAN, , SONIA MADAN
		WITH FAO-3624-2015	UNION OF INDIA & ANR V/S BEANT SINGH DECEASED THR. LRS& ORS	SARTEJ SINGH NARULA, , JAGDISH MANCHANDA
		CM-10742-CII-2015		SARTEJ SINGH NARULA,

76 of 434

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234 **	GURGAON [19-JUL-25]	CR-2616-2021 (ARB&CON)	M/S PANASONIC INDIA PVT LTD V/ S M/S TECHNO CONSULTANT AND ANR	P.K. KHINDRIA, , ANIL KHER, ANIL KHER, SR. ADVOCATE, VIKAS JAIN, ANKUR BALI, ANKUR BALI, VIKAS JAIN, DIVANSHU AGGARWAL, HIMANSHU RAO, KIRAN PAL SINGH, AAG, HARYANA, KUNAL KHER, SANDEP THUKRAL, MANITA DALLA, RAJNEESH CHADWAL, AAG, HARYANA, VIKAS JAIN P.K. Khindria, P.K. Khindria,
235 **	FARIDABAD [19-JUL-25]	FAO-448-2021 (ARB)	DELKON TEXTILES PVT LTD V/S THE GENERAL MANAGER SOUTH CENTRAL RAILWAYS AND ORS	DINESH K MALHOTRA, , KARMINDER SINGH, P.S. WALIA, KARMINDER SINGH, RAJIV SHARMA, RAJIV SHARMA(HISARWALE)
236 **	SANGRUR [19-JUL-25]	FAO-221-2022 (ARB)	PAWAN KUMAR AND OTHERS V/S THE PUNJAB STATE COOP SUPPLY AND MARKETING FEDERATION LTD AND ANOTHER	ISHAN GUPTA, ISHAN GUPTA,
237 **	UT-CHANDIGARH [19-JUL-25]	FAO-3849-2022 (ARB)	TATA MOTORS LTD V/S LUDHIANA CITY BUS SERVICES LTD AND ANR	RAJNI NARULA, , SANJEEV SONI, ALANKAR NARULA RAJNI NARULA, , ALANKAR NARULA
		CM-11800-CII-2022 (STAY PROCEED)		
		WITH CM-3886-CII-2023 (MODIFICATION)	TATA MOTORS LTD V/S LUDHIANA CITY BUS SERVICES LTD AND ANR	RAJNI NARULA, A.G. PUNJAB
238 **	PANIPAT [19-JUL-25]	FAO-4237-2022 (ARB)	HARI SINGH THROUGH HIS LR AND ORS. V/S UOI AND ORS.	RAJESH GOYAL, , ABHILAKSH GAIND, RAJESH GOYAL RAJESH GOYAL,
		CM-12917-CII-2022 (OTHER)		
		WITH FAO-4824-2022	HUKMI V/S UOI AND ORS	RAJESH GOYAL, , NAVMOHIT SINGH
239 ***	UT-CHANDIGARH [19-JUL-25]	CM-23671-CII-2023 (ARB) (DELAY(F))	KULBIR SINGH SAWHNEY V/S UTTAR HARYANA BIJLI VITRAN NIGAM LTD	DEEPAK BALYAN, VEER SINGH , AGAM BANSAL, MALVI AGGARWAL, PUNEET JINDAL, NAVROOP JAWANDA, SURJEET BHADU DEEPAK BALYAN, , MALVI AGGARWAL, VEER SINGH SURJEET BHADU, , DEEPAK BALYAN, DEEPAK BALYAN, AAG, HARYANA, SANYA THAKUR, SRISHTI VERMA, VEER SINGH
		& RA-CR-173-2023		
		IN ARB-252-2023		
		(DECIDED CASE)		
240 **	BATHINDA [19-JUL-25]	CM-3794-CII-2023 (ARB) (DELAY(F))	HARBANS LAL AND ANR V/S UNION OF INDIA AND ORS	RAVISH BANSAL, RAVISH BANSAL, , KANWALVIR SINGH KANG, PIYUSH SETIA, VIKRAM RATHORE
		& O&M FAO-942-2023		
241 **	JALANDHAR [19-JUL-25]	CM-23162-CII-2023 (ARB) (DELAY(F)) CM-23163-CII-2023 (EXEMPTION)	UNION OF INDIA AND ANOTHER V/ S NISHA MANI AND OTHERS	ABHILAKSH GAIND, ABHILAKSH GAIND, ABHILAKSH GAIND, , Ish Puneet Singh
		CM-23164-CII-2023 (STAY (CONV))		
		& O&M FAO-6660-2023		

78 of 434

7/19/2025, 9:20 PM

242	**	JALANDHAR [19-JUL-25]	CM-23430-CII-2023 (ARB) (<i>DELAY(F)</i>) CM-23431-CII-2023 (<i>EXEMPTION</i>)	UNION OF INDIA AND ANOTHER V/ S NIRANJAN SINGH AND OTHERS	ABHILAKSH GAIND, , RAKESH ROY
			CM-23432-CII-2023 (<i>STAY (CONV)</i>)		ABHILAKSH GAIND,
			& O&M FAO-6723-2023		ABHILAKSH GAIND, , Ish Puneet Singh
			WITH CM-23673-CII-2023 (<i>DELAY(F)</i>)	UNION OF INDIA AND ANR V/S ATMA SINGH	ABHILAKSH GAIND,
			CM-23674-CII-2023 (<i>EXEMPTION</i>)		ABHILAKSH GAIND,
			CM-23675-CII-2023 (<i>OTHER</i>)		ABHILAKSH GAIND,
			& O&M FAO-6779-2023		ABHILAKSH GAIND, , DHEERAJ MAHAJAN, Ish Puneet Singh, RAKESH ROY, MANVENDER SINGH
			WITH CM-23682-CII-2023 (<i>EXEMPTION</i>)	UNION OF INDIA AND ANOTHER V/S KULDEEP SINGH AND OTHERS	ABHILAKSH GAIND,
			CM-23679-CII-2023 (<i>DELAY(F)</i>)		ABHILAKSH GAIND,
			CM-23683-CII-2023 (<i>STAY (CONV)</i>)		ABHILAKSH GAIND,
			& O&M FAO-6780-2023		ABHILAKSH GAIND, , Ish Puneet Singh
243	**	LUDHIANA [19-JUL-25]	CR-5098-2023 (ARB&CON) CM-15978-CII-2023 (<i>EXEMPTION</i>)	M/S SURAJ INDUSTRIES V/S M/S AKSHIT ENTERPRISES	AMIT KUMAR SAINI, , AMAN PRATAP SINGH, AMIT KUMAR SAINI, DEEPAK KUNDU AMIT KUMAR SAINI,
244	**	GURGAON [19-JUL-25]	CR-5435-2023 (ARB&CON) CM-3448-CII-2024 (<i>DIRECTION</i>) CM-17072-CII-2023 (<i>OTHER</i>) CM-18185-CII-2023 (<i>STAY PROCEED</i>) CM-19261-CII-2023 (<i>MODIFICATION</i>) CM-833-CII-2024 (<i>STAY</i>)	PRANAV ANSAL V/S BSF COOPREATIVE HOUSE BUILDING SOCIETY LTD AND ANR	SURAM SINGH RANA, , AKSHAY RANA, ARVIND KUMAR, BHARAT BHANDARI, D.V. SHARMA, SENIOR ADVOCATE, SATYA VEER SINGH, SURAM SINGH RANA GURMANDEEP SINGH SULLAR, , DEVAKI ANAND SULLAR, POOJA AGANPAL SURAM SINGH RANA, , BHARAT BHANDARI SURAM SINGH RANA, , AKSHAY RANA SURAM SINGH RANA, , ARVIND KUMAR SURAM SINGH RANA, , ARVIND KUMAR, SURAM SINGH RANA
245	**	FARIDKOT [19-JUL-25]	CR-5974-2023 (ARB&CON) CM-18738-CII-2023 (<i>EXEMPTION</i>) CM-18739-CII-2023 (<i>STAY PROCEED</i>)	NATIONAL HIGHWAY AUTHORITY OF INDIA V/S SANDEEP KUMAR AND ORS	KANWALVIR SINGH KANG, , ANMOLDEEP SINGH, KANWALVIR SINGH KANG, MOHAN SINGH CHAUHAN, PRATEEK GUPTA, R.K. GREWAL, RAJVINDER SINGH BAINS KANWALVIR SINGH KANG, KANWALVIR SINGH KANG,

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246 **	UT-CHANDIGARH [19-JUL-25]	CR-6015-2023 (ARB&CON)	PUNJAB WATER SUPPLY AND SEWERAGE BOARD AND ANOTHER V/S M/S VIRINDRA BUILDCON PVT LTD	SARTHAK GUPTA, , IMRAN AHMED ALI, RAMAN SHARMA, SARTHAK GUPTA
		CM-16804-CII-2024 (OTHER)		RAMAN SHARMA,
		CM-3681-CII-2024 (VACATE STAY)		RAMAN SHARMA, , SARTHAK GUPTA
		CM-10866-CII-2025 (OTHER :TAKE UP)		RAMAN SHARMA, , AAKRITI SHARMA, ARNAV SHARMA, SARTHAK GUPTA
		CM-4245-CII-2025 (PREPONE)		RAMAN SHARMA,
		WITH CR-6019-2023	PUNJAB WATER SUPPLY AND SEWERAGE BOARD AND ANOTHER V/S M/S VIRINDA BUILDCON PVT LTD	SARTHAK GUPTA, , IMRAN AHMED ALI, SARTHAK GUPTA
		CM-3659-CII-2024 (VACATE STAY)		RAMAN SHARMA, SARTHAK GUPTA , SARTHAK GUPTA
		CM-16800-CII-2024 (OTHER :ORDER TO RELEASE AMOUNT)		RAMAN SHARMA,
247 **	BATHINDA [19-JUL-25]	CWP-4222-2023 (COOP ACT) (OTHER)	JARNAIL SINGH V/S STATE OF PUNJAB AND OTHERS	MOHINDER PAL, ADVOCATE GENERAL PUNJAB , ANIL BANSAL, DAG, PUNJAB, SUKHDEEP SINGH BHINDER
248 **	PANCHKULA [19-JUL-25]	CWP-26538-2023 (COOP ACT) (OTHER)	VIRENDER SINGH RANA AND ORS. V/S ASSISTNAT REGISTRAR COOPERATIVE SOCIETIES, PANCHKULA AND ORS.	BRIJESH KUMAR, , AMAN BAHRI, ADDL. A.G., HARYANA, SHARAD AGGARWAL, DAG, HARYANA
249 **	SIRSA [19-JUL-25]	CWP-29501-2023 (COOP ACT) (OTHER)	MOHAN LAL BANSAL V/S STATE OF HARYANA AND OTHERS	INDERJIT SHARMA, A.G. HARYANA , PARDEEP SOLATH, SHARAD AGGARWAL, DAG, HARYANA
250 ***	PANCHKULA [19-JUL-25]	ARB-517-2024 (ARB)	M/S RAM KUMAR CONTRACTOR PVT LTD. V/S HARYANA STATE ROADS AND BRIDGES DEVELOPMENT CORPORATION LTD & ORS.	UMANG BANSAL, A.G. HARYANA , PRATEEK MAHAJAN
		CM-19016-CII-2024 (OTHER :URGENT LIST)		UMANG BANSAL,
		CM-19017-CII-2024 (EXEMPTION)		UMANG BANSAL,
		CM-20809-CII-2024 (POR)		UMANG BANSAL,
251 **	BATHINDA [19-JUL-25]	CR-1069-2024 (ARB&CON)	CHIEF ENGINEER, BATHINDA ZONE, BATHINDA AND ANOTHER V/S M/S KUNDAL LAL PYARE LAL AND ANOTHER	ARVIND SETH, , ARVIND SETH
252 **	BARNALA [19-JUL-25]	CR-4765-2024 (ARB&CON)	M/S JINDAL VIDYUT PRODUCTS PVT. LTD. V/S PUNJAB STATE POWER CORPORATIN LTD. AND ANR.	INDERPREET SINGH KOONER, , INDERPREET SINGH KOONER
253 **	MOGA [19-JUL-25]	CWP-245-2024 (COOP ACT) (OTHER)	THE PUNJAB STATE COOPERATIVE SUPPLY AND MARKETING FEDERATION LTD. V/ S STATE OF PUNJAB AND OTHERS	ABHAY NANDA, A.G. PUNJAB , INDER PREET SINGH, SAGUNA ARORA, A.A.G. PUNJAB., SHIV KUMAR, TEEVAR SHARMA, AAG, PUNJAB, VIKAS ARORA, AAG, PUNJAB, VINAY KUMAR, SUNISH BINDLISH
254 **	AURANGABAD [19-JUL-25]	CWP-13307-2024 (ARBITRATION DISPUTES) (OTHER)	M/S ATUL CARS V/S HONDA MOTOR CYCLE AND SCOOTER PVT LTD AND ANR	KARAN KAUSHAL, A.G. HARYANA , ABHIMANU JANGRA, AMBANSHU SAHNI, AMBANSHU SAHNI, MEHUL PARTI, SHIVANGI,, KARAN KAUSHAL
80 of 434				
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255 **	GURGAON [19-JUL-25]	CM-3516-CII-2025 (ARB) (<i>DELAY(F)</i>) CM-3514-CII-2025 (<i>DELAY (REF)</i>)	OM PARKASH (SINCE DECEASED) RAKESH DHIMAN, THROUGH LRS AND OTHERS V/S STATE OF HARYANA AND OTHERS
		CM-3515-CII-2025 (<i>EXEMPTION :NOR</i>)	RAKESH DHIMAN, RAKESH DHIMAN,
		& O&M FAO-1199-2025	RAKESH DHIMAN, , RAKESH DHIMAN, VIVEK SINGLA
256 **	JALANDHAR [19-JUL-25]	CM-3524-CII-2025 (ARB) (<i>DELAY(F)</i>) CM-3525-CII-2025 (<i>STAY PROCEED</i>)	UNION OF INDIA AND ANOTHER V/ SUVIR KUMAR, S GURBAKSH SINGH AND OTHERS
			SUVIR KUMAR,
		& O&M FAO-1208-2025	SUVIR KUMAR, A.G. PUNJAB
81 of 434		7/19/2025, 9:20 PM	

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 23/07/2025 <u>CR NO 63</u>				
HON'BLE MRS. JUSTICE MEENAKSHI I. MEHTA				
Dedicated VC Link for Hybrid Hearing: https://zoom.us/my/vcphhc63 Meeting ID is 808 557 0445				
201 II	FATEHGARH-SAHIB [19-JUL-25]	CRR-746-2008 (CRRAC) (BOHCJ DT 03.01.2025)	SARABJIT SINGH AND OTHERS V/ S STATE OF PUNJAB	VINOD GHAI,DEEPAK GARG, AG PB,BIPIN GHAI, , AG PB, BIPIN GHAI SR ADV, DEEPAK GARG,, NIKHIL GHAI, SANDEEP GEHLAWAT
202 II	HISSAR [19-JUL-25]	CRR-1442-2009 (CRRAC) (BOHACJ DT. 21.03.2016Z/BOHACJ DT.4.7.16)	GULSHAN RAI BATRA V/S STATE OF HARYANA	GOURAV MOHUNTA,
203 II	JIND [19-JUL-25]	CRR-2728-2008 (138 NIA) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	OM PARKASH V/S KANDY FINLEASE LTD. AND ANR.	AMIT KUMAR JAIN, , AMIT KUMAR JAIN
204 II	KAPURTHALA [19-JUL-25]	CRR-2442-2010 (304A) (BOHCJ DT 03.01.2025)	GURMIT SINGH V/S STATE OF PUNJAB	VIVEK K. THAKUR, , GAZI MOHD DAG PB, K.D.SACHDEVA AAG PB, RAHUL SHARMA, V.S.DADWAL, VIVEK K. THAKUR
205 V	AMBALA [19-JUL-25]	IOIN-2-CRM-M-11725-2019 ((PROT)) IN CRM-M-11725-2019 (BOHCJ DT 07.04.2025)	ARSHDEEP KAUR AND ANR V/S STATE OF PUNJAB AND ORS	MANVINDER SINGH BAL, MANVINDER SINGH BAL,
206 V	MANSA [19-JUL-25]	CRM-W-959-2022 ((PROT)) (RECALLING) IN CRWP-6717-2022 (CRM IN DECIDED)	RINKU RANI AND ANR V/S STATE OF PUNJAB AND OTHERS	S.K. BISHNOI, A.G. PUNJAB , K.S BRAR, YASH PAL SHARMA KARANJEET SINGH BRAR, A.G. PUNJAB , KARANJEET SINGH BRAR
207 II	LUDHIANA [19-JUL-25]	CRM-33928-2016 (ACC NOT GRANTED BAIL) IN CRA-S-394-SB-2010 ()	BALRAJ V/S STATE OF PUNJAB	GAURAVJIT SINGH JAGPAL, , AYUSH GUPTA, VARSHIT GARG, G.S. JAGPAL, , AAYUSH GUPTA, AAYUSH GUPTA ADV., MADAN GOPAL GUPTA ADV.
208 **	SANGRUR [19-JUL-25]	RA-CR-13-2023 (NIC(EG)) (FAO-3367-2005) CM-1391-CII-2023 (POR) IN FAO-3367-2005 WITH RA-CR-14-2023 CM-1392-CII-2023 (POR) IN FAO-3368-2005 WITH RA-CR-15-2023 CM-1393-CII-2023 (POR) IN FAO-3369-2005 WITH RA-CR-19-2023 (REVIEW) CM-2188-CII-2023 (POR)	BALBIR SINGH AND ANOTHER V/S AZIR ALIAS WAZIR AND OTHERS IQBAL KHAN AND ANOTHER V/S AZIR ALIAS WAZIR AND OTHERS LATIF KHAN AND ANOTHER V/S AZIR ALIAS WAZIR AND OTHERS MAJOR SINGH AND ANOTHER V/ S AZIR ALIAS WAZIR AND OTHERS	MOHD. YOUSAF, , SUVIR DEWAN, MOHD. YOUSAF MOHD. YOUSAF, SUVIR DEWAN , MOHD. YOUSAF R.S.MODI, , MOHD. YOUSAF, SUVIR DEWAN MOHD. YOUSAF, MOHD. YOUSAF, R.S.MODI, , MOHD. YOUSAF, SUVIR DEWAN MOHD. YOUSAF, MOHD. YOUSAF, RS.MODI, , MOHD YOUSAF, SUVIR DEWAN MOHD. YOUSAF, SUVIR DEWAN , MOHD. YOUSAF MOHD. YOUSAF,

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IN FAO-3366-2005		R.S.MODI, , MOHD. YOUSAF, SUVIR DEWAN
WITH RA-CR-23-2023	FAQUIR MOHD. AND ANOTHER V/ S AZIR ALIAS WAZIR AND OTHERS	MOHD. YOUSAF, , SUKHAM KAUR
CM-2407-CII-2023 (POR)		MOHD. YOUSAF,
IN FAO-3370-2005		R.S.MODI, , MOHD. YOUSAF, SUVIR DEWAN
(REVIEW)		

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 23/07/2025					CR NO 42
HON'BLE MRS. JUSTICE ARCHANA PURI					
Dedicated VC Link for Hybrid Hearing: https://zoom.us/my/vcphhc42					Meeting ID is 652 179 7658
201 ***	PATIALA [19-JUL-25]	TA-204-2024	KULWINDER KAUR AND ANOTHER V/S HARPAL SINGH	NIKHIL BATTAL, , DIXIT RAJ KAPOOR, HARPREET PAL SINGH RAKHRA, HS RAKHRA, SUMAN KUMARI	
202 ***	BATHINDA [19-JUL-25]	TA-670-2024	KHUSHI V/S TASLEEM	AMIT KASHYAP, , AMIT KASHYAP, INDIRA, KM GARG, RAJVINDER KAUR SOHAL, , SS BHINDER, SUNIL KUMAR BAJAJ	
203 ***	HOSHIARPUR [19-JUL-25]	TA-1212-2024	KIRAN THAKUR V/S ROHIT JARIAL	AVTAR SINGH BHATTI, , AMRIT PAUL, AVTAR SINGH BHATTI, KETIKA KISHORE, MUNISH PURI, PRIYANKA AVTAR S BHATTI	
204 ***	ROPAR [19-JUL-25]	TA-1228-2024	MANJEET KAUR V/S CAPTAIN SINGH	BALWANT SINGH, , BALWANT SINGH, RAHUL VERMA, GAURAV	
205 ***	PATIALA [19-JUL-25]	TA-1254-2024	KIRAN BALALIAS KIRAN DESWAL V/S PANKAJ BUNDI WAL ALIAS PANKAJ	LALIT SINGLA, , LALIT SINGLA, SUMIT SHARMA, VARSHA SHARMA	
206 ***	KAITHAL [19-JUL-25]	TA-1310-2024	SMT RAJ BALAL AND ANOTHER V/S PRIYANKA RANIL AND OTHERS	MANVENDER DALAL, , BHUPESH DOGRA, ANKIT CHAUDHARY, MANVENDER SINGH DALAL, TUSHAN RAWAL MANVENDER DALAL	
		CM-9577-CII-2025 (POR)		ANKIT CHAUDHARY,	
207 ***	KAITHAL [19-JUL-25]	TA-1359-2024	RUKSHANA V/S SANJAY KHAN	VINOD BHARDWAJ, , NIPUN BHARDWAJ, PARVESH JAGLAN	
208 ***	PATIALA [19-JUL-25]	TA-1393-2024	HARMEET KAUR V/S AMIT ARORA	KANWALJEET SINGH BRAR, , AMANPREET KAUR MANGAT, KS BRAR, PUJA CHOPRA	
		CM-9334-CII-2025 (POR)		SANDEEP CHOPRA,	
209 ***	GURGAON [19-JUL-25]	TA-1471-2024	MEENAKSHI BAWEJA V/S DEEPAK BAWEJA	VIREN JAIN, , AMBUJ SRIVASTAVA, KOMALJIT KAUR, KOMALJIT KAUR, VIREN JAIN TARRANUM MADAAN, VIKAS BISHNOI	
		WITH CRM-M-4746-2025	MEENAKSHI BAWEJA AND ORS V/ S DEEPAK BAWEJA	TARRANUM MADAN, , KOMALJIT KAUR	
		CRM-9803-2025 (POR)		VIKAS BISHNOI, , AMBUJ SRIVASTAVA	
		WITH TA-1656-2024	MEENAKSHI BAWEJA V/S DEEPAK BAWEJA	TARRANUM MADAN, , VINOD BHARDWAJ	
		CM-4631-CII-2025 (POR)		PUNIT MALIK,	
		(BO DATED 20.02.2025)			
210 ***	ROPAR [19-JUL-25]	TA-1673-2024	KULDEEP KAUR AND ANR V/S GURDEV SINGH AND ORS	LIAQAT ALI, , ABHIMANYU KALSY, LIAQAT ALI	
211 ***	FARIDKOT [19-JUL-25]	TA-25-2025	JATINDER PAL KAUR V/S AMRINDER SINGH	ACHIN GUPTA, , KARAN BANSAL, PKS PHOOLKA	
212 ***	PATIALA [19-JUL-25]	TA-147-2025	MAMTA V/S SANJAY	NAMISH, , NAMISH SODHI	

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213 ***	GURGAON [19-JUL-25]	TA-518-2025	NISHA ALIAS NISHA RANI V/S GAURAV KAPOOR	AJAY JAIN,
214 ***	LUDHIANA [19-JUL-25]	TA-533-2025	MANPREET KAUR V/S JAGJIT SINGH LUTHRA	SUMEETPAL SINGH SIDHU, , JIVITESH SINGH DOSANJH
215 ***	SANGRUR [19-JUL-25]	TA-534-2025	SHIKA SAINI V/S RAVI SAINI	NIKHIL MITTAL, , NIKHIL MITTAL
216 **	YAMUNA-NAGAR [19-JUL-25]	FAO-3774-2015 (NIC)	NATIONAL INSURANCE COMPANY LTD V/S JAGDISH KUMAR AND ORS	DEEPAK SURI, , L.M.SURI, RAINI PAUL, NEERAJ KHANNA, NEERAJ KHANNA, KRISHAN SINGH, RAHISH PAHWA
		WITH CM-8078-CII-2016	JAGDISH KUMAR V/S BIJENDER SINGH & ORS	KRISHAN SINGH,
		& O&M FAO-2227-2016		KRISHAN SINGH, , DEEPAK SURI
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
217 ***	FATEHGARH-SAHIB [19-JUL-25]	CR-2193-2018 (IO)	PURSHOTTAM DASS AND ANR V/S SURINDER KUMAR AND ORS	C.M.MUNJAL, , C.M.MUNJAL, S.S. MAJITHIA, SANDEEP S. MAJITHIA, SEEMA ARORA, SHIVDEEP
		CM-9110-CII-2018 (STAY)		C.M.MUNJAL, , SANDEEP S. MAJITHIA
		WITH CR-4301-2018	SURINDER KUMAR AND ANR V/S PURSHOTTAM DASS AND ORS	SANDEEP S. MAJITHIA, , C.M.MUNJAL, SANDEEP S. MAJITHIA
		(STAYED CASE)		
218 ***	BATHINDA [19-JUL-25]	CR-4715-2022 (IO)	MAHANT RAMESH MUNI V/S RAMANDEEP AND OTHERS	ASHOK SINGLA, , AAKASH SINGLA, ANKUSH SINGLA, KARAN BANSAL, RAVISH BANSAL, SURINDER GARG
		(BODT 20.08.2024 // STAYED CASE)		
219 ***	UT-CHANDIGARH [19-JUL-25]	CR-1665-2023 (IO)	PUNJAB AND SIND BANK V/S M/S OM TRADING COMPANY	ANANT BIR SINGH SIDHU, , ANANAT BIR SINGH SIDHU, KUSUM, PARVEEN CHAUHAN
		(PROCEEDINGS STAY CASE)		
220 ***	LUDHIANA [19-JUL-25]	CR-1232-2024 ((RENT))	DALJIT SINGH V/S SHREE RAGHUNATH MANDIR SOCIETY REGISTERED	DIVANSHU JAIN, , AAYUSH GUPTA, ABHINAV GOEL, Divanshu Jain
		CM-3764-CII-2024 (EXEMPTION)		Divanshu Jain,
		CM-3765-CII-2024 (STAY PROCEED)		Divanshu Jain,
		WITH CR-1746-2021	DALJIT SINGH V/S SHREE RAGHUNATH MANDIR SOCIETY REGD	Divanshu Jain,
		CM-7788-CII-2021 (EXEMPTION(CC))		Divanshu Jain,
		CM-7789-CII-2021 (STAY PROCEED)		Divanshu Jain,
		(PROCEEDINGS STAY CASE)		
221 ***	LUDHIANA [19-JUL-25]	CR-1411-2024 (IO)	M/S THE FOOD BOOK CAFE AND ANOTHER V/S RASHMI CHADHA	PRATEEK SODHI, , AAYUSH GUPTA, AAYUSH GUPTA, MADAN GUPTA, AHARJOT GREWAL, GAGANDEEP JAMMU, MANOJ SINGLA, PRATEEK SODHI
		CM-4137-CII-2024 (EXEMPTION(CC))		PRATEEK SODHI,
		CM-18547-CII-2024 (DIRECTION)		AAYUSH GUPTA,
222 ***	LUDHIANA [19-JUL-25]	CR-2002-2024 (IO)	MANJOT SINGH V/S ANU BALA AND ORS	KARTIKEYA SWAROOP MEHTA, , AMIT THAKUR, PROMILA NAIN, MOHINDER S. NAIN, BAL KRISHAN MEHTA, HITESH CHOPRA, ISHAN GUPTA, PROMILA NAIN, TWINKLE MEHTA
		CM-5977-CII-2024 (EXEMPTION)		KARTIKEYA SWAROOP MEHTA,

87 of 434

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			CM-5978-CII-2024 (POR)	KARTIKEYA SWAROOP MEHTA,	
			CM-5979-CII-2024 (STAY PROCEED)	KARTIKEYA SWAROOP MEHTA,	
			CM-11422-CII-2024 (VACATE STAY)	ISHAN GUPTA, , DEEPALI JINDAL, HARITA PANTHEY, PALVI	
223 ***	SANGRUR [19-JUL-25]		CR-2837-2024 (MACT)	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED V/ S JARNAIL KAUR AND OTHERS	PUNIT JAIN, , PUNIT JAIN, Preet Harinder Singh Pannu
			WITH CR-1357-2025	SHRIRAM GENERAL INSURANCE CO LTD V/S SATBIR AND ORS.	PUNIT JAIN, , PUNIT JAIN
			WITH CR-2881-2025	CHOLAMANDALAM MS INSURANCE COMPANY LTD. V/S MANJIT KAUR AND OTHERS	PUNIT JAIN, , PUNIT JAIN
			WITH CR-3230-2024	ICICI LOMBARD GENERAL INSURANCE CO. LTD. V/S RAJ KAUR AND ORS	PUNIT JAIN, , PUNIT JAIN, Preet Harinder Singh Pannu
			WITH CR-4224-2024	SHRIRAM GENERAL INSURANCE CO. LTD. V/S SMT. KAMAL AND ORS	PUNIT JAIN,
			WITH CR-6307-2024	UNITED INDIA INSURANCE CO. LTD. V/S SUNIL AND OTHERS	LALIT GARG, , SANJEEV GOYAL
			WITH CR-7179-2024	THE ORIENTAL INSURANCE CO. LTD. V/S MANINDER SINGH AND ANOTHER	PUNIT JAIN, , PUNIT JAIN
			WITH CR-7503-2023	FUTURE GENERALI INDIA INSURANCE COMPANY LTD. V/S BHUP SINGH AND ORS.	VISHAL AGGARWAL, , AAYUSH GOYAL, PUNIT JAIN
			WITH CR-7511-2024	SHRIRAM GENERAL INSURANCE COMPANY LTD V/S JASDEEP SINGH THROUGH HIS MOTHER CHARANJEET KAUR AND ORS	PUNIT JAIN,
			(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
224 ***	FAZILKA [19-JUL-25]		TA-1360-2023	NEELAM V/S KULDEEP KUMAR ALIAS GABBAR ALIAS NIKKU	SUSHIL KUMAR VERMA, , KARANDEEP SINGH DARGAN, RAJAT VERMA, SIRAT SAPRA, SK VERMA, MUKESH SAWAMI
225 ***	AMRITSAR [19-JUL-25]		TA-1409-2023	RITAKSHI SETH PURI V/S SHAGUN PURI	PRATEEK SODHI, , AHARJOT GREWAL, PRATEEK SODHI, GAGANDEEP JAMMU, JASMINE, MANISH BANSAL, NAVJIT SINGH, PRATEEK SODHI, PRATEEK SODHI , SAANCHI VERMA, SOURAV GARG, NAVJIT SINGH
			CM-20232-CII-2023 (EXEMPTION)		PRATEEK SODHI,
			(STAY CASE)		
			TA-8-2024	ANJALI DEVI @ ANJALI BHAGAT V/ S NARINDER KUMAR	SIDHANT VERMANI, , SIDHANT VERMANI, SOURABH PAL
			CM-193-CII-2024 (EXEMPTION)		SIDHANT VERMANI,
			(TO BE TAKEN UP AT 2 PM)		
			TA-131-2024	GURCHARAN SINGH V/S MANJIT KAUR AND OTHERS	R.V.S. CHUGH, , R.V.S. CHUGH, RVS CHUGH, VINEET SACHDEVA, RAHUL ARORA
228 ***	MOHALI (SAS NAGAR) [19-JUL-25]		TA-337-2024	KAMALPREET KAUR V/S MANGAL SINGH	SANJEEV SHARMA, , RAHUL VATS, SANJEEV SHARMA, SWETA
			TA-768-2024	LAKSHMI DEVI ALIAS LAXMI DEVI V/S NAVJOT SINGH ALIAS SAGAR	MUNISH PURI, , GURSIMRAN S BAWA, MUNISH PURI, HARSH, SANDEEP SAINI

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230	***	LUDHIANA [19-JUL-25]	TA-990-2024	MANJOT KAUR V/S LOVJEET SINGH	PRITPAL SINGH MIGLANI, , PRITPAL MIGLANI, SANJEEV K. VIRK, SANJEEV VIRK
231	***	SRI MUKTSAR SAHIB [19-JUL-25]	TA-1025-2024	PRABJOT KAUR AND ANR V/S PARGAT SINGH	KULWINDER SINGH, , ISHAN THAKUR, KULWINDER SINGH DHILLON, LAKHWINDER SINGH SIDHU
232	***	TARANTARAN [19-JUL-25]	TA-1102-2024 CM-12933-CII-2025 (POR)	SUMEETPAL KAUR V/S RANJODH SINGH	RAVI MALHOTRA, , ASHOK KUMAR, GAURAV DATTA, RAVI MALHOTRA, SRISHTI SHARMA, SURINDER KAUR RAVI MALHOTRA GAURAV DATTA,
233	***	MOHALI (SAS NAGAR) [19-JUL-25]	TA-1334-2024	SUMAN LATA V/S RAHUL	KULWANT SINGH DHANORA, , KULWANT SINGH DHANORA, VIJAY KUMAR
234	***	CHANDAULI [19-JUL-25]	TA-65-2025 WITH TA-258-2025	SMT ROSHAN V/S ANIL KUMAR SMT ROSHAN V/S GENERAL PUBLIC AND OTHERS	R C GUPTA, , KARAN DIWAN, RC GUPTA R C GUPTA, , PARVEEN, RC GUPTA
235	***	JIND [19-JUL-25]	TA-335-2025	KUSAM SHARMA V/S SHEKHAR	ANKUR MALIK, , ANKUR MALIK, MONU SHARMA, ANKUR MALIK, YESH PAUL MALIK
236	***	SRI MUKTSAR SAHIB [19-JUL-25]	TA-476-2025	CHHINDERPAL KAUR V/S AMRITPAL	YOGESH KUMAR ANEJA, , SURESH KUMAR ANEJA, YOGESH KUMAR ANEJA
237	***	JHAJJAR [19-JUL-25]	TA-495-2025	YOGITA V/S ARUN KUMAR	PARMOD KUMAR, , K MADHURI, PARMOD KUMAR
238	***	MOHALI (SAS NAGAR) [19-JUL-25]	TA-519-2025	SIMRAN KAUR V/S GURSEVAK SINGH AND ANOTHER	D K PRAJAPATI,
239	***	JIND [19-JUL-25]	TA-625-2025 CM-9023-CII-2025	POOJA V/S PAWAN KUMAR	ISHNOOR SINGH BAINS, , DIVYAM SINGH DHAKLA ISHNOOR SINGH BAINS,
240	***	MOHALI (SAS NAGAR) [19-JUL-25]	TA-712-2025	MADHUKAR MALIK V/S PAYAL MALIK	AMIT PURI, , Amit Puri, VIDIT BANSAL
241	***	MAHENDERGARH [19-JUL-25]	TA-746-2025	MEGHA V/S ANKIT KAUSHIK	RANVIJAY SINGH,
242	**	HISSAR [19-JUL-25]	CM-6971-CII-2015 (NIA) CM-2737-CII-2012 & O&M FAO-1236-2000	SMT. SHIMLA DEVI V/S SURJEET SINGH	RAM NIWAS KUSH, VANDANA MALHOTRA, , RAJNEESH MALHOTRA, SUKHVIR SINGH SAHU RAM NIWAS KUSH, VANDANAA MALHOTRA, R.N.KUSH, , BALJIT MANN, GOPAL MITTAL, B S WALIA, NAFEESH AHMED, SHELJA SHARMA, SURINDER SINGH WALIA, VANDANAA MALHOTRA
243	**	MANSA [19-JUL-25]	FAO-1094-2000 (OI) CM-9165-CII-2008 (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	(O&M)ORIENTAL INS.CO V/S JASBIR KAUR	S.C.PATHELA,K K BANSAL N S SWAITCH, , BHAVYA VATA, PRIYANKA KK BANSALS.C.PATHELA,
89 of 434		7/19/2025, 9:20 PM			

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244 **	PATIALA [19-JUL-25]	FAO-2659-2000 (MMACT(EG))	DARSHAN SINGH V/S THE PEPSU ROAD TRANSPORT CORPN	H.S.CHAWLA,HARSH AGGARWAL,, , AMAN SHARMA, CS PASRICHA,PARAMJIT BATT
(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
245 **	JALANDHAR [19-JUL-25]	FAO-2792-2000 (NIC)	(O&M)NATIONAL INSUANCE CO.LTD V/S RAMESH KAPOOR AND ORS.	DEEPAK SURI,L M SURI, P S BAWA,, , ASHWANI TALWAR, BRIJ BHUSHAN SHARMA, DEEPAK SURI, GAURAV GAUR, ADITYA KOCHAR, G.S BAWA, JAGJIT SINGH, SANJIV GHAI, INDER JEET SHARMA, JS CHATTRATH, NEERAJ KHANNA, RAVINDER ARORA, PRADEEP BEDI, VINOD KUMAR, PRIYADEEP, RADHIKA SURI, LM SURI, VIBHA, SAMIR SACHDEVA, RAJNISH NARULA P.S. BAWA, DEEPAK SAINI , NEERAJ KHANNA
		IN CM-4887-CII-2016		
		IN CM-8472-CII-2015		P.S. BAWA,
		IN CM-3430-CII-2001		SAMIR SACHDEV,
		WITH XOBJC-12-CII-2001	NATIONAL INSURANCE COMPANY LTD V/S RAMESH KAPOOR AND OTHERS	SAMIR SACHDEV,
		WITH FAO-1745-2001	NATIONAL INSURANCE COMPANY LTD. V/S KRISHAN SINGH ETC.	DEEPAK SURI, , ASHWANI TALWAR, DEEPAK SURI
(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
246 ***	AMBALA [19-JUL-25]	CR-4281-2007 (RENT HRY)	(O&M) SHIV PAL V/S MURTI SIRI BHAGWAN RAM AND ORS.	SURINDER MOHAN SHARMA,, , AJAY KAUSHIK, AMIT JAIN, ARJUN VEER SHARMA, ARUN JAIN, AJAY KAUSHIK, B.R. RANA , C.M MUJAL, VISHAL GOEL, CHETAN SALATHIA, GAURAV GAUR, VIKRAM CHAUDHARY, Mandhir Singh Virk, SURINDER MOHAN SHARMA SURINDER MOHAN SHARMA,
		CM-16011-CII-2007		
247 **	JALANDHAR [19-JUL-25]	FAO-847-2008 (RGI (OD))	(O&M) YADAV GOYAL AND ANR. V/ S JASMINDER KAUR ETC.	MANDEEP SACHDEV, NAKUL SHARMA, ANKUR MITTAL, , , GOPAL MITTAL, M.S.SACHDEVA, , SANJEEV KODAN MANDEEP SACHDEV,
		CM-5596-CII-2008		
		CM-5597-CII-2008		MANDEEP SACHDEV,
		CM-5598-CII-2008		MANDEEP SACHDEV,
(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
248 **	HOSHIARPUR [19-JUL-25]	FAO-4692-2008 (MMACT(EG))	JASVIR KAUR & ORS V/S BORSE DINESH & ORS	HARSH AGGARWAL, , HARNEET SINGH OBEROI, HARSH AGGARWAL, HITESH SOOD
(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
249 **	YAMUNA-NAGAR [19-JUL-25]	FAO-651-2009 (OI)	(O&M) ORIENTAL INSURANCE CO. LTD. V/S KULDEEP KAUR AND ORS.	RAJ KUMAR BASHAMBOO, , A.S.AHLUWALIA, H.P.S. GHUMAN, KAMAL KANT VERMA, LALIT PATHAK, M.S. RANDHAWA, M.S.RANDHAWA, RAJ KUMAR BASHAMBOO, VIKAS SHARMA RAJ KUMAR BASHAMBOO,
		CM-2315-CII-2009		
(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
250 **	AMBALA [19-JUL-25]	FAO-558-2014 (NIC)	NATIONAL INSURANCE CO. LTD. V/S SUSHILA DEVI & ORS	RAJNEESH MALHOTRA, , AMIT KUMAR JAIN, NARINDER KUMAR BABYAN, NIRMAL SINGH, A.K. KAUSAL, PRIYANKA VIJ, SAHEJ MAHAJAN, VANDANA MALHOTRA, VANDANAA MALHOTRA RAJNEESH MALHOTRA,
		CM-1704-CII-2014		
		WITH FAO-1719-2014	SUSHILA DEVI AND ANR V/S SANJAY KUMAR AND ORS	NARINDER KUMAR BIBYAN, , AMIT KUMAR JAIN, NIRMAL SINGH, VANDANA MALHOTRA, VANDANAA MALHOTRA

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(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
251 **	KAITHAL [19-JUL-25]	FAO-2428-2015 (OI (EG))	TANU BANSAL V/S RAJESH AND ORS	RAKESH NAGPAL, , AMIT KUMAR GOYAL, AMIT KUMAR GOYAL, H.S GHAROO, ANITA BALYAN, ANITA BALYAN , VICKY CHAUHAN
		WITH FAO-2429-2015	ASHOK KUMAR AND ORS V/S RAJESH AND ORS	RAKESH NAGPAL, , AMIT KUMAR GOYAL, ANITA BALYAN
(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
252 **	FARIDABAD [19-JUL-25]	FAO-2490-2015 (MMACT(ED)) CM-7719-CII-2015	CHUNNI LAL V/S RAMESHWAR & ANR	BS TEWATIA, BS TEWATIA,
(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
253 **	MAHENDERGARH [19-JUL-25]	FAO-5892-2016 (OI (EG))	DAYA RAM V/S RAJESH & ORS	SANDEEP KUMAR YADAV, , KAAVYA JARIYAL, MUKESH YADAV, S.S.SIDHU, SANDEEP KUMAR YADAV, SURINDER SINGH SIDHU
(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
254 **	REWARI [19-JUL-25]	IOIN-1-FAO-2960-2016 (NIC)	NATIONAL INSURANCE CO LTD V/ S SAVITRI & ORS	HARSH AGGARWAL, HARSH AGGARWAL, , ASEEM AGGARWAL, ASEEM AGGARWAL, , HARSH AGGARWAL
		IN FAO-2960-2016		
(DEATH CASE//IOIN FOR COMPLETION OF SERVICE)				
255 **	MOHALI (SAS NAGAR) [19-JUL-25]	FAO-1079-2017 (HDFC(EG))	VEENA @ BEENA @ BINA AND OTHERS V/S JARNAIL RAM AND OTHERS	, , PARAMVIR SINGH, SANGRAM SINGH
(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
256 **	ROHTAK [19-JUL-25]	FAO-3279-2017 (NIC) CM-10833-CII-2017 (STAY)	NATIONAL INSURANCE COMPANY LTD. V/S SUNITA DEVI AND ORS.	SANJEEV K ARORA, SANJEEV K ARORA,
(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
257 **	SANGRUR [19-JUL-25]	FAO-3465-2017 (UII (ED)) CM-11324-CII-2017 (IMPLEAD)	KIRANPAL KAUR AND ORS V/S AVTAR SINGH AND ORS	SANJEEV GOYAL, , VIKAS MOHAN GUPTA SANJEEV GOYAL,
(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
258 **	KARNAL [19-JUL-25]	FAO-3586-2017 (NIC) CM-11612-CII-2017 (STAY)	NATIONAL INSURANCE CO. LTD. V/S DILAWAR AND ANR	SURINDER SINGH SIDHU, , GOVIND CHAUHAN SURINDER SINGH SIDHU,
		WITH FAO-3588-2017	NATIONAL INSURANCE CO. LTD. V/S MADAN SINGH AND ANR	SURINDER SINGH SIDHU,
		CM-11620-CII-2017 (STAY)		SURINDER SINGH SIDHU,
		CM-11621-CII-2017 (EXEMPTION)		SURINDER SINGH SIDHU,
(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
259 **	GURGAON [19-JUL-25]	FAO-4067-2017 (IFFTOK(EG)) WITH CM-6189-CII-2018 (DELAY(F))	AJAY PAL YADAV AND ORS V/S MANOJ KUMAR AND ORS RAJESH KUMAR V/S AJAY PAL YADAV AND ORS	ATUL YADAV, , ASHOK K.JINDAL, SANJAY MITTAL SANJAY MITTAL,
		CM-6190-CII-2018 (EXEMPTION)		SANJAY MITTAL,
		CM-6191-CII-2018 (POR)		SANJAY MITTAL,
		CM-6192-CII-2018 (STAY)		SANJAY MITTAL,

91 of 434

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		& FAO-1610-2018		SANJAY MITTAL, , ASHOK KUMAR JINDAL, SANJAY MITTAL
		WITH CM-6197-CII-2018 (<i>DELAY(F)</i>)	RAJESH KUMAR V/S AJAY PAL YADAV AND ORS	SANJAY MITTAL,
		CM-6198-CII-2018 (<i>EXEMPTION</i>)		SANJAY MITTAL,
		CM-6199-CII-2018 (<i>POR</i>)		SANJAY MITTAL,
		CM-6200-CII-2018 (<i>STAY</i>)		SANJAY MITTAL,
		& FAO-1617-2018		SANJAY MITTAL, , ASHOK KUMAR JINDAL, SANJAY MITTAL
		WITH FAO-8446-2017	RAJESH KUMAR V/S PRAVEEN YADAV AND ORS	SANJAY MITTAL, , ASHOK KUMAR JINDAL, SANJAY MITTAL
		CM-27532-CII-2017 (<i>DELAY (REF)</i>)		SANJAY MITTAL,
		CM-27533-CII-2017 (<i>EXEMPTION</i>)		SANJAY MITTAL,
		CM-27534-CII-2017 (<i>POR</i>)		SANJAY MITTAL,
		CM-27535-CII-2017 (<i>STAY</i>)		SANJAY MITTAL,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
260 **	ROHTAK [19-JUL-25]	FAO-4602-2017 (HDFC)	HDFC ERGO GENERAL INSURANCE CO LTD V/S ROHTASH & ANR	ASHWANI TALWAR, , LALIT KUMAR, SANJEEV KODAN
		CM-13773-CII-2017 (<i>EXEMPTION</i>)		ASHWANI TALWAR,
		CM-13774-CII-2017 (<i>POR</i>)		ASHWANI TALWAR,
		CM-13775-CII-2017 (<i>STAY</i>)		ASHWANI TALWAR,
		WITH FAO-4603-2017	HDFC ERGO GENERAL INSURANCE CO LTD V/S SHAMSHER & ANR	ASHWANI TALWAR, , SANJEEV KODAN
		CM-13777-CII-2017 (<i>EXEMPTION</i>)		ASHWANI TALWAR,
		CM-13778-CII-2017 (<i>STAY</i>)		ASHWANI TALWAR,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
261 **	MANSA [19-JUL-25]	FAO-5240-2017 (UII)	UNITED INDIA INSURANCE COMPANY LTD. V/S MANPREET SINGH AND ORS	VIKAS MOHAN GUPTA, , ANIL KUMAR SINGH GOYAT, MADAN SANDHU, RAJESH K. SHARMA, SONAL DUTTA
		CM-16222-CII-2017 (<i>STAY</i>)		VIKAS MOHAN GUPTA,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
262 **	SIRSA [19-JUL-25]	FAO-5895-2017 (NIA (EG))	JAI PARSHAD V/S RAM MURTI AND ORS	SUSHIL KUMAR VERMA, , DHEERAJ KUMAR NARULA, DHEERAJ NARULA, EKLAVYA DARSHI
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
263 **	BHIWANI [19-JUL-25]	FAO-6084-2017 (HDFC(EG))	SATYAWAN AND ANR. V/S SURESH AND ORS.	TARA CHAND DHANWAL, , ASHWANI TALWAR, ASHWANI TALWAR, SEHAJ MAHAJAN
		WITH XOBJC-223-CII-2018	SATYAWAN AND ANR V/S SURESH AND ORS.	DEEPAK KUNDU,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
264 **	MAHENDERGARH [19-JUL-25]	FAO-6364-2017 (OI (EG))	SHISH RAM V/S VIJENDER SINGH AND ORS	J.P. SHARMA, , M.K.GARG, SAMSHER KAUR

92 of 434

7/19/2025, 9:20 PM

(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
265 **	JALANDHAR [19-JUL-25]	FAO-6625-2017 (MMACT(OD))	VISHU @ GAGANDEEP V/S PAL RAM AND ORS	SANDEEP ARORA, , AAKASH SINGLA, ANKUSH SINGLA, ASHOK SINGLA, C.L.SHARMA, DEEPAK ARORA, ANKUSH SINGLA
		CM-21507-CII-2017 (STAY)		SANDEEP ARORA,
		CM-9908-CII-2020 (OTHER)		ASHOK SINGLA, , AAKASH SINGLA
(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
266 **	ROPAR [19-JUL-25]	FAO-6997-2017 (ROYSU)	ROYAL SUNDARAM GENERAL INSURANCE COMPANY LTD V/S GURMIT KAUR AND ORS	AMIT GOYAL, , ABHINAV SINGLA, B.S RANDHAWA, AMIT GOYAL
		CM-22594-CII-2017 (STAY)		AMIT GOYAL,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
267 **	KARNAL [19-JUL-25]	FAO-7060-2017 (HDFC(EG))	RAMESH CHANDER V/S NANU RAM AND ORS	MAHARAJ KUMAR, , CHETAN KAPOOR, CHETAN KAPOOR, PUNIT JAIN, SAGAR ANAND, PUNIT JAIN
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
		268 **	GURGAON [19-JUL-25]	FAO-7274-2017 (NIA)
CM-23772-CII-2017 (STAY)				VEENA ASHWANI TALWAR,
(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
269 **	LUDHIANA [19-JUL-25]	FAO-7359-2017 (NIC)	NATIONAL INSURANCE CO. LTD. V/S SHREE LAL SHARMA AND ORS	AMIT JAISWAL, , MOHIT GARG, SUVEER SHEOKAND
		CM-24522-CII-2017 (STAY)		AMIT JAISWAL,
		WITH FAO-2207-2018	SHREE LAL SHARMA AND ORS V/ S ANOOP SINGH AND ORS	SUVEER SHEOKAND,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
270 **	MAHENDERGARH [19-JUL-25]	FAO-7541-2017 (IFFTOK(EG))	NEHA AND ORS V/S SAMIM AHMAD AND ORS	CHANDERHAS YADAV,
		CM-24926-CII-2017 (EXT OF TIME)		CHANDERHAS YADAV,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
271 **	BHIWANI [19-JUL-25]	FAO-7930-2017 (UII)	UNITED INDIA INSURANCE COMPANY LTD V/S SUSHILA AND ORS	SANDEEP SURI, , ABHIMANYU SINGH, Sandeep Suri
		CM-26239-CII-2017 (STAY)		SANDEEP SURI,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
272 **	SONEPAT [19-JUL-25]	CM-6360-CII-2018 (CHOLAM(EG)) (173-MVA)	RAJESH & ORS V/S HARGAIN & ANR	PUNIT JAIN, , , , AJAY BANSAL, KULVIR NARWAL, SHUBHAM CHAUDHARY
		CM-6359-CII-2018 (EXEMPTION)		PUNIT JAIN,
		CM-6361-CII-2018 (POR)		PUNIT JAIN,
		& XOBJC-63-CII-2018		PUNIT JAIN, , R.N.SINGAL
		IN FAO-6183-2015		KULVIR NARWAL, , M.B JAIN, PUNIT JAIN, SIMRANJEET KAUR, PUNIT JAIN

273 **	REWARI [19-JUL-25]	CM-3634-CII-2018 (MMACT(EG)) (<i>DELAY(F)</i>)	SUMITRA DEVI V/S LAXMI NARAIN AND ANR	CHANDERHAS YADAV,
		CM-3635-CII-2018 (<i>EXEMPTION</i>)		CHANDERHAS YADAV,
		CM-3636-CII-2018 (<i>LR</i>)		CHANDERHAS YADAV,
		& FAO-1092-2018		CHANDERHAS YADAV, , CHANDERHAS YADAV
274 **	KAPURTHALA [19-JUL-25]	CM-4493-CII-2018 (MMACT(OD)) (<i>DELAY(F)</i>)	TARSEM SINGH V/S JASPAL SINGH	SURINDER THAKUR, , SUDHIR PRUTHI
		CM-4494-CII-2018 (<i>POR</i>)		SURINDER THAKUR,
		CM-4495-CII-2018 (<i>STAY</i>)		SURINDER THAKUR,
		& O&M FAO-1275-2018		SURINDER THAKUR, , SUDHIR PRUTHI, SUDHIR PARUTHI
275 **	MOHALI (SAS NAGAR) [19-JUL-25]	CM-10307-CII-2018 (OI (OD)) (<i>DELAY(F)</i>)	BAHADUR SINGH V/S SURINDER SINGH @ GURINDER SINGH AND OTHERS	AMANDEEP SINGH MANAISE,
		CM-10305-CII-2018 (<i>EXEMPTION</i>)		AMANDEEP SINGH MANAISE,
		CM-10308-CII-2018 (<i>STAY</i>)		AMANDEEP SINGH MANAISE,
		& O&M FAO-2769-2018		AMANDEEP SINGH MANAISE, , PRIYA DEEP, ASHWANI ARORA, SATVIR SINGH, A.S MANAISE
276 **	FARIDABAD [19-JUL-25]	CM-12018-CII-2018 (RGI (EG)) (<i>149-CPC</i>)	SURAJ PARKASH BHATIA V/S NARAIN S/O SHRI MANBIR AND ORS	BHARAT BHUSHAN SHARMA, , VAIBHAV PARASHAR
		CM-12016-CII-2018 (<i>DELAY (REF)</i>)		BHARAT BHUSHAN SHARMA,
		CM-12017-CII-2018 (<i>DELAY(F)</i>)		BHARAT BHUSHAN SHARMA,
		& O&M FAO-3186-2018		BHARAT BHUSHAN SHARMA, , SACHIN OHRI, VAIBHAV PRASHAR
277 **	JHAJJAR [19-JUL-25]	CM-16295-CII-2018 (IFFCOTOKIO) (<i>DELAY(F)</i>)	IFFCO TOKIO GENERAL INSURANCE CO. LTD. V/S PUSHPA DEVI AND ORS	SWATI BATRA, , ASHISH GUPTA
		CM-16296-CII-2018 (<i>STAY</i>)		SWATI BATRA,
		WITH XOBJC-198-CII-2018		ASHISH GUPTA, SWATI BATRA,
		CM-19590-CII-2018 (<i>POR</i>)		ASHISH GUPTA,
278 **	KARNAL [19-JUL-25]	CM-19138-CII-2018 (CHOLA) (<i>DELAY(F)</i>)	CHOLAMANDLAM MS GENERAL INSURANCE COMPANY LIMITED V/ S SUSHMA DEVI AND ORS	SWATI BATRA, , ARVIND KUMAR YADAV, ASHISH GUPTA, SWATI BATRA
		CM-19139-CII-2018 (<i>STAY</i>)		VANANAA MALHOTRA, , M.S KHILLAN, N.K DHAWAN, MANDEEP SINGH KHILLAN, MONIKA JANGRA, RAJNEESH MALHOTRA
		& O&M FAO-5658-2018		VANANAA MALHOTRA,
				VANANAA MALHOTRA, , MANDEEP SINGH KHILLAN, RAJ KAUSHIK, VANDANAA MALHOTRA

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279 ***	BHIWANI [19-JUL-25]	CR-1710-2018 (IO) CM-5356-CII-2018 (EXEMPTION)	CHHAJU RAM AND ORS. V/S DALIP (SINCE DECEASED) THRU HIS LRS SARATI AND ORS.	JATIN HANS, , Jitender Kumar Sehrawat JATIN HANS,
280 ***	UT-CHANDIGARH [19-JUL-25]	CR-2403-2018 (RENT UT)	RANJIT SINGH V/S AVINASH GUPTA AND ANR.	RAJBIR SINGH GURON,
281 ***	SIRSA [19-JUL-25]	CR-2958-2018 (IO) CM-9038-CII-2018 (STAY)	LAKHVIR SINGH @ LAKHWINDER SINGH V/S VINOD KUMAR & ORS	SURINDER GARG, , MANPREET SINGH, SANJIV KUMAR AGGARWAL SURINDER GARG,
282 ***	BATHINDA [19-JUL-25]	CR-3149-2018 ((RENT))	AJESH BANSAL V/S SARABJIT SINGH	RAJAN BANSAL,
283 ***	AMRITSAR [19-JUL-25]	CR-3399-2018 (IO) CM-10456-CII-2018 (STAY) (STAYED CASE)	MANOHAR SINGH V/S GURSHARAN SINGH & ORS	V K SANDHIR, , AMANDEEP SINGH MANAISE, KANWAR PAHUL SINGH, MILAP SINGH BHATTI, SOHRAB DHANDA, G.S. MANKU, V.K.SANDHIR V K SANDHIR,
284 ***	JHAJJAR [19-JUL-25]	CR-3878-2018 (IO)	CHANDER KALA V/S BIR SINGH THR LRS AND ORS	INDER PAL GOYAT, , INDER PAL GOYAT
285 *	HISSAR [19-JUL-25]	CR-3979-2018 (MISC)	NARESH KUMAR SANGWAN V/S HARYANA URBAN DEVELOPMENT AUTHORITY AND ANR	SANCHIT PUNIA, , ARJUN SHARMA, DEEPAK BALYAN, LOKESH SINHAL, PRATEEK MAHAJAN, SANCHIT PUNIA
286 *	HISSAR [19-JUL-25]	CR-4026-2018 (MISC)	HARYANA WAQF BOARD V/S RAJENDER SINGH	GHULAM NABI MALIK, , KULDIP SINGH, MAYANK MATHUR
287 ***	SANGRUR [19-JUL-25]	CR-6229-2018 (IO) (STAYED CASE)	AMAR KAUR @ KAMALJEET KAUR V/S NAHAR SINGH AND ANR	SUNNY KUMAR SINGLA, , M. S. YADAV, ABHISHEK GOYAL, PARDEEP GOYAL
288 ***	JALANDHAR [19-JUL-25]	CR-6876-2018 (RENT PB) CM-22162-CII-2018 (EXEMPTION(CC)) CM-22163-CII-2018 (STAY)	HARBHAJAN BUILDING MATERIAL AND ANR V/S MOHINDER SINGH	SUDHIR PARUTHI, , AJAY PAL SINGH SUDHIR PARUTHI, SUDHIR PARUTHI,
289 **	REWARI [19-JUL-25]	FAO-2705-2018 (NIC) CM-10026-CII-2018 (STAY) WITH FAO-4787-2018 CM-15949-CII-2018 (EXEMPTION(CC)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	NATIONAL INSURANCE CO LTD V/ S NIHAL SINGH NIHAL SINGH V/S NATIONAL INSURACE CO LTD	RAJBIR WASU, , D.K. PRAJAPATI, JITENDER NARA, RAJBIR WASU RAJBIR WASU, JITENDER NARA, , RAJBIR WASU, RAJBIR WASU JITENDER NARA,
290 **	FATEHABAD [19-JUL-25]	FAO-4057-2018 (CHOLAM(EG)) CM-14272-CII-2018 (EXEMPTION) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	DEVENDER SINGH V/S GOBIND AND ANR	AMIT CHOUDHARY, AMIT CHOUDHARY,
291 **	FATEHABAD [19-JUL-25]	FAO-4828-2018 (NIC(EG))	JAGAT PAL V/S RAMESH KUMAR AND ANR	JITENDER DHANDA, , AMIT KUMAR GOYAL, JITENDER DHANDA

95 of 434

7/19/2025, 9:20 PM

(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
292 **	MAHENDERGARH [19-JUL-25]	FAO-5671-2018 (IFFCOTOKIO)	IFFCO TOKIO GENERAL INSURANCE CO. LTD. V/S SANJAY AND ORS	VISHAL AGGARWAL, , AMARDEEP SINGH SHEORAN, RAO AJENDER SINGH, AMARDEEP SHEORAN
		CM-19254-CII-2018 (STAY)		VISHAL AGGARWAL,
		WITH FAO-5672-2018	IFFCO TOKIO GENERAL INSURANCE CO. LTD. V/S SUMAN AND ORS	VISHAL AGGARWAL,
		CM-19256-CII-2018 (EXEMPTION)		VISHAL AGGARWAL,
		CM-19258-CII-2018 (STAY)		VISHAL AGGARWAL,
		WITH FAO-5673-2018	IFFCO TOKIO GENERAL INSURANCE CO. LTD. V/S MANISH AND ORS	VISHAL AGGARWAL,
		CM-19260-CII-2018 (EXEMPTION)		VISHAL AGGARWAL,
		CM-19262-CII-2018 (STAY)		VISHAL AGGARWAL, , ASHIT MALIK
		WITH FAO-5674-2018	IFFCO TOKIO GENERAL INSURANCE CO. LTD. V/S BAYA RAM AND ORS	VISHAL AGGARWAL,
		CM-19264-CII-2018 (EXEMPTION)		VISHAL AGGARWAL,
CM-19266-CII-2018 (STAY)		VISHAL AGGARWAL,		
(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
293 **	SANGRUR [19-JUL-25]	FAO-5949-2018 (UII (EG))	MUNISH KUMAR V/S BHINDER SINGH AND ORS	JANAK SINGH BHINDER, , SANDHYA GAUR, SUVIR SIDHU, VIJAY KUMAR AGARWAL (LEGAL AID COUNSEL)
		CM-20891-CII-2018 (DELAY (REF))		JANAK SINGH BHINDER,
		CM-20892-CII-2018 (POR)		JANAK SINGH BHINDER,
(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
294 **	BHIWANI [19-JUL-25]	FAO-5996-2018 (OI (EG))	MANJEET V/S SATISH AND ORS	RAMENDER CHAUHAN, , PRIYADEEP, SATPAL DHAMIJA, RAMENDER CHAUHAN, Satpal Dhamija, VARUN SHEORAN, S.D BHARDWAJ
		WITH CM-27278-CII-2018 (DELAY(F))	ORIENTAL INSURANCE COMPANY LIMITED V/S MANJEET AND OTHERS	SATPAL DHAMIJA,
		CM-27277-CII-2018 (DELAY (REF))		SATPAL DHAMIJA,
		CM-27279-CII-2018 (STAY)		SATPAL DHAMIJA,
		& O&M FAO-7458-2018		SATPAL DHAMIJA, , RAMENDER CHAUHAN
(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
295 **	SONEPAT [19-JUL-25]	FAO-6689-2018 (IFFCOTOKIO)	IFFCO TOKIO GEN. INSURANCE COMPANY LIMITED V/S HUKAM CHAND AND OTHERS	M.B.JAIN, , GOVIND RANA, KANWAR ABHAY SINGH, M.B.JAIN, PUNIT JAIN
		CM-23304-CII-2018 (STAY)		M.B.JAIN,
		WITH XOBJC-166-2019	IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED V/ S HUKAM CHAND AND ORS	HARKESH MANUJA, , GOVIND RANA.
(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				

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296	**	HISSAR [19-JUL-25]	FAO-7234-2018 (OI (EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	MANAVATI AND ANR V/S BHAL SINGH AND ANR	KULWANT SINGH DHANORA,
297	***	NEW-DELHI [19-JUL-25]	CM-21391-CII-2019 (IO) (<i>DELAY(F)</i>) CM-21393-CII-2019 (<i>STAY (FINE)</i>)	BHARPUR SINGH V/S KULDEEP SINGH AND ANR	KULWANT SINGH, , Nikhil Chopra
					KULWANT SINGH,
			WITH RA-CR-166-2019	BHARPUR SINGH V/S KULDEEP SINGH AND ANR	KULWANT SINGH, , Nikhil Chopra
			IN CR-8469-2018		RAKESH CHOPRA, , HARVINDER PAL SINGH GHUMAN
			WITH CM-21390-CII-2019 (<i>DELAY(F)</i>)	KULDEEP SINGH V/S BHARPUR SINGH AND ANR	KULWANT SINGH,
			CM-21394-CII-2019 (<i>STAY (FINE)</i>)		KULWANT SINGH,
			WITH RA-CR-167-2019	KULDEEP SINGH V/S BHARPUR SINGH AND ANR	KULWANT SINGH,
			IN CR-1168-2019		NIKHIL CHOPRA, , HARVINDER PAL SINGH GHUMAN
			WITH CM-21383-CII-2019 (<i>DELAY(F)</i>)	BHARPUR SINGH V/S KULDEEP SINGH AND ANR	KULWANT SINGH,
			CM-21397-CII-2019 (<i>STAY (FINE)</i>)		KULWANT SINGH,
			WITH RA-CR-168-2019	BHARPUR SINGH V/S KULDEEP SINGH AND ANR	KULWANT SINGH,
			IN CR-2327-2019		RAKESH CHOPRA,
			(REVIEW// MAIN DECIDED)		
298	**	YAMUNA-NAGAR [19-JUL-25]	CM-6071-CII-2019 (IFFTOK(EG)) (<i>DELAY(F)</i>) & FAO-1983-2019	SMT JHUNA AND ORS V/S SURJIT SINGH AND ORS	NAMIT KHURANA, , ISHITA JAIN, SUNNY DHULL, NIGAM K BHARDWAJ NAMIT KHURANA, , NAMIT KHURANA, Nigam Kumar
299	**	HISSAR [19-JUL-25]	CM-10788-CII-2019 (NIC(EG)) (<i>DELAY(F)</i>) & FAO-3152-2019	RAJPATI AND ORS. V/S RAM SWARUP AND ORS	JASDEV SINGH THIND, JASDEV SINGH THIND,
300	**	NAWAN-SHAHAR(SBS NAGAR) [19-JUL-25]	CM-13445-CII-2019 (MMACT(EG)) (<i>DELAY(F)</i>) & FAO-4079-2019	KULWINDER KAUR AND ORS V/S GURPAL SINGH ATWAL AND ORS	DINESH NAGAR, DINESH NAGAR,
301	**	MEWAT (NUH) [19-JUL-25]	CM-15611-CII-2019 (RGI (EG)) (<i>DELAY(F)</i>) CM-15610-CII-2019 (<i>DELAY (REF)</i>)	SAKILA AND ANOTHER V/S MADAN LAL AND ANOTHER	ASHISH GUPTA, , RAKESH GUPTA
					ASHISH GUPTA,
			WITH CM-1265-CII-2020 (<i>LR</i>)	SAKILA AND ANOTHER V/S MADAN LAL AND ANOTHER	ASHISH GUPTA,
			& O&M FAO-4656-2019		ASHISH GUPTA, , Nigam Kumar
302	**	JALANDHAR [19-JUL-25]	CM-16484-CII-2019 (HDFC(EG)) (<i>DELAY(F)</i>) CM-16485-CII-2019 (<i>DELAY (REF)</i>)	AJAY KUMAR V/S NORTHERN RAILWAY MINISTRY OF RAILWAY	SANDEEP ARORA, , DEEPAK ARORA, KOMAL
					SANDEEP ARORA,
			& FAO-5069-2019		SANDEEP ARORA, , SOMESH GUPTA, SOMESH GUPTA (FOR UOI)
97 of 434		7/19/2025, 9:20 PM			

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303 **	PATIALA [19-JUL-25]	CM-18732-CII-2019 (MMACT(EG)) & FAO-5615-2019	SHEELA BAI AND OTHERS V/S KEM SINGH @ KHEM SINGH AND OTHERS	HARVINDER SINGH MAAN, , NARINDER SINGH DHARNI Harvinder Singh Maan,
304 **	BHIWANI [19-JUL-25]	CM-18775-CII-2019 (BAJALI(EG)) & FAO-5644-2019	JAI PARKASH V/S RAMJI SINGH AND ORS.	ANSHUMAAN DALAL, ANSHUMAAN DALAL, , Preet Harinder Singh Pannu
305 **	GURDASPUR [19-JUL-25]	CM-20711-CII-2019 (BAJALI(ED)) & FAO-6210-2019	DALJINDER KAUR @ KULJINDER KAUR V/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD AND OTHERS	RITESH PANDEY, RITESH PANDEY, , ER. SANDEEP SURI, RITESH PANDEY
306 ***	MAHENDERGARH [19-JUL-25]	CR-5348-2019 (IO) CM-15358-CII-2024 (VACATE STAY) (STAYED CASES)	SUMITRA DEVI V/S HOSHIAR SINGH AND OTHERS	SANDEEP KUMAR YADAV, , ABHINAV KALIA, ABHISHEK KALIA, MAYANK YADAV, SANDEEP KUMAR YADAV, VIKRAM BISHNOI, SANDEEP KUMAR YADAV ABHINAV KALIA,
307 ***	KAPURTHALA [19-JUL-25]	CR-7123-2019 (RENT PB) CM-23256-CII-2019 (EXEMPTION)	JATINDER PAL SINGH V/S ANIL KUMAR SETHI AND ANOTHER	RAJBIR SINGH GURON, , DIVANSHU JAIN , RAJBIR SINGH RAJBIR SINGH GURON,
308 ***	GURGAON [19-JUL-25]	CR-7375-2019 (IO) (STAYED CASE)	JAI LAL (SINCE DECEASED) THROUGH LRS AND ANOTHER V/ S GAJE SINGH (SINCE DECEASED) THROUGH LRS AND ANOTHER	RAKESH DHIMAN,
309 ***	AMRITSAR [19-JUL-25]	CR-7383-2019 (IO) CM-23996-CII-2019 (EXEMPTION(CC)) (STAYED CASE)	BUTA SINGH V/S KARAM SINGH AND ANR	ASHISH PAL KAUSHAL, Ashish Pal Kaushal,
310 ***	GURGAON [19-JUL-25]	CR-7409-2019 (IO)	MANOJ KUMAR V/S DAKSHIN HARYANA BIJLI VITRAN NIGAM LTD	SARVJIT SINGH KHURANA, PRITAM SAINI , IQBAL, S.S. KHURANA, PRITAM SINGH SAINI
311 ***	JALANDHAR [19-JUL-25]	CR-7715-2019 (RENT PB) ()	MANJOT KAUR V/S SUDESH KUMARI AND ANOTHER	RAGHAV KAKKAR, , AMANDEEP SINGH MEHO, KUNAL MITTAL, PUNEET JINDAL, SENIOR ADVOCATE, GAUTAM GOYAL, PUNEET SHARMA, TAJINDER SINGH, N.A. MAHAJAN, AMANDEEP SINGH MEHO
312 ***	SIRSA [19-JUL-25]	CR-7734-2019 (ORD 39 HRY) CM-24786-CII-2019 (STAY PROCEED)	ATAM DEVI @ ATMI BAI V/S JAI DAYAL AND ANR	HITESH VERMA, , AMARINDER KAUR, ASHOK VERMA Hitesh Verma,
313 ***	REWARI [19-JUL-25]	CR-7952-2019 (RENT HRY) CM-25215-CII-2019 (STAY PROCEED)	SURENDER KUMAR AND ANOTHER V/S ASHOK KUMAR AND OTHERS	B.R.RANA, B.R.RANA,
314 ***	UT-CHANDIGARH [19-JUL-25]	CR-8118-2019 (IO) (STAYED CASE)	PARADISE DECORATORS PVT LTD BINDU GOEL, , ANKIT RANA, NEHA ANR V/S FIRM M/S M.S FLOOR N FURNISHERS AND ORS	
98 of 434				
7/19/2025, 9:20 PM				

315 ***	SANGRUR [19-JUL-25]	CR-8139-2019 (IO)	THE COOPERATIVE SCHEDULED CASTE COOP-LAND OWNING SOCIETY LTD. V/S STATE OF PUNJAB AND ORS	ASHOK BHARDWAJ, A.G. PUNJAB , JASLEEN KAUR SIDHU, AAG, PUNJAB, JASWINDER SINGH ARORA, DAG PB, KARANJIT SINGH, AAG, PUNJAB
316 ***	LUDHIANA [19-JUL-25]	CR-8307-2019 (IO) WITH CM-1260-CII-2022 (PREPONE)	ALWAYS DRY INDIA PVT. LTD. AND ANR V/S ALWAYS DRY OFFICE AND ORS ALWAYS DRY INDIA PVT. LTD. AND ANR V/S ALWAYS DRY OFFICE AND ORS	NIPUN VASHIST, , APPORVA ARYA, ATUL GOEL, Nipun Vashist, P.M. ANAND PREM MEET ANAND, , GINNI ANAND GHUMMAN, Nipun Vashist, PREM MEET ANAND
317 **	SONEPAT [19-JUL-25]	FAO-552-2019 (MMACT(EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	ANKIT V/S KULDEEP AND ANOTHER	ARUN LUTHRA, , Preet Harinder Singh Pannu, SACHIN OHRI, SURENDER SAINI
318 **	SANGRUR [19-JUL-25]	FAO-580-2019 (MMACT(OD)) CM-1835-CII-2019 (DELAY (REF)) CM-1836-CII-2019 (STAY PROCEED) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	HARBHAJAN SINGH V/S RANJIT KAUR AND OTHERS	J.K SINGLA, J K SINGLA, J K SINGLA,
319 **	UT-CHANDIGARH [19-JUL-25]	FAO-905-2019 (SGI) CM-2850-CII-2019 (STAY PROCEED) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	SHRIRAM GENERAL INSURANCE COMPANY LTD V/S SPINDER KAUR AND OTHERS	PUNIT JAIN, PUNIT JAIN,
320 **	PATHANKOT [19-JUL-25]	FAO-1212-2019 (IFFCOTOKIO) CM-3669-CII-2019 (DELAY (REF)) CM-3670-CII-2019 (STAY PROCEED) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	IFFCO TOKIO GENERAL INSURANCE CO. LTD V/S NIRMALA AND ORS	SWATI BATRA, , SANDEEP KUMAR YADAV, SANDEEP KUMAR YADAV, SWATI BATRA SWATI BATRA, SWATI BATRA,
321 **	SONEPAT [19-JUL-25]	FAO-1617-2019 (NIA (EG)) WITH FAO-1602-2019 WITH FAO-1604-2019 (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	SANJEEV V/S NAVEEN AND ORS SHRI BHAGWAN V/S NAVEEN AND ORS ASHISH V/S NAVEEN AND ORS	SHILAK RAM HOODA, , AJAY SINGLA, KAMALDEEP KAUR, NEERAJ SAINI SHILAK RAM HOODA, , AJAY SINGLA SHILAK RAM HOODA,
322 **	UT-CHANDIGARH [19-JUL-25]	FAO-1643-2019 (UII) CM-4961-CII-2019 (STAY PROCEED) WITH CM-8443-CII-2022 (DELAY(F)) CM-8444-CII-2022 (POR) & O&M FAO-3170-2022 (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	UNITED INDIA INSURANCE COMPANY LTD V/S GAJENDER AND OTHERS GAJENDER SINGH V/S SURESH AND ORS	VISHWAJIT BEDI, , PARVEEN KAUSHIK, ADITYA YADAV, SAT NARAIN YADAV VISHWAJIT BEDI, ADITYA YADAV, ADITYA YADAV, ADITYA YADAV,
323 **	MAHENDERGARH [19-JUL-25]	FAO-2111-2019 (OI (EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	RAVINDER AND ANOTHER V/S PRITAM AND OTHERS	DEVENDER ARYA, , VINOD CHAUDHRI

324	**	UT-CHANDIGARH [19-JUL-25]	FAO-2291-2019 (NIC(EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	AMANDEEP SINGH V/S VIRENDER LAMBA AND ORS	SUNIL KUMAR,
325	**	REWARI [19-JUL-25]	FAO-2552-2019 (MMACT(EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	MANOJ DEVI AND OTHERS V/S NARESH KUMAR	NEERAJ YADAV, , NEERAJ YADAV, VANDANAA MALHOTRA
326	**	UT-CHANDIGARH [19-JUL-25]	FAO-2822-2019 (OI) CM-9776-CII-2019 (EXEMPTION) CM-9777-CII-2019 (STAY PROCEED) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	THE ORIENTAL INSURANCE COMPANY LIMITED V/S KUSUM AND ORS	D.P.GUPTA, , RAMNISH PURI, RAMNISH PURI, VIJAY LAXMI D.P.GUPTA, D.P.GUPTA,
327	**	BARNALA [19-JUL-25]	FAO-3391-2019 (NIA (OD)) CM-11846-CII-2019 (IMPLEAD) CM-11847-CII-2019 (POR) CM-11848-CII-2019 (DIRECTION) CM-11849-CII-2019 (STAY PROCEED) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	GURCHARAN SINGH V/S UMA MAHANT AND OTHERS	VIKAS MEHSEMPURI, VIKAS MEHSEMPURI, VIKAS MEHSEMPURI, VIKAS MEHSEMPURI, VIKAS MEHSEMPURI,
328	**	UT-CHANDIGARH [19-JUL-25]	FAO-3418-2019 (NIA) CM-11938-CII-2019 (STAY PROCEED) WITH FAO-361-2020 WITH FAO-490-2020 (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	THE NEW INDIA ASSURANCE CO. LTD. V/S JALALUDDIN AND OTHERS JALALUDDIN AND ANOTHER V/S MUSTAQ AHMED AND OTHERS SALMAN V/S MUSTAQ AHMED AND OTHERS	SURINDER SINGH SIDHU, , BHISHM SINGH, SANJEEV KUMAR PANWAR SURINDER SINGH SIDHU, SANJEEV KUMAR PANWAR, SANJEEV KUMAR PANWAR,
329	**	PANIPAT [19-JUL-25]	FAO-4027-2019 (OI (EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	SURESH SINGH AND ANR V/S KOUSAR ALI AND ORS	VISHWAJEET, , VISHWAJEET
330	**	MEWAT (NUH) [19-JUL-25]	FAO-4051-2019 (ROYSUN(EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	SUMYYA (MINOR) THR HER FATHER V/S SATISH AND OTHERS	ASHISH GUPTA, , RAKESH GUPTA, DIGVIJAY
331	**	KAITHAL [19-JUL-25]	FAO-4253-2019 (MMACT(ED)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	RAVINDER PARKASH V/S RAMESH AND ANOTHER	LAJPAT SHARMA, , LAJPAT RAI SHARMA
332	**	SONEPAT [19-JUL-25]	FAO-4290-2019 (NIC(EG)) CM-13853-CII-2019 (OTHER) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	SMT SUDESH AND ANR V/S KRISHAN KUMAR AND ORS	PARVEEN DAHIYA, , RAMNISH PURI, SAJAN SINGLA PARVEEN DAHIYA,
333	**	UT-CHANDIGARH [19-JUL-25]	FAO-4318-2019 (RELGI) CM-14082-CII-2019 (STAY PROCEED) WITH FAO-4320-2019 CM-14087-CII-2019 (STAY PROCEED)	RELIANCE GENERAL INSURANCE COMPANY LTD V/S HARJIT SINGH AND ORS RELIANCE GENERAL INSURANCE COMPANY LTD V/S HARJIT SINGH AND ORS	SUNIL KUMAR, SUNIL KUMAR, SUNIL KUMAR,

(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
334 **	NAWAN-SHAHAR(SBS NAGAR) [19-JUL-25]	FAO-4655-2019 (RGI (EG))	NEELAM RANI V/S AJIT PAUL SINGH NAPHREY AND ORS	RAJIV JOSHI, , MANJARI JOSHI, , RAJIV JOSHI
(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
335 **	KARNAL [19-JUL-25]	FAO-4844-2019 (MMACT(EG))	ARMAN KUMAR (MINOR) THR HIS FATHER V/S ROHIT AND ANOTHER	PANKAJ BALI,
(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
336 **	BHIWANI [19-JUL-25]	FAO-4902-2019 (MMACT(ED))	PANMESHWARI DEVI AND OTHERS V/S RAJASTHAN TRANSPORT CORPORATION THROUGH ITS GENERAL MANAGER BIKANER DEPOT AND OTHERS	ROSE GUPTA, , DRUPAD SANGWAN, ANITA KUMARI, HARDEEP KAUR, HARDEEP KAUR, GARIMA MODI, YASHIKA WALIA, ROSE GUPTA , ROSE GUPTA
		WITH FAO-5225-2019	PANMESHWARI DEVI AND OTHERS V/S RAJASTHAN TRANSPORT CORPORATION THROUGH ITS GENERAL MANAGER AND ANR	ROSE GUPTA,
		CM-10636-CII-2024 (POR)		ROSE GUPTA, , ROSE GUPTA
		CM-9382-CII-2022 (IMPLEAD)		ROSE GUPTA, , ROSE GUPTA
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
337 **	ROPAR [19-JUL-25]	FAO-4951-2019 (OI (EG))	KISHAN CHAND AND ANR V/S JASWANT SINGH AND ORS	VISHAL GUPTA, , AMIT GUPTA, NAVJOT KAUR, HUSNPREET KAUR, MAYANK MATHUR
		WITH FAO-4980-2019	PARMOD KUMAR AND ORS V/S JASWANT SINGH AND ORS	VISHAL GUPTA, , MAYANK MATHUR
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
338 **	KARNAL [19-JUL-25]	FAO-5088-2019 (NIC (ED))	REENA AND ORS V/S RAVI AND ANR.	PARMINDER SINGH, , PARMINDER SINGH, Swatantar Kapoor (Ms.)
		CM-16530-CII-2019 (DELAY(F))		PARMINDER SINGH,
339 **	MOHALI (SAS NAGAR) [19-JUL-25]	FAO-5627-2019 (MMACT(EG))	PARVINDER SINGH AND ANOTHER V/S JASWINDER SINGH AND OTHERS	ASHWANI ARORA, , AMANDEEP KAUR, Sanjeev Gupta
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
340 **	BHIWANI [19-JUL-25]	FAO-5642-2019 (RGI (EG))	SUBHASH V/S SUBHASH AND ORS	BALRAJ GUJJAR,
(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
341 **	MAHENDERGARH [19-JUL-25]	FAO-5917-2019 (NIA (ED))	ASHOK KUMAR V/S SURENDER SINGH AND OTHERS	Sangeeta Yadav, , SANDEEP KUMAR YADAV
(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
342 **	KARNAL [19-JUL-25]	FAO-5979-2019 (NIC(EG))	RAM RATI V/S SAFIQ AND ORS	PANKAJ BALI,
		CM-19973-CII-2019		PANKAJ BALI,
(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
343 **	PANCHKULA [19-JUL-25]	FAO-5998-2019 (NIC(EG))	ASHA SHARMA @ ASHA DEVI AND OTHERS V/S M/S OM STAINLESS TUBE AND OTHERS	BALRAJ SINGH RATHEE, , MANPREET SINGH KANDA , NEERAJ KHANNA, RADHIKA SURI , VIJAY DEEP RATHEE
		WITH FAO-6792-2019	NATIONAL INSURANCE COMPANY LTD V/S ASHA SHARMA @ ASHA DEVI AND OTHERS	NEERAJ KHANNA, , BALRAJ SINGH RATHEE, MANPREET SINGH KANDA, VIJAY DEE RATHEE, VINEES SEHGAL
		CM-23264-CII-2019 (STAY PROCEED)		NEERAJ KHANNA,
(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				

344 **	JHAJJAR [19-JUL-25]	FAO-6085-2019 (OI (EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	YASH(MINOR) AND OTHERS V/S NAVEEN AND OTHERS	RAVINDER MALIK, , ANUJ MALIK, RAVINDER MALIK
345 **	BHIWANI [19-JUL-25]	FAO-6186-2019 (NIA (EG)) CM-20602-CII-2019 (POR) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	VINAY KUMAR V/S RAKESH RAI AND OTHERS	MANOJ MAKKAR, MANOJ MAKKAR,
346 **	FARIDABAD [19-JUL-25]	FAO-6297-2019 (NIC(EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	PARMOD KUMAR V/S DEERAJ AND OTHERS	DEEPENDER SINGH, , DEEPENDER SINGH, SAMEER S. TIWARI,
347 **	UT-CHANDIGARH [19-JUL-25]	FAO-6350-2019 (NIC) CM-21446-CII-2019 (STAY PROCEED) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	NATIONAL INSURANCE COMPANY LIMITED V/S BIASA DEVI AND OTHERS	BHUP SINGH TAUNQUE (BRIG. RETD.), , B.S TANUNQUE, RAHUL GARG, KHUSHBOO GARG, NANDINI GUPTA, NAVEEN BATRA Bhup Singh Taunque (Brig. Retd.),
348 **	UT-CHANDIGARH [19-JUL-25]	FAO-6397-2019 (OI) CM-21671-CII-2019 (STAY PROCEED) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	ORIENTAL INSURANCE CO. LTD V/ S INDERJIT SINGH AND OTHERS	VINOD CHAUDHRI, , SHREENATH A. KHEMKA VINOD CHAUDHRI,
349 **	JHAJJAR [19-JUL-25]	FAO-6606-2019 (MMACT(EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	BEENA AND OTHERS V/S PUSHPENDER AND OTHERS	GOURAV VERMA, , GOURAV VERMA, SHWETA NAHATA
350 **	FATEHGARH-SAHIB [19-JUL-25]	FAO-6663-2019 (IFFTOK(EG)) WITH FAO-5036-2019 CM-16391-CII-2019 (STAY PROCEED) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	LAKSHMI DEVI AND OTHERS V/S BEANT SINGH AND OTHERS IFFCO TOKIO GENERAL INSURANCE CO. LTD. V/S LAKSHMI DEVI AND ORS.	SURJIT SINGH SWAICH, , SACHIN OHRI, SALEEM AKHTER, SURJIT SINGH SWAICH SACHIN OHRI, , SURJIT SINGH SWAICH SACHIN OHRI,
351 **	FATEHGARH-SAHIB [19-JUL-25]	FAO-6673-2019 (IFFTOK(EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	PIAR KAUR V/S SANJAY KUMAR AND OTHERS	VIVEK SURI, , ANKUR GUPTA, ANKUR GUPTA, DARPAN BANSAL, SANJEEV KODAN, VIVEK SURI
352 **	BHIWANI [19-JUL-25]	FAO-6868-2019 (NIC (ED)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	SATISH TANWAR V/S SANDEEP AND OTHERS	BHUPINDER GHANGHAS, , JOGINDER SIWACH, JOGINDER SIWACH, VIKAS CHAUDHARY
353 **	PATIALA [19-JUL-25]	FAO-6909-2019 (IFFTOK(EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	GAGANDEEP SINGH V/S GURWINDER SINGH AND OTHERS	JANAK SINGH BHINDER,
354 **	UT-CHANDIGARH [19-JUL-25]	FAO-7068-2019 (UII) CM-25060-CII-2019 (STAY PROCEED) WITH CM-190-CII-2022 (DELAY(F)) & O&M FAO-61-2022 (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	UNITED INDIA INSURANCE CO V/S SAVITA AND OTHERS SAVITA AND ORS V/S SUNIL KUMAR AND ORS	Amit Kundra, Amit Kundra, JASBIR MOR, JASBIR MOR,
355 **	HISSAR [19-JUL-25]	CM-365-CII-2020 (MMACT(EG)) (DELAY(F))	NAINA AND ORS V/S DHEERAJ AND ORS	SUNNY BHARDWAJ,

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		& FAO-380-2020		Sunny Bhardwaj, , NARESH KAUSHIK	
356 **	KAITHAL [19-JUL-25]	CM-487-CII-2020 (UII (EG)) (<i>DELAY(F)</i>) CM-483-CII-2020 (<i>DELAY (REF)</i>)	SANTRA DEVI AND OTHERS V/S RAM PAL AND OTHERS	HARINDER SINGH SANDHU, , GURJIT KAUR SANDHU	
				HARINDER SINGH SANDHU,	
		& O&M FAO-494-2020		HARINDER SINGH SANDHU, , GURJIT KAUR SANDHU, PAUL S. SAINI	
357 **	YAMUNA-NAGAR [19-JUL-25]	CM-543-CII-2020 (MMACT(EG)) (<i>DELAY(F)</i>) CM-542-CII-2020 (<i>DELAY (REF)</i>)	RUPINDER KAUR V/S KULWINDER SINGH AND OTHERS	MUNISH GARG,	
				MUNISH GARG,	
		& FAO-546-2020		MUNISH GARG, , MUNISH GARG, RAJ KUMAR BASHAMBOO, RAVINDER ARORA	
358 **	PATIALA [19-JUL-25]	CM-4511-CII-2020 (NIC(EG)) (<i>DELAY(F)</i>) & FAO-1479-2020	SUBHASH CHAND V/S JASVIR SINGH AND OTHERS	HARDIAL SINGH BAATH,	
				HARDIAL SINGH BAATH,	
359 **	BILASPUR [19-JUL-25]	CM-5026-CII-2020 (MMACT(EG)) (<i>DELAY(F)</i>) & FAO-1655-2020	KULWINDER KAUR AND OTHERS V/S VARINDER KUMAR @ SUNNY	VIKRAM JEET SINGH,	
				VIKRAM JEET SINGH,	
360 **	OTHER-DISTRICT [19-JUL-25]	CM-1980-CII-2025 (MMACT(OD)) (<i>LR</i>)	PEPSU ROAD TRANSPORT CORPORATION V/S NARESH RAI AND OTHERS	ANUPAM SINGLA,	
		IN FAO-1694-2020		ANUPAM SINGLA, , ANUPAM SINGLA, DEEPIKA BAGRI, GURPREET SINGH, HARISH GOYAL, MANINDER SINGH DHINDSA, NUPUR SOOD	
361 **	PATIALA [19-JUL-25]	CM-6168-CII-2020 (IFFTOK(EG)) (<i>DELAY(F)</i>) CM-6167-CII-2020 (<i>DELAY (REF)</i>)	PAMMA V/S PULKIT GUPTA AND ORS	MANINDER SINGH,	
				MANINDER SINGH,	
		& O&M FAO-2130-2020		MANINDER SINGH,	
		WITH CM-8459-CII-2019 (<i>DELAY(F)</i>)	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD, THROUGH ITS AUTHORISED SIGNATORY V/S PAMMA AND ORS	SWATI BATRA, , MANINDER SINGH	
		CM-8460-CII-2019 (<i>STAY PROCEED</i>)		SWATI BATRA,	
		CM-8461-CII-2019 (<i>POR ANN</i> X)		SWATI BATRA,	
	& O&M FAO-2570-2019		SWATI BATRA, , ANKUR GUPTA, MANINDER SINGH, PARDEEP SHARMA, PRADEEP SHARMA		
362 **	LUDHIANA [19-JUL-25]	CM-6218-CII-2020 (NIA (EG)) (<i>DELAY(F)</i>) & FAO-2170-2020	SUKHVIR SINGH AND ANR V/S M/S AJAY SHANKAR, CHANAKYA DAIRY PRODUCTS LTD AND ORS	AJAY SHANKAR, , TANVIR SINGH GREWAL	

103 of 434

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363 **	MEWAT (NUH) [19-JUL-25]	CM-6527-CII-2020 (NIC(EG)) (<i>DELAY(F)</i>)	RUBINA AND OTHERS V/S JAMSHED AND OTHERS	ROSI,
		CM-6528-CII-2020 (<i>EXEMPTION(CC)</i>)		ROSI,
		& O&M FAO-2354-2020 (DRR DATE)		ROSI,
364 **	SONEPAT [19-JUL-25]	CM-6582-CII-2020 (NIC(EG)) (<i>DELAY(F)</i>)	MUKESH AND OTHERS V/S PAPPU RAM PAL VERMA, AND OTHERS	RAM PAL VERMA,
		CM-6581-CII-2020 (<i>EXEMPTION(CC)</i>)		RAM PAL VERMA,
		& FAO-2395-2020		RAM PAL VERMA,
		WITH CM-6672-CII-2020 (<i>DELAY(F)</i>)	SEEMA AND OTHERS V/S PAPPU AND OTHERS	RAM PAL VERMA,
		& FAO-2474-2020		RAM PAL VERMA,
		WITH CM-10976-CII-2021 (<i>DELAY(F)</i>)	USHA AND OTHERS V/S PAPPU AND OTHERS	RAM PAL VERMA,
		CM-10978-CII-2021 (<i>DELAY (REF)</i>)		RAM PAL VERMA,
365 **	MEWAT (NUH) [19-JUL-25]	CM-6650-CII-2020 (MMACT(EG)) (<i>DELAY(F)</i>)	AMAANAT V/S ABBAS AND ANR	ASHISH GUPTA, , DIGVIJAY
		& FAO-2457-2020		ASHISH GUPTA, , RAKESH GUPTA, DIGVIJAY, RAM DARSHAN YADAV
366 **	PALWAL [19-JUL-25]	CM-6662-CII-2020 (NIC(EG)) (<i>DELAY(F)</i>)	PINKI AND ORS V/S VIJAY KUMAR AND ORS	RAKESH KUMAR SHARMA,
		& FAO-2466-2020		RAKESH KUMAR SHARMA,
367 **	KAITHAL [19-JUL-25]	CM-6857-CII-2020 (NIC(EG)) (<i>DELAY(F)</i>)	TOSHI AND ORS V/S JAI SINGH AND ORS	SANDEEP BERWAL,
		& FAO-2631-2020		SANDEEP BERWAL,
368 ***	BATHINDA [19-JUL-25]	CR-67-2020 ((RENT))	M/S ASHOKA ATTACHI HOUSE AND ANOTHER V/S ROOP SINGH @ AGROIA AND OTHERS ROOP SINGH V/S VEENA AND ORS	SIDDHARTH GUPTA, , RAJAN BANSAL
		WITH CR-1429-2020		RAJAN BANSAL,
369 ***	KARNAL [19-JUL-25]	CR-434-2020 (MACT)	ASHOK KUMAR V/S RAKESH YADAV AND ORS	NAMIT KHURANA, , ISHITA JAIN, NAMIT KHURANA, SANJEEV KODAN
		CM-8572-CII-2023 (<i>POR</i>)		NAMIT KHURANA,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
370 ***	JALANDHAR [19-JUL-25]	CR-579-2020 (IO)	NARESH KUMAR AND ANR V/S ASHA DEVI AND ANR	S.P. ARORA, , NEHA SHARMA
371 ***	LUDHIANA [19-JUL-25]	CR-769-2020 (IO) (STAYED CASES)	DAVINDER KUMAR V/S PARMOD KUMAR JAIN AND OTHERS	PAWAN KUMAR LONGIA, , GAURAV SHARMA, SUVEER SHEOKAND
372 ***	MOHALI (SAS NAGAR) [19-JUL-25]	CR-809-2020 (RENT PB)	GAGANDEEP SINGH V/S SUMAN	MOHIT JAGGI,

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373 ***	REWARI [19-JUL-25]	CR-1058-2020 (IO)	PARDEEP KUMAR V/S DEVENDER KUMAR	SANDEEP VERMA, , MINDERJEET YADAV
374 ***	LUDHIANA [19-JUL-25]	CR-1203-2020 (IO)	RAMINDER BAKSHI V/S NARESH KUMAR ARORA AND ORS	DAMANBIR SINGH SOBTI, , MANNAT ANAND, MS. PRIYANKA MALIK
375 ***	FATEHGARH-SAHIB [19-JUL-25]	CR-1296-2020 (IO) CM-4264-CII-2020 (<i>STAY PROCEED</i>) (STAY CASE)	MOHINDER SINGH V/S DHIAN SINGH	ARUN SINGLA, , GAURAV CHADDA, SWARAN SINGH TIWANA, SWARN TIWANA ARUN SINGLA,
376 ***	FARIDABAD [19-JUL-25]	CR-1400-2020 (ORD 39 HRY) CM-4485-CII-2020 (<i>STAY PROCEED</i>)	RANBIR SINGH AND OTHERS V/S RAJWATI AND OTHERS	B.R.RANA, B.R.RANA,
377 ***	JALANDHAR [19-JUL-25]	CR-1589-2020 (IO) WITH CR-11619-2018	AMARJIT SINGH DECEASED THROUGH HIS LRS V/S RANVIR SINGH AND ORS BALBIR KAUR V/S RANVIR SINGH & ORS	PARSHOTAM LAL SINGLA, , ARUN VEER SHARMA, CHANAKYA BATTa, G.S.MADAAN, GAURAVDEEP SINGH DHALIWAL, JASWINDER SINGH, SHIV PARKASH, VICKY CHAUHAN ARJUN VEER SHARMA, , ARJUNVEER SHARMA, GAURAVDEEP SINGH DHALIWAL, GURSIMRAN SINGH
378 ***	LUDHIANA [19-JUL-25]	CR-1749-2020 (IO) CM-5797-CII-2020 (<i>EXEMPTION</i>)	HARDEV SINGH V/S HARBHAJAN KAUR AND ORS	NARINDER KUMAR VADEHRA, NARINDER KUMAR VADEHRA,
379 ***	JIND [19-JUL-25]	CR-2094-2020 (IO)	TARI DEVI @ TARA DEVI V/S DHAPA DEVI AND OTHERS	SUNNY BHARDWAJ, , PARVESH JAGLAN,, Pankaj Mehta
380 ***	REWARI [19-JUL-25]	CR-2312-2020 (IO)	LEKH RAJ AND OTHERS V/S BHIM SINGH AND OTHERS	SANTOSH KUMAR TRIPATHI, , B.R. MAHAJAN, RAJESH GAUR, RAO AJENDER SINGH, SANTOSH KUMAR TRIPATHI
381 **	PALWAL [19-JUL-25]	FAO-449-2020 (OI (EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	JAWAHAR LAL V/S VISHNU AND OTHERS	SURINDER DAGAR, , DEVENDER KUMAR, Sandeep Suri
382 **	PANCHKULA [19-JUL-25]	FAO-553-2020 (UII (EG)) WITH FAO-1490-2020 WITH FAO-1569-2020 (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	ASHISH JAIN V/S AVTAR SINGH AND OTHERS NEELAM JAIN V/S AVTAR SINGH AND OTHERS NEELAM JAIN AND ANOTHER V/S AVTAR SINGH AND OTHERS	AKSHAY JINDAL, , D.P.GUPTA, GARIMA JINDAL, GOPAL SONI, JANYA SIROHI AKSHAY JINDAL, , D.P.GUPTA, GARIMA JINDAL, JANYA SIROHI, GOPAL SONI AKSHAY JINDAL, , D.P.GUPTA, GARIMA JINDAL, JANYA SIROHI, GOPAL SONI
383 **	REWARI [19-JUL-25]	FAO-1076-2020 (MMACT(EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	OM PARKASH V/S VIJAY AND OTHERS	GOPAL SHARMA,
384 **	UT-CHANDIGARH [19-JUL-25]	FAO-1447-2020 (NIA) CM-4326-CII-2020 (<i>STAY PROCEED</i>) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	NEW INDIA ASSURANCE COMPANY LTD. V/S SARABJEET KAUR AND ORS	SUMAN JAIN, , SUMAN JAIN, YASHDEEP NAIN SUMAN JAIN,

105 of 434

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385	**	REWARI [19-JUL-25]	FAO-1509-2020 (MMACT(EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	BHUPENDER V/S SACHIN KUMAR AND ANOTHER ASHISH YADAV,
386	**	UT-CHANDIGARH [19-JUL-25]	FAO-2887-2020 (CHOLA) CM-8865-CII-2020 (<i>STAY PROCEED</i>) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	PUNIT JAIN, , AVNISH MITTAL, PUNIT JAIN, SHIVAM GROVER, SHIVAM GROVER, APARNA SINGHAL PUNIT JAIN,
387	**	KARNAL [19-JUL-25]	CM-14089-CII-2021 (IFFTOK(EG)) (<i>DELAY(F)</i>) CM-14088-CII-2021 (<i>EXEMPTION</i>) & FAO-3453-2021	RAMA RANI AND ANR V/S PARDEEP KUMAR AND ORS KULWANT SINGH DHANORA, KULWANT SINGH DHANORA, KULWANT SINGH DHANORA, , KULWANT SINGH DHANORA
388	***	MAHENDERGARH [19-JUL-25]	CR-1947-2021 (MACT) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	PARDEEP KUMAR V/S HOSHIAR SINGH AND OTHERS SANDEEP KUMAR YADAV, , AMANDEEP VASHISTH,, DEEPIKA, SUDESH SAHI
389	**	KURUKSHETRA [19-JUL-25]	FAO-110-2021 (MMACT(INS)) CM-1413-CII-2021 (<i>STAY PROCEED</i>) CM-12489-CII-2022 (<i>MODIFICATION</i>) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	NAVI GENERAL INSURANCE LIMITED (FORMERLY KNOWN AS DHFL GENERAL INSURANCE COMPANY LIMITED) V/S ANJUM AND ORS SACHIN OHRI, , KARAMVEER SINGH BANYANA, SACHIN GUPTA, VISHAL SHARMA, SACHIN OHRI, SACHIN OHRI, KARAMVEER SINGH BANYANA,
390	**	HISSAR [19-JUL-25]	FAO-1739-2021 (OI (OD)) CM-10447-CII-2021 (<i>STAY PROCEED</i>) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	STATE OF HARYANA AND ANOTHER V/S ROOP SINGH AND ORS ADVOCATE GENERAL HARYANA, ADVOCATE GENERAL HARYANA,
391	**	PANIPAT [19-JUL-25]	FAO-1996-2021 (RGI (ED)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	IKBAL AND ANOTHER V/S SURENDER AND OTHERS RAJESH GOYAL, , RAJESH GOYAL, SATISH
392	**	ROHTAK [19-JUL-25]	FAO-2037-2021 (ROYSUN(ED)) CM-11033-CII-2021 (<i>EXEMPTION</i>) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	MONIKA V/S MONU AND ANOTHER RAHUL MAKKAR, RAHUL MAKKAR,
393	**	LUDHIANA [19-JUL-25]	CM-4215-CII-2022 (NIA (EG)) (<i>DELAY(F)</i>) & FAO-1525-2022	JASPAL SINGH V/S GURCHARAN SINGH ORS NEERAJ JAIN, NEERAJ JAIN, , NEERAJ JAIN
394	***	MAHENDERGARH [19-JUL-25]	CR-83-2022 (IO) (STAYED CASE)	MONU V/S RAMPAT AND ORS SANDEEP KUMAR YADAV, , DEEPIKA, MUKESH YADAV, SANDEEP KUMAR YADAV, SANGEETA YADAV
395	***	NAWAN-SHAHAR(SBS NAGAR) [19-JUL-25]	CR-4017-2022 (RENT PB) CM-12246-CII-2022 (<i>STAY PROCEED</i>)	PARMODH KUMAR V/S MOTIA RANI ADITYA DASSAUR, , C.L.VERMA, SANJAY GUPTA ADITYA DASSAUR,
106 of 434		7/19/2025, 9:20 PM		

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396 ***	KARNAL [19-JUL-25]	CR-5994-2022 (IO)	SURINDER PAL V/S JOGINDER SINGH AND ORS.	PARMINDER SINGH, , PARMINDER SINGH, VIKRAM SINGH	
397 ***	HISSAR [19-JUL-25]	CR-6150-2022 (IO)	SHEELAWANTI (SINCE DECEASED) THROUGH HER LR V/ S PREM KUMAR GARG HUF AND OTHERS	VIKRAM SINGH, , ABHINAV SOOD, AJAY JAIN, AMAN PAL, INDERPREET SINGH KOONER, MADHU PANWAR, MADHUR PANWAR, MOHIT ANEJA, RAHUL SHARMA, SURJIT	
		CM-16055-CII-2023 (VACATE STAY)		AMAN PAL, , AMAN PAL	
		WITH CR-4234-2023	M/S ARPIT GRANITES PVT LTD AND ANOTHER V/S PREM KUMAR GARG HUF THROUGH KARTA PREM KUMAR GARG DECEASED THROUGH HIS LRS AND OTHERS	AJAY JAIN, , AMAN PAL	
398 **	HISSAR [19-JUL-25]	FAO-168-2022 (UII (EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	BHAGWAN DASS V/S DALIP AND OTHERS	JITENDER KUMAR SEHRAWAT, , Jitender Kumar Sehrawat	
399 **	UT-CHANDIGARH [19-JUL-25]	FAO-534-2022 (OI)	THE ORITENTAL INSURANCE CO. LTD. V/S NIRMLA DEVI AND OTHERS	LALIT GARG,	
		CM-1509-CII-2022 (STAY PROCEED)		LALIT GARG,	
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)			
400 **	GURGAON [19-JUL-25]	FAO-1120-2022 (NIC(EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	SHEELA DEVI ALIAS SHEELA AND OTHERS V/S BINTOO SHARMA AND OTHERS	G.C. SHAHPURI,	
401 **	UT-CHANDIGARH [19-JUL-25]	FAO-1175-2022 (NIA)	THE NEW INDIA ASSURANCE COMPANY LIMITED V/S UGMA AND OTHERS	PUNIT JAIN, DHEERAJ KUMAR NARULA , DHEERAJ KUMAR NARULA, DHEERAJ NARULA	
		CM-3512-CII-2022 (STAY PROCEED)		PUNIT JAIN,	
		WITH FAO-1177-2022	THE NEW INDIA ASSURANCE COMPANY LIMITED V/S PANDU RAM AND OTHERS	PUNIT JAIN, DHEERAJ KUMAR NARULA , DHEERAJ KUMAR NARULA	
		CM-3515-CII-2022 (STAY PROCEED)		PUNIT JAIN,	
		WITH FAO-1190-2022	THE NEW INDIA ASSURANCE COMPANY LIMITED V/S UGMA AND OTHERS	PUNIT JAIN, DHEERAJ KUMAR NARULA , DHEERAJ KUMAR NARULA	
		CM-3535-CII-2022 (STAY PROCEED)		PUNIT JAIN,	
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)			
402 **	PANIPAT [19-JUL-25]	FAO-2822-2022 (OI (EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	DHANWANTI AND ORS V/S SANDEEP KUMAR AND ORS	RAJESH BANSAL, , RAJESH BANSAL	
403 **	UT-CHANDIGARH [19-JUL-25]	FAO-3021-2022 (OI)	ORIENTAL INSURANCE COMPANY LIMITED V/S KIRAN KUMARI AND OTHERS	ASHWANI TALWAR, , RAVINDER ARORA, SAHEJ MAHAJAN, NEERAJ KHANNA	
		CM-7936-CII-2022 (EXEMPTION(CC))		ASHWANI TALWAR,	
		CM-7937-CII-2022 (STAY PROCEED)		ASHWANI TALWAR,	
		WITH FAO-3043-2022	ORIENTAL INSURANCE COMPANY LIMITED V/S KIRAN KUMARI AND OTHERS	ASHWANI TALWAR, , RAVINDER ARORA	
		CM-7987-CII-2022 (EXEMPTION)		ASHWANI TALWAR,	
		CM-7988-CII-2022 (STAY PROCEED)		ASHWANI TALWAR,	
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)			

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404 **	UT-CHANDIGARH [19-JUL-25]	FAO-3612-2022 (NIA) CM-10535-CII-2022 (<i>STAY PROCEED</i>) WITH XOBJC-21-2024 (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	NEW INDIA ASSURANCE CO LTD V/S MAHENDER SINGH AND OTHERS NEW INDIA ASSURANCE CO. LTD. V/S MAHENDER SINGH AND OTHERS	LALIT GARG, LALIT GARG, R.K. DHIMAN,
405 **	JIND [19-JUL-25]	FAO-3799-2022 (ROYSUN(EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	BHANI DEVI AND ORS V/S VISHNA RAM JAT AND ORS	VINOD GUPTA, , VINOD GUPTA
406 **	JALANDHAR [19-JUL-25]	FAO-4038-2022 (MMACT(OD)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	SUKHWINDER SINGH V/S USHA RANI AND OTHERS	MOHINDER SINGH JOSHI, , RAVNEET SINGH JOSHI, Ravneet Singh Joshi
407 **	LUDHIANA [19-JUL-25]	FAO-4638-2022 (MMACT(EG)) WITH FAO-4791-2022 CM-15113-CII-2022 (<i>DELAY(F)</i>) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	AYUSH GUPTA AND ANR V/S VINOD AND ORS RAJINDER KUMAR @ RAJINDER KUMAR GUPTA AND ORS V/S VINOD AND ORS	SUDHIR GUPTA, , ANKUR GUPTA, R.C. GUPTA SUDHIR GUPTA, , ANKUR GUPTA
408 **	SONEPAT [19-JUL-25]	FAO-5429-2022 (OI (EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	MAHABIRI V/S AMIT AND OTHERS	MOHIT JAGGI, , MEENAKSHI BALI, MOHIT JAGGI
409 **	UT-CHANDIGARH [19-JUL-25]	CM-202-CII-2023 (OI) (<i>DELAY(F)</i>) CM-203-CII-2023 (<i>OTHER</i>) CM-204-CII-2023 (<i>STAY PROCEED</i>) & O&M FAO-52-2023 (DEATH CASE)	ORIENTAL INSURANCE COMPANY LIMITED V/S SURINDER KUMARI AND ORS.	HARSH AGGARWAL, , B.S.RANDHAWA, FARHEEN BAJWA HARSH AGGARWAL, HARSH AGGARWAL, HARSH AGGARWAL, , BIKRAM JIT SINGH RANDHAWA, HARSH AGGARWAL
410 **	ROPAR [19-JUL-25]	CM-1305-CII-2023 (OI (EG)) & FAO-380-2023 (FAO-1596-2023 PENDING)	AMARJEET KAUR AND ANOTHER V/S GURMIT SINGH AND OTHERS	DR. SUMATI JUND, , NARESH KUMAR SONI, VARUN SONI DR. SUMATI JUND, , DR. SUMATI JUND
411 **	LUDHIANA [19-JUL-25]	CM-9569-CII-2023 (MMACT(OD)) (<i>DELAY(F)</i>) CM-9571-CII-2023 (<i>OTHER</i>) & O&M FAO-2650-2023	PAVITPAL SINGH V/S RADHO DEVI AND ORS.	A.S. NARANG, A.S. NARANG, A.S. NARANG, , A.S. NARANG, WAZIR SINGH, WAZIR SINGH MADOTRA
412 **	CHARKHI DADRI [19-JUL-25]	CM-11211-CII-2023 (BAJALI(EG)) (<i>DELAY(F)</i>) & O&M FAO-3290-2023	SURENDER V/S MEHTAB ALI AND OTHERS	GOURAV VERMA, , GOURAV VERMA GOURAV VERMA, , AJAY GUPTA, GOURAV VERMA, TULIKA BOSE
413 **	SIRMAUR [19-JUL-25]	CM-12530-CII-2023 (IFFTOK(OD)) (<i>DELAY(F)</i>) CM-12531-CII-2023 (<i>173-MVA</i>)	BALBIR SINGH AND ANR V/S KALPANA AND ORS	M.D. KHAN, M.D. KHAN,

108 of 434

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		CM-12532-CII-2023 (STAY PROCEED)		M.D. KHAN,
		CM-12529-CII-2023 (EXEMPTION)		M.D. KHAN,
		& O&M FAO-3797-2023		M.D. KHAN, , DR. KIRANDEEP KAUR
414 **	PATIALA [19-JUL-25]	CM-14207-CII-2023 (UII (EG)) (DELAY(F)) & O&M FAO-4307-2023	NAVJOT KAUR AND OTHERS V/S BALDEV KRISHAN AND OTHERS	VAIBHAV SHARMA, VAIBHAV SHARMA, , AMANPAL SINGH, VAIBHAV SHARMA
415 **	PATIALA [19-JUL-25]	CM-17649-CII-2023 (UII) (DELAY(F)) CM-17651-CII-2023 (STAY PROCEED)	UNITED INDIA INSURANCE CO. LTD. V/S SUKHWINDER KAUR AND OTHERS	ANIL MEHRA,
				ANIL MEHRA,
		& O&M FAO-5192-2023		ANIL MEHRA,
416 **	ROPAR [19-JUL-25]	CM-18099-CII-2023 (NIC(EG)) (DELAY(F)) & O&M FAO-5295-2023	SUREKHA DEVI AND ORS V/S PEER MOHAMMAD AND ORS	DHRUV KHANNA, DHRUV KHANNA, , AASTHA KHANNA
417 **	FATEHGARH-SAHIB [19-JUL-25]	CM-20063-CII-2023 (NIA (EG)) (DELAY(F)) & O&M FAO-5875-2023	GURMEET SINGH ALIAS GURMIT SINGH V/S SHIV KUMAR AND OTHERS	INDERPREET SINGH KOONER, INDERPREET SINGH KOONER,
		WITH CM-20177-CII-2023 (DELAY(F))	GURMEET SINGH ALIAS GURMIT SINGH V/S SHIV KUMAR AND OTHERS	INDERPREET SINGH KOONER,
		& O&M FAO-5920-2023		INDERPREET SINGH KOONER,
418 **	MEWAT (NUH) [19-JUL-25]	CM-22926-CII-2023 (NIA (EG)) (DELAY(F)) & O&M FAO-6624-2023	SAREEF AND ANR V/S HITESH KUMAR AND OTHERS	ASHISH GUPTA, , DIGVIJAY, PAYAL SHARMA, K.P.S VIRK ASHISH GUPTA, , RAKESH GUPTA
419 ***	MOGA [19-JUL-25]	CR-1273-2023 (IO)	BHUPINDER KAUR ALIAS BHINDER KAUR ALIAS MANDEEP KAUR V/S KARAMJIT KAUR AND OTHERS	KRISHAN SHARMA, , KRISHAN SHARMA
		CM-3704-CII-2023 (EXEMPTION)		KRISHAN SHARMA,
420 ***	MOHALI (SAS NAGAR) [19-JUL-25]	CR-1331-2023 (IO)	M/S AMBIKA REALCON PVT LTD V/ S SHARMILA DEVI @ SHIMLA DEV AND ORS	MANPREET SINGH LONGIA, , JYOTI KAUR, MANPREET SINGH LONGIA, R. KARTIKEYA, R. Kartikeya, RIDHI BANSAL
421 ***	YAMUNA-NAGAR [19-JUL-25]	CR-3704-2023 (IO)	ASLAM AND OTHERS V/S M/S PUNJAB TRACTORS AND MOTORS AND OTHERS	HARSH MEHLA, , DIWAN S. ADLAKHA, HARSH MEHLA
422 ***	FEROZEPUR [19-JUL-25]	CR-7448-2023 (IO)	AMOLAK RAJ V/S M/S VOHRA TRADING COMPANY AND ANR	GURPREET JAYIA, , GURPREET JAYIA, RAVI GAKHAR
423 ***	UT-CHANDIGARH [19-JUL-25]	CR-7816-2023 (RENT UT)	KRISHAN CHAND THAKUR AND ANOTHER V/S TAPINDER SINGH BAJWA	DIVANSHU JAIN, P.K.KUKREJA , ANSHUL KUKREJA , Divanshu Jain, P.S. GULIANI
		CM-23580-CII-2023 (STAY PROCEED)		Divanshu Jain,

		WITH CM-13518-CII-2024 (POR)	KRISHAN CHAND THAKUR AND ANOTHER V/S TAPINDER SINGH BAJWA	DIVANSHU JAIN,
424 **	KARNAL [19-JUL-25]	FAO-102-2023 (NIA (OD)) CM-452-CII-2023 (STAY PROCEED) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	JAI BHAGWAN GOYAL V/S THE NEW INDIA ASSURANCE CO. LTD. AND ORS	WAZIR SINGH, , ASEEM AGGARWAL WAZIR SINGH,
425 **	UT-CHANDIGARH [19-JUL-25]	FAO-729-2023 (NIC) CM-2687-CII-2023 (POR) CM-2688-CII-2023 (STAY PROCEED) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	NATIONAL INSURANCE COMPANY LIMITED V/S RAGHAV CHANGOTRA AND OTHERS	ABHINAV NARANG, VISHAL MUNJAL , ASHISH AGGARWAL, RADHIKA SURI, SR.ADV. ABHINAV NARANG, VISHAL MUNJAL ABHINAV NARANG, VISHAL MUNJAL
426 **	FATEHGARH-SAHIB [19-JUL-25]	FAO-1196-2023 (NIA (EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	ANUPINDER KAUR AND ANOTHER V/S KARTAR SINGH AND OTHERS	HARKIRAT SINGH BHOGAL, , MANPREET SINGH, MANPREET SINGH SIDHU, R.N.SINGAL
427 **	REWARI [19-JUL-25]	FAO-1279-2023 (UII (EG)) CM-4745-CII-2023 (DELAY(F)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	ASHARFI AND ORS V/S RAJ KUMAR PAL AND ORS	HIMANSHU SHARMA, HIMANSHU SHARMA,
428 **	HISSAR [19-JUL-25]	FAO-2211-2023 (MMACT(EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	SANTOSH V/S SANJAY DEWAN AND ANOTHER	SANCHIT PUNIA, , SANCHIT PUNIA
429 **	UT-CHANDIGARH [19-JUL-25]	FAO-3525-2023 (IFFCOTOKIO) CM-3795-CII-2025 (VACATE STAY) CM-11725-CII-2023 (STAY PROCEED) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	IFFCO TOKIO GENERAL INSURANCE COMPANY V/S MAYA DEVI AND OTHERS	SANJEEV KODAN, , RAJESH K. SHARMA, SUTIKSHAN, VARUN SHARMA SUTIKSHAN SHARMA, SANJEEV KODAN, , RAJESH K. SHARMA
430 **	ROHTAK [19-JUL-25]	CM-13980-CII-2024 (IFFTOK(ED)) (DELAY(F)) & O&M FAO-3845-2024	KITAB SHRI AND ORS V/S KALU RAM AND ORS	SANDEEP YADAV, SANDEEP YADAV,
431 ***	FATEHABAD [19-JUL-25]	CR-1365-2024 (IO) CM-4078-CII-2024 (EXEMPTION)	MANJEET KAUR AND ANOTHER V/ S AMRIK SINGH AND OTHERS	SANJIV GUPTA, SANJIV GUPTA,
432 ***	FAZILKA [19-JUL-25]	CR-2725-2024 (RENT PB) CM-8047-CII-2024 (OTHER) CM-8054-CII-2025 (LR) CM-8055-CII-2025 (PREPONE)	PARVEEN KUMAR V/S CHAND RANI AND OTHERS	PIYUSH SETIA, PIYUSH SETIA, PIYUSH SETIA, PIYUSH SETIA,

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 23/07/2025 CR NO 52

HON'BLE MR. JUSTICE RAJESH BHARDWAJ

Dedicated VC Link for Hybrid Hearing: <https://zoom.us/my/vcphhc52>
Meeting ID is 584 503 3767

- NOTE:
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AFTER COMPLETION OF URGENT LIST THE ORDINARY MOTION CASES WILL BE
TAKEN UP IN THE FOLLOWING MANNER.
1. COMPROMISE QUASHING CASES WILL BE TAKEN UP FIRST OF ALL.
2. THEREAFTER SUSPENSION OF SENTENCE CASES WILL BE TAKEN UP.
3. THEREAFTER ANTICIPATORY & REGULAR BAIL PETITIONS WILL BE TAKEN UP.
4. THEN HABEAS CORPUS, PAROLE/PREMATURE RELEASE, DIRECTION MATTERS,
PROTECTION MATTERS & IOIN WILL BE TAKEN UP.
5. THEN ORDINARY MOTION CASES WHEREIN THE PROCEEDINGS ARE STAYED WILL BE
TAKEN UP AND THEREAFTER REST OF THE CASES WILL BE TAKEN UP SERIAL WISE.

NOTE
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FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION

ALL LD. COUNSELS ARE REQUESTED TO PROVIDE THE COMPLETE CASE DETAILS
TO THE BENCH SECRETARY UPTO 12:00 NOON IN WHICH BOTH THE PARTIES ARE
READY FOR MEDIATION.
IN THE CASES WHERE REQUEST SO RECEIVED WILL BE TAKEN UP IMMEDIATELY
AFTER LUNCH BREAK I.E. AT 1:45 PM.

201 V	PATIALA [19-JUL-25]	CRM-M-52525-2024 (AB)	MANDEEP KAUR AND OTHERS V/ S STATE OF PUNJAB	VISHAL VERMA, A.G. PUNJAB , AMARDEEP SINGH MANN, AMITABH TEWARI, DIVYADEEP WALIA, MANDEEP SINGH TALWAR, MANOJ KUMAR, MOHIT SHUKLA, UDAI SINGH MANN, VISHAL VERMA VISHAL VERMA,
		CRM-41969-2024 (EXEMPTION)		
		CRM-10408-2025 (POR)		AMITABH TEWARI, A.G. PUNJAB , ISHAAN MUNDEJA
202 V	BHIWANI [19-JUL-25]	CRM-M-61792-2024 (AB)	RAVINDER ALIAS RAWDI V/S STATE OF HARYANA	AJAY KRIPAL SINGH, A.G. HARYANA , HARDEEP S. POONIA
203 II	MAHENDERGARH [19-JUL-25]	CRR-197-2025 (138 NIA)	KARAN SINGH V/S MADHU BABA	ADITYA SANGHI, , ADITYA SANGHI, SANDEEP KUMAR YADAV, SHAVETA SANGHI
		CRM-2836-2025 (SOS :FIRST SOS)		ADITYA SANGHI,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
204 II	REWARI [19-JUL-25]	CRM-M-41963-2020 (QP PROSTAY)	VIKAS GOYAL AND ANOTHER V/S GUGAN PARSHAD SINGHAL	PAWAN SINGH, , ADITYA SANGHI, KARANVIR HOODA, SHAVETA SANGHI,
		(PROCEEDINGS STAYED)		
205 V	AMBALA [19-JUL-25]	CRM-M-44543-2024 (QP)	JITENDER KUMAR V/S STATE OF HARYANA	R S MAMLI, A.G. HARYANA , GURJIT KAUR SANDHU, R S MAMLI
		(MENTIONING FOR 06-09-2024)		
206 V	GURGAON [19-JUL-25]	CRM-M-61066-2024 (QP)	PUNEET CHADHA V/S NUMERO UNO CLOTHING LTD. AND OTHERS	GAUTAM DIWAN, , Atul Yadav, DEEPAK KUMAR BARTIA
		(PROCEEDING STAYED /)		
207 V	JHAJJAR [19-JUL-25]	CRM-M-62823-2024 (QP)	NARENDER PAL AND ANR V/S JITENDER GUPTA	DINESH ARORA, , DINESH ARORA, JATIN SEHRA
208 II	PANIPAT [19-JUL-25]	CRM-M-13491-2025 (QP PROSTAY)	VIKAS KUMAR V/S STATE OF HARYANA AND ANOTHER	JAGJOT SINGH LALLI, , CHARANJEET KAUR LALLI, JAGJIT SINGH LALLI, JAGJOT SINGH LALLI, MANISH VERMA
		(PROCEEDINGS STAYED LIST DATED 09.03.2025)		

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209	V	GURGAON [19-JUL-25]	CRM-M-55606-2023 (AB)	PRIYANK KUMAR V/S STATE OF HARYANA	ABHIMANYU SINGH, A.G. HARYANA , ABHIMANYU SINGH, NAYANDEEP, R S MAMLI, TANMOY GUPTA, TRISHU KANWAR (MS.)
			WITH CRM-M-2072-2024	PRIYANK KUMAR SISODIA V/S STATE OF HARYANA	ABHIMANYU SINGH, A.G. HARYANA , MANU SACHDEVA, NARAYAN PRASAD GUPTA, RAJESH K. MOUDGIL, TRISHU KANWAR (MS.)
210	V	MALERKOTLA [19-JUL-25]	CRM-M-662-2025 (AB)	INDERJIT RANA @ INDERJIT SINGH RANA V/S STATE OF PUNJAB AND ANOTHER	NARESH KAUSHIK, A.G. PUNJAB , GURINDER SINGH HAYER, INDERJIT SHARMA
211	V	AMRITSAR [19-JUL-25]	CRM-M-4016-2025 (AB)	JARNAIL SINGH V/S STATE OF PUNJAB	RAJAT DOGRA, A.G. PUNJAB , . J.S. ARORA, DAG, PUNJAB., JASVIR SINGH DHALIWAL, KARANJEET SINGH BRAR, RYTHM DOGRA
212	V	AMBALA [19-JUL-25]	CRM-M-13355-2025 (AB)	MANJEET KUMAR V/S STATE OF HARYANA	PANKAJ NANHERA, , RAHUL GAUTAM, RISHAV VINAYAK
213	V	FATEHGARH-SAHIB [19-JUL-25]	CRM-M-16773-2025 (AB)	HARPAL SINGH @ HAPPY V/S STATE OF PUNJAB	ANGREJ SINGH SARWARA, A.G. PUNJAB , ANGREJ SINGH SARWARA
214	V	FEROZEPUR [19-JUL-25]	CRM-M-18079-2025 (AB)	YOGESH SHARMA V/S STATE OF PUNJAB	PIYUSH SHARMA, A.G. PUNJAB , PIYUSH SHARMA
215	V	AMRITSAR [19-JUL-25]	CRM-M-18760-2025 (AB)	JAGPREET SINGH V/S STATE OF PUNJAB	L M GULATI, A.G. PUNJAB , ASHWANI KATTER, DIVYA GULATI, JASNEET MEHRA, L M GULATI, VAIBHAV NARANG
216	V	SANGRUR [19-JUL-25]	CRM-M-20728-2025 (AB)	HARISH KUMAR V/S STATE OF PUNJAB	ARIHANT JAIN, , ARUN JINDAL, KANISH JINDAL, RISHAV JAIN, VARUN JAIN
217	V	GURGAON [19-JUL-25]	CRM-M-29765-2025 (AB)	RAKESH KUMARI MALIK V/S STATE OF HARYANA	SAUHARD SINGH HOODA, A.G. HARYANA , RAKESH NEHRA, SENIOR ADVOCATE , ADITYA SANGHI, ASHWANI BHARDWAJ, SAUHARD SINGH HOODA, SUMIT JAIN, ADDL. A.G., HARYANA,
218	V	PALWAL [19-JUL-25]	CRM-M-32738-2025 (AB)	USHA V/S STATE OF HARYANA	SUDHIR RANA, A.G. HARYANA , BHASKAR SOROUT, RAJESH LAMBA,, SUDHIR RANA
219	V	GURDASPUR [19-JUL-25]	CRM-9557-2025 (RBPB) (INT BAIL)	SUKHDEV SINGH ALIAS SONU V/S STATE OF PUNJAB	VIPIN MAHAJAN, A.G. PUNJAB
			IN CRM-M-37771-2024		VIPIN MAHAJAN, , CHANDANPREET KAUR AHLUWALIA,
			(CM PENDING IN DECIDED CASE)		
220	V	YAMUNA-NAGAR [19-JUL-25]	CRM-M-4102-2024 (RBHRY)	SANDEEP ALIAS SONU V/S STATE OF HARYANA	VARUN GUPTA, A.G. HARYANA , ARNAV GHAI, Daljeet Singh Virk, J S BAGGA, PUNEET SHARMA, RAM KUMAR SAINI, SAKSHI GUPTA
221	V	YAMUNA-NAGAR [19-JUL-25]	CRM-M-22792-2024 (RBHRY)	MOHIT @ KALA V/S STATE OF HARYANA	RAM KUMAR SAINI, A.G. HARYANA , ARNAV GHAI, RAM KUMAR SAINI
222	V	AMRITSAR [19-JUL-25]	CRM-M-23009-2024 (RBPB)	SHEBADH ALIAS SUDHABH ALIAS MUHAMADH SHUDHABH V/S STATE OF PUNJAB	SUNEEL SHARMA, A.G. PUNJAB
223	V	YAMUNA-NAGAR [19-JUL-25]	CRM-M-34639-2024 (RBHRY)	UTTAM SINGH V/S STATE OF HARYANA	SANDEEP SINGH JATTAN, A.G. HARYANA , SANDEEP SINGH JATTAN

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		WITH CRM-M-35046-2024	RAMANDEEP ALIAS DEEPU V/S STATE OF HARYANA	PARMINDER SINGH, A.G. HARYANA
		WITH CRM-M-35541-2024	VISHAL RANA V/S STATE OF HARYANA AND ANR	ASHISH PUNDIR, A.G. HARYANA , SHREENATH A. KHEMKA
		WITH CRM-M-57374-2024	VISHAL KUMAR ALIAS LAADI V/S STATE OF HARYANA	RAMANDEEP SINGH BAGGA ,
		CRM-12913-2025 (POR)		RAMANDEEP SINGH BAGGA , A.G. HARYANA , ANSHUL RANA , SANJEEV KUMAR SINGH
		(SAME FIR DECIDED BAIL I.E CRM-M-33610-2025)		
224 V	FARIDABAD [19-JUL-25]	CRM-M-42635-2024 (RBHRY)	MANJEET V/S STATE OF HARYANA	RAVINDER BANGAR, A.G. HARYANA , NEERAJ SHEORAN, DAG, HARYANA.
		WITH CRR-747-2024	ASHISH V/S STATE OF HARYANA	SANPREET SANDHU, A.G. HARYANA , RAJESH NAIN, SANPREET SANDHU
225 V	KURUKSHETRA [19-JUL-25]	CRM-M-54353-2024 (RBHRY)	MANIK KWATRA V/S STATE OF HARYANA	PREETINDER SINGH AHLUWALIA, , DEEPINDER SINGH VIRK , KUSHAGRA BENIWAL, SAUMYA AHLUWALI , SAUMYA AHLUWALIA
226 V	TARANTARAN [19-JUL-25]	CRM-M-61323-2024 (RBPB)	KULJIT KAUR @ KULDEEP KAUR V/S STATE OF PUNJAB	RITURAJ SINGH, , RITURAJ SINGH
227 V	AMBALA [19-JUL-25]	CRM-26714-2025 (RBHRY) (INT BAIL)	SUKHDEEP SINGH V/S STATE OF HARYANA	ROHIT SINGH, A.G. HARYANA , SATWANT SINGH
		IN CRM-M-27394-2025		ROHIT SINGH, A.G. HARYANA , ROHIT SINGH, SATWANT SINGH
		(SA)		
228 V	AMRITSAR [19-JUL-25]	CRM-M-498-2025 (RBPB)	TALWINDER SINGH ALIAS TALJINDER SINGH ALIAS KAKA V/ S UNION OF INDIA NARCOTICS CONTROL BUREAU AMRITSAR THR INTELLIGECE OFFICER	ISHA GOYAL, , GEETIKA SHARMA , ISHA GOYAL, RAJA PARAMDEEP SAINI, SOURABH GOEL
229 V	AMRITSAR [19-JUL-25]	CRM-M-5661-2025 (RBPB)	GURWINDER SINGH ALIAS MOTTA V/S STATE OF PUNJAB	DILPREET SINGH GANDHI, , AJAY RANA, ANAND KAUSHAL, DILPREET SINGH GANDHI, JASPREET KAUR
		()		
230 V	LUDHIANA [19-JUL-25]	CRM-M-6619-2025 (RBPB)	JASKARAN SINGH ALIAS JASSI V/ S STATE OF PUNJAB AND ANOTHER	FARIAD SINGH VIRK, A.G. PUNJAB , TAJESHWAR S.SULLAR
231 V	GURGAON [19-JUL-25]	CRM-M-9904-2025 (RBHRY)	SEKH ABDUL RAHIM ALIAS SHEIKH ABDUL RAHIM V/S STATE OF HARYANA	SURESH KUMAR KAUSHIK, A.G. HARYANA , DHARAMVIR SHARMA
232 V	FARIDABAD [19-JUL-25]	CRM-M-10659-2025 (RBHRY) (SA)	AABID V/S STATE OF HARYANA	IMITYAZ HUSSAIN, A.G. HARYANA , AADIL, HIMANSHU KALERA
233 V	FEROZEPUR [19-JUL-25]	CRM-M-13052-2025 (RBPB) WITH CRM-M-13273-2025	JASPREET SINGH ALIAS KALI V/S STATE OF PUNJAB PARAMJIT KAUR V/S STATE OF PUNJAB	RUHANI CHADHA, A.G. PUNJAB , KASHAV CHADHA S.S. MOMI, A.G. PUNJAB , S.S. MOMI
234 V	AMBALA [19-JUL-25]	CRM-M-16233-2025 (RBHRY)	JEETAN KAUR V/S STATE OF HARYANA	ARSHDEEP SINGH BRAR, A.G. HARYANA , ARSHDEEP SINGH BRAR, G.S. SIDHU, AMRIK NARWAL AG
235 V	AMBALA [19-JUL-25]	CRM-M-18640-2025 (RBHRY)	RISHAB SHARMA V/S STATE OF HARYANA	SAHIL CHOUDHARY, A.G. HARYANA , ANKUSH SIHAG, SAHIL CHOUDHARY

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236	V	AMRITSAR [19-JUL-25]	CRM-M-20139-2025 (RBPB)	JASPAL SINGH @ GHUGI V/S STATE OF PUNJAB	VINOD KUMAR KAUSHAL, , VINOD KUMAR KAUSHAL
237	V	GURDASPUR [19-JUL-25]	CRM-M-21380-2025 (RBPB)	PANKAJ SHARMA V/S STATE OF PUNJAB	SACHIN OHRI, A.G. PUNJAB
238	V	AMRITSAR [19-JUL-25]	CRM-M-22853-2025 (RBPB) CRM-27478-2025 (POR)	ROHIT KUMAR @ LOBHI V/S STATE OF PUNJAB	VAIBHAV NARANG, A.G. PUNJAB , MANAV ANAND, SAPNA KHURANA VAIBHAV NARANG,
239	V	REWARI [19-JUL-25]	CRM-M-24312-2025 (RBHRY)	HARUN V/S STATE OF HARYANA	VISHAL GARG NARWANA,
240	V	FAZILKA [19-JUL-25]	CRM-M-26135-2025 (RBPB)	RASHPAL SINGH V/S STATE OF PUNJAB	TAQDEERJEET SINGH SIDHU, , ROSHANDEEP AG
241	V	FEROZEPUR [19-JUL-25]	CRM-M-26849-2025 (RBPB)	LACHHMAN SINGH ALIAS LASHMAN SINGH V/S STATE OF PUNJAB	KARANDEEP S. SIDHU, A.G. PUNJAB , ABHAYSHER SINGH
242	V	UT-CHANDIGARH [19-JUL-25]	CRM-M-32463-2025 (RBUT) CRM-24387-2025 (DIRECTION)	MONEY KALRA V/S UNION OF INDIA	ANUJ GARG, , ANUJ GARG, DIPTI BANSAL, HIMANSHU BANSAL, SOURABH GOEL, SOURABH GOYAL ANUJ GARG,
243	V	AMRITSAR [19-JUL-25]	CRM-M-37138-2025 (RBPB) (SA)	VIJAY @ VIJAYPREET V/S STATE OF PUNJAB	ABHIRAJ SINGH BAWEJA, A.G. PUNJAB
244	V	PATIALA [19-JUL-25]	CRM-M-37619-2025 (RBPB)	KAMO V/S STATE OF PUNJAB	AVTAR SINGH SYAN,
245	V	MANSA [19-JUL-25]	CRM-M-37629-2025 (RBPB)	JAGDISH SINGH ALIAS KAKA V/S STATE OF PUNJAB	ABHINAV GUPTA, A.G. PUNJAB , ADITYA SHARMA, JATINDER KUMAR KANSAL, YASH YADAV
246	V	TARANTARAN [19-JUL-25]	CRM-M-37656-2025 (RBPB)	PARTAP SINGH V/S STATE OF PUNJAB	SUKHBIR MAANDI,
247	V	FAZILKA [19-JUL-25]	CRM-M-37682-2025 (RBPB) (SA)	GURPREET SINGH @ GOPI V/S STATE OF PUNJAB AND ANR	AMANINDER PREET,
248	V	SONEPAT [19-JUL-25]	CRM-M-37688-2025 (RBHRY)	SAMEER KHAN V/S STATE OF HARYANA	SAMAY SANDHAWALIA,
249	V	LUDHIANA [19-JUL-25]	CRM-M-37694-2025 (RBPB) (SA)	MAKHAN RAM V/S STATE OF PUNJAB	PUSHPINDER KAUR,
250	V	AMRITSAR [19-JUL-25]	CRM-M-37731-2025 (RBPB)	SAMITAR SINGH ALIAS BOBBY V/S STATE OF PUNJAB	VISHAL MUNJAL, A.G. PUNJAB , BINDU BALA
251	V	PATIALA [19-JUL-25]	CRM-M-37759-2025 (RBPB)	GULSHAN KUMAR V/S STATE OF PUNJAB	ANUPAM MATHUR, , ANUPAM MATHUR
252	V	REWARI [19-JUL-25]	CRM-M-37762-2025 (RBHRY)	SACHIN @ GOLU V/S STATE OF HARYANA	AMIT KHARI, A.G. HARYANA
253	V	SONEPAT [19-JUL-25]	CRM-M-37857-2025 (RBHRY)	ROHIT @ CHINA V/S STATE OF HARYANA	VIKAS GULIA, A.G. HARYANA , BHANU UDAI, PANKAJ ANTIL, RASHI SHAHRAWAT
254	V	PATIALA [19-JUL-25]	CRM-M-37933-2025 (RBPB)	TAJINDER SINGH V/S STATE OF PUNJAB AND OTHERS	RAJIV SHARMA, A.G. PUNJAB , HARENDER SINGH RANA
115 of 434			7/19/2025, 9:20 PM		

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		CRM-27338-2025 (OTHER :NOR)		RAJIV SHARMA,
255 II	SRI MUKTSAR SAHIB [19-JUL-25]	CRM-44731-2022 (NDPS SOS) (SOS) IN CRA-S-1907-SB-2017 (MAIN CASE AT REGULAR BOARD)	HAPPY @ MANGA AND ANR V/S STATE OF PUNJAB	GURPAL SINGH SANDHU, RAHUL SHARMA(LEGAL AID COUNSEL), , AG PB, GURPAL SINGH SANDHU, SANDEEP VERMA
256 II	ROPAR [19-JUL-25]	CRM-21476-2025 (NDPS SOS) (SOS) IN CRA-S-2744-2024	BALJEET SINGH V/S STATE OF PUNJAB	RAMANDEEP SINGH BRAR, A.G. PUNJAB , NAVDEEP KAUR BRAR RAMANDEEP SINGH BRAR, A.G. PUNJAB , NAVDEEP KAUR BRAR
257 I	JALANDHAR [19-JUL-25]	CRM-9187-2025 (SOS) (SOS :SECOND SOS) IN CRA-S-3112-2024	SUNIL KUMAR V/S STATE OF PUNJAB	SHAKTI MEHTA, SHAKTI MEHTA,
258 II	AMRITSAR [19-JUL-25]	CRM-26076-2025 (NDPS SOS) (SOS :FIRST SOS) IN CRA-S-3686-2024	PALWINDER SINGH ALIAS GUDHA V/S STATE OF PUNJAB	PARIVARTAN SINGH, , AMARJEET SINGH PRAJAPATI PARIVARTAN SINGH, A.G. PUNJAB
259 II	BATHINDA [19-JUL-25]	CRM-9766-2025 (NDPS SOS) (SOS :FIRST SOS) IN CRA-S-419-2025	TARSEM SINGH ALIAS RAJU V/S STATE OF PUNJAB	JASHANDEEP SINGH SANDHU, JASHANDEEP SINGH SANDHU, A.G. PUNJAB
260 V	JALANDHAR [19-JUL-25]	CRWP-2175-2025 (PAR)	JAGTAR SINGH V/S STATE OF PUNJAB AND OTHERS	PRATEEK PANDIT, A.G. PUNJAB , BARJINDER SINGH, KARUNESH KAUSHAL AG PB
261 V	LUDHIANA [19-JUL-25]	CRWP-8675-2024 ((PROT))	GURMEET SINGH V/S STATE OF PUNJAB AND ORS	NIKHIL ANAND, A.G. PUNJAB
262 V	MOHALI (SAS NAGAR) [19-JUL-25]	CRWP-1180-2025 ((PROT))	RAJINDER SINGH TAGGAR V/S UNION OF INDIA AND OTHERS	R.S.BAJAJ, , NAVNEET KAUR, RAMDEEP PARTAP SINGH, SACHIN KALIA, YASH PAL SHARMA
263 ***	AMRITSAR [19-JUL-25]	CRWP-3897-2025 (HABEAS CORPUS) WITH CRM-W-516-2025 (OTHER :NOR)	JASPAL SINGH V/S STATE OF PUNJAB AND OTHERS JASPAL SINGH V/S STATE OF PUNJAB AND OTHERS	PREETY, , GURSHARAN KAUR MANN PREETY,
264 V	UT-CHANDIGARH [19-JUL-25]	CRWP-3903-2025 ((PROT))	RAVINDER SINGH @ KALI V/S UT OF CHANDIGARH AND OTHERS	HARLOVE SINGH RAJPUT, , HARLOVE SINGH RAJPUT
265 V	FATEHABAD [19-JUL-25]	CRA-S-1866-SB-2014 (ACQ)	BIMLA DEVI V/S STATE OF HARYANA	JASMINDER SINGH THIND, , AARTI PANDIT, SUKHWIR SINGH SAHU, CHIRAG KUNDU, CHIRAG KUNDU, SHAILJA SHARMA, S.S.SAHU, KUSUM RAJ, R.S.KUNDU, ANSHUL CHAHAL
266 V	GURGAON [19-JUL-25]	CRM-40361-2016 (LTAPP) & CRM-A-2310-MA-2016	M/S SHREE RAM TRADERS V/S NAVEEN TANWAR	SUDHIR AGGARWAL, , . KUNAL DAWAR,, ROHIT RANA SUDHIR AGGARWAL, , KUNAL DAWAR
116 of 434				
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		& CRR-805-2017		G.S.SANDHU, , PARVEEN SHARMA
		WITH CRM-8606-2017 (<i>DELAY(F)</i>)	SULTAN V/S STATE OF HARYANA AND ORS.	G.S.SANDHU,
		CRM-8605-2017 (<i>EXEMPTION</i>)		G.S.SANDHU,
		& CRR-991-2017		G.S.SANDHU, , PARVEEN SHARMA
		(BODT. 23.08.2022)		
279 V	PALWAL [19-JUL-25]	CRM-32670-2017 (CRRAA) (<i>DELAY(F)</i>) & CRR-3735-2017	VINOD KUMAR V/S STATE OF HARYANA AND ORS.	NAFEES AHMAD KHAN, NAFEES AHMAD KHAN,
280 V	AMRITSAR [19-JUL-25]	CRR-3331-2018 (CRRAA)	AMRINDER TEJ SINGH V/S STATE OF PUNJAB AND ORS	GAGANDEEP SINGH SIRPHIKHI, , GAGANDEEP SINGH SIRPHIKHI
281 V	MOHALI (SAS NAGAR) [19-JUL-25]	CRR-3954-2018 (IO) CRM-43083-2018 (<i>STAY</i>)	SHIV DASS AND ORS V/S STATE OF PUNJAB	VIJAY LATH, , RAJESH PUNJ, RITU PUNJ, Vivek Gupta VIJAY LATH,
		WITH CRM-M-53745-2018	SHIV DASS AND OTHERS V/S STATE OF PUNJAB	NAVEEN SHARMA (MOUDGIL), , RAJESH PUNJ, RITU PUNJ, SAHAJ PUNJ, Vivek Gupta
282 II	PATIALA [19-JUL-25]	CRR-375-2021 (138 NIA) CRM-9815-2021 (<i>STAY (FINE)</i>) CRM-9816-2021 (SOS) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	JASWINDER SINGH V/S YADVINDER SINGH	RAHUL DEV SINGH, , DHEERAJ CHAWLA, DHIRAJ CHAWLA, KARUNESH KAUSHAL AG PB, P.S.WALIA AAG PUNJAB RAHUL DEV SINGH, RAHUL DEV SINGH,
283 V	MOHALI (SAS NAGAR) [19-JUL-25]	CRR-1354-2021 (IO)	RESHAM SINGH V/S STATE OF PUNJAB	BALJEET SINGH KATHURIA, A.G. PUNJAB , AMIT SHARMA, CHARANPREET SINGH
284 V	KURUKSHETRA [19-JUL-25]	CRR-1202-2022 (IO)	RISHI PAL V/S STATE OF HARYANA	SANJEEV MAJRA, A.G. HARYANA , SUKESH KUMAR JINDAL
285 II	SANGRUR [19-JUL-25]	CRR-2288-2022 (CRRAC) WITH CRM-M-49585-2023	SUKHWINDER SINGH ALIAS SUKHA V/S STATE OF PUNJAB SUKHA SINGH @ SUKHWINDER SINGH V/S STATE OF PUNJAB AND OTHERS	NANDAN JINDAL, A.G. PUNJAB , NANDAN JINDAL NANDAN JINDAL,
286 II	BHIWANI [19-JUL-25]	CRR-572-2024 (138 NIA) CRM-12595-2024 (<i>EXEMPTION</i>) CRM-16463-2024 (<i>POR</i>) CRM-12596-2024 (SOS) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	KRISHAN KUMAR V/S AJIT SINGH	JAGJEET BENIWAL, , AMARJIT SINGH BENIWAL, JAGJEET BENIWAL JAGJEET BENIWAL, JAGJEET BENIWAL, , JAGJEET BENIWAL JAGJEET BENIWAL,
287 V	MOGA [19-JUL-25]	CRR-1244-2024 (CRRAA)	TEJA SINGH THRU LRS V/S BEANT SINGH AND ORS	BS BHALLA, , BRIJESHWAR SINGH BHALLA
288 II	TARANTARAN [19-JUL-25]	CRR-1465-2024 (CRRAC)	DALIP KUMAR ALIAS RONKI V/S STATE OF PUNJAB AND ANOTHER	FATEH SINGH BHULLAR, A.G. PUNJAB

118 of 434

7/19/2025, 9:20 PM

289 II	BATHINDA [19-JUL-25]	CRR-1614-2024 (138 NIA) CRM-34584-2024 (SOS :FIRST SOS) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	AMARJIT SINGH DHINGRA V/S NIHAL SINGH	NIKHIL VATS, , IMAAN SINGH KHARA, KARUNESH KAUSHAL AG PB, NIKHIL VATS NIKHIL VATS,
290 II	FEROZEPUR [19-JUL-25]	CRR-1616-2024 (138 NIA) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	GURSHARAN SINGH V/S M/S SRI RAM TRANSPORT FINANCE COMP. AND ANR.	SAHIL KUMAR, , G.S. SANDHU, SAHIL KUMAR
291 V	MANSA [19-JUL-25]	CRR-2204-2024 (IO) (SAME FIR BAIL CRM-M-15875-2025 IS PENDING)	GURPREET SINGH V/S STATE OF PUNJAB AND ANR	HARVINDER SINGH MAAN, A.G. PUNJAB , AMIT KUMAR, ARSHPREET KHADIAL, AVNEET KAUR, GURPREET KAUR, KIRANDEEP KAUR, NARINDER SINGH DHARNI, PARMINDER SINGH GILL, RAKESHINDER SINGH
292 V	KURUKSHETRA [19-JUL-25]	CRM-M-51325-2024 (DIR)	POONAM RANI V/S STATE OF HARYANA AND ORS.	PREETINDER SINGH AHLUWALIA, A.G. HARYANA , DEEPINDER SINGH VIRK, HIMANI ANAND, KUSHAGRA BENIWAL, SAUMYA AHLUWALIA
293 V	HISSAR [19-JUL-25]	CRM-M-11499-2025 (DIR)	JUGAL SINGH ALIAS JUGAL V/S STATE OF HARYANA AND OTHERS	MONTY GOYAL, A.G. HARYANA , HARJOT GOYAL
294 V	GURDASPUR [19-JUL-25]	CRM-M-13737-2025 (DIR)	RAJWINDER KAUR V/S STATE OF PUNJAB AND ORS	K.S.KAHLON, , MANVEEN KAHLON
295 V	FARIDABAD [19-JUL-25]	CRM-M-18603-2025 (DIR)	SUBHASH KAUSHIK V/S STATE OF HARYANA AND ORS.	SAPNA KHURANA NARANG, A.G. HARYANA , ATUL GOYAL, DEEPENDER SINGH, VAIBHAV NARANG
296 V	AMRITSAR [19-JUL-25]	CRM-M-27491-2025 (DIR)	SUNIL KUMAR V/S STATE OF PUNJAB AND OTHERS	RAHUL BHARGAVA, A.G. PUNJAB , RAHUL BHARGAVA
297 V	AMRITSAR [19-JUL-25]	CRM-M-36203-2025 (DIR)	SUKHWINDER KAUR V/S STATE OF PUNJAB AND OHTERS	ONKAR SINGH BATALVI, A.G. PUNJAB , DAMANJEET SINGH BATALVI, HARPREET SINGH SANDHU, ONKAR SINGH BATALVI, SOURABH KAUSHIK
298 V	JALANDHAR [19-JUL-25]	CRM-M-37988-2017 (QP)	INDERJIT SINGH V/S SUKHDEV SINGH AND ANOTHER	SATINDER KAUR, , LOVEPREET SINGH SIDHU
299 V	PATIALA [19-JUL-25]	CRM-M-38217-2017 (QP) WITH CRM-M-8206-2018	M/S PUNIA KHETI CENTRA & ANR V/S STATE OF PUNJAB M/S DARRICK INSECTICIDES LTD AND ORS V/S STATE OF PUNJAB	SHEERY K SINGLA, , ISHMEET SINGH, SHERRY K SINGLA SHEERY K SINGLA,
300 V	GURGAON [19-JUL-25]	CRM-M-22900-2018 (QP)	RAJENDER SINGH V/S KEWAL KUMAR	JAI VIR YADAV,
301 V	AMRITSAR [19-JUL-25]	CRM-M-28451-2018 (QP)	RAVI KUMAR V/S STATE OF PUNJAB	VIVEK SALATHIA, , VIVEK SALATHIA
302 V	LUDHIANA [19-JUL-25]	CRM-M-48424-2018 (QP) (STAYED CASE)	RAJESH BHATT V/S STATE OF PUNJAB & ANR	RUCHI SEKHRI (MS.), , ABINASHI SINGH, KARAN NEHRA, Ruchi Sekhri (Ms.)
303 V	PANCHKULA [19-JUL-25]	CRM-M-15573-2019 (QP)	LAVISH DEWAN V/S M/S. YATHNARTH TRADING COMPANY AND ANR.	ADITYA GROVER, , ADITYA GROVER

304 V	BHIWANI [19-JUL-25]	CRM-M-14538-2022 (QP)	BALJIT V/S STATE OF HARYANA AND OTHERS	SANDEEP SHARMA, A.G. HARYANA
305 V	AMBALA [19-JUL-25]	CRM-M-17639-2022 (QP)	VIKAS MACHANDA V/S STATE OF HARYANA AND OTHERS	GURSIMRAN SINGH, A.G. HARYANA , GURSIMRAN SINGH
306 V	FAZILKA [19-JUL-25]	CRM-M-42741-2022 (QP)	TILAK RAJ MONGA V/S STATE OF PUNJAB AND ANR	RAJ KUMAR KAKKAR, A.G. PUNJAB , ADITYA PRATAP DUGGAL, YASH PAL SHARMA
307 V	MANSA [19-JUL-25]	CRM-M-44305-2022 (QP)	PARGAT SINGH V/S STATE OF PUNJAB	R.V.S. CHUGH, A.G. PUNJAB
308 V	FARIDABAD [19-JUL-25]	CRM-M-45428-2022 (QP) WITH CRM-M-45448-2022	ADALAT HUSSAIN V/S RENU SINGLA ADALAT HUSSAIN V/S RENU SINGLA	KUNAL DAWAR, KUNAL DAWAR,
309 V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-10767-2023 (QP) CRM-17718-2025 (STAY)	NAVEEN KUMAR V/S STATE OF PUNJAB AND ANR	YOGESH GOEL, A.G. PUNJAB , G.S.KAURA, GURJEET SINGH KAURA, Gagandeep Singh, LAKSHAY GOEL, LAKSHAY GOEL, MAYANK KALRA, KARISHMA KAPOOR, YOGESH GOEL YOGESH GOEL, A.G. PUNJAB , LAKSHAY GOEL
310 V	KARNAL [19-JUL-25]	CRM-M-23396-2023 (QP)	DARSHAN SINGH V/S STATE OF HARYANA AND ANOTHER	G.S.SANDHU, A.G. HARYANA , BHUPENDER SINGH, G.S.SANDHU
311 V	AMBALA [19-JUL-25]	CRM-M-36265-2023 (QP) (PROCEEDINGS STAYED)	SURENDER KUMAR AND OTHERS V/S SURJAN THROUGH LR(SINCE DECEASED)	SUKHWINDER SINGH KAMBOJ,
312 V	FARIDKOT [19-JUL-25]	CRM-M-43589-2023 (QP)	HARSIMRAN SINGH SANDHU V/S STATE OF PUNJAB	NIKHIL GHAI, A.G. PUNJAB , AMANPREET SINGH PANNU, DEEPPANSHU MEHTA, PARAS TALWAR
313 V	LUDHIANA [19-JUL-25]	CRM-M-50387-2023 (QP)	KAUR SINGH V/S STATE OF PUNJAB	LOVEPREET SINGH SIDHU, A.G. PUNJAB , LOVEPREET SINGH SIDHU
314 V	FARIDABAD [19-JUL-25]	CRM-M-65197-2023 (QP) WITH CRM-M-324-2024 WITH CRM-M-65256-2023 WITH CRM-M-65267-2023 WITH CRM-M-65282-2023 WITH CRM-M-65338-2023 WITH CRM-M-65340-2023 WITH CRM-M-65372-2023	VINAY AWASTHY V/S M/S AGGCON EQUIPMENTS INTERNATIONAL PVT LTD. VINAY AWASTHY V/S M/S AGGCON EQUIPMENTS INTERNATIONAL PVT LTD. VINAY AWASTHY V/S M/S AGGCON EQUIPMENTS INTERNATIONAL PVT LTD. VINAY AWASTHY V/S M/S AGGCON EQUIPMENTS INTERNATIONAL PVT LTD. VINAY AWASTHY V/S M/S AGGCON EQUIPMENTS INTERNATIONAL PVT LTD. VINAY AWASTHY V/S M/S AGGCON EQUIPMENTS INTERNATIONAL PVT LTD.	NEHA SONAWANE, , AMRITA GARG, ANJALI, SUMIT PURI NEHA SONAWANE, , AMRITA GARG, ANJALI, SUMIT PURI NEHA SONAWANE, , AMRITA GARG, ANJALI, SUMIT PURI NEHA SONAWANE, , AMRITA GARG, ANJALI, SUMIT PURI NEHA SONAWANE, , AMRITA GARG, ANJALI, SUMIT PURI

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WITH CRM-M-65448-2023		VINAY AWASTHY V/S M/S AGGCON EQUIPMENTS INTERNATIONAL PVT LTD.	NEHA SONAWANE, , AMRITA GARG, ANJALI, SUMIT PURI
WITH CRM-M-65452-2023		VINAY AWASTHY V/S M/S AGGCON EQUIPMENTS INTERNATIONAL PVT LTD.	NEHA SONAWANE, , AMRITA GARG, ANJALI, SUMIT PURI
WITH CRM-M-54844-2023		PADAM CHAND JAIN V/S M/S AGGCON EQUIPMENTS PVT LTD	NEHA SONAWANE, , AMRITA GARG, ANJALI, NEHA SONAWANE, SUMIT PURI
WITH CRM-M-54930-2023		PADAM CHAND JAIN V/S M/S AGGCON EQUIPMENTS PVT LTD	NEHA SONAWANE, , AMRITA GARG, ANJALI, NEHA SONAWANE, SUMIT PURI
WITH CRM-M-54885-2023		PADAM CHAND JAIN V/S M/S AGGCON EQUIPMENTS PVT LTD	NEHA SONAWANE, , AMRITA GARG, ANJALI, NEHA SONAWANE, SUMIT PURI
WITH CRM-M-54931-2023		PADAM CHAND JAIN V/S M/S AGGCON EQUIPMENTS PVT LTD	NEHA SONAWANE, , AMRITA GARG, ANJALI, NEHA SONAWANE, SUMIT PURI
WITH CRM-M-54932-2023		PADAM CHAND JAIN V/S M/S AGGCON EQUIPMENTS PVT LTD	NEHA SONAWANE, , AMRITA GARG, ANJALI, NEHA SONAWANE, SUMIT PURI
WITH CRM-M-55172-2023		PADAM CHAND JAIN V/S M/S AGGCON EQUIPMENTS PVT LTD	NEHA SONAWANE, , NEHA SONAWANE
WITH CRM-M-56136-2023		PADAM CHAND JAIN V/S M/S AGGCON EQUIPMENTS PVT LTD	NEHA SONAWANE, , AMRITA GARG, ANJALI, NEHA SONAWANE, SUMIT PURI
WITH CRM-M-56155-2023		PADAM CHAND JAIN V/S M/S AGGCON EQUIPMENTS PVT LTD	NEHA SONAWANE, , AMRITA GARG, ANJALI, NEHA SONAWANE, SUMIT PURI
WITH CRM-M-56156-2023		PADAM CHAND JAIN V/S M/S AGGCON EQUIPMENTS PVT LTD	NEHA SONAWANE, , AMRITA GARG, ANJALI, NEHA SONAWANE, SUMIT PURI
WITH CRM-M-56158-2023		PADAM CHAND JAIN V/S M/S AGGCON EQUIPMENTS PVT LTD	NEHA SONAWANE, , AMRITA GARG, ANJALI, NEHA SONAWANE, SUMIT PURI
WITH CRM-M-56180-2023		PADAM CHAND JAIN V/S M/S AGGCON EQUIPMENTS PVT LTD	NEHA SONAWANE, , AMRITA GARG,SUMIT PURI,ANJALI SHEORAN, ANJALI, NEHA SONAWANE
WITH CRM-M-65211-2023		VINAY AWASTHY V/S M/S AGGCON EQUIPMENTS INTERNATIONAL PVT LTD	NEHA SONAWANE, , AMRITA GARG, ANJALI, NEHA SONAWANE, SUMIT PURI
WITH CRM-M-17033-2024		NEERU JAIN V/S M/S AGGCON EQUIPMENTS INTERNATIONAL PVT LTD	ANJALI, , SANJEEV BHARTI, SUMIT PURI, TEJASVI SHEOKAND
WITH CRM-M-16217-2024		NEERU JAIN V/S M/S AGGCON EQUIPMENTS INTERNATIONAL PVT LTD	ANJALI, A.G. HARYANA , SANJEEV BHARTI, SUMIT PURI, TEJASVI SHEOKAND
WITH CRM-M-16224-2024		NEERU JAIN V/S M/S AGGCON EQUIPMENTS INTERNATIONAL PVT LTD	ANJALI, , MADHU RAMA, SANJEEV BHARTI, SUMIT PURI, TEJASVI SHEOKAND
WITH CRM-M-16230-2024		NEERU JAIN V/S M/S AGGCON EQUIPMENTS INTERNATIONAL PVT LTD	ANJALI, , MADHU RAMA, SANJEEV BHARTI, SUMIT PURI, TEJASVI SHEOKAND
WITH CRM-M-16245-2024		NEERU JAIN V/S M/S AGGCON EQUIPMENTS INTERNATIONAL PVT LTD	ANJALI, , SUMIT PURI
WITH CRM-M-16248-2024		NEERU JAIN V/S M/S AGGCON EQUIPMENTS INTERNATIONAL PVT LTD	ANJALI, , SUMIT PURI
WITH CRM-M-16407-2024		NEERU JAIN V/S M/S AGGCON EQUIPMENTS INTERNATIONAL PVT LTD	ANJALI, A.G. HARYANA , SANJEEV BHARTI, SUMIT PURI, TEJASVI SHEOKAND
WITH CRM-M-16415-2024		NEERU JAIN V/S M/S AGGCON EQUIPMENTS INTERNATIONAL PVT LTD	ANJALI, A.G. HARYANA , MADHU RAMA, SANJEEV BHARTI, SUMIT PURI, TEJASVI SHEOKAND
WITH CRM-M-16427-2024		NEERU JAIN V/S M/S AGGCON EQUIPMENTS INTERNATIONAL PVT LTD	ANJALI, , MADHU RAMA, SANJEEV BHARTI, SUMIT PURI, TEJASVI SHEOKAND

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			WITH CRM-M-16436-2024	NEERU JAIN V/S M/S AGGCON EQUIPMENTS INTERNATIONAL PVT LTD	ANJALI, , MADHU RAMA , SANJEEV BHARTI, SUMIT PURI, TEJASVI SHEOKAND
			WITH CRM-M-16870-2024	NEERU JAIN V/S M/S AGGCON EQUIPMENTS INTERNATIONAL PVT LTD	ANJALI, , MADHU RAMA, SANJEEV BHARTI, SUMIT PURI, TEJASVI SHEOKAND
			WITH CRM-M-9533-2025	LUV JAIN V/S M/S AGGCON EQUIPMENTS PVT LTD	ARJUN SHEORAN, , Arjun Sheoran, MADHU RAMA, ROHAN GUPTA, SANJEEV BHARTI, TEJASVI SHEOKAND
			WITH CRM-M-9921-2025	LUV JAIN V/S M/S AGGCON EQUIPMENTS INTERNATIONAL PVT LTD	ARJUN SHEORAN, , Arjun Sheoran, MADHU RAMA, ROHAN GUPTA, SANJEEV BHARTI, TEJASVI SHEOKAND
			WITH CRM-M-10131-2025	LUV JAIN V/S M/S AGGCON EQUIPMENTS INTERNATIONAL PVT LTD	ARJUN SHEORAN, , Arjun Sheoran, MADHU RAMA, ROHAN GUPTA, SANJEEV BHARTI, TEJASVI SHEOKAND
			WITH CRM-M-10163-2025	LUV JAIN V/S M/S AGGCON EQUIPMENTS INTERNATIONAL PRIVATE LIMITED	ARJUN SHEORAN, , Arjun Sheoran, MADHU RAMA, ROHAN GUPTA , SANJEEV BHARTI, TEJASVI SHEOKAND
			WITH CRM-M-10190-2025	LUV JAIN V/S M/S AGGCON EQUIPMENTS INTERNATIONAL PVT LTD	ARJUN SHEORAN, , Arjun Sheoran, MADHU RAMA, ROHAN GUPTA, SANJEEV BHARTI, TEJASVI SHEOKAND
			WITH CRM-M-10194-2025	LUV JAIN V/S M/S AGGCON EQUIPMENTS INTERNATIONAL PVT LTD	ARJUN SHEORAN, , Arjun Sheoran, MADHU RAMA, ROHAN GUPTA, SANJEEV BHARTI, TEJASVI SHEOKAND
			WITH CRM-M-10200-2025	LUV JAIN V/S M/S AGGCON EQUIPMENTS PVT LTD	ARJUN SHEORAN, , Arjun Sheoran, MADHU RAMA, ROHAN GUPTA, SANJEEV BHARTI, TEJASVIR SHEOKAND
			WITH CRM-M-10229-2025	LUV JAIN V/S M/S AGGCON EQUIPMENTS PVT LTD	ARJUN SHEORAN, , Arjun Sheoran, MADHU RAMA, ROHAN GUPTA, SANJEEV BHARTI, TEJASVI SHEOKAND
			WITH CRM-M-10231-2025	LUV JAIN V/S M/S AGGCON EQUIPMENTS PVT LTD	ARJUN SHEORAN, , Arjun Sheoran, MADHU RAMA, ROHAN GUPTA, SANJEEV BHARTI, TEJASVIR SHEOKAND
			WITH CRM-M-10682-2025	LUV JAIN V/S M/S AGGCON EQUIPMENTS PVT LTD	ARJUN SHEORAN, , Arjun Sheoran
315 V	KARNAL [19-JUL-25]	CRM-M-2365-2024 (QP) CRM-33457-2024 (STAY)		SONU V/S RADHEY SHYAM KAMBOJ	HIMANSHU CHHABRA, , AJAY SINGH RAWAT, ANIL SAINI, HIMANSHU CHHABRA AJAY SINGH RAWAT,
316 V	SONEPAT [19-JUL-25]	CRM-M-37898-2024 (QP)		SUNIL V/S STATE OF HARYANA AND ANR	PAWAN ATTRI, A.G. HARYANA , NITIN KUMAR SHARMA
317 V	GURDASPUR [19-JUL-25]	CRM-M-40455-2024 (QP)		HARPREET SINGH ALIAS RAVI V/S STATE OF PUNJAB AND ANOTHER	DINESH MAHAJAN, A.G. PUNJAB , DINESH MAHAJAN
318 V	KARNAL [19-JUL-25]	CRM-M-41261-2024 (QP)		DURGA DUTT SHARMA AND ANOTHER V/S STATE OF HARYANA AND ANOTHER	NEERAJ GOEL, A.G. HARYANA , KRISHAN SHARMA, MANGESH GOEL, NEERAJ GOEL, SUMIT JAIN
319 V	PATIALA [19-JUL-25]	CRM-M-42322-2024 (QP)		RUPINDERJIT SINGH AND ANR V/ S STATE OF PUNJAB AND ANOTHER	BIKRAMJEET SINGH JATANA, A.G. PUNJAB , A.S. DANDIWAL, BIKRAMJEET SINGH JATANA, JANMEET KAUR JATANA, PRABHJOT KAUR
320 V	PATIALA [19-JUL-25]	CRM-M-42465-2024 (QP)		MITHOO AND OTHERS V/S STATE OF PUNJAB AND ANR	SURAM SINGH RANA, A.G. PUNJAB , AAKASH SINGLA, ARVIND KUMAR, DIPANSHU KAPUR, SURAM SINGH RANA
122 of 434			7/19/2025, 9:20 PM		

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321	V	GURGAON [19-JUL-25]	CRM-M-44722-2024 (QP COMGEN)	BIJENDER RANA ALIAS BIJENDER AADIL, A.G. HARYANA , IMITYAZ AND ORS V/S STATE OF HARYANA AND ANR	
322	V	AMRITSAR [19-JUL-25]	CRM-M-50023-2024 (QP COMGEN) WITH CRM-M-65022-2024	MANPREET SINGH AND OTHERS V/S STATE OF PUNJAB AND ANR SAKATTAR SINGH AND OTHERS V/S STATE OF PUNJAB AND ANOTHER	BALBIR SINGH JASWAL, A.G. PUNJAB BALBIR SINGH JASWAL, A.G. PUNJAB , VAISHALI THAKUR
323	V	FARIDABAD [19-JUL-25]	CRM-M-52491-2024 (QP COMGEN)	RAFIK AHMAD AND ORS V/S STATE OF HARYANA AND ORS	KAMAL CHAUDHARY, A.G. HARYANA , AKRAM HUSSAIN, KAMAL CHAUDHARY
324	V	SONEPAT [19-JUL-25]	CRM-M-52728-2024 (QP COMGEN)	SK SAHIL ALI AND OTHERS V/S STATE OF HARYANA AND ANOTHER	KAPISH SINGLA,
325	V	FARIDABAD [19-JUL-25]	CRM-M-1630-2025 (QP) WITH CRM-M-2484-2025 WITH CRM-M-2912-2025	KANIK GUPTA V/S STATE OF HARYANA AND OTHERS KANIK GUPTA V/S STATE OF HARYANA AND OTHERS KANIK GUPTA V/S STATE OF HARYANA AND OTHERS	AMARSH DUDEJA, A.G. HARYANA , AMARSH DUDEJA, ANJANEYA MISHRA, NITISH SHARMA, VIPUL JOSHI AMARSH DUDEJA, A.G. HARYANA , AMARSH DUDEJA, ANJANEYA MISHRA, NITISH SHARMA, VIPUL JOSHI AMARSH DUDEJA, A.G. HARYANA , ANJANEYA MISHRA, NITISH SHARMA, VIPUL JOSHI
326	V	FARIDABAD [19-JUL-25]	CRM-M-1832-2025 (QP)	KANIK GUPTA V/S STATE OF HARYANA AND OTHERS	AMARSH DUDEJA, , AMARSH DUDEJA, VIPUL JOSHI
327	V	AMRITSAR [19-JUL-25]	CRM-M-9411-2025 (QP) (B.O 27.02.2025)	DR JASWINDER SINGH V/S PUNJAB NATIONAL BANK	R.S.BAJAJ, , GURSHARAN KAUR MANN, Gaurav Goel, IS BHATIA
328	V	FARIDABAD [19-JUL-25]	CRM-M-9587-2025 (QP)	LUV JAIN V/S M/S AGGCON EQUIPMENTS PVT LTD	ARJUN SHEORAN, , Arjun Sheoran, MADHU RAMA, ROHAN GUPTA , SANJEEV BHARTI, TEJASVI SHEOKAND
329	V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-11387-2025 (QP) (BAIL IN SAME FIR DECIDED BY S-640J)	LIPIKA DEB ALIAS LIPIKA DEBNATH AND OTHERS V/S STATE OF PUNJAB	KAMAL DEEP SINGH SIDHU, A.G. PUNJAB , AMANDEEP SINGH SAMRA AG PB, KAMAL DEEP SINGH SIDHU, PARUL, RANDHIR SINGH MANGAT
330	V	SRI MUKTSAR SAHIB [19-JUL-25]	CRM-M-11667-2025 (QP COMGEN)	GURPAL SINGH AND OTHERS V/S STATE OF PUNJAB AND ANOTHER	GURPAL SINGH SANDHU, A.G. PUNJAB , RAJWINDER KAUR SANDHU
331	V	KAPURTHALA [19-JUL-25]	CRM-M-12394-2025 (QP COMGEN)	SANDEEP KAUR V/S STATE OF PUNJAB AND ANOTHER	SURMEET SINGH SANDHU, A.G. PUNJAB , KULWINDER S. LAKHANPAL, SURMEET SINGH SANDHU
332	V	JALANDHAR [19-JUL-25]	CRM-M-13572-2025 (QP COMGEN) WITH CRM-M-13587-2025	VARDAAN RAMPAL AND OTHERS V/S STATE OF PUNJAB AND OTHERS BIKRAMBIR SINGH V/S STATE OF PUNJAB AND ANOTHER	ANKIT JOSHI, A.G. PUNJAB CHANCHAL K. SINGLA, , RAVINDER SINGH RANDHAWA
333	V	YAMUNA-NAGAR [19-JUL-25]	CRM-M-17092-2025 (QP COMGEN)	VIKAS KUMAR AND ANOTHER V/S STATE OF HARYANA AND ANOTHER	YASHIKA WALIA, A.G. HARYANA , ROHIT KUMAR
334	V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-20263-2025 (QP COMGEN)	JAGDEEP SINGH ALIAS JAGGI KAHLON AND OTHERS V/S STATE OF PUNJAB AND ANOTHER	MUKESH PANDIT, A.G. PUNJAB , BHUPINDER KAUR
123 of 434			7/19/2025, 9:20 PM		

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DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 23/07/2025CR NO 15

HON'BLE MR. JUSTICE VIKAS BAHL

Dedicated VC Link for Hybrid Hearing: <https://zoom.us/my/vcphhc15>
Meeting ID is 681 728 2813

NOTE

CIVIL REVISION PETITIONS FILED AGAINST THE INTERIM ORDER WILL
BE TAKEN UP IMMEDIATELY AFTER THE URGENT LIST.
ALL CONCERNED TO PLEASE NOTE.

NOTE
CASES FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION
FOR THE NATION WILL BE TAKEN UP AT 1.45 P.M.
ALL CONCERNED TO PLEASE NOTE

201 ***	FARIDKOT [19-JUL-25]	RSA-868-1997 (SERVICE)	(O&M) GURMAIL SINGH V/S P.S.E.B. ETC	HARINDER SHARMA, M.K.GARG, , A.K.WALIA, AJAY KUMAR CHAUDHARY, HARINDER SHARMA, JASBIR SINGH, M.K.GARG, MANOHAR GARG, NIKHIL VATS
202 ***	AMRITSAR [19-JUL-25]	RSA-1863-1997 (SERVICE)	PSEB V/S VISHWA MITTAR	ROSHAN LAL SHARMA, , A.K.SHARMA, RAJESH BHATHEJA, SATYAM ARORA
203 ***	AMRITSAR [19-JUL-25]	RSA-1804-1998 (SERVICE) CM-3318-C-1998 (EXEMPTION) CM-3319-C-1998 (STAY)	STATE OF PUNJAB V/S CHAMAN LAL	BR MAHAJAN, , H S SITTA,AKANKSHA, HARBHAJAN SINGH, P.C.SHARMA, AG PB., AG PB.,
204 ***	BATHINDA [19-JUL-25]	RSA-2856-1998 (SERVICE) CM-5126-C-1998	PRTC PATIALA AND ANR. V/S GURSEWAK SINGH AND ANR.	SANDEEP KUMAR, , AMAN KUMAR, ASHOK JINDAL, G.P.VASHISTH, HARSH CHOPRA, RAJAN GUPTA, SANDEEP KUMAR, SATNAM SINGH S.K.SINGLA,
205 ***	FEROZEPUR [19-JUL-25]	RSA-3409-1998 (SERVICE) CM-5994-C-1998	GURMIT SINGH V/S PUNJAB STATE AND ORS	B.R.MAHAJAN, S.K.MAHAJAN, A.G.PUNJAB, , , AMIT CHAUDHARY, DAG PB, B.R. MAHAJAN, SR. ADV, BALDEV RAJ MAHAJAN, CHARU TULI, DAANISH MAHAJAN, , INDER PAL SINGH, MAYANK VASHISTH, PRATEEK MAHAJAN, PARMINDER SINGH, S.K. BHANOT, DAG PB, S.K. MAHAJAN, SANJIV DHIMAN, , SURYA KUMAR, AAG, PUNJAB RAJ PAL YADAV,
206 ***	FEROZEPUR [19-JUL-25]	RSA-26-1999 (SERVICE)	PUNJAB STATE CIVIL SUPPLIES CO V/S SHRI DEV RAJ KALSI	THAKUR KARTAR SINGH,
207 ***	BATHINDA [19-JUL-25]	RSA-290-1999 (SERVICE) CM-4211-C-2023 (POR)	(O&M) SUKHDEV SINGH V/S UNION OF INDIA	P.S.DHALIWAL, P C RAKRA ,NITIN KUMAR, , Gurmeet Singh, HARMANPREET SEHGAL, , RISHI RAJ, PUNEET KUMAR JINDAL HARMANPREET SINGH SEHGAL, PUNEET KUMAR JINDAL
208 ***	AMRITSAR [19-JUL-25]	RSA-2960-1999 (SERVICE) CM-5045-C-1999 (EXEMPTION)	STATE OF PB. V/S PRITAM SINGH	AG PB., , H S SITTA, AAG PB, SUDEEPTI SHARMA, S K BHANOT, MALKEET SINGH, R.D. RATTEWAL, RD RATHORE AG PB.,

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209 ***	AMRITSAR [19-JUL-25]	RSA-3179-1999 (SERVICE)	NAVNEET SINGH V/S STATE OF PUNJAB	SANJEEV DHIMAN, , B R MAHAJAN, P C SHARMA, , BALDEV RAJ MAHAJAN
210 ***	REWARI [19-JUL-25]	RSA-2466-2000 (SERVICE) CM-4367-C-2000	HARYANA WAREHOUSING CORPORATIO V/S JAGDISH CHANDER	R.S.BADHRAN, , B.S. BADHAN, PADAM KANT DWIVEDI, SANJAY MITTAL, S.K. MITTAL R.S.BADHRAN,
211 ***	BATHINDA [19-JUL-25]	RSA-2606-2000 (SERVICE)	BIMLA DEVI V/S STATE OF PUNJAB AND OTHERS	RAVINDER CHOPRA, A.G.PUNJAB, , , B.S. SEWAK, DAG, PUNJAB, RAJAN BANSAL, B.S.TEWATIA, , RAMINDER GADHOKE, SHIV KUMAR, SIMRAN GREWAL, AAG, PUNJAB, SONU CHAHAL, SR. DAG, PUNJAB, VIBHOR JAIN, RADHIKA SURI, AAG, PUNJAB
212 ***	FARIDKOT [19-JUL-25]	RSA-2631-2000 (SERVICE) CM-4903-C-2001 CM-4909-C-2001	(O&M) PUNJAB STATE ETC. V/S NIRMAL SINGH	AG.PB., , D.S. BISHNOI AAG PB. , ROOPAM AGGARWAL DAG PB, G.S. SANDHU, S.K. CHAWLA , PIYUSH BANSAL DAG PB. , PS BRAR, R.S.RANGPURI, ROOPAM AGGARWAL DAG PUNJAB, S.K.CHAWALA, SURYA KUMAR, AAG, PUNJAB, SUSHANT MAINI DAG PB, P.S CHINNA DAGPB AG.PB., AG PUNJAB,
213 ***	FARIDABAD [19-JUL-25]	RSA-3454-2000 (SERVICE) CM-6253-C-2000 (<i>DELAY(F)</i>)	H.U.D.A V/S KASIM ALI	A. MOHUNTA, , ADITYA VERMANI, ARVIND SETH, MOHNISH SHARMA, SUMAN JAIN, KAPIL KUMAR, , RAMAN GAUR, SANJEEV KAUSHIK, PUNEET GUPTA, SANDEEP VERMANI, SANDEEPA TREHAN, PUNEET GUPTA, VIKAS AWASTHI, VANDANA SAWANI, VANDANA SAWANI A. MOHUNTA,
214 ***	GURDASPUR [19-JUL-25]	RSA-3822-2000 (SERVICE) CM-7124-C-2000 CM-7125-C-2000	PSEB V/S SHANTI SARUP	SUKHBIR SINGH, , AVIN KAUR SANDHU, I.D.SINGH, J.S.AHLUWALIA, S.K.SAINI, SUKHBIR SINGH SUKHBIR SINGH, SUKHBIR SINGH,
215 ***	YAMUNA-NAGAR [19-JUL-25]	RSA-4148-2000 (SERVICE) CM-7869-C-2000	SUPTT. ENG.HSEB AND ANR. V/S SITA RAM ANDORS.	SS MALIK,A B S NAIN,P C SHARM, , A.B.S.SIDHU, A.B.SIDHU, B S SAINI, R.S.MAMLI, A.B.SIDHU,, B.S.NAIN, P.C.SHARMA, PRATEEK MAHAJAN, R S MAMLI, R.S.MAMLI, S.S.MALIK, SATBIR SINGH MALIK S.S.MALIK,
216 ***	ROPAR [19-JUL-25]	RSA-4170-2000 (SERVICE) CM-5782-C-2005 CM-7923-C-2000	(O&M) NIRMAL SINGH V/S ST OF PUNJAB	H.S.MANN, P S KANG, , AMANDEEP SAINI , Amandeep Saini, D.S.JANDIALA AAG PUNJAB, G S MANN, A.G. PUNJAB , MADAN LAL SAINI, H.S.MANN, G.S.MANN, M.C.BERRY SR DAG PUNJAB, MADAN LAL SAINI, AMANDEEP SAINI, P.S.KANG PS KANG, HARI SINGH MANN,
217 ***	GURGAON [19-JUL-25]	CR-2018-2017 (IO) WITH CM-21880-CII-2019 (<i>EXT OF TIME</i>)	BASANTA @ BASANT & ANR V/S HUKAM SINGH & ORS BASANTA @ BASANT & ANR V/S HUKAM SINGH & ORS	ASHISH GUPTA, , AKASH SHEORAN, ANKUR MITTAL, ASHISH GUPTA, DIGVIJAY, MR. JOHN KUMAR ASHISH GUPTA,

127 of 434

7/19/2025, 9:20 PM

(PROCEEDINGS STAYED)				
218 ***	HOSHIARPUR [19-JUL-25]	CR-7744-2018 (IO) (STAYED CASE.)	KARAM SINGH V/S LACHHMAN DASS AND OTHERS	NAVEEN BATRA, , RAHUL GARG, D.S. VIRK, G.S. GHUMAN, Gursahib Singh Ghuman, P.S. MAAN, RAHUL
219 ***	KARNAL [19-JUL-25]	CR-1685-2020 (IO) CM-4249-CII-2022 (MODIFICATION)	M/S RICH EARTH INFRATEL PRIVATE LIMITED V/S M/S R.K. PROINFRA PRIVATE LIMITED	RAJIV SIDHU, , BHUPENDER, BHUPENDER SINGH, KUSHAGRA BENIWAL, MOHIT GARG, MOHIT SAINI MOHIT GARG, , BHUPENDER SINGH
220 ***	AMBALA [19-JUL-25]	CR-3408-2023 (RENT HRY) CM-10209-CII-2023 (STAY PROCEED)	MUKESH AND OTHERS V/S GMN COLLEGE, AMBALA CANTT. AND ANR	DHRUV GUPTA, , ANKIT SAINI, DHRUV GUPTA, PRINCE PUSHPINDER RANA, S.K.S. BEDI DHRUV GUPTA,
221 ***	REWARI [19-JUL-25]	CR-5318-2024 (IO) (TO BE TAKEN IMMEDIATELY AFTER URGENT LIST ON 23.07.2025)	PRAKASH SINGH AND ANR V/S MUKESH KUMAR AND ANR	NIPUN VASHIST, , MUKESH KUMAR VERMA, Nipun Vashist
222 ***	FARIDABAD [19-JUL-25]	CR-1934-2025 (IO) WITH CM-7174-CII-2025 (POR)	ASHOK KUMAR V/S PINKA DEVI @ PRIYANKA GUPTA ASHOK KUMAR V/S PINKA DEVI @ PRIYANKA GUPTA	MUNISH BEHL, , RAJINDER MUNISH BEHL,
223 ***	FEROZEPUR [19-JUL-25]	IOIN-1-COCP-1274-2020 IN COCP-1274-2020 (IOIN FOR COMPLITION OF SERVICE)	NARINDER SINGH AND ORS V/S GURDEEP SINGH AND ORS	RS CHAUHAN, RS CHAUHAN, , DEEPALI PURI SANDHU, ROHIT SAPEHIYA, RS CHAUHAN
224 ***	JHAJJAR [19-JUL-25]	COCP-2225-2025	VED PARKASH V/S KRISHAN KUMAR YADAV AND ANR	VIJENDER SINGH AHLAWAT, , NIHARIKA SINGH, NIHARIKA SINGH
225 **	OTHER-DISTRICT [19-JUL-25]	FAO-2367-2000 (UII (ED)) CM-11641-CII-2001 CM-14704--2000 (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	DARSHAN KAUR V/S GURNAM SINGH ETC.	SANJIV GUPTA, , D.P.GUPTA SANJIV GUPTA, SANJIV GUPTA,
226 *	GURGAON [19-JUL-25]	CR-2066-2001 (MISC) WITH CR-2067-2001 WITH CR-2070-2001 WITH CR-2069-2001 WITH CR-2068-2001 (BODT 21.02.2024)	(O&M) HUDA V/S OMWATI ETC. HUDA V/S RAVINDER KUMAR GUPTA ETC. HUDA V/S MOJI RAM ETC. HUDA V/S PHOOL WATI ETC. HUDA V/S RAMESH CHAND ETC.	RANJIT SAINI, SURYA KANT, R S LONGIA, I S BALHARA,, , ARVIND SETH, NITIN ARORA RANJIT SAINI, , ARVIND SETH, R S LONGIA, I S BALHARA RANJIT SAINI, , ARVIND SETH, I.S. BALHARA, SURYA KANT, R.S. LONGIA RANJIT SAINI, , ARVIND SETH, R S LONGIA, I S BALHARA, SHRI PARTAP SINGH, SURYA KANT RANJIT SAINI, , ARVIND SETH, R S LONGIA, I S BALHARA
227 **	ROPAR [19-JUL-25]	FAO-3514-2008 (UII) CM-18979-CII-2008 (EXEMPTION) CM-18980-CII-2008 (OTHER :additional evidence) CM-18981-CII-2008 (STAY)	UNITED INDIA INSURANCE CO. LTD V/S DAROPTI DEVI AND ORS	V RAMSWAROOP, , JAIDEEP VERMA, NARESH KR. JOSHI, ASHISH GUPTA V RAMSWAROOP, V RAMSWAROOP, V RAMSWAROOP,

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		WITH FAO-3515-2008	UNITED INDIA INSURANCE CO. LTD V/S JEUNI DEVI AND ORS	V RAMSWAROOP,
		CM-18982-CII-2008 (EXEMPTION)		V RAMSWAROOP,
		CM-18983-CII-2008 (OTHER :additional evidence)		V RAMSWAROOP,
		CM-18984-CII-2008 (STAY)		V RAMSWAROOP,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
228 **	FARIDABAD [19-JUL-25]	FAO-4134-2008 (NIA (ED))	SUNDER & ANOTHER V/S S.K. SEHGAL AND ANOTHER	ASHOK KAUSHIK, , MANVIR VERMA, RAJNEESH MALHOTRA, VANDANAA MALHOTRA
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
229 **	UT-CHANDIGARH [19-JUL-25]	FAO-4258-2008 (NIC(EG))	SAMSHUNESHA V/S RAM UJJAGAR ETC.	THAKUR KARTAR SINGH, , AARTI THAKUR, EKTA THAKUR, ROHIT SURI, Nitin Gupta, R M SURI, MEENAKSHI, RAMAN MOHINDER, EKTA THAKUR, RAVINDER SURI, PAUL S SAINI, THAKUR KARTAR SINGH, VISHAL SINGH THAKUR
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
230 **	PANCHKULA [19-JUL-25]	FAO-4223-2010 (MISCINS)	KRISHNA DEVI V/S BASANTI SHARMA	DEEPAK SHARMA, , CHARANJI LAL
		WITH FAO-668-2010	BASANTI SHARMA V/S KRISHNA DEVI	KAMAL SEHGAL, , RAJESH HOODA, MUNISH BEHAL, Charanji Lal, DEEPAK SHARMA,, SUKHWINDER SINGH
		CM-3755-CII-2010 (STAY)		KAMAL SEHGAL,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
231 **	FARIDABAD [19-JUL-25]	FAO-6457-2010 (OI (ED))	(O&M) RAMU V/S TOTA RAM AND ORS	KUNAL DAWAR, BANNI THOMAS, ADITYA SINGLA, , RAJESH DHIMAN, N S SIDHU, VIVEK DAWAR
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
232 **	UT-CHANDIGARH [19-JUL-25]	FAO-2336-2011 (OI (ED))	(O&M) SANTOSH ETC. V/S ASHOK KUMAR ETC.	THAKUR KARTAR SINGH,, NAVIN KAPUR, EKTA THAKUR, , EKTA THAKUR
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
233 **	FEROZEPUR [19-JUL-25]	FAO-2433-2011 (NIA (ED))	(O&M) DEEPAK V/S PB. ROADWAYS, FEROZEPUR & ORS	SANDEEP JASUJA, A.G.PB., S P S TINNA,, , AG, PB., VINOD MAHENDRU, KULBHUSHAN SOI, NEERAJ YADAV, S.S. CHAUDHARY, S.P.S.TINNA
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
234 **	KARNAL [19-JUL-25]	FAO-3948-2013 (IFFTOK(ED))	PRIYA RANI AND ORS V/S SANJAY KUMAR AND ORS	JARNAIL SINGH SANETA, , M B JAIN, M.B.JAIN, PUNIT JAIN
		CM-12569-CII-2015		JARNAIL SINGH SANETA,
		CM-12570-CII-2015		JARNAIL SINGH SANETA,
		CM-12571-CII-2015		JARNAIL SINGH SANETA,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
235 **	AMBALA [19-JUL-25]	FAO-5162-2013 (OI)	ORIENTAL INSURANCE COMPANY LTD V/S MAM RAJ & ORS	SANJIV PABBI, , ASHISH PANNU, ASHISH PANNU, ARVINDER ARORA, SANJIV PABBI, SANJIV PABBI, NEERAJ KHANNA, R.K. GUGAL
		CM-21953-CII-2013		SANJIV PABBI,
		CM-21954-CII-2013		SANJIV PABBI,
		WITH FAO-5034-2013	MAM RAJ & ANR V/S BALWINDER SINGH & ORS	ARVINDER ARORA, , ASHISH PANNU

129 of 434

7/19/2025, 9:20 PM

		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
236 **	REWARI [19-JUL-25]	FAO-5995-2014 (RGI (EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	BIJENDER KUMAR V/S SATBIR SINGH & ORS	ASHISH YADAV, , GAURAV GUPTA, RAM DARSHAN YADAV, JASPREET KAUR, SHEENU SURYA, NARESH KUMAR, SUNIL KUMAR, Sheenu Sura
237 **	GURGAON [19-JUL-25]	FAO-4075-2015 (NIC(EG)) CM-13068-CII-2015 (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	KRISHNA KUMARI AND ORS V/S BIMLA DEVI AND ORS	ASHISH GUPTA, , VANDANA MALHOTRA, RAJESH VERMA, VANDANA MALHOTRA ASHISH GUPTA,
238 **	MANSA [19-JUL-25]	CM-8327-CII-2024 (MMACT(EG)) (ACTUAL DATE) IN FAO-1544-2016	SUKHJIT KAUR V/S GURJIT KAUR AND ORS	TARUNVEER VASHIST, VIVEK SURI , AMIT KUNDRA, DARPAN BANSAL, VIVEK SURI VIVEK SURI, , AMIT KUNDRA, DARPAN BANSAL, Harvinder Singh Maan, TARUNVEER VASHISHT
239 **	SONEPAT [19-JUL-25]	CM-7878-CII-2016 (NIA (EG)) CM-2047-CII-2020 (IMPLEAD) & O&M FAO-2089-2016	UDEY SINGH V/S BHAGWAN AND ORS	JAGJIT SINGH CHATRATH, JAGJIT SINGH CHATRATH, A.G. HARYANA JAGJIT SINGH CHATRATH, , AMBIKA LUTHRA, AAG.HRY., ASHWANI TALWAR
240 ***	PANIPAT [19-JUL-25]	CR-2226-2016 (IO) CM-6492-CII-2016 (STAYED CASE)	SANDEEP KUMAR V/S SARVAN SINGH	PAWAN KUMAR HOODA, PAWAN KUMAR HOODA,
241 ***	FATEHABAD [19-JUL-25]	CR-4192-2016 (IO)	MADAN PAL V/S STATE OF HARYANA & ORS	R S MAMLI, , KULWINDER KAUR, MONIKA SHARMA, MUKUL AGGARWAL, MUKUL AGGARWAL, NARESH KAUSHIK, , SURINDER KAUR MAMLI, VIPUL AGGARWAL,
242 **	BHIWANI [19-JUL-25]	FAO-398-2016 (OI (EG)) CM-1137-CII-2016 WITH FAO-612-2016 CM-1916-CII-2016 WITH FAO-613-2016 CM-1917-CII-2016 WITH FAO-614-2016 CM-1919-CII-2016 WITH FAO-615-2016 CM-1920-CII-2016 WITH FAO-616-2016 CM-1921-CII-2016 WITH CM-7914-CII-2016 CM-7913-CII-2016 CM-7915-CII-2016	JOGENDER V/S JAIVEER AND ORS NANAK PAL SINGH @ NANAK PAL SINGH AND ANR V/S JAIVEER AND ORS JITENDER AND ANR V/S JAIVEER AND ORS DEV SINGH @ GOLU AND ANR V/ S JAIVEER AND ORS MAHAVEER DECEASED TH LRS V/S JAIVEER AND ORS DEV SINGH @ GOLU V/S JAIVEER AND ORS ORIENTAL INSURANCE CO V/S NANAK PAL SINGH AND ORS	S.K.CHAUHAN, , ROHIT GOSWAMI S.K.CHAUHAN, S.K.CHAUHAN, S.K.CHAUHAN, S.K.CHAUHAN, S.K.CHAUHAN, S.K.CHAUHAN, S.K.CHAUHAN, S.K.CHAUHAN, VINOD CHAUDHRI, VINOD CHAUDHRI, VINOD CHAUDHRI,

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			& FAO-2102-2016		VINOD CHAUDHRI, , RAMENDER CHAUHAN
			WITH CM-7916-CII-2016	ORIENTAL INSURANCE CO. V/S DEV SINGH AND ORS	VINOD CHAUDHRI,
			CM-7917-CII-2016		VINOD CHAUDHRI,
			& FAO-2103-2016		VINOD CHAUDHRI, , RAMENDER CHAUHAN
			WITH CM-10008-CII-2016	ORIENTAL INSURANCE CO V/S MAHAVEER AND ORS	VINOD CHAUDHRI,
			CM-10006-CII-2016		VINOD CHAUDHRI,
			CM-10007-CII-2016		VINOD CHAUDHRI,
			CM-10009-CII-2016		VINOD CHAUDHRI,
			& FAO-2702-2016		VINOD CHAUDHRI,
			WITH CM-10012-CII-2016	ORIENTAL INSURANCE CO V/S DEV SINGH AN ORS	VINOD CHAUDHRI,
			CM-10010-CII-2016		VINOD CHAUDHRI,
			CM-10011-CII-2016		VINOD CHAUDHRI,
			CM-10013-CII-2016		VINOD CHAUDHRI,
			& FAO-2703-2016		VINOD CHAUDHRI,
			WITH CM-10269-CII-2016	ORIENTAL INSURANCE CO V/S JOGENDER AND ORS	VINOD CHAUDHRI,
			CM-10267-CII-2016		VINOD CHAUDHRI,
			CM-10268-CII-2016		VINOD CHAUDHRI,
			CM-10270-CII-2016		VINOD CHAUDHRI,
			& FAO-2761-2016		VINOD CHAUDHRI,
			WITH CM-10273-CII-2016	ORIENTAL INSURANCE CO V/S JITENDER AND ORS	VINOD CHAUDHRI,
			CM-10271-CII-2016		VINOD CHAUDHRI,
			CM-10272-CII-2016		VINOD CHAUDHRI,
			CM-10274-CII-2016		VINOD CHAUDHRI,
			& FAO-2762-2016		VINOD CHAUDHRI, , ABHIMANYU SINGH
			(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
243	**	PATIALA [19-JUL-25]	FAO-981-2016 (SGI)	SEEMA RANI & ORS V/S ITAF & ANR	, , ATUL GAUR, MANAV BAJAJ, RAJBIR SINGH
			(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
244	**	PALWAL [19-JUL-25]	FAO-1900-2016 (NIC(EG))	SHALENDER @ SHELLY V/S SHIV CHAND & ANR	MAHENDRA SINGH TEWATIA, , R.C. KAPOOR, MAHENDRA SINGH TEWATIA, R.C. KAPOOR, RAJENDER KUMAR, ASHISH TEWATIA, ARJUN
			CM-7160-CII-2016		MAHENDRA SINGH TEWATIA,
			(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
245	**	SANGRUR [19-JUL-25]	FAO-5184-2016 (UII (EG))	MANJIT KAUR V/S JASBIR SINGH AND ORS	MANDEEP KUMAR DHOT, , TRIBHAWAN SINGLA, LALIT GARG, MANDEEP KUMAR DHOT, TRIBHAWAN SINGLA
			(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
246	***	LUDHIANA [19-JUL-25]	CR-4911-2017 (IO) CM-4798-CII-2024 (IMPLEAD)	RAJESH KUMAR V/S BAKHSHISH SINGH AND ORS.	SHAKTI BHARDWAJ, , KARAN BHARDWAJ, VISHAL AGGARWAL KARAN BHARDWAJ, VISHAL AGGARWAL

131 of 434

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247 ***	KAITHAL [19-JUL-25]	CR-5612-2017 (IO)	SMT. KAMLA DEVI V/S SULTAN SINGH	RAJDEEP SINGH TACORIA, , ABHINAV SINGLA, AMANDEEP SINGH PURIA, BALBIR KUMAR, HARDEEP SINGH, PUNEET JAIN, RAJDEEP SINGH TACORIA, RAKESH GUPTA, SUMEET SHEOKAND
		WITH CM-19172-CII-2018 (POR)	SMT. KAMLA DEVI V/S SULTAN SINGH	RAJDEEP SINGH TACORIA, RAKESH GUPTA
		CM-17585-CII-2017 (STAY)		RAJDEEP SINGH TACORIA,
		(STAYED CASE.)		
248 **	AMBALA [19-JUL-25]	FAO-885-2017 (RGI (ED))	AMARNATH V/S NARENDER SINGH & ORS	KULDEEP SINGH, , NIKHIL CHOPRA, KULDEEP SINGH, Nikhil Chopra
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
249 **	PATIALA [19-JUL-25]	FAO-2370-2017 (NIA)	NEW INDIA ASSURANCE COMPANY LTD V/S DALJIT KAUR & OTHERS	VINOD GUPTA, , PARAMVEER SINGH, RASHLEEN VIRK, ATUL GAUR, SAMRIT GILL, RAMANDEEP KAUR, SHWETA NAHATA, SUMEET GOEL, VINOD GUPTA, RASHLEEN VIRK
		CM-7855-CII-2017 (STAY)		VINOD GUPTA,
		CM-9608-CII-2024 (VACATE STAY)		PARAMVEER SINGH, VINOD GUPTA , VIJAYVEER SINGH
		WITH FAO-2380-2017	NEW INDIA ASSURANCE COMPANY LTD V/S BALJIT KAUR & ORS	VINOD GUPTA, , SAMIR RATHAUR
		CM-7883-CII-2017 (STAY)		VINOD GUPTA,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
250 **	AMBALA [19-JUL-25]	FAO-2427-2017 (UII (EG))	RAJ BALA & ORS V/S SUNIL KUMAR & ORS	A.K.WALIA, , BHAVYADEEP WALIA
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
251 **	TARANTARAN [19-JUL-25]	FAO-3485-2017 (MMACT(OD))	AMAR SINGH V/S SARABJIT KAUR AND ORS	ASHISH AGGARWAL, , ASHISH AGGARWAL, BHAVESH AGGARWAL, JASHAN PREET SIDHU
		CM-11338-CII-2017 (173-MVA)		ASHISH AGGARWAL,
		CM-11339-CII-2017 (STAY)		ASHISH AGGARWAL,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
252 **	KARNAL [19-JUL-25]	FAO-4593-2017 (UII)	UNITED INDIA INSURANCE CO LTD V/S SUKHWINDER KAUR & ORS	RAM AVTAR, , B.S. JASWAL, BHUPINDER GUPTA, KAMLESH , PARMINDER SINGH, ANKIT BHARDWAJ, RAM AVTAR
		CM-13718-CII-2017 (STAY)		RAM AVTAR,
		WITH FAO-4643-2017	SUKHWINDER KAUR AND ANR V/ S BALKAR SINGH AND ORS	PARMINDER SINGH, , PARMINDER SINGH
		WITH FAO-1933-2020	NATIONAL INSURANCE COMPANY LTD V/S BALDEV RAJ AND ORS	RAM AVTAR, , BALBIR SINGH JASWAL, BHUPINDER KUMAR
		CM-5717-CII-2020 (STAY PROCEED)		RAM AVTAR,
		WITH CM-17519-CII-2024 (DIRECTION)	NATIONAL INSURANCE COMPANY LTD V/S BALDEV RAJ AND ORS	BHUPINDER KUMAR, RAM AVTAR , ANKIT BHARDWAJ, B.S JASWAL, BHUPINDER KUMAR
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
253 **	UT-CHANDIGARH [19-JUL-25]	FAO-8704-2017 (NIC(EG))	ANMOL RATTAN MALHOTRA & ORS V/S BALKAR SINGH & ORS	ASHWANI ARORA, , AMANDEEP KAUR., AMIT KUNDRA, ASHWANI ARORA, NEERAJ KHANNA

132 of 434

7/19/2025, 9:20 PM

		CM-6008-CII-2022 (OTHER :ADDL. EVIDENCE)		ASHWANI ARORA, AMIT KUNDRA
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
254 **	HISSAR [19-JUL-25]	IOIN-FAO-4625-2017 (OI (EG)) IN FAO-4625-2017 (FOR SERVICE)	VIRENDER (DECEASED) THROUGH HIS LRS V/S KARAMBIR SINGH AND OTHERS	RAM KUMAR SAINI, RAM KUMAR SAINI,
255 **	UT-CHANDIGARH [19-JUL-25]	RA-CR-113-2023 (IFFTOK(EG)) (REVIEW) IN FAO-4355-2017	DEEPAK KUMAR V/S PINKUSH KUMAR AND ANR	SANJEEV PATIYAL, A S SIDHU , Amrinder Singh Sidhu, DEEPANSHU RANA, SANJEEV PATIYAL SANJEEV PATIYAL, , AMRINDER SINGH SIDHU, Amrinder Singh Sidhu, SUSHIL SHARMA, AMAN MITTAL
256 **	PATIALA [19-JUL-25]	CM-18463-CII-2018 (IFFTOK(EG)) (DELAY(F)) CM-18462-CII-2018 (DELAY (REF)) & FAO-5468-2018	BALWINDER KAUR & ORS V/S MOHINDER SINGH & ANR	ABHISHEK SANGHI, , SUSHANT KAREER ABHISHEK SANGHI, ABHISHEK SANGHI,
257 **	PATIALA [19-JUL-25]	CM-18544-CII-2018 (NIC(EG)) (DELAY(F)) & FAO-5483-2018	SHINGARA SINGH V/S SUKHDEV SINGH AND ORS	ANUJ BALIAN, ANUJ BALIAN,
258 **	JALANDHAR [19-JUL-25]	CM-10967-CII-2024 (OI) (PREPONE) IN FAO-6827-2018	ORIENTAL INSURANCE CO LTD V/ S HARNEK SINGH AND OTHERS	SURINDER SINGH SIDHU, , DEVYANI SHARMA SURINDER SINGH SIDHU, , ANIL K. SHARMA, VIKAS KUMAR, ANIL KUMAR SHARMA, Kiran Kumar Madan, Om Prakash Dabla, Varun Sharma
259 **	BATHINDA [19-JUL-25]	CM-27918-CII-2018 (OI (EG)) (DELAY(F)) & FAO-10575-2018	LAKHVIR KAUR V/S RAJA SINGH AND ORS	AMANDEEP CHHABRA, AMANDEEP CHHABRA, , AMANDEEP CHHABRA
260 **	ROHTAK [19-JUL-25]	CM-27823-CII-2018 (CHOLA) (DELAY(F)) CM-27824-CII-2018 (STAY PROCEED) CM-8591-CII-2023 (STAY) & O&M FAO-13254-2018 WITH CM-27923-CII-2018 CM-27924-CII-2018 (STAY PROCEED) CM-8595-CII-2023 & O&M FAO-13259-2018	CHOLAMANDLAM M.S. GENERAL INSURANCE CO. LTD. V/S SANTOSH AND ORS CHOLAMANDLAM M.S. GENERAL INSURANCE CO. LTD V/S SUNITA AND ORS	DIVYASTUTI PARSOON, , RITESH AGGARWAL DIVYASTUTI PARSOON, ROHIT MITTAL, DIVYASTUTI PARSOON, , MOHIT RATHEE, ROHIT MITTAL, SIDDHARTH GUPTA DIVYASTUTI PARSOON, ROHIT MITTAL, DIVYASTUTI PARSOON, , MOHIT RATHEE, ROHIT MITTAL, SIDDHARTH GUPTA

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261 ***	YAMUNA-NAGAR [19-JUL-25]	CR-283-2018 (RENT HRY)	ANIL KUMAR GUPTA V/S HARYANA VIDHYUT PARSARAN NIGAM AND ORS	ANUJ BALIAN,	
262 ***	LUDHIANA [19-JUL-25]	CR-2381-2018 (IO)	RAJESH DDOWN V/S NAVNEET SINGH BAJAJ	S.C. THATAI, , MR. RAJDEEP SINGH CHUGH, , NAMISH SODHI, NITIN THATAI	
263 ***	YAMUNA-NAGAR [19-JUL-25]	CR-2400-2018 (IO) WITH CR-2401-2018	PARAMJIT KAUR AND ANR V/S CHANAN SINGH AND ORS CHANAN SINGH V/S PARAMJIT KAUR AND ORS	KANWAL GOYAL, , KHYATI GOYAL. KANWAL GOYAL,	
264 ***	MAHENDERGARH [19-JUL-25]	CR-3484-2018 (RENT HRY) CM-10703-CII-2018 (STAY)	TOTA RAM V/S BAGICHI BABA DEVADASS KABIR PANTHI ASHRAM NARNAUL	ROHIT MITTAL, , MONU SHARMA, PARAS CHOUDHARY, PRERNA CHANDANA, R.K. VERMA, SAT NARAIN YADAV, SURESH VERMA ROHIT MITTAL,	
265 ***	LUDHIANA [19-JUL-25]	CR-3862-2018 (IO) CM-11516-CII-2018 (EXEMPTION) WITH CM-17022-CII-2018 (POR)	JASWANT KAUR V/S SOHAN SINGH & ORS JASWANT KAUR V/S SOHAN SINGH & ORS	S.S.RANGI, , B.S. BHATIA, KHUSHKARAN K. GOYAL, NITIN VERMA, SAMEER SACHDEVA S.S.RANGI, S.S.RANGI,	
266 ***	UT-CHANDIGARH [19-JUL-25]	CR-5018-2018 (RENT UT) CM-16259-CII-2018 (EXEMPTION(CC))	BHUPINDER SINGH V/S MANDEEP SINGH	ASHOK SEHGAL, , BHUPINDER KAUR, ASHOK SEHGAL,	
267 ***	HOSHIARPUR [19-JUL-25]	CR-6585-2018 (RENT PB) CM-21165-CII-2018 (EXEMPTION)	RATESH KUMAR AND ANR V/S TARSEM LAL	PUNEET KANSAL, , SATBIR RATHORE PUNEET KANSAL,	
268 ***	JALANDHAR [19-JUL-25]	CR-7287-2018 (IO) (STAYED CASE)	RANBIR KUMAR V/S HARCHARAN SINGH & ANR	PRATEEK PANDIT, , RAKESH KUMARI	
269 ***	YAMUNA-NAGAR [19-JUL-25]	CR-7411-2018 (IO) CM-12583-CII-2022 (OTHER) WITH CR-7446-2018 CM-12584-CII-2022 (OTHER) (STAYED CASE)	KAMLESH BISWAS @ KAMLESH VISHWASH V/S DHEERAJ PANWAR KAMLESH BISWAS @ KAMLESH VISHWASH V/S JAI SINGH PANWAR	KARAN BHARDWAJ, , SANDEEP SINGH KARAN BHARDWAJ, SHAKTI BHARDWAJ, , SANDEEP SINGH KARAN BHARDWAJ, , SANDEEP SINGH	
270 ***	UT-CHANDIGARH [19-JUL-25]	CR-8061-2018 (IO) (STAYED CASES)	M/S GEE CITY BUILDERS PVT. LTD. V/S ASHWANI ANAND	GAURAV CHOPRA, , HIMANI JAMWAL, J.S. CHANDAIL, MOHIT GIRI, RAMESH BAMAL, SAURABH JAIN, SHIV NARAYAN	
271 **	GURGAON [19-JUL-25]	FAO-1666-2018 (NIC(EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	MUBINA AND ANR V/S GEETESH KUMAR AND ORS	SANDEEP KOTLA, , R C GUPTA, R.C.GUPTA, SANDEEP SURI	
272 **	GURGAON [19-JUL-25]	FAO-3517-2018 (ROYSUN(EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	KHURSHID V/S MOHD. NASEEM & ORS	RAKESH DHIMAN, , ABHIMANYU KALSY, AMIT KUMAR, AJAY KUMAR, D K PRAJAPATI, DIVIJ DATT, DK PRJAPATI, ABHIMANYU KALSY	

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273 **	FARIDABAD [19-JUL-25]	FAO-3848-2018 (NIA (EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	NASIBAN V/S AMIT AND OTHERS	ONKAR RAI, , HARJEET SAVRA, R.C GUPTA, MANJU SILLAY, R C GUPTA
274 **	FARIDABAD [19-JUL-25]	FAO-4672-2018 (MMACT(INS)) CM-15648-CII-2018 (STAY) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	M/S MEGMA HDI GENERAL INSURANCE COMPANY LTD V/S RAM PARTAP SRIVASTAV AND OTHERS	SUMIT GUPTA, , J.S. SEKHON, SHIV KUMAR, RAJ KUMAR KASHYAP SUMIT GUPTA,
275 **	SONEPAT [19-JUL-25]	FAO-6175-2018 (UII (EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	KARTAR SINGH V/S VIKAS KUMAR AND ORS	NAVEEN SINGH PANWAR, , KULJEET KAUR ADHEN, VARUNA SINGH
276 **	UT-CHANDIGARH [19-JUL-25]	FAO-15790-2018 (NIC(EG)) WITH CM-11237-CII-2021 (173-MVA) CM-11231-CII-2021 (DELAY(F)) CM-11235-CII-2021 (EXEMPTION) CM-11239-CII-2021 (POR) & XOBJC-62-2021 (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	USHA RANI AND ORS V/S DARBARA SINGH AND ANR USHA RANI AND ORS V/S DARBARA SINGH AND ANR	SHAKTI MEHTA, , PUNIT JAIN PUNIT JAIN, PUNIT JAIN, PUNIT JAIN, PUNIT JAIN,
277 **	MEWAT (NUH) [19-JUL-25]	FAO-15900-2018 (IFFTOK(EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	SABEELA & OTHERS V/S AJAY SINGH & OTHERS	ASHISH GUPTA, , RAKESH GUPTA
278 **	HISSAR [19-JUL-25]	IOIN-FAO-231-2018 (UII (EG)) IN FAO-231-2018 (FOR SERVICE)	MOKSH AND OTHERS V/S MANDEEP AND OTHERS	VIVEK KHATRI, VIVEK KHATRI, , ASHWANI TALWAR
279 **	BANDA [19-JUL-25]	CM-3314-CII-2019 (NIC(EG)) (DELAY(F)) CM-3313-CII-2019 (DELAY (REF)) & FAO-1107-2019	SHIYA DULARI AND ORS V/S RAJBIR SINGH AND ANR	ARVIND KUMAR YADAV, ARVIND KUMAR YADAV, ARVIND KUMAR YADAV,
280 **	KARNAL [19-JUL-25]	CM-6564-CII-2019 (UII (EG)) (DELAY(F)) & FAO-2146-2019	DINESH KUMAR V/S HARMEET SINGH AND ORS.	GAURAV ARORA, Gaurav Arora,
281 **	REWARI [19-JUL-25]	CM-10813-CII-2019 (NIA (EG)) (149-CPC) CM-10815-CII-2019 (EXEMPTION(CC)) & FAO-3160-2019 WITH FAO-2255-2019 CM-6999-CII-2019 (STAY PROCEED)	SMT BABITA AND ORS V/S SATISH KUMAR AND ORS NEW INDIA ASSURANCE CO. LTD V/S BABITA AND OTHERS	ARVIND KUMAR YADAV, ARVIND KUMAR YADAV, ARVIND KUMAR YADAV, , PAUL S. SAINI PAUL S. SAINI, , A.K.YADAV, PAUL S. SAINI PAUL S. SAINI,

135 of 434

7/19/2025, 9:20 PM

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282	**	KURUKSHETRA [19-JUL-25]	CM-10885-CII-2019 (NIC(EG)) (DELAY(F)) & FAO-3189-2019	MITRO DEVI THROUGH HER LRS AND OTHERS V/S MANOJ KUMAR AND OTHERS	HARINDER SINGH SANDHU, , GURJIT KAUR SANDHU HARINDER SINGH SANDHU, , PUNEET SHARMA
283	**	LUDHIANA [19-JUL-25]	CM-13141-CII-2019 (UII (EG)) (DELAY(F)) CM-13143-CII-2019 (EXEMPTION) & FAO-3797-2019	KULDEEP KUMAR V/S AMARDEEP SINGH AND OTHERS	BIKRAM SINGH, , NEELAM RANI BIKRAM SINGH, ,
284	**	MAHENDERGARH [19-JUL-25]	CM-13174-CII-2019 (NIA (EG)) (DELAY(F)) & FAO-3828-2019	SANTOSH DEVI V/S MANISH AND OTHERS	MUKESH YADAV, , SHOBIT PHUTELA MUKESH YADAV, , SHOBIT PHUTELA, SHOBIT PHUTELA (LEGAL AID COUNSEL)
285	**	REWARI [19-JUL-25]	CM-13400-CII-2019 (MMACT(EG)) (DELAY(F)) CM-13401-CII-2019 (DELAY (REF)) & FAO-4039-2019	SURESH KUMAR AND OTHERS V/ S DAUD AND OTHERS	P R YADAV, , PRATIBHA YADAV P R YADAV, P R YADAV, , P R YADAV
286	**	GURGAON [19-JUL-25]	CM-16083-CII-2019 (CHOLAM(EG)) (DELAY(F)) & FAO-4855-2019	SHEELA DEVI AND OTHERS V/S NARESH KUMAR AND OTHERS	ASHISH YADAV, ASHISH YADAV, , SANDEEP YADAV
287	**	PATIALA [19-JUL-25]	CM-16098-CII-2019 (UII (EG)) (DELAY(F)) CM-16099-CII-2019 (DELAY (REF)) & FAO-4866-2019	SWARNO DEVI AND ORS V/S BAGGA SINGH AND ORS	RAMANDEEP, , G.S JAGPAL RAMANDEEP, RAMANDEEP,
288	**	GAUTAM BUDDHA NAGAR [19-JUL-25]	CM-17240-CII-2019 (OI (EG)) (DELAY(F)) & FAO-5267-2019	RAMVEER AND ANOTHER V/S MANJEET KUMAR AND OTHERS	JAI SINGH YADAV, JAI SINGH YADAV,
289	**	MOHALI (SAS NAGAR) [19-JUL-25]	CM-18765-CII-2019 (UII (EG)) & FAO-5638-2019	SUSHMA AND OTHERS V/S ASHOK KUMAR AND OTHERS	VIKASH GARG, , VANI SHAH Vikash Garg, , VIJAY KUMAR
290	**	SANGRUR [19-JUL-25]	CM-19055-CII-2019 (OI (EG)) (DELAY(F)) CM-19053-CII-2019 (DELAY (REF)) & FAO-5711-2019	DHANPATI RANI @ DHANPATI DEVI V/S RAMESH KUMAR AND ORS	RAJBIR SINGH, , SANJEEV GOYAL RAJBIR SINGH, RAJBIR SINGH,
291	**	ROPAR [19-JUL-25]	CM-19470-CII-2019 (NIA (EG)) (DELAY(F)) & FAO-5812-2019	JYOTI BALA V/S SURJIT SINGH AND OTHERS	NAVEEN BATRA, NAVEEN BATRA,
292	**	SONEPAT [19-JUL-25]	CM-19918-CII-2019 (NIA (EG))	MEVA V/S MUKESH AND OTHERS	GOURAV VERMA, , AJAY GUPTA, GAUTAM KAILE

		& FAO-5942-2019		GOURAV VERMA, , GOURAV VERMA
293 **	JALANDHAR [19-JUL-25]	CM-23443-CII-2019 (NIA (EG)) (<i>DELAY(F)</i>) & FAO-6827-2019	SURESHTHA GUPTA AND OTHERS V/S KONA RAM AND OTHERS	VISHAL MUNJAL, VISHAL MUNJAL,
294 **	SANGRUR [19-JUL-25]	CM-25981-CII-2019 (NIA (EG)) (<i>DELAY(F)</i>) CM-25979-CII-2019 (<i>DELAY (REF)</i>) & O&M FAO-7193-2019	JAGPAL SINGH V/S KULDEEP SINGH ALIAS SHANTY AND OTHERS	RAJBIR SINGH, RAJBIR SINGH, RAJBIR SINGH, , RAJBIR SINGH
295 ***	JALANDHAR [19-JUL-25]	CR-361-2019 (RENT PB) CM-1235-CII-2019 (<i>STAY PROCEED</i>)	DALJIT SINGH @ BILLA V/S JIWAN SINGH	ARUN KUMAR BAKSHI, , GURPREET S. GURNA, SACHIN KALIA, TARUN SHARMA, R.S. BAJAJ ARUN KUMAR BAKSHI,
296 ***	KAITHAL [19-JUL-25]	CR-2190-2019 (IO)	HARDEV SINGH V/S SUKHWANT SINGH AND OTHERS	R.K.BANSAL, , RAHUL VERMA, RAJINDER GOYAL
297 *	PANIPAT [19-JUL-25]	CR-2459-2019 (MISC)	HARI PAL V/S VED PARKASH (NOW DECEASED) THROUGH HIS LRS	S.S.KHARB, , GAURAV TYAGI, MANVEEN NARANG, VEDIKA GANDHI
298 ***	UT-CHANDIGARH [19-JUL-25]	CR-2937-2019 (IO) CM-10079-CII-2019 (<i>EXEMPTION(CC)</i>) CM-10080-CII-2019 (<i>STAY PROCEED</i>) WITH CM-24823-CII-2019 (<i>POR</i>) WITH CM-3369-CII-2023 (<i>POR</i>) (PROCEEDING STAYED VIDE ORDER DT 25.05.22)	THE STATE OF PUNJAB AND OTHERS V/S NARESHJIT SINGH ANAND THE STATE OF PUNJAB AND OTHERS V/S NARESHJIT SINGH ANAND THE STATE OF PUNJAB AND OTHERS V/S NARESHJIT SINGH ANAND	ADVOCATE GENERAL PUNJAB, , JASLEEN KAUR,MR. GURJEET BRAR,, K.K. BHENIWALA, AAG PB,MS. RUKHSAAR DHINDSA,, MR. AJIT SINGH NATT,MR. AJIT SINGH NATT,, MR. C.L. PAWAR,MR. B.B. MENON,MS. SIMRAN GREWAL,, VIKAS SINGH, ADVOCATE GENERAL PUNJAB, ADVOCATE GENERAL PUNJAB, ADVOCATE GENERAL PUNJAB, VIKAS SINGH
299 ***	JIND [19-JUL-25]	CR-4252-2019 (RENT HRY) WITH CM-6259-CII-2021 (<i>OTHER</i>) CM-14433-CII-2019 (<i>EXEMPTION(CC)</i>) CM-14436-CII-2019 (<i>STAY PROCEED</i>)	ASHOK KUMAR V/S MOHAN AND ANOTHER ASHOK KUMAR V/S MOHAN AND ANOTHER	VISHAL GARG NARWANA, , ARUN BANSAL, CHARANPAL SINGH BAGRI, DEEPSHIVJOT MANN, ARUN BANSAL, MR. ANUBHAV BANSAL,, MR. S.K.GARG NARWANA, SR. ADVOCATE, RAJAT SHEOKAND, RAJAT SHEOKAND, NAVEEN GUPTA, J S JOHAL, VISHAL GARG, NITIN SACHDEVA ARUN BANSAL, , ANUBHAV BANSAL VISHAL GARG NARWANA, VISHAL GARG NARWANA,
300 ***	SANGRUR [19-JUL-25]	CR-4263-2019 (IO) CM-14451-CII-2019 (<i>EXEMPTION(CC)</i>)	GURMAT SINGH V/S AJAIB SINGH AND OTHERS	SURJIT SINGH SALAR, SURJIT SINGH SALAR,

301 ***	BHIWANI [19-JUL-25]	CR-4519-2019 (IO)	BHOPAL V/S DAYA RAM	NEERAJ SHEORAN, , AMANDEEP, SUMIT SHARMA, JAIVEER SINGH MALIK, PARVINDER MOAR, VARUN DUTT ATRI, SUMIT SHARMA
302 ***	SANGRUR [19-JUL-25]	CR-5361-2019 (RENT PB)	SHRI NIRMAL PANCHAYATI AKHARHA DERA AKHARHA DHARAMDHAJA SANGRUR V/S SHAKUNTLA DEVI AND ANR	TEJINDER PAL SINGH, , MOHIT KUMAR
303 ***	AMRITSAR [19-JUL-25]	CR-5510-2019 (IO)	SAROOP SINGH AND ANOTHER V/ S DHARAM SINGH DECEASED THROUGH LRS AND OTHERS	ENEET SHARMA, , ANUPAM BHARDWAJ, ANUPAM BHARDWAJ, DEEPAK AGGARWAL, BANDANA KUMARI DOGRA FOR R-12, D S PHERUMAN, OP KAMBOJ FOR R-12, SANDEEP SHARMA, TARUNDEEP KUMAR, TARUNVEER, G. S. THIND D.S.PHERUMAN, VANEET SHARMA
		CM-22055-CII-2019 (PREPONE)		
		CM-18245-CII-2019 (POR)		ENEET SHARMA,
		(STAYED CASE)		
304 ***	JIND [19-JUL-25]	CR-5752-2019 (IO)	MANGE RAM AND ANOTHER V/S RAM KANWAR AND OTHERS	AMIT KUMAR JAIN,
305 ***	LUDHIANA [19-JUL-25]	CR-5990-2019 (IO)	KOTAK MAHINDRA BANK LTD. V/S M/S BEDI EXPORTS AND OTHERS	RAJESH KUMAR, , PUJA CHOPRA, RIYA, SANDEEP CHOPRA, VIVEK SALATHIA, VIVEK SALATHIA, VIVEK SINGLA
306 ***	BATHINDA [19-JUL-25]	CR-6231-2019 (IO)	NAJAM SINGH AND OTHERS V/S STATE OF PUNJAB AND OTHERS	KULWINDER SINGH, A.G. PUNJAB
307 **	UT-CHANDIGARH [19-JUL-25]	FAO-14-2019 (NIA)	THE NEW INDIA ASSURANCE COMPANY LTD. V/S PARAMJEET KAUR AND OTHERS	VINOD GUPTA, , ASHWANI ARORA, ASHWANI ARORA, R.K.BASHISHAT, DEEPAN SINGH SIDHU, VIPUL
		CM-101-CII-2019 (STAY PROCEED)		VINOD GUPTA,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
308 **	MAHENDERGARH [19-JUL-25]	FAO-1473-2019 (NIA (ED))	ANJU DEVI AND OTHERS V/S THE NEW INDIA INSURANCE COMPANY LIMITED	ROHIT MITTAL, , DEEPAK., MONU SHARMA, NARESH KUMAR (JANDOLI)
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
309 **	YAMUNA-NAGAR [19-JUL-25]	FAO-1748-2019 (NIC(EG))	BOHTI DEVI AND ANR V/S SHAHZAD AND ORS	G.C. SHAHPURI, , ER. SANDEEP SURI, GURDEEP KAUR, KAVEESH FOR SANDEEP SURI
		WITH FAO-1944-2019	VEENA RANI AND ANR V/S SHAHZAD AND ORS	G.C. SHAHPURI, , ER. SANDEEP SURI
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
310 **	HISSAR [19-JUL-25]	FAO-2472-2019 (NIA (EG))	VIKAS V/S ANIL AND ORS.	RAM KUMAR SAINI,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
311 **	HOSHIARPUR [19-JUL-25]	FAO-2599-2019 (MMACT(OD)) CM-8596-CII-2019 (EXEMPTION(CC))	MOHINDER SINGH V/S ANITA	G.S.KAURA, , G.S.KAURA, PARAMPAL SINGH
		CM-8597-CII-2019 (STAY PROCEED)		G.S.KAURA,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
312 **	PATIALA [19-JUL-25]	FAO-2942-2019 (NIA (EG))	HOSHIAR SINGH V/S KHUSHDEEP KUMAR AHUJA AND ANR.	GURNAM KAUR TURKA, , VISHAL GARG
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		

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313 **	UT-CHANDIGARH [19-JUL-25]	FAO-3326-2019 (IFFCOTOKIO)	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD, V/S GIRDHARI LAL AND ORS.	PARVEZ CHUGH, SANDEEP KUMAR YADAV , RAJESH K. SHEORAN, S.K.YADAV, SANDEEP KUMAR YADAV
		CM-11451-CII-2019 (<i>STAY PROCEED</i>)		PARVEZ CHUGH, SANDEEP KUMAR YADAV
		WITH FAO-4114-2019	SUNIL YADAV AND OTHERS V/S GIRDHARI LAL AND OTHERS	SANDEEP KUMAR YADAV, , MANIA MUNJAL., SANDEEP KUMAR YADAV, SANGEETA YADAV, BHAVNA GREWAL,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
314 **	FARIDABAD [19-JUL-25]	FAO-3648-2019 (UII (EG))	RAJU RAIKWAR AND ANOTHER V/ S BALRAJ AND AND OTHERS	AMIT ARORA, , SANJEEV KUMAR PANWAR
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
315 **	UT-CHANDIGARH [19-JUL-25]	FAO-5362-2019 (SGI)	SHRI RAM GENERAL INSURANCE COMPANY LIMITED V/S OMWATI AND OTHERS	RAJBIR SINGH, , RAJBIR SINGH
		CM-17741-CII-2019 (<i>STAY PROCEED</i>)		RAJBIR SINGH,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
316 **	YAMUNA-NAGAR [19-JUL-25]	FAO-5817-2019 (OI (EG))	SALOCHNA DEVI AND OTHERS V/ S IQBAL MOHAMMAD AND OTHERS	R S MAMLI, , AJAY CHAUDHARY, BHAVDEEP SINGH MAMLI, SURINDER KAUR MAMLI, LIPIKA DAHIYA MAMLI
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
317 **	MAHENDERGARH [19-JUL-25]	FAO-6311-2019 (ROYSUN(ED))	UGANTA AND OTHERS V/S DAULAT RAM AND ANOTHER	ADITYA SANGHI, , ADITYA SANGHI, D K PRAJAPATI, D.K.PRAJAPATI, SANDEEP KUMAR YADAV, DEEPIKA, SANDEEP KUMAR YADAV, SHAVETA SANGHI
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
318 **	FARIDABAD [19-JUL-25]	FAO-6536-2019 (ICILOM(EG))	NEHA GUPTA AND OTHERS V/S KESHAV DUBEY AND OTHERS	MUNISH BEHL, , ER. SANDEEP SURI, MUNISH BEHL, RAGHAV BALI
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
319 **	PALWAL [19-JUL-25]	FAO-6547-2019 (IFFCOTOKIO)	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD, V/S KAMLESH DEVI AND OTHERS	AMIT GOYAL, , DEEPAK GROVAR, AMIT GOYAL, AMIT KUMAR
		CM-22234-CII-2019 (<i>STAY PROCEED</i>)		AMIT GOYAL,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
320 **	UT-CHANDIGARH [19-JUL-25]	FAO-6786-2019 (NIC)	NATIONAL INSURANCE CO. LIMITED V/S SUMAN DEVI AND OTHERS	GOPAL MITTAL, , AMIT GUPTA (R-5&6), PARVEEN SHARMA, R S MAMLI, R.S.MAMLI, B.S. MAMLI
		CM-23248-CII-2019 (<i>STAY PROCEED</i>)		GOPAL MITTAL,
		WITH CM-1384-CII-2023 (<i>VACATE STAY</i>)	NATIONAL INSURANCE CO. LIMITED V/S SUMAN DEVI AND OTHERS	R S MAMLI,
		CM-1379-CII-2023 (<i>PREPONE</i>)		R S MAMLI, GOPAL MITTAL
		WITH CM-278-CII-2020 (<i>DELAY(F)</i>)	SUMAN DEVI AND ORS V/S SOHAN SINGH AND ORS	PARVEEN SHARMA,
		& O&M FAO-276-2020		PARVEEN SHARMA, , PARVEEN SHARMA
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
321 **	HOSHIARPUR [19-JUL-25]	IOIN-1-FAO-2796-2019 (UII (EG))	SARESHTH BARPAGGA V/S DAVINDER SINGH AND OTHERS	SAGAR AGGARWAL,
		IN FAO-2796-2019		SAGAR AGGARWAL, , KUSHAGRA MAHAJAN, LALIT GARG, MANEET KAUSHIK, SAGAR AGGARWAL, SAGAR AGGARWAL
		(B.O.DT:-11.03.2025)		

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322 **	GURGAON [19-JUL-25]	CM-1591-CII-2020 (OI (EG)) (<i>DELAY(F)</i>) CM-1592-CII-2020 (<i>DELAY (REF)</i>) & FAO-768-2020	GYANI RAM AND OTHERS V/S ASHOK KUMAR AND OTHERS	P R YADAV, P R YADAV, P R YADAV, , PRATIBHA YADAV
323 **	SANGRUR [19-JUL-25]	CM-2853-CII-2020 (MMACT(OD)) (<i>DELAY(F)</i>) CM-2852-CII-2020 (<i>DELAY (REF)</i>) CM-2854-CII-2020 (173-MVA) & FAO-1121-2020	RANJEET SINGH V/S SAPNA AND ORS.	JANAK SINGH BHINDER, JANAK SINGH BHINDER, JANAK SINGH BHINDER, JANAK SINGH BHINDER,
324 **	JIND [19-JUL-25]	CM-5539-CII-2020 (UII (EG)) (<i>DELAY(F)</i>) & FAO-1876-2020	ANITA AND ORS V/S VIKRAM SINGH AND ANR	SUNITA NAIN, , SUBHASH RANA SUNITA NAIN,
325 **	GURDASPUR [19-JUL-25]	CM-6681-CII-2020 (CHOLAM(EG)) (<i>DELAY(F)</i>) & O&M FAO-2495-2020	SARABJIT AND ORS V/S KIRTA RAM AND ORS	GURSHARAN KAUR MANN, GURSHARAN KAUR MANN, , GURSHARAN KAUR MANN
326 **	ROHTAK [19-JUL-25]	CM-10888-CII-2020 (UII (OD)) (<i>DELAY(F)</i>) CM-10887-CII-2020 (<i>EXEMPTION</i>) CM-10889-CII-2020 (<i>STAY PROCEED</i>) & O&M FAO-3044-2020	SURESH V/S KALAWATI AND ORS	ASHISH KUMAR, ASHISH KUMAR, ASHISH KUMAR, ASHISH KUMAR, , SANDEEP SURI, Sandeep Suri
327 **	MOHALI (SAS NAGAR) [19-JUL-25]	FAO-625-2020 (IFFTOK(EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	SHASHI BALA AND OTHERS V/S RANBIR SINGH POONIA AND OTHERS	B.B. BAGGA, , ABHIMANYU KALSY, ANKUR GUPTA, B.B. BAGGA, SAKSHI DODA, VARINDER KUMAR DEWAN
328 **	LUDHIANA [19-JUL-25]	FAO-823-2020 (NIA (OD)) CM-1822-CII-2020 (<i>STAY PROCEED</i>) CM-1823-CII-2020 (<i>EXEMPTION</i>) CM-1824-CII-2020 (<i>POR</i>) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	BALVIR DASS V/S DARSHAN DASS AND OTHERS	HARMANPREET SINGH, HARMANPREET SINGH, HARMANPREET SINGH,
329 **	HOSHIARPUR [19-JUL-25]	FAO-1118-2020 (NIA (EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	AJAY KUMAR AND ANOTHER V/S JASBIR SINGH AND OTHERS	MANJINDER SINGH SAINI, , MANJINDER SINGH SAINI, SAHIBJOT KAUR
330 **	BHIWANI [19-JUL-25]	FAO-1286-2020 (UII (ED)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	GUDDI DEVI AND OTHERS V/S RAKESH AND OTHERS	KULDEEP SHEORAN, , DALBIR SINGH, Dalbir Singh
331 **	SIRSA [19-JUL-25]	FAO-1938-2020 (UII (OD))	LAKHBIR SINGH @ GAGRI AND ANR V/S NURAJAHANA AND ORS	AMIT GOYAL, , AMIT GOYAL, ARVIND KASHYAP, ABHA KASHYAP, CL PAWAR, KAMALJEET YADAV, RAJINDER PARTAP SINGH

140 of 434

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		CM-5738-CII-2020 (STAY PROCEED)		JAMMU, VARUN KATYAL AMIT GOYAL,
		WITH CM-7505-CII-2022 (DELAY(F))	NURAJAHANA AND ANR V/S LAKHBIR SINGH ALIAS GAGRI AND ORS	P S JAMMU,
		CM-7506-CII-2022 (EXEMPTION(CC))		P S JAMMU,
		& FAO-2817-2022		P S JAMMU, , P S JAMMU
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
332 **	SONEPAT [19-JUL-25]	FAO-2349-2020 (NIC(EG))	KARUNA AND ORS V/S VED SINGH AND ANR	NAVEEN SINGH PANWAR, , ASEEM AGGARWAL, VARUNA SINGH
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
333 **	AMRITSAR [19-JUL-25]	FAO-2839-2020 (MMACT(OD))	UNION OF INDIA AND ANOTHER V/ S BABLI AND OTHERS	TANVI JAIN, , KULJIT SINGH BAL, Kuljit Singh Bal, Piyush Bansal, SHUBHAM THAKUR, TANVI JAIN
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
334 **	PANCHKULA [19-JUL-25]	FAO-2996-2020 (ICILOM(EG))	SURJEET KAUR AND ANR V/S VIKRAMJIT SINGH CHAHAL AND ORS	BRIJENDER KAUSHIK, , ER. SANDEEP SURI, ABHILAKSH GROVER, BRIJENDER KAUSHIK, ER. SANDEEP SURI, SACHIN OHRI, VIJIYESH MALHOTRA
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
335 **	UT-CHANDIGARH [19-JUL-25]	CM-7505-CII-2021 (UII (OD)) (173-MVA) CM-7506-CII-2021 (STAY PROCEED)	AJAY KUMAR V/S JARNAIL KAUR AND ORS	PAWAN ATTRI, , P.M. KANSAL, VIPUL SHARMA
				PAWAN ATTRI, , .
		& O&M FAO-830-2021		PAWAN ATTRI, , P.M. KANSAL, PANKAJ MOHAN KANSAL
		(DEATH CASE)		
336 **	FARIDKOT [19-JUL-25]	CM-9816-CII-2021 (NIC(EG)) (DELAY(F)) CM-9815-CII-2021 (DELAY (REF))	KULWINDER SINGH V/S KAMAL SHARMA @ KAMALBUN AND OTHERS	KANWALJEET SINGH BRAR, KANWALJEET SINGH BRAR,
		& FAO-1395-2021		KANWALJEET SINGH BRAR,
337 ***	PATIALA [19-JUL-25]	CM-13680-CII-2024 (FAMILYCOURT) (RESTORATION)	XXXXX V/S XXXXX	TEGBIR SINGH DHILLON, I S KOONER
		IN CR-1841-2021		TEGBIR SINGH DHILLON, , INDERPREET S. KOONER, INDERPREET SINGH KOONER, S P VERMA
		(DECIDED CASE)		
338 ***	ROPAR [19-JUL-25]	CR-42-2021 (PB ELE TRI)	ANU DUVEDI V/S RAJ DULARI AND OTHERS	VISHAL SHARMA (VASUDEVA), , ARUN WILLIAM, J.S. GREWAL, MR. AYUSH SARNA, AAG, PUNJAB, RAHUL GARG, NAVEEN BATRA, SACHIN OHRI
		CM-292-CII-2021 (POR)		VISHAL SHARMA (VASUDEVA),
339 ***	AMRITSAR [19-JUL-25]	CR-3233-2021 (IO)	ARJAN SINGH V/S MANGAL SINGH AND OTHERS	AKSHAY CHADHA, , AKSHAY CHADHA, DARSHAN SINGH SIDHU, SANJEEV SONI, SUNIL CHADHA, SWATI VERMA, VENEET SHARMA
340 **	GURGAON [19-JUL-25]	FAO-361-2021 (IFFCOTOKIO)	IFFCO TOKIA GENERAL INSURANCE COMPANY LIMITED V/ S RACHNA DEVI AND OTHERS	ASHWANI TALWAR, , P R YADAV, P.R. YADAV, RAHUL VATS, RAVINDER ARORA, MANMOHAN, VARUN SHARMA
		CM-3972-CII-2021 (STAY PROCEED)		ASHWANI TALWAR,

		WITH FAO-3002-2021	RACHNA DEVI AND ORS V/S HASAM AND ORS	P R YADAV, , PRATIBHA YADAV, RAHUL VATS, RAVINDER ARORA
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
341 **	UT-CHANDIGARH [19-JUL-25]	FAO-3625-2021 (NIC)	NATIONAL INSURANCE CO. LTD. V/S PREETI AND ORS	HARJINDER SINGH, , , ANUJ SHARMA FOR VISHAL AGGARWAL, ADV, ARMAN GOYAL, VISHAL AGGARWAL
		CM-14736-CII-2021 (OTHER)		HARJINDER SINGH,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
342 **	UT-CHANDIGARH [19-JUL-25]	CM-5672-CII-2025 (NIA) (EXT OF TIME)	NEW INDIA ASSURANCE CO. LTD. V/S JILE SINGH AND ANR.	AMIT KUMAR GOYAL,
		IN FAO-3644-2022		AMIT KUMAR GOYAL, , H S GHAROO
		(MAIN CASE I.E FAO 3644-2022 FOR 25.08.2025// TO BE TAKEN UP IMMEDIATELY AFTER THE URGENT LIST ON 23.07.2025)		
343 ***	PANCHKULA [19-JUL-25]	CM-187-CII-2024 (IO) (RECALLING)	PUNJAB AND SIND BANK AND ORS V/S SUNITA RANI AN ANR.	PARVEEN CHAUHAN, KARAN SHARMA , ANANT BIR SINGH SIDHU, KARAN SHARMA, DAG, HARYANA, KUSUM RAJ, PARVEEN CHAUHAN
		CM-189-CII-2024 (IMPLEAD)		PARVEEN CHAUHAN, , PARVEEN CHAUHAN
		IN CR-4165-2022		ANANT BIR SINGH SIDHU, A.G. HARYANA , ANANT BIR SINGH
		(DECIDED CASE)		
344 ***	MOHALI (SAS NAGAR) [19-JUL-25]	CR-1758-2022 (IO) (.)	SWARAN SINGH V/S HARBANS SINGH AND ORS	J.S. JAIDKA, , PRABHINDER SINGH PUNIA
345 **	AMBALA [19-JUL-25]	FAO-4-2022 (MMACT(EG)) CM-5-CII-2022 (OTHER)	GURDEV KAUR AND ORS V/S PARAMJIT SINGH AND ORS	ASHWANI ARORA, , ASHISH SINGH
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
346 **	UT-CHANDIGARH [19-JUL-25]	FAO-1008-2022 (NIA) CM-3123-CII-2022 (STAY PROCEED)	NEW INDIA ASSURANCE CO. LTD. V/S YASMENA JAN AND OTHERS	VINOD GUPTA, , JARNAIL SINGH SANETA, MAYANK GUPTA
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		VINOD GUPTA,
347 **	MOHALI (SAS NAGAR) [19-JUL-25]	FAO-1086-2022 (NIA (EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	GURJANT SINGH V/S HARJOT SINGH NARANG AND ORS	YOGESH GUPTA,
348 **	TARANTARAN [19-JUL-25]	FAO-1283-2022 (OI (OD)) CM-3837-CII-2022 (STAY PROCEED)	GURMUKH SINGH V/S KULWINDER KAUR AND ORS	SANGRAM SINGH SARON, , VINOD CHAUDHRI
		CM-3838-CII-2022 (OTHER)		SANGRAM SINGH SARON,
		CM-13681-CII-2022 (POR)		SANGRAM SINGH SARON,
		WITH FAO-2023-2022	GURMUKH SINGH V/S DALBIR KAUR AND ORS	SANGRAM SINGH SARON, , SHUBREET KAUR, VINOD CHAUDHRI
		CM-5868-CII-2022 (STAY PROCEED)		SANGRAM SINGH SARON,
		CM-5869-CII-2022 (POR)		SANGRAM SINGH SARON,
		CM-13675-CII-2022 (OTHER)		SANGRAM SINGH SARON,

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		WITH FAO-3374-2021	KULWINDER KAUR AND ANR V/S GURMUKH SINGH AND ORS	BIKRAMJIT AROURA, , VINOD CHAUDHRI
		WITH FAO-2019-2022	GURMUKH SINGH V/S AMANDEEP KAUR AND ORS	SANGRAM SINGH SARON, , SHUBREET KAUR, SHUBREET KAUR, VINOD CHAUDHRI
		CM-5863-CII-2022 (STAY PROCEED)		SANGRAM SINGH SARON,
		CM-5864-CII-2022 (OTHER)		SANGRAM SINGH SARON,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
349	**	AMRITSAR [19-JUL-25]	FAO-1920-2022 (MMACT(EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	JATINDER KAUR AND ANOTHER V/S SHIKHA GUPTA AND OTHERS DILPREET SINGH GANDHI, , DILPREET SINGH GANDHI
350	***	PALWAL [19-JUL-25]	CM-8821-CII-2025 (IO) (ACTUAL DATE)	SAMAI SINGH THROUGH HIS LRS AND ORS. V/S SURENDER AND ORS. NITIN SANSANWAL,
		IN CR-1855-2023		SUMAN JAIN, , AMANDEEP SINGH NIRMAAN, JASHAN MEHTA, LOKESH SHARMA, A.S. NIRMAAN, SHAVETA SANGHI, SUMAN JAIN
351	**	KURUKSHETRA [19-JUL-25]	CM-21403-CII-2023 (NIA (EG)) (EXEMPTION) & O&M FAO-6233-2023	SYAM KALI AND ANOTHER V/S PAWAN KUMAR AND OTHERS SAMAY SANDHAWALIA,
				SAMAY SANDHAWALIA,
352	***	KAITHAL [19-JUL-25]	CR-347-2023 (IO)	RAJ KUMAR GUPTA AND ANOTHER V/S VIKAS GIRDHAR SANJIV KUMAR AGGARWAL, , SANJIV KUMAR AGGARWAL, TEJAS BANSAL, VIKRAM SINGH
353	***	MOHALI (SAS NAGAR) [19-JUL-25]	CR-399-2023 (IO)	SAURABH KAPOOR AND ANR V/S STATE OF PUNJAB AND ORS BUTA SINGH BAIRAGI, A.G. PUNJAB , BUTA SINGH BAIRAGI, RISHU MADAN, AAG, PUNJAB, SAURABH KAPOOR
		CM-1114-CII-2023 (EXEMPTION)		BUTA SINGH BAIRAGI,
354	***	FARIDABAD [19-JUL-25]	CR-656-2023 (IO)	BALDEV RAJ @ BALDEV RAJ JUNEJA V/S BANWARI LAL GUPTA AND ANOTHER SHIV KUMAR, , ASHOK JUNEJA
			(STAYED CASES)	
355	***	UT-CHANDIGARH [19-JUL-25]	CR-762-2023 (IO)	NITIN CHOPRA V/S KEWAL AGGARWAL AND OTHERS AKSHAY MITTAL, , SAURAV KANOJIA, SHIVAM GROVER, SONIA MONGA, SUNIL CHADHA, TAANVI DHULL, TARA DUTT
			(BODT 30.09.2024)	
356	***	FARIDKOT [19-JUL-25]	CR-1760-2023 (IO)	LAKHVIR SINGH V/S SANDEEP SINGH BRAR AND OTHERS N K MANCHANDA, , AJAY SINGH PUNDIR, DILPREET SINGH GANDHI, N K MANCHANDA, NARESH KUMAR MANCHANDA, Nirmaljeet Singh Sidhu, PRANAV HANDA
357	***	YAMUNA-NAGAR [19-JUL-25]	CR-2831-2023 (IO)	PARVEEN KUMAR (SINCE DECESED) THROUGH HIS LRS V/S FAGGU RAM AND OTHERS NAMIT KHURANA, , AMIT SHARMA, DIWAN S. ADLAKHA, NAMIT KHURANA, YUVRAJ MANDHAN
		CM-8365-CII-2023 (IMPLEAD)		NAMIT KHURANA,
		CM-12558-CII-2023 (PREPONE)		NAMIT KHURANA,
358	***	REWARI [19-JUL-25]	CR-3475-2023 (IO)	RAMESHWAR SINGH V/S RAJ KAPOOR AND OTHERS PRATIBHA YADAV, , JAYANT YADAV, SANDEEP KUMAR YADAV, VISHAL GARG
		CM-21206-CII-2023 (LEAVE APPEAL)		JAYANT YADAV, P R YADAV , P R YADAV

143 of 434

7/19/2025, 9:20 PM

			CM-21207-CII-2023 (POR)		JAYANT YADAV,
			CM-21208-CII-2023 (IMPLEAD)		JAYANT YADAV,
			CM-21209-CII-2023 (DISPOSAL)		JAYANT YADAV,
			CM-21223-CII-2023 (DISPOSAL)		JAYANT YADAV,
359	*	PANIPAT [19-JUL-25]	CR-3964-2023 (MISC)	RAKESH KUMAR AND ANOTHER V/S M/S ANSAL PROPERTIES AND INFRASTRUCTURE LTD AND ANOTHER	SHRENIK JAIN, , AJAY SINGH GHANGAS, KARAN INDER SINGH, AJAY GHANGAS, SHIVAM NARANG, SHRENIK JAIN
360	***	BHIWANI [19-JUL-25]	CR-7515-2023 (IO)	SEEMA ARORA AND ANOTHER V/ S PARMANAND AND OTHERS	SUDHANSHU MAKKAR, , SUDHANSHU MAKKAR
361	**	GURGAON [19-JUL-25]	FAO-3556-2023 (HDFC(ED)) CM-11768-CII-2023 (DELAY (REF))	RAM RATI AND OTHERS V/S SONU VARUN GUPTA, , SAKSHI GUPTA KUMAR AND OTHERS	VARUN GUPTA,
			CM-11769-CII-2023 (EXEMPTION)		VARUN GUPTA,
			(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
362	**	BHIWANI [19-JUL-25]	FAO-4890-2023 (IFFTOK(EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	SUMAN AND OTHERS V/S KRISHAN KUMAR AND OTHERS	V.P. SANGWAN, , RAJAT CHAUDHARY
363	**	AMRITSAR [19-JUL-25]	FAO-5095-2023 (HDFC(EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	GURJIT KAUR V/S JASVIR SINGH AND OTHERS	AMANDEEP SINGH, , AMANDEEP SINGH
364	**	PATHANKOT [19-JUL-25]	FAO-5658-2023 (NIC (ED)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	RAM LAL V/S VINOD KUMAR AND ORS.	SIDHANT MEHRA, , SIDHANT MEHRA
365	**	JHAJJAR [19-JUL-25]	FAO-6380-2023 (IFFTOK(EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	RAJBIR V/S RAVINDER AND ORS.	R.K. GIRDHWAL,
366	***	SONEPAT [19-JUL-25]	CM-5516-CII-2025 (IO) (RECALLING)	ASHISH GUPTA V/S RADHEY SHYAM GUPTA AND OTHERS	PADAM KANT DWIVEDI, H S RAJPUT , RAGHAV GULATI
			IN CR-7249-2024		HARLOVE SINGH RAJPUT, A.G. HARYANA , GURSHER SINGH DHILLON, HARLOVE SINGH RAJPUT, SUVIR SIDHU
			(PARTLY ALLOWED)		
367	***	PANCHKULA [19-JUL-25]	CR-2106-2024 (ORD 39 HRY)	KAMLESH RANI AND ANOTHER V/ S M/S RAGHAV POULTRY FARM AND OTHERS	BALBIR KUMAR SAINI, , ANMOL RATTAN SIDHU, SANDHYA GAUR, SHANTANU BANSAL
			CM-8061-CII-2024 (VACATE STAY)		SANDHYA GAUR, , SANDHYA GAUR
			WITH CM-5203-CII-2025 (PREPONE)	KAMLESH RANI AND ANOTHER V/ S M/S RAGHAV POULTRY FARM AND OTHERS	SANDHYA GAUR, BALBIR SAINI , SUVIR SIDHU
368	***	PATIALA [19-JUL-25]	CR-2608-2024 (RENT PB)	SATISH KUMAR AND ANOTHER V/ S AMANDEEP SINGH AND ANOTHER	RAJ KUMAR GUPTA, , AMANDEEP AGNIHOTRI, ASHISH GUPTA, GURDEEP SINGH BIDHAN, RAJ KUMAR GUPTA
			CM-7693-CII-2024 (STAY)		RAJ KUMAR GUPTA,
			CM-9419-CII-2024 (VACATE STAY)		AMANDEEP AGNIHOTRI, ASHISH GUPTA , RAJ KUMAR GUPTA
			CM-7694-CII-2024 (POR)		RAJ KUMAR GUPTA,

369 ***	GURGAON [19-JUL-25]	CR-5943-2024 (FAMLYCOURT G&W) CM-18161-CII-2024 (EXEMPTION(CC)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	PARDEEP SIHMAR, , JAGMOHAN S GHUMMAN, PARDEEP SIHMAR PARDEEP SIHMAR,
370 ***	GURDASPUR [19-JUL-25]	CR-6767-2024 (FAMLYCOURT G&W) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	AMANDEEP SINGH MANAISE, , AMANDEEP SINGH MANAISE, RAVINDER KAUR MANAISE
371 **	AMRITSAR [19-JUL-25]	FAO-765-2024 (BAJAL) CM-2769-CII-2024 (STAY PROCEED) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD V/S SONIA RANI AND OTHERS	SANJEEV KODAN, , LOVEPREET SINGH, R.S.BAJAJ SANJEEV KODAN,
372 **	MEWAT (NUH) [19-JUL-25]	FAO-2155-2024 (NIC (ED)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	BADDHAN ALIAS HANNAN V/S SEHJAD AND OTHERS	ASHISH GUPTA, , RAKESH GUPTA
373 **	UT-CHANDIGARH [19-JUL-25]	FAO-2614-2024 (UII) CM-9851-CII-2024 (STAY PROCEED) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	UNITED INDIA INSURANCE CO LTD V/S RAKESH KUMAR AND OTHERS	RAM AVTAR, RAM AVTAR,
374 ***	UT-CHANDIGARH [19-JUL-25]	RERA-APPL-4-2024 (RERAHRY) CM-559-C-2024 (STAY PROCEED) CM-2756-C-2025 (E/H)	PRABHAT KUMAR V/S MASCOT BUILDCON PVT LTD AND ORS	NITIN KANT SETIA, , MUKESH SINGH TOMAR, Nitin Kant Setia, SAHIL SABHERWAL Nitin Kant Setia, SAHIL SABHERWAL, , NITIN KANT SETIA
375 ***	UT-CHANDIGARH [19-JUL-25]	CM-6709-C-2025 (RERAPB) (DELAY(F)) CM-6707-C-2025 (OTHER :URGENCY) CM-6708-C-2025 (EXEMPTION) & O&M RERA-APPL-86-2025	PUSHPA DEVI AND ANOTHER V/S ALTUS SPACE BUILDERS PRIVATE LIMITED	ISHA GOYAL, , R.P. SAINI ISHA GOYAL, ISHA GOYAL, ISHA GOYAL,
376 ***	REWARI [19-JUL-25]	CR-1074-2025 (ORD 39 HRY)	JITENDER SINGH V/S LAL CHAND AND ORS	TARUN YADAV, , TARUN YADAV
377 ***	FAZILKA [19-JUL-25]	CR-1767-2025 (IO)	SHAVETA GROVER V/S SUKHRAJ SINGH AND OTHERS	PRIYANSHU KAMRA, , ASHOK KUMAR KHUNGER, PRIYANSHU KAMRA, SHALINI VERMA
378 ***	LUDHIANA [19-JUL-25]	CR-2378-2025 ((RENT))	SMT BHAGWATI DEVI MEMORIAL SOCIETY FOR BLIND REGD V/S M/ S SHWETA MEDICAL STORE AND ANOTHER	ARJUNVEER SHARMA, , ARJUNVEER SHARMA
379 ***	AMBALA [19-JUL-25]	CR-3366-2025 (IO)	VINOD PAHWA V/S SUB DIVISONAL OFFICER AND OTHERS	SANJIV KUMAR YADAV, VINEET CHAUDHARY , VINEET CHAUDHARY, VINEET CHAUDHARY, ASHISH YADAV
380 ***	REWARI [19-JUL-25]	CR-3705-2025 (IO)	RAMANAND AND OTHERS V/S VIKARAM SINGH AND OTHERS	AJAY JAIN, , AMANDEEP VASHISTH

381 **

BATHINDA
[19-JUL-25]

FAO-1519-2025
(NIA)

THE NEW INDIA ASSURANCE
COMPANY LTD THROUGH MS.
VASUDHA SHARMA V/S
RUPINDER KAUR AND OTHERS

IMRAN AHMED ALI, , IMRAN
AHMED ALI

CM-4665-CII-2025
(STAY)

IMRAN AHMED ALI,

**(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION
FOR THE NATION)**

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 23/07/2025 <u>CR NO 29</u>				
HON'BLE MR. JUSTICE VIKAS SURI				
Dedicated VC Link for Hybrid Hearing: https://zoom.us/my/vcphhc29 Meeting ID is 487 432 5018				
201 **	FEROZEPUR [19-JUL-25]	RSA-803-2000 CM-1421-C-2000	HARMEET SINGH AND ANOTHER V/S JAMNA AND OTEHRS	SC KHUNGER, , MANU LOONA, SAKSHAM KHUNGER, Manu Loona, SANDEEP KHUNGER, SC KHUNGER,
202 **	AMRITSAR [19-JUL-25]	RSA-717-2001 CM-1537-C-2001 (STAY)	OM PARKASH ARORA V/S SMT. PRITIBHA KHURANA AND OTHERS	PANKAJ BHARDWAJ, , , AJAY PAL SINGH, AKSHDEEP MANN, AKSHRI MAHAJAN, AMIT DHAWAN, ANKUR MITTAL, ASHOK KHICHI, ASHOK KUMAR, B.R.MAHAJAN, BALDEV RAJ MAHAJAN, CHANDEEP SINGH, D S JANDIALA, AAG PB, GAURAV SHARMA, KANAV SINGLA, AAG PB, KS SIVIA, AAG PUNJAB, KUSHAGRA MAHAJAN, MANISH KAMBOJ, MANISHA BERRY, NAVEEN BATRA, PRATEEK MAHAJAN, PRERNA MALHOTRA, RUCHI SETHI, SUKANT GUPTA, DAG PUNJAB, VINOD SHARMA, VISHAL SHARMA PANKAJ BHARDWAJ,
203 **	PANIPAT [19-JUL-25]	RSA-767-2001 CM-1615-C-2001 (EXEMPTION)	UMED SINGH V/S BALWAN SINGH	C.B.GOEL, , R.C.CHAUHAN,, RAJINDER GOEL, RAMESH HOODA, S.M.SHARMA C.B.GOEL,
204 **	HISSAR [19-JUL-25]	RSA-4122-2016 CM-10593-C-2016 WITH RSA-5298-2017 CM-14169-C-2017 (DELAY (REF)) CM-14170-C-2017 (DELAY(F)) CM-14171-C-2017 (EXEMPTION(CC)) CM-14172-C-2017 (STAY) WITH RSA-3472-2017 CM-8390-C-2017 (DELAY (REF)) CM-8391-C-2017 (DELAY(F)) CM-8392-C-2017 (EXEMPTION) CM-8393-C-2017 (STAY) WITH RSA-5804-2017 CM-15339-C-2017 (DELAY (REF))	STATE OF HARYANA THROUGH COLLECTOR HISAR AND OTHERS V/S RAN SINGH (SINCE DECEASED) THROUGH HIS LRS AND OTHERS SULTAN SINGH AND ORS V/S STATE OF HARYANA AND ORS UDMI V/S STATE OF HARYANA AND ORS RAM CHANDER V/S STATE OF HARYANA AND ORS	ADVOCATE GENERAL HARYANA, , ANKIT SAINI, MALINI, R.K.S. BRAR, AAG, HARYANA, RAM KUMAR SAINI, RAM KUMAR SAINI, ANKIT SAINI, SAFAI GUPTA, AAG, HARYANA, SAURABH GIRDHAR, AAG HRY ADVOCATE GENERAL HARYANA, RAM KUMAR SAINI, RAM KUMAR SAINI, RAM KUMAR SAINI, RAM KUMAR SAINI, RAM KUMAR SAINI, RAM KUMAR SAINI, RAM KUMAR SAINI, RAM KUMAR SAINI, RAM KUMAR SAINI, RAM KUMAR SAINI,

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		CM-15340-C-2017 (DELAY(F))	RAM KUMAR SAINI,	
		CM-15341-C-2017 (STAY)	RAM KUMAR SAINI,	
205 **	ROPAR [19-JUL-25]	RSA-4818-2017	RAJ KUMAR AND OTHERS V/S CHINT RAM AND OTHERS	VIJAY LATH, , DIKSHA MEHTA, G.S. NAGRA, MR. P.S.CHAHAL, ADVOCATE FOR MR. G.S.NAGRA,, NAVEEN BATRA, , B.S.MANN., VISHAL SHARMA
		CM-12794-C-2017 (DELAY (REF))	VIJAY LATH,	
		CM-12796-C-2017 (STAY)	VIJAY LATH,	
206 ***	KURUKSHETRA [19-JUL-25]	CR-998-2023 (IO) (PROCEEDINGS STAYED)	SARAVJEET SINGH ALIAS SANNY V/S GURCHARAN SINGH AND ANR	VAIBHAV GOEL, , VAIBHAV GOEL
207 ***	MOHALI (SAS NAGAR) [19-JUL-25]	CR-1113-2024 (IO) CM-3523-CII-2024 (EXEMPTION)	RATTAN CHAND THROUGH HIS LRS V/S SITA RAM AND OTHERS	CHANDERHAS YADAV, , CHANDERHAS YADAV, EKTA SHARMA CHANDERHAS YADAV,
208 ***	FATEHGARH-SAHIB [19-JUL-25]	CR-6081-2024 (IO)	SUKHWINDER KAUR V/S JANG BAHADUR SINGH AND ANOTHER	VIKAS KUMAR GUPTA, , VIKAS KUMAR GUPTA
209 ***	JHAJJAR [19-JUL-25]	COCP-2471-2025 (CWP-1080-2025)	MANJEET CHHIKARA V/S SHALEEN IAS	SAURABH DALAL, , SANKALP, SAURABH DALAL, SHARAD AGGARWAL
210 ***	REWARI [19-JUL-25]	COCP-2844-2025 (CWP-10557-2021)	SUBHASH CHAND SHARMA V/S ABHISHEK MEENA AND OTHERS	NAVEEN SHARMA, A.G. HARYANA , SUNEEL RANGA, DAG, HRY
211 ***	PATIALA [19-JUL-25]	COCP-2888-2025 (CWP-29882-2022)	M/S BALAJI MULTIPURPOSE COLD STORAGE V/S PRAVEEN AGGARWAL AND OTHERS	KRISHAN SINGH DADWAL, , NARESH KUMAR, NARESH KUMAR (JANDOLI), RAKESH GUPTA
212 **	FARIDKOT [19-JUL-25]	RSA-2713-1997 CM-4481-C-1997 (DELAY (REF))	HARBANS KAUR AND OTHERS V/S DALJIT KAUR	O.P.HOSHIARPURI, , AAKASH SINGLA, ANKUSH SINGLA, ANKUSH SINGLA, PARUL, TUSHAR SHARMA, , ASHOK SINGLA, AAKASH SINGLA, VAISHALI SINGLA,, GAGANDEEP KAUR, O.P.HOSHIARPURI,
213 **	SANGRUR [19-JUL-25]	RSA-1854-1998 CM-3405-C-1998	GURDEV SINGH V/S SUKHDEV SINGH ETC.	G.S.CHADHA, , ATUL GAUR, G.S.CHADHA, G.S.PUNIA, GOPAL SINGH NAHEL, PARAMVEER SINGH, PRABHINDER SINGH PUNIA, RANJIT SINGH SIDHU, SUMEET GOEL G.S.CHADHA,
214 **	BATHINDA [19-JUL-25]	RSA-3041-1998	PUNJAB NATIONAL BANK V/S KRNAIL SINGH AND ANR.	S.M.L.ARORA,
215 **	HOSHIARPUR [19-JUL-25]	RSA-1163-1999	DIWAN CHAND AND ANR. V/S TIRATH RAM AND ORS	ARUN JAIN, , ABHISHEK DHUL, ANUPAM SHARMA, VINOD KUMAR, , BRIJENDER KAUSHIK, PUNEET BALI, VIBHAV JAIN, , DHRUV MITTAL, AMIT JAIN, SUNIL SHARMA, , MUNISH SETHI, , RANJIT SAINI

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216 **	FARIDABAD [19-JUL-25]	RSA-2232-1999	CHET RAM AND OTHERS V/S MOTI RAM AND OTHERS	ADISH GUPTA, , ASEEM AGGARWAL, HARSH AGGARWAL, R. C. KAPOOR, RAHUL PATHANIA
		WITH RSA-2233-1999	CHET RAM AND OTHERS V/S MOTI RAM AND OTHERS	ADISH GUPTA, , ASEEM AGGARWAL, HARSH AGGARWAL
217 **	JALANDHAR [19-JUL-25]	RSA-3809-1999	MADAN LAL V/S PARKASH CHAND ETC.	JATINDER JIT KAUR, ANUPAM BHARDWAJ, , , ANUPAM BHARDWAJ, JATINDER JIT KAUR, JATINDERJIT KAUR, RAVINDER SINGH JATINDER JIT KAUR,
218 **	JHAJJAR [19-JUL-25]	RSA-3681-2000	PUNJAB WAKF BOARD V/S HARI RAM	, , AMIT KAUSHIK, C.B.KAUSHIK, JAI BHAGWAN ,
219 **	YAMUNA-NAGAR [19-JUL-25]	FAO-1150-2001 (NIC(EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	SMT. KAMLA DEVI AND OTHERS V/ S MOHD. HARUN AND OTHERS	RANJIT SAINI, , LALIT GARG
220 **	UT-CHANDIGARH [19-JUL-25]	FAO-1394-2001 (NIA (EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	MRS. DEPU AND OTHERS V/S SHRI PHUL KUMAR AND OTHERS	THAKUR KARTAR SINGH, , ADITI THAKUR, EKTA RANA, VINOD CHAUDHRI
221 **	AMBALA [19-JUL-25]	RSA-409-2001	GRAM PANCHAYAT, MUNA MAJRA V/S NIRMAL SINGH	SOM NATH SAINI, , AKASH MEHRA, RAKESH BAKSHI, AMIT SAINI, ARUN KUMAR MITTAL,C.S.SHARMA,K.S.SAINI,, NAVEEN SHARMA, GAURAV GUPTA,, RAKESH BAKSHI, RAKESH BAKSHI, KUNJANA MITTAL, SOM NATH SAINI,
222 **	ROPAR [19-JUL-25]	RSA-497-2001	HARBHAJAN SINGH ETC V/S JASWINDER SINGH ETC	RS MALHOTRA, , AJIT SINGH, ASHOK GAUTAM, BHANU PARTAP, JYOTI BHATTI, DEVINDER SINGH, H.S.BAJWA, SK RAGHUVANSHI, AS DHIMAN, HARBHAJAN SINGH, RAVI MALHOTRA, ADITYA NARAYAN GARG, SURINDER KAUR, RAHUL SHARMA, VIJAY LATH, NAVEEN SHARMA, VINOD SHARMA, SUNIL KUMAR R.S.MALHOTRA, R.S.MALHOTRA,
223 **	GURGAON [19-JUL-25]	RSA-1008-2001	CHANDER PAL V/S BRIJ BHUSHAN AGGARWAL	CB GOEL, , NITIN JAIN, R.C. CHAUHAN, NAVNEET SINGH, SACHIN MITTAL, RAJNI MITTAL CB GOEL, CB GOEL,
224 **	AMBALA [19-JUL-25]	FAO-2269-2008 (OI (EG)) CM-14579-CII-2008 (DELAY(F))	NIRMALA DEVI AND ANR. V/S KALLU RAM AND ORS.	GAURAV CHOPRA, , ANURAG CHOPRA, , PIYUSH KHANNA GAURAV CHOPRA,
		WITH FAO-2270-2008	RAMESH KUMAR AND ORS. V/S KALLU RAM AND ORS.	GAURAV CHOPRA,
		CM-14580-CII-2008 (DELAY(F)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		GAURAV CHOPRA,

150 of 434

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225 **	UT-CHANDIGARH [19-JUL-25]	FAO-3562-2008 (OI (EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	RANI V/S JAGDEV SINGH & ORS	NS KANDHOLA, , N.S. KHANDOLA, R K BASHAMBOO, VARUN SHARMA, , SAHEJ MAHAJAN
226 **	BHIWANI [19-JUL-25]	IOIN-1-FAO-3357-2008 (UII (EG)) IN FAO-3357-2008 (IOIN FOR COMPLETION OF SERVICE)	PARWARI AND ORS. V/S SURINDER AND ORS.	RAJVINDER SINGH BAINS, RAJVINDER SINGH BAINS, , AJAY KUMAR GUPTA, SUPRIYA JASWAL, GAUTAM KAILE, ANMOL DEEP SINGH, LALIT GARG, GURMEET SINGH, DIWAN S ADLAKHA, PUNEET GARG, MOHAN SINGH CHAUHAN, RAVINDER ARORA, RAVINDER ARORA, R.S. BAINS, SWATANTAR KAPOOR
227 **	BHIWANI [19-JUL-25]	IOIN-1-RSA-1788-2011 IN RSA-1788-2011 (IOIN FOR COMPLETION OF SERVICE)	GIANI RAM AND ORS V/S SATISH AND ORS	BALRAJ GUJJAR, BALRAJ GUJJAR, , AKSHAY KUMAR GOEL, RAMENDER CHAUHAN
228 **	GURDASPUR [19-JUL-25]	IOIN-1-FAO-3718-2011 (NIA) IN FAO-3718-2011 (DEATH CASE//IOIN FOR COMPLETION OF SERVICE)	NEW INDIA ASSURANCE CO LTD V/S PUSHAP LATA AND ORS	RAJESH K. SHARMA, RAJESH K. SHARMA, , RAJEEV DEV SHARMA, RAJENDER KUMAR, SANDEEP SURI, RC KAPOOR
229 **	JIND [19-JUL-25]	RSA-672-2011 CM-1822-C-2011 CM-1823-C-2011 WITH RSA-5219-2018 CM-14331-C-2018 (DELAY (REF)) CM-14332-C-2018 (STAY) CM-14333-C-2018 (LR)	MANGA V/S PRITHI OM PARKASH (DECEASED) AND ORS V/S BHOOP SINGH AND ORS	A.S. SULLAR, , AMANDEEP KAUR,, DEEPANKUR SHARMA, HARVEEN KAUKR, PRABHINDER SINGH PUNIA, JOGI RAM NAIN, G.S.PUNIA, SENIOR ADVOCATE, JOGI SHARMA, MANISH SAINI, NEHA RANA, R N LOHAN, R.N.LOHAN, ROHAN LOHAN, SATYAWAN NAIN A.S. SULLAR, A.S. SULLAR, PRABHINDER SINGH PUNIA, , G.S. PUNIA PRABHINDER SINGH PUNIA, PRABHINDER SINGH PUNIA, PRABHINDER SINGH PUNIA,
230 **	AMBALA [19-JUL-25]	IOIN-1-RSA-286-2012 IN RSA-286-2012 (IOIN FOR COMPLETION OF SERVICE)	MAHINDRO DEVI V/S PREM SINGH RS BUDHWAR, AND ORS	RS BUDHWAR, , BALKAR SINGH, PRITAM SAINI, ANKIT RANA, J S SAINI, FATEH SAINI
231 **	JIND [19-JUL-25]	RSA-2184-2012 CM-16280-C-2018 (DELAY(F)) CM-16281-C-2018 (EXEMPTION(CC)) XOBSJS-26-C-2018 CM-6108-C-2012	PRACHIN SHRI HANUMAN MANDIR V/S NIRMALA SHARMA AND ORS	AJAY KUMAR KANSAL, , A.K.JAIN, HARINDER SINGH GILL, AJAY KUMAR KANSAL, ARIHANT JAIN, RITESH KUMAR BANSAL, S.K. VERMA, RISHAB JAIN, S.K.VERMA, SHADAB AHMAD, VARUN JAIN, RISHAV JAIN, POONAM, VIKRAM SINGH VIKRAM SINGH, , RAKESH GUPTA. VIKRAM SINGH, VIKRAM SINGH, , AJAY KUMAR KANSAL AJAY KUMAR KANSAL,

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			WITH COCP-483-2015	PRACHIN SHRI HANUMAN MANDIR V/S NIRMALA SHARMA AND ORS	AJAY KUMAR KANSAL, , RISHAV JAIN
232 **	GURDASPUR [19-JUL-25]	RSA-1778-2013		MASKIN MASIH V/S RAJ AND ORS	BALDEV RAJ MAHAJAN, , ASHISH GUPTA, PRATEEK MAHAJAN, BALDEV RAJ MAHAJAN, DEEPAK VERMA, PARAMJIT RAJPUT, MAYANK VASHISHTH, PRATEEK MAHAJAN, PRERNA MALHOTRA
			CM-4730-C-2013		BALDEV RAJ MAHAJAN,
			CM-4731-C-2013		BALDEV RAJ MAHAJAN,
233 **	SANGRUR [19-JUL-25]	RSA-2680-2013		AMARPREET SINGH & ANR V/S GURDEV SINGH & ORS	ASHISH GUPTA, , AMIT SHIVRAIN, ASHISH GUPTA, DINESH KUMAR, MAYANK MATHUR, TUSHAR SHARMA, RAGHAV GULATI, TUSHAR SHARMA, RAJAN BANSAL, VARUN GUPTA, YADVINDER SINGH TURKA, RAJAN BANSAL
			CM-7101-C-2013		ASHISH GUPTA,
			WITH RSA-2215-2013	TARA SINGH V/S GURDEV SINGH AND ORS	RAJAN BANSAL,
			CM-6032-C-2013		RAJAN BANSAL,
234 **	GURDASPUR [19-JUL-25]	CM-1327-C-2014		JAGIR SINGH & ANR V/S HARJINDER SINGH & ORS	INDERJIT SHARMA, , GAGANDEEP SINGH, GAGANDEEP SINGH SIRPHIKHI, INDERJIT SHARMA, PARDEEP SINMAR
			XOBSJS-24-C-2017		GAGANDEEP SINGH SIRPHIKHI,
			WITH CM-13371-C-2017 (DELAY(F))	JAGIR SINGH & ANR V/S HARJINDER SINGH & ANR	GAGANDEEP SINGH SIRPHIKHI,
			CM-13372-C-2017 (EXEMPTION)		GAGANDEEP SINGH SIRPHIKHI,
			CM-1325-C-2014		INDERJIT SHARMA,
			CM-1326-C-2014		INDERJIT SHARMA,
			& O&M RSA-554-2014		INDERJIT SHARMA, , GAGANDEEP SINGH SIRPHIKHI
235 **	UT-CHANDIGARH [19-JUL-25]	RSA-2354-2014		HARYANA STATE COOP. APEX BANK LTD V/S HOUSING DEVELOPMENT FINANCE CORPN ETC	SUBHASH AHUJA, , ANEESH CHOPRA, ANEESH CHOPRA, SHEKHAR VERMA, ANJALI MOUDGIL, ADVOCATE FOR MS. VAISHALI SINGLA,, ANKIT MALHOTRA, , ANKITA MALHOTRA, ADVOCATE, FOR MR. SHEKHAR VERMA,, HARSHIT ANAND, ADVOCATE FOR MS. VAISHALI VERMA,, KARANVEER AHUJA, S.K. GOYAL, ADVOCATE FOR MR. SUBHASH AHUJA, SHEKHAR VERMA, SHEKHAR VERMA, VAISHALI SINGLA, SUBHASH AHUJA
236 **	PATHANKOT [19-JUL-25]	RSA-3287-2014		ROMESH KUMAR & ANR V/S DEVA	RS CHAUHAN, , NARESH CHANDER, VISHAL MUNJAL, ROHIT SAPEHIYA, R.S.CHAUHAN, VISHAL MUNJAL
			CM-7628-C-2014		RS CHAUHAN,
			WITH CM-8156-C-2017 (STAY)	ROMESH KUMAR & ANR V/S DEVA	RS CHAUHAN, VISHALMUNJAL,
237 **	PALWAL [19-JUL-25]	RSA-6071-2014		RADHA V/S NARESH KUMAR AND ANR	VISHAL GARG NARWANA, , ARJUN, GIAN CHAND SHAHPURI, GURMEHAR GANDHI, M.S. TEWATIA, MAHENDRA SINGH TEWATIA
			CM-14462-C-2014		VISHAL GARG NARWANA,

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		CM-14463-C-2014		VISHAL GARG NARWANA,
		CM-14464-C-2014		VISHAL GARG NARWANA,
238 **	SIRSA [19-JUL-25]	IOIN-1-RSA-2409-2015	KAUSHALA DEVI AND ORS V/S TAVINDER SINGH AND ORS	ANJU ARORA,
		IN RSA-2409-2015		ANJU ARORA, , .. JASBIR RATTAN, ALISHA RAORA, SUSHILA BHARDWAJ, VIVEK RATTAN
		(IOIN FOR COMPLETION OF SERVICE)		
239 **	TARANTARAN [19-JUL-25]	RSA-973-2015	SUKHCHAIN SINGH & ANR V/S KASHMIR KAUR THROUGH LRS. AMARJIT SINGH AND ORS	BALBIR SINGH, , AMIT BANSAL, D.D. GUPTA, JAGJIT SINGH, RAMITA PURI, BALBIR SINGH, VIVEK SALATHIA, VIVEK SINGLA BALBIR SINGH, , VIVEK SALATHIA
		CM-2899-C-2015		
		CM-2900-C-2015		BALBIR SINGH,
		CM-12203-C-2017 (POR)		BALBIR SINGH, VIVEK SALATHIA
240 **	AMBALA [19-JUL-25]	RSA-3855-2015	PRITHI SINGH V/S ASHWANI KUMAR	VIVEK GOYAL, , ALOK JAIN, GAURAV GARG, PARDEEP SHEHRAWAT, SACHIN KAMBOJ
		CM-16157-C-2018 (LR)		VIVEK GOYAL,
		CM-16158-C-2018 (STAY)		VIVEK GOYAL,
241 **	SONEPAT [19-JUL-25]	RSA-6121-2015	PAWAN KUMAR V/S URMILA AND ORS	VIKRAM PUNIA, , ABHIJEET SHARMA, AMIT SIWACH, PAWAN KUMAR, RAHUL SRIVASTAVA, RUPINDER THAKUR, VIKRAM SINGH, VIKRAM SINGH PUNIA, VIVEK AGGARWAL, LALIT RISHI VIKRAM PUNIA,
		CM-15312-C-2015		
		WITH CM-1564-C-2017 (LR)	PAWAN KUMAR V/S URMILA AND ORS	VIKRAM PUNIA,
		WITH CM-9444-C-2023 (STAY)	PAWAN KUMAR V/S URMILA AND ORS	VIKRAM PUNIA,
242 **	KARNAL [19-JUL-25]	CM-10890-C-2016	SUB-DIVISIONAL OFFICE, OPERATION, UHBVNL AND OTHERS V/S SUBHASH	, , SUMIT GARG
		CM-10891-C-2016		,
		CM-10892-C-2016		,
		& O&M RSA-4222-2016		, , ANIL CHAWLA, SUMEET JAIN, SUMIT GARG,, VIKRAM SINGH
243 **	JHAJJAR [19-JUL-25]	FAO-2832-2016 (TATAIG(ED))	HITESH KUMAR TH HIS FATHER JAIPAL SINGH V/S RAJESH AND ANR	SANJEEV KODAN, , VANDANAA MALHOTRA
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
244 **	ROPAR [19-JUL-25]	CM-13068-CII-2017 (MMACT(EG)) (DELAY(F))	SIKANDER PAL & ORS V/S JATINDER KUMAR & ORS	VIJAY LATH, , NAVEEN SHARMA, SAURAV SARVARA, S.K RAGHUVANSHI,, SVAMIN SHARMA, VIPUL DHARMANI, RAJESH KAUL , SANAMJEET KAUR
		& O&M FAO-4070-2017		VIJAY LATH, , MANISH DHARMANI, NAVEEN SHARMA (MOUDGIL), RAJESH KAUL, VIPUL DHARMANI, SAURABH SARVARA, VISHAL SHARMA (VASUDEVA)

153 of 434

7/19/2025, 9:20 PM

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245 **	KARNAL [19-JUL-25]	CM-22316-CII-2017 (IFFTOK(OD)) (173-MVA) CM-22315-CII-2017 (DELAY(F)) & FAO-6855-2017	SAT PAL & ANR V/S BIMLA & ORS	SANDEEP GOYAL, SANDEEP GOYAL, SANDEEP GOYAL,
246 **	SONEPAT [19-JUL-25]	FAO-8108-2017 (UII) CM-26822-CII-2017 (STAY) WITH FAO-450-2018 (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	UNITED INDIA INSURANCE COMPANY LTD. V/S RANI AND ORS. RANI AND ORS V/S MANJIT SINGH AND ANR	PAUL S. SAINI, , CHIRAG WADHWA, AMRITA NAGPAL, MANVI VERMA PAUL S. SAINI, CHIRAG WADHWA, , PAUL S. SAINI
247 **	LUDHIANA [19-JUL-25]	RSA-537-2017 CM-1169-C-2017 (POR) CM-1170-C-2017 (STAY)	MANGAL SINGH V/S JALLA SINGH (SINCE DECEASED THR HIS LRS) & OTHERS	VAIBHAV SEHGAL, , KUNAL JAIN, L. S. MANN, SHIVYA SEHGAL, , LAKSHAY BECTOR, LOVISH ARORA, R.K. DHANIA, RAJENDER KUMAR DHANIA, SANJEEV KUMAR ARORA, TAANVI DHULL, VAIBHAV SEHGAL, RAJENDER KUMAR DHANIA VAIBHAV SEHGAL, VAIBHAV SEHGAL,
248 **	SRI MUKTSAR SAHIB [19-JUL-25]	RSA-3322-2017	KEWAL KRISHAN NARANG V/S BALRAJ SINGH	S.S.RANGI, , . B.S. JATTANA, ADVOCATE FOR MR. TPS MAKKAR,, JAG NAHAR SINGH, TAJINDER PAL SINGH MAKKAR
249 **	FARIDABAD [19-JUL-25]	CM-10710-C-2018 (DELAY(F)) CM-10711-C-2018 (STAY) & O&M RSA-4047-2018	JAI DEV V/S DINESH & ANR	JOHAN KUMAR, , AASHISH GUPTA, RAJPAL SINGH JOHAN KUMAR, JOHAN KUMAR, , AASHISH GUPTA, ANOOP KUMAR YADAV, JOHAN KUMAR, RAJPAL SINGH
250 **	BATHINDA [19-JUL-25]	CM-13237-C-2018 (DELAY(F)) CM-13238-C-2018 (EXEMPTION) CM-13239-C-2018 (STAY) & O&M RSA-4888-2018	RAJINDER KAUR V/S JASKARAN SINGH AND ANR	KARAN GARG, KARAN GARG, KARAN GARG, KARAN GARG,
251 **	AMRITSAR [19-JUL-25]	FAO-1004-2018 (NIA) CM-3478-CII-2018 (STAY) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	NEW INDIA ASSURANCE COMPANY LTD V/S DARSHAN SINGH AND ORS	RAJNEESH MALHOTRA, , VANDANA MALHOTRA, MONICA JANGRA, VANDANAA MALHOTRA RAJNEESH MALHOTRA,
252 **	HOSHIARPUR [19-JUL-25]	FAO-6099-2018 (UII (EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	SATNAM KAUR AND ANR V/S HARMINDER SINGH AND ORS	VISHAL NEHRA, , B.S.BHANA, KULDEEP SHEORAN, HARSH AGGARWAL, VISHAL NEHRA
253 **	FEROZEPUR [19-JUL-25]	RSA-1000-2018 CM-2488-C-2018 (STAY)	DILBAGH SINGH AND ANOTHER V/ S JUGRAJ SINGH AND OTHERS	JAGDEV SINGH BHANDOHAL, , HARKIRAT SANDHU, HARKIRAT SINGH SANDHU, J.S.BHANDOHAL, SANDEEP PUNCHHI JAGDEV SINGH BHANDOHAL,

155 of 434

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		CM-4190-C-2019 (STAY PROCEED)		P R YADAV,
262 **	REWARI [19-JUL-25]	RSA-5252-2019	RAKESH AND OTHERS V/S KHEM RAM AND OTHERS	KULWANT SINGH, , ASHISH AGGARWAL , PARUNJEET SINGH, PRASHANT SINGH CHAUHAN
		CM-14877-C-2019 (STAY PROCEED)		KULWANT SINGH,
		WITH RSA-5254-2019	RAKESH AND OTHERS V/S KANWAR SINGH @ BANSI	KULWANT SINGH, , PRASHANT SINGH CHAUHAN
		CM-14880-C-2019 (STAY PROCEED)		KULWANT SINGH,
263 **	CHARKHI DADRI [19-JUL-25]	CM-427-CII-2020 (MMACT(EG)) (DELAY(F)) & FAO-428-2020	ROHIT V/S MANIPAL	RAJESH DHANKAR, RAJESH DHANKAR,
264 **	PALWAL [19-JUL-25]	CM-3886-C-2020 (DELAY(F)) CM-3888-C-2020 (STAY PROCEED)	DEVI RAM V/S SHER SINGH AND OTHERS	JANGVIR SINGH HOODA, , RANDHIR S. HOODA
				JANGVIR SINGH HOODA,
		& O&M RSA-1315-2020		JANGVIR SINGH HOODA, , JANGVIR SINGH HOODA
265 **	KARNAL [19-JUL-25]	FAO-2302-2020 (HDFC)	HDFC ERGO GENERAL INSURANCE COMPANY LTD V/S JALENDER KUMAR AND ORS	Pradeep Kumar, , SHUCHI SODHI, ADITYA GAUTAM
		CM-6478-CII-2020 (STAY PROCEED)		Pradeep Kumar,
		WITH CM-1865-CII-2021 (DELAY(F))	JALENDER KUMAR AND ORS V/S HDFC ERGO GENERAL INSURANCE COMPANY LTD AND ORS	ADITYA GAUTAM,
		& O&M FAO-156-2021		ADITYA GAUTAM, , NAFEESH AHMED
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
266 **	SONEPAT [19-JUL-25]	RSA-978-2020	RAMKISHAN V/S JAI KARAN AND ORS	VIKRAM SINGH, , ABHINAV SOOD, ISHNOOR SINGH, Mandeep Singh Kundu, RAKESH GUPTA
		CM-3207-C-2020 (STAY PROCEED)		VIKRAM SINGH,
267 **	KARNAL [19-JUL-25]	RSA-1255-2020	MANJIT KAUR V/S RAVINDER PAL SINGH AND OTHERS	RAJNI, , RAJINDER SINGH, RAJIV SHARMA, VAIBHAV SHARMA,, RAJNI PAUL, , SHREENATH A. KHEMKA
		CM-3778-C-2020 (EXEMPTION(CC))		RAJNI,
		CM-3780-C-2020 (POR)		RAJNI,
		CM-3781-C-2020 (STAY PROCEED)		RAJNI,
		WITH CM-51-C-2021 (POR)	MANJIT KAUR V/S RAVINDER PAL SINGH AND OTHERS	VAIBHAV SHARMA, , RAJIV SHARMA
		()		
268 **	KAITHAL [19-JUL-25]	CM-13698-CII-2021 (BAJALI(ED)) (DELAY(F))	ANJU AND ANOTHER V/S BAJAJ ALLIANZE GENERAL INSURANCE CO. LTD	PRASHANT SINGH CHAUHAN,
		& FAO-3313-2021		PRASHANT SINGH CHAUHAN, , PRASHANT SINGH CHAUHAN, Preet Harinder Singh Pannu, SANJEEV KODAN

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269 **	TARANTARAN [19-JUL-25]	FAO-1228-2021 (HDFC(EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	JASBIR KAUR V/S VIJAY KUMAR AND ANR	KUSHAGRA MAHAJAN, , PUNIT JAIN
270 **	FATEHGARH-SAHIB [19-JUL-25]	RSA-1190-2021 CM-5067-C-2021 (<i>IMPLEAD</i>) CM-5068-C-2021 (<i>STAY PROCEED</i>)	NACHHATAR SINGH AND ANR V/S SURINDER SINGH AND OTHERS	ANURAG CHOPRA, , GURFATEH MANN , JAI BHAGWAN, Nikhil Chopra, SANDEEP KUMAR, SUNNY K SINGLA, SHERRY K. SINGLA, YASHPAL THAKUR ANURAG CHOPRA, ANURAG CHOPRA,
271 **	PANIPAT [19-JUL-25]	RSA-442-2022 CR-3950-2022 CM-1174-C-2022 (<i>OTHER</i>) (BOD 12.10.2022)	SATPAL V/S RAVI DUTT AND OTHERS	PARMINDER SINGH, , PARMINDER SINGH, RANJEET KUMAR JASWAL PARMINDER SINGH, , PARMINDER SINGH PARMINDER SINGH,
272 **	REWARI [19-JUL-25]	CM-2860-C-2023 (<i>DELAY(F)</i>) & O&M RSA-749-2023	DALIP SINGH V/S BANSI DHAR AND OTHERS	SANJAY VIJ, SANJAY VIJ,
273 **	PANIPAT [19-JUL-25]	CM-15034-CII-2023 (UII (EG)) (<i>DELAY(F)</i>) & O&M FAO-4487-2023	NEERAJ KUMAR PANDEY V/S VIRENDER SINGH AND OTHERS	BHUPENDER SINGH, BHUPENDER SINGH, , BHUPENDER SINGH
274 **	LUDHIANA [19-JUL-25]	FAO-2551-2023 (UII) CM-9208-CII-2023 (<i>POR</i>) CM-9209-CII-2023 (<i>STAY PROCEED</i>) WITH CM-3961-CII-2024 (<i>PREPONE</i>) CM-3962-CII-2024 (<i>OTHER</i>) CM-10104-CII-2024 (<i>PREPONE</i>) CM-10105-CII-2024 (<i>VACATE STAY</i>) WITH FAO-2553-2023 CM-9215-CII-2023 (<i>POR</i>) CM-9216-CII-2023 (<i>STAY PROCEED</i>) WITH CM-10142-CII-2024 (<i>PREPONE</i>) CM-10143-CII-2024 (<i>VACATE STAY</i>) WITH CM-3929-CII-2024 (<i>PREPONE</i>)	UNITED INDIA INSURANCE CO. LTD. V/S AMANDEEP KAUR AND ORS. UNITED INDIA INSURANCE CO. LTD. V/S AMANDEEP KAUR AND ORS. UNITED INDIA INSURANCE CO. LTD. V/S NAVDEEP KAUR AND ORS. UNITED INDIA INSURANCE CO. LTD. V/S NAVDEEP KAUR AND ORS. UNITED INDIA INSURANCE CO. LTD. V/S NAVDEEP KAUR AND ORS.	ASHWANI TALWAR, , ASHISH AGGARWAL, KAMAL SHARMA, GOPAL MITTAL, , LALIT GARG, NITISH GARG, PRINCE SHARMA, PRINCE SHARMA, NITISH GARG ASHWANI TALWAR, ASHWANI TALWAR, GOPAL MITTAL, GOPAL MITTAL, PRINCE SHARMA, PRINCE SHARMA, ASHWANI TALWAR, , ASHISH AGGARWAL, LALIT GARG, NITISH GARG, PRINCE SHARMA ASHWANI TALWAR, ASHWANI TALWAR, PRINCE SHARMA, PRINCE SHARMA, GOPAL MITTAL,
157 of 434		7/19/2025, 9:20 PM		

		CM-3930-CII-2024 (OTHER)		GOPAL MITTAL,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
275 **	REWARI [19-JUL-25]	FAO-3648-2023 (UII (EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	BALDEV SINGH V/S DALIP SINGH AND OTHERS	NITISH YADAV,
276 **	UT-CHANDIGARH [19-JUL-25]	FAO-5729-2023 (OI (EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	HARPREET KAUR AND ORS. V/S GAGANDEEP SINGH AND OTHERS	YOGESH GUPTA, , YOGESH GUPTA
277 **	SONEPAT [19-JUL-25]	FAO-6512-2023 (NIC) CM-22479-CII-2023 (STAY PROCEED) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	NATIONAL INSURANCE COMPANY LIMITED V/S SUMAN AND OTHERS	HARSH AGGARWAL, , ASEEM AGGARWAL, HARSH AGGARWAL HARSH AGGARWAL,
278 **	FATEHGARH-SAHIB [19-JUL-25]	RSA-296-2023 CM-1109-C-2023 (STAY PROCEED)	SURINDER SINGH V/S SHAKUNTLA KUMARI	VAIBHAV SEHGAL, VAIBHAV SEHGAL,
279 **	SONEPAT [19-JUL-25]	RSA-1089-2023 CM-4143-C-2023 (STAY PROCEED)	DHARAMBIR V/S BALJEET AND ANR.	RAVINDER SINGH BUDHWAR, , MANOJ TANWAR RAVINDER SINGH BUDHWAR,
280 **	YAMUNA-NAGAR [19-JUL-25]	RSA-1383-2023 CM-5153-C-2023 (STAY PROCEED)	SUKKAR RAM ALIAS SUKKAD RAM V/S SUNHERI AND ORS	S.S.DINARPUR, , S.S.DINARPUR, SANDEEP SINGH S.S.DINARPUR,
281 **	PANIPAT [19-JUL-25]	RSA-1483-2023 CM-5516-C-2023 (STAY PROCEED)	KANTA DEVI V/S SUBHASH CHAND	ARUN KUMAR SINGAL, GAURAV DUTTA , GAURAV DUTTA ARUN KUMAR SINGAL, GAURAV DUTTA
282 **	PANIPAT [19-JUL-25]	RSA-2366-2023 CM-7938-C-2023 (STAY PROCEED)	RUKAM DIN ALIAS RUKMA DECEASED AND OTHERS V/S KHURSHEED AND OTHERS	VIKRAM SINGH, , ABHINAV SOOD, INDERJEET SINGH, MUKUL AGGARWAL, RAKESH GUPTA, RANDEEP SINGH VIKRAM SINGH,
283 **	PALWAL [19-JUL-25]	RSA-2922-2023 CM-10336-C-2023 (DELAY (REF)) CM-10337-C-2023 (EXEMPTION) CM-10338-C-2023 (POR) CM-10339-C-2023 (STAY PROCEED)	ZILE SINGH AND OTHERS V/S STATE OF HARYANA AND OTHERS	PARVEEN CHAUHAN, A.G. HARYANA , B.R.RANA PARVEEN CHAUHAN, A.G. HARYANA PARVEEN CHAUHAN, A.G. HARYANA PARVEEN CHAUHAN, A.G. HARYANA PARVEEN CHAUHAN, A.G. HARYANA
284 **	PANCHKULA [19-JUL-25]	CM-4742-C-2024 (149-CPC) CM-4743-C-2024 (DELAY(F)) & O&M RSA-1210-2024	M/S NARAINGARH POULTRY FARM AND ANOTHER V/S BHARAT FEEDS	ARVINDER ARORA, ARVINDER ARORA, ARVINDER ARORA, , IMRAN MOHAMMAD

7/19/2025, 9:20 PM

296	FARIDABAD [19-JUL-25]	CM-7555-C-2025 (EXEMPTION)	WELFARE ASSOCIATION	SHARMA YASH PAL SHARMA,
		CM-7556-C-2025 (STAY PROCEED)		YASH PAL SHARMA,
		(BODT 04.07.2025 // TO BE TAKEN UP IMMEDIATELY AFTER THE CASES LISTED IN URGENT LIST ON 23.07.2025)		
		CM-21-E-2025 (EP)	LAKHAN KUMAR SINGLA V/S VIPUL GOEL & ANR.	, PARDEEP GOYAL & ABHISHEK GOYAL DEEPKARAN DALAL, HARMANJIT SINGH & LALIT SHARMA , , DEEPKARAN DALAL, INDERJIT SHARMA
		IN EP-10-2024		

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 23/07/2025 <u>CR NO 62</u>				
HON'BLE MR. JUSTICE SANDEEP MOUDGIL				
Dedicated VC Link for Hybrid Hearing: https://zoom.us/my/vcphhc62 Meeting ID is 416 614 1467				
201 II	PATIALA [19-JUL-25]	CRR-2150-2016 (CRR PROSTAY)	PAL SINGH AND ORS V/S STATE OF PUNJAB AND ANR	PREETINDER SINGH AHLUWALIA, , A.S. DHINDSA, Angraze Singh Dhindsa, MANPREET GHUMAN, SATINDER SINGH MANN, SAUMYA AHLUWALIA
(PROCEEDINGS STAYED)				
202 V	SIRSA [19-JUL-25]	CRR-1861-2023 (IO)	MAHAKDEEP SINGH V/S STATE OF HARYANA AND OTHERS	AJAIVIR SINGH, A.G. HARYANA , ADITYA SANGHI, AJAIVIR SINGH, KANWALJIT SINGH, SR. ADVOCATE , SHAZIA K SINGH
(PROCEEDINGS STAYED.)				
203 II	JALANDHAR [19-JUL-25]	CRM-M-3719-2017 (QP PROSTAY) WITH CRM-3489-2017 (EXEMPTION)	RAJ KUMAR CHODHA V/S VARINDER JAIN RAJ KUMAR CHODHA V/S VARINDER JAIN	NAKUL SHARMA, NAKUL SHARMA,
(PROCEEDINGS BEFORE TRIAL COURT HAVE BEEN STAYED)				
204 V	JALANDHAR [19-JUL-25]	CRM-M-20746-2018 (QP)	GIRISH SHARMA V/S STATE OF PUNJAB AND ANOTHER	ANGEL SHARMA, , JASJEET SINGH DHALIWAL AG, SUNIL CHADHA, AKSHAY CHANDHA, TARA DUTT
(PROCEEDINGS STAYED/)				
205 V	JALANDHAR [19-JUL-25]	CRM-M-41666-2023 (QP) WITH CRM-40669-2023 (OTHER)	MAKHAN SINGH V/S STATE OF PUNJAB AND ANOTHER MAKHAN SINGH V/S STATE OF PUNJAB AND ANOTHER	SUSHMA CHOPRA, A.G. PUNJAB , CHANDAN CHOPRA, SIMI KANDRA SUSHMA CHOPRA, A.G. PUNJAB , CHANDAN CHOPRA, SIMI KANDRA
206 V	FARIDABAD [19-JUL-25]	CRM-M-50778-2023 (QP) CRM-42610-2023 (STAY PROCEED)	ABHISHEK GOYAL V/S SUNITA	KUNAL DAWAR, , JAGJOT SINGH, Jagjot Singh, KUNAL DAWAR KUNAL DAWAR,
(PROCEEDINGS STAYED)				
207 V	BATHINDA [19-JUL-25]	CRM-M-57753-2023 (QP)	RAJINDER SINGH AND ANOTHER V/S STATE OF PUNJAB AND ANOTHER	TANVIR JOSHI, A.G. PUNJAB , AKASHDEEP MIGLANI, TANVIR JOSHI
(PROCEEDING STAYED)				
208 II	ROHTAK [19-JUL-25]	CRM-M-4295-2024 (QP PROSTAY)	UDIT JAIN V/S STATE OF HARYANA AND ANOTHER	BIKRAMJIT SINGH PATWALIA, A.G. HARYANA , ABHISHEK MASIH, SAHIL BANSAL, SUKHMANI PATWALIA, VIRENDER SONI
(PROCEEDINGS STAYED)				
209 II	FARIDABAD [19-JUL-25]	CRM-M-17137-2024 (QP PROSTAY)	DILIP KUMAR MISHRA AND ANOTHER V/S STATE OF HARYANA AND ANOTHER	GAURAV GUPTA, A.G. HARYANA
(PROCEEDINGS STAYED)				
210 V	AMBALA [19-JUL-25]	CRM-M-22201-2024 (CRLTRA)	INDERJEET SINGH V/S SHRIRAM FIANCE LTD. AND ANR	DEEPAK KUMAR BARTIA, , DEEPAK KUMAR BARTIA, NILESH BHARDWAJ, SUKHWINDER SINGH KAINTH
(PROCEEDING STAYED)				
211 V	NAWAN-SHAHAR(SBS NAGAR) [19-JUL-25]	CRM-M-9466-2024 (AB) (CANCEL BAIL)	PARDEEP KUMAR V/S STATE OF PUNJAB AND ANOTHER	BIKRAM JIT SINGH RANDHAWA, A.G. PUNJAB , L.S MANN, LAKHWINDER SINGH MANN, PANKAJ BALI
212 V	LUDHIANA [19-JUL-25]	CRM-M-17380-2025 (AB)	MANGAT SINGH V/S STATE OF PUNJAB AND ANOTHER	ARPAN SABHARWAL, A.G. PUNJAB , TPS WALIA
213 V	AMRITSAR [19-JUL-25]	CRM-M-21397-2025 (AB)	SARABJIT SINGH V/S STATE OF PUNJAB	L M GULATI, A.G. PUNJAB , DIVYA GULATI, SUKHWINDER SINGH RAI
214 V	FARIDKOT [19-JUL-25]	CRM-M-30278-2025 (AB)	GURPREET SINGH GILL V/S STATE OF PUNJAB	ADARSHDEEP SINGH, A.G. PUNJAB , DAANISH MAHAJAN, KANWALJEET SINGH BRAR

7/19/2025, 9:20 PM

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231	V	PATIALA [19-JUL-25]	CRM-M-33890-2025 (RBPB) WITH CRM-M-33684-2025	SUNIL KUMAR V/S STATE OF PUNJAB MANGI LAL V/S STATE OF PUNJAB	VIKAS BISHNOI GODARA, VIKAS BISHNOI GODARA,
232	V	HISSAR [19-JUL-25]	CRM-M-37276-2025 (RBHRY) (SA)	RAMKALI V/S STATE OF HARYANA	RAMAN CHAWLA, A.G. HARYANA
233	V	MEWAT (NUH) [19-JUL-25]	CRM-M-37617-2025 (RBHRY)	JAMALUDDIN V/S STATE OF HARYANA	ANSHUL KHURANA, , SALEEM AHMED
234	V	SRI MUKTSAR SAHIB [19-JUL-25]	CRM-M-37622-2025 (RBPB)	MANINDER SINGH V/S STATE OF PUNJAB	ARMAAN GAGNEJA, , AMBANSHU SAHNI
235	V	FARIDABAD [19-JUL-25]	CRM-M-37659-2025 (RBHRY)	YOGESH BUDHAKOTI V/S STATE OF HARYANA	BHANU PRATAP SINGH MANHAS, A.G. HARYANA , BHANU PRATAP SINGH MANHAS, VIBHUTI NARANIA
236	V	BATHINDA [19-JUL-25]	CRM-M-37703-2025 (RBPB)	RAMANDEEP SINGH ALIAS RAVI V/S STATE OF PUNJAB	CHARNJIT SINGH, , SUMEET SINGH BRAR
237	V	TARANTARAN [19-JUL-25]	CRM-M-37717-2025 (RBPB)	SURAJ SINGH @ AKASHDEEP SINGH V/S STATE OF PUNJAB	RANJODH SINGH SIDHU, , RANJODH SINGH SIDHU
238	V	BATHINDA [19-JUL-25]	CRM-M-37744-2025 (RBPB) (SA)	SIKANDER SINGH V/S STATE OF PUNJAB	NIRMALJEET SINGH SIDHU,
239	V	HISSAR [19-JUL-25]	CRM-M-37766-2025 (RBHRY) & O&M CRM-M-37768-2025 (SA)	ROHTASH V/S STATE OF HARYANA	RAMAN CHAWLA, A.G. HARYANA VIRENDER SONI,
240	V	GURDASPUR [19-JUL-25]	CRM-M-37774-2025 (RBPB)	RAHUL ALIAS BHEECHI V/S STATE OF PUNJAB	VARINDER BASA, A.G. PUNJAB
241	V	AMBALA [19-JUL-25]	CRM-M-37780-2025 (RBHRY)	PARVEEN KUMAR V/S STATE OF HARYANA	SANDEEP SAINI, A.G. HARYANA
242	V	FAZILKA [19-JUL-25]	CRM-M-37807-2025 (RBPB)	GURPREET SINGH ALIAS GORI V/ S STATE OF PUNJAB	GURBIR SINGH DHILLON, A.G. PUNJAB , ABHAYSHER SINGH, KARANDEEP S. SIDHU
243	V	SONEPAT [19-JUL-25]	CRM-M-37859-2025 (RBHRY) (SA)	VICKY KUMAR V/S STATE OF HARYANA	SANDEEP KUMAR, A.G. HARYANA , SANDEEP KUMAR
244	V	FATEHABAD [19-JUL-25]	CRM-M-37864-2025 (RBHRY)	SUBHASH CHANDER V/S STATE OF HARYANA	BHAL SINGH BENIWAL,
245	V	GURGAON [19-JUL-25]	CRM-M-37878-2025 (RBHRY) (SA)	GOLDIE SEHGAL V/S STATE OF HARYANA	PRATHAM SETHI, , KRITIMA SAREEN, SUVIR SIDHU
246	V	ROPAR [19-JUL-25]	CRM-M-37916-2025 (RBPB)	MANJOT SINGH V/S STATE OF PUNJAB	DHEERJA,
247	V	AMRITSAR [19-JUL-25]	CRM-M-37938-2025 (RBPB)	SUKHJEET SINGH V/S UNION OF INDIA	P S JAMMU, , RAJINDER PARTAP SINGH JAMMU, SANTOSH KUMAR
248	V	TARANTARAN [19-JUL-25]	CRR-1730-2025 ((JUVENILE ACT))	XXXXX V/S XXXXX	PIYUSH SHARMA, A.G. PUNJAB
249	II	LUDHIANA [19-JUL-25]	CRM-16717-2025 (NDPS SOS) (SOS) IN CRA-S-3720-2023	HARDEEP SINGH @ RAJU AND ANR V/S STATE OF PUNJAB	ISHAN GUPTA, A.G. PUNJAB , SAHIL MATHAROO ISHAN GUPTA, A.G. PUNJAB , DEEPALI JINDAL, ISHAN GUPTA, RUPENDER SINGH RANA
164 of 434			7/19/2025, 9:20 PM		

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250 II	BATHINDA [19-JUL-25]	CRM-26050-2025 (NDPS SOS) (SOS :SECOND SOS) IN CRA-S-1472-2025	GORA SINGH V/S STATE OF PUNJAB	ANKUSH RAMPAL, A.G. PUNJAB RAHUL RAMPAL, A.G. PUNJAB , ANKUSH RAMPAL, RAHUL RAMPAL
251 V	SANGRUR [19-JUL-25]	IOIN-1-CRWP-836-2025 ((PROT)) (CORRECTION) IN CRWP-836-2025 (BOHCJ DT 15.07.2025)	JASPREET SINGH ANOTHER V/S STATE OF PUNJAB AND OTHERS	SIDDHARTH GUPTA, A.G. PUNJAB SIDDHARTH GUPTA, A.G. PUNJAB , BENANT NOOR SINGH MAROK
252 V	KARNAL [19-JUL-25]	IOIN-1-CRWP-7074-2025 ((PROT)) IN CRWP-7074-2025 (BOHCJ DT 15.07.2025)	ANJALI AND ANOTHER V/S STATE OF HARYANA AND OTHERS	SUMIT SINGH BAIRAGI, A.G. HARYANA SUMIT SINGH BAIRAGI, A.G. HARYANA , PARMINDER KAUR, SUMIT SINGH BAIRAGI
253 V	SANGRUR [19-JUL-25]	CRM-12522-2014 (ACQ) & CRA-S-1757-SB-2014	SHEHNAZ V/S STATE OF PUNJAB & ORS	ANIL KUMAR GARG, , REENA RANI ANIL KUMAR GARG,
254 V	LUDHIANA [19-JUL-25]	CRM-A-595-MA-2017 (LTAPP) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	SWARN SINGH V/S RAJINDER SINGH	J.S. JAIDKA, , CHANDAN SINGH RANA, HIMANI, J.S. JAIDKA
255 V	ROPAR [19-JUL-25]	CRM-A-868-MA-2017 (LTAPP) CRM-31754-2019 (POR) CRM-20251-2019 (EXEMPTION) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	HARI NARAIN V/S MAHESH KUMAR SINGLA	PRADEEP VIRK, , ASHOK PAUL BATRA, SHIEKHAR SHUKLA PRADEEP VIRK, PRADEEP VIRK,
256 V	FEROZEPUR [19-JUL-25]	CRM-A-2093-MA-2017 (LTAPP)	DARSHAN SINGH V/S RAJPAL @ RAJ KUMAR AND ORS	PIYUSH SHARMA, , PIYUSH SHARMA
257 II	MAHENDERGARH [19-JUL-25]	CRA-S-4194-SB-2018 (ACC NOT GRANTED BAIL) CRM-26465-2019 (OTHER)	SHER SINGH AND ANOTHER V/S STATE OF HARYANA	SANJAY VERMA, , ADITYA SANGHI, ADITYA YADAV, Devender Arya, SAT NARAIN YADAV SAT NARAIN YADAV, , MANOJ K.TANWAR, AG HARYANA, MANOJ TANWAR, SAT NARAIN YADAV
258 V	KAPURTHALA [19-JUL-25]	CRM-5067-2018 (LTAPP) (DELAY(F)) & CRM-A-324-MA-2018	SHREE BALAJI TRADING & ANR V/ S ANIL KUMAR & ANR	DIVJYOT S. SANDHU, , SACHMEET SINGH RANDHAWA DIVJYOT S. SANDHU, , SACHMEET SINGH RANDHAWA
259 V	YAMUNA-NAGAR [19-JUL-25]	CRM-A-2684-MA-2018 (LTAPP) (BODT. 01.12.2023)	ARUN KUMAR V/S STATE OF HARYANA AND ANR	DIWAN S. ADLAKHA,
260 V	BHIWANI [19-JUL-25]	CRM-19718-2019 (LTAPP) & CRM-A-1215-2019	ANIL V/S STATE OF HARYANA AND ANOTHER	RAMAN CHAWLA, RAMAN CHAWLA,
261 V	KURUKSHETRA [19-JUL-25]	CRM-A-420-2022 (LTAPP) WITH CRM-A-422-2022 (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	PAWAN KUMAR V/S SUNIL DUTT PAWAN KUMAR V/S SUNIL DUTT	VIKRAM RATHORE, VIKRAM RATHORE,
165 of 434				
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262 V	BHIWANI [19-JUL-25]	CRM-A-400-2023 (LTAPP) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	SHRIRAM TRANSPORT FINANCE COMPANY LTD. THROUGH ITS AUTHORIZED SIGNATORY V/S BALRAJ	NILESH BHARDWAJ, , NILESH BHARDWAJ
263 V	BHIWANI [19-JUL-25]	CRM-A-984-2023 (LTAPP) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	SURESH KUMAR V/S VIKRAM SINGH	J.P. SHARMA, , J.P. SHARMA
264 V	KURUKSHETRA [19-JUL-25]	CRM-A-1286-2023 (LTAPP) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	M/S MITTAL FOODS AGENCY V/S SATISH KUMAR	R S MAMLI, SON , PAWAN ATTRI
265 V	GURGAON [19-JUL-25]	CRM-A-1469-2023 (LTAPP) WITH CRM-32358-2024 (STAY) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	BHARAT BHUSHAN V/S JAI AMBA TRAVELS AND ANR. BHARAT BHUSHAN V/S JAI AMBA TRAVELS AND ANR.	KAMALDEEP KAUR, , BALRAJ GUJJAR BALRAJ GUJJAR,
266 V	AMBALA [19-JUL-25]	CRM-A-26-2024 (LTAPP)	UNION OF INDIA V/S JAGDISH PARASD	NARENDER KUMAR VASHIST, , NARENDER KUMAR VASHIST
267 II	KAPURTHALA [19-JUL-25]	CRR-381-2011 (304A) CRM-49560-2011 CRM-2553-2012 (BOHCJ DT 03.01.2025)	NIRMAL SINGH V/S STATE OF PUNJAB	MOHD. SALIM, , ANTER SINGH BRAR DAG PB MOHD. SALIM, MOHD. SALIM,
268 II	NAWAN-SHAHAR(SBS NAGAR) [19-JUL-25]	CRR-688-2011 (CRRAC) (BOHCJ DT 03.01.2025)	AMRIK SINGH V/S STATE OF PUNJAB	AKSHAY BHAN, , SANTOSH SHARMA,ADIT GARG, SHANTANU BANSAL, HAKAM SINGH,SHAURYA KHANNA, SUBHASH GODARA
269 V	FEROZEPUR [19-JUL-25]	CRR-3641-2012 (CRRAA) WITH CRM-68763-2012 (EXEMPTION) WITH CRM-68764-2012 (POR)	ASHOK KUMAR V/S STATE OF PUNJAB AND ORS ASHOK KUMAR V/S STATE OF PUNJAB AND ORS ASHOK KUMAR V/S STATE OF PUNJAB AND ORS	RANBIR SINGH SEKHON, , MANPREET, NIHARIKA GUPTA, PRIDHI JASWINDER SANDHU, REENA RANI RANBIR SINGH SEKHON, RANBIR SINGH SEKHON,
270 II	JIND [19-JUL-25]	CRR-1064-2013 (CRRAC) (BOHFPJ DT. 11.12.17)	PAWAN V/S STATE OF HARYANA	PANKAJ MIDDHA, , AG.HY., RAJESH DHIMAN,
271 II	PANIPAT [19-JUL-25]	CRR-1247-2014 (CRRAC) WITH CRR-1248-2014 CRM-40557-2017 (COS) WITH CRR-1249-2014 CRM-40555-2017 (COS) WITH CRR-3410-2017 CRM-30254-2017 (EXEMPTION) CRM-30255-2017 (DELAY(F)) CRM-30256-2017 (IMPLEAD) WITH CRR-3411-2017	SATISH KUMAR BEHAL AND ANR V/S STATE OF HARYANA SATISH KUMAR BEHAL AND ANR V/S STATE OF HARYANA SATISH KUMAR BEHAL AND ANR V/S STATE OF HARYANA RAJ KUMAR GUPTA THRU HIS LRS V/S STATE OF HARYANA	RK DHIMAN, , AG HRY., H.S.GILL, JAGAT NARAIN, VIVEK GOEL RK DHIMAN, NARINDER SINGH, RK DHIMAN, NARINDER SINGH, SUMAN JAIN, SUMAN JAIN, SUMAN JAIN, SUMAN JAIN,

166 of 434

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		CRM-30258-2017 (EXEMPTION)		SUMAN JAIN,
		CRM-30259-2017 (DELAY(F))		SUMAN JAIN,
		CRM-30260-2017 (DIRECTION)		SUMAN JAIN,
		WITH CRR-3412-2017	RAJ KUMAR GUPTA THRU HIS LRS V/S STATE OF HARYANA	SUMAN JAIN,
		CRM-30261-2017 (EXEMPTION(CC))		SUMAN JAIN,
		CRM-30262-2017 (DELAY(F))		SUMAN JAIN,
		CRM-30263-2017 (OTHER :permission)		SUMAN JAIN,
272 V	KURUKSHETRA [19-JUL-25]	CRM-12344-2015 (CRRAA) & CRR-1373-2015	MARKENDESHWAR FINANCES V/S STATE OF HARYANA AND ANR.	KESHAV PRATAP SINGH, , VIKAS CHAUDHARY, N.S.DHILLON, KESHAV PRATAP SINGH, , ABHIMANYU SINGH, RAJMOHAN SINGH
273 V	REWARI [19-JUL-25]	CRM-32469-2015 (CRRAA) WITH CRM-27646-2017 (IMPLEAD) & O&M CRR-3717-2015 (BARRED)	STATE OF HARYANA V/S LALIT MOHAN SAXENA & ORS STATE OF HARYANA V/S LALIT MOHAN SAXENA & ORS	PS SULLAR, GURMANDEEP SINGH SULLAR, PS SULLAR,
274 II	PATIALA [19-JUL-25]	CRR-4062-2015 (CRRAC) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	SHINGARA SINGH V/S NARANJAN SINGH & ANR	K S DHALIWAL, , YASH PAL SHARMA
275 V	FARIDKOT [19-JUL-25]	CRR-2525-2016 (CRRAA)	KARNAIL KAUR AND ANR V/S STATE OF PUNJAB AND ORS	VIVEK GOEL, , DEEPAK GUPTA, ROHIT KAUSHIK, VIVEK GOEL
276 II	FEROZEPUR [19-JUL-25]	IOIN-CRR-2823-2016 (CRRAC) IN CRR-2823-2016 (BOHCJ DT 29.08.2024)	BAKSHSHISH SINGH V/S THE FEROZEPUR CENTRAL COOPERATIVE AGRICULTURAL BANK LTD	HARCHAND SINGH BATTH, HARCHAND SINGH BATTH, , HARCHAND SINGH BATTH
277 V	LUDHIANA [19-JUL-25]	CRM-8586-2017 (CRRAA) (DELAY(F)) CRM-8587-2017 (EXEMPTION) & CRR-977-2017	GURDEEP SINGH V/S MAL SINGH AND ANR	RANDEEP SINGH RANA, RANDEEP SINGH RANA, RANDEEP SINGH RANA,
278 V	SANGRUR [19-JUL-25]	CRM-34433-2018 (CRRAA) (DELAY(F)) & O&M CRR-3249-2018	JARNAIL SINGH V/S STATE OF PUNJAB AND OTHERS	D.P.S. BAJWA, D.P.S. BAJWA,
279 V	KARNAL [19-JUL-25]	CRR-3191-2019 (IO) WITH CRR-3313-2019	AMARJEET KAUR AND ANOTHER V/S STATE OF HARYANA AND OTHERS SUMIT KAJAL V/S STATE OF HARYANA AND ANOTHER	BALKAR SINGH, , ASHIT MALIK, ASHIT MALIK, MANEET KAUSHIK, SOURABH MUNISH MITTAL, , ASHIT MALIK, KAPISH SINGLA,ASHIT MALIK, MUNISH MITTAL, PARMINDER SINGH
280 II	SONEPAT [19-JUL-25]	CRR-1208-2020 (304A)	MANDEEP V/S STATE OF HARYANA	SHAKTI MEHTA, A.G. HARYANA

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		WITH CRM-M-32320-2016	VISHAL SATINDER SOOD AND ANR V/S SURINDER KUMAR BANSAL	M.K.DOGRA, , ABHINAV GUPTA
		WITH CRM-M-32327-2016	VISHAL SATINDER SOOD AND ANR V/S SURINDER KUMAR BANSAL	M.K.DOGRA, , ABHINAV GUPTA
		WITH CRM-M-32364-2016	VISHAL SATINDER SOOD AND ANR V/S NIDHI GUPTA	M.K.DOGRA, , ABHINAV GUPTA
		WITH CRM-M-32378-2016	VISHAL SATINDER SOOD AND ANR V/S ASHA BANSAL	M.K.DOGRA, , ABHINAV GUPTA
		WITH CRM-M-8708-2016	VISHAL SATINDER SOOD AND ANR V/S SARTAJ KAUR	VIKRAM PREET ARORA, , ABHINAV GUPTA
		WITH CRM-M-30776-2016	VISHAL SATINDER SOOD AND ANR V/S SURINDER KUMAR BANSAL	M.K.DOGRA, , ABHINAV GUPTA
		WITH CRM-M-30789-2016	MUKUL SINGHAL & ANR V/S BALBIR SINGH	M.K.DOGRA, , ABHINAV GUPTA, JAGJOT SINGH LALLI
		WITH CRM-M-30915-2016	VISHAL SATINDER SOOD & ANR V/S NIDHI GUPTA	M.K.DOGRA, , ABHINAV GUPTA
		WITH CRM-M-30946-2016	VISHAL SATINDER SOOD & ANR V/S ASHA BANSAL	M.K.DOGRA, , ABHINAV GUPTA
		WITH CRM-M-30983-2016	VISHAL SATINDER SOOD & ANR V/S SURINDER KUMAR BANSAL	M.K.DOGRA, , ABHINAV GUPTA
		WITH CRM-M-30984-2016	VISHAL SATINDER SOOD & ANR V/S VEER MOTELS AND RESORTS PVT LTD	M.K.DOGRA, , ABHINAV GUPTA
		(PROCEEDINGS STAYED)		
290 V	KAPURTHALA [19-JUL-25]	CRM-M-14885-2017 (QP)	HARDIAL SINGH @ GURDIAL SINGH V/S AMARJIT SINGH & ANR	AMIT DHAWAN,
291 II	SONEPAT [19-JUL-25]	CRM-M-13338-2018 (QP PROSTAY)	INDER SINGH MALIK V/S STATE OF HARYANA AND ORS.	RAKESH SOBTI, , A.G. HARYANA, MAZLISH KHAN, Rakesh Sobti
		WITH CRM-M-18428-2013	JAIVEER RANGA KANOONGO V/S STATE OF HARYANA AND ORS	N.R. DAHIA, , AG HRY, Hema Kakkar (Mrs.), MANISH DADWAL, Rakesh Sobti
		CRM-30646-2023 (OTHER)		N.R. DAHIA,
		WITH CRM-M-2984-2014	RAMESH KUMAR V/S STATE OF HARYANA AND ORS	RK SHARMA,
		(PROCEEDINGS STAYED/)		
292 II	BHIWANI [19-JUL-25]	CRM-M-41293-2018 (QP PROSTAY)	JAGDISH PRASAD V/S STATE OF HARYANA AND ORS	ABHIMANYU SINGH, , GAURAV GROVER, Gaurav Grover, MOHIT NEHRA, VIJAY DAHIYA, RAJIV GOEL,
		(PROCEEDINGS STAYED)		
293 V	PANIPAT [19-JUL-25]	CRM-M-1301-2019 (QP)	NEERAJ V/S STATE THROUGH DISTRICT APPROPRIATE AUTHORITY PANIPAT	LEKH RAJ SHARMA, , ABHISHEK SHARMA, ABHIKANT VATS
		(STAYED IS VACATED)		
294 V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-45472-2019 (QP)	M/S QUARK CITY (INDIA) PVT LTD V/S STATE OF PUNJAB AND OTHERS	ANUTEJ SINGH BARNALA, , ANUTEJ SINGH BARNALA, LALIT SOOD, SALIL DEV SINGH BALI, SONIA, JAIDEEP KAUR, AVTAR SINGH
295 V	ROHTAK [19-JUL-25]	CRM-M-2547-2020 (QP)	ASHA V/S STATE OF HARYANA AND ANOTHER	VIJAY DAHIYA, , ARVIND SETH
296 V	KAPURTHALA [19-JUL-25]	CRM-M-8024-2022 (QP) (BOHCJ DT. 28.02.2024)	BHUPINDER SINGH V/S STATE OF PUNJAB AND ANR	GAGAN DEEP GREWAL, A.G. PUNJAB
297 V	JALANDHAR [19-JUL-25]	CRM-M-14347-2022 (QP) CRM-12791-2022 (EXEMPTION)	SATNAM SINGH V/S STATE OF PUNJAB	NAVRAJ SINGH MAHAL, A.G. PUNJAB , Gagandeep Singh NAVRAJ SINGH MAHAL, A.G. PUNJAB

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298	V	NEW-DELHI [19-JUL-25]	CRM-M-21713-2022 (QP)	STATE OF HARYANA AND ANOTHER V/S ABDULLA	A.G. HARYANA,
299	V	GURGAON [19-JUL-25]	CRM-M-46683-2022 (QP)	RAJEEV GAUR V/S M/S DALMIA RAM RATTAN STRATEGIC INVESTMENTS LLP	MANNAT ANAND, , MANNAT ANAND, PANKAJ NANHERA, UTTAM DATT, RISHI RAJ, NUPUR SOOD
			WITH CRM-M-46722-2022	SANJAY KUMAR GAUR V/S M/S DALMIA RAM RATTAN STRATEGIC INVESTMENTS LLP	MANNAT ANAND, , MANNAT ANAND, PANKAJ NANHERA
300	V	SIRSA [19-JUL-25]	CRM-M-53674-2022 (QP)	KARTIK KALRA V/S KHAJAN CHAND	DR. PAYEL MEHTA, , MUNISH KAMBOJ
301	V	AMBALA [19-JUL-25]	CRM-M-58345-2023 (QP)	M/S JWALA PLYWOOD THR ITS PROP. CHAMAN LAL V/S M/S GOEL TIMBER MERCHANT AND ANR.	ARVINDER ARORA, , IMRAN MOHAMMAD
302	V	BHIWANI [19-JUL-25]	CRM-M-64257-2023 (QP)	SANDEEP KUMAR @ MITTU V/S STATE OF HARYANA AND ANOTHER	SANJIV GUPTA, A.G. HARYANA , SANJIV GUPTA
			CRM-26606-2024 (STAY)		SANJIV GUPTA,
			CRM-53813-2023 (EXEMPTION)		SANJIV GUPTA, A.G. HARYANA
			WITH CRM-M-64273-2023	MADHU AND OTHERS V/S STATE OF HARYANA AND ANOTHER	SANJIV GUPTA, A.G. HARYANA
			CRM-53827-2023 (EXEMPTION)		SANJIV GUPTA, A.G. HARYANA
			CRM-26605-2024 (STAY)		SANJIV GUPTA,
303	V	HISSAR [19-JUL-25]	CRM-M-11321-2024 (QP)	SUNIL KUMAR V/S YOGITA	SARTAJ SINGH GILL, , EKJOT SANDHU, SARTAJ SINGH GILL
304	V	GURGAON [19-JUL-25]	CRM-M-17416-2024 (QP COMGEN)	AJAY KUMAR AND ORS V/S STATE OF HARYANA AND ANOTHER	PARDEEP PANWAR, A.G. HARYANA , PARDEEP PANWAR
305	V	FARIDABAD [19-JUL-25]	CRM-M-22265-2024 (QP)	DHIRENDRA KUMAR RAJAK V/S GEETANJALI AND OTHERS	JAGDISH MANCHANDA, , JAGDISH MANCHANDA, NISCHAL CHETANYA MANCHANDA, SAHIL BANSAL
306	V	KARNAL [19-JUL-25]	CRM-M-26747-2024 (QP)	RAJESH THAKUR V/S STATE OF HARYANA	PANKAJ BALI, A.G. HARYANA
307	V	UT-CHANDIGARH [19-JUL-25]	CRM-M-46364-2024 (QP) CRM-37676-2024 (EXEMPTION)	SUMOTI DUTTA AND ANR V/S M/S NEOGROWTH CREDIT PVT LTD.	MAYUR KARKRA, , MAYUR KARKRA MAYUR KARKRA,
308	V	FARIDABAD [19-JUL-25]	CRM-M-10139-2025 (QP COMGEN)	MANHARJIT SINGH AND ANR V/S STATE OF HARYANA AND ORS	AMIT CHOUDHARY, A.G. HARYANA , ARJUN LAKHANPAL, MOHIT JASUJA
309	V	GURDASPUR [19-JUL-25]	CRM-M-10364-2025 (QP COMGEN)	PARDEEP KUMAR ALIAS PARDEEP ALIAS BABOO AND OTHERS V/S STATE OF PUNJAB AND ANR	HITESH CHOPRA, A.G. PUNJAB , HITESH CHOPRA
310	V	LUDHIANA [19-JUL-25]	CRM-M-18034-2025 (QP)	MUNISH KUMAR V/S KEDAR KUMAR CHAUDHARY	SURESH KUMAR ANEJA, , NARESH CHANDER, YOGESH KUMAR ANEJA
170 of 434			7/19/2025, 9:20 PM		

311 V	FARIDABAD [19-JUL-25]	CRM-M-25960-2025 (QP) (DECIDED BAIL CRM-M-37219-2025)	SUMAN ALIAS SUMAN DEVI V/S STATE OF HARYANA AND OTHERS	DEEPENDER SINGH, A.G. HARYANA , DEEPENDER SINGH, NIDHI DAHIYA
312 V	BATHINDA [19-JUL-25]	CRM-M-27011-2025 (QP COMGEN) WITH CRM-M-27019-2025	HARJEET SINGH AND OTHERS V/ S STATE OF PUNJAB AND OHTERS AMRIK SINGH AND OTHERS V/S STATE OF PUNJAB AND OTHERS	NAVEEN SHARMA, A.G. PUNJAB , JASJIT SINGH RATTU, P.S CHAHAL PRABHJAYOT SINGH,
313 V	FATEHABAD [19-JUL-25]	CRM-M-31543-2025 (QP COMGEN)	ONKAR SINGH ALIAS RAI V/S STATE OF HARYANA AND ANOTHER	AMIT CHOUDHARY, A.G. HARYANA

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 23/07/2025 <u>CR NO 22</u>				
HON'BLE MR. JUSTICE VINOD S. BHARDWAJ				
Dedicated VC Link for Hybrid Hearing: https://zoom.us/my/vcphhc22 Meeting ID is 374 074 5363				
201 **	KARNAL [19-JUL-25]	CM-14071-CWP-2024 (PLOT/DWELLING DISP HRY) (<i>RESTORATION</i>) IN CWP-14290-2019 (<i>OTHER</i>) (RESTORATION, MAIN DECIDED)	ANSAL LANDMARK TOWNSHIP PVT LTD V/S THE PERMANENT LOK ADALAT AND ANR	GAURAV ARORA, , NARENDER KAAJLA, Gaurav Arora, , ANURAG CHOPRA, NARINDER KAJLA, GAURAV CHOPRA, Gaurav Arora
202 ***	KAITHAL [19-JUL-25]	CWP-6110-2000 (SCOSB UOI) CM-10067-2000 CM-17999,18000-2001 CM-34161-CWP-2002 CM-34162-CWP-2002 CM-8216-CWP-2003	PALI RAM ETC. V/S UNION OF INDIA	RAJIV ATMA RAM, , ANURAG JAIN, ARIHANT GOYAL, ARJUN PARTAP ATMA RAM, HARI PAL VERMA , PUNEET GUPTA , SUMBHAV PARMAR R.A.RAM, G.ATMA RAM, PUNEET GUPTA, PUNEET GUPTA, HP VERMA,
203 ***	PANCHKULA [19-JUL-25]	CWP-10670-2001 (SCOSB UOI) CM-19022-2001 CM-8554-CWP-2006	B.L. KAUL V/S HMT & ORS.	SANDEEP PANWAR, , . ANAND CHHIBBAR, SR. ADVOCATE, ALOK JAGGA, D.S.PATWALIA, G.S SHERGILL, LALIT RISHI, LALIT THAKUR, LALIT THAKUR, UTKARSH KHATANA, MEENU SHARMA, PUNEET GUPTA, SUMEET SHEOKAND, T.P.S.CHAWLA, UTKARSH KHATANA, VAIBHAV SAHNI, VIVEK SHARMA P.S.PATWALIA, D.S. PATWALIA,PUNEET GUPTA,
204 ***	MOGA [19-JUL-25]	CWP-23640-2013 (SCOSB UOI)	OM PARKASH V/S UNION OF INDIA & ORS	SHIREESH GUPTA, , AMRITA NAGPAL, SHIREESH GUPTA, ANAMIKA MEHRA, , ASEEM AGGARWAL, Krishan Kumar Chahal, R.K. BASHAMBOO, RAJ KUMAR BASHAMBOO, SHIREESH GUPTA, VIKAS SHARMA, RK BASHAMBOO
205 ***	KARNAL [19-JUL-25]	CWP-21825-2014 (SENG-HY) WITH CWP-4853-2020 (<i>OTHER</i>)	B K GUPTA & ANR V/S STATE OF HARYANA & ORS RAKESH KUMAR ANEJA AND OTHER V/S STATE OF HARYANA AND OTHERS	VIKRAM SINGH, , GAURAV JAGLAN, AG HR., ARVIND GALAV, DINESH KUMAR, H.S.DHILLON, RAKESH GUPTA, HARISH RATHEE, SR. DAG, ISHNOOR SINGH, Manoj Kumar Sharma, NITIN GOSWAMI, S.K MALIK, SAURABH MOHUNTA, D.A.G., HARYANA., TANISHA PESHAWARIA, DAG, HARYANA S.K. MALIK, ADVOCATE GENERAL HARYANA , SANJEEV KUMAR MALIK
206 ***	UT-CHANDIGARH [19-JUL-25]	CWP-26692-2014 (SCOSB UOI)	NARESH KUMAR SHARMA V/S PUNJAB NATIONAL BANK AND ORS	PRAVEEN GUPTA, , AKASH SONI , AMIT SHARMA , ARAV GUPTA, JATIN BANSAL , PRAVEEN GUPTA, PREETI GROVER, PREETI GROVER,, SAURAV VERMA
207 ***	PANIPAT [19-JUL-25]	CWP-11924-2015 (GOVT SER HRY)	SHALINI MITTAL V/S STATE OF HARYANA AND ORS	ABHISHEK SETHI, , ABHISHEK SETHI, ASHWANI TALWAR, DR. NEHA AWASTHI, GURNOOR SANDHU, VINEY KUMAR, NEHA AWASTHI, R. AKANKSHA, NILESH BHARDWAJ, P.C. GOYAL, ADDL. A.G., HARYANA., R. KARTIKEYA, TANISHA PESHAWARIA, DAG,

7/19/2025, 9:20 PM

		WITH CWP-10663-2020 (OTHER)	HARI RAM V/S STATE OF HARYANA AND OTHERS	SUNIL KUMAR BHARDWAJ, ADVOCATE GENERAL HARYANA , ASHISH YADAV, AG HRY
		WITH CWP-15261-2020 (OTHER)	HARI RAM V/S STATE OF HARYANA AND OTHERS	SANDEEP SINGAL, ADVOCATE GENERAL HARYANA
		CM-13581-CWP-2021 (DIRECTION)		SANDEEP SINGAL, ADVOCATE GENERAL HARYANA
		WITH CWP-7377-2020 (OTHER)	RAJVIR SINGH V/S STATE OF HARYANA THROUGH ADDITIONAL CHIEF SECRETARY HARYANA, IRRIGATION DEPARTMENT	SUNIL KUMAR BHARDWAJ, ADVOCATE GENERAL HARYANA , ABHIMANYU PARTAP SINGH SEKHON, HARNEET SINGH OBEROI, VIKAS KUMAR DHARIWAL, HARNEET SINGH OBEROI
218 ***	HISSAR [19-JUL-25]	CWP-26130-2019 (SENG-HY) (OTHER)	ROSHAN LAL AND ORS V/S STATE OF HARYANA AND OTHERS	VIVEK KHATRI, , SAURABH MOHUNTA, DAG, HARYANA.
219 ***	FATEHABAD [19-JUL-25]	CWP-35328-2019 (GOVT SER HRY) (OTHER)	BHAVNESH KUMAR V/S STATE OF HARYANA AND OTHERS	HARENDER SINGH, ADVOCATE GENERAL HARYANA, HARISH NAIN , AARTI SHARMA, HARISH NAIN, AAG HARYANA, HARISH RATHEE, SR. DAG HARYANA, MAMTA SINGH TALWAR, DAG HARYANA, NARINDER SINGH BEHGAL, AAG HARYANA, NAVEEN DAHIYA, PANKAJ MIDDHA, AAG HARYANA, SAURABH MOHUNTA, DAG HARYANA, SHALENDER MOHAN, DR PURUSHOTAM, TANISHA PESHAWARIA, DAG HARYANA
220 ***	PANCHKULA [19-JUL-25]	CWP-85-2020 (GOVT SER HRY) (OTHER)	DALBIR SINGH SALONKI V/S STATE OF HARYANA AND OTHERS	AMANDEEP SINGH JATTANA, ADVOCATE GENERAL HARYANA , AMANDEEP SINGH JATTANA, MAMTA SINGLA TALWAR, DAG HARYANA, MR. NIKHIL SHARMA, R.S. SIHAG, ROHIT MITTAL, Rajvir Singh Sihag
221 ***	PANIPAT [19-JUL-25]	CWP-1223-2020 (GSUOI) (OTHER) CM-1057-CWP-2022 (AMEND (MOP))	RAJBIR SINGH V/S UNION OF INDIA AND OTHERS	SURENDER PAL, Satya Pal Jain (Sr. Adv.) , ARVIND MOUDGIL, ARVIND MOUDGIL, JYOTIKA PANESAR ARVIND MOUDGIL, SATYA PAL JAIN (SR. ADV.), SURENDER PAL
		WITH CM-15584-CWP-2024 (DIRECTION)	RAJBIR SINGH V/S UNION OF INDIA AND OTHERS	SURENDER PAL,
222 ***	KARNAL [19-JUL-25]	CWP-4424-2020 (SENG-HY) (OTHER)	RAJINDER KUMAR V/S STATE OF HARYANA AND OTHERS	PARVEEN BHARDWAJ, A.G. HARYANA , KARAN SINGH, RAVI DUTT SHARMA, DAG, HARYANA
223 ***	HISSAR [19-JUL-25]	CWP-13723-2020 (GOVT SER HRY) (OTHER)	ABHEY RAM V/S STATE OF HARYANA AND OTHERS	MANGESH GOEL, ADVOCATE GENERAL HARYANA , INDER PAL SINGH, NEERAJ GOEL, INDERPAL SINGH PARMAR, KANWAL GOYAL, KANWAL GOYAL, PRINCE SINGH, NEERAJ GOEL, TAPAN KUMAR, DAG, HARYANA
224 ***	MOHALI (SAS NAGAR) [19-JUL-25]	CWP-16510-2020 (SEH-RETBEN) (OTHER)	SAHAB DEEN V/S STATE OF HARYANA AND OTHERS	S.S.AVIRAJ, ADVOCATE GENERAL HARYANA , H.S. OBEROI,, HARNEET SINGH OBEROI, SAURABH MOHUNTA, DAG, HARYANA
225 ***	PATIALA [19-JUL-25]	CWP-19107-2020 (SCOSB UOI) (OTHER)	JANAK RAJ V/S NATIONAL FERTILISERS LIMITED AND OTHERS	ANIL SHUKLA, , ANIL SHUKLA, LALIT RISHI, Lalit Rishi, PRATEEK MAHAJAN (LEGAL AID COUNSEL), VIPIN MAHAJAN
		(LEGAL SERVICES AID HAVE BEEN WITHDRAWN//)		
226 ***	SONEPAT [19-JUL-25]	CWP-12583-2021 (GOVT SER HRY RETIRAL) (OTHER)	SURAJMAL AND ORS V/S STATE OF HARYANA AND ANOTHER	R.S.MALIK, ADVOCATE GENERAL HARYANA , R.S.MALIK, VIBHA TEWARI, AAG HARYANA

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227 ***	AMRITSAR [19-JUL-25]	CWP-26155-2021 (GS UOI RET) (OTHER)		SHER BALJINDER SINGH V/S THE UNION OF INDIA AND ORS.	RAJESH SETHI, Satya Pal Jain (Sr. Adv.) , ANITA BALYAN, BRIJESHWAR SINGH KANWAR, GAURAV PATHAK, Gaurav Pathak, RAJESH SETHI
228 ***	UT-CHANDIGARH [19-JUL-25]	CWP-3383-2022 (SCOSB UOI) (OTHER) CM-9569-CWP-2025 (POR)		PANKAJ V/S ORIENTAL INSURANCE COMPANY LTD.AND ORS	BHUPINDER SINGH GILL, , AKASHDEEP SINGH, VIKAS SINGH AKASHDEEP SINGH,
229 ***	KURUKSHETRA [19-JUL-25]	CWP-4055-2022 (GOVT SER HRY) (OTHER)		SANJEEV KUMAR V/S STATE OF HARYANA AND OTHERS	VIVEK GOYAL, A.G. HARYANA , VIBHA TEWARI, AAG, HARYANA. , VIVEK GOYAL
230 ***	PATHANKOT [19-JUL-25]	CWP-7754-2022 (GSUOI) (OTHER)		DALJIT KUMAR V/S UNION OF INDIA AND OTHERS	SANDEEP KUMAR, Satya Pal Jain (Sr. Adv.) , BHARTI, SHIVVOY DHIR,, Shivoy Dhir
231 ***	ROHTAK [19-JUL-25]	CWP-10238-2022 (GOVT SER HRY) (OTHER)		ANIL KUMAR HOODA V/S STATE OF HARYANA AND OTHERS	ASHUTOSH KAUSHIK, A.G. HARYANA , ASHUTOSH KAUSHIK, VIBHA TEWARI, AAG HARYANA
232 ***	PANCHKULA [19-JUL-25]	CWP-12131-2022 (GOVT SER HRY) (OTHER) WITH CWP-26949-2022 (OTHER)		KAPIL SAINI V/S STATE OF HARYANA AND ANOTHER VIKRAM AND OTHERS V/S STATE OF HARYANA AND ANOTHER	JASBIR MOR, A.G. HARYANA , AMAN PRIYE JAIN, M N JAJORIA, PRAVEEN CHANDER GOYAL, ADDL. AG HARYANA, TANISHA PESHAWARIA, DAG HARYANA JASBIR MOR, A.G. HARYANA , ASHUTOSH KAUSHIK, M N JAJORIA
233 ***	PANIPAT [19-JUL-25]	CWP-20476-2022 ((COMHY)) (OTHER)		SUMAN V/S STATE OF HARYANA AND OTHERS	SAURABH BAJAJ, ADVOCATE GENERAL HARYANA , SAURABH BAJAJ, TAPAN KUMAR, DAG HARYANA
234 ***	GURGAON [19-JUL-25]	CWP-24483-2022 (GOVT SER HRY) (OTHER)		OM PARKASH YADAV V/S STATE OF HARYANA AND OTHERS	VISHAL GARG NARWANA, A.G. HARYANA , TANISHA PESHAWARIA, DAG, HARYANA
235 ***	JIND [19-JUL-25]	CWP-28301-2022 (SENG-HY) (OTHER)		ANUJ KUMAR V/S STATE OF HARYANA AND OTHERS	ANURAG GOYAL, A.G. HARYANA , ANURAG GOYAL, RAVI DUTT SHARMA, DAG, HARYANA, SUNIL KUMAR NEHRA
236 ***	BHIWANI [19-JUL-25]	CWP-4761-2023 (GS UOI RET) (OTHER) CM-4862-CWP-2025 (POR)		DEEP CHAND V/S UNION OF INDIA AND ORS	SANDEEP THAKAN, Satya Pal Jain (Sr. Adv.) , ASHISH RAWAL, SANDEEP THAKAN ASHISH RAWAL,
237 ***	KURUKSHETRA [19-JUL-25]	CWP-6563-2023 (GOVT SER HRY) (OTHER)		PAWAN KUMAR AND ANOTHER V/ S STATE OF HARYANA AND OTHERS	KANWAL GOYAL, ADVOCATE GENERAL HARYANA , D.S. RAWAT, DUSHYANT SAHARAN, AAG, HARYANA
238 ***	KAITHAL [19-JUL-25]	CWP-14874-2023 (GSUOI) (OTHER)		BALJEET SINGH V/S UNION OF INDIA AND OTHERS	SUKHVIR SINGH SAHU, Satya Pal Jain (Sr. Adv.) , NEHA SHARMA
239 ***	KANGRA [19-JUL-25]	CWP-19030-2023 (SCOSB UOI) (OTHER)		ANKIT SOOD V/S STATE BANK OF INDIA AND ORS	GAURAV MOHUNTA, Gaurav Goel , Akshay Jain, KAJAL, AKSHAY JAIN, UDIT GARG
240 ***	PALWAL [19-JUL-25]	CWP-19658-2023 (SENG-HY) (OTHER)		ATTAR SINGH V/S STATE OF HARYANA AND OTHERS	ANKUR LAL, ADVOCATE GENERAL HARYANA , ANKUR LAL, RAVI DUTT SHARMA, D.A.G., HARYANA, SANJEEV KAUSHIK, Sunil Kumar Dhanda

176 of 434

7/19/2025, 9:20 PM

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		WITH CWP-24172-2023 (OTHER)	ATTAR SINGH V/S STATE OF HARYANA AND OTHERS	ANKUR LAL, A.G. HARYANA , AKASH SHEORAN, SANJEEV KAUSHIK, SARTARAJ HUSSAIN
241 ***	SANGRUR [19-JUL-25]	CWP-26329-2023 (SCOSB UOI) (OTHER) CM-7293-CWP-2025 (POR)	DISHA V/S UNION OF INDIA AND OTHERS	HARSHIT JAIN, Satya Pal Jain (Sr. Adv.) , ANITA BALYAN ANITA BALYAN,
242 ***	ROHTAK [19-JUL-25]	CWP-1744-2024 (GOVT SER HRY) (OTHER)	RAJWANTI AND ANR V/S STATE OF HARYANA AND ORS	TEJESHWAR SINGH, A.G. HARYANA , DEWANGANA CHILLAR, MOHIT UPPAL, ARSHIYA, TEJESHWAR SINGH, VIBHA TEWARI, AAG, HARYANA
243 ***	MAHENDERGARH [19-JUL-25]	CWP-5033-2024 (GOVT SER HRY RETIRAL) (OTHER) WITH CWP-5338-2024 WITH CWP-5615-2024 WITH CWP-5643-2024 WITH CWP-5799-2024 WITH CWP-6191-2024	INDERJIT V/S STATE OF HARYANA AND ORS SUBE SINGH V/S STATE OF HARYANA AND OTHERS PAWAN KUMAR V/S STATE OF HARYANA AND ORS MAHABIR SINGH V/S STATE OF HARYANA AND ORS MAZID AHMAD V/S STATE OF HARYANA AND OTHERS SURINDER SINGH V/S STATE OF HARYANA AND OTHERS	R.S. SANGWAN, ADVOCATE GENERAL HARYANA , TAPAN KUMAR, DAG, HARYANA R.S. SANGWAN, A.G.HARYANA R.S. SANGWAN, A.G. HARYANA R.S. SANGWAN, R.S. SANGWAN, A.G. HARYANA R.S. SANGWAN, A.G. HARYANA
244 ***	DELHI [19-JUL-25]	CWP-5145-2024 (GOVT SER HRY) (OTHER)	SUBHASH CHANDER V/S STATE OF HARYANA AND OTHERS	R.S. SANGWAN, A.G. HARYANA , TAPAN KUMAR, DAG, HARYANA
245 ***	MEWAT (NUH) [19-JUL-25]	CWP-10687-2024 (GOVT SER HRY) (OTHER) WITH CWP-24474-2024	ANIL KUMAR V/S STATE OF HARYANA AND OTHERS TINA PRASHAR V/S STATE OF HARYANA AND ORS	VIKRAM VIR SHARDA, A.G. HARYANA, KESHAV GUPTA , JUGANSH GOYAL, KESHAV GUPTA, KUSHALDEEP K. MANCHANDA, KUSHALDEEP KAUR, SANDEEP SINGH, TANISHA PESHAWARIA, DAG, HARYANA, VIKRAM VIR SHARDA RAM LAL GUPTA , A.G. HARYANA , ANNA BANSAL (MS.), KANWAL GOYAL, KESHAV GUPTA
246 ***	BARDHAMAN [19-JUL-25]	CWP-11315-2024 (GSUOI) (OTHER)	SUJIT DAS V/S UNION OF INDIA AND OTHERS	VARUN DUTTA, SATYA PAL JAIN (SR. ADV.)
247 ***	MAHENDERGARH [19-JUL-25]	CWP-12238-2024 (GSUOI) (OTHER)	SANJAY KUMAR V/S UNION OF INDIA AND OTHERS	MUKESH YADAV, SATYA PAL JAIN (SR. ADV.) , INDRESH GOYAL, MUKESH YADAV
248 ***	GURGAON [19-JUL-25]	CWP-12592-2024 (GOVT SER HRY) (OTHER)	PUSHPA RANI V/S STATE OF HARYANA AND OTHERS	SANDEEP SHARMA, A.G. HARYANA , GITANJALI, P.C. GOYAL, ADDL. A.G., HARYANA, SANDEEP SHARMA, VIBHA TEWARI, AAG, HARYANA
249 ***	OTHER-DISTRICT [19-JUL-25]	CWP-18057-2024 (GS UOI RET) WITH CM-18295-CWP-2024 (OTHER :DELAY CM)	BHUSHAN KUMAR SINGH V/S UNION OF INDIA AND OTHERS BHUSHAN KUMAR SINGH V/S UNION OF INDIA AND OTHERS	NITIN SHARMA, SATYA PAL JAIN (SR. ADV.) , ALANKRIT BHARDWAJ, VINOD SHARMA NITIN SHARMA, SATYA PAL JAIN (SR. ADV)
250 ***	MEWAT (NUH) [19-JUL-25]	CWP-18794-2024 (SENG-HY) WITH CWP-18928-2024	MUJEEB REHMAN AND ORS V/S STATE OF HARYANA AND ORS KRISHAN KUMAR V/S STATE OF HARYANA AND ORS	MAZLISH KHAN, A.G. HARYANA , MAZLISH KHAN, MOHD. TARIF, VIKRANT KOUNDAL ANKIT CHAHAL, A.G. HARYANA , ANKIT CHAHAL

7/19/2025, 9:20 PM

261 ***	MANDI [19-JUL-25]	CWP-6991-2025 (SCOSB UOI)	BRIJ LAL AND OTHERS V/S BHAKRA BEAS MANAGEMENT BOARD AND ANOTHER	RAMAN SHARMA, , AMARSH DUDEJA, ARNAV SHARMA, AAKRITI SHARMA, RAMAN SHARMA, RITESH AGGARWAL, SUDHANSHU MAKKAR
262 ***	NAWAN-SHAHAR(SBS NAGAR) [19-JUL-25]	CWP-7036-2025 (SCOSB UOI-RETIRAL)	USHA RANI V/S PUNJAB NATIONAL BANK AND ORS	PUSHPINDER KAUSHAL, , AJAY SINGH RANA, DEVINDER KUMAR KAUSHAL,RAJENDER KUMAR, GAURAV GOEL, PUSHPINDER KAUSHAL, SAURAV VERMA
263 ***	PANCHKULA [19-JUL-25]	CWP-7047-2025 (GOVT SER HRY)	DR ARCHANA AGGARWAL V/S STATE OF HARYANA AND ANR	ANURAG GOYAL, A.G. HARYANA , ABHIMANYU KAUSHAL, ARJUN KAUSHAL, TANISHA PESHWARIA, DAG, HRY
264 ***	KARNAL [19-JUL-25]	CWP-7691-2025 (SENG-HY)	JEEVAN KUMAR AND OTHERS V/S STATE OF HARYANA AND OTHERS	PARDEEP KUMAR SEHRAWAT, A.G. HARYANA , SANJEEV KUMAR PANWAR, TANISH PESHWARIA, DAG, HRY
265 ***	REWARI [19-JUL-25]	CWP-9344-2025 (GOVT SER HRY)	DINESH KUMAR V/S STATE OF HARYANA & ORS	SAURABH DALAL, A.G. HARYANA , O.P. DUHAN, SAURABH DALAL
266 ***	KURUKSHETRA [19-JUL-25]	CWP-10455-2025 (SCOSB UOI)	FOOD CORPORATION OF INDIA KARAMCHARI SANGATHAN AND ANR V/S FOOD CORPORATION OF INDIA AND ORS	RAJENDER SINGH MALIK, SUNISH BINDLISH , R.S.MALIK

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 23/07/2025 CR NO 27

HON'BLE MR. JUSTICE PANKAJ JAIN

Dedicated VC Link for Hybrid Hearing: <https://zoom.us/my/vcphhc27>
Meeting ID is 463 217 5285

- 1) All cases listed in urgent list and bails in motion list will be taken up first.
- 2) After urgent cases, CR cases, then FA0 cases will be taken up.
- 3) At 2 PM, RSA cases listed in ordinary motion will be taken up serial wise. No adjournment will be granted in cases which are more than 7 year old i.e. year 2018 or earlier. Further, Advocates appearing in RSA cases are requested to prepare a brief note of the case not running into more than 2 pages and keep the same ready with them at the time of hearing of the matter.
- 4) Mediation cases will be taken up at 3.30 PM.

201 **	AMRITSAR [19-JUL-25]	RSA-1961-2018	JASWINDER SINGH V/S JASSA SINGH AND ORS	VENEET SHARMA, , MAYANK MAHLA, RAJINDER SHARMA, SANDEEP SHARMA, SHUBHAM MEHTA, VIVEK SALATHIA
		CM-5369-C-2018 (<i>DELAY(F)</i>)		VENEET SHARMA,
		CM-5370-C-2018 (<i>STAY</i>)		VENEET SHARMA,
		WITH RSA-3779-2018	BALJINDER KAUR & ORS V/S JASSA SINGH AND ORS	VIVEK SALATHIA, , MRIDUL SHARMA, VIVEK SALATHIA, VIVEK SINGLA
		CM-9689-C-2018 (<i>DELAY (REF)</i>)		VIVEK SALATHIA,
		CM-9690-C-2018 (<i>STAY</i>)		VIVEK SALATHIA,
		WITH CR-6440-2019	BALJINDER KAUR AND ORS V/S JASSA SINGH	VIVEK SALATHIA, , MR. PREMJIT KALIA,, RAJINDER SHARMA
(BODT 15.01.2025//PROCEEDINGS STAYED IN CR-6440-2019)				
202 ***	KARNAL [19-JUL-25]	COCP-2562-2025 (CWP-22866-2024)	KAVINDER TYAGI AND ANOTHER V/S SANDEEP RATHI AND OTHERS	PARMINDER SINGH, , PK LONGIA, DAG, HRY
203 ***	HOSHIARPUR [19-JUL-25]	COCP-2803-2025 (CWP-20058-2013)	VANDANA BHALLA V/S S.K. MISHRA AND ANOTHER	SATBIR RATHORE, , BHUPINDER SINGH, RISHI KAUSHAL, ISHAN KAUSHAL, AAG, PB, RISHI KAUSHAL, SATBIR RATHORE
204 **	GURGAON [19-JUL-25]	RSA-4737-1999	JITO V/S SHANTI DEVI	AJAI LAMBA, , ADITYA VERMANI, SANDEEP VARMANI, HEMANT BASSI, SATVIK BANSAL
		CM-8332-C-1999		AJAI LAMBA,
		CM-8333-C-1999		AJAI LAMBA,
		CM-8334-C-1999		AJAI LAMBA,
		CM-8335-C-1999		AJAI LAMBA,
		CM-7158-C-2024 (<i>LR</i>)		SANDEEP VERMANI, , ADITYA VERMANI, HEMANT BASSI
205 **	LUDHIANA [19-JUL-25]	IOIN-1-RSA-1876-2006	KARNAIL SINGH V/S NAZAR SINGH AND ORS.	VG DOGRA,
		IN RSA-1876-2006		VG DOGRA, , SUSHIL GAUTAM, MALKEET SINGH
		(IOIN FOR COMPLETION OF SERVICE)		
206 **	SIRSA [19-JUL-25]	CM-14173-C-2019 (<i>E/H</i>)	D H B V N L AND ORS. V/S RAVINDER MONGA	R.S. LONGIA, RAJESH SETHI
		IN RSA-391-2008		MOHNISH SHARMA, , R.S. LONGIA, RAJESH SETHI, RAJESH SETHI,
207 **	YAMUNA-NAGAR [19-JUL-25]	CM-5474-C-2022 (<i>RECALLING</i>)	NETTAR PARKASH V/S LAKHAN LAL AND ANR.	RAHUL SHARMA, RAKESH NEHRA, ANIMESH SHARMA , GAURAV JINDAL, PARMOD

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		WITH CM-1703-C-2024 (POR)	NETTAR PARKASH V/S LAKHAN LAL AND ANR.	CHAUHAN, PARMOD KUMAR CHAUHAN, YUVRAJ SHANDILYA, ADVOCATE FOR MR. RAHUL SHARMA-I, PARMOD KUMAR CHAUHAN,
		CM-1795-C-2024 (POR)		RAHUL SHARMA, , ARPANDEEP NARULA
		IN RSA-3749-2008		AVNISH MITTAL, , ANIMESH SHARMA, RAKESH NEHRA, , J S CHAHAL, NAMIT KHURANA, S.P.SINGH, SURESH KUMAR, KULBHUSHAN SHARMA, , S.S.KAMBOJ, VISHWANATH SHARMA, , SONIA GULATI, MANOJ, VIKASH BHARDWAJ,
		WITH CM-5462-C-2022 (RECALLING)	NETTAR PARKASH V/S LAKHAN LAL AND ANR.	RAHUL SHARMA,
		WITH CM-1702-C-2024 (POR)	NETTAR PARKASH V/S LAKHAN LAL AND ANR.	PARMOD KUMAR CHAUHAN,
		CM-1796-C-2024 (POR)		RAHUL SHARMA, , ARPANDEEP NARULA
		IN RSA-3750-2008		AVNISH MITTAL, , J.S.CHAHAL, S.S.KAMBOJ, VISHAWANATH SHARMA, , RAKESH NEHRA, ANIMESH SHARMA, , S.P.SINGH, SURESH KUMAR, KULBHUSHAN SHARMA, , SONIA GULATI, MANOJ, VIKAS BHARDWAJ, , VIJAY TAKHI.
208 **	GURGAON [19-JUL-25]	RSA-1027-2009	SHIV DUTT AND ORS. V/S BASANTI AND ORS.	C.B.GOEL, , ANUPAM MATHUR, ARUN JAIN, CHETAN SALATHIA, ARYAMAN THAKUR, C B GOEL, AMIT JAIN, DHRUV MITTAL, AMIT JAIN, JAI SINGH YADAV, ADVOCATE, FOR MR. SACHIN MITTAL, , JAIVIR CHANDEL, RAJINDER GOEL, SACHIN MITTAL, VISHAL GOEL
		CM-2988-C-2009		C.B.GOEL,
		CM-2989-C-2009		C.B.GOEL,
209 **	YAMUNA-NAGAR [19-JUL-25]	FAO-627-2010 (NIA (EG)) CM-3419-CII-2010	RAJIV DHANGA V/S JAGDISH CHAND AND ORS	JITENDER S. CHAHAL, , VINOD GUPTA JITENDER S. CHAHAL,
		CM-3420-CII-2010		JITENDER S. CHAHAL,
		CM-3421-CII-2010		JITENDER S. CHAHAL,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
210 **	REWARI [19-JUL-25]	FAO-4549-2010 (NIC) CM-19257-CII-2010	NATIONAL INSURANCE CO. LTD. V/S POONAM & ORS.	SANJIV PABBI, , ARUN YADAV, PARMINDER SINGH, SANJIV PABBI SANJIV PABBI,
		WITH FAO-5058-2010	POONAM & ORS. V/S HAR CHAND & ORS.	ARUN YADAV, , SANJIV PABBI
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
211 **	PANIPAT [19-JUL-25]	RSA-2408-2010	MEHAL SINGH V/S M/S HEM RAJ SURINDER PAL	KUMAR VISHAV AGGARWAL, , AJIT SINGH, KUMAR VISHAV AGGARWAL, SANJIV GUPTA, RAJNISH GUPTA,
		CM-7188-C-2010		KUMAR VISHAV AGGARWAL,
212 **	LUDHIANA [19-JUL-25]	RSA-4901-2012	KULDEEP SINGH V/S M/S MUKHTIAR SINGH SURINDERPAL SINGH	RITU PUNJ, , A.S.SANDHU, A.S.SANDHU, H.S.CHEEMA, BALWINDER SINGH, , ISHWAR JYOT, ADVOCATE FOR MR. RAJESH PUNJ, R.S.RANGI, NEERAJ MADAN, SUMATI JUND, RAJESH PUNJ, RITESH PUNJ, RITESH PUNJ, K.S. BILLING,

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				RITESH PUNJ, NEERAJ MADAN, H.S.TULI, S.S.RANGI, SAHIBA JOSHI, SAURAV, K.S.BILLING, Y.P.SINGLA, S.S.RANGI, NAVDEEP KAUR
				RITU PUNJ,
				RITU PUNJ,
				RITU PUNJ,
				RITU PUNJ, H.S. CHEEMA,
				RITU PUNJ,
213 **	REWARI [19-JUL-25]	CM-9586-C-2013	SURAJ BHAN & ORS V/S MANGTU & ORS	SARVJIT SINGH KHURANA, , ADITYA SINGH, MONIKA MEHTA, NIPUN VASHISTHA, SUNNY BHARDWAJ
				SARVJIT SINGH KHURANA,
				SARVJIT SINGH KHURANA,
				SARVJIT SINGH KHURANA, , Nipun Vashist
214 **	PANCHKULA [19-JUL-25]	RSA-2793-2013	SWARAJ PAL SINGH AND ANR V/S ARUN KUMAR AND ORS	AKSHAY BHAN, , JAI KUMAR CHAUHAN, Jasbir Singh Ahlawat , ROHIT NAGPAL, J.S. AHLAWAT, ALOK MITTAL, SANTOSH SHARMA, VARUN SANDHU, YASH PAL SHARMA
				AKSHAY BHAN,
215 **	LUDHIANA [19-JUL-25]	RSA-4761-2013	KULDEEP SINGH V/S M/S CHAUDHARY RAM VED PRAKASH COMMISSION AGENTS	RITU PUNJ, , BALWINDER SINGH, H.S. CHEEMA, HARPREETKAUR, NAVDEEP KAUR, NEERAJ MADAAN, H S TULI, RAJESH PUNJ, RENU CHANDEL, RAJESH PUNJ, RENU RAJESH PUNJ, SAHAJ PUNJ, SARVESH RATTAN, SUDEEP SINGH, NEERAJ MADAAN, SUMATI JUND, , RITESH PUNJ, SUMATI JAIN, Y.P.SINGLA, S.S.RANGI
				RITU PUNJ,
				RITU PUNJ,
				RITU PUNJ,
216 **	PATIALA [19-JUL-25]	RSA-5152-2014	NAIB SINGH V/S SARABJOT SINGH	ANIL KUMAR GARG, SHEERY K SINGLA, , KANWAL BANSAL, SK SINGLA, SUNNY K. SINGLA, TANIA MAHAJAN
				ANIL KUMAR GARG, SUNNY SINGLA
				ANIL KUMAR GARG,
				ANIL KUMAR GARG,
				ANIL KUMAR GARG,
				SUNNY KUMAR SINGLA, , SUNNY KUMAR SINGLA
		WITH CRM-M-12602-2015	SARABJOT SINGH AND ORS V/S NAIB SINGH	SHEERY K SINGLA,
				ANIL KUMAR GARG,
217 **	PALWAL [19-JUL-25]	CM-11579-C-2015	BIR SINGH AND ORS V/S BALLO AND ORS	S.K. TRIPATHI, , KUNAL DAWAR
				S.K. TRIPATHI,

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218 **	KARNAL [19-JUL-25]	& RSA-4839-2015		S.K. TRIPATHI, , Abhishek Dhull, KUNAL DAWAR, REENA RANI
		RSA-4681-2015	PADAM KUMAR AND ANR V/S RAMESH CHAND AND ANR	AKSHAY JINDAL, , AKSHAY JINDAL, ASHISH AGGARWAL, PARUNJEET SINGH, C.B GOEL, GARIMA JINDAL, RAJINDER GOEL, VIBHUTI NARAINA, AKSHAY JINDAL, VIJAYVEER SINGH
		CM-5402-C-2025 (POR)		AKSHAY JINDAL,
219 **	HOSHIARPUR [19-JUL-25]	CM-7688-CII-2016 (NIC) CM-7689-CII-2016	NATIONAL INSURANCE COMPANY LTD V/S SEEMA & ORS	R.C. KAPOOR, ARNAV SOOD, , JAGJIT SINGH R.C. KAPOOR,
		& FAO-1999-2016		R.C. KAPOOR, ARNAV SOOD , CHETAN BANSAL, JAGJIT SINGH, ARNAV SOOD, R.C. KAPOOR
		WITH FAO-2545-2016 (DEATH CASE)	SEEMA @ AMARJYOTI AND ORS V/S BALDEV SINGH AND ORS	ARNAV SOOD,
220 **	MOGA [19-JUL-25]	CM-22012-CII-2024 (WC ACT) (LR) IN FAO-4302-2016	PRITAM KAUR & ANR V/S M/S M.C TRADERS & ORS	N.S. DANDIWAL, ACHIN GUPTA N.S. DANDIWAL, , ACHIN GUPTA, ACHIN GUPTA, MUKESH KAUSHIK
221 **	PALWAL [19-JUL-25]	CM-12739-C-2016	ROOPA DEVI AND ANR V/S NATIONAL HIGHWAY AUTHORITY OF INDIA AND ORS	KESHAV PRATAP SINGH , , D.K. PRAJAPATI, RAGHUJEET SINGH MADAN, G.S. HOODA, MAHENDER JOSHI, ROHIT KAUSHIK, VISHAL THAKUR KESHAV PRATAP SINGH ,
		CM-12740-C-2016		
		CM-10457-C-2017 (EXEMPTION)		GAURAV SINGH HOODA,
		CM-10458-C-2017 (POR)		GAURAV SINGH HOODA,
		& RSA-4885-2016		KESHAV PRATAP SINGH , , GAURAV SINGH HOODA, KESHAV PRATAP SINGH, PRAVINDRA SINGH CHAUHAN, RAGHUJEET SINGH MADAN
222 **	FATEHGARH-SAHIB [19-JUL-25]	FAO-5857-2016 (PBT)	GURPREET SINGH V/S GENERAL PUBLIC AND ORS	NARINDER SINGH SWAITCH,
223 **	MAHENDERGARH [19-JUL-25]	FAO-6492-2016 (HDFC)	HDFC ERGO GENERAL INSURANCE CO. LTD. V/S SUSHILA AND ORS.	ASHWANI TALWAR, , BHAWNA GREWAL, DEEPIKA, SANDEEP KUMAR YADAV ASHWANI TALWAR,
		CM-22051-CII-2016		
		CM-22052-CII-2016		ASHWANI TALWAR,
		WITH FAO-7235-2016	SUSHILA AND ORS V/S BEER SINGH AND ORS	SANDEEP KUMAR YADAV, , ASHWANI TALWAR, SANDEEP KUMAR YADAV
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
224 **	AMBALA [19-JUL-25]	FAO-7679-2016 (OI (EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	SARABJEET SINGH V/S PARAMJEET SINGH AND ANR	DHRUV GUPTA, , ASHISH YADAV
225 **	AMRITSAR [19-JUL-25]	RSA-720-2016	GURJIT SINGH V/S PUNJAB STATE POWER CORP LTD & ANR	L M GULATI, , JUGWINDER BIR, LM GULATI, R.P.S. BARA, R.S. GILL L M GULATI,
		CM-1970-C-2016		
		CM-1971-C-2016		L M GULATI,

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226 **	REWARI [19-JUL-25]	RSA-2841-2016	NIHAL SINGH AND ANR V/S SUBE SINGH AND ANR	M.L.SHARMA, , M.L.SHARMA, MR. PAWAN MALIK,, SUSHIL K. SHARMA, M.L. SHARMA M.L.SHARMA,
		CM-7662-C-2016		
		CM-7663-C-2016		M.L.SHARMA,
227 **	KARNAL [19-JUL-25]	RSA-3029-2016	M/S MEENA IRONEX V/S SDO(OP) UHBVNL AND ANR.	PANKAJ BALI, , KEWAL KRISHAN, S.K. MAHAJAN, SAURABH MOGA, SIKANDH MEHTA PANKAJ BALI,
		CM-8095-C-2016		
		CM-8096-C-2016		PANKAJ BALI,
228 **	HOSHIARPUR [19-JUL-25]	RSA-6449-2016	ROOP SINGH V/S PIARA SINGH	VIPIN MAHAJAN, , AMIT GUPTA, ANIL SAINI, ARMAAN, , GAGANBIR KAUR KAHLON, MR. MUNISH GUPTA,, MUNISH GUPTA VIPIN MAHAJAN,
		CM-16908-C-2016		
229 **	LUDHIANA [19-JUL-25]	CM-20098-CII-2023 (O43R1) (OTHER)	VIJAY KUMAR JAIN THROUGH HIS LR. ANIL JAIN V/S SATISH KUMAR JAIN AND ORS.	MANVENDER SINGH DALAL, SHERRY SINGLA , RAHUL SHARMA SHEERY K SINGLA, , MANVENDER SINGH DALAL, NAVEEN SHARMA
		IN FAO-294-2017		
230 **	HOSHIARPUR [19-JUL-25]	CM-8739-C-2017 (DELAY(F))	KHURSHAID & ANR V/S FEROZ KHAN	SANJEEV PANDIT, , JYOTIKA BEHL, MUNISH GUPTA, NS GILL, N.S.GILL, RIMJHIM MAHAJAN, SANJEEV PANDIT, VINOD PUNDHIR, SANJEEV PANDIT RIMJHIM MAHAJAN, SANJEEV PANDIT
		WITH CM-9483-C-2019 (OTHER)		
		CM-8740-C-2017 (STAY)	KHURSHAID ' '&' ' ANR V/S FEROZ KHAN	SANJEEV PANDIT,
		& O&M RSA-3618-2017		SANJEEV PANDIT, , BHUPINDER BANGA, IMRAN AHMED ALI, MOHAMMAD SARTAJ, MUNISH GUPTA, SANJEEV PANDIT, SATBIR RATHORE
231 **	LUDHIANA [19-JUL-25]	FAO-3549-2017 (O43R1)	HARCHARAN SINGH V/S JASBIR KAUR	YOGESH GOYAL, , PULKIT DAGAR (LEGAL AID COUNSEL), VIKAS SONAK, YOGESH GOYAL
232 **	REWARI [19-JUL-25]	FAO-4040-2017 (IFFTOK(EG))	PRABHU DAYAL V/S YOGENDER AND ORS	ARUN YADAV, , H.N.SAHU, JITENDER NARA, ARUN YADAV, MANVI VERMA, RAJNEESH MALHOTRA, VANDANA MALHOTRA , VANDANAA MALHOTRA
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
233 **	KAPURTHALA [19-JUL-25]	FAO-4734-2017 (SRIRAM(OD)) CM-14113-CII-2017 (STAY)	AMANDEEP @ DEEPA V/S SIMRO AND ORS	ATUL JAIN, , PUNIT JAIN, PUNIT JAIN ATUL JAIN,
		WITH FAO-6463-2017	SIMRO AND ORS V/S AMARDEEP @ DEEPA AND ORS	PRATEEK PANDIT, , PUNIT JAIN
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
234 **	UT-CHANDIGARH [19-JUL-25]	FAO-6252-2017 (ESI ACT)	YOGESHWAR SHARMA V/S REGIONAL DIRECTOR EMPLOYEES AND ANR.	AMAN BAHRI, , AMAN BAHRI, MEGHA CHAUHAN
		CM-20062-CII-2017 (EXEMPTION)		AMAN BAHRI,
		CM-20063-CII-2017 (STAY)		AMAN BAHRI,

235 **	KARNAL [19-JUL-25]	FAO-8102-2017 (WC ACT)	NATIONAL INSURANCE CO. LTD. V/S KUMARI DEVI AND ORS	D.P.GUPTA, , ROHIT GOSWAMI, SHUBHAM GUPTA, SHVETANSHU GOEL
		CM-26711-CII-2017 (STAY)		D.P.GUPTA,
		CM-26712-CII-2017 (POR)		D.P.GUPTA,
236 **	FARIDABAD [19-JUL-25]	FAO-8219-2017 (NIC (ED)) CM-27035-CII-2017 (DELAY (REF))	AAMINA AND ANR. V/S ASIM AND ORS.	RAM BILAS GUPTA, , HARDEEP SINGH
				RAM BILAS GUPTA,
(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
237 **	SANGRUR [19-JUL-25]	FAO-8348-2017 (MMACT(OD))	GENERAL MANAGER PRTC BUDHLADA DISTT MANSA(OWNER OF BUS NO. PB-11-AB-5844 V/S SARABJIT KAUR & ANR	HARSH CHOPRA, , GURDEEPINDER SINGH DHILLON, HARMANJIT KAUR, HARSH CHOPRA, Shamsher Singh Brar
		CM-27374-CII-2017 (STAY)		HARSH CHOPRA,
		WITH FAO-8357-2017	GENERAL MANAGER PRTC BUDHLADA DISTRICT MANSA V/S SARABJIT KAUR AND ANR	HARSH CHOPRA, , GURDEEPINDER SINGH DHILLON, HARSH CHOPRA
		CM-27389-CII-2017 (STAY)		HARSH CHOPRA,
		CM-9553-CII-2024 (CLARIFICATION)		HARSH CHOPRA, , AASHISH CHOPRA, AJIT SINGH, GURDEEPINDER SINGH DHILLON
(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
238 **	SANGRUR [19-JUL-25]	FAO-8565-2017 (NIC)	NATIONAL INSURANCE COMPANY LTD V/S MANPREET KAUR AND ORS	R.C. KAPOOR, , DINESH KUMAR, MANISH KUMAR SINGLA, R.C. KAPOOR, RAHUL PATHANIA, RAVI KUMAR, RAJBIR SINGH, SANJEEV GOYAL, SHIKHA SINGLA,
		CM-28055-CII-2017 (STAY)		R.C. KAPOOR,
		WITH XOBJC-105-CII-2018	NATIONAL INSURANCE COMPANY LTD V/S MANPREET KAUR AND ORS	MANISH KUMAR SINGLA, , DINESH KUMAR.
(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
239 **	YAMUNA-NAGAR [19-JUL-25]	CM-17763-CII-2018 (WC ACT) (DELAY(F)) CM-17764-CII-2018 (STAY)	HARYANA KASHMIR TRANSPORT CARRIER V/S TATA AIG GENERAL INSURANCE CO. AND ANR.	NAMIT KHURANA,
				NAMIT KHURANA,
		& O&M FAO-5338-2018		NAMIT KHURANA, , NAMIT KHURANA, SACHIN OHRI
240 **	HISSAR [19-JUL-25]	CM-22841-CII-2018 (WC ACT) (DELAY(F)) CM-22840-CII-2018 (EXEMPTION)	CHANDERPATI AND ORS V/S HOSHIAR SINGH AND ANR	PANKAJ MEHTA,
				PANKAJ MEHTA,
		CM-22842-CII-2018 (DELAY (REF))		PANKAJ MEHTA,
		& FAO-6538-2018		PANKAJ MEHTA, , Pankaj Mehta
241 **	KARNAL [19-JUL-25]	CM-22943-CII-2018 (IFFTOK(EG)) (DELAY(F))	DARSHANI DEVI AND ORS V/S HAKAM SINGH AND ORS	NAMIT SHARMA,
		& FAO-6585-2018		NAMIT SHARMA, , SANJEEV KODAN

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242 **	AMBALA [19-JUL-25]	FAO-191-2018 (WC ACT) CM-596-CII-2018 (<i>DELAY(F)</i>)	SAROJ BALA AND ANR V/S PARVINDER PAL SINGH AND ORS	FATEH SAINI, , FATEH SAINI FATEH SAINI,
243 **	PANIPAT [19-JUL-25]	FAO-2240-2018 (WC ACT) CM-8398-CII-2018 (<i>30-WCA</i>) CM-8399-CII-2018 (<i>STAY</i>)	MAHAVIR SINGH @ BHEERA V/S RAJINDER SINGH AND ORS	RAM PAL VERMA, RAM PAL VERMA, RAM PAL VERMA,
244 **	SANGRUR [19-JUL-25]	FAO-4159-2018 (MMACT(EG)) CM-14526-CII-2018 (<i>POR</i>) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	MOHINDER KAUR V/S RANDHIR SINGH AND ORS	ISHAN GUPTA, , ANUPAM SINGLA, ISHAN GUPTA ISHAN GUPTA,
245 **	KARNAL [19-JUL-25]	FAO-5121-2018 (WC ACT) CM-16951-CII-2018 (<i>30-WCA</i>)	NEW INDIA ASSURANCE COMPANY LTD V/S SANTOSH KUMAR AND ORS	R.C. KAPOOR, , ASHIT MALIK, R.C. KAPOOR, RAHUL PATHANIA R.C. KAPOOR,
246 **	SONEPAT [19-JUL-25]	FAO-5437-2018 (WC ACT)	KAMLA DEVI AND ORS. V/S DM EXPRESS AND ANR.	NAVEEN SINGH PANWAR,
247 **	PALWAL [19-JUL-25]	FAO-6672-2018 (IFFTOK(EG)) CM-23201-CII-2018 (<i>EXEMPTION</i>) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	DHARAMWATI AND ORS V/S RAM LAL & ORS	SANJEEV KUMAR PANWAR, , GAURAV SINGLA SANJEEV KUMAR PANWAR,
248 **	FEROZEPUR [19-JUL-25]	RSA-1283-2018 CM-3176-C-2018 (<i>STAY</i>)	BALWINDER SINGH V/S BALKAR SINGH AND ORS.	RAMAN GOKLANEY, , RAHUL ARORA, RAMAN GOKLANEY, VINEET SACHDEVA RAMAN GOKLANEY,
249 **	BATHINDA [19-JUL-25]	RSA-3858-2018 CM-10051-C-2018 (<i>STAY</i>)	HAZURA SINGH AND ORS. V/S NAIB SINGH AND ORS	ANKIT MIDHA, , AMARPREET SINGH, ASHWANI KUMAR CHOPRA SR ADVOCATE, BINDERJIT SINGH, BRAHMJOT SINGH NAHAR, M N JAJORIA, RUPA PATHANIA, VIDUL KAPOOR ANKIT MIDHA,
250 **	ROPAR [19-JUL-25]	CM-9501-C-2019 (<i>DELAY(F)</i>) CM-9502-C-2019 (<i>STAY PROCEED</i>) & O&M RSA-3500-2019	THAKUR DWARA ADMINISTRATIVE COMMITTEE KHERA BAGH V/S KAILASH DASS	G.S. NAGRA, , B.S. MANN, K.S. DADWAL G.S. NAGRA, G.S. NAGRA, , K.S. RAWAT, B.S. MANN
251 **	FARIDABAD [19-JUL-25]	FAO-2733-2019 (ESI ACT) CM-9325-CII-2019 (<i>STAY</i>)	GOLAYA PROGRESSIVE PUBLIC SCHOOL V/S REGIONAL DIRECTOR, EMPLOYEES STATE INSURANCE CORPORATION	ADARSH JAIN, , TULIKA JAIN ADARSH JAIN,
252 **	AMBALA [19-JUL-25]	FAO-2993-2019 (IFFTOK(EG))	PARDEEP KAUR AND ANOTHER V/ S SUNIL KUMAR AND OTHERS	PARMINDER SINGH, , ABHIMANYU KALSY, ANKUR GUPTA, VIVEK SINGLA, ANKUR GUPTA, KAMLESH, PARMINDER SINGH, URVASHI

(FAO 424-2023 FOR 10.11.2025 FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
253 **	PALWAL [19-JUL-25]	FAO-3578-2019 (MMACT(EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	USHA DEVI AND ORS V/S KHAIROO DHAKAD AND ORS	SANDEEP GOYAL,
254 **	HISSAR [19-JUL-25]	FAO-4163-2019 (NIA (ED)) WITH FAO-4171-2019	NARSI RAM AND ORS V/S VIKAS AND ORS RADHEY SHYAM V/S VIKAS AND ORS	KULWANT SINGH DHANORA, , NAVEEN SIWACH, Pradeep Kumar KULWANT SINGH DHANORA, , Pradeep Kumar
(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
255 **	UT-CHANDIGARH [19-JUL-25]	FAO-4458-2019 (NIC) CM-14683-CII-2019 (STAY PROCEED)	NATIONAL INSURANCE COMPANY LIMITED THROUGH ITS ADMINISTRATIVE OFFICER V/S MOHD. ISHRIAL AND OTHERS	OM PAL SHARMA, , ANISH VERMA, RAJESH GOYAL OM PAL SHARMA,
(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
256 **	UT-CHANDIGARH [19-JUL-25]	FAO-5660-2019 (CHOLA) CM-18799-CII-2019 (STAY PROCEED)	CHOLAMANDLAM MS GENERAL INSURANCE COMPANY LTD V/S SNEH LATA AND ORS	PUNIT JAIN, , KETAN ANTIL, Jitender Kumar Sehrawat, KETAN ANTIL PUNIT JAIN,
(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
257 **	MUMBAI [19-JUL-25]	CM-7773-CII-2020 (WC ACT) (DELAY(F)) CM-7772-CII-2020 (DELAY (REF)) CM-7774-CII-2020 (STAY PROCEED) & O&M FAO-2774-2020	KOTAK GENERAL INSURANCE COMPANY LTD V/S RAM RAJ KAMAT AND ORS	SANJEEV GOYAL, , GURINDER PAL SINGH SANJEEV GOYAL, SANJEEV GOYAL, SANJEEV GOYAL, , GURINDER PAL SINGH, SANJEEV GOYAL
258 **	MOHALI (SAS NAGAR) [19-JUL-25]	CM-10534-CII-2021 (RGI (EG)) (DELAY(F)) & FAO-1768-2021	SANDEEP KAUR AND OTHERS V/S GURVINDER SINGH AND OTHERS	VIJAY LATH, VIJAY LATH, , NAVEEN SHARMA (MOUDGIL)
259 *	NEW-DELHI [19-JUL-25]	CR-289-2021 (MISC) WITH CR-290-2021 WITH CR-716-2020 WITH CR-19-2021 WITH CR-22-2021 WITH CR-892-2020 WITH CR-97-2021 WITH CR-346-2021	GOVERNMENT OF INDIA AND ANR V/S BHAJAN LAL AND ORS GOVERNMENT OF INDIA AND ANR V/S JASPAL SINGH AND ORS UNION OF INDIA AND ANOTHER V/S AVTAR SINGH AND ANR PROJECT DIRECTOR (NHAI) V/S HAZARA SINGH AND ANOTHER PROJECT DIRECTOR (NHAI) V/S RATNO DEVI (SINCE DECEASED) THROUGH LRS AND ORS GOVERNMENT OF INDIA AND ANOTHER V/S MOHINDER SINGH AND OTHERS UNION OF INDIA AND ANR V/S SEEMA KUMARI AND ANOTHER GOVERNMENT OF INDIA AND ANR V/S GURDEEP SINGH AND ORS	PUNEET SAREEN, MANOJ KUMAR PUNDIR , ARSHIT GOEL, MANOJ KUMAR PUNDIR, MR. MANOJ PUNDIR, ADVOCATE, SHIVAM MALHOTRA PUNEET SAREEN, MANOJ KUMAR PUNDIR , MANOJ KUMAR PUNDIR, SHIVAM MALHOTRA PUNEET SAREEN, , AKSHIT GOEL, SHIVAM MALHOTRA PUNEET SAREEN, A.G. PUNJAB , ARSHIT GOEL, SHIVAM MALHOTRA PUNEET SAREEN, A.G. PUNJAB , ARSHIT GOEL, SHIVAM MALHOTRA, SUNNY KUMAR SINGLA PUNEET SAREEN, , ARSHIT GOEL, Kiran Kumar Madan, SHIVAM MALHOTRA PUNEET SAREEN, , SHIVAM MALHOTRA PUNEET SAREEN, A.G. PUNJAB , ARSHIT GOEL, SHIVAM MALHOTRA

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260 ***	GURDASPUR [19-JUL-25]	CR-2489-2021 (IO) CM-11732-CII-2021 (<i>EXEMPTION</i>)	SARVDEEP SINGH V/S GURDASPUR CENTRAL COOPERATIVE BANK LIMITED AND ORS	VIPIN MAHAJAN, , GAGANBIR KAUR, MUKAND GUPTA, PARAMJIT KAUR DEOL, S.K. BIRIWAL VIPIN MAHAJAN,
261 ***	GURGAON [19-JUL-25]	CR-3096-2021 (IO) WITH CR-208-2022 CM-3589-CII-2025 (<i>LR</i>) WITH CR-1268-2022 CM-12554-CII-2024 (<i>STAY PROCEED</i>)	THE SUNNY VILLA COOPERATIVE HOUSE V/S SHRI KISHAN AND ANR THE SUNNY VILLA COOPERATIVE HOUSE V/S DHARAM PAL THE SUNNY VILLA COOPERATIVE HOUSE, BUILDING SOCIETY LTD. V/S SHRI BHAGWAN DASS SINCE DECEASED TH HIS LRS AND OTHERS	MUNISH KUMAR GARG, , AMIT JAIN, BHAWNA THAKUR, M N JAJORIA, MUNISH KUMAR GARG MUNISH KUMAR GARG, , MUNISH KUMAR GARG, NISHANT INDAL AMIT JAIN, MUNISH KUMAR GARG, A.G. HARYANA , MUNISH KUMAR GARG MUNISH KUMAR GARG,
262 **	SIRSA [19-JUL-25]	FAO-2460-2021 (RCT ACT) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	SARASWATI AND OTHERS V/S UNION OF INDIA AND ANOTHER	PARMINDER SINGH, , Sandeep Bhatia
263 **	PANCHKULA [19-JUL-25]	FAO-3274-2022 (WC ACT)	BALAK RAM V/S KAUSHAL GARG CONTRACTOR UHBVN	BALBIR KUMAR SAINI,
264 **	ROHTAK [19-JUL-25]	FAO-3666-2022 (WC ACT) CM-11045-CII-2022 (<i>STAY PROCEED</i>) (DEATH CASE)	THE NEW INDIA ASSURANCE COMPNAY LIMITED V/S GEENA AND OTHERS	SATPAL DHAMIJA, , Deepak Girotra, GANDHARV MALHOTRA, VARUN SHARMA Satpal Dhamija,
265 **	MEWAT (NUH) [19-JUL-25]	FAO-3780-2022 (WC ACT) CM-11559-CII-2022 (<i>STAY PROCEED</i>) CM-11560-CII-2022 (<i>EXEMPTION</i>) CM-11561-CII-2022 (<i>POR</i>)	IFFCO TOKIO GENERAL INS CO LTD V/S VASHEER AND ORS	RAVINDER ARORA, , RAVINDER ARORA RAVINDER ARORA, RAVINDER ARORA, RAVINDER ARORA,
266 **	UT-CHANDIGARH [19-JUL-25]	FAO-4608-2022 (WC ACT) CM-14535-CII-2022 (<i>STAY PROCEED</i>)	THE ORIENTAL INSURANCE COMPANY LIMITED V/S JASVIR KAUR AND OTHERS	D.P.GUPTA, , Brahminder Singh Toor, FARIAD SINGH VIRK D.P.GUPTA,
267 **	YAMUNA-NAGAR [19-JUL-25]	FAO-4632-2022 (WC ACT) CM-14771-CII-2022 CM-14772-CII-2022 (<i>EXEMPTION</i>) (DEATH CASE)	SWARANJEET KAUR AND ORS V/S ROHIT KUMAR AND ANOTHER	KUSHAGRA BENIWAL, KUSHAGRA BENIWAL, KUSHAGRA BENIWAL,
268 **	PANCHKULA [19-JUL-25]	FAO-5052-2022 (WC ACT)	BABY DEVI AND ORS V/S MANGAT RAM AND ANOTHER	SURYAKANT GAUTAM, , SURYAKANT GAUTAM
269 **	PATIALA [19-JUL-25]	RSA-2601-2022 CM-9011-C-2022 (<i>DELAY (REF)</i>)	AMARJIT KAUR AND ORS V/S JASBIR KAUR	SATWANT SINGH RANGI, , KHUSHKARAN GOYAL, SATWANT SINGH RANGI, SUKHAN RANGI SEKHON SATWANT SINGH RANGI,
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270 **	JALANDHAR [19-JUL-25]	CM-9012-C-2022 (STAY PROCEED)		SATWANT SINGH RANGI,
		CM-13399-C-2023 (DELAY(F)) CM-13400-C-2023 (STAY PROCEED)	SATNAM SINGH V/S BHAG SINGH AND OTHERS	GAURAV KALSI,
		& O&M RSA-3737-2023		GAURAV KALSI, GAURAV KALSI, , ARUN KUMAR BAKSHI, GAURAV KALSI
271 **	PANIPAT [19-JUL-25]	CM-15703-CII-2023 (WC ACT) (30-WCA) CM-15705-CII-2023 (EXEMPTION)	M/S TEXTILE WORLD V/S SANJHAA DEVI AND OTHERS	AMRITA NAGPAL, , D.P GUPTA
		CM-15706-CII-2023 (OTHER)		AMRITA NAGPAL,
		& O&M FAO-4597-2023		AMRITA NAGPAL, , DIWAN S. ADLAKHA
272 **	GURGAON [19-JUL-25]	CM-16544-CII-2023 (WC ACT) (DELAY(F)) CM-16545-CII-2023 (STAY PROCEED)	TATA AIG GENERAL INSURANCE CO. V/S RUKKAIYA AND OTHERS	PUNIT JAIN, ASHISH GUPTA
				PUNIT JAIN, ASHISH GUPTA
		& O&M FAO-4862-2023		PUNIT JAIN, ASHISH GUPTA , PUNIT JAIN
273 ***	SRI MUKTSAR SAHIB [19-JUL-25]	CR-2995-2023 (IO)	SWARANJIT KAUR AND ANR V/S GURMEET SINGH	OP KAMBOJ, , RAJINDER SINGH RANGPURI
274 ***	AMRITSAR [19-JUL-25]	CR-3511-2023 ((RENT)) CM-10414-CII-2023 (EXEMPTION)	RAVINDER KUMAR V/S LAKHWINDER SINGH	SHARAD MEHRA, , L.S.SIDHU, LAKHWINDER SINGH SIDHU
		CM-12609-CII-2023 (STAY (CONV))		SHARAD MEHRA,
275 ***	HOSHIARPUR [19-JUL-25]	CR-3851-2023 (IO) CM-11833-CII-2023 (STAY PROCEED)	KARUNESH KHOSLA V/S RAJ RANI AND OTHERS	PIYUSH KHANNA, , YOGESH KUMAR SAINI
				PIYUSH KHANNA,
276 *	SONEPAT [19-JUL-25]	CR-5956-2023 (MISC) CM-20633-CII-2023 (OTHER)	NEERAJ V/S SWATI AND ORS.	RAJINDER GOEL, , AKSHAT MITTAL, VIKRAM SINGH
				VIKRAM SINGH,
277 ***	PATIALA [19-JUL-25]	CR-6552-2023 (ORD 39 PB) CM-20299-CII-2023 (POR)	YADVINDER SINGH V/S MANVEER SINGH AND OTHERS	SANJIV GUPTA, , AAYUSH BANSAL, KAMALDEEP KAUR
				SANJIV GUPTA,
278 **	UT-CHANDIGARH [19-JUL-25]	FAO-3857-2023 (WC ACT) CM-12761-CII-2023 (OTHER)	NEW INDIA ASSURANCE CO. LTD. V/S KAILASHO DEVI (DECEASED) THROUGH HER LRS AND OTHERS	R.C. KAPOOR, , INDERJIT SHARMA, R.C. KAPOOR, RAHUL PATHANIA
				R.C. KAPOOR,
279 **	ROHTAK [19-JUL-25]	FAO-5303-2023 (UII (EG))	SARITA V/S ANIL KUMAR AND ORS.	MANOJ MAKKAR,

(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
280 **	FARIDABAD [19-JUL-25]	RSA-561-2023 CM-2220-C-2023 (<i>DELAY (REF)</i>) CM-2221-C-2023 (<i>STAY PROCEED</i>)	RAJ KUMAR V/S NANDWATI	ABHINAV BAJAJ, , HIMANSHU ARORA, LOKESH SINHAL, MAYANK BAJAJ, RAMLAL YADAV, SUKHANDEEP SINGH ABHINAV BAJAJ, ABHINAV BAJAJ,
281 **	MEWAT (NUH) [19-JUL-25]	CM-7204-CII-2024 (NIC(EG)) (<i>DELAY(F)</i>) & FAO-1882-2024	NOOR MOHAMMAD AND ANOTHER V/S AKHTAR AND OTHERS	ASHISH GUPTA, ASHISH GUPTA, , RAKESH GUPTA
282 **	GURGAON [19-JUL-25]	CM-7285-CII-2024 (NIA (EG)) (<i>DELAY(F)</i>) & O&M FAO-1917-2024	RUKSINA AND OTHERS V/S AAS MOHAMMAD AND OTHERS	ASHISH GUPTA, ASHISH GUPTA, , RAKESH GUPTA
283 **	PANIPAT [19-JUL-25]	CM-8950-CII-2024 (UII (EG)) (<i>DELAY(F)</i>) & O&M FAO-2385-2024	RAKHI ALIAS REKHA AND ANOTHER V/S ASHOK AND OTHERS	MOHIT, MOHIT, , MOHIT
284 **	MEWAT (NUH) [19-JUL-25]	CM-10864-CII-2024 (WC ACT) (<i>DELAY(F)</i>) & O&M FAO-3033-2024	SABANA AND OTHERS V/S MOHAMMAD RASHID RIYASAT AND ANOTHER	ASHISH GUPTA, ASHISH GUPTA, , RAKESH GUPTA
285 **	YAMUNA-NAGAR [19-JUL-25]	CM-12844-CII-2024 (OI (EG)) (<i>DELAY(F)</i>) CM-12843-CII-2024 (<i>DELAY (REF)</i>) & O&M FAO-3524-2024	SINDHO DEVI AND OTHERS V/S BIJENDER ALIAS VIJENDER AND OTHERS	ASHOK KUMAR KHUBBAR, ASHOK KUMAR KHUBBAR, ASHOK KUMAR KHUBBAR, , AMIT LALLER
286 **	AMBALA [19-JUL-25]	CM-16217-CII-2024 (WC ACT) (<i>DELAY(F)</i>) CM-16216-CII-2024 (<i>DELAY (REF)</i>) & O&M FAO-4411-2024	SUDESH RANI THROUGH HER LRS V/S COMMISSIONER UNDER EMPLOYEES COMPENSATION ACT AND OTHERS	RAKESH GUPTA, RAKESH GUPTA, RAKESH GUPTA, , AKASHDEEP SINGH, ASHISH GUPTA
287 **	YAMUNA-NAGAR [19-JUL-25]	CM-17092-CII-2024 (IFFTOK(ED)) (<i>DELAY(F)</i>) CM-17091-CII-2024 (<i>DELAY (REF)</i>) & O&M FAO-4607-2024	ASHA DEVI AND ANR V/S MONU ALIAS MOHAN LAL AND ORS	ASHWANI ARORA, ASHWANI ARORA, ASHWANI ARORA, , VIPUL SHARMA
288 **	MEWAT (NUH) [19-JUL-25]	CM-19561-CII-2024 (WC ACT) (<i>DELAY(F)</i>) & O&M FAO-5162-2024	MAHJAR KHAN V/S M/S BULLET LOGISTICS INDIA PVT LTD AND ANOTHER	ASHISH GUPTA, ASHISH GUPTA, , RAKESH GUPTA
289 **	MEWAT (NUH) [19-JUL-25]	CM-19562-CII-2024 (WC ACT) (<i>DELAY(F)</i>) & O&M FAO-5165-2024	MOHD. KADIR V/S USMAN AND ANR	ASHISH GUPTA, ASHISH GUPTA, , RAKESH GUPTA

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290	**	JALANDHAR [19-JUL-25]	CM-19566-CII-2024 (BAJALI(EG)) (<i>DELAY(F)</i>) & O&M FAO-5167-2024	DALJIT RAM V/S BAJAJ ALLIANZ GENERAL INSURANCE CO LTD AND ORS	UMESH KUMAR KANWAR, UMESH KUMAR KANWAR, , UMESH KUMAR KANWAR
291	***	JALANDHAR [19-JUL-25]	CR-2885-2024 (ORD 39 PB)	SHUBHAM KUMAR ALIAS SHIVAM AND OTHERS V/S PREETI	VARUN SHARMA, , SANDEEP SHARMA
292	***	AMRITSAR [19-JUL-25]	CR-3039-2024 (IO)	HARJIT SINGH V/S SATNAM SINGH	RAJINDER SHARMA, , MRIDUL SHARMA
293	***	ROHTAK [19-JUL-25]	CR-4043-2024 (IO)	SUNIL KUMAR AND OTHERS V/S SATISH AND OTHERS	S K VERMA, , JATIN VERMA, S K VERMA, SUNITA VERMA
294	*	YAMUNA-NAGAR [19-JUL-25]	CR-4226-2024 (MISC)	BALLARPUR INDUSTRIES LTD. V/S KAMESHWAR	VISHAL SHARMA, , DALEEP CHAND, GAUTAM KAILE, R S MAMLI, SANJEEV DUGGAL
295	***	PATIALA [19-JUL-25]	CR-4381-2024 (FAMILYCOURT G&W) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	TANVIR SINGH ATTARIWALA, , AMANDEEP CHHABRA, BHISHAM KINGER, SEHEJ SANDHAWALIA, SHIV KUMAR, TANVIR SINGH ATTARIWALA
296	***	AMBALA [19-JUL-25]	CR-4664-2024 (IO)	RAM NATH V/S RAJ PAL AND ORS	ARVINDER ARORA, , GOVIND ARORA, HARSH BURGAT, IMRAN MOHAMMAD, SHIVAM KAUSHIK
297	**	MOHALI (SAS NAGAR) [19-JUL-25]	FAO-48-2024 (UII (EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	RAJU ALIAS RAJU KUMAR V/S JATINDER AND ORS	ASHWANI ARORA, , ASHWANI ARORA, VIPUL SHARMA
298	**	PANIPAT [19-JUL-25]	FAO-675-2024 (WC ACT) CM-2387-CII-2024 (<i>EXEMPTION</i>) CM-2388-CII-2024 (<i>STAY PROCEED</i>)	UNITED INDIA INSURANCE COMPANY LIMITED V/S KAVITA DEVI AND OTHERS	RAJ KUMAR BASHAMBOO, , RAJ KUMAR BASHAMBOO, SAHEJ MAHAJAN, YASHVEER KHARB RAJ KUMAR BASHAMBOO, RAJ KUMAR BASHAMBOO,
299	**	GURGAON [19-JUL-25]	FAO-766-2024 (WC ACT) CM-2771-CII-2024 (<i>STAY PROCEED</i>) (DEATH CASE)	RAHEJA QBE GENERAL INSURANCE COMPANY LIMITED V/ S SMT. MEENU AND OTHERS	SANJEEV KODAN, SANJEEV KODAN,
300	**	KARNAL [19-JUL-25]	FAO-1005-2024 (NIC) WITH FAO-1711-2024 (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	NATIONAL INSURANCE CO. LTD. V/S SUKHVINDER SINGH AND OTHERS SUKHVINDER SINGH AND OTHERS V/S NAWAL KISHORE AND OTHERS	GOPAL MITTAL, RAJIV KUMAR SAINI FOR CAVEATOR , RAJIV KUMAR SAINI RAJIV KUMAR SAINI,
301	**	UT-CHANDIGARH [19-JUL-25]	FAO-1345-2024 (OI) CM-5273-CII-2024 (<i>STAY</i>) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	THE ORIENTAL INSURANCE COMPANY LTD V/S RANI SRIVASTAVA AND OTHERS	D.P.GUPTA, D.P.GUPTA,
302	**	KARNAL [19-JUL-25]	FAO-1762-2024 (CHOLAM(EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	RAJAN V/S JOGINDER KUMAR AND OTHERS	PANKAJ BALI, , SIKANDH MEHTA

192 of 434

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303 **	SRI MUKTSAR SAHIB [19-JUL-25]	FAO-2003-2024 (OI (EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	MANMOHAN SINGH V/S DALBIR SINGH AND OTHERS	NITISH GARG,
304 **	BATHINDA [19-JUL-25]	FAO-2007-2024 (WC ACT)	AMARJIT KAUR AND ANOTHER V/ S SUKHDEEP SINGH AND OTHERS	NITISH GARG,
305 **	BHIWANI [19-JUL-25]	FAO-2624-2024 (NIC (ED)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	CHAMELI AND OTHERS V/S SANJAY AND OTHERS	RAJESH SHEORAN, , HARDEEP SINGH POONIA, RAJESH SHEORAN
306 **	MOHALI (SAS NAGAR) [19-JUL-25]	FAO-3565-2024 (ICILOM(EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	JASPAL KAUR V/S RAJNEESH KALIA AND ANR	PUSHPINDER KAUSHAL, , PUSHPINDER KAUSHAL
307 **	YAMUNA-NAGAR [19-JUL-25]	RSA-2769-2024 CM-11384-C-2024 (POR) CM-11385-C-2024 (EXEMPTION) CM-4277-C-2025 (STAY PROCEED)	HARI CHAND SINCE DECEASED THR HIS LRS DARSHANI DEVI V/S ANOOP CHAND AND ORS	SANJAY SAINI, , HANEET SHARMA, INDERJEET SINGH, NEERAJ TYAGI, RANJIT SAINI, Rupinder Thakur SANJAY SAINI, SANJAY SAINI, RANJIT SAINI, , HANEET SHARMA, SANJAY SAINI
308 ***	AMRITSAR [19-JUL-25]	CR-259-2025 (IO) CM-652-CII-2025	JOGINDER SINGH` V/S SHANGARA SINGH AND ORS	PRATEEK SODHI , PRATEEK SODHI ,
309 ***	AMRITSAR [19-JUL-25]	CR-673-2025 (IO)	AMARJIT SINGH (DECEASED) THROUGH HIS LR V/S SHAM LAL AND ORS	RAGHAV SONI, , RAGHAV SONI, VIKAS GUPTA
310 ***	KARNAL [19-JUL-25]	CR-703-2025 (IO) WITH CM-4121-CII-2025 (POR)	GURCHARAN KAUR AND ANR V/S MEENAKSHI SHARMA GURCHARAN KAUR AND ANR V/S MEENAKSHI SHARMA	JASKARAN SINGH, , JASKARAN SINGH JASKARAN SINGH,
311 ***	YAMUNA-NAGAR [19-JUL-25]	CR-2993-2025 (IO)	SMT AMARJIT SAINI AND ANOTEHR V/S HARBHAJAN SINGH SINCE DECEASED THROUGH LRS AND ANOTHER	JITENDER S. CHAHAL, , JITENDER S. CHAHAL
312 ***	SONEPAT [19-JUL-25]	CR-2996-2025 (IO)	SANTOSH V/S NEERAJ DAHIYA AND OTHERS	ANIL RATHEE, , GURMINDER SINGH PHULL, NITIN RATHEE
313 **	UT-CHANDIGARH [19-JUL-25]	FAO-1231-2025 (WC ACT) CM-3602-CII-2025 (OTHER :URGENT LISTING) (DEATH CASE)	LOKESH DADWAL AND OTHERS V/S M/S GARCHA TRANSPORT AND OTHERS	KULDIP SINGH CHAUDHARY, , RAJ KAUSHIK, RANJIT S GORSI KULDIP SINGH CHAUDHARY,

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 23/07/2025					CR NO 53
HON'BLE MR. JUSTICE JASJIT SINGH BEDI					
Dedicated VC Link for Hybrid Hearing: https://zoom.us/my/vcphhc53 Meeting ID is 364 241 4939					
201 II	FARIDABAD [19-JUL-25]	CRR-2634-2017 (CRR PROSTAY) CRM-5100-2019 (DIRECTION)	DEVINDER AND ORS. V/S STATE OF HARYANA	, , DIEPA SINGH, MEHAK SAWHENAY, , SAMRIDHI SAREEN, ,	
		WITH CRR-3584-2017	MAHESH AND ORS V/S STATE OF HARYANA	DEIPA SINGH, , DAG, HRY, JS RANA	
		(PROCEEDINGS STAYED)			
202 II	MEWAT (NUH) [19-JUL-25]	CRM-M-9836-2015 (QP PROSTAY)	ASMINA V/S STATE OF HARYANA AND ORS	RAJESH LAMBA, , JAPJIT S JOHAL, MONIKA, ARUN KUMAR VERMA, RAJINDER, , MONISHA LAMBA, AG HRY, PULKIT DAGAR, ASKASH DALAL, , PULKIT DFAGAR, VISHAL GARG, SOURABH SHEORAN, YADVINDER SAINI, , VISHAL GARG NARWANA, VANDANDA SHARMA	
		CRM-8965-2020 (POR)		RAJESH LAMBA, A.G. HARYANA	
		WITH CRM-9950-2015	ASMINA V/S STATE OF HARYANA AND ORS	RAJESH LAMBA,	
(BO HCJ DT. 30.10.18/STAY CASES)					
203 II	GURGAON [19-JUL-25]	CRM-M-28837-2017 (QP PROSTAY)	SANJEEV PURI V/S STATE OF HARYANA AND ANR.	DEEPENDER SINGH, , DEEPENDER SINGH, KARAN PATHAK	
		(PROCEEDINGS STAYED)			
204 V	FARIDABAD [19-JUL-25]	CRM-M-10817-2024 (QP) (PROCEEDINGS STAYED)	AMIT GOEL V/S AMIT KAUSHIK AND ANR	KUNAL DAWAR, , KUNAL DAWAR, MAYANK AGGARWAL	
205 V	SIRSA [19-JUL-25]	CRM-M-2075-2025 (AB)	MANPREET SINGH V/S STATE OF HARYANA	SUMEET SINGH BRAR, , NEERAJ SHEORAN, DAG, HARYANA. , CHARNJIT SINGH, NEERAJ SHEORAN, NIGAM KUMAR	
206 V	SANGRUR [19-JUL-25]	CRM-M-20533-2025 (AB CYBER CRIME)	DHEERENDRA NIRMALKAR V/S STATE OF PUNJAB	ABHIJEET SOHAL, , PRABHJOT CHAHAL, TPS WALIA	
207 V	GURDASPUR [19-JUL-25]	CRM-M-33306-2025 (AB)	NISHAN SINGH V/S STATE OF PUNJAB	PREETINDER SINGH AHLUWALIA, , JAIVEER SINGH, SANT PAL SINGH SIDHU(FOR COMP.), SAUMYA AHLUWALIA	
208 V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-27697-2024 (RBPB)	JASKARAN SINGH V/S STATE OF PUNJAB	GOURAV GOEL, A.G. PUNJAB	
209 V	SANGRUR [19-JUL-25]	CRM-M-48632-2024 (RBPB)	GURPREET SINGH V/S STATE OF PUNJAB	YASHPAL THAKUR, A.G. PUNJAB , ARSHDEEP KAUR	
210 V	GURGAON [19-JUL-25]	CRM-M-63690-2024 (RBHRY)	LOKESH ALIAS GULLU V/S STATE OF HARYANA	AMIT SIWACH, A.G. HARYANA	
211 V	GURDASPUR [19-JUL-25]	CRM-27136-2025 (RBPB) (OTHER :NOR)	MINTU MASIH V/S STATE OF PUNJAB	VIKRAMJIT SINGH,	
		& O&M CRM-M-37631-2025		VIKRAMJIT SINGH, A.G. PUNJAB	
212 V	LUDHIANA [19-JUL-25]	CRM-M-7496-2025 (RBPB)	TARLOK SINGH V/S STATE OF PUNJAB	JAGRAJ SINGH, A.G. PUNJAB , VINI MAHAJAN	
213 V	HISSAR [19-JUL-25]	CRM-M-10309-2025 (RBHRY)	SURENDER V/S STATE OF HARYANA	ROHIT AGGARWAL, A.G. HARYANA	

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232 V	PATIALA [19-JUL-25]	CRWP-5048-2025 (PROT))	JONI @ JONNY AND ANOTHER V/ S STATE OF HARYANA AND OTHERS	PUNEET PALI, A.G. HARYANA , AASHISH BISHNOI AG HRY, AMARJEET KAUR
233 ***	ROHTAK [19-JUL-25]	CRWP-7110-2025 (HABEAS CORPUS)	AARTI V/S STATE OF HARYANA AND OTHERS	MONIKA BERIWAL,
234 II	HISSAR [19-JUL-25]	CRR-1006-2011 (304A) (BOHCJ DT 03.01.2025)	PEHLAD SINGH V/S STATE OF HARYANA	ASHWANI BHARDWAJ, , SANDDEP MANN, RAJAT GAUTAM AG HRY
235 II	PATIALA [19-JUL-25]	CRR-1012-2011 (304A) (BOHCJ DT 03.01.2025)	JASPAL SINGH @ JASSI V/S STATE OF PUNJAB	VISHWAJIT BEDI, , SUDHIR NEHRA AG PB
236 II	KAPURTHALA [19-JUL-25]	CRR-1225-2011 (304A) CRM-47356-2011 (BOHCJ DT 03.01.2025)	GURMEET SINGH V/S STATE OF PUNJAB	JAGJIT SINGH, , RAJNI GUPT AG HRY JAGJIT SINGH,
237 II	PATIALA [19-JUL-25]	CRR-1240-2011 (CRRAC) & CRM-29281-2011 (BOHCJ DT 03.01.2025)	RAVI DUTT V/S STATE OF PUNJAB	D.S.PHERUMAN, , RAJNI GUPTA AG PB D.S.PHERUMAN,
238 II	UT-CHANDIGARH [19-JUL-25]	CRR-3650-2013 (CRRAC) CRM-48151-2013 (BOHCJ DT 03.01.2025)	MOHIT MEHTA V/S STATE OF U.T. CHANDIGARH	A.D.S.SUKHIJA, , RAKESH NAGPAL A.D.S.SUKHIJA,
239 II	REWARI [19-JUL-25]	CRR-3677-2013 (304A) CRM-48321-2013 (BOHCJ DT 03.01.2025)	RAKESH KUMAR V/S STATE OF HARYANA	R N LOHAN, , ANUPAM SHARMA AG HRY, PM ANAND, SANDEEP S MANN DAG HRY, TANUSHREE GUPTA, ANMOL MALIK, PAWAN GIRDHAR R N LOHAN,
240 II	PALWAL [19-JUL-25]	CRR-416-2014 (138 NI) (BOHCJ DT 03.01.2025)	SHYAM SUNDER V/S DEVENDER KUMAR	JS HOODA, , AMANDEEP SINGH, SHIV KUMAR, J.P.JANGU, , JANGVIR SINGH HOODA, , KULDEEP SHARMA, MANISH BANSAL AG HRY, PETITIONER IN PERSON, R.S.HOODA, VIKRAM SINGH, M.S.YADAV, , R.S.SULLAR,JS JANGU
241 II	PATIALA [19-JUL-25]	CRR-2721-2014 (CRRAC) CRM-27081-2014 CRM-27082-2014 WITH CRR-2742-2014 CRM-27252-2014 CRM-27253-2014 (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	AJAY PAL SINGH V/S DHARAM PAL GOYAL & ANR SAT PAL ARORA V/S DHARAM PAL GOYAL & ANR	ANUJ RAURA, , ALOK MITTAL, AG.PB., ANKIT GREWAL AG ANUJ RAURA, ANUJ RAURA, ANUJ RAURA, ANUJ RAURA,
242 V	FARIDABAD [19-JUL-25]	CRR-222-2017 (CRRAA) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	AJAY PAL SINGH V/S SUNIL KUMAR	S.K. TRIPATHI, , ANSHUL JAIN
243 V	FAZILKA [19-JUL-25]	CRR-1486-2017 (CRRAA)	DIMPLE RANI V/S MAJOR SINGH AND ORS.	GAURAV CHOPRA, , GAURAV CHOPRA, RAMAN GOKLANEY, VINEET SACHDEVA
244 V	JHAJJAR [19-JUL-25]	CRR-1576-2017 (CRRAA)	LAXMI NARAIN V/S STATE OF HARYANA & OTHERS	CHANDERHAS YADAV, , CHANDERHAS YADAV, H.S. GHAROO, ADVOCATE FOR MR. A.K. GOYAL, , R.K. GIRDHWAL

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245 I	GURGAON [19-JUL-25]	CRR-2988-2017 (CONONEYEAR) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	BIJENDER TANWAR V/S STATE OF HARYANA & ANR	VAIBHAV NARANG, , NAVNEET SINGH, RAGINI KUKKAR, VAIBHAV NARANG,
246 II	KAPURTHALA [19-JUL-25]	CRR-1204-2018 (138 NIA) (BOHCJ DT 03.01.2025)	GURBACHAN SINGH V/S NAZAR SINGH	ARJUN VEER SHARMA, , ARJUNVEER SHARMA, KAMALDEEP SINGH SODHI, RAJENDER SINGH DUGGAL
247 V	BATHINDA [19-JUL-25]	CRR-1551-2018 (CRRAA)	IQBAL SINGH V/S STATE OF PUNJAB AND ORS	SHEERY K SINGLA,
248 II	AMBALA [19-JUL-25]	CRR-1871-2018 (138 NIA) CRM-19953-2018 (SOS) (BOHCJ DT 03.01.2025)	GEETA RANI V/S DHIAN SINGH	JITENDER S. CHAHAL, , JITENDER S. CHAHAL, NAVEEN GUPTA JITENDER S. CHAHAL,
249 V	GURDASPUR [19-JUL-25]	CRR-2071-2018 (CRRAA) (BOHCJ DT 03.01.2025)	SATNAM SINGH V/S SAT PAL	HIMANSHU MONGA, , R.K.ARYA
250 II	UT-CHANDIGARH [19-JUL-25]	CRR-2676-2018 (138 NIA) (BOHCJ DT 03.01.2025)	BALKAR V/S UT. CHANDIGARH AND ANR	RAKESH MOHAN JAIN, , ANIL KUMAR LAMDHARIA U.T. , MONIKA JAIN
251 II	SANGRUR [19-JUL-25]	CRR-2860-2018 (138 NIA) (BOHCJ DT 03.01.2025)	SUKHRAJ SINGH V/S STATE OF PUNJAB AND ANOTHER	DHANWANT SINGH VIRK, , AG PB, R.P.S.BOPARAI, DEEPAK GOYAL, DS VIRK, Deepak Goyal, KARANBIR SINGH AG PB, V K JAUHAR, H S SULLAR, SANDEEP VERMANI
252 II	PATIALA [19-JUL-25]	CRR-1350-2019 (304A) CRM-18255-2019 (STAY (FINE))	RAJBIR SINGH @ RAJVIR SINGH V/S STATE OF PUNJAB	RAKESH GUPTA, RAKESH GUPTA,
253 V	PALWAL [19-JUL-25]	CRR-2225-2019 (IO)	ABHISHEK V/S STATE OF HARYANA	SANJEEV KUMAR PANWAR,
254 V	MANSA [19-JUL-25]	CRM-26057-2020 (IO) & O&M CRR-1185-2020	PALWINDER RAM V/S STATE OF PUNJAB	BIKRAMJEET SINGH JATANA, A.G. PUNJAB , SAPAN DHIR, BIKRAMJEET SINGH JATANA, A.G. PUNJAB , BIKRAMJEET SINGH JATANA, SAPAN DHIR
255 II	MANSA [19-JUL-25]	CRR-451-2021 (304A)	BUTA SINGH V/S STATE OF PUNJAB	LAKHWINDER SINGH, A.G. PUNJAB , J.S.DHALIWAL,, JASVIR SINGH DHALIWAL
256 II	PATIALA [19-JUL-25]	CRR-1140-2021 (138 NIA) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	BAKHSHISH SINGH V/S THE RAJPURA PRIMARY CO-OPERATIVE AGRICULTURAL DEVELOPMENT BANK LTD. AND ANOTHER	LS SIDHU, , NAMAN JAIN, RAGHAV SHARMA, YASH PAL SHARMA
257 II	PATIALA [19-JUL-25]	CRM-14111-2023 (138 NIA) (OTHER) CRM-25325-2023 (DIRECTION) IN CRR-2759-2022	KULBIR SINGH V/S KIRATPAL SINGH	AJAY PAL SINGH REHAN, , ARUNEET SINGH SIDHU, , AJAY PAL SINGH REHAN, M.S VIRK MANDHIR SINGH VIRK, ANUREET SINGH SIDHU, , AJAY PAL SINGH REHAN, Mandhir Singh Virk
258 II	HOSHIARPUR [19-JUL-25]	CRR-776-2023 (CRRAC) WITH CRR-721-2023	RAJVIR SINGH AND OTHERS V/S STATE OF PUNJAB SUKHDEV SINGH @ SHINDA V/S STATE OF PUNJAB	ARNAV SOOD, A.G. PUNJAB VIVEK K. THAKUR, A.G. PUNJAB , VIVEK K. THAKUR

198 of 434

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259	II	HISSAR [19-JUL-25]	CRR-996-2023 (138 NIA) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	N.K. KAPTAN SINGH V/S JATINDER SANDEEP KOTLA, SAHARAN @ JITENDER SAHARAN AND ANR	
260	V	GURGAON [19-JUL-25]	CRR-1695-2023 (IO)	BRAHM SINGH @ BALRAM V/S STATE OF HARYANA AND ANOTHER	SARFRAJ HUSSAIN, A.G. HARYANA
261	II	FATEHABAD [19-JUL-25]	CRR-1615-2024 (138 NIA) CRM-34613-2024 (SOS) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	ASHVEER V/S THE FATEHABAD CENTRAL COOPERATIVE BANK LTD AND ANR	BHAVDEEP SINGH MAMLI, , R S MAMLI BHAVDEEP SINGH MAMLI,
262	V	AMBALA [19-JUL-25]	CRR-2187-2024 (CRRAA) WITH CRR-2191-2024	TARA CHAND V/S STATE OF HARYANA AND ORS TARA CHAND V/S STATE OF HARYANA AND ORS	TAJESHWAR S.SULLAR, , TAJESHWAR S.SULLAR TAJESHWAR S.SULLAR, A.G. HARYANA , HIMANSHU BANSAL, PARAMJIT SINGH SULLAR, TAJESHWAR S.SULLAR
263	II	KAPURTHALA [19-JUL-25]	CRR-915-2025 (304A) CRM-13940-2025 (SOS)	JAGTAR SINGH V/S STATE OF PUNJAB	KARANJEET SINGH BRAR, A.G. PUNJAB , MANJOT KAUR, AAG, PUNJAB., RAJAT DOGRA KARANJEET SINGH BRAR,
264	V	SANGRUR [19-JUL-25]	CRR-1480-2025 (IO)	BALBIR SINGH CHAHIL V/S STATE OF PUNJAB	MOHD JAMEEL, , MOHD JAMEEL, NAVREET KAUR AG, RAVINDER SINGH RAWAL, AAG, PUNJAB
265	II	ROHTAK [19-JUL-25]	CRR-1506-2025 (138 NIA) CRM-23659-2025 (SOS) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	M/S K MEDICALS THROUGH ITS PROPRIETOR AJAY SHARMA V/S M/S SAKHI ENTERPRISES THROUGH ITS PROPRIETOR	KHUSHWANT SAHARAN, KHUSHWANT SAHARAN,
266	V	AMBALA [19-JUL-25]	CRM-M-56040-2018 (DIR)	DALBIR SINGH V/S STATE OF HARYANA AND OTHERS	VINEET DHANDA, , HARDEEP SINGH KASAN
267	V	YAMUNA-NAGAR [19-JUL-25]	CRM-M-43110-2020 (DIR)	JASBIR SINGH V/S STATE OF HARYANA AND ORS	KARAN BHARDWAJ, A.G. HARYANA , H.P.S. KOCHHAR, KARAN BHARDWAJ, SANJEEV KUMAR PANWAR
268	V	ROHTAK [19-JUL-25]	CRM-M-42035-2021 (DIR)	RAVINDER KUMAR V/S STATE OF HARYANA AND OTHERS	DEEPAK GIROTRA, A.G. HARYANA , . SHIVANSH MALIK,, Deepak Girotra
269	V	TARANTARAN [19-JUL-25]	CRM-M-5316-2023 (DIR)	HARJIT KAUR V/S STATE OF PUNJAB AND OTHERS	PARVEEN CHAUHAN, A.G. PUNJAB , PARVEEN CHAUHAN
270	V	FEROZEPUR [19-JUL-25]	CRM-M-46406-2023 (DIR)	BHAG SINGH V/S STATE OF PUNJAB AND OTHERS	PARVEEN CHAUHAN, A.G. PUNJAB , AVINASH MANDLA, PARVEEN CHAUHAN
271	V	FEROZEPUR [19-JUL-25]	CRM-M-20365-2025 (DIR) CRM-15349-2025 (EXEMPTION)	HARJINDER SINGH V/S STATE OF PUNJAB AND OTHERS	NAKUL SHARMA, A.G. PUNJAB , Jaspreet Singh Brar, NAKUL SHARMA NAKUL SHARMA,
272	V	AMRITSAR [19-JUL-25]	CRM-M-8624-2012 (QP)	AMITA MEHTA V/S STATE OF PUNJAB AND ORS	VENEET SHARMA,

199 of 434

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		CRM-18078-2012		ENEET SHARMA,
273 II	UT-CHANDIGARH [19-JUL-25]	CRM-M-25888-2013 (QP PROSTAY)	VODAFONE SOUTH LIMITED V/S LALIT K GUPTA	, , GAUTAM DUTT, LALAIT KUMAR GUPTA, MOHAN S CHAUHAN, MOHAN SINGH CHAUHAN, R.S. RAI SR. ADV., R.S.BAINS, SUMEET GOEL, VISHAL SHARMA, SUMEET GOEL,
		CRM-11116-2015		
		CRM-19578-2014		RAJVINDER SINGH BAINS,
		CRM-20394-2015		R.S. BAINS,
		CRM-24394-2014		SUMEET GOEL,
		CRM-38447-2016		SUMEET GOEL,
		CRM-39270-2015		RAJVINDER SINGH BAINS, SUMEET GOYAL,
		CRM-5693-2019 (POR ANNEX)		SUMEET GOEL, R.S. BAINS
		CRM-5696-2019 (POR ANNEX)		SUMEET GOEL,
		CRM-8845-2016		SUMEET GOEL,
		CRM-8846-2016		SUMEET GOEL,
		(PROCEEDINGS BEFORE THE LOWER COURT HAVE BEEN STAYED / SUPREME COURT REQUEST TO DISPOSE OF THE CASE E)		
274 V	PATIALA [19-JUL-25]	CRM-M-3646-2017 (QP)	RANJIT TIWARI V/S STATE OF PUNJAB & ORS.	RAJIV SHARMA, , . NISHAD AHUJA, ADVOCATE FOR MR. H.S.OBEROI, , HARNEET SINGH OBEROI, JAITESHWAR S. BHANDARI AAG, VENEET SEHGAL RAJIV SHARMA, , HARNEET SINGH OBEROI
		CRM-3419-2017 (EXEMPTION)		
275 V	MAHENDERGARH [19-JUL-25]	CRM-M-4493-2017 (QP)	PREM KUMAR V/S STATE OF HARYANA AND ORS.	SUDHIR RANA , , ABHINAV SOOD, AMAN GAUTAM, EKNOOR KAUR SARON, SUNITA SHEKHAWAT, NITISH SHARMA, PUNEET BALI, TARUN YADAV
276 V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-42704-2018 (QP)	M/S MODERN BRICK COMPANY V/ S M/S PAVITRA JEWELLERS	RAVI DUTT,
277 V	KARNAL [19-JUL-25]	CRM-M-29390-2019 (QP)	KAMLESH AND ORS V/S STATE OF HARYANA	VAIBHAV SHARMA,
278 V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-41342-2019 (QP)	NAVNEET KAUR AND ANOTHER V/ S STATE OF PUNJAB AND ANOTHER	SIMRANDEEP S. SANDHU, , NANDAN JINDAL
279 V	FARIDABAD [19-JUL-25]	CRM-M-55149-2019 (QP)	M/S A.K. PAINTS AND ANOTHER V/ S M/S MANISH SANITARY STORE AND ANOTHER	SUMIT DUA,
		WITH CRM-M-55063-2019	M/S A K PAINTS AND ANR V/S M/S SHRI BALAJI DISTRIBUTORS AND ANR	Sumit Dua,
280 V	AMRITSAR [19-JUL-25]	CRM-M-4960-2020 (QP)	SUKHJIT KAUR AND ANR V/S STATE OF PUNJAB	SUNNY KUMAR SINGLA, , INDERJEET SINGH LADHER, DAG, PUNJAB, SUNNY KUMAR SINGLA
		(PROCEEDING STAYED)		
281 V	JALANDHAR [19-JUL-25]	CRM-M-53534-2021 (QP)	ASHA RANI AND ANR V/S STATE OF PUNJAB AND ANOTHER	JYOTI SAREEN, A.G. HARYANA , GAURAV GOEL, BISHAN SAROOP, JYOTI SAREEN, NAVJIT SINGH
		WITH CRM-M-57614-2022	RAJIV KUMAR V/S STATE OF PUNJAB AND ANOTHER	JYOTI SAREEN, A.G. PUNJAB , GAURAV GOEL, TARLOK, JYOTI SAREEN
200 of 434				
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282 V	PANIPAT [19-JUL-25]	CRM-M-11760-2022 (QP)	AJAY KUMAR AND ORS V/S PARDEEP	SAJJAN SINGH, , Gagandeep Singh, NAVEEN KUNDU, RAHUL JASWAL, YASH PAL SHARMA
		WITH CRR-1723-2021	DEVI SINGH V/S STATE OF HARYANA AND OTHERS	NIRMAL SINGH, A.G. HARYANA , Gagandeep Singh, NIRMAL SINGH, SAJJAN SINGH, YASH PAL SHARMA
		CRM-43578-2021 (OTHER)		NIRMAL SINGH, A.G. HARYANA
		CRM-9315-2022 (OTHER)		SAJJAN SINGH, A.G. HARYANA , NIRMAL SINGH, SAJJAN SINGH
283 V	YAMUNA-NAGAR [19-JUL-25]	CRM-M-25120-2022 (QP)	RAKESH KUMAR V/S STATE OF HARYANA AND ANOTHER	NAMIT KHURANA, A.G. HARYANA , NAMIT KHURANA
284 V	LUDHIANA [19-JUL-25]	CRM-M-42847-2022 (QP)	DES RAJ SINGH V/S STATE OF PUNJAB AND ANR	RAVI KAMAL GUPTA, A.G. PUNJAB , RAVI KAMAL GUPTA, SWATI BATRA, DAG PB
285 II	UT-CHANDIGARH [19-JUL-25]	CRM-M-10291-2023 (QP PROSTAY)	BARINDER PAL SINGH BRAR AND ANR. V/S UT. CHANDIGARH AND ANOTHER	NIKHIL GHAI, , DEEPAK MALHOTRA, RANDHIR SINGH, SIMSI DHIR MALHOTRA, SIDHANT ARORA, TUSHAN RAWAL, BIPIN GHAI SR ADV, TUSHAN RAWAL
		(PROCEEDINGS STAYED)		
286 V	PATIALA [19-JUL-25]	CRM-M-15473-2023 (QP)	SUSHAM SINGLA AND ORS V/S STATE OF PUNJAB AND ANR	PREETINDER SINGH AHLUWALIA, A.G. PUNJAB , MAYANK MATHUR,, ASHOK GIRI, MAYANK MATHUR, PREETINDER SINGH AHLUWALIA, SAUMYA AHLUWALIA, YASH PAL SHARMA
		WITH CRM-M-29355-2023	MANOJ SINGLA V/S ASHOK KUMAR AGGARWAL	SAUMYA AHLUWALIA, , ASHOK GIRI, MAYANK MATHUR, SAUMYA AHLUWALIA
287 V	GURGAON [19-JUL-25]	CRM-M-20484-2023 (QP)	VIKAS LOHIYA V/S STATE OF HARYANA AND OTHERS	P.S. KHURANA, A.G. HARYANA , P.S. KHURANA
288 V	FAZILKA [19-JUL-25]	CRM-M-61595-2023 (QP COMGEN)	OM PARKASH V/S STATE OF PUNJAB AND ANOTHER	KULDIP SINGH, A.G. PUNJAB , KULDIP SINGH, KUNWARBIR SINGH, AAG, PUNJAB.
289 II	BARNALA [19-JUL-25]	CRM-M-63734-2023 (QP PROSTAY)	RAJESH AGGARWAL V/S STATE OF PUNJAB AND OTHERS	MANISH VERMA, A.G. PUNJAB , MANISH VERMA, RAKESH VERMA
		WITH CRM-M-64098-2023	LAKSHMI SHANKER YADAV AND ANR. V/S STATE OF PUNJAB	MANISH VERMA, A.G. PUNJAB , MANISH VERMA, RAKESH VERMA
		(PROCEEDINGS STAYED)		
290 V	PATIALA [19-JUL-25]	CRM-M-64434-2023 (QP)	BIKRAM SINGH AND OTHERS V/S STATE OF PUNJAB AND ANOTHER	A.D.S.SUKHIJA, A.G. PUNJAB , RAKESH GUPTA, SUKHDEEP SINGH
291 V	UT-CHANDIGARH [19-JUL-25]	CRM-M-42841-2024 (QP)	SH. SUDHIR PROP. M/S SWASTIK CONSTRUCTIONS V/S SHRIRAM TRANSPORT FINANCE COMPANY LTD.	ADITYA DASSAUR, , ADITYA DASSAUR, G.S. SANDHU
292 V	REWARI [19-JUL-25]	CRM-M-56266-2024 (QP COMGEN)	DILBAGH RAI DHINGRA ALIAS DILBAGH DHINGRA AND OTHERS V/S STATE OF HARYANA AND ANOTHER	DAVINDER SINGH KHURANA, A.G. HARYANA , DAVINDER SINGH KHURANA, HARCHARAN DASS KATHPAL, RAJEEV KUMAR
293 V	AMBALA [19-JUL-25]	CRM-M-62065-2024 (QP COMGEN)	SOHAN LAL ALIAS GOLDY V/S STATE OF HARYANA AND ANOTHER	DHRUV GUPTA, A.G. HARYANA , AKANKSHA, POORVA GUPTA
294 V	GURGAON [19-JUL-25]	CRM-M-62876-2024 (QP COMGEN) CRM-49532-2024 (STAY)	SIMI MATA V/S STATE OF HARYANA AND ORS	RAJESH LAMBA, A.G. HARYANA , MONISHA LAMBA , Satpal Dhamija RAJESH LAMBA,

201 of 434

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295 V	BATHINDA [19-JUL-25]	CRM-M-3585-2025 (QP COMGEN)	MITHU SINGH AND ORS V/S STATE OF PUNJAB AND ORS	SIDDHARTH GUPTA, A.G. PUNJAB , SIDDHARTH GUPTA
296 V	KAPURTHALA [19-JUL-25]	CRM-M-5716-2025 (QP COMGEN)	INDERJIT SINGH AND ORS V/S STATE OF PUNJAB AND ANR	RAKESH KUMAR, A.G. PUNJAB , TUSHAR SHARMA
297 V	JALANDHAR [19-JUL-25]	CRM-M-8154-2025 (QP COMGEN)	SATNAM SINGH V/S STATE OF PUNJAB AND ANR	ANURAG ARORA, A.G. PUNJAB , ANMOL HAYER, ANURAG ARORA
298 V	GURDASPUR [19-JUL-25]	CRM-M-10463-2025 (QP COMGEN)	RANJIT SINGH AND OTHERS V/S STATE OF PUNJAB AND ANOTHER	AMANDEEP SINGH MANAISE, A.G. PUNJAB , AMANDEEP SINGH MANAISE, RAVINDER KAUR MANAISE
299 V	FAZILKA [19-JUL-25]	CRM-M-17841-2025 (QP) CRM-13466-2025 (STAY)	JASHAN @ JASHAN KUMAR V/S SHAM SINGH	LUPIL GUPTA, , LUPIL GUPTA LUPIL GUPTA,
300 V	SANGRUR [19-JUL-25]	CRM-M-17889-2025 (QP COMGEN)	SANDEEP SINGH AND OTHERS V/ S STATE OF PUNJAB AND OTHERS	PAVITERDEEP SINGH BHINDER, A.G. PUNJAB , AJIT SINGH NATT, AJIT SINGH, Paviterdeep Singh Bhinder
301 V	FAZILKA [19-JUL-25]	CRM-M-18228-2025 (QP COMGEN)	HARBHAJAN SINGH AND OTHERS V/S STATE OF PUNJAB AND ANOTHER	MANMEET SINGH, A.G. PUNJAB
302 V	LUDHIANA [19-JUL-25]	CRM-M-19313-2025 (QP COMGEN) WITH CRM-M-19320-2025	DAVINDER SINGH AND OTHERS V/ S STATE OF PUNJAB AND ANOTHER KULWANT SINGH AND OTHERS V/ S STATE OF PUNJAB AND ANOTHER	SATVIR SINGH, A.G. PUNJAB , KANWALJEET SINGH KANWALJEET SINGH, , KANWALJEET SINGH
303 V	LUDHIANA [19-JUL-25]	CRM-M-21437-2025 (QP)	DAYA RANI V/S STATE OF PUNJAB AND ANOTHER	HARSH GARG, A.G. PUNJAB
304 V	GURDASPUR [19-JUL-25]	CRM-M-22074-2025 (QP COMGEN)	DAVINDER SINGH AND OTHERS V/ S STATE OF PUNJAB AND ANOTHER	GURINDER SINGH BHANDARI,
305 V	SIRSA [19-JUL-25]	CRM-M-28554-2025 (QP COMGEN)	JAGSIR SINGH AND OTHERS V/S STATE OF HARYANA AND ANOTHER	GUNJEET SIGH BRAR, A.G. HARYANA , GUNJEET SIGH BRAR
306 V	MANSA [19-JUL-25]	CRM-M-30165-2025 (QP)	M/S KINGTECH BIO CHEM PVT. LTD. AND ANOTHER V/S STATE OF PUNJAB AND ANOTHER	ARIHANT GOYAL,

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 23/07/2025 <u>CR NO 25</u>				
HON'BLE MS. JUSTICE LAPITA BANERJI				
Dedicated VC Link for Hybrid Hearing: https://zoom.us/my/vcphhc25 Meeting ID is 505 780 7058				
After completion of the Hon'ble DB matters, this Bench will sit singly. All concerned to note, please.				
201 **	OTHER-DISTRICT [19-JUL-25]	FAO-4-2004 (MISCINS) CM-3-CII-2004	SHABID AHMED V/S ORIENTAL INSURANCE CO.LTD.ETC.	BHAG SINGH, BHAG SINGH,
		WITH FAO-5-2004	SHABID AHMED V/S ORIENTAL INSURANCE CO.LTD.ETC.	BHAG SINGH, , SURINDER SINGH, SUSHIL BHARDWAJ, V K KAPOOR
		CM-5-CII-2004		BHAG SINGH,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
202 **	BATHINDA [19-JUL-25]	FAO-130-2004 (NIC(EG))	SUNIL KUMAR GOYAL V/S MAKHAN SINGH AND ORS	ASHOK JINDAL, , PAUL S. SAINI
		WITH FAO-542-2004	GOBIND RAM GOYAL AND ANR V/ S MAKHAN SINGH AND ORS	ASHOK JINDAL, PAUL S. SAINI, C.M. MUJHAL, , PAUL S. SAINI
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
203 **	JIND [19-JUL-25]	FAO-881-2004 (NIC(EG))	(O&M) HEM CHAND V/S HARDEV SINGH ANDORS D	SURINDER DESWAL, , AMAN SHARMA, CHIRAG SURI, DEEPAK VASHISHTH, G D GUPTA, RAVINDER ARORA, SHAMSHER KAUR
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
204 **	PANIPAT [19-JUL-25]	FAO-4270-2004 (NIC (ED)) CM-17857-CII-2004	RISHI PAL V/S ATMA RAM AND ORS	J.C.MALIK, , Nitin Gupta, PAUL S. SAINI J.C.MALIK,
		WITH FAO-4271-2004	SANJOGATA AND ORS V/S ATMA RAM AND ORS	J.C.MALIK, , Nitin Gupta, PAUL S SAINI, PAUL S. SAINI
		CM-17858-CII-2004		J.C.MALIK,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
205 **	PATIALA [19-JUL-25]	FAO-543-2005 (NIC(EG))	PARAMJIT KAUR AND ORS. V/S GURMAIL SINGH AND ORS.	SAMIR RATHAUR,D.R. BANSAL, , D.R.BANSAL, DR BANSAL, PARAMVEER SINGH
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
206 **	ROHTAK [19-JUL-25]	FAO-751-2005 (MISCINS)	MAM CHAND V/S MUKESH AND ORS.	DINESH ARORA, , DINESH ARORA
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
207 **	KARNAL [19-JUL-25]	FAO-829-2005 (OI (EG))	(O&M) REKHA DEVI AND ORS. V/S KULDEEP SINGH AND ORS.	ASHIT MALIK,VK KAPOOR, SAGAR AGGARWAL, , AJIT ATRI, GOPAL MITTAL, , MADAN LAL BHANDARI, SANDEEP SURI, LALIT GARG, VINOD GUPTA, VINOD KUMAR KANWAL, NAVIN KAPUR, MANINDER KAUR
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
208 **	ROPAR [19-JUL-25]	FAO-908-2005 (NIC(EG))	GURMIT KAUR V/S HARMIT SINGH AND ORS.	DHARAM PAL, , ANUPAM SINGLA, DEEPIKA BAGRI, HARSH AGGARWAL
		WITH FAO-909-2005	RAJDEEP KAUR V/S HARMIT SINGH AND ORS.	DHARAM PAL, , ANUPAM SINGLA, HARSH AGGARWAL , L S WASU , NARESH KAUSHAL , R C KAPOOR
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
209 **	SIRSA [19-JUL-25]	FAO-933-2005 (NIA (EG))	NEW INDIA ASS.CO.LTD. V/S JAGSEER MASIH ETC.	VINOD GUPTA, LAKSHMI NARAIN VERMA, , ASHOK KUMAR VERMA, ASHOK VERMA, SUKHDARSHAN SINGH, , VINOD GUPTA

210 **	PANIPAT [19-JUL-25]	WITH FAO-4674-2007	JAGSEER MASIH SANDHU V/S SANJAY KUMAR AND ORS.	LN VERMA, , ASHOK KUMAR VERMA, ASHOK VERMA, VINOD GUPTA, SUKHDARSHAN SINGH
		CM-22679-CII-2007		LN VERMA,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
		FAO-951-2005 (OI (EG))	RITIKA V/S JITIENDER AND ORS.	BHUPENDER SINGH, , BHUPINDER SINGH, RAVI MALIK, SANDEEP SURI, RAVI MALIK, SANDEEP CHAABRA, SUVIR DEWAN, SANDEEP KUMAR RANA
		WITH FAO-952-2005	CHAND KAUR V/S JITENDER AND OR.	BHUPENDER SINGH, , RAVI MALIK, SUVIR DEWAN
211 **	ROHTAK [19-JUL-25]	WITH FAO-953-2005	REKHA V/S JITENDER AND OR.	BHUPENDER SINGH, , RAVI MALIK, SANDEEP CHABBRA, SUVIR DEWAN
		WITH FAO-954-2005	MANISH V/S JITENDER AND OR.	BHUPENDER SINGH, , RAVI MALIK
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
		FAO-1184-2005 (MISCINS)	PARTAP SINGH V/S AMARJIT AND ORS.	SP CHAHAR, , RAVINDER ARORA, SUNIL KUMAR PANDEY, SAVITA CHAHAR
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
212 **	MANSA [19-JUL-25]	FAO-1197-2005 (NIC(EG))	JASWANT KAUR AND ORS. V/S SUKHPAL SINGH AND ANR.	LS SIDHU, , MAYANK GUPTA, VINOD GUPTA
213 **	FATEHABAD [19-JUL-25]	(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
		FAO-1430-2005 (OI (EG))	SADHU RAM V/S NIHAL SINGH ANOTHER	RK LAMBA, , MONISH LAMBA
		WITH FAO-1429-2005	RICHHPAL V/S NIHAL SINGH AND ANR	RK LAMBA,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
		FAO-2134-2005 (NIC (ED))	SWARAN KAUR ETC. V/S MALOOK SINGH ETC.	VIVEK SURI, , MOHD. YOUSAF, PARDEEP SINGH, SANDEEP SURI, HARJINDER SINGH, VARINDER SINGH, SUDEEP SINGH, SUNNY K.SINGLA, D.K. PRAJAPATI, SANDEEP SURI, Sandeep Suri
215 **	REWARI [19-JUL-25]	(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
		FAO-2233-2005 (NIC(EG))	PRINYANKA @ PINTU V/S KRISHAN KUMAR AND ORS.	JV YADAV', , G.D.GUPTA, VARUN CHAWLA, RAKESH DHIMAN
		WITH FAO-2232-2005	JYOTI V/S KRISHAN KUMAR AND ORS.	JV YADAV, , GD GUPTA, RAKESH DHIMAN, VARUN CHAWLA
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
		FAO-2508-2005 (NIA (EG))	HARDEV SINGH V/S ROHIT MALHOTRA AND ORS.	SR HOODA, VANDANA MALHOTRA, , SHILAK RAM HOODA, VANDANAA MALHOTRA
217 **	AMBALA [19-JUL-25]	(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
		FAO-2692-2005 (NIA (ED))	NARPAL SINGH V/S RAJESH CHOPRA & ORS.	SURINDER SINGH WALIA, , B S WALIA, PAUL S. SAINI, TARRANUM
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
		FAO-3852-2005 (NIA (ED))	CHANDER SHEKAR V/S RAJPAL SINGH AND ORS	HARI OM ATTRI, , ASEEM AGGARWAL, , NAVEEN SHARMA (BHARDWAJ), SATPAL DHAMIJA , Satpal Dhamija, TUSHAR GERA, SHIVAM SACHDEVA, VINOD GUPTA
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
218 **	HISSAR [19-JUL-25]	FAO-3921-2005 (OI (ED))	KRISHNA DEVI AND ORS. V/S JASBIR SINGH AND ORS.	NARESH GOPAL SHARMA, , AAYUSH BANSAL, R.K. BASHAMBOO, B.B. GUPTA, NARESH GOPAL, NARESH GOPAL SHARMA, SANJIV GUPTA, SANJIV GUPTA, D.P. GUPTA
219 **	KAITHAL [19-JUL-25]	(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
		CM-17078-CII-2005		NARESH GOPAL SHARMA,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
		FAO-3921-2005 (OI (ED))	KRISHNA DEVI AND ORS. V/S JASBIR SINGH AND ORS.	NARESH GOPAL SHARMA, , AAYUSH BANSAL, R.K. BASHAMBOO, B.B. GUPTA, NARESH GOPAL, NARESH GOPAL SHARMA, SANJIV GUPTA, SANJIV GUPTA, D.P. GUPTA
		CM-17078-CII-2005		NARESH GOPAL SHARMA,

(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
220 **	PANIPAT [19-JUL-25]	FAO-4813-2005 (MMACT(EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	SURINDER V/S SURESH AND ORS	RS LONGIA, , ASEEM AGGARWAL, LALIT GARG, Mandeep Singh Kundu
221 **	FATEHGARH-SAHIB [19-JUL-25]	FAO-5695-2005 (NIC (ED)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	SUKHWINDER KAUR AND ORS. V/ S PREM CHAND AND ORS.	S S SWAICH, , GEETA SHARMA, GEETA SHARMA FOR R-1, PAUL S SAINI, R S MEHTA, G.S SALANA, VIPUL SHARMA, T S RAI, P.S. SAINI, ANIL KUMAR SPEHIA
222 **	SONEPAT [19-JUL-25]	IOIN-FAO-844-2005 (NIC) IN FAO-844-2005 (IOIN FOR SERVICE//BO DT. 19.01.2012)	NATIONAL INSURANCE CO LTD V/ S NEELAM AND ORS	V.K. KAPUR, V.K. KAPUR, , ASHWANI GAUR, SHILAK RAM HOODA
223 **	JALANDHAR [19-JUL-25]	IOIN-1-FAO-301-2005 (MMACT(OD)) IN FAO-301-2005 WITH IOIN-1-FAO-302-2005 IN FAO-302-2005 (IOIN FOR COMPLETION OF SERVICE)	MOHINDER SINGH AND ANR V/S SURJIT KAUR AND ORS MOHINDER SINGH AND ANR. V/S MANJIT KAUR AND ORS.	LS GORAYA,SUVIR SEHGAL, LS GORAYA,SUVIR SEHGAL, , . SUVIR SEHGAL, SUVIR SEHGAL,
224 **	KURUKSHETRA [19-JUL-25]	IOIN-1-FAO-3377-2005 (MMACT(EG)) IN FAO-3377-2005 (IOIN FOR COMPLETION OF SERVICE)	ASHOK KUMAR V/S HARSHAD & ORS	RS RANA, RS RANA, , ABHINAV OBEROI

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 23/07/2025CR NO 32

HON'BLE MS. JUSTICE NIDHI GUPTA

Dedicated VC Link for Hybrid Hearing: <https://zoom.us/my/vcphhc32>
Meeting ID is 419 547 5739

ALL LEARNED COUNSEL ARE REQUESTED TO GIVE ATTENDANCE SLIPS, PLEASE.

ALL LEARNED COUNSEL ARE REQUESTED TO FURNISH, BY 10:00 AM, A LIST OF BARE ACTS OR COMPILATIONS LIKELY TO BE REQUIRED DURING THE DAY'S PROCEEDINGS TO THE RESTORERS, SO AS TO FACILITATE TIMELY ARRANGEMENT AND ENSURE THE SMOOTH CONDUCT OF COURT PROCEEDINGS.

V.C. CASES WILL BE TAKEN UP AT THE DESIGNATED SERIAL NUMBERS OF THE CASE IN THE CAUSE LIST.

THE PASSOVER CASES WILL BE TAKEN UP IMMEDIATELY AFTER THE BOARD IS EXHAUSTED OR AT 12:30 PM, WHICHEVER IS EARLIER. ALL CONCERNED ARE REQUESTED TO TAKE NOTE.

CM APPLICATIONS LISTED IN THE URGENT LIST WILL BE TAKEN UP WITH THE MAIN CASE.

NOTICE

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CASES LISTED IN THE SEPARATE CAUSE LIST UNDER THE CATEGORY "FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE ? MEDIATION FOR THE NATION" SHALL BE TAKEN UP AT 02:00 PM.

THE REMAINING CASES IN THE CAUSE LIST (BOTH URGENT AND ORDINARY LISTS) SHALL BE TAKEN UP AS PER THEIR DESIGNATED SERIAL NUMBERS.

201 **	KAITHAL [19-JUL-25]	RSA-1693-2000	JAMNA V/S JOGI RAM ETC.	SK GARG NARWANA, , RAHUL GUPTA, VISHAL GARG NARWANA
		CM-2743-C-2000 (POR)		SK GARG NARWANA,
		CM-2744-C-2000 (EXEMPTION)		SK GARG NARWANA,
		CM-2745-C-2000 (STAY)		SK GARG NARWANA,
202 **	SRI MUKTSAR SAHIB [19-JUL-25]	RSA-2172-2000	MUKHTIAR SINGH ETC. V/S SANT KAUR	D.S. GILL, , MANMEET SINGH TEJI, AAG PB, NEERAJ JAIN, R.K. GIRDHAR, ARVINDER SINGH D.S. GILL,
		CM-3710-C-2000		
203 **	GURDASPUR [19-JUL-25]	RSA-1278-2001	(O&M) PURAN SINGH ETC. V/S MOHINDER SINGH ETC.	BINDERJIT SINGH, , AMARPREET SINGH, BINDERJIT SINGH, AMARPREET SINGH, VIVEK SHARMA, G K CHAWLA, SARBJEET SINGH KHAIRA, SARBJEET SINGH KHAIRA, G.S.NAGRA
		CM-2853-C-2001 (STAY)		BINDERJIT SINGH,
		CM-2854-C-2001 (POR)		BINDERJIT SINGH,
		(SENIOR CITIZEN)		
204 **	UT-CHANDIGARH [19-JUL-25]	RSA-1790-2001	KAKA SINGH V/S PUNJAB STATE ETC.	SUSHMA CHOPRA, , AS RANDHAWA, M S CHEEMA, K K JAGIA, ASHOK JAGGA, INDERDEEP SINGH, KARMINDER SINGH, DAG PB , YOGESH KUMAR
		CM-3926-C-2001 (STAY)		A.S. RANDHAWA,
205 **	GURDASPUR [19-JUL-25]	RSA-3069-2001	(O&M) BACHAN SINGH V/S SOHAN LAL ETC.	MUNISHWAR PURI, Y.M.BHAGIRATH, , , KARAN ANAND, , RANJAN LAKHANPAL, ATUL LAKHANPAL,
		CM-6038-C-2001 (STAY)		MUNISHWAR PURI,
		(SOC)		
206 **	PATIALA [19-JUL-25]	RSA-3615-2001	(O&M) NATHA SINGH ETC. V/S BALJIT KAUR ETC.	HEMANT SARIN, AVNISH MITTAL, VIVEK SOOD, , A.S.GULATI, HEMANT SARIN, AVNISH MITTAL, AASHNA AGGARWAL, ARVIND

						BANSAL, NITIKA JAURAM RAMNEEK KAUR SANDHU, ARVIND BANSAL,, SAHIL SHARMA, BENANT NOOR SINGH MAROK, CHARANPAL SINGH JATTNA,G.B.S.GILL,, GURMINDER SINGH SALANA, H.S.GIANI, MS. HARSH REKHA, VINAY MITAL , HARSH REKHA,VIVEK SURI, H S GIANI, Harpal Singh Baidwan , JASPARTAP S. SALANA, M.L. SARIN, RITESH AGGARWAL, M.L.SARIN, VIVEK SOOD,.VIVEK SURI, NAVEEN SIWACH, HITESH VERMA, RITESH AGGARWAL, SAKSHAM KHUNGER, , SAKET BHANDARI, SANDEEP KHUNGER, SANDEEP KHUNGER, SS KAMBOJ,
		CM-7095-C-2001 (STAY)				HEMANT SARIN,
		IOIN-RSA-3615-2001				HEMANT SARIN,
		(SOC)				
207 **	MOHALI (SAS NAGAR) [19-JUL-25]	RSA-243-2023		KULWINDER SINGH V/S FAQIR SINGH (NOW DECEASED) THR LRS AND OTHERS		YASHJOT SINGH DHALIWAL, , N.K. SINGLA, UMAID SINGH MANN, YASHJOT SINGH DHALIWAL
		CM-871-C-2023 (STAY PROCEED)				YASHJOT SINGH DHALIWAL,
208 ***	KAPURTHALA [19-JUL-25]	COCP-1413-2025 (CWP-29320-2024)		DR ANITA V/S DR RAVINER PAL KAUR		VIVEK SALATHIA, , DEEPANSHU SODHI, MANMEET TEJI, AAG, PB, SHUBHAM MEHTA, VIVEK SINGLA
209 ***	BATHINDA [19-JUL-25]	COCP-1729-2025 (CWP-7096-2023)		GURCHARAN SINGH V/S SH RAMVIR IAS SECRETARY INFO AND PUBLIC RELATION DEPT PUNJAB AND OTHERS		KAMALDIP SINGH SIDHU, A.G. PUNJAB , KAMALDIP SIDHU, KIRANDEEP KAUR, SHINY CHOPRA, AAG, PB
210 ***	KARNAL [19-JUL-25]	COCP-1883-2025 (CWP-22578-2017) CM-7605-CII-2025 (EXEMPTION)		SH GHANSHYAM DASS AGGARWAL V/S MS ASHIMA BRAR		NAVEEN DARYAL, A.G. HARYANA , ASHISH YADAV, NAVEEN DARYAL, VIVEK DARYAL NAVEEN DARYAL,
211 ***	FAZILKA [19-JUL-25]	COCP-2687-2025 (CRM-M-36704-2019)		HARINDER BATHLA V/S VARINDER SINGH BRAR AND ANR		ANURAG CHOPRA, A.G. PUNJAB , GAURAV CHOPRA, GAURI C KAUSHAL, MANMEET SINGH TEJI, AAG, PB
212 **	GURDASPUR [19-JUL-25]	RSA-621-1998 				

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215 **	KURUKSHETRA [19-JUL-25]	RSA-375-1999	M/S. WAZIR CHAND AND CO. V/S ST.HARYANA AND ORS.	DN GANERIWWALA, , ASHOK JINDAL, AAG HRY, KAILASH AGGARWAL, N.S. BHINDER, DAG HRY, R.K.SINGLA, DAG, HARYANA, RAGHBIR CHAUDHARY, SR. DAG HRY, RAHUL BHARGAVA, RAJNI GUPTA, AAG HRY, RAJNISH DHANDA, AAG HRY, SAFIA GUPTA, AAG, HARYANA, SIDHARTH SARUP, AAG HRY, SUKHBIR SINGH, DAG HRY, SUNIL CHADHA, SR. ADVOCATE, SUNIL CHADHA, SR. ADVOCATE, KASHISH AGGARWAL
		CM-675-C-1999		D.N.GANERIWALA,
		CM-822-C-1999		D.N.GANERIWALA,
216 **	ROPAR [19-JUL-25]	RSA-2280-1999	KULDIP SINGH V/S AVTAR SINGH	B.S.WALI, , N.S.SITTA, PARAMPREET SINGH PAUL, PUNEET SINGH
		CM-4035-C-1999		B.S.WALI,
217 **	GURDASPUR [19-JUL-25]	RSA-2331-1999	KULDIP SINGH V/S KIRPAL SINGH	PREMJIT KALIA, GURINDERPAL SINGH,, , GURDIP SINGH, PREMJIT SINGH, JITENDER SHARMA, KARAMJIT SINGH, KEWAL KRISHAN, PREMJIT KALIA, RITESH PANDEY, B.S.SAINI
218 **	SRI MUKTSAR SAHIB [19-JUL-25]	RSA-581-2000	JASBIR SINGH V/S BOOTA SINGH	S.C.PATHELA, , J.S. DHALIWAL, JASKIRAT SINGH DHALIWAL, KAVITA ARORA, KAVITA SHARMA, M.P. GUPTA, KRANTI DHIR, P.K. GUPTA, S C PATHELA, SAMEER SACHDEVA, SUKHWINDER SINGH, UMESH WADHAWA
219 **	SANGRUR [19-JUL-25]	RSA-1470-2000	(O&M) GURMAIL KAUR V/S HARBHAJAN SINGH AND OTHERS	B.D.SHARMA, , AJAY SINGH, AJAY SINGH PARMAR, CHARANBIR SINGH, KASHMIR SINGH, , FARHEEN, HARSH AGGARWAL, GAURAV TALWAR, J.R.MITTAL, SURINDER GARG, , K.S.CHAHAL,, , KARAMJIT SINGH CHAHAL, LALIT SHARMA, K.K.GARG, VINOD KATARIA, , MR.MANDEEP SINGH DHALIIVAL, , ROHIT BAJAJ, SANJEEV MANRAI, SENIOR ADV, YAGSIMANT ATTRI, HARSH AGGARWAL
		CM-14677-C-2014		HARSH AGGARWAL, , MANDEEP SINGH DHALIIVAL, CHARANBIR SINGH,,
		CM-14918-C-2014		HARSH AGGARWAL,
		CM-9493-C-2001		B.D.SHARMA,
220 **	ROPAR [19-JUL-25]	RSA-3023-2000	MOHINDER SINGH V/S DALMIR SINGH	RANJIT SAINI, , AMANPREET KAUR, H NS GILL, T S RAI, HITESH PANDIT, B.S.JOLLY, SANJAY SAINI, SURJIT SINGH SWAICH,, H.S.BAIDWAN, SHER SINGH RATHORE,, VIKAS KUMAR, BALWINDER SINGH JOLLY,, VIKAS KUMAR, SIJAN SHARMA PRIYA, YOGESH SAINI, AKANKSHA SAINI, RANJIT SAINI,
		CM-5472-C-2000		
		WITH COCP-750-2013	RANJIT SINGH V/S TARLOCHAN SINGH AND OTHERS	SURJIT SINGH SWAICH, , PRITAM SAINI (R1-4)
		CM-7320-CII-2013		SURJIT SINGH SWAICH,
221 **	AMRITSAR [19-JUL-25]	RSA-4132-2000	MOHINDER KAUR ETC. V/S VIRSA SINGH ETC.	BS MAHAJAN, , B.R.MAHAJAN, J.J.KAUR, JATINDERJIT KAUR, JATINDER JIT KAUR, M.I.SINGH, PRERNA MALHOTRA

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			CM-7844-C-2000	BS MAHAJAN,
			CM-2580-C-2001	BR MAHAJAN,
			WITH RSA-113-2001	SATNAM SINGH V/S VIRSA SINGH B.R.MAHAJAN, , GAGANPREET KAUR, JATINDER JIT KAUR, JJ KAUR, M.I. SINGH, SATISH SINGLA, BALDEV RAJ MAHAJAN
			CM-305-C-2001	B.R.MAHAJAN,
			CM-2583-C-2001	BR MAHAJAN,
			WITH RSA-1591-2001	MOHINDER SINGH V/S VIRSA SINGH BALDEV RAJ MAHAJAN, , M.I. SINGH, JJ KAUR
			CM-3393-C-2001	BALDEV RAJ MAHAJAN,
			CM-3394-C-2001	BALDEV RAJ MAHAJAN,
			CM-4287-C-2001	B.R.MAHAJAN,
			WITH RSA-2340-2001	MOHINDER KAUR V/S VIRSA SINGH AND OTHERS BALDEV RAJ MAHAJAN, , B.R. MAHAJAN, M.I. SINGH
			CM-4748-C-2001	BALDEV RAJ MAHAJAN,
			CM-4749-C-2001	BALDEV RAJ MAHAJAN,
222 **	PATIALA [19-JUL-25]	FAO-3858-2001 (NIA (EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	RUPINDER KUMAR V/S BALJIT PAL AND OTHERS	SANJAY NAGPAL , , JATINDER NAGPAL, JITENDER NAGPAL, O P NAGPAL, R C GUPTA
223 **	ROPAR [19-JUL-25]	RSA-128-2001	JOGINDER LAL V/S PARKASH CHAND	R.N.MOUDGIL, , S.K.SINGLA, PAWAN GAUTAM, SUBHJOT SINGH
		CM-320-C-2001 (STAY)		R.N.MOUDGIL,
		CM-6825-C-2001 (LR)		PAWAN GAUTAM,
224 **	MAHENDERGARH [19-JUL-25]	RSA-3856-2001	BHOOP SINGH ETC. V/S RAMESH CHAND	JAIVIR YADAV, , ABHINAV SOOD, M L SAINI, SANDEEP PUNCHHI, JATIN SEHRAWAT, RAJESH GARG, AMIT RAWAL, RAKESH GUPTA, ROHIT MITTAL, SANDEEP PUNCHHI, SUMIT SHEKHAWAT, VIKRAM SINGH
		CM-7691-C-2004 (STAY)		JAIVIR YADAV,
225 **	FATEHABAD [19-JUL-25]	RSA-4287-2001	RAMESHWARI DEVI V/S BAHADUR SINGH ETC.	VIKAS KUAMR, , J.L.MALHOTRA, RAKESH NAGPAL, RD NAGPAL, PARVEEN KATARIA, PARVEEN BHADU, DIVYA SHARMA, RAJESH PAL
		CM-11760-C-2004 (POR)		VIKAS KUAMR,
		CM-11761-C-2004 (EXEMPTION)		VIKAS KUAMR,
		CM-11762-C-2004 (OTHER :CONSENT DECREE)		VIKAS KUAMR,
		CM-8735-C-2001 (STAY)		VIKAS KUMAR,
226 **	REWARI [19-JUL-25]	CM-12747-C-2019 (OTHER)	(O&M) SATYAM SHIVAM SUNDRAM V/S RAJENDER KANT KAUSHIK AND ORS.	KUL BHUSHAN SHARMA, SURINDER GARG , ABHISHEK SHARMA, KULBHUSHAN SHARMA, SURINDER GARG
		IN RSA-4260-2006		KUL BHUSHAN SHARMA, BALKAR SINGH, , , A.P.S. SIDHU, R.K.KAUSHIK, IN PERSON,

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				SURINDER GARG, SURINDER GARG,
				(MAIN AT REGULAR)
227 **	BATHINDA [19-JUL-25]	IOIN-1-RSA-1003-2006	KARTAR SINGH V/S GURMEET SINGH AND ORS.	ASHOK SINGLA,
		IN RSA-1003-2006		ASHOK SINGLA, , AAKASH SINGLA, ANKUSH SINGLA, JATINDER SINGLA, ASHISH GUPTA
				(IOIN FOR COMPLETION OF SERVICE)
228 **	FARIDABAD [19-JUL-25]	CM-19107-CII-2010 (OI)	NEELAM SINGH AND ORS. V/S WAHEED AND ORS.	ADARSH JAIN,
		& FAO-4535-2010		ADARSH JAIN, , AMANDEEP CHHABRA, TULIKA JAIN
				(BOHCJ DT. 26.02.2020)
229 **	ROHTAK [19-JUL-25]	IOIN-1-RSA-2624-2010	DHAPO AND ORS. V/S RANJANA KALRA AND ORS.	KULVIR NARWAL,
		IN RSA-2624-2010		KULVIR NARWAL, , NK MALHOTRA, N K SINGAL, AMIT SHIVRAIN,
				(IOIN FOR COMPLETION OF SERVICE)
230 **	BATHINDA [19-JUL-25]	RSA-3148-2013	KASHMIRI LAL AND ORS V/S PUNJAB URBAN DEVELOPMENT AUTHORITY BATHINDA	SURINDER SINGH WALIA, , B.S. WALIA, BHUPINDER SINGH WALIA, DEEP INDER SINGH WALIA, S.S.WALIA, SHIVANI SHARMA, SURYA KUMAR, AAG, PUNJAB
231 **	KARNAL [19-JUL-25]	RSA-3686-2014	MAYA RAM V/S PREM AND ORS	AMIT JAIN, , . KARANBIR SINGH, ADVOCATE, FOR MR. AMIT JAIN,, DHRUV MITTAL, ADVOCATE FOR MR. AMIT JAIN,, PARMINDER SINGH
232 **	GURGAON [19-JUL-25]	RSA-5818-2014	SURAJ BHAN V/S BALRAJ AND ANR	SANJAY VIJ, , ANIL KUMAR YADAV, PRATEEK RATHI, TANMOY GUPTA SANJAY VIJ,
233 **	KARNAL [19-JUL-25]	CM-9431-C-2015	SANTOSH AND ANR. V/S UTTAR HARYANA BIJLI VITRAN NIGAM LIMITED AND ORS.	PANKAJ BALI, , NAVEEN MANDHAN, PANKAJ BALI, RITESH DATTA, VIJAY KUMAR JINDAL, VIJAYVEER SINGH PANKAJ BALI,
		CM-9432-C-2015		
		& RSA-3843-2015		PANKAJ BALI, , PANKAJ BALI
234 **	GURGAON [19-JUL-25]	CM-14999-CII-2015 (RGI (EG))	SEEMA & ORS V/S VED PARKASH & ANR	ASHISH GUPTA, , SUBHASH GOYAL
		CM-14998-CII-2015		ASHISH GUPTA,
		CM-15000-CII-2015		ASHISH GUPTA,
		& FAO-4870-2015		ASHISH GUPTA, , SUBHASH GOYAL, SUNIL SIHAG
		WITH CM-15002-CII-2015	RAJNI DEVI & ORS V/S VED PARKASH & ANR	ASHISH GUPTA,
		CM-15001-CII-2015		ASHISH GUPTA,
		& FAO-4871-2015		ASHISH GUPTA,
		WITH CM-15004-CII-2015	SRI KISHAN & ANR V/S VED PARKASH & ANR	ASHISH GUPTA,
		CM-15003-CII-2015		ASHISH GUPTA,
		CM-15005-CII-2015		ASHISH GUPTA,
		& FAO-4872-2015		ASHISH GUPTA,
		WITH CM-5199-CII-2015	MAHABIR SINGH & ORS V/S VED PARKASH & ANR	ASHISH GUPTA, , SUBHASH GOEL

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		& FAO-1755-2015		ASHISH GUPTA, , SUBHASH GOYAL, PARAS MONEY GOYAL, SUNIL SIHAG
235 **	PATIALA [19-JUL-25]	CM-12410-C-2015 & RSA-5202-2015	LACHHMAN SINGH V/S MUKHTIAR SINGH	A.S. SYAN, A.S. SYAN,
236 **	GURGAON [19-JUL-25]	IOIN-FAO-2681-2015 (SGI) IN FAO-2681-2015 (BOHCJ DT. 26.2.19)	SHRI RAM GENERAL INSURANCE COMPANY LTD V/S REKHA AND ORS	M.B.JAIN, , PUNIT JAIN, M.B.JAIN M.B.JAIN,
237 **	KURUKSHETRA [19-JUL-25]	IOIN-1-RSA-5407-2015 IN RSA-5407-2015 (IOIN FOR COMPLETION OF SERVICE)	MEENA SHARMA AND ANR V/S BALBIR SINGH THROUGH LRS. GURVINDER SINGH AND ORS	RAKESH GUPTA, RAKESH GUPTA, , C B GOEL, GURPREET SINGH, JAGDISH MANCHANDA, RAKESH GUPTA, RAVI GAKHAR,
238 **	GURDASPUR [19-JUL-25]	RSA-1293-2015 CM-3661-C-2015 CM-3662-C-2015	RAJWINDER SINGH AND ANR V/S GURDEEP SINGH AND ORS	INDERJIT SHARMA, , DIPANSHU KAPUR, ADVOCATE FOR MR. R.D. BAWA, KARAN CHAUDHARY,, MANJIT, R.D. BAWA, R.D.BAWA, SAMUEL GILL, SANJIV GUPTA, KARAN CHAUDHARY, TUSHAR WADHWA, VAIBHAV SHARMA INDERJIT SHARMA, INDERJIT SHARMA,
239 ***	LUDHIANA [19-JUL-25]	CR-3233-2016 ((RENT))	GADDI SUTHRE SHAH V/S PARMESHVARI DASS THRU LRS. PREM WATI & ORS	KUL BHUSHAN SHARMA, , ABHISHEK SHARMA, N.S. DADWAL, NITIN SACHDEV, RAKESH KUMAR, VIKRAM KUMAR, ABHISHEK SHARMA
240 **	PANIPAT [19-JUL-25]	FAO-4591-2016 (ICILOM(ED)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	DINESH SINGH AND ORS V/S ANIL KUMAR AND ORS	JARNAIL SINGH SANETA, , BALVINDER S.BRAR, ER. SANDEEP SURI, RANJIT SINGH KALRA, SACHIN OHRI, SANDEEP SURI
241 **	KARNAL [19-JUL-25]	IOIN-2-FAO-4690-2016 (SRIRAM(EG)) IN FAO-4690-2016 (INJURY CASE//SHRI RAM GEN.INS.COMPANY//IOIN FOR COMPLETION OF SERVICE)	RAM PHAL V/S NAVEEN AND ORS	PANKAJ BALI, PANKAJ BALI, , BK CHAUDHARY, RITESH DATTA, NAVEEN MANDHAN, JATINDER VAID
242 **	AMBALA [19-JUL-25]	RSA-2612-2016 CM-6973-C-2016	TULSI PUBLIC SR. SECONDARY SCHOOL V/S M/S PUNJAB ADVERTISING COMPANY AND ANR	ARVIND SINGH, , ABHISHEK SHARMA, VINEET CHAUDHARY, AJAY AGGARWAL, DARSHAN SINGH, VINEET CHAUDHARY, , DEEPAK MANCHANDA,, NARENDER PAL BHARDWAJ, PRATEEK MAHAJAN, PRATEEK MAHAJAN, DANISH MAHAJAN, PRERNA MALHOTRA, SANDHYA KAUSHIK, N.P.BHARDWAJ, SUNIL DHANDA, SHIVAM CHAUDHARY ARVIND SINGH,
243 **	LUDHIANA [19-JUL-25]	RSA-6012-2016	SHIWANI SEHGAL @ GOLDY & ANR V/S RANJIT SINGH & ANR	AMIT JHANJI, , MR. CHANDAN SINGH, ADVOCATE, FOR MR. AMIT JHANJI, AKSHAY CHADHA, CHANDAN SINGH, SUNIL CHADHA, , CHANDAN SINGH, EKAKSHRA, ADVOCATE FOR MR. AMIT JHANJI, HIMANSHU JAIN, EKAKSHRA, CHETAN BANSAL, , MR. SUNIL CHADHA, . HIMANSHU JAIN, PRIYA KANSAL, SACHIT

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				SINGLA, SONIA MONGA, SUNIL CHADHA, MR. HIMANSHU JAIN, SUNIL CHADHA, SR. ADV, TARA DUTT, TARA DUTT, SWATI VERMA AMIT JHANJI,
				AMIT JHANJI,
		(TO BE TAKEN UP FOR HEARING IMMEDIATELY AFTER THE URGENT CASES ON 23.07.2025)		
244 **	MEWAT (NUH) [19-JUL-25]	RSA-6846-2016	REHMAN AND ORS V/S RASHIDAN AND ORS	PANKAJ JAIN, , ASHISH GUPTA, SHIVAM SHARMA, SUMEET JAIN
		CM-17832-C-2016 (EXEMPTION(CC))		PANKAJ JAIN,
		CM-17833-C-2016 (STAY)		PANKAJ JAIN,
245 **	LUDHIANA [19-JUL-25]	CM-3705-C-2017 (149-CPC)	ASHA BALA AND ORS. V/S JAGDISH RAI	GURMOHAN SINGH BEDI, , ASHADVEER SINGH
		CM-3704-C-2017 (DELAY(F))		GURMOHAN SINGH BEDI,
		CM-3706-C-2017 (EXEMPTION(CC))		GURMOHAN SINGH BEDI,
		CM-3707-C-2017 (STAY)		GURMOHAN SINGH BEDI,
		& O&M RSA-1540-2017		GURMOHAN SINGH BEDI, , ANKIT JOSHI, Gurmohan Singh Bedi, PAWANDEEP SINGH
246 **	UT-CHANDIGARH [19-JUL-25]	FAO-1049-2017 (UII)	UNITED INDIA INSURANCE COMPANY LTD V/S MAMTA & ORS	RAM AVTAR, , KARTAR SINGH THAKUR, VINOD KUMAR VERMA, REKHA LUHACH, MANDEEP KAUR, EKTA THAKUR
		CM-3447-CII-2017 (STAY)		RAM AVTAR,
		WITH CM-2152-CII-2021 (DELAY(F))	UNITED INDIA INSURANCE COMPANY LTD. V/S MAMTA AND OTHERS	EKTA THAKUR, RAM AVTAR
		CM-2154-CII-2021 (IMPLEAD)		EKTA THAKUR,
		& XOBJC-10-2021		EKTA THAKUR,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
247 **	KARNAL [19-JUL-25]	FAO-5862-2017 (SGI)	SHRIRAM GENERAL INSURANCE COMPANY LTD. V/S JAI PAL AND ORS.	PUNIT JAIN, , SANDEEP SINGH, ISHANT KHANGWAL, SHAGUN THAPAR, SANDEEP SINGH
		CM-19060-CII-2017 (STAY)		PUNIT JAIN,
		CM-25194-CII-2017 (PREPONE)		SANDEEP SINGH, PUNIT JAIN,
		WITH FAO-6028-2017	JAI PAL V/S SUBHASH CHAND & ANR	SANDEEP SINGH, , PUNIT JAIN, SANDEEP SINGH
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
248 **	GURGAON [19-JUL-25]	FAO-8136-2017 (MMACT(EG))	NARESH KUMAR V/S JOGINDER SINGH AND ANR	ASHISH CHAUDHARY, , Ashish Chaudhary, PUNIT JAIN, REENA RANI, SANTOSH KUMAR TRIPATHI, YASEEN SETHI
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
249 **	GURGAON [19-JUL-25]	RSA-181-2017	ASARFI AND OTHERS V/S MAHABIR	ADITYA JAIN, , ADITYA JAIN, BHANVI SOOD, RAMAN CHAWLA
		CM-357-C-2017 (STAY)		ADITYA JAIN,

215 of 434

216 of 434

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264 **	HISSAR [19-JUL-25]	CM-6485-C-2018 (EXEMPTION)		R S MAMLI,
		CM-6486-C-2018 (STAY)		R S MAMLI,
		RSA-2494-2018	SUSHILA V/S RAJENDER AND ANR	NITIN JAIN, , R N LOHAN, R.N.LOHAN, NEHA RANA, R.N.LOHAN,.
		CM-6588-C-2018 (STAY)		NITIN JAIN,
		WITH RSA-2591-2018	OM PARKASH V/S RAJENDER	ANURAG JAIN, , R N LOHAN, R.N.LOHAN, NEHA RANA
265 **	NARNAUL [19-JUL-25]	CM-6803-C-2018 (POR)		ANURAG JAIN,
		CM-6804-C-2018 (STAY)		ANURAG JAIN,
		RSA-2649-2018	BANARSHI DAS V/S KANTA DEVI	J.P. SHARMA, , J.P. SHARMA, JP SHARMA, N. S. GILL, ADVOCATE, FOR MR.MUNISH GUPTA,, VARUN GUPTA
		CM-6971-C-2018 (STAY)		J.P. SHARMA,
		WITH RSA-4171-2018	KANTA DEVI V/S BANARSI DAS	VARUN GUPTA, , MANOJ TANWAR
		CM-11070-C-2018 (EXEMPTION)		VARUN GUPTA,
		CM-6205-C-2019 (STAY (CONV))		VARUN GUPTA,
		CM-11071-C-2018 (STAY)		VARUN GUPTA,
		WITH RSA-6322-2017	KANTA V/S BIMLA DEVI & OTHERS	MUNISH GUPTA, , MUNISH GUPTA
		CM-16457-C-2017 (DELAY (REF))		MUNISH GUPTA,
266 **	SONEPAT [19-JUL-25]	CM-9895-CII-2019 (NIC(EG)) (DELAY(F))	SUMAN AND ANOTHER V/S NAVEEN AND OTHERS	MANVENDER CHAUHAN, , DEEPIKA, TARUN SHARMA
		CM-9896-CII-2019 (EXEMPTION(CC))		MANVENDER CHAUHAN,
		& FAO-2862-2019		MANVENDER CHAUHAN, , MANVENDER CHAUHAN
267 **	JALANDHAR [19-JUL-25]	CM-13317-CII-2019 (UII (ED)) (DELAY(F))	CHARANJIT KAUR AND ANR V/S GULZAR SINGH AND ORS	DEEPAK GOYAL, , ALOKA SAHARMA, MUKESH YADAV, AMIT DHAWAN, GAURAV GUPTA
		& FAO-3981-2019		Deepak Goyal, , AMIT DHAWAN, GAURAV GUPTA, Deepak Goyal, Gaurav Gupta
268 **	MAHENDERGARH [19-JUL-25]	FAO-71-2019 (CHOLAM(EG))	VIKRAM SINGH V/S LAXMAN AND ORS.	SANDEEP KUMAR YADAV, , ASHWANI SHARMA, PUNIT JAIN, SANDEEP KUMAR YADAV, SANGEETA YADAV, BHAVNA GREWAL.
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
269 **	MEWAT (NUH) [19-JUL-25]	FAO-5899-2019 (CHOLAM(OD))	DEVENDRA SINGH AND ANOTHER V/S CHOLAMANDLA, M/S GENERAL INSURANCE COMPANY LIMITED AND OTHERS	BHISHAM KUMAR,
217 of 434		7/19/2025, 9:20 PM		

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			CM-19767-CII-2019 (<i>DELAY (REF)</i>)		BHISHAM KUMAR,
			CM-19768-CII-2019 (<i>POR</i>)		BHISHAM KUMAR,
			CM-1263-CII-2020 (<i>STAY PROCEED</i>)		BHISHAM KUMAR,
			WITH FAO-5995-2019	DEVENDRA SINGH AND ANOTHER V/S CHOLAMANDLAM M/S GENERAL INDURANCE COMPANY LIMITED AND OTHERS	BHISHAM KUMAR,
			CM-20008-CII-2019 (<i>DELAY (REF)</i>)		BHISHAM KUMAR,
			CM-20009-CII-2019 (<i>POR</i>)		BHISHAM KUMAR,
			CM-20010-CII-2019 (<i>STAY</i>)		BHISHAM KUMAR,
270 **	PANCHKULA [19-JUL-25]	RSA-1054-2019		SANDEEP KAUR V/S CENTRAL BOARD OF SECONDARY EDUCATION	SANJIV GUPTA, , ANIL DUTT, , BEANT SINGH SEEMAR, NAVEEN JAJORIA, SANJIV GUPTA, TUSHAR WADHWA
			CM-2547-C-2019 (<i>EXEMPTION(CC)</i>)		SANJIV GUPTA,
			CM-3726-C-2021 (<i>DISPOSAL</i>)		SANJIV GUPTA,
			WITH CM-5679-C-2022 (<i>DISPOSAL</i>)	SANDEEP KAUR V/S CENTRAL BOARD OF SECONDARY EDUCATION	SANJIV GUPTA, BEANT SINGH SEEMAR
271 *	LUDHIANA [19-JUL-25]	CR-2585-2021 (MISC) CM-9810-CII-2023 (<i>IMPLEAD</i>)		AJIT AND OTHERS V/S MALLA RAM AND OTHERS	PROMILA NAIN, , ABDUL SHEHBAZ THIND, AMIT THAKUR LALIT SINGLA, PROMILA NAIN , LALIT SINGLA, PROMILA NAIN
272 **	PATIALA [19-JUL-25]	FAO-2213-2021 (UII (EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		BALJIT KAUR V/S GURBHED SINGH AND ORS	VIVEK SURI, , DARPAN BANSAL, Nitin Gupta, VISHAL JASSAL, VIVEK SURI
273 **	PALWAL [19-JUL-25]	RSA-1597-2021 CM-6325-C-2021 (<i>STAY PROCEED</i>)		VIRENDER V/S SADDIK	BHISHAM KUMAR, , RAKESH KUMAR SHARMA BHISHAM KUMAR, , RAKESH KUMAR SHARMA
274 **	PANIPAT [19-JUL-25]	CM-2306-CII-2022 (NIC(EG)) (<i>DELAY(F)</i>) & FAO-259-2022		MOHIT AND ORS V/S SANJAY KUMAR AND ORS	ALISHA SONI, ALISHA SONI, , SIDDHARTH GUPTA, SIDDHARTH GUPTA (LEGAL AID COUNSEL)
275 ***	AMRITSAR [19-JUL-25]	CR-1738-2022 ((RENT)) CM-5493-CII-2022 (<i>EXEMPTION</i>) CM-5497-CII-2022 (<i>STAY PROCEED</i>)		FIRM M/S KHERA BROS AND ORS V/S HEMANT SHARMA AND ANR	A.P.S. SANDHU, , A.P.S. SANDHU, DIVANSHU JAIN, Divanshu Jain A.P.S. SANDHU, A.P.S. SANDHU,
276 ***	HOSHIARPUR [19-JUL-25]	CR-2109-2022 (IO)		SUCHA RAM V/S TELU RAM AND ORS	RAM KUMAR CHAUHAN, , ARUN TAKHI
277 ***	BATHINDA [19-JUL-25]	CR-3654-2022 (IO)		KARAMJIT KAUR AND ANR V/S HARPREET SINGH AND ORS	LUPIL GUPTA, , ABHISHEK SINGLA, AMARJIT SINGH AHLUWALIA, LUPIL GUPTA, ROHIT SHARMA, SHUBHAM GUPTA
218 of 434			7/19/2025, 9:20 PM		

			CM-11224-CII-2022 (STAY PROCEED)		LUPIL GUPTA,
278 **	AMRITSAR [19-JUL-25]		FAO-5154-2022 (OI (ED)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	BAGICHA SINGH V/S HARJIT SINGH AND OTHERS	ASHISH AGGARWAL, , ASHISH AGGARWAL
279 **	SANGRUR [19-JUL-25]		CM-5724-C-2023 (DELAY(F)) CM-5725-C-2023 (OTHER)	GURVINDER SINGH @ GURWINDER SINGH AND ANOTHER V/S HARJIT SINGH	SUNNY KUMAR SINGLA, , SHERRY K. SINGLA SUNNY KUMAR SINGLA,
			& O&M RSA-1575-2023		SUNNY KUMAR SINGLA, , SHERRY K. SINGLA
280 **	MOHALI (SAS NAGAR) [19-JUL-25]		FAO-1290-2023 (OI) CM-4781-CII-2023 (STAY PROCEED)	THE ORIENTAL INSURANCE COMPANY LTD V/S SANJU AND OTHERS	PUNIT JAIN, , ASHWANI ARORA, ANKUR SHEORAN, ASHWANI ARORA, PUNIT JAIN PUNIT JAIN,
			WITH FAO-1294-2023	THE ORIENTAL INSURANCE CO. LTD. V/S SANJU AND OTHERS	PUNIT JAIN, , ASHWANI ARORA, ASHWANI ARORA, PUNIT JAIN
			CM-4835-CII-2023 (STAY PROCEED)		PUNIT JAIN,
			(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
281 **	MANSA [19-JUL-25]		FAO-5209-2023 (NIA) CM-17701-CII-2023 (STAY PROCEED)	THE NEW INDIA ASSURANCE CO. LTD. V/S SURJEET KAUR AND OTHERS	AJAY SINGLA, , AJAY SINGLA, KAMALDEEP KAUR AJAY SINGLA,
			(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
282 **	KARNAL [19-JUL-25]		RSA-552-2023 CM-2168-C-2023 (STAY PROCEED)	SUKHBIR V/S RAM MEHAR AND ANR	SONIA G.SINGH, , SONIA G.SINGH SONIA G.SINGH,
283 **	AMRITSAR [19-JUL-25]		RSA-1423-2023 CM-5298-C-2023 (DELAY (REF))	SATISH KUMAR V/S MOHINDER SINGH AND ANOTHER	RAJINDER SHARMA, , MRIDUL SHARMA RAJINDER SHARMA,
284 **	LUDHIANA [19-JUL-25]		RSA-2746-2023 CM-9490-C-2023 (STAY PROCEED)	PARAMJIT SINGH V/S THE GILL AGRI MULTI PURPOSE, CO- OPERATIVE SOCIETY LTD.	SANDEEP KUMAR, GURCHARAN DASS , GURCHARAN DASS, HIMANSHU GARG, NARINDER KUMAR VADEHRA, TEJPREET SINGH , VIVEK SHARMA VASHISHT SANDEEP KUMAR,
285 **	GURGAON [19-JUL-25]		CM-266-CII-2024 (HDFC(ED)) (DELAY(F)) & O&M FAO-113-2024	ABDUL RAJAK @ ABDULRAJAK V/ S ARIF AND OTHERS	ASHISH GUPTA, ASHISH GUPTA, , RAKESH GUPTA
286 **	AMRITSAR [19-JUL-25]		CM-8217-C-2024 (DELAY(F)) CM-8218-C-2024 (STAY) & O&M RSA-2040-2024	KULDEEP KAUR V/S NIRMAL SINGH	VENEET SHARMA, VENEET SHARMA, VENEET SHARMA,

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287	**	YAMUNA-NAGAR [19-JUL-25]	CM-20871-CII-2024 (NIA (EG)) (<i>DELAY(F)</i>) & O&M FAO-5473-2024	RAHUL V/S MUJIBUL REHMAN AND ORS	DEEPAK K BARTIA, DEEPAK KUMAR, , DEEPAK KUMAR BARTIA, GAUTAM DIWAN, S.S KAINTH
288	**	MAHENDERGARH [19-JUL-25]	CM-21652-CII-2024 (MMACT(EG)) (<i>DELAY(F)</i>) & O&M FAO-5677-2024	MAHENDER SINGH AND ANOTHER V/S ANISH KUMAR AND ORS	SURESH AHLAWAT, SURESH AHLAWAT, , SURESH AHLAWAT
289	**	GURDASPUR [19-JUL-25]	RSA-1934-2024 CM-7699-C-2024 (<i>STAY</i>)	BIKRAMJIT SINGH @ BIKKAR SINGH AND ANOTHER V/S RANJIT SINGH @ MAJOR SINGH AND OTHERS	DHEERAJ MAHAJAN, A.G. PUNJAB , DHEERAJ MAHAJAN DHEERAJ MAHAJAN,
290	**	TARANTARAN [19-JUL-25]	RSA-3046-2024 CM-12512-C-2024 (<i>EXEMPTION</i>) CM-12513-C-2024 (<i>STAY</i>)	RANJODH SINGH V/S BALDEV SINGH AND ORS	SHARAD MEHRA, , SHARAD MEHRA SHARAD MEHRA, SHARAD MEHRA,
291	***	UT-CHANDIGARH [19-JUL-25]	CR-330-2025 (IO)	JASBIR SINGH AND ANR V/S MANOHAR SINGH AND ORS	PRADEEP VIRK , , DR. NEHA AWASTHI
292	***	SIRSA [19-JUL-25]	CR-1600-2025 (IO)	GRAM PANCHAYAT KOTLI V/S AVTAR SINGH AND OTHERS	P.K. GANGA,
293	**	BATHINDA [19-JUL-25]	FAO-1973-2025 (OI) CM-6302-CII-2025 (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	ORIENTAL INSURANCE CO. LTD V/ S NASIB KAUR AND OTHERS	HARSH AGGARWAL, , AKASHDEEP SINGH, HARSH AGGARWAL, PARIT AGGARWAL HARSH AGGARWAL,
294	**	FEROZEPUR [19-JUL-25]	RSA-181-2025 CM-549-C-2025 (<i>STAY</i>) WITH RSA-412-2025 CM-1302-C-2025 (<i>STAY</i>)	JAGSIR SINGH AND OTHERS V/S GURSEWAK SINGH AND OTHERS JAGSIR SINGH AND OTHERS V/S AMARJIT KAUR AND ANOTHER	RAKESH GUPTA, , KARAN GUPTA, PRINCE GOYAL, RAKESH GUPTA, RAKESH GUPTA, RAVISH BANSAL RAKESH GUPTA, RAKESH GUPTA, , KARAN GUPTA, PRINCE GOYAL, RAKESH GUPTA, RAVISH BANSAL RAKESH GUPTA,
295	**	KARNAL [19-JUL-25]	RSA-282-2025 CM-870-C-2025 (<i>STAY</i>)	NATHU RAM THROUGH LRS V/S GIAN CHAND AND ORS	PANKAJ KAUSHIK, , PANKAJ KAUSHIK, SUMIT SINGH PANKAJ KAUSHIK,
296	**	PANIPAT [19-JUL-25]	RSA-1160-2025 CM-4090-C-2025 (<i>DELAY (REF)</i>) CM-4091-C-2025 (<i>POR</i>) CM-4092-C-2025 (<i>STAY PROCEED</i>)	M/S T.S.MAAN TRANSPORT AND ORS V/S M/S CITY POINT AUTOMOBILES	GAURAV DATTA, SHREY GOEL , J K GOEL , SHVETANSHU GOEL, SRISHTTI S SHARMA, KOMAL PREET SINGH, , VAIBHAV BHARGAV GAURAV DATTA, GAURAV DATTA, GAURAV DATTA,
220 of 434		7/19/2025, 9:20 PM			

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 23/07/2025CR NO 58

HON'BLE MR. JUSTICE SANJAY VASHISTH

Dedicated VC Link for Hybrid Hearing: <https://zoom.us/my/vcphhc58>
Meeting ID is 677 065 3224

MAIN CASE IS TO BE TAKEN UP WITH THE CM APPLICATION, IF CM APPLICATION IS LISTED IN THE URGENT MOTION LIST. ALL CONCERNED MAY PLEASE NOTE.

****All the Complaint cases against acquittal which are covered under the Judgment rendered by Hon'ble Supreme Court in "Celestium Financial" and this Court in Satish Kumar Vs. Jugal Kishor in CRM-A-2700-MA-2018 decided on 02.07.2025, will be taken up at 2:00 PM for Disposal.**

***** The cases listed under the category for "For the Nation-Referred to Mediation" will be taken up at 2:00 PM.**

**** All the concerned Advocates are requested to kindly give their presence in the Court in above mentioned categories for marking their presence accordingly.**

**** All the concerned may please note.**

NOTE
W.e.f. 11.07.2025, all the Regular Bail matters, SOS Petition, Anticipatory Bail matters listed in ordinary list and Compromise quashing petition (after recording of Statement before Magistrate) shall be taken up at first instance sharp at 10 AM, followed by cases listed in Urgent Motion List.

201 V	AMRITSAR [19-JUL-25]	IOIN-CRWP-3226-2022 (PAR) IN CRWP-3226-2022	LAL SINGH V/S STATE OF PUNJAB AND OTHERS	RAJPREET SINGH BRAR, A.G. PUNJAB RAJPREET SINGH BRAR, A.G. PUNJAB
		WITH IOIN-CRWP-3241-2022 IN CRWP-3241-2022	LAKHWINDER SINGH V/S STATE OF PUNJAB AND OTHERS	RAJPREET SINGH BRAR, A.G. PUNJAB RAJPREET SINGH BRAR, A.G. PUNJAB
		WITH IOIN-CRWP-3244-2022 IN CRWP-3244-2022	GURBHEJ SINGH V/S STATE OF PUNJAB AND OTHERS	RAJPREET SINGH BRAR, A.G. PUNJAB RAJPREET SINGH BRAR, A.G. PUNJAB
		WITH IOIN-CRWP-3303-2022 IN CRWP-3303-2022	JARNAIL SINGH V/S STATE OF PUNJAB AND OTHERS	RAJPREET SINGH BRAR, A.G. PUNJAB RAJPREET SINGH BRAR, A.G. PUNJAB
		WITH IOIN-CRWP-3310-2022 IN CRWP-3310-2022	GURSHARAN SINGH V/S STATE OF PUNJAB AND OTHERS	RAJPREET SINGH BRAR, A.G. PUNJAB RAJPREET SINGH BRAR, A.G. PUNJAB
		WITH IOIN-CRWP-3217-2022 IN CRWP-3217-2022	RANJIT SINGH V/S STATE OF PUNJAB AND OTHERS	RAJPREET SINGH BRAR, A.G. PUNJAB RAJPREET SINGH BRAR, A.G. PUNJAB , AMRINDER SINGH, B.P.K BRAR
		(BOHCJ DT. 24.01.2024)		
		CRM-M-42068-2016 (QP PROSTAY) CRM-33254-2018 (POR) (PROCEEDINGS STAYED)	BALWINDER KAUR & ANR V/S STATE OF HARYANA AND ANR	P.K. GANGA, , ASHISH JHAMB, G.K. KANGRA, GURDEEP KAUR, DAMANPREET BRAR, HARKIRAT SINGH, SUMITRA, ASHISH JHAMB, RAMANDEEP KAUR, RAKESH SHARMA, G K KANGRA, RUCHI SEKHRI, HARSH CHOPRA, S.K. SIRSA, VIJAY DEEP, VISHAVJEET, SURJIT SIRDHER, VIKRAM SINGH, VIKRAM SINGH DHAKLA, SURJIT SIRDHER
				P.K. GANGA,
202 II	SIRSA [19-JUL-25]			
203 V	KURUKSHETRA [19-JUL-25]	CRM-M-1349-2019 (QP)	ATAMJEET SINGH HUNDAL AND ANR V/S STATE OF HARYANA AND ANR	MANINDER ARORA, , BHARAT BHANDARI, JAGDISH MANCHANDA

(PROCEEDING STAYED /)				
204 II	FARIDKOT [19-JUL-25]	CRM-M-15575-2019 (QP PROSTAY)	MANISH BANSAL V/S MOHINDER PARTAP MONGA AND OTHERS	MUNISH BANSAL, , HITESH CHOPRA, PRINCE GOYAL, RAVISH BANSAL
		WITH CRM-M-15548-2019	MANISH BANSAL V/S MOHINDER PARTAP MONGA AND OTHERS	MUNISH BANSAL, , HITESH CHOPRA, PRINCE GOYAL
(PROCEEDINGS STAYED)				
205 II	LUDHIANA [19-JUL-25]	CRM-M-38658-2019 (QP PROSTAY)	MANDEEP KAUR V/S DALJIT SINGH SIDHU	VENEET SHARMA, , SANDEEP SHARMA, VENEET SHARMA, , ASHISH AGGARWAL
		WITH CRM-M-43667-2019	AGYAPPAUL SINGH V/S DALJIT SINGH SIDHU	VENEET SHARMA, , ASHISH AGGARWAL
(PROCEEDING STAYED)				
206 II	LUDHIANA [19-JUL-25]	CRM-M-8373-2020 (QP PROSTAY)	CHETAN JASSAL AND ANOTHER V/S M/S GOPIKA INDUSTRIES AND ANOTHER	AAYUSH GUPTA, , AAYUSH GUPTA, DEEPALI VERMA, MEHAK, SANDEEP VERMA
		CRM-52333-2023 (STAY)		RAJEEV ANAND, , RAJEEV ANAND, SANDEEP VERMA, VIJAY ATA SHARMA
(PROCEEDINGS STAYED)				
207 II	JIND [19-JUL-25]	CRM-M-37437-2022 (QP PROSTAY)	SEEMA CHAHAL V/S STATE OF HARYANA AND OTHERS	VAZIR SINGH MOR, A.G. HARYANA , Harman Preet Kaur (Simmi)
(PROCEEDINGS STAYED)				
208 II	FEROZEPUR [19-JUL-25]	CRM-M-18886-2023 (QP PROSTAY)	M/S SUKHBIR AGRO ENERGY LTD AND ORS V/S DEPUTY COMMISSIONER OF INCOME TAX AND ORS	RISHAB SINGLA, , VAIBHAV GUPTA, VARUN ISSAR
(PROCEEDINGS STAYED)				
209 II	PANCHKULA [19-JUL-25]	CRM-M-22632-2023 (QP PROSTAY)	SATISH KUMAR VOHRA V/S STATE OF HARYANA AND ANOTHER	GURMOHAN SINGH BEDI, A.G. HARYANA , Gurmohan Singh Bedi
(PROCEEDINGS STAYED)				
210 V	GURGAON [19-JUL-25]	CRM-M-56436-2023 (QP)	NEERAJ SACHDEVA V/S STATE OF HARYANA AND ANOTHER	ASHWANI KUMAR ANTIL, A.G. HARYANA , Ashwani Kumar Antil, GAUTAM KAILE
211 II	AMRITSAR [19-JUL-25]	CRM-M-9543-2024 (QP PROSTAY)	RAJIV BHARDWAJ AND ANOTHER V/ S STATE OF PUNJAB	ISHA GOYAL, A.G. PUNJAB , RAJA PARAMDEEP SAINI
		WITH CRM-M-14789-2024	RAJINDER KUMAR RAHEJA AND ANOTHER V/S STATE OF PUNJAB THROUGH DRUG INSPECTOR, LUDHIANA	ISHA GOYAL, A.G. PUNJAB , ISHA GOYAL
		CRM-24152-2024 (PREPONE)		ISHA GOYAL, A.G. PUNJAB , ISHA GOYAL, RAJA PARAMDEEP SAINI
(BOHCJ DT 17.05.24//PROCEEDINGS STAYED)				
212 V	JIND [19-JUL-25]	CRM-M-4085-2025 (QP)	KAMAL SINGH SINHMAR V/S VISHAL	R N LOHAN, , AJAY KUMAR , MANISHA RANI, R N LOHAN
(PROCEEDINGS STAYED.)				
213 V	LUDHIANA [19-JUL-25]	CRM-M-6992-2025 (AB CYBER CRIME)	ARUN SARIN V/S STATE OF PUNJAB	NAVEEN BAWA, , . BIPAN GHAI, SENIOR ADVOCATE, Naveen Bawa, P.S AHLUWALIA, SUSHANT KAREER, YASH PAL SHARMA
		WITH CRM-M-31968-2025	GAURAV RALHAN V/S STATE OF PUNJAB	NIKHIL GHAI, , SUSHANT KAREER
214 V	LUDHIANA [19-JUL-25]	CRM-M-15102-2025 (AB)	JASVIR SINGH @ JASVEER SINGH V/ S STATE OF PUNJAB	SURESH SINGLA, , ABHISHEK SINGLA, ANCHAL SINGLA , SHUBHAM GUPTA
		WITH CRM-M-16243-2025	MANPREET SINGH V/S STATE OF PUNJAB	SURESH SINGLA, A.G. PUNJAB , ABHISHEK SINGLA, ANCHAL SINGLA , SHUBHAM GUPTA

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215	V	SONEPAT [19-JUL-25]	CRM-M-20012-2025 (AB)	SAT NARAIN V/S STATE OF HARYANA VIKAS GULIA, , BHANU UDAI, VIKAS GULIA
216	V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-22621-2025 (AB)	VINOD KUMAR V/S STATE OF PUNJAB RISHU MAHAJAN, , T.P.S.WALIA, LEARNED AAG, PUNJAB, , RAJIV KUMAR SAINI
217	V	HOSHIARPUR [19-JUL-25]	CRM-M-22691-2025 (AB)	HARWINDER SINGH V/S STATE OF PUNJAB ARVINDER SINGH KHOSA, A.G. PUNJAB
218	V	SANGRUR [19-JUL-25]	CRM-M-23041-2025 (AB)	GURTEJ SINGH V/S STATE OF PUNJAB GOPAL SINGH NAHEL, A.G. PUNJAB , RANJIT SINGH SIDHU, SAHILPREET SINGH
219	V	FAZILKA [19-JUL-25]	CRM-M-23164-2025 (AB)	SUMER CHAND ALIAS SHAMER CHAND AND ANOTHER V/S STATE OF PUNJAB SUNIL KUMAR, , GURSEWAK SINGH
220	V	YAMUNA-NAGAR [19-JUL-25]	CRM-M-23577-2025 (AB)	KOSHIDA @ KHURSHIDA @ BHABHI V/S STATE OF HARYANA SUDHIR RANA, A.G. HARYANA , BHASKAR SOROUT, SUDHIR RANA
221	V	FARIDABAD [19-JUL-25]	CRM-M-30587-2025 (AB)	TARUN SHARMA V/S STATE OF HARYANA NAVMOHIT SINGH, A.G. HARYANA , NAJAR SINGH, NAVMOHIT SINGH
222	V	ROHTAK [19-JUL-25]	CRM-M-33438-2025 (AB)	KEVAL SINGH V/S STATE OF HARYANA ADITYA SANGHI,
223	V	AMRITSAR [19-JUL-25]	CRM-M-37396-2025 (AB)	SANDEEP SINGH @ DEEPU V/S STATE OF PUNJAB RISHU MAHAJAN, A.G. PUNJAB
224	V	PATIALA [19-JUL-25]	CRM-M-29975-2024 (RBPB) WITH CRM-M-28773-2024	RESHU V/S STATE OF PUNJAB PUSHP JAIN, A.G. PUNJAB , PUSHP JAIN, SHAHZAD SINGH JEJI DEEPAK AGGARWAL, A.G. PUNJAB , AKHIL AGGARWAL
225	V	TARANTARAN [19-JUL-25]	CRM-M-55730-2024 (RBPB)	SUKHJINDER SINGH ALIAS GOPI V/S STATE OF PUNJAB GURSAHIB SINGH GHUMAN, A.G. PUNJAB , ATUL, G.P.S. GHUMAN
226	V	ROHTAK [19-JUL-25]	CRM-M-65087-2024 (RBHRY)	AMAN ALIAS BABA V/S STATE OF HARYANA SIRAT SAPRA, A.G. HARYANA , RAHUL SINGH
227	V	SRI MUKTSAR SAHIB [19-JUL-25]	CRM-M-7547-2025 (RBPB)	CHET SINGH V/S STATE OF PUNJAB KANWAR INDER SINGH,
228	V	LUDHIANA [19-JUL-25]	CRM-M-10650-2025 (RBPB)	RAJU SAGGAR V/S STATE OF PUNJAB PIYUSH KHANNA, A.G. PUNJAB , KARAJVEER SINGH
229	V	AMBALA [19-JUL-25]	CRM-M-13626-2025 (RBHRY)	SAHIL ALIAS CHAY V/S STATE OF HARYANA DHRUV GUPTA, A.G. HARYANA , AKANKSHA, POORVA GUPTA
230	V	AMRITSAR [19-JUL-25]	CRM-M-16338-2025 (RBPB)	HARPREET SINGH ALIAS LOVE ALIAS JOBAN V/S STATE OF PUNJAB SATNAM SINGH THAKUR, A.G. PUNJAB , GOURAV KAUSHAL
231	V	SONEPAT [19-JUL-25]	CRM-M-17151-2025 (RBHRY)	MUKESH @ LALA V/S STATE OF HARYANA R.S.MALIK, A.G. HARYANA , R.S.MALIK
225 of 434			7/19/2025, 9:20 PM	

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232	V	PANIPAT [19-JUL-25]	CRM-M-19135-2025 (RBHRY)	BHARTRI V/S STATE OF HARYANA	SANDEEP KOTLA, , SANDEEP KOTLA
233	V	SONEPAT [19-JUL-25]	CRM-M-20195-2025 (RBHRY)	DEEPAK V/S STATE OF HARYANA	HARSHITA, , HARSHITA
234	V	MOGA [19-JUL-25]	CRM-M-20363-2025 (RBPB) WITH CRM-M-18673-2025	KULWINDER SINGH @ GAGGU V/S STATE OF PUNJAB LOVEPREET SINGH V/S STATE OF PUNJAB	ARSHDEEP SINGH BRAR, ARSHDEEP SINGH BRAR, , ARSHDEEP SINGH BRAR
235	V	YAMUNA-NAGAR [19-JUL-25]	CRM-M-24419-2025 (RBHRY)	KRISHAN @ GANJA V/S STATE OF HARYANA	SAHIL CHOUDHARY, A.G. HARYANA , SAHIL LOURA
236	V	UT-CHANDIGARH [19-JUL-25]	CRM-M-28015-2025 (RBHRY)	GURKIRPAL SINGH V/S UNION OF INDIA	PARAS JAGGA, , PARAS JAGGA, SOURABH GOEL
237	V	LUDHIANA [19-JUL-25]	CRM-M-29985-2025 (RBPB)	PRITPAL SINGH ALIAS GORA V/S STATE OF PUNJAB	BRIJESHWAR SINGH BHALLA,
238	V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-31671-2025 (RBPB)	SAGAR V/S STATE OF PUNJAB	RAJIV KUMAR SAINI, , RAJIV KUMAR SAINI
239	V	AMBALA [19-JUL-25]	CRM-M-32653-2025 (RBHRY)	NOOP RAM V/S STATE OF HARYANA	SANDEEP SAINI, A.G. HARYANA
240	V	MOGA [19-JUL-25]	CRM-M-37633-2025 (RBPB)	HARPAL SINGH V/S STATE OF PUNJAB	ARSHDEEP SINGH BRAR,
241	V	SANGRUR [19-JUL-25]	CRM-M-37702-2025 (RBPB)	LADDI SINGH V/S STATE OF PUNJAB	JAGMEET SINGH MOUDGILL, A.G. PUNJAB , MADHU BALA
242	V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-37710-2025 (RBPB)	GURMIT SINGH @ GOLA V/S STATE OF PUNJAB	RUHANI CHADHA, A.G. PUNJAB , KASHAV CHADHA
243	V	TARANTARAN [19-JUL-25]	CRM-M-37727-2025 (RBPB)	NEERAJ SHARMA V/S STATE OF PUNJAB	VIKAS GUPTA, A.G. PUNJAB , VIKAS GUPTA
244	V	TARANTARAN [19-JUL-25]	CRM-M-37805-2025 (RBPB)	ONKAR SINGH V/S STATE OF PUNJAB	VIKAS GUPTA, , VIKAS GUPTA
245	V	JHAJJAR [19-JUL-25]	CRM-M-37832-2025 (RBHRY)	SOMNATH PRAJAPATI V/S STATE OF HARYANA	HARSH MEHLA,
246	V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-37844-2025 (RBPB) (SA)	AMANDEEP JETHI V/S STATE OF PUNJAB	SUMEET PAL SINGH KHAIRA, A.G. PUNJAB , HARJAP SINGH, KUNAL CHOKSI
247	V	ROPAR [19-JUL-25]	CRM-M-37868-2025 (RBPB)	HARDEEP SINGH V/S STATE OF PUNJAB	KULDEEP SINGH SAINI, A.G. PUNJAB , NARINDER SAINI
248	V	SONEPAT [19-JUL-25]	CRM-M-37881-2025 (RBHRY)	ANKIT KUMAR RAIKUWAR V/S STATE OF HARYANA	SACHIN KAUSHIK,
249	V	JALANDHAR [19-JUL-25]	CRM-M-37957-2025 (RBPB)	VARINDERPAL SINGH V/S STATE OF PUNJAB	JASMEET SINGH GHUMMAN,
250	II	MOGA [19-JUL-25]	CRM-21985-2024 (NDPS SOS) (SOS :FIRST SOS)	TEJINDER SINGH ALIAS TOTI V/S STATE OF PUNJAB	PARMINDER SINGH SEKHON, , RAJDEEP SINGH GILL,LAGHUINDER SINGH SEKHON
226 of 434			7/19/2025, 9:20 PM		

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		IN CRA-S-3480-2023		LAGHUINDER SINGH SEKHON, A.G. PUNJAB , RAJDEEP SINGH GILL,LAGHUINDER SINGH SEKHON
251 II	BARNALA [19-JUL-25]	CRM-25749-2025 (NDPS SOS) (SOS) IN CRA-S-298-2024	KIRNA KAUR @ GOLO AND OTHERS V/S STATE OF PUNJAB	PARMINDER SINGH SEKHON, , LAGHUINDER SINGH SEKHON, RAJDEEP SINGH GILL PARMINDER SINGH SEKHON, A.G. PUNJAB , LAGHUINDER SINGH SEKHON, RAJDEEP SINGH GILL
252 I	BHIWANI [19-JUL-25]	CRM-5484-2025 (SOS) (SOS :SECOND SOS) IN CRA-S-1413-2024	KULDEEP @ GADRI @ KHAU V/S STATE OF HARYANA	RANDEEP S. DHULL, , NAVDEEP SINGH, SANJEEV MAJRA RANDEEP S. DHULL, A.G. HARYANA , RANDEEP S. DHULL, SANJEEV MAJRA, SHIVEK THAKUR
253 II	FATEHGARH-SAHIB [19-JUL-25]	CRM-47122-2024 (NDPS SOS) (SOS :FIRST SOS) IN CRA-S-3817-2024	HARWINDER SINGH V/S STATE OF PUNJAB	YASHPAL THAKUR, YASHPAL THAKUR, A.G. PUNJAB , AMANDEEP BAWA, ARSHPREET SINGH
254 ***	UT-CHANDIGARH [19-JUL-25]	CRWP-4677-2025 (HABEAS CORPUS)	RAHUL V/S STATE OF PUNJAB AND ANOTHER	HARLOVE SINGH RAJPUT, , GURSHER SINGH DHILLON, SATINDERPAL SINGH DHANESAR
255 V	FARIDABAD [19-JUL-25]	CRM-A-15-MA-2016 (LTAPP) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	M/S B & B GROWING PROMOTERS PRIVATE LIMITED V/S M/S ANSA BRAKES PRIVATE LIMITED AND ORS.	JASDEV SINGH MEHNDIRATTA,
256 V	PANIPAT [19-JUL-25]	CRM-A-582-MA-2017 (LTAPP) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	KULDEEP SINGH V/S RANDHIR AND ORS.	SANDEEP SINGH GHANGAS, , ANGREJ KUMAR
257 V	FARIDABAD [19-JUL-25]	CRM-A-2465-MA-2018 (LTAPP) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	JITENDER NARWAT V/S DR. NANDITA VIKAS BISHNOI, SEHGAL AND ANOTHER	
258 V	FATEHGARH-SAHIB [19-JUL-25]	CRM-A-276-2019 (LTAPP) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	HARSIMRAN SINGH V/S DILBAGH SINGH	MANISH KUMAR SINGLA,
259 V	FARIDKOT [19-JUL-25]	CRM-A-2492-2019 (LTAPP) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	DEV KUMAR V/S SANJAY SHARMA	SANDEEP KUMAR BOKOLIA, , SUKHMEET SINGH, , HARPAL SINGH SIDHU, RAVI KUMAR
260 V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-9782-2021 (LTAPP) (DELAY(F)) & CRM-A-8-2021	M/S TAUREANS PRINT PACK PVT. LTD AND ANR V/S M/S JAPSHI CHEM PHARMACEUTICAL AND ANR	GURSIMRAN SINGH, GURSIMRAN SINGH, , ANUPAM BHARDWAJ, GURSIMRAN SINGH
261 V	ROHTAK [19-JUL-25]	CRM-16255-2022 (LTAPP) (DELAY(F)) CRM-16256-2022 (EXEMPTION)	SOMBIR V/S BHARPAI	DALIP KUMAR TUTEJA, DALIP KUMAR TUTEJA,

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271 V	PANIPAT [19-JUL-25]	CRM-35308-2017 (COS)		PRANAV HANDA,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
		CRM-31081-2018 (CRRAA) (DELAY(F)) CRM-31082-2018 (IMPLEAD)	SURAT SINGH (SINCE DECEASED) THRU HIS WIFE OM PATI V/S STATE OF HARYANA AND ORS	AJAY SINGH GHANGAS,
		& CRR-2957-2018		AJAY SINGH GHANGAS,
272 II	AMRITSAR [19-JUL-25]	CRR-2026-2018 (138 NIA)	KHUSWANT SINGH LATI V/S STATE OF PUNJAB AND ANR	SURESH KUMAR ARYA, , RAJESH GUPTA, SAURABH KHURANA,KARANBIR SINGH AG PB., SIMRANJEET KAUR AG PB
		(BOHCJ DT 03.01.2025)		
273 I	UT-CHANDIGARH [19-JUL-25]	CRR-3358-2018 (CON6MONTHS)	HUNNY V/S STATE OF UT CHNDIGARH	SANJEEV PATIYAL, , J.S.TOOR, SUMEET PURI,LEGAL AID COUNSEL/AMICUS CURIAE, HCLSC
		CRM-35485-2018 (EXEMPTION)		SANJEEV PATIYAL,
		CRM-35486-2018 (OTHER :RUN CONCURRENT)		SANJEEV PATIYAL,
		CRM-35487-2018 (SOS)		SANJEEV PATIYAL,
274 V	MOHALI (SAS NAGAR) [19-JUL-25]	CRR-2783-2019 (IO)	PIARA SINGH AND ANR V/S STATE OF PUNJAB	RIPUDAMAN SINGH SIDHU, , DR. SUMATI JUND, Fatehjeet Singh, GURSIMRAN SINGH (LEGAL AID COUNSEL(HCLSC)) RIPUDAMAN SINGH SIDHU,
		CRM-32828-2019 (DELAY(F))		
275 II	BATHINDA [19-JUL-25]	CRR-692-2020 (138 NIA)	GIAN SINGH @ KALA V/S SANTOSH KUMAR	PREETWINDER SINGH DHALIWAL, , ANSHUL SHARMA, PREETWINDER SINGH DHALIWAL, SANDEEP SIWAN, SUPNEET SINGH, VIKAS KUMAR, ROHIT SINGLA
		WITH CRM-6089-2023 (POR) (BOHCJ DT 03.01.2025)	GIAN SINGH @ KALA V/S SANTOSH KUMAR	PREETWINDER SINGH DHALIWAL,
276 V	PATHANKOT [19-JUL-25]	CRM-45653-2023 (CRRAA) (DELAY(F)) CRM-45652-2023 (EXEMPTION)	MUNISH SAINI V/S RAJ KUMAR AND ANOTHER	S.K. CHOUDHARY,
		& O&M CRR-2485-2023		S.K. CHOUDHARY,
				S.K. CHOUDHARY,
277 II	FEROZEPUR [19-JUL-25]	CRR-2454-2023 (138 NIA)	UTTAM SINGH V/S THE FEROZEPUR PRIMARY COOPERATIVE AGRICULTURE DEVELOPMENT BANK	KIRANJEET KAUR,
		CRM-45186-2023 (EXEMPTION) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		KIRANJEET KAUR,
278 V	ROHTAK [19-JUL-25]	CRM-22670-2025 (IO) (STAY)	KARTAR SINGH ALIAS KARTAR SINGH DHANKHAR AND OTHERS V/S STATE OF HARYANA	R N LOHAN, A.G. HARYANA , AJAY KUMAR , KIRAN PAL SINGH, LEARNED AAG, HARYANA, MANISHA RANI
		IN CRR-726-2025		R N LOHAN, A.G. HARYANA , Kiran Pal Singh

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279 I	PATIALA [19-JUL-25]	CRR-693-2025 (CONONEYEAR)	GURPAL SINGH ALIAS PALLI AND ORS V/S STATE OF PUNJAB	GURMOHAN SINGH BEDI, A.G. PUNJAB , AMARDEEP TIWANA, AMBIKA BEDI, ANAND VARDHAN KHANNA, Gurmohan Singh Bedi, PAWANDEEP SINGH GURMOHAN SINGH BEDI, , AMARDEEP TIWANA
		CRM-10653-2025 (SOS)		
		WITH CRR-708-2025	GURPAL SINGH ALIAS PALLI AND OTHERS V/S STATE OF PUNJAB	GURMOHAN SINGH BEDI, A.G. PUNJAB , AMARDEEP TIWANA, AMBIKA BEDI, ANAND V KHANNA, Gurmohan Singh Bedi, PARAS JAGGA, PAWANDEEP SINGH
		CRM-10936-2025 (SOS)		GURMOHAN SINGH BEDI, , AMARDEEP TIWANA, PARAS JAGGA
		CRM-25029-2025 (OTHER :RUN CONCURRENT)		GURMOHAN SINGH BEDI, A.G. PUNJAB , AMARDEEP TIWANA, AMBIKA BEDI, ANAND VARDHAN KHANNA, PAWANDEEP SINGH
280 V	KARNAL [19-JUL-25]	CRR-880-2025 (IO)	RATAN SINGH V/S STATE OF HARYANA	SANDEEP SHARMA, A.G. HARYANA , MANOJ TANWAR, NAMIT KHURANA, SANDEEP SHARMA
281 V	SONEPAT [19-JUL-25]	CRM-M-34888-2020 (DIR)	KHURSHID ALAM V/S STATE OF HARYANA AND OTHERS	ANSHUL MANGLA, A.G. HARYANA
282 V	JALANDHAR [19-JUL-25]	CRM-M-23292-2022 (DIR)	BIKRAMJIT SINGH V/S STATE OF PUNJAB AND ORS	SURAM SINGH RANA, A.G. PUNJAB
283 V	GHAZIABAD [19-JUL-25]	CRM-M-53037-2023 (DIR) (BOHCJ DT. 04.01.2024)	ANJU V/S STATE OF HARYANA AND OTHERS	ANOOP SINGH SHEORAN, A.G. HARYANA , SUNITA RANI SHEORAN
284 V	SRI MUKTSAR SAHIB [19-JUL-25]	CRM-M-22624-2016 (QP)	KAVITA JOSHI AND ANOTHER V/S STATE THROUGH INSECTICIDES INSPECTOR, MALOUT	MANIPAL SINGH ATWAL, , DEVYANI SHARMA, CHETAN BANSAL, SAURAV KANOJIA, SUNIL CHADHA, SWATI VERMA,
285 V	AMBALA [19-JUL-25]	CRM-M-24222-2016 (QP)	VAISHNO SANT V/S STATE OF HARYANA AND ORS	BHUPENDER SINGH,
286 V	JALANDHAR [19-JUL-25]	CRM-M-18669-2018 (QP)	CHUHAR SINGH AND ORS V/S GOVARDHAN SINGH @ GURDIAL SINGH AND ORS	R.D.BAWA, , NARESH KAUSHIK, G.S. BRAR, SHEENAM KAUSHIK, R.D.BAWA, ZUBIN CHHURA
287 V	JALANDHAR [19-JUL-25]	CRM-M-3314-2021 (QP)	RIMPI LUTHRA V/S GURMEJ SINGH	ANKUR BANSAL,
288 V	GURGAON [19-JUL-25]	CRM-M-26954-2021 (QP) CRM-20183-2021 (STAY PROCEED) WITH CRM-M-32242-2021 CRM-24392-2021 (STAY PROCEED)	RAVI KHERA V/S STATE OF HARYANA AND ANOTHER EMAAR INDIA LIMITED V/S STATE OF HARYANA AND ANOTHER	KUNAL DAWAR, A.G. HARYANA , AMIT CHOUDHARY, K.S.NALWA,, KUNAL DAWAR KUNAL DAWAR, A.G. HARYANA KUNAL DAWAR, A.G. HARYANA , KUNAL DAWAR KUNAL DAWAR, A.G. HARYANA

230 of 434

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		WITH CRM-M-39559-2021	SHISHIR LAL V/S STATE OF HARYANA AND ANOTHER	KUNAL DAWAR, A.G. HARYANA , KUNAL DAWAR, Manoj Kumar Sharma
		CRM-31173-2021 (STAY PROCEED)		KUNAL DAWAR, A.G. HARYANA , Manoj Kumar Sharma, Sandeep Sharma
289 V	MAHENDERGARH [19-JUL-25]	CRM-M-2442-2023 (QP)	YOGENDER KUMAR V/S STATE OF HARYANA AND OTHERS	ASHISH NAIK, A.G. HARYANA , SANDEEP KUMAR YADAV, VIVEK SAINI,
290 V	CHARKHI DADRI [19-JUL-25]	CRM-M-23421-2023 (QP)	ILYAS V/S STATE OF HARYANA AND ANOTHER	MANSUR ALI, A.G. HARYANA
291 V	BHIWANI [19-JUL-25]	CRM-M-23562-2023 (QP)	M/S CIRON DRUGS AND PHARMACEUTICALS PVT. LTD. V/S STATE OF HARYANA	NITIN BHASIN, A.G. HARYANA
		CRM-25313-2023 (STAY PROCEED)		NITIN BHASIN, A.G. HARYANA
		WITH CRM-M-32125-2022	KIRTI T SHAH V/S STATE OF HARYANA	NITIN BHASIN, A.G. HARYANA
		CRM-25960-2022 (LEAVE APPEAL)		NITIN BHASIN, A.G. HARYANA
		WITH CRM-M-61028-2023	MANGESH RAMCHANDRA MASKAR V/S STATE OF HARYANA	NITIN BHASIN, A.G. HARYANA , G DESU REDDY, KARAN JINDAL
292 V	SIRSA [19-JUL-25]	CRM-M-38948-2023 (QP)	DIVYARTH KUMAR AND ORS V/S STATE OF HARYANA AND ANOTHER	GAUTAM DUTT, A.G. HARYANA , KARAN PATHAK, PUNEET BALI, SUKRITI RAI
		WITH CRM-36289-2023 (STAY)	DIVYARTH KUMAR AND ORS V/S STATE OF HARYANA AND ANOTHER	GAUTAM DUTT, A.G. HARYANA
293 V	MOGA [19-JUL-25]	CRM-M-48395-2023 (QP)	GURPREET SINGH AND ORS. V/S STATE OF PUNJAB AND ANOTHER	BRIJESHWAR SINGH BHALLA, A.G. PUNJAB , BRIJESHWAR SINGH BHALLA
294 V	LUDHIANA [19-JUL-25]	CRM-M-13134-2024 (QP)	NEELAM JAIN AND ANOTHER V/S M/ S RAUNAQ YARN	PARVINDER SINGH GULIANI , , MANJINDER SINGH SAINI
		WITH CRM-M-13265-2024	NEELAM JAIN AND ANOTHER V/S HEM KNITWEARS PRIVATE LIMITED	PARVINDER SINGH GULIANI ,
295 V	HISSAR [19-JUL-25]	CRM-M-34175-2024 (QP)	AMIT ARORA V/S STATE OF HARYANA AND ANR	SHALENDER MOHAN,
		WITH CRM-M-35438-2024	AMIT ARORA V/S STATE OF HARYANA AND ANR	SHALENDER MOHAN, A.G. HARYANA , SHALENDER MOHAN
296 V	KAPURTHALA [19-JUL-25]	CRM-M-39455-2024 (QP)	AMIT KUMAR (MALHOTRA) V/S JASMIT SINGH AND ANOTHER	C.M.MUNJAL, SEEMA , C.M.MUNJAL
		WITH CRM-M-35582-2024	AMIT KUMAR (MALHOTRA) V/S STATE OF PUNJAB AND ANOTHER	C.M.MUNJAL, A.G. PUNJAB , C.M.MUNJAL, SEEMA ARORA
		WITH CRM-M-19888-2025	AMIT KUMAR V/S STATE OF PUNJAB AND ANOTHER	PRIYANKA MALIK, A.G. PUNJAB , PRIYANKA MALIK
297 V	GURGAON [19-JUL-25]	CRM-M-676-2025 (QP COMGEN)	ROYAL BLUE CITY DEVELOPERS PVT LTD AND OTHERS V/S SATISH KUMAR AND OTHERS	KUNAL DAWAR, , ROHIT RANA
298 V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-1779-2025 (QP COMGEN)	KARAMJIT SINGH V/S STATE OF PUNJAB AND ANOTHER	DUSHYANT, A.G. PUNJAB , DIVYANSH SHUKLA

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299	V	LUDHIANA [19-JUL-25]	CRM-M-2706-2025 (QP)	JASKARAN V/S STATE OF PUNJAB	VIVEK TIWARI,
300	V	PATIALA [19-JUL-25]	CRM-M-3394-2025 (QP)	RAJ KUMAR V/S KARAM SINGH	ANUREET SINGH SIDHU,
301	V	AMRITSAR [19-JUL-25]	CRM-M-18712-2025 (QP COMGEN)	AMRITPAL SINGH AND OTHERS V/S STATE OF PUNJAB AND OTHERS	ANKUSH RAMPAL, A.G. PUNJAB , JOGINDER PAL DEVGAN
302	V	AMRITSAR [19-JUL-25]	CRM-M-24074-2025 (QP)	JASBIR KAUR AND OTHERS V/S STATE OF PUNJAB AND ANOTHER	PRATEEK SODHI , A.G. PUNJAB , AHARJOT GREWAL, GAGANDEEP JAMMU, JASMINE
303	V	HOSHIARPUR [19-JUL-25]	CRM-M-25703-2025 (QP COMGEN)	DALJIT SINGH V/S STATE OF PUNJAB AND ANOTHER	PARMINDER SINGH KANWAR, A.G. PUNJAB
304	V	TARANTARAN [19-JUL-25]	CRM-M-33600-2025 (QP)	ANMOHAL SINGH AND ANOTHER V/S STATE OF PUNJAB AND ANOTHER	AMANDEEP SINGH MANAISE, A.G. PUNJAB , RAVINDER KAUR MANAISE
305	V	FARIDABAD [19-JUL-25]	CRWP-9138-2023 (PMR)	PRADEEP SINGH V/S STATE OF HARYANA AND OTHERS	LAKSHIT MUTHREJA, A.G. HARYANA , . AASHISH BISHNOI, D.A.G., HARYANA., KUNAL MUTHREJA
306	V	HOSHIARPUR [19-JUL-25]	CRWP-11090-2024 (PMR)	DALJODH SINGH V/S STATE OF PUNJAB AND ORS	SURAM SINGH RANA, A.G. PUNJAB , DIPANSHU KAPUR, SURAM SINGH RANA

232 of 434

7/19/2025, 9:20 PM

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 23/07/2025 CR NO 13

HON'BLE MR. JUSTICE TRIBHUVAN DAHIYA

Dedicated VC Link for Hybrid Hearing: <https://zoom.us/my/vcphhc13>
Meeting ID is 415 698 6368

NOTE
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ARBITRATION CASES WILL BE TAKEN UP AT 3:00 PM EVERY DAY AND AFTER
ARBITRATION CASES THE ORDINARY MOTION LIST WILL CONTINUE.

201 ***	HISSAR [19-JUL-25]	EA-32-2020 (SCOSB HRY EDU) IN CWP-2523-2014	VISHVAS EDUCATION BOARD AND OTHERS V/S ADDITIONAL DISTRICT JUDGE/TRIBUNAL HISSAR AND ANOTHER	SARDAVINDER GOYAL, , R. Kartikeya, SARDAVINDER GOYAL SANJIV BANSAL, , A G HY., ANITA BALYAN, SARDVINDER GOYAL, K.S.KHURANA, R.KRTIKEYA, SARDAVINDER GOYAL
202 II	MALERKOTLA [19-JUL-25]	CRR-2475-2024 (CONV GEN MP/MLA) WITH CRR-2476-2024 WITH CRR-2639-2024 WITH CRR-397-2025 WITH CRR-398-2025	NARESH YADAV V/S STATE OF PUNJAB AND ANOTHER NARESH YADAV V/S STATE OF PUNJAB AND ANOTHER GAURAV KUMAR ALIAS GAURAV KHAJURIA V/S STATE OF PUNJAB MOHD ASHRAF V/S STATE OF PUNJAB AND OTHERS MOHD ASHRAF V/S STATE OF PUNJAB AND OTHERS	NIDHI DAHIYA, A.G. PUNJAB , ANIL KUMAR GARG, DEEPENDER SINGH, HARSH AGGARWAL, VIPIN MAHAJAN NIDHI DAHIYA, , ANIL KUMAR GARG, DEEPENDER SINGH, DHARAMVIR SINGH , HARSH AGGARWAL, VIPIN MAHAJAN VIPIN MAHAJAN, A.G. PUNJAB , VIPIN MAHAJAN ANIL KUMAR GARG, A.G. PUNJAB ANIL KUMAR GARG, A.G. PUNJAB
203 V	LUDHIANA [19-JUL-25]	CRM-M-27102-2019 (DIR GEN MP/MLA)	RANBIR SINGH MANN V/S STATE OF PUNJAB AND OTHERS	KULDEEP V. SINGH, , . SUNIL PANWAR, , ASHISH K GUPTA, LALIT SINGLA, J.S. GILL, , JASDEEP SINGH GILL, LALIT SINGLA, PANKAJ BALI, SUNIL PANWAR
204 V	GURDASPUR [19-JUL-25]	CRM-M-27511-2023 (QP GEN MP/MLA) (<i>:m.p./m.l.a.)</i>)	HIRA SINGH V/S STATE OF PUNJAB AND OTHERS	KRISHAN SINGH DADWAL, A.G. PUNJAB , AMIT SHARMA, NARESH KUMAR, NEHA JAIN
205 V	LUDHIANA [19-JUL-25]	CRM-M-50284-2023 (QP CAW MP/MLA)	XXXXXX V/S XXXXXX	HIMMAT SINGH DEOL, A.G. PUNJAB , A.P.S. DEOL, SENIOR ADVOCATE, AAKASH SINGLA, Gagandeep Singh, HIMMAT SINGH DEOL
206 V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-18504-2024 (QP GEN MP/MLA) WITH CRM-M-37884-2024	RAKSHIT JAIN V/S STATE OF PUNJAB AND OTHERS KULWANT SINGH V/S STATE OF HARYANA	AMANDEEP SINGH TALWAR, A.G. PUNJAB , R.S. CHEEMA, SENIOR ADVOCATE, . PUNEET BALI, SR. ADVOCATE, ARSHDEEP SINGH CHEEMA, MANPREET SINGH LONGIA, PAWANDEEP SINGH, RANDEEP S. DHULL, VINAY KUMAR PANDEY ARSHDEEP SINGH CHEEMA, A.G. HARYANA , ANIRUDH SINGH SHERA, PAWANDEEP SINGH, SIDDHARTH BHUKKAL
207 V	JALANDHAR [19-JUL-25]	CRM-M-1496-2025 (QP PCA MP/MLA)	AJAY PAL V/S STATE OF PUNJAB	NITIN KAUSHAL, A.G. PUNJAB , AJIT SINGH , Nitin Kaushal, SAHIL
208 ***	KAPURTHALA [19-JUL-25]	CWP-14594-2001 (SER HRY SEC)	PARTIBHA SINGH V/S STATE OF HARYANA, ETC.	ANURAG GOYAL, , A.G.HARYANA, ANURAG GOYAL, HARISH NAIN, TAPAN KUMAR', NIKHIL LATHER, R D SHARMA, AMOL RATTAN, VIBHA TEWARI

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209 ***	SONEPAT [19-JUL-25]	CWP-14620-2001 (SCOSB HRY EDU RET) CM-26403-2001 CM-7028-CWP-2003	RAJ RANI V/S STATE OF HARYANA AND ORS	S P THUKRAL , , AG HARYANA, JASKIRAT SINGH SIDHU, , S P THUKRAL, SIDHARTH SAROOP, RITU BAHRI SP THUKRAL, SP THUKRAL,
210 ***	KAITHAL [19-JUL-25]	CWP-3256-2017 (SER HRY SEC)	MINAKSHI SHARMA V/S HARYANA SCHOOL SHIKSHA PRIYOJANA PARISHAD AND ORS	SACHIN GUPTA (LADWA), , R.D.BAWA
211 ***	HISSAR [19-JUL-25]	CWP-12661-2017 (SCOSB HRY EDU) CM-11910-CWP-2024 (POR)	PARDEEP KUMAR V/S LALA LAJPAT RAI UNIVERSITY OF VETERINARY AND ANIMAL SCIENCES HISAR & ORS	SARDAVINDER GOYAL, , AMRIT PAUL, DHARMENDER SINGH RAWAT, ASHOK KUMAR SEHRAWAT, KULDEEP SHEORAN, SURESH KUMAR REDHU DHARMENDER SINGH RAWAT,
212 ***	SONEPAT [19-JUL-25]	CWP-10614-2018 (EDU DEPT HRY PRIMARY)	SUNIL KUMAR V/S STATE OF HARYANA AND OTHERS	JAWAHAR LAL GOYAL, , JAWAHAR LAL GOYAL
213 ***	JHAJJAR [19-JUL-25]	CWP-31289-2018 (SER HRY SR EDU DEPT) CM-7856-CWP-2019 (DIRECTION) WITH CWP-3145-2019 (OTHER) CM-8233-CWP-2019 (OTHER) WITH CWP-26774-2018 CM-7862-CWP-2019 (DIRECTION) WITH CWP-24776-2023 (OTHER)	MITHILESH AND ORS V/S HARYANA STAFF SELECTION COMMISSION AND ORS SONIA AND OTHERS V/S STATE OF HARYANA AND OTHERS HARIKESH AND ORS V/S HARYANA STAFF SELECTION COMMISSION PARDEEP V/S HARYANA STAFF SELECTION COMMISSION AND OTHER	S.S.DUHAN, , MR. RAJESH GAUR, ADDITIONAL ADVOCATE GENERAL, HARY, S. S. DUHAN, S.S.DUHAN, TANUSHREE GUPTA, ROHIT ARYA S.S.DUHAN, A.G. HARYANA S.S.DUHAN, , S.S.DUHAN S.S.DUHAN, S.S.DUHAN, , S.S.DUHAN S.S.DUHAN, A.G. HARYANA , A.G. HARYANA SURINDER SINGH DUHAN, A.G. HARYANA , POOJA ARORA, KAMLESH NAIN BHANWALA
214 ***	BHIWANI [19-JUL-25]	CWP-2668-2019 (SER HRY SEC) (OTHER)	DR.NAVEEN KUMAR AND ANOTHER V/S STATE OF HARYANA AND OTHERS	SUNIL KUMAR BHARDWAJ, , RADHA BHARDWAJ, ANURADHA
215 ***	SIRSA [19-JUL-25]	CWP-2590-2020 (SER HRY-TECH NONTech) (OTHER) CM-118-CWP-2022 (VACATE STAY)	RAKESH BHAKER V/S STATE OF HARYANA AND OTHERS	ALKA CHATRATH, ADVOCATE GENERAL HARYANA ADVOCATE GENERAL HARYANA, ALKA CHATRATH
216 ***	JIND [19-JUL-25]	CWP-18140-2020 (SER HRY SR EDU DEPT) (OTHER)	ANCHA RANI V/S HARYANA PUBLIC SERVICE COMMISSION AND ORS	VIVEK KHATRI, ADVOCATE GENERAL HARYANA , ALANKAR NARULA,, BALVINDER SANGWAN, PRATEEK GUPTA, SHARAD AGGARWAL, AAG, HARYANA.
217 ***	ROHTAK [19-JUL-25]	CWP-19189-2020 (SER HRY SR EDU DEPT) (OTHER)	HARITA MALIK AND ANR V/S STATE OF HARYANA AND ANOTHER	SURENDER PAL, ADVOCATE GENERAL HARYANA , AG HY
218 ***	KAITHAL [19-JUL-25]	RA-CW-56-2021 (SER HRY SR EDU DEPT) (REVIEW) IN CWP-21685-2020 (OTHER)	MANOJ KUMAR V/S STATE OF HARYANA AND ORS	KRISHAN KUMAR GUPTA, A.G. HARYANA , MANOJ K. TAYA AAG HARYANA, , NAVEEN S. BHARDWAJ, ADDL. ADVOCATE GENERAL, HARYAN, SAMRATH SAGAR AAG HARYANA, KRISHAN KUMAR GUPTA, A.G. HARYANA , VAIBHAV GUPTA

235 of 434

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219 ***	JAIPUR [19-JUL-25]	CWP-8646-2021 (SER HRY SR EDU DEPT) (OTHER)	PRIYANKA TIWARI V/S SHAHEED HASAN KHAN MEWATI, GOVERNMENT MEDICAL COLLEGE AND ANOTHER	SUSHIL JAIN, ADVOCATE GENERAL HARYANA , HARISH RATHEE, SR. DAG, HARYANA, SAMRAT MALIK
220 ***	MEWAT (NUH) [19-JUL-25]	CWP-14763-2021 (SER HRY SR EDU DEPT) (OTHER)	DR. RUBY KHAN V/S STATE OF HARYANA AND ORS	SANDEEP PARKASH CHAHAR, ADVOCATE GENERAL HARYANA
221 ***	KURUKSHETRA [19-JUL-25]	CWP-15543-2021 (SER HRY SR EDU DEPT) (OTHER) CM-12702-CWP-2024 (POR)	SHISH PAL V/S STATE OF HARYANA AND OTHERS	VIVEK GOYAL, ADVOCATE GENERAL HARYANA , VIVEK GOYAL NARESH PAUL CHANDEL, A.G. HARYANA , Harman Preet Kaur (Simmi)
222 ***	PANIPAT [19-JUL-25]	CWP-26330-2021 (SCOSB HRY EDU) (OTHER) WITH CM-2331-CWP-2022 (PREPONE) WITH CM-2332-CWP-2022 (DIRECTION) CM-19681-CWP-2021 (MODIFICATION)	JOGINDER SINGH V/S STATE OF HARYANA AND OTHERS JOGINDER SINGH V/S STATE OF HARYANA AND OTHERS JOGINDER SINGH V/S STATE OF HARYANA AND OTHERS	ANSHUL GUPTA, ADVOCATE GENERAL HARYANA , ASHISH AGGARWAL ANSHUL GUPTA, ADVOCATE GENERAL HARYANA ANSHUL GUPTA, ADVOCATE GENERAL HARYANA ANSHUL GUPTA, ADVOCATE GENERAL HARYANA
223 ***	YAMUNA-NAGAR [19-JUL-25]	CWP-1538-2022 (EDU DEPT HRY PRIMARY)	USHA RANI AND OTHERS V/S STATE OF HARYANA AND OTHERS	VIKAS CHATRATH, A.G. HARYANA , Manoj Kumar Sharma, VIKAS CHATRATH
224 ***	SONEPAT [19-JUL-25]	CWP-2076-2022 (SCOSB HRY EDU) (OTHER)	ANAND KUMAR V/S DEEN BANDHU CHHOTU RAM UNIVERSITY OF SCIENCE AND TECH.MURTHAL AND ANR.	SAMRAT MALIK, A.G. HARYANA
225 ***	KURUKSHETRA [19-JUL-25]	CWP-4185-2022 (SERVICE HRY PRI RET) (OTHER)	SHARDA RANI V/S STATE OF HARYANA AND OTHERS	DEEPAK SONAK, ADVOCATE GENERAL HARYANA
226 ***	FATEHABAD [19-JUL-25]	CWP-9495-2022 (SCOSB HRY EDU) (OTHER)	NARESH KUMAR V/S STATE OF HARYANA AND OTHERS	ANURAG GOYAL, A.G. HARYANA , AMIT RAO, ANURAG GOYAL, NIDHI GARG, R S RANA, ANURAG GOYAL, NIKHIL LATHER, ANURAG GOYAL, HARISH NAIN, SWATI, SWATI DAYALAN, NAVNEET KAUR
227 ***	GURGAON [19-JUL-25]	CWP-14686-2022 (SER HRY SR EDU DEPT) (OTHER)	SHILPA SINGH V/S GOVERNMENT COLLEGE FOR GIRLS THROUGH PRINCIPAL	NAVROOP JAWANDA,
228 ***	HISSAR [19-JUL-25]	CWP-15965-2022 (SER HRY SR EDU DEPT) (OTHER)	SURENDER SINGH AND ORS V/S STATE OF HARYANA AND ANOTHER	Kshitij Sharma, A.G. HARYANA , Kshitij Sharma, MR. KANWAL GOYAL, SHEENA DAHIYA,, ROHIT AHUJA, DAG, PUNJAB
229 *	KURUKSHETRA [19-JUL-25]	CWP-25140-2022 (SCOSB HRY EDU SEN) (OTHER)	DINESH KUMAR GUPTA V/S KURUKSHETRA UNIVERSITY AND ORS	CHHAVI SHARMA, AMARJIT SINGH VIRK , Bhuwan Vats, CHHAVI SHARMA
230 ***	REWARI [19-JUL-25]	CWP-27777-2022 (SCOSB HRY EDU) (OTHER) CM-3209-CWP-2023 (DIRECTION)	PREETI KALRA V/S INDIRA GANDHI UNIVERSITY MEERPUR REWARI AND OTHERS	H.C.ARORA, SARDAVINDER GOYAL , AMAN CHAWARIYA, HARMANJOT SINGH GILL, H.C.ARORA, HARMANJOT SINGH GILL, JAYANT PUNEET BAMAL, H. S. GILL, KANWALVIR SINGH KANG, PARVEEN MEHTA, DAG, HARYANA, PRAVEEN CHANDER GOYAL, ADDL. A. G., HARYANA, SARDAVINDER GOYAL H.C.ARORA, SARDAVINDER GOYAL , H.C.ARORA, HARMANJOT SINGH GILL

236 of 434

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231 ***	ROHTAK [19-JUL-25]	CWP-29661-2022 (SER HRY SEC RET) (OTHER)	DARSHANA KUMARI V/S STATE OF HARYANA AND OTHERS, SECRETARY, DEPARTMENT OF EDUCATION	SAURABH BAJAJ, A.G. HARYANA
232 ***	JHAJJAR [19-JUL-25]	CWP-1199-2023 (SER HRY SEC) (OTHER) CM-703-CWP-2024 (PREPONE)	MANISHA V/S HARYANA STAFF SELECTION COMMISSION AND OTHERS	BINDU TANWAR, A.G. HARYANA , RAJESH GAUR, REETESH KUMAR REETESH KUMAR, A.G. HARYANA , BINDU TANWAR, SUKHDEV KAUSHIK
233 ***	ROHTAK [19-JUL-25]	CWP-1387-2023 (SCOSB HRY EDU) (OTHER) CM-1520-CWP-2024 (VACATE STAY)	RAMESH KUMAR GUPTA V/S THE DISTRICT JUDGE AND OTHERS	SAMRAT MALIK, ADVOCATE GENERAL HARYANA , Lokesh Sharma, R K MALIK, DIGVIJAY SINGH LOKESH SHARMA, ADVOCATE GENERAL HARYANA
234 ***	ROHTAK [19-JUL-25]	CWP-2068-2023 (SCOSB HRY EDU) (OTHER) CM-3927-CWP-2023 (POR) WITH CWP-4068-2023 (OTHER) CM-8675-CWP-2023 (POR)	RITIKA V/S STATE OF HARYANA AND OTHERS RITIKA V/S STATE OF HARYANA AND OTHERS	MAYANK, A G HARYANA , . ATHAR AHMED, AMIT RAO, ANURAG GOYAL, AKASH GEHLAWAT, , CHETAN MITTAL, , DIMPLE JAIN, DAG, HARYANA, J.S. PANNU AAG HARYANA, , KAPIL BANSAL, MAYANK, RAJNI GUPTA, ADDL. A.G., HARYANA, SALIL SABHLOK, SAHIL, , SUNIL K. NEHRA, , SUNIL KUMAR NEHRA, Salil Sabhlok, TANVIR S. MALIK, VIREN NEHRA, , ZORAWAR SINGH CHAUHAN DAG HARYANA, SUNIL KUMAR NEHRA, A G HARYANA , SUNIL KUMAR NEHRA MAYANK, A.G. HARYANA , SUNIL KUMAR NEHRA, Salil Sabhlok MAYANK, A.G. HARYANA , SUNIL KUMAR NEHRA
235 ***	SONEPAT [19-JUL-25]	CWP-3148-2023 (SCOSB HRY EDU) (OTHER)	POOJA V/S STATE OF HARYANA AND OTHERS	SANDEEP SINGH SANGWAN, A.G. HARYANA
236 ***	SIRSA [19-JUL-25]	CWP-3188-2023 (SER HRY-TECH NONTECH) (OTHER)	BHUPESH KUMAR V/S STATE OF HARYANA AND OTHERS	SUNIL KUMAR NEHRA SIRSA, A.G. HARYANA , SUNIL KUMAR NEHRA SIRSA, TANUSHREE GUPTA
237 ***	KAITHAL [19-JUL-25]	CWP-3544-2023 (SER HRY-TECH NONTECH) (OTHER)	DINESH KUMAR V/S STATE OF HARYANA AND ANOTHER	SUNIL KUMAR NEHRA, A.G. HARYANA , SUNIL KUMAR NEHRA, SURYAVEER SINGH SURJEWALA
238 ***	SIRSA [19-JUL-25]	CWP-3878-2023 (SER HRY-TECH NONTECH) (OTHER) CM-19316-CWP-2024 CM-19317-CWP-2024 WITH CWP-16446-2023 (OTHER)	ANIL KUMAR V/S STATE OF HARYANA AND OTHERS NAVDEEP SINGH V/S STATE OF HARYANA AND OTHERS	SANJIV GUPTA, A.G. HARYANA , DR. NEHA AWASTHI SANJIV GUPTA, SANJIV GUPTA, RAVINDER SINGH DHULL, A.G. HARYANA , DR. NEHA AWASTHI, RAVINDER SINGH DHULL
239 ***	HISSAR [19-JUL-25]	CWP-8085-2023 (SCOSB HRY EDU) (OTHER) CM-19115-CWP-2023 (POR)	SEEMA V/S GURU JAMBHESHWAR UNIVERSITY OF SCIENCE AND TECH. AND ORS.	SANCHIT PUNIA, PUNEET GUPTA, A G HARYANA , SHREENATH A. KHEMKA SHREENATH A. KHEMKA, PUNEET GUPTA, A G HARYANA
240 ***	KARNAL [19-JUL-25]	CWP-10645-2023 (SER HRY SEC) (OTHER)	MEENU SALUJA V/S STATE OF HARYANA AND OTHERS	SUNIL KUMAR BHARDWAJ, A.G. HARYANA

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241 ***	SIRSA [19-JUL-25]	CWP-15984-2023 (SCOSB HRY EDU) (OTHER)	SAVITA DHANDA V/S STATE OF HARYANA AND OTHERS	JASBIR MOR, A.G. HARYANA, BALSHER SAINI , Amit Rao, HARISH NAIN, AAG, HARYANA, JASBIR MOR, RAVINDER MALIK, PARVEEN MEHTA, MANAV DHULL, AMIT RAO, ANURAG GOYAL, MR. AMIT RAO, ANURAG GOYAL,, MR. MANAV DHULL,, MR. P.C. GOYAL, ADDL. AG, HARYANA
		WITH CWP-16006-2023 (OTHER)	HANS RAM V/S STATE OF HARYANA AND OTHERS	JASBIR MOR, A G HARYANA , RAVINDER MALIK (RAVI)
		CM-21432-CWP-2023 (DIRECTION)		JASBIR MOR, A G HARYANA
242 ***	JHAJJAR [19-JUL-25]	CWP-22830-2023 (SER HRY SR EDU DEPT) (OTHER)	LAXMI KUMARI V/S STATE OF HARYANA AND OTHERS	SANTOSH MIGLANI, A.G. HARYANA , SHASHI KUMAR YADAV
243 ***	BHIWANI [19-JUL-25]	CM-7207-CWP-2024 (SER HRY SEC) (DELAY(F)) CM-7208-CWP-2024 (EXEMPTION)	KRISHAN KUMAR AND ORS V/S STATE OF HARYANA AND OTHERS	MAZLISH KHAN, A.G. HARYANA
				MAZLISH KHAN,
		RA-CW-142-2024		MAZLISH KHAN, , MAZLISH KHAN
		IN CWP-8311-2021 (OTHER)		MAZLISH KHAN, ADVOCATE GENERAL HARYANA
		WITH CM-21755-CWP-2023 (EXEMPTION(CC))	RANJANA AND OTHERS V/S STATE OF HARYANA AND OTHERS	ABHISHEK KUMAR, A.G. HARYANA , ABHISHEK KUMAR
		& CM-21756-CWP-2023 (DELAY(F))		ABHISHEK KUMAR, A.G. HARYANA , ABHISHEK KUMAR, ANSHUL GUPTA
		& RA-CW-440-2023		ABHISHEK KUMAR, A.G. HARYANA , ABHISHEK KUMAR, MAZLISH KHAN, RAKESH KUMAR LATHWAL
		IN CWP-7058-2021 (OTHER)		AMAN PAL, A.G. HARYANA
		WITH CM-21703-CWP-2023 (DELAY(F))	VIRENDER SINGH AND ORS V/S STATE OF HARYANA AND OTHERS	ANSHUL GUPTA, A.G. HARYANA , ABHISHEK KUMAR
		& CM-21704-CWP-2023 (EXEMPTION(CC))		ANSHUL GUPTA, A.G. HARYANA
244 V	FARIDKOT [19-JUL-25]	CRM-M-47941-2024 (TRA GEN MP/MLA)	CHARANJIT SHARMA V/S STATE OF PUNJAB	SHUBREET KAUR, A.G. PUNJAB , IMAAAN SINGH KHARA, MADHAVRAO B RAJWADE, SANGRAM SINGH SARON
		CRM-7394-2025 (STAY)		SANGRAM S SARON, A.G. PUNJAB , MADHAVRAO B. RAJWADE, SHUBREET KAUR
		WITH CRM-32683-2024 (EXT OF TIME)	CHARANJIT SINGH SHARMA V/S STATE OF PUNJAB	BY ORDER, A.G. PUNJAB , SANGRAM SINGH SARON
		IN CRM-M-51561-2019		HIMMAT SINGH DEOL , , S.S. SARON, Balbir Kumar Saini, HIMMAT SINGH DEOL
		(E-FILE//B.O.HCJ 26.09.2024)		
245 ***	FARIDABAD [19-JUL-25]	CWP-4724-2024 (SCOSB HRY EDU) (OTHER)	DR. YOGESH KUMAR GOYAL V/S STATE OF HARYANA AND OTHERS	RAHUL SHARMA, A.G. HARYANA , A S VIRK, RAHUL SHARMA, PARVEEN MEHTA, A. S. VIRK, SUDHANSHU MAKKAR, AMARJIT SINGH VIRK, ARANDEEP NARULA, BINDU TANWAR, MR. DALBIR SINGH,, PARVEEN MEHTA, DAG, HARYANA, RAHUL SHARMA, RAKESH NEHRA, RAKESH NEHRA,

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				CHIRAG KUNDU, SUDHANSHU MAKKAR, RUPENDER SINGH, SUMIT SINGH, SUDHANSHU MAKKAR	
246 ***	SONEPAT [19-JUL-25]	CWP-8107-2024 (SER HRY SR EDU DEPT) (<i>OTHER</i>)	MUNNI SHARMA V/S STATE OF HARYANA AND ANOTHER	GUNJAN MEHTA, A.G. HARYANA , BHUPESH DOGRA, GUNJAN MEHTA, SHWETA BAWA,RAJESH KHANDELWAL	
		WITH CM-7037-CWP-2024 (<i>VACATE STAY</i>)	MUNNI SHARMA V/S STATE OF HARYANA AND ANOTHER	RAJESH KHANDELWAL, , SUNITA NAMBIAR	
247 ***	SONEPAT [19-JUL-25]	CWP-9342-2024 (EDU DEPT HRY PRIMARY)	DINESH KUMAR V/S STATE OF HARYANA AND OTHERS	SUKESH KUMAR JINDAL, A.G. HARYANA , PARVEEN MEHTA, DAG, HARYANA.	
248 ***	MEWAT (NUH) [19-JUL-25]	CWP-395-2025 (SER HRY SEC)	ZAKIR HUSSAIN AND OTHERS V/S STATE OF HARYANA AND OTHERS	KANWAL GOYAL, A.G. HARYANA , MOHAMMAD ARSHAD, PARAMJIT SINGH, SHEENA DAHIYA, PARVEEN MEHTA, DAG, HARYANA, TANUSHREE GUPTA, DAG, HARYANA	

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 23/07/2025 CR NO 57

HON'BLE MR. JUSTICE NAMIT KUMAR

Dedicated VC Link for Hybrid Hearing: <https://zoom.us/my/vcphhc57>
Meeting ID is 476 584 1483

NOTE
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- 1). IT IS FOR INFORMATION OF ALL CONCERNED THAT AFTER THE URGENT CASES ARE OVER, THE REMAINING CASES WILL BE TAKEN UP IN THE FOLLOWING SEQUENCE: ANTICIPATORY BAIL, REGULAR BAIL, SUSPENSION OF SENTENCE, DIRECTIONS, PAROLE/FURLOUGH/PREATURE RELEASE/PROTECTION, COMPROMISE QUASHING,CRIMINAL REVISIONS, AND THEREAFTER REMAINING MATTERS IN SERIAL ORDER. THE SERIAL NUMBERS OF ALL THESE CASES WILL BE DISPLAYED ON THE NOTICE BOARD OF THE COURT IN THE EVENING PRIOR TO THE DATE OF LISTING DAILY.
- 2). ANY APPLICATION(S) LISTED IN URGENT LIST WILL BE TAKEN UP WITH THE MAIN CASE(S) LISTED IN ORDINARY MOTION CAUSE LIST.
- 3). PASS OVER MATTERS WILL BE TAKEN UP FIRSTLY AT 11.45 AM, SECONDLY AT 2.00 PM AND LASTLY AT THE END OF THE BOARD.

201 V	MANSA [19-JUL-25]	CRM-M-47053-2024 (QPCAW) CRM-38202-2024 (EXEMPTION) (PROCEEDINGS STAYED VIDE LIST DATED 24.09.2024)	XXXXXX V/S XXXXX	ANOOP VERMA, A.G. PUNJAB , ANOOP VERMA ANOOP VERMA,
202 V	HOSHIARPUR [19-JUL-25]	CRM-M-54195-2024 (QPCAW) CRM-24035-2025 (VACATE STAY) WITH CRM-M-17547-2025 CRM-24039-2025 (VACATE STAY)	XXXXXX V/S XXXXX SEEMA RANI & ANR. THROUGH SPAS V/S STATE OF PUNJAB AND ANOTHER	AJITESHWAR SINGH, A.G. PUNJAB , AJITESHWAR SINGH, H.P.S.ISHAR, LAKSHAY BECTOR H.P.S.ISHAR, AJITESHWAR SINGH, A.G. PUNJAB , H.P.S.ISHAR H.P.S.ISHAR,
203 V	JALANDHAR [19-JUL-25]	CRM-M-1672-2025 (ABCAW)	XXXXXX V/S XXXXX	NAGAR SINGH, A.G. PUNJAB , NAGAR SINGH, NAVNEET SHARMA, Naveen Bawa, PANKAJ NANHERA, Ruchi Sekhri (Ms.)
204 V	MANSA [19-JUL-25]	CRM-M-33215-2025 (ABCAW)	XXXXXX V/S XXXXX	SUKHCHARAN SINGH, A.G. PUNJAB , NAVREET KAUR
205 V	AMRITSAR [19-JUL-25]	CRM-M-33732-2025 (ABCAW)	XXXXXX V/S XXXXX	RISHU MAHAJAN, A.G. PUNJAB
206 V	KURUKSHETRA [19-JUL-25]	CRM-6615-2024 (SC/ST ACT RB CAW) (DELAY(F) :sa) CRM-6642-2024 (EXEMPTION) CRM-6643-2024 (POR) & O&M CRA-S-581-2024	XXXXXX V/S XXXXX	KARAN SINGLA, A.G. HARYANA KARAN SINGLA, A.G. HARYANA KARAN SINGLA, A.G. HARYANA KARAN SINGLA, A.G. HARYANA , KARAN SINGLA, MALVI AGGARWAL
207 V	HISSAR [19-JUL-25]	CRM-M-44059-2024 (RBHCAW) (:sa) CRM-35838-2024 (EXEMPTION)	XXXXXX V/S XXXXX	SANDEEP KUMAR SIMPY, A.G. HARYANA , ABHIJEET SHARMA, CHETAN GUPTA, DHANANJAY SINGH, SANDEEP KUMAR SIMPY SANDEEP KUMAR SIMPY,

208	V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-52617-2024 (RBPCAW) (:sa) (SA)	XXXXXX V/S XXXXX	RAJEEV SHARMA (RAJU), , RAJEEV SHARMA (RAJU)
209	V	BATHINDA [19-JUL-25]	CRM-M-56402-2024 (RBPCAW)	XXXXXX V/S XXXXX	P.K.S. PHOOLKA, A.G. PUNJAB , GURPREET SINGH SANDHU, SARMAN PREET KAUR PHOOLKA
210	V	FARIDABAD [19-JUL-25]	CRM-M-57226-2024 (RBHCAW)	XXXXXX V/S XXXXX	ALISHA SONI, A.G. HARYANA
211	V	AMRITSAR [19-JUL-25]	CRM-M-17815-2025 (RBPCAW)	XXXXXX V/S XXXXX	KUSHAGRA MAHAJAN, A.G. PUNJAB
212	V	TARANTARAN [19-JUL-25]	CRM-M-18514-2025 (RBPCAW)	XXXXXX V/S XXXXX	BRIJESH NANDAN, A.G. PUNJAB , ANUPAM BHANOT
213	V	PANCHKULA [19-JUL-25]	CRM-M-29095-2025 (RBHCAW)	XXXXXX V/S XXXXX	DEEPAK KOHLI, A.G. HARYANA , DEEPAK KOHLI, MEENAKSHI
214	V	FARIDABAD [19-JUL-25]	CRM-M-37677-2025 (RBHCAW) (SA)	XXXXXX V/S XXXXX	BALJEET BENIWAL, A.G. HARYANA , RAVIKANT BERWAL
215	V	TARANTARAN [19-JUL-25]	CRM-M-37749-2025 (RBPCAW)	XXXXXX V/S XXXXX	KULWINDER SINGH,
216	V	MAHENDERGARH [19-JUL-25]	CRM-M-37802-2025 (RBHCAW)	XXXXXX V/S XXXXX	SAURABH CHOBAY, A.G. HARYANA
217	V	ROHTAK [19-JUL-25]	CRM-M-37940-2025 (RBHCAW) (SA)	XXXXXX V/S XXXXX	GAUTAM DUTT, , SUKRITI RAI
218	V	MAHENDERGARH [19-JUL-25]	CRM-M-37944-2025 (RBHCAW)	XXXXXX V/S XXXXX	ASHWANI SHARMA, A.G. HARYANA , MANOJ SHARMA
219	V	GURDASPUR [19-JUL-25]	CRR-824-2025 (U/S 167(2) CAW) CRM-12643-2025 (EXEMPTION)	XXXXXX V/S XXXXX	GAGANDEEP SINGH SIMBLE, A.G. PUNJAB , GAGANDEEP SINGH SIMBLE, SWATI VERMA GAGANDEEP SINGH SIMBLE,
220	V	TARANTARAN [19-JUL-25]	CRR-1543-2025 (U/S 167(2) CAW)	XXXXXX V/S XXXXX	PANKAJ BAINS, A.G. PUNJAB , MANIPAL SINGH ATWAL, MANIT MALHOTRA, PANKAJ BAINS
221	I	PALWAL [19-JUL-25]	CRM-2476-2025 (CAW JUVENILE ACT) (DELAY(F)) CRM-20583-2025 (WITHDRAWL) & O&M CRR-166-2025	XXXXXX V/S XXXXX	SUNIL SIHAG, , S.S. NAIN SUNNY NAMDEV, A.G. HARYANA , DIXIT GARG SUNIL SIHAG, A.G. HARYANA , S.S. NAIN, SUNNY NAMDEV, TANYA
222	I	PANIPAT [19-JUL-25]	CRM-11443-2025 (CAW SOS) (SOS) IN CRA-S-76-2025	XXXXXX V/S XXXXX	AJAY SAINI, A.G. HARYANA , NITIN JAIN, PARUL SAINI AJAY SAINI, A.G. HARYANA , PARUL SAINI
223	I	BATHINDA [19-JUL-25]	CRM-17201-2025 (CAW SOS) (SOS) IN CRA-S-1184-2025	XXXXXX V/S XXXXX	SUVIR SIDHU, A.G. PUNJAB , GURSHER SINGH DHILLON, HARLOVE SINGH RAJPUT SUVIR SIDHU, A.G. PUNJAB , GURSHER SINGH DHILLON, HARLOVE SINGH RAJPUT

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224	V	PATIALA [19-JUL-25]	CRWP-2318-2025 (CAW)	XXXXX V/S XXXXX	SURAM SINGH RANA, , ARVIND KUMAR, DIPANSHU KAPUR, SURAM SINGH RANA
225	II	REWARI [19-JUL-25]	CRM-9481-2017 (CAW) (POR) CRM-9482-2017 (MODIFICATION) CRM-24498-2016 IN CRA-S-565-SB-2016 WITH CRM-M-36784-2023 (BO DT. 17.10.18 AS PER ROSTER)	XXXXX V/S XXXXX SUNIL V/S STATE OF HARYANA AND ANOTHER	ADITYA SANGHI, , LOKESH SHARMA, SUDHIR RANA, AG HARYANA., SUDHIR RANA ADITYA SANGHI, ADITYA SANGHI, ADITYA SANGHI, ADITYA SANGHI, A.G. HARYANA , SUDHIR RANA
226	V	KARNAL [19-JUL-25]	CRM-A-1077-MA-2016 (CAW)	XXXXX V/S XXXXX	MINKAL RAWAL, , AMANDEEP SINGH JATTANA, SUKESH KUMAR JINDAL
227	V	ROHTAK [19-JUL-25]	CRM-9433-2019 (CAW) & CRM-A-595-2019	XXXXX V/S XXXXX	A.G. HARYANA, A.G. HARYANA,
228	V	PATIALA [19-JUL-25]	CRM-2304-2020 (CAW) & O&M CRM-A-165-2020	XXXXX V/S XXXXX	VIKAS ARORA, Vikas Arora,
229	V	JIND [19-JUL-25]	CRM-A-395-2021 (CAW)	XXXXX V/S XXXXX	PARDEEP KUMAR RAPRIA, , PARDEEP KUMAR RAPRIA
230	I	SANGRUR [19-JUL-25]	CRA-AS-1-2022 (CAW)	XXXXX V/S XXXXX	GOPAL SINGH NAHEL, A.G. PUNJAB , HARLOVE SINGH RAJPUT
231	I	YAMUNA-NAGAR [19-JUL-25]	CRA-AS-111-2022 (CAW)	XXXXX V/S XXXXX	NAVKIRAN SINGH, A.G. HARYANA
232	V	ADILABAD [19-JUL-25]	CRM-49233-2022 (CAW) (DELAY(F)) & CRM-A-942-2022	XXXXX V/S XXXXX	VENEET SHARMA, A.G. PUNJAB VENEET SHARMA, A.G. PUNJAB
233	I	JIND [19-JUL-25]	CRA-AS-497-2023 (CAW)	XXXXX V/S XXXXX	SARFARAJ ANJUM MOR, A.G. HARYANA
234	I	SONEPAT [19-JUL-25]	CRA-AS-570-2023 (CAW) IN CRA-S-1861-2023	XXXXX V/S XXXXX	P B S GORAYA, A.G. HARYANA , S.P.S SANDHU, SATNAM SINGH ASHIT MALIK, A.G. HARYANA
235	I	JIND [19-JUL-25]	CRM-28090-2023 (CAW) (DELAY(F)) & O&M CRA-AS-334-2023	XXXXX V/S XXXXX	TARUN DEEP KUMAR, TARUN DEEP KUMAR,
236	I	BHIWANI [19-JUL-25]	CRM-45364-2023 (CAW) (DELAY(F)) & O&M CRA-AS-507-2023	XXXXX V/S XXXXX	MUNISH MITTAL, A.G. HARYANA MUNISH MITTAL, A.G. HARYANA , ANKIT KAMBOJ, MUNISH MITTAL
237	V	GURGAON [19-JUL-25]	CRM-M-47826-2019 (CAW)	XXXXX V/S XXXXX	MANDEEP KAUR, A.G. HARYANA
243 of 434			7/19/2025, 9:20 PM		

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238 V	PATIALA [19-JUL-25]	CRM-13785-2016 (CAW) (DELAY(F)) CRM-13786-2016 & CRR-1605-2016	XXXXX V/S XXXXX	GURPAL KAUR DULAT, GURPAL KAUR DULAT, GURPAL KAUR DULAT,
239 V	UT-CHANDIGARH [19-JUL-25]	CRR-3378-2018 (CAW)	XXXXX V/S XXXXX	RAJIV SHARMA, , AMIT KUMAR GOYAL, ANUPAM BANSAL, RAJIV SHARMA(HISARWALE)
240 II	GURGAON [19-JUL-25]	CRR(F)-1023-2019 (CAW) CRM-21495-2022 (POR) CRM-4923-2020 (STAY PROCEED) CRM-6822-2022 (OTHER) CRM-8174-2024 (MODIFICATION) WITH CRM-31767-2024 (STAY PROCEED) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX SUMEET AGARWAL V/S PRIYAKA AGARWAL AND ANOTHER	AKSHAY JINDAL, , A S GULATI, AKSHAY JINDAL, AMANDEEP SINGH GULATI, GAUTAM DIWAN, GAUTAM DIWAN, , RAMESH PAL DAARIA GAUTAM DIWAN, , RAMESH PAL DAARIA AKSHAY JINDAL, , AKSHAY JINDAL AKSHAY JINDAL, , AMANDEEP SINGH GULATI AMANDEEP SINGH GULATI, , ANKIT CHAUHAN, GAUTAM DIWAN GAUTAM DIWAN, , AMANDEEP SINGH GULATI, DEEPAK KUMAR BARTIA, GAUTAM DIWAN, SONIA ARORA
241 II	MEWAT (NUH) [19-JUL-25]	CRR(F)-170-2020 (CAW) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	MAZLISH KHAN, , AMIT JAIN, MAZLISH KHAN
242 II	FEROZEPUR [19-JUL-25]	CRR-1046-2021 (CAW) WITH CRR(F)-414-2021 CRM-5293-2022 (POR)	XXXXX V/S XXXXX CHARANJEET KAUR AND ANOTHER V/S GURJANT SINGH	GURMEET SINGH SAINI, , R.K.GREWAL,, GURMEET SINGH SAINI, R.K. GREWAL R.K. GREWAL, R.K. GREWAL,
243 II	GURGAON [19-JUL-25]	CRR(F)-89-2021 (CAW) CRM-18675-2022 (VACATE STAY) CRM-7426-2021 (STAY PROCEED) WITH CRR(F)-248-2021 (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX MUKESH YADAV KOSLIA AND ORS V/S HARIOM YADAV KOSLIA	GURMOHAN SINGH BEDI, , DR. ANAND KUMAR BISHNOI, Gurmohan Singh Bedi, PAWAN S. RAO, PAWAN SINGH PAWAN SINGH, , Gurmohan Singh Bedi, MANOJ KUMAR PUNDIR Gurmohan Singh Bedi, PAWAN SINGH, , DR. ANAND KUMAR BISHNOI, Gurmohan Singh Bedi, PAWAN SINGH, PAWANDEEP SINGH
244 V	FATEHGARH-SAHIB [19-JUL-25]	CRR-2116-2022 (CAW)	XXXXX V/S XXXXX	VIJAY RANA, A.G. PUNJAB
245 II	FEROZEPUR [19-JUL-25]	CRR(F)-437-2022 (CAW) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	KAMAL NARULA, , KAMAL NARULA
246 II	FARIDABAD [19-JUL-25]	CRR(F)-1195-2022 (CAW)	XXXXX V/S XXXXX	ABHILAKSH GROVER, , ABHILAKSH GROVER, INDERDEEP SINGH, R.S. RANDHAWA, , RAVINDER SINGH RANDHAWA

244 of 434

7/19/2025, 9:20 PM

		CRM-10329-2023 (STAY PROCEED)		ABHILAKSH GROVER, , ABHILAKSH GROVER
		CRM-46002-2022 (STAY PROCEED)		ABHILAKSH GROVER,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
247 II	MOHALI (SAS NAGAR) [19-JUL-25]	CRR-2884-2023 (CAW) CRM-52954-2023 (EXEMPTION)	XXXXX V/S XXXXX	ADITYA YADAV, A.G. PUNJAB , ARPIT GAUR, SAT NARAIN YADAV ADITYA YADAV, A.G. PUNJAB
248 II	GURDASPUR [19-JUL-25]	CRR(F)-84-2023 (CAW) CRM-2623-2023 (OTHER)	XXXXX V/S XXXXX	JIVITESH SINGH DOSANJH, , JAGDISH SINGH MAHAL, SUMEETPAL SINGH SIDHU JIVITESH SINGH DOSANJH,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
249 II	TARANTARAN [19-JUL-25]	CRR(F)-1324-2023 (CAW) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	AMIT ARORA, A.G. PUNJAB , AMIT ARORA, YASH PAL SHARMA
250 II	JHAJJAR [19-JUL-25]	CRM-6449-2024 (CAW) (DELAY(F)) CRM-6452-2024 (EXEMPTION) & O&M CRR(F)-205-2024	XXXXX V/S XXXXX	AMIT KOHAR, AMIT KOHAR, AMIT KOHAR, , AMIT KOHAR, RAJINDER
251 II	TARANTARAN [19-JUL-25]	CRR(F)-13-2024 (CAW) CRM-469-2024 (STAY PROCEED) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	SHUBREET KAUR, , SAGAR RATUSARIA, UMESH AGGARWAL SHUBREET KAUR,
252 II	ROPAR [19-JUL-25]	CRR(F)-1208-2024 (CAW) CRM-37981-2024 (EXEMPTION(CC)) CRM-37982-2024 (STAY) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	ATUL GOYAL, , ATUL GOYAL, P.S. SAINI ATUL GOYAL, ATUL GOYAL,
253 II	HOSHIARPUR [19-JUL-25]	CRR(F)-1382-2024 (CAW) CRM-42957-2024 (STAY PROCEED) CRM-14607-2025 (POR) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	MANOJ KUMAR SHARMA, MANOJ KUMAR SHARMA, MANOJ KUMAR SHARMA,
254 II	BHIWANI [19-JUL-25]	CRR-1389-2025 (CAW) CRM-22012-2025 (SOS :FIRST SOS)	XXXXX V/S XXXXX	VIKAS SINGH CHAWRA, A.G. HARYANA , SHAMSHER SINGH TOMAR, VIKAS SINGH CHAWRA VIKAS SINGH CHAWRA,
255 V	ADILABAD [19-JUL-25]	CRM-M-39876-2022 (CAW)	XXXXX V/S XXXXX	EKJOT SANDHU, A.G. PUNJAB , GAGANDEEP SINGH VIRK
256 V	FARIDABAD [19-JUL-25]	CRM-M-5219-2019 (QPCAW)	XXXXX V/S XXXXX	RAJINDER SINGH RANA, , SANDEEP BERWAL

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257	V	AMBALA [19-JUL-25]	CRM-M-10486-2019 (QPCAW) CRM-30786-2019 (STAY PROCEED)	XXXXX V/S XXXXX	AJAIVIR SINGH, , AJAIVIR SINGH, KARAN SINGH AJAIVIR SINGH, AG HARYANA , RAJESH GUPTA
258	V	KURUKSHETRA [19-JUL-25]	CRM-M-27992-2019 (QPCAW)	XXXXX V/S XXXXX	VIVEK GOYAL,
259	V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-38347-2021 (QPCAW) CRM-11633-2022 (PREPONE)	XXXXX V/S XXXXX	ARTI KAUR, SURINDER MOHAN SHARMA,
260	V	JALANDHAR [19-JUL-25]	CRM-M-8578-2023 (QPCAW) CRM-53038-2023 (DIRECTION)	XXXXX V/S XXXXX	KULDEEP KUMAR SARTHI, A.G. PUNJAB , GAURAVDEEP SINGH DHALIWAL, MANDEEP S. SACHDEV, SUKHBIR SINGH GOYAT, VASHITA SHARMA KULDEEP KUMAR SARTHI, A.G. PUNJAB , DEEPAK ARORA
261	V	NAWAN-SHAHAR(SBS NAGAR) [19-JUL-25]	CRM-M-58164-2023 (QP CAW COM)	XXXXX V/S XXXXX	VIVEK K. THAKUR, A.G. PUNJAB , Amandeep Saini, VISHAL SHARMA (VASUDEVA), VIVEK K. THAKUR
262	V	MOHALI (SAS NAGAR) [19-JUL-25]	CWP-3235-2023 (QPCAW) (OTHER)	XXXXX V/S XXXXX	NIKHIL GHAI, A.G. PUNJAB , ABINASHI SINGH, AMIT SHARMA, ANAND BISHNOI, NIKHIL KUMAR, S.S. HIRA, DAG, PUNJAB, SAURAV VERMA, ADDL. A.G., PUNJAB, SIKANDER BAKSHI, NIKHIL KUMAR
263	V	JHAJJAR [19-JUL-25]	CRM-M-7503-2024 (QPCAW)	XXXXX V/S XXXXX	SANDEEP PARKASH CHAHAR, A.G. HARYANA , SAVITA CHAHAR
264	V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-57300-2024 (QPCAW)	XXXXX V/S XXXXX	ABNASH SINGH BAKSHI, A.G. PUNJAB , Abnash Singh Bakshi, MUMTAZ AKHTAR
265	V	JALANDHAR [19-JUL-25]	CRM-M-64216-2024 (QP CAW COM)	XXXXX V/S XXXXX	KULBIR SINGH MINHAS, A.G. PUNJAB , FATEH SINGH DHILLON, GAGNESHWAR WALIA, LOBHPREET KAUR
266	V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-5131-2025 (QPCAW)	XXXXX V/S XXXXX	RAJESH BHATEHJA, A.G. PUNJAB , JUDGEPREET SINGH WARRING, KAMAL GUPTA, RAJESH BHATEHJA
267	V	FARIDABAD [19-JUL-25]	CRM-M-9719-2025 (QP CAW COM) CRM-7217-2025 (STAY)	XXXXX V/S XXXXX	AMIT PARASHAR, A.G. HARYANA , RAMPAL KAUSHIK AMIT PARASHAR,
268	V	KARNAL [19-JUL-25]	CRM-M-11070-2025 (QP CAW COM)	XXXXX V/S XXXXX	ASHWANI BHARDWAJ, A.G. HARYANA , ASHWANI BHARDWAJ, GAGANPREET KAUR, NARENDER KAAJLA, NARENDER KAJLA
269	V	NAWAN-SHAHAR(SBS NAGAR) [19-JUL-25]	CRM-M-11372-2025 (QPCAW)	XXXXX V/S XXXXX	ADITYA DASSAUR, A.G. PUNJAB , ADITYA DASSAUR, C.L.VERMA, KIRAN VERMA, LAKSHITA DASSAUR
270	V	GURGAON [19-JUL-25]	CRM-M-15719-2025 (QP CAW COM)	XXXXX V/S XXXXX	ANIL KUMAR RANOLIA, A.G. HARYANA
271	V	FEROZEPUR [19-JUL-25]	CRM-M-20313-2025 (QPCAW)	XXXXX V/S XXXXX	RAKHI SHARMA, A.G. PUNJAB , RAKHI SHARMA

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		WITH CRM-M-20317-2025	PARAMJIT KAUR AND ANOTHER V/S STATE OF PUNJAB AND ANOTHER	RAKHI SHARMA, A.G. PUNJAB , RAKHI SHARMA	
272 V	YAMUNA-NAGAR [19-JUL-25]	CRM-M-28928-2025 (QPCAW)	XXXXX V/S XXXXX	ANSHUL MANGLA, A.G. HARYANA , HIMANSHU, UDIT GARG	

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 23/07/2025 <u>CR NO 30</u>				
HON'BLE MR. JUSTICE HARKESH MANUJA				
Dedicated VC Link for Hybrid Hearing: https://zoom.us/my/vcphhc30 Meeting ID is 427 018 3704				
COURT WILL COMMENCE AT 9:45 A.M. ALL CONCERNED TO PLEASE NOTE.				
201 ***	MOHALI (SAS NAGAR) [19-JUL-25]	CM-4067-CII-2022 (REVIVAL)	39 WEST RESIDENTS WELFARE ASSOCIATION V/S RAVI BHAGAT AND ANOTHER	VIVEK KHATRI, , CHIRAG SURI, LAJPAT SHARMA VIVEK KHATRI, LAJP[AT SHARMA, MR. TEJINDERBIR SINGH,MR. NAVEEN KUMAR,, PANKAJ NANHERA, VIVEK KHATRI, YOGENDER VERMA
		WITH CM-11054-CII-2022 (PREPONE)	39 WEST RESIDENTS WELFARE ASSOCIATION V/S RAVI BHAGAT AND ANOTHER	VIVEK KHATRI, R.S. KHOSLA
		IN COCP-128-2018		VIVEK KHATRI, , MR. RAJ PARTAP SINGH BRAR,, VIVEK KHATRI
202 ***	MOHALI (SAS NAGAR) [19-JUL-25]	CM-4867-CII-2021 (REVIVAL)	VASUDEV PASSI AND ANR V/S MUKESH ANAND AND ORS	SEWA SINGH, , ANIL MEHTA, MAYNKA SHARMA, MR. G. S. BAL, SR. ADV,MR. LAXMAN CHAUDHARY, MS. AAKANKSHA SAWHNEY A.D.S. BAL, , AAKANKSHA SAWHNEY, G.S.BAL, HARMANPREET KAUR, AAKANKSHA SAWHNEY, , GURSIMRAN KAUR, LOVEINDER KAUR, TARUN SINGHAL,, YASH PAL SHARMA
		IN COCP-2319-2018		
203 ***	AMBALA [19-JUL-25]	CM-1065-CII-2021 (EXEMPTION)	RANJIT SINGH V/S KAMLESH VERMA AND ORS	ANIL RATHEE, A.G. HARYANA , AMIT AGGARWAL, ANIL RATHE, MR. KARAN GARG, ASSTT. AG, HARYANA., MR. MANISH DADWAL, AAG, HARYANA, MR. N. K. MALHOTRA,ANIL RATHEE, NITIN RATHEE, APURVA RATHEE,MR. MANISH DADWAL, , TAPAN KUMAR, DAG HARYANA,MR. KARAN GARG,
		CM-1066-CII-2021 (OTHER)		ANIL RATHEE,
		IN COCP-2656-2018		N.K. MALHOTRA, , AASHISH YADAV, AG HRYMR. SANDEEP S.MANN,, MR. RAVI PRATAP,, RAJESH K SHEORAN, AG HRY
204 ***	FARIDABAD [19-JUL-25]	COCP-1089-2018 (CWP-15050-2017)	MODERN VIDYA NIKETAN SCHOOL V/S AMIT JAIN AND OTHERS	AASHISH CHOPRA, , AASHISH CHOPRA NITIKA SHARMA, ARVIND RAJOTIA, MANDEEP SINGH KHILLAN, MR. M.S. KHILLAN,MS. SUMITI ARORA,, MR. NIHARIKA SHARMA, ADVOCATE, MS. SUMITI ARORA, MS. GURPREET RANDHAWA, MS. KULWINDER KAUR, ADVOCATE FOR MR. M.S. KHILLAN,, MS. RUPA PATHANIA,MR. NIKUNJ DHAWAN, NITIKA SHARMA FOR R-1TO8,10&11, RAMPAL, RAMPAL FOR ARVIND RAJOTI RESP , RUPA PATHANIA, SANJAY SINGH FOR RAJESHWAR SINGH THAKUR, SANJAY SINGH RAJESHWAR THAKUR, SARGUN SONI MS KHILLAN
		CM-6805-CII-2018 (EXEMPTION)		AASHISH CHOPRA,
		WITH COCP-1614-2019	MVN SCHOOL PARENTS WELFARE ASSOCIATION (REGD.) V/S NEETA ARORA AND OTHERS	MANDEEP SINGH KHILLAN, , AASHISH CHOPRA, MANDEEP SINGH KHILLAN
		CM-10186-CII-2019 (POR)		MANDEEP SINGH KHILLAN,

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			WITH COCP-1775-2022	MODERN VIDYA NIKETAN SCHOOL V/S ASHUTOSH SINHA	RUPA PATHANIA, , AASHISH CHOPRA (SR. ADV.), ARVIND RAJOTIA, GURPREET RANDHAWA, RUPA PATHANIA
			CM-10514-CII-2022 (EXEMPTION)		RUPA PATHANIA, , ARVIND RAJOTIA, RUPA PATHANIA
			CM-15030-CII-2022 (POR)		RUPA PATHANIA, , ARVIND RAJOTIA, RUPA PATHANIA
205 ***	JHAJJAR [19-JUL-25]	COCP-1186-2018 (CWP-10466-2014)		SUNDER DEVI V/S PARDEEP KUMAR	CHANDERHAS YADAV, , CHANDERHANS YADAV, HARMANJOT SINGH GILL, LOKESH SINHAL, MR. RUBI PATIL,
206 ***	TARANTARAN [19-JUL-25]	COCP-2616-2018 (CWP-5898-2004)		DEEPAK KUMAR AND ORS V/S PRIYANK BHARTI	PARAMPREET SINGH BRAR (JHAKHARWALA), , KANISH GANERIWALA, MR. AYUSH SARNA, AAG, PUNJAB., PARAMPREET BRAR, PROMILA NAIN
207 ***	LUDHIANA [19-JUL-25]	COCP-757-2019 (LPA-2137-2016) CM-4645-CII-2019 (EXEMPTION)		HARCHAND SINGH V/S SH RAJIV GAUBA AND ORS	BALWINDER SINGH, , BALWINDER SINGH, GURMEET KAUR GILL BALWINDER SINGH,
208 ***	JIND [19-JUL-25]	COCP-939-2019 (CR-8443-2016)		RAJ SINGH V/S OM PARKASH AND ORS	ASHWANI VERMA, , AHWANI VARMA, ASHWANI VERMA, RANJIT SAINI, RAVI MALIK,
209 ***	PANIPAT [19-JUL-25]	COCP-1282-2019 (CWP-2924-2015) (I)		JAIBIR SINGH V/S H.K AGGARWAL AND OTHERS	SANDEEP SINGAL, , MR. NILESH BHARDWAJ, NILESH BHARDWAJ, SANDEEP SINGAL
210 ***	LUDHIANA [19-JUL-25]	COCP-1635-2019 (CWP-11589-2014) CM-1888-CII-2020 (POR)		SATPAL AND OTHERS V/S SANJAY KUMAR,IAS, THE SECRETARY TO GOVT OF PUNJAB AND ORS	MANU K. BHANDARI, , Ajay Pal Singh Saini, GITISH BHARDWAJ,, MANU K BHANDARI, MANU K. BHANDARI, MR. SAAJAN SINGLA,MR. HARIT SHARMA,, ROHIT KATARIA ARJUN SAWHNI, SHIWANI SHARMA MANU K. BHANDARI,
211 ***	KARNAL [19-JUL-25]	COCP-1802-2019 (CWP-17042-2012)		RAJU AND ORS V/S RAJIV MEHTA AND ANR	VIKRAM SINGH, , MR. HIMANSHU,MR. DIVYAM SINGH,, MR. VISHWAJEET MEHTA,, P.S. SAINI, , BALDEV RAJ MAHAJAN, DIVYAM SINGH, RISHI PAL CHAUDHARY VIKRAM SINGH
212 ***	HISSAR [19-JUL-25]	COCP-2097-2019 (CWP-4498-2018) CM-4298-CII-2021 (POR)		ANITA SHARMA V/S PARTH GUPTA	SURESH KUMAR KAUSHIK, , A.K. AGGARWAL SAFIA GUPTA, AG HARYANA, TUSHAR, MANOJ KUMAR KUSH, DHARAMVIR SHARMA SK KAUSHIK, MR. APOORV GARG, DAG, HARYANA., MR. MANISH DADWAL, AAG, HARYANA., MR. SANDEEP S. MANN, SR. DAG HARYANA. , SAFIA GUPTA, SK KAUSHIK RAVI PRATAP SINGH, A.G. HARYANA
213 ***	AGRA [19-JUL-25]	COCP-2166-2019 (RSA-5539-2014)		SAMPURAN SINGH DHILLON AND ANR V/S AMARDEEP SINGH SANDHU	ANURAG CHOPRA, , AKSHAT DALAL, GAURAV CHOPRA, MR. AKSHAT DALA ANURAG CHOPRA, MR. JIVTESH SINGH NEGI,MR. KESHAV CHADHA, NAVJOT SINGH, NAVJOT SINGH, , SHUBHAM TANDON FOR RESP, VARDAAAN SETH
250 of 434			7/19/2025, 9:20 PM		

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214 ***	KAPURTHALA [19-JUL-25]	COCP-2208-2019 (CWP-21638-2014)	MANOJ KUMAR V/S JASPREET TALWAR, SECRETARY, DEPARTMENT OF WATER AND SANITATION, PUNJAB AND OTHERS	VIVEK K. THAKUR, , MR. AYUSH SARNA, AAG, PUNJAB. , MR. VARINDER SINGH,, MR. ADITYA SHARDA, A.A.G. PUNJAB., MR. BHUPESHWAR JASWAL,, MR. KANISTH GANERIWALA, , SIDDHARTH SANDHU, VIVEK K THAKUR, VIVEK K. THAKUR
215 ***	BARNALA [19-JUL-25]	COCP-2515-2019 (RSA-2300-2019)	MALKIAT SINGH AND ANOTHER V/ S PARAMJIT SINGH AND OTHERS	G.S. NAGRA, , ATHAR AHMED, GS NAGRA, MS. SAMINA DHIR, DAG, PUNJAB., PS CHAHAL, SIDDHARTH SANDHU
216 ***	UT-CHANDIGARH [19-JUL-25]	COCP-2701-2019 (CWP-4856-2014)	RUPINDER KAUR AND ANR. V/S TEJINDERPAL SETIA AND ANR.	R S MANHAS, , GURMANPREET SINGH, MRINAL DEWAN, RS MANHAS, SARUTI SANDAL
217 ***	JALANDHAR [19-JUL-25]	COCP-2928-2019 (CWP-19771-2013)	JASWANT SINGH V/S PARGAT SINGH	SANDEEP ARORA, , DEEPAK ARORA, GURPREET SINGH THIND, JASMEET SINGH GHUMMAN, O.P. KAMBOJ, N.R.KOMAL KAMBOJ, SANDEEP ARORA
218 ***	NEW-DELHI [19-JUL-25]	COCP-3961-2019 (FAO-M-222-2014) WITH CM-25109-CII-2019 (POR)	RANJIT KAUR V/S DAVINDER SINGH RANJIT KAUR V/S DAVINDER SINGH	R.D.BAWA, , L.S. SIDHU, MR. SAMUEL GILL,, R.D.BAWA, RD BAWA DIPANSHU KAPUR R.D.BAWA,
219 ***	HOSHIARPUR [19-JUL-25]	COCP-4297-2019 (CWP-24409-2014) (OTHER) CM-3867-CII-2020 (RECALLING) WITH CM-5522-CII-2021 (PREPONE) CM-1821-CII-2021 (POR) WITH CM-3304-CII-2021 (CLARIFICATION) CM-15818-CII-2023 (IMPLEAD) CM-11690-CII-2023 (POR) CM-3404-CII-2021 (POR) CM-3826-CII-2021 (OTHER)	DAVINDER PARMAR AND ORS V/S BHUPINDER SINGH AND OTHERS DAVINDER PARMAR AND ORS V/S BHUPINDER SINGH AND OTHERS DAVINDER PARMAR AND ORS V/S BHUPINDER SINGH AND OTHERS	ATUL NEHRA, , ADITYA SHARDA, ATUL NEHRA, ATUL NEHRA ATHAR AHMED BK MEHTA, BAL KRISHAN MEHTA, HITESH CHOPRA, JASLEEN KAUR SIDHU DAG, KRISHAN SINGH DADWAL, A.G.PUNJAB, KS DADWAL, MR. AJIT SINGH NATT, AAG, PUNJAB.MR. ADITYA SHARDA, MS. DEEPALI PURI, ADDL. A.G., PUNJAB, NAVJOT SINGH, SUMEET MAHAJAN, B K MEHTA KARTIKEYA SWAROOP MEHTA, ATUL NEHRA , BAL KRISHAN MEHTA, HITESH CHOPRA, TWINKLE MEHTA ATUL NEHRA, NAVJOT SINGH , NAVJOT SINGH KARTIKEYA SWAROOP MEHTA, ATUL NEHRA NAVJOT SINGH, SUMEET MAHAJAN , NAVJOT SINGH ATUL NEHRA, A.G. PUNJAB, B.K. MEHTA ATUL NEHRA, A.G. PUNJAB ATUL NEHRA, ATUL NEHRA,
220 ***	FARIDABAD [19-JUL-25]	CM-10738-CII-2023 (RECALLING) WITH CM-INCOMP-447-2024 (WITHDRAWL) IN COCP-1393-2020	ECHELON EDUCATIONAL WELFARE SOCIETY V/S DINESH KUMAR AND ORS ECHELON EDUCATIONAL WELFARE SOCIETY V/S DINESH KUMAR AND ORS	PRATEEK, A.G. HARYANA , ANKUR PANDEY, DHRUV SINGH, PRATEEK SINGH AKSHAY CHADHA, AKSHAY CHADHA, , AG HRY, MOHIT SAINI, AMAN SHARMA, ANKUR PANDEY,MR. RAJNEESH CHADWAL, MR. AKSHAY CHADHA,MR. BHASKAR MISHRA, MR. S.S. PANNU, DAG HARYANA,MR. SUMIT GUPTA, MR. SANDEEP S. MANN,MR. TAPAN

251 of 434

7/19/2025, 9:20 PM

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				KUMAR, DAG, , MS. RAJNI GUPTA, ADDL. ADVOCATE GENERAL, HARYANA, SUNIL CHADHA, , SWATI CHADHA, VISHWAJEET, MANISH K CHAUDHARY
		WITH CM-10736-CII-2023 (RECALLING)	ECHELON EDUCATIONAL WELFARE SOCIETY V/S DINESH KUMAR AND ORS	PRATEEK,
		IN COCP-2195-2020		AMAN SHARMA,
		WITH CM-10737-CII-2023 (RECALLING)	ECHELON EDUCATIONAL AND WELFARE SOCIETY V/S DINESH KUMAR AND ORS	PRATEEK,
		IN COCP-524-2021		AMAN SHARMA,
221 ***	KURUKSHETRA [19-JUL-25]	(DECIDED CASE)		
		CM-12475-CII-2024 (POR)	OMPARKASH V/S DEVI DAYAL AND ORS	NAVNEET KAUR, , CHETAN SHARMA, MAINA PRASHAR, NISCHAL MANCHANDA, RAJNEESH RAIZADA, TUSHAN GERA
		CM-12476-CII-2024 (REVIVAL)		NAVNEET KAUR,
		IN COCP-2688-2020		SAURABH BAJAJ, , JAGDISH MANCHANDA, MR. JAGDISH MANCHANDA, A, R.K.BHATIA, SAURABH BAJAJ
222 ***	HOSHIARPUR [19-JUL-25]	CM-9509-CII-2022 (REVIVAL)	RAJINDER SINGH V/S MANPREET SINGH AND ANOTHER	RAHUL BHARGAVA, A.G. PUNJAB , MR. AJIT SINGH NATT, AAG, PUNJAB., MR. AYUSH SARNA, LEARNED ASSTT. AG, PUNJAB., MS. RUCHIKA SABHERWAL, DAG, PUNJAB., RAHUL BHARGAVA, TANVEER SINGH
		CM-2480-CII-2023 (OTHER)		RAHUL BHARGAVA,
		CM-2481-CII-2023 (OTHER)		RAHUL BHARGAVA,
		IN COCP-2860-2020		RAHUL BHARGAVA, , AG PUNJAB
		WITH CM-9511-CII-2022 (REVIVAL)	SUBHASH MATTU V/S MANPREET SINGH AND ANOTHER	RAHUL BHARGAVA,
223 ***	AMRITSAR [19-JUL-25]	IN COCP-2861-2020		RAHUL BHARGAVA,
		COCP-267-2020 (RSA-3987-2018)	BALDEV SINGH AND ANOTHER V/ S HARPHOOL SINGH GILL AND OTHERS	ASHWANI TALWAR, , ASHWANI TALWAR, ASHWANI TALWAR, NAVRAJ GURM, AYUSH SARNA, GANDHARV, DEEPAK GOYAT, MR. NIKHIL SEHRAWAT,, NS GURON, RAJBIR SINGH, RAJBIR SINGH GURON(R2-4), RS GURON, VISHNAV GANDHI, JASKARAN
224 ***	AMRITSAR [19-JUL-25]	COCP-749-2020 (CWP-1529-2007)	BALWINDER SINGH V/S SUSHIL KR SINGH	NAVEEN UPADHYAY, , NAVEEN UPADHYAY
225 ***	SANGRUR [19-JUL-25]	COCP-902-2020 (CWP-13455-2015) (OTHER)	ROHIT GOYAL V/S THAAWARCHAND GEHLOT	RANJAN LAKHANPAL, , ANITA BALYAN, MR. ASHU KAUSHIK, , MS. ANITA BALYAN, MS. MOLLY A. LAKHANPAL, , RANJAN LAKHANPAL
		CM-20246-CII-2023 (POR)		RANJAN LAKHANPAL, ANITA BALYAN
226 ***	JIND [19-JUL-25]	COCP-1594-2020 (CWP-12949-2014)	SATBIR SINGH AND ANR V/S MAHAVIR SINGH IAS AND ANR	SAJJAN SINGH, A.G. HARYANA , ARUN BENIWAL, MR. MANISH DADWAL, AAG, HARYANA, PAWAN KUAMR LONGIA AG HRY, R. HARSH VARDHAN SEHRAWAT, AAG, HARYANA., RAJESH GAUR AAG HRY, SAJJAN SINGH, SAJJAN SINGH SHIVENDRA SWAROOP, SUMIT GUPTA AAG HRY, SUMIT GUPTA, ADDL. A.G., HARYANA
252 of 434		7/19/2025, 9:20 PM		

253 of 434

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237 ***	SRI MUKTSAR SAHIB [19-JUL-25]	COCP-1438-2021	SARABJEET SINGH V/S POONAM AHUJA	RANJINDER SINGH, , DHRUV GUPTA, PANKAJ BALI (FOR RESP.), RS SIDHU
238 ***	KURUKSHETRA [19-JUL-25]	COCP-1548-2021	GURLEEN KAUR V/S RANJIT SINGH	NARENDER PAL BHARDWAJ, , : MR. RAGHAV GULATI,, DINESH MAURYA FOR RESP, DR.ANMOL RATTAN SIDHU SR ADV, G.S. SANDHU, G.S.SANDHU, NARENDER PAL BHARDWAJ, PRABHLEEN KAUR, SHIV KUMAR SHARMA, SHUV KUMMAR SANDHU FOR PET, TEJASWINI
239 ***	JALANDHAR [19-JUL-25]	COCP-1636-2021	HUSAN LAL AND ORS V/S MAKHAN LAL AND ORS	SHIVENDER SHARMA, , KRISHAN SEHAJPAL, MR. VARUN GOYAL, A, SAURABH SAVARA, SHIVENDER SHARMA, VARUN GOYAL
240 ***	AMBALA [19-JUL-25]	COCP-1654-2021 (CWP-PIL-77-2021)	KUSHLA NAND PANDEY V/S DHIRENDRA KHADGATA AND ANOTHER	VINEET CHAUDHARY, A.G. HARYANA , GAURAV JINDAL, HARSH VARDHAN SHEHRAWAT AAG HRY, MANISH DADWAL, AAG HRY, P.K.LONGIA DAG HRY, VINEET CHAUDHARY
241 ***	PATHANKOT [19-JUL-25]	COCP-1683-2021 (FAO-1642-2017) CM-11822-CII-2021 (POR)	RAJINDER PAL ALIAS RAJINDER KUMAR V/S JAI INDER SINGH, SDM CUM COMPETENT AUTHORITY CUM LAND ACQUISITION COLLECTOR, PWD, JALANDHAR AND ORS	DHEERAJ MAHAJAN, , DHEERAJ MAHAJAN, MANVENDER SINGH, MR. ABHILAKSH GAIND,, MR. D.S. SOBTI,, MR. SHUBHAM THAKUR,, SHUBHAM THAKUR ABHILAKSH GAIND, HARISH MAHAJAN , DAMANBIR SINGH SOBTI
242 ***	KARNAL [19-JUL-25]	COCP-1866-2021 (FAO-6789-2019)	NEELAM V/S ANKIT	SONIA G.SINGH, , MR. G.S. SANDHU,, SONIA G SINGH, SONIA G.SINGH
243 ***	PATIALA [19-JUL-25]	COCP-1867-2021 (CRWP-5269-2021)	POONAM MAHANT CHELA SHABNAM MAHANT V/S DINKAR GUPTA AND ANR	NAVKIRAN SINGH, A.G. PUNJAB , AJIT SINGH NATT, Anupam Bhanot (Mrs.), HARPREET KAUR, MS. DEEPALI PURI, LEARNED ADDL. A.G., PUNJAB,, NAVKIRAN SINGH, PRATEEK GUPTA
244 ***	PATIALA [19-JUL-25]	COCP-1872-2021 (CWP-21290-2020)	NAVJEET KAUR V/S VARINDER KUMAR KAUSHIK	HARDEEP SINGH SAINI, , H.S.BATTH, HARCHAND SINGH BATTH, HS SAINI
245 ***	KARNAL [19-JUL-25]	COCP-1882-2021	ROHIT V/S RAM KUMAR AND OTHERS	PARMINDER SINGH, , MS. SHAZIA K. SINGH,, PARMINDER SINGH
246 ***	FAZILKA [19-JUL-25]	COCP-2098-2021 (CWP-30695-2019)	BRIJ MOHAN V/S RANJAN	HARPREET SINGH JAKHAL, , HARPREET SINGH JAKHAL, HS JAKHAL, KIRANJEET KAUR, YASEEN SETHI
247 ***	GURGAON [19-JUL-25]	COCP-2099-2021	ANSU JAIN V/S SHIV PRAKASH AND ANR	DEEPAM RAGHAV, , DEEPAM RAGHAV, RAHUL RANA, RAVINDER CHAUDHARY
248 ***	LUDHIANA [19-JUL-25]	COCP-2219-2021 (CWP-4886-2003)	SANDEEP KUMAR V/S AJOY KUMAR SINHA AND ORS	GOVIND RANA, , . KANWAR ABHAY SINGH,, ASHOK KUMAR BAZAZ, ALKA CHATRATH, ASHOK KUMAR BAZAZ, MS. ANU CHATHRATH, SR. ADVOCATE, MS. DALJEET KAUR,
249 ***	ROPAR [19-JUL-25]	COCP-2235-2021 (SAO-18-2020)	DALJIT SINGH V/S NARINDER SINGH AND OTHERS	ASHISH PAL KAUSHAL, , ANUPAM SHARMA, , ASHISH KAUSHAL, BALJINDER SRA, KARTIK PATIAL, MR. AVINITAVASTHI, ASSTT. AG, PUNJAB, MR. B. S. SRA, ADVOCATE, MR. R. KARITKEYA,, MR. JAIDEEP VERMA,, S.D. SHARMA, SR. ADVOCATE,

254 of 434

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		WITH CM-12054-CII-2021 (<i>STAY PROCEED</i>)	DALJIT SINGH V/S NARINDER SINGH AND OTHERS	UPASANA DHAWAN ASHISH PAL KAUSHAL,
250 ***	SANGRUR [19-JUL-25]	COCP-2281-2021 (CR-356-2020)	SUMITRA DEVI AND OTHERS V/S GAGANDIP BHARDWAJ AND OTHERS	KRISHAN SINGH DADWAL, , AKHIL DADWAL, K.S. LAKHANPAL, KARAN GUPTA(R2,6), NARESH KUMAR, NEHA JAIN KRISHAN DADWAL, RAKESH GUPTA
		WITH CM-12650-CII-2021 (<i>POR</i>)	SUMITRA DEVI AND OTHERS V/S GAGANDIP BHARDWAJ AND OTHERS	KRISHAN SINGH DADWAL,
251 ***	PATIALA [19-JUL-25]	COCP-2323-2021 (CR-4238-2015)	TANVIR SINGH BAL AND ORS V/S SURINDER KAUR	RUPA PATHANIA, , MR. ASHISH CHOPRA, SR. ADVOCATE, MR. S.S. MOMI,, MR. YASH PAL SHARMA,, MS. RUPA PATHANIA,, S.S. MOMI
		CM-10833-CII-2021 (<i>EXEMPTION</i>)		RUPA PATHANIA,
		CM-21047-CII-2023 (<i>POR</i>)		S.S. MOMI, A.A. CHOPRA
252 ***	MOHALI (SAS NAGAR) [19-JUL-25]	COCP-2392-2021 (CWP-15892-2020)	AREA SOCIAL WELFARE ASSOCIATION MOHALI V/S M.S. ISHA KALIA IAS	AJAY SINGH PARMAR, A.G. PUNJAB , AJAY SING PARMAR, MR. A.K. MALERI,, MR. AYUSH SARNA, AAG, PUNJAB, MR. G. S. ATTARIWALA, SR. ADV,MR. VANSI CHAWLA, MR. HIMANSHU ARORA,, MR. KANNAN MALIK,, MR. SACHIN KALI, ADV FOR MR. SUKHDIP SINGH BRAR, SS BRAR, SUKHDIP BRAR
		WITH COCP-2395-2022	RANJIT SINGH V/S AMANDEEP BANSAL IAS AND ANR	SUKHDIP S. BRAR, , G.S.ATTRIWALA ADV,H.S.DHINDSA, HIMANSHU ARORA, SAURABH SINGLA, TANVIR SINGH ATTARIWALA
253 ***	BARNALA [19-JUL-25]	COCP-2484-2021 (CWP-16712-2018)	VIJAY LAKSHMI V/S MOHIT SHARMA, EXCEUTIVE OFFICER, MUNICIPAL COUNCIL, BARNALA	MUNISH GARG, A.G. PUNJAB , BIRINDER PAL, MR. BIRINDER PAL,MR. MANINDER SINGH,, MR. NITIN KADIAN, , MS. KANICA SACHDEVA, AAG, PUNJAB., MUNISH GARG
254 ***	FARIDABAD [19-JUL-25]	COCP-2618-2021 (RSA-888-2013)	NARESH KUMAR V/S DES RAJ	GORAV KATHURIA, , GORAV KATHURIA, MR. KULJIT SINGH, A, MR. VIKAS KUMAR, , MS. PRATHULA SETHI,, VIKAS KUMAR
255 ***	MOHALI (SAS NAGAR) [19-JUL-25]	COCP-2670-2021 (CWP-14973-2016)	KELO DEVI V/S VISHL DEEP JASSAL AND ORS.	HARLOVE SINGH RAJPUT, A.G. PUNJAB , ATHER AHMED, DAG PB, HARLOVE RAJPUT, HARLOVE SINGH RAJPUT, JASHAN BAINS, MR. ADITYA SHARDA, AAG, PUNJAB, MR. AYUSH SARNA, AAG, PUNJAB, VISHNAV GANDHI DAG
256 ***	LUDHIANA [19-JUL-25]	COCP-2798-2021 (CWP-37480-2019)	DILBAGH SINGH V/S PARDEEP KUMAR SABHARWAL	HARISH SHARMA, , HARISH SHARMA
257 ***	HISSAR [19-JUL-25]	CM-6941-CII-2023 (<i>RECALLING</i>) IN COCP-1549-2022	KULBIR SINGH V/S T.V.S.N. PRASAD AND ORS.	SACHIN GUPTA (LADWA), A.G. HARYANA , AK AGGARWAL, ARUN BENIWAL, SACHIN GUPTA LADWA SACHIN GUPTA (LADWA), A.G. HARYANA , MR. PAWAN KUMAR LONGIA, DAG, HARYANA
258 ***	GURDASPUR [19-JUL-25]	COCP-646-2022 (CWP-24452-2021)	KULWANT SINGH V/S RAHUL BHANDARI AND ANOTHER	N.P.S. MANN, , MR. MOHIT KUMAR,, GURPREET SINGH, MR. ADITYA SHARDA, AAG, PUNJAB., MR. AJIT SINGH NATT, AAG, PUNJAB, N.P.S. MANN, NPS MANN, VISHNAV GANDHI

256 of 434

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266 ***	JALANDHAR [19-JUL-25]	COCP-1767-2022 (CWP-20556-2010)	SATPAL JINDAL V/S GURPREET SINGH	NARESH PRABHAKAR, , GIAN CHAND GARG(FOR RESP.), MR. RAMANJEET SINGH,, NARESH PRABHAKAR
267 ***	MEWAT (NUH) [19-JUL-25]	COCP-1906-2022 (CWP-10638-2022)	ALTAF AHMED V/S AJAY KUMAR	TALIM HUSSAIN, A.G. HARYANA , AMIT AGGARWAL, DAG, HRY, MR. HARSH VARDHAN SEHRAWAT, AAG, HARYANA, MR. MOHD. SABIR,, MR. PAWAN KUMAR LONGIA, DAG, HARYANA., TALIM HUSSAIN
268 ***	HISSAR [19-JUL-25]	COCP-1920-2022 (CWP-24851-2019)	JOGINDER SINGH V/S PANKAJ NAIN	ANURAG JAIN, , ANURAG JAIN, MR. HARSH VARDHAN SEHRAWAT, AAG, HARYANA., MR. PAWAN LONGIA, DAG, HARYANA., MS. KANNUPRIYA, MS. SURUCHI SHARMA, MS. RAJNI GUPTA, ADDL. A. G., HARYANA. , SURUCHI SHARMA
269 ***	KAPURTHALA [19-JUL-25]	COCP-2630-2022 (CWP-10789-2019)	AVTAR SINGH AND ORS V/S G S KHAIRA	BIKRAMJIT SINGH PATWALIA, A.G. PUNJAB , ABHISHEK MASIH, TEEVAR SHARMA AAG, PUNJAB, AJIT SINGH NATT AAG PB, ATHAR AHMED, DAG PB., ANU CHATRATH, AYUSH SARNA AAG PB, ANU CHATRATH, AAG PB., BS PATWALIA , SIDDHARTH SANDHU, AAG PB., SUKHMANI PATWALIA, GAURAV JAGOTA
		CM-16862-CII-2024 (EXEMPTION)		ADVOCATE GENERAL PUNJAB,
		WITH COCP-316-2023	KURA RAM AND OTHERS V/S G.S. KHAIRA	BIKRAMJIT SINGH PATWALIA, , ABHISHEK MASHI, BIKRAMJIT SINGH PATWALIA, GURPREET SINGH, JASLEEN KAUR SIDHU, MR. AKSHIT PATHANIA, A
		WITH COCP-1234-2023	DALJIT SINGH V/S K. SIVA PRASAD AND OTHERS	JATINDER JIT KAUR, , ABHISHEK MASIH, ANU CHATRATH, GAURAV JAGOTA, GUNJAN MEHTA AAG, ISH PUNEET SINGH BS PATWALIA, Ish Puneet Singh, M.S. BEDI AG, SIDDHARTH SANDHU
		CM-16858-CII-2024 (OTHER :FOR GRANT MORE TIME FOR COMPLIANE OF ORDER DT 23.05.2022)		ADVOCATE GENERAL PUNJAB,
270 ***	FATEHABAD [19-JUL-25]	COCP-1192-2023	SUNIL V/S KALA RAMACHANDRAN AND ANR	RAJESH KHANDELWAL, A.G. HARYANA , MR. ANKUR SIDHAR, ARUN BENIWAL, MR. HARSH VARDHAN SHEHRAWA, RAJESH KHANDELWAL, RAJESH KHANDEWAL
271 ***	GURDASPUR [19-JUL-25]	COCP-867-2024 (CWP-29301-2023) CM-4594-CII-2024 (EXEMPTION(CC))	M/S KATRA MOTORS REFD. V/S DR. AMIT MAHAJAN	RAJ KAUSHIK, A.G. PUNJAB , GUNJAN MEHTA, PIYUSH AGGARWAL, RAJ KAUSHIK, VISHNAV GANDHI RAJ KAUSHIK,
272 ***	SONEPAT [19-JUL-25]	COCP-876-2024 (CWP-21084-2023)	PREET V/S SH. T.L. SATYA PRAKASH CHIEF ADMINISTRATOR	VISHAL NEHRA, , HARMANJOT SINGH GILL, KANWARPAL SINGH MAHEY, MUKUL KHATRI, VISHAL NEHRA
273 ***	SIRSA [19-JUL-25]	COCP-881-2024 (CWP-1161-2022) CM-4718-CII-2024 (EXEMPTION)	RENU V/S VIRAT	SANJIV GUPTA, , P.K. LONGIA DAG, SANJIV GUPTA SANJIV GUPTA,

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274 ***	KURUKSHETRA [19-JUL-25]	COCP-901-2024 (CWP-25674-2017)	SHISH PAL V/S SHANTANU SHARMA, IAS	VIVEK AGGARWAL, , P.K. LONGIA DAG, VIVEK AGGARWAL
275 ***	HISSAR [19-JUL-25]	COCP-920-2024 (CWP-2547-2019)	JAGDISH DUHAN AND OTHERS V/ S ANAND MOHAN SHARAN AND ANOTHER	ANURAG GOYAL, A.G. HARYANA , AMIT AGGARWAL, ANURAG GOYAL, P.K. LONGIA DAG
276 ***	PANIPAT [19-JUL-25]	COCP-1235-2024 (CWP-16330-2005)	CHANDA SINGH AND OTHERS V/S MOHAMMAD SHAYIN AND OTHERS	AMANDEEP SINGH TALWAR, , AS TALWAR , BALDEV RAJ MAHAJAN, DIVYANSH SHUKLA, HITESH PANDIT, PRATEEK MAHAJAN, RAHUL RATHORE, VINAY KUMAR PANDEY
277 **	REWARI [19-JUL-25]	RFA-4002-1998 (RFA HARYANA)	MADAN LAL & ANR. V/S SUMER CHAND SAINI	SATISH KUMAR MITTAL, , LOKESH VOHRA, SANJAY MITTAL , S.K. MITTAL, MANOJ, RAJ KUMAR GUPTA, RK GUPTA, SANDEEP SHARMA, SANDEEP SHARMA, DINESH MITTAL, SANJAY MITTAL, SONU GIRI, RK RANA, YASH PAL SHARMA
278 **	GURDASPUR [19-JUL-25]	RSA-410-1998	MANJINDER SINGH V/S SURJIT SINGH AND OTHERS	MRS.GK MANN, , ANMOL JEEVAN SINGH GILL,, N. L. SAMMI, SUSHIL SAINI, T. P. S. TUNG, T.P.S.TUNG
279 **	FARIDABAD [19-JUL-25]	CM-4733-CI-2023 (RFA HARYANA) (E/H) CM-4652-CI-2021 (POR) XOBJR-121-2021 IN RFA-3537-1999	STATE OF HARYANA V/S SUKHBIR & ANOTHER	ADARSH JAIN, A.G. HARYANA , ADARSH JAIN, SAFIA GUPTA, AAG, HARYANA, SHIVENDRA SWAROOP, DAG, HARYANA ADARSH JAIN, ADARSH JAIN, AG HARYANA AG.HY., , ADARSH JAIN
280 **	SONEPAT [19-JUL-25]	RFA-449-1999 (RFA HARYANA)	NARESH KUMAR AND ANR. V/S STATE OF HARYANA AND OTHERS	ASHISH KAPOOR,, M.S. RANA, SHIVENDRA SWAROOP, DAG, HARYANA
281 **	FARIDABAD [19-JUL-25]	RFA-2263-1999 (RFA HARYANA)	BALU & ORS. V/S STATE OF HARYANA	R. S. SIHOTA, , C.L. VERMA, SHIVENDRA SWAROOP, DAG, HARYANA
282 **	FEROZEPUR [19-JUL-25]	RFA-3184-1999 (RFA PUNJAB) CM-2847-CI-2024 (LR) CM-5933-CI-1999 WITH RFA-339-1999	DURGA DEVI V/S PB.STATE BALBIR SINGH V/S STATE OF PUNJAB AND ANOTHER	C.M.MUNJAL, , J.S. GILL, DEEPAK GUPTA,, N.S. PAWAR, AAG, PUNJAB, NAVDEEP CHHABRA, NAVDEEP CHHABRA,A.G.PB, PANKAJ MULWANI, AAG, PUNJAB, RAGHAV TANEJA, RAJESH KUMAR, RAM LAL GUPTA, AAG, PUNJAB NAVDEEP CHHABRA, A.G. PUNJAB C.M.MUNJAL, S.C.CHHABRA, , ATHAR AHMED, SS CHHABRA
283 **	LUDHIANA [19-JUL-25]	RFA-526-2000 (RFA PUNJAB) WITH RFA-527-2000 CM-1127-CI-2000 WITH RFA-528-2000 WITH RFA-529-2000	GURDEV SINGH V/S THE LAND ACQUISITION COLLECTOR SATINDER SINGH V/S THE LAND ACQUIOSITION COLLECTO MAJOR SINGH V/S THE LAND ACQUISITION COLLECTO SATINDER SINGH V/S THE LAND ACQUISITION COLLECTOR	P.S.KHURANA, , GURMEET SINGH, GURVEEN H. SINGH, AAG, PUNJAB, Gurmeet Singh, T.K. BHANOT P.S.KHURANA, , Gurmeet Singh P.S.KHURANA, P.S.KHURANA, , ANUREET SINGH SIDHU, Gurmeet Singh P.S.KHURANA, , Gurmeet Singh

258 of 434

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			WITH RFA-593-2000	BANT SINGH ETC. V/S LAND ACQUISITION COLLECTOR,PAY	P.S.KHURANA, , B.S. SEWAK, AAG, PUNJAB, CHARU TULI, DAG, PUNJAB, Gurmeet Singh, J.S. BRAR, DAG, PUNJAB, OP SHARMA
284 **	FARIDABAD [19-JUL-25]	RFA-1427-2000 (RFA HARYANA)		STATE OF HARYANA V/S SAVITRI DEVI & ORS	AG HARYANA, , ANMOL RATTAN, AAG, HARYANA, HEMEN AGGARWAL, S.M.SHARMA
			WITH RFA-1428-2000	STATE OF HARYANA & ANR V/S SAVITRI DEVI & ORS	AG HARYANA, , HEMANT AGGARWAL
285 **	SIRSA [19-JUL-25]	RFA-1702-2000 (RFA HARYANA)		SUBHEG SINGH V/S STATE OF HARYANA	DR. GURMIT SINGH, , DD. GUPTA, AAG, HARYANA, GURMIT SINGH, HIMANSHU RAJ, AAG, HARYANA, KAMALPREET ADV, LOKESH SINHAL, AG, HARYANA
			CM-527-CI-2024 (OTHER)		KAMALPREET, A.G. HARYANA
			CM-4839-CI-2010		KAMALPREET,AGHY.,
			CM-4840-CI-2010		KAMALPREET,
286 **	BATHINDA [19-JUL-25]	RFA-933-2001 (RFA PUNJAB)		KRISHAN PRATAP PANDOVE AND OTHERS V/S STATE OF PUNJAB	P.C. SINGAL, , AMIT AGGARWAL, ARJUN SHARMA, KUNAL NCHOKSI, ARYAN SHARMA, ASHWANI CHOPRA, BALWINDER SINGH, MANJIT SINGH, GL BAJAJ, PIYUSH KANT JAIN, AAG , PB, Gurmeet Singh, SANDEEP BANSAL, SHAIBYA SOOD, SURESH AHLAWAT, VANDANA MALHOTRA, AAG, PB
			WITH RFA-2217-2003	SURINDER KAUR V/S STATE OF PB.	ARUN BANSAL,
			WITH RFA-2066-2004	INDER SINGH V/S STATE OF PUNJAB	ARUN BANSAL,
			WITH RFA-2563-2006	(O&M) JUGRAJ SINGH AND ANR V/S ST OF PB	AASHISH CHOPRA, ARJUN SHARMA, A.G.PB., , B S TAUNQUE, INDERJIT SHARMA, NEEL KAMAL CHOPRA, RUPA PATHANIA
			WITH RFA-5104-2012	PUDA, BATHINDA ETC. V/S BHAN SINGH AND ORS.	BALWINDER SINGH,
			WITH RFA-5105-2012	PUDA, BATHINDA ETC. V/S KEWAL SINGH AND ORS.	BALWINDER SINGH,
			WITH RFA-5106-2012	PUDA, BATHINDA ETC. V/S SUKHDEEP KAUR AND ORS.	BALWINDER SINGH,
			WITH RFA-5107-2012	PUDA, BATHINDA ETC. V/S MOTI SINGH AND ORS.	BALWINDER SINGH,
			WITH RFA-5108-2012	PUDA, BATHINDA ETC. V/S MOTHA SINGH AND ORS.	BALWINDER SINGH,
287 **	FARIDABAD [19-JUL-25]	RFA-4583-2009 (RFA HARYANA)		RATTAN SINGH V/S STATE OF HARYANA AND ANR.	KUL BHUSHAN SHARMA, , A.G.HRY.
288 **	REWARI [19-JUL-25]	RFA-5789-2012 (RFA HARYANA)		MOHAKAM RAM AND ANR V/S STATE OF HARYANA AND ORS	BK BAGRI, , ANIL KUMAR SHARMA, MOHIT RATHEE, BK BAGRI, GULSHAN NANDWANI, NIPUN VAHISHT, BK BAGRI, SAFIA GUPTA, AAG, HRY, SUDHIR RANA, VIBHA TEWARI, SUDHIR RANA
			WITH RFA-1123-2017	ROHTASH & ORS V/S STATE OF HARYANA AND ORS	GULSHAN NANDWANI, , SUDHIR RANA, Zorawar Singh Chauhan
			WITH RFA-1424-2017	SHEO RAM (DECEASED) THR LRS V/S STATE OF HARYANA AND ORS	GULSHAN NANDWANI, , SUDHIR RANA
			WITH RFA-1425-2017	VIRENDER SINGH & ORS V/S STATE OF HARYANA AND ORS	GULSHAN NANDWANI,

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			WITH RFA-3519-2017	SHER SINGH & ORS V/S STATE OF HARYANA & ORS	ANIL KUMAR, , ANIL KUMAR
			WITH RFA-3520-2017	BHAGWAN SINGH SINCE DECEASED THROUGH LRS & ORS V/S STATE OF HARYANA & ORS	ANIL KUMAR, , ANIL KUMAR
			WITH RFA-3521-2017	SHREE CHAND V/S STATE OF HARYANA & ORS	ANIL KUMAR, , ANIL KUMAR
			WITH RFA-427-2013	PARBHU DAYAL AND ORS V/S STATE OF HARYANA AND ORS	NIPUN VASHIST, , Nipun Vashist, SUDHIR RANA
			WITH RFA-428-2013	RAJ KARAN AND ORS V/S STATE OF HARYANA AND ORS	NIPUN VASHIST, , ABHISHEK YADAV, Nipun Vashist
			WITH RFA-5108-2018	SHER SINGH AND ORS V/S STATE OF HARYANA AND ORS	GULSHAN NANDWANI,
			WITH RFA-6404-2015	MEHAR KAUR V/S STATE OF HARYANA AND ORS	BK BAGRI,
			WITH RFA-6405-2015	MOHAKAM RAM V/S STATE OF HARYANA AND ORS	BK BAGRI,
			WITH RFA-6406-2015	SAHI RAM V/S STATE OF HARYANA AND ORS	BK BAGRI,
			WITH RFA-7146-2012	RAJINDER SINGH AND ORS V/S STATE OF HARYANA AND ORS	NIPUN VASHIST, , Nipun Vashist, SUDHIR RANA
			WITH RFA-7147-2012	NIHAL SINGH AND ORS V/S STATE OF HARYANA AND ORS	NIPUN VASHIST, , Nipun Vashist, SUDHIR RANA
			WITH RFA-7148-2012	HARDWARI V/S STATE OF HARYANA AND ORS	NIPUN VASHIST, , Nipun Vashist, SUDHIR RANA
			WITH RFA-73-2018	ROHTASH AND ORS V/S STATE OF HARYANA AND ANR	GULSHAN NANDWANI,
			WITH RFA-1552-2023	MUNSHI LAL @ MUNSHI RAM YADAV V/S DISTRICT REVENUE OFFICER CUM LAND ACQUISITION COLLECTOR, REWARI	SUDHIR RANA, , SUDHIR RANA
			CM-4255-CI-2023 (DELAY(F))		SUDHIR RANA,
289 **	HOSHIARPUR [19-JUL-25]	FAO-8593-2015 (MMACT(EG))		SARABJIT KAUR & ORS V/S MANPREET SINGH & ORS	ARUN BANSAL, , SANDEEP BANSAL, RANJEESH BANSAL , BAANI CHHIBBER, HARPREET ARORA, PARAS MONEY GOYAL, PARAS MONEY GOYAL, SACHIN OHRI, SACHIN GUPTA, SACHIN OHRI, SIDDHARTH SHARMA, SIDDHARTH SHARMA, SUBHASH GOYAL
		CM-27128-CII-2015 (IMPLEAD)			ARUN BANSAL,
		(DEATH CASE//ICICI LOMBARD GENERAL INSURANCE CO LTD)			
290 **	JHAJJAR [19-JUL-25]	RSA-3678-2016		RATTAN BAI V/S RAJENDER SINGH AND ANR	KULVIR NARWAL, , MANINDER ARORA, PARMOD KUMAR, PARMOD PARMAR, KULVIR NARWAL, R. Kartikeya, R.KARTIKEYA
		CM-9608-C-2016			KULVIR NARWAL,
		WITH COCP-204-2025		RATTAN BAI ALIAS RATNI V/S RAJENDER SINGH AND OTHERS	MANINDER ARORA, , HARMEET SINGH
		(BODT 27/02/2025)			
291 *	PATHANKOT [19-JUL-25]	CR-8496-2017 (LANDACQ)		RAMESH SINGH V/S STATE OF PUNJAB AND ORS	R S MANHAS, , MALOO CHAHAL, D.A.G., PUNJAB, R S MANHAS, SANDEEP CHOPRA, DAG, PUNJAB
292 ***	AMRITSAR [19-JUL-25]	CR-9137-2017 (IO)		CITY AGRO CENTRE AND ANOTHERS V/S M/S HINDUSTAN ANTIBIOTICS LTD	RAHUL BHARGAVA, , CHETAN BANSAL, PRATULA SETHI, PRIKSHIT THAKUR, RAHUL BHARGAVA, RAMANDEEP KAUR

260 of 434

7/19/2025, 9:20 PM

293 ***	BHIWANI [19-JUL-25]	ESA-20-2017 CM-4631-C-2017 (EXEMPTION(CC)) CM-4632-C-2017 (STAY)	BABLI V/S MANGE RAM AND ORS.	SUMIT SANGWAN, , PREETI SINGH, RAMENDER CHAUHAN, SUMIT SANGWAN SUMIT SANGWAN, SUMIT SANGWAN,
294 **	HISSAR [19-JUL-25]	CM-12510-CII-2018 (NIC(EG)) (DELAY (REF)) & FAO-3611-2018	ANSHUL V/S KHETA RAM MEGHAWAT AND ORS.	SANDEEP KUMAR GOYAT, SANDEEP KUMAR GOYAT,
295 **	KARNAL [19-JUL-25]	CM-10927-C-2018 (DELAY(F)) CM-10928-C-2018 (LR) CM-10929-C-2018 (STAY) & O&M RSA-4141-2018	KISHAN CHAND (SINCE DECEASED) THROUGH HIS LRS AND ANR. V/S VIJAY KUMAR AND ORS.	MANOJ KUMAR TAYA, MANOJ KUMAR TAYA, MANOJ KUMAR TAYA, MANOJ KUMAR TAYA, , Manoj Kumar Taya, RAJNISH GUPTA
296 **	JHAJJAR [19-JUL-25]	FAO-292-2018 (CHOLA) CM-904-CII-2018 (STAY) WITH FAO-1964-2018 CM-7710-CII-2018 (EXEMPTION) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	CHOLAMANDLAM MS GENRAL INSURANCE COMPANY LTD V/S HARISH KUMAR AND OTHERS HARISH KUMAR V/S SUBHASH CHAND &ORS	PUNIT JAIN, PUNIT JAIN, CHANDERHAS YADAV, , PUNIT JAIN CHANDERHAS YADAV, , RAVINDER SINGH BUDHWAR
297 **	JALANDHAR [19-JUL-25]	FAO-1027-2018 (UII (ED)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	JASWINDER KAUR AND ANR V/S SANJEEV KUMAR AND ORS	ANIL KUMAR SPEHIA, , VINOD GUPTA, ANIL K. SOKAL
298 **	LUDHIANA [19-JUL-25]	FAO-2214-2018 (HDFC(EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	SITA RANI AND ORS. V/S PARAMJIT SINGH AND ORS.	SUVEER SHEOKAND, , ASHWANI TALWAR, LALIT KUMR SAHEJ MAHAJAN, MOHD. YOUSAF, MOHIT GARG, P.S TUR, PARDEEP SINGLA FOR MOHD. YOUSAF, PRADEEP GOYAL, MOHIT SAINI, PUNIT JAIN, PUNIT JAIN, SANJEEV KODAN, SAGAR ANAND, ASHISH BHAGAT, SUVEER SHEOKAND
299 **	BHIWANI [19-JUL-25]	FAO-2979-2018 (NIA (OD)) CM-11538-CII-2018 (OTHER) CM-11539-CII-2018 (STAY) CM-19485-CII-2023 (STAY PROCEED) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	PINTU V/S SUNITA AND ORS	GAURAV GAUR, , AJAY KUMAR, ALKA JOSHI, GAURAV GAUR, PUNEET PALLI, ALKA JAIN GAURAV GAUR, GAURAV GAUR, GAURAV GAUR, ALKA JOSHI
300 **	FATEHABAD [19-JUL-25]	FAO-3590-2018 (NIC(EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	BALJEET KAUR ETC V/S SURINDER @ SURINDER SINGH ETC	TARUN SINGLA, , AMIT KUNDRA, Amit Kundra, KASHISH GARG
301 **	ROHTAK [19-JUL-25]	FAO-6900-2018 (NIC(EG))	OMMI @ OMI @ OMWATI AND ORS V/S ANIL AND ORS	ASHWANI BAKSHI, , ANKIT CHAHAL, ANKIT CHAHAL, D.P GUPTA, JASVINDER KAUR BAKSHI

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		WITH FAO-10728-2018	OMPATI AND ANR V/S MUKESH KUMAR AND ORS	ASHIT MALIK, , Amit Kundra, SAGAR AGGARWAL.
(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
302 **	SONEPAT [19-JUL-25]	RFA-2501-2018 (RFA HARYANA)	M/S KALRA PULP & BOARD MILLS PVT LTD V/S STATE OF HARYANA AND ORS	SURYA PARKASH, , KARTIN KUMAR, MAYUR KARKRA, NISHA RANA, PRITAM SINGH SAINI, R.S.MALIK, SHIVENDRA SWAROOP, AAG, HARYANA, SURYA PARKASH, SURYA PRAKASH
		CM-5492-CI-2018 (POR)		SURYA PARKASH,
303 **	GURGAON [19-JUL-25]	RSA-40-2018	TIKAM V/S SARLA AND ORS	ABHIMANYU SINGH, , ABHIMANYU SINGH, AMANDIP KAUR, AMIT JAIN , RAHUL NOORIE, TRISHU SINGH, VIRENDER RANA, ANKIT GAUTAM
		CM-45-C-2018 (EXEMPTION)		ABHIMANYU SINGH,
		CM-46-C-2018 (STAY)		ABHIMANYU SINGH,
304 **	HISSAR [19-JUL-25]	RSA-100-2018	PARSHANT AND ORS V/S NANHI AND ORS	PEEYUSHI DIWAN JAIN (MRS.), , ANUPMA ARIGALA, , NARENDER KAAJLA, NARENDER KAAJLA, ANKIT JAGLAN
		CM-151-C-2018 (POR)		PEEYUSHI DIWAN JAIN,
		CM-152-C-2018 (STAY)		PEEYUSHI DIWAN JAIN,
305 **	AMRITSAR [19-JUL-25]	RSA-116-2018	BALJINDER SINGH V/S KAMLA RANI	VENEET SHARMA, , ..., P.K.SURI, G.S.BAJWA, RS CHAUHAN, SANDEEP SHARMA, VENEET SHARMA, RS CHAUHAN
		CM-198-C-2018 (EXEMPTION(CC))		VENEET SHARMA,
		CM-199-C-2018 (STAY)		VENEET SHARMA,
		WITH RSA-426-2018	KAMLA RANI V/S GURPREET SINGH	RS CHAUHAN, , GAGANDEEP SINGH BAJWA, P.K.SURI, R.S.CHAUHAN, VENEET SHARMA, .
		CM-1106-C-2018 (STAY)		RS CHAUHAN,
		CM-3125-C-2021 (PREPONE)		RS CHAUHAN, GAGAN BAJWA
306 **	UT-CHANDIGARH [19-JUL-25]	RSA-342-2018	PARVEEN GILL V/S GULRALZ RAWLENCE BAZLIEL ETC	PREM SINGH BHANGU,
		CM-859-C-2018 (STAY)		PREM SINGH BHANGU,
307 **	JHAJJAR [19-JUL-25]	RSA-462-2018	KANWAR SINGH (DECEASED) THROUGH HIS LRS & ORS. V/S RAM AVTAR	SANJEEV KODAN, , H.N.SAHU, MR. JITENDER NARA, RAVINDER MALIK
		CM-1171-C-2018 (DELAY (REF))		SANJEEV KODAN,
		CM-1172-C-2018 (STAY)		SANJEEV KODAN,
		CM-9082-C-2019 (OTHER)		RAVINDER MALIK,

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308 **	BATHINDA [19-JUL-25]	RSA-1006-2018	SHAMINDER SINGH AND ORS. V/S MANJU GOYAL, , MANJU GOYAL DISTRICT COLLECTOR (DEPUTY COMMISSIONER), BATHINDA AND ANOTHER	
		CM-2516-C-2018 (<i>DELAY (REF)</i>)		MANJU GOYAL,
		CM-2517-C-2018 (<i>STAY</i>)		MANJU GOYAL,
309 **	JHAJJAR [19-JUL-25]	RSA-1036-2018	GRAM PANCHAYAT V/S RATIA @ RATI RAM THRU LRS. AND ORS.	SIMRANJIT KAUR, , AAKASH SINGLA, S.S. SIAO, SIMRANJIT KAUR, SUMAN NANDAL, S.S.SIAO, SUNIL RANA
		CM-2609-C-2018 (<i>DELAY (REF)</i>)		SIMRANJIT KAUR,
		CM-2610-C-2018 (<i>STAY</i>)		SIMRANJIT KAUR,
310 **	PALWAL [19-JUL-25]	RSA-1098-2018	DIWAN SINGH AND ORS. V/S CHANDRA ETC	ASHOK KAUSHIK, , ADARSH JAIN, TULIKA JAIN,
		WITH RSA-78-2023	DIWAN SINGH ETC. V/S CHANDRA ETC.	ASHOK KAUSHIK, , ASHOK KAUSHIK
		CM-290-C-2023 (<i>EXEMPTION</i>)		ASHOK KAUSHIK,
		CM-291-C-2023 (<i>STAY PROCEED</i>)		ASHOK KAUSHIK,
311 **	YAMUNA-NAGAR [19-JUL-25]	RSA-2183-2018	DULI CHAND V/S SURENDER	P R YADAV, , AMRIT DEEP, AMRIT DEEP, ADVOCATE FOR MR. RAMAN MAHAJAN, PRADEEP CHHOKER, ADVOCATE FOR MR. P.R.YADAV,, PRATIBHA YADAV, RAMAN MAHAJAN
		CM-5947-C-2018 (<i>STAY</i>)		P R YADAV,
312 **	SANGRUR [19-JUL-25]	RSA-2719-2018	AJMER SINGH AND ORS V/S SUKHPAL SINGH AND ORS	PARVEEN KUMAR GARG, , PARVEEN KUMAR GARG, TEJINDER PAL SINGH, TEJWINDER PAL SINGH
		CM-7102-C-2018 (<i>POR</i>)		PARVEEN KUMAR GARG,
		CM-7103-C-2018 (<i>STAY</i>)		PARVEEN KUMAR GARG,
313 **	PALWAL [19-JUL-25]	RSA-3036-2018	SAROJ DEVI V/S GIRAWAR	SANJAY VERMA,
		CM-7710-C-2018 (<i>STAY</i>)		SANJAY VERMA,
314 **	GURDASPUR [19-JUL-25]	RSA-3344-2018	GURBACHAN SINGH V/S HARDEEP SINGH AND ANOTHER	AKASHDEEP SINGH BAL, , G.S. BAL, TARUN SINGHAL, GAGANDEEP SINGH SIRPHIKHI, RAJVIR SINGH SIHAG, VIPIN MAHAJAN
		CM-8872-C-2018 (<i>STAY</i>)		AKASHDEEP SINGH BAL,
		CM-7672-C-2025 (<i>IMPLEAD</i>)		VIPIN MAHAJAN, GAGANDEEP SINGH SIRPHIKHI
315 **	SIRSA [19-JUL-25]	RSA-4870-2018	SAHAB RAM & ANR V/S RAKESH & ORS	PREM KUMAR GANGA, , GURDEEP KAUR, HARPAL SINGH SAGGU, RAVI DANGI, SUBHASH KUMAR
		CM-13165-C-2018 (<i>STAY</i>)		PREM KUMAR GANGA,
		CM-17368-C-2018 (<i>OTHER :vacation of ex-parte order os status quo</i>)		HARPAL SINGH SAGGU, P.K. GANGA

263 of 434

7/19/2025, 9:20 PM

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		CM-172-C-2020 (OTHER)		SUBHASH KUMAR,
		CM-5143-C-2022 (EXEMPTION)		SUBHASH KUMAR, P.K. GANGA
		CM-13053-C-2023 (POR)		PREM KUMAR GANGA, SUBHASH CHANDER , SUBHASH KUMAR
		CM-13278-C-2023 (OTHER)		PREM KUMAR GANGA, SUBHASH KUMAR
		CM-9752-C-2023 (POR)		SUBHASH KUMAR,
		CM-8643-C-2024 (EXEMPTION)		SUBHASH KUMAR, , P.K. GANGA
		CM-8644-C-2024 (POR)		SUBHASH KUMAR,
		CM-9415-C-2024 (EXEMPTION)		SUBHASH KUMAR, P K GANGA
		CM-9416-C-2024 (POR)		SUBHASH KUMAR,
316 **	JALANDHAR [19-JUL-25]	RSA-5514-2018	SWARAN SINGH V/S GURBACHAN KAUR AND ORS	AMIT DHAWAN,
		CM-15221-C-2018 (EXEMPTION)		AMIT DHAWAN,
		CM-15223-C-2018 (STAY)		AMIT DHAWAN,
		CM-15222-C-2018 (DELAY(F))		AMIT DHAWAN,
317 **	MOGA [19-JUL-25]	CM-15335-C-2019 (DELAY(F))	VIPUL KUMAR MITTAL V/S SUKHDEV SINGH	PARVEEN K. KATARIA, , AKHIL KASHYAP
		CM-15332-C-2019 (EXEMPTION(CC))		PARVEEN K. KATARIA,
		CM-15333-C-2019 (DELAY (REF))		PARVEEN K. KATARIA,
		CM-15336-C-2019 (STAY PROCEED)		PARVEEN K. KATARIA,
		& O&M RSA-5394-2019		PARVEEN K. KATARIA, , DEEPMALA SAINI, GOBIND RAI SHARMA, MUKESH KUMAR SHARMA
318 **	KURUKSHETRA [19-JUL-25]	FAO-1573-2019 (UII (EG))	BARKHA RAM AND OTHERS V/S VINOD KUMAR AND OTHERS	SAURABH KAPOOR, , VINOD GUPTA, SAURABH KAPOOR, VINOD GUPTA, VINOD K KANWAL
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
319 **	UT-CHANDIGARH [19-JUL-25]	FAO-3287-2019 (MMACT(INS))	NATIONAL INSURANCE CO. LTD. V/S RADHA RANI AND OTHERS	GOPAL MITTAL, , DEEPAK BALYAN, ANITA BALYAN, HARSH KINRA, HARSH KINRA, N.C. KINRA, PUNIT JAIN
		CM-11175-CII-2019 (STAY PROCEED)		GOPAL MITTAL,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
320 **	HOSHIARPUR [19-JUL-25]	RSA-566-2019	ASHA RANI AND OTHERS V/S GURMEET KAUR AND OTHERS	ARUN JINDAL, , AAKASH MEHTA, ARIHANT JAIN, RISHAV JAIN, VARUN JAIN, ARUN JINDAL, MR. AAKASH MEHTA., MUNISH GUPTA, N.S.GILL, MUNISH GUPTA,
		CM-1284-C-2019 (STAY PROCEED)		ARUN JINDAL,
		WITH CM-9634-C-2019 (DIRECTION)	ASHA RANI AND OTHERS V/S GURMEET KAUR AND OTHERS	MUNISH GUPTA, ARIHANT JAIN , ARUN JINDAL

264 of 434

7/19/2025, 9:20 PM

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321 **	REWARI [19-JUL-25]	RSA-1025-2019	DHARAMBIR SINGH DECEASED TH LRS V/S SANEH LATA	MANOJ KAUSHIK, , AKSHAY BHAN, SATYA VEER SHARMA, ANKUL GUPTA, P.R.YADAV, MUKUL GUPTA, MANOJ KAUSHIK, P.R.YADAV, PRITHVI RAJ YADAV, PRATIBHA YADAV, SAURABH ARORA
		CM-2462-C-2019 (<i>DELAY (REF)</i>)		MANOJ KAUSHIK,
		CM-2463-C-2019 (<i>EXEMPTION(CC)</i>)		MANOJ KAUSHIK,
		CM-2464-C-2019 (<i>STAY PROCEED</i>)		MANOJ KAUSHIK,
		WITH CR-205-2020	DHARAMBIR SINGH THROUGH HIS LRS V/S SNEH LATA	SANTOSH KUMAR SHARMA, , AKSHAY BHAN, SANTOSH SHARMA, SAURABH ARORA
		CM-1072-CII-2020 (<i>EXEMPTION</i>)		SANTOSH KUMAR SHARMA,
		CM-1073-CII-2020 (<i>STAY PROCEED</i>)		SANTOSH KUMAR SHARMA,
322 **	FARIDABAD [19-JUL-25]	RSA-1080-2019	VINOD KUMAR VERMA V/S DISTRICT TOWN PLANNER (PLANNING) SECTOR 12, HUDA OFFICE FARIDABAD	ADISH GUPTA, , ARUN BENIWAL, SR.DAG, HARYANA, SHIVENDRA SWAROOP, DAG HARYANA
		WITH RSA-1082-2019	SMT. RUPALI SHARMA V/S DISTRICT TOWN PLANNER (PLANNING) SECTOR 12, HUDA OFFICE FARIDABAD	ADISH GUPTA,
		WITH RSA-1086-2019	MANOJ V/S DISTRICT TOWN PLANNER (PLANNING) SECTOR 12, HUDA OFFICE FARIDABAD	ADISH GUPTA,
		WITH RSA-1089-2019	KALYAN KUMAR GUPTA V/S DISTRICT TOWN PLANNER (PLANNING) SECTOR 12, HUDA OFFICE FARIDABAD	ADISH GUPTA,
		WITH RSA-1091-2019	MADHU SHARMA V/S DISTRICT TOWN PLANNER (PLANNING) SECTOR 12, HUDA OFFICE FARIDABAD	ADISH GUPTA,
		WITH RSA-1093-2019	MEENA GUPTA V/S DISTRICT TOWN PLANNER (PLANNING) SECTOR 12, HUDA OFFICE FARIDABAD	ADISH GUPTA,
		WITH RSA-1097-2019	SMT. ANITA SHARMA V/S DISTRICT TOWN PLANNER (PLANNING) SECTOR 12, HUDA OFFICE FARIDABAD	ADISH GUPTA,
		WITH RSA-1639-2019	MOHD SALIM RIZWAN V/S DISTRICT TOWN PLANNER (PLANNING) SECTOR 12, HUDA OFFICE FARIDABAD	ADISH GUPTA,
		WITH RSA-1640-2019	BIRJENIA DEVI V/S DISTRICT TOWN PLANNER (PLANNING) SECTOR 12, HUDA OFFICE FARIDABAD	ADISH GUPTA,
WITH RSA-1641-2019	ASLAM ANSARI V/S DISTRICT TOWN PLANNER (PLANNING) SECTOR 12, HUDA OFFICE FARIDABAD	ADISH GUPTA,		
323 **	ROHTAK [19-JUL-25]	RSA-3486-2019	MANPHOOL SINGH AND ORS. V/S ASHOK JAIN	SWATI VERMA, , NAMISH SODHI, SANJAY VIJ, TARA DUTT
		CM-9454-C-2019 (<i>STAY PROCEED</i>)		SWATI VERMA,
324 **	SONEPAT [19-JUL-25]	RSA-5806-2019	ISHWAR V/S OM PARKASH AND ORS	BALKAR SINGH, , BALKAR SINGH, SATBIR RATHORE

265 of 434

7/19/2025, 9:20 PM

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325	**	MAHENDERGARH [19-JUL-25]	RFA-1271-2021 (RFA HARYANA) CM-2808-CI-2021 (<i>STAY PROCEED</i>)	JITENDER KUMAR V/S DHARAMVIR AND OTHERS	SANJIV GUPTA, , J.P. SHARMA, RAVI YADAV SANJIV GUPTA,
326	**	REWARI [19-JUL-25]	RSA-746-2021 CM-3755-C-2021 (<i>EXEMPTION</i>) CM-3757-C-2021 (<i>STAY PROCEED</i>)	SHIV CHARAN V/S JAI NARAYAN AND OTHERS	ARVIND KUMAR YADAV, , ARVIND KUMAR YADAV, JAI SINGH YADAV ARVIND KUMAR YADAV, ARVIND KUMAR YADAV,
327	**	BATHINDA [19-JUL-25]	RSA-793-2021	SADHU SINGH V/S CHAMKAUR SINGH AND OTHERS	SHERRY K SINGLA, , AKSHAY KUMAR, ADVOCATE FOR MR. SHERRY K. SINGLA, SHERRY K SINGLA, SUNNY K. SINGLA,
328	**	DELHI [19-JUL-25]	CWP-25406-2022 (ENHANCEMENT OF COMP) (<i>OTHER</i>)	SEHDEV AND ORS. V/S UNION OF INDIA AND ORS.	MANOJ KAUSHIK, A.G.HARYANA, SATYA PAL JAIN , RAGHUJEET SINGH MADAN
329	***	GURDASPUR [19-JUL-25]	EFA-14-2022 CM-3547-CI-2022 (<i>IMPLEAD</i>)	PIARA SINGH (SINCE DECEASED) THR LRS AND OTHERS V/S FOOD CORPORATION OF INDIA AND OTHERS	JASTEJ SINGH ARORA, , ASHISH BANSAL Jastej Singh Arora,
330	***	SONEPAT [19-JUL-25]	ESA-44-2022 CM-9766-C-2022 (<i>IMPLEAD</i>) CM-9767-C-2022 (<i>STAY PROCEED</i>)	HOSHIAYARA (SINCE DECEASED) THROUGH LRS V/S RAJENDER	VIKRAM SINGH PUNIA, , AMIT SIWACH, SUMIT GUPTA, VIKRAM SINGH PUNIA VIKRAM SINGH PUNIA, VIKRAM SINGH PUNIA,
331	**	GURGAON [19-JUL-25]	CM-178-CI-2023 (RFA HARYANA) (<i>DELAY(F)</i>) CM-177-CI-2023 (<i>DELAY (REF)</i>) & O&M RFA-50-2023	M/S RAMA RANI INDUSTRY V/S STATE OF HARYANA AND OTHERS	NAVNEET SINGH, A.G. HARYANA , PRITAM SINGH SAINI, SANJAY MITTAL, SHIVENDRA SWAROOP, AAG, HARYANA NAVNEET SINGH, A.G. HARYANA NAVNEET SINGH, A.G. HARYANA
332	**	[19-JUL-25]	CM-4291-CI-2023 (RFA HARYANA) (<i>DELAY(F)</i>) & RA-RF-265-2023 IN RFA-2317-1987 (CONDONATION OF DELAY APPLICATION)	RIKHI RAM AND ORS. V/S STATE OF PUNJAB AND OTHERS	Gurmeet Singh, , ANUREET S. SIDHU GURMEET SINGH, VINOD K. KATARIA,
333	**	MAHENDERGARH [19-JUL-25]	CM-3088-CI-2023 (RFA HARYANA) (<i>DELAY(F)</i>) CM-3087-CI-2023 (<i>DELAY (REF)</i>) & O&M RFA-1034-2023	MOHAN LAL V/S STATE OF HARYANA AND ORS.	MUKESH YADAV, , ABHINASH JAIN, DEPUTY ADVOCATE GENERAL, HARYANA MUKESH YADAV, MUKESH YADAV, , MUKESH YADAV
334	**	SANGRUR [19-JUL-25]	CM-5123-C-2023 (<i>DELAY(F)</i>) CM-5124-C-2023 (<i>EXEMPTION</i>) CM-5125-C-2023 (<i>STAY PROCEED</i>)	VARINDER SINGH V/S KARNAIL KAUR AND ORS.	JITENDER SINGH DADWAL, JITENDER SINGH DADWAL, JITENDER SINGH DADWAL,

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		& O&M RSA-1380-2023		JITENDER SINGH DADWAL, , HARMANPREET SINGH, JITENDER SINGH DADWAL, RAJEEV SHARMA, SANDEEP K. SHARMA
335 **	PATIALA [19-JUL-25]	CM-5908-C-2023 (<i>DELAY(F)</i>) CM-5910-C-2023 (<i>OTHER</i>) & O&M RSA-1655-2023	SUNIL KUMAR V/S MADHU @ AIRAWATI AND ANOTHER	VISHAL AGGARWAL, , AAYUSH GOYAL VISHAL AGGARWAL, VISHAL AGGARWAL,
336 ***	LUDHIANA [19-JUL-25]	CR-506-2023 (IO) WITH CR-527-2023	SURJIT KAUR (DECEASED) THROUGH HER LR V/S AMANDEEP KAUR AND OTHERS BALBIR SINGH (DECEASED) THROUGH HIS LEGAL HEIR V/S AMANDEEP KAUR OTAL AND ANOTHER	CHETAN SLATHIA, , AMIT JAIN, KUSHAGRA MAHAJAN, SATWANT SINGH RANGI CHETAN SLATHIA,
337 ***	GURDASPUR [19-JUL-25]	CR-948-2023 (IO) CM-2657-CII-2023 (<i>EXEMPTION</i>)	KULDEEP SINGH AND ORS V/S PRITAM SINGH AND ORS	VIPIN MAHAJAN, , PRITISH GOEL, VIVEK AGGARWAL, FOR R5 AND 6 VIPIN MAHAJAN,
338 ***	MANSA [19-JUL-25]	CR-1948-2023 (IO)	LAKHWINDER KAUR V/S SADHU SINGH	NITESH SINGLA,
339 ***	FATEHABAD [19-JUL-25]	CR-3317-2023 (IO)	KHARATI LAL V/S SHAKUNTALA @ KAVITA AND ANOTHER	SATISH KUMAR GARG,
340 ***	GURGAON [19-JUL-25]	CR-4042-2023 (IO)	USMAN @ USMAN KHAN V/S SUNDER SINGH	ASHISH GUPTA,
341 ***	FARIDABAD [19-JUL-25]	CR-4043-2023 (IO)	PUSHPA DEVI V/S KUSUM AND ORS	ARJUN DHINGRA, , AMRINDER SINGH, ANIL KUMAR RANOLIA, ANIL KUMAR RANOLIA, , INDU BALA, SAHIL GOYAL
342 ***	UT-CHANDIGARH [19-JUL-25]	CR-4103-2023 (RENT UT) CM-12641-CII-2023 (<i>STAY PROCEED</i>)	PAWAN KUMAR TH LRS V/S DESHBIR SINGH MAN	DIVANSHU JAIN, , ADITYA DASSAUR, Divanshu Jain Divanshu Jain,
343 ***	PATIALA [19-JUL-25]	CR-6675-2023 (ORD 39 PB) CM-20590-CII-2023 (<i>EXEMPTION</i>)	NAVTEJ SINGH @ NAVTEJ SINGH GILL V/S MANINDER SINGH AND ORS	SANJIV GUPTA, , SANJIV GUPTA, SUKHWINDER SINGH KAMBOJ SANJIV GUPTA,
344 ***	KARNAL [19-JUL-25]	CR-7000-2023 (MACT) WITH CM-4392-CII-2024 (<i>STAY</i>) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	M/S JAI LUXMI CO-OPERATIVE SOCIETY LTD. V/S PARVEEN KUMAR AND ORS. M/S JAI LUXMI CO-OPERATIVE SOCIETY LTD. V/S PARVEEN KUMAR AND ORS.	PANKAJ BALI, , PANKAJ NANHERA, PARVEEN SHARMA, RAJ KUMAR BASHAMBOO PANKAJ BALI, , PARVEEN SHARMA
345 ***	JALANDHAR [19-JUL-25]	CR-7418-2023 (RENT PB) CM-22540-CII-2023 (<i>EXEMPTION(CC)</i>) CM-22541-CII-2023 (<i>STAY PROCEED</i>)	HARJINDER SINGH V/S ROSHAN LAL	PANKAJ KALIA, PANKAJ KALIA, PANKAJ KALIA,

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346 ***	ROPAR [19-JUL-25]	CR-7551-2023 (RENT PB) CM-2330-CII-2024 (STAY) (MENTIONING)	SIKANDER SINGH V/S HARPAL SINGH	SAHIL BANSAL, RANJIT SAINI , G.P.S. BAL, RANJIT SAINI GAGAN PRADEEP S. BAL, RANJIT SAINI , GAGAN PRADEEP S. BAL
347 **	SANGRUR [19-JUL-25]	CWP-27384-2023 (ENHANCEMENT OF COMP) (OTHER)	NANAK SINGH AND OTHERS V/S UNION OF INDIA AND OTHERS	PARVEEN KUMAR GARG, Satya Pal Jain (Sr. Adv.) , ABHILAKSH GAIND, GUNJAN MEHTA, JASLEEN KAUR, NIRMAL KAUR, PARVEEN KUMAR, PARVEEN KUMAR GARG, RAKESH AGGARWAL
348 **	GURGAON [19-JUL-25]	RFA-973-2023 (RFA HARYANA)	M/S AFAAF BUILDERS AND DEVELOPERS PVT LTD V/S HARYANA URBAN DEVELOPMENT AUTHORITY AND ANOTHER	KUNAL DAWAR, , KUNAL DAWAR, SHIVENDRA SWAROOP, DAG, HARYANA, VIPUL SHARMA
349 **	FATEHGARH-SAHIB [19-JUL-25]	RSA-1192-2023 CM-4519-C-2023 (STAY PROCEED)	AMANINDER SINGH V/S GURINDERPAL SINGH AND ORS.	NARINDER KUMAR VADEHRA, , UMAID SINGH MANN NARINDER KUMAR VADEHRA,
350 **	FARIDABAD [19-JUL-25]	RSA-1639-2023 CM-5879-C-2023 (STAY)	PARKASH CHAND V/S GURDAS RAM	RAJ KUMAR KAKKAR, , PUNEET KUMAR BANSAL RAJ KUMAR KAKKAR,
351 **	FARIDKOT [19-JUL-25]	RSA-1650-2023 CM-5903-C-2023 (STAY PROCEED)	MANPREET SINGH AND ANR V/S JASWANT SINGH	G.L. BAJAJ, G.L. BAJAJ,
352 **	MOHALI (SAS NAGAR) [19-JUL-25]	RSA-2333-2023	R.N HIGHWAYS PVT. LTD. V/S H.D.F.C. BANK AND OTHERS	BHUPINDER GHAI, , JATIN, KIRAN PAL RANA
353 **	KARNAL [19-JUL-25]	RSA-2897-2023 CM-10180-C-2023 (DELAY (REF)) CM-10183-C-2023 (STAY PROCEED) CM-10184-C-2023 (OTHER)	SUB DIVISIONAL OFFICER,(OP) UHBVNL,CITY SUB DIVISION GHARAUNDA,KARNAL V/S SATISH KUMAR	S.K MAHAJAN, S.K Mahajan, S.K Mahajan, S.K Mahajan,
354 **	PALWAL [19-JUL-25]	RSA-3549-2023 CM-12707-C-2023 (STAY PROCEED)	SHIV CHARAN V/S OM PRAKASH (DECEASED) THROUGH HIS LRS	JOHAN KUMAR, , AKSHIT JOHAN KUMAR,
355 **	MOHALI (SAS NAGAR) [19-JUL-25]	RSA-3982-2023 CM-14217-C-2023 (STAY PROCEED)	M/S BILLUS ENTERPRISES V/S THE KANSAL RURAL COOPERATIVE HOUSE BUILDING SOCIETY LIMITED	P.S. RANA, , GAURAV SINGH RANA P.S. RANA,
356 **	GURDASPUR [19-JUL-25]	CM-1190-CI-2024 (RFA PUNJAB) (DELAY(F)) & O&M RFA-420-2024	BALBIR SINGH AND ANOTHER V/S PUNJAB STATE THROUGH ITS COLLECTOR, GURDASPUR AND OTHERS	DEEPAK ARORA, DEEPAK ARORA,
357 **	REWARI [19-JUL-25]	CM-18234-CII-2024 (MMACT(OD)) (DELAY(F))	VIKAS DECEASED THR HIS LRS V/ S SMT SUNITA DEVI AND ORS	PRATIBHA YADAV, , JAYANT YADAV, P R YADAV

268 of 434

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			CM-18235-CII-2024 (POR)		PRATIBHA YADAV,
			CM-18236-CII-2024 (STAY PROCEED)		PRATIBHA YADAV,
			& O&M FAO-4866-2024		PRATIBHA YADAV, , P R YADAV
358 **	MOGA [19-JUL-25]		CWP-18751-2024 (ENHANCEMENT OF COMP)	SUKHMANDER SINGH ALIAS MANDER SINGH V/S UNION OF INDIA AND OTHERS	RAJ KUMAR KAKKAR, SATYA PAL JAIN (SR. ADV.) , ABHILAKSH GAIND, MANOJ TANWAR, RAGHUJEET SINGH MADAN, UMESH KUMAR KANWAR
359 **	YAMUNA-NAGAR [19-JUL-25]		CWP-21139-2024 (ENHANCEMENT OF COMP)	SHYAM LAL AND OTHERS V/S UNION OF INDIA AND OTHERS	NEHA LAKHANPAL, A.G. HARYANA,SATYA PAL JAIN , Akshay Jain, Ashish Chaudhary, RAJWANT SINGH CHAHAL, RISHI KAUSHAL
360 **	YAMUNA-NAGAR [19-JUL-25]		CWP-25711-2024 (ENHANCEMENT OF COMP)	NARENDER KUMAR V/S UNION OF INDIA AND ANOTHER	R S MAMLI, , BHAVDEEP SINGH MAMLI, BRIJESHWAR SINGH KANWAR, DEEPAK KUMAR, LIPIKA MAMLI, LOVERPREET SINGH, SAFIA GUPTA, AAG, HARYANA, SURINDER KAUR MAMLI
			CM-228-CWP-2025 (STAY)		RANPAL SINGH MAMLI,
361 **	NEW-DELHI [19-JUL-25]		CWP-29089-2024 (ENHANCEMENT OF COMP)	EMERGING VALLEY PVT LTD AND ANR V/S UNION OF INDIA AND ORS	AMAN PAL, A.G. PUNJAB, SATYA PAL JAIN , AMAN PAL, VIBHOR BANSAL, ISHANK BANSAL, DAMANPREET K BRAR, JAPSEHAJ SINGH, MAHENDER JOSHI, R S MADAN, RAGHUJEET SINGH MADAN, SONPREET S BRAR, SONPREET SINGH BRAR, Vibhor Bansal
362 **	AMRITSAR [19-JUL-25]		CWP-29496-2024 (ENHANCEMENT OF COMP)	KASHMIR SINGH AND ORS V/S THE CHAIRMAN NATIONAL HIGHWAY AUTHORITY OF INDIA AND ANR	RAJ KARAN SINGH VERKA, , JASLEEN KAUR SIDHU, DAG, PUNJAB
363 **	KURUKSHETRA [19-JUL-25]		CWP-29553-2024 (ENHANCEMENT OF COMP)	SUMER SINGH AND OTHERS V/S UNION OF INDIA AND OTHERS	CHANCHAL K SINGLA, A.G. HARYANA, SATYA PAL JAIN , ANUJ CHAUHAN, RAVINDER SINGH RANDHAWA, TARRANUM MADAN
364 **	PANCHKULA [19-JUL-25]		CWP-32012-2024 (ENHANCEMENT OF COMP)	SHARANJIT KAUR AND ANR V/S UNION OF INDIA AND ORS	RAJ KARAN SINGH VERKA, SATYA PAL JAIN (SR. ADV.),AG PUNJAB , ATHAR AHMAD, DEEPALI PURI, DEEPALI PURI, RAJ KARAN SINGH VERKA, DEEPALI PURI
365 **	JIND [19-JUL-25]		IOIN-CM-2966-CI-2024 (RFA HARYANA) IN CM-2966-CI-2024 (LR)	STATE OF HARYANA V/S SUBHASH ETC	ADVOCATE GENERAL HARYANA,
			IN RFA-4219-2007		ADVOCATE GENERAL HARYANA,
			(IOIN FOR CORRECTION IN ORDER DT 09.01.2025)		AG HARYANA,
366 **	GURGAON [19-JUL-25]		RFA-432-2024 (RFA HARYANA)	NAVAL KAPUR @ NAWAL KAPUR AND ANR V/S STATE OF HARYANA AND ORS	ABHINAV SOOD, A.G. HARYANA , ACHINTAYA SONI, ANMOL GUPTA, NITESH JHAJHRIA
			CM-1221-CI-2024 (EXEMPTION(CC))		ABHINAV SOOD,
			CM-1222-CI-2024 (POR)		ABHINAV SOOD,

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 23/07/2025CR NO 36

HON'BLE MR. JUSTICE AMAN CHAUDHARY

Dedicated VC Link for Hybrid Hearing: <https://zoom.us/my/vcphhc36>
Meeting ID is 899 784 4927

NOTE
PASSED OVER CASES OF URGENT LIST WILL BE TAKEN UP AFTER THE
URGENT CASES AND MOTION LIST AT 02:00 P.M.

NOTE
INCOMPLETE CASES WILL BE TAKEN UP AT 01:45 P.M., LIST OF WHICH
WILL BE DISPLAYED ON THE NOTICE BOARD IN THE MORNING AT 09:30 A.M.

NOTE
CASES IN WHICH REQUEST IS MADE FOR HEARING THROUGH VC, SHALL
BE TAKEN UP AT THEIR OWN SERIAL NUMBER.

NOTE
REGULAR MATTERS WILL BE TAKEN UP IMMEDIATELY AFTER ORDINARY MATTERS ARE OVER.

201 ***	TARANTARAN [19-JUL-25]	CM-4184-CWP-2025 (GOVT SER PB) (RECALLING) CM-4185-CWP-2025 (POR)	BHOPINDER SINGH V/S STATE OF PUNJAB AND OTHERS	BRIJ MOHAN VINAYAK, BRIJ MOHAN VINAYAK, VIPUL AGGARWAL, , Brij Mohan Vinayak, SWAPAN SHOREY, DAG, PUNJAB.
202 ***	FATEHGARH-SAHIB [19-JUL-25]	CWP-7471-2018 (SER PB-SEC EDU)	RANJIT SINGH V/S STATE OF PUNJAB AND ORS.	P.S. KHURANA,
203 ***	HOSHIARPUR [19-JUL-25]	CWP-8447-2018 (SER PB-TECH/NON TECH)	SUKHWINDER SINGH V/S STATE OF PUNJAB AND ORS	JYOTI SAREEN, , JYOTI SAREEN, MR. ARUN GUPTA, DAG PUNJAB, SHIVANGI CHAUHAN, SEHAJBIR SINGH AULAKH
204 ***	HOSHIARPUR [19-JUL-25]	CWP-10640-2019 (GOVT SER PB) (OTHER)	RATTAN SINGH V/S STATE OF PUNJAB AND ORS	NK SUNEJA, , ARUN GUPTA, DAG PUNJAB
205 ***	UT-CHANDIGARH [19-JUL-25]	CWP-10833-2019 (GOVT SER PB RETIRAL) (OTHER)	PARTAP SINGH V/S STATE OF PUNJAB AND OTHERS	C.L.PREMY, A.G. PUNJAB , ARUN GUPTA, DAG, PUNJAB, C L PREMY, AMARJIT KAUR, ARUN GUPTA, MOHIT KUMAR, C.L.PREMY, CHARANPREET SINGH, AAG PUNJAB., GURPREET SINGH, JATINDER NAGPAL, JATINDER NAGPAL, , MOHIT KUMAR, MR. SANDEEP CHOPRA, DAG, PUNJAB, N P S MANN, N.P.S.MANN, R.P.S.MANN, NPS MANN
206 ***	LUDHIANA [19-JUL-25]	CWP-13744-2020 (SCOSB PB EDU)	VISHAL KHULLAR V/S STATE OF PUNJAB AND OTHERS	ANKUR GHAI, A.G. PUNJAB , CHARANPREET SINGH, AAG, PUNJAB, INDERPREET SINGH KANG, AAG, PUNJAB, NITIN SACHDEVA, NITIN SACHDEVA,HOSHIAR SINGH, SANJEEV SHARMA
207 ***	ROPAR [19-JUL-25]	CWP-14616-2020 (SER PB-PRIMARY) (OTHER) CM-9313-CWP-2020 (EXEMPTION) CM-2016-CWP-2025 (AMEND (P))	KAMALJIT SINGH V/S STATE OF PUNJAB AND OTHERS	SANGRAM SINGH SARON, ADVOCATE GENERAL PUNJAB , AMARPREET SINGH BAINS, AAG PUNJAB, NAVEEN BATRA, RAHUL GARG, NAVEEN BATRA, SATNAM PREET SINGH, SHUBREET KAUR SANGRAM SINGH SARON, ADVOCATE GENERAL PUNJAB NAVEEN BATRA,

208 ***	ROPAR [19-JUL-25]	CWP-41-2021 (GOVT SER PB) (OTHER)	JASWINDER KAUR AND ORS V/S STATE OF PUNJAB AND ORS	RAJESH NAIN, ADVOCATE GENERAL PUNJAB , SIMRAN GREWAL,MR. NIKHIL CHOPRA,, BALWAN SINGH, BALWAN SINGH, VIJAY KUMAR, ARUN GUPTA, NITIN KAUSHAL, Nitin Kaushal, SAHIL, NITIN KAUSHAL, VIJAY KUMAR, AG PB, VIJAY KUMAR, ANJU SHARMA KAUSHIK, DAG
209 ***	FATEHGARH-SAHIB [19-JUL-25]	CWP-1417-2021 (SER SEN SEC EDU PB) (OTHER)	ASHOK KUMAR V/S STATE OF PUNJAB AND ORS	C.M. CHOPRA, ADVOCATE GENERAL PUNJAB , KANIKA SACHDEVA, AAG, SUNNY SINGLA
210 ***	UT-CHANDIGARH [19-JUL-25]	CWP-1768-2021 (SER PB-SEC EDU) (OTHER)	VIMLA GUGLANI AND ANR V/S STATE OF PUNJAB AND OTHERS	C.M. CHOPRA, ADVOCATE GENERAL PUNJAB , ABHAY PAL SINGH GILL
211 ***	UT-CHANDIGARH [19-JUL-25]	CWP-4981-2021 (SEN DIP SER PB) (OTHER)	HARBHAJAN KAUR V/S STATE OF PUNJAB AND ANOTHER	SARTEJ SINGH NARULA, ADVOCATE GENERAL PUNJAB , MR. KANISTH GANERIWALA, AAG, PUNJAB., SWAPAN SHOREY, DAG PUNJAB
212 ***	PATIALA [19-JUL-25]	CWP-5046-2021 (SEN DIP SER PB) (OTHER)	HARPREET SINGH AND ORS V/S STATE OF PUNJAB AND ORS	SANGRAM SINGH SARON, ADVOCATE GENERAL PUNJAB , SANGRAM SINGH SARON, SHUBREET KAUR
		WITH CWP-9634-2023 (OTHER)	VIJAY KUMAR KHERA V/S STATE OF PUNJAB AND OTHERS	ATEEVRAJ SANDHU, ADVOCATE GENERAL PUNJAB
213 ***	UT-CHANDIGARH [19-JUL-25]	CWP-6312-2021 (SEN DIP SER PB) (OTHER)	BALBIR KAUR MANGAT AND OTHERS V/S STATE OF PUNJAB AND OTHERS	JAGJOT SINGH LALLI, A.G. PUNJAB , CHARAN PREET SINGH, ASSISTANT ADVOCATE GENERAL, PU
214 ***	BARNALA [19-JUL-25]	CWP-9522-2021 (GOVT SER PB) (OTHER)	SUKHDEV SINGH V/S STATE OF PUNJAB AND ORS	SANJIV GHAI, ADVOCATE GENERAL PUNJAB
215 *	JALANDHAR [19-JUL-25]	CWP-11763-2021 (SEN DIS SEN SEC PB) (OTHER)	RUCHI AND OTHERS V/S STATE OF PUNJAB AND OTHERS	RK ARORA, A.G. PUNJAB , ISH PUNEET SINGH, Ish Puneet Singh, KAPIL KAKKAR, RK ARORA
216 ***	FAZILKA [19-JUL-25]	CWP-11778-2021 (GOVT SER PB) (OTHER)	DARSHAN KUMAR AND ORS V/S STATE OF PUNJAB AND ORS	SUSHMA CHOPRA, A.G. PUNJAB , SURINDER GANDHI
217 ***	BATHINDA [19-JUL-25]	CWP-12749-2021 (SER PB-SEC EDU) (OTHER)	MANINDER KAUR V/S STATE OF PUNJAB AND OTHERS	RAGHAV GULATI, ADVOCATE GENERAL PUNJAB , AMAR PREET SINGH BAINS, AAG, PUNJAB., RAGHAV GULATI, SUDHA, SWAPAN SHOREY, DEPUTY ADVOCATE GENERAL, PUNJAB
218 ***	HOSHIARPUR [19-JUL-25]	CWP-14076-2021 (GOVT SER PB) (OTHER)	KASHMIR SINGH V/S STATE OF PUNJAB AND ORS	VISHAL NEHRA, A.G. PUNJAB , BALJINDER SINGH, KANWARPAL SINGH MAHEY, VISHAL NEHRA
219 ***	HOSHIARPUR [19-JUL-25]	CWP-16284-2021 (GOVT SER PB RETIRAL) (OTHER)	BALDEV SINGH V/S STATE OF PUNJAB AND OTHERS	SUNIL KUMAR SHARMA, A.G. PUNJAB , CHARANPREET SINGH, ASSISTANT ADVOCATE GENERAL, PUN, GORAV GOEL, KARTIK PATIAL, R. KARTIKEYA, R. Kartikeya, RISHU MADAN, R. AAKANSHA
220 ***	SANGRUR [19-JUL-25]	CWP-16286-2021 (SER PB-SEC EDU) (OTHER)	JAGMINDER SINGH V/S STATE OF PUNJAB AND OTHERS	KAPIL KAKKAR, A.G. PUNJAB , AYUSH SARNA, AAG, CHARANPREET SINGH, AAG, Harpreet Kaur Athwal, KAPIL KAKKAR, VIKAS MOHAN GUPTA AAG

221 ***	AMRITSAR [19-JUL-25]	CWP-16416-2021 (SER PB-TECH/NON TECH) (OTHER)	YASHPAL SINGH PATHANIA V/S STATE OF PUNJAB AND ANR	GITISH BHARDWAJ, A.G. PUNJAB , ANJU SHARMA KAUSHIK, GITISH BHARDWAJ, Rakesh Sobti
222 ***	SIRSA [19-JUL-25]	CWP-17743-2021 (SER SEN SEC EDU PB) (OTHER)	RAJDEEP V/S STATE OF PUNJAB AND OTHERS	HARINDER SHARMA, A.G. PUNJAB
223 ***	MOHALI (SAS NAGAR) [19-JUL-25]	CWP-18504-2021 (GOVT SER PB) (OTHER) CM-3764-CWP-2023 (DIRECTION)	BALRAJ SINGH V/S STATE OF PUNJAB AND OTHERS	H.C.ARORA, ADVOCATE GENERAL PUNJAB , H.C.ARORA H.C.ARORA, ADVOCATE GENERAL PUNJAB
224 ***	LUDHIANA [19-JUL-25]	CWP-18756-2021 (SER SEN SEC EDU PB) (OTHER)	SARAB JOTE BEDI V/S STATE OF PUNJAB AND OTHERS	P.S. KHURANA, A.G. PUNJAB , ANU CHATRATH, Harpreet Kaur Athwal
225 ***	BATHINDA [19-JUL-25]	CWP-19632-2021 (GOVT SER PB) (OTHER) WITH CWP-21873-2021 (OTHER)	MUNISH KUMAR GUPTA AND ORS V/S STATE OF PUNJAB AND OTHERS JASWANT SINGH V/S STATE OF PUNJAB AND OTHERS	RAMESH GOYAL, ADVOCATE GENERAL PUNJAB SIMARDEEP SINGH BEDI, A.G. PUNJAB
226 ***	UT-CHANDIGARH [19-JUL-25]	CWP-22821-2021 (SER PB-SEC EDU RET) (OTHER)	PARMALA DEVI AND ANOTHER V/ S STATE OF PUNJAB AND OTHERS	NARINDER PAL SHARMA, A.G. PUNJAB , MR. KANNAN MALIK, AAG, PUNJAB, RAKESH SOBTI, SHRUTI, ASSISTANT ADVOCATE GENERAL, PUNJAB
227 ***	PATIALA [19-JUL-25]	CM-9184-CWP-2022 (GOVT SER PB) (DELAY(F)) & RA-CW-112-2022 IN CWP-25640-2016	TARSEM LAL V/S STATE OF PUNJAB AND ANOTHER	ADVOCATE GENERAL PUNJAB, ADVOCATE GENERAL PUNJAB, , ALKA CHATRATH ANUPAM SHARMA, , SD SHARMA, VED PRIYA MALIK
228 ***	OTHER-DISTRICT [19-JUL-25]	CWP-9463-2022 (SCOSB HRY EDU) (OTHER) CM-13040-CWP-2024 (POR) CM-10856-CWP-2022 (VACATE STAY) WITH CWP-10934-2023 (OTHER)	DR.GURVEEN KAUR AND OTHERS V/S DEPARTMENT OF HIGHER EDUCATION, HARYANA AND OTHERS JAGDEEP SINGH AND OTHERS V/ S STATE OF HARYANA AND OTHERS	ANURAG GOYAL, A.G. HARYANA , ADITYA PAL SINGLA, A S CHADHA, TAVLEEN KAUR, AMARJIT SINGH VIRK, TRIBHUWAN SINGH DAHIYA, ANURAG GOYAL, ARMAAN DAHIYA, RAJESH BANSAL, JASWANT SINGH, ARMAAN DAHIYA, SIDDHARTH SHARMA, NAVEEN NANDAL, Bhuwan Vats, D.S.PATWALIA, ADITYAJIT SINGH CHADHA, DEEPAK GROVER, Deepak Kundu, H.C. ARORA, SUNAINA,SAHIL SABHLOK, H.C.ARORA, JASWANT SINGH, A S VIRK, DHRUV SINGH, RISHU BAJAJ, NARINDER SINGH BEHGAL, AAG HR.,, OMESH GTARG, RAJESH BANSAL, SUNIL PANWAR, RAVINDER SINGH BUDHWAR, SALIL SABHLOK, SUDARSHAN KUMAR, SUNIL PANWAR, SUNIL PANWAR, ABHISHEK SINGH, SALIL SABHLOK, SUNIL PANWAR, NIKHIL LATHER, ANURAG GOYAL, SUNIL PANWAR, RAVI DUTT SHARMA, NIKHIL LATHER, TAVLEEN KAUR, AMARJIT SINGH VIRK SUNIL PANWAR, , NIKHIL LATHER, ANURAG GOYAL DEEPAK KUNDU, A.G. HARYANA , ANURAG GOYAL, H C ARORA, SUNAINA, SALIL SABHLOK, GURMEJ SINGH BHINDER, A S VIRK, SUMAN KUMARI,M K SAJJAN, SUNIL PANWAR, DHRUV SINGH, RAVINDER SINGH DHULL, A.G. HARYANA, AMARJIT VIRK

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		WITH CWP-17786-2022 (OTHER)	AMIT AND OTHERS V/S DEPARTMENT OF HIGHER EDUCATION, HARYANA AND OTHERS	ANURAG GOYAL, A.G. HARYANA , ANURAG GOYAL
		CM-13030-CWP-2024 (POR)		SUNIL PANWAR,
		WITH CWP-24022-2023 (OTHER)	URMILA BHARDWAJ AND ORS. V/ S KURUSHETRA UNIVERSITY, KURUKSHETRA AND ORS.	RAJESH BANSAL, , AJAY BANSAL, RAJESH BANSAL
229 ***	PATIALA [19-JUL-25]	CWP-19037-2022 (GOVT SER PB) (OTHER)	AMANDEEP BANSAL AND ORS. V/ S STATE OF PUNJAB AND ORS.	RANJIT SINGH KALRA, A.G. PUNJAB , MANDEEP KAUR MADAHAR, RANJIT SINGH KALRA
230 ***	HANUMANGARH [19-JUL-25]	CWP-18086-2023 (GOVT SER PB) (OTHER)	JAGSIR SINGH AND ANOTHER V/S STATE OF PUNJAB AND OTHERS	NIKHIL ANAND, A G PUNJAB , SWAPAN SHOREY, DAG, PUNJAB
231 ***	NAWAN-SHAHAR(SBS NAGAR) [19-JUL-25]	CWP-19958-2023 (SER PB-PRI RETIRAL) (OTHER)	SURINDER KAUR V/S STATE OF PUNJAB AND OTHERS	SURINDER THAKUR, ADVOCATE GENERAL PUNJAB , SURINDER THAKUR, SWAPAN SHOREY, DAG, PUNJAB
232 ***	AMRITSAR [19-JUL-25]	CWP-21552-2023 (GOVT SER PB) (OTHER)	BALBIR SINGH V/S STATE OF PUNJAB AND OTHERS	NARINDER LUCKY, A.G. PUNJAB , D S PATWALIA, SEHAR NAVJEET SINGH SANDHU, KARAMJIT SINGH CHAHAL, KARMINDER SINGH, PRABHSHER SINGH, KRISHAN KANHA, KSHITIZ GOEL, MANISH KUMAR SINGH, MANJIT SINGH UPPAL, MANISH KUMAR SINGLA, SOHAN LAL GOEL, NARINDER LUCKY, NARINDER S. LUCKY, R K ARORA, DINESH KUMAR, RISHU BAJAJ, KANNAN MALIK, PAL SINGH, DINESH KUMAR, ROJA AGNIHOTRI, MEENAKSHI THAKUR, NAKUL SHARMA, SATNAM PREET SINGH, AMAR PREET SINGH BAINS, SHIKHA SINGLA, KAPIL KAKKAR, VIKRAMJEET SINGH, RAJINDER SHARMA, SOHAN LAL GOEL
		CM-10933-CWP-2024 (OTHER :PERMISSION TO CONSIDER SAME REPLY IN THE SIMILAR MATTERS)		ADVOCATE GENERAL PUNJAB , KRISHAN KANHA, KSHITIZ GOEL
		WITH CWP-14434-2022 (OTHER)	MANPREET KAUR V/S STATE OF PUNJAB AND OTHERS	H.C.ARORA, A.G. PUNJAB , MANISH KUMAR SINGLA
		WITH CWP-16393-2023 (OTHER)	GURJINDER SINGH V/S STATE OF PUNJAB AND OTHERS	H.C.ARORA, A.G. PUNJAB , H.C.ARORA
		WITH CWP-17515-2023 (OTHER)	VARINDER SINGH V/S STATE OF PUNJAB AND OTHERS	RK ARORA, A.G. PUNJAB , JUGAM ARORA, RK ARORA, SAGUNA ARORA
		WITH CWP-19260-2023 (OTHER)	DAVINDER SINGH V/S STATE OF PUNJAB AND OTHERS	RK ARORA, ADVOCATE GENERAL PUNJAB , Amandeep Saini, CHARANPREET SINGH, AAG, PUNJAB, JUGAM ARORA, KULBIR SINGH SAINI, R K ARORA, V K SANDHIR, AMARPREET SINGH BAINS, SAGUNA ARORA, SATNAM PREET SINGH CHAUHAN, DAG, PUNJAB, SUKHJINDER SINGH, UMESH KUMAR, SUKHJINDER SINGH
		WITH CWP-2939-2024 (OTHER)	SANDEEP SINGH AND ANR. V/S STATE OF PUNJAB AND OTHERS	V.K.SANDHIR, ADVOCATE GENERAL PUNJAB , V.K.SANDHIR
		WITH CWP-19324-2023 (OTHER)	TALWINDER SINGH V/S STATE OF PUNJAB AND OTHERS	RK ARORA, ADVOCATE GENERAL PUNJAB , SUKHJINDER SINGH
		WITH CWP-20542-2023 (OTHER)	RANJIT SINGH V/S STATE OF PUNJAB AND OTHERS	H.C.ARORA, A.G. PUNJAB , H.C.ARORA
		WITH CWP-19783-2023 (OTHER)	SUKHWANT SINGH V/S STATE OF PUNJAB AND OTHERS	VIVEK CHAUHAN, ADVOCATE GENERAL PUNJAB , HARPREET PAL SINGH RAKHRA
		WITH CWP-19871-2023 (OTHER)	RAJVEER DASS V/S STATE OF PUNJAB AND OTHERS	RK ARORA, A.G. PUNJAB , JUGAM ARORA, RK ARORA, SAGUNA ARORA

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WITH CWP-19933-2023 (OTHER)	GULWINDER SINGH V/S STATE OF PUNJAB AND OTHERS	RK ARORA, A.G. PUNJAB , JUGAM ARORA, SAGUNA ARORA, Vikram Jeet Singh
WITH CWP-20214-2023 (OTHER)	RAJA SINGH V/S STATE OF PUNJAB AND OTHERS	H.C.ARORA, A.G. PUNJAB , H.C.ARORA
WITH CWP-20260-2023 (OTHER)	GURIQBAL SINGH V/S STATE OF PUNJAB AND OTHERS	RK ARORA, A G PUNJAB , JUGAM ARORA, SAGUNA ARORA, SUKHJINDER SINGH
WITH CWP-20262-2023 (OTHER)	GAGANJOT SINGH V/S STATE OF PUNJAB AND OTHERS	RK ARORA, ADVOCATE GENERAL PUNJAB , JUGAM ARORA, SAGUNA ARORA, SUKHJINDER SINGH
WITH CWP-20370-2023 (OTHER)	MANJINDER KAUR V/S STATE OF PUNJAB AND OTHERS	RK ARORA, A.G. PUNJAB , JUGAM ARORA, SAGUNA ARORA, SUKHJINDER SINGH
WITH CWP-20372-2023 (OTHER)	RAMESH KUMAR V/S STATE OF PUNJAB AND OTHERS	KAPIL KAKKAR, A.G. PUNJAB , GURSEVAK SINGH, HEMA KAKKAR (MRS.), PUNEET GUPTA, SHREESH KAKKAR, UMESH KUMAR KANWAR
WITH CWP-9950-2022 (OTHER)	SUKHWINDER SINGH AND ANR V/ S STATE OF PUNJAB AND OTHERS	VIRANJEET SINGH MAHAL, A.G. PUNJAB , GURSEVAK SINGH, MS.MALOO CHAHAL, DAG, PUNJAB,, NAKUL SHARMA, SUKHJINDER SINGH, VIRANJEET SINGH MAHAL
CM-18749-CWP-2023 (STAY (CONV))		VIRANJEET SINGH MAHAL, A.G. PUNJAB , SUKHJINDER SINGH, VIRANJEET SINGH MAHAL
WITH CWP-20563-2023 (OTHER)	SATWINDER SINGH V/S STATE OF PUNJAB AND OTHERS	PARVESH SAINI, A.G. PUNJAB , A.P. KAUSHAL, AMRITA GARG, AAG, PUNJAB, ARUN GUPTA, DAG, PUNJAB, ASHUTOSH BHARDWAJ, Ashish Pal Kaushal, CHARANPREET SINGH, AAG, PUNJAB, INDERPREET SINGH KANG AAG PUNJAB,, PARVESH SAINI, R.K. KAPOOR, SWAPAN SHOREY, DAG, PUNJAB
WITH CWP-20635-2023 (OTHER)	SARABJIT KAUR V/S STATE OF PUNJAB AND OTHERS	RK ARORA, A.G. PUNJAB , JUGAM ARORA, SAGUNA ARORA, SUKHJINDER SINGH
WITH CWP-20702-2023 (OTHER)	RITU BALA V/S STATE OF PUNJAB AND OTHERS	RK ARORA, A.G. PUNJAB , JUGAM ARORA, SAGUNA ARORA, SUKHJINDER SINGH
WITH CWP-20813-2023 (OTHER)	HARMEL SINGH V/S STATE OF PUNJAB AND OTHERS	H.C.ARORA, A.G. PUNJAB
CM-560-CWP-2024 (POR)		KARMINDER SINGH, A.G. PUNJAB
WITH CWP-20833-2023 (OTHER)	PARVINDER SINGH AND ANOTHER V/S STATE OF PUNJAB AND OTHERS	KANNAN MALIK, ADVOCATE GENERAL PUNJAB , ADITYAJIT SINGH CHADHA, MANISH KUMAR SINGLA
CM-538-CWP-2024 (OTHER)		ROJA AGNIHOTRI, ADVOCATE GENERAL PUNJAB , ROJA AGNIHOTRI
WITH CWP-20907-2023 (OTHER)	JAGSIR SINGH V/S STATE OF PUNJAB AND OTHERS	H.C.ARORA, A.G. PUNJAB , H.C.ARORA
WITH CWP-21230-2023 (OTHER)	KEWAL KRISHAN V/S STATE OF PUNJAB AND OTHERS	H.C.ARORA, A.G. PUNJAB , H.C.ARORA, NAKUL SHARMA
WITH CWP-21300-2023 (OTHER)	RAVI KUMAR V/S STATE OF PUNJAB AND OTHERS	Amandeep Saini, A.G. PUNJAB , Avinit Avasthi, KARAMJIT SINGH CHAHAL, KULBIR SINGH SAINI, MADAN LAL SAINI
WITH CWP-21404-2023 (OTHER)	MANJIT KAUR V/S STATE OF PUNJAB AND OTHERS	RK ARORA, A.G. PUNJAB
WITH CWP-21679-2023 (OTHER)	KULWANT SINGH V/S STATE OF PUNJAB AND OTHERS	H.C.ARORA, A.G. PUNJAB , GURNOOR SINGH SETHI, H.C.ARORA, JASLEEN KAUR CHHIBBER, NAKUL SHARMA, R. K. KAPOOR

275 of 434

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WITH CWP-21813-2023 (OTHER)	BHUPINDER SINGH V/S STATE OF PUNJAB AND OTHERS	H.C.ARORA, A.G. PUNJAB , H.C.ARORA
WITH CWP-21952-2023 (OTHER)	TARANJIT SINGH V/S STATE OF PUNJAB AND OTHERS	KAPIL KAKKAR, A.G. PUNJAB , HEMA KAKKAR (MRS.), SHREESH KAKKAR
WITH CWP-22000-2023 (OTHER)	MANPRIT SINGH V/S STATE OF PUNJAB AND OTHERS	RK ARORA, A.G. PUNJAB , JUGAM ARORA, RK ARORA, SAGUNA ARORA, SUKHJINDER SINGH
WITH CWP-22289-2023 (OTHER)	MANDEEP KAUR V/S STATE OF PUNJAB AND OTHERS	DINESH KUMAR, A.G. PUNJAB , SHIKHA SINGLA
WITH CWP-23109-2023 (OTHER)	DHARMINDER SINGH V/S STATE OF PUNJAB AND OTHERS	SUNIL GARG, A.G. PUNJAB , SUKHJINDER SINGH, SUNIL GARG
WITH CWP-23741-2023 (OTHER)	JAIVIR V/S STATE OF PUNJAB AND OTHERS	DINESH KUMAR, , SHIKHA SINGLA
WITH CWP-23876-2023 (OTHER)	SAMANDEEP SINGH V/S STATE OF PUNJAB AND OTHERS	DINESH KUMAR, A.G. PUNJAB , SHIKHA SINGLA
WITH CWP-24162-2023 (OTHER)	MANJEET SINGH V/S STATE OF PUNJAB AND OTHERS	H.C.ARORA, A.G. PUNJAB , H.C.ARORA, KARAMJIT SINGH CHAHAL
WITH CWP-24262-2023 (OTHER)	SUKHJIT SINGH V/S STATE OF PUNJAB AND OTHERS	H.C.ARORA, ADVOCATE GENERAL PUNJAB
WITH CWP-24599-2023 (OTHER)	HARISH CHAWLA V/S STATE OF PUNJAB AND OTHERS	H.C.ARORA, A.G. PUNJAB , H.C.ARORA
WITH CWP-25242-2023 (OTHER)	RAJESH KUMAR V/S STATE OF PUNJAB AND OTHERS	RK ARORA, A.G. PUNJAB , ARVIND SETH, JUGAM ARORA, SAGUNA ARORA
WITH CWP-25434-2023 (OTHER)	SUKHWANT SINGH SIDHU V/S STATE OF PUNJAB AND OTHERS	H.C.ARORA, A.G. PUNJAB , H.C.ARORA
WITH CWP-25453-2021 (OTHER)	MANDEEP KAUR V/S STATE OF PUNJAB AND OTHERS	JASPAL SINGH MAANIPUR, ADVOCATE GENERAL PUNJAB , D.K.SINGAL, KANICA SACHDEVA,D.K. SALDI,, JOY PREET MEELU, MALOO CHAHAL,ANJU ARORA, ANJU SHARMA KAUSHIK,, MANIPAL SINGH ATWAL, DAG, PUNJAB, R.K. ARORA, V.K.SANDHIR
WITH CWP-3736-2022 (OTHER)	NAVJIWAN V/S STATE OF PUNJAB AND OTHERS	RK ARORA, A.G. PUNJAB , DHIRINDER KAMAL SALDI, NARESH KUMAR (JANDOLI), RK ARORA
WITH CWP-25785-2013	PARVINDER SINGH AND ORS V/S STATE OF PUNJAB AND ANR	D.S. PATWALIA, , D S PATWALIA, KANNAN MALIK, A S CHADHA, GURJOT GREWAL, VIKAS MOHAN GUPTA, AMANPREET KAUR, JASPREET KAUR, UMESH KUMAR KANWAR, ARSHDEEP SINGH BRAR, ARUN GUPTA, NAKUL SHARMA, P P S THETHI, D.S PATWALIA, MR. KANAN MALIK, GAURAV RANA, D K SINGAL, OM MALHAR, ANJU ARORA, KANNAN MALIK, KRISHAN SHARMA, NAKUL SHARMA, P.P.S. THETHI, SALIL SABHLOK, SHIVANI SHARMA, DAG PUNJAB, SUKHJINDER SINGH, UMESH KUMAR KANWAR, VIKAS MOHAN GUPTA, ADDL. AG PB
CM-5451-CWP-2015 (DIRECTION)		BIKRAMJIT SINGH PATWALIA,
WITH CWP-8003-2024	SIMANDEEP SINGH V/S STATE OF PUNJAB AND OTHERS	GAURAV KALSI, A.G.PUNJAB , GAURAV KALSI
WITH CWP-835-2020 (OTHER)	TARSEM KUMAR V/S STATE OF PUNJAB AND OTHERS	RAJINDER SHARMA, ADVOCATE GENERAL PUNJAB , ANU PAL, DEPUTY ADVOCATE GENERAL, R.K.ARYA, VIVEK CHAUHAN
WITH CWP-25527-2023 (OTHER)	HASSANPREET SINGH V/S STATE OF PUNJAB AND OTHERS	KAPIL KAKKAR, ADVOCATE GENERAL PUNJAB , GURPREET SINGH, HEMA KAKKAR (MRS.), SATNAM PREET SINGH CHAUHAN, SHIVAM KAPILA, KAPIL KAKKAR, VIJAY KUMAR CHAUDHARY, SHREESH KAKKAR, VIJAY KUMAR CHAUDHARY

		WITH CWP-14637-2023 (OTHER)		SAMANDEEP SINGH AND ANR V/ S STATE OF PUNJAB AND OTHERS	MANISH KUMAR SINGLA, ADVOCATE GENERAL PUNJAB , FERRY SOFAT, GURPREET SINGH, PARAMJIT BATTÀ,
233 ***	FAZILKA [19-JUL-25]	CWP-22895-2023 (GOVT SER PB) (OTHER)		NASIB SINGH V/S STATE OF PUNJAB AND OTHERS	VIVEK CHAUHAN, A.G. PUNJAB
234 ***	SIRSA [19-JUL-25]	CWP-29260-2023 (SER PB-PRIMARY) (OTHER)		SUKHVEER KAUR AND ANOTHER V/S STATE OF PUNJAB AND OTHERS	RAJEEV GODARA, A.G. PUNJAB , DIVYA GODARA, DIVYA GODARA
235 ***	MANSA [19-JUL-25]	CWP-30072-2024 (SER PB-SEC EDU)		RAJEEV MITTAL V/S STATE OF PUNJAB AND ANOTHER	SUNNY SINGLA, A.G. PUNJAB , JATINDER SINGH GILL, RITI AGGARWAL, LALIT GOYAL, SUNNY SINGLA
236 ***	TARANTARAN [19-JUL-25]	CWP-1994-2025 (GOVT SER PB)		NISHAN SINGH AND OTHERS V/S STATE OF PUNJAB AND OTHERS	KANNAN MALIK, A.G. PUNJAB , ADITYAJIT SINGH CHADHA

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 23/07/2025CR NO 68

HON'BLE MR. JUSTICE N.S. SHEKHAWAT

Dedicated VC Link for Hybrid Hearing: <https://zoom.us/my/vcphhc68>
Meeting ID is 642 052 7103

- i) CM will be taken up with the main case.
- ii) Cases will be taken up as as per listed pasted at the notice board.
- iii) Mentioning for withdrawal/not pressing may be made during tea and lunch break.
- iv) Pass over matters, if any, will be taken up 12 (noon) after tea break and 2 PM (after lunch break)

201 V	JALANDHAR [19-JUL-25]	CRM-4810-2018 (DIR) (DIRECTION) IN CRM-M-38855-2017 (CRM IN DECIDED CASE)	ATMA SINGH SAMRA V/S STATE OF PUNJAB AND OTHERS	G B S DHILLON, , G B S DHILLON, NAVEEN SHARMA (MOUDGIL), SUSHMA CHOPRA MALOO CHAHAL,
202 II	YAMUNA-NAGAR [19-JUL-25]	CRM-M-32180-2017 (QP PROSTAY) (TRIAL COURT IS DIRECTED TO ADJOURNED THE PROCEEDINGS BEYOND THE DATE FIXED BY THIS COURT)	KARAM SINGH V/S STATE OF HARYANA	RAVINDER MALIK (RAVI), , AMAN NAIN, ABHISHEK SAINI, MAMTA, DAG HRY, RAVINDER MALIK (RAVI)
203 II	BARNALA [19-JUL-25]	CRM-M-37089-2021 (QP PROSTAY) (PROCEEDINGS STAYED)	AMANDEEP KAUR V/S STATE OF PUNJAB AND OTHERS	AMRINDERJIT SINGH, A.G. PUNJAB , KUSHAGRA MAHAJAN, TAJINDER PAL SINGH MAKKAR
204 V	LUDHIANA [19-JUL-25]	CRM-M-5674-2024 (QP)	ROBIN MALHOTRA V/S STATE OF PUNJAB	MANAV PARTEEK, A.G. PUNJAB , MANAV PARTEEK
205 V	GURGAON [19-JUL-25]	CRM-M-10363-2024 (QP)	SARITA AND ANR V/S M/S PATAUDI FILING STATION	SHARMILA SHARMA, , AYUSHKA SHARMA, SHARMILA SHARMA
206 V	AMRITSAR [19-JUL-25]	CRM-M-17597-2024 (QP)	DARSHAN LAL AND OTHERS V/S STATE OF PUNJAB AND OTHERS	NIKHIL GHAI, A.G. PUNJAB , DEEPANSHU MEHTA, KUNWAR RAJAN, PARAS TALWAR, RAGHAV GOYAL
207 II	UT-CHANDIGARH [19-JUL-25]	CRM-M-27035-2024 (QP PROSTAY) WITH CRM-M-27561-2024 WITH CRM-M-27563-2024 (PROCEEDINGS STAYED)	HEINRICH AND ANOTHER V/S TIF HOSPITALITY PVT. LTD. AND ANOTHER M/S HEINRICH AND ANOTHER V/S MS TIF HOSPITALITY PVT. LTD. AND ANOTHER M/S HEINRICH AND ANOTHER V/S M/S TIF HOSPITALITY PVT. LTD. AND ANOTHER	ADITYA SANGHI, , LOKESH SHARMA, Lokesh Sharma ADITYA SANGHI, , LOKESH SHARMA, Lokesh Sharma ADITYA SANGHI, , LOKESH SHARMA, Lokesh Sharma
208 V	NAWAN-SHAHAR(SBS NAGAR) [19-JUL-25]	CRM-M-27876-2024 (QP)	TAJINDER SINGH V/S BALJEET SINGH AND ANR.	SAURAV BHATIA, , SAURAV BHATIA
209 V	KARNAL [19-JUL-25]	CRM-M-2104-2025 (QP) WITH CRM-M-2110-2025 WITH CRM-M-2114-2025 (PROCEEDING STAYED)	RAMESHWAR DASS V/S SURESH KUMAR RAMESHWAR DASS V/S SURESH KUMAR RAMESHWAR DASS V/S SURESH KUMAR	PARMINDER SINGH, , PARMINDER SINGH PARMINDER SINGH, , PARMINDER SINGH PARMINDER SINGH, , JASDEV SINGH THIND, PARMINDER SINGH
210 V	KARNAL [19-JUL-25]	CRM-M-14172-2025 (QP CYB COM) CRM-10658-2025 (EXEMPTION(CC))	PANKAJ AND OTHERS V/S STATE OF HARYANA AND ANOTHER	HITESH VERMA, A.G. HARYANA , Hitesh Verma HITESH VERMA,
211 V	AMRITSAR [19-JUL-25]	CRM-M-8623-2025 (AB)	PREM SINGH V/S STATE OF PUNJAB	SANJEEV KUMAR BAWA, A.G. PUNJAB , V.K.SANDHIR

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212	V	FARIDABAD [19-JUL-25]	CRM-M-19682-2025 (AB)	RAJESH V/S STATE OF HARYANA	BALRAJ GUJJAR, A.G. HARYANA
213	V	BHIWANI [19-JUL-25]	CRM-M-19726-2025 (AB)	ISMAIL V/S STATE OF HARYANA	SARFRAJ HUSSAIN, , AKASH SHEORAN
214	V	LUDHIANA [19-JUL-25]	CRM-M-23545-2025 (AB)	VIPAN KUMAR V/S STATE OF PUNJAB	CHARANJIT SINGH BAKHSHI, A.G. PUNJAB
215	V	FATEHABAD [19-JUL-25]	CRM-M-24325-2025 (AB)	INDRA PAL SINGH AND ANOTHER V/S STATE OF HARYANA AND OTHERS	VINAY GAUR, A.G. HARYANA , AMIT, NAVEEN SHEOKAND, VANDNA KASHYAP
216	V	LUDHIANA [19-JUL-25]	CRM-M-26995-2025 (AB)	RIDHAM V/S STATE OF PUNJAB	HARISH BHATTI, , HARISH BHATTI
217	V	JALANDHAR [19-JUL-25]	CRM-M-29583-2025 (AB)	GURBINDER SINGH V/S STATE OF PUNJAB	AMIT DHAWAN,
218	V	FARIDABAD [19-JUL-25]	CRM-M-33463-2025 (AB)	GAURAV PHAGNA V/S STATE OF HARYANA	SANKALP, , KIRAN PAL SINGH, LEARNED AAG, HARYANA , PRADEEP DUHAN, SANKALP, YOGESH VASHISTA
219	V	SRI MUKTSAR SAHIB [19-JUL-25]	CRM-M-34789-2025 (AB)	GAGANDEEP SINGH V/S STATE OF PUNJAB	SUKHWINDER SINGH, A.G. PUNJAB , SUKHWINDER SINGH
220	V	AMRITSAR [19-JUL-25]	CRM-M-34869-2025 (AB) (OTHER) WITH CRM-M-35222-2025	SAJAN KUMAR V/S INSPECTOR OF CUSTOMS (AIR INTELLIGENCE UNIT) ISHANT ARORA V/S INSPECTOR OF CUSTOMS	NAVEEN KUMAR MAHAJAN, , SHALU MAHAJAN, VAIBHAV NARANG NAVEEN KUMAR MAHAJAN, , SHALU MAHAJAN, VAIBHAV NARANG
221	V	PALWAL [19-JUL-25]	CRM-M-37215-2025 (AB)	BIRMA AND ANOTHER V/S STATE OF HARYANA	KUNAL DAWAR, , ROHIT RANA
222	V	MALERKOTLA [19-JUL-25]	CRM-M-64593-2023 (RBPB) CRM-5335-2025 (DIRECTION) WITH CRM-M-14648-2024 WITH CRM-M-26598-2024 WITH CRM-M-55365-2024 WITH CRM-M-351-2025	SHAMPY SINGH V/S STATE OF PUNJAB KULDEEP SINGH V/S STATE OF PUNJAB RAVI SINGH @ AJAY V/S STATE OF PUNJAB RAVI SINGH V/S STATE OF PUNJAB BALJIT SINGH ALIAS BANTU V/S STATE OF PUNJAB	PARMINDER SINGH SEKHON, A.G. PUNJAB , LAGHUINDER SINGH SEKHON, PARMINDER SINGH SEKHON, RAJDEEP SINGH GILL, SURESH KUMAR ARYA PARMINDER SINGH SEKHON, A.G. PUNJAB , LAGHUINDER SINGH SEKHON, RAJDEEP SINGH GILL DHIRAJ JINDAL, , DHIRAJ JINDAL, Mikhail Kad, PUNEET BALI BIKRAMJEET SINGH JATANA, A.G. PUNJAB , AMANDEEP SINGH DANDIWAL, BIKRAMJEET SINGH JATANA, IMRAN FAROOQI, JANMEET KAUR JATANA, MANDEEP KAUR, PRABHKOT KAUR, SURESH KUMAR ARYA SURESH KUMAR ARYA, A.G. PUNJAB , SURESH KUMAR ARYA SUPINDER SINGH SOHI, A.G. PUNJAB , RAJANDEEP SINGH
223	V	FATEHABAD [19-JUL-25]	CRA-S-3629-2024 (SC/ST ACT RB) CRM-44238-2024 (EXEMPTION(CC)) CRM-49262-2024 (POR) WITH CRA-S-1507-2025	RAVI KUMAR V/S STATE OF HARYANA AND ANR ANIL KUMAR ALIAS KALU V/S STATE OF HARYANA AND ANR	MOHIT, A.G. HARYANA , AMIT CHOUDHARY, KULDEEP SINGH SIWACH, MOHIT, PAVITRA MOHIT, MOHIT, A.G. HARYANA KESHAV PRATAP SINGH, , HARSHIT AHUJA, NAMISH SODHI

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		CRM-17807-2025 (EXEMPTION)	KESHAV PRATAP SINGH,		
		WITH CRA-S-2003-2025	RAI SAHIB @ RAM SINGH LUHAR V/S STATE OF HARYANA AND ANOTHER	SANDEEP KOTLA, A.G. HARYANA , SANDEEP KOTLA	
224	V	GURDASPUR [19-JUL-25]	CRM-M-32770-2024 (RBPB)	GURNOOR SINGH ALIAS NOOR V/ S STATE OF PUNJAB	HITESH CHOPRA, A.G. PUNJAB , HITESH CHOPRA, RAJIV KUMAR SAINI
225	V	TARANTARAN [19-JUL-25]	CRM-M-33279-2024 (RBPB)	JAIMAL SINGH V/S STATE OF PUNJAB	AMIT ARORA, , AMIT ARORA
226	V	AMRITSAR [19-JUL-25]	CRM-M-40036-2024 (RBPB)	PARKASH SINGH V/S STATE OF PUNJAB	VENEET SHARMA, A.G. PUNJAB
227	V	TARANTARAN [19-JUL-25]	CRM-M-41793-2024 (RBPB) CRM-26188-2025 (POR)	GURLAL SINGH V/S STATE OF PUNJAB	ASHISH AGGARWAL, , ASHISH AGGARWAL, PRABHDEEP SINGH DHALIWAL ASHISH AGGARWAL, A.G. PUNJAB
228	V	SONEPAT [19-JUL-25]	CRM-M-57108-2024 (RBHRY)	RAVI V/S STATE OF HARYANA	RAJ KUMAR CHAUHAAN, A.G. HARYANA , YUVRAJ SINGH CHAUHAN
229	V	PALWAL [19-JUL-25]	CRM-M-65369-2024 (RBHRY) WITH CRM-M-1204-2025	NARENDER V/S STATE OF HARYANA KAMAL SINGH V/S STATE OF HARYANA	ARSHDEEP SINGH CHEEMA, , ARSHDEEP SINGH CHEEMA, BHUPESH DOGRA, ISHAN KHETARPAL DINESH KUMAR DAKORIA, A.G. HARYANA , BHUPESH DOGRA
230	V	GURGAON [19-JUL-25]	CRM-M-1152-2025 (RBHRY)	MOHIT V/S STATE OF HARYANA	MOHIT RATHEE, A.G. HARYANA , MOHIT RATHEE, NITU KUMARI
231	V	BATHINDA [19-JUL-25]	CRM-M-2689-2025 (RBPB)	PATEL BHARMAL BHAI ALIAS BHARMALBHAI V/S STATE OF PUNJAB	JASMINDER SINGH THIND, A.G. PUNJAB , JASMINDER SINGH THIND, RUPINDER KAUR THIND
232	V	JHAJJAR [19-JUL-25]	CRM-M-7650-2025 (RBHRY) ()	DEEPAK V/S STATE OF HARYANA	SANDEEP YADAV,
233	V	FATEHGARH-SAHIB [19-JUL-25]	CRM-M-10668-2025 (RBPB)	MOHAMMAD SHEHVEJ V/S STATE OF PUNJAB	MANPREET GHUMAN, A.G. PUNJAB
234	V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-11139-2025 (RBPB)	AMRITPAL SINGH ALIAS RONNY V/ S STATE OF PUNJAB	ADITYA ANAND, , ADITYA ANAND
235	V	AMRITSAR [19-JUL-25]	CRM-M-13648-2025 (RBPB) (SA)	HARBHEJ SINGH ALIAS BHEJA V/S STATE OF PUNJAB	VAIBHAV NARANG, A.G. PUNJAB , SUBHASH CHAND
236	V	AMRITSAR [19-JUL-25]	CRM-M-14421-2025 (RBPB)	SHERU V/S STATE OF PUNJAB	YAJUR SHARMA, A.G. PUNJAB , BRIJESH NANDAN
237	V	MANSA [19-JUL-25]	CRM-M-17153-2025 (RBPB) WITH CRM-M-21792-2025	ARSHDEEP SINGH V/S STATE OF PUNJAB PARDEEP SINGH ALIAS KHARAJI V/S STATE OF PUNJAB	RAVINDER BANGAR, A.G. PUNJAB , ANJAL BANGAR, ISHAN THAKUR, L.S.SIDHU, RAMANDEEP KAUR, RAVINDER BANGAR, RAVINDER BANGHAR, RAMAN BHATHAL, , RAVNEET SINGH JOSHI LS SIDHU, A.G. PUNJAB , MANPREET K SIDHU
238	V	SANGRUR [19-JUL-25]	CRM-M-17428-2025 (RBPB)	SUKHWINDER SINGH ALIAS BILLA V/S STATE OF PUNJAB	P.K.S. PHOOLKA, , SPK PHOOLKA
281 of 434			7/19/2025, 9:20 PM		

282 of 434

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		(SA)		
258 V	KURUKSHETRA [19-JUL-25]	CRM-M-37733-2025 (RBHRY)	VINOD KUMAR @ MAHESH V/S STATE OF HARYANA	SANDEEP SINGH SANGWAN, A.G. HARYANA , ANEESH CHOPRA
259 V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-37798-2025 (RBPB) CRM-27261-2025 (EXEMPTION)	VANSH ATWAL V/S STATE OF PUNJAB	RUHANI CHADHA, A.G. PUNJAB , KASHAV CHADHA RUHANI CHADHA,
		(SA)		
260 V	LUDHIANA [19-JUL-25]	CRM-M-37809-2025 (RBPB)	GOGI DEVI V/S STATE OF PUNJAB	PARMINDER SINGH SEKHON, A.G. PUNJAB , LAGHUINDER SINGH SEKHON, RAJDEEP SINGH GILL
261 V	AMRITSAR [19-JUL-25]	CRM-M-37820-2025 (RBPB)	VARINDER SINGH @ VICKY V/S STATE OF PUNJAB	NAVEEN BAWA,
262 V	JHAJJAR [19-JUL-25]	CRM-M-37828-2025 (RBHRY) (SA)	RAKESH V/S STATE OF HARYANA	R.K. GIRDHWAL,
263 V	GURDASPUR [19-JUL-25]	CRM-M-37847-2025 (RBPB)	INDERJIT SINGH V/S STATE OF PUNJAB	VIPIN MAHAJAN, A.G. PUNJAB
264 V	PANCHKULA [19-JUL-25]	CRM-M-37877-2025 (RBHRY)	CHAIN SINGH V/S STATE OF HARYANA	SANJAY VERMA, A.G. HARYANA , ANKIT SHARMA, ARVIND KUMAR DHIMAN, PRERAK SHEORAN
265 V	MOGA [19-JUL-25]	CRM-M-37935-2025 (RBPB) (SA)	KAMANDEEP SINGH ALIAS RAJU V/S STATE OF PUNJAB	RAJ KUMAR,
266 I	KURUKSHETRA [19-JUL-25]	CRM-10739-2025 (SOS) (SOS :THIRD SOS) IN CRA-S-591-2024	ADITYA @ AJAY @ HITLER AND ANR V/S STATE OF HARYANA	BALRAJ SINGH, RANDEEP S. DHULL, A.G. HARYANA , SANJEEV MAJRA
267 II	BATHINDA [19-JUL-25]	CRM-44155-2024 (NDPS SOS) (SOS :FIRST SOS) IN CRA-S-2671-2024	KALA SINGH V/S STATE OF PUNJAB	JASHANDEEP SINGH SANDHU, JASHANDEEP SINGH SANDHU, A.G. PUNJAB
268 I	BATHINDA [19-JUL-25]	CRM-47308-2024 (SOS) (SOS :sos of appellant no. 1) IN CRA-S-2976-2024	HARWINDER SINGH ALIAS BHINDA AND ANR V/S STATE OF PUNJAB	SALIL DEV SINGH BALI, AMANDEEP CHHABRA, A.G. PUNJAB , AMANDEEP CHHABRA, LAKSHAYA, SALIL DEV SINGH BALI
269 II	NAWAN-SHAHAR(SBS NAGAR) [19-JUL-25]	CRM-6441-2025 (NDPS SOS) (SOS) IN CRA-S-122-2025	SARABJIT KAUR ALIAS SABI V/S STATE OF PUNJAB	TEJINDER PAL SINGH, A.G. PUNJAB , M K BHARDWAJ TEJINDER PAL SINGH,
270 II	LUDHIANA [19-JUL-25]	CRM-26060-2025 (NDPS SOS) (SOS) IN CRA-S-583-2025	PREETO BAI V/S STATE OF PUNJAB	PARMINDER SINGH SEKHON, A.G. PUNJAB PARMINDER SINGH SEKHON, A.G. PUNJAB , LAGHUINDER SINGH SEKHON, RAJDEEP SINGH GILL
271 V	PATIALA [19-JUL-25]	CRWP-4989-2023 ((PROT))	SANTOKH SINGH @ MIRZA V/S STATE OF PUNJAB AND ORS	PARMINDER SINGH SEKHON, A.G. PUNJAB , GAURAV, PARMINDER SINGH SEKHON, SWATI BATRA DAG PUNJAB, YASH PAL SHARMA

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272 ***	KURUKSHETRA [19-JUL-25]	CRWP-7121-2025 (HABEAS CORPUS)	JASPREET V/S STATE OF HARYANA AND OTHERS	PAWAN ATTRI,
273 III	ROHTAK [19-JUL-25]	CRM-21796-2025 (PCA CONV>3 UPTO 5YRS HRY) (OTHER :PERMISSION) IN CRA-S-1308-SB-2016	RAJBIR SINGH V/S STATE OF HARYANA	VISHAL JASSAL, A.G. HARYANA SHIV KUMAR,
274 V	FEROZEPUR [19-JUL-25]	CRM-A-153-2021 (LTAPP) WITH CRM-A-154-2021	GPG CATTLE FEED PVT LTD V/S RANJIT SINGH GPG CATTLE FEED PVT LTD V/S RANJIT SINGH	GURMEET SINGH SAINI, , GURMEET SINGH SAINI GURMEET SINGH SAINI, , GURMEET SINGH SAINI
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
275 V	ROHTAK [19-JUL-25]	CRM-A-1476-2023 (LTAPP) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	DEEPAK @ DEEPAK PRASHAR V/S RAMJI LAL BAGRI @ DONA	KARTAR SINGH MALIK (I),
276 V	FARIDABAD [19-JUL-25]	CRM-25732-2024 (LTAPP) (DELAY(F)) & O&M CRM-A-895-2024	KAMLESH MAHESHWARI V/S BIJENDER DUTT KAUSHIK	AKASH YADAV, AKASH YADAV, , AKASH YADAV, MEHAK SAWHNEY, SHIVAM SACHDEVA
277 III	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-12511-2025 (MASS CHE/ECO OFFENCE) (SOS) IN CRA-S-1023-2025	AMRIK SINGH ALIAS MIKKA V/S STATE OF PUNJAB	S.K KANOJIA, , AMIT KUMAR, M.S. BAJWA S.K KANOJIA, A.G. PUNJAB , AMIT KUMAR
278 II	AMRITSAR [19-JUL-25]	CRR-2576-2015 (CRRAC) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	JASBIR KAUR V/S BHAJAN KAUR AND ANR	BALBIR SINGH JASWAL, , A.G.PUNJAB, VIPUL AGGARWAL,
279 II	FEROZEPUR [19-JUL-25]	CRR-1786-2019 (138 NIA) CRM-68-2020 (OTHER) (BOHCJ DT 03.01.2025)	RAHUL KAKKAR V/S M/S KRISHAN TRADING	PROMILA NAIN, , ARUN WILLIAM, TPS CHAWLA AG PB, HARLEEN AHLUWALIA, HARVEEN MEHTA, IQBAL SINGH SAGGU, IS SAGGU, PROMILA NAIN PROMILA NAIN,
280 V	PANIPAT [19-JUL-25]	CRR-704-2020 (IO) CRM-8533-2020 (STAY PROCEED) (STAYED CASE // RESTORED CASE)	OM PARKASH V/S CHAND AND ANOTHER	NISHANT RAJ, , NISHANT RAJ, VATSAL RAJ NISHANT RAJ,
281 V	GURGAON [19-JUL-25]	CRR-715-2023 (IO)	KRISHAN KAUSHIK V/S STATE OF HARYANA	A.D.S.SUKHIJA, A.G. HARYANA , ABHINAV SOOD, SAURABH DALAL
282 V	KARNAL [19-JUL-25]	CRM-1550-2025 (CRRAA) (DELAY(F)) & O&M CRR-105-2025	SANJAY MANN V/S BABU RAM	MANEESH KUMAR BALI, MANEESH KUMAR BALI,
283 II	FARIDABAD [19-JUL-25]	CRR-377-2025 (138 NIA) CRM-5938-2025 (SOS) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	JUBER KHAN V/S ROHIT AND ANOTHER	AMIT JAIN, , AMIT JAIN, Himanshu Puri, RAVI RAI AMIT JAIN,
284 II	MOGA [19-JUL-25]	CRR-923-2025 (CRRAC) CRM-14091-2025 (EXEMPTION)	HARINDER SINGH V/S STATE OF PUNJAB	RAMNISH PURI, A.G. PUNJAB , ROHIT RAMNISH PURI,

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		CRM-14092-2025 (SOS)		RAMNISH PURI,
285 V	GURGAON [19-JUL-25]	CRM-M-53958-2019 (DIR)	KRISHNA DEVI AND ANR V/S STATE OF HARYANA AND ORS	J.S.TOOR, , AKSHAY JINDAL, J.S.TOOR, Manoj Kumar Sharma, Nipun Vashist, SAURABH ARORA, VINEET KUMAR, VINOD KUMAR
286 V	AMRITSAR [19-JUL-25]	CRM-M-14300-2024 (DIR)	ASHOK KUMAR V/S STATE OF PUNJAB AND ORS	M.L.SHARMA, , M.L.SHARMA, MEENAKSHI SHARMA, NISHA RANA, SUSHIL K. SHARMA
287 V	FARIDKOT [19-JUL-25]	CRM-M-18056-2024 (DIR)	DEEPAK KAPOOR AND ANOTHER V/S STATE OF PUNJAB AND OTHERS	SARJU PURI, A.G. PUNJAB , ANGREJ SINGH SARWARA, RUJJHAN DHAWAN, Rajeev Kawatra, SARJU PURI, UMESH KUMAR KANWAR SARJU PURI, A.G. PUNJAB , Rajeev Kawatra
288 V	MEWAT (NUH) [19-JUL-25]	CRM-M-33323-2024 (DIR)	PAWAN KUMAR AND ANR V/S STATE OF HARYANA AND OTHERS	DEEPANSHU MATYA, A.G. HARYANA , ASHISH GUPTA, DEEPANSHU MATYA, MUKESH YADAV, ROHIT SHARMA AMAN ARORA, A.G. HARYANA , ASHISH GUPTA, MUKESH YADAV
		CRM-21872-2025		
289 V	GURDASPUR [19-JUL-25]	CRM-M-40403-2024 (DIR)	SARABJIT KAUR AND ANOTHER V/ S STATE OF PUNJAB AND OTHERS	BIRINDER SINGH KHEHAR, A.G. PUNJAB
290 V	AMRITSAR [19-JUL-25]	CRM-M-11343-2025 (DIR)	MANPREET KAUR AND ANOTHER V/S STATE OF PUNJAB	SIMRAN JIT SINGH, A.G. PUNJAB , BIKRAMJIT SINGH, PRIYANKA SHARMA
		WITH CRM-16564-2025 (POR)	MANPREET KAUR AND ANOTHER V/S STATE OF PUNJAB	SIMRAN JIT SINGH, A.G. PUNJAB , PRIYANKA SHARMA
291 V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-28590-2019 (QP)	M/S MORFF INTERNATIONAL V/S KISHORE KUMAR	DIVYADEEP WALIA, , Gagandeep Singh
		CRM-13064-2023 (POR)		DIVYADEEP WALIA,
292 II	BATHINDA [19-JUL-25]	CRM-M-50880-2019 (QP PROSTAY)	PARVEEN KUMAR DHAKA AND ORS V/S STATE OF PUNJAB	RAKESH VERMA, , MANISH VERMA
		WITH CRM-M-42181-2022	M/S SWASTIK CHEMICALS AND PESTICIDES AND ANOTHER V/S THE STATE OF PUNJAB	SUSHIL SAINI, A.G. PUNJAB , BABNEET SINGH, YASH PAL SHARMA
		WITH CRM-M-60688-2022	M/S SINGLA AND COMPANY AND OTHERS V/S STATE OF PUNJAB	RAKESH VERMA (NALAGARHWALE), A.G. PUNJAB , BABNEET SINGH
		WITH CRM-M-26248-2023	SUDHIR KUMAR PATHAK AND OTHERS V/S STATE OF PUNJAB	RAKESH VERMA, A.G. PUNJAB , MANISH VERMA
		(BODT 26.04.2024 // PROCEEDINGS STAYED)		
293 V	JALANDHAR [19-JUL-25]	CRM-M-6974-2020 (QP)	HARJINDER SINGH @ BITTU AND ANOTHER V/S STATE OF PUNJAB AND ANOTHER	AMIT DHAWAN, , AMIT DHAWAN
294 V	FARIDABAD [19-JUL-25]	CRM-M-30067-2020 (QP)	KARUNA WELFARE SOCIETY V/S STATE OF HARYANA	GURMOHAN SINGH BEDI, A.G. HARYANA , Gurmohan Singh Bedi
		WITH CRM-M-30994-2021	KARUNA WELFARE SOCIETY V/S STATE OF HARYANA AND OTHERS	GURMOHAN SINGH BEDI, A.G. HARYANA , Gurmohan Singh Bedi
295 V	BHIWANI [19-JUL-25]	CRM-M-5963-2021 (QP)	MANOJ KUMAR MUNJAL V/S STATE OF HARYANA AND ANR	AKASHDEEP SINGH, A.G. HARYANA , GAURAV KHERA,, AKASHDEEP SINGH, GAURAV KHERA
285 of 434				
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296	V	MEWAT (NUH) [19-JUL-25]	CRM-M-40616-2021 (QP)	STATE OF HARYANA V/S AKHTAR	ADVOCATE GENERAL HARYANA,
297	V	FAZILKA [19-JUL-25]	CRM-M-52092-2021 (QP)	SAHIL ARORA V/S STATE OF PUNJAB AND ANOTHER	C.M.MUNJAL, A.G. PUNJAB , C.M.MUNJAL, MEGHNA MALIK
298	V	FAZILKA [19-JUL-25]	CRM-M-53309-2021 (QP)	SUBHADRA JIYANI V/S STATE OF PUNJAB AND ANOTHER	SURESH KUMAR ANEJA, A.G. PUNJAB , ER. SANDEEP SURI, RAGHAV GARG, S.K. LIBERHAN, YASH PAL SHARMA
299	V	MEWAT (NUH) [19-JUL-25]	CRM-M-18697-2022 (QP)	STATE OF HARYANA V/S NAYYUM	ADVOCATE GENERAL HARYANA, , TALIM HUSSAIN
300	V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-21844-2022 (QP)	SHIVDEEP SINGH BRAR V/S STATE OF PUNJAB	SANT PAL SINGH SIDHU, A.G. PUNJAB , J.S. JAIDKA, S S SIDHU, S.P.S.TINNA
301	V	PANCHKULA [19-JUL-25]	CRM-M-23641-2022 (QP) WITH CRM-24097-2022 (OTHER) & O&M CRM-M-30025-2022 WITH CRM-M-4409-2023 WITH CRM-M-778-2023 CRM-2637-2025 (STAY PROCEED)	VIJAY KUMAR UPPAL V/S STATE OF PUNJAB ALKA JAIN V/S STATE OF PUNJAB M/S UNISON PHARMACEUTICALS V/S STATE OF PUNJAB M/S PRASHANTI FORMULATION LTD V/S STATE OF PUNJAB THROUGH DRUGS INSPECTOR PATIALA	NITIN BHASIN, A.G. PUNJAB NITIN BHASIN, A.G. PUNJAB NITIN BHASIN, A.G. PUNJAB NITIN BHASIN, A.G. PUNJAB , NITIN BHASIN NITIN BHASIN, A.G. PUNJAB NITIN BHASIN, A.G. PUNJAB
302	V	AMRITSAR [19-JUL-25]	CRM-M-26964-2022 (QP) WITH CRM-M-27079-2022	GURBHEJ SINGH V/S STATE OF PUNJAB AND ANR GURBHEJ SINGH V/S STATE OF PUNJAB AND ANOTHER	NARESH GOPAL SHARMA, A.G. PUNJAB , G S NAGRA, MANINDER SINGH BAJWA, NARESH GOPAL SHARMA NARESH GOPAL SHARMA, A.G. PUNJAB , MANINDER SINGH BAJWA
303	V	FAZILKA [19-JUL-25]	CRM-M-31429-2022 (QP) (PROCEEDINGS BEFORE TRIAL COURT HAVE BEEN STAYED)	M/S THAKAR CHEMICALS LTD AND ORS V/S STATE OF PUNJAB THROUGH INSECTICIDES INSPECTOR	RAMAN GOKLANEY, , PARVESH SACHDEVA, RAHUL ARORA, RAMAN GOKLANEY
304	V	PATIALA [19-JUL-25]	CRM-M-38395-2022 (QP)	RAKESH KHANNA V/S STATE OF PUNJAB AND ANOTHER	G.S. VERMA, A.G. PUNJAB , AMIT ARORA, ANIRUDH SINGH SHERA, RAGHAV SHARMA
305	V	LUDHIANA [19-JUL-25]	CRM-M-54562-2022 (QP COMGEN) CRM-32491-2024	PARSHOTAM SHARMA V/S STATE OF PUNJAB AND OTHERS	AVTAR SINGH KHINDA, A.G. PUNJAB , HARJINDER SINGH, PARUNJEET SINGH AVTAR SINGH KHINDA, , PARUNJEET SINGH,
306	V	MAHENDERGARH [19-JUL-25]	CRM-M-60247-2022 (QP) CRM-35374-2024 (POR)	RAM NIWAS V/S STATE OF HARYANA AND ANOTHER	SHASHI KANT GUPTA, A.G. HARYANA , D.K. GUPTA, SHASHI KANT GUPTA D.K. GUPTA, A.G. HARYANA
307	V	JIND [19-JUL-25]	CRM-M-18165-2023 (QP)	MASKEEN V/S STATE OF HARYANA	BHUPINDER GHAI, A.G. HARYANA
308	V	KARNAL [19-JUL-25]	CRM-M-18684-2023 (QP)	BHARAT BHUSHAN AND ANR. V/S STATE OF HARYANA	DHRUV GUPTA, A.G. HARYANA
286 of 434			7/19/2025, 9:20 PM		

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309	II	JALANDHAR [19-JUL-25]	CRM-M-22952-2023 (QP PROSTAY) (PROCEEDING STAYED)	MANIK KHANNA V/S STATE OF PUNJAB AND ANOTHER PRATEEK PANDIT, A.G. PUNJAB , PRATEEK PANDIT
310	V	MAHENDERGARH [19-JUL-25]	CRM-M-26239-2023 (QP)	BHOOP SINGH V/S STATE OF HARYANA AND OTHERS GARIMA SHARMA, A.G. HARYANA
311	V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-29270-2023 (QP) WITH CRM-M-33419-2023 (<i>:multi matching</i>)	MONUNTAINIA DEVELOPERS AND HOSPITALITY PVT. LTD. AND ORS. V/S STATE OF PUNJAB SHEKHAR VERMA, A.G. PUNJAB , JAITESHWAR S. BHANDARI, AAG, PUNJAB, G.R SHARMA, MANINEE, SIDHANT BHONSLE GOBIND RAI SHARMA, A.G. PUNJAB , YASH PAL SHARMA
312	V	KARNAL [19-JUL-25]	CRM-M-49599-2023 (QP) WITH CRM-19112-2024 (<i>IMPLEAD</i>)	REETU V/S STATE OF HARYANA RAHUL BHARGAVA, A.G. HARYANA , ANANT PAL SINGH, PARMINDER SINGH, PRIKSHIT THAKUR REETU V/S STATE OF HARYANA PARMINDER SINGH, A.G. HARYANA
313	V	BATHINDA [19-JUL-25]	CRM-M-51181-2023 (QP) CRM-42890-2023 (<i>EXEMPTION</i>)	JASDEEP KAUR V/S STATE OF PUNJAB AND OTHERS DR. RAU P.S. GIRWAR, A.G. PUNJAB , ARCHANA ARORA , DR. RAU P.S. GIRWAR, NAVEEN KUMAR KUHAD, P.K.S. PHOOLKA, YASH PAL SHARMA DR. RAU P.S. GIRWAR, A.G. PUNJAB
314	V	KARNAL [19-JUL-25]	CRM-M-58945-2023 (QP)	REKHA RANI V/S STATE OF HARYANA AND ANOTHER RANJEET KUMAR JASWAL, A.G. HARYANA , RANJEET KUMAR JASWAL
315	II	KAPURTHALA [19-JUL-25]	CRM-M-61365-2023 (QP PROSTAY) WITH CRM-M-64427-2023 WITH CRM-M-65193-2023 (PROCEEDINGS STAYED)	KAPOOR SINGH AND ANR. V/S SURINDER SINGH AND ANR. JOGINDER KAUR V/S SURINDER SINGH AND ANOTHER SUKHPREET SINGH V/S SURINDER SINGH AND ANOTHER AMANDEEP SINGH MANAISE, , RAVINDER KAUR MANAISE AMANDEEP SINGH MANAISE, , RAVINDER KAUR MANAISE JAGDISH SINGH MAHAL, , HARJOT KAUR MAHAL
316	V	TARANTARAN [19-JUL-25]	CRM-22564-2025 (QP COMGEN) (<i>MODIFICATION</i>) IN CRM-M-35739-2024 (MAIN DECIDED)	AVTAR SINGH AND ORS V/S STATE OF PUNJAB AND ANOTHER SUPRIYA ARORA, FATEH SINGH BHULLAR, A.G. PUNJAB , FATEH SINGH BHULLAR
317	V	JIND [19-JUL-25]	CRM-M-3399-2024 (QP)	GEENA V/S STATE OF HARYANA AND ANOTHER CHETAN GUPTA, , CHETAN GUPTA, DHANANJAY SINGH
318	V	FEROZEPUR [19-JUL-25]	CRM-M-4023-2024 (QP) CRM-3461-2024 (<i>EXEMPTION</i>)	SIMARJEET SINGH @ SIMRANJIT SINGH V/S STATE OF PUNJAB AND ANOTHER NAKUL SHARMA, A.G. PUNJAB , GOPAL RATHI, NAKUL SHARMA NAKUL SHARMA, A.G. PUNJAB
319	V	UT-CHANDIGARH [19-JUL-25]	CRM-M-17095-2024 (QP) WITH CRM-M-17117-2024	AJAY BHATNAGAR V/S INDERJIT SINGH CHOPRA RACHNA BHATNAGAR V/S INDERJIT SINGH CHOPRA PRANAV HANDA, , PRANAV HANDA, SACHIN KALIA PRANAV HANDA, , PRANAV HANDA, SACHIN KALIA
320	V	TARANTARAN [19-JUL-25]	CRM-M-42289-2024 (QP)	RANJIT SINGH @ RANA V/S STATE OF PUNJAB AND ANOTHER NAVEEN KUMAR MAHAJAN, A.G. PUNJAB , VAIBHAV NARANG, VIRAJ GANDHI
321	V	ROHTAK [19-JUL-25]	CRM-M-44535-2024 (QP)	MEENA V/S STATE OF HARYANA AND ANR AKASHDEEP SINGH, A.G. HARYANA , GAURAV VIR SINGH BEHL, KUNWAR JASJEET SINGH, SARVESH MALIK
287 of 434			7/19/2025, 9:20 PM	

			WITH CRR-1453-2024	VIKRAM SINGH V/S STATE OF HARYANA	SAUHARD SINGH HOODA, A.G. HARYANA , HIMANI ANAND, SARVESH MALIK
			WITH CRR-1564-2024	SWARAJ V/S STATE OF HARYANA	SHIVANSH MALIK, , JANYA SIROHI, SHIV RAJ MALIK, SHIVANSH MALIK
			()		
322 V	BARNALA [19-JUL-25]	CRM-M-44723-2024 (QP)		MANPREET SINGH AND OTHERS V/S STATE OF PUNJAB AND ANOTHER	J.S. MUNDI, A.G. PUNJAB , J.S. MUNDI
323 V	AMRITSAR [19-JUL-25]	CRM-M-44726-2024 (QP)		SURINDER SINGH AND ANR V/S STATE OF PUNJAB AND ANOTHER	ABHIMANYU SINGH, A.G. PUNJAB , ABHIMANYU SINGH, SARBJEET SINGH KHAIRA, SATNAM SINGH THAKUR, TRISHU KANWAR (MS.)
324 V	PANCHKULA [19-JUL-25]	CRM-M-45271-2024 (QP)		KUSUM GARG AND ANR V/S STATE OF HARYANA AND ANOTHER	RK HANDA, A.G. HARYANA , DHARAM BIR BHARGAV, GAURI HANDA, KULWINDER BHARGAV
		WITH CRM-M-49500-2024		MUKESH GARG AND ANOTHER V/ S STATE OF HARYANA AND ANOTHER	RK HANDA, A.G. HARYANA , DHARAM BIR BHARGAV, GAURI HANDA, KULWINDER BHARGAV
325 V	UT-CHANDIGARH [19-JUL-25]	CRM-M-51611-2024 (QP)		PARKASH SINGH MARWAH V/S STATE OF UT, CHANDIGARH AND ORS	HARDIAL SINGH BAATH, , ABHINAV GUPTA, PRATHAM SETHI
326 V	KARNAL [19-JUL-25]	CRM-M-55556-2024 (QP PCA HRY)		KAPIL DEV V/S STATE OF HARYANA AND ANR	JITENDER NARA, A.G. HARYANA , ABHISHEK VERMA, DAVINDER KUMAR
327 V	PANIPAT [19-JUL-25]	CRM-M-62249-2024 (QP)		MUKESH SINGLA V/S STATE OF HARYANA AND ANR	VIKRAM SINGH, A.G. HARYANA , DIVYAM SINGH DHAKLA, VIKRAM SINGH
		CRM-14820-2025 (POR)			VIKRAM SINGH, A.G. HARYANA , DIVYAM SINGH, RAJINDER KR BANKU
		CRM-14821-2025 (DIRECTION)			VIKRAM SINGH,
328 V	AMRITSAR [19-JUL-25]	CRM-M-1874-2025 (QP)		KAILASH CHAND MAHESHWARI V/ S STATE OF HARYANA AND ANOTHER	ANAS AHMED, A.G. HARYANA , ALI BIN SAIF, ANAS AHMED, KULDEEP SHARMA
		WITH CRM-M-2151-2025		SARAD MAHESHWARI V/S STATE OF PUNJAB AND ANR	ANAS AHMED, A.G. HARYANA , KULDEEP SHARMA
329 V	MAHENDERGARH [19-JUL-25]	CRM-M-6191-2025 (QP)		LAJPAT RAI AND OTHERS V/S STATE OF HARYANA AND ANOTHER	SANJIV GUPTA, A.G. HARYANA , ANUPAM SINGLA, RAHUL DESWAL
		CRM-4450-2025 (EXEMPTION)			SANJIV GUPTA,
330 V	HOSHIARPUR [19-JUL-25]	CRM-M-8648-2025 (QP)		RAJVEER SINGH V/S STATE OF PUNJAB AND ANR	AARTI, A.G. PUNJAB , BHAVNEET GAUR, DAVINDER SINGH, SHALLIE MAHAJAN
331 V	AMRITSAR [19-JUL-25]	CRM-M-10511-2025 (QP)		KAILASH CHAND MAHESHWARI V/ S STATE OF PUNJAB AND ANOTHER	ANAS AHMED, A.G. PUNJAB
332 V	PANCHKULA [19-JUL-25]	CRM-M-12313-2025 (QP)		SANJEEV KUMAR BINDAL V/S RAJ KUMARI AND OTHRS	MRIGANK SHARMA,
333 V	FARIDABAD [19-JUL-25]	CRM-M-12811-2025 (QP COMGEN)		NARAYAN ALIAS NITIN AND OTHERS V/S STATE OF HARYANA AND ANOTHER	KRISHAN KANHA, A.G. HARYANA , KRISHAN KANHA, MANMEET KARWASRA

334	V	TARANTARAN [19-JUL-25]	CRM-M-13305-2025 (QP COMGEN)	BAKSHISH SINGH ALIAS SHEESHA ALIAS JAGDISH SINGH AND ORS V/S STATE OF PUNJAB AND ANOTHER	AMANDEEP SINGH JAWANDHA, A.G. PUNJAB
			WITH CRM-M-13957-2025	MANDEEP SINGH AND ORS V/S STATE OF PUNJAB AND ANOTHER	LAKHWINDER S. LAKHANPAL, A.G. PUNJAB , GURPREET SINGH
335	V	UT-CHANDIGARH [19-JUL-25]	CRM-M-14918-2025 (QP)	SUNIL BHATT V/S STATE OF UT CHANDIGARH AND ANR	UJWAL ANAND, , ARYAN SINGH
336	V	MEWAT (NUH) [19-JUL-25]	CRM-M-15158-2025 (QP COMGEN)	JAMSHED AND ORS V/S STATE OF HARYANA AND ANR	FARUKH ABDULLAH, A.G. HARYANA
337	V	MANSA [19-JUL-25]	CRM-M-15693-2025 (QP COMGEN)	LOVEPREET SINGH ALIAS BABI AND ANOTHER V/S STATE OF PUNJAB AND ANOTHER	AMARDEEP SINGH MANN, A.G. PUNJAB
338	V	FAZILKA [19-JUL-25]	CRM-M-16276-2025 (QP)	RAJWINDER SINGH V/S PRITPAL SINGH AND ANR	RYTHEM BAJAJ, A.G. PUNJAB , RYTHEM BAJAJ
339	V	GURGAON [19-JUL-25]	CRM-M-17905-2025 (QP)	KUMAR GAURAV V/S MAHINDRA AND MAHINDRA	PARDEEP PANWAR, , PARDEEP PANWAR
340	V	BATHINDA [19-JUL-25]	CRM-M-20389-2025 (QP)	KULWINDER SINGH AND ANOTHER V/S STATE OF PUNJAB AND ANOTHER	LOVEPREET SINGH SIDHU, A.G. PUNJAB , LOVEPREET SINGH SIDHU
341	V	ROPAR [19-JUL-25]	CRM-M-20482-2025 (QP COMGEN)	KULWANT SINGH ALIAS GABBAR AND ANOTHER V/S STATE OF PUNJAB AND ANOTHER	KANWALJEET SINGH DERABASSI, A.G. PUNJAB
342	V	FARIDABAD [19-JUL-25]	CRM-M-21425-2025 (QP COMGEN)	LOVE AND OTHERS V/S STATE OF HARYANA AND OTHERS	BALJEET BENIWAL, A.G. HARYANA , BALJEET BENIWAL, MEGHNA
343	V	MALERKOTLA [19-JUL-25]	CRM-M-23279-2025 (QP)	BHAJAN KAUR @ BHAJAN KAUR SANDHU V/S GURWINDER SINGH	RAMESH CHAND SHARMA, , NITIN SHARMA, RAMESH CHAND SHARMA, SUNNY KUMAR SINGLA
344	V	BATHINDA [19-JUL-25]	CRM-M-23306-2025 (QP COMGEN)	RESHAM SINGH AND OTHERS V/S STATE OF PUNJAB AND OTHERS	SUMEETPAL SINGH SIDHU, A.G. PUNJAB
345	V	GURGAON [19-JUL-25]	CRM-M-25134-2025 (QP COMGEN)	SAMANDER SINGH V/S STATE OF HARYANA AND ANOTHER	VIKAS KUMAR DHARIWAL, A.G. HARYANA , ARSHDEEP KAUR, VIKAS KUMAR DHARIWAL
346	V	FEROZEPUR [19-JUL-25]	CRM-M-34292-2025 (QP COMGEN)	DHRUV PATHAK AND OTHERS V/S STATE OF PUNJAB AND ANOTHER	ROHAN GUPTA, A.G. PUNJAB , ANJESH DAHIYA, MUNISH GARG

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 23/07/2025 <u>CR NO 24</u>				
HON'BLE MR. JUSTICE HARSH BUNGER				
Dedicated VC Link for Hybrid Hearing: https://zoom.us/my/vcphhc24 Meeting ID is 454 613 3408				
201 **	FATEHABAD [19-JUL-25]	CWP-23950-2021 (LAND) (OTHER) CM-19272-CWP-2021 (VACATE STAY)	SARLA DEVI V/S STATE OF HARYANA AND OTHERS	GOURAV JAIN, A.G. HARYANA , GOURAV JAIN, R N LOHAN R N LOHAN, A.G. HARYANA , GOURAV JAIN
202 **	KAITHAL [19-JUL-25]	CWP-1888-2022 (LAND) (OTHER)	RISHI PAL DECEASED THROUGH LRS RAKESH DEVI AND OTHERS V/S STATE OF HARYANA AND OTHERS	SANJAY VERMA, A.G. HARYANA , JIVESH MALIK, RANDHIR SINGH, GAGANDEEP SIGH, JIVESH MALIK, SANJAY VERMA
203 **	PATIALA [19-JUL-25]	CWP-8282-2022 (LAND) (OTHER)	GURCHARAN KAUR V/S STATE OF PUNJAB AND OTHERS	MUNISH GUPTA, A.G. PUNJAB , Parambir Singh (Sunny)
204 **	KAPURTHALA [19-JUL-25]	CWP-20361-2022 (LAND) (OTHER)	SAUDAGAR SINGH V/S FINANCIAL COMMISSIONER (APPEALS) PUNJAB AND ORS	SACHIN JAIN, A.G. PUNJAB , SANDEEP JAIN, NIRMALJIT SINGH, SACHIN JAIN
205 ***	HISSAR [19-JUL-25]	CWP-14003-2023 (MUNPAN) (OTHER)	SUBHASH CHANDER V/S STATE OF HARYANA AND OTHERS	AJAY JAIN, A.G. HARYANA , AJAY JAIN, RANDHIR SINGH, CHAMAN DEEP, CHAMAN DEEP, SANCHIT PUNIA, UPASANA DHAWAN
206 **	SANGRUR [19-JUL-25]	CWP-20754-2023 (LAND)	DARSHAN SINGH V/S THE FINANCIAL COMMISSIONER REVENUE PUNJAB AND ORS.	JAGMEET SINGH MOUDGILL, SHERRY K SINGLA , ABHINAV SOOD, JAGMEET SINGH MOUDGILL
207 **	MANSA [19-JUL-25]	CWP-3781-2024 (LAND) (OTHER)	GURJIT KAUR V/S FINANCIAL COMMISSIONER REVENUE, PUNJAB AND OTHERS	KULWINDER SINGH, A.G. PUNJAB , R.V.S. CHUGH
208 **	ROHTAK [19-JUL-25]	CWP-23861-2024 (DISP PASSPORT)	BABY KRIDHA THROUGH HER MOTHER SHAIFALI ARORA V/S UNION OF INDIA AND OTHERS	AMRITA NAGPAL, SATYA PAL JAIN (SR. ADV.)
209 **	KARNAL [19-JUL-25]	IOIN-CWP-31571-2024 (DISP PASSPORT) IN CWP-31571-2024 (BOHCJ DT. 07.01.2025)	RANDEEP DALAL V/S UNION OF INDIA AND OTHERS	RAJDEEP SINGH GILL, A.G. HARYANA, SATYA PAL JAIN RAJDEEP SINGH GILL, A.G. HARYANA, SATYA PAL JAIN , HEMANT HANS, LAGHUINDER SINGH SEKHON, PARMINDER SINGH SEKHON
210 **	KAPURTHALA [19-JUL-25]	CWP-7198-2025 (DISP PASSPORT)	GURDEV SINGH V/S UNION OF INDIA AND OTHERS	TUSHAR SHARMA, SATYA PAL JAIN (SR. ADV.) , RAKESH KUMAR, TUSHAR SHARMA, VIVEK K. THAKUR
211 **	NAWAN-SHAHAR(SBS NAGAR) [19-JUL-25]	CWP-7778-2025 (DISP PASSPORT)	RAMANPREET KAUR V/S UNION OF INDIA AND ANR	SARJU PURI, SATYA PAL JAIN (SR. ADV.) , KUDRAT SAREEN, NASEEM YADLAPATI, NEHA SHARMA, SARJU PURI
212 **	SANGRUR [19-JUL-25]	CWP-11417-2025 (DISP PASSPORT)	KHUSHPREET SINGH V/S UNION OF INDIA AND OTHERS	ISHANI, SATYA PAL JAIN (SR. ADV.) , D K BISHNOI, BHARGAVI, HIMANSHU BINDAL, DEEPAK K BISHNOI, HIMANSHU BINDAL, HIMANSHU BINDAL, , ISHANI GOYAL,JASPARTAP SINGH SALANA, SAHIBJEET S. SANDHU, DEEPAK BISHNOI, S S SANDHU, SURJIT SINGH SWAICH
(TO BE TAKEN UP IMMEDIATELY AFTER THE URGENT LIST)				

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213	**	KURUKSHETRA [19-JUL-25]	CWP-13457-2025 (DISP PASSPORT)	KAILASH KAUR V/S UNION OF INDIA AND ANR	ASHISH NAIK, SATYA PAL JAIN (SR. ADV.) , AMIT SHARMA, TARA CHAND DHANWAL, VANDANA RAI
214	**	AMRITSAR [19-JUL-25]	CWP-5857-1995 (LAND) (BODT 03.10.2023)	PANCHAYAT SAMITI, KHADOOR SAHIB V/S STATE OF PUNJAB AND ORS	J S GILL, , H.S. MATTEWAL, R.K. JOSHI, H.S.GIANI, ANUPAM BHARDWAJ, YATINDER SHARMA, BALDEV RAJ MAHAJAN, GIANI HARINDER SINGH, G.S. VIRDHI , HARMANRIT KAUR, PRATEEK MAHAJAN, MANOJ BAJAJ, PARMINDER SINGH, G.S. CHEEMA, VINEET SHARMA, PRATEEK MAHAJAN, S K VERMA, VINEET SHARMA, RAJINDER SHARMA
215	**	FEROZEPUR [19-JUL-25]	CWP-22496-2015 (LAND) WITH CWP-21794-2017	RAJESHWAR PAL SINGH V/S STATE OF HARYANA & ORS RAJA RAM AND ORS V/S FINANCIAL COMMISSIONER AND ORS	VIKAS SINGH, , JAGDEV SINGH, TRIPTJEET SINGH SIDHU MANI RAM VERMA,
216	**	MANSA [19-JUL-25]	CM-3932-CWP-2017 (LAND) (RECALLING) CM-21243-CWP-2023 (RECALLING) IN CWP-22934-2016	KULDEEP SINGH V/S DEPUTY COMMISSIONER AND ORS.	, , BPS VIRK, R.V.S. CHUGH SANJEEV KAUSHIK, , BPS VIRK ,
217	**	MOGA [19-JUL-25]	CWP-18407-2016 (LAND)	GURBACHAN SINGH V/S SUPERINTENDENT CANAL OFFICER AND ORS	PREETWINDER SINGH DHALIWAL, , DEEPAK BISHNOI, KAMALDIP SINGH SIDHU, KULDEEP SINGH SIWACH, P S DHALIWAL, ISHANI GOYAL, NIRMALJIT SINGH DIWANA, SURJIT SINGH SWAICH
218	**	REWARI [19-JUL-25]	CWP-23097-2016 (LAND)	RAJBIR V/S STATE OF HARYANA AND ORS	VIPIN YADAV,
219	***	JALANDHAR [19-JUL-25]	CWP-7389-2017 (MUNPAN)	HARMAIL SINGH AND OTHERS V/S STATE OF PUNJAB AND OTHERS	NARINDER PAL SINGH MANN, , AG PB., SANCHIT KUNDRA, HARIT SHARMA, N.P.S. MANN, RAJ KUMAR GARG
220	**	SIRSA [19-JUL-25]	CWP-8390-2017 (LAND)	GURPREM SINGH AND ORS V/S STATE OF HARYANA AND ORS	SANJIV GUPTA, , K.K.CHAUDHARY, AG HR.,, TANUSHREE GUPTA
221	**	MOGA [19-JUL-25]	CWP-8463-2017 (LAND) WITH CWP-12576-2017 WITH CWP-12631-2017 WITH CWP-12639-2017 WITH CWP-12648-2017	MALKIAT SINGH V/S FINANCIAL COMMISSIONER PUNJAB CHD AND ORS SURINDER SINGH & ANR V/S FINANCIAL COMMISSIONER PB CHD & ORS SURINDER SINGH & ANR V/S FINANCIAL COMMISSIONER PB CHD & ORS SURINDER SINGH V/S FINANCIAL COMMISSIONER PB CHD & ORS GURDEV SINGH & ANR V/S FINANCIAL COMMISSIONER PB CHD & ORS	L.S.SIDHU, , CHARANPREET SINGH, TARUN SHARMA, RUKHSAAR DHINDSA AG PB, VISHAL RANJAN, SURINDER SINGH L.S.SIDHU, , SURINDER SINGH L.S.SIDHU, , SURINDER SINGH L.S.SIDHU, , SURINDER SINGH L.S.SIDHU, , SURINDER SINGH
222	**	TARANTARAN [19-JUL-25]	CWP-8694-2017 (LAND)	DILBAGH SINGH V/S FINANCIAL COMMISSIONER, PUNJAB, CHANDIGARH AND ORS.	SHEERY K SINGLA, , H. P. S. BHINDER, H.P.S. BHINDER, NEELAM GARG, VIKAS MOHAN GUPTA, ADDL. A.G,
223	**	FATEHABAD [19-JUL-25]	CWP-11122-2017 (LAND)	AMRITPL SINGH V/S STATE OF HARYANA AND ORS	S.S. SAHU, , ARVIND RAJOTIA, ASHISH GUPTA, RAVI PARTAP SINGH, AAG, NAFEES AHMED,
292 of 434		7/19/2025, 9:20 PM			

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			WITH RSA-3916-2012	AMRITPAL SINGH V/S ASHOK KUMAR	DEEPAK KUMAR, RAJ KUMAR GUPTA, S S SAHU, TANUSHREE GUPTA, KARAN GUPTA, SUNITA DEVI, S S SAHU, RANDHIR SINGH, SACHIN RANA RAKESH GUPTA, , ARVIND RAJOTIA, SHELJA SHARMA
			CM-10552-C-2012		RAKESH GUPTA, , VINOD GUPTA, MEENAKSHI POSWAL
			CM-10554-C-2012		RAKESH GUPTA,
			CM-10555-C-2012		RAKESH GUPTA,
			WITH RSA-3818-2014	AMRINDER PAL SINGH V/S ASHOK KUMAR & ORS	ASHISH GUPTA, , SHELJA SHARMA
			CM-8895-C-2014		ASHISH GUPTA,
			CM-8896-C-2014		ASHISH GUPTA,
224	**	KURUKSHETRA [19-JUL-25]	CWP-11912-2017 (LAND)	AMARDEEP AND ORS V/S MAM CHAND AND ANR	AMAN PAL, , ABHISHEK GOEL, AMAN PAL, PRITAM SINGH SAINI, RISHAB
225	**	SIRSA [19-JUL-25]	CWP-12750-2017 (LAND)	SUKHDEV SINGH V/S SUPERINTENDING CANAL OFFICER AND ORS	JASMINDER SINGH THIND, , SATVEER SINGH BADAL, SHUBHAM MIROK, RAJNEESH CHADWAL, AAG HR.,
226	***	GURGAON [19-JUL-25]	CWP-15484-2017 (MUNPAN)	RAJBIR SINGH & OTHERS V/S STATE OF HARYANA & OTHERS	MUNISH GUPTA, , ANKIT JOSHI, KARAN SINGLA, KARTIK GUPTA
227	**	SANGRUR [19-JUL-25]	CWP-17854-2017 (LAND)	BALJINDER KAUR AND ANR. V/S FINANCIAL COMMISSIONER PUNJAB ETC.	TARUN SINGLA,
228	**	MOHALI (SAS NAGAR) [19-JUL-25]	CWP-26547-2017 (LAND)	GIAN SINGH V/S STATE OF PUNJAB AND ORS.	BIKRAMJIT SINGH BAATH,
229	**	KAPURTHALA [19-JUL-25]	CWP-27180-2017 (LAND)	HARBANS SINGH & ANR V/S FINANCIAL COMMISSIONER & ORS	RANJODH SINGH SIDHU, , AG PB, RANJODH SINGH SIDHU
230	**	PATHANKOT [19-JUL-25]	CWP-27590-2017 (LAND) CM-16582-CWP-2024 (IMPLEAD)	RAMESH KUMAR V/S STATE OF PUNJAB AND OTHERS	INDER JIT SHARMA, , A.G. PUNJAB, DEEPAK GROVER, RAI SINGH CHAUHAN, RS CHAUHAN RS CHAUHAN,
231	**	NAWAN-SHAHAR(SBS NAGAR) [19-JUL-25]	CWP-27929-2017 (LAND)	GURDIP SINGH @ DEEPA @ KULDIP SINGH V/S FINANCIAL COMMISSIONER PUNJAB AND ORS.	MALHAR SINGH DHAMI, SARJU PURI FOR CAVEATOR , M S DHAMI, ARUN K KAUNDAL, SARJU PURI, SARJU PURI, \
232	**	REWARI [19-JUL-25]	CWP-28302-2017 (LAND)	NARESH KUMAR V/S STATE OF HARYANA AND ORS.	ROOPAK BANSAL, , MANDEEP KAUR KAHLOH
233	**	AMBALA [19-JUL-25]	CWP-666-2018 (LAND)	KRISHAN LAL AND OTHERS V/S STATE OF HARYANA AND OTHERS	AMIT JAIN, , ABHISHEK DHULL, MANISH DADWAL, AAG, RAJNEESH CHADWAL, A.A.G., HARYANA, ROHIT MITTAL
234	**	AMRITSAR [19-JUL-25]	CWP-3242-2018 (LAND) CM-11506-CWP-2018 (IMPLEAD) CM-12523-CWP-2023 (STAY PROCEED)	JAGAT SINGH V/S STATE OF PUNJAB AND ORS.	VIKAS SINGH, , ADESHWAR SINGH PANNU, ROHIT SAPEHIYA,, CHARANPREET SINGH, AAG, JAGJOT SINGH LALLI, R.S. CHAUHAN, RS CHAUHAN, UDIT GARG, PAWAN KUMAR SURI, VINOD KUMAR KAUSHAL RS CHAUHAN, VIKAS SINGH , VINOD KUMAR KAUSHAL VIKAS SINGH, , RS CHAUHAN

293 of 434

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249	**	KARNAL [19-JUL-25]	CWP-16805-2021 (LAND) (OTHER)	JAIMAL ALIAS JAIPAL AND ANR V/ S STATE OF HARYANA AND OTHERS	JARNAIL SINGH SANETA, A.G. HARYANA , RAJNEESH CHADWAL, NIDHI
250	***	FARIDABAD [19-JUL-25]	CWP-17386-2021 (MUNPAN) (OTHER)	DROPADI DEVI V/S STATE OF HARYANA AND ANOTHER	SHASHI KUMAR YADAV, A.G. HARYANA
251	**	SANGRUR [19-JUL-25]	CWP-18285-2021 (LAND) (OTHER)	SATNAM SINGH V/S STATE OF PUNJAB AND ORS	MANISH KUMAR SINGLA, A.G. PUNJAB
252	**	DELHI [19-JUL-25]	CWP-25138-2021 (LAND) (OTHER)	MAHAVIR SINGH AND OTHERS V/ S FINANCIAL COMMISSIONER HARYANA AND OTHERS	SANDEEP K. SHARMA, A.G. HARYANA , SANDEEP K. SHARMA, TANUSHREE GUPTA
253	**	DELHI [19-JUL-25]	CWP-26567-2021 (LAND) (OTHER)	M/S DELIGHT PROPCON PVT LTD V/S COMMISSIONER, GURUGRAM DIVISION, GURUGRAM AND OTHERS	RUPA PATHANIA, A.G. HARYANA , AASHISH CHOPRA, RAJNISH CHADWAL, GURPREET RANDHAWA, ANURAG JAIN, PANKAJ MULWANI,RAJNEESH CHADWAL, RAHUL DAHIYA, SAMARTH SAGAR, , SUMIT GUPTA, RAHUL DAHIYA,ANURAG JAIN, YASH PAL SHARMA,SUGANDHA KUNDU,RUPA PATHANIA,
254	**	SIRSA [19-JUL-25]	CWP-346-2022 (LAND) (OTHER)	RAJ MOTI AND OTHERS V/S THE STATE OF HARYANA AND OTHERS	ASHOK KUMAR VERMA, A.G. HARYANA , GURDARSHAN SINGH SIDHU, Gurdarshan Singh Sidhu, KRISHAN KANHA, RAJNEESH CHADWAL, DEEPAK KOHLI
255	**	HOSHIARPUR [19-JUL-25]	CWP-4272-2022 (LAND) (OTHER)	DARSHANA DEVI V/S STATE OF PUNJAB AND OTHERS	MANJINDER SINGH SAINI, A.G. PUNJAB , AMBIKA BEDI, AAG,, MANJINDER SINGH SAINI
256	**	SIRSA [19-JUL-25]	CWP-4881-2022 (LAND) (OTHER)	MANI RAM AND ANOTHER V/S STATE OF HARYANA AND OTHERS	VIKRAM SINGH, ADVOCATE GENERAL HARYANA , RAJNEESH CHADWAL, VIKRAM SINGH
257	**	JIND [19-JUL-25]	CWP-5200-2022 (LAND) (OTHER)	PARTAP SINGH AND ANOTHER V/ S STATE OF HARYANA AND OTHERS	VIKRAM SINGH, ADVOCATE GENERAL HARYANA , S K RANA
258	**	SANGRUR [19-JUL-25]	CWP-8708-2022 (LAND)	HARMESH KUMAR V/S STATE OF PUNJAB AND OTHERS	TEJINDERBIR SINGH, A G PUNJAB, SURESH SINGLA, ABHISHEK SINGLA , ABHISHEK SINGLA, SHUBHAM GUPTA
259	**	GURGAON [19-JUL-25]	CWP-12026-2022 (LAND) (OTHER)	VAKIL SINGH V/S STATE OF HARYANA AND OTHERS	ASHISH GUPTA, ADVOCATE GENERAL HARYANA , ABHIMANYU SINGH
260	**	SIRSA [19-JUL-25]	CWP-14013-2022 (LAND) (OTHER)	HARMANDER SINGH V/S SUPERINTENDING CANAL OFFICER, BHAKRA WATER SERVICES CIRCLE AND OTHERS	P S JAMMU, A.G. HARYANA
261	***	SANGRUR [19-JUL-25]	CWP-16545-2022 (MUNPAN) (OTHER)	MANDEEP KAUR V/S DIRECTOR RURAL DEVELOPMENT AND PANCHAYAT DEPARTMENT, PUNJAB AND OTHERS	GOPAL SINGH NAHEL, A.G. PUNJAB , GOPAL SINGH NAHEL, JASLEEN KAUR SIDHU, MANINDERPREET KAUR, SUKHJINDER SINGH, SURJIT SINGH SALAR
262	***	JIND [19-JUL-25]	CWP-22256-2022 (MUNPAN) (OTHER)	SUNIL KAPOOR V/S STATE OF HARYANA AND OTHERS	SUKHRAJ SINGH BRAR, ADVOCATE GENERAL HARYANA , BALDEV RAJ MAHAJAN, Rajesh Gaur, UPASANA DHAWAN, AAG HRY
295 of 434			7/19/2025, 9:20 PM		

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263	***	SANGRUR [19-JUL-25]	CWP-23386-2022 (MUNPAN) (OTHER)	GRAM PANCHAYAT MANDVI V/S STATE OF PUNJAB AND OTHERS	MANISH KUMAR SINGLA, ADVOCATE GENERAL PUNJAB , ARSHDEEP SINGH BRAR, CHARANPREET SINGH, KARANJEET SINGH BRAR, SUKHJINDER SINGH
			WITH CWP-23937-2022 (OTHER)	GRAM PANCHAYAT DHANDI QADIM V/S STATE OF PUNJAB AND OTHERS	MANISH KUMAR SINGLA, A.G. PUNJAB , CHARANPREET SINGH, NIKHIL SABHARWAL
264	***	ROPAR [19-JUL-25]	CWP-3165-2023 (MUNPAN) (OTHER)	RAJINDER SINGH ALIAS HARJINDER SINGH AND ORS V/S STATE OF PUNJAB AND OTHERS	GURCHARAN DASS, A.G. PUNJAB , GURCHARAN DASS, ARUN WILLIAM, VINAY PURI, RUPINDER PAL SINGH, VINAY PURI, KULDEEP SINGH
265	**	MANSA [19-JUL-25]	CWP-5815-2023 (LAND) (OTHER)	GURTEJ SINGH V/S SUPERINTENDING CANALOFFICER, PATIALA CANAL CIRCLE, PATIALA AND ORS.	CHAHAT GOYAL, A.G. PUNJAB , PARDHUMAN GARG, SHADAB AHMAD
266	**	BHIWANI [19-JUL-25]	CWP-5950-2023 (LAND) (OTHER)	BHAGWAN SINGH AND ANOTHER V/S STATE OF HARYANA AND OTHERS	ASHOK KUMAR VERMA, A.G. HARYANA , S.S.DINARPUR
267	**	SANGRUR [19-JUL-25]	CWP-6260-2023 (LAND) (OTHER)	RANDHIR SINGH AND OTHERS V/ S STATE OF PUNJAB AND OTHERS	Jashan Jot Singh, A G PUNJAB
268	**	HOSHIARPUR [19-JUL-25]	CWP-6339-2023 (LAND) (OTHER)	ASHA RANI AND OTHERS V/S FINANCIAL COMMISSIONER APPEALS PUNJAB AND OTHERS	Shiv Kumar, A.G. PUNJAB , RS CHAUHAN
269	**	LUDHIANA [19-JUL-25]	CWP-6482-2023 (LAND) (OTHER)	NACHATTAR SINGH AND ORS V/S STATE OF PUNJAB AND OTHERS	SURYA KUMAR, A G PUNJAB, R.S. CHAUHAN , DEEPIKA CHAUHAN, PAWAN KUMAR, VIDUSHI KUMAR, ROHIT SAPEHIYA, R S CHAUHAN, RS CHAUHAN, VIDUSHI KUMAR
			WITH CM-8582-CWP-2023 (IMPLEAD)	NACHATTAR SINGH AND ORS V/S STATE OF PUNJAB AND OTHERS	RS CHAUHAN, A G PUNJAB, R.S. CHAUHAN, VIDUSHI KUMAR , VIDUSHI KUMAR
270	**	MANSA [19-JUL-25]	CWP-7360-2023 (LAND) (OTHER)	JAGSIR SINGH V/S STATE OF PUNJAB AND OTHERS	GOURAVE BHAYYIA, A.G. PUNJAB , AKASH MANOCHA,, MR. SARBJIT SINGH GREWAL,, SIMARNJIT SINGH,
271	**	KURUKSHETRA [19-JUL-25]	CWP-10275-2023 (LAND) (OTHER)	MOHINDER KAUR AND ANR V/S STATE OF HARYANA AND ORS.	SANJIV GUPTA, A.G. HARYANA , RAVI DUTT SHARMA, SANJEEV MAJRA, SANJIV GUPTA
272	***	FARIDABAD [19-JUL-25]	CWP-12072-2023 (MUNPAN) (OTHER)	VINOD GOYAL V/S STATE OF HARYANA AND OTHERS	AJAIVIR SINGH, A.G. HARYANA , AJAIVIR SINGH, DEEPAK BALYAN, VAIBHAV KATOCH, KANWALJIT SINGH
273	**	SIRSA [19-JUL-25]	CWP-12335-2023 (LAND) (OTHER)	AJEET SINGH @ AJIT SINGH V/S FINANCIAL COMMISSIONER HARYANA AND OTHERS	B.S.MITTAL, A.G. HARYANA
274	**	FEROZEPUR [19-JUL-25]	CWP-16411-2023 (LAND) (OTHER)	MAHANT RESHAM SINGH AND OTHERS V/S STATE OF PUNJAB AND OTHERS	AMANDEEP SINGH TALWAR, A.G. PUNJAB,AMRITA GARG , ABHIJEET SINGH RAWALEY, AMIT JHANJI, SANJIV GUPTA, SUSHANT KAREER, YUGANK GOYAL
			WITH CWP-17325-2023 (OTHER)	SHRI PANCHAYATI AKHARA NIRMAL KANKHAL HARIDWAR V/S STATE OF PUNJAB AND OTHERS	CHETAN SLATHIA, A G PUNJAB , AMIT JAIN, VARUN PARKASH, AMIT JHANJI
			WITH CWP-27960-2023 (OTHER)	SHRI PANCHAYATI AKHARA NIRMAL (REGD.) KANKHAL, HARIDWAR V/S STATE OF PUNJAB AND OTHERS	RISHI PAL SINGH GARTTAN, A.G. PUNJAB , GOURAV PAL, RISHI PAL SINGH GARTTAN, TARA DUTT
			WITH CWP-17296-2024 (OTHER)	SHRI MAHANT GYAN DEV SINGH V/S STATE OF PUNJAB AND ORS	ELIZA GUPTA, A.G. PUNJAB, AKSHAY CHADHA , AMIT JHANJI, BHISHAM KINGER, EKTA JHANJI, SHIV KUMAR
296 of 434			7/19/2025, 9:20 PM		

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275 **	ROHTAK [19-JUL-25]	CWP-20245-2023 (LAND) (OTHER) WITH CM-16011-CWP-2023 (POR) WITH CM-133-CWP-2024 (STAY (CONV))	ASHOK KUMAR AND ANR. V/S STATE OF HARYANA AND OTHERS ASHOK KUMAR AND ANR. V/S STATE OF HARYANA AND OTHERS ASHOK KUMAR AND ANR. V/S STATE OF HARYANA AND OTHERS	Deepak Girotra, A.G. HARYANA , AKSHIT GROVER, Deepak Girotra, RISHAB GOYAL Deepak Girotra, A.G. HARYANA DEEPAK GIROTRA, A.G. HARYANA
276 **	KURUKSHETRA [19-JUL-25]	CWP-26679-2023 (LAND) (OTHER)	BHARTO DEVI AND ANOTHER V/S STATE OF HARYANA AND OTHERS	NISCHAL CHETANYA MANCHANDA, A.G. HARYANA , NISCHAL CHETANYA MANCHANDA
277 **	FARIDKOT [19-JUL-25]	CWP-1962-2024 (LAND) (OTHER) CM-9082-CWP-2024 (STAY)	HARINDER SINGH V/S STATE OF PUNJAB AND OTHERS	SUNNY KUMAR SINGLA, A.G. PUNJAB , HARSH CHOPRA, SHERRY K. SINGLA SUNNY KUMAR SINGLA,
278 **	FAZILKA [19-JUL-25]	CWP-6268-2024 (LAND)	RAMESH LAL V/S SUPERINTENDING CANAL OFFICER AND ORS	PEEUSH GAGNEJA, A.G. PUNJAB , Manu Loona, YASHPAL THAKUR, YOGESH KUMAR ANEJA
279 **	JHAJJAR [19-JUL-25]	CWP-9584-2024 (LAND)	ANIL KUMAR V/S STATE OF HARYANA AND OTHERS	MANISH SONI, A.G. HARYANA , MANISH SONI
280 **	KURUKSHETRA [19-JUL-25]	CWP-3298-2025 (LAND) WITH CM-4976-CWP-2025 (POR) (TO BE TAKEN UP IMMEDIATELY AFTER THE URGENT LIST)	SUGNI DEVI ARYA GIRLS SENIOR SECONDARY SCHOOL V/S RAJ KUMAR AND OTHERS SUGNI DEVI ARYA GIRLS SENIOR SECONDARY SCHOOL V/S RAJ KUMAR AND OTHERS	AKSHAY CHADHA, FATEH SAINI , AKSHAY CHADHA, ANKIT BISHNOI, ARASHDEEP KAUR, FATEH SAINI, MAMTA SAINI, SANJEEV KAUSHIK, SANJEEV TRIKHA, KASHISH AGGARWAL,, SUNIL CHADHA,TARA DUTT, TARA DUTT AKSHAY CHADHA,
281 **	BATHINDA [19-JUL-25]	CWP-8742-2025 (LAND)	BALRAJ SINGH AND OTHERS V/S STATE OF PUNJAB AND OTHERS	ANKIT JOSHI, A.G. PUNJAB
282 ***	SANGRUR [19-JUL-25]	CWP-9227-2025 (MUNPAN)	DHARAMPAL V/S STATE OF PUNJAB AND OTHERS	LALIT SINGLA, A.G. PUNJAB , FERRY SOFAT, KARTIK SHARMA, LALIT SINGLA, VARSHA SHARMA
283 ***	NAWAN-SHAHAR(SBS NAGAR) [19-JUL-25]	CWP-10343-2025 (MUNPAN)	RAM LUBHAYA V/S STATE OF PUNJAB AND OTHERS	HARINDER PAL SINGH ISHAR, A.G. PUNJAB , AMANDEEP SINGH RAI, AMANDEEP SINGH RAI, SUNAINA RANI, CHINKU BAWA, GURPARNEET SINGH, H.P.S.ISHAR, HARINDER PAL SINGH ISHAR, NIRMALJIT SINGH DIWANA, NAVEEN KUMAR, NAVNEET, SR. DAG, PUNJAB, NIRMALJIT SINGH DIWANA, SENIOR DAG PUNJAB, SUKHJINDER SINGH
284 ***	GURDASPUR [19-JUL-25]	CWP-16543-2025 (MUNPAN)	PALWINDER SINGH V/S STATE OF PUNJAB AND OTHERS	VIPIN MAHAJAN, A.G. PUNJAB
297 of 434				
7/19/2025, 9:20 PM				

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 23/07/2025 CR NO 38

HON'BLE MR. JUSTICE JAGMOHAN BANSAL

Dedicated VC Link for Hybrid Hearing: <https://zoom.us/my/vcphhc38>
Meeting ID is 980 320 7324

NOTE
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ADVOCATES ARE REQUESTED NOT TO SEEK ADJOURNMENT IN MORE THAN
20 YEARS OLD CASES.

- NOTE
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1. THE COUNSEL(S) MAY MAKE MENTIONING AT ANY TIME FOR THE PETITIONS WHICH HAVE BECOME INFRACTUOUS OR WHICH ARE TO BE WITHDRAWN.
 2. IN OLD CASES, COUNSELS ARE REQUESTED TO FILE SYNOPSIS IN ADVANCE.
 3. ARBITRATION CASES IN MOTION LIST WILL BE TAKEN UP AT 02.00 PM.
- ALL CONCERNED TO PLEASE NOTE.

NOTE
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ADVOCATES MAY MAKE MENTION AT ANY TIME FOR REFERRING THE MATTER TO
MEDIATION.

201 ***	PANCHKULA [19-JUL-25]	CWP-11927-2001 (SER-HP)	ASI SURINDER PAL 804/ GGN,POLICE TRG.COLL V/S STATE OF HARYANA	I.S.BALHARA, , MONIKA CHAUDHARY, SHRUTI GOYAL AAG HARYANA, , SUKHDEEP PARMAR, SUNIL JAIN, SUSHIL JAIN I.S.BALHARA,
		CM-21498-2001		
		CM-26544-2002		SUNIL CHAUDHARY,
202 ***	MOHALI (SAS NAGAR) [19-JUL-25]	CWP-26760-2015 (SCOSB UT)	SUMITA VIG V/S PANJAB UNIVERSITY AND ORS	RAMANDEEP, , R S BAJAJ, SUVIR SIDHU
203 ***	JHAJJAR [19-JUL-25]	CWP-26790-2015 (SER-HP)	DHEERAJ KUMAR V/S STATE OF HARYANA AND ORS	SURESH KUMAR REDHU, , AJAY REDHU
204 ***	AMRITSAR [19-JUL-25]	CWP-10343-2016 (SER-PB POLICE)	KANWALJIT SINGH V/S STATE OF PUNJAB AND ORS.	VIPIN MAHAJAN, , PANKAJ GUPTA
205 **	SIRSA [19-JUL-25]	CWP-2139-2017 (LAND)	RICHHPAL SINGH AND ORS V/S STATE OF HARYANA AND ORS	, , ANIL GHANGHAS, SUNIL PANWAR, RUBINA VERMANI, ANURAG ARORA, ANURAG ARORA, AG HR., , D.S. NIGHA, FARHAD KOHLI, SUMIT GUPTA, SATYAM KHICHI, HARSH BUNGER, PRADEEP PRAKASH CHAHAR, MANISH DADWAL, HARMANDEEP KAUR, AYUSH BATRA, P K GANGA, RAJESH GAUR, GURDEEP KAUR, RANDEEP RAI, P.K. GANGA, RAJBIR SINGH, RAMANDEEP KAUR, S K YADAV, INDRESH GOEL
		WITH CWP-2140-2017	RICHHPAL SINGH AND ORS V/S STATE OF HARYANA AND ORS	, , ANURAG ARORA, KARAN PATHAK, SALEEM AHMED
		WITH CWP-2141-2017	RICHHPAL SINGH AND ORS V/S STATE OF HARYANA AND ORS	, , ANURAG ARORA, KARAN PATHAK
		WITH CWP-2142-2017	RICHHPAL SINGH AND ORS V/S STATE OF HARYANA AND ORS	, , ANURAG ARORA, SHALINI ATRI
		WITH CWP-2143-2017	RICHHPAL SINGH & ORS V/S STATE OF HARYANA & ORS	, , ANURAG ARORA, SHALINI ATRI
		WITH CWP-2144-2017	RICHHPAL SINGH & ORS V/S STATE OF HARYANA & ORS	, , ANURAG ARORA, KARAN PATHAK
		(BOHCJ DT.23.08.2024)		
206 ***	FAZILKA [19-JUL-25]	CWP-12093-2017 (SER-PB POLICE)	SUKHWINDER SINGH AND OTHERS V/S STATE OF PUNJAB AND OTHERS	RAJAT KHANNA, , AMAN DHIR, DAG, PUNJAB., ARJUN PARTAP ATMA RAM, RAJAT KHANNA, RANJIT SINGH KALRA, RANJIT SINGH,
		WITH CM-13275-CWP-2021 (POR)	SUKHWINDER SINGH AND OTHERS V/S STATE OF PUNJAB AND OTHERS	RAJAT KHANNA,

		CM-13276-CWP-2021 (STAY PROCEED)	RAJAT KHANNA,	
207 ***	MOHALI (SAS NAGAR) [19-JUL-25]	CWP-1811-2018 (SCOSB UT)	RAM PAL V/S MUNICIPAL CORPORATION CHANDNIGARH AND ORS	MOUSHMI MITTAL, , AMAN CHAUDHARY, DR. ANAND KUMAR BISHNOI
		WITH CWP-6985-2018	GURMEET SINGH V/S MUNICIPAL CORPORATION CHANDIGARH AND OTHERS	MOUSHMI MITTAL, , DR. ANAND KUMAR BISHNOI
		WITH CWP-13083-2018	AMRINDER SINGH V/S MUNICIPAL CORPORATION CHANDIGARH AND ORS	MOUSHMI MITTAL, , JAGJOT SINGH LALLI
208 ***	GURDASPUR [19-JUL-25]	CWP-31429-2019 (SER-PB POLICE) (OTHER)	RAVINDER SINGH V/S STATE OF PUNJAB AND OTHERS	VIPIN MAHAJAN, ADVOCATE GENERAL PUNJAB
209 ***	GURGAON [19-JUL-25]	CWP-31987-2019 (SER-HP) (OTHER)	ISHWAR SINGH V/S STATE OF HARYANA AND OTHERS	SURESH KUMAR REDHU, ADVOCATE GENERAL HARYANA , AMANDEEP JOSHI, PALIKA MONGA, S K REDHU, SURESH KUMAR
		CM-10077-CWP-2021 (EXEMPTION(CC))		ADVOCATE GENERAL HARYANA, SURESH KUMAR REDHU
		CM-10081-CWP-2021 (DELAY(F))		ADVOCATE GENERAL HARYANA, ADVOCATE GENERAL HARYANA
210 ***	TARANTARAN [19-JUL-25]	CWP-33069-2019 (SER-PB POLICE) (OTHER)	SATNAM SINGH V/S STATE OF PUNJAB AND OTHERS	BALJEET SINGH SIDHU, A.G. PUNJAB
		WITH CWP-33779-2019 (OTHER)	JASWINDER SINGH AND ORS V/S STATE OF PUNJAB AND OTHERS	BALJEET SINGH SIDHU, ADVOCATE GENERAL PUNJAB
211 ***	MAHENDERGARH [19-JUL-25]	CWP-36242-2019 (SER-HP) (OTHER)	PARAMVIR SINGH AND OTHERS V/S STATE OF HARYANA AND OTHERS	VISHAL NEHRA, ADVOCATE GENERAL HARYANA , VISHAL NEHRA
		WITH CWP-14529-2024	DILBAG SINGH V/S STATE OF HARYANA AND OTHERS	VIKRAM SHEORAN, A.G. HARYANA , ANURAG SHARMA, PALIKA MONGA, DAG HARYANA, RAJENDER SAROUT, VIKRAM SHEORAN, VIKRAM SHEORAN
212 ***	UT-CHANDIGARH [19-JUL-25]	CWP-17381-2020 (GSUT) (OTHER)	GURPREET SINGH AND ORS V/S UNION TERRITORY OF CHANDIGARH AND OTHERS	LAKHWINDER SINGH MANN, , Anil Mehta, LAKHWINDER SINGH MANN, SHOBIT PHUTELA, SUMAN JAIN
		CM-4119-CWP-2025 (IMPLEAD)		LAKHWINDER MANN,
213 ***	JIND [19-JUL-25]	CWP-17559-2020 (SER-HP) (OTHER)	SATISH KUMAR V/S STATE OF HARYANA AND OTHERS	MOHINDER PAL, ADVOCATE GENERAL HARYANA , MOHINDER PAL, MS. UPASNA DHAWAN, AAG, HARYANA., TARUN WALIA
214 ***	MAHENDERGARH [19-JUL-25]	CWP-11828-2021 (SER-HP) (OTHER) (TO BE TAKEN UP IMMEDIATELY AFTER URGENT LIST./)	RAHUL V/S STATE OF HARYANA AND ANOTHER	SUSHIL JAIN, A.G. HARYANA
215 ***	AMRITSAR [19-JUL-25]	CWP-12097-2021 (SER-PB POLICE) (OTHER)	RAJENDER KUMAR V/S STATE OF PUNJAB AND ANOTHER	S.L.CHANDER SHEKHAR, ADVOCATE GENERAL PUNJAB , S.L.CHANDER SHEKHAR
		WITH CWP-12885-2022 (OTHER)	MANJIT SINGH V/S STATE OF PUNJAB AND ANOTHER	S.L.CHANDER SHEKHAR, ADVOCATE GENERAL PUNJAB
216 ***	SONEPAT [19-JUL-25]	CWP-16849-2021 (SER-HP) (OTHER)	RAJBIR SINGH AND ANOTHER V/S STATE OF HARYANA AND OTHERS	ADITYA YADAV, A.G. HARYANA , SAT NARAIN YADAV, UPASNA DHAWAN

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217	***	SIRSA [19-JUL-25]	CWP-18736-2021 (SER-HP) (OTHER)	GHARSA RAM V/S STATE OF HARYANA AND OTHERS	VIKRAM SINGH, A.G. HARYANA
218	***	AMBALA [19-JUL-25]	CWP-19848-2021 (SER-HP) (OTHER) WITH CM-18822-CWP-2022 (AMEND (G))	PREM CHAND AND ANOTHER V/S STATE OF HARYANA AND OTHERS PREM CHAND AND ANOTHER V/S STATE OF HARYANA AND OTHERS	KESHAV PRATAP SINGH, A.G. HARYANA , MR. NARENDER SINGH BEHGAL, AAG, HARYANA., SHOKEEN S. VERMA ADVOCATE GENERAL HARYANA, KESHAV PRATAP SINGH
219	***	MEWAT (NUH) [19-JUL-25]	CWP-25047-2021 (SER-HP) (OTHER) WITH CWP-364-2022 (OTHER) CM-1483-CWP-2022 (POR) WITH CWP-25077-2021 (OTHER) WITH CWP-6017-2022 (OTHER) WITH CWP-6271-2022 (OTHER)	SANOJ KUMAR AND OTHERS V/S STATE OF HARYANA AND OTHERS NARESH KUMARI V/S STATE OF HARYANA AND OTHERS SUMAN KUMARI AND ANOTHER V/S STATE OF HARYANA AND OTHERS BEENA V/S STATE OF HARYANA AND OTHERS DUSHYANT V/S STATE OF HARYANA AND OTHERS	H.S. DHINDSA, A.G. HARYANA , H S DHINDSA, PALIKA MONGA, H.S. DHINDSA H.S. DHINDSA, A.G. HARYANA , H.S. DHINDSA H.S. DHINDSA, A.G. HARYANA H.S. DHINDSA, H.S. DHINDSA, A.G. HARYANA H.S. DHINDSA, ADVOCATE GENERAL HARYANA
220	***	MAHENDERGARH [19-JUL-25]	CWP-5709-2022 (SER-HP) (OTHER)	SHRI BHAGWAN V/S STATE OF HARYANA AND OTHERS	Rajat Mor, A.G. HARYANA
221	***	PATIALA [19-JUL-25]	CWP-5938-2022 (SER-PB POLICE) (OTHER)	RAJDEEP SINGH V/S STATE OF PUNJAB AND ORS	MANU K. BHANDARI, A.G. PUNJAB
222	***	TARANTARAN [19-JUL-25]	CWP-7374-2022 (SER-PB POLICE) (OTHER)	MANJINDER SINGH V/S STATE OF PUNJAB AND OTHERS	PRANAV HANDA, ADVOCATE GENERAL PUNJAB , PRANAV HANDA
223	*	FARIDKOT [19-JUL-25]	CWP-9183-2022 (SEN DIS PB POLICE) (OTHER)	BHAGWAN SINGH V/S STATE OF PUNJAB AND OTHERS	P.K.S. PHOOLKA, A.G. PUNJAB , AKSHITA CHAUHAN, NAVEEN KUMAR KUHAD
224	***	GURGAON [19-JUL-25]	CWP-12273-2022 (SER-HP) (OTHER)	SURENDER SINGH V/S STATE OF HARYANA AND OTHERS	SURESH KUMAR REDHU, ADVOCATE GENERAL HARYANA , SURESH KUMAR REDHU
225	***	UT-CHANDIGARH [19-JUL-25]	CWP-13387-2022 (SCOSB UT) (OTHER)	ASHU V/S CHANDIGARH ADMINISTRATION AND OTHERS	GURMANDEEP SINGH SULLAR, , BALVINDER SANGWAN, SHOBIT PHUTELA
226	***	JHAJJAR [19-JUL-25]	CWP-14961-2022 (SER-HP) (OTHER)	RAVI KUMAR V/S HARYANA STAFF SELECTION COMMISSION	RAVINDER SINGH DHULL, A.G. HARYANA
227	***	TARANTARAN [19-JUL-25]	CWP-18929-2022 (SER-PB POLICE RET) (OTHER)	SWARAN SINGH V/S STATE OF PUNJAB AND OTHERS	JAGDISH SINGH MAHAL, A.G. PUNJAB , LAVANYA PAUL
228	***	REWARI [19-JUL-25]	CWP-22328-2022 (SER-HP) (OTHER)	VIRENDER SINGH V/S STATE OF HARYANA AND OTHERS	ANKUR LAL, A.G. HARYANA , TAPAN KUMAR, JAGBIR MALIK
229	***	AMBALA [19-JUL-25]	CWP-22434-2022 (SER-HP) (OTHER)	SONU KHATRI V/S STATE OF HARYANA AND OTHERS	RAMNISH PURI, A.G. HARYANA
230	***	REWARI [19-JUL-25]	CWP-25321-2022 (SER-HP) (OTHER)	RAKESH KUMAR AND ORS V/S STATE OF HARYANA AND OTHERS	VISHAL NEHRA, A.G. HARYANA

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231 ***	LUDHIANA [19-JUL-25]	CWP-26192-2022 (SER-PB POLICE) (OTHER)	PARAMJIT KAUR V/S STATE OF PUNJAB AND OTHERS	NITESH SINGLA, ADVOCATE GENERAL PUNJAB , NITESH SINGLA
232 ***	PANCHKULA [19-JUL-25]	CWP-27223-2022 (SER-HP) (OTHER)	SAVITRI V/S STATE OF HARYANA AND OTHERS	GURMAIL SINGH DUHAN, A.G. HARYANA , RIMPLE SAINI, TAPAN KUMAR YADAV, DAG HR.
233 ***	CHARKHI DADRI [19-JUL-25]	CWP-28559-2022 (SER-HP) (OTHER)	RAGHBIR SINGH V/S STATE OF HARYANA AND OTHERS	SUKHVIR SINGH SAHU, ADVOCATE GENERAL HARYANA , JAGBIR MALIK, TAPAN KUMAR YADAV, SHELJA SHARMA, RANVIR S CHAUHAN
		WITH CWP-13641-2023 (OTHER)	RAGHBIR SINGH V/S STATE OF HARYANA AND OTHERS	RANVIR S CHAUHAN, A.G. HARYANA
234 ***	LUDHIANA [19-JUL-25]	CWP-28620-2022 (SER-PB POLICE) (OTHER)	BALWANT SINGH V/S STATE OF PUNJAB AND OTHERS	R S MANHAS, A.G. PUNJAB , Harpreet Kaur Athwal
235 ***	GURGAON [19-JUL-25]	ARB-88-2023 (ARB)	M/S DNV FURNITURES V/S ZR MANAGEMENT PVT LTD AND ORS.	ABHILAKSH GROVER, , ABHILAKSH GROVER, KHUSHBOO GARG, NANDINI GUPTA
		(VIDE ORDER DATED 19.05.2022 PASSED IN SPECIAL LEAVE PETITION (CIVIL) NO. 5306 OF 2022 HON'BLE SUPREME COURT HAS DIRECTED THAT - ALL PENDING APPLICATIONS UNDER SECTIONS 11(5) AND 11(6) OF THE ARBITRATION ACT AND/OR ANY OTHER APPLICATIONS EITHER FOR SUBSTITUTION OF ARBITRATOR AND/ OR CHANGE OF ARBITRATOR, WHICH ARE PENDING FOR MORE THAN ONE YEAR FROM THE DATE OF FILING, MUST BE DECIDED WITHIN SIX MONTHS FROM TODAY I.E. 19.05.2022)		
236 ***	MOHALI (SAS NAGAR) [19-JUL-25]	CWP-2740-2023 (SER-PB POLICE)	JASPAL SINGH AND ORS V/S STATE OF PUNJAB AND ORS	RK ARORA, ADVOCATE GENERAL PUNJAB
237 ***	MOHALI (SAS NAGAR) [19-JUL-25]	ARB-204-2024 (ARB)	BLUE BEACON ELECTRONIC SECURITY SYSTEM PVT LTD V/S PEARLS BUILDWELL INFRASTRUCTURE LTD	R K GREWAL, , P.S.RANA
238 ***	NEW-DELHI [19-JUL-25]	ARB-627-2024 (ARB)	M/S DWARKA DHRUV DEVELOPERS PVT LTD V/S M/S GASTRO GOURMET EXPERTS PVT LTD	BHANU PRATAP SINGH MANHAS, , BHANU PRATAP SINGH MANHAS, VIBHUTI NARANIA
239 ***	HOSHIARPUR [19-JUL-25]	CWP-574-2024 (SER-PB POLICE) (OTHER)	KULWARAN SINGH AND OTHERS V/S STATE OF PUNJAB AND OTHERS	NIKHIL SABHARWAL, A.G. PUNJAB
		WITH CM-4891-CWP-2024 (STAY)	KULWARAN SINGH AND OTHERS V/S STATE OF PUNJAB AND OTHERS	NIKHIL SABHARWAL, A.G. PUNJAB , NIKHIL SABHARWAL
		WITH CWP-879-2024 (OTHER)	KULBIR SINGH V/S STATE OF PUNJAB AND OTHERS	KRISHAN KUMAR THAKUR, ADVOCATE GENERAL PUNJAB , KOMAL THAKUR
240 ***	MOHALI (SAS NAGAR) [19-JUL-25]	CWP-8885-2024 (SCOSB UT)	DR SHEKHAR SHARMA V/S PANJAB UNIVERSITY CHD THR ITS REGISTRAR AND ORS	PRABHDEEP SINGH BINDRA, , AKSHAY KUMAR GOEL, PRABHDEEP SINGH BINDRA
241 ***	UT-CHANDIGARH [19-JUL-25]	CWP-24785-2024 (SER-HP)	SANJEEV KUMAR V/S STATE OF HARYANA AND OTHERS	SURESH KUMAR REDHU, A.G. HARYANA , AJAY REDHU, SURESH KUMAR REDHU
242 ***	MOHALI (SAS NAGAR) [19-JUL-25]	ARB-107-2025 (ARB)	HDFC BANK LTD V/S AMRITPAL SINGH	KRISHAN KANHA, , ABHISHEK GARG, KRISHAN KANHA, RAJESH JANGRA
243 ***	GURGAON [19-JUL-25]	ARB-116-2025 (ARB)	ITF MEDIA PVT LTD V/S ST XAVIERS HIGH SCHOOL	DEEPAM RAGHAVA, , DEEPAM RAGHAV
244 ***	PANCHKULA [19-JUL-25]	ARB-133-2025 (ARB)	M/S MITTAL CONSTRUCTION CO V/S STATE OF PUNJAB AND ORS	AMIT KUMAR GUPTA, A.G. PUNJAB , NIKHIL HANDU

302 of 434

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245 ***	MOHALI (SAS NAGAR) [19-JUL-25]	ARB-230-2025 (ARB)	MAHINDRA AND MAHINDRA LTD V/S SHRI DURGA BHAWANI ENTERPRISES	JASDEV SINGH MEHNDIRATTA, , ANMOL SHARMA VASHISHT, JASDEV SINGH MEHNDIRATTA, JYOTNOOR KAUR SETHI , NAVREET DHALIWAL, RAHUL DHANDA
246 ***	MOHALI (SAS NAGAR) [19-JUL-25]	ARB-231-2025 (ARB)	M/S MAHINDRA AND MAHINDRA LTD V/S M/S SHREE SAMARTH AGENCIES AND ANR	JASDEV SINGH MEHNDIRATTA, , JASDEV SINGH MEHNDIRATTA, JYOTNOOR KAUR SETHI, ANMOL SHARMA VASHISHT, NAVREET DHAILIWAL, RAHUL DHANDA,
247 ***	NEW-DELHI [19-JUL-25]	ARB-241-2025 (ARB)	RX INFOTECH PVT LTD THROUGH ITS AUTHORIZED REPRESENTATIVE R/U VERMA V/S BUSINESS PARK MAINTENANCE SERVICES PVT LTD THROUGH ITS AUTHORIZED REPRESENTATIVE	MANOJ KAUSHIK, , LALIT CHAUDHARY, MANEESH GUMBER, ROHTI KHANKRIYAL, TARUN GUMBER
		CM-7068-CII-2025 (EXEMPTION)		MANOJ KAUSHIK,
248 ***	FARIDABAD [19-JUL-25]	ARB-298-2025 (ARB)	VIROHAN PRIVATE LIMITED V/S SHRI RAMSWAROOP MEMORIAL UNIVERSITY	ANKIT MIDHA, , PRANAV SARTHI
		CM-9538-CII-2025 (EXEMPTION)		ANKIT MIDHA,
249 ***	FEROZEPUR [19-JUL-25]	CWP-3508-2025 (SER-PB POLICE)	RETD INSP LR AMARJIT SINGH V/ S STATE OF PUNJAB AND OTHERS	PARAS KHINDRI, A.G. PUNJAB , KRISHAN KUMAR THAKUR, PARAS KHINDRI, AMAN DHIR
250 ***	UT-CHANDIGARH [19-JUL-25]	CWP-4387-2025 (SCOSB UT)	R. VELU V/S MUNICIPAL CORPORATION CHANDIGARH AND ANOTHER	ASHOK SHARMA, , AMIT JHANJI, ASHOK KUMAR NABHEWALA, PRINCE PUSHPINDER RANA, GAURI SHARMA, MADHU DAYAL

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 23/07/2025 <u>CR NO 20</u>				
HON'BLE MR. JUSTICE DEEPAK MANCHANDA				
Dedicated VC Link for Hybrid Hearing: https://zoom.us/my/vcphhc20 Meeting ID is 507 527 4635				
201 **	OTHER-DISTRICT [19-JUL-25]	FAO-600-2002 (MISCINS) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	SMT.NEETU PURI V/S RAM PARKASH	AMARJIT SINGH VIRK, , AMARJIT SINGH VIRK
202 **	YAMUNA-NAGAR [19-JUL-25]	FAO-845-2002 (MISCINS) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	SUMER CHAND V/S TARA CHAND	RS MAMLI, , D.P.GUPTA
203 **	SONEPAT [19-JUL-25]	FAO-2431-2002 (UII (ED)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	DHAN DEVI ETC. V/S JUG RAJ SINGH ETC.	,
204 **	HISSAR [19-JUL-25]	FAO-2512-2002 (MISCINS) WITH FAO-4438-2002 (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	NATIONAL INS.CO.LTD. V/S SUMITRA DEVI SMT.SUMITRA DEVI ETC. V/S RAM NAND ETC.	VK KAPUR, , RAVINDER ARORA, VIKAS CHATRATH VINOD GUPTA,
205 **	OTHER-DISTRICT [19-JUL-25]	FAO-3124-2002 (OI (EG)) CM-11899-CII-2002 WITH FAO-2306-2001 CM-12374--2001 (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	AMRIT PAL KAUR ETC. V/S NIRBHEY SINGH ETC. OREINTAL INSURANCE CO LTD V/ S AMRIT PAL KAUR AND ORS	P.C.SINGAL, , Kashish Garg P.C.SINGAL, SANJIV PABBI, , ABHIMANYU BATRA, KASHISH GARG, Kashish Garg, SANJIV PABBI, TRIBHAWAN SINGLA SANJIV PABBI,
206 **	UT-CHANDIGARH [19-JUL-25]	FAO-3534-2002 (MMACT(EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	ANIL CHANDAN V/S PUNJAB ROADWAYS	MAHARAJ BAKSH SINGH, , AFTAB SINGH KHARA
207 **	BATHINDA [19-JUL-25]	FAO-4496-2002 (UII (ED)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	JASMEL KAUR & ORS. V/S KAKA SINGH & ORS.	RAMAN SHARMA, , RAMAN SHARMA, SUMAN JAIN
208 **	KURUKSHETRA [19-JUL-25]	FAO-4611-2002 (NIA (EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	BALKAR SINGH V/S SURINDER	P.S.RANA, , VINOD GUPTA
209 **	REWARI [19-JUL-25]	FAO-4808-2002 (OI (EG)) CM-18465-CII-2002 CM-18466-CII-2002 (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	RAJBIR V/S VIJAY YADAV	SHISH PAL LALER, , SURENDER SAINI, B.K. BAGRI, SUVIR DEWAN SHISH PAL LALER, SHISH PAL LALER,
210 **	PATIALA [19-JUL-25]	FAO-5962-2002 (NIC(EG)) CM-24518-CII-2002 (<i>DELAY (REF)</i>) CM-24519-CII-2002 (<i>DELAY(F)</i>) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	JARNAILO DEVI ETC. V/S KRISHAN KUMAR ETC.	NANAD LAL SAMMI, NAND LAL SAMMI, NANAD LAL SAMMI,
211 **	UT-CHANDIGARH [19-JUL-25]	IOIN-FAO-5668-2002 (NIA (EG)) IN FAO-5668-2002 (AS PER ROSTER//IOIN FOR PROCUREMENT OF PAPERBOOK & FINAL ORDERS)	RAKESH KUMAR V/S JAGJIT SINGH	Y.S.SAINI, Y.S.SAINI,

306 of 434

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 23/07/2025					CR NO 41
HON'BLE MR. JUSTICE ALOK JAIN					
Dedicated VC Link for Hybrid Hearing: https://zoom.us/my/vcphhc41 Meeting ID is 410 431 5674					
201 II	AMRITSAR [19-JUL-25]	CRR-3345-2016 (CAW)	XXXXX V/S XXXXX	DALDEEP SINGH SUKARCHAKIA, , AG PUNJAB, MANOJ KUMAR, PARVEZ CHUGH, SANDEEP CHOPRA, SUKHBEER SINGH, AAG, PUNJAB.	
		WITH CRR-2540-2016	KESHO PARSHAD SUDHIR & ORS V/S SOHAN SINGH	DALDEEP SINGH SUKARCHAKIA,	
		WITH CRR-2686-2016	SOHAN SINGH V/S STATE OF PUNJAB AND ORS	GURSIMRAN SINGH, , GURSIMRAN SINGH, HIMMAT SINGH DEOL	
		(PROCEEDINGS STAYED LIST DATED 03.12.2024/)			
202 II	MAHENDERGARH [19-JUL-25]	CRR-2553-2022 (CAW)	XXXXX V/S XXXXX	PRABHJEET SINGH SULLAR, A.G. HARYANA , ADITYA SANGHI, VIKAS LOCHAB	
		CRM-2645-2023 (STAY)		PRABHJEET SINGH SULLAR, A.G. HARYANA	
		(PROCEEDINGS STAYED/BOHCJ 17.05.2024)			
203 II	BHIWANI [19-JUL-25]	CRR(F)-1367-2024 (CAW)	XXXXX V/S XXXXX	RAJESH SHARMA, , PRITAM SINGH SAINI, RAJESH SHARMA	
		CRM-42702-2024 (STAY PROCEED)		RAJESH SHARMA,	
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)			
204 V	NAWAN-SHAHAR(SBS NAGAR) [19-JUL-25]	CRM-M-56151-2024 (QPCAW)	XXXXX V/S XXXXX	J.S. MUNDI, A.G. PUNJAB	
		(PROCEEDINGS STAYED (LIST DTD. 19.11.2024))			
205 V	FARIDABAD [19-JUL-25]	CRM-M-3850-2025 (RBHCAW)	XXXXX V/S XXXXX	VAIBHAV PARASHAR, , ASHISH JHAMB, BHARAT BHUSHAN SHARMA, SATPREET PANESAR, VISHAL KASHYAP, DAG, HARYANA, Vaibhav Parashar	
206 V	AMBALA [19-JUL-25]	CRM-M-21849-2025 (RBHCAW)	XXXXX V/S XXXXX	ABHISHEK JINDAL, A.G. HARYANA	
207 V	KURUKSHETRA [19-JUL-25]	CRM-M-33055-2025 (RBHCAW)	XXXXX V/S XXXXX	S.S. MOMI, A.G. HARYANA	
208 V	BATHINDA [19-JUL-25]	CRM-M-37705-2025 (RBPCAW)	XXXXX V/S XXXXX	JASKIRAT SINGH DHALIWAL,	
209 V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-37760-2025 (RBPCAW)	XXXXX V/S XXXXX	MANPREET SINGH BHATTI,	
210 V	MOGA [19-JUL-25]	CRM-M-37855-2025 (RBPCAW)	XXXXX V/S XXXXX	RAHUL RANA,	
211 V	FARIDABAD [19-JUL-25]	CRM-M-37921-2025 (RBHCAW)	XXXXX V/S XXXXX	BALVINDER SANGWAN, A.G. HARYANA , KRISHNA MAURYA, SAVREET SINGH BRAR	
212 I	PATIALA [19-JUL-25]	CRM-26082-2025 (CAW SOS) (SOS :THIRD SOS)	XXXXX V/S XXXXX	SACHIN OHRI, A.G. PUNJAB	
		IN CRA-S-1349-2022		SACHIN OHRI, A.G. PUNJAB , SACHIN OHRI	
213 I	HOSHIARPUR [19-JUL-25]	CRM-8710-2025 (CAW SOS) (SOS)	XXXXX V/S XXXXX	BHUPINDER KUMAR,	

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		IN CRA-S-706-2025		BHUPINDER KUMAR, A.G. PUNJAB , AABHAS PRABHAKAR, BHUPINDER KUMAR, PARUL SAINI , PRITAM SINGH SAINI
214 I	BATHINDA [19-JUL-25]	CRA-S-1879-SB-2005 (CAW)	XXXXX V/S XXXXX	NARESH KUMAR SANGHI, , ADITYA SANGHI, AG PB, EKLOVYA, N S GILL, GPS GILL, LOKESH SHARMA, SHAVETA SANGHI, SUKHDEEP S.SIDHU
		WITH CRR-332-2006	BALKARAN SINGH V/S STATE OF PB. AND ORS.	SS SIDHU,
		(BOHCJ DT 03.01.2025)		
215 V	PANIPAT [19-JUL-25]	CRM-A-1369-MA-2018 (CAW)	XXXXX V/S XXXXX	DISHANT D. TUTEJA, , DALIP KUMAR TUTEJA
216 V	MANSA [19-JUL-25]	CRM-A-1764-MA-2018 (CAW)	XXXXX V/S XXXXX	M S TIWANA, , MANJOT SINGH TIWANA
217 I	REWARI [19-JUL-25]	CRA-AS-71-2022 (CAW)	XXXXX V/S XXXXX	GULSHAN NANDWANI, A.G. HARYANA
218 I	FARIDABAD [19-JUL-25]	CRA-S-2921-2024 (CAW)	XXXXX V/S XXXXX	ABHIMANU, A.G. HARYANA , ABHIMANU, ABHISHEK GOEL, AYUSHMAN, MANISH KUMAR GUPTA , SANYAM KHETARPAL
		CRM-16545-2025 (STAY)		ABHIMANU,
		CRM-34605-2024 (EXEMPTION)		ABHIMANU,
		CRM-16546-2025 (DIRECTION)		ABHIMANU,
		(TO BE TAKEN UP IMMEDIATELY AFTER URGENT CASES.)		
219 III	FATEHABAD [19-JUL-25]	CRA-S-4159-2024 (CAW CONV>3 UPTO 5YRS) CRM-50201-2024 (STAY (FINE))	XXXXX V/S XXXXX	AMIT CHOUDHARY, A.G. HARYANA
		WITH CRM-15202-2025 (SOS :first sos)	SONU V/S STATE OF HARYANA	AMIT CHOUDHARY,
				AMIT CHOUDHARY, A.G. HARYANA
220 I	MANSA [19-JUL-25]	CRM-4814-2025 (CAW) (SOS) IN CRA-S-404-2025	XXXXX V/S XXXXX	LUPIL GUPTA,
				LUPIL GUPTA,
221 I	LUDHIANA [19-JUL-25]	CRM-8670-2025 (CAW) (DELAY(F)) CRM-8671-2025 (STAY (FINE))	XXXXX V/S XXXXX	DIVYA SHARMA, A.G. PUNJAB
		& O&M CRA-S-704-2025		DIVYA SHARMA,
				DIVYA SHARMA, A.G. PUNJAB , VISHAVJEET SINGH, VISHAVJEET SINGH RISHI
222 II	NAWAN-SHAHAR(SBS NAGAR) [19-JUL-25]	CRR-669-2014 (CAW) (BOHCJ DT 03.01.2025)	XXXXX V/S XXXXX	H.R. NOHRIA, , PREMJIT SINGH HUNDAL
223 II	AMRITSAR [19-JUL-25]	CRR-2018-2014 (CAW) CRM-20032-2014	XXXXX V/S XXXXX	RISHU MAHAJAN,
		WITH CRR-2762-2014	KULWINDER KAUR V/S BACHAN SINGH & ORS	RISHU MAHAJAN,
		(BOHCJ DT 03.01.2025)		RAJINDER SHARMA,

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224	II	JIND [19-JUL-25]	CRR-3502-2014 (CAW) (BOHCJ DT 03.01.2025)	XXXXX V/S XXXXX	CHAND RAM OLLA, , C S BAKSHI AG HRY, CHAND RAM OLLA
225	I	KAPURTHALA [19-JUL-25]	CRR-3755-2014 (CAW) (BOHCJ DT 03.01.2025)	XXXXX V/S XXXXX	DIVJYOT S. SANDHU, , K D SACHDEVA, AMRINDER SINGH KLAR , MANDEEP KAUR, MS AMANDEEP SONI, AAG.PB., S S CHANDUMAJRA AG PB
226	II	GURDASPUR [19-JUL-25]	CRR-4823-2017 (CAW)	XXXXX V/S XXXXX	GAGANDEEP SINGH SIMBLE,
227	II	ROHTAK [19-JUL-25]	CRR(F)-319-2017 (CAW) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	RAVINDER MALIK, , B.S.DHULL, RAVINDER MALIK
228	II	KAITHAL [19-JUL-25]	CRM-21311-2018 (CAW) (<i>DELAY(F)</i>) CRM-21312-2018 (<i>EXEMPTION</i>) CRM-21313-2018 (<i>STAY</i>) & CRR(F)-306-2018	XXXXX V/S XXXXX	K.C.RAJPUT, , K.C.RAJPUT K.C.RAJPUT, K.C.RAJPUT, K.C.RAJPUT,
229	II	FARIDABAD [19-JUL-25]	CRR-3253-2018 (CAW)	XXXXX V/S XXXXX	AMRAINDER SINGH,
230	II	GURGAON [19-JUL-25]	CRR(F)-189-2018 (CAW) CRM-14240-2018 (<i>STAY</i>) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	MONISHA LAMBA, , RAJESH LAMBA, , SURINDER KUMAR DAARIA, MONISHA LAMBA,
231	V	SANGRUR [19-JUL-25]	CRR-49-2019 (CAW)	XXXXX V/S XXXXX	AMRIT SINGH KANG, , MANDEEP KAUR KAHLON, YASH PAL SHARMA
232	II	KARNAL [19-JUL-25]	CRR(F)-12-2019 (CAW) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	S.S.KHARB,
233	II	JHAJJAR [19-JUL-25]	CRR(F)-127-2019 (CAW) CRM-32265-2024 (<i>VACATE STAY</i>) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	JAGMOHAN S GHUMMAN, , MONIKA KHATRI, VIVEK KHATRI VIVEK KHATRI,
234	II	HISSAR [19-JUL-25]	CRR(F)-398-2021 (CAW) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	VIVEK KHATRI, , DHARAM PAL,, SANCHIT PUNIA, VINEET SEHGAL, VINEET SEHGAL,
235	II	PANIPAT [19-JUL-25]	CRM-16982-2022 (CAW) (<i>DELAY(F)</i>) & CRR(F)-390-2022 WITH CRM-24510-2022 (<i>POR</i>) CRM-25980-2021 WITH CRM-9650-2024 (<i>VACATE STAY</i>) & CRR(F)-271-2021	XXXXX V/S XXXXX NITIN GARG V/S SHRUTI AND ANR NITIN GARG V/S SHRUTI AND ANR	RAJIV DHAWAN, , RAJIV DHAWAN, SUDHIR RANA RAJIV DHAWAN, , RAJIV DHAWAN SUDHIR RANA, RAJEEV DHAWAN , SUDHIR RANA SUDHIR RANA, , RAJIV DHAWAN RAJIV DHAWAN, SUDHIR RANA, , RAJIV DHAWAN, SUDHIR RANA

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236	II	HISSAR [19-JUL-25]	CRR-2238-2022 (CAW)	XXXXX V/S XXXXX	AMIT CHOUDHARY, , ALKA SHARMA, DIMPLE JAIN, MAHIMA YASHPAL AG HRY, NAVEEN S BHARDWAJ AG HRY, PRIYANKA SADAR, ANKITA AHUJA, MAYURI LAKHANPAL
237	II	PATHANKOT [19-JUL-25]	CRR-2720-2022 (CAW) WITH CRR-655-2023	XXXXX V/S XXXXX SANJEEV KUMAR AND ORS. V/S STATE OF PUNJAB AND ANOTHER	DARSHAN SINGH MALWAI, , ANIRUDH SINGH SHERA, DINESH MAHAJAN DARSHAN SINGH MALWAI, A.G. PUNJAB , DINESH MAHAJAN
238	II	SONEPAT [19-JUL-25]	CRR(F)-1079-2022 (CAW) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	DIVAY SARUP, , Abhinav Kalia, DIVAY SARUP
239	V	KAPURTHALA [19-JUL-25]	CRM-31921-2023 (CAW) (<i>DELAY(F)</i>) & O&M CRR-1740-2023	XXXXX V/S XXXXX	AVTAR SINGH KHINDA, A.G. PUNJAB , HARJINDER SINGH, PARAS KHINDRI AVTAR SINGH KHINDA, A.G. PUNJAB , HARJINDER SINGH, PARAS KHINDRI, RUHANI CHADHA
240	II	LUDHIANA [19-JUL-25]	CRR(F)-117-2023 (CAW) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	N.S. DIWANA, , BHUPINDER KAUR
241	II	JALANDHAR [19-JUL-25]	CRR(F)-723-2023 (CAW) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	JITENDER MALIK, , ANKUR BANSAL, JITENDER MALIK
242	II	PALWAL [19-JUL-25]	CRM-50490-2024 (CAW) (<i>DELAY(F)</i>) & O&M CRR(F)-1609-2024	XXXXX V/S XXXXX	DR. PAYEL MEHTA, , DR. PAYEL MEHTA DR. PAYEL MEHTA, , DR. PAYEL MEHTA, JOHAN KUMAR
243	II	FATEHABAD [19-JUL-25]	CRR-1009-2024 (CAW) CRM-22104-2024 (<i>POR</i>)	XXXXX V/S XXXXX	LALIT KUMAR NARANG, A.G. HARYANA , KULDEEP SINGH SIWACH, LALIT KUMAR NARANG LALIT KUMAR NARANG,
244	II	LUDHIANA [19-JUL-25]	CRR(F)-1283-2024 (CAW) CRM-40372-2024 (<i>STAY</i>) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	RAJBIR SINGH, , RAJBIR SINGH, TAJESHWAR S.SULLAR RAJBIR SINGH,
245	II	AMRITSAR [19-JUL-25]	CRM-24236-2025 (CAW) (<i>DELAY(F)</i>) & O&M CRR(F)-908-2025	XXXXX V/S XXXXX	AMANDEEP SHARMA, AMANDEEP SHARMA,
246	II	HOSHIARPUR [19-JUL-25]	CRR-77-2025 (CAW) WITH CRR-711-2025	XXXXX V/S XXXXX 'M' (NAME CONCEALED) V/S STATE OF PUNJAB AND OTHERS	BHANU PRATAP SINGH, A.G. PUNJAB , BHANU PRATAP SINGH, SUMIT KALYAN JAPJIT SINGH JOHAL, A.G. PUNJAB
247	II	HOSHIARPUR [19-JUL-25]	CRR(F)-68-2025 (CAW) CRM-1866-2025 (<i>EXEMPTION(CC)</i>) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	KAMALJEET SINGH MAMRAT, , KAMALJEET SINGH MAMRAT, MANJIT KAUR KAMALJEET SINGH MAMRAT,
311 of 434		7/19/2025, 9:20 PM			

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248 II	AMRITSAR [19-JUL-25]	CRR(F)-516-2025 (CAW)	XXXXX V/S XXXXX	RAGHUJEET SINGH MADAN, , CHIRAG CHAUDHARY, MAHENDER JOSHI, SONIA MADAN
		WITH CRR(F)-888-2025	GURPREET KAUR ALIAS SHELLY V/S PARMINDER SINGH	ENEET SHARMA,
		WITH CRR(F)-890-2025	HARKANWAR SINGH AND ANOTHER V/S PARMINDER SINGH	ENEET SHARMA,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
249 V	AMRITSAR [19-JUL-25]	CRM-M-37278-2021 (CAW) CRM-38521-2022 (POR)	XXXXX V/S XXXXX	AKASHDEEP BATRA, , RAJIV KATARIA, RAJIV KUMAR SAINI AKASHDEEP BATRA,
250 V	GURDASPUR [19-JUL-25]	CRWP-12211-2022 (CAW)	XXXXX V/S XXXXX	DHEERAJ MAHAJAN, A.G. PUNJAB
251 V	AMRITSAR [19-JUL-25]	CRM-M-11316-2025 (CAW)	XXXXX V/S XXXXX	BRIJESHWAR SINGH BHALLA, A.G. PUNJAB
252 V	FATEHGARH-SAHIB [19-JUL-25]	CRM-M-8805-2014 (QPCAW)	XXXXX V/S XXXXX	SHAM LAL BHALLA,
253 V	LUDHIANA [19-JUL-25]	CRM-M-22579-2018 (QPCAW)	XXXXX V/S XXXXX	SUNNY KUMAR SINGLA, , DEEPAK GUPTA, SHERRY K. SINGLA
254 V	HISSAR [19-JUL-25]	CRM-M-12704-2019 (QPCAW) CRM-6612-2020 (POR)	XXXXX V/S XXXXX	NAVMOHIT SINGH, , RAJESH KHANDELWAL RAJESH KHANDELWAL, , RAJESH KHANDELWAL
255 V	GURGAON [19-JUL-25]	CRM-9731-2021 (QP CAW COM) (OTHER)	XXXXX V/S XXXXX	JITESH SHARMA, A.G. HARYANA , CHARANJIT SINGH BAKHSHI, GURSIMRAN SINGH, PRIKSHIT THAKUR, R S MAMLI, SANDEEP KUMAR YADAV VENU GOPAL, A.G. HARYANA
		IN CRM-M-26321-2020 WITH CRM-M-23428-2022	KAIFY BHARDWAJ V/S UT CHANDIGARH AND OTHERS	GURSIMRAN SINGH, , CHARANJIT SINGH BAKHSHI, DEEPINDER BRAR FOR U.T., Deepinder Brar, GURSIMRAN SINGH, PRIKSHIT THAKUR, R S MAMLI, RAHUL ARORA, SANDEEP KUMAR YADAV
256 V	HOSHIARPUR [19-JUL-25]	CRM-M-24691-2021 (QPCAW)	XXXXX V/S XXXXX	RAHUL DEV SINGH, A.G. PUNJAB , INDERJIT SHARMA, JASNEET MEHTA, RISHMA VERMA, KARAN KUMAR JUND, Manoj Kumar Sharma, RAHUL DEV SINGH, RISHMA VERMA RAHUL DEV SINGH , A.G. PUNJAB , RISHMA VERMA
		CRM-10541-2024 (PREPONE)		
		CRM-10542-2024 (POR)		RAHUL DEV SINGH , , RISHMA VERMA
		CRM-44550-2024 (DIRECTION)		RAHUL DEV SINGH, A.G. PUNJAB , RISHMA VERMA
257 V	TARANTARAN [19-JUL-25]	CRM-M-44573-2021 (QPCAW)	XXXXX V/S XXXXX	HARCHAND SINGH BATTH,
258 V	HOSHIARPUR [19-JUL-25]	CRM-M-11106-2023 (QPCAW)	XXXXX V/S XXXXX	KRISHAN SINGH DADWAL, A.G. PUNJAB , AMISH SHARMA, AAG, PUNJAB, NARESH KUMAR (JANDOLI), SANDEEP SINGH DEOL
		CRM-33781-2024 (POR)		SANDEEP SINGH DEOL, A.G. PUNJAB

259 V	HOSHIARPUR [19-JUL-25]	CRM-M-14213-2023 (QPCAW)	XXXXX V/S XXXXX	RISHABH GUPTA, A.G. PUNJAB
260 V	FARIDABAD [19-JUL-25]	CRM-M-29645-2023 (QPCAW) CRM-6141-2024 (EXEMPTION)	XXXXX V/S XXXXX	PREETINDER SINGH AHLUWALIA, , ALOK MITTAL, SAUMYA AHLUWALIA RAJENDER PATHAK,
261 V	PANCHKULA [19-JUL-25]	CRM-M-57606-2024 (QPCAW)	XXXXX V/S XXXXX	MANISH VERMA, A.G. HARYANA , CHETAN BANSAL, MANISH VERMA, SURESH KUMAR
262 V	FARIDABAD [19-JUL-25]	CRM-M-62791-2024 (QPCAW) CRM-27761-2025 (POR)	XXXXX V/S XXXXX	CHAKITAN VIKRAM SHEKHER PAPTA, A.G. HARYANA , PRASHANT DESWAL CHAKITAN VIKRAM SHEKHER PAPTA, A.G. HARYANA
263 V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-1924-2025 (QPCAW)	XXXXX V/S XXXXX	PANKAJ KATIA, A.G. PUNJAB , AMIT KAUSHIK, HIMANSHU GARG
264 V	HISSAR [19-JUL-25]	CRM-M-8721-2025 (QPCAW)	XXXXX V/S XXXXX	NARENDER KAAJLA, A.G. HARYANA , DEEP INDER SINGH WALIA, NARENDER KAAJLA
265 V	GURDASPUR [19-JUL-25]	CRM-M-9347-2025 (QPCAW)	XXXXX V/S XXXXX	BIKRAMJIT SINGH BAJWA, A.G. PUNJAB , MANTHAN PATHANIA
266 V	KARNAL [19-JUL-25]	CRM-M-12919-2025 (QP CAW COM)	XXXXX V/S XXXXX	ROHIT KAUSHIK,
267 V	SIRSA [19-JUL-25]	CRM-M-30799-2025 (QPCAW)	XXXXX V/S XXXXX	PREETINDER SINGH AHLUWALIA, A.G. HARYANA , JAIVEER SINGH, SAUMYA AHLUWALIA

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 23/07/2025 <u>CR NO 18</u>				
HON'BLE MR. JUSTICE KULDEEP TIWARI				
Dedicated VC Link for Hybrid Hearing: https://zoom.us/my/vcphhc18 Meeting ID is 966 091 5985				
201 **	JALANDHAR [19-JUL-25]	FAO-3499-2006 (NIA (EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	SARUP KAUR AND ANR. V/S RAJINDER SINGH AND ORS.	CHANAN SINGH, , VINOD GUPTA
202 **	ROPAR [19-JUL-25]	FAO-3960-2006 (OI (EG)) WITH FAO-3961-2006 WITH FAO-3962-2006 (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	SATWINDER KAUR V/S DARSHAN SINGH AND ORS. NARINDER KAUR V/S DARSHAN SINGH AND ANR. SATWINDR KAUR V/S DARSHAN SINGH AND ANR.	KUNAL DAWAR, KUNAL DAWAR, KUNAL DAWAR,
203 **	JHAJJAR [19-JUL-25]	FAO-4116-2006 (NIC(EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	JAGDISH CHAND V/S SURESH AND ORS.	BABBAR BHAN, , BHUPINDER SINGH WALIA, SURINDER SINGH WALIA
204 **	REWARI [19-JUL-25]	FAO-4130-2006 (NIC(EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	CHET BAHADUR V/S SUNIL KUMAR AND ORS.	ARUN YADAV,
205 **	FARIDABAD [19-JUL-25]	FAO-5421-2006 (UII (ED)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	SURAJ V/S PARAS RAM AND OTHERS	J S HOODA, , GOPAL MITTAL, LEKH RAJ SHARMA, VINOD GUPTA
206 **	JIND [19-JUL-25]	IOIN-1-FAO-81-2006 (OI (EG)) IN FAO-81-2006 (IOIN FOR COMPLETION OF SERVICE)	SUNITA RANI & ORS V/S MAHI PAL ETC	AMIT KUMAR JAIN , AMIT KUMAR JAIN , , MUNISH KUMAR GARG, SHAMSHER KAUR,
207 **	BHIWANI [19-JUL-25]	IOIN-1-FAO-1791-2006 (UII (EG)) IN FAO-1791-2006 (IOIN FOR COMPLETION OF SERVICE)	TULSAN DEVI AND ORS. V/S RADHEY SHAM AND ORS.	RAJESH PUNIA, RAJESH PUNIA, , AMIT KUNDRA, ABHISHEK YADAV, MOHIT, , RAJESH SHARMA, , VINOD GUPTA
208 **	YAMUNA-NAGAR [19-JUL-25]	IOIN-1-FAO-2093-2006 (UII (EG)) IN FAO-2093-2006 (IOIN FOR COMPLETION OF SERVICE)	MADHU GOEL V/S HARMEL SINGH AND ORS.	A P MANCHANDA DEEPAK MANCHANDA , A P MANCHANDA DEEPAK MANCHANDA , , G.C. SHAHPURI, GIAN CHAND SHAHPURI, J. S BEDI , R. C GUPTA, SANDEEP SURI, LALIT GARG, LALIT GARG, MANEET KAUSHIK, VINOD GUPTA, NITIN GUPTA, RC GUPTA
209 **	REWARI [19-JUL-25]	FAO-382-2007 (NIA (EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	SAVITA DEVI AND ORS. V/S JOGINDER AND ORS.	N S SHEKHAWAT, , MANOJ TANWAR, RC GUPTA
210 **	SIRSA [19-JUL-25]	FAO-754-2007 (NIC (OD)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	STATE OF HRY. AND ORS. V/S KULWANT SINGH AND ORS.	AG HRY. GP SINGH, , RAVINDER HOODA, HEMLATA BALHARA, R S BATH, RC KAPOOR, SANDEEP PUNCHI, SUMAN JAIN
211 **	FATEHGARH-SAHIB [19-JUL-25]	FAO-850-2007 (MMACT(ED)) CM-4032-CII-2007	CHARANJIT KAUR ETC. V/S SWARANJIT KAUR ETC.	MANISH KUMAR SINGLA, , GOPAL MITTAL, JASBIR SINGH, JASPAL SINGH MAANIPUR, MANISH KUMAR SINGLA MANISH KUMAR SINGLA,

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		WITH FAO-416-2006	SWARANJIT KAUR @ SWARAN KAUR & ORS V/S HARJIT KAUR & ORS	JS MAANIPUR, , GOPAL MITTAL, HARINDER PAL SINGH, SUDHIR NAR, S.S.MEELU
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
212 **	KARNAL [19-JUL-25]	FAO-3015-2007 (NIC(EG))	KAMLA V/S SATNAM SINGH AND ORS.	NAMIT SHARMA, , RAVINDER ARORA
		WITH FAO-3016-2007	SATPAL V/S SATNAM SINGH AND ORS.	NAMIT SHARMA, , RAVINDER ARORA
		WITH FAO-3017-2007	BANARSI DASS V/S SATNAM SINGH AND ORS.	NAMIT SHARMA, , RAVINDER ARORA
		WITH FAO-3018-2007	SURESH KUMAR V/S SATNAM SINGH AND ORS.	NAMIT SHARMA, , RAVINDER ARORA
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
213 **	SANGRUR [19-JUL-25]	FAO-3054-2007 (NIA (OD))	SAMANA COTSPIN LTD. V/S RAM PAUL BANSAL AND ORS.	S.K.SINGLA, , ASEEM AGGARWAL, HARSH AGGARWAL, TRIBHAWAN SINGLA
		WITH XOBJC-71-CII-2008	SAMANA COTSPIN LTD. V/S RAM PAUL BANSAL & ORS	TRIBHAWAN SINGLA, S.K. SINGLA, , HARSH AGGARWAL
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
214 **	JALANDHAR [19-JUL-25]	FAO-4197-2007 (MMACT(INS))	NEW INDIA ASS. COM. LTD. V/S SATNAM KAUR AND ORS.	VINOD GUPTA,
		CM-20071-CII-2007 (DELAY(F))		VINOD GUPTA,
		CM-20072-CII-2007 (STAY)		VINOD GUPTA,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
215 **	PANIPAT [19-JUL-25]	IOIN-1-FAO-373-2007 (NIA (EG))	BINTU V/S RINTU AND ORS.	J.S. THIND,
		IN FAO-373-2007		J.S. THIND, , BALSHER SINGH, JASMINDER SINGH THIND, R.C. KAPOOR, RC KAPOOR, RAHUL PATHANIA, RUPINDER K THIND
		(IOIN FOR COMPLETION OF SERVICE)		
216 **	GURDASPUR [19-JUL-25]	IOIN-1-FAO-3745-2007 (MMACT(EG))	SNEH LATA AND ANR. V/S UNION OF INDIA AND ORS.	D K GUPTA,
		IN FAO-3745-2007		D K GUPTA, , S.K. SHARMA, A S GAGRHA, AMIT RAO, K K KAHLON
		(IOIN FOR COMPLETION OF SERVICE)		
217 **	SONEPAT [19-JUL-25]	IOIN-1-FAO-4249-2007 (MMACT(EG))	PRIYANKA MALIK AND ORS. V/S NARENDER KUMAR AND ORS.	RAM KUMAR MALIK,
		IN FAO-4249-2007		RAM KUMAR MALIK, , PARDEEP GOYAL, Sandeep Suri, VINOD GUPTA, SANDEEP SURI,
		(IOIN FOR COMPLETION OF SERVICE)		
218 **	SONEPAT [19-JUL-25]	IOIN-1-FAO-4817-2007 (MMACT(OD))	VIRENDER SINGH AND ANR. V/S PALE RAM AND ORS.	ASHOK TYAGI,
		IN FAO-4817-2007		ASHOK TYAGI, , R.C. KAPOOR, SATPAL BHASIN, SUVIR DEWAN
		WITH IOIN-1-FAO-4818-2007	VIRENDER SINGH AND ANR. V/S SIRI RAM AND ORS.	ASHOK TYAGI,
		IN FAO-4818-2007		ASHOK TYAGI, , R.C. KAPOOR
		(IOIN FOR COMPLETION OF SERVICE)		

316 of 434

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DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 23/07/2025CR NO 19

HON'BLE MR. JUSTICE DEEPAK GUPTA

Dedicated VC Link for Hybrid Hearing: <https://zoom.us/my/vcphhc19>
Meeting ID is 921 282 5114

NOTE
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ALL THE LEARNED COUNSEL(S) ARE REQUESTED TO GIVE THEIR NAMES ON SLIP FOR MARKING THEIR ATTENDANCE. ATTENDANCE OF ONLY THOSE ADVOCATES SHALL BE MARKED WHO APPEARS IN THE COURT IN THEIR RESPECTIVE CASE(S).

201 **	LUDHIANA [19-JUL-25]	IOIN-RSA-5479-2003 IN RSA-5479-2003 (IOIN FOR COMPLETION OF SERVICE)	WAZIR CHAND V/S KISHOR CHAND AND ORS	AMIT RAWAL, , BIKRAMJIT SINGH RANDHAWA, GAURAV RANA, SAHIL KHUNGER, P S RANA AMIT RAWAL, , BIKRAMJIT SINGH RANDHAWA,, GAURAV RANA, SUHAIL CHHABRA, SAHIL KHUNGER, MANVENDER SINGH DALAL, MANVINDER DALAL, P S RANA
202 V	UT-CHANDIGARH [19-JUL-25]	CRM-53688-2023 (QP) (OTHER) CRM-54057-2023 (MODIFICATION) IN CRM-M-27444-2023 (CRM IN DECIDED CASE)	UTKARSHH PAHWA V/S ASSISTANT DIRECTOR (PMLA)	ARVIND MOUDGIL, , JYOTIKA PANESAR, NITIN JAIN, R.S. ATHWAL R.S. ATHWAL, , NITIN JAIN R.S. ATHWAL, , ARVIND MOUDGIL, JYOTIKA PANESAR, R.S. ATHWAL

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 23/07/2025 <u>CR NO 44</u>				
HON'BLE MRS. JUSTICE AMARJOT BHATTI				
Dedicated VC Link for Hybrid Hearing: https://zoom.us/my/vcphhc44 Meeting ID is 679 230 8525				
201 II	BHIWANI [19-JUL-25]	CRR(F)-572-2022 (CAW) CRM-23538-2022 (OTHER) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXXX V/S XXXXX	VIKRAM SINGH, , GYAN PARKASH SAINI, RAJESH GOYAL, S.S.DINARPUR, VIKRAM SINGH VIKRAM SINGH,
202 V	FARIDKOT [19-JUL-25]	CRM-M-14062-2021 (QPCAW) (PROCEEDING STAYED)	XXXXXX V/S XXXXX	MANPREET SINGH DUA, A.G. PUNJAB , P.S BRAR, PS BRAR, Parampreet Singh Brar (Jhakharwala)
203 V	LUDHIANA [19-JUL-25]	CRM-46139-2023 (QPCAW) (OTHER) WITH CRM-296-2024 (OTHER) CRM-298-2024 (OTHER) & O&M CRM-M-55167-2023 (PROCEEDINGS STAYED)	XXXXXX V/S XXXXX HARJIWAN SNGH AND ORS V/S STATE OF PUNJAB AND ANOTHER	VIJAY KUMAR, A.G. PUNJAB , R.S.DADWAL, Rajan Singh Dadwal VIJAY KUMAR, A.G. PUNJAB VIJAY KUMAR, A.G. PUNJAB VIJAY KUMAR, A.G. PUNJAB
204 V	FARIDABAD [19-JUL-25]	CRM-M-23195-2023 (QPCAW) WITH CRM-M-35992-2023 (PROCEEDINGS STAYED)	XXXXXX V/S XXXXX VAIBHAV SINGH V/S STATE OF HARYANA AND ANOTHER	ONKAR SINGH BATALVI, A.G. HARYANA ONKAR SINGH BATALVI, A.G. HARYANA , DAMANJEET SINGH BATALVI, ONKAR SINGH BATALVI
205 V	PANCHKULA [19-JUL-25]	CRM-M-51818-2023 (ABCAW)	XXXXXX V/S XXXXX	GAURAV DATTA, A.G. HARYANA , AMANPREET (A.P.) SINGH, GAURAV DATTA, GURKIRAT SINGH, PRINCE SINGH, RAJAT NARWAL, RISHU BAJAJ, SARANSH SABHARWAL, SRISHTTI S. SHARMA, VAIBHAV BHARGAV, VIKAS SHARMA
206 V	HISSAR [19-JUL-25]	CRA-S-4049-2024 (SC/ST ACT AB CAW)	XXXXXX V/S XXXXX	JITENDER KUMAR SEHRAWAT, , RAVINDER BANGAR
207 V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-13655-2025 (ABCAW)	XXXXXX V/S XXXXX	S S SIDHU, A.G. PUNJAB , SUKHDEEP SINGH
208 V	AMRITSAR [19-JUL-25]	CRM-M-25488-2025 (ABCAW)	XXXXXX V/S XXXXX	GURMOHAN SINGH BEDI, A.G. PUNJAB , AMBIKA BEDI, ANAND VARDHAN KHANNA, HARMANPREET SINGH, PAWANDEEP SINGH
209 V	AMRITSAR [19-JUL-25]	CRM-M-26868-2025 (ABCAW)	XXXXXX V/S XXXXX	ANMOL PARTAP SINGH MANN, , BISMAN MANN, BRIJESHWAR SINGH BHALLA, N.S. DANDIWAL, NAVJOT SINGH SIDHU
210 V	AMRITSAR [19-JUL-25]	CRM-M-46311-2024 (RBPCAW)	XXXXXX V/S XXXXX	AKHILESH VYAS, , K.B.S. MANN
211 V	FARIDABAD [19-JUL-25]	CRM-M-54480-2024 (RBHCAW)	XXXXXX V/S XXXXX	SANTOSH KUMAR TRIPATHI, A.G. HARYANA , GUNJAN TRIPATHI, RAKESH KUMAR CHAUHAN, SAURABH
212 V	FARIDABAD [19-JUL-25]	CRM-M-2063-2025 (RBHCAW)	XXXXXX V/S XXXXX	PALLAVI BABBAR,

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213	V	PATIALA [19-JUL-25]	CRM-M-12202-2025 (RBPCAW)	XXXXX V/S XXXXX	SUNNY KUMAR SINGLA, A.G. PUNJAB , SHERRY K SINGLA
214	V	TARANTARAN [19-JUL-25]	CRM-M-15386-2025 (RBPCAW)	XXXXX V/S XXXXX	RANJODH SINGH SIDHU, A.G. PUNJAB , RANJODH SINGH SIDHU
215	V	SRI MUKTSAR SAHIB [19-JUL-25]	CRM-M-15585-2025 (RBPCAW) WITH CRM-22607-2025 (POR)	XXXXX V/S XXXXX BALJIT SINGH ALIAS KALA V/S STATE OF PUNJAB	RAMANDEEP KAUR, , PANKAJ BAINS RAMANDEEP KAUR, A.G. PUNJAB , PANKAJ BAINS
216	V	JALANDHAR [19-JUL-25]	CRM-M-16595-2025 (RBPCAW) (CA)	XXXXX V/S XXXXX	MANBIR SINGH BATTH, , MANBIR SINGH BATTH, SAUMAN SINGH GILL
217	V	FARIDABAD [19-JUL-25]	CRM-M-18125-2025 (RBHCAW)	XXXXX V/S XXXXX	RAVI MALIK, , YOGESHWAR DAYAL
218	V	BATHINDA [19-JUL-25]	CRM-M-18359-2025 (RBPCAW) CRM-13837-2025 (EXEMPTION) WITH CRM-M-18430-2025 CRM-13910-2025 (EXEMPTION)	XXXXX V/S XXXXX DARSHAN SINGH V/S STATE OF PUNJAB	DR. RAU P.S. GIRWAR, , ARCHANA ARORA, ARSHPREET KHADIAL, ASHISH SHARMA, DR. RAU P.S. GIRWAR, KUSHAATULA PUHANIAN DR. RAU P.S. GIRWAR, DR. RAU P.S. GIRWAR, A.G. PUNJAB , ARCHANA ARORA, ARSHPREET KHADIAL, ASHISH SHARMA, DR. RAU P.S. GIRWAR, KUSHAATULA PUHANIAN DR. RAU P.S. GIRWAR,
219	V	GURDASPUR [19-JUL-25]	CRM-M-22889-2025 (RBPCAW)	XXXXX V/S XXXXX	RAJIV KUMAR SAINI, , RAJIV KUMAR SAINI, VIVEK SHARMA VASHISHT
220	V	PATHANKOT [19-JUL-25]	CRM-M-32664-2025 (RBPCAW)	XXXXX V/S XXXXX	MUNISH PURI,
221	V	MOGA [19-JUL-25]	CRM-M-37658-2025 (RBPCAW)	XXXXX V/S XXXXX	AMITOJ SINGH DHALIWAL, , MANMOHAN KAUR DHALIWAL
222	V	SIRSA [19-JUL-25]	CRM-M-37781-2025 (RBHCAW)	XXXXX V/S XXXXX	SAMAY SANDHAWALIA,
223	V	LUDHIANA [19-JUL-25]	CRM-M-37876-2025 (RBPCAW)	XXXXX V/S XXXXX	NAVEEN SHARMA, A.G. PUNJAB
224	V	YAMUNA-NAGAR [19-JUL-25]	CRM-M-37890-2025 (RBHCAW)	XXXXX V/S XXXXX	ISHAN SHARMA, , HIMANSHU OBROI
225	I	PANIPAT [19-JUL-25]	CRM-3402-2025 (CAW SOS) (SOS) CRM-3399-2025 (EXEMPTION :NOR) IN CRA-S-296-2025	XXXXX V/S XXXXX	DIGANTIKA RAO, DIGANTIKA RAO, A.G. HARYANA DIGANTIKA RAO, , TRIYYAMBIKA RAO
226	V	PATIALA [19-JUL-25]	CRWP-4874-2025 (CAW)	XXXXX V/S XXXXX	SAHIL KUMAR, A.G. HARYANA , GURMEET SINGH, SAHDEV, SAHIL KUMAR
321 of 434		7/19/2025, 9:20 PM			

227 II	FARIDKOT [19-JUL-25]	CRR(F)-128-2018 (CAW) CRM-10323-2018 (POR) CRM-10324-2018 (STAY) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	KAMALDIP SINGH SIDHU, , KULBHUSHAN RAHEJA, RAKESH BHATEJA KAMALDIP SINGH SIDHU, KAMALDIP SINGH SIDHU,
228 II	HISSAR [19-JUL-25]	CRR(F)-397-2018 (CAW) CRM-27354-2018 (OTHER :ADDITIONAL EVIDENCE) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	NARENDER KAAJLA, NARENDER KAAJLA,
229 II	FARIDABAD [19-JUL-25]	CRR(F)-1417-2018 (CAW) CRM-32567-2019 (RECALLING) CRM-44401-2018 (EXEMPTION) CRM-44402-2018 (STAY PROCEED) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	SANJIV GUPTA, , ABHILAKSH GROVER, SANYAM KHETARPAL SANJIV GUPTA, ABILAKSH GROVER SANJIV GUPTA, SANJIV GUPTA,
230 II	BARNALA [19-JUL-25]	CRR(F)-401-2019 (CAW) CRM-19938-2019 (POR) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	MUNISH GARG, MUNISH GARG,
231 II	UT-CHANDIGARH [19-JUL-25]	CRR-1763-2021 (CAW) CRM-44249-2021 (STAY PROCEED) CRM-8556-2022 (IMPLEAD) CRM-36729-2022 (PREPONE) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	H.S. SAINI, , MUNFAID KHAN, MUNFAID KHAN, TARUN SINGHAL,, TARUN SINGHAL H.S. SAINI, TARUN SINGHAL, , TARUN SINGHAL H.S. SAINI, , TARUN SINGHAL
232 II	GURDASPUR [19-JUL-25]	CRR(F)-160-2021 (CAW) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	ADITYA SANGHI, , R.K.ARYA, SHAVETA SANGHI
233 II	AMBALA [19-JUL-25]	CRM-45175-2022 (CAW) (DELAY(F)) & O&M CRR(F)-1174-2022	XXXXX V/S XXXXX	R.P. SINGH AHLUWALIA, R.P. SINGH AHLUWALIA,
234 II	KAPURTHALA [19-JUL-25]	CRR-2437-2022 (CAW) WITH CRR-2633-2022 (/PROCEEDINGS STAYED)	XXXXX V/S XXXXX KRISHNA AND ANOTHER V/S STATE OF PUNJAB	RAKESH KUMAR, A.G. PUNJAB , MANJOT KAUR, AAG, PUNJAB. , RAKESH KUMAR RAKESH KUMAR, A.G. PUNJAB , RAKESH KUMAR
235 II	PANIPAT [19-JUL-25]	CRR(F)-218-2023 (CAW) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	RAMAN SINGLA, , RAMAN SINGLA, SANJEEV SHARMA
236 II	MAHENDERGARH [19-JUL-25]	CRR(F)-573-2023 (CAW) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	MUKESH YADAV, , MUKESH YADAV

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237	II	PATIALA [19-JUL-25]	CRR(F)-762-2023 (CAW) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	SUMANPREET AULAKH, , PRASHANT BANSAL
238	II	GURGAON [19-JUL-25]	CRR(F)-1011-2023 (CAW) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	VISHAL GARG NARWANA,
239	II	JIND [19-JUL-25]	CRR(F)-1225-2023 (CAW) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	PARVESH JAGLAN, , VISHAL KHATKAR
240	II	GURGAON [19-JUL-25]	CRR(F)-1274-2023 (CAW) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	ABHISHEK JINDAL, , DR. ANAND KUMAR BISHNOI
241	II	JIND [19-JUL-25]	CRR(F)-1707-2023 (CAW) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	ANIL RATHEE, , NITIN RATHEE, SHAILENDER SINGH GILL
242	II	SONEPAT [19-JUL-25]	CRR(F)-1770-2023 (CAW) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	JITENDER MALIK, , BALRAJ SINGH RATHEE, VINAY SINGH
243	II	GURGAON [19-JUL-25]	CRR(F)-1775-2023 (CAW) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	GAGANDEEP RANA, , GAGANDEEP RANA, SONU GIRI
244	II	HOSHIARPUR [19-JUL-25]	CRM-35446-2024 (CAW) (<i>DELAY(F)</i>) & O&M CRR(F)-1119-2024	XXXXX V/S XXXXX	SANJAY GUPTA, , SANJAY GUPTA SANJAY GUPTA, , ESH GUPTA, MAN MOHIT MALIK, SANJAY GUPTA, SARIKA GUPTA
245	II	BHIWANI [19-JUL-25]	CRR(F)-650-2024 (CAW) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	VIRENDER KUMAR, , VIRENDER KUMAR, YOWAN SHARMA
246	II	FARIDABAD [19-JUL-25]	CRR(F)-219-2025 (CAW) CRM-6297-2025 (<i>STAY</i>) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	AMARDEEP SINGH SHEORAN, AMARDEEP SINGH SHEORAN,
247	II	LUDHIANA [19-JUL-25]	CRR(F)-235-2025 (CAW) CRM-6781-2025 (<i>STAY</i>) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	SARJU PURI, , KUDRAT SAREEN, NASEEMA A SHEIKH, SARJU PURI SARJU PURI,
248	II	FARIDKOT [19-JUL-25]	CRR(F)-275-2025 (CAW) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	SANDEEP KUMAR PASSI, , Sandeep Kumar Passi
249	II	PANIPAT [19-JUL-25]	CRR(F)-563-2025 (CAW) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	CHIRAG SURI,
250	V	REWARI [19-JUL-25]	CRM-M-5726-2025 (CAW)	XXXXX V/S XXXXX	SAHIL GUPTA, A.G. HARYANA
251	V	PANCHKULA [19-JUL-25]	CRM-M-10965-2025 (CAW)	XXXXX V/S XXXXX	RAM PAL VERMA, A.G. HARYANA
252	V	MEWAT (NUH) [19-JUL-25]	CRM-M-18759-2025 (CAW)	XXXXX V/S XXXXX	AFJAL HUSSAIN, A.G. HARYANA , ADITI GIRDHAR AG HRY, AFZAL HUSSAIN, ANJUM HUSSAIN, DEEPANSHU MATYA, KHALID
323 of 434		7/19/2025, 9:20 PM			

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268 V	MALERKOTLA [19-JUL-25]	CRM-M-26326-2025 (QP CAW COM)	XXXXX V/S XXXXX	B.R. RANA I, A.G. PUNJAB , DIGVIJAY NAGPAL
269 V	PATIALA [19-JUL-25]	CRM-M-30518-2025 (QP CAW COM)	XXXXX V/S XXXXX	ANSHUL KHURANA, A.G. HARYANA , ANSHUL KHURANA

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 23/07/2025 <u>CR NO 61</u>				
HON'BLE MRS. JUSTICE MANISHA BATRA				
Dedicated VC Link for Hybrid Hearing: https://zoom.us/my/vcphhc61 Meeting ID is 599 905 1504				
201 V	KURUKSHETRA [19-JUL-25]	CRR-905-2025 (IO) (CRM-M-35753-2025 BAIL PENDING)	MANOJ KUMAR ALIAS MANOJ KUMAR BHALLA V/S STATE OF HARYANA	VISHAL DEEP GOYAL, A.G. HARYANA , SHIV PARKASH
202 II	KAPURTHALA [19-JUL-25]	CRM-M-45976-2016 (QP PROSTAY) WITH CRM-M-43027-2019 WITH CRM-M-43134-2019 (<i>:multi matching</i>) (PROCEEDING STAYED)	GURDEV SINGH AND OTHER V/S STATE OF PUNJAB AND ANR AMARJIT SINGH AND OTHERS V/ S STATE OF PUNJAB AND ANOTHER AMARJIT SINGH AND OTHERS V/ S STATE OF PUNJAB AND ANOTHER	RAKESH KUMAR, , A.G. PUNJAB, Kanwal S. Walia, RAKESH KUMAR, VIVEK K. THAKUR VIVEK K. THAKUR, , Kanwal S. Walia, VIVEK K. THAKUR VIVEK K. THAKUR, , Kanwal S. Walia, RAKESH KUMAR, TUSHAR SHARMA, VIVEK K. THAKUR
203 V	UT-CHANDIGARH [19-JUL-25]	CRM-M-16691-2018 (QP) CRM-28181-2018 (EXEMPTION) WITH CRM-M-10471-2024 (PROCEEDINGS BEFORE TRIAL COURT HAS BEEN STAYED.)	MADHAV SIKKA AND ANOTHER V/ S UNION TERRITORY OF CHANDIGARH AND ANR ACHAL KUMAR KATARIA V/S STATE OF UT CHD AND ANR	VAIBHAV SHARMA, , ADARSH DUBEY,, ANKIT CHOWDHRI, SUMIT JAIN VAIBHAV SHARMA, PRATEEK GUPTA, , DUSHYANT RANA
204 V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-23109-2023 (QP) WITH CRM-M-23111-2023 (PROCEEDINGS STAYED)	WWICS ESTATES PVT. LTD. AND OTHERS V/S M/S INDIA BULLS HOUSING FINANCE LIMITED WWICS ESTATES PVT. LTD. AND OTHERS V/S M/S INDIA BULLS HOUSING FINANCE LIMITED	NIKHIL GHAI, , BIPAN GHAI, K.S. RUPAL, RAMAN WALIA, GURJAS GILL, BHUPINDER GHAI, KUNAL DAWAR NIKHIL GHAI, , KUNAL DAWAR
205 V	HOSHIARPUR [19-JUL-25]	CRM-M-15481-2024 (QP)	ANTERPREET KAUR AND OTHERS V/S STATE OF PUNJAB AND ANOTHER	KRISHAN SINGH DADWAL, A.G. PUNJAB , NARESH KUMAR, NEHA JAIN, PRABHDEEP SINGH, ASSTT. A.G., PUNJAB.
206 V	PATIALA [19-JUL-25]	CRM-M-46151-2024 (AB)	SANJEEV KUMAR V/S STATE OF PUNJAB	SUNNY KUMAR SINGLA, A.G. PUNJAB , JASJEET SINGH DHALIWAL, AAG, PUNJAB, INDERJEET SINGH LADHER, DAG, PUNJAB, SHERRY K SINGLA, SUNNY KUMAR SINGLA
207 V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-22983-2025 (AB) (EXT OF TIME) IN CRM-M-7408-2025 (MAIN DECIDED)	PAWAN KUMAR V/S STATE OF PUNJAB	HARPAL SINGH BAIDWAN , A.G. PUNJAB SAMAY SANDHAWALIA, A.G. PUNJAB , SAMAY SANDHAWALIA, YASH PAL SHARMA
208 V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-10673-2025 (AB) WITH CRM-M-12302-2025	RADHIKA V/S STATE OF PUNJAB AJAY PANDEY V/S STATE OF PUNJAB	ATUL GOYAL, ATUL GOYAL, A.G. PUNJAB
209 V	PATIALA [19-JUL-25]	CRM-M-20526-2025 (AB)	TARSEM CHAND V/S STATE OF PUNJAB AND ANOTHER	GAURAV DATTA, A.G. PUNJAB , ANGREJ SINGH, GAURAV DATTA, KOMALPREET SINGH, SRISHTI SHARMA, VAIBHAV BHARGAV
210 V	KARNAL [19-JUL-25]	CRM-M-24810-2025 (AB)	SAMEER ALIAS KANNA V/S STATE OF HARYANA	MONIKA GUPTA, A.G. HARYANA , ARUN KUMAR GUPTA, MONIKA GUPTA, YASH GOYAL

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211	V	SONEPAT [19-JUL-25]	CRM-M-27404-2025 (AB)	SATISH KUMAR V/S STATE OF HARYANA	SHARMILA SHARMA, , AJAY SINGH GHANGAS
212	V	FATEHGARH-SAHIB [19-JUL-25]	CRM-M-29362-2025 (AB)	GURDIYAL SINGH ALIAS GURDIAL SINGH V/S STATE OF PUNJAB	SUNEET PAL SINGH AULAKH, , AMANDEEP SINGH SIDHU
213	V	FATEHABAD [19-JUL-25]	CRM-M-29590-2025 (AB) WITH CRM-M-31622-2025	HARJINDER KAUR V/S STATE OF HARYANA SHUDHVEER SINGH V/S STATE OF HARYANA	LOVEPREET SINGH, A.G. HARYANA LOVEPREET SINGH, , NAVEEN S BHARDWAJ, ADDL. AG, HARYANA
214	V	FAZILKA [19-JUL-25]	CRM-M-31517-2025 (AB)	JASWINDER SINGH V/S STATE OF PUNJAB	SHIVRAJ ANGI @ NISHANT ANGI, A.G. PUNJAB
215	V	SIRSA [19-JUL-25]	CRM-M-32931-2025 (AB)	KULDEEP SINGH V/S STATE OF HARYANA	SUMEET SINGH BRAR,
216	V	LUDHIANA [19-JUL-25]	CRM-M-33407-2025 (AB)	MOHAMMAD SAYED ALIAS MAUJI ALIAS CHAHAT KHAN V/S STATE OF PUNJAB	SUKHMEET SINGH,
217	V	AMBALA [19-JUL-25]	CRM-M-33725-2025 (AB)	NARINDER SINGH V/S STATE OF HARYANA	VISHAL AGGARWAL, A.G. HARYANA , HRITIK SHARMA
218	V	LUDHIANA [19-JUL-25]	CRM-M-34157-2025 (AB)	SHREYA NAGPAL ALIAS SHREYA SUDAN V/S STATE OF PUNJAB	SARTEJ SINGH NARULA, A.G. PUNJAB , MOHIT KAPOOR, LEARNED SR. DAG, PUNJAB,, MAYUR SINGLA, SIDHARTH GROVER, VIVEK SHARMA VASHISHT
219	V	HISSAR [19-JUL-25]	CRM-M-34787-2025 (AB)	SANDEEP V/S STATE OF HARYANA	SANCHIT PUNIA, A.G. HARYANA , APOORV GARG AG HRY, SANCHIT PUNIA
220	V	TARANTARAN [19-JUL-25]	CRM-M-34247-2024 (RBPB)	AMARJIT SINGH ALIAS KALA V/S STATE OF PUNJAB	SUKHBIR MAANDI, A.G. PUNJAB
221	V	KARNAL [19-JUL-25]	CRM-M-44052-2024 (RBHRY)	PARVESH KUMAR V/S STATE OF HARYANA	PRAGYAT BHARDWAJ, A.G. HARYANA , G.S.SANDHU
222	V	FAZILKA [19-JUL-25]	CRM-M-51543-2024 (RBPB)	RAMANDEEP KUMAR ALIAS RINKU ALIAS RAMAN V/S STATE OF PUNJAB	LOVEPREET HANDA, , GURPREET SINGH THIND
223	V	PATIALA [19-JUL-25]	CRM-M-55917-2024 (RBPB)	ARSHPREET SINGH ALIAS ASHPREET SINGH V/S STATE OF PUNJAB	SATNAM SINGH GILL, A.G. PUNJAB , GAUTAM KUMAR, MANJOT KAUR, SAKSHI BAKSHI
224	V	SRI MUKTSAR SAHIB [19-JUL-25]	CRM-M-57141-2024 (RBPB)	SUKHWINDER SINGH ALIAS CHANGIARA V/S STATE OF PUNJAB	AMANINDER SINGH SEKHON, A.G. PUNJAB , AMANINDER SINGH SEKHON, Guninder Singh Brar
225	V	KAITHAL [19-JUL-25]	CRM-M-289-2025 (RBHRY)	RAM MEHAR ALIAS RAJA V/S STATE OF HARYANA	MANOJ TANWAR, A.G. HARYANA
226	V	TARANTARAN [19-JUL-25]	CRM-M-898-2025 (RBPB)	VANSH ALIAS PRINCEPAL SINGH V/S STATE OF PUNJAB	AMIT ARORA,
227	V	PATIALA [19-JUL-25]	CRM-M-1178-2025 (RBPB)	AMANPREET SINGH V/S STATE OF PUNJAB	SATNAM SINGH GILL, , MANJOT KAUR, SAKSHI BAKSHI
228	V	SRI MUKTSAR SAHIB [19-JUL-25]	CRM-M-2672-2025 (RBPB)	PREMDEEP SINGH V/S STATE OF PUNJAB	GURPAL SINGH SANDHU, A.G. PUNJAB , RAJWINDER KAUR SANDHU

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229	V	AMRITSAR [19-JUL-25]	CRM-M-3817-2025 (RBPB)	RAJBIR SINGH V/S STATE OF PUNJAB	UMESH AGGARWAL, , GURJINDER SINGH, PARDIHI AGGARWAL
230	V	LUDHIANA [19-JUL-25]	CRM-M-5401-2025 (RBPB)	BABLU V/S STATE OF PUNJAB	NAVEEN BAWA, , YASH PAL SHARMA
231	V	JALANDHAR [19-JUL-25]	CRM-M-7706-2025 (RBPB)	GURMAIL SINGH ALIAS LADDO V/ S STATE OF PUNJAB	ASHOK GIRI, , ASHOK GIRI
232	V	MOGA [19-JUL-25]	CRM-M-7899-2025 (RBPB)	DHARAMPREET SINGH ALIAS DHAMMI V/S STATE OF PUNJAB	ARSHDEEP SINGH BRAR, , ARSHDEEP SINGH BRAR
233	V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-8244-2025 (RBPB)	BHIM KUMARI RANA V/S STATE OF PUNJAB	INDERPREET SINGH KOONER, A.G. PUNJAB , INDERPREET SINGH KOONER
234	V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-9280-2025 (RBPB) (CANCEL BAIL)	SURINDER KUMAR SONI V/S STATE OF PUNJAB AND ANR	VIRENDER SONI, A.G. PUNJAB , GAURAV DATTA, JASJEET SINGH DHALIWAL, AAG, PUNJAB, VIRENDER SONI
235	V	SRI MUKTSAR SAHIB [19-JUL-25]	CRM-M-9982-2025 (RBPB)	JAGMEET SINGH V/S STATE OF PUNJAB	LOKESH VOHRA, A.G. PUNJAB , LOKESH VOHRA
236	V	PANIPAT [19-JUL-25]	CRM-M-11011-2025 (RBHRY)	VIJAY V/S STATE OF HARYANA	SAHIL CHOUDHARY, A.G. HARYANA , MANJEET KUMAR
237	V	UT-CHANDIGARH [19-JUL-25]	CRM-M-12692-2025 (RBPB)	PRITPAL SINGH V/S UNION OF INDIA, NARCOTICS CONTROL BUREAU AND ANOTHER	ARNAV GHAI, , RAJIV SHARMA(HISARWALE)
238	V	SANGRUR [19-JUL-25]	CRM-M-14874-2025 (RBPB)	JAGSIR SINGH V/S STATE OF PUNJAB	SUMEET PURI,
239	V	LUDHIANA [19-JUL-25]	CRM-M-15503-2025 (RBPB)	GAGAN V/S STATE OF PUNJAB	DHARAMVIR SHARMA, A.G. PUNJAB , DHARAMIR SHARMA, POOJA NAYAR SHARMA, HITESH CHAUHAN, MANISH BOORA, SURESH KUMAR KAUSHIK, YASH PAL SHARMA
240	V	GURGAON [19-JUL-25]	CRM-M-16337-2025 (RBHRY)	SABBIR KHAN ALIAS SABIR V/S STATE OF HARYANA	ARUN SHARMA, A.G. HARYANA , ASHISH SHARMA, ROZY BHARDWAJ, VAKIL SINGH
241	V	PATIALA [19-JUL-25]	CRM-M-16627-2025 (RBPB)	NASIB KAUR V/S STATE OF PUNJAB	SANDEEP SAINI, , SANDEEP SAINI
242	V	YAMUNA-NAGAR [19-JUL-25]	CRM-M-18095-2025 (RBHRY) (EXEMPTION)	NADEEM V/S STATE OF HARYANA	ASHISH GREWAL, A.G. HARYANA
243	V	FATEHABAD [19-JUL-25]	CRM-M-21227-2025 (RBHRY)	SHUBHAM ALIAS SHUBI V/S STATE OF HARYANA	VIKAS BISHNOI, , VIKAS BISHNOI, VISHESH BISHNOI
244	V	BARNALA [19-JUL-25]	CRM-M-21840-2025 (RBPB)	FEROZDEEN V/S STATE OF PUNJAB	ARJUNVEER SHARMA, , ARJUNVEER SHARMA, CHAHAT GOYAL
245	V	SONEPAT [19-JUL-25]	CRM-M-22071-2025 (RBPB) (SA)	JITENDER ALIAS MONU V/S STATE OF HARYANA	HARSHIT SINGLA, A.G. HARYANA , AMIT KUMAR, HARSIMRAT SINGH RANDHAWA, MANOJ KUMAR PUNDIR
246	V	AMRITSAR [19-JUL-25]	CRM-M-22285-2025 (RBPB)	RITIK MALHOTRA V/S STATE OF PUNJAB	VAIBHAV NARANG, A.G. PUNJAB
329 of 434			7/19/2025, 9:20 PM		

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247	V	LUDHIANA [19-JUL-25]	CRM-M-22317-2025 (RBPB)	SUNITA ALIAS SUNITA RANI V/S STATE OF PUNJAB	NARESH KUMAR KALIA, A.G. PUNJAB , ABHISHEK KHULLAR, YASH PAL SHARMA
248	V	KARNAL [19-JUL-25]	CRM-M-23752-2025 (RBHRY)	PHULLO DEVI @ SUMITRA DEVI V/ S STATE OF HARYANA	SUMIT SINGH BAIRAGI, , PARMINDER KAUR
249	V	SANGRUR [19-JUL-25]	CRM-M-24483-2025 (RBPB)	ACHHRA DEVI ALIAS ICHRA DEVI V/S STATE OF PUNJAB	PARMINDER SINGH SEKHON, A.G. PUNJAB , LAGHUINDER SINGH SEKHON, RAJDEEP SINGH GILL
250	V	REWARI [19-JUL-25]	CRM-M-24626-2025 (RBHRY)	RAHUL ALIAS DADDU V/S STATE OF HARYANA	GAGANDEEP KAUR, A.G. HARYANA
251	V	LUDHIANA [19-JUL-25]	CRM-M-27790-2025 (RBPB)	KISHORE GUPTA V/S STATE OF PUNJAB	LAKSHAY GOEL, A.G. PUNJAB , YOGESH GOEL
252	V	SIRSA [19-JUL-25]	CRM-M-27905-2025 (RBHRY)	NARESH KUMAR SON OF DEV RAJ V/S STATE OF HARYANA	ADITYA SANGHI,
253	V	TARANTARAN [19-JUL-25]	CRM-M-28355-2025 (RBPB)	NANAK SINGH ALIAS LADI V/S STATE OF PUNJAB	AMIT ARORA,
254	V	REWARI [19-JUL-25]	CRM-M-28722-2025 (RBHRY)	JOGENDER V/S STATE OF HARYANA	PARTAP SINGH, A.G. HARYANA , VIKAS
255	V	SIRSA [19-JUL-25]	CRM-M-32290-2025 (RBHRY)	GAURAV JHA V/S STATE OF HARYANA	ADITYA SANGHI, , KUSHAGRA BENIWAL
256	V	AMRITSAR [19-JUL-25]	CRM-M-32500-2025 (RBPB)	SAHIL V/S STATE OF PUNJAB	HAKIKAT SINGH GREWAL,
257	V	JALANDHAR [19-JUL-25]	CRM-M-33875-2025 (RBPB) (INT BAIL) (SA)	PARGAT SINGH V/S STATE OF PUNJAB	J.S. BAINS, A.G. PUNJAB
258	V	LUDHIANA [19-JUL-25]	CRM-M-35599-2025 (RBPB)	RAMAN KUMAR CHAURASIA AND ANOTHER V/S DIRECTORATE GENERAL OF GST INTELLIGENCE, LUDHIANA AND ANOTHER	J S BEDI,
259	V	FARIDABAD [19-JUL-25]	CRM-M-37647-2025 (RBHRY)	SANTOSH V/S STATE OF HARYANA	KUNAL DAWAR, A.G. HARYANA , JAGJOT SINGH
260	V	KURUKSHETRA [19-JUL-25]	CRM-M-37734-2025 (RBHRY)	RAMANDEEP @ MANRAJ V/S STATE OF HARYANA	RISHI LAL, , RISHI LAL
261	V	PALWAL [19-JUL-25]	CRM-M-37748-2025 (RBHRY) (SA)	SATISH ALIAS MINTU V/S STATE OF HARYANA	RAM SINGH CHAUDHARY, A.G. HARYANA , AAFTAB HASAN
262	V	JALANDHAR [19-JUL-25]	CRM-M-37810-2025 (RBPB) (SA)	VIJAY KUMAR ALIAS MINTU V/S STATE OF PUNJAB	SANDEEP SHARMA, A.G. PUNJAB
263	V	PATIALA [19-JUL-25]	CRM-M-37817-2025 (RBPB)	JAILO ALIAS KALI V/S STATE OF PUNJAB	SATNAM SINGH GILL, A.G. PUNJAB , GAUTAM KUMAR, MANJOT KAUR
264	V	FAZILKA [19-JUL-25]	CRM-M-37875-2025 (RBPB)	BALDEV SINGH ALIAS JANTI V/S STATE OF PUNJAB	PIYUSH SHARMA,
265	V	KURUKSHETRA [19-JUL-25]	CRM-M-37879-2025 (RBHRY) (SA)	KALU RAM PATIDHAR V/S STATE OF HARYANA	TARUN DEEP KUMAR, A.G. HARYANA
266	V	PALWAL [19-JUL-25]	CRM-M-37888-2025 (RBHRY)	MANISH V/S STATE OF HARYANA	NIHUL PRATAP SINGH, A.G. HARYANA , SAKSHAM ARORA
330 of 434			7/19/2025, 9:20 PM		

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267 II	FEROZEPUR [19-JUL-25]	CRM-9553-2024 (NDPS SOS) (SOS) IN CRA-S-3478-2023	JOGINDER SINGH V/S STATE OF PUNJAB	L.S.SIDHU, A.G. PUNJAB L.S.SIDHU, A.G. PUNJAB
		WITH CRM-46968-2024 (SOS :SECOND SOS) IN CRA-S-3475-2023	RAJWINDER SINGH ALIAS RAJU V/S STATE OF PUNJAB	KAMAL NARULA, KAMAL NARULA, A.G. PUNJAB , KAMAL NARULA
268 II	JALANDHAR [19-JUL-25]	CRM-21527-2024 (NDPS SOS) (SOS :FIRST SOS) IN CRA-S-1762-2024	DEEPAK YADAV V/S STATE OF PUNJAB	ANUPAM BHANOT (MRS.), , BRIJESH NANDAN,STUTI SHARDA BRIJESH NANDAN, A.G. PUNJAB , BRIJESH NANDAN
269 V	JALANDHAR [19-JUL-25]	CRWP-3033-2025 ((PROT))	SHIVA KAKAR V/S STATE OF PUNJAB AND OTHERS	RUHANI CHADHA, A.G. PUNJAB , PARVESH SACHDEVA, RUHANI CHADHA, VIKAS KUMAR
270 V	FARIDABAD [19-JUL-25]	CRM-A-1073-MA-2015 (LTAPP) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	SHYAM V/S BHIM SINGH CHANDILA	KUNAL DAWAR, , AP BHANDARI
271 V	AMRITSAR [19-JUL-25]	CRM-A-1904-MA-2015 (LTAPP) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	KASHMIT SINGH V/S DARSHAN SINGH	VENEET SHARMA, , L M GULATI, L.M. GULATI, SANDEEP SHARMA
272 V	PANCHKULA [19-JUL-25]	CRM-35258-2017 (LTAPP) (DELAY(F)) & CRM-A-2364-MA-2017	POONAM SHARMA @ POONAM KAUSHIK V/S STATE OF HARYANA AND OTHERS	AMIT KUMAR, , J.S COONER AMIT KUMAR, , JAGRAM SINGH COONER
		WITH CRM-36340-2017 (DELAY(F)) & CRM-A-2407-MA-2017	POONAM SHARMA @ POONAM KAUSHIK V/S STATE OF HARYANA AND OTHERS	AMIT KUMAR, AMIT KUMAR, , JAGRAM SINGH COONER
273 V	GURDASPUR [19-JUL-25]	CRM-A-2260-MA-2017 (LTAPP)	STATE OF PUNJAB V/S MANJIT SINGH & ORS	ADVOCATE GENERAL PUNJAB, , ASHOK KUMAR ARORA, HITESH KUMAR SAMMI, NAMISH SODHI, NAND LAL SAMMI
274 V	SANGRUR [19-JUL-25]	CRM-A-2666-MA-2017 (LTAPP) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	SIMRANJIT SINGH V/S SURESH KUMAR AND ANR	MANISH KUMAR SINGLA,
275 V	LUDHIANA [19-JUL-25]	CRM-A-812-MA-2018 (LTAPP) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	SATBIR KUMAR V/S SARABJIT SINGH	RAVI SINGH, , RAVI SINGH
276 V	GURGAON [19-JUL-25]	CRA-AS-159-2019 (ACQ) WITH CRA-AS-161-2019	M/S POOJA COSMETICS V/S VIRENDER MOHAN M/S POOJA COSMETICS V/S GHULAM SARWAR	BY ORDER, , SACHIN MITTAL, VIKRANT RANA BY ORDER, , SACHIN MITTAL, VIKRANT RANA
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
277 V	MAHENDERGARH [19-JUL-25]	CRM-19958-2019 (LTAPP) (DELAY(F)) & O&M CRM-A-1227-2019 (BOHCJ DT 10.01.2025)	BALA DEVI V/S STATE OF HARYANA AND ANR	DHRUV SIHAG, DHRUV SIHAG,
278 V	BHIWANI [19-JUL-25]	CRM-A-1973-2019 (LTAPP) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	PARDEEP KUMAR V/S STATE OF HARYANA AND ANOTHER	RAMAN CHAWLA, , KESHAV PRATAP SINGH, NEERAJ POSWAL, RAMAN CHAWLA

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279	V	FARIDABAD [19-JUL-25]	CRM-A-2716-2019 (LTAPP) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	NEELAM PIKKA V/S AMIT KUMAR	RAM BILAS GUPTA,
280	V	GURGAON [19-JUL-25]	CRM-A-2784-2019 (LTAPP) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	ANKIT YADAV V/S SHEKHAR YADAV	MANU RATTAN, , MANU RATTAN, NIKHIL KUMAR
281	V	ROPAR [19-JUL-25]	CRM-A-519-2020 (LTAPP) CRM-10136-2020 (EXEMPTION) CRM-10137-2020 (OTHER) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	MUKESH SINGH V/S PARGAT SINGH	ATUL GOYAL, , MANTARAN S. GHUMAN, ATUL GOYAL, ATUL GOYAL,
282	V	GURGAON [19-JUL-25]	CRM-32513-2023 (LTAPP) (DELAY(F)) & O&M CRM-A-1035-2023 (BARRED CM)	M/S GURUNANAK SCAFFOLDINGS V/S M/S ELITE CONSULTANTS AND ORS.	IPS MANGAT, , IPS MANGAT IPS MANGAT, , IPS MANGAT
283	II	PANIPAT [19-JUL-25]	CRM-27753-2023 (CONV GEN >3 UPTO 5YR) (SOS) IN CRA-S-1837-2023	FARAJ UR REHMAN V/S STATE OF HARYANA	SUNEET KUMAR, A.G. HARYANA SUNEET KUMAR, A.G. HARYANA , SAURABH GARG
284	V	YAMUNA-NAGAR [19-JUL-25]	CRM-A-1588-2023 (LTAPP)	MOHIT AGGARWAL V/S STATE OF HARYANA AND ANOTHER	SANJIV GUPTA, A.G. HARYANA , SANDEEP SINGH
285	V	CHARKHI DADRI [19-JUL-25]	CRA-AS-448-2024 (ACQ) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	SATISH CHAND V/S SURESH	BY ORDER,
286	II	FARIDKOT [19-JUL-25]	CRM-49095-2024 (CRRAC) (OTHER :PERMISSION) IN CRR-947-2013	LACHHMAN SINGH & ORS V/S STATE OF PUNJAB	DEEPAK GUPTA, A.G. PUNJAB , AVIKARAN BANSAL, RUCHIKA SABHERWAL RK DHIMAN, , DEEPAK GUPTA
287	II	[19-JUL-25]	CRM-20604-2024 (CAW) (RECALLING) IN CRR(F)-251-2016 (MAIN CASE DECIDED)	XXXXXX V/S XXXXXX	SANDEEP THAKAN, SANDEEP THAKAN, , RAJESH DHANKAR, RAJESH KUMAR DHANKAR
288	I	TARANTARAN [19-JUL-25]	CRR-362-2016 (CONONEYEAR) WITH CRR-363-2016	JOGINDER SINGH V/S STATE OF PUNJAB HARPAL SINGH V/S STATE OF PUNJAB	AMIT ARORA, , JAGJIT SINGH KAMALDEEP SINGH SODHI,
289	I	MOGA [19-JUL-25]	CRR-3942-2016 (CONONEYEAR)	PARAMJIT SINGH @ PAMMA V/S STATE OF PUNJAB	VIVEK GOEL, , R. AVIKARAN BANSAL, ADVOCATE FOR MR. VIVEK GOEL, , VIVEK GOEL
290	II	SONEPAT [19-JUL-25]	CRR-1578-2018 (CRRAC)	JASIBAI V/S OM PARKASH	VIRENDER SONI, , SUNIL KUMAR TANDON, SUNIL KUMAR TANTON (P), VIRENDER SONI
291	II	SRI MUKTSAR SAHIB [19-JUL-25]	CRR-1739-2018 (138 NIA) CRM-17965-2018 (STAY) CRM-17966-2018 (SOS)	RAJAT KUMAR @ RANJEET V/S BALKAR SINGH & ANR	NAINA ISSAR, , ANKIT JOSHI(LEGAL AID (HCLSC), G.S SANDHU, SIDDHARTH GUPTA, SURINDER SINGH SIAO NAINA ISSAR, NAINA ISSAR,
332 of 434		7/19/2025, 9:20 PM			

7/19/2025, 9:20 PM

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305	V	KAITHAL [19-JUL-25]	CRM-M-28904-2017 (QP)	BALWINDER SINGH V/S BALDEV KRISHAN AND ORS	RAJINDER GOYAL, , ABHINAV, AJAY SHARMA, AMIT KASHYAP, MAYANK DEV SINGH, GURSEWAK SINGH, RIPUDAMAN SINGH SIDHU
306	V	UT-CHANDIGARH [19-JUL-25]	CRM-40447-2023 (QP) (RECALLING) IN CRM-M-14801-2019	SHIVANI JINDAL V/S LEENA CHANDA AND OTHERS	SANDEEP JAIN, , DAVINDER KUMAR, SACHIN JAIN SANDEEP JAIN, , SANJEEV PANDIT
307	V	LUDHIANA [19-JUL-25]	CRM-25928-2024 (QPCAW) (RECALLING) CRM-25930-2024 (POR) IN CRM-M-44220-2019 (MAIN DECIDED)	XXXXX V/S XXXXX	SUNNY KUMAR SINGLA, , SHERRY K SINGLA SUNNY KUMAR SINGLA, SUNNY KUMAR SINGLA, , SHERRY K SINGLA, SUNNY KUMAR SINGLA
308	II	BATHINDA [19-JUL-25]	CRM-M-11314-2019 (QP PROSTAY) (PROCEEDING STAYED)	CHETAN SHAH AND OTHERS V/S STATE OF PUNJAB THROUGH INSECTICIDE INSPECTOR RAMPURA	ASHIM AGGARWAL,
309	V	AMBALA [19-JUL-25]	CRM-M-11190-2020 (QP) WITH CRM-31806-2022 (POR)	VIVEK KUMAR SINGH V/S STATE OF HARYANA AND ANOTHER VIVEK KUMAR SINGH V/S STATE OF HARYANA AND ANOTHER	RAKESH GUPTA, , ARUN BANSAL, RISHAV SHARMA EKTA SHARMA, , ARUN BANSAL
310	V	LUDHIANA [19-JUL-25]	CRM-M-18508-2022 (QP)	KAVITA SOOD @ KAVITA MOHINDRA AND ORS V/S STATE OF PUNJAB AND OTHERS	OM PAL SHARMA, A.G. PUNJAB , . J.S.LALI,, AAKASH GUPTA, JAGJOT SINGH LALLI
311	V	AMBALA [19-JUL-25]	CRM-M-18901-2022 (QP) CRM-29804-2023 (OTHER) (CONNECTED CASE CRM-M-11190-2020 PENDING)	ASHWANI SAXENA AND OTHERS V/S STATE OF HARYANA AND ANOTHER	VAIBHAV NARANG, A.G. HARYANA , ARUN BANSAL` , HUNARVEER SHARMA, SOBIT PHUTELA, R S CHEEMA, VAIBHAV NARANG SHOBIT PHUTELA,
312	V	LUDHIANA [19-JUL-25]	CRM-M-6511-2024 (QP CYBER CRIME)	RAJINDER KUMAR SHARMA V/S STATE OF PUNJAB AND ANOTHER	AAYUSH GUPTA, A.G. PUNJAB , AAYUSH GUPTA, MADAN GOPAL GUPTA, SHIVAM GROVER
313	V	GURGAON [19-JUL-25]	CRM-M-10810-2024 (QP) (PROCEEDINGS STAYED)	AMIT GOEL V/S SUDESH KUMAR KAUSHIK	KUNAL DAWAR, , KUNAL DAWAR, MAYANK AGGARWAL
314	V	MAHENDERGARH [19-JUL-25]	CRM-M-29576-2024 (QP)	M/S SAHAJ BHARTI MINES V/S STATE OF HARYANA AND OTHERS	ADITYA YADAV, A.G. HARYANA , ARPIT GAUR, SAT NARAIN YADAV
315	V	SIRSA [19-JUL-25]	CRM-M-32468-2024 (QP)	SATISH KUMAR AND ANOTHER V/ S STATE OF HARYANA	RAJ KUMAR BHATIA, A.G. HARYANA , NITISH BHAITA, RAJ KUMAR BHATIA
316	V	UT-CHANDIGARH [19-JUL-25]	CRM-M-34246-2024 (QP)	RAJESH KUMAR DHINGRA AND ANOTHER V/S UNION TERRITORY OF CHANDIGARH	GAUTAM DUTT, , FARHAD KOHLI, GAUTAM DUTT
317	V	KAPURTHALA [19-JUL-25]	CRM-M-52281-2024 (QP COMGEN)	ARMAN SINGH DHALIWAL AND OTHERS V/S STATE OF PUNJAB AND OTHERS	ANGAD PARMAR, , VIVEK K. THAKUR
318	V	GURDASPUR [19-JUL-25]	CRM-M-56562-2024 (QP COMGEN) WITH CRM-M-56748-2024	JAGDEEP SINGH @ JAGGU @ JAGDEEP SAINI V/S STATE OF PUNJAB AND ANR SAMARPAL SINGH AND ORS V/S STATE OF PUNJAB AND ORS	INDERJIT SHARMA, A.G. PUNJAB PREM NATH, A.G. PUNJAB

335 of 434

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 23/07/2025 <u>CR NO 51</u>				
HON'BLE MS. JUSTICE HARPREET KAUR JEEWAN				
Dedicated VC Link for Hybrid Hearing: https://zoom.us/my/vcphhc51 Meeting ID is 648 565 8389				
201 **	GURGAON [19-JUL-25]	RSA-1852-1999 CM-3476-C-1999 (EXEMPTION) CM-3477-C-1999 (STAY)	RAJESH KHATANA V/S RAJESH.	ALOK JAIN., , ALOK JAIN, DEEPAN SINGH SIDHU, MANUJ CHADHA, SHRENIK JAIN, UMESH AGGARWAL, , S C KAPUR, ASHISH KAPUR, ASHOK AGGARWAL, SUBHASH GOYAL, VIKRAM AGGARWAL (NO SIGNATURES) KULDIP SANWAL, KULDIP SANWAL,
202 **	SIRSA [19-JUL-25]	RSA-646-2000	RAM SINGH V/S HARI SINGH ANR.	RAJEEV GODARA, , KRISHAN SINGH, N.D. ACHINT, DIVYA GODARA, SUNIL KUMAR NEHRA SIRSA, SUNIL KUMAR NEHRA SIRSA,
203 **	GURDASPUR [19-JUL-25]	RSA-1668-2022 CM-5389-C-2022 (EXEMPTION(CC)) CM-5390-C-2022 (STAY PROCEED)	BHUPESH KUMAR V/S AMANDEEP SINGH AND ANOTHER	RITAM AGGARWAL, , RAKESH CHAHAR, RITAM AGGARWAL RITAM AGGARWAL, RITAM AGGARWAL,
204 ***	TARANTARAN [19-JUL-25]	CR-7646-2023 (IO) CM-23158-CII-2023 (EXEMPTION) (PROCEEDINGS STAYED)	HARJINDER SINGH V/S SARBJIT SINGH	PARMINDER SINGH KANWAR, PARMINDER SINGH KANWAR,
205 ***	MOHALI (SAS NAGAR) [19-JUL-25]	CR-5383-2024 (IO)	RUPINDER SINGH AND ANOTHER V/S JAGBIR SINGH AND OTHERS	SOM NATH SAINI, , AMIT SAINI, PARDEEP KUMAR KAPILA
206 **	YAMUNA-NAGAR [19-JUL-25]	RSA-2402-2024 CM-9924-C-2024 (EXEMPTION) CM-9925-C-2024 (STAY PROCEED)	AMRIT TRADING COMPANY V/S UTTAR HARYANA BIJLI VITRAN NIGAM LTD AND OTHERS	PANKAJ NANHERA, , ABHISHEK SIROHI, ARVIND SETH, NITIN VERMA, SANJAY VERMA, YOGESH VASHIST PANKAJ NANHERA, PANKAJ NANHERA,
207 ***	BHIWANI [19-JUL-25]	COCP-2490-2025 (CWP-26076-2022)	KARAN SINGH V/S RAJESH KUMAR SINGH, IAS AND OTHERS	NARENDER SINGH KAMBOJ, SATYA PAL JAIN , KARAN KUMAR JUND
208 ***	MOHALI (SAS NAGAR) [19-JUL-25]	COCP-2557-2025 (CWP-7369-2023)	BHIM SINGH V/S SHRI ALOK SHEKHAR AND ANOTHER	NIKHIL ANAND, , ARYAMAN SINGH, NIKHIL ANAND, SHINY CHOPRA, AAG, PB
209 ***	KAPURTHALA [19-JUL-25]	COCP-2745-2025 (CWP-19776-2024)	M/S BHUSHAN CHHURA AND CO V/S TEJVEER SINGH IAS AND OTHERS	R K GIRDHAR, A.G. PUNJAB , CHIRAG GIRDHAR, SHINY CHOPRA, AAG, PB, VIKRAM PREET ARORA
210 ***	FEROZEPUR [19-JUL-25]	COCP-2943-2025 (CRWP-12305-2024)	POOJA RANI AND OTHERS V/S GURKIRAT KIRPAL SINGH AND OTHERS	SAMEER SACHDEVA, , LISHIKA MEHTA, SAMEER SACHDEVA, SHINY CHOPRA, AAG, PB
211 ***	TARANTARAN [19-JUL-25]	COCP-3002-2025 (RSA-659-2020)	ISHTPARTAP SINGH V/S NAVTEJ SINGH AND ANOTHER	AKSHAY CHADHA, , DEVYANI SHARMA, RAGHAV CHADHA, SUNIL CHADHA

212 ***	AMBALA [19-JUL-25]	COCP-3008-2025 (CWP-17407-2015)	ANITA V/S NAVDEEP SINGH VIRK AND ANOTHER	KULDEEP SINGH YADAV, , PK LONGIA, DAG, HRY
213 **	HOSHIARPUR [19-JUL-25]	RSA-1864-2000 CM-3162-C-2000	GURDIP SINGH V/S JAGTAR SINGH;	P.K.GUPTA, , BERJESHWAR SINGH JASWAL, G.P. VASHISHT, G.S. JASWAL, M.L. SAINI, MUNISH GUPTA, N.S. GILL, P.S. RANA, PARAS, RAKESH NAGPAL, RAM KUMAR P.K.GUPTA,
214 **	BHIWANI [19-JUL-25]	FAO-1705-2001 (MACT) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	MAYA DEVI AND OTHERS V/S KHAJAN SINGH & OTHERS	JAGAT SINGH, , PARVEEN KAUSHIK, PARVEEN KAUSHIK,MANITA DALLA, PUNEET SHARMA, SUNNY NAMDEV, SUNNY NAMDEV
215 **	PANIPAT [19-JUL-25]	FAO-2702-2001 (MISCINS) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	DAYA NAND CONSTABLE V/S RAJ PAL AND ;ORS	ASHIT MALIK, , AJIT ATRI, KANAV SINGLA,AAG PB , MANEET KAUSHIK, POONAM JOSHAN, AAG PB, SUSHANT MAINI, DAG PB
216 **	MAHENDERGARH [19-JUL-25]	RSA-269-2001	RATTAN LAL V/S RAM BILASH	ASHOK JINDAL,SANJAY MITTA, , DINESH MITTAL, KULVIR NARWAL, RAVI AMBAWATA, RAVI VERMA, S.N. MITTAL, VENEET SHARMA
217 **	AMRITSAR [19-JUL-25]	RSA-567-2001 CM-1162-C-2001 (EXEMPTION) CM-1164-C-2001 (STAY)	SOHAN SINGH AND OTHERS V/S CHARAN SINGH AND OTHERS	D.S. PHERUMAN, , ASHISH KAMBOJ, B.R.MAHAJAN, GAGANPREET KAUR, BALDEV RAJ MAHAJAN, BALDEV RAJ MAHAJAN, SR. ADV, D.S.PHERUMAN, KUNAL SONI, PRATEEK MAHAJAN, MANVEEN KAHLON, NIKITA GOEL, HARITA DHANDA, P.L.SINGLA, V.K. KAUSHAL, ABHINASH JAIN, RITISH PANDEY, DEEPAK NAYAR, DIMPLE SHARMA- D.S. PHERUMAN, D.S. PHERUMAN,
218 **	FATEHGARH-SAHIB [19-JUL-25]	RSA-1779-2001 CM-3913-C-2001 (STAY)	BANT SINGH V/S BANTI ETC.	PK GUPTA, , KRISHAN SINGH, MUNISH GUPTA, PRIYA GUPTA, RAKESH CHOPRA, SANJAY K GUPTA, RAM KUMAR, S.N.CHOPRA PK GUPTA,
219 **	GURDASPUR [19-JUL-25]	RSA-2218-2001	PRITHVI RAJ AND ANR V/S PUSHPA AND ORS	ARUN JAIN, , GURVINDERJIT SINGH, AMIT JAIN
220 **	JALANDHAR [19-JUL-25]	IOIN-1-RSA-1483-2006 IN RSA-1483-2006 (IOIN FOR COMPLETION OF SERVICE)	BALWINDER SINGH AND ANR. V/S SADHU SINGH AND ORS.	AASHISH CHOPRA, AASHISH CHOPRA, , A K CHOPRA, GAGANDEEP SINGH, SHAIBYA SOOD, HARMINDER SINGH, R S BAJAJ
221 **	GURGAON [19-JUL-25]	FAO-4584-2008 (OI (EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	SHAKO AND ORS. V/S KAMARU DEEN AND ORS.	SANJAY VIJ, , JAGJIT SINGH CHATRATH, AKASH SHEORAN, SARFRAJ HUSSAIN, ANIL KUMAR, NEERAJ KHANNA, SHIVA KHURMI, SHIVA KHURMI, MADHU SHARMA, VISHAL MITTAL
222 **	KARNAL [19-JUL-25]	IOIN-1-FAO-4919-2008 (MMACT(EG))	SUNITA GUPTA AND ORS V/S KANWAR PAL AND ORS	BHARAT BHUSHAN SHARMA,

		IN FAO-4919-2008		BHARAT BHUSHAN SHARMA, , ARIHANT JAIN, ARUN JINDAL, , B B SHARMA, KANISH JINDAL, RISHAV JAIN, VAIBHAV PARASHAR, BRIJ MOHAN
		(IOIN FOR COMPLETION OF SERVICE)		
223 **	JIND [19-JUL-25]	RSA-2493-2008	DHARAMENDER AND ORS. V/S STATE OF HARYANA ETC.	SUNIL KUMAR BHARDWAJ, , SANDEEP THAKUR, KULVIR NARWAL,MONIKA SINGAL TALWAR
		CM-7286-C-2008 (EXEMPTION)		SUNIL KUMAR BHARDWAJ,
		(BO DT 18.03.2025)		
224 **	BHIWANI [19-JUL-25]	FAO-1433-2009 (NIA (EG))	DHARMENDER V/S RAJESH KUMAR AND ORS.	DEEPAK AGNIHOTRI, , AJAY SINGLA, AKASH LATHER, SATPAL DHAMIJA, PAUL S SAINI, R K BASHAMBOO, LALIT GARG, Satpal Dhamija
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
225 **	JIND [19-JUL-25]	FAO-4170-2009 (NIA (ED))	SUDESH AND ORS. V/S BALINDER SINGH AND ORS.	R K DAHIYA, , DEEPAK DAHIYA, GAGANDEEP SANWAL, PUNEETA SETHI, VINOD GUPTA, Vikrant Hooda
		CM-19670-CII-2009 (DELAY (REF))		R K DAHIYA, , DEEPAK DAHIA, PUNEETA SETHI, SHIVANI, JASBIR MOR
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
226 **	BHIWANI [19-JUL-25]	IOIN-1-FAO-4243-2010 (NIA (EG))	POONAM & ORS V/S RAJBIR & ORS	SURINDER GANDHI,
		IN FAO-4243-2010		SURINDER GANDHI, , ARUN SHARMA, R C GUPTA, R C GUPTA, IMRAN AHMED
		(IOIN FOR COMPLETION OF SERVICE)		
227 **	AMRITSAR [19-JUL-25]	IOIN-RSA-2462-2011	GURDIP SINGH & ORS. V/S NAINO	SALINDER SINGH, J.S.BEDI,
		IN RSA-2462-2011		SALINDER SINGH , , JASMEET SINGH BEDI, RAJIV DHAWAN, GAURAV GUPTA, PRATEEK SODHI , SAHIL ABHI, ANIL MEHTA
		(IOIN FOR COMPLETION OF SERVICE)		
228 **	BHIWANI [19-JUL-25]	CM-4098-C-2013	NALAGARH TRUCK OPERATORS UNION NALAGARH V/S NEW INDIA ASSURANCE COMPANY LTD. AND ANR	SHIV KUMAR, , ASEEM AGGARWAL, ASHWINDER KAUR, IVAN SINGH KHOSA, HARSH AGGARWAL, IVAN SINGH KHOSA, ADVOCATE FOR MR. SHIV KUMAR,, JASHAN SEKHON, RAJESH K SHARMA, RAJESH K. SHARMA, SAHIL CHOWDHARY, , SAHIL CHOWDHARY, ADVOCATE FOR MR.SHIV KUMAR,, SHIV KUMAR
		CM-4099-C-2013		SHIV KUMAR, , RAJESH K. SHARMA
		CM-4100-C-2013		SHIV KUMAR, , RAJESH K. SHARMA
		& RSA-1519-2013		SHIV KUMAR, , ASEEM AGGARWAL, ASHWINDER KAUR, IVAN SINGH KHOSA, RAJESH K SHARMA, RAJESH K. SHARMA
229 **	MEWAT (NUH) [19-JUL-25]	RSA-3355-2013	ISAB & ORS. V/S IBRAHIM & ORS.	AMIT JAIN , , AMIT JAIN, SUNIL K. RANA, HARPREET KAUR, , KARAN RANA, SUMEET JAIN
		CM-8998-C-2013		AMIT JAIN ,
230 **	FARIDABAD [19-JUL-25]	RSA-3523-2013	DHARAM PAL SINGH V/S NATHI SINGH AND ORS	RAJESH SETHI, , ABHINASH JAIN, ANSHUMAN SETHI, DEEPENDER SINGH, KANWALJEET SINGH BRAR, KARAN BATHLA, NIDHI DAHIYA, NIHUL PARTAP SINGH, D.P. BHADANA, NIHUL PRATAP SINGH, SAMEER S. TIWARI, PARAMDEEP SINGH, ARUN

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			CM-7462-C-2018 (IMPLEAD)		BIRIWAL, PARAMJIT SINGH, PRIDHI JASWINDER SANDHU, , SACHIN BANSAL, NIDHI, SAMEER S. TIWAN, UDAY, RAMESH KUMAR AMBAWATA RAJESH SETHI, DEEPINDER SINGH
231 **	PANCHKULA [19-JUL-25]	RSA-4271-2013		AJAY GAUTAM V/S RAJIV SAGAR MEHTA AND ORS.	PRABHJEET SINGH SULLAR, , AMITOJ SINGH, G.S.PUNIA, KANWAL GOYAL
		CM-11529-C-2013			PRABHJEET SINGH SULLAR,
		CM-11530-C-2013			PRABHJEET SINGH SULLAR,
232 **	PANCHKULA [19-JUL-25]	CM-26726-CII-2014 (OI)		ASHWANI KUMAR V/S BALJEET SINGH & ORS	VIKRAM BALI, , SHAKTI MEHTA, ASHWANI NAGRA, LALIT GARG
		& FAO-9660-2014			VIKRAM BALI, , ASHWANI NAGRA, LALIT GARG, LALIT GARG, SUNIL K DISKHIT
233 **	SIRSA [19-JUL-25]	RSA-3750-2014		ATAM DEVI AND ORS. V/S PARMA NAND AND ANR.	HITESH VERMA, , AMRINDER VERMA (A), HITESH VERMA, Deepak Girotra, RAKESH K. NAGPAL (R1)
		CM-8694-C-2014			HITESH VERMA,
234 **	KURUKSHETRA [19-JUL-25]	RSA-5011-2014		SUSHMA GARG V/S JOGINDER DEVI & ORS	V B AGGARWAL,ADITYA KOCHAR, , ANKUR MITTAL, DEEPAK AGGARWAL, KEWAL KRISHAN, KUSHALDEEP KAUR, VATSAL RAJ, SANJIV GHAI, VIVEK AGGARWAL, V B AGGARWAL,
		CM-11786-C-2014			
		WITH RSA-5390-2014		SUSHMA GARG V/S JOGINDER DEVI & ORS	V B AGGARWAL, , ANKUR MITTAL
		CM-12753-C-2014			V B AGGARWAL,
		CM-12754-C-2014			V B AGGARWAL,
235 **	HISSAR [19-JUL-25]	FAO-3262-2015 (NIC)		NATIONAL INSURANCE COMPANY LTD V/S URMILA DEVI AND ORS	BHUP SINGH TAUNQUE (BRIG. RETD.), , MOHIT, RAJIV SIDHU, SANT LAL BARWALA, SUSHIL SHEORAN
		CM-9813-CII-2015			BHUP SINGH TAUNQUE (BRIG. RETD.),
		CM-24033-CII-2015			BHUP SINGH TAUNQUE (BRIG. RETD.),
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)			
236 **	HISSAR [19-JUL-25]	FAO-7806-2015 (HDFC(ED))		SHANKAR AND ANR V/S SUBHASH CHANDER AND ORS	SANDEEP KUMAR GOYAT, , AJAY AGGARWAL, KAMALDEEP SINGH REDHU, S.K. GOYAT
		CM-24476-CII-2015			SANDEEP KUMAR GOYAT,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)			
237 **	GURDASPUR [19-JUL-25]	RSA-405-2015		NIRRO RANI V/S ASHA RANI AND ANR	SURINDER K MAHAJAN, , AKHIL SHARMA, AMIT KHARI, SATISH SINGLA, MONIKA TANWAR, RAJINDER SHARMA, RAMNISH PURI
238 **	MEWAT (NUH) [19-JUL-25]	RSA-690-2015		SATBIR SINGH AND ANR V/S BIMLA	C.B.GOEL, , AJAIVIR SINGH, ANIRUDH GUPTA, ARUN KHATRI, ASHOK KUMAR NABHEWALA, ASHOK SHARMA NABHEWALA, ASHOK SHARMA NABHEWALA,, KANWALJIT SINGH, GAUTAM SEHGAL, KANWALJIT SINGH, ROBIN GILL, KULDEEP SHEORAN, MANDEEP SINGH, NAVJEET SINGH, MANOJ SHARMA, NAVYUGGEET BRAR, NEHA

340 of 434

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		CM-1992-C-2015		ANAND MAHAJAN, C.B.GOEL,
		CM-5637-C-2024 (POR)		ASHOK SHARMA NABHEWALA,
		WITH RSA-6254-2018	SATBIR SINGH AND ANR V/S BIMLA	ABHIMANYU SINGH, , ABHIMANYU SINGH, MOHIT PAL SINGH, PARVEEN KUMAR, TRISHU SINGH, VIRENDRA RANA
		CM-17538-C-2018 (EXEMPTION)		ABHIMANYU SINGH,
		CM-17539-C-2018 (DELAY(F))		ABHIMANYU SINGH,
239 **	PANIPAT [19-JUL-25]	RSA-5009-2015	PUNJAB NATIONAL BANK V/S ATTAR SINGH AND ANR	C.S.PASRICHA, , ASHOK TYAGI, S.S.KHARB, SUSHIL BHARDWAJ, VIKRANT ATTRI
		CM-11951-C-2015		C.S.PASRICHA,
		CM-11952-C-2015		C.S.PASRICHA,
		CM-11953-C-2015		C.S.PASRICHA,
240 **	SONEPAT [19-JUL-25]	RSA-5977-2015	SUMAN DEVI AND ANR V/S ASHOK SINGH AND ORS	SUDHIR MITTAL, , ABHIMANYU ANTIL, SHILAK RAM HOODA
		CM-14916-C-2015		SUDHIR MITTAL,
241 **	GURDASPUR [19-JUL-25]	RSA-6251-2015	GURMEET KAUR & OTHERS V/S JASBIR KAUR & OTHERS	VINOD K KATARIA, , ADITYA NARAYAN, ANANT KATARIA, AMIT K. GUPTA,, RANDEEP SINGH , VIPIN MAHAJAN, SHEFALI KATARIA, TAJINDER KAUR,
		CM-15763-C-2015		VINOD K KATARIA,
242 **	JALANDHAR [19-JUL-25]	CM-17873-CII-2016 (NIA (EG))	MANJIT KAUR AND ORS V/S M/S THE AZAD NAKODAR BUS AND ORS	VANEET KUMAR SHARMA, , SANJEEV KUMAR
		& FAO-5268-2016		VANEET KUMAR SHARMA,
243 **	PATIALA [19-JUL-25]	FAO-2532-2016 (SRIRAM(EG))	HARPREET KAUR AND ANR V/S SUKHDEV SINGH AND ANR	MONIKA JALOTA, , NIGAM BHARDWAJ, RAVI KUMAR, Nigam Kumar
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
244 **	MOHALI (SAS NAGAR) [19-JUL-25]	FAO-4914-2016 (UII)	UNITED INDIA INSURANCE COMPANY LIMITED V/S SEEMA AND OTHERS	D.P.GUPTA, , PARVINDER SINGH, ROHIT GOSWAMI
		CM-16838-CII-2016		D.P.GUPTA,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
245 **	NAWAN-SHAHAR(SBS NAGAR) [19-JUL-25]	RSA-355-2016	UJJAGAR SINGH THROUGH LR AJIT SINGH V/S PUNJAB MANDIKARAN BOARD & ORS	RANJIT SINGH GHUMAN, , MR. CHAND RAM NARWAL,, MR. PARAMJIT BATTA, AAG, PUNJAB., MR. SARTHAK SONI, , MR.S.S.DEOL, DAG, PUNJAB.
		CM-1103-C-2016		RANJIT SINGH GHUMAN,
		CM-1104-C-2016		RANJIT SINGH GHUMAN,
246 **	GURGAON [19-JUL-25]	RSA-6578-2016	BIJENDER KUMAR AND ORS V/S MURTI DEVI	CHANDERHAS YADAV, , . ANSHUL BAJHLA, ADVOCATE FOR CHANDERHAS YADAV, ANSHUL BAJHLA,, LUPIL GUPTA, ROHIT SHARMA,
		CM-17211-C-2016		CHANDERHAS YADAV,
		CM-17212-C-2016		CHANDERHAS YADAV,
		WITH CM-15693-C-2019 (OTHER)	BIJENDER KUMAR AND ORS V/S MURTI DEVI	LUPIL GUPTA, CHANDERHAS YADAV , LUPIL GUPTA

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247 **	KARNAL [19-JUL-25]	CM-3011-CII-2017 (OI (OD)) (DELAY(F)) CM-3010-CII-2017 (DELAY (REF)) CM-3012-CII-2017 (STAY) CM-3013-CII-2017 (POR) & O&M FAO-933-2017	MADAN LAL V/S ORIENTAL INSURANCE COMPANY & ORS	AMARJIT SINGH VIRK, , CHIRANSHU BANSAL, RADHEY SHYAM SHARM, SATISH KUMAR, VIKRAM SINGH AMARJIT SINGH VIRK, AMARJIT SINGH VIRK, AMARJIT SINGH VIRK, AMARJIT SINGH VIRK, , AMARJIT SINGH VIRK, CHIRANSHU BANSAL, VIKRAM SINGH
248 **	PATHANKOT [19-JUL-25]	CM-23640-CII-2017 (BAJALI(OD)) (DELAY(F)) CM-23641-CII-2017 (EXEMPTION) CM-23643-CII-2017 (POR) CM-23644-CII-2017 (STAY) & FAO-7262-2017	NASEEB CHAND AND ANR V/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD AND OTHERS	CHANDERHAS YADAV, , P.H.S.PANNU, VEENA HOODA CHANDERHAS YADAV, CHANDERHAS YADAV, CHANDERHAS YADAV, CHANDERHAS YADAV, , M N JAJORIA, P.H.S.PANNU
249 ***	HOSHIARPUR [19-JUL-25]	CR-7252-2017 (RENT PB)	AMARDEEP KAUR V/S MEET RAM THRU LRS	ARNAV SOOD, , BHANVI SOOD,SUMAN SHARMA, EKLAVYA GUPTA
250 **	UT-CHANDIGARH [19-JUL-25]	FAO-7134-2017 (NIC(EG)) CM-22845-CII-2017 (POR) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	BINDU KUMARI SINGH & ORS V/S TARAPADA SAMANTA & ORS	RK GAUTAM, , VISHAL GAUTAM RK GAUTAM,
251 **	BHIWANI [19-JUL-25]	RSA-1088-2017 CM-2494-C-2017 (EXEMPTION(CC)) CM-3671-C-2019 (POR) CM-2495-C-2017 (STAY)	KAILASH CHAND V/S CHHOTU RAM AND ANR.	RAO AJENDER SINGH, , RAM AVTAR SHEORAN, RAO AJENDER SINGH, SUSHIL SHEORAN, Sushil Sheoran RAO AJENDER SINGH, RAO AJENDER SINGH, RAO AJENDER SINGH,
252 **	REWARI [19-JUL-25]	RSA-4919-2017 CM-12937-C-2017 (STAY) CM-1576-C-2019 (POR) CM-1580-C-2019 (STAY PROCEED) WITH CR-3983-2019 CM-13682-CII-2019 (EXEMPTION(CC)) CM-17233-CII-2019 (POR)	DHARAMPAL SINGH V/S MAHIPAL SINGH THROUGH LRS MANISH V/S DHARAMPAL AND OTHERS	J P SHARMA, , AMIT JAIN, J P SHARMA, AJAY JAIN, J.P. SHARMA J P SHARMA, J P SHARMA, , J.P. SHARMA J P SHARMA, AJAY JAIN, , J. P. SHARMA, , J.P. SHARMA AJAY JAIN, J.P. SHARMA, AJAY JAIN , AJAY JAIN, J.P. SHARMA
342 of 434				
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		CM-24629-CII-2019 (PREPONE)		AJAY JAIN, , J.P. SHARMA
253	**	PANIPAT [19-JUL-25]	FAO-4676-2018 (MMACT(EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	JAGWANTI AND ANR V/S SHAMSHER AND ORS SUKHDEEP PARMAR,
254	**	MAHENDERGARH [19-JUL-25]	FAO-7155-2018 (NIA (ED)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	MADHU AND ORS V/S SHAMSHER AND ANR RAO AJENDER SINGH,
255	**	YAMUNA-NAGAR [19-JUL-25]	RSA-83-2018 CM-98-C-2018 (STAY)	SANJEEV KUMAR MAHAJAN V/S MOTI LAL MAHAJAN (DECEASED) THR LRS & ORS KUSHAGRA MAHAJAN, , ANKUR RAMPAL, KARAN SINGH, KARAN SINGH FOR CAVEATORS, KUSHAGRA MAHAJAN, SURINDER KUMAR SHARMA KUSHAGRA MAHAJAN,
256	**	KARNAL [19-JUL-25]	RSA-676-2018	ROSHAN LAL V/S RAM SARUP C.B.GOEL, , KAMALJEET S. MAMRAT, KAMALJEET SINGH MAMRAT, RAJINDER GOEL
257	**	MAHENDERGARH [19-JUL-25]	RSA-4223-2018 CM-11238-C-2018 (STAY)	MAHA SINGH AND ORS V/S CHANDER SINGH ALOK MITTAL, , J.P. SHARMA, SATNAM BANSAL, ALOK MITTAL, SHUBHAM THAKUR, SYLVESTER ALOK MITTAL,
258	**	MOHALI (SAS NAGAR) [19-JUL-25]	RSA-4837-2018 CM-13075-C-2018 (POR)	TEJ PARTAP SINGH AND ANR V/S GENERAL PUBLIC & ORS ATUL GOYAL, , ATUL GOYAL, MANISH SETIA, SANJIV GHAI ATUL GOYAL,
259	**	PATHANKOT [19-JUL-25]	CM-13555-CII-2019 (MMACT(EG)) (DELAY(F)) & FAO-4183-2019	RAJINDER SINGH V/S RAJEEV KUMAR AND OTHERS JOLLY SHARMA, Jolly Sharma, , S.K. CHOUDHARY, VISHAL AGGARWAL
260	***	SANGRUR [19-JUL-25]	CR-7710-2019 (RENT PB) CM-24751-CII-2019 (STAY PROCEED)	RANDHIR SINGH V/S MAKHAN SINGH PREETWINDER SINGH DHALIWAL, , SUPNEET SINGH PREETWINDER SINGH DHALIWAL,
261	**	PATIALA [19-JUL-25]	FAO-6990-2019 (MMACT(OD)) WITH FAO-150-2020 CM-24434-CII-2019 (STAY PROCEED) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	PEPSU ROAD TRANSPORT CORPORATION V/S SANJEEV KUMAR AND OTHERS SANJEEV KUMAR AND OTHERS V/S DEVINDER SINGH @ DHANNA SINGH AND ANOTHER ANHAD SINGH MIGLANI, , ISHAN GUPTA, EKJOT SANDHU, EKJOT SANDHU, , JANAK SINGH BHINDER ISHAN GUPTA, , EKJOT SANDHU, GAGANDEEP SINGH, SAHIL MATHAROO, ANHAD MIGLANI ANHAD SINGH MIGLANI,
262	**	REWARI [19-JUL-25]	RSA-64-2019 CM-182-C-2019 (OTHER)	MURARI LAL V/S LAXMI NARAIN DECEASED THR LRS AJAY JAIN, , ABHISHEK SHARMA,, KULBHUSHAN SHARMA AJAY JAIN,
263	**	YAMUNA-NAGAR [19-JUL-25]	RSA-1050-2020 CM-3408-C-2020 (DELAY (REF))	ATTAR SINGH AND ANOTHER V/S WATTAN SINGH AND OTHERS G.C. SHAHPURI, , G.C. SHAHPURI, RAVINDER PANKAJ G.C. SHAHPURI,

264	**	MAHENDERGARH [19-JUL-25]	CM-11405-CII-2021 (RGI (EG)) (<i>DELAY(F)</i>) & FAO-2629-2021 (CASE RETURNED TO HIGH COURT BY LOK ADALAT)	SUSHILA DEVI AND ORS V/S ANIL YADAV AND ORS	J.P. SHARMA, , MR.SACHIN, SACHIN J.P. SHARMA, , J.P. SHARMA, SACHIN OHRI, SACHIN, NIGAM K BHARDWAJ,
265	**	FARIDABAD [19-JUL-25]	IOIN-1-FAO-3574-2021 (MMACT(OD)) IN FAO-3574-2021 (IOIN FOR COMPLETION OF SERVICE)	SAHIL KUMAR AND ANR V/S MUKESH AND ORS	AAKASH BHARDWAJ, AAKASH BHARDWAJ, , RAVI RANJAN, MAHESH KUMAR
266	**	ROPAR [19-JUL-25]	RA-RS-42-2021 CM-5848-C-2021 (<i>IMPLEAD</i>) IN RSA-3663-1999 WITH RA-CW-287-2021 IN CWP-13757-2009	HARPREET KAUR V/S NIRANJAN KAUR AND OTHERS HARPREET KAUR V/S LD. FINANCIAL COMMISSIONER REVENUE PUNJAB AND OTHERS	R. Kartikeya, , GURCHARAN DASS, KANAV SINGLA, KARAN BHARDWAJ R. KARTIKEYA, PAWAN KUMAR MUNISH JOLLY, GURMINDER KAUR, , , A.G. PUNJAB, VIKRAM SHARMA, ABHISHEK SINGLA, SUSHANT BATISH, AMIT JHANJI, EKTA JHANJI, ARUN JAIN, R.K.BATTAS, , ASHOK SINGLA, AAKASH SINGLA, , BALDEV RAJ MAHAJAN, G.S. BAL, GAGAN PRADEEP S. BAL, GURINDER, GURPREET SINGH, , GURINDERJIT SINGH, G.S. BAJWA , PAWAN KUMAR, EKAKSHRA MAHAJAN, SHAKTI BHARDWAJ, KARAN BHARDWAJ, SURYA KUMAR SIDHI BANSAL, , KARAN BHARDWAJ, SAGAR RATUSARIA SHEERY K SINGLA,KARAMBIR SINGH,R.K.BATTAS, , , HEM RAJ BHARDWAJ, , SURINDER KRISHAN BATISH,
267	***	AMRITSAR [19-JUL-25]	CR-120-2022 ((RENT)) CM-291-CII-2022 (<i>EXEMPTION</i>)	DAVINDER SINGH V/S ANIL KUMAR	SHARAD MEHRA, , UMESH AGGARWAL SHARAD MEHRA,
268	***	FATEHGARH-SAHIB [19-JUL-25]	CR-2168-2022 (IO) WITH CM-16098-CII-2022 (<i>VACATE STAY</i>)	MEHAR CHAND V/S STATE OF PUNJAB AND OTHERS MEHAR CHAND V/S STATE OF PUNJAB AND OTHERS	AMANDEEP SINGH JATTANA, , AMANDEEP SINGH JATTANA, D.S. VIRK, P.S. BAJWA, AAG, PUNJAB, PARAMJIT BATTa, AAG PB, RAVISH BANSAL RAVISH BANSAL, A.D.S. JATTANA
269	**	BHIWANI [19-JUL-25]	FAO-5585-2022 (SRIRAM(EG)) CM-18486-CII-2022 (<i>EXEMPTION</i>) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	DEEPIKA AND OTHERS V/S VIDESH AND ANOTHER	ABHIMANYU SINGH, ABHIMANYU SINGH,
270	**	GURGAON [19-JUL-25]	CM-3661-CI-2023 (RFA HARYANA) (<i>DELAY(F)</i>) CM-3662-CI-2023 (<i>DELAY (REF)</i>) & O&M RFA-1322-2023 (BODT 19/07/2025//)	BALBIR SHARMA ALIAS BALBIR SINGH SHARMA AND OTHERS V/S STATE OF HARYANA AND OTHERS	RAM BILAS GUPTA, , SARVESH KUMAR GUPTA Ram Bilas Gupta, RAM BILAS GUPTA, , SARVESH KUMAR GUPTA
271	**	GURDASPUR [19-JUL-25]	CM-8917-C-2023 (<i>DELAY(F)</i>) CM-8918-C-2023 (<i>EXEMPTION</i>)	RANJODH SINGH AND ORS. V/S SURJEET SINGH AND ORS.	GAGANDEEP SINGH SIRPHIKHI, , GAGANDEEP SINGH SIRPHIKHI GAGANDEEP SINGH SIRPHIKHI,

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		CM-8919-C-2023 (STAY PROCEED)		GAGANDEEP SINGH SIRPHIKHI,
		& O&M RSA-2641-2023		GAGANDEEP SINGH SIRPHIKHI,
272 **	AMBALA [19-JUL-25]	CM-13199-CII-2023 (IFFTOK(ED)) (DELAY(F)) & FAO-3954-2023	SANSAR CHAND V/S SALEEM ALI AND ORS	ROHIT KAUSHIK, Rohit Kaushik,
273 **	GURGAON [19-JUL-25]	CM-16309-CII-2023 (MMACT(EG)) (DELAY(F)) & O&M FAO-4758-2023	BABY AND OTHERS V/S RAHUL RANA AND OTHERS	RAKESH DHIMAN, RAKESH DHIMAN, , RAKESH DHIMAN
274 ***	FARIDABAD [19-JUL-25]	CR-3966-2023 (IO)	VARUN VASUDEV V/S SANGEETA CHATTERJEE AND ANR	BALVINDER SANGWAN, , AMIT ARORA, AMIT ARORA,, BALVINDER SANGWAN, PRARTHANA DUGGAL, REENA RANI, SANTOSH KUMAR TRIPATHI
275 **	CHARKHI DADRI [19-JUL-25]	FAO-975-2023 (MMACT(EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	SUDHA DEVI AND ANOTHER V/S SANJEEV KUMAR AND OTHERS	BHUPINDER GHANGHAS,
276 **	ROPAR [19-JUL-25]	FAO-1153-2023 (MMACT(INS))	BHARTI AXA GENERAL INSURANCE CO. LTD. V/S SANTOKH SINGH AND OTHERS	SACHIN OHRI, , ASHWANI ARORA, VIPUL SHARMA, SACHIN OHRI
		CM-4472-CII-2023 (STAY PROCEED)		SACHIN OHRI,
		CM-5158-CII-2024 (DELAY(F))		ASHWANI ARORA,
		WITH XOBJC-28-2024	BHARTI AXA GENERAL INSURANCE COMPANY LIMITED V/ S SANTOKH SINGH AND OTHERS	ASHWANI ARORA, , VIPUL SHARMA
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
277 **	REWARI [19-JUL-25]	FAO-3604-2023 (RGI (EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	URMILA DEVI AND ORS V/S HITESH MUDGAL AND ANR	LUKESH KUMAR, , DEEPAK GOLLEN, LUKESH KUMAR
278 **	AMRITSAR [19-JUL-25]	FAO-4482-2023 (NIA (ED)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	MANGAL SINGH V/S M/S JAI GANESH OIL CARRIERS AND OTHERS	UPENDER PRASHER,
279 **	HOSHIARPUR [19-JUL-25]	RSA-11-2023 CM-15-C-2023 (STAY PROCEED)	GURDEV SINGH DECEASED THROUGH LRS V/S MALOOK SINGH	SANDEEP BANSAL, SANDEEP BANSAL,
280 **	ROHTAK [19-JUL-25]	RSA-359-2023 CM-1338-C-2023 (DELAY (REF))	OM PARKASH V/S STATE OF HARYANA AND ANOTHER	KULVIR NARWAL, KULVIR NARWAL,
281 **	SIRSA [19-JUL-25]	RSA-1248-2023 CM-4657-C-2023 (EXEMPTION) CM-4658-C-2023 (STAY PROCEED)	MAHINDER SINGH AND ORS V/S BEG RAJ AND ORS	SANJIV GUPTA, SANJIV GUPTA, SANJIV GUPTA,

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282 **	FEROZEPUR [19-JUL-25]	CM-565-C-2024 (149-CPC) CM-567-C-2024 (DELAY(F)) CM-566-C-2024 (STAY (CONV)) CM-568-C-2024 (DELAY (REF)) CM-9944-C-2024 (STAY) & O&M RSA-176-2024	WARYAM SINGH @ BHAN SINGH AND ORS. V/S GURBHEJ SINGH AND ANR. 	RAHUL RAMPAL, RAHUL RAMPAL, RAHUL RAMPAL, RAHUL RAMPAL, RAHUL RAMPAL, RAHUL RAMPAL, , RAHUL RAMPAL
283 **	BHIWANI [19-JUL-25]	CM-5154-CII-2024 (BAJALI(OD)) (DELAY(F)) CM-5155-CII-2024 (STAY PROCEED) WITH CM-5389-CII-2025 (POR) & O&M FAO-1294-2024 WITH CM-6419-CII-2024 (DELAY(F)) CM-6420-CII-2024 (STAY PROCEED) WITH CM-8032-CII-2025 (POR) & O&M FAO-1712-2024	ADARSH SENIOR SECONDARY SCHOOL AND ANOTHER V/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD AND OTHERS ADARSH SENIOR SECONDARY SCHOOL AND ANOTHER V/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD AND OTHERS ADARSH SENIOR SECONDARY SCHOOL AND ANOTHER V/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD AND OTHERS ADARSH SENIOR SECONDARY SCHOOL AND ANOTHER V/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD AND OTHERS	SHOKEEN SINGH VERMA, , ASHWANI TALWAR, DINESH KUMAR DAKORIA, PREET HARINDER PANNU, RAJNI BALA ROHILLA SHOKEEN SINGH VERMA, SHOKEEN SINGH VERMA, SHOKEEN SINGH VERMA, , ASHWANI TALWAR, Preet Harinder Singh Pannu, SHOKEEN SINGH VERMA SHOKEEN SINGH VERMA, , RAJNI BALA ROHILLA SHOKEEN SINGH VERMA, SHOKEEN SINGH VERMA, , ASHWANI TALWAR, Preet Harinder Singh Pannu, SHOKEEN SINGH VERMA
284 ***	FARIDABAD [19-JUL-25]	CR-7402-2024 (ORD 39 HRY) WITH CR-7446-2024	GRAM PANCHAYAT, VILLAGE PANCHAYATI JHUGGI CHHAINSA V/S CHANDU GRAM PANCHAYAT, VILLAGE PANCHAYATI JHUGGI CHHAINSA V/S BANTA SINGH AND ANOTHER	MONISHA LAMBA, , RAJESH LAMBA MONISHA LAMBA, , RAJESH LAMBA
285 **	SONEPAT [19-JUL-25]	FAO-1956-2024 (HDFC(EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	SMT. POONAM AND OTHERS V/S RAJBIR AND ANOTHER	VINAY SINGH RATHEE, , VIJAY DEEP RATHEE
286 **	HISSAR [19-JUL-25]	FAO-3933-2024 (UII) CM-14403-CII-2024 (STAY)	UNITED INDIA INSURANCE COMPANY LTD V/S SMT. KAVITA AND ORS	NITIN GUPTA, , Nitin Gupta, RAMAN CHAWLA NITIN GUPTA,
287 **	BHIWANI [19-JUL-25]	RSA-104-2024 CM-304-C-2024 (DELAY (REF)) CM-305-C-2024 (STAY PROCEED)	MURARI SAINI AND OTHERS V/S CHANDER KALA AND ANOTHER	PREETI SINGH, , PREETI SINGH PREETI SINGH, PREETI SINGH,
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288 **	FAZILKA [19-JUL-25]	RSA-1625-2024 CM-6368-C-2024 (STAY PROCEED)	SANDEEP KUMAR V/S MANJIT KAUR @ JEET KAUR AND ORS	SURESH KUMAR ANEJA, , YOGESH KUMAR ANEJA SURESH KUMAR ANEJA,
289 **	GURDASPUR [19-JUL-25]	RSA-1688-2024 CM-6586-C-2024 (STAY PROCEED)	BIKRAMJIT SINGH @ BIKKAR SINGH AND ANOTHER V/S PUNJAB STATE THROUGH ITS COLLECTOR, GURDASPUR AND OTHERS	DHEERAJ MAHAJAN, , DHEERAJ MAHAJAN, NIMISH GAUTAM, RASHIKA BANSAL DHEERAJ MAHAJAN,
290 **	REWARI [19-JUL-25]	RSA-1734-2024 CM-6816-C-2024 (EXEMPTION) CM-6817-C-2024 (STAY)	HARDWARI LAL AND ANOTHER V/ S RAMESH CHAND AND OTHERS	ROOPAK BANSAL, ROOPAK BANSAL, ROOPAK BANSAL,
291 **	REWARI [19-JUL-25]	RSA-2565-2024 CM-10673-C-2024 (STAY PROCEED)	RAMPHAL AND ANOTHER V/S M/S SUNSET INFRASTRUCTURE PVT. LTD. AND OTHERS	AASHNA AGGARWAL, , VISHAL PUNDIR AASHNA AGGARWAL,
292 **	HISSAR [19-JUL-25]	CM-1487-CII-2025 (MMACT(EG)) & O&M FAO-458-2025	REKHA AND ORS V/S BHANU PARKASH AND ORS	SARUN HANS, SARUN HANS, , TARUN HANS, SUKHDEV SINGH
293 ***	HISSAR [19-JUL-25]	CR-2328-2025 (RENT HRY) CM-7428-CII-2025 (DELAY(F)) CM-7429-CII-2025 (STAY)	SACHIN KUMAR V/S KISHAN GOYAL (DECEASED) THROUGH HIS LRS AND ORS	ANURAG JAIN, , CHAHAT, RAHUL CHOUDHARY ANURAG JAIN, ANURAG JAIN,
294 **	HISSAR [19-JUL-25]	FAO-206-2025 (OI) CM-717-CII-2025 (STAY PROCEED) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	THE ORIENTAL INSURANCE COMPANY LTD V/S BALBIR AND OTHERS	ANKUR GUPTA, , ANKUR GUPTA ANKUR GUPTA,
295 **	HISSAR [19-JUL-25]	RSA-1374-2025 CM-4760-C-2025 (STAY) WITH RSA-1409-2025 CM-4877-C-2025 (STAY PROCEED)	HARI CHAND AND ANOTHER V/S RESHMA DECEASED THROUGH HER LRS AND OTHERS HARI CHAND AND ANOTHER V/S RESHMA DECEASED THROUGH HER LRS AND OTHERS	AKSHAY JINDAL, , AKSHAY JINDAL, GARIMA JINDAL AKSHAY JINDAL, AKSHAY JINDAL, , AKSHAY JINDAL, GARIMA JINDAL AKSHAY JINDAL,
347 of 434				
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DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 23/07/2025 <u>CR NO 47</u>				
HON'BLE MRS. JUSTICE SUKHVINDER KAUR				
Dedicated VC Link for Hybrid Hearing: https://zoom.us/my/vcphhc47 Meeting ID is 546 706 0119				
201 II	TARANTARAN [19-JUL-25]	CRM-M-5339-2018 (QP PROSTAY) CRM-10844-2018 (PREPONE) (PROCEEDINGS STAYED)	SUBHASH CHANDER AND ANR V/ S STATE OF PUNJAB AND ANR	VAIBHAV NARANG, VAIBHAV NARANG, , VAIBHAV NARANG
202 V	NAWAN-SHAHAR(SBS NAGAR) [19-JUL-25]	CRM-M-17037-2019 (QP) CRM-21669-2019 (STAY PROCEED) CRM-20564-2021 (OTHER) WITH CRM-M-17097-2019 CRM-21767-2019 (STAY PROCEED) CRM-20576-2021 (OTHER) (PROCEEDINGS STAYED)	GURINDERJIT SINGH V/S LAKHBIR SINGH GURINDERJIT SINGH V/S MANJINDER SINGH	SARJU PURI, , RAMNEET KAUR,, SARJU PURI SARJU PURI, SARJU PURI, SARJU PURI, , SARJU PURI SARJU PURI, SARJU PURI,
203 V	JALANDHAR [19-JUL-25]	CRM-M-23471-2023 (QP) (PROCEEDING STAYED /)	BALWINDER SINGH AND ANR. V/S STATE OF PUNJAB AND ANOTHER	AMIT DHAWAN, A.G. PUNJAB
204 V	GURGAON [19-JUL-25]	CRM-M-21504-2025 (QP)	JBCG ADVISORY SERVICES PVT. LTD. AND OTHERS V/S M/S SAMMAAN CAPITAL LTD.	IVAN SINGH KHOSA, , R.S. RAI, SENIOR ADVOCATE, AKSHAY MITTAL, IVAN SINGH KHOSA, KINNAR SHAH, KUNAL DAWAR, RHYTHM BUARIA, SHIVAM GROVER
205 V	FARIDABAD [19-JUL-25]	CRM-24907-2025 (AB) (EXEMPTION :NOR) & O&M CRM-M-34199-2025	PANKAJ MOHAN SHARMA V/S STATE OF HARYANA	SOEB KHAN, , PALLAVI BABBAR SOEB KHAN, A.G. HARYANA , PALLAVI BABBAR, SHIKHAR GOEL, HIMANSHU BANSAL
206 V	FATEHGARH-SAHIB [19-JUL-25]	CRM-M-14014-2025 (AB) WITH CRM-M-32092-2025 WITH CRM-M-32395-2025 WITH CRM-M-36319-2025	GURPREET SINGH V/S STATE OF PUNJAB KULWANT SINGH V/S STATE OF PUNJAB RANJIT SINGH V/S STATE OF PUNJAB RAJINDER SINGH @ HARJINDER SINGH V/S STATE OF PUNJAB	JAPSEHAJ SINGH, A.G. PUNJAB , PRABHJOT SINGH, RAJENDER KUMAR, Rajbir Singh Attri, Rajender Kumar JAPSEHAJ SINGH, A.G. PUNJAB , Rajbir Singh Attri JAPSEHAJ SINGH, A.G. PUNJAB JAPSEHAJ SINGH, A.G. PUNJAB , RAJINDER KUMAR
207 V	UT-CHANDIGARH [19-JUL-25]	CRM-M-21706-2025 (AB)	HARSIMRAN SINGH @ SIMMI V/S UT OF CHANDIGARH AND ANOTHER	JASKAMAL SINGH GREWAL, , JASKAMAL SINGH GREWAL, VIRAT RANA, ADDL. P.P. U.T. CHANDIGARH
208 V	AMRITSAR [19-JUL-25]	CRM-M-23766-2025 (AB)	JASWINDER SINGH V/S STATE OF PUNJAB	GURSIMRAN SINGH BAWA, A.G. PUNJAB , PRATEEK SODHI , VIKRANT VIJ
209 V	BATHINDA [19-JUL-25]	CRM-M-31005-2025 (AB) CRM-23237-2025 (EXEMPTION)	SHIVAM ALIAS SHUBHAM ALIAS ZEHRI V/S STATE OF PUNJAB	MANDEEP KAUR, , GAGANDEEP KAUR AG, LAKSHAY JINDAL MANDEEP KAUR,

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210	V	GURGAON [19-JUL-25]	CRM-M-31211-2025 (AB)	MO. MEHTAB V/S STATE OF HARYANA	MOHD ZEESHAN KHAN, A.G. HARYANA
211	V	YAMUNA-NAGAR [19-JUL-25]	CRM-M-31846-2025 (AB) CRM-23799-2025 (EXEMPTION)	RAJ SINGH AND ANOTHER V/S STATE OF HARYANA	ASHIT MALIK, , A K SINGH AG HRY, SAGAR AGGARWAL, VIVEK GOYAL ASHIT MALIK,
212	V	GURDASPUR [19-JUL-25]	CRM-M-31988-2025 (AB) WITH CRM-M-32529-2025	MANDEEP SINGH ALIAS MANDEEP V/S STATE OF PUNJAB TASBIR SINGH AND ANOTHER V/ S STATE OF PUNJAB	AMARJOT KAUR, , RITESH PANDEY RITESH PANDEY, , RITESH PANDEY
213	V	SIRSA [19-JUL-25]	CRM-M-33636-2025 (AB) WITH CRM-25350-2025 (AMEND (P)) CRM-25351-2025 (POR)	SUSHIL V/S STATE OF HARYANA SUSHIL V/S STATE OF HARYANA	TANVIR SINGH GREWAL, A.G. HARYANA TANVIR SINGH GREWAL, A.G. HARYANA TANVIR SINGH GREWAL,
214	V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-34011-2025 (AB)	GOPAL KRISHAN ALIAS GOPI V/S STATE OF PUNJAB	ANUJ GARG, A.G. PUNJAB , DIPTI BANSAL
215	V	MOGA [19-JUL-25]	CRM-M-35892-2025 (AB)	SEWAK SINGH V/S STATE OF PUNJAB	BABAN GOYAL, , BABAN GOYAL
216	V	KARNAL [19-JUL-25]	CRM-M-56569-2023 (RBHRY)	ARJUN KHANNA V/S STATE OF HARYANA	RISHI PAL SINGH GARTTAN, A.G. HARYANA , GOURAV PAL, HIRENDER PAL SINGH, VISHAL KASHYAP, DAG, HARYANA
217	V	TARANTARAN [19-JUL-25]	CRM-M-34650-2024 (RBPB)	DALJIT SINGH ALIAS MINTU V/S STATE OF PUNJAB	SUKHBIR MAANDI, A.G. PUNJAB
218	V	PATIALA [19-JUL-25]	CRM-M-39139-2024 (RBPB)	PRABHDIYAL SINGH ALIAS NIKKA V/S STATE OF PUNJAB	RAHUL SHARMA, A.G. PUNJAB , ARJUN CHAUDHARY, MANISHA GUPTA
219	V	PANIPAT [19-JUL-25]	CRM-M-58399-2024 (RBHRY)	KABIR ANSARI V/S STATE OF HARYANA	KAMAL CHAUDHARY, A.G. HARYANA , KAMAL CHAUDHARY, MUKTA MAHESH, RAJESH SHARMA
220	V	ROHTAK [19-JUL-25]	CRM-M-59819-2024 (RBHRY)	PARVEEN KUMAR V/S STATE OF HARYANA	ROBIN SINGH HOODA, A.G. HARYANA
221	V	BHIWANI [19-JUL-25]	CRM-M-517-2025 (RBHRY)	VISHAL ALIAS SONU V/S STATE OF HARYANA	VIJAY KUMAR SHEORAN, A.G. HARYANA
222	V	SRI MUKTSAR SAHIB [19-JUL-25]	CRM-M-8367-2025 (RBPB) CRM-6079-2025 (EXEMPTION)	KIRANDEEP SINGH V/S STATE OF PUNJAB	RAHUL ARORA, A.G. PUNJAB , RAHUL ARORA, VINEET SACHDEVA RAHUL ARORA,
223	V	JALANDHAR [19-JUL-25]	CRM-M-11350-2025 (RBPB)	JASVIR SINGH ALIAS MAKHAN SINGH V/S STATE OF PUNJAB	SUBHASH KUMAR,
224	V	JALANDHAR [19-JUL-25]	CRM-M-12303-2025 (RBPB)	JOGINDRO @ BHOLI V/S STATE OF PUNJAB	B.R. RANA I, A.G. PUNJAB , Damanjit Singh Sandhu
225	V	FARIDABAD [19-JUL-25]	CRM-M-15195-2025 (RBHRY)	MANOHAR SINGH FARSWAN ALIAS MANOHAR SINGH ALIAS BITTU V/S STATE OF HARYANA	BALVINDER SANGWAN, , BALVINDER SANGWAN, KRISHNA MAURYA, SAVREET SINGH BRAR

350 of 434

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		CRM-12148-2025 (POR)		BALVINDER SANGWAN, A.G. HARYANA , KRISHNA MAURYA, SAVREET SINGH BRAR
226 V	LUDHIANA [19-JUL-25]	CRM-M-21342-2025 (RBPB)	ABHISHEK KUMAR V/S STATE OF PUNJAB	AJEET PAL SINGH PAKKA, , MONTY GOYAL, YASH PAL SHARMA
227 V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-22551-2025 (RBPB)	GAUTAM ALIAS SHIVAM ARYA V/S STATE OF PUNJAB	BALJINDER SINGH, , ABHIJOT SINGH , BALJINDER SINGH, IBADAT SINGH RANDHAWA, YASH PAL SHARMA
228 V	FARIDABAD [19-JUL-25]	CRM-M-23502-2025 (RBHRY)	UMAR MALIK V/S STATE OF HARYANA	ABHIMANU, A.G. HARYANA , ABHIMANU, MANISH GUPTA
229 V	FARIDABAD [19-JUL-25]	CRM-M-25065-2025 (RBHRY)	PRIYA ANURAG V/S STATE OF HARYANA	KUNAL DAWAR, , KAMAL CHAUDHARY, ROHIT RANA, VARUN SINGH
230 V	TARANTARAN [19-JUL-25]	CRM-M-29720-2025 (RBPB)	BHUPINDER SINGH ALIAS MANI V/ S STATE OF PUNJAB	RANJODH SINGH SIDHU, A.G. PUNJAB , K.D. SACHDEVA AG, RANJODH SINGH SIDHU
231 V	YAMUNA-NAGAR [19-JUL-25]	CRM-M-35405-2025 (RBHRY)	MOHIT V/S STATE OF HARYANA	G.C. SHAHPURI, A.G. HARYANA
232 V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-35777-2025 (RBPB)	GURDEV SINGH V/S STATE OF PUNJAB	AJEET PAL SINGH PAKKA, A.G. PUNJAB
233 V	FATEHABAD [19-JUL-25]	CRM-M-37648-2025 (RBHRY)	RAJ KUMAR @ RAJU V/S STATE OF HARYANA	KARTAR SINGH,
234 V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-37737-2025 (RBPB)	PRADEEP MASIH V/S STATE OF PUNJAB	KARANJEET SINGH BRAR, A.G. PUNJAB , RAJAT DOGRA
235 V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-37819-2025 (RBPB)	NISHAN SINGH V/S STATE OF PUNJAB	HARPREET SINGH MULTANI, A.G. PUNJAB , HARLEEN KAUR, HARMANPREET SINGH MANDER, RAMANINDER SINGH JAGAL
236 V	AMRITSAR [19-JUL-25]	CRM-M-37850-2025 (RBPB)	AKASHDEEP SINGH ALIAS ARSH V/S STATE OF PUNJAB	SUKHBIR MAANDI,
237 V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-37870-2025 (RBPB)	JASWINDER SINGH V/S STATE OF PUNJAB	GURNOOR SINGH SANDHU, A.G. PUNJAB , SIMURITA SINGH
238 V	KAPURTHALA [19-JUL-25]	CRM-M-37897-2025 (RBPB)	RAHUL ALIAS MIRGI V/S STATE OF PUNJAB	AMANDEEP SINGH MANAISE, , RAVINDER KAUR MANAISE
239 II	MOGA [19-JUL-25]	CRM-15487-2024 (NDPS SOS) (SOS :SECOND SOS) IN CRA-S-2809-SB-2017 (07-JAN-25@574[REGULAR])	JASWINDER SINGH V/S STATE OF PUNJAB	SATINDER KAUR, SATINDER KAUR, , HIMANI ARORA AAG PB
240 II	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-32862-2024 (NDPS SOS) (SOS :SECOND SOS) IN CRA-S-2758-2019	VICKY V/S STATE OF PUNJAB	YASHPAL THAKUR, A.G. PUNJAB , KAMAL JIT RANA YASHPAL THAKUR,
241 I	UT-CHANDIGARH [19-JUL-25]	CRM-14806-2025 (SOS) (SOS) IN CRA-S-205-2023	VISHAL V/S STATE OF UT CHANDIGARH	YASHPAL THAKUR, , KAMAL JIT RANA RENU, , NISHA RANA, VIRANJEET SINGH MAHAL

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242 I	MANSA [19-JUL-25]	CRM-42602-2024 (CONV SOS) (SOS) CRM-42601-2024 (EXEMPTION) IN CRR-2106-2024	GURDEEP SINGH V/S STATE OF PUNJAB	MS UPPAL, MS UPPAL, MS UPPAL, A.G. PUNJAB , MUNISH GARG
243 II	BATHINDA [19-JUL-25]	CRM-5624-2025 (NDPS SOS) (SOS :first sos) IN CRA-S-398-2025	CHANDER SHEKHAR ALIAS PINKA V/S STATE OF PUNJAB	JASHANDEEP SINGH SANDHU, A.G. PUNJAB JASHANDEEP SINGH SANDHU, A.G. PUNJAB
244 I	UT-CHANDIGARH [19-JUL-25]	CRM-21328-2025 (SOS) (SOS) IN CRA-S-1732-2025	GURJANT SINGH ALIAS NONI V/S STATE OF U. T. CHANDIGARH	DEEPAK KUMAR BARTIA, DEEPAK KUMAR BARTIA, , GAUTAM DIWAN, SAMIR RATHAUR
245 II	BATHINDA [19-JUL-25]	CRM-26126-2025 (NDPS SOS) (SOS) IN CRA-S-2125-2025	MAHESH BABU V/S STATE OF PUNJAB	AARTI SHARMA, , AARTI SHARMA AARTI SHARMA, A.G. PUNJAB
246 ***	AMRITSAR [19-JUL-25]	CRWP-2474-2021 (HABEAS CORPUS) WITH CRM-W-969-2021 (POR)	BALRAJ KAUR V/S STATE OF PUNJAB AND OTHERS BALRAJ KAUR V/S STATE OF PUNJAB AND OTHERS	SARBJIT SINGH, A.G. PUNJAB , ANMOL JEEVAN SINGH GILL, KOMAL BALAIN, G.K. MANN, SUNIL KUMAR, GURSHARAN KAUR MANN, GURSHARAN SINGH, AMRIT MANN, YASH PAL SHARMA SUNIL KUMAR, A.G. PUNJAB , YASH PAL SHARMA
247 ***	TARANTARAN [19-JUL-25]	CRWP-5336-2025 (HABEAS CORPUS)	GURPREET SINGH V/S STATE OF PUNJAB AND OTHERS	APURVA WALIA, A.G. PUNJAB , GAGANDEEP KAUR, SAMDHISHA KAUR AG, INDER PREET SINGH, INDERPREET SINGH, SANPREET S. KALRA, SANPREET SINGH KALRA, SAURAV BHATIA
248 V	HOSHIARPUR [19-JUL-25]	CRWP-5761-2025 ((PROT)) (MENTIONING FOR 28-05-2025)	ROHIT ADIA @ RISHU ADIA V/S STATE OF PUNJAB AND OTHERS	AJAY PAL SINGH REHAN, , AJAY PAL SINGH REHAN
249 ***	JALANDHAR [19-JUL-25]	CRWP-6015-2025 (HABEAS CORPUS)	RAJ RANI V/S STATE OF PUNJAB AND OTHERS	AMRIT PAUL NAHAR, , AMRIT PAUL NAHAR, DEEP KIRAN, SANJEEV K. VIRK
250 ***	MOHALI (SAS NAGAR) [19-JUL-25]	CRWP-6734-2025 (HABEAS CORPUS) (BROUGHT TO NOTICE A DAY PRIOR.....)	SUMEET SAHIJWANI V/S STATE OF PUNJAB AND OTHERS	RAJIV MALHOTRA, , MANAN KHETERPAL
251 ***	MEWAT (NUH) [19-JUL-25]	CRWP-7509-2025 (HABEAS CORPUS)	TARIF V/S STATE OF HARYANA AND OTHERS	SANYAM KHETARPAL, , KAJAL
252 V	FARIDABAD [19-JUL-25]	CRM-A-2413-MA-2017 (LTAPP) WITH CRM-A-2465-MA-2017 WITH CRM-A-2491-MA-2017 (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	M/S AGGCON EQUIPMENTS INTERNATIONAL P LTD V/S MRB ENGINEERS AND CONTRACTORS P LTD AND ORS M/S AGGCON EQUIPMENTS INTERNATIONAL P LTD V/S MRB ENGINEERS AND CONTRACTORS P LTD AND ORS M/S AGGCON EQUIPMENTS INTERNATIONAL P LTD V/S MRB ENGINEERS AND CONTRACTORS P LTD AND ORS	MANOJ KUMAR SOOD, MANOJ KUMAR SOOD, MANOJ KUMAR SOOD,

352 of 434

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253 II	ROHTAK [19-JUL-25]	CRA-S-4491-SB-2018 (ACC NOT GRANTED BAIL) CRM-25813-2020 (STAY)	DINESH AND ORS V/S STATE OF HARYANA	ADITYA SANGHI, , BENANT NOOR SINGH MAROK, DALIP KUMAR TUTEJA, DEEPANSHU MEHTA, DISHANT D TUTEJA, KANIKA AHUJA, BNS MAROK, MOHIT THAKUR KANIKA AHUJA, A.G. HARYANA
254 V	AMBALA [19-JUL-25]	CRM-4345-2018 (LTAPP) (<i>DELAY(F)</i>) & CRM-A-309-MA-2018	PAL SINGH V/S RAM KUMAR AND ORS.	DEEPAK SHARMA, , DAVINDER KUMAR DEEPAK SHARMA,
255 V	SANGRUR [19-JUL-25]	CRM-A-309-2021 (LTAPP) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	RAJ KUMAR V/S SATWINDER SINGH @ RAJU	ARIHANT JAIN, , ARIHANT JAIN, KANISH JINDAL
256 V	LUDHIANA [19-JUL-25]	CRM-A-384-2022 (LTAPP) CRM-21658-2022 (<i>EXEMPTION</i>) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	CHANDRA WATI V/S TRIPTA RANI	NITIN SACHDEVA, , NITIN SACHDEVA NITIN SACHDEVA,
257 V	KURUKSHETRA [19-JUL-25]	CRM-A-1401-2023 (LTAPP) CRM-42081-2023	MALKHAN SINGH GILL V/S STATE OF HARYANA AND ANOTHER	MUKESH MEHRA, A.G. HARYANA , MUKESH MEHRA MUKESH MEHRA, A.G. HARYANA , TARUN SETH (LEGAL AID COUNSEL)
258 V	AMBALA [19-JUL-25]	CRM-A-88-2024 (LTAPP) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	KULWANT KAUR V/S GURLAL SINGH	MADHUR SINGH, , MADHUR SINGH
259 V	SIRSA [19-JUL-25]	CRM-A-110-2024 (LTAPP) CRM-4153-2024 (<i>DELAY(F)</i>)	KESAR LAL BANSAL V/S STATE OF HARYANA AND ANOTHER	VISHAVJEET SINGH BRAR, A.G. HARYANA VISHAVJEET SINGH BRAR, A.G. HARYANA
260 V	YAMUNA-NAGAR [19-JUL-25]	CRM-A-252-2024 (LTAPP) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	KULWINDER SINGH V/S MANDEEP SINGH	ARUN KUMAR SINGAL,
261 V	FARIDABAD [19-JUL-25]	CRM-A-402-2024 (LTAPP) WITH CRM-A-403-2024 (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	BALBIR SINGH GUPTA V/S STATE OF HARYANA AND OTHERS BALBIR SINGH GUPTA V/S STATE OF HARYANA AND OTHERS	MONISHA LAMBA, A.G. HARYANA , RAJESH LAMBA MONISHA LAMBA,
262 V	PATIALA [19-JUL-25]	CRR-1917-2011 (CRRAA)	SUNDRA BAI V/S BANARASI LAL AND ANR	PREETINDER SINGH AHLUWALIA, , ISHWAR PAL SINGH, AMARJT SINGH CHAHAL, SANJIV GUPTA K.K.CHAUDHARY, SAUMYA AHLUWALIA
263 II	KARNAL [19-JUL-25]	CRR-272-2013 (CRRAC) (BOHACJ DTD 21.03.2016Z)	MANJIT SINGH V/S STATE OF HARYANA	VISHAL SHARMA, , AG HRY., KULWINDER BHARGAV, MADAN SANDHU, R.K.HANDA
264 II	SANGRUR [19-JUL-25]	CRR-722-2013 (CRRAC) CRM-13126-2013 (BOHCJ DT 03.01.2025)	SUKHDEV SINGH AND ORS V/S STATE OF PUNJAB	PARAMJIT SINGH SULLAR, PARAMJIT SINGH SULLAR,
265 II	JALANDHAR [19-JUL-25]	CRR-3283-2013 (CRRAC) CRM-44389-2013 CRM-44390-2013	HARDEEP SINGH GAGGU V/S STATE OF PUNJAB	BHRIGU DUTT SHARMA, , BHRIGU DUTT SHARMA, KEERAT SINGH SANDHU AG PB BHRIGU DUTT SHARMA, BHRIGU DUTT SHARMA,

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266 V	FAZILKA [19-JUL-25]	CRM-8809-2015 (CRRAA) & CRR-977-2015	SURESH KUMAR V/S SHAMSHER SINGH AND ANR.	RENU BALA GAUTAM, , V.S. RANA, , AJAY PAL SINGH RENU BALA GAUTAM, , SAURABH BHARDWAJ
267 V	MAHENDERGARH [19-JUL-25]	CRR-1724-2015 (CRRAA) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	KISHORE SINGH V/S RAJESH DIWAN AND ANR	VIVEK KHATRI, , MUKESH YADAV (R1), NAVEEN KUMAR
268 I	TARANTARAN [19-JUL-25]	CRR-1953-2017 (CONONEYEAR)	KULBIR SINGH AND OTHERS V/S STATE OF PUNJAB	DILPREET SINGH GANDHI, , DILPREET SINGH GANDHI
269 V	GURDASPUR [19-JUL-25]	CRR-208-2018 (CRRAA)	JAGJIT SINGH SANDHU V/S STATE OF PUNJAB & ORS	SUKHDEEP SINGH BHINDER, , KANWALJEET SINGH BRAR
270 II	FEROZEPUR [19-JUL-25]	CRR-454-2018 (138 NIA)	GURPREET SINGH V/S HARPAL SINGH & ANR	JASWINDER SINGH GREWAL, , ABHAYPAL SINGH GILL, AG PB, AMTIAZ SANDHU, BB MENON, JOGINDER PAL RATRA, MS NAGRA AG PB, KANWALDEEP SINGH, AMITAZ SINGH SANDHU
(BOHCJ DT 03.01.2025)				
271 II	PANIPAT [19-JUL-25]	CRR-3706-2018 (138 NIA) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	OM PARKASH V/S THE PANIPAT PRIMARY AGRICULTURE AND RURAL DEVLOPMENT BANK LTD, PANIPAT	TEJINDER PAL SINGH, , SHRUTI GHANGAS, S S RATHORE
272 V	FATEHABAD [19-JUL-25]	CRM-24021-2019 (CRRAA) & CRR-1979-2019	JAGJIT SINGH V/S GURLAL SINGH AND ORS	TARUN SINGLA, , KASHISH GARG Tarun Singla, , Tarun Singla
273 II	JHAJJAR [19-JUL-25]	CRM-20554-2021 (304A) (STAY) IN CRR-2425-2019	VINOD V/S STATE OF HARYANA	ABHISHEK KUMAR, A.G. HARYANA AMIT JHANJI, , ABHISHEK KUMAR, AMIT JHANJI
274 II	PATIALA [19-JUL-25]	CRR-538-2023 (CRRAC) CRM-9500-2023 (OTHER) CRM-9502-2023 (SOS)	HARISHWAR KHULLAR V/S STATE OF PUNJAB	SATWANT SINGH RANGI, A.G. PUNJAB , SATWANT SINGH RANGI SATWANT SINGH RANGI, A.G. PUNJAB SATWANT SINGH RANGI, A.G. PUNJAB
275 V	HOSHIARPUR [19-JUL-25]	CRM-15301-2025 (CRRAA) (DELAY(F)) CRM-15302-2025 (IMPLEAD) & O&M CRR-999-2025	MADAN LAL AND ANR V/S STATE OF PUNJAB AND ORS	H.S.THIARA, H.S.THIARA, H.S.THIARA,
276 V	LUDHIANA [19-JUL-25]	CRM-M-4805-2018 (DIR)	NEETU KHATTAR V/S THE STATE OF PUNJAB AND ORS	SIMRANJEET SINGH SARWARA, , SHIV NARAYAN
277 V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-3294-2025 (DIR)	NARESH DILAWARI V/S STATE OF PUNJAB AND ORS	PETITIONER IN PERSON, A.G. PUNJAB , VIPUL GOEL, YASH PAL SHARMA
278 V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-6612-2025 (DIR)	RAVI V/S THE STATE OF PUNJAB AND OTHERS	BALJEET SINGH KATHURIA, A.G. PUNJAB , CHARANPREET SINGH
279 V	BATHINDA [19-JUL-25]	CRM-M-21076-2025 (DIR)	SAROJ BALA V/S STATE OF HARYANA AND OTHERS	TARUN SINGLA, A.G. HARYANA , Tarun Singla

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280 V	LUDHIANA [19-JUL-25]	CRM-M-24882-2025 (DIR)	DINKAR KALIA V/S STATE OF PUNJAB AND OTHERS	AKSHAY CHADHA, A.G. PUNJAB
281 V	REWARI [19-JUL-25]	CRM-M-6943-2015 (QP)	IKHLAS V/S STATE OF HARYANA & ORS	SATISH CHAUDHARY, , AG, HY
282 V	AMBALA [19-JUL-25]	CRM-M-45737-2016 (QP)	DEEPAK SHARMA V/S STATE OF HARYANA AND ORS	RAHUL SHARMA-I,
283 V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-17418-2018 (QP) CRM-29803-2019 (DIRECTION)	RAJBIR KAUR V/S STATE OF PUNJAB	ASHISH PAL KAUSHAL, DHARAMPAL GILL, AG PUNJAB
284 II	GURGAON [19-JUL-25]	CRM-M-78331-2018 (QP PROSTAY) (PROCEEDINGS STAYED)	RANGANATHAN SRINIVASAN V/S M/S SOUTH EASTERN COURIERS (P) LTD. AND ANOTHER	SIMRANJEET SINGH SARWARA, , KULWINDER SINGH, S.S.SARWARA, SIMRANJEET SINGH SARWARA
285 V	LUDHIANA [19-JUL-25]	CRM-M-265-2019 (QP)	AJMER SINGH V/S STATE OF PUNJAB AND ANR	S.K.SANDHIR,
286 V	LUDHIANA [19-JUL-25]	CRM-M-28062-2019 (QP)	VARINDER SINGH AND ANOTHER V/S STATE OF PUNJAB AND ANOTHER	VISHAL DEEP GOYAL, , ISHMEET SINGH, YASH PAL SHARMA
287 V	PATIALA [19-JUL-25]	CRM-M-37470-2019 (QP) WITH CRM-M-52116-2019	HARDEEP SINGH GREWAL V/S STATE OF PUNJAB AND OTHERS PRABHNEET KAUR V/S STATE OF PUNJAB	AMIT RANA, , PARAS JAGGA, SUKHTEJ SINGH SANDHU VIKRAM PREET ARORA, , MANINDER ARORA, PARAS JAGGA
288 V	GURGAON [19-JUL-25]	CRM-M-46429-2021 (QP) WITH CRM-22530-2022 (POR)	SANDEEP SINGH BHATIA V/S STATE OF HARYANA AND ANOTHER SANDEEP SINGH BHATIA V/S STATE OF HARYANA AND ANOTHER	SANJAY VERMA, A.G. HARYANA , H.S. BRAR SR. ADV., KANWAL GOYAL, KANWAL GOYAL, MR. AMIT JHANJI, SENIOR ADVOCATE WITH ZAHEEN KAUR, SANJAY VERMA, SUMEETPAL SINGH SIDHU, VINOD GHAI WITH ANURAG ARORA AND PRAVEEN SHARMA KANWAL GOYAL, A.G. HARYANA , KANIKA AHUJA
289 V	AMRITSAR [19-JUL-25]	CRM-M-52834-2022 (QP)	DAVINDER MOHAN ZAKHMI V/S STATE OF PUNJAB AND OTHERS	JATIN SALWAN, A.G. PUNJAB , UJJAWAL MITTAL
290 V	ROHTAK [19-JUL-25]	CRM-M-4420-2023 (QP) WITH CRM-M-9181-2023 WITH CRM-M-10000-2023 WITH CRM-M-28957-2023	NARESH V/S AJMER NARESH V/S AJMER NARESH KUMAR V/S AJMER NARESH KUMAR V/S AJMER	LEKHRAJ NANDAL, , PRADEEP DUHAN LEKHRAJ NANDAL, , LEKHRAJ NANDAL LEKHRAJ NANDAL, , LEKHRAJ NANDAL LEKHRAJ NANDAL, , LEKHRAJ NANDAL
291 V	PATIALA [19-JUL-25]	CRM-M-64111-2023 (QP) (SAME FIR BAIL CRM-M-28079-2025 IS PENDING)	DAVINDER SINGH V/S STATE OF PUNJAB	SAURAV BHATIA, A.G. PUNJAB
292 V	GURGAON [19-JUL-25]	CRM-M-27212-2024 (QP) CRM-10695-2025 (PREPONE)	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD V/S RAMESH CHAND BAGLA AND ANOTHER	SANJEEV GOYAL, , ABHISHEK JINDAL, Amit Sharma, RAJBIR SINGH AMIT SHARMA, , Amit Sharma
355 of 434			7/19/2025, 9:20 PM	

293	V	TARANTARAN [19-JUL-25]	CRM-M-45035-2024 (QP)	LAKHWINDER SINGH V/S STATE OF PUNJAB	RANJODH SINGH SIDHU, A.G. PUNJAB , RANJODH SINGH SIDHU
294	V	LUDHIANA [19-JUL-25]	CRM-M-50868-2024 (QP)	SUKHPREET SINGH ALIAS SUNNY GUJJAR V/S STATE OF PUNJAB	KETAN CHOPRA, A.G. PUNJAB , KETAN CHOPRA
295	V	BATHINDA [19-JUL-25]	CRM-M-64247-2024 (QP)	IQBAL KAUR V/S DHARMINDER KUMAR GOYAL AND ANR	PARMINDER SINGH, , PARMINDER SINGH
296	V	KARNAL [19-JUL-25]	CRM-8461-2025 (QP) (PREPONE) IN CRM-M-9789-2025	SAVITA DEVI V/S STATE OF HARYANA AND ORS	PARVEEN SHARMA, A.G. HARYANA PARVEEN SHARMA, A.G. HARYANA , NEHA ARORA, SANJEEV NAGPAL
297	V	HISSAR [19-JUL-25]	CRM-15412-2025 (QP COMGEN) (EXEMPTION :NOR) & O&M CRM-M-20433-2025 (CONN. BAIL CRM-M-21947-2025)	NAVDEEP AND ANOTHER V/S STATE OF HARYANA AND ANOTHER	SUNIL CHAUDHARY, A.G. HARYANA SUNIL CHAUDHARY, A.G. HARYANA
298	V	KAITHAL [19-JUL-25]	CRM-M-5730-2025 (QP)	DUSHYANT SINGH V/S STATE OF HARYANA AND ANOTHER	GAURAV DATTA, A.G. HARYANA , KOMAL PREET SINGH, SRISHTTI SHARMA, VAIBHAV BHARGAV
299	V	GURGAON [19-JUL-25]	CRM-M-22678-2025 (QP)	VINAY BHADAURIA AND ANOTHER V/S INDIABULLS HOUSING FINANCE LIMITED AND ANOTHER	NITIN KANT SETIA, , Nitin Kant Setia, SAHIL SABHERWAL
300	V	KAPURTHALA [19-JUL-25]	CRM-M-23305-2025 (QP COMGEN)	HARWINDER SINGH ALIAS HINDRI AND ANR V/S STATE OF PUNAJB AND ANR	VIVEK K. THAKUR, A.G. PUNJAB , ANGAD PARMAR, VIVEK K. THAKUR
301	V	SANGRUR [19-JUL-25]	CRM-M-23378-2025 (QP COMGEN)	SEWAK SINGH @ GURSEWAK SINGH AND OTHERS V/S STATE OF PUNJAB AND ANOTHER	GURBIR SINGH SIDHU, A.G. PUNJAB
302	V	TARANTARAN [19-JUL-25]	CRM-M-25571-2025 (QP COMGEN)	HARJINDER SINGH AND OTHERS V/S STATE OF PUNJAB AND OTHERS	MALKIAT SINGH, A.G. PUNJAB
303	V	TARANTARAN [19-JUL-25]	CRM-M-25886-2025 (QP COMGEN) WITH CRM-M-25933-2025	AVTAR SINGH AND OTHERS V/S STATE OF PUNJAB AND ANOTHER DARBARA SINGH AND OTHERS V/ S STATE OF PUNJAB AND OTHERS	FATEH SINGH BHULLAR, A.G. PUNJAB , SAHAJPAUL SINGH BHULLAR SARABPREET SINGH SANDHU, A.G. PUNJAB , FATEH SINGH BHULLAR
304	V	KURUKSHETRA [19-JUL-25]	CRM-M-26701-2025 (QP COMGEN) (FOR RECORDING OF STATEMENTS ON 04.07.2025 AND FOR REPORT ON 23.07.2025.....)	NAVEEN V/S STATE OF HARYANA AND ANOTHER	SAGAR SHARMA, A.G. HARYANA
305	**	ROPAR [19-JUL-25]	CM-9980-C-2024 (DELAY(F)) CM-9981-C-2024 (RECALLING) IN RSA-182-2018 (MAIN DISMISSED, RESTORATION)	GURNAM SINGH V/S GURINDER SINGH AND ANR.	ROHITESHWAR SINGH, , KASHMIR SINGH, PARMINDER WALIA ROHITESHWAR SINGH, CHANAN SINGH, , NIRMAL SINGH, ROHITESHWAR SINGH

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 23/07/2025 <u>CR NO 49</u>				
HON'BLE MR. JUSTICE SANJIV BERRY				
Dedicated VC Link for Hybrid Hearing: https://zoom.us/my/vcphhc49 Meeting ID is 208 028 3631				
201 V	AMRITSAR [19-JUL-25]	CRR-1351-2005 (OTHERS) (BOHCJ DT 03.01.2025)	BALWINDER SINGH V/S RANBIR TANGRI @JHANGI SHAH AND ORS.	PS JAMMU,VIKAS KUMAR, , , KARANJIT SINGH, RAJENDER SINGH DUGGAL
202 V	SANGRUR [19-JUL-25]	CRR-1658-2005 (OTHERS) CRM-48551-2005 WITH CRR-1965-2004 CRM-17472-2008 CRM-89271-2007 CRM-89272-2007 CRM-28838-2008	BIHLA SINGH V/S JAIPAL SINGH & ANR. JAIPAL SINGH V/S STATE OF PB.	KS AHLUWALIA, , A.G. PUNJAB,KANICA SACHDEVA, AMARJIT MARKAN, R.S. RAI, GAUTAM DUTT KS AHLUWALIA, GAUTAM DUTT, , A.G. PUNJAB, AMARJIT MARKAN, ASHOK AGGARWAL, J.S.RATTU, NAVJOT SINGH, R.S. RAI,MEENAKASHI DOGRA, SHEETAL KUMAR MARKAN GAUTAM DUTT, O.P. HOSHIARPURI, O.P. HOSHIARPURI, GAUTAM DUTT,
203 II	MOGA [19-JUL-25]	CRR-2019-2007 (CRRAC) CRM-91974-2007 CRM-91975-2007 WITH CRR-1841-2008 CRM-41858-2008 WITH CRR-2106-2007 (BOHCJ DT. 26.4.19 LIST CRR WHICH ARE PENDING FOR MORE THAN TEN YEARS.)	GURDEEP SINGH AND OTHERS V/ S STATE OF PUNJAB AND OTHERS GURDEV KAUR V/S STATE OF PUNJAB AND ORS. GURDEEP SINGH AND ORS V/S STATE OF PUNJAB	RS CHAUHAN, , DHRUV DAYAL, SR. DAG PUNJAB, DIGVIJAY NAGPAL, AAG PUNJAB, F.S VIRK, G.S. KAURA, KARAMVEER SINGH, SATISH BHANOT, RS CHAUHAN, YUVRAJ SHANDILYA, RS CHAUHAN, RS CHAUHAN, FARIAD S. VIRK, , RAHUL CHHATWAL FARIAD S. VIRK, G.S.KAURA, , A.G. PB, FARIAD SINGH VIRK, KUNAL SIAG, A.S. MANN, G.S.KAURA, RS CHAUHAN
204 II	KARNAL [19-JUL-25]	CRR-2290-2007 (CRRAC) (BOHCJ DT 03.01.2025)	GANGA RAM V/S STATE OF HARYANA	ASHIT MALIK, , AJIT ATRI, VIKRAM SINGH, VK VAID
205 II	MANSA [19-JUL-25]	CRR-2380-2007 (CRRAC) (BOHCJ DT 03.01.2025)	JASWANT SINGH V/S STATE OF PUNJAB	B S BHASAUR, , AG PB, AJAY PAL SINGH, B.S.BHALLA, BBS TEJI, VISHAL MUNJAL, RAJNI GUPTA, DS VIRK, RANJODH SINGH, S S BHULLAR, P S BAJWA AG PB, T S SALANA,SHILESH GUPTA, IPS SIDHU AG PB
206 II	AMRITSAR [19-JUL-25]	CRR-2401-2007 (CRRAC) CRM-101154-2007 CRM-101155-2007 CRM-101156-2007 (BOHCJ DT 03.01.2025)	NAPINDER SINGH V/S STATE OF PUNJAB	VENEET SHARMA, AG PB,DEEPAK GUPTA,, VENEET SHARMA, VENEET SHARMA, VENEET SHARMA,
207 V	LUDHIANA [19-JUL-25]	CRR-1563-2007 (CRRAA)	KHATRA COOP. AGRICULTURE SERVICE V/S MEWA SINGH AND ANR.	P.S. KHURANA, , AMARJEET KAUR KHURANA, HARINDER KUMAR, MAMTA, , ANTER SINGH BRAR, AMARJIT KAUR, , HARIT SHARMA, AG PB., DEEPAK BHARDWAJ, , MANBIR SINGH, POOJA YADAV, RJS HUNDAL, , SHIVANI SHARMA, SIMRAN SINGH, , SUNDER

208 II	JALANDHAR [19-JUL-25]	CRM-82060-2007		KUMARI, TUSHAR SHARMA , TUSHAR SHARMA I P.S. KHURANA,
		CRM-82061-2007		P.S. KHURANA,
		CRM-82062-2007		P.S. KHURANA,
		CRM-82063-2007		P.S. KHURANA,
		CRM-82066-2007		P.S. KHURANA,
		WITH CRR-1564-2007	KHATRA COOP. AGRICULTURE SERVICE V/S MEWA SINGH AND ANR.	P.S. KHURANA, , TUSHAR SHARMA I
		CRM-82064-2007		P.S. KHURANA,
		CRM-82065-2007		P.S. KHURANA,
		WITH CRR-1565-2007	KHATRA COOP. AGRICULTURE SERVICE V/S MEWA SINGH AND ANR.	P.S. KHURANA, , TUSHAR SHARMA I
		CRM-82067-2007		P.S. KHURANA,
		CRM-82068-2007		P.S. KHURANA,
		(BOHCJ DT. 26.4.19 LIST CRR WHICH ARE PENDING FOR MORE THAN TEN YEARS.)		
		CRR-2405-2007 (304A)	SANDEEP SINGH V/S STATE OF PUNJAB	MATVINDER SINGH,AG PB, , DEEPAK GARG AG PB MATVINDER SINGH,
		CRM-101259-2007		
		CRM-101260-2007		
(BOHCJ DT 03.01.2025)				

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 23/07/2025 CR NO 26

HON'BLE MR. JUSTICE VIKRAM AGGARWAL

Dedicated VC Link for Hybrid Hearing: <https://zoom.us/my/vcphhc26>
Meeting ID is 776 881 4617

COCp and Revision Petitions listed in the ordinary/Motion
list will be taken up after urgents and, thereafter, motion/ordinary
cases shall be taken up as per serial number.

201 I	SIRSA [19-JUL-25]	CRR-1880-2007 (CONONEYEAR)	JAGDEV SINGH AND OTHERS V/S STATE OF HARYANA	BALJIT MANN, , G S SIDHU, G S GORAYA, ANMOL PARTAP SINGH MANN , NISHEHAL MANN, DINESH ARORA,
		WITH CRR-1909-2007	BALDEV SINGH V/S STATE OF HARYANA	G S SIDHU,
		WITH CRR-1921-2007	BALDEV SINGH V/S STATE OF HARYANA	G S SIDHU,
		(BOHCJ DT 03.01.2025)		
202 I	ROPAR [19-JUL-25]	CRR-2318-2007 (CONONEYEAR)	KALI DASS V/S STATE OF PUNJAB	Y.P. KHULLAR,AG PB, , DEEPAK GARG, D S VIRK,A S BRAR AG PB, PARNEET SINGH PANDHER, RAJPREET SINGH AG PB
		CRM-99582-2007		Y.P. KHULLAR,
		(BOHCJ DT 03.01.2025)		
203 II	JALANDHAR [19-JUL-25]	CRR-2338-2007 (304A IPC) (BOHCJ DT 03.01.2025)	ATMA SINGH V/S STATE OF PUNJAB	GURINDER SINGH GILL, , MS. ANU BRAR , P S BAJWA AG HRY
204 I	MANSA [19-JUL-25]	CRR-1008-2011 (CONONEYEAR)	DARSHAN SINGH V/S STATE OF PUNJAB	R.V.S. CHUGH, , A.G.PB, PS GREWAL, RAJINDER MATHUR AG PB
		CRM-24370-2011		R.V.S. CHUGH,
		(BOHCJ DT 03.01.2025)		
205 II	PATIALA [19-JUL-25]	CRR-1296-2011 (304A IPC) (BOHCJ DT 03.01.2025)	AMANDEEP SINGH V/S STATE OF PUNJAB	A.S. SYAN, , AG PB, AMANDEEP SINGH JATTANA, AMIT RANA, GAURAV GARG DHURIWALA AG PB, RUCHIKA SABHARWAL AG PB
206 I	LUDHIANA [19-JUL-25]	CRR-716-2013 (CONONEYEAR) CRM-12988-2013 (BOHCJ DT 03.01.2025)	AMARJIT SINGH AND ANR. V/S STATE OF PUNJAB	SANDEEP S. MAJITHIA, , RPS SIDHU AG PB SANDEEP S. MAJITHIA,
207 I	HISSAR [19-JUL-25]	CRR-757-2013 (CAW)	XXXXX V/S XXXXX	DIVAY SARUP, , PREETI CHAUDHARY,ANMOL MALIK AG HRY, VINOD MAKKAR, PANKAJ MALIK
		CRM-13668-2013		DIVAY SARUP,
		WITH CRM-14206-2013	HIRA LAL V/S STATE OF HARYANA AND ORS	DIVAY SARUP,
		(BOHCJ DT 03.01.2025)		
208 I	JIND [19-JUL-25]	CRR-665-2014 (CAW)	XXXXX V/S XXXXX	JASBIR MOR, , ANIL KUMAR, VIVEK KHATRI
		WITH CRR-755-2014	PHOOL KUMAR V/S HAWA SINGH AND ORS	JASBIR MOR, , VIVEK KHATRI
		(BOHCJ DT 03.01.2025)		
209 I	UT-CHANDIGARH [19-JUL-25]	CRR-3063-2014 (CAW)	XXXXX V/S XXXXX	RAJIV KUMAR TRIKHA, , J S TOOR, SUMANJIT KAUR, R S CHEEMA SR ADV
		CRM-29913-2014		RAJIV KUMAR TRIKHA,
		CRM-29914-2014		RAJIV KUMAR TRIKHA,
		(BOHCJ DT 03.01.2025)		
210 I	BHIWANI [19-JUL-25]	CRR-3574-2014 (CON6MONTHS) CRM-33813-2014 (BOHCJ DT 03.01.2025)	MANJEET ALIAS SONU V/S STATE OF HARYANA	RAM AVTAR SHEORAN, RAM AVTAR SHEORAN,

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211 II	PANCHKULA [19-JUL-25]	CRA-S-1166-SB-2006 (CAW CONV UPTO 3 YRS) CRM-27604-2008 WITH CRR-2273-2006 CRM-69302-2006 (BOHCJ DT 03.01.2025)	XXXXX V/S XXXXX DINESH SHINGARI V/S STATE OF HARYANA AND OTHERS	NARESH KUMAR SANGHI, , A.G.HARYANA, AMIT KAUSHIK,TARUN AGGARWAL AG PB, O.P.GOYAL,PRIYA KHURANA ASHOK K. KUMAR, VIJAY KUMAR JINDAL, VIJAY KUMAR JINDAL,
212 **	FARIDABAD [19-JUL-25]	RSA-1014-1999 CM-1976-C-1999	PUPRAN V/S LAKHI RAM	ADARSH JAIN, , ADARSH JAIN, CHANDRA SINGH, TULIKA JAIN, VIKAS JAIN ADARSH JAIN,
213 **	UT-CHANDIGARH [19-JUL-25]	RSA-1475-1999 CM-2757-C-1999 CM-2758-C-1999 CM-4958-C-2006 WITH RSA-2442-2004 CM-5934-C-2004 CM-7248-C-2005 WITH RSA-2459-2004 WITH RSA-2614-1999 CM-3446-C-2003 CM-3447-C-2003	WHIRLPOOL INDIA LIMITED V/S SQN. LDR. GURDIAL SINGH AND OTHERS GURDIAL SINGH AND ORS. V/S M/ S WHIRLPOOL INDIA LTD. M/S WHIRLPOOL INDIA LTD. V/S GURDIAL SINGH, ETC. SQN.LDR.GURDIAL SINGH V/S WHIRLPHOOL INDIA	RK HANDA,AK CHOPRA, , A.K.CHOPRA, HARMINDER SINGH, MADAN SANDHU, N.K.CHOPRA, NEEL KAMAL CHOPRA, R.K.HANDA, RAJVIR SINGH, RUPA PATHANIA, SUNIL CHADHA RK HANDA,A.K.CHOPRA, RK HANDA,AK CHOPRA, AASHISH CHOPRA, SUNIL CHADHA, R.K. HANDA, SUNIL CHADHA, R.K. HANDA, A.K.CHOPRA, , RUPA PATHANIA NEEL KAMAL CHOPRA, DEEL KAMAL CHOPRA,
214 **	SANGRUR [19-JUL-25]	RSA-4442-2000 CM-8482-C-2000 CM-8483-C-2000 (AS PER ROSTER W.E.F. 04.01.2024)	JAGRUP KAUR V/S HARNEK SINGH	KANWALJIT SINGH, , AJAIVIR SINGH, SUKHDEEP S. CHHATWAL KANWALJIT SINGH, KANWALJIT SINGH,
215 **	HISSAR [19-JUL-25]	RSA-2177-2001 CM-4541-C-2001 (STAY) WITH RSA-3000-2001 WITH COCP-1969-2010	KISHNI BAI V/S TOSHI BAI BIMLA RANI V/S TOSHI BAI AND ORS. BIMLA RANI V/S PARMESHWARI DEVI & ORS.	S.S.WALIA, , AMIT JAIN, AMIT JAIN, SHAILENDRA JAIN, B S WALIA, , ANIL SHUKLA, JASWINDER SINGH, , DEEP INDER SINGH WALIA S.S.WALIA, ARUN JAIN, , AMIT JAIN AMIT JAIN,
216 **	PANIPAT [19-JUL-25]	RSA-4387-2001 CM-9005-C-2001 (STAY)	GUPTA SPINNING MILLS V/S MARKET COMMITTEE, PANIPAT.	HARKESH MANUJA, , AJAY SHARMA, SACHIN JAIN, MANDEEP SINGH HARKESH MANUJA,
217 **	LUDHIANA [19-JUL-25]	RSA-4771-2001	(O&M) SARGODHA KHALSA BOARD AND ORS V/S KARTAR SINGH AND ORS	KANWALJIT SINGH, RAKESH NAGPAL, , , AJAIVIR SINGH, RAKESH NAGPAL, SANDEEP VERMANI, SURESH MONGA

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		CM-9871-C-2001 (STAY)		KANWALJIT SINGH,
218 **	UT-CHANDIGARH [19-JUL-25]	RSA-4836-2001	DALIP SINGH V/S JASWINDER VIKRAMJIT SINGH	, , JS TOOR, RITU SINGAL, TANISHA PESHWARIA, , MUKESH GANDHI, SS MANN, SUNITA AGGARWAL, SUDESH PANDIT, GURINDER SINGH, BK MANN, TPS MANN
		CM-10064-C-2001 (STAY)		,
219 **	GURGAON [19-JUL-25]	RSA-726-2015	BABY V/S LAJJAWATI	GURINDER PAL SINGH, N.D. ACHINT, , AMITABH TEWARI, J.P.AHLAWAT, RAJNI BALA, SUSHMA SINGH, , J.P.AHLUWALIA, AMIT YADAV, VANITA, , POOJA ACHINT, INDU BALA
		CM-2108-C-2015		GURINDER PAL SINGH,
		(SOC//TO BE TAKEN UP IMMEDIATELY AFTER THE URGENTS ON 23.07.2025)		
220 ***	SIRSA [19-JUL-25]	CR-7166-2023 (IO) (PROCEEDING STAYED)	TARSEM KUMAR V/S PRITPAL SINGH @ KIRTPAL SINGH	DEEPAK KAUSHAL, , DEEPAK KAUSHAL, P.K. GANGA
221 ***	NAWAN-SHAHAR(SBS NAGAR) [19-JUL-25]	CR-1677-2025 (IO) CM-11451-CII-2025 (OTHER :VACATION OF INTERM ORDER)	CHARANJIT KAUR V/S SURJIT KAUR AND OTHERS	SARJU PURI, , KUDRAT SAREEN, NASEEM YADLAPATI, SARJU PURI
				DINESH NAGAR,
222 **	JIND [19-JUL-25]	RSA-3104-1998	GIANI RAM V/S CHUHRIYA AND ORS	MANJEET DALAL, , MANJEET DALAL
223 **	ROPAR [19-JUL-25]	RSA-3396-1998	GURDIAL SINGH AND ORS V/S RATTAN SINGH	G.S.JASWAL, , A. S. JASWAL, BERJESHWAR SINGH JASWAL, PRITAM SAINI, PRITAM SINGH SAINI
		CM-5983-C-1998		G.S.JASWAL,
224 **	SIRSA [19-JUL-25]	RSA-184-1999	NAND SINGH V/S SURJEET SINGH	ND ACHINT, , GURDEEP KAUR, P.K. GANGA, SATYAM KHICHI, P.K. GANGA, SURINDER KUMAR, N.D.ACHINT
225 **	FEROZEPUR [19-JUL-25]	RSA-1503-2000	JARNAIL KAUR ETC. V/S HAR MOHINDER SINGH ETC.	, , ASHISH NAGAR, J S THIND, P N MAKANI, , JASMINDER SINGH THIND, N S SODHI, RUPINDER KAUR THIND, NIKHIL SABHARWAL,
		CM-2310-C-2000 (STAY)		,
		IOIN-RSA-1503-2000		, , ASHISH NAGAR, NIKHIL SABHARWAL, RUPINDER KAUR THIND, J.S.THIND,
226 **	BHIWANI [19-JUL-25]	RSA-1703-2000	MC LOHARU V/S DEVENDER KUMAR	PUNEET GUPTA, , D.K.AGGARWAL, V.P.AGGARWAL, B.D. SHARMA,, J.P.JINDAL, ANAND BHARDWAJ, J.R.MITTAL,, NEERAJ SHEORAN, AKSHAY PANGHAL,
		CM-2764-C-2000 (STAY)		PUNEET GUPTA,
		CM-331-C-2001 (POR)		PUNEET GUPTA,
		CM-4805-C-2001 (POR)		PUNEET GUPTA,
		CM-7515-C-2000 (POR)		DK AGGARWAL,
363 of 434				
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227 **	MANSA [19-JUL-25]	RSA-3039-2000	FAQIR SINGH AND ORS V/S TAKHAT SINGH AND ORS	C M MUNJAL, , A.K.SINGLA, C.M.MUNJAL, PAWAN MALIK, PS JAMMU, R.K.SINGLA, RAJINDER KUMAR SINGLA, RAJINDER SINGLA, S.S.VIRK, SANDEEP SHARMA, SEEMA ARORA, SHERRY K SINGLA, CM MUNJAL, SHERRY K.SINGLA, VINAY BAJAJ C.M.MUNJAL, C.M. MUNJAL,
		CM-5489-C-2000		
		CM-5922-C-2006		
228 **	AMRITSAR [19-JUL-25]	RSA-3931-2000	KARNAIL SINGH V/S TARA SINGH & ORS.	BR MAHAJAN, , ANKIT KUMAR, J.S. VERKA, MAYANK VASHISHTH, KUNAL SONI, PRATEEK MAHAJAN, V.K. KAUSHAL, B.R. MAHAJAN BR MAHAJAN,
		CM-7369-C-2000		
229 **	KARNAL [19-JUL-25]	RSA-1646-2001	SHER SINGH V/S AJMER SINGH, ETC.	SUVINEET SHARMA, , DEVYANSH, HARIT NARANG, JAGDISH MANCHANDA, SUMEET SHARMA, U D GOUR SUVINEET SHARMA,
		CM-3542-C-2001 (STAY)		
230 **	GURDASPUR [19-JUL-25]	RSA-1885-2001	ROOP DEVI V/S DHANA RAM ETC.	US SAHNI, , PN AGGARWAL, , USHA RANI, MUKUL AGGARWAL,RAJIV SHARMA P.N.AGGARWAL, US SAHNI,
		CM-4173-C-2001 (STAY)		
		CM-9094-C-2001 (CLARIFICATION)		
231 **	BHIWANI [19-JUL-25]	RSA-4772-2001	(O&M) K.C. MAKHARIA V/S MUNICIPAL COMMITTEE, BHIWANI & ORS.	HEMANT KUMAR, , ALOK JAIN, ANIL GHANGHAS,, ASHOK AGGARWAL, ALOK JAIN, , AVINASH CHANDER JAIN, , JAGDISH MANCHANDA, JATIN SAHRAWAT, RAJESH GARG, , MISS MONIKA GOYAL, SHRENIK JAIN, VIJAY PAL, VIJAY PAUL, GIRISH AGNIHOTRI, DEEPAK AGNIHOTRI, NOT KNOWN, RAJESH GARG, RAJESH GARG, HEMANT KUMAR, HEMANT KUMAR,
		CM-8688-C-2006 (POR)		
		CM-9872-C-2001 (STAY)		
		CM-5958-C-2006 (EXEMPTION)		
		CM-5959-C-2006 (STAY)		
		CM-358-C-2002		
		CM-360-C-2002 (POR)		
232 ***	UT-CHANDIGARH [19-JUL-25]	CM-6775-CII-2025 (RENT UT) (MESNE PROF)	KANWALJIT SINGH V/S TIRLOK TIRATH	MINKAL RAWAL, , ELIZA GUPTA AASHISH CHOPRA, , AKSHIT CHAUDHARY,PULKIT VERMA,PRANAV CHADDHA,, AMIT JHANJI, ANKIT MIDHA,SANAH SAINI,ARJUN ATMARAM,, ANSHU GUPTA,ALISHA ARORA,GURSHER SINGH,, ARJUN PARTAP ATMA RAM, B.N.S.SHARMA, DAMAN DHIR, HARMINDER SINGH, MINKAL RAWAL, MINKAL RAWAL, ELIZA GUPTA, MS.DEEPIKA, MS.SHAIBYA SOOD, NEEL KAMAL CHOPRA, NISHANT BHARDWAJ,DAMANPREET KAUR,, RUPA PATHANIA
		IN CR-3262-2007		
		(MAIN REFERRED TO MEDIATION)		

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233 **	FATEHABAD [19-JUL-25]	RSA-217-2012	RAMESH BHATIA AND ORS V/S SADHU RAM AND ORS	, , AMIT KUMAR, RISHU MAHAJAN, LAKSHAY BAJAJ, SHAMSHEER SINGH, MANJEET SAINI, SUDEEP MAHAJAN, RAGHAV GOEL, DINESH KUMAR, RAGHAV GOEL, SATPAL BHASIN, RISHU MAHAJAN, SUDEEP MAHAJAN, SUDEEP MAHAJAN , GOVIND RANA
		CM-532-C-2012		,
		CM-533-C-2012		,
		CM-4789-C-2018 (LR)		, SUDEEP MAHAJAN , SUDEEP MAHAJAN
		CM-791-C-2018 (LR)		, SUDEEP MAHAJAN , SUDEEP MAHAJAN
234 **	YAMUNA-NAGAR [19-JUL-25]	RSA-5014-2012	HARDEEP SINGH & ORS V/S RANJIT KAUR & ORS	GURVINDER S BHATTI, , ARUN GUPTA, ATTAMJEET KAUR, RANJIT SAINI, DEEPAK MALHOTRA, DEEPAK MALHOTRA, MR. SATYAM AUJA, G S SAWHNEY, G. S. BHATTI, PUNEET BALI, NEHA SONAWANE, H. S. OBEROI, PARMINDER S. MANN, R. J. SINGH, RANJIT SAINI, R. P. DHULL, R.P.DHIR
		CM-13970-C-2012		GURVINDER S BHATTI,
		CM-1023-C-2013		G.S.SAWHNEY, PUNEET BALI,
235 **	SONEPAT [19-JUL-25]	IOIN-RSA-598-2013	SAVITRI AND ANR V/S CHANDER BHAN AND ORS	D.S. PATWALIA, , BIKRAMJIT S. PATWALIA, LALIT RISHI
		IN RSA-598-2013		D.S. PATWALIA, , LALIT RISHI, B S PATWALIA, SALIL SABLOK, , SUMIT GUPTA
		(IOIN FOR COMPLETION OF SERVICE)		
236 **	GURGAON [19-JUL-25]	RSA-110-2013	SARUP SINGH AND ORS V/S DHANI RAM AND ORS	SUDHIR AGGARWAL, , TARUN YADAV, ADVOCATE FOR MR. JAI VIR YADAV,, ISHAN AGGARWAL, JAI VIR YADAV, TARUN YADAV
		CM-288-C-2013		SUDHIR AGGARWAL,
237 **	KURUKSHETRA [19-JUL-25]	RSA-3779-2013	HAZOOR SINGH V/S SARDOOL SINGH	SAURABH BAJAJ, , AISHWARYA BAJAJ, SAURABH BAJAJ, M.S.CHAUHAN, MANVENDER CHAUHAN, MOHIT KAKKAR, MOHIT KAKKAR, ADVOCATE, FOR MR. M.S. CHAUHAN, MR. J.S. SANDHU,, SAURABH BAJAJ, TARUN SHARMA
		CM-10181-C-2013		SAURABH BAJAJ,
		WITH CM-2592-C-2014	HAZOOR SINGH V/S SARDOOL SINGH	SAURABH BAJAJ,
238 **	LUDHIANA [19-JUL-25]	RSA-38-2014	JASBIR SINGH V/S GURDEEP SINGH	GURCHARAN DASS, , RAMANDEEP SINGH, H S DHINDSA, S.K.SANDHIR
		CM-111-C-2014		GURCHARAN DASS,
239 **	MAHENDERGARH [19-JUL-25]	RSA-572-2014	INDRAJ & ORS V/S UMED SINGH & ORS	, , H.S. RATHEE, HEMANI SARIN, J.S. BHATIA, , JASMEET SINGH BHATIA, RITESH AGGARWAL, K.V.S. KANG, M.L. SAINI, HEMANI SAINI, MOHIT, R.A. SHEORAN, RAM AVTAR SHEORAN, SAPAN DHIR, SUSHIL SHEORAN
		CM-3644-C-2014		,
		CM-2127-C-2024 (OTHER)		JASMEET SINGH BHATIA, SUSHIL , Jasmeet Singh Bhatia

		CM-2128-C-2024 (CLARIFICATION)		, , Jasmeet Singh Bhatia
		(TO BE TAKEN UP IMMEDIATELY AFTER URGENT LIST ON 23.07.2025)		
240 **	PATHANKOT [19-JUL-25]	RSA-1272-2014	JOGINDER KUMAR VIG V/S KARTARO DEVI & ORS	, , PARITOSH VAID, BAHUL BUNGER, D.S. RANDHAWA, G K MANN, G.K. MANN, MR. ANMOL JEEVAN SINGH GILL
		CM-2979-C-2014		,
		CM-1473-C-2023 (OTHER)		INDERJIT SHARMA, GURSHARAN KAUR
241 **	SONEPAT [19-JUL-25]	RSA-1996-2014	DHARAMBIR V/S RAGHBIR & ORS	HARISH BHARDWAJ, , BHIM SINGH, RINKU BAZIAN, RUPINDER THAKUR, SANCHIT PUNIA, SANDEEP SINGH, VIKRAM PUNIA HARISH BHARDWAJ,
		CM-4867-C-2014		
		CM-4682-C-2016		VIKRAM PUNIA, HARISH BHARDWAJ
		WITH CM-4918-C-2019 (EXEMPTION)	DHARAMBIR V/S RAGHBIR & ORS	VIKRAM PUNIA, HARISH BHARDWAJ,
		CM-4919-C-2019 (POR)		VIKRAM PUNIA,
		CM-4920-C-2019 (OTHER)		VIKRAM PUNIA,
242 **	BATHINDA [19-JUL-25]	RSA-2109-2014	SUKHWINDER SINGH V/S JANAK RAJ	DEEPAK AGGARWAL, , MUNISH BANSAL, TUSHANT DEEP GARG DEEPAK AGGARWAL,
		CM-5121-C-2014		
243 **	FATEHGARH-SAHIB [19-JUL-25]	RSA-2110-2014	PARMINDER SINGH AND ORS V/S BHARMINDER SINGH AND ORS	GURMINDER SINGH SALANA, , F.S. VIRK , JAIDEEP VERMA, GAURAV DATTA, GURMINDER SINGH SALANA, JAIDEEP VERMA, K.P. SINGH, GAURAV DATTA, GURKIRAT SINGH, , NAGAR SINGH, SS SWAITCH, GS SALANA GURMINDER SINGH SALANA,
		CM-5123-C-2014		
		CM-957-C-2015		GURMINDER SINGH SALANA,
		WITH CM-9302-C-2018 (DELAY(F))	NIRMAL SINGH V/S BHARMINDER SINGH & ORS	GURTEJ SINGH DHINDSA,
		CM-9301-C-2018 (DELAY (REF))		GURTEJ SINGH DHINDSA,
		CM-9303-C-2018 (STAY)		GURTEJ SINGH DHINDSA,
		& O&M RSA-3537-2018		GURTEJ SINGH DHINDSA, , GAURAV DATTA, MANDEEP KAUR KAHLON
244 **	REWARI [19-JUL-25]	RSA-4031-2014	JAI SINGH V/S VINOD KUMAR AND ANR	, , BABBAR BHAN, MR. SHUBHAM KAUSHIK, NAVEEN SHARMA (BHARDWAJ), VIVEK MALIK, ZORAWAR SINGH
		CM-9329-C-2014		,
245 **	FARIDABAD [19-JUL-25]	RSA-4066-2014	SATBIR SHARMA @SATYAVIR SHARMA V/S HARYANA PROGRESSIVE SCHOOLS CONFERENCE (REGD) THRO SURESH CHANDER	SHIV KUMAR, , AASHISH CHOPRA, AKSHAY CHADA, ASHWINDER KAUR,, DINESH KUMAR JANGRA, GAGANDEEP SINGH, GAGANDEEP SINGH, , GURPREET RANDHAWA, SANJEEV ROY, SUMITI ARORA,, TAPISH GUPTA, VIVEK KHADWAL, VIVEK, SHIV KUMAR,
		CM-9451-C-2014		

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246 **	BHIWANI [19-JUL-25]	RSA-5473-2014	CHATTAR SINGH & ANR V/S UNION OF INDIA & ORS	AMIT JAIN, , ..., AMIT JAIN, KUSHAGRA MAHAJAN, PARMOD PARMAR, RAJIV SIHAG, AMIT KUMAR, Rajvir Singh Sihag, S.K. SHARMA, VARUN PARKASH, ADVOCATE FOR MR. AMIT JAIN,, VARUN PARKASH, AMIT JAIN
		WITH CM-3156-C-2015	CHATTAR SINGH AND ANR V/S UNION OF INDIA & ORS	AMIT JAIN,
		& RSA-1065-2015		AMIT JAIN,
247 **	FARIDABAD [19-JUL-25]	CM-3340-C-2015	MUNICIPAL CORPORATION, FARIDABAD AND OTHERS V/S GOPAL KRISHAN MENDIRATTA AND OTHERS	RAVINDER HOODA, , HARSHITA, ADVOCATE FOR MR. RAVINDER HOODA, G.I. SHARMA
		CM-3341-C-2015		RAVINDER HOODA,
		& O&M RSA-1161-2015		RAVINDER HOODA,
248 **	FAZILKA [19-JUL-25]	RSA-1097-2015	PHUMAN SINGH AND ANR V/S JEET SINGH AND ORS	RAMAN GOKLANEY, , NITISH GARG
		CM-3194-C-2015		RAMAN GOKLANEY,
249 **	LUDHIANA [19-JUL-25]	RSA-1116-2015	RITA V/S SUNITA	PROMILA NAIN, , ANITA WADHWA, MOHINDER SINGH NAIN, PROMILA NAIN, VAIBHAV SEHGAL
		CM-3243-C-2015		PROMILA NAIN,
		CM-11432-C-2019 (IMPLEAD)		PROMILA NAIN,
250 **	AMRITSAR [19-JUL-25]	RSA-2052-2015	GURBINDER SINGH AND ANR V/S BALWINDER SINGH AND ORS	D.D.GUPTA, , MR. SUDEEP MAHAJAN,, RAGHAV DAYAL GUPTA, SAACHI MAHAJAN, SUDEEP MAHAJAN
		CM-5365-C-2015		D.D.GUPTA,
251 **	FEROZEPUR [19-JUL-25]	RSA-2956-2015	SONA SINGH ANS ORS. V/S GRAM PANCHAYAT AND ORS.	SANDEEP KHUNGER, , . R.S. DADWAL, ADVOCATE FOR MR. R.K. KAKKAR,, GULSHAN K. MOUDGIL, SANDEEP KHUNGER, HOSHIAR SINGH, KULDIP SINGH, NITIKA JAURA, DIWAKAR JAISWAL, RAJ KUMAR KAKKAR, SAKSHAM KHUNGER, ADVOCATE FOR MR. SANDEEP KHUNGER, SANDEEP KHUNGER
		CM-7118-C-2015		SANDEEP KHUNGER,
		CM-7337-C-2017 (STAY)		SANDEEP KHUNGER, RAJ KUMAR,
252 **	UT-CHANDIGARH [19-JUL-25]	RSA-6268-2015	RAJNI SHARMA TH LHS. PAWAN KUMAR SHARMA AND ANR. V/S SIMRANJIT KAUR @ SARABJIT KAUR AND ORS	AMIT JAIN , , RISHABH GUPTA,, AMIT JAIN, HARPREET KAUR, NANDAN JINDAL, RISHABH GUPTA, SUNIL K. RANA
		CM-15810-C-2015		AMIT JAIN ,
253 **	FATEHABAD [19-JUL-25]	RSA-3958-2016	HARBANS LAL V/S DHBVNL AND ANR	SUKHVIR SINGH SAHU, , AARTI PANDIT, ADVOCATE FOR MR. SUKHVIR SINGH,, AJIT KUMAR, KUSUM RAJ, NAFEESH AHMED, S.S. SAHU, NARESH AHMED, PARDEEP KUMAR SEHRAWAT, SUNIL DHANDA, Sunil Kumar Dhanda
		CM-10244-C-2016		SUKHVIR SINGH SAHU,
		CM-10245-C-2016		SUKHVIR SINGH SAHU,
254 **	PATHANKOT [19-JUL-25]	RSA-4469-2016	ASHA RANI & ANR V/S KARAM CHAND & ANR	S.K. CHAUDHARY, , G.S. BHINDER, ADVOCATE WITH MR. S.K. CHAUDHARY,, VIKAS DUGGAL

367 of 434

7/19/2025, 9:20 PM

368 of 434

Firefox

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		CM-4658-C-2024 (MESNE PROF)		CHANDERHAS YADAV,
262 **	ROHTAK [19-JUL-25]	RSA-2763-2017	SURENDER KUMAR V/S BABLI DEVI	DALIP KUMAR TUTEJA, , DISHANT D TUTEJA, SAURABH DALAL, SUMIT, SAURABH DALAL
		CM-6837-C-2017 (STAY)		DALIP KUMAR TUTEJA,
263 **	AMRITSAR [19-JUL-25]	RSA-3442-2017	RAJAN BEDI AND ANR V/S JAIDEEP SINGH AND ORS	ASHISH AGGARWAL, , ANKUR PANDEY, ADVOCATE FOR MR. MANOJ NAGRATH, ASHISH AGGARWAL, BHAVESH AGGARWAL, KARANJEET SINGH, KARANJIT SINGH, LOVEPREET SINGH SIDHU, MANJEET KAUR, MANJU NAGRATH, UMESH SHARMA, , MANOJ NAGRATH, MANUJ NAGRATH, MANUJ NAGRATH,, PADAM KANT DWIVEDI, , VINAY KUMAR
		CM-3697-C-2022 (POR)		ASHISH AGGARWAL,
		CM-8308-C-2017 (STAY)		ASHISH AGGARWAL,
		CM-3698-C-2022 (OTHER)		ASHISH AGGARWAL,
		(TO BE TAKEN UP IMMEDIATELY AFTER URGENT MATTERS ON 23.07.2025)		
264 **	JHAJJAR [19-JUL-25]	RSA-3509-2017	RAMESH V/S AZAD	SAT NARAIN YADAV, , ADITYA YADAV, KULVIR NARWAL, SAT NARAIN YADAV, SATISH KUMAR, SIMRANJEET KAUR
		CM-8475-C-2017 (STAY)		SAT NARAIN YADAV,
265 **	BATHINDA [19-JUL-25]	RSA-3920-2017	DARSHAN SINGH AND ORS V/S BASANT SINGH AND ORS	GURTEJ SINGH BENIPAL, N K MANCHANDA, , K.S.SIDHU, M.S.BRAR,, SUSHANT SHARMA, VIKAS KUMAR
		CM-9864-C-2017 (STAY)		GURTEJ SINGH BENIPAL,
266 **	MAHENDERGARH [19-JUL-25]	RSA-4411-2017	HOSHIYAR SINGH & ORS V/S SHER SINGH & ORS	JAI VIR YADAV, , AMAN GAUTAM, MUNISH GUPTA, N.S. GILL
		CM-11478-C-2017 (STAY)		JAI VIR YADAV,
267 **	HISSAR [19-JUL-25]	CM-7110-C-2018 (DELAY(F))	KIRAN DEVI AND ORS V/S SUMITRA DEVI AND ORS	ANURAG JAIN, , BHUPINDER KAUR, MR. SUMAN JAIN, ADVOCATE AND MR. RISHABH JAIN,
		CM-7111-C-2018 (STAY)		ANURAG JAIN,
		& O&M RSA-2727-2018		ANURAG JAIN, , SUMAN JAIN
268 **	BHIWANI [19-JUL-25]	CM-17212-C-2018 (DELAY(F))	GOPI CHAND AND ANOTHER V/S DHARAMBIR SINGH AND OTHERS	SUMIT SANGWAN, , MANNU, ABHIMANYU SINGH
		CM-17211-C-2018 (DELAY (REF))		SUMIT SANGWAN,
		CM-17213-C-2018 (EXEMPTION(CC))		SUMIT SANGWAN,
		CM-17214-C-2018 (STAY)		SUMIT SANGWAN,
		& O&M RSA-6156-2018		SUMIT SANGWAN, , ABHIMANYU SINGH, MS. MANNU, TRISHU KANWAR (MS.), VIRENDRA RANA

369 of 434

7/19/2025, 9:20 PM

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269 **	FARIDABAD [19-JUL-25]	CM-17362-C-2018 (149-CPC) CM-17364-C-2018 (STAY) CM-17365-C-2018 (OTHER :additional evidence) & O&M RSA-6199-2018	M/S SUSHMA CONSTRUCTIONS AND ANOTHER V/S RAJESH SINGH NEGI AND ANOTHER	AASHISH CHOPRA, , AJIT PAL SINGH GULIANI, DIVYA SHARMA, MANISH JAIN, MAYUR KANWAR AASHISH CHOPRA, AASHISH CHOPRA, AASHISH CHOPRA, , AJIT PAL SINGH GULIANI, DIVYA SHARMA, MANISH JAIN, MAYUR KANWAR
270 **	FAZILKA [19-JUL-25]	RSA-1184-2018 CM-2944-C-2018 (POR) CM-2945-C-2018 (STAY) WITH CM-14572-C-2018 (POR) CM-12582-C-2019 (POR)	MALKIT SINGH V/S DIVISIONAL ENGINEER PUNJAB WATER RESOURCES MANAGEMENT AND DEVELOPMENT CORP AND ORS. MALKIT SINGH V/S DIVISIONAL ENGINEER PUNJAB WATER RESOURCES MANAGEMENT AND DEVELOPMENT CORP AND ORS.	JUDGEPREET SINGH WARRING, , AJAYPAUL SINGH, HIMMAT SINGH, JUDGEPREET SINGH WARRING, JUDGREPREET SINGH WARRING, P.S. THIARA, SUMEET S BRAR, Sumeet Singh Brar JUDGEPREET SINGH WARRING, JUDGEPREET SINGH WARRING, JUDGEPREET SINGH WARRING, APANJOT SINGH,
271 **	REWARI [19-JUL-25]	RSA-1608-2018 CM-4307-C-2018 (DELAY (REF)) CM-4308-C-2018 (EXEMPTION) CM-4309-C-2018 (STAY)	CHANDO DEVI V/S SUNITA YADAV	MUKESH KUMAR VERMA, , MADHAV, MANJEET KAUR,, MINDERJEET YADAV, MUKESH KUMAR VERMA, RAM DARSHAN YADAV, AJIT KUMAR BHARDWAJ MUKESH KUMAR VERMA, MUKESH KUMAR VERMA, MUKESH KUMAR VERMA,
272 **	JALANDHAR [19-JUL-25]	RSA-2038-2018 CM-5650-C-2018 (STAY)	SUKHWINDER SINGH V/S JOGINDER PAL SINGH DECEASED THR LR	G.S. RANGI, , CHARU VERMA, DEEPALI PURI, GS RANGI, DEEPALI PURI, K.K SAINI G.S. RANGI,
273 **	AMBALA [19-JUL-25]	RSA-2608-2018	JANAK RAJ V/S SATBIR SINGH AND ORS.	MUNISH MITTAL, , DHARAM BIR BHARGAV, MUNISH MITTAL, NITIN KAMBOJ
274 **	KARNAL [19-JUL-25]	RSA-4525-2018 CM-12021-C-2018 (STAY)	ANAMIKA V/S DINESH SINGH AND ORS	S.K.SINGLA, , SIKANDH MEHTA, ADVOCATE FOR MR. PANKAJ BALI,, AMARJIT BENIWAL, ADVOCATE FOR MR. SK SINGLA, AMARJIT BENIWAL, ADVOCATE FOR MR. SK SINGLA, JAGJEET BENIWAL, NAVEEN MANDHAM, PANKAJ BALI, NAVEEN MANDHAN, ADVOCATE FOR MR. PANKAJ BALI, PARVEEN, , R.K.RATHORE, ADVOCATE FOR MR. S.K.SINGLA, SIDHANT, PANKAJ BALI, SIKANDH MEHTA S.K.SINGLA,
275 **	REWARI [19-JUL-25]	RSA-4805-2018 CM-12980-C-2018 (STAY)	DEEPAK KUMAR V/S MANJU & ORS	JAI VIR YADAV, , JAI VIR YADAV, SUNITA SHEKHAWAT, TARUN YADAV JAI VIR YADAV,
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		WITH RSA-4806-2018	DEEPAK KUMAR V/S POONAM YADAV & ORS	JAI VIR YADAV, , TARUN YADAV
		CM-12985-C-2018 (STAY)		JAI VIR YADAV,
276 **	KARNAL [19-JUL-25]	RSA-4857-2018	YOGINDER SINGH V/S RAJIV	BHIM SINGH, , NONISH KUMAR, RAVINDER MALIK
277 **	PATIALA [19-JUL-25]	CM-869-C-2019 (DELAY(F)) CM-870-C-2019 (POR)	PUNJAB STATE POWER CORPORATION LIMITED AND OTHERS V/S JABIR KAUR	VAIBHAV NARANG, , AS MAMAISE, CHANDERKANT MAHAJAN, SUMIT PASI, VAIBHAV NARANG
		CM-871-C-2019 (EXEMPTION(CC))		VAIBHAV NARANG,
		CM-872-C-2019 (STAY PROCEED)		VAIBHAV NARANG,
		& O&M RSA-407-2019		VAIBHAV NARANG, , AMANDEEP SINGH MANAISE
278 **	MOHALI (SAS NAGAR) [19-JUL-25]	CM-7308-C-2022 (ACTUAL DATE)	MANINDER SINGH V/S BALDIP SINGH AND ANR	PUSHPINDER KAUSHAL, DHARMINDER SINGH RANDHAWA , PRANAV HANDA, PUSHPINDER KAUSHAL
		IN RSA-810-2019		DHARMINDER SINGH RANDHAWA, PUSHPINDER KAUSHAL , PUSHPINDER KAUSHAL, RIPUDAMAN SINGH SIDHU,
		(MAIN REGULAR AT SR. NO. 822)		
279 **	BHIWANI [19-JUL-25]	CM-13015-C-2019 (DELAY(F)) CM-13016-C-2019 (DELAY (REF))	DHAN SINGH AND OTHERS V/S BALLU RAM AND OTHERS	KANHIYA SONI,
		CM-13019-C-2019 (LR)		KANHIYA SONI,
		CM-13020-C-2019 (STAY PROCEED)		KANHIYA SONI,
		CM-13021-C-2019 (POR)		KANHIYA SONI,
		& O&M RSA-4584-2019		KANHIYA SONI, , AMIT ARORA, GOPAL SONI, KANHIYA SONI
280 **	MOGA [19-JUL-25]	RSA-991-2019	JANGIR KAUR DECEASED THRU HER REPRESENTATIVE HARJINDER KAUR AND ANR V/S BALRAJ SINGH	PREETWINDER SINGH DHALIWAL,
		CM-2270-C-2019 (STAY PROCEED)		PREETWINDER SINGH DHALIWAL,
281 **	FEROZEPUR [19-JUL-25]	RSA-2428-2019	STATE OF PUNJAB AND OTHERS V/S SAVINDER SINGH AND OTHERS	ADVOCATE GENERAL PUNJAB,
		CM-6514-C-2019 (STAY PROCEED)		ADVOCATE GENERAL PUNJAB,
282 **	MOHALI (SAS NAGAR) [19-JUL-25]	RSA-4016-2019	PALWINDER SINGH V/S HARBANS SINGH THROUGH HIS LR AND OTHERS	CHARANPAL SINGH BAGRI, , AARUSHI, BALJINDER SINGH, BALJINDER SINGH, GURJIT KAUR BAGRI., BALJINDER SINGH, SUNNY K SINGLA, CHARANPAL SINGH BAGRI, MOHAN SINGH CHAUHAN, MR. C.K. JANGRA, MR. N.K. VERMA, ADVOCATE AND MR. C.K. JANGRA, N K VERMA, N.K. VERMA, N.S. DADWAL, M.S. YADAV,, RAWISHA MAHAJAN,
371 of 434		7/19/2025, 9:20 PM		

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			CM-10930-C-2019 (POR ANNX)		SAPAN DHIR, SUKHJIT SINGH, SUNNY K. SINGLA, SUNNY KUMAR SINGLA, VISHAL THAKUR, SHERRY K SINGLA, CHARANPAL SINGH BAGRI,
			CM-10933-C-2019 (STAY PROCEED)		CHARANPAL SINGH BAGRI,
			CM-10935-C-2019 (POR)		CHARANPAL SINGH BAGRI,
			CM-14255-C-2019 (DIRECTION)		SHERRY K SINGLA, CHARANJEET PAL SINGH BAGRI , RAJVINDER SINGH BAINS, SAPAN DHIR
283 **	HOSHIARPUR [19-JUL-25]	RSA-5072-2019		VIJAY SHARMA V/S RAJINDER SINGH (SINCE DECEASED) AND OTHERS	ANISH SETIA, , ANISH SETIA, TARUN SHARMA
			CM-14392-C-2019 (OTHER)		ANISH SETIA,
			CM-14393-C-2019 (OTHER)		ANISH SETIA,
284 ***	PATIALA [19-JUL-25]	CR-1169-2020 (IO)		LACHMAN THROUGH HIS LRS V/S KARAM SINGH THROUGH HIS SPECIAL POA ANGREJ SINGH AND ANR	PRASHANT BANSAL, , PRASHANT BANSAL
285 **	BARNALA [19-JUL-25]	CM-3727-C-2021 (DELAY(F)) CM-3728-C-2021 (EXEMPTION)		DALJIT SINGH V/S JARNAIL SINGH AND ORS	AVTAR SINGH BHATTI, , ANUTEJ SINGH BARNALA, VIVEK SINGH
					AVTAR SINGH BHATTI,
			& RSA-730-2021		AVTAR SINGH BHATTI, , AVTAR SINGH BHATTI
286 **	HISSAR [19-JUL-25]	RSA-1066-2021		SANTOSH RANI V/S MANOJ KUMAR	RAM KUMAR SAINI, , ABHINAV SOOD, SARUN HANS, RAM KUMAR SAINI
			CM-4767-C-2021 (STAY PROCEED)		RAM KUMAR SAINI,
287 **	HISSAR [19-JUL-25]	CM-2337-C-2022 (DELAY(F)) CM-5537-C-2022 (PREPONE)		MANPHOOL SINGH THROUGH ITS LRS V/S JAGDISH CHANDER AND ORS	VIKAS BISHNOI GODARA,
					VIKAS BISHNOI GODARA,
			CM-5573-C-2022 (STAY PROCEED)		VIKAS BISHNOI GODARA,
			CM-2338-C-2022 (EXEMPTION)		VIKAS BISHNOI GODARA,
			CM-2339-C-2022 (STAY PROCEED)		VIKAS BISHNOI GODARA,
			CM-2340-C-2022 (IMPLEAD)		VIKAS BISHNOI GODARA,
		& O&M RSA-791-2022			VIKAS BISHNOI GODARA, , VIKAS BISHNOI GODARA
288 ***	KARNAL [19-JUL-25]	CR-4424-2022 (IO)		M/S BANSAL RICE AND GENERAL MILLS V/S M/S LAJPAT RAI AND SONS AND ORS	PARMINDER SINGH, , PARMINDER SINGH
289 **	SIRSA [19-JUL-25]	RSA-1417-2022		SUNIL KUMAR V/S KAILASH RANI AND ORS	ADITYA SANGHI, , P S JAMMU, P.S.JAMMU, SHAVETA SANGHI
			CM-4399-C-2022 (STAY PROCEED)		ADITYA SANGHI,

372 of 434

7/19/2025, 9:20 PM

		CM-8276-C-2022 (E/H)		SHAVETA SANGHI,
		CM-4669-C-2023 (VACATE STAY)		P S JAMMU, , P S JAMMU
290 ***	KARNAL [19-JUL-25]	CM-7607-CII-2025 (IO) (RESTORATION) IN CR-5075-2023 (MAIN DECIDED)	RAJIV SHARMA AND ANOTHER V/ S VIDYA EDUCATION SOCIETY AND ANOTHER	PARMINDER SINGH, , PARMINDER SINGH PARMINDER SINGH, , PARMINDER SINGH
291 ***	JALANDHAR [19-JUL-25]	CR-4061-2023 (IO)	NARINDER SINGH PERHAR AND ANR. V/S ROBIN SINGH AND ANR.	ARSHIT GOEL, , ARSHIT GOEL, PUNEET SAREEN, S.K KANOJIA
292 ***	UT-CHANDIGARH [19-JUL-25]	CR-6172-2023 (IO) WITH CM-22323-CII-2023 (STAY PROCEED) WITH CM-3223-CII-2025 (POR)	LATE COL. KULDIP SINGH (SINCE DECEASED) THROUGH HIS LR AND ANR V/S MANVEEN KAUR AND OTHERS LATE COL. KULDIP SINGH (SINCE DECEASED) THROUGH HIS LR AND ANR V/S MANVEEN KAUR AND OTHERS LATE COL. KULDIP SINGH (SINCE DECEASED) THROUGH HIS LR AND ANR V/S MANVEEN KAUR AND OTHERS	GAURAVJIT SINGH PATWALIA, , ALISHA SHARDA, AMAN BAHRI, D.S. PATWALIA (SR. ADV.), GAURAVJIT SINGH PATWALIA, LAGAN KAUR SIDHU GAURAVJIT SINGH PATWALIA, AMAN BAHRI , GAURAVJIT SINGH PATWALIA AMAN BAHRI, , GAURAVJIT SINGH PATWALIA
293 **	SONEPAT [19-JUL-25]	RSA-3068-2023 CM-10966-C-2023 (DELAY (REF))	KULBIR SINGH V/S TARA CHAND(DECEASED) THROUGH HIS LR'S AND ORS	TARUN YADAV, TARUN YADAV,
294 ***	PALWAL [19-JUL-25]	CR-4133-2024 (IO)	DARSHAN SINGH V/S BIRJENDER SINGH ALIAS BIJENDER SINGH AND OTHERS	AMRAINDER SINGH,
295 ***	AMBALA [19-JUL-25]	CR-1300-2025 (IO) CM-4318-CII-2025 (EXEMPTION)	RAMANPREET KAUR ALIAS JYOTI V/S AMANPREET SINGH AND OTHERS	BRIJENDER KAUSHIK, , BRIJENDER KAUSHIK, FERRY SOFAT, TARUN DEORA BRIJENDER KAUSHIK,
296 ***	PANCHKULA [19-JUL-25]	CR-2437-2025 (IO) (TO BE TAKEN UP IMMEDIATELY AFTER THE URGENT LIST ON 23.07.2025)	IMRAN & ANR V/S IDBI BANK LIMITED	GAGANDEEP SINGH, , JARNAIL SINGH SANETA
297 **	GURGAON [19-JUL-25]	RSA-1309-2025 CM-4545-C-2025 (POR) CM-4546-C-2025 (STAY) (TO BE TAKEN UP IMMEDIATELY AFTER THE URGENT LIST ON 23.07.2025)	NIHAL CHAND V/S DHARAMBIR CHAUDHARY AND OTHERS	VISHAL GARG NARWANA, , D.K. SINGAL, KUNAL DAWAR VISHAL GARG NARWANA, VISHAL GARG NARWANA,

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 23/07/2025 <u>CR NO 64</u>				
HON'BLE MR. JUSTICE HARPREET SINGH BRAR				
Dedicated VC Link for Hybrid Hearing: https://zoom.us/my/vcphhc64 Meeting ID is 514 492 2339				
NOTE ==== 1) NO ADJOURNMENT REQUEST WILL BE ENTERTAINED IN OLD MATTERS. 2) MISCELLANEOUS APPLICATIONS WILL BE TAKEN UP WITH THE MAIN CASE. 3) THE WRITTEN STATEMENTS, AFFIDAVITS OR OTHER DOCUMENTS, SOUGHT TO BE PRESENTED BY LITIGANTS OR THEIR ADVOCATES SHOULD BE PRESENTED IN THE REGISTRY IN VIEW OF RULE CONTAINED IN PART-A(a), CHAPTER-1, VOLUME-V OF RULES AND ORDER OF PUNJAB AND HARYANA HIGH COURT. NO DOCUMENTS SHALL BE ACCEPTED IN THE COURT DURING THE COURSE OF HEARING.				
201 I	MOGA [19-JUL-25]	CRR-225-2008 (CONONEYEAR) (BOHCJ DT 03.01.2025)	DALIP SINGH V/S STATE OF PUNJAB	VIVEK GOEL, , DAG PB
202 I	SANGRUR [19-JUL-25]	CRR-2891-2010 (CONONEYEAR) (BOHCJ DT 03.01.2025)	HARBANS SINGH @ BANSAL AND ANR. V/S STATE OF PUNJAB	GOPAL SINGH NAHEL, , BHAVNA GUPTA DAG PB, VS MAND
203 I	HISSAR [19-JUL-25]	CRR-963-2011 (CONONEYEAR) (BOHACJ DTD.21.03.2016Z)	MAHI PAL V/S STATE OF HARYANA	JITENDER DHANDA,AG HY, , JITENDER DHANDA
204 I	FATEHGARH-SAHIB [19-JUL-25]	CRR-345-2012 (CONONEYEAR) CRM-7465-2012 (BOHCJ DT 03.01.2025)	GURNAM SINGH AND ORS. V/S STATE OF PUNJAB AND ANR.	A.S. SULLAR, , AMANDEEP SINGH GULATI A.S. SULLAR,
205 I	YAMUNA-NAGAR [19-JUL-25]	CRR-3056-2012 (CONONEYEAR) (BOHACJ DTD. 21.03.2016Z)	MEHAR CHAND AND ORS. V/S STATE OF HARYANA	ANIL SHUKLA, , AG HRY, URU SHARMA, ADVOCATE FOR MR. AKASHDEEP SINGH,
206 II	FATEHGARH-SAHIB [19-JUL-25]	CRR-695-2013 (304A IPC) (BOHCJ DT 03.01.2025)	MOHAN SINGH V/S STATE OF PUNJAB	S S NARULA, , AMARJIT KAUR KHURANA,RAJESH MEHTA, K D SACHDEVA AG PB
207 II	PATIALA [19-JUL-25]	CRR-1964-2013 (304A IPC) CRM-30010-2013 (BOHCJ DT 03.01.2025)	NOOR HUSSAN V/S STATE OF PUNJAB	RAM KUMAR SAINI, , AMIT CHAUDHARY, RAM KUMAR SAINI,
208 I	BATHINDA [19-JUL-25]	CRR-2037-2013 (CONONEYEAR) (BOHCJ DT 03.01.2025)	HARJINDER SINGH V/S STATE OF PUNJAB	HITESH VERMA, , GURINDERJIT SINGH AG PB.
209 I	SRI MUKTSAR SAHIB [19-JUL-25]	CRR-1395-2014 (CAW) (BOHCJ DT 03.01.2025)	XXXXX V/S XXXXX	IQBAL SINGH MANN, , ASHOK KUMAR KHUNGER
210 II	AMBALA [19-JUL-25]	CRA-S-1726-SB-2006 (CONV GEN UPTO 3 YRS) WITH CRR-2364-2006 (BOHCJ DT 03.01.2025)	FAQUIR CHAND & ORS. V/S STATE OF HARYANA DEVA SINGH V/S STATE OF HARYANA AND ORS.	AS SULLAR, , A.G.HARYANA HARMANDEEP SINGH SULLAR,
211 II	MAHENDERGARH [19-JUL-25]	CRM-M-16129-2016 (QP PROSTAY) CRM-23888-2024 (STAY) (PROCEEDINGS BEFORE THE LOWER COURT HAVE BEEN STAYED)	KRISHAN KUMAR AND ANR V/S STATE OF HARYANA AND ANR	PARVEEN CHAUHAN, , PARVEEN CHAUHAN, RANDEEP SINGH, VIKRAM SINGH, VIKRAM SINGH PARVEEN CHAUHAN, A.G. HARYANA , PARVEEN CHAUHAN, VIKRAM SINGH
212 V	HISSAR [19-JUL-25]	CRM-M-19646-2019 (QP)	HARPAL V/S STATE OF HARYANA AND ANOTHER	VIVEK KHATRI, , B S CHAHAL, NAVEEN KUMAR, DHARMPAL, UMESH AGGARWAL
213 II	GURGAON [19-JUL-25]	CRM-M-22042-2019 (QP PROSTAY) (PROCEEDING STAYED)	RAJIV BAJAJ AND ANR V/S INSOLVENCY AND BANKRUPTCY BOARD OF INDIA	ARSHDEEP SINGH CHEEMA, , SAAHILA LAMBA, R.S. CHAHAL, SENIOR ADVOCATE , SUMANJIT KAUR

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214 V	KURUKSHETRA [19-JUL-25]	CRM-M-37281-2021 (QP) (PROCEEDING STAYED)	ANGREJ SINGH AND ANR V/S ISHAR SINGH ALIAS ISWAR SINGH	AKSHAY JINDAL, , AKSHAY JINDAL, GOPAL SONI, VIRENDER KUMAR
215 V	AMBALA [19-JUL-25]	CRM-M-40096-2022 (QP) WITH CRM-M-40264-2022 WITH CRM-M-40399-2022 (PROCEEDING STAYED)	SHIKHA GUPTA AND ANR V/S ANISH GUPTA SHIKHA GUPTA AND ANR V/S ANISH GUPTA SHIKHA GUPTA AND ANR V/S ANISH GUPTA	BIRINDER PAL, , . ANUJ SAXSENA, ADVOCATE AND MR. D.S. BHINDER, , BIRINDER PAL, LAKSHAY GOEL, YOGESH GOEL BIRINDER PAL, , BIRINDER PAL, LAKSHAY GOEL, YOGESH GOEL BIRINDER PAL, , BIRINDER PAL, LAKSHAY GOEL, YOGESH GOEL
216 V	PATIALA [19-JUL-25]	CRM-M-51466-2022 (QP) (PROCEEDINGS BEFORE TRIAL COURT HAVE BEEN STAYED.)	GURDEEP SINGH V/S INDERJIT SINGH AND OTHERS	BEANT SINGH SEEMAR, , AMIT SHARMA, MOHIT GARG, VANEET THAKUR
217 V	LUDHIANA [19-JUL-25]	CRM-M-57004-2022 (QP) (PROCEEDING STAYED)	PRABHJOT SINGH V/S SAHIBIT SINGH	MUNISH PURI, , Munish Puri
218 V	ROPAR [19-JUL-25]	CRM-M-46738-2023 (QP) (PROCEEDINGS STAYED)	CHAND KUMAR @ CHAAND KUMAR V/S STATE OF PUNJAB	SUNNY KUMAR SINGLA, A.G. PUNJAB , SHERRY K SINGLA
219 V	UT-CHANDIGARH [19-JUL-25]	CRM-M-63977-2023 (QP) (PROCEEDINGHS STAYED)	SATPAL SINGH AND OTHERS V/S U.T. CHANDIGARH AND OTHERS	AJAVIR SINGH, , KULVINDER JIT SINGH RUPAL, YASHWANT SINGH RATHORE
220 V	GURGAON [19-JUL-25]	CRM-M-1473-2024 (QP) CRM-13378-2025 (POR)	NARESH CHAWLA V/S M/S IIFL HOME FINANCE LTD	SACHMEET SINGH RANDHAWA, , ANU SINGLA, SANJAY JAIN, SURJIT SINGH SALAR, VINEET SEHGAL SURJIT SINGH SALAR, , SURJIT SINGH SALAR, VINEET SEHGAL
221 V	ROPAR [19-JUL-25]	CRM-M-2085-2024 (QP) (PROCEEDING STAYED)	JASWINDER SINGH AND ANOTHER V/S STATE OF PUNJAB AND ANOTHER	TANVIR SINGH ATTARIWALA, A.G. PUNJAB , SEHEJ SANDHAWALIA, TANVIR SINGH ATTARIWALA
222 V	LUDHIANA [19-JUL-25]	CRM-M-11520-2024 (QP)	CHARANJIT KAUR V/S GAGANDEEP	ADITYA DASSAUR, , ADITYA DASSAUR, C.L. VERMA, KIRAN VERMA
223 II	KAITHAL [19-JUL-25]	CRM-M-13208-2024 (QP PROSTAY) (PROCEEDINGS STAYED)	NIRANJAN DASS GOYAL @ N.D. GOYAL V/S STATE OF HARYANA	GAURAV DATTA, A.G. HARYANA , GURKIRAT SINGH , PRINCE SINGH, RAJAT NARWAL, SRISHTTI S. SHARMA, SUNIL POLIST, VAIBHAV BHARGAV, VIKAS SHARMA
224 V	SIRSA [19-JUL-25]	CRM-M-56228-2024 (QP)	VINOD KUMAR V/S STATE OF HARYANA	RAJ KUMAR BHATIA, A.G. HARYANA , NITISH BHAITA
225 V	GURGAON [19-JUL-25]	CRM-M-9727-2021 (AB) WITH CRM-M-53150-2022	DHIRENDRA MOHAN SINGH V/S STATE OF HARYANA CHANDRA MOHAN SINGH V/S STATE OF HARYANA AND ANOTHER	RAKESH GUPTA, A.G. HARYANA , ANIL CHAWLA, SANDEEP JAIN RAKESH GUPTA, A.G. HARYANA , ANIL CHAWLA
226 V	FAZILKA [19-JUL-25]	CRM-M-14652-2025 (AB)	HARNAM SINGH V/S STATE OF PUNJAB	KULDIP SINGH, , PRABHJOT SINGH
227 V	SIRSA [19-JUL-25]	CRM-M-32009-2025 (AB)	KULDEEP SINGH V/S STATE OF HARYANA	SUSHIL KUMAR VERMA, A.G. HARYANA
228 V	GURGAON [19-JUL-25]	CRM-M-33249-2025 (AB)	MAUJI RAM V/S STATE OF HARYANA	JITENDER NARA, , RAMESH HOODA

376 of 434

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229	V	BHIWANI [19-JUL-25]	CRM-M-33580-2025 (AB)	JAIDEEP V/S STATE OF HARYANA	ADITYA SANGHI, , VAIBHAV SHARMA
230	V	GURDASPUR [19-JUL-25]	CRM-M-34862-2025 (AB)	RANDEEP SINGH V/S STATE OF PUNJAB	K.S.KAHLON, A.G. PUNJAB , MOHIT KAPOOR, LEARNED SR. DAG, PUNJAB , MANVEEN KAHLON, VIPIN MAHAJAN
231	V	AMRITSAR [19-JUL-25]	CRM-M-46774-2023 (RBPB)	GURPREET SINGH @ LUCKY V/S STATE OF PUNJAB	GURSIMRAN SINGH BHATIA, A.G. PUNJAB , SANJEEV KUMAR BANGA
232	V	BATHINDA [19-JUL-25]	CRM-M-33873-2024 (RBPB)	SHUBHAM BABBAR ALIAS LEFTY V/S STATE OF PUNJAB	MANDEEP KUMAR DHOT, A.G. PUNJAB , AMARPREET SINGH, ANKIT SHARMA, JASHANDEEP SINGH SANDHU, MANDEEP KUMAR DHOT
233	V	HOSHIARPUR [19-JUL-25]	CRM-M-36914-2024 (RBPB)	KULWINDER SINGH ALIAS GOGI V/ S STATE OF PUNJAB	HARPREET PAL SINGH RAKHRA, A.G. PUNJAB , GURVINDER KAUR, HARPREET PAL SINGH RAKHRA, S S CHAHAL
234	V	PALWAL [19-JUL-25]	CRM-M-49057-2024 (RBHRY)	BISHAN ALIAS VISHAN V/S STATE OF HARYANA	VISHAL GARG NARWANA, , ANKUR KAUSHIK, ARISHDEEP MRAAD, NITIN SACHDEVA, AYUSHKA SHARMA
235	V	AMBALA [19-JUL-25]	CRM-M-53354-2024 (RBHRY) (:sa) ()	SURINDER KUMAR DHIMAN V/S STATE OF HARYANA	SAHIL CHOUDHARY, , DAVNEET SANGWAN
236	V	PATIALA [19-JUL-25]	CRM-M-59141-2024 (RBPB)	SUDHI DEVI V/S STATE OF PUNJAB	TANVIR SINGH GREWAL, A.G. PUNJAB , RAJINDER SINGH BHATTA, IQBALPREET SINGH PB.
237	V	UT-CHANDIGARH [19-JUL-25]	CRM-21359-2025 (RBUT) (OTHER :NOR) & O&M CRM-M-28092-2025	SUNNY V/S STATE OF UT CHANDIGARH	GAURAV TANDON, GAURAV TANDON,
238	V	KARNAL [19-JUL-25]	CRM-M-637-2025 (RBHRY)	KANTA RANI V/S STATE OF HARYANA	PARMINDER SINGH, A.G. HARYANA
239	V	ROHTAK [19-JUL-25]	CRM-M-1822-2025 (RBHRY)	SANDEEP KUMAR V/S STATE OF HARYANA	ARPANDEEP NARULA, , AKASHDEEP SINGH, PIYUSH MITTAL, UPASANA GANDHI, VRISHKETU
240	V	FATEHGARH-SAHIB [19-JUL-25]	CRM-M-8301-2025 (RBPB) WITH CRM-M-8307-2025 ()	SAHIL DHIMAN V/S STATE OF PUNJAB PUSHPINDER KUMAR V/S STATE OF PUNJAB	HARPREET PAL SINGH, A.G. PUNJAB , HARPREET PAL SINGH HARPREET PAL SINGH, A.G. PUNJAB , HARPREET PAL SINGH
241	V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-9046-2025 (RBPB) CRM-24197-2025 (INT BAIL)	PRACHETA ALIAS PARJEJA V/S STATE OF PUNJAB	SAMAY SANDHAWALIA, A.G. PUNJAB , H.S.DEOL, SENIOR DAG, PUNJAB., RANDEEP SINGH WARAICH (RANA), SAMAY SANDHAWALIA RANDEEP SINGH WARAICH (RANA), A.G. PUNJAB
242	V	MOGA [19-JUL-25]	CRM-M-11844-2025 (RBPB)	JASPREET SINGH ALIAS JASSA V/ S STATE OF PUNJAB	RAJ KUMAR, A.G. PUNJAB
243	V	AMRITSAR [19-JUL-25]	CRM-M-11847-2025 (RBPB)	SURJIT SINGH V/S STATE OF PUNJAB	SAMEER SACHDEVA,
244	V	AMRITSAR [19-JUL-25]	CRM-M-13735-2025 (RBPB)	SARWAN SINGH V/S STATE OF PUNJAB	NITIN NARULA, A.G. PUNJAB , NITIN NARULA
377 of 434			7/19/2025, 9:20 PM		

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245 V	GURGAON [19-JUL-25]	CRM-M-16182-2025 (RBHRY)	SAJAD AHMAD BHAT V/S STATE OF HARYANA	BIMAL MAINI , A.G. HARYANA , Bimal Maini , SHOBIT PHUTELA
246 V	TARANTARAN [19-JUL-25]	CRM-M-17018-2025 (RBPB)	SARWAN SINGH V/S STATE OF PUNJAB	GAUTAM DUTT, A.G. PUNJAB , KARAN PATHAK, RANJODH SINGH SIDHU
247 V	GURDASPUR [19-JUL-25]	CRM-M-17333-2025 (RBPB)	VARINDER SINGH @ RAVINDER SINGH @ GAGAN V/S STATE OF PUNJAB	MANBIR SINGH BASRA, A.G. PUNJAB , ANUPINDER SINGH BRAR, PRATHAM SETHI
		WITH CRM-M-18013-2025	MANPREET SINGH ALIAS MANI V/ S STATE OF PUNJAB	PRATHAM SETHI, A.G. PUNJAB , KRITIMAA SAREEN , PRATHAM SETHI, SUVIR SIDHU
		WITH CRM-M-28782-2025	TARSEM SINGH V/S STATE OF PUNJAB	S.S.AVIRAJ, A.G. PUNJAB , MANBIR SINGH BASRA
		WITH CRM-M-12618-2025	JASWINDER SINGH V/S STATE OF PUNJAB	VIPIN MAHAJAN, A.G. PUNJAB , VIPIN MAHAJAN
247 V	GURDASPUR [19-JUL-25]	WITH CRM-M-26942-2025	GURPREET SINGH V/S STATE OF PUNJAB	HITESH CHOPRA, , HITESH CHOPRA, PRATHAM SETHI
248 V	AMRITSAR [19-JUL-25]	CRM-M-19038-2025 (RBPB)	GURPREET SINGH ALIAS GOPI V/ S STATE OF PUNJAB	SANDEEP KUMAR PASSI, , HONEY PASSI
249 V	FAZILKA [19-JUL-25]	CRM-M-20705-2025 (RBPB)	JAGGA SINGH V/S STATE OF PUNJAB	GURDEEP KAUR, A.G. PUNJAB
250 V	SANGRUR [19-JUL-25]	CRM-M-21836-2025 (RBPB)	RAJESH KUMAR V/S STATE OF PUNJAB	MADHUR JANGRA, A.G. PUNJAB , AANCHAL RANI , MANITA DALLA, RICHA SHARMA
251 V	AMRITSAR [19-JUL-25]	CRM-M-21927-2025 (RBPB)	NANAK SINGH V/S STATE OF PUNJAB	VISHVA BAHL, A.G. PUNJAB
252 V	AMBALA [19-JUL-25]	CRM-M-23491-2025 (RBHRY)	VARIS V/S STATE OF HARYANA	MOHAN SINGH CHAUHAN, A.G. HARYANA
		WITH CRM-M-16033-2025	SATYAM SOOD V/S STATE OF HARYANA	MOHAN SINGH CHAUHAN, , MOHAN SINGH CHAUHAN
253 V	YAMUNA-NAGAR [19-JUL-25]	CRM-M-25092-2025 (RBHRY)	SURENDER KUMAR @ BHURA V/S STATE OF HARYANA	KULDEEP SINGH, A.G. HARYANA , DHARAMVIR DHINDSA, SAHIL CHOUDHARY
		WITH CRM-M-27028-2025	LIYAKAT ALI V/S STATE OF HARYANA	DAVNEET SANGWAN,
254 V	FARIDABAD [19-JUL-25]	CRM-M-26981-2025 (RBHRY)	MAHESH V/S STATE OF HARYANA	SIDDHARTH PANDIT, , SIDDHANT SHARMA PANDIT
255 V	BATHINDA [19-JUL-25]	CRM-M-28807-2025 (RBPB)	TAJINDER SINGH @ MANNU V/S STATE OF PUNJAB	AAJESHWER SINGH GREWAL, A.G. PUNJAB , AAJESHWER SINGH GREWAL, IMAAN SINGH KHARA
256 V	AMRITSAR [19-JUL-25]	CRM-M-30004-2025 (RBPB)	DILPREET SINGH @ HONEY V/S STATE OF PUNJAB	NANDAN JINDAL, A.G. PUNJAB , DURGESH GARG AG
257 V	AMRITSAR [19-JUL-25]	CRM-M-35788-2025 (RBPB)	AMANPREET SINGH V/S STATE OF PUNJAB	KARANJEET SINGH BRAR, A.G. PUNJAB , RAJAT DOGRA
258 V	HISSAR [19-JUL-25]	CRM-M-35999-2025 (RBHRY)	AKASH V/S STATE OF HARYANA	SANCHIT PUNIA, A.G. HARYANA , SANCHIT PUNIA
259 V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-37226-2025 (RBPB)	RAJVIR SINGH ALIAS RAJU ALIAS RAJVEER SINGH V/S STATE OF PUNJAB	KAPIL AGGARWAL,

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260	V	JALANDHAR [19-JUL-25]	CRM-M-37601-2025 (RBPB) (SA)	GAURAV SINGH @ NAVI V/S STATE OF PUNJAB MANJINDER SINGH SAINI, A.G. PUNJAB , PUNEET SHARMA (UPMANYU)
261	V	JALANDHAR [19-JUL-25]	CRM-M-37602-2025 (RBPB)	PANKAJ @ PANKAJ JOSHI V/S STATE OF PUNJAB RAHUL BHARGAVA, , KASHAV CHADHA
262	V	FARIDABAD [19-JUL-25]	CRM-M-37652-2025 (RBHRY)	VISHAL V/S STATE OF HARYANA ANKIT YADAV,
263	V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-37738-2025 (RBPB)	MANISH KUMAR V/S STATE OF PUNJAB PARVEZ CHUGH, A.G. PUNJAB , BHAVESH OLA, HIMANSHU SETIA
264	V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-37822-2025 (RBPB)	RAMANDEEP SINGH ALIAS MANRAJ V/S STATE OF PUNJAB ANIL KUMAR SAGAR, A.G. PUNJAB
265	V	JALANDHAR [19-JUL-25]	CRM-M-37825-2025 (RBPB)	SHIVANSH V/S STATE OF PUNJAB JAGJOT SINGH LALLI,
266	V	TARANTARAN [19-JUL-25]	CRM-M-37884-2025 (RBPB)	NAWALPREET SINGH ALIAS GOLDI ALIAS NAVALPREET SINGH V/S STATE OF PUNJAB PARAMBIR SINGH (SUNNY),
267	V	TARANTARAN [19-JUL-25]	CRM-M-37899-2025 (RBPB)	JATINDER SINGH V/S STATE OF PUNJAB RANJODH SINGH SIDHU, A.G. PUNJAB , RANJODH SINGH SIDHU
268	V	NAWAN-SHAHAR(SBS NAGAR) [19-JUL-25]	CRM-M-37918-2025 (RBPB) (SA)	LOVEPREET SINGH ALIAS PEETA V/S STATE OF PUNJAB KRISHAN SINGH DADWAL, A.G. PUNJAB , NARESH KUMAR
269	V	SRI MUKTSAR SAHIB [19-JUL-25]	CRM-M-37928-2025 (RBPB)	KULDEEP KAUR V/S STATE OF PUNJAB JUPINDER PAL SINGH BRAR, A.G. PUNJAB
270	V	KAITHAL [19-JUL-25]	CRR-2181-2024 ((JUVENILE ACT))	XXXXX V/S XXXXX PINKI MEHLA, A.G. HARYANA , AMIT KAUSHIK, ASHIT MALIK
271	II	BATHINDA [19-JUL-25]	CRM-5543-2025 (NDPS SOS) (SOS) IN CRA-S-2188-2023	JASWANT SINGH @ JASSA V/S STATE OF PUNJAB LAKHVEER SINGH BHULLAR, A.G. PUNJAB , MUNISH THAKUR LAKHVEER SINGH BHULLAR, A.G. PUNJAB , MUNISH THAKUR
272	II	KAPURTHALA [19-JUL-25]	CRM-17211-2025 (NDPS SOS) (SOS) IN CRA-S-579-2025	GURMEET SINGH ALIAS KALA V/S STATE OF PUNJAB AVTAR SINGH KHINDA, AVTAR SINGH KHINDA, A.G. PUNJAB , NAVJOT KAUR
273	I	FATEHGARH-SAHIB [19-JUL-25]	CRM-13305-2025 (SOS) (SOS) IN CRA-S-687-2025	RANJIT SINGH ALIAS JEETA V/S STATE OF PUNJAB YASHPAL THAKUR, A.G. PUNJAB , ARSHPREET KAUR MONTY GOYAL, A.G. PUNJAB , HARJOT GOYAL, YASHPAL THAKUR
274	***	NEW-DELHI [19-JUL-25]	CRWP-2205-2025 (HABEAS CORPUS)	ANUJ DHAWAN AND ANOTHER V/ S UNION OF INDIA AND OTHERS ADITYA GROVER, , SIDHI BANSAL, SOURABH GOEL
275	V	KARNAL [19-JUL-25]	CRM-28698-2016 (LTAPP) & CRM-A-1667-MA-2016 (BOHCJ DT 23.06.2025)	SATYA PAL TYAGI V/S VIVEK BHARTI BANSAL RANVIR S CHAUHAN, , RAJESH KUMAR,GURJEET KAUR RANVIR S CHAUHAN,
276	V	AMBALA [19-JUL-25]	CRM-35259-2017 (LTAPP) (DELAY(F))	HARYANA STATE WAREHOUSING CORP AMBALA CITY V/S RAJIV GUPTA LEKH RAJ SHARMA, , ABHIKANT, G.C.SHAHPURI
379 of 434			7/19/2025, 9:20 PM	

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288 V	HOSHIARPUR [19-JUL-25]	CRM-M-43122-2016 (QP)	BALBIR RAM & ORS V/S STATE OF PUNJAB AND ANR	RP DHIR, , DEEPAK MALHOTRA, SIMSI DHIR
289 V	PALWAL [19-JUL-25]	CRM-M-5377-2017 (QP)	MAHAVIR AND ORS V/S SHISH RAM AND ANR	JANGVIR SINGH HOODA, , DEEPENDER SINGH, JANGVIR SINGH HOODA
290 V	LUDHIANA [19-JUL-25]	CRM-M-49882-2017 (QP) (BOHCJ DT 22.11.2024//PROCEEDING STAYED)	SANDEEP KUMAR YADAV AND ANR. V/S STATE OF PUNJAB ANDA ANR.	RUHI YADAV, , A.G. PUNJAB, MAHIPAL S YADAV, PERDHUMAN YADAV, M.S. YADAV, J.S. YADAV
291 V	ROHTAK [19-JUL-25]	CRM-M-31527-2018 (QP)	DEEPAK THAKKAR V/S STATE OF HARYANA	DEEPAK GIROTRA, , Deepak Girotra, RISHAB GOYAL
292 V	GURGAON [19-JUL-25]	CRM-M-41074-2018 (QP) CRM-37933-2021 (VACATE STAY) WITH CRM-M-41089-2018 CRM-38134-2021 (VACATE STAY)	SANDEEP CHILLAR AND ORS V/S M/S CHEQUER MARKETING PRIVATE LIMITED SANDEEP CHILLAR AND ORS V/S M/S GEEFCEE FINANCE LIMITED	SHOBIT PHUTELA, , ABHINAV BAJAJ, HIMANSHU ARORA, HIMANSHU ARORA, HUNARVEER SHARMA, KUNAL GUPTA, SHILAK RAM HOODA, SHOBIT PHUTELA ABHINAV BAJAJ, SHOBIT PHUTELA, , HIMANSHU ARORA, SHILAK RAM HOODA, SHOBIT PHUTELA ABHINAV BAJAJ,
293 V	AMBALA [19-JUL-25]	CRM-M-46129-2018 (QP)	GULZAR SINGH AND ANR V/S STATE OF HARYANA ETC	RAJ KUMAR RANA,
294 V	PANCHKULA [19-JUL-25]	CRM-M-10188-2019 (QP) CRM-7760-2019 (POR)	GURPREET @ GAURA V/S STATE OF HARYANA	KRISHAN M VOHRA, KRISHAN M VOHRA,
295 V	LUDHIANA [19-JUL-25]	CRM-M-31174-2019 (QP)	RAJ KAUR @ GOGAN V/S STATE OF PUNJAB	BRAHMINDER SINGH TOOR,
296 V	LUDHIANA [19-JUL-25]	CRM-M-35792-2019 (QP) WITH CRM-30137-2019 (OTHER)	M/S KAMAL KISHORE GOYAL AND BROTHERS V/S M/S WHIRLPAC AIDS PVT. LTD AND OTHERS M/S KAMAL KISHORE GOYAL AND BROTHERS V/S M/S WHIRLPAC AIDS PVT. LTD AND OTHERS	NAVEEN SHARMA, , NAVEEN SHARMA NAVEEN SHARMA, , NAVEEN SHARMA
297 V	SANGRUR [19-JUL-25]	CRM-M-48748-2021 (QP) CRM-30416-2022 (STAY)	BANT SINGH AND ORS V/S STATE OF PUNJAB	MOHIT GARG, A.G. PUNJAB MOHIT GARG, A.G. PUNJAB
298 V	JALANDHAR [19-JUL-25]	CRM-M-14348-2022 (QP)	RANJIT SINGH V/S STATE OF PUNJAB AND ANOTHER	RAJINDER KUMAR BAJAJ, A.G. PUNJAB , JASMEET SINGH GHUMMAN, Rajinder Kumar Bajaj
299 V	BATHINDA [19-JUL-25]	CRM-M-35189-2022 (QP)	GURBHEJ SINGH AND OTHERS V/ S STATE OF PUNJAB AND ANOTHER	MUNISH GARG, A.G. PUNJAB , MUNISH GARG
300 V	AMBALA [19-JUL-25]	CRM-M-59316-2022 (QP)	VIRENDER KUMAR AND ANR V/S STATE OF HARYANA AND ANOTHER	KANIKA AHUJA, A.G. HARYANA , GAGANPREET KAUR, AAG, HARYANA , ARNAV GHAI, Ajay Kumar, BENANT NOOR SINGH MAROK, KANIKA AHUJA, KASHISH SAHNI, VINOD GHAI
301 V	KURUKSHETRA [19-JUL-25]	CRM-M-21865-2023 (QP)	MOHIT KUMAR V/S STATE OF HARYANA AND ANOTHER	VIKRAM RANA, A.G. HARYANA , ANIL CHAWLA, Himmat Singh, RAHUL RANA, VIKRAM RANA

302 V	BATHINDA [19-JUL-25]	CRM-M-29299-2023 (QP)	BEANT SINGH V/S STATE OF PUNJAB	S S SIDHU, A.G. PUNJAB
303 V	HOSHIARPUR [19-JUL-25]	CRM-M-29358-2023 (QP) CRM-14038-2024 (POR)	ANKUSH GOYAL V/S VISHAL LUTHRA	KARTIK GUPTA, , ANKIT GUPTA ANKIT GUPTA, , ANKIT GUPTA
304 V	KARNAL [19-JUL-25]	CRM-M-55494-2023 (QP)	GURJEET KAUR V/S STATE OF HARYANA AND OTHERS	G.S.SANDHU, A.G. HARYANA , DINESH MAURYA, G.S.SANDHU, SONIA G.SINGH
305 V	FEROZEPUR [19-JUL-25]	CRM-M-58036-2023 (QP)	R.S. BISHT V/S STATE OF PUNJAB	ARUN CHANDRA,
306 V	PANIPAT [19-JUL-25]	CRM-M-34313-2024 (QP COMGEN) (SAME FIR BAIL ALLOWED I. E CRM-M-63197-2024)	RAM GOPAL V/S STATE OF HARYANA AND ANOTHER	PRADEEP CHHOKER, A.G. HARYANA , PRADEEP CHHOKER, SAGAR SHARMA
307 V	PANIPAT [19-JUL-25]	CRM-M-17680-2025 (QP)	MANISH V/S STATE OF HARYANA	ANIL KUMAR MALIK, A.G. HARYANA
308 V	FATEHABAD [19-JUL-25]	CRM-M-28382-2025 (QP COMGEN)	YOGESH KUMAR AND OTHERS V/ S STATE OF HARYANA AND ANR	RAJINDER SINGH, A.G. HARYANA , DAVINDER SINGH KHURANA

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 23/07/2025 <u>CR NO 66</u>				
HON'BLE MR. JUSTICE SUMEET GOEL				
Dedicated VC Link for Hybrid Hearing: https://zoom.us/my/vcphhc66 Meeting ID is 307 414 6848				
201 II	FARIDKOT [19-JUL-25]	CRM-M-17913-2018 (QP PROSTAY) CRM-31922-2019 (POR)	SUKHDEEP SINGH ALIAS DEEPU V/S STATE OF PUNJAB	AMANINDER SINGH SEKHON, , AMANINDER SINGH SEKHON AMANINDER SINGH SEKHON, AG PUNJAB
(PROCEEDINGS BEFORE TRIAL COURT HAVE BEEN STAYED)				
202 II	AMRITSAR [19-JUL-25]	CRM-M-52065-2018 (QP PROSTAY) (PROCEEDINGS STAYED)	MANEET V/S HARSIMRANJIT SINGH	VISHVA BAHL, , ANGEL WALIA, VISHVA BAHL
203 II	SONEPAT [19-JUL-25]	CRM-M-32262-2019 (QP PROSTAY)	DEVENDER V/S VEENA	HARVINDER PAL SINGH GHUMAN, , HARVINDER PAL SINGH GHUMAN, SUSHIL JAIN, SUSHIL JAIN, ARCHANA CHAWLA
		WITH CRM-M-32358-2019	DEVENDER V/S VEENA	HARVINDER PAL SINGH GHUMAN, , HARVINDER PAL SINGH GHUMAN, SUSHIL JAIN
(PROCEEDING STAYED)				
204 V	LUDHIANA [19-JUL-25]	CRM-M-48057-2019 (QP) (STAYED CASE)	ABHIJEET SINGH V/S STATE OF PUNJAB AND ORS	RAKESH BHATIA, , AKSHAY JAIN, , RANBIR SINGH SEKHON
205 II	GURDASPUR [19-JUL-25]	CRM-M-53755-2019 (QP PROSTAY) (STAYED CASE)	JOGINDER SINGH AND OTHERS V/S AMARJIT SINGH	SANDEEP ARORA, , K.S KAHLON
206 II	ROHTAK [19-JUL-25]	CRM-M-4917-2021 (QP PROSTAY)	AMIT SAXENA V/S STATE OF HARYANA AND ANOTHER	DHRUV MITTAL, A.G. HARYANA , DHRUV MITTAL, KULDEEP SINGH, SAURABH DALAL, SHIVANSH MALIK
(PROCEEDINGS STAYED)				
207 V	KAITHAL [19-JUL-25]	CRM-M-2196-2022 (QP)	RAKESH MIGLANI AND ANOTHER V/S SARDARA SINGH	PAWAN ATTRI, , SAURABH GARG
		WITH CRM-M-2702-2022	RAKESH MIGLANI AND ANOTHER V/S RAM NIWAS	PAWAN ATTRI,
		WITH CRM-M-2705-2022	RAKESH MIGLANI AND ANOTHER V/S BALJINDER SINGH	PAWAN ATTRI,
		WITH CRM-M-2708-2022	RAKESH MIGLANI AND ANOTHER V/S PAWAN KUMAR	PAWAN ATTRI,
		WITH CRM-M-2751-2022	RAKESH MIGLANI AND ANOTHER V/S BALBIR SINGH	PAWAN ATTRI,
208 II	FARIDABAD [19-JUL-25]	CRM-M-6553-2022 (QP PROSTAY) (PROCEEDINGS STAYED)	AJIT KUMAR PANIGRAHI V/S STATE OF HARYANA AND ANOTHER	DEEPAM RAGHAV, A.G. HARYANA , DEEPAM RAGHAV, VIKRAM RANA
209 V	KARNAL [19-JUL-25]	CRM-M-14387-2023 (QP)	JATINDER MITTAL V/S AMIT KUMAR CHAUHAN AND ANR	AALOK JAGGA, , AALOK JAGGA, HARKIRAT S. JAGDEV, NARESH KAUSHIK
		WITH CRM-M-27901-2023	JATINDER MITTAL V/S ANIL KUMAR AND ANR	AALOK JAGGA, , AALOK JAGGA, RANDEEP S. DHULL, SANJEEV MAJRA
(PROCEEDINGS STAYED IN CONNECTED CASE)				
210 V	LUDHIANA [19-JUL-25]	CRM-26279-2023 (AB) (RECALLING)	SURINDER PAL SINGH V/S STATE OF PUNJAB AND ANOTHER	ASHISH PAL KAUSHAL, A.G. PUNJAB , LAKSHAY GOEL, YOGESH GOEL
		IN CRM-M-32153-2021		YOGESH GOEL, A.G. PUNJAB , AP KAUSHAL, Ashish Pal Kaushal, VISHAL DHIMAN,, YASH PAL SHARMA, YOGESH GOEL
211 V	PATIALA [19-JUL-25]	CRA-S-2108-2025 (SC/ST ACT AB)	KULWINDER SINGH V/S STATE OF PUNJAB AND ANOTHER	ARJUN KAPUR, A.G. PUNJAB , ARJUN KAPUR, MALLIKA KAPUR, MEHARDEEP SINGH, YASH PAL SHARMA

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212	V	AMRITSAR [19-JUL-25]	CRM-26581-2025 (AB) (RECALLING) IN CRM-M-32585-2025	JATINDER SINGH ALIAS RANA V/S STATE OF PUNJAB	YAJUR SHARMA, A.G. PUNJAB , AKUN SHEEMAR, P B S GORAYA, SAHAJPAUL SINGH BHULLAR P B S GORAYA, A.G. PUNJAB , HARMINDER SINGH, P B S GORAYA, SAHAJPAUL SINGH BHULLAR, SARABPREET SINGH SANDHU, YAJUR SHARMA
213	V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-15846-2025 (AB)	HARJOT SINGH V/S STATE OF PUNJAB	G.P.S. GHUMAN, A.G. PUNJAB , GURSAHIB SINGH GHUMAN
214	V	ROHTAK [19-JUL-25]	CRM-M-32036-2025 (AB)	ARUN V/S STATE OF HARYANA	SUKHBIR SINGH GOYAT, A.G. HARYANA , AAKASH GOYAT
215	V	LUDHIANA [19-JUL-25]	CRM-M-35167-2025 (AB)	ATUL SHARMA V/S STATE OF PUNJAB	NAMISH SODHI, A.G. PUNJAB , YASH PAL SHARMA
216	V	SANGRUR [19-JUL-25]	CRM-M-2698-2024 (RBPB)	AMRIK SINGH V/S STATE OF PUNJAB	RANDHIR SINGH THIND, A.G. PUNJAB , AMIT SHARMA, ARJUNVEER SHARMA, ARPINDER SINGH SIDHU, DHARAMPAL, RANDEEP SINGH BAINS
217	V	AMRITSAR [19-JUL-25]	CRM-M-24325-2024 (RBPB)	AMAN KOTLI @ AMAN V/S STATE OF PUNJAB	VISHVA BAHL, , ANKIT GREWAL, DAG PUNJAB., RAHUL JINDAL, AAG, PUNJAB., VISHVA BAHL
218	V	PALWAL [19-JUL-25]	CRM-M-39282-2024 (RBHRY)	AKASH ALIAS DILJALE V/S STATE OF HARYANA	BALRAJ GUJJAR, , MOHAN SINGH RANA, PINKI MEHLA., SHWETA BAWA
219	V	HOSHIARPUR [19-JUL-25]	CRM-M-59780-2024 (RBPB)	BAKSHINDER KAUR V/S STATE OF PUNJAB	AVTAR SINGH BHATTI, , JASHANDEEP SINGH SANDHU
220	V	MAHENDERGARH [19-JUL-25]	CRM-21760-2025 (RBHRY) (PREPONE) CRM-21761-2025 (INT BAIL) IN CRM-M-23596-2025	HARWINDER SHARMA V/S STATE OF HARYANA	VAIBHAV VATS, A.G. HARYANA , YUVRAJ SHANDILYA, AAG HRY VAIBHAV VATS, VAIBHAV VATS, A.G. HARYANA
221	V	FARIDABAD [19-JUL-25]	CRM-27213-2025 (RBHRY) (OTHER :nor) & O&M CRM-M-37739-2025	MANOJ SHARMA V/S STATE OF HARYANA	SAKSHI KHERA, SAKSHI KHERA, , ARPIL SHARMA
222	V	PANIPAT [19-JUL-25]	CRM-M-2783-2025 (RBHRY) (DUPLICATE CASE // OFFICE NOTE ADDED)	MANOJ ALIAS KALA V/S STATE OF HARYANA	NITIN MEEL, A.G. HARYANA , .ASHOK SEHRAWAT, DAG, HARYANA., MANISH BENIWAL
223	V	AMRITSAR [19-JUL-25]	CRM-M-9360-2025 (RBPB) WITH CRM-M-10515-2025	LAKHWINDER SINGH ALIAS BAGGO V/S STATE OF PUNJAB LAKHWINDER SINGH V/S STATE OF PUNJAB	SHUBHAM GOYAL, A.G. PUNJAB P B S GORAYA, A.G. PUNJAB , HARMINDER SINGH, SAHAJPAUL SINGH BHULLAR, SARABPREET SINGH SANDHU
224	V	FEROZEPUR [19-JUL-25]	CRM-M-10919-2025 (RBPB) CRM-26601-2025 (POR)	GAURAV KUMAR ALIAS GOPA V/S STATE OF PUNJAB	GOPAL RATHI, A.G. PUNJAB , SAHIL KAMBOJ GOPAL RATHI, A.G. PUNJAB
225	V	AMRITSAR [19-JUL-25]	CRM-M-12581-2025 (RBPB)	RAHUL AND PIDI V/S STATE OF PUNJAB	SOHAN SINGH RANA, A.G. PUNJAB , UMESH KUMAR KANWAR
385 of 434		7/19/2025, 9:20 PM			

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226	V	JALANDHAR [19-JUL-25]	CRM-M-17539-2025 (RBPB) CRM-13224-2025 (OTHER :NOR)	SAGAR SUNIARA V/S STATE OF PUNJAB	PREETY, A.G. PUNJAB PREETY,
227	V	SANGRUR [19-JUL-25]	CRM-M-22376-2025 (RBPB)	AKASHDEEP SINGH ALIAS GAGGU V/S STATE OF PUNJAB	MANDEEP KUMAR DHOT, , ANKIT SHARMA, MANDEEP KUMAR DHOT
228	V	PATIALA [19-JUL-25]	CRM-M-25300-2025 (RBPB)	JASWINDER SINGH V/S STATE OF PUNJAB	MANDEEP KUMAR DHOT, A.G. PUNJAB , AKIT SHARMA, MANDEEP KUMAR DHOT, RAHUL GARG
229	V	GURDASPUR [19-JUL-25]	CRM-M-31077-2025 (RBPB)	RAMAN KUMAR AND ANR V/S STATE OF PUNJAB AND ANR	SACHMEET SINGH RANDHAWA, A.G. PUNJAB , RAVINDER SINGH RAWAL, AAG, PUNJAB, K.D. SACHDEVA AG, PRAGATI LOOMBA
230	V	KURUKSHETRA [19-JUL-25]	CRM-M-32688-2025 (RBHRY)	SUKHWINDER SINGH V/S STATE OF HARYANA	SANJIV KUMAR AGGARWAL, A.G. HARYANA , NISSIM AGGARWAL, OJAS BANSAL, TEJAS BANSAL
231	V	SRI MUKTSAR SAHIB [19-JUL-25]	CRM-M-33459-2025 (RBPB)	GURDEEP SINGH @ KALA V/S STATE OF PUNJAB	AMAN MITTAL, A.G. PUNJAB , AMAN MITTAL, SIMRANJIT SINGH
232	V	NAWAN-SHAHAR(SBS NAGAR) [19-JUL-25]	CRM-M-34321-2025 (RBPB)	GURPREET JOLLY V/S STATE OF PUNJAB	SAURAV BHATIA,
233	V	FAZILKA [19-JUL-25]	CRM-M-35384-2025 (RBPB)	INDRAJ SUTHAR ALIAS INDRAJ V/ S STATE OF PUNJAB	MONIKA THAKUR, A.G. PUNJAB
234	V	GURDASPUR [19-JUL-25]	CRM-M-35446-2025 (RBPB)	JASWANT SINGH V/S STATE OF PUNJAB	JAPJIT SINGH JOHAL, A.G. PUNJAB
235	V	SRI MUKTSAR SAHIB [19-JUL-25]	CRM-M-35500-2025 (RBPB)	JASWINDER KAUR ALIAS KIRNA V/ S STATE OF PUNJAB	GURPAL SINGH SANDHU, , RAJWINDER KAUR SANDHU
236	V	GURDASPUR [19-JUL-25]	CRM-M-36424-2025 (RBPB)	TARANPREET SINGH V/S STATE OF PUNJAB	JOGINDER PAL RATRA, , AMAN PRATAP SINGH, HARSHJIT SINGH
237	V	HOSHIARPUR [19-JUL-25]	CRM-M-37662-2025 (RBPB)	RAJ KUMAR ALIAS VICKY V/S STATE OF PUNJAB	MANJINDER SINGH SAINI, , PUNEET SHARMA
238	V	TARANTARAN [19-JUL-25]	CRM-M-37827-2025 (RBPB)	SARABJEET KAUR ALIAS SABBI ALIAS SARBJEET KAUR V/S STATE OF PUNJAB	MALKIAT SINGH,
239	V	PANIPAT [19-JUL-25]	CRM-M-37903-2025 (RBHRY)	RAVINDER @ GULLA V/S STATE OF HARYANA	RAJAT SHEOKAND,
240	V	AMRITSAR [19-JUL-25]	CRM-M-37930-2025 (RBPB)	VIKRAMJIT SINGH ALIAS VICKY V/ S STATE OF PUNJAB	VINOD KUMAR KAUSHAL,
241	V	BATHINDA [19-JUL-25]	CRR-1425-2025 ((JUVENILE ACT))	XXXXX V/S XXXXX	FERRY SOFAT, A.G. PUNJAB , ASHIR GULATI, FERRY SOFAT, GINNIJEET MALHOTRA, KARTIK SHARMA, TARUN DEORA
242	I	LUDHIANA [19-JUL-25]	CRM-15181-2025 (SOS) (SOS) IN CRA-S-2113-2024	MOHAN SINGH@MOHNI V/S STATE OF PUNJAB	AJAY PAL SINGH REHAN, A.G. PUNJAB , SANDEEP GODARA AJAY PAL SINGH REHAN, A.G. PUNJAB , AJAY PAL SINGH REHAN, SAKSHAM

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243	II	HOSHIARPUR [19-JUL-25]	CRM-43868-2024 (NDPS SOS) (SOS : <i>FIRST</i> SOS) IN CRA-S-3214-2024	PARDEEP KUMAR V/S STATE OF PUNJAB	AMANPREET SINGH PANNU, A.G. PUNJAB , ANKIT GREWAL, DAG PUNJAB, DHEERJA (LEGAL AID COUNSEL) AMANPREET SINGH PANNU, A.G. PUNJAB
244	***	HOSHIARPUR [19-JUL-25]	CRWP-2897-2025 (HABEAS CORPUS)	PARMINDER KAUR V/S STATE OF PUNJAB AND OTHERS	BHUPINDER BANGA, , IMRAN AHMED ALI, MANJINDER SINGH SAINI
245	***	PATHANKOT [19-JUL-25]	CRWP-7557-2025 (HABEAS CORPUS)	PRIYA V/S STATE OF PUNJAB AND OTHERS	GEETESHWAR SAINI , , MANVIR SINGH TOOR AG PB
246	V	FARIDABAD [19-JUL-25]	CRM-41604-2015 (LTAPP) & CRM-A-2031-MA-2015 WITH CRM-A-1137-MA-2015 WITH CRM-34489-2016 & CRM-A-1931-MA-2016 WITH CRM-34512-2016 & CRM-A-1972-MA-2016	HARYANA STATE POLLUTION CONTROL BOARD V/S AVION REMEDIES PVT LTD & ORS HARYANA STATE POLLUTION CONTROL BOARD V/S M/S ANSAL PROPERTIES AND ORS HARYANA STATE POLLUTION CONTROL BOARD V/S M/S ORCHID INFRASTRUCTURE DEVELOPERS AND ORS HARYANA STATE POLLUTION CONTROL BOARD V/S M/S ORCHID INFRASTRUCTURE DEVELOPERS AND ORS	PRATEEK MAHAJAN, , AMIT KAUSHIK PRATEEK MAHAJAN, , FERRY SOFAT, PRATEEK MAHAJAN , , NAVEEN SHARMA (BHARDWAJ), PAWAN GIRDHAR RAJESH K SHEORAN, RAJESH K SHEORAN, , MANISH SONI RAJESH K SHEORAN,
247	V	AMBALA [19-JUL-25]	CRM-A-1434-MA-2015 (LTAPP) WITH CRM-A-1450-MA-2015 (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	SURINDER BANSAL V/S SURJIT SINGH SURINDER BANSAL V/S MUKESH KUMAR	RAJESH GUPTA, RAJESH GUPTA, , FARIAD SINGH VIRK
248	V	AMRITSAR [19-JUL-25]	CRM-2055-2017 (LTAPP) & CRM-A-75-MA-2017	TEJINDER SINGH AURORA V/S M/ S DALIP CHAND ROSHAN LAL & ANR	KUSHAGRA MAHAJAN, , KARAN GARG,LOVEINDER KAUR BRAR, ANKUSH RAMPAL, KUSHAGRA MAHAJAN, SANDEEP SINGH KUSHAGRA MAHAJAN,
249	V	PATIALA [19-JUL-25]	CRM-14205-2017 (LTAPP) (<i>DELAY(F)</i>) & CRM-A-874-MA-2017	DEPUTY MALL V/S VIJAY KUMAR	HARVINDER PAL SINGH GHUMAN, , HARVINDER PAL SINGH GHUMAN, RAKESH GUPTA HARVINDER PAL SINGH GHUMAN, , HARVINDER PAL SINGH GHUMAN
250	V	BARNALA [19-JUL-25]	CRM-A-221-MA-2017 (LTAPP) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	M/S KIRTI ENTERPERISES V/S JASWANT SINGH @ JASSA	ATUL AGGARWAL, , B.S. JASWAL, BALBIR SINGH JASWAL
251	V	FARIDKOT [19-JUL-25]	CRM-A-813-MA-2017 (LTAPP) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	BALDEV SINGH V/S PARMINDER SINGH & ANR	ACHIN GUPTA,
252	V	PATIALA [19-JUL-25]	CRM-A-1291-MA-2017 (LTAPP) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	TAWINKLE VERMA V/S SARABJIT KAUR	ANIL KUMAR GARG, , JAGMEET SINGH MOUDGILL (R)
253	V	FATEHABAD [19-JUL-25]	CRM-A-1443-MA-2017 (LTAPP)	GURMEET SINGH V/S STATE OF HARYANA & ANR	MONISHA LAMBA, , KARAN GARG, RAJESH LAMBA
387 of 434			7/19/2025, 9:20 PM		

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		WITH CRM-A-1585-MA-2017	GURMEET SINGH V/S STATE OF HARYANA & ANR	MONISHA LAMBA,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
254 V	KAITHAL [19-JUL-25]	CRM-16831-2018 (LTAPP) (DELAY(F)) & CRM-A-923-MA-2018	THE HARYANA COOPERATIVE NATC SOCIETY LTD V/S MOHINDER SINGH	SANDEEP BERWAL , SANDEEP BERWAL ,
255 V	SRI MUKTSAR SAHIB [19-JUL-25]	CRM-21281-2018 (LTAPP) (DELAY(F)) & CRM-A-1077-MA-2018	HARPAL SINGH V/S DEVINDER SINGH	AMRITPAL SINGH GILL, , ARSHDEEP SINGH SRA AMRITPAL SINGH GILL,
256 V	PANIPAT [19-JUL-25]	CRM-21429-2018 (LTAPP) (OTHER :LIMITATION ACT U/S 482) & CRM-A-1103-MA-2018	SUNIL KUMAR V/S ASHISH	WAZIR SINGH, WAZIR SINGH,
257 V	GURDASPUR [19-JUL-25]	CRM-37043-2018 (LTAPP) (DELAY(F)) CRM-37044-2018 (EXEMPTION) CRM-37045-2018 (IMPLEAD) & CRM-A-2336-MA-2018	SUKHDEV OBEROI THRU HIS LEGAL HEIR V/S AMARJEET KAUR	DHAWALJEET DUTTA, DHAWALJEET DUTTA, DHAWALJEET DUTTA,
258 V	PANIPAT [19-JUL-25]	CRM-A-1430-MA-2018 (LTAPP) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	BALWAN SINGH V/S VIVEK SHARMA	VIKRAM SINGH,
259 V	SANGRUR [19-JUL-25]	CRM-A-2156-MA-2018 (LTAPP) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	M/S ARIHANT AUTOS V/S M/S SHRI GANESH ELECTRONICS AND ANR	SUNNY KUMAR SINGLA,
260 V	GURGAON [19-JUL-25]	CRM-31637-2019 (LTAPP) (DELAY(F)) & CRM-A-2367-2019	GIRIRAJ V/S JAI BHAGWAN AND OTHERS	AMIT PARASHAR, AMIT PARASHAR, , AMIT PARASHAR, PUNIT MALIK
261 V	MOGA [19-JUL-25]	CRM-A-594-2019 (LTAPP) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	GURDEV SINGH V/S LACHHMAN SINGH	ANANTDEEP SINGH SANDHU,
262 V	AMBALA [19-JUL-25]	CRM-A-1451-2019 (LTAPP) CRM-22703-2019 (EXEMPTION) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	THE ALLAHABAD BANK V/S SEEMA	SANDEEP JASUJA, SANDEEP JASUJA,
263 V	BATHINDA [19-JUL-25]	CRM-A-2316-2019 (LTAPP) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	AMIT GARG V/S M/S MSR TRADING CO AND ORS	DEEPINDER BRAR, , ANMOL HAYER
264 V	JALANDHAR [19-JUL-25]	CRM-A-354-2020 (LTAPP)	RAVINDER SINGH V/S MANJIT KAUR AND ANR	LIAQAT ALI,
265 V	AMRITSAR [19-JUL-25]	CRM-A-565-2021 (LTAPP) CRM-37055-2021 (EXEMPTION)	MANJIT SINGH SINCE DECEASED THROUGH HIS LRS V/S RANJIT SINGH @ GOLDY	PRATEEK SODHI, , MANJOT SINGLA PRATEEK SODHI,

388 of 434

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(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
266 V	YAMUNA-NAGAR [19-JUL-25]	CRA-AS-131-2022 (ACQ) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	BHARAT BHUSHAN KOHLI V/S RAJIV MANCHANDA	BY ORDER, , G.C. SHAHPURI, KARAN SINGH
267 II	FARIDABAD [19-JUL-25]	CRA-S-773-2022 (ACC NOT GRANTED BAIL) (BOHCJ DT. 23.01.23)	MUMTAZ ALI V/S STATE OF HARYANA	MANMEET SINGH TEJI, A.G. HARYANA , GAURAV DUTTA,, BALJINDER SINGH, GAURAV VERMA, KAMAL CHAUDHARY, VAIBHAV BHARGAV, VISHAL NEHRA, YASH PAL SHARMA
268 V	FARIDABAD [19-JUL-25]	CRM-A-93-2022 (LTAPP) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	VIKAS BHATI V/S SUNIL MAKKAR	ABHIMANYU SINGH, , MANV SACHDEVA
269 V	AMBALA [19-JUL-25]	CRM-37591-2023 (LTAPP) CRM-37590-2023 (EXEMPTION) & O&M CRM-A-1206-2023	SUKHDEV SINGH V/S BABRE BHAN	RAO AJENDER SINGH, RAO AJENDER SINGH, RAO AJENDER SINGH,
270 V	JIND [19-JUL-25]	CRM-A-1486-2023 (LTAPP) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	SHANTI DEVI THROUGH HER GPA NASIB SINGH V/S PARVEEN DHIMAN	Abhishek Dhull, , Abhishek Dhull
271 V	FAZILKA [19-JUL-25]	CRM-6245-2024 (LTAPP) (DELAY(F)) & O&M CRM-A-197-2024	KULDEEP SINGH V/S BALDEV AHUJA	RAMESH SHARMA, RAMESH SHARMA, , NITIN SHARMA, RAMESH CHAND SHARMA
272 V	SIRSA [19-JUL-25]	CRM-23563-2024 (LTAPP) (DELAY(F)) & O&M CRM-A-776-2024	JAGVINDER SINGH V/S STATE OF HARYANA AND ANOTHER	JAGJIT SINGH GILL, JAGJIT SINGH GILL, A.G. HARYANA
273 V	CHARKHI DADRI [19-JUL-25]	CRM-34044-2024 (LTAPP) (DELAY(F)) & O&M CRM-A-1144-2024	JAI SINGH V/S JAGAT SINGH	C.R. DAHIYA, C.R. DAHIYA,
274 V	HISSAR [19-JUL-25]	CRM-33899-2019 (NDPSLA) & CRM-A-2441-2019	STATE OF HARYANA V/S ASHA RANI AND ANOTHER	ADVOCATE GENERAL HARYANA, ADVOCATE GENERAL HARYANA,
275 II	BHIWANI [19-JUL-25]	CRR-575-2011 (304A) (BOHCJ DT 03.01.2025)	LAL CHAND V/S STATE OF HARYANA	SUMIT SANGWAN, , AG HRY, RAJIV SHARMA, SANDEEP SINGH
276 V	AMBALA [19-JUL-25]	CRR-400-2015 (IO) (BO DT 26.09.24 HON'BLE ARREARS COMMITTEE)	ARUN MALIK V/S STATE OF HARYANA & ANR	NAVPRIET S. KOHLI,
277 V	MOGA [19-JUL-25]	CRM-31600-2017 (CRRAA) (DELAY(F)) CRM-31601-2017 (EXEMPTION) & CRR-3585-2017	GURDEV KAUR V/S RESHAM SINGH AND ORS	KARAMJIT SINGH CHAHAL, KARAMJIT SINGH CHAHAL, KARAMJIT SINGH CHAHAL, , GAURAV TALWAR
278 II	AMRITSAR [19-JUL-25]	CRR-1592-2017 (CRRAC)	SUKHDEV SINGH V/S STATE OF PUNJAB	ANTER PREET SINGH, , DAG, PB.

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279 I	BATHINDA [19-JUL-25]	CRR-2747-2017 (CONONEYEAR) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	MADAN LAL V/S MUNNA LAL	DEEPAK AGGARWAL, , AG PB., DEEPAK AGGARWAL, GURPREET SINGH SANDHU
280 V	KARNAL [19-JUL-25]	CRR-3361-2017 (CRRAA)	STATE OF HARYANA V/S RINKU AND OTHERS	ADVOCATE GENERAL HARYANA, , JANGJIT SINGH DAHIYA, P.S. AHLUWALIA, PARMINDER SINGH, SAUMYA AHLUWALIA
281 V	FAZILKA [19-JUL-25]	CRR-58-2018 (CRRAA)	SURJIT SINGH V/S JASWANT SINGH & ORS	AMANDEEP SINGH SAINI,
282 II	FAZILKA [19-JUL-25]	CRR-1118-2018 (CRRAC)	BALDEV RAJ V/S STATE OF PUNJAB	L M GULATI,
283 V	LUDHIANA [19-JUL-25]	CRR-1382-2018 (CRRAA) CRM-13932-2018 (EXEMPTION)	JASWINDER PAL SINGH AND ANR V/S STATE OF PUNJAB AND ORS.	SUKHWINDER SINGH KAMBOJ, SUKHWINDER SINGH KAMBOJ,
284 V	JIND [19-JUL-25]	CRR-747-2019 (IO) CRM-10347-2019 (EXEMPTION)	BALWAN SINGH V/S STATE OF HARYANA	ABHISHEK SINDHWANI, , ABHISHEK SINDHWANI ABHISHEK SINDHWANI,
285 II	LUDHIANA [19-JUL-25]	CRR-148-2023 (CRRAC) CRM-8340-2023 (INT BAIL) CRM-1808-2023 (SOS)	BALBIR SINGH V/S STATE OF PUNJAB	BABBAR BHAN, A.G. PUNJAB BABBAR BHAN, A.G. PUNJAB BABBAR BHAN, A.G. PUNJAB
286 V	SONEPAT [19-JUL-25]	CRR-2212-2024 (CRRAA)	SONIA ALIAS SONIYA V/S STATE OF HARYANA AND OTHERS	RAJ KUMAR, A.G. HARYANA
287 V	SONEPAT [19-JUL-25]	CRM-M-1776-2020 (DIR)	RAJPATI V/S STATE OF HARYANA	PIYUSH AGGARWAL,
288 V	ROPAR [19-JUL-25]	CRM-M-27782-2023 (DIR)	DEV RAJ V/S STATE OF PUNJAB AND OTHERS	MANSUR ALI, A.G. PUNJAB , ADHIRAJ SINGH, AAG, PUNJAB , AMARPREET KOONER, BHUPINDER BANGA, GAURAV VIR SINGH BEHL, Gagandeep Singh, IMRAN AHMED ALI, MANSUR ALI, MANSUR ALI, RAJ SUNDER ALI, LALIT SINGLA, RAJ SUMER SINGH, TUSHAAR MADAAAN, V.P.S. MITHEWAL
289 V	ROPAR [19-JUL-25]	CRM-M-5040-2025 (DIR)	VIKRAM AND ANOTHER V/S STATE OF PUNJAB AND OTHERS	PARMINDER SINGH SEKHON, A.G. PUNJAB , LAGHUINDER SINGH SEKHON, RAJDEEP SINGH GILL
290 V	MANSA [19-JUL-25]	CRM-M-31411-2025 (DIR)	LAKHMI CHAND V/S STATE OF PUNJAB AND OTHERS	SUKHDEV SINGH GOPERA, , SUKHDEV SINGH GOPERA
291 V	JALANDHAR [19-JUL-25]	CRM-M-33183-2018 (QP)	JASWINDER SINGH V/S STATE OF PUNJAB AND ANR	RAHUL BHARGAVA, , PRIKSHIT THAKUR, RAHUL BHARGAVA, YASH PAL SHARMA
292 II	ROPAR [19-JUL-25]	CRM-M-51531-2018 (QP PROSTAY) WITH CRM-M-52582-2018 (PROCEEDINGS STAYED)	MEWA SINGH V/S STATE OF PUNJAB AND ANR KULWANT SINGH V/S STATE OF PUNJAB AND ANOTHER	H.P.S.ISHAR, , HARPREET SINGH JAKHAL SAKSHI SAINI,

390 of 434

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293	V	PANIPAT [19-JUL-25]	CRM-M-1135-2020 (QP)	NARESH KUMAR V/S STATE OF HARYANA	TANU BEDI, , AKHIL DADWAL
294	V	AMRITSAR [19-JUL-25]	CRM-M-24883-2020 (QP)	HARJINDER KAUR AND ORS V/S NARINDERPAL KAUR AND ORS	KULBIR SINGH SAINI, , Amandeep Saini, B.S. MANN, K S RAWAT, CHETAN BANSAL, G.S. NAGRA, KULBIR SINGH SAINI, MR. CHETAN BANSAL, ADVOCATE, MR. G.S. NAGRA, ADVOCATE
			WITH CRM-M-24482-2021	SIKANDER SINGHA AND OTHERS V/S STATE OF PUNJAB AND OTHERS	G.S. NAGRA, A.G. PUNJAB , B.S MANN, VINOD KUMAR KAUSHAL
295	V	AMRITSAR [19-JUL-25]	CRM-M-5988-2023 (QP)	JASKIRANDEEP KAUR V/S STATE OF PUNJAB AND OTHERS	VIVEK SALATHIA, A.G. PUNJAB , KASHISH THAKUR,, VARINDER SINGH, VIVEK K THAKUR, VIVEK K. THAKUR, VIVEK SALATHIA
296	V	FATEHABAD [19-JUL-25]	CRM-M-7105-2023 (QP)	VIJAY V/S STATE OF HARYANA	R S MAMLI, A.G. HARYANA , R S MAMLI
297	V	NAWAN-SHAHAR(SBS NAGAR) [19-JUL-25]	CRM-M-61261-2023 (QP)	CHARANJIT KUMAR V/S STATE OF PUNJAB	BHAWESH CHAUDHARY, A.G. PUNJAB , ROSHAN LAL SAINI
			CRM-3887-2024 (PREPONE)		BHAWESH CHAUDHARY, A.G. PUNJAB
			CRM-3888-2024 (POR)		BHAWESH CHAUDHARY, A.G. PUNJAB
			CRM-3889-2024 (MODIFICATION)		BHAWESH CHAUDHARY, A.G. PUNJAB
298	V	TARANTARAN [19-JUL-25]	CRM-M-24704-2024 (QP)	ABHINAV ARORA V/S UNION OF INDIA AND ANOTHER	GAUTAM DUTT, , DIVYA SHARMA, FARHAAD KOHLI, GAUTAM DUTT
			WITH CRM-M-41419-2024	SHIVAL KAPOOR AND ORS V/S UNION OF INDIA AND ANR	GAUTAM DUTT, , DIVYA SHARMA, FARHAD KOHLI
299	V	AMRITSAR [19-JUL-25]	CRM-M-26796-2024 (QP COMGEN)	VEERPAL SINGH @ VEER SINGH @ SONI AND ORS V/S STATE OF PUNJAB AND ANR	RANJODH SINGH SIDHU, A.G. PUNJAB , GURPREET KAUR, RANJODH SINGH SIDHU
300	V	MOGA [19-JUL-25]	CRM-M-41549-2024 (QP)	MANJIT KAUR AND ANR V/S STATE OF PUNJAB AND ANR	SUNPREET SINGH, A.G. PUNJAB , GURMEHAR SEKHON, MUNISH GULATI, SUNPREET SINGH
			CRM-45166-2024 (STAY)		SUNPREET SINGH, A.G. PUNJAB
301	V	LUDHIANA [19-JUL-25]	CRM-M-45024-2024 (QP)	ROBIN MEHTA V/S STATE OF PUNJAB AND ANR	ADITYA SANGHI, A.G. PUNJAB , GAURAV AGGARWAL
			WITH CRM-M-50069-2024	ASHWANI MEHTA V/S STATE OF PUNJAB AND ANOTHER	KESHAV PRATAP SINGH, A.G. PUNJAB , ARPAN SABHARWAL, KESHAV PRATAP SINGH
			CRM-40286-2024 (EXEMPTION)		KESHAV PRATAP SINGH,
302	V	UT-CHANDIGARH [19-JUL-25]	CRM-M-58455-2024 (QPCBI)	RAJESH KUMAR ALIAS RAJESH KUMAR RUKHI AND ORS V/S STATE OF HARYANA AND ANOTHER	RAJIV KUMAR DOON, A.G. HARYANA , RAVI KAMAL GUPTA, RAVI KAMAL GUPTA-CBI
			(CBI MATTER)		
303	V	JALANDHAR [19-JUL-25]	CRM-M-13182-2025 (QP COMGEN)	PUNEET PAL V/S STATE OF PUNJAB AND ANOTHER	NAMIT GAUTAM, , ISHITA NEGI, MANUJ NAGRATH, NIMANYU GAUTAM
			CRM-17514-2025 (POR)		MANUJ NAGRATH, A.G. PUNJAB
			CRM-17515-2025 (IMPLEAD)		MANUJ NAGRATH,
			CRM-17516-2025 (OTHER :DISMISSAL OF MAIN CASE)		MANUJ NAGRATH,
391 of 434			7/19/2025, 9:20 PM		

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304	V	TARANTARAN [19-JUL-25]	CRM-M-18180-2025 (QP COMGEN)	NARINDER SINGH AND ANOTHER V/S STATE OF PUNJAB AND OTHERS	GURMEET SINGH SAINI, A.G. PUNJAB , GURMEET SINGH SAINI, JASJEET SINGH DHALIWAL, AAG,
305	V	FARIDKOT [19-JUL-25]	CRM-M-34945-2025 (QP COMGEN)	ANGREJ SINGH V/S STATE OF PUNJAB AND ANOTHER	P.K.S. PHOOLKA, A.G. PUNJAB , SARMAN PREET KAUR PHOOLKA
306	V	JIND [19-JUL-25]	CRM-M-35204-2025 (QP) CRM-25513-2025 (EXEMPTION)	VIRENDER KUMAR V/S STATE OF HARYANA AND ANOTHER	SAURABH SHARMA, A.G. HARYANA , RAMAN PREET, SAURABH SHARMA SAURABH SHARMA,

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 23/07/2025					CR NO 34
HON'BLE MRS. JUSTICE SUDEEPTI SHARMA					
Dedicated VC Link for Hybrid Hearing: https://zoom.us/my/vcphhc34 Meeting ID is 978 115 6943					
201 ***	LUDHIANA [19-JUL-25]	CR-6342-2015 (HMA)	XXXXX V/S XXXXX	GAGAN OBEROI, , ARJUNVEER SHARMA, ARVINDER SINGH, BREA SANDHU, DEEPALI PURI, GAGAN OBEROI, SUMAN DEVI DEEPALI PURI, ARJUN VEER SHARMA	
		CM-8346-CII-2021 (EXEMPTION)			
		CM-8347-CII-2021 (OTHER)		DEEPALI PURI,	
		CM-8604-CII-2021 (POR)		ARJUNVEER SHARMA,	
		WITH CM-16871-CII-2019 (OTHER)	AVTAR SINGH V/S HARBANS KAUR	DEEPALI PURI, GAGAN OBEROI , ARJUNVEER SHARMA	
		WITH CR-6573-2015	AVTAR SINGH V/S HARBANS KAUR	GAGAN OBEROI, , ARJUNVEER SHARMA, BREA SANDHU, DEEPALI PURI, DEEPALI PURI, SUMAN DEVI.	
		CM-21158-CII-2015		GAGAN OBEROI,	
(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)					
202 ***	ROPAR [19-JUL-25]	CR-728-2023 (IO)	NAVNEET MEHTA V/S SUDESH MEHTA AND OTHERS	HARSH MANOCHA, , Harsh Manocha, NEERAJ K. TYAGI, SONIA MONGA, SUKHWINDER S. AVIRAJ, SUNIL CHADHA, SR. ADV, TARA DUTT, V.P. NARANG	
		WITH CR-1286-2023	DEEPAK MEHTA V/S NAVNEET MEHTA AND OTHERS	VIVEK SALATHIA, , AKSHAY CHADHA, Harsh Manocha, SUNIL CHADHA, SR. ADV, TARA DUTT, VIVEK SALATHIA	
		(PROCEEDINGS STAYED)			
203 ***	ROHTAK [19-JUL-25]	CR-1590-2023 (IO)	SANDEEP KUMAR AND ANOTHER V/S KAMLESH	SUSHIL JAIN, , ARCHANA CHAUHAN, K.S. MALIK, SUSHIL JAIN	
204 ***	NAWAN-SHAHAR(SBS NAGAR) [19-JUL-25]	CR-6615-2023 (IO)	JANGPAL SINGH V/S M/S BEAR SAAB COLD STORAGE	SARBJIT SINGH HIRA,	
		(PROCEEDING STAYED)			
205 ***	MAHENDERGARH [19-JUL-25]	CR-1585-2024 (RENT HRY) CM-4574-CII-2024 (STAY PROCEED)	MAHENDER PAL GUPTA V/S RENU BALA AND OTHERS	MUNISH GUPTA, , Divanshu Jain, MUNISH GUPTA MUNISH GUPTA,	
206 ***	PANIPAT [19-JUL-25]	CR-5415-2024 (IO)	M/S JAI BHARAT TRADING COMPANY AND ORS V/S SUSHILA AND ANR	KESHAV PRATAP SINGH, , ANKIT CHAUDHARY	
207 ***	LUDHIANA [19-JUL-25]	CR-170-2025 (IO)	NEBH RAJ AND ORS V/S VIJAY KUMAR	NAMIT GAUTAM, , AAYUSH GUPTA, ISHITA NEGI, NIMANYU GAUTAM, VISHAL PUNDIR	
		WITH CR-6697-2024	NEBH RAJ AND OTHERS V/S VIJAY KUMAR	NAMIT GAUTAM, , AAYUSH GUPTA, NAMIT GAUTAM, NIMANYU GAUTAM, RISHAB GARG	
208 ***	UT-CHANDIGARH [19-JUL-25]	COCP-2137-2025 (CWP-6706-2021)	MOHAN LAL GOEL V/S MANAV MALIK, ESTATE OFFICER, HSVP PANCHKULA	TUSHAR SHARMA, A.G. HARYANA , GOPAL SHARMA, HARMANJOT SINGH GILL, NIHARY BALA, SHOURYA ARORA, AAYUSH GOYAL, HS GILL	
		CM-8724-CII-2025 (EXEMPTION)		TUSHAR SHARMA,	

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209 ***	FAZILKA [19-JUL-25]	COCP-2486-2025 (CWP-7276-2024)	SATPAL SINGH V/S KAMAL KISHORE ADMINISTRATIVE SECRETARY, DEPT OF SCHOOL EDUCATION PUNJAB AND ORS	TANIA MAHAJAN, A.G. PUNJAB , AKSHIT GROVER, SHINY CHOPRA, AAG, PB, TANIA MAHAJAN
210 ***	AMRITSAR [19-JUL-25]	COCP-2730-2025 (CWP-33559-2024)	KAMALJIT SINGH V/S ANINDITA MITRA, IAS	SURESH KUMAR ARYA, , SURESH KUMAR ARYA
211 ***	GURGAON [19-JUL-25]	COCP-2744-2025 (CWP-6155-2006)	YAD RAM YADAV V/S AMIT KHATRI, IAS AND ANOTHER	KESHAV PRATAP SINGH, A.G. HARYANA , HARMANJOT SINGH GILL, NIHAR BALA, HS GILL, NITIN ARORA, NITIN SANSANWAL, SUNEEL RANGA, DAG, HRY
		CM-11161-CII-2025 (EXEMPTION)		KESHAV PRATAP SINGH,
		WITH COCP-2900-2025	YAD RAM YADAV V/S AMIT KHATRI, IAS AND ANOTHER	KESHAV PRATAP SINGH, A.G. HARYANA , HARMANJOT SINGH GILL, NITIN SANSANWAL
		CM-11503-CII-2025 (EXEMPTION)		KESHAV PRATAP SINGH,
212 **	OTHER-DISTRICT [19-JUL-25]	FAO-1201-2001 (MISCINS) CM-7073-CII-2001	BALDEV SINGH V/S SUKHDEV SINGH & ORS.	HARSH AGGARWAL,RC KAPOOR, , HARSH AGGARWAL, R.C. KAPOOR HARSH AGGARWAL,
		CM-7074-CII-2001		HARSH AGGARWAL,
		WITH FAO-1202-2001	BALDEV SINGH V/S AMARJIT SINGH ETC.	HARSH AGGARWAL,RC KAPOOR, , R.C. KAPOOR
		CM-7076-CII-2001		HARSH AGGARWAL,
		CM-7075-CII-2001		HARSH AGGARWAL,
		CM-7077-CII-2001		HARSH AGGARWAL,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
213 ***	PATIALA [19-JUL-25]	RSA-2546-2001 (SERVICE) CM-5103-C-2001 (STAY)	PUNJAB POULTRY DEVELOPMENT CORP.LTD. V/S KARAMPAL	HS DHANDI, , S S TIWANA, G S SINGHPURIA, HS DHANDI,
214 ***	KARNAL [19-JUL-25]	RSA-2590-2001 (SERVICE)	DHARAM CHAND V/S MUNICIPAL COMMITTEE	NAVEEN DARYAL, , ISHAN COONER, JAGRAM SINGH COONER , PRATEEK MAHAJAN, MAYANK VASHISHT, PRATEEK MAHAJAN, NAVEEN DARYAL, PRATEEK MAHAJAN, PRERNA MALHOTRA
215 ***	FARIDKOT [19-JUL-25]	RSA-2630-2001 (SERVICE)	TEJA SINGH V/S GENERAL MANAGER,PEPSU ROAD TRANSPORT	D.K.KAUSHAL, , AMAN SHARMA, R.K.SINGLA, J S TOOR,
216 ***	SONEPAT [19-JUL-25]	RSA-2884-2001 (SERVICE) CM-5715-C-2001 (STAY)	(O&M) MAHABIR SINGH V/S STATE OF HARYANA AND ORS	MANJEET DALAL, A.G.HARYANA, , GEETA MATHURIA DAG HARYANA, POOJA CHAUDHARY, MANJEET DALAL, SHIVENDRA SWAROOP, DAG, HARYANA MANJEET DALAL,
217 ***	JALANDHAR [19-JUL-25]	RSA-3107-2001 (SERVICE)	MALTI DEVI V/S CANTONMENT BOARD JALANDHAR ETC	T.R. ARORA, , SANJEEV ARORA, PUNIT JINDAL
218 ***	PATIALA [19-JUL-25]	RSA-3189-2001 (SERVICE) CM-6231-C-2001 (STAY)	(O&M) SHANKUTLA DEVI AND ANR V/S PUNJAB STATE ELECTRICITY BOARD AND ORS	T.S. GUJRAL, , HARSH MANOCHA, S.P.S.DHALIWAL, , PAWAN SHARMA, D.D.SHARMA, T.S. GUJRAL,

395 of 434

7/19/2025, 9:20 PM

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219 ***	MAHENDERGARH [19-JUL-25]	RSA-3273-2001 (SERVICE) CM-6379-C-2001 (EXEMPTION)	VIKRAM SINGH V/S ST OF HARYANA	N.K.SANGHI, , H P VERMA, RAKESH NAGPAL, N.K.SANGHI,
220 ***	AMRITSAR [19-JUL-25]	RSA-3399-2001 (SERVICE) CM-6681-C-2001 (EXEMPTION) CM-6682-C-2001 (DELAY(F))	BALJIT RAJ SHARMA V/S THE PB STATE SERVICES'	SUVIR SEHGAL, , RAJIV TAKKAR, RUPINDER KAUR WASU, B S CHAHAL SUVIR SEHGAL, SUVIR SEHGAL,
221 ***	KARNAL [19-JUL-25]	RSA-3418-2001 (SERVICE) CM-6721-C-2001 (DELAY (REF))	NEBH RAJ V/S HY STATE MITC	ASHISH AGGARWAL, , , H.N.SAHU, KULWANT SINGH, NEERAJ GUPTA, PARMINDER SINGH, PARMINDER SINGH, SUBHASH CHANDER SACHDEVA, SUBHASH CHANDER, VIPUL AGGARWAL ASHISH AGGARWAL,
222 ***	JALANDHAR [19-JUL-25]	RSA-3423-2001 (SERVICE)	SANTOKH SINGH V/S PB STATE	RAMESHWAR PURI, , D S BISHNOI, AAG PUNJAB, M S JOSHI, RAMANDEEP SINGH PANDHER, ROHIT BANSAL, SR. DAG, PUNJAB,, S.S.CHAHAL, AAG, PUNJAB, VIJAY RANA
223 ***	KARNAL [19-JUL-25]	RSA-3431-2001 (SERVICE) CM-6736-C-2001 (EXEMPTION)	VIJAY KUMAR V/S H.S.E.B	VIKRAM SINGH, , RAJNEESH MALHOTRA, RAKESH GUPTA VIKRAM SINGH,
224 ***	BATHINDA [19-JUL-25]	RSA-4238-2001 (SERVICE)	B.R.SHARMA V/S STATE BANK OF INDIA AND ANOTHER	RAJNEESH BANSAL,ARUN, , ADARSH JAIN, SOMESH GUPTA
225 ***	JALANDHAR [19-JUL-25]	RSA-4330-2001 (SERVICE) CM-8865-C-2001 (STAY)	STATE OF PUNJAB V/S BHAGMAL CONDUCTOR	A.G.PB., , P.S.CHHINA, B S SEWAK, A S GILL, , SUDHIR MITTAL, SUKANT GUPTA A.G., PUNJAB,
226 ***	FEROZEPUR [19-JUL-25]	RSA-4355-2001 (SERVICE)	(O&M) SATYA KUMARI UPPAL V/S STATE OF PUNJAB AND OTHERS	O.P. GABBA, A.G. PUNJAB, ARPANDEEP NARULA, , , DS BISHNOI, AAG PUNJAB, M.K. DOGRA, M.K.DOGRA, MANINDER SINGH, SR DAG PUNJAB, R.S. PANDHER, AAG, PUNJAB, RAMANDEEP SINGH PANDHER, SONU CHAHAL, SR DAG PUNJAB, VINOD KHUNGER,
227 ***	HISSAR [19-JUL-25]	RSA-4486-2001 (SERVICE) CM-9245-C-2001 (STAY)	STATE OF HARYANA V/S ISHWAR SINGH	A.G.HRY, , NARESH K. JOSHI, AAG HARYANA, RAJNEESH DHANDA, AAG HARYANA, RS KUNDU, SHIVENDRA SWAROOP, DAG, HARYANA, SRS BRAR, DAG HRY A.G.HRY,
228 **	AMBALA [19-JUL-25]	FAO-4304-2008 (BAJALI(EG)) WITH FAO-4305-2008	SURESH KUMAR V/S NIRMAL SINGH AND ORS. BALWANT SINGH V/S NIRMAL SINGH & ORS.	B.S. MAKAR, , ARUN KAUNDAL, ASHWANI TALWAR, NAKUL SHARMA, NITESH JHAJHRIA, P.K.GOYAL, Preet Harinder Singh Pannu, SUPRIYA, VARUN SHARMA, VARUN SHARMA, SATPAL DHAMIJA B.S. MAKAR, , ASHWANI TALWAR, NAKUL SHARMA, Preet Harinder Singh Pannu, SUPRIYA

396 of 434

7/19/2025, 9:20 PM

(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
229 **	FARIDABAD [19-JUL-25]	IOIN-1-FAO-3109-2008 (NIC) IN FAO-3109-2008	NATIONAL INS. CO. LTD. V/S PUSHPA SHARMA AND ORS.	VK KAPUR, VK KAPUR, , NAVIN KAPUR,
(IOIN FOR COMPLETION OF SERVICE)				
230 **	MEWAT (NUH) [19-JUL-25]	FAO-1404-2009 (NIC(EG)) CM-7120-CII-2009	ABDUL KHALID V/S NASRU AND ORS.	SANDEEP JASUJA, , ASHISH GUPTA, VANDANAA MALHOTRA SANDEEP JASUJA,
(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
231 **	KARNAL [19-JUL-25]	FAO-1671-2010 (OI) CM-8414-CII-2010 (EXEMPTION) CM-8415-CII-2010 (POR) CM-8416-CII-2010 (STAY)	ORIENTAL INSURANCE CO. LTD. V/S MAMTA WIDOW AND ANR.	AMIT RAWAL, AMIT RAWAL, AMIT RAWAL, AMIT RAWAL,
(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
232 **	HOSHIARPUR [19-JUL-25]	FAO-3677-2010 (MMACT(ED)) CM-15881-CII-2010 CM-15882-CII-2010 CM-15883-CII-2010 CM-15884-CII-2010 WITH FAO-3678-2010 CM-15885-CII-2010 CM-15886-CII-2010 CM-15887-CII-2010 CM-15888-CII-2010 WITH FAO-3679-2010 CM-15889-CII-2010 CM-15890-CII-2010 CM-15891-CII-2010 CM-15892-CII-2010 WITH FAO-3680-2010 CM-15893-CII-2010 CM-15894-CII-2010 CM-15895-CII-2010 CM-15896-CII-2010	HARBANS LAL ARORA V/S SATNAM SINGH AND ORS. SITA ARORA V/S SATNAM SINGH AND ORS. PARDEEP KUMAR ARORA V/S SATNAM SINGH AND ORS. SHELLY ARORA V/S SATNAM SINGH AND ORS.	GURMEET SINGH, , AMARPREET SANDHU, PRATEEK RATHEE, S.K KANOJIA GURMEET SINGH, GURMEET SINGH, GURMEET SINGH, , PRATEEK RATHI,AMANPREET SANDHU GURMEET SINGH, GURMEET SINGH, , PRATEEK RATHEE, S.K KANOJIA GURMEET SINGH, GURMEET SINGH, GURMEET SINGH, GURMEET SINGH, GURMEET SINGH, , AMARPREET SANDHU, PRATEEK RATHEE, S.K KANOJIA GURMEET SINGH, GURMEET SINGH, GURMEET SINGH, GURMEET SINGH, GURMEET SINGH, , AMARPREET SANDHU, PRATEEK RATHEE, S.K KANOJIA GURMEET SINGH, GURMEET SINGH, GURMEET SINGH, GURMEET SINGH,
(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
233 **	KARNAL [19-JUL-25]	IOIN-1-FAO-3970-2010 (ICILO) IN FAO-3970-2010	INDRA DEVI AND ORS V/S RAKESH SINGH PANWAR AND ORS	RAMESH SINDHAR, RAMESH SINDHAR, , ANIKET SINDHAR, R.M.SURI, SANDEEP SURI

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(IOIN FOR COMPLETION OF SERVICE)				
234 **	MEWAT (NUH) [19-JUL-25]	CM-10820-CII-2023 (NIA (EG)) <i>(RECALLING)</i> IN FAO-3962-2014	SARFARAJ V/S AKRAM AND ANR	VINOD CHAUDHRI, ASHISH GUPTA ASHISH GUPTA, , ABHIMANYU SINGH, VINOD CHAUDHRI
(DECIDED CASE)				
235 ***	GURDASPUR [19-JUL-25]	RSA-1788-2014 (SERVICE) CM-4368-C-2014	KULJIT SINGH AND ANR. V/S PUNJAB STATE CIVIL SUPPLIES CORP. LTD. AND ANR	R S MANHAS, , ASHIM SINGLA, R.S. SINGLA, HARISH MEHLA, TARUN SINGLA, Harish Mehla, J.K.SINGLA, R.K.SINGLA, JAGJEET SINGH, R.S.MANHAS, MRINAL DEV, R.S.MANHAS, RAJIV DHAWAN, RAJIV DHAWAN, TARUN SINGLA, TARUN SINGLA, Tarun Singla R S MANHAS,
236 **	KAITHAL [19-JUL-25]	FAO-1519-2015 (UII) CM-4283-CII-2015	UNITED INDIA INSURANCE COMPANY LTD V/S RAMRATI AND ORS	RAJ KUMAR BASHAMBOO, , ANUJ BALIAN, DEVENDER KUMAR, KARAN SINGH, R.K. BASHAMBOO, SAHAJ MAHAJAN, SAHEJ MAHAJAN RAJ KUMAR BASHAMBOO,
(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				
237 **	KAITHAL [19-JUL-25]	FAO-3546-2015 (IFFTOK(EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	PISTA DEVI AND ORS V/S BANWAR LAL AND ORS	ASHIT MALIK, , MONIKA JANGRA, ASHIT MALIK, RAJNEESH MALHOTRA, VANDANA MALHOTRA, SAGAR AGGARWAL, , VANDANAA MALHOTRA
238 **	MOHALI (SAS NAGAR) [19-JUL-25]	FAO-8488-2015 (NIA) WITH FAO-8489-2015 WITH CM-6196-CII-2016 CM-6195-CII-2016 CM-6197-CII-2016 CM-6198-CII-2016 & O&M FAO-1678-2016 WITH CM-6216-CII-2016 CM-6215-CII-2016 CM-6217-CII-2016 CM-6218-CII-2016 & O&M FAO-1685-2016 (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	SANGEETA AND ORS V/S KARNAIL SINGH AND ORS PINKI AND ORS V/S KARNAIL SINGH AND ORS NEW INDIA ASSURANCE CO. LTD V/S SANGEETA AND ORS	NITIN MITTAL, , ARJUN, ARUN GUPTA, R.C.. KAPOOR. VINOD GUPTA, DARSHAN LAL GULATI, R.C. KAPOOR, RAKESH GUPTA, SATISH SINGLA AAG HRY, VIJAY SHARMA, NARESH KAUSHIK, VINOD GUPTA NITIN MITTAL, , R.C. KAPOOR, RAKESH GUPTA, VINOD GUPTA NITIN GROVER, NITIN GROVER, NITIN GROVER, NITIN GROVER, NITIN GROVER, NITIN GROVER, NITIN GROVER, NITIN GROVER, NITIN GROVER, NITIN GROVER, NITIN GROVER, NITIN GROVER, NITIN GROVER, NITIN GROVER, NITIN GROVER,
239 **	AMBALA [19-JUL-25]	IOIN-1-FAO-7640-2015 (NIA (EG)) IN FAO-7640-2015 (DEATH CASE//IOIN FOR COMPLETION OF SERVICE)	CHUHAR SINGH V/S KUNDAN SINGH AND ORS	BALDEV SINGH DHILLON, BALDEV SINGH DHILLON, , AJAY K SINGLA, PAUL S SAINI, HARDEEP SINGH DHILLON, R.C. KAPOOR, RAHUL PATHANIA, RC KAPOOR, HARDEEP SINGH DHILLON

240 ***	FARIDABAD [19-JUL-25]	RSA-1781-2015 (SERVICE)	N H P C LTD V/S SURENDERA KUMAR DAS AND ANR	LOKESH SINHAL, , AMRITA NAGPAL, LOKESH SINHAL, ANIL KUMAR RANA, AMRITA NAGPAL, FARHEEN, HARSH AGGARWAL, LOKESH SINHAL, LOKESH SINHAL, SHARAD AGGARWAL, NIKUNJ DHAWAN, NIKUNJ DHAWAN, HARSH AGGARWAL, PARAMVEER SINGH, RAMANDEEP KAUR, , SUKHANDEEP SINGH, SUMEET GOEL
		WITH RSA-3704-2015	NHPC LIMITED V/S VIVEK KUMAR AND ANR.	LOKESH SINHAL, , HARSH AGGARWAL, LOKESH SINHAL, SUKHANDEEP SINGH
241 ***	LUDHIANA [19-JUL-25]	CR-7240-2016 (RENT PB)	RAM NIRANJAN DASS SINCE DECEASED THROUGH LRS V/S RAJESH AIRY	VAIBHAV SEHGAL, ANKUR GHAI, , ARUN JAIN, KUNAL DAWAR, MALKIT KAUR, MONIKA, NITIN SACHDEVA, NITISH GARG, PRATEEK GUPTA, ROHIT RANA, VIPUL SHARMA, ANKUR GHAI VAIBHAV SEHGAL,
		CM-22065-CII-2016		
		CM-22066-CII-2016		VAIBHAV SEHGAL,
242 **	GURGAON [19-JUL-25]	FAO-195-2016 (TATA AIG)	TATA AIG GENERAL INSURANCE COMPANY LTD V/S VINOD KUMAR ASHTHANA AND ORS	RAJESH K. SHARMA, , RANDHIR S.HOODA, DEEPALI VERMA, RAJESH K. SHARMA, SANJEEV KODAN
		CM-427-CII-2016		RAJESH K. SHARMA,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
243 **	MAHENDERGARH [19-JUL-25]	FAO-2034-2016 (IFFTOK(OD))	BALJIT SINGH V/S BALWANT SINGH AND ANR	SANDEEP KUMAR YADAV, , DINESH GUPTA, ANKUR GUPTA, SANDEEP KUMAR YADAV
		CM-7744-CII-2016		SANDEEP KUMAR YADAV,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
244 **	LUDHIANA [19-JUL-25]	IOIN-1-FAO-1830-2016 (MMACT(EG))	NARINDER KUMAR V/S GURSEWAK SINGH AND ORS.	PANKAJ BALI,
		IN FAO-1830-2016		PANKAJ BALI, , B.K.CHAUDHARY, RITESH DUTTA, RAGHAV BALI,
		(INURY CASE//IOIN FOR COMPLETION OF SERVICE)		
245 ***	ROHTAK [19-JUL-25]	RSA-1172-2016 (SERVICE)	UTTARI HARYANA BIJLI VITRAN NIGAM LTD AND ORS V/S RAM KISHAN SINDU	SUMIT JAIN, , Deepak Girotra, N K MALHOTRA, DEEPAK GIROTRA, SUMIT JAIN, TARUN SETH, MALKIAT SINGH
		CM-3293-C-2016 (EXEMPTION)		SUMIT JAIN,
		CM-3295-C-2016 (STAY)		SUMIT JAIN,
246 ***	HISSAR [19-JUL-25]	CM-770-C-2017 (SERVICE) (DELAY(F))	HARI SINGH V/S STATE OF HARYANA & ORS	UMESH NARANG, , SUNIL KUMAR VASHISHT, DAG, HARYANA, SUSHIL GAUTAM, DAG, HARYANA, CHANDRA SEKHAR, ADVOCATE FOR MR. UMESH NARANG,, PRADEEP PRAKASH CHAHAR DAG HARYANA, SHARAD AGGARWAL, DAG HRY
		CM-771-C-2017 (DELAY (REF))		UMESH NARANG,
		CM-772-C-2017 (:addl. evidence)		UMESH NARANG,
		CM-773-C-2017 (EXEMPTION(CC))		UMESH NARANG,
		& O&M RSA-339-2017		UMESH NARANG, , CHANDRA SHEKHAR, UMESH NARANG, PRADEEP PRAKASH CHAHAR DAG HARYANA, SUNIL KUMAR VASHISHT DAG HARYANA, SUSHIL GAUTAM DAG HARYANA, UMESH NARANG, MEERA TUTEJA

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247 **	UT-CHANDIGARH [19-JUL-25]	CM-5435-CII-2017 (OI) (<i>DELAY(F)</i>) CM-5436-CII-2017 (<i>STAY</i>)	ORIENTAL INSURANCE CO. LTD. V/S KUSUM LATA AND ORS.	HARSH AGGARWAL, , ASHISH SINGH, ASHWANI ARORA
		& FAO-1658-2017		HARSH AGGARWAL,
				HARSH AGGARWAL, , ASHWANI ARORA
248 **	PATIALA [19-JUL-25]	CM-15098-CII-2017 (MMACT(EG)) (<i>DELAY(F)</i>) & FAO-4965-2017	MAHADEVI DEVI AND ORS V/S GULZAR KHAN AND OTHERS	MONIKA JALOTA,
				MONIKA JALOTA, , CHETAN GOYAL
		WITH CM-15099-CII-2017 (<i>DELAY(F)</i>) & FAO-4966-2017	MAHADEVI DEVI AND ORS V/S GULZAR KHAN AND OTHERS	MONIKA JALOTA,
				MONIKA JALOTA, , CHETAN GOYAL
		WITH CM-15100-CII-2017 (<i>DELAY(F)</i>) & FAO-4967-2017	ARJUN KUMAR MEHTA V/S GULZAR KHAN AND OTHERS	MONIKA JALOTA,
				MONIKA JALOTA, , CHETAN GOYAL
		WITH CM-15101-CII-2017 (<i>DELAY(F)</i>) & FAO-4968-2017	JITENDER KUMAR V/S GULZAR KHAN AND OTHERS	MONIKA JALOTA,
				MONIKA JALOTA, , CHETAN GOYAL
249 **	KARNAL [19-JUL-25]	CM-16164-CII-2017 (IFFCOTOKIO) (<i>DELAY(F)</i>) CM-16165-CII-2017 (<i>STAY</i>)	IFFCO TOKIO GENERAL INSURANCE CO.LTD V/S JASKIRAT AND OTHERS.	AJAY SINGLA, , ASHIT MALIK, GEETANJALI ATRI, , RAJINDER YADAV,
		& FAO-5222-2017		AJAY SINGLA,
				AJAY SINGLA, , ASHIT MALIK, ASHIT MALIK
250 **	GURGAON [19-JUL-25]	FAO-388-2017 (TATAIG(EG)) CM-1400-CII-2017 (<i>DELAY(F)</i>)	KUSHAL SINGH V/S SURENDER & ORS	S.K. TRIPATHI, , RAJESH K. SHARMA, RAJNEESH MALHOTRA, VANDANAA MALHOTRA, VANDANAA MALHOTRA
				S.K. TRIPATHI,
		WITH FAO-3982-2016	SURENDER AND ANR V/S TATA AIG INSURANCE CO. LTD AND ANTH	NEERAJ GUPTA, , MONIKA JANGRA, S.K. TRIPATHI, VANDANA MALHOTRA, VANDANAA MALHOTRA
		CM-13681-CII-2016 (<i>STAY</i>)		NEERAJ GUPTA,
		CM-14740-CII-2017 (<i>E/H</i>) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		NEERAJ GUPTA, VANDANA MALHOTRA,
251 **	GURGAON [19-JUL-25]	IOIN-1-FAO-5271-2017 (TATAIG(EG)) IN FAO-5271-2017 (IOIN FOR COMPLETION OF SERVICE)	RAJBIR AND ANR. V/S VIKRANT AND ORS.	ATUL YADAV,
				ATUL YADAV, , Atul Yadav, PAWAN SINGH, RAJNEESH MALHOTRA, MONIKA JHANGRA, VANDANAA MALHOTRA
252 **	KURUKSHETRA [19-JUL-25]	CM-340-CII-2018 (NIA (EG)) (<i>DELAY(F)</i>) CM-339-CII-2018 (<i>DELAY (REF)</i>) & FAO-109-2018	PRITAM RAM V/S JAGBIR SINGH & ORS	PANKAJ BALI, , JAGRAM SINGH COONER, NAVEEN MANDHAN
				PANKAJ BALI,
				PANKAJ BALI, , ISHAN SINGH COONER, VIKRANT SINGH COONER, JAGRAM SINGH COONER, LALIT GARG, NAVEEN MANDHAN

400 of 434

7/19/2025, 9:20 PM

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			WITH CM-829-CII-2018 (<i>DELAY(F)</i>)	RAMESH KUMAR V/S JAGBIR SINGH & ORS	PANKAJ BALI,
			CM-828-CII-2018 (<i>DELAY (REF)</i>)		PANKAJ BALI,
			& FAO-269-2018		PANKAJ BALI, , ISHAN SINGH COONER, JAGRAM SINGH COONER, VIKRANT SINGH COONER
253 **	PATIALA [19-JUL-25]		FAO-1571-2018 (NIC) CM-6074-CII-2018 (<i>STAY</i>)	NATIONAL INSURANCE CO LTD V/ S GURJEET KAUR AND ORS	V RAMSWAROOP, , P.S. GULIANI, B.S. GULIANI, K.S KHIVA V RAMSWAROOP,
			(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
254 **	KARNAL [19-JUL-25]		FAO-2378-2018 (NIA) CM-8748-CII-2018 (<i>STAY</i>)	NEW INDIA ASSURANCE COMPANY LTD V/S GANGO DEVI AND ORS.	VINOD GUPTA, , M. S. KHULLAR, ASHOK K.SHARMA, KULWINDER KAUR, MANDEEP SINGH KHILLAN
			WITH CM-1249-CII-2019 (<i>DELAY(F)</i>)	GANGO DEVI @ GANGA DEVI AND ORS V/S SHIV SHANKAR AND ORS	VINOD GUPTA, MANDEEP SINGH KHILLAN,
			& FAO-332-2019		MANDEEP SINGH KHILLAN, , MANDEEP SINGH KHILLAN
			(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
255 **	ROHTAK [19-JUL-25]		FAO-4594-2018 (CHOLAM(EG)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	SUNITA V/S BABARWAS CO- OPERATIVE AND ORSS	AAKASH JUNEJA, , Aakash Juneja, PUNIT JAIN
256 **	MEWAT (NUH) [19-JUL-25]		IOIN-1-FAO-2299-2018 (MMACT(EG)) IN FAO-2299-2018 (IOIN FOR COMPLETION OF SERVICE)	CHHUTMAL V/S RASHID AND ORS.	M.D. KHAN, M.D. KHAN, , ROSI
257 ***	SIRSA [19-JUL-25]		RSA-763-2018 (SERVICE) CM-1905-C-2018 (<i>DELAY (REF)</i>) CM-1906-C-2018 (<i>EXEMPTION(CC)</i>) CM-2397-C-2020 (<i>POR</i>)	SARAVJEET SINGH V/S STATE OF HARYANA AND ORS	B.S.MITTAL, , B.K.BAGRI, B.S.MITTAL, SAURABH MOHUNTA, DAG HR, ASHISH YADAV, AAG HARYANA, SHARAD AGGARWAL, DAG, HARYANA, VIBHA TIWARI, J.S.PANNU, AAG HRY. B.S.MITTAL, B.S.MITTAL, B.S.MITTAL, A.G. HARYANA , B.S. MITTAL, GAURAV JINDAL
258 ***	PANCHKULA [19-JUL-25]		RSA-3819-2018 (SERVICE) CM-9769-C-2018 (<i>EXEMPTION</i>) CM-9770-C-2018 (<i>STAY</i>) CM-982-C-2020 (<i>STAY</i>)	SHYAM SUNDER V/S STATE OF HARYANA AND OTHERS	ALOK MITTAL, , AKSHAY BHAN, SENIOR ADVOCATE WITH MR. ROHIT NAGPAL, ALOK MITTAL, ALOK MITTAL, ROHIT NAGPAL, SANJAY VERMA,, Amandeep Singh Talwar, GAURAV JINDAL AAG HARYANA, HARSH REKHA KAPOOR AAG HARYANA, MAMTA TALWAR, DAG, HARYANA., SANJAY VERMA, SHANTANU BANSAL, SHARAD AGGARWAL, DAG, HARYANA, SUSHANT KAREER, SUSHANT KAREER, AKSHAY BHAN, AAG, HARYANA ALOK MITTAL, ALOK MITTAL, ALOK MITTAL, A.G. HARYANA

401 of 434

7/19/2025, 9:20 PM

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259	**	JHAJJAR [19-JUL-25]	CM-12916-CII-2019 (MMACT(EG)) (DELAY(F)) & FAO-3637-2019	SANDEEP V/S ATISH KUMAR AND ORS SAURABH DALAL, , O.P. DUHAN SAURABH DALAL, , SANKALP, SAURABH DALAL
260	**	BATHINDA [19-JUL-25]	CM-22884-CII-2019 (UII (EG)) (DELAY(F)) & FAO-6681-2019	SURJIT KAUR AND ANR V/S GHEVAR RAM AND ANR P.K.S. PHOOLKA, P.K.S. PHOOLKA, , DAVINDER KUMAR
261	***	KAITHAL [19-JUL-25]	CR-1253-2019 ((RENT)) CM-4343-CII-2019 (STAY PROCEED) (STAYED CASE)	ANSHU JAIN AND ORS. V/S RAVINDER DUA AND ORS RAVI DUTT SHARMA, , RAKESH GUPTA, RAVI DUTT SHARMA, RISHI JITHWAN, Rishi Nijhawan RAVI DUTT SHARMA,
262	***	JIND [19-JUL-25]	CR-4372-2019 (IO) (STAYED CASE)	RAM PHAL V/S BIRMATI KUNAL MULWANI,
263	**	BATHINDA [19-JUL-25]	FAO-1211-2019 (NIA (ED)) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	SANDEEP SINGH V/S AMANPREET SINGH AND OTHERS D.P.GUPTA, , LALIT GARG, SHUBHAM GUPTA, LALIT GARG, SIDDHARTH GUPTA
264	**	REWARI [19-JUL-25]	CM-51-CII-2020 (MMACT(ED)) (DELAY(F)) & FAO-50-2020	DEEPAK KUMAR V/S DHARAMBIR AND OTHERS NEERAJ YADAV, NEERAJ YADAV,
265	***	PALWAL [19-JUL-25]	CR-2242-2020 (IO) WITH CR-3754-2024	SANTO @ SANTOSH V/S DEO (EDUCATION DEPARTMENT) PALWAL AND ANR SUMAN JAIN, A.G. HARYANA, BHAGWAT DAYAL, AAG, HARYANA, MR. VISHAL MALIK, DAG, HARYANA., PALIKA MONGA, DAG, HARYANA., RANVIR SINGH ARYA,, VISHAL MALIK, DAG, HARYANA., ZORAWAR SINGH CHAUHAN, DAG HRY SANTO ALIAS SANTOSH V/S D.E.O EDUCATION DEPARTMENT, PALWAL AND ORS SUMAN JAIN,
266	**	HOSHIARPUR [19-JUL-25]	FAO-1800-2021 (RGI (EG)) WITH FAO-2336-2021 (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	ROOP RANI AND OTHERS V/S TARLOCHAN SINGH AND OTHERS PARMINDER SINGH, , KAMLESH, SAGAR AGGARWAL, NANDINI, KAPISH SINGLA, , NIGAM K BHARDWAJ, MANVI VERMA, , Nigam Kumar, RAJNEESH MALHOTRA, SANJEEV KODAN, MANEET KAUSHIK, VANDANAA MALHOTRA DALJIT SINGH V/S TARLOCHAN SINGH AND ORS SAGAR AGGARWAL, , DDS NAYYAR, Nigam Kumar, SAGAR AGGARWAL, SANJEEV KODAN, KAMLESH, PARMINDER SINGH, VANDANAA MALHOTRA
267	***	HOSHIARPUR [19-JUL-25]	CR-3439-2022 (IO) CM-9729-CII-2025 CM-9730-CII-2025	BHUPINDER SINGH V/S JASBIR SINGH AND OTHERS MUNISH GUPTA, , SATBIR RATHORE MUNISH GUPTA, SATBIR RATHORE MUNISH GUPTA,
268	***	GURDASPUR [19-JUL-25]	CR-4497-2022 ((RENT))	ASHA RANI V/S MONIKA AND OTHERS A.K.WALIA, , DIVYADEEP WALIA
269	***	JIND [19-JUL-25]	RSA-636-2022 (SERVICE)	FATEH SINGH (DECEASED) THROUGH LRS AND OTHERS V/S SUPERINTENDENT OF POLICE JIND (HARYANA) AND ORS SAMRAT MALIK, , R.K. MALIK, KARTIKEY CHAUDHARY, SHARAD AGGARWAL, DAG, HARYANA

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270 ***	BHIWANI [19-JUL-25]	CM-1857-C-2022 (EXEMPTION(CC))		SAMRAT MALIK,
		RSA-1500-2022 (SERVICE) CM-4746-C-2022 (OTHER)	JAI SINGH V/S STATE OF HARYANA AND ANOTHER	AJAY SHEKHAWAT, , S.S. SHEKHAWAT AJAY SHEKHAWAT,
271 ***	SIRSA [19-JUL-25]	RSA-2822-2022 (SERVICE)	KASHMIRI LAL V/S STATE OF HARYANA AND OTHERS	B.S.MITTAL, A.G. HARYANA , B.S. MITTAL, ADVOCATE AND MR. MUNISH KUMAR KANSAL,, MR. ROHIT ARYA, DAG, HARYANA, MUNISH KUMAR KANSAL, RAVI DUTT SHARMA, DAG, HARYANA, SAURABH MOHUNTA, DAG, HARYANA, VIBHA TEWARI, AAG, HARYANA
		CM-9717-C-2022 (POR)		B.S.MITTAL, A.G. HARYANA
		CM-9718-C-2022 (DISPOSAL)		B.S.MITTAL, A.G. HARYANA
		WITH RSA-2876-2022	NAND LAL V/S STATE OF HARYANA AND OTHERS	B.S.MITTAL,
		CM-9840-C-2022 (DELAY (REF))		B.S.MITTAL,
		CM-9841-C-2022 (EXEMPTION)		B.S.MITTAL,
		CM-9842-C-2022 (OTHER)		B.S.MITTAL,
272 **	GURDASPUR [19-JUL-25]	CM-1624-CII-2023 (UII (EG))	SATWANT KAUR AND ORS V/S M/S SACHIN OHRI, ROBIN TRANSPORT SERVICE AND ORS	
		& FAO-482-2023		SACHIN OHRI, , SACHIN OHRI
273 ***	PATIALA [19-JUL-25]	CM-10976-C-2023 (SERVICE) (DELAY(F)) CM-10977-C-2023 (EXEMPTION)	THE MANAGING DIRECTOR, PRTC ANUPAM SINGLA, , DEEPIKA AND ANR. V/S DALWINDER SINGH BAGRI, PREET AGROA	
				ANUPAM SINGLA,
		CM-10978-C-2023 (STAY PROCEED)		ANUPAM SINGLA,
		CM-5171-C-2024 (STAY)		ANUPAM SINGLA, , ANUPAM SINGLA
274 **	HISSAR [19-JUL-25]	CM-22657-CII-2023 (NIC (ED)) (DELAY(F)) CM-22656-CII-2023 (DELAY (REF))	SURJEET KUMAR V/S WAZIR AND OTHERS	SHALENDER MOHAN,
				SHALENDER MOHAN,
		& O&M FAO-6558-2023		SHALENDER MOHAN,
275 ***	HISSAR [19-JUL-25]	CR-934-2023 (FAMLYCOURT G&W)	XXXXX V/S XXXXX	ASHOK KUMAR VERMA, , ASHOK KUMAR VERMA, GAURAV SHARMA, SANCHIT PUNIA, SANCHIT PUNIA, , VAIBHAV KUMAR
		WITH CR-2695-2022	JAYA AND ORS V/S NARENDER SINGH	SANCHIT PUNIA, , GAURAV SHARMA, SANCHIT PUNIA
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
276 *	ROHTAK [19-JUL-25]	CR-3513-2023 (SUCCESSION)	PARDEEP KUMAR @ PARDEEP KUMAR KOCHAR V/S MAHANT DILBAG SINGH AND OTHERS	AAKASH JUNEJA, , Aakash Juneja, Deepak Girotra, NAVEEN KUMAR

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277 **	UT-CHANDIGARH [19-JUL-25]	FAO-3881-2023 (IFFCOTOKIO)	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD V/S KULDEEP KAUR AND OTHERS	SANJEEV KODAN, , ASHWANI ARORA, SANJEEV KODAN
		CM-12916-CII-2023 (STAY PROCEED)		SANJEEV KODAN,
		CM-1776-CII-2024 (VACATE STAY)		ASHWANI ARORA, SANJEEV KODAN
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
278 **	UT-CHANDIGARH [19-JUL-25]	FAO-5674-2023 (NIA)	NEW INDIA ASSURANCE COMPANY LTD. V/S MANOJ KUMAR AND ORS.	ASHWANI TALWAR, , ASHWANI TALWAR, JOGINDER SIWACH, VEENA ASHWANI TALWAR
		CM-19310-CII-2023 (POR)		ASHWANI TALWAR,
		CM-19311-CII-2023 (STAY (CONV))		ASHWANI TALWAR,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
279 ***	AMBALA [19-JUL-25]	RA-CR-53-2023 (IO) (REVIEW)	PUNJAB INFORMATION AND COMMUNICATION TECHNOLOGY CORP V/S SUKHBIR SINGH SHERGILL AND ORS	R.S. ATHWAL, , AJAY PAL SINGH, Ajay Pal Singh Saini, KANAV SINGLA, AAG PB, SHAILESH AGGARWAL
		IN CR-1556-2023		AJAY PAL SINGH SAINI,
		WITH CR-4460-2024	SUKHBIR SINGH SHERGILL AND ORS V/S STATE OF PUNJAB AND OTHERS	R.S. ATHWAL, , AJAY PAL SINGH SAINI, Ajay Pal Singh Saini, KANAV SINGLA, AAG, PUNJAB, SHAILESH AGGARWAL
		CM-13335-CII-2024 (EXEMPTION(CC))		R.S. ATHWAL,
		CM-17136-CII-2024 (POR)		SHAILESH AGGARWAL,
		(REVIEW)		
280 ***	AMBALA [19-JUL-25]	RSA-1472-2023 (SERVICE)	THE DISTRICT RED CROSS SOCIETY AND ORS V/S JAI KISHAN	KRISHAN KUMAR GUPTA, , KRISHAN KUMAR GUPTA
		CM-5483-C-2023 (STAY PROCEED)		KRISHAN KUMAR GUPTA,
281 ***	PATIALA [19-JUL-25]	RSA-1568-2023 (SERVICE)	JAGTAR CHAND V/S SENIOR SUPERINTENDENT OF POST OFFICES AND ANOTHER	S.K.SHARMA BUDHLADAWALE, , NARENDER KUMAR VASHIST, SANTOSH KUMARI SHARMA
		CM-5711-C-2023 (DELAY (REF))		S.K.SHARMA BUDHLADAWALE,
		CM-5713-C-2023 (POR)		S.K.SHARMA BUDHLADAWALE,
282 ***	MAHENDERGARH [19-JUL-25]	RSA-1894-2023 (SERVICE)	RAMANAND V/S GOVERNMENT OF HARYANA THROUGH COLLECTOR, DISTRICT MAHENDERGARH AT NARNAUL	RAM DARSHAN YADAV, , AJIT KUMAR SHARMA, AMAN BAHRI, AAG, HARYANA, JYOTI KAUR, R.D. YADAV, SHARAD AGGARWAL, DAG HRY, TAPAN KUMAR YADAV, DAG, HARYANA
		CM-6721-C-2023 (DELAY (REF))		RAM DARSHAN YADAV,
283 ***	LUDHIANA [19-JUL-25]	RSA-1996-2023 (SERVICE) CM-6905-C-2023 (EXEMPTION)	ARPIT GUPTA V/S M/S MUKESH UDYOG LIMITED	CHANDRA KUMAR JHA, , DIVYA JHA
		WITH RSA-2288-2023		CHANDRA KUMAR JHA,
		CM-7721-C-2023 (EXEMPTION)	ARPIT GUPTA V/S M/S MUKESH UDYOG LIMITEDTHRO EPRESENTATIVE SH. PAVITTAR MOHAN SOOD	CHANDRA KUMAR JHA, , DIVYA JHA
		CM-7722-C-2023 (STAY PROCEED)		CHANDRA KUMAR JHA,

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284 ***	PANIPAT [19-JUL-25]	RSA-3356-2023 (SERVICE)	BRIJ BHUSHAN SHARMA V/S JAGDISH GUPTA, PRINCIPAL OF ARYA PG COLLEGE	RAJESH BANSAL, , AJAY BANSAL, RAJESH BANSAL
		CM-11985-C-2023 (EXEMPTION)		RAJESH BANSAL,
285 **	KURUKSHETRA [19-JUL-25]	CM-2251-CII-2024 (IFFTOK(EG)) (DELAY(F))	KAMLESH AND ORS. V/S RAM KUMAR AND ORS.	MANEET KAUSHIK,
		& O&M FAO-650-2024		MANEET KAUSHIK, , MANEET KAUSHIK, Preet Harinder Singh Pannu
286 **	ROHTAK [19-JUL-25]	CM-19578-CII-2024 (CHOLAM(EG)) (DELAY(F))	NAWAB AND ANOTHER V/S PARVEEN AND OTHERS	REETESH KUMAR,
		& O&M FAO-5176-2024		REETESH KUMAR, , VIKALP HOODA
287 **	ROPAR [19-JUL-25]	CM-23326-CII-2024 (MMACT(EG)) (DELAY(F))	PRIYA AND OTHERS V/S VINOD KUMAR AND ANOTHER	NAVEEN BATRA,
		& O&M FAO-6207-2024		NAVEEN BATRA,
288 ***	GURDASPUR [19-JUL-25]	CR-207-2024 (IO)	SANKALITA ABROL V/S ARUN KUMAR AND OTHERS	AMANDEEP SINGH MANAISE, , RAVINDER KAUR MANAISE
289 ***	MAHENDERGARH [19-JUL-25]	CR-7403-2024 (RENT HRY) CM-22649-CII-2024 (DELAY (REF))	BASANT KUMAR V/S AMIT KUMAR AND ANOTHER	HIMANSHU SHARMA,
				HIMANSHU SHARMA,
290 **	GURDASPUR [19-JUL-25]	FAO-4995-2024 (MMACT(OD))	BALJINDER SINGH ALIAS BILLA AND ANR V/S VIJAY KUMAR AND ORS	MITUL SINGH RANA, , DEEPAK ARORA
		CM-19004-CII-2024 (EXEMPTION)		MITUL SINGH RANA,
		CM-19005-CII-2024 (STAY)		MITUL SINGH RANA,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
291 **	JALANDHAR [19-JUL-25]	FAO-5624-2024 (MMACT(EG)) CM-21517-CII-2024 (POR)	PARVEEN BHALLA AND ANR V/S BALBIR SINGH AND ORS	KIRAN KUMAR MADAN, , SAMEER S. TIWARI
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		KIRAN KUMAR MADAN,
292 **	GURGAON [19-JUL-25]	FAO-5870-2024 (MMACT(EG))	KM PRITI MISHRA AND ANR V/S CHUNNU RAI AND ORS	PUNIT MALIK, , ADITYA SANGHI, MANISH DHANKHAR, SHAVETA SANGHI, PRADEEP KUMAR
		CM-22398-CII-2024 (STAY PROCEED)		PUNIT MALIK,
		(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)		
293 ***	HOSHIARPUR [19-JUL-25]	RSA-1145-2024 (SERVICE)	STATE OF PUNJAB AND OTHERS V/S LAKHBIR SINGH GILL PIS (A), RETIRED	ADVOCATE GENERAL PUNJAB, , MALKIAT SINGH, DAG, PUNJAB, NIKHIL SABHARWAL, PANKAJ MULWANI, SONU CHAHAL, TPS CHAWLA, AMRITA GARG, ROHIT AHUJA, TPS WALIA
		CM-4461-C-2024 (POR)		ADVOCATE GENERAL PUNJAB,
		CM-4462-C-2024 (STAY)		ADVOCATE GENERAL PUNJAB,

(BO DT 21.05.2025//HON'BLE SUPREME COURT VIDE ORDER DT 9.5.25 PASSED IN SLP(C) 12481-82 OF 2025 REQUESTED TO DISPOSE OF MATTER AT EARLIEST PREFEREABLE WITHIN 6 MONTHS FROM 9.5.25 CONSIDERING PETITIONER BEING SENIOR CITIZEN OF 84 YRS OF AGE)				
294 ***	UT-CHANDIGARH [19-JUL-25]	CR-2668-2025 (RENT UT)	TEJINDER KAUR CAMBOW AND ANOTHER V/S VIPUL SHARMA AND ANOTHER	DIVANSHU JAIN, , Divanshu Jain, MINKAL RAWAL, SHILPA SAHI
295 **	FARIDABAD [19-JUL-25]	FAO-2448-2025 (RELGI) CM-7888-CII-2025 (STAY)	RELIANCE GENERAL INSURANCE COMPANY LTD. V/S ANITA SHARMA AND OTHERS	D K PRAJAPATI, D K PRAJAPATI,
(FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)				

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 23/07/2025 <u>CR NO 65</u>				
HON'BLE MS. JUSTICE KIRTI SINGH				
Dedicated VC Link for Hybrid Hearing: https://zoom.us/my/vcphhc65 Meeting ID is 374 089 9343				
201 II	PANIPAT [19-JUL-25]	CRR-267-2023 (CAW) CRM-3771-2023 (EXEMPTION)	XXXXX V/S XXXXX	S.S. NAIN, A.G. HARYANA , S.S. NAIN, SUNNY
		CRM-3772-2023 (DELAY(F))		S.S. NAIN, A.G. HARYANA
		CRM-3773-2023 (STAY PROCEED)		S.S. NAIN, A.G. HARYANA
		CRM-37871-2023		S.S. NAIN, A.G. HARYANA , S.S. NAIN
		(PROCEEDING STAYED)		
202 V	SONEPAT [19-JUL-25]	CRM-M-861-2020 (QPCAW) CRM-732-2020 (EXEMPTION)	XXXXX V/S XXXXX	ASHIT MALIK, A.G. HARYANA , SHARMILA SHARMA
		WITH CRM-M-36486-2024	MILAN SINGH ROHILLA V/S STATE OF HARYANA AND ANOTHER	ASHIT MALIK, A.G. HARYANA , SAGAR AGGARWAL
		CRM-30265-2024 (EXEMPTION)		ASHIT MALIK,
		(STAYED CASES)		
203 V	PATHANKOT [19-JUL-25]	CRM-M-45724-2024 (QPCAW) (PROCEEDINGS STAYED)	XXXXX V/S XXXXX	VINEET CHAUDHARY,
204 V	GURGAON [19-JUL-25]	CRM-M-51121-2024 (QPCAW)	XXXXX V/S XXXXX	RISHAB GARG, A.G. HARYANA , GAURAV DATTA, NITIN JAIN, RISHAB GARG
		CRM-556-2025 (STAY PROCEED : VACATION INTERIM STAY)		GAURAV DATTA, , KOMAL PREET SINGH, SRISHTTI S SHARMA, VAIBHAV BHARGAV
205 V	AMRITSAR [19-JUL-25]	CRM-M-59279-2024 (QPCAW)	XXXXX V/S XXXXX	EKJOT SANDHU, A.G. PUNJAB , EKJOT SANDHU
		WITH CRM-M-8020-2025	GURPREET SINGH DHILLON V/S STATE OF PUNJAB AND ANOTHER	EKJOT SANDHU, A.G. PUNJAB , EKJOT SANDHU
		(PROCEEDINGS STAYED)		
206 V	HOSHIARPUR [19-JUL-25]	CRM-M-10453-2025 (QPCAW)	XXXXX V/S XXXXX	JASINDER SINGH SEKHON, A.G. PUNJAB , JASINDER SINGH SEKHON, SANPREET SINGH KALRA
		WITH CRM-M-27192-2025	ROJI BEGAM AND ANOTHER V/S STATE OF PUNJAB AND OTHERS	JASINDER SINGH SEKHON, A.G. PUNJAB , GURAMRIT KAUR AG, JASINDER SINGH SEKHON
		(PROCEEDINGS STAYED)		
207 V	FARIDKOT [19-JUL-25]	CRM-M-23822-2024 (ABCAW) (CANCEL BAIL : CANCELLATION OF BAIL GRANTED BY ASJ)	XXXXX V/S XXXXX	SANDEEP KUMAR PASSI, A.G. PUNJAB , SANDEEP KUMAR BOKOLIA, Sandeep Kumar Passi
208 V	PATIALA [19-JUL-25]	CRM-M-34590-2024 (ABCAW) (CANCEL BAIL)	XXXXX V/S XXXXX	KEHAR SINGH HISSOWAL, A.G. PUNJAB , MANIK MAKKAR
		WITH CRM-M-42918-2024	PARMJIT SINGH ALIAS PARAMJIT SINGH V/S STATE OF PUNJAB AND ANOTHER	MANIK MAKKAR, A.G. PUNJAB , MANIK MAKKAR
209 V	JALANDHAR [19-JUL-25]	CRM-M-61578-2024 (ABCAW)	XXXXX V/S XXXXX	SUMIT DUA, A.G. PUNJAB , Sumit Dua, VINAY PURI

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210	V	AMRITSAR [19-JUL-25]	CRM-M-19087-2025 (ABCAW)	XXXXX V/S XXXXX	PRATEEK SODHI , A.G. PUNJAB , AHARJOT GREWAL, GAGANDEEP JAMMU, JASMINE, RAJ KUMAR MALIK
211	V	HOSHIARPUR [19-JUL-25]	CRM-M-23249-2025 (ABCAW)	XXXXX V/S XXXXX	SUMIT DUA, , RAHUL KUMAR ADIA
212	V	GURGAON [19-JUL-25]	CRM-M-29439-2025 (ABCAW)	XXXXX V/S XXXXX	YAGSIMANT ATTRI, A.G. HARYANA
213	V	REWARI [19-JUL-25]	CRM-M-31023-2025 (ABCAW)	XXXXX V/S XXXXX	SANYAM KHETARPAL, A.G. HARYANA , KAJAL
214	V	KAITHAL [19-JUL-25]	CRM-M-32274-2025 (ABCAW)	XXXXX V/S XXXXX	C.R. NARWAL,
215	V	HISSAR [19-JUL-25]	CRM-25831-2024 (SC/ST ACT RB CAW) CRM-25587-2025 (DIRECTION) & O&M CRA-S-2300-2024	XXXXX V/S XXXXX	SHALENDER MOHAN, PETITIONER IN PERSON, SHALENDER MOHAN, A.G. HARYANA , DEEPAK GROVER, SANCHIT PUNIA
216	V	BATHINDA [19-JUL-25]	CRM-M-30186-2024 (RBPCAW)	XXXXX V/S XXXXX	KARANJEET SINGH BRAR, A.G. PUNJAB , RAJAT DOGRA
217	V	BATHINDA [19-JUL-25]	CRM-M-42826-2024 (RBPCAW)	XXXXX V/S XXXXX	VIRENDER KUMAR, A.G. PUNJAB
218	V	PANIPAT [19-JUL-25]	CRM-M-62658-2024 (RBHCAW) CRM-49365-2024 (EXEMPTION)	XXXXX V/S XXXXX	POOJA JAGLAN, , SHIVANI JAGLAN POOJA JAGLAN,
219	V	PANIPAT [19-JUL-25]	CRM-M-63204-2024 (RBHCAW)	XXXXX V/S XXXXX	SANDEEP SHARMA, A.G. HARYANA , ANMOL SHARMA, NAVEEN S. BHARDWAJ AAG
220	V	PATIALA [19-JUL-25]	CRM-M-64113-2024 (RBPCAW)	XXXXX V/S XXXXX	MOHAN SHARMA, A.G. PUNJAB , Deepak Girotra
221	V	KARNAL [19-JUL-25]	CRM-M-974-2025 (RBHCAW)	XXXXX V/S XXXXX	AASHISH KUMAR, A.G. HARYANA , DAVNEET SANGWAN
222	V	SONEPAT [19-JUL-25]	CRM-M-3236-2025 (RBHCAW) CRM-2309-2025 (EXEMPTION)	XXXXX V/S XXXXX	BALRAJ GUJJAR, A.G. HARYANA , ANUBHAV SIWACH, PARDEEP BALYAN, RAMESH CHAND, SHWETA BAWA, VIKAS SAROHA BALRAJ GUJJAR,
223	V	KAITHAL [19-JUL-25]	CRM-M-6133-2025 (RBHCAW)	XXXXX V/S XXXXX	SHIV CHARAN BHOLA, , NAVDEEP KAUR, NAVEEN KAUSHIK
224	V	FAZILKA [19-JUL-25]	CRM-M-6324-2025 (RBPCAW)	XXXXX V/S XXXXX	R.S. DHILLON, A.G. PUNJAB , BARJINDER SINGH
225	V	PATIALA [19-JUL-25]	CRM-M-10199-2025 (RBPCAW)	XXXXX V/S XXXXX	SANDEEP SAINI, A.G. PUNJAB , SANDEEP SAINI
226	V	GURGAON [19-JUL-25]	CRM-M-16117-2025 (RBHCAW)	XXXXX V/S XXXXX	MANISH SONI,
409 of 434		7/19/2025, 9:20 PM			

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227	V	KARNAL [19-JUL-25]	CRM-M-16935-2025 (RBHCAW)	XXXXX V/S XXXXX	VISHAL MALIK, A.G. HARYANA , VISHAL MALIK
228	V	HISSAR [19-JUL-25]	CRM-M-22460-2025 (RBHCAW)	XXXXX V/S XXXXX	DINESH MAURYA, A.G. HARYANA
229	V	FARIDABAD [19-JUL-25]	CRM-M-24910-2025 (RBHCAW)	XXXXX V/S XXXXX	SAHIL PARMAR, A.G. HARYANA , HARPAL SINGH, SAHIL PARMAR
230	V	JALANDHAR [19-JUL-25]	CRM-M-36834-2025 (RBPCAW)	XXXXX V/S XXXXX	ANIL KUMAR SPEHIA, A.G. PUNJAB , SUNITA DEVI
231	V	MANSA [19-JUL-25]	CRM-M-37685-2025 (RBPCAW)	XXXXX V/S XXXXX	PUSHP JAIN, A.G. PUNJAB
232	V	MEWAT (NUH) [19-JUL-25]	CRM-M-37793-2025 (RBHCAW) CRM-27249-2025 (EXEMPTION)	XXXXX V/S XXXXX	S.S. NAIN, A.G. HARYANA , S.S. NAIN, TANYA S.S. NAIN,
233	V	PATIALA [19-JUL-25]	CRM-M-37931-2025 (RBPCAW)	XXXXX V/S XXXXX	P.K.S. PHOOLKA,
234	I	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-2451-2025 (CAW SOS) (SOS) IN CRA-S-24-2024	XXXXX V/S XXXXX	NEERAJ SHARMA, A.G. PUNJAB , AMEENA UPMANYU NEERAJ SHARMA, A.G. PUNJAB , AMEENA UPMANYU
235	I	SONEPAT [19-JUL-25]	CRA-AS-91-2022 (CAW)	XXXXX V/S XXXXX	JASDEV SINGH THIND, , JASDEV SINGH THIND
236	I	AMBALA [19-JUL-25]	CRA-AS-558-2023 (CAW)	XXXXX V/S XXXXX	GURMOHAN SINGH BEDI, A.G. HARYANA , ANAND VARDHAN KHANNA, Gurmohan Singh Bedi, MANPREET KAUR, PAWANDEEP SINGH
237	V	FAZILKA [19-JUL-25]	CRM-M-5997-2022 (CAW) CRM-38490-2024 (DIRECTION)	XXXXX V/S XXXXX	SATINDER KAUR, A.G. PUNJAB , DEEPAK GUPTA DEEPAK GUPTA, A.G. PUNJAB , AVIKARAN BANSAL, DEEPAK GUPTA, SATINDER KAUR
238	V	LUDHIANA [19-JUL-25]	CRM-M-6514-2025 (CAW) CRM-4609-2025 (STAY) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	VARINDER SANDHIR, , V.K.SANDHIR VARINDER SANDHIR,
239	II	AMRITSAR [19-JUL-25]	CRR-1085-2019 (CAW) CRM-14904-2019 (EXEMPTION)	XXXXX V/S XXXXX	KARANJIT SINGH, , KARANJIT SINGH, UMESH SHARMA KARANJIT SINGH,
240	II	ROHTAK [19-JUL-25]	CRR-1239-2019 (CAW) CRM-16890-2019 (EXEMPTION) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	AKASHDEEP SINGH, , DEEPAK GIROTRA, Deepak Girotra AKASHDEEP SINGH,
241	II	YAMUNA-NAGAR [19-JUL-25]	CRR-148-2021 (CAW) WITH CRM-10193-2021 (POR)	XXXXX V/S XXXXX SURESH CHAND @SURESH KUMAR V/S STATE OF HARYANA AND OTHERS	JAYOTI PARSHAD SHARMA, A.G. HARYANA , RAVISH BANSAL JAYOTI PARSHAD SHARMA, A.G. HARYANA , RAVISH BANSAL
410 of 434		7/19/2025, 9:20 PM			

411 of 434

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		CRM-26730-2025 (OTHER)		PARVEEN CHAUHAN,
251 II	MOGA [19-JUL-25]	CRR(F)-147-2025 (CAW) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	RAJESH BHATEHJA, , RAJESH BHATEHJA
252 II	GURDASPUR [19-JUL-25]	CRR(F)-281-2025 (CAW) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	AMANDEEP SINGH MANAISE, , RAVINDER KAUR MANAISE
253 II	FATEHGARH-SAHIB [19-JUL-25]	CRR(F)-770-2025 (CAW) CRM-21323-2025 (STAY) CRM-21324-2025 (EXEMPTION) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	DHAWAL BHANDARI, , Dhawal Bhandari DHAWAL BHANDARI, DHAWAL BHANDARI,
254 II	AMRITSAR [19-JUL-25]	CRR(F)-812-2025 (CAW) (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX	SEHAJPREET SINGH SANDHU, , DILPREET KAUR
255 V	LUDHIANA [19-JUL-25]	CRM-M-9445-2016 (QPCAW)	XXXXX V/S XXXXX	NAMIT GAUTAM, , NUPUR SOOD
256 V	LUDHIANA [19-JUL-25]	CRM-M-36293-2016 (QPCAW) CRM-10071-2023 (POR) CRM-10074-2023 (OTHER) CRM-12766-2024 (POR) CRM-2476-2023 (POR) CRM-4393-2024 (POR) WITH CRM-M-23657-2023 WITH CRR(F)-1640-2024 (FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE-MEDIATION FOR THE NATION)	XXXXX V/S XXXXX SANDEEP KAUR V/S SUKHWINDER SINGH AND OTHERS SANDEEP KAUR V/S HARMANJOT SINGH	HS DHANDI, , ABHIMANYU KALSI, ABHIMANYU KALSY, ABHIMANYU KALSY AMICUS CURIAE, KANIKA SACHDEVA RESPONDENT IN PERSON, RESPONDENT IN PERSON, RESPONDENT IN PERSON, HS DHANDI, SHERRY K SINGLA, SHERRY K SINGLA, , SHERRY K SINGLA DR. PAYEL MEHTA, , DR. PAYEL MEHTA
257 V	FEROZEPUR [19-JUL-25]	CRM-M-18908-2018 (QPCAW)	XXXXX V/S XXXXX	SALIL DEV SINGH BALI, , RAMAN GOKLANEY, SALIL DEV SINGH BALI, VINEET SACHDEVA
258 V	UT-CHANDIGARH [19-JUL-25]	CRM-M-40155-2019 (QPCAW) CRM-10956-2021 (OTHER) CRM-6855-2023 (POR) CRM-24268-2023 (EXEMPTION) CRM-24269-2023 (PREPONE)	XXXXX V/S XXXXX	RAMNISH PURI, , NAVNEET JINDAL NAVNEET JINDAL, VISHAL GARG NARWANA, VISHAL GARG NARWANA, VISHAL GARG NARWANA,
259 V	JALANDHAR [19-JUL-25]	CRM-M-46437-2019 (QPCAW)	XXXXX V/S XXXXX	MANMEET SINGH RANA,
412 of 434				
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260	V	JALANDHAR [19-JUL-25]	CRM-M-7645-2020 (QPCAW)	XXXXX V/S XXXXX	C.L. SHARMA, , ANIL KUMAR SPEHIA
261	V	AMRITSAR [19-JUL-25]	CRM-M-40303-2021 (QPCAW) CRM-13090-2023 (STAY)	XXXXX V/S XXXXX	G.S. DHALIWAL, , G.S. DHALIWAL, H.P.S DHAWAN, SANJAY LUTHRA, SANJAY LUTHRA,H.P.S DHAWAN G.S. DHALIWAL, , G.S. DHALIWAL
262	V	PATIALA [19-JUL-25]	CRM-M-38348-2022 (QPCAW)	XXXXX V/S XXXXX	MOHIT GARG, A.G. PUNJAB , M K GARG, MOHIT GARG
263	V	MOGA [19-JUL-25]	CRM-M-49405-2023 (QPCAW)	XXXXX V/S XXXXX	N K MANCHANDA, A.G. PUNJAB , PRIKSHIT THAKUR, RAHUL BHARGAVA, SAHIL CHOUDHARY
264	V	YAMUNA-NAGAR [19-JUL-25]	CRM-M-52179-2023 (QPCAW) WITH CRM-44838-2024 (POR)	XXXXX V/S XXXXX LUKESH AND OTHERS V/S STATE OF HARYANA AND ANR	MANDEEP SINGH KHILLAN, A.G. HARYANA , MANDEEP SINGH KHILLAN MANDEEP SINGH KHILLAN, A.G. HARYANA , MANDEEP SINGH KHILLAN
265	V	FARIDABAD [19-JUL-25]	CRM-M-1369-2024 (QPCAW) CRM-2087-2024 (OTHER)	XXXXX V/S XXXXX	VIKAS KUMAR, A.G. HARYANA , SATYAM ARORA, VIKRANT RANA VIKAS KUMAR, A.G. HARYANA , SATYAM ARORA
266	V	ROHTAK [19-JUL-25]	CRM-M-11188-2024 (QPCAW)	XXXXX V/S XXXXX	AMAN PAL, A.G. HARYANA , Amit Rao, RAJENDER KUMAR, SWETA BENIEWAL
267	V	LUDHIANA [19-JUL-25]	CRM-M-7279-2025 (QPCAW)	XXXXX V/S XXXXX	PREETINDER SINGH AHLUWALIA, A.G. PUNJAB , PREETINDER SINGH AHLUWALIA, SAUMYA AHLUWALIA
268	V	GURGAON [19-JUL-25]	CRM-M-15657-2025 (QPCAW) CRM-11794-2025 (EXEMPTION)	XXXXX V/S XXXXX	ARNAV GHAI, A.G. HARYANA , ADITYA SANGHI ARNAV GHAI,
269	V	GURGAON [19-JUL-25]	CRM-M-21479-2025 (QPCAW) WITH CRM-M-19686-2025 (TO BE TAKEN UP AT 2:00 PM ON 23.07.2025)	XXXXX V/S XXXXX CHANCHAL SHARMA V/S HIMANSHI AND ANOTHER	JAIDEEP VERMA, A.G. HARYANA , CHAITNYA BAGGA, HIMANSHU CHHABRA, NARESH KUMAR KHEPAR, NARESH KUMAR KHEPAR, ANMOL MALIK AG, YASH PAL SHARMA JAIDEEP VERMA, , CHAITANAYA BAGGA, HIMANSHU CHHABRA, NARESH KUMAR KHEPAR, YASH PAL SHARMA
270	V	YAMUNA-NAGAR [19-JUL-25]	CRM-M-22116-2025 (QPCAW)	XXXXX V/S XXXXX	NAMIT KHURANA, A.G. HARYANA , DHARAM PAL, RAHUL DAHIYA
271	V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-23679-2025 (QP CAW COM)	XXXXX V/S XXXXX	ANKIT BISHNOI, A.G. PUNJAB , ANKIT BISHNOI
272	V	PATIALA [19-JUL-25]	CRM-M-25200-2025 (QP CAW COM)	XXXXX V/S XXXXX	SAURAV BHATIA, A.G. PUNJAB
273	V	PANIPAT [19-JUL-25]	CRM-M-29300-2025 (QP CAW COM)	XXXXX V/S XXXXX	MADAN PAL, A.G. HARYANA
274	V	YAMUNA-NAGAR [19-JUL-25]	CRM-M-36884-2025 (QPCAW)	XXXXX V/S XXXXX	AMAN PAL, A.G. HARYANA , ANU PAL, RAJENDER KUMAR, RISHABH CHAUDHARY

413 of 434

7/19/2025, 9:20 PM

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 23/07/2025 <u>CR NO 55</u>				
HON'BLE MR. JUSTICE H.S. GREWAL				
Dedicated VC Link for Hybrid Hearing: https://zoom.us/my/vcphhc55 Meeting ID is 694 631 3014				
201 V	FEROZEPUR [19-JUL-25]	CRR-249-2008 (IO) (BOHCJ DT 03.01.2025)	JATTU RAM AND ANR. V/S GRAM PANCHAYAT	C.M.MUNJAL, , C.M.MUNJAL, DIGVIJAY NAGPAL, GAURAV D GOEL,SANDEEP JASUJA, HARI OM VERMA,TS SARUP, SEEMA ARORA,
202 II	PATIALA [19-JUL-25]	CRR-133-2008 (CRRAC) CRM-15834-2023 (DELAY(F)) CRM-15835-2023 (OTHER) (BOHCJ DT 03.01.2025)	SATISH KUMAR V/S STATE OF PUNJAB	DALDEEP SINGH SUKARCHAKIA, , AAKASH SINGLA, AG PB, APS DEOL SR ADV, ASHOK SINGLA, DAVINDER BIR SINGH, KARAN BANSAL, AAKASH SINGLA,ANKUSH SINGLA, KUNAL VINAYAK, AMIT SHUKLA AG PB, V K GUPTA, S S BHULLAR AG PB HIMMAT SINGH DEOL, A.G. PUNJAB , AAKASH SINGLA, HIMMAT SINGH DEOL HIMMAT SINGH DEOL,
203 II	ROHTAK [19-JUL-25]	CRR-277-2008 (CRRAC) (BOHCJ DT 03.01.2025)	PHULLE AND ORS. V/S STATE OF HARYANA	RK DHIMAN, , AG HRY, HS GILL SR ADV, VIVEK GOEL
204 V	REWARI [19-JUL-25]	CRR-179-2008 (CRRAA) (BOHCJ DT 03.01.2025)	RAM SINGH V/S STATE OF HARYANA AND ORS.	N S SHEKHAWAT, , GURBIR S. DHILLON,SUMIT JAIN AG HRY, PARAMJIT JAKHAR, RAMESH KUMAR AMBAVTA,, SUPREET S KANG, T S GREWAL, MANOJ TALWAR
205 V	AMRITSAR [19-JUL-25]	CRM-M-1198-2017 (QP) (PROCEEDINGS STAYED.)	CHATTAR SINGH V/S AMARBIR SINGH	K.S.KAHLON, , B.S JASWAL, BALBIR SINGH JASWAL
206 V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-21029-2019 (QP COMGEN) (PROCEEDING STAYED-)	SATNAM SINGH @ KALA AND OTHERS V/S STATE OF PUNJAB AND ANOTHER	HARDIAL SINGH BAATH, , INDERJEET SINGH LADHER, DAG, PUNJAB., SARVJEET SINGH THAKUR
207 II	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-30255-2019 (QP PROSTAY) CRM-7153-2021 (OTHER) WITH CRM-M-32243-2019 CRM-7430-2021 (STAY PROCEED) CRM-7429-2021 (PREPONE) (PROCEEDING STAYED)	ICICI BANK LIMITED AND OTHERS V/S HARPREET KAUR AND ANOTHER IDBI BANK LTD. AND OTHERS V/S HARPREET KAUR AND ANOTHER	ER. SANDEEP SURI, , ER. SANDEEP SURI, ROHIT SURI ER. SANDEEP SURI, TAJENDER K. JOSHI, , G.S.KAURA, TAJENDER K. JOSHI TAJENDER K. JOSHI, TAJENDER K. JOSHI, , G.S.KAURA, MR. G. S. KAURA, ADVOCATE, MR. T.K. JOSHI, ADVOCATE, TAJENDER K. JOSHI
208 II	PANIPAT [19-JUL-25]	CRM-M-44590-2019 (QP PROSTAY) (PROCEEDING STAYED)	MAHENDER AND OTHERS V/S THE STATE OF HARYANA AND OTHERS	JAGDISH MANCHANDA, , NISCHAL CHETANYA MANCHANDA
209 II	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-47415-2019 (QP PROSTAY) (PROCEEDING STAYED)	KULDEEP KAUR V/S STATE OF PUNJAB AND OTHERS	HARSH CHOPRA, , ASHDEEP SINGH, HARSH CHOPRA
210 II	UT-CHANDIGARH [19-JUL-25]	CRM-M-84-2022 (QP PROSTAY) WITH CRM-M-54451-2021	HARPAL SINGH AND ANR V/S AMIT GUPTA HARPAL SINGH AND ANR V/S SATISH KUMAR GUPTA	ROHIT KAPOOR, , RAJIV K. TRIKHA, ISHAN KHETARPAL, RAJNI ROHILA, ROHIT KAPOOR ROHIT KAPOOR, , R.K TRIKHA, ISHAN KHETARPAL, SATISH SHARMA, RAJNI ROHILLA, TAJENDER SINGH, ROHIT

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220	V	GURDASPUR [19-JUL-25]	CRM-M-32267-2025 (AB)	A (NAME INTENTIONALLY WITHHOLD AS PETITIONER IS JUVINILE) V/S STATE OF PUNJAB	RITESH PANDEY, A.G. PUNJAB
221	V	JHAJJAR [19-JUL-25]	CRM-M-36223-2025 (AB) WITH CRM-M-36235-2025	SXXXXX MINOR THROUGH HIS UNCLE V/S STATE OF HARYANA AXXX MINOR THROUGH HIS UNCLE V/S STATE OF HARYANA	PARMOD KUMAR, , K.MADHURI, PARMOD KUMAR PARMOD KUMAR, A.G. HARYANA , K. MADHURI, PARMOD KUMAR
222	V	SANGRUR [19-JUL-25]	CRM-M-11159-2024 (RBPB) WITH CRM-M-19558-2024 WITH CRM-M-4225-2025 WITH CRM-M-4448-2025	MANJINDER SINGH V/S STATE OF PUNJAB JASWINDER SINGH MARAHAR ALIAS BEDI V/S STATE OF PUNJAB KULDEEP SINGH ALIAS RAJU V/S STATE OF PUNJAB GURKARAN SINGH V/S STATE OF PUNJAB	INDERPAL SINGH PARMAR, A.G. PUNJAB , GAGANDEEP KAUR, Gursahib Singh Ghuman, RAGHAV SHARMA, YASH PAL SHARMA TANVIR SINGH GREWAL, A.G. PUNJAB , GAGANDEEP KAUR GURSAHIB SINGH GHUMAN, A.G. PUNJAB , G.P.S. GHUMAN, SHIVRAJ SINGH GURSAHIB SINGH GHUMAN, , G.P.S. GHUMAN, SHIVRAJ SINGH
223	V	TARANTARAN [19-JUL-25]	CRM-M-31072-2024 (RBPB)	SUKHBIR SINGH @ SUKH V/S STATE OF PUNJAB	RISHU MAHAJAN, A.G. PUNJAB , AJAY KUMAR, IQBALPREET SINGH AAG
224	V	FARIDABAD [19-JUL-25]	CRM-M-39381-2024 (RBHRY) WITH CRM-M-15741-2025	JAGDISH SINGH @ JAGGI V/S STATE OF HARYANA CHARAN ALIAS CHAND V/S STATE OF HARYANA	S.K. SIRSA, A.G. HARYANA , NEERAJ SHEORAN, S.K. SIRSA SAKSHI KHERA, A.G. HARYANA , ARPIL SHARMA, RAHUL JASWAL
225	V	LUDHIANA [19-JUL-25]	CRM-M-59893-2024 (RBPB)	NARINDER SINGH ALIAS NINDER V/S STATE OF PUNJAB	MONTY GOYAL, , J.S. THAKUR, LAGHUINDER SINGH SEKHON, MONTY GOYAL, PARMINDER SINGH SEKHON
226	V	JALANDHAR [19-JUL-25]	CRM-M-4147-2025 (RBPB)	TARSEM SINGL MALHI ALIAS SEMA V/S STATE OF PUNJAB	ASHISH AGGARWAL, , ASHISH AGGARWAL
227	V	AMBALA [19-JUL-25]	CRM-M-7929-2025 (RBHRY) WITH CRM-M-35423-2025	DEEPI @ LADDI V/S STATE OF HARYANA MUKESH KUMAR V/S STATE OF HARYANA	ARVINDER ARORA, MANMOHAN SAROOP, A.G. HARYANA , MANMOHAN SAROOP, MEENAKSHI SAROOP
228	V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-9469-2025 (RBPB)	GURMUKH KAPOOR ALIAS BABBU V/S STATE OF PUNJAB	PRATHAM SETHI, A.G. PUNJAB , ANMOL RATTAN SIDHU, ROSHANDEEP SINGH AG, KRITIMA SAREEN, SANDEEP KUMAR PASSI
229	V	FAZILKA [19-JUL-25]	CRM-M-12721-2025 (RBPB)	GURBINDER SINGH ALIAS GURBHINDER SINGH V/S STATE OF PUNJAB	RAMAN MOHINDER,
230	V	PANIPAT [19-JUL-25]	CRM-M-18317-2025 (RBHRY)	GOUTAM ALIAS GULLU V/S STATE OF HARYANA	SUKESH KUMAR JINDAL,
231	V	HISSAR [19-JUL-25]	CRM-M-21205-2025 (RBHRY)	RAHUL @ GACHA V/S STATE OF HARYANA	PANKAJ MAINI, A.G. HARYANA , DHEERAJ KUMAR, MUKESH SINGH, VINAY KUMAR GUPTA
232	V	HISSAR [19-JUL-25]	CRM-M-22767-2025 (RBHRY)	ABHISHEK ALIAS BHARTI ALIAS MUSA V/S STATE OF HARYANA	HIMANSHU SETIA, A.G. HARYANA
233	V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-24374-2025 (RBPB)	NITISH KUMAR V/S STATE OF PUNJAB	PRIYANSHU KAMRA, A.G. PUNJAB , AMAN KUMAR
418 of 434			7/19/2025, 9:20 PM		

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234	V	SRI MUKTSAR SAHIB [19-JUL-25]	CRM-M-25019-2025 (RBPB)	DHIR SINGH V/S STATE OF PUNJAB	SIDDARTH, A.G. PUNJAB , K.D. SACHDEVA AG, SIDDARTH, VIJAY LAKSHMI
235	V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-25443-2025 (RBPB)	SUKHWINDER SINGH ALIAS JAGDISH ALIAS DEESHA V/S STATE OF PUNJAB	N.S. SODHI, A.G. PUNJAB
236	V	KAPURTHALA [19-JUL-25]	CRM-M-28617-2025 (RBPB)	GURPREET SINGH V/S STATE OF PUNJAB	AJAIVIR SINGH, , AJAIVIR SINGH, SHZIA K SINGH
237	V	KAPURTHALA [19-JUL-25]	CRM-M-31248-2025 (RBPB)	NAVDEEP SINGH @ DEEPA V/S STATE OF PUNJAB	VIVEK K. THAKUR, A.G. PUNJAB , AMANDEEP KAUR, ANGAD PARMAR, KASHISH THAKUR, VIVEK K. THAKUR
238	V	ROHTAK [19-JUL-25]	CRM-M-36818-2025 (RBHRY)	RAHUL V/S STATE OF HARYANA	MANOJ CHAHAL, A.G. HARYANA
239	V	AMRITSAR [19-JUL-25]	CRM-M-37404-2025 (RBPB)	VISHAL SINGH V/S STATE OF PUNJAB	RISHU MAHAJAN, A.G. PUNJAB
240	V	JALANDHAR [19-JUL-25]	CRM-M-37665-2025 (RBPB)	RAVI KUMAR V/S STATE OF PUNJAB	GURMEHAR SINGH MINHAS, A.G. PUNJAB
241	V	SONEPAT [19-JUL-25]	CRM-M-37742-2025 (RBHRY)	SANDEEP GUPTA V/S STATE OF HARYANA	PARVEEN SHARMA, , SANJEEV NAGPAL
242	V	BATHINDA [19-JUL-25]	CRM-M-37841-2025 (RBPB)	ARSHDEEP SINGH V/S STATE OF PUNJAB	HIMANSHU BANSAL, A.G. PUNJAB
243	V	LUDHIANA [19-JUL-25]	CRM-M-37919-2025 (RBPB)	RAJINDER KAUR @ RAJJU @ ROJI V/S STATE OF PUNJAB	MONTY GOYAL, A.G. PUNJAB , HARJOT GOYAL, MONIKA GOYAL
244	V	PALWAL [19-JUL-25]	CRM-M-13870-2022 (DIR)	VIPAN KUMAR V/S STATE OF HARYANA AND OTHERS	KDS HOODA, A.G. HARYANA
245	V	MAHENDERGARH [19-JUL-25]	CRM-M-44630-2022 (DIR)	LAKHMI CHAND THROUGH HIS WIFE V/S STATE OF HARYANA AND OTHERS	ADITYA SANGHI, . . SHAVETA SANGHI,, MUKESH YADAV, SHAVETA SANGHI
246	V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-45785-2022 (DIR)	HARINDER KAUR V/S STATE OF PUNJAB AND OTHERS	JASVINDER SAINI, A.G. PUNJAB
247	V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-2922-2023 (DIR) (LEAVE APPEAL) & O&M CRM-M-3241-2023	PRABAL JINDAL V/S STATE OF PUNJAB AND OTHERS	NIKHIL GHAI, A.G. PUNJAB , AMIT SHARMA, BIPAN GHAI, MALINI SINGH, VARUN MITTAL NIKHIL GHAI, A.G. PUNJAB , AMIT SHARMA, BIPAN GHAI, MALINI SINGH, VARUN MITTAL
248	V	JIND [19-JUL-25]	CRM-M-38154-2023 (DIR)	DALSHER KUNDU V/S STATE OF HARYANA AND OTHERS	D.P.S. BAJWA, A.G. HARYANA , SONU GILL
249	V	ROPAR [19-JUL-25]	CRM-M-12803-2024 (DIR)	KULDEEP KAUR V/S STATE OF PUNJAB AND OTHERS	AMARJIT KAUR, A.G. PUNJAB
250	V	AMRITSAR [19-JUL-25]	CRM-M-21368-2024 (DIR)	SANDEEP SINGH V/S STATE OF PUNJAB AND OTHERS	RAHUL BHARGAVA, A.G. PUNJAB , PRIKSHIT THAKUR, RAHUL BHARGAVA
251	V	PATIALA [19-JUL-25]	CRM-M-29523-2024 (DIR)	AVTAR SINGH V/S STATE OF PUNJAB AND OTHERS	G.P.S. GHUMAN, A.G. PUNJAB , GURSAHIB SINGH GHUMAN

419 of 434

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266 V	GURGAON [19-JUL-25]	CRM-M-28601-2020 (QP)	SOMYA SHARMA AND ANR V/S STATE OF HARYANA AND ANOTHER	NIPUN VASHIST, A.G. HARYANA , Nipun Vashist, SHOKEEN SINGH VERMA
267 V	PATIALA [19-JUL-25]	CRM-M-42661-2020 (QP)	GURMEET SINGH V/S STATE OF PUNJAB AND ANOTHER	JAI BHAGWAN, A.G. PUNJAB , DIPSY GUPTA, , HARSH GOYAL, HARSH GOYAL, , JAI BHAGWAN
268 V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-44841-2021 (QP)	AJIT SINGH V/S STATE OF PUNJAB AND OTHERS	A.D.S.SUKHIJA, A.G. PUNJAB , A.D.S.SUKHIJA, SUKHDEEP SINGH,
269 V	LUDHIANA [19-JUL-25]	CRM-M-34316-2022 (QP) (PROCEEDINGS BEFORE TRIAL COURT HAVE BEEN STAYED.)	RAJESH SINGH AND ORS. V/S STATE OF PUNJAB	RAKESH VERMA, A.G. PUNJAB , MANISH VERMA
270 V	KARNAL [19-JUL-25]	CRM-M-44310-2022 (QP)	KULDEEP SHARMA V/S STATE OF HARYANA AND ANOTHER	B S BEDI, A.G. HARYANA , ROBIN GILL, KANWALJIT SINGH, ANIRUDH GUPTA
271 V	KAITHAL [19-JUL-25]	CRM-M-52161-2022 (QP)	ONKAR LAL ALIAS UNKAR LAL PATIDAR V/S STATE OF HARYANA	ANGRAZE SINGH DHINDSA, A.G. HARYANA
272 V	CHARKHI DADRI [19-JUL-25]	CRM-M-8048-2023 (QP)	SANDEEP KUMAR V/S STATE OF HARYANA AND ANOTHER	MUKESH YADAV, A.G. HARYANA , ARVIND SINGH, MUKESH YADAV, TUSHAN RAWAL,
273 V	KURUKSHETRA [19-JUL-25]	CRM-M-10933-2023 (QP)	PARVEEN KUMAR SINGLA V/S PARAMJIT SINGH	IVNEET SINGH PABLA, , IVNEET SINGH PABLA, SHERRY K SINGLA
274 V	REWARI [19-JUL-25]	CRM-M-11002-2023 (QP)	RAM SHARAN AND ANOTHER V/S STATE OF HARYANA AND ANOTHER	GULSHAN NANDWANI, A.G. HARYANA , GULSHAN NANDWANI ANOTHER
275 V	MOHALI (SAS NAGAR) [19-JUL-25]	CRM-M-21390-2023 (QP) CRM-34771-2024 (RECALLING)	RAMESH CHAND AGGARWAL V/S STATE OF PUNJAB	PREETINDER SINGH AHLUWALIA, A.G. PUNJAB , SAUMYA AHLUWALIA, SUNIL KUMAR BHARDWAJ RANDHIR SINGH, A.G. PUNJAB
276 V	BARNALA [19-JUL-25]	CRM-M-31325-2023 (QP)	RANO DEVI V/S AMANDEEP KAUR	MUNISH GARG, , MUNISH GARG
277 V	CHARKHI DADRI [19-JUL-25]	CRM-M-40435-2023 (QP)	SANTOSH DEVI V/S STATE OF HARYANA AND OTHERS	SUVIR SIDHU, A.G. HARYANA , PRANSHUL DHULL, SUVIR SIDHU
278 V	KARNAL [19-JUL-25]	CRM-M-41027-2023 (QP)	TILAK MADAAN AND ANR. V/S STATE OF HARYANA AND ANOTHER	ASHWANI TALWAR, A.G. HARYANA , JASKARAN SINGH
279 V	JALANDHAR [19-JUL-25]	CRM-M-41309-2023 (QP)	ANIL KUMAR AND ORS. V/S STATE OF PUNJAB AND ANOTHER	SANDEEP ARORA, A.G. PUNJAB , SANDEEP ARORA
280 V	PATIALA [19-JUL-25]	CRM-M-44144-2023 (QP)	PARAMJEET KAUR AND OTHERS V/S STATE OF PUNJAB	KARANJEET SINGH BRAR, A.G. PUNJAB
281 V	JALANDHAR [19-JUL-25]	CRM-M-47995-2023 (QP)	JANG BAHADUR GUPTA V/S RAM PARKASH	VARUN SHARMA, , VARUN SHARMA
282 V	LUDHIANA [19-JUL-25]	CRM-M-54759-2023 (QP) WITH CRM-M-61358-2023	DALIP KUMAR AND ORS. V/S STATE OF PUNJAB AND ANOTHER SUDESH KUMAR V/S STATE OF PUNJAB AND ANOTHER	MANDEEP K. SAJJAN, A.G. PUNJAB , GAURAV MANNAN, S S SIDHU MANDEEP K. SAJJAN, A.G. PUNJAB , GAURAV SETHI
283 V	LUDHIANA [19-JUL-25]	CRM-M-62616-2023 (QP)	DASHRATH SHAH V/S SANDEEP @ ANAND BIHARI PARSHAD	ARJUNVEER SHARMA, , ARJUNVEER SHARMA, MANISH VERMA,

421 of 434

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284	V	NAWAN-SHAHAR(SBS NAGAR) [19-JUL-25]	CRM-M-11641-2024 (QP)	CHANDER SHEKHAR @ SETHI V/S SAURAV BHATIA, A.G. PUNJAB STATE OF PUNJAB AND ANOTHER
285	V	AMRITSAR [19-JUL-25]	CRM-M-20741-2024 (QP COMGEN)	JASBIR KAUR @ BIRO AND ORS V/S STATE OF PUNJAB AND ORS BARJINDER SINGH, A.G. PUNJAB , BARJINDER SINGH
286	V	YAMUNA-NAGAR [19-JUL-25]	CRM-M-35776-2024 (QP)	MAHFOOJ V/S STATE OF HARYANA AND ANR G.C. SHAHPURI, A.G. HARYANA , G.C. SHAHPURI
287	V	TARANTARAN [19-JUL-25]	CRM-M-43308-2024 (QP COMGEN)	LOVEPREET SINGH ALIAS LOVEBINDER SINGH AND ANR V/S STATE OF PUNJAB AND ANR RAHI MEHRA, A.G. PUNJAB , SUKHBIR SINGH GOYAT
288	V	ROHTAK [19-JUL-25]	CRM-M-43575-2024 (QP CYB COM)	AVDESH KUMAR V/S STATE OF HARYANA AND ANR ASHISH RANA, A.G. HARYANA , S K RANA, SANDEEP KUMAR
289	V	JALANDHAR [19-JUL-25]	CRM-M-43839-2024 (QP)	KAMLESH RANI V/S STATE OF PUNJAB AND ORS VAIBHAV SEHGAL, A.G. PUNJAB , SHIVYA SEHGAL
290	V	MANSA [19-JUL-25]	CRM-M-45086-2024 (QP) CRM-220-2025 (STAY)	GURMAIL SINGH V/S STATE OF PUNJAB AND ANOTHER PARDEEP KUMAR KAPILA, A.G. PUNJAB , PARDEEP KUMAR KAPILA PARDEEP KUMAR KAPILA,
291	V	MOGA [19-JUL-25]	CRM-M-45824-2024 (QP)	VISAKHA SINGH V/S STATE OF PUNJAB AND ANOTHER TARUN SHARMA, A.G. PUNJAB , TARUN KUMAR, TARUN SHARMA
292	V	BATHINDA [19-JUL-25]	CRM-M-47284-2024 (QP COMGEN)	SUKHDEV SINGH AND OTHERS V/ S STATE OF PUNJAB AND ANOTHER NIRMALJEET SINGH SIDHU, A.G. PUNJAB
293	V	LUDHIANA [19-JUL-25]	CRM-M-48176-2024 (QP COMGEN)	AVTAR SINGH AND OTHERS V/S STATE OF PUNJAB AND OTHERS AMANDEEP SINGH, A.G. PUNJAB , AMANDEEP SINGH
294	V	HISSAR [19-JUL-25]	CRM-M-49230-2024 (QP COMGEN)	INDERGUJJAR AND OTHERS V/S STATE OF HARYANA AND OTHERS SUNIL SAHARAN, A.G. HARYANA , R S PATHANIA
295	V	KAITHAL [19-JUL-25]	CRM-M-58728-2024 (QP)	INDRJIT SINGH V/S STATE OF HARYANA PARMINDER SINGH, A.G. HARYANA
296	V	HISSAR [19-JUL-25]	CRM-M-61764-2024 (QP COMGEN)	PREM KUMAR AND ORS V/S STATE OF HARYANA AND ANOTHER SURESH KUMAR DHIMAN, A.G. HARYANA , INDU BALA, SURESH KUMAR DHIMAN
297	V	FARIDABAD [19-JUL-25]	CRM-M-61817-2024 (QP COMGEN)	KRISHAN KUMAR V/S STATE OF HARYANA AND ANR KUNAL MUTHREJA, A.G. HARYANA
298	V	FARIDABAD [19-JUL-25]	CRM-M-65242-2024 (QP COMGEN)	AMIT BHANDARI AND ORS. V/S STATE OF HARYANA AND ANR GAURAV DATTA, A.G. HARYANA , GAURAV DATTA, VAIBHAV BHARGAV
299	V	BHIWANI [19-JUL-25]	CRM-M-6689-2025 (QP)	ANIL V/S STATE OF HARYANA AND ORS SUSHIL SHEORAN, A.G. HARYANA , RAM AVTAR SHEORAN
300	V	GURDASPUR [19-JUL-25]	CRM-M-6840-2025 (QP)	BHAJAN SINGH AND ANOTHER V/ S STATE OF PUNJAB AND ANOTHER K.S.KAHLON, A.G. PUNJAB , INDERJIT SHARMA, K.S.KAHLON, MANVEEN KAHLON, T.P.S.WALIA, AAG, PUNJAB
301	V	FAZILKA [19-JUL-25]	CRM-M-13598-2025 (QP)	LAXMAN DASS V/S STATE OF PUNJAB AND ANOTHER DIGVIJAY NAGPAL, A.G. PUNJAB , MANDEEP SINGH
422 of 434			7/19/2025, 9:20 PM	

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302	V	FARIDABAD [19-JUL-25]	CRM-M-13662-2025 (QP COMGEN)	MAHESH CHAND V/S STATE OF HARYANA AND ANOTHER	R.K. CHOUDHARY, , . KIRAN PAL SINGH, AAG, HARYANA, GOURAV BHARDWAJ, PARMOD KUMAR SAINI
303	V	GURGAON [19-JUL-25]	CRM-M-13846-2025 (QP COMGEN)	NARENDER V/S STATE OF HARYANA AND ANOTHER	PALLAVI BABBAR, , KUSHAGER GOYAL
304	V	GURGAON [19-JUL-25]	CRM-M-16761-2025 (QP)	MUNESH DEVI V/S BABITA YADAV	SUNAINA, , NIKHIL THAMMAN, SUNAINA
305	V	LUDHIANA [19-JUL-25]	CRM-M-18035-2025 (QP)	SUKHWINDER SINGH @ SONU @ SUKHWINDER SINGH JAGDIO V/S GURPREET SINGH	NIRMALJEET SINGH SIDHU,
306	V	PATIALA [19-JUL-25]	CRM-M-19298-2025 (QP)	HARDAVINDER KAUR V/S STATE OF PUNJAB AND ANOTHER	LOVISH ARORA, A.G. PUNJAB

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 23/07/2025CR NO 23

HON'BLE MR. JUSTICE DEEPINDER SINGH NALWA

Dedicated VC Link for Hybrid Hearing: <https://zoom.us/my/vcphhc23>
Meeting ID is 397 897 0320

NOTE
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CASES WILL BE TAKEN UP IN THE FOLLOWING SERIATIM:-
1. CWP
2. FAO
3. RSA
ALL CONCERNED TO PLEASE NOTE.

NOTE
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CM LISTED IN URGENT LIST WILL BE TAKEN UP WITH THE MAIN CASE IN
ORDINARY MOTION LIST.

201 **	KAPURTHALA [19-JUL-25]	RSA-177-2004	MUNICIPAL COUNCIL KAPURTHALA V/S USHA SIKAND	GOVIND GOEL,SANJAY JAIN,SIKANDAR BAKSHI, , B.R. RANA, J.S. TOOR, BRIJENDER KAUSHIK, PANKAJ DWIVEDI, D.S. SOBTI, RAJINDER GOYAL, BAANI KHANNA, D.S.SOBTI, ANKIT GOEL, D.S.SOBTI, GOVIND GOEL, DAMANBIR SINGH SOBTI, DEEPAK BALYAN, J.S.TOOR, JS TOOR, KARANDEEP, ADHIRAJ TOOR, PARAS JHAMB, RAJESH GARG, RAJINDER GOYAL, D.S. SOBTI, SANJAY JAIN, SIKANDAR BAKSHI, SHEENA KAMBOJ, VIVEK CHAUHAN GOVIND GOEL,
		CM-421-C-2004		
		WITH RSA-178-2004	MUNICIPAL COUNCIL KAPURTHALA V/S USHA SIKAND	GOVIND GOEL, , DAMANBIR SINGH SOBTI, J.S.TOOR, Nimrata Shergill, PARAS JHAMB, RAJESH GARG
		CM-12017-C-2004		SANJAY JAIN,
		CM-12018-C-2004		SANJAY JAIN,
		CM-423-C-2004		GOVIND GOEL,
202 **	ROPAR [19-JUL-25]	RSA-3012-2004	DAYAL KAUR AND ORS V/S TIRLOK SINGH AND ORS	N.S.RAPRI,AS PARMAR,SARWAN SINGH, , AMRIT LAL JAIN, VAIBHAV PRASHAR,, CHANDER MOHAN SHARMA, N S RAPRI,, NANDITA AGGARWAL, NANDITA AGGARWAL, SUMEET JAIN, S.S. RANGI, SUMEET JAIN N.S.RAPRI,AS PARMAR,
		CM-7282-C-2004		
203 **	FARIDABAD [19-JUL-25]	RSA-3731-2004	HANS RAJ V/S RAM GOPAL AND ORS	JASWANT JAIN & AJAY JAIN, , AJAY JAIN, ANIL KUMAR RANA, JASWANT JAIN, AJAY JAIN, LOKESH SINHAL, SUKHANDEEP SINGH JASWANT JAIN,
		CM-5948-C-2005		
		CM-9148-C-2004		JASWANT JAIN & AJAY JAIN,
204 **	MAHENDERGARH [19-JUL-25]	RSA-267-2005	VED PARKASH ETC. V/S KHUSHI RAM TC.	NS SHEKHAWAT, , ANIL KUMAR BHARDWAJ , GAURAV SETHI, JASBIR SINGH, JATINDER, JIMMY MITTAL, KETAN ANTIL, KEVAL KRISHAN, MANOJ TANWAR, NIKHIL KAUSHIK, PARMOD PARMAR, SANJAY MITTAL, SURAJ MAL KUNDU, PARAMJEET JAKHAR, VIJAY KUMAR, VIPUL GOYAL NS SHEKHAWAT,
		CM-630-C-2005		
		CM-632-C-2005		NS SHEKHAWAT,
		CM-633-C-2005		NS SHEKHAWAT,
		WITH RSA-268-2005	VED PARKASH ETC. V/S NAGARMAL ETC.	NS SHEKHAWAT, , ANIL KUMAR BHARDWAJ, GAURAV SETHI, JASBIR SINGH, JATINDER ,

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				MANOJ TANWAR, NIKHIL KAUSHIK, PARAMJIT JAKHAR, PARMOD PARMAR, SANJAY MITTAL, SURAJ MAL KUNDU, VIPUL GOYAL
		CM-634-C-2005		NS SHEKHAWAT,
		CM-635-C-2005		NS SHEKHAWAT,
		CM-636-C-2005		NS SHEKHAWAT,
		CM-637-C-2005		NS SHEKHAWAT,
205 **	PATIALA [19-JUL-25]	RSA-2781-2005	INDER SINGH V/S PURAN SINGH	SS SALAR, , A.S. SALAR, S.S. SALAR, DEEPAK AGGARWAL, H.S. GURAM, R.K. GUPTA, RAJ KUMAR GUPTA, SURJIT SINGH SALAR
		WITH CR-1523-2010	GIAN SINGH V/S INDER SINGH AND ORS.	DEEPAK AGGARWAL,
206 **	GURDASPUR [19-JUL-25]	RSA-4185-2005	JASBIR SINGH V/S GURPARTAP SINGH AND OTHERS	T N GUPTA, , AMIT KOHAR, G.S. BHATIA, Jasmeet Singh Bhatia, MANOJ KUMAR SHARMA, RAMNEEQ KAUR, CHANAKYA BATTa, SAACHI MAHAJAN, SUDEEP MAHAJAN
		CM-11266-C-2005 (STAY)		T N GUPTA,
207 **	FATEHGARH-SAHIB [19-JUL-25]	CM-13531-C-2015	PURAN SINGH V/S DILWINDER SINGH AND ORS	SAURABH ARORA, J.S. TOOR, , NAVEEN BEHL, PAWAN KUMAR S.S.RANGI,
		CM-6701-C-2010		
		WITH CM-11836-C-2017 (LR)	PURAN SINGH V/S DILWINDER SINGH AND ORS	SAURABH ARORA, JOGINDER SINGH
		IN RSA-722-2004		J.S.TOOR,

DAILY S.B. MOTION PETITION FOR THE WEDNESDAY DATED 23/07/2025CR NO 40

HON'BLE MR. JUSTICE ROHIT KAPOOR

Dedicated VC Link for Hybrid Hearing: <https://zoom.us/my/vcphhc40>
Meeting ID is 639 153 8896

- NOTES
- All concerned to please note.
- * Main Cases listed in Motion List, in which Misc.Applications are listed in Urgent List, shall be taken up with Misc.Applications.
 - * Learned counsel for the parties are requested to submit a short synopsis in RSAs, atleast one day prior to the date fixed for arguments, with an advance copy to the counsel opposite.
 - * No adjournment slip shall be entertained except with prior intimation to the counsel opposite, if any.
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201 ***	PANCHKULA [19-JUL-25]	CWP-4500-2000 (SCOSB HRY)	RENU GARG V/S STATE OF HARYANA ETC.	R.K.MALIK, , AMOL RATTAN, AAG HARYANA, BHUPINDER MALIK, RIMPLE KADYAN, K.K. CHAHAL, ADDL. A.G., HARYANA., O P SHARMA, PALIKA MONGA, DAG HARYANA, SATBIR GODARA, , SHRUTI JAIN GOYAL, AAG HARYANA, SUKHBIR SINGH, AAG HARYANA, YOWAN SHARMA
		CM-7188-2001 (DIRECTION)		R.K.MALIK,
		(SOC//AS PER ROSTER W.E.F 04.01.2024)		
202 ***	PANCHKULA [19-JUL-25]	CWP-9596-2013 (SCOSB HRY)	SADHU RAM AND ORS V/S STATE OF HARYANA AND ORS	H.C.ARORA, , GAURAV JINDAL, ADDL. AG, HARYANA., H.C.ARORA, PAYAL MEHTA, ANANT KATARIA, RAJVIR SINGH SIHAG, J.S.RANA, SUNAINA RAJVIR SINGH SIHAG, A.G. HARYANA , H.C.ARORA
		CM-11521-CWP-2020 (RECALLING)		
203 ***	BATHINDA [19-JUL-25]	CWP-26602-2013 (SCOSB PB)	BALJIT SINGH V/S STATE OF PUNJAB & ORS.	VIKAS SINGH, , A S PANNU, RACHNA SLATH, ANJU ARORA, SURYA KUMAR, AADIL SINGH BOPARAI, GURLABH SINGH BHAIKA SIDHU, DAVINDER LUBANA, GURLABH SINGH BHAIKA SIDHU, ISHRAT PANNU, JAGDEV SINGH, SAMEER SACHDEVA, ISHTBIR SINGH SIDHU, KAVITA ARORA, JAGTAR SINGH SIDHU, KAVITA ARORA, MR. ABHAYPAL SINGH GILL, AAG, PUNJAB, PANKAJ MULWANI, J S LALLI, I S SIDHU, ISHRAT PANNU, RUPAM AGGARWAL, AVINIT AWASTHI, GUNJEET BRAR, SACHIN LUTHRA, I S SIDHU, SUKHMANI TIWANA, SAMEER SACHDEVA, ISHTBIR SINGH SIDHU, VIKAS SINGH, VIKAS SINGH
204 ***	UT-CHANDIGARH [19-JUL-25]	CWP-1241-2016 (SCOSB HRY)	GOVIND SINGH V/S STATE OF HARYANA AND ORS	VIKAS KUTHIALA, , GAURAV JINDAL, ADDL. A.G., HARYANA, ISHITA SOOD, AG HR., SR KAJLA, SS PATHANIA, SUNIT GULERIA, S. S. PATHANIA, SWAROOP SINGH PATHANIA, VIKAS KUTHIALA, GAURAV JINDAL, S S PATHANIA
205 ***	BATHINDA [19-JUL-25]	CWP-13346-2016 (SCOSB PB)	PARAMJIT SINGH V/S PUNJAB STATE COOPERATIVE SUPPLY AND MARKETING FEDERATION LTD & ORS	AMIT SHARMA, , AJAY SHARMA, DIKSHA, RAJESH MEHTA, SURYA KUMAR, H S TOHRA, MANOJ SHARMA, AMIT SHARMA, M S VIRK, T P S CHAWLA, PUNEET KAUR SEKHON, PUNEET KAUR SEKHON, MONICA CHHIBER SHARMA, SURYA KUMAR, M.S. VIRK, AJAY SHARMA ANIL SHARMA, VAIBHAV SHARMA, JASLEEN KAUR SIDHU, AMBIKA BEDI
206 ***	FARIDABAD [19-JUL-25]	CWP-13949-2016 (SCOSB HRY)	NARENDER SINGH AND ORS V/S HARYANA URBAN DEVELOPMENT AUTHORITY AND ORS	, , ANIL RATHEE, NITIN RATHEE, B R MAHAJAN, PRATEEK MAHAJAN
		CM-5280-CWP-2017 (IMPLEAD)		TRIBHUVAN DAHIYA, PRATEEK RATHI,

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218 ***	FAZILKA [19-JUL-25]	CWP-9099-2020 (SCOSB PB) (OTHER) WITH CWP-21781-2018	PARTEEK KUMAR V/S PUNJAB STATE POWER CORPORATION LIMITED AND ANOTHER AJAY PAL SINGH V/S PUNJAB STATE POWER CORPORATION LIMITED AND ANR	P.S. KHURANA, , ADEEP SHARMA, MONICA CHHIBER SHARMA, PALIKA MONGA P.S. KHURANA,
219 ***	LUDHIANA [19-JUL-25]	CWP-9663-2020 (SCOSB RETIRAL PB) (OTHER)	BALJIT SINGH V/S THE REGISTRAR, COOPERATIVE SOCIETIES, PUNJAB ANS ORS	TAHAF BAINS, , AMITOJ SINGH DHALIWAL, DAG, ANJU SHARMA KAUSHIK, DAG, ASHWANI PARASHAR, ASHWANI PARASHAR,JAGDEEP BAINS, SHIV KUMAR, LOVEDEV SINGH, VIKAS ARORA, TAHAF BAINS
220 ***	SANGRUR [19-JUL-25]	CWP-205-2021 (SCOSB PB) (OTHER)	BALBIR SINGH V/S STATE OF PUNJAB AND OTHERS	RK ARORA, ADVOCATE GENERAL PUNJAB , CHARANPREET SINGH, AMBIKA BEDI, SARTHAK GUPTA, I P S KANG, JUGAM ARORA, RITURAJ SINGH, JUGAM ARORA, NAVRAJ SINGH MAHAL, R K ARORA, AJIT SINGH NATT, NAVRAJ S. MAHAL, R.K. ARORA, SARTHAK GUPTA, SARVESH MALIK, AMAN SHARMA, SUKHVIR SINGH TIWANA, NAMITA TALWAR, SUMEET S. BRAR, Sumeet Singh Brar, TEEVAR SHARMA, AAG, PUNJAB
221 ***	BATHINDA [19-JUL-25]	CWP-3367-2021 (SCOSB PB) (OTHER)	ANIL KUMAR AND ORS V/S STATE OF PUNJAB AND OTHERS	H.C.ARORA, SANJAY TANGRI, A G PUNJAB , BHUSHAN BHATIA, DEEPAK GOYAT, J S CHATRATH, SANJAY TYAGI, H C ARORA, PURU JAREWAL, SAHIL, NITIN KAUSHAL, H.C.ARORA, J.S.CHATRATH, SANJAY TANGRI
222 ***	JALANDHAR [19-JUL-25]	CWP-9781-2021 (SCOSB RETIRAL PB)	ADARSH KUMAR V/S PUNJAB STATE CIVIL SUPPLIES CORPORTION AND ANR	VIPIN MAHAJAN, , ATHAR AHMED, AYUSHI SHARMA, GAGANBIR KAUR KAHLON, VIPIN MAHAJAN, Harish Mehla, T P S WALIA, UTKRANT MAHAJAN, VIPIN MAHAJAN, AYUSHI SHARMA
223 ***	FARIDKOT [19-JUL-25]	CWP-13478-2021 (SCOSB PB) (OTHER)	BHUPINDER SINGH V/S STATE OF PUNJAB AND ORS	GAGNESHWAR WALIA, A.G. PUNJAB , B S RANDHAWA, GAGNESHWAR WALIA, I P S KANG, DHARMINDER SINGH RANDHAWA, GAGNESHWAR WALIA, S S SANDHU, T P S CHAWLA, D S RANDHAWA
224 ***	LUDHIANA [19-JUL-25]	CWP-18874-2021 (SCOSB PB) (OTHER)	RAM DULARI V/S STATE OF PUNJAB AND OTHERS	RAVI GAKHAR, A.G. PUNJAB , ASHISH VERMA, DEVYANSH, RAVI GAKHARTEEVAR SHARMA, N.C. MANCHANDA, ASHISH VERMA, SURYA KUMAR, RAVI GAKHAR
225 ***	FATEHGARH-SAHIB [19-JUL-25]	CWP-19407-2021 (SCOSB PB)	TEJINDER SINGH BAWA V/S SRI GURU GRANTH SAHIB WORLD UNIV. AND ORS	SEWA SINGH, , G S BAL, SEWA SINGH, M S VIRK, LOVEPREET KAUR, GURJIT SINGH, GAGNESHWAR WALIA, Mandhir Singh Virk
226 ***	REWARI [19-JUL-25]	CWP-9322-2022 (SCOSB HRY) (OTHER)	MANOJ KUMAR V/S HARYANA WAQF BOARD AND OTHERS	RAHUL JASWAL, ADVOCATE GENERAL HARYANA , GHULAM NABI MALIK, RAHUL JASWAL
227 ***	JIND [19-JUL-25]	CWP-11685-2022 (SCOSB HRY) (OTHER)	KARAMBIR V/S STATE OF HARYANA AND OTHERS	VIJAY PAL, A.G. HARYANA , ANIL CHAWLA
228 ***	JIND [19-JUL-25]	CWP-20525-2022 (SCOSB HRY) (OTHER)	RANDHIR SINGH AND ANR. V/S STATE OF HARYANA AND OTHERS	RAMESH HOODA, A.G. HARYANA , MANVENDER RATHEE, RAJVIR SINGH SIHAG, RAMESH HOODA
229 ***	MOHALI (SAS NAGAR) [19-JUL-25]	CWP-23501-2022 (SCOSB HRY) (OTHER)	KARAN SINGH V/S STATE OF HARYANA AND ANOTHER	RAVI RANA, ADVOCATE GENERAL HARYANA , ARVIND SETH, Himmat Singh, RAVI RANA

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230 ***	PANIPAT [19-JUL-25]	CWP-24251-2022 (SCOSB HRY) (OTHER)	MANI RAM V/S STATE OF HARYANA AND OTHERS	RAJESH GOYAL, , ANANT KATARIA, BALDEV RAJ MAHAJAN, KAPIL BANSAL, DAG, HARYANA, NIKITA GOEL, RAJESH GOYAL
231 ***	KURUKSHETRA [19-JUL-25]	CWP-24489-2022 (SCOSB HRY) (OTHER)	RAM PARTAP V/S KURUKSHETRA UNIVERSITY AND ORS	JAGRAM SINGH COONER, , ISHAN COONER, JAGRAM SINGH, JAGRAM SINGH COONER, JS COONER, MAYANK VASHISHTH, PRATEEK MAHAJAN, VASU GUPTA
		WITH CM-19078-CWP-2022 (POR)	RAM PARTAP V/S KURUKSHETRA UNIVERSITY AND ORS	JAGRAM SINGH COONER,
232 ***	HISSAR [19-JUL-25]	CWP-25382-2022 (SCOSB HRY) (OTHER)	VIKASH V/S HARYANA STAFF SELECTION COMMISSION	KAMAL SINGH, , KAMAL SINGH, Rajat Mor
233 ***	JIND [19-JUL-25]	CWP-187-2023 (SCOSB HRY) (OTHER)	MEERA V/S STATE OF HARYANA AND OTHERS	SAWAN CHOUDHARY, A.G. HARYANA , DHANANJAY MITTAL, SAWAN CHOUDHARY, PARVEEN CHANDER GOYAL
234 ***	PANIPAT [19-JUL-25]	CWP-1880-2023 (SCOSB HRY) (OTHER)	YOGESH KUMAR V/S UTTAR HARYANA BIJLI VITRAN NIGAM AND ORS	NAVEEN DARYAL, , ASHISH YADAV
235 *	PANCHKULA [19-JUL-25]	CWP-1974-2023 (SEN DIS SCOSB HRY) (OTHER)	LOKESH KUMAR AND OTHERS V/ S STATE OF HARYANA AND OTHERS	SOURABH GOEL, ADVOCATE GENERAL HARYANA , NITESH SHARMA, PRATEEK MAHAJAN, SOURABH GOEL, Saurabh Mago
236 ***	PANIPAT [19-JUL-25]	CWP-2445-2023 (SCOSB HRY) (OTHER)	SUBASH CHANDER V/S STATE OF HARYANA AND OTHERS	SANJAY KUMAR SAINI, A.G. HARYANA , PADAM KANT DWIVEDI
237 ***	SRI MUKTSAR SAHIB [19-JUL-25]	CWP-4202-2023 (SCOSB PB) (OTHER)	GURMEET SINGH V/S STATE OF PUNJAB AND OTHERS	VISHAL SHARMA, A.G. PUNJAB , ARSHDEEP, BALWINDER SINGH SEHRA, HARBANS SHARMA, SEHAJBIR S. AULAKH, ASSTT. ADVOCAT, VISHAL SHARMA, VIKAS ARORA, AKSHITA CHAUHAN
238 ***	AMBALA [19-JUL-25]	CWP-4314-2023 (SCOSB HRY) (OTHER)	RAM KISHAN V/S UTTAR HARYANA BIJLI VITRAN NIGAM LTD AND ORS.	RAVINDER MALIK (RAVI), ADVOCATE GENERAL HARYANA , PRERNA MALHOTRA, RAVINDER MALIK (RAVI)
239 ***	HISSAR [19-JUL-25]	CWP-4394-2023 (SCOSB HRY) (OTHER)	SAHI RAM AND ANOTHER V/S DAKSHIN HARYANA BIJLI VITRAN NIGAM LIMITED AND ANOTHER	SAMRAT MALIK, A.G. HARYANA , DUSHYANT SAHARAN, PIYUSH BANSAL, Piyush Bansal
		WITH CWP-7528-2018	DHARAM PAL V/S DHBVN, HISAR AND ORS	V D SHARMA, , PREMA MALHOTRA
		WITH CWP-7560-2018	AMAR CHAND V/S DHBVN, HISAR AND ORS	V D SHARMA, , PRERNA MALHOTRA, Sunil Kumar Dhanda
		CM-14523-CWP-2024 (IMPLEAD)		V D SHARMA,
240 ***	PANIPAT [19-JUL-25]	CWP-4949-2023 (SCOSB RETIRAL HRY) (OTHER)	BALA DEVI V/S UTTAR HARYANA BIJLI VITRAN NIGAM AND OTHERS	ASHOK KUMAR SHARMA (BHANA), A.G. HARYANA , HARMANJOT SINGH GILL, SAHEJ MAHAJAN
241 ***	TARANTARAN [19-JUL-25]	CWP-4952-2023 (SCOSB PB) (OTHER)	MANINDER SINGH V/S STATE OF PUNJAB AND ORS	PANKAJ KALIA, A.G. PUNJAB , AMAN DHIR
242 ***	KURUKSHETRA [19-JUL-25]	CWP-6969-2023 (SCOSB HRY) (OTHER)	GURDEEP SINGH V/S UTTAR HARYANA BIJLI VITRAN NIGAM LTD. AND ORS.	R.K. CHOUDHARY, A.G. HARYANA

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243 ***	FEROZEPUR [19-JUL-25]	CWP-7554-2023 (SCOSB RETIRAL PB) (OTHER)	MUNI LAL AND ORS V/S STATE OF PUNJAB AND OTHERS	P K GOKLANEY, ADVOCATE GENERAL PUNJAB , ARUNDHATI KULSHRESHTHA, SAGUNA ARORA, P K GOKLANEY, AMBIKA BEDI, ANJU SHARMA KAUSHIK, P K GOKLANEY, ASHISH GOKLANEY,, SAGUNA ARORA
244 ***	PATIALA [19-JUL-25]	CWP-10128-2023 (SCOSB PB) (OTHER) WITH CM-6135-CWP-2025 (PREPONE)	KULTAR KAUR V/S STATE OF PUNJAB AND OTHERS KULTAR KAUR V/S STATE OF PUNJAB AND OTHERS	SURJIT SINGH SWAICH, A.G. PUNJAB , S S SWAICH, DEEPA NEGI, SAGUNA ARORA SURJIT SINGH SWAICH, A.G. PUNJAB
245 ***	PANCHKULA [19-JUL-25]	CWP-10260-2023 (SCOSB HRY) (OTHER)	ANITA RANI MEHTA V/S STATE OF HARYANA AND ANOTHER	RAVI VERMA, A.G. HARYANA , PADAM KANT DWIVEDI
246 ***	SANGRUR [19-JUL-25]	CWP-10285-2023 (SCOSB PB) (OTHER)	PALI RAM BANSAL V/S PUNJAB GRAMIN BANK AND OTHERS	ANIL GHANGHAS, BHUSHAN BHATIA , ABHISHEK, SAHIB SINGH ANIL GHANGHAS, PREETI GROVER, SAHIB SINGH, , SAURAV VERMA
247 ***	GURDASPUR [19-JUL-25]	CWP-10488-2023 (SCOSB PB) (OTHER)	GURDIP SINGH AND ANR. V/S STATE OF PUNJAB AND OTHERS	VEENA KUMARI, A.G. PUNJAB , ARTI, RISHU MADAN, GURKIRAT SINGH, VEENA KUMARI, SAGUNA ARORA, ANGAD CHAHAL
248 ***	HOSHIARPUR [19-JUL-25]	CWP-11721-2023 (SCOSB PB) (OTHER)	GURMEET SINGH V/S THE PUNJAB STATE POWER CORPORATION LTD AND OTHERS	KAPIL KAKKAR, , ABHIMANY JANGRA, KARAN KAUSHAL, SHIVAM KAPILA, KAPIL KAKKAR, AMAN DHIR, RAKESH SOBTI, KARAN KAUSHAL, VISHAL THAKUR
249 ***	TARANTARAN [19-JUL-25]	CWP-12832-2023 (SCOSB PB) (OTHER)	GURNAM SINGH AND ORS. V/S STATE OF PUNJAB AND OTHERS	P K GOKLANEY, ADVOCATE GENERAL PUNJAB , JASPREET SINGH, CHARIKA SINGLA, P K GOKLANEY, SAGUNA ARORA, RISHAV JAIN
250 ***	LUDHIANA [19-JUL-25]	CWP-17805-2023 (SCOSB RETIRAL PB) (OTHER)	GOBIND BALLABH V/S PUNJAB STATE POWER CORPORATION LTD. AND OTHERS	ABHISHEK KHULLAR, , ABHISHEK KHULLAR, AMAN SHARMA, LOVEPREET SINGH, , J.S. JAIDKA, SHIKHA KHULLAR, RAHUL RANA, RAHUL KUMAR PRASHAR
251 ***	AMRITSAR [19-JUL-25]	CWP-18002-2023 (SCOSB PB) (OTHER)	SATWANT SINGH AND OTHERS V/ S STATE OF PUNJAB AND OTHERS	GAGNESHWAR WALIA, A.G. PUNJAB , BIKRAMJIT SINGH, GAGNESHWAR WALIA, SANJEEV SONI, VIKAS M GUPTA
252 ***	BARNALA [19-JUL-25]	CWP-18164-2023 (SCOSB PB) (OTHER)	NIRMAL SINGH V/S STATE OF PUNJAB AND OTHERS	SUBE S KAUSHIK, A G PUNJAB , MANDEEP SINGH JANGU, SUBE S KAUSHIK, SURINDER SINGH KALIRAMNA
253 ***	HISSAR [19-JUL-25]	CWP-19564-2023 (SCOSB HRY) (OTHER) WITH CWP-1906-2024 (OTHER)	SANDEEP CHAUHAN AND OTHERS V/S DAKSHIN HARYANA BIJLI VITRAN NIGAM AND ORS. GURPREET SINGH AND ORS V/S DAKSHIN HARYANA BIJLI VITRAN NIGAM AND OTHERS	SUNIL KUMAR NEHRA SIRSA, A.G. HARYANA , MALVI AGGARWAL, SATYAM TANDON, SUNIL KUMAR NEHRA SIRSA SUNIL KUMAR NEHRA SIRSA, A.G. HARYANA , RAJESHWARI, SAMARTH SAGAR, SATYAM TANDON, SUNIL KUMAR NEHRA SIRSA
254 ***	LUDHIANA [19-JUL-25]	CWP-21444-2023 (SCOSB RETIRAL PB) (OTHER)	PURSHOTTAM SACHDEVA @ PURSHOTTAM DASS SACHDEVA @ PARSHOTAM SACHDEVA V/S STATE OF PUNJAB AND OTHERS	Peeush Gagneja, A.G. PUNJAB , KULJIT SINGH, SANJEEV SONI
255 ***	HISSAR [19-JUL-25]	CWP-24105-2023 (SCOSB HRY) (OTHER)	DILBAG SINGH V/S DAKSHIN HARYANA BIJLI VITRAN NIGAM AND ORS.	SAMRAT MALIK, , PADAM KANT DWIVEDI

432 of 434

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		WITH CWP-24282-2023 (OTHER)	DILBAG SINGH V/S DAKSHIN HARYANA BIJLI VITRAN NIGAM AND OTHERS	SAMRAT MALIK, A.G. HARYANA , PADAM KANT DWIVEDI	
256 ***	SANGRUR [19-JUL-25]	CWP-24922-2023 (SCOSB RETIRAL PB) (OTHER)	JARNAIL SINGH V/S REGISTRAR COOPERATIVE SOCIETIES AND OTHERS	INDERPAL SINGH PARMAR, A.G. PUNJAB , ASHWANI PRASHAR, PARAS JAIN, KANAV GOYAL, INDERPAL SINGH PARMAR, KANAV GOYAL, I.S. PARMAR, SAGUNA ARORA, PARAS JAIN, JASLEEN KAUR, ARUNDHATI KULSHRESHTHA	
257 ***	AMRITSAR [19-JUL-25]	CWP-26671-2023 (SCOSB RETIRAL PB) (OTHER)	KABAL CHAND ALIAS KABAL SINGH V/S STATE OF PUNJAB AND ORS	BHIM SEN SEHGAL, A.G. PUNJAB , BHIM SEN SEHGAL, ARUNDHATI KULSHRESHTHA, DEVYANI SHARMA, ANIL KIMAR SHARMA, JASLEEN KAUR, BHIM SEN SEHGAL, ANIL KUMAR SHARMA, RAJESH SEHGAL, RAJESH SEHGAL, ARUN GUPTA, RAKESH ROY	
258 ***	JIND [19-JUL-25]	CWP-27774-2023 (SCOSB PB) (OTHER)	DALJEET SINGH V/S STATE OF PUNJAB AND OTHERS	SHALENDER MOHAN, A.G. PUNJAB , FERRY SOFAT, KARTIK SHARMA, KARTIK SHARMA, PRACHI GUPTA, RAJESH SEHGAL, NAVEEN DAHIYA, AKSHITA CHAUHAN, GINNIJEET MALHOTRA, SHALENDER MOHAN, FERRY SOFAT, ARUN GUPTA, SIDAKJIT S. BAJAJ, R S BAJAJ, SAGUNA ARORA	
		WITH CWP-13055-2024	SUKHRAJ SINGH V/S PUNJAB STATE POWER CORPORATION LTD AND OTHERS	R.S.BAJAJ, A.G. PUNJAB , NAVNEET KAUR, SACHIN KALIA, SIDAKJIT S BAJAJ	
259 ***	FARIDKOT [19-JUL-25]	CWP-2585-2024 (SCOSB RETIRAL PB) (OTHER)	AMARJIT SINGH V/S STATE OF PUNJAB AND ORS	H.C.ARORA, A.G. PUNJAB , AYUSHI SHARMA, AYUSHI SHARMA, SAGUNA ARORA, H.C. ARORA, SUNAINA, H.C.ARORA, NIHARIKA SHARMA, AKSHITA CHAUHAN	
260 ***	PATIALA [19-JUL-25]	CWP-4209-2024 (SCOSB RETIRAL PB) (OTHER)	SWARAN KAUR V/S PEPSU ROAD TRANSPORT CORPORATION PATIALA AND ANOTHER	KARAN BHARDWAJ, ABHILAKSH GAIND , ABHILAKSH GAIND, AMTIAZ SANDHU, ANUPAM SINGLA, KARAN BHARDWAJ, SHAKTI BHARDWAJ	
261 ***	ROPAR [19-JUL-25]	CWP-8281-2024 (SCOSB PB)	RANBIR CHAND V/S PUNJAB STATE POWER CORPORATION LIMITED AND ORS	MADAN LAL SAINI, A.G.PUNJAB , AMANDEEP SAINI, KULBIR SINGH SAINI, M L SAINI, H S BAIDWAN	
262 ***	TARANTARAN [19-JUL-25]	CWP-8681-2024 (SCOSB PB)	AMANBIR SINGH V/S REGISTRAR CO. SOCIETIES, PUNJAB AND OTHERS	SHIVANI SHARMA, A.G. PUNJAB , ASHWANI PRASHAR, POOJA YADAV, RAJESH SEHGAL, D V SHARMA, SHIVANI SHARMA, SUNDER KUMARI, SUNDER KUMARI, ARSHDEEP, SAGUNA ARORA	
263 ***	BATHINDA [19-JUL-25]	CWP-11732-2024 (SCOSB PB) (OTHER)	BALOUR SINGH V/S THE PUNJAB STATE POWER CORPORATION LTD AND OTHERS	BHAVYADEEP WALIA, , A K WALIA, SAURABH BAHMANI, M S LONGIA, DIVYADEEP WALIA, BHAVYADEEP WALIA, MANPREET SINGH LONGIA	
		CM-12703-CWP-2024 (DIRECTION)		A.K.WALIA, , DIVYADEEP WALIA	
264 ***	GURDASPUR [19-JUL-25]	CWP-11775-2024 (SCOSB PB)	DAVINDER SINGH AND OTHERS V/ S STATE OF PUNJAB AND OTHERS	DINESH MAHAJAN, A.G. PUNJAB , DINESH MAHAJAN, SAGUNA ARORA, AMRIT SINGH KANG, RAJESH SEHGAL, RIMPLE SAINI	
		CM-1809-CWP-2025 (POR)		AMRIT SINGH KANG,	

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265 ***	MEWAT (NUH) [19-JUL-25]	CWP-13401-2024 (SCOSB HRY) <i>(OTHER)</i>	RIZWAN KHAN ALIAS RIJWAN KHAN AND ORS. V/S STATE OF HARYANA AND ORS.	SAURAV VERMA, A.G. HARYANA , GAURAV JINDAL, KAPIL BANSAL, DAG, HARYANA,, MOHAMMAD ARSHAD, MUNFAID KHAN, PREETI GROVER, SALMAN AHMED, SAURAV VERMA SAURAV VERMA, , GAURAV JINDAL AAG HARYANA SAURAV VERMA,
		CM-4464-CWP-2025 <i>(STAY PROCEED)</i>		
		CM-4465-CWP-2025 <i>(POR)</i>		
266 ***	MOHALI (SAS NAGAR) [19-JUL-25]	CWP-21351-2024 (SCOSB PB)	BALKAR SINGH AND OTHERS V/S STATE OF PUNJAB AND OTHERS	ABHISHEK KUMAR, A.G. PUNJAB , ABHISHEK KUMAR, ANKUSH THAKRAL, RAJESH SEHGAL, VIKAS CHATRATH, VIKAS CHATRATH
267 *	SANGRUR [19-JUL-25]	CWP-23497-2024 (SEN DIS SCOSB PB)	BALJIT KUMAR V/S STATE OF PUNJAB AND OTHERS	DHIRAJ CHAWLA, A.G. PUNJAB , AKSHIT DHIMAN,KANVERPAL SINGH GILL, DHIRAJ CHAWLA, DHIRAJ CHAWLA, AMAN DHIR, PUNEET GUPTA, KANVERPAL SINGH GILL, DHIRAM CHAWLA, MANBIR SINGH BATTH, MANBIR SINGH BATTH, RAJESH SEHGAL, K S GILL, MANBIR SINGH BATTH, RAVINDER SINGH, SURYA KUMAR, PUNEET GUPTA, RAJESH SEHGAL, ADDL. A.G., PUNJAB, SAGUNA ARORA, PUNEET GUPTA, KANVERPAL SINGH GILL, SURYA KUMAR, PUNEET GUPTA, RAVINDER SINGH, SURYA KUMAR, RAVINDER SINGH DHIRAJ CHAWLA, , MANBIR SINGH BATTH, PUNEET GUPTA, T.P.S CHAWLA, SR. DAG PUNJAB
		CM-4666-CWP-2025 <i>(POR)</i>		
268 ***	MOHALI (SAS NAGAR) [19-JUL-25]	CWP-30997-2024 (SCOSB RETIRAL PB)	PARDEEP KUMAR V/S STATE OF PUNJAB	MOHIT UPPAL, A.G. PUNJAB , JP SINGLA
269 ***	PATIALA [19-JUL-25]	CWP-610-2025 (SCOSB PB)	PARWINDER KAUR V/S STATE OF PUNJAB AND OTHERS	SHUBHAM RANA, A.G. PUNJAB , HARPINDER KAUR SANDHU, HARPRIYA KHANEKA, RAJESH SEHGAL
		WITH CWP-2965-2025	KIRANPREET JOSHI V/S STATE OF PUNJAB AND OTHERS	SHUBHAM RANA, A.G. PUNJAB , HARPINDER KAUR, RAJESH SEHGAL